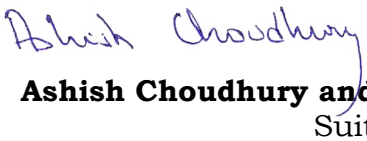
INDEX
VOLUME-II

	INDEX FOR COMPILATION -II **(ANNEXURES)**	
15.	**Annexure- A-10** A true copy of the judgement dated November 10, 2021 of the Hon'ble Supreme Court in *State of Bihar v. Pawan Kumar*, (2022) 2 SCC 348	**502-508**
16.	**Annexure- A-11** A true copy of the order dated July 20, 2022 passed by the Hon'ble Supreme Court in Mangal Singh Bundela v. State of Madhya Pradesh & Ors, Civil Appeal No. 4593 of 2022	**509-510**
17.	**Annexure- A-12** A true copy of the judgement dated November 24, 2023 of this Hon'ble Tribunal in *Dinesh Bothra v. Union of India*, 2023 SCC OnLine NGT 490	**511-577**
18.	**Annexure- A-13** A true copy of the Draft District Survey Report for Udalguri District, Assam as uploaded in the district portal	**578-622**
19.	**Annexure- A-14** A true copy of the web page showing that the draft District Survey Report was uploaded only in the month of September 2024	**623**
20.	**Annexure- A-15** A true copy of the list of approved mining plans 2021 as obtained from the website being 'dgm.assam.gov.in/informationservices/approved-mining-plans'	**624-807**
21.	**Annexure- A-16** A true copy of the report of the Comptroller and Auditor General of India on Revenue Sector for the year ended March 31, 2022	**808-1021**
22.	**Annexure- A-17**	**1022-1062**

	A true copy of the affidavit filed by Respondent No.2 in O.A. No. 86 of 2024	
23.	**Annexure- A-18** A true copy of the order dated 08.08.2024 in the case *Bibekananda v State of Odisha & Ors.* O.A. No. 125/2024/EZ	1063-1065

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(2022) 2 Supreme Court Cases 348

3J

(BEFORE L. NAGESWARA RAO, SANJIV KHANNA AND B.R. GAVAI, JJ.)

STATE OF BIHAR AND OTHERS . . Appellants;

Versus

PAWAN KUMAR AND OTHERS . . Respondents.

Civil Appeals Nos. 3661-62 of 2020†, Order dated November 10, 2021

Environment Law — Mining and Industries — Mining lease — Grant of — Preparation of District Survey Report (DSRs) through private consultants for identification of potential sites for mining — Whether necessary

— In view of provision for constitution of Sub-Divisional Committees comprising of officers of State Government from various Departments for identification of potential sites for mining in the Enforcement and Monitoring Guidelines for Sand Mining, 2020, and notification issued by MoEF and CC of 2016, held, there was no necessity of DSRs being prepared through private consultants — It would also unnecessarily burden public exchequer

— Ministry of Environment, Forest and Climate Change (MoEF and CC) in accordance with directions of National Green Tribunal, had issued Enforcement and Monitoring Guidelines for Sand Mining (2020 Guidelines) — In accordance with 2020 Guidelines, DSR is required to be prepared before auction/e-auction/grant of mining lease by Mining Department or Department dealing with mining activity in respective States — For this, a Sub-Divisional Committee is required to be formed which, after site visit, is required to decide regarding suitability of sites for mining — Sub-divisional committee is further required to record its reasons for selecting mining lease in patta land — With advent of modern technology, various technological gadgets like drones and satellite imaging, etc. can be used for identification of potential sites and preparation of DSR and also to check misuse and unauthorised mining

— Therefore, when 2020 Guidelines as well as notification issued by MoEF and CC of 2016 itself provide for constitution of Sub-Divisional Committees comprising of officers of State Government from various Departments for identification of potential sites for mining, there would be no necessity of DSRs being prepared through private consultants as directed by Tribunal — Sub-divisional committee consists of various officers from Revenue Department, Irrigation Department, State Pollution Control Board, Forest Department and Geology and Mining Department of State Government — They are better equipped to visit sites and prepare draft DSR for district concerned — Apart from that, preparation of DSR through private consultants would also unnecessarily burden public exchequer — Exercise of preparation of DSR for purpose of mining in State in all the districts directed to be undertaken afresh — Draft DSRs shall be prepared by Sub-Divisional Committees — Further until DSRs are finalised and granted

† Arising from the Judgment and Order in *Pawan Kumar* v. *State of Bihar*, 2020 SCC OnLine NGT 2848 (National Green Tribunal, Original Application No. 40 of 2020, dt. 14-10-2020) **[Modified]**

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approval by State Expert Appraisal Committee and State Environment Impact Assessment Authority, State Government permitted to continue with legal mining activities (Paras 10 to 16)

Pawan Kumar v. *State of Bihar*, 2020 SCC OnLine NGT 2848, *modified*

Satendra Pandey v. *Ministry of Environment, Forest & Climate Change*, 2018 SCC OnLine NGT 2388; *Deepak Kumar* v. *State of Haryana*, (2012) 4 SCC 629, *referred to*

RM-D/68186/C

Chronological list of cases cited ***on page(s)***

1. 2020 SCC OnLine NGT 2848, *Pawan Kumar* v. *State of Bihar* 349*d*, 350*a-b*, 350*f*, 350*g-h*, 351*a*, 353*d*, 353*f-g*
2. 2018 SCC OnLine NGT 2388, *Satendra Pandey* v. *Ministry of Environment, Forest & Climate Change* 349*e-f*, 350*c-d*, 351*d-e*, 351*e*
3. (2012) 4 SCC 629, *Deepak Kumar* v. *State of Haryana* 351*e*

ORDER

Per Court

1. The present appeals challenge the judgment and order dated 14-10-2020, passed by the National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as "the Tribunal") in *Pawan Kumar* v. *State of Bihar*[1], thereby issuing the following directions: (SCC OnLine NGT para 103)

> "*103*. … (*i*) Having regard to the findings at (*a*), (*b*) and (*c*) above, we direct the State to undertake further exercise for preparation of a fresh DSR for the Banka District.
>
> (*ii*) As DEIAA is not functioning as a consequence of the decision of the Tribunal in *Satendra Pandey*[2], the DSR shall be prepared through a consultant(s) accredited by the National Accreditation Board of Education and Training/Quality Control Council of India in terms of OM of MoEF & CC dated 16-3-2010.
>
> (*iii*) The DSR so prepared shall be submitted to the District Magistrate who shall verify the DSR only in respect of the relevant facts pertaining to the physical and geographical features of the district which shall be distinct from the scientific findings based on the parameters prescribed in the SSMMG-2016. After such verification, the District Magistrate shall forward the DSR for examination and evaluation by the State Expert Appraisal Committee ("SEAC") having regard to the fact that SEIAA comprises of technical/scientific experts. SEAC after appraisal of the report shall forward it to SEIAA for consideration and approval if it meets all scientific/ technical requirements.

1 2020 SCC OnLine NGT 2848

2 *Satendra Pandey* v. *Ministry of Environment, Forest & Climate Change*, 2018 SCC OnLine NGT 2388

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(*iv*) While preparing the DSR, the MoEF & CC accredited agency/ consultant shall scrupulously follow the procedure and the parameters laid down under the SSMMG-2016 and EMGSM-2020 read in sync with each other."

2. The appellant State of Bihar has assailed the said judgment and order dated 14-10-2020[1], on various grounds.

3. Shri Atmaram Nadkarni, learned Senior Counsel appearing on behalf of the State of Bihar submitted that the Tribunal has grossly erred in holding that unless the State Expert Appraisal Committee (hereinafter referred to as "SEAC") and the State Environment Impact Assessment Authority (hereinafter referred to as "SEIAA") grants approval to the District Survey Report (hereinafter referred to as "DSR") for the purpose of mining of sand, the same cannot be carried out. He submitted that the Tribunal has further held that the very invitation of the tenders without preparing the DSR in accordance with the judgment of the Tribunal in *Satendra Pandey* v. *Ministry of Environment, Forest & Climate Change*[2] could not have been done. He submitted that after the tenders are invited in accordance with the DSR prepared by the District Level Committee, the successful bidder will be required to prepare a mining plan and unless such a mining plan is approved by SEAC and SEIAA, the environmental clearance would not be granted and in turn, mining activities cannot be carried out. He submitted that the finding of the Tribunal is like putting the cart before the horse.

4. Shri Nadkarni further submitted that the Tribunal has also grossly erred in holding that the DSRs prepared by the State were without following the requisite procedure and without considering the relevant factors. He submitted that not only the procedure as prescribed under the relevant rules and regulations was complied with, but the voluminous material in support of the same was also placed on record before the Tribunal. He submitted that the Tribunal has not taken into consideration the said material. He therefore submitted that the judgment and order passed by the Tribunal dated 14-10-2020[1], needs to be set aside and the State needs to be permitted to finalise the tenders received by it.

5. Shri Nadkarni further submitted that on account of the orders passed by the Tribunal, the old lessees are continuing with the mining activities by paying a meagre amount to the State Government. He therefore submitted that on account of this, a huge loss would be caused to the public exchequer. In the alternative, he submitted that the State, at least, needs to be permitted to undertake mining activities through Bihar State Mining Corporation until the DSRs are finalised in accordance with the judgment[1] of the Tribunal.

1 *Pawan Kumar* v. *State of Bihar*, 2020 SCC OnLine NGT 2848
2 2018 SCC OnLine NGT 2388

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6. Shri P.S. Patwalia, learned Senior Counsel appearing on behalf of the original applicant vehemently opposed the appeals. He submitted that the Tribunal has rightly held[1] that the DSRs are not prepared in accordance with the relevant rules as well as policy guidelines. He submitted that it is apparently clear that the State has taken into consideration only financial enrichment without considering the environmental aspects.

7. Though, we have heard the learned counsel for both the parties at length on merits, we find that it will be appropriate that the appeals are kept pending for further consideration and till then, certain interim orders are passed.

8. It cannot be in dispute that though the developmental activities are not stalled, the environmental issues are also required to be addressed. A balanced approach of sustainable development ensuring environmental safeguards, needs to be resorted to. At the same time, it also cannot be ignored that when legal mining is banned, it gives rise to mushroom growth of illegal mining, resulting into clashes between sand mafias, criminalisation and at times, loss of human lives. It also cannot be disputed that sand is required for construction of public infrastructural projects as well as public and private construction activities. A total ban on legal mining, apart from giving rise to illegal mining, also causes huge loss to the public exchequer.

9. Taking into consideration these aspects of the matter, we propose to issue certain interim directions.

10. The Tribunal, in *Satendra Pandey*[2], has found that the Notification dated 15-1-2016, which provided environmental clearance to be given by the District Environment Impact Assessment Authority (hereinafter referred to as "the DEIAA") was not in consonance with the judgment of this Court in *Deepak Kumar* v. *State of Haryana*[3]. The Tribunal therefore in *Satendra Pandey*[2], had directed Ministry of Environment, Forest and Climate Change (hereinafter referred to as "MoEF and CC") to take steps to revise the procedure laid down in the Notification dated 15-1-2016. It is to be noted that MoEF and CC, in accordance with the directions of the Tribunal, had issued Enforcement and Monitoring Guidelines for Sand Mining (hereinafter to referred to as "the 2020 Guidelines") in the month of January 2020.

11. Chapter 4 of the 2020 Guidelines deals with identification of possible sand mining sources and preparation of DSR. It will be relevant to refer to Clauses 4.1.1(*a*), (*o*) and (*p*) of the 2020 Guidelines:

> "4.1. *Identification of possible sand mining sources and preparation of District Survey Report (DSR)*
>
> 4.1.1. *Preparation of District Survey Report.*
>
> * * *

1 *Pawan Kumar* v. *State of Bihar*, 2020 SCC OnLine NGT 2848
2 *Satendra Pandey* v. *Ministry of Environment, Forest & Climate Change*, 2018 SCC OnLine NGT 2388
3 (2012) 4 SCC 629

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(*a*) District Survey Report for sand mining shall be prepared before the auction/e-auction/grant of the mining lease/ Letter of Intent ("LoI") by Mining Department or department dealing the mining activity in respective states.

* * *

(*o*) Potential site for mining having its impact on the forest, protected area, habitation, bridges, etc. shall be avoided. For this, a Sub-Divisional Committee may be formed which after the site visit shall decide its suitability for mining. The list of mining lease after the recommendation of the Committee needs to be defined in the following format given in as *Annexure II*. The Sub-Divisional Committee after the site visit shall make a recommendation on the site for its suitability of mining and also records the reason for selecting the mining lease in the Patta land. The details regarding cluster and contiguous cluster needs to be provided as in *Annexure III*. The details of the transportation need to be provided as in *Annexure IV*.

(*p*) *Public consultation*—The comments of the various stakeholders may be sought on the list of mining lease to be auctioned. The State Government shall give an advertisement in the local and national newspaper for seeking comments of the general public on the list of mining lease included in the DSR. The DSR should be placed in the public domain for at least one month from the date of publication of the advertisement for obtaining comments of the general public. The comments so received shall be placed before the Sub-Divisional Committee for active consideration. The final list of sand mining areas [leases to be granted on riverbed & patta land/khatedari land, de-siltation location (ponds/ lakes/dams), M-Sand Plants (alternate source of sand)] after the public hearing needs to be defined in the final DSR in the format as per *Annexure V*. The details regarding cluster and contiguous cluster needs to be provided in *Annexure VI*. The details of the transportation need to be provided in *Annexure VII*."

12. It could thus be seen that in accordance with the 2020 Guidelines, the DSR is required to be prepared before the auction/e-auction/grant of mining lease by Mining Department or Department dealing with mining activity in the respective States. It is further provided that the potential site for mining having its impact on the forest, protected area, habitation and bridges should be avoided. For this, a Sub-Divisional Committee is required to be formed which, after the site visit, is required to decide regarding the suitability of the sites for mining. The Sub-Divisional Committee is further required to record its reasons for selecting the mining lease in the patta land. Various details are required to be given in the annexures appended to the said policy.

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13. It is further to be noted that Appendix X of the Notification dated 15-1-2016, issued by MoEF and CC also provides for composition of the Sub-Divisional Committee:

> "A Sub-Divisional Committee comprising of Sub-Divisional Magistrate, Officers from Irrigation Department, State Pollution Control Board or Committee, Forest Department, Geology or Mining Officer shall visit each site for which environmental clearance has been applied for and make recommendation on suitability of site for mining or prohibition thereof."

14. It is to be noted that with the advent of modern technology, various technological gadgets like drones and satellite imaging, etc. can be used for identification of the potential sites and preparation of the DSR and also to check misuse and unauthorised mining.

15. We further find that when the 2020 Guidelines as well as the notification issued by MoEF and CC of 2016 itself provide for constitution of Sub-Divisional Committees comprising of the officers of the State Government from various Departments for identification of the potential sites for mining, there would be no necessity of the DSRs being prepared through private consultants as directed by the Tribunal in the impugned order[1]. The Sub-Divisional Committee consists of various officers from Revenue Department, Irrigation Department, State Pollution Control Board, Forest Department and Geology and Mining Department of the State Government. They are better equipped to visit the sites and prepare the draft DSR for the district concerned. Apart from that, preparation of DSR through private consultants would also unnecessarily burden the public exchequer. We are therefore of the view that the direction in that regard issued by the Tribunal requires to be modified. We are further of the considered view that until the DSRs are finalised and granted approval by SEAC and SEIAA, it is appropriate that certain necessary arrangements are permitted so that the State can continue with legal mining activities. This apart from preventing illegal mining activities, would also ensure that the public exchequer is not deprived of its share in legalised mining.

16. We therefore find it appropriate to substitute the directions issued by the Tribunal vide judgment and order dated 14-10-2020[1], with the following directions:

16.1. The exercise of preparation of DSR for the purpose of mining in the State of Bihar in all the districts shall be undertaken afresh. The draft DSRs shall be prepared by the Sub-Divisional Committees consisting of the Sub-Divisional Magistrate, Officers from Irrigation Department, State Pollution Control Board or Committee, Forest Department, Geological or Mining Officer. The same shall be prepared by undertaking site visits and also by using modern technology. The said draft DSRs shall be prepared within a

1 *Pawan Kumar* v. *State of Bihar*, 2020 SCC OnLine NGT 2848

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period of 6 weeks from the date of this order. After the draft DSRs are prepared, the District Magistrate of the district concerned shall forward the same for examination and evaluation by SEAC. The same shall be examined by SEAC within a period of 6 weeks and its report shall be forwarded to SEIAA within the aforesaid period of 6 weeks from the receipt of it. SEIAA will thereafter consider the grant of approval to such DSRs within a period of 6 weeks from the receipt thereon.

16.2. Needless to state that while preparing DSRs and the appraisal thereof by SEAC and SEIAA, it should be ensured that a strict adherence to the procedure and parameters laid down in the policy of January 2020 should be followed.

16.3. Until further orders, we permit the State Government to carry on mining activities through Bihar State Mining Corporation for which it may employ the services of the contractors. However, while doing so, the State Government shall ensure that all environmental concerns are taken care of and no damage is caused to the environment.

17. List the matter after 20 weeks.

———

ANNEXURE A- 11

509

ITEM NO.10 COURT NO.4 SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4593/2022

MANGAL SINGH BUNDELA **Appellant(s)**

VERSUS

THE STATE OF MADHYA PRADESH & ORS. **Respondent(s)**

(WITH IA No.87567/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.87569/2022-EX-PARTE STAY and IA No.87568/2022-EXEMPTION FROM FILING O.T.)

Date : 20-07-2022 This appeal was called on for hearing today.

CORAM :
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) **Mr. Devadatt Kamat, Sr Adv.**
Mr. Pai Amit, AOR
Mr. Rajesh Inamdar, Adv.
Mr. Shoeb Khan, Adv.
Ms. Ranu Purohit, Adv.
Mr. Harsh Pandey, Adv.
Mr. Abhyiudaya Vats, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1 Mr Devadatt Kamat, senior counsel appearing on behalf of the appellant, submits that in the present case, (i) the e-auction for sand mining was conducted on 16 November 2021; and (ii) a draft District Survey Report was published only on 4 March 2022. Senior counsel submits that this is in breach of the Sustainable Sand Mining Management Guidelines 2016 as well as the principles which have been laid down in the judgment of a three-Judge Bench of this Court in **State of Bihar** v **Pawan Kumar**[1].

Digitally signed by Sanjay Kumar
Date: 2022.07.20 18:57:27 IST
Reason:

1 (2022) 2 SCC 348, paragraph 12

2 Issue notice, returnable in four weeks.

3 Liberty to serve the Standing Counsel for the State of Madhya Pradesh, in addition.

4 Pending further orders, there shall be a direction that no mining shall be carried out in terms of the e-auction dated 16 November 2021 without finalizing the District Survey Report.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER

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ANNEXURE A- 12

2023 SCC OnLine NGT 490

In the National Green Tribunal[†]

(BEFORE SUDHIR AGARWAL, MEMBER (JUDICIAL) AND AFROZ AHMAD, MEMBER (EXPERT))

Dinesh Bothra … Applicant(s);

Versus

Union of India and Others … Respondent(s).

Original Application No. 06/2023 (CZ) (I.A. No. 54/2023) (I.A. No. 55/2023)

Decided on November 24, 2023, [Reserved On : August 01, 2023]

Advocates who appeared in this case:

Counsel for Applicant(s) : Mr. Sanjeet Purohit, Advocate with Ms. Ranu Purohit, Advocate

Counsel for Respondent(s) : Mr. Ajay Gupta, Senior Advocate with Mr. Siddhartha Singh, Advocate for Intervener/R-6

Mr. Om Shankar Shrivastava, Advocate for MoEF&CC

Mr. Ravi Kant Patidar, Advocate for R-5

Mr. Nishant Kesharwani, Advocate for Mr. Shoeb Khan, Advocate for R-1

Mr. Sandeep Singh Baghel, Advocate for R-4

The Judgment of the Court was delivered by

SUDHIR AGARWAL, MEMBER (JUDICIAL):— Dinesh Bothra, applicant has preferred this Original Application (hereinafter referred to as '**OA**') under Section 14 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**'), challenging Notice Inviting Bid (hereinafter referred to as '**NIB/NIT**') dated 21.11.2022 (annexure A-1 to OA) issued by Eastern Rajasthan Canal Project Corporation Limited (hereinafter referred to as '**ERCPCL**') Jaipur inviting online bids for the work of reclamation of storage capacity of Bisalpur Dam by desilting, in District Tonk, Rajasthan on the ground that the said NIB/NIT, in fact, is not an exercise of desilting for maintenance of Bisalpur Dam but involves mining of sand and gravel etc. and without preparation of a final District Survey Report (hereinafter referred to as '**DSR**'), no mining activity can be carried out, in view of the provisions of Environmental Impact Assessment Notification dated 14.09.2006 (hereinafter referred to as '**EIA 2006**') read with Sustainable Sand Mining Management Guidelines, 2016 (hereinafter referred to as '**SSMMG-2016**') and Enforcement and Monitoring Guidelines for Sand Mining-2020 (hereinafter referred to as '**EMGSM-2020**'). It is also said

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that mining activities cannot be allowed to be carried out without prior Environmental Clearance (hereinafter referred to as '**EC**') granted under EIA 2006 and, therefore, respondent 5 i.e., ERCPCL be restrained from allowing any removal/extension of mining activity of minor mineral without complying with environmental laws i.e., final DSR and prior EC.

2. Facts in brief, stated in OA, are that Environment (Protection) Act, 1986 (hereinafter referred to as '**EP Act, 1986**') was enacted by Parliament in view to enforce resolutions taken at United Nations Conference on Human Environment held at Stockholm in June 1972 to which India was a signatory.

3. EIA 2006 was issued under Section 3 of EP Act, 1986 with an endeavor to provide a substantial legal framework and comprehensive procedural mechanism for evolution, assessment, monitoring and environmental impact on land, air and water due to various projects undertaken by persons in all sectors throughout the territory of India and to regulate certain activities including mining of minor minerals, making provisions for prior EC mandatory for regulated and specific projects across all sectors mentioned in the Schedule to EIA 2006.

4. In *Deepak Kumar* v. *State of Haryana*, (2012) 4 SCC 629, Supreme Court vide order dated 27.02.2012 has mandated prior EC for mining of minor minerals irrespective of the area of mining lease to regulate mining of minor minerals with a view to provide procedure and authority for grant of EC for sand mining.

5. MoEF&CC issued Notification dated 15.01.2016 amending EIA 2006 and introducing constitution and composition of District Level Environment Impact Assessment Authority (hereinafter referred to as '**DEIAA**') as well as District Level Environment Appraisal Committee (hereinafter referred to as '**DEAC**') as an authority for grant of EC. In the present case, DEIAA Jaipur and DEAC Jaipur were constituted.

6. Clause 7(3) of Notification dated 15.01.2016 made preparation of DSR for sand mining or river bed mining and mining of other minerals, mandatory.

7. MoEF&CC, in furtherance of its notification dated 15.01.2016 amending EIA 2006, issued Notification dated 20.01.2016 constituting DEIAA comprising 4 members and headed by District Magistrate and DEAC comprising 11 members mostly Government officers. To ensure sustainable sand mining and environment friendly management practices to restore and maintain ecology of river and other sand sources, MoEF&CC issued SSMMG-2016 with the objective to ensure that sand and gravel mining is done in environmentally sustainable and socially responsible manner, conservation of river equilibrium and natural environment by protection and restoration of ecological systems, to ensure that the rivers are protected from bank and bed

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erosion beyond its stable profile and Streamlining process for grant of prior EC for sustainable mining.

8. SSMMG-2016 provides that rivers are required to be prudently managed and also says that preparation of DSR is an important initial step.

9. This Tribunal in OA No. 557/2017, *Anjani Kumar* v. *State of UP*, judgment dated 08.12.2017 held that DSR is a pre-requisite and condition precedent for grant of mining lease for sand and bajri.

10. In OA No. 186/2016, *Satendra Pandey* v. *MOEF&CC* connected matters, applicant challenged EIA Notification dated 15.01.2016, 20.01.2016 and 01.07.2016 on the ground that constitution of DEIAA and DEAC is not in consonance with the directions of Supreme Court in *Deepak Kumar* v. *State of Haryana* (supra). This Tribunal vide judgment dated 13.09.2018 held that the notification dated 15.01.2016 dividing category B into category B1 and B2 and further category B into mining project of 0 to 5 hectares and 5 to 25 hectares; exempting 0 to 5 hectares and 5 to 25 hectares project for requirement of EIA/public consultation and evaluation by DEAC and DEIAA is not consistent with direction given by Supreme Court in *Deepak Kumar* v. *State of Haryana* (supra) and spirit behind such direction. Tribunal said that by the impugned provision, mining area upto and from 5 hectare to 25 hectare has been completely exempted from EIA and Public Consultation. For areas of 5 hectare and below, apart from exemption, it has been made only subject to a separate procedure of preparing a DSR. These provisions quite apparently are more mine-centric rather than striving a balance between mining and environment especially with regard to Form-1M which needs to be made more adhering to environment related aspects. Tribunal held that parameters for consideration while preparing District Mining Plan (hereinafter referred to as '**DMP**') and DSR are only for the purpose of ascertaining whether an area is fit for mining which are quite different from the parameters laid down for EIA. Consideration of the view point of the public by keeping DSR in public domain is not a substitute of Public Hearing for consideration of the view point of the public for EIA.

11. Tribunal, therefore, issued directions in para 22 of the judgment that procedure laid down in the impugned notifications dated 15.01.2016, 20.01.2016 and 01.07.2016 amending EIA 2006 shall be brought in consonance and in accordance with directions given in *Deepak Kumar* v. *State of Haryana* (supra) by (i) providing for EIA, EMP and, therefore, Public Consultation for all areas from 5 to 25 hectares falling under Category B-2 at par with Category B-1 by SEAC/SEIAA as well as for cluster situation wherever it is not provided; (ii) Form-1M be made more comprehensive for areas of 0 to 5 hectares by dispensing with the requirement for Public Consultation to be evaluated by SEAC

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for recommendation of grant of EC by SEIAA instead of DEAC/DEIAA; (iii) if a cluster or an individual lease size exceeds 5 hectares, EIA/EMP be made applicable in the process of grant of prior EC; (iv) EIA and/or EMP be prepared for the entire cluster in terms of recommendation 5 (supra) of the Guidelines for the purpose of recommendations 6, 7 and 8 thereof; (v) revise the procedure to also incorporate procedure with respect to annual rate of replenishment and timeframe for replenishment after mining closure in an area and (vi) MoEF&CC to prepare guidelines for calculation of the cost of restitution of damage caused to mined-out areas along with the Net Present Value of Ecological Services forgone because of illegal or unscientific mining. Ultimately, Tribunal issued following directions:

> *"25. The* ***MoEF&CC shall, therefore, take appropriate steps to revise the procedure laid down in the impugned Notification dated 15th January, 2016 in terms of the above directions and observations*** *so that it is conformity with the letter and spirit of the directions passed by the Hon'ble Supreme Court in* Deepak Kumar *(supra).*
>
> *The applications stand disposed of."*

12. Tribunal decided *OA 520/2016, Vikrant Tongad* v. *Union of India* by the same judgment i.e., dated 13.09.2018 whereby *Satendra Pandey* v. *MOEF&CC* (supra) was decided. An Execution Application No. 55/2018, *Vikrant Tongad* v. *Union of India* was filed in ***OA 520/2016 (supra)*** wherein an order was passed by Tribunal on 11.12.2018 observing that DEAC comprised officers having no expertise or scientific knowledge to assess environmental implication. Permitting DEAC to make assessment was also not consistent with SSMMG-2016, hence MoEF&CC should comply with the order dated 13.09.2018 and take steps to revise procedure laid down in the notification dated 15.01.2016 and furnish a Compliance Report by 31.12.2018. Tribunal also made it clear that till fresh notification is issued, notification dated 15.01.2016 will not be acted upon.

13. Later, MoEF&CC issued EMGSM-2020 to fill the gaps and to provide a comprehensive system for sand mining to supplement and in addition to SSMG-2016. However, it was provided in EMGSM-2020 that in case of any ambiguity or variation between SSMG-2016 and EMGSM-2020, the later shall prevail. In para '**1.0 Introduction**' of EMGSM-2020, it is said,

> *"Further, this document is supplemental to the existing "Sustainable Sand Mining Management Guideline-2016" (SSMG-2016), and these two guidelines viz. "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and SSMG-2016 shall be read and implemented in sync with each other.* ***In case, any ambiguity or variation between the provision of both the***

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document arises, the provision made in "Enforcement & Monitoring Guidelines for Sand Mining-2020 "shall prevail."

14. The above Guidelines of 2016 and 2020 clearly provides preparation of DSR as a mandatory requirement before auction/e-auction/grant of mining lease.

15. In OA 40/2020(EZ), *Pawan Kumar* v. *State of Bihar* connected with OA 57/2020(EZ), *Md. Rizwan* v. *Union of India*, Tribunal had an occasion to consider whether notice inviting tender auction without preparing DSR was valid or not. Tribunal referring to its judgment In *Satendra Pandey* v. *MoEF&CC* (supra), *Vikrant Tongad* v. *Union of India* (supra), held that preparation of final DSR is mandatory. In para 86 of the judgment, Tribunal said,

> *"86. Issue with regard to the* ***preparation of the DSR is not a mere technical one.*** *It involves intricate study of riverine ecosystem and ecology which is undertaken in consonance with the Precautionary Principle and Principle of Sustainable Development which are considered to be part of Article 21 of the Constitution of India. Therefore, it cannot be taken lightly and as a mere formality."*

16. Tribunal, in para 102, held as under:

> *"102. In the result, we allow the applications and hold that:*
>
> *(a) DSR 2018 cannot be considered as a final DSR and is only an Interim report.*
>
> *(b) The DSR 2019 incorporating the 14 Sand Ghats also cannot be considered as a final DSR and is hereby quashed.*
>
> *(c) All actions taken pursuant to DSR 2018 and DSR 2019 referred to in (a) and (b) above are hereby held to be void and a nullity."*

17. In para 103, Tribunal issued following directions:

> *"(i) Having regard to the findings at (a), (b) and (c) above, we direct the State to undertake further exercise for preparation of a fresh DSR for the Banka district.*
>
> *(ii) As the DEIAA is not functioning as a consequence of the decision of the Tribunal in* Satendra Pandey *(supra), the DSR shall be prepared through a consultant(s) accredited by the National Accreditation Board of Education and Training/Quality Control Council of India in terms of O.M. of MoEF&CC dated 16.03.2010.*
>
> *(iii) The* ***DSR so prepared shall be submitted to the District Magistrate*** *who shall verify the DSR only in respect of the relevant facts pertaining to the physical and geographical features of the district which shall be distinct from the scientific findings based on the parameters prescribed in the SSMMG-2016. After such verification, the* ***District Magistrate shall forward the DSR for examination and evaluation by the State Expert***

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Appraisal Committee (SEAC) *having regard to the fact that the SEIAA comprises of technical/scientific experts. The* ***SEAC after appraisal of the report shall forward it to the SEIAA for consideration and approval if it meets all scientific/technical requirements.***

(iv) While preparing the DSR, the MoEF&CC Accredited Agency/Consultant shall scrupulously follow the procedure and the parameters laid down under the SSMMG-2016 and EMGSM-2020 read in sync with each other."

18. The above judgment dated 14.10.2020 passed in *Pawan Kumar* v. *State of Bihar* (supra) was appealed before Supreme Court in Civil Appeal No. 3661-3662 of 2020, *State of Bihar* v. *Pawan Kumar* Keeping appeals pending, Supreme court noticed order dated 10.11.2021, referred to EMGSM-2020 Clause 4.1.1 (a), (o) and (p) of EMSGM-2020 and observed that in accordance with 2020 Guidelines, DSR is required to be prepared before the auction/e-auction/grant of mining lease by mining department or department dealing with mining activities in the respective States. It is further provided that the potential site for mining having its impact on the forest protected area habitation should be avoided. For this a sub-divisional committee is required to be formed which after the site visit, if required, would decide regarding suitability of the sites for mining, The sub-divisional committee is further required to record its reasons for selecting mining lease in the patta land. Various details are required to be given in the annexures appended to the said policy. Thereafter in para 13 and 14 of the order, Supreme Court said:

*"**13.** We further find that when the 2020 guidelines as well as the notification issued by MOEF and CC of 2016 itself provide for constitution of sub-divisional committees comprising of the officers of the State Government from various Departments for identification of the potential sites for mining,* ***there would be no necessity of the DSRs being prepared through private consultants as directed by the Tribunal in the impugned order****. The sub-divisional committee consists of various officers from Revenue Department, Irrigation Department, State Pollution Control Board. Forest Department and Geology Mining Department of the State Government. They are better equipped to visit the sites and prepare the draft DSR for the concerned district. Apart from that, preparation of DSR through private consultants would also unnecessarily burden the public exchequer. We are therefore of the view that the direction in that regard issued by the Tribunal requires to be modified. We are further of the considered view that until the DSRS are finalized and granted approval by SEAC and SEIAA, it is appropriate that certain necessary arrangements are permitted so that the State can*

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continue with legal mining activities. This apart from preventing illegal mining activities, would also ensure that the public exchequer is not deprived of its share in legalized mining.

***14.** We therefore **find it appropriate to substitute the directions issued by the Tribunal vide judgment and order dated 14th October 2020, with the following directions**:*

*(i) The exercise of preparation of DSR for the purpose of mining in the State of Bihar in all the districts shall be undertaken afresh. The **draft DSRs shall be prepared by the sub-divisional committees** consisting of the Sub-Divisional Magistrate, Officers from Irrigation Department, State Pollution Control Board or Committee, Forest Department, Geological or mining officer. **The same shall be prepared by undertaking site visits and also by using modern technology**. The said draft DSRS shall be prepared within a period of 6 weeks from the date of this order. **After the draft DSRS are prepared, the District Magistrate of the concerned District shall forward the same for examination and evaluation by the SEAC**. The same shall be examined by the SEAC within a period of 6 weeks and its **report shall be forwarded to the SEIAA within the aforesaid period of 6 weeks from the receipt of it.** The SEIAA will thereafter consider the grant of approval to such DSRs within a period of 6 weeks from the receipt thereon;*

(ii)** Needless to state that while preparing DSRs and the appraisal thereof by SEAC and SEIAA, it should be ensured that **a strict adherence to the procedure and parameters laid down in the policy of January 2020 should be followed;

(iii) Until further orders, we permit the State Government to carry on mining activities through Bihar State Mining Corporation for which it may employ the services of the contractors. However, while doing so, the State Government shall ensure that all environmental concerns are taken care of and no damage is caused to the environment.

***15.** List the matter after 20 weeks."*

19. Again, in a bunch of OAs led by OA 360/2015, *National Green Tribunal Bar Association* v. *Virender Singh (State of Gujarat)*, issue relating to updating of enforcement and monitoring mechanism to control and regulate illegal sand mining (including river bed sand mining) in the light of Supreme Court's judgment in *Deepak Kumar* v. *State of Haryana* (supra) and *Goa Foundation* v. *Union of India*, (2014) 6 SCC 590 came up for consideration. Tribunal directed all States/UTs to strictly follow SSMMG-2016 and EMGSM-2020 reinforced by mechanism for preparation of DSRs and other relevant aspects. Para 27

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of the judgment dated 26.02.2021 passed in *National Green Tribunal Bar Association* v. *Virender Singh* (supra) is reproduced as under:

> "27. ***We direct all the States/UTs to strictly follow the SSMG -2016 read with EMGSM-2020 reinforced by mechanism for preparation of DSRs (in terms of directions of this Tribunal dated 14.10.2020 in*** Pawan Kumar, *supra and 04.11.2020 in* Rupesh Pethe, *supra), Environment Management Plans, replenishment studies, mine closure plans, grant of EC (in terms of direction dated 13.09.2018 in* Satendra Pandey, ***supra), assessment and recovery of compensation (as per discussion in Para 25), seizure and release of vehicles involved in illegal mining (in terms of order dated 19.02.2020 in*** **Mushtakeem, *supra), other safeguards against violations, grievance redressal, accountability of the designated officers and periodical review at higher levels. As already noted, EMGSM-2020 contemplates extensive use of digital* technology, including remote sensing.**"

20. It is also said that in Civil Appeal No. 4593/2022, *Mangal Singh Bundela* v. *State of Madhya Pradesh*, Supreme Court in the interim order said that no mining shall be carried out in terms of e-auction dated 16.11.2021 without finalizing DSR.

21. Applicant has also referred to judgment dated 02.09.2022 of Southern Zone, Chennai Bench passed in OA 144/2020(SZ), *Dr. Sarvabhoum Bagali* v. *State of Karnataka* holding that in the guise of dredging and maintenance of lakes, sand mining cannot be permitted. It has to be strictly in accordance with guidelines issued by MoEF&CC i.e., SSMMG-2016 and EMGSM-2020.

22. After giving this brief resume of statutory provisions as also judicial authorities of this Tribunal and Supreme Court, applicant has said that before publishing impugned NIB/NIT, no DSR has been prepared and published in State of Rajasthan, particularly, in respect of District Tonk. Last DSR for District Tonk was issued by office of Superintendent Geologist, Department of Mines and Geology, Ajmer as per SSMMG-2016 while taking into account the rainfall of the year 2017 but thereafter, no fresh DSR has been prepared following the procedure of EMGSM-2020. The impugned NIB/NIT claims to be in respect of desilting but in fact is nothing but sand mining activity and, in a manner, intends to take advantage of exemption granted from the requirement of prior EC vide notification dated 28.03.2020 whereby EIA 2006 has been amended and appendix IX has been substituted wherein item 7 reads as under:

"***APPENDIX-IX***

EXEMPTION OF CERTAIN CASES FROM REQUIREMENT OF ENVIRONMENTAL CLEARANCE

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*The **following cases shall not require Prior Environmental Clearance, namely:***

xxx ..... xxx xxxxx

*7. **Dredging and de-silting of dams, reservoirs, weirs, barrages, river and canals for the purpose of their maintenance, upkeep and disaster management**."*

23. Tribunal considered the complaint of applicant on 03.02.2023 observing the contention of applicant that scope of work defined at page 73 of NIB/NIT, work is principally of sand mining i.e., Removal of silt/sand/gravel mixed overburden deposited in the submergence of Bisalpur Dam, District Tonk, Rajasthan with mechanical means like dredgers, etc.; the contract is for a period of 240 months i.e., 20 years and thus, a tender for removal of excavation of minor mineral has been issued without first preparing DSR; and it is impermissible in law. Tribunal said that a substantial question of environment has arisen, hence issued notices to the respondents and also called for a factual Report from a joint Committee comprising District Collector, Tonk, Rajasthan, one representative from CPCB, Rajasthan, one representative from State PCB and one representative from Secretary, Irrigation, State of Rajasthan.

JOINT COMMITTEE'S REPORT:

24. After visiting the site on 28.02.2023, Joint Committee has filed factual status on the following issues:

"1. Evaluation of the Scope of work defined on page number 73 of the Tender Document of M/s ERCPCL-Work principally as sand mining and worded as removal of silt/sand/gravel mixed overburden deposited in the submergence of Bisalpur Dam, District-Tonk, Rajasthan using mechanical dredgers.

2. Evaluation of the tender document of M/s ERCPCL, for removal of minor mineral from the Dam without preparing the DSR and classifying the same as work of desilting.

3. Comments on compliances of the guidelines of Sustainable Sand Mining Management Guidelines, 2016 & Enforcement & Monitoring Guidelines for Sand Mining, 2020.

4. Comments on non-compliance on the provisions of DSR

5. Comments on substantial issue of environment.

6. Comments on Compliance of provisions of Rules, Regulations and Guidelines issued by MoEF &CC with respect to desilting of water reservoirs."

25. Thereafter, it has made its field observations, conclusions and recommendations, as under:

"Field Observations:

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1. *Field visit of the site viz. Bisalpur Dam, was conducted by the aforementioned committee on dated 28.02.23, it was observed that* ***no work of desilting has been initiated by M/s ERCPCL and any other agency till date****.*
2. *No installation of machinery for desilting purpose has been done so far.*
3. *The scope of the work mentioned in the Bid document for Reclamation of storage capacity of Bisalpur Dam by Desilting was studied and it was found that the* ***proposal is fully focused on the reclamation of storage capacity of the reservoir which has been decreased to 1029.94 MCum from its initial storage capacity when impounded in the year 2004 i.e. 1095.84MCum****. (source - CWC Report dated Feb., 2022) [Annexure-1].*
4. *The Parliamentary Standing Committee on Water Resources vide letter dated 09.10.2015, directed all the Chief Secretaries of State Governments of India, that* ***any desilting operation that is not undertaken with objective of winning a mineral, would not be a mining operation and would not therefore, require an issue of permit under the MMDR Act, 1957*** *[Annexure-2].*

Rajasthan State being Water Scarce State of India having ***Bisalpur Dam*** *as a lifeline reservoir of drinking water for three Districts viz. Ajmer, Jaipur and Tonk and is in operations for the last 20 years,* ***without any maintenance is losing its actual storage capacity leading to the loss of water due to overflow****. Thus, a substantial loss of fresh water is occurring due to decreasing storage capacity of the reservoir.*

Due to the said loss of reservoir capacity, requirement of an additional reservoir in the downstream of Bisalpur Dam i.e. Isarda Dam has come in existence, which is under construction in the District Tonk, Rajasthan and the cost of which is more than 1000 crores. Further, to avoid any additional requirement of water reservoirs in downstream of the existing reservoirs and to mitigate the loss of fresh water due to overflows of run-offs, desilting of Bisalpur Dam would play a key role in conservation of natural resource, "Water".

5. *MoEF & CC, GOI vide notification dated 15.01.2016 defines the requirement of preparation of District Survey Report (DSR) for sand mining or river bed mining and mining of other minor minerals [Annexure-3].*

However, the Parliamentary Standing Committee on Water Resources vide letter dated 09.10.2015, directed all the Chief Secretaries of State Governments of India, that any desilting operation that is not undertaken with objective of winning a mineral,

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would not be a mining operation and would not therefore, require an issue of permit under the MMDR Act, 1957.

Although, the existing DSR of Tonk District is valid up to 31.03.2023 and has not covered the submergence area of Bisalpur Dam as its scope of study. It is pertinent to mention that ***the submergence area of the reservoir has not been considered as mining lease area and therefore, has not been included in DSR of Tonk district*** *[Annexure-4].*

Since, ***the reclamation work of Bisalpur dam is not a mining activity, DSR may not be required.***

6. *Sustainable Sand Mining Management Guidelines, 2016 clearly states that Dredging and de-silting of dams, reservoirs, weirs, barrages, river and canals for the purpose of their maintenance, up keep and disaster management are exempted from being considered as Mining project/activity for the purpose of requirement of Environmental Clearance [Annexure-5].*

It has been mentioned in the Special Condition of the contract document that the contractor shall comply with all the prevailing Safety norms, Health and safety laws, Environmental laws, Labour laws, Fair Wages law and all other laws which are applicable for the execution of the work [Annexure-6].

7. *The facts mentioned in point no. 5 above, clearly reveals that the* ***provisions of DSR are not applicable for the reclamation of storage capacity and desilting of water reservoir****.*

8. *The project of dredging and desilting of dams, reservoirs, weirs, barrages, river and canals for the purpose of their maintenance, up keep and disaster management possess exemption from requirement of Environmental Clearance as Notified vide Gazette of India Dated 15.01.2016.*

The ***work of reclamation of storage capacity of reservoir shall utilize the machineries such as Dredgers, Hopper barges, Sand processing plant for desilting operations*** *[Annexure-7]. The desilting operation shall not only increase the existing storage capacity of the reservoir but also preserve the overflowing of water through gates. The risk of flooding of the nearby areas may also be avoided thereof.*

9. *The project of dredging and desilting of dams, reservoirs, weirs, barrages, river and canals for the purpose of their maintenance, up keep and disaster management possess exemption from requirement of Environmental Clearance as Notified vide Gazette of India Dated 15.01.2016.*

Conclusions:—

1. The work of reclamation of reservoir storage capacity is focused

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on conservation of water, meeting the drinking and irrigation purposes, which is utmost necessity for water scare state of Rajasthan. Since, no permit under MMDR, 1957 is required, so no query for DSR preparation should be considered.

2. *All the conditions laid in special conditions of the bid documents regarding safeguarding the environment be strictly complied for by contractor under the supervision of ERCPCL.*
3. *The various provisions of Water (Prevention and Control of Pollution) Act, 1974 the Air (Prevention and Control of Pollution) Act, 1981 the Environment (Protection) Act, 1986 and its amendments shall be strictly complied by the bidder under the supervision of occupier of project i.e. ERCPCL. The half yearly compliances shall be submitted by ERCPCL to State PCB.*

Recommendations:

> *Proper structural and Non-structural measures may be taken in upstream of reservoir so that future rate of siltation in the reservoir may be reduced."*

Preliminary reply dated 13.03.2023 filed by respondent 5 i.e., ERCPCL:

26. It has raised a preliminary objection that OA does not involve any issue of environment, hence not maintainable. Coming to the facts of the matter, it is said that Bisalpur Dam was constructed at Tehsil Deoli, district Tonk for primary purpose of supply of potable water to the residents of 3 Districts, i.e., Jaipur, Ajmer and Tonk; additional water is to be made available for irrigation purpose; Dam was constructed at the interflow of Banas River, Khari River and Dye River; primary source of these rivers is rain water; water flow in the dam commenced during 1993; catchment area of Bisalpur Dam is 27641.4 km^2 and reservoir storage capacity is 1095.84 Mcum at Full Tank Level (hereinafter referred to as '**FTL**') 315.50m, which *inter-alia* include Reservoir Dead storage Capacity 56.62 Moum and Reservoir Live storage Capacity 1039.22 Mcum; Utilized filled capacity of dam is 33.15 Thousand Million Cubic Feet (hereinafter referred to as '**TMCF**'), and 48.87% (i.e. 16.2 TMCF) is reserved for supply as potable water to the residents of Jaipur, Ajmer and Tonk Districts; there is evaporation loss of 8.95 TMCF i.e., about 27%; as per the "Jal Jeevan Mission" of Government of India, per person per day requirement of water has been prescribed as 55 Liters, as against 35 Liters; in the light of increased demand of per capita water demand, the proposal for additional requirement of 16.84 Mcum was raised for supply of water to the residents of rest Jaipur Rural Population; however, on account of deposition of silt/sand in the Bisalpur dam, the water filling and water

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storage capacity of the Dam has been drastically reduced; time and again, various studies were conducted regarding silting in the Bisalpur Dam, which included the following:

(i) **Maharashtra Engineering Research Institute** (hereinafter referred to as '**MERI**') carried out sedimentation study of Bisalpur Dam and it was found that from the year 1994 to the year 2009 (i.e., during 15 years), there is sediment deposit of 94.80 Mcum. Accordingly, on an average, 6.32 Mcum capacity of the dam is being reduced every year on account of silting and sedimentation. According to this survey, it is estimated that up to year 2022, there would have been sedimentation of 176.96 Mcum silt/sand in the dam.

(ii) **Dredging Corporation of India Limited** (hereinafter referred to as '**DCIL**'), Vishakhapatnam (A Government of India Undertaking) carried out studies for dredging operation at Bisalpur Dam for *Rajasthan State Mines and Minerals Limited*, Jaipur (hereinafter referred to as '**RSMML**') and submitted its final report on 07.02.2020. According to the said study of DCIL, there was sedimentation of 149 Mcum post rainy season of 2019. According to this survey, it is estimated that upto year 2022 there would have been sedimentation of 178.80 Mcum silt/sand in the dam.

(iii) **Central Water Commission** (hereinafter referred to as '**CWC**') also carried out sedimentation studies under National Hydrology Project (hereinafter referred to as '**NHP**') and the Sedimentation Study Report was finalized during February, 2022. According to this study conducted by CWC under NHP it was concluded that from year 2004 (year of impounding) till the year 2021 i.e., during 17 years, there was sedimentation at 65.90 Mcum and it was projected to be 69.84 Mcum sedimentation after the rains of 2022. Thus, on an average it was estimated to be 3.88 Mcum silt/sand deposition per year under the study conducted by CWC in NHP.

27. Last and latest sedimentation study conducted by CWC under NHP clearly shows that there is sedimentation of 69.84 Mcum, upto the year 2022, which is estimated to increase to 147.44 Mcum silt/sand after 20 years i.e. in 2042, resulting in reduction of the capacity of reservoir by 147.44 Mcum and it would be quite difficult to cater the demand of water supply for the population of Jaipur, Tonk and Ajmer even at the present status i.e., 1.25 Crore population. It is further estimated that if dredging/desilting is started in 2022 then only during next 20 years i.e. upto 2042, total 95.84 Mcum capacity can be reclaimed.

28. Due to emergent situation, respondent 5 undertook steps for

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dredging/de-silting of Dam by at least 95.84 Mcum for recovering Reservoir capacity by at least 95.84 Mcum. If any new Dam is to be constructed with water storage capacity of 95.84 Mcum, it would cost approximately Rs. 1100 Crores to Government, in addition to large submergence areas and loss of tremendous agriculture land. This will require a large population to be rehabilitated losing their earning source i.e., agricultural lands. Since de-silting/dredging exercise being undertaken for maintenance, the provisions relating to mining are not attracted, hence there is no violation of provisions of SSMG-2016 and EMGSM-2020. Even SSMG-2016 deals with the issue of de-silting of Reservoir/Barrages/Annecuts/Lakes/Canals and it is said,

> *"9…the Dams and Reservoirs can be a significant source of sand. Many such structures are silted and their water holding capacity has gone down considerably. In many instances to compensate for silted capacity raising of height of dam or construction of new structure is proposed which further leads to submergence of new areas of agriculture fields and forests.* ***Taking up desilting of such projects can serve dual purpose of increasing the water holding capacity and making available the sand for other uses****."*

29. It is also said in SSMMG-2016 that

> *"…It has further been prescribed that "the* ***de-silting of reservoir, dredging for upkeep and maintenance of structures, PUR channels and averting natural disasters will not be treated as Mining for the purpose of Environmental Clearance****."*

30. It is also said that dredging and desilting of Dams etc. for the purpose of maintenance, upkeep and disaster management were excluded vide Appendix-IX Serial No. 6 of Notification dated 15.01.2016, whereby EIA 2006 was amended; the same position has been reiterated in the notification dated 28.03.2020 whereby Appendix-IX has been substituted and now exemption in respect to dredging and de-silting of Dams etc. for purpose of maintenance is at Serial No. 7; respondent 5 invited tenders/bids on 22.11.2022 for "reclamation of storage capacity of Bisalpur Dam by de-silting in District Tonk, Rajasthan under Guaranteed Annual Return Contract; downloading of NIB started from 22.11.2022 and last date of submission of bid was 22.12.2022 upto 12 : 00 noon; in the bidding process, 4 bidders participated and ultimately all 4 bidders stood technically qualified; highest Bid at Rs. 130.27 per MT of dredged material was accepted; applicant has challenged NIB assuming that it is for mining of minor mineral sand, which is factually incorrect; tender pertains to desilting and dredging of Dam and not to win over any mineral; though no DSR is required for NIB/NIT in question but it is stated that DSR filed as annexure A-13 (pages 552 to 592) is valid till 31.03.2023 and a fresh DSR has been filed with IA 05/2023 in OA 6/2023 at annexure A-2

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which was uploaded as a fresh DSR by Rajasthan Government on its website which takes effects from 13.12.2022.

31. OA is bad in law since it proceeds on the assumption that it is for mining of sand though in fact it pertains to de-silting of a Dam for maintenance purposes, for restoration of water storage capacity of Bisalpur Dam which has been reduced due to silting over years and the purpose is not to win over any mineral.

Reply dated 17.05.2023 filed by respondent 5:

32. A detailed reply has been filed to OA but the basic facts are nothing but repetition of what has already been stated in the Preliminary Reply by respondent 5, hence we are not repeating the same.

Preliminary Reply dated 02.05.2023 by respondent 4 i.e., State Environment Impact Assessment Authority Rajasthan (hereinafter referred to as 'SEIAA Rajasthan'):

33. It is said that ERCPCL i.e., respondent 5 has floated bid for reclamation of storage capacity by de-silting of Bisalpur Dam in District Tonk, Rajasthan which cannot be considered as a mining lease for mining of sand/minor mineral, hence provisions of SSMMG-2016 and EMGSM-2020 are not applicable; Reservoirs/Barrages/Annecuts/Lakes/Canals structures are generally in possession and maintenance of Irrigation Department/Minor Irrigation Department/PHED of State Governments; the Dams and Reservoirs can be a significant source of sand; many such structures are silted and their water holding capacity has gone down considerably; in some instances to compensate for silted capacity raising of height of dam or construction of new structures is proposed which further leads to submergence of new areas of agricultural field and forests; taking up de -silting of such projects can serve dual purpose of increasing the water holding capacity and making available the sand for other usage; in some States, Irrigation Department is permitted to use it for the departmental works free of charge and balance can be disposed of in market after paying the due royalty; a detailed study is required to be carried out to verify economic viability and environmental sustainability before contemplating dredging of storage reservoirs for sand/gravel mining; as per the provision of point (a) of Chapter 4.1 (Identification of possible sand mining sources and preparation of DSR) of EMGSM-2020, de-siltation of Reservoir/Dam has been identified as sand source and DSR for sand mining is to be prepared before auction/e-auction/grant of mining lease/Letter of Intent (LoI) by Mining Department; as per the provision of 7(iii) - "Preparation of District survey report for sand Mining or River Bed Mining and Mining of other minor Minerals" of MoEF&CC Notification dated 15.01.2016 prescribes procedure for preparation of DSR for sand mining or river bed mining

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and mining of other minor minerals; however, as per point 6 of Appendix-IX of MoEF&CC Notification dated 15.01.2016, dredging and de-silting of dams, reservoir, weirs, barrages, river, and canals for the purpose of their maintenance, upkeep and disaster management are exempted from requirement of EC; as per MoEF&CC, Government of India's Notification dated 15.01.2016, main objective of the preparation of DSR (as per SSMMG-2016) is to ensure (i) Identification of areas of aggradations or deposition where mining can be allowed, (ii) Identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited, and (iii) Calculation of annual rate of replenishment and allowing time for replenishment after mining in that area; DSR is prepared for each minor mineral and it forms the basis of application for EC, preparation of Reports and appraisal of projects; Chapter 23 of SSMMG-2016 issued by MoEF&CC, Government of India pertaining to de-silting of Reservoir/Barrages/Anicuts/Lakes/Canals, provides for de-silting of Reservoir dredging for upkeep and maintenance of structures channels and averting natural disasters and the same shall not be treated as mining for the purpose of EC.

34. It is further said that though Co-ordinate Bench of Tribunal (Southern Zone Bench) in *Dr. Sarvabhoum Bagali* v. *State of Karnataka* (supra) has held that dredging and de-silting must be done strictly in accordance with Guidelines provided by Central Government through SSMMG-2016 and EMGSM-2020 but the case in hand is not the case of sand mining and activity (dredging and de-silting of Bisalpur Dam); it does not require prior EC being exempted under MoEF&CC Notification dated 15.01.2016; the case in hand is of reclamation of storage capacity of Bisalpur Dam by de-silting, not a regular mining lease/proposed mining lease as projected by applicant herein; a study to verify economic viability and environmental sustainability is required before contemplating the dredging of storage Reservoir for sand/gravel mining and the same is being carried out; even otherwise, DSR has been prepared in the instance case and has been submitted to SEIAA; DSR for River Bed Mining of Tonk District is with SEAC pending for appraisal; as per the provision of point (a) of Chapter 4.1 (Identification of possible sand mining sources and preparation of DSR) of EMGSM-2020, de-siltation of Reservoir/Dam has been identified as sand source and DSR for sand Mining is to be prepared before auction/e-auction/grant of mining lease/Department's Letter of Intent (LoI) by Mining Department.

Counter Affidavit dated 25.04.2023 filed by Union of India (MoEF&CC) i.e., respondent1:

35. The stand taken by respondent 1 is that if dredging of canals is done for the purpose of maintenance of canal, it would not require EC.

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However, if mining is done for earning profit and is undertaken as a commercial venture as it involves dredging and de-silting, then all the provisions of EIA 2006 and the subsequent amendments shall be applicable. On this aspect, judgment of High court of Uttarakhand at Nainital in ***WP (PIL) No.*** 93/2015, *Jai Prakash Badoni* v. *UoI* and connected ***WP (PIL)*** No. 95/2015, *Shakti Sangh Priya* v. *State of Uttarakhand* (annexure-R1/3 at page 1224) is relied on.

36. Various judgments and other provisions of EIA 2006 are also referred to but no specific stand has been taken as to whether in the present case activity of dredging and desilting of Bisalpur Dam will amount to sand mining or it is only an exercise of de-silting/dredging of Dam for its maintenance purposes.

37. The stand of respondent 1 is not clear on the issue in question but it only refers to nature of exception that if de-silting and dredging is for maintenance purposes, then it is exempted and not otherwise.

Reply dated 20.05.2023 filed to OA as also Joint Committee Report by respondent 6 along with IA No. 30/2023:

38. Preliminary objections has been regarding *locus-standi* of applicant stating that e-tender notice relating to storage capacity of Bisalpur Dam by desilting situated in District Tonk (Rajasthan) was issued while applicant is resident of Jodhpur which is about 350 kms from Tonk, therefore, applicant cannot be said to a person aggrieved within the meaning of Section 18 of NGT Act, 2010. It is further said that respondent 5 is concerned with maintenance and upkeep of the dam and reservoir which is recognized in SSMG-2016. At page 61, under the heading "Desilting of Reservoirs/Barrages/Annecuts/Lakes/Canals, it is said that these structures are generally in possession and maintenance of Irrigation Department/Minor Irrigation Department/PHED of State Governments; Dams and Reservoirs can be a significant source of sand; many such structures are silted and their water holding capacity has gone down considerably; in some instances, to compensate for silted capacity raising of height of Dam or construction of new structure is proposed which further leads to submergence of agriculture field and forests; taking up de-silting of such projects can serve dual purpose of increasing water holding capacity and making available the sand for other usage; in some States, Irrigation Department is permitted to use it for departmental works free of charge and balance can be disposed of in market after paying due royalty; it is also clarified in the said heading that de-silting of reservoir, dredging for up-keep and maintenance of structures, channels and averting natural disasters will not be treated as mining for the purpose of EC; thus, SSMG-2016 has recognized need for dredging and de-silting of Dams and Reservoirs for/to restore water holding capacity of the Dam; scope of work

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prescribed in the impugned tender pertains to removal of silt/sand/gravel mixed over-burdened deposited in the submergence of Bisalpur Dam to reclaim its storage capacity; it is also prescribed that in case farmers would be willing to use silt for their fields, then it would have to be provided free of cost at stock yard; nowhere excavation of sand has been prescribed in the scope of work; averments and contentions of applicant pertaining to sand mining are based upon assumptions, presumptions, surmises and conjectures; Government of India, Ministry of Jal Shakti, Department of Water Resources, River Development and Ganga Rejuvenation, Central Water Commission has carried out Reservoir Sedimentation Studies using Hydrographic Survey of Reservoirs in India under National Hydrology Project for Bisalpur Dam, wherein it is concluded that the incremental loss in reservoir capacity till 2021 was worked out 65.90 MCM in initial 17 years and loss between 2004 and 2021 below MDDL (Dead Storage) works out to 32% of total loss; thus, there is a significant loss of 68% in Live Storage; it is also concluded that Effective Annual Rate of Siltation during past 17 years works out to 0.14 mm/year and Reservoir is using gross capacity at the rate of 00.5% per annum; annual loss in Dead Storage Capacity and Live Storage Capacity works out to 2.17% and 0.25% respectively; study conducted by CWC shows loss of dead storage capacity and live storage capacity of the Dam, which has necessitated carrying out dredging and de-siltation operations to reclaim its storage capacity; SSMG-2016 has also recognized need to carry out dredging operation of Dams and Reservoirs; Southern Bench decision In *R. Nallakannu* v. *Secretary to Government of India*, 2021 SCC OnLine NGT 1268 has distinguished de-silting, dredging and sand mining; reliance placed by applicant on the decision in OA 935/2018 (PB), *Anumolu Gandhi* v. *State of Andhra Pradesh* decided by Principal Bench vide order dated 24.08.2020 is misplaced in as much as therein, Tribunal has allowed dredging and de-silting; there is no requirement of DSR for carrying out dredging and de-silting operations in Dams and Reservoirs being not mining activities within meaning of MMDR Act, 1957; in any case, DSR was already available as DSR valid upto 31.03.2023 has been annexed by applicant with OA and DSR effective from 13.12.2022 has been filed as annexure A/2 to IA; applicant has mis-appreciated the facts in order to file the present OA; in State of Rajasthan, Rajasthan Minor Mineral Concession Rules, 2017 (hereinafter referred to as '**RMMC Rules, 2017**') have been notified in exercise of powers under Section 15 of MMDR Act, 1957 and the Rules do not travel beyond the principle Act; de-silting and dredging activity is not a one-time measure but has to be carried out regularly; this is what has been said by Southern Zone Bench, Chennai in *R. Nallakannu* v. *Secretary to Government of India* (supra); since in the present case, for the last 17 years, no de-silting

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and dredging operations have been carried out in the Dam, the process now will take longer time and, that is why, 20 years' time has been allowed in e-tender notice; disposal of dredged material, per se, would not render the activity of desilting and dredging as a mining activity and the impression given by applicant otherwise is incorrect; proper disposal of dredged material is mandatory and also in the interest of environment else large area of land would convert into barren on account of dumping and storage of dredged material; it would be an environmental hazard for ecological flora and fauna in case proper recourse is not undertaken for disposal of dredged material; if dredging and its disposal is not done regularly, undisposed dredged material would flow with rain water in the Dam increasing sedimentation and would be a great hazard to the Dam safety; applicant has wrongly placed reliance on the Southern Bench judgment in *Sarvabhoum Bagali* v. *State of Karnataka* (supra) as the same is not applicable to the facts of the present case; de-silting and dredging of Dam for the purpose of maintenance is outside the provisions applicable to mining activities and the contentions advanced by applicant otherwise are incorrect.

Rejoinder dated 25.07.2023 to the reply filed by respondent 3:

39. It is said that in order to ascertain true nature of the work as sought to be assigned under e-tender notice impugned in OA are three-fold; (i) whether purpose of activity is sand mining, (ii) whether activity under the contract would be covered under sand mining and the purpose is winning of material and (iii) whether nature of contract is commercial involving sale of mined mineral.

40. Applicant has referred to the various clauses of e-tender notice including title condition no. 20 of special condition of contract, condition no. 33 to 35, condition no. 37, 38, 45 and 54, condition no. 50 and condition no. 74 and 75 to show that the contract in question is for mining activity and not de-siltation and dredging only for maintenance purpose.

41. We propose to refer to these conditions while discussing the matter on merits in later part of the order.

42. With regard to exemption from EC, it is said that reclamation of storage capacity does not fall under maintenance or upkeep of Dam and for this purpose, para 4.2.2.2 of 'Routine Maintenance of the Guidelines for Preparing, Operation and Maintenance Manual for Dams' issued by CWC in January 2018 is referred; DSR is not in accordance with SSMMG -2016 and EMGSM-2020 and cannot be based for permitting any sand mining under the impugned e-tender notice; though fresh DSR ought to be prepared as per EMGSM-2020 as directed by Supreme Court in *State of Bihar* v. *Pawan Kumar*; the law laid down by this Tribunal in *R. Nallakannu* v. *Secretary to Government of India* (supra) squarely covers the issue and render the activity in question to be that of mining which

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in the absence of any EC and DSR is illegal and cannot be allowed to be carried out.

Objections dated 24.07.2023 filed by applicant to Joint Committee Report:

43. With regard to observations made in the Joint Committee that no DSR was required to be prepared since e-tender notice only permits desilting and dredging for maintenance purposes, has been challenged on the ground that it is contrary to the law laid down by Tribunal in *Sarvabhoum Bagali* v. *State of Karnataka* (supra) and Supreme Court's judgment in *Deepak Kumar* v. *State of Haryana* (supra).

IA Nos. 54/2023 and 55/2023 filed on behalf of respondent 6:

44. Some documents have been placed on record by above IAs. Copy of OM dated 12.07.2023 issued by MoEF&CC on the subject of clarification on the exemption from EC provided vide Notification dated 28.03.2020 for dredging and de-silting of Dams, Reservoirs, Rivers, Barrages, Rivers and Canals for the purpose of their maintenance, upkeep and disaster management has been placed on record along with IA 54/2023 and copies of some orders of this Tribunal passed in *Anumolu Gandhi* v. *State of Andhra Pradesh* (supra), *Awadesh Dikshit* v. *Union of India*, OA 107/2022, *Jai Prakash Badoni* v. *Union of India*, 2015 SCC OnLine Utt 2176 and *R. Nallakannu* v. *Secretary to Government of India* (supra) have been placed on record vide IA 55/2023.

ARGUMENTS:

45. Learned Counsel for applicant argued that the tender though apparently shown as for desiltation for maintenance of dam but in effect is a mining activity by mining out the sand and other inorganic material from the river bed at Bisalpur Dam and, therefore, without preparation of DSR and obtaining EC by complying with the provisions of SSMMG-2016 and EMGSM-2020 read with EIA 2006, the mining activity is illegal and in violation of environmental laws. He drew our attention to various documents to buttress his arguments that the contract in hand, in fact, is a mining contract and not a mere maintenance of Dam by desiltation. We propose to refer various documents placed before us by Learned Counsel for applicant while dealing with the issues on merits in detail.

46. *Per-contra*, Learned Counsels appearing for respondents 5 and 6 contended that collection of minerals is an incidental and ancillary activity but the object of the leasing body is to award for maintenance of Bisalpur Dam where its storage capacity has gone down substantially due to sedimentation and deposit of silt which is required to be removed in the process of desiltation. Here also, our attention has been drawn to various documents which we propose to refer when we discuss

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the issue on merits.

47. Learned Counsel appearing for MoEF&CC and SEIAA Rajasthan, i.e., respondents 1 and 4 respectively, submitted that EIA 2006 as amended clearly exempts the process of desiltation and dredging of dams and reservoirs for maintenance purposes but do not clearly state whether in the present case the contract would fall in the exempted category or not. They said that the Tribunal may examine this aspect on the basis of record and form its opinion which shall be abided by respondents 1 and 4.

ISSUES:

48. In substance, as is evident from rival submissions of contesting parties, the only question up for consideration in this OA is "**whether NIT/NIB dated 21.11.2022 and its further proceedings amount to grant of a contract for carrying out mining activities or it is a process of desiltation adopted and followed for maintenance of Bisalpur Dam**".

CONSIDERATION/DISCUSSION ON MERITS:

49. In order to answer the above question, we have to understand **what is desiltation and dredging.** Since both the above terms deal with silt which when deposited is called sedimentation or siltation and, therefore, all these terminology need to be examined as to how are understood in common parlance.

50. Silt is granular material of a size between sand and clay and composed mostly of broken grains of quartz. Silt may occur as a soil or as sediment mixed in suspension with water. Silt usually has a floury feel when dry, and lacks plasticity when wet.

51. Dictionary meaning of **silt** is 'loose sedimentary material with rock particles usually 1/20 millimeter or less in diameter; soil contained 80% or more of such silt and less than 12% of clay; a deposit of sediment. As per Collins Dictionary, **silt** is fine sand, soil, or mud which is carried along by a river. As per Cambridge Dictionary, **silt** is sand or soil that is carried along by flowing water and then dropped. Dictionary.com defines silt as a sedimentary material consisting of grains or particles of disintegrated rock, smaller than sand and larger than clay.

52. There are several advantage of the silt which includes retention moisture without becoming waterlogged, rich in plant nutrients and it is often used in gardening since helps a lot with retention in the ground where plants are growing. Silt is more fertile compared to 3 types of soil like sand, loam and clay.

53. What sedimentation is: All rivers and streams flowing in alluvial plains tends towards a stable flow condition maintaining a balance between the silt load carried, silt load deposited and the

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resulting volume and velocities achieved. This is generally called a **stable sediment regime for the river**. When underlined parameters of volume and velocities are disturbed, either due to lower gradient (entering into plain reaches) or encroachment in flood plain, widening of the channel (braiding of river streams), suspended silt particles in the river water settle down, and this is called '**siltation**'. This phenomenon is normally called '**sedimentation**' when it occurs in a reservoir.

54. Sedimentation in rivers: Rivers are natural channels to drain water from highlands to low-lands/seas. 'Erosion' and 'Aggradations' are the most important geological processes which have brought down large amounts of sediments from the higher elevations to the plains and have formed large fertile plains, which were adopted by the hominoid races for their development and sustenance. Big towns were located on the banks of rivers to meet needs of water and navigation. These sediments are responsible for formation of delta of a river and providing sand to sea beaches. Further, *flora and fauna* (for example Mangrove forest) depend on water and sediment supply from rivers. Fishes and other aquatic organisms choose specific sediment types of river environments for feeding, breeding and spawning. Over time, the high lands of an area get worn down. The material thus eroded is utilized further downstream to build banks and flood plains. Sediment carrying capacity of a river is directly proportional to the kinetic energy of water. With more kinetic energy water is capable of carrying larger amount of sediment and of bigger size. However, due to human interventions on rivers (for example Dams, bund, barrages etc.), natural regime of river is disturbed. Traditional flood plains remain no longer available for off-loading the excess sediments and river is forced to deposit sediment in its channel or nearby. Further, as the river flows from high gradient to low gradient, momentum of the flow is reduced progressively by consumption of the kinetic energy in overcoming the flow resistance and consequently reducing its capacity to carry the sediments by tractive forces along the bed and suspension of coarser particles through turbulence, inducing thereby silt deposition en-route.

55. Government of India, Ministry of Water Resources (ER Wing) vide Office Memorandum dated 08.10.2001 set up a Committee to study the problem of silting in rivers. Dr. B.K. Mittal, Former Chairman, CWC was appointed as Chairman and there were 13 other members which included Chairman and Chief Engineer (P&D), CWC, New Delhi as Member Secretary (hereinafter referred to as '*Mittal Committee*'). The Terms of Reference read as under:

> "***3. Terms of Reference***
>
> *1. To identify cause and extent of siltation in rivers.*
>
> *2. To suggest measures to minimize siltation.*

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3. *To examine whether desilting is a technically feasible means to minimize magnitude of floods in rivers.*
4. *To suggest appropriate technology/methods of desilting of rivers if found technically feasible.*
5. *To find economic viability of desilting of rivers.*
6. *To propose a realistic operational programme in a time bound manner.*
7. *Any other related aspect."*

56. Committee submitted its Report in December 2002. In the Executive Summary of the report it was pointed out that siltation process is subject to several factors including physiography, geology, meteorology, hydrology and flow characteristics of the particular river. In general, there is erosion in the upper reach and deposition in the lower reach on account whereof morphological changes are manifest in middle and lower reaches of a river. Silt deposition is accentuated in lower reaches of alluvial and coastal rivers. Considering the remedial coastal measures vis-a-vis siltation of rivers in India, it was observed that dredging operation is a mechanical method which may be carried out in tandem with water shed management and other flood control schemes. Dredging may be appropriate for tributaries as their silt load add to the overall silt load of the main river. However, report says that while carrying out dredging operation, environmental aspects should be taken care of. The report said:

> *"The* ***dredging operation disturb the upper layers of the river bed which house dwelling places of aquatic plants and animals****. The turbidity caused by the dredging operation reduces photosynthesis effect of the sunlight, thereby depriving food supply to the plant and animal in the river bed. Dredging operation does cause water pollution because of huge fuel consumption.* ***So, environmental impact assessment in respect of dredging operation should be done in order to ward off adverse environmental effect****."*

57. Committee Report in para 9.3 of executive summary also recognized problem of silting in the river and said:

> *"Aggradation is a process in which the bed of a river rises as a consequence of deposition of sediment Continuous aggradation in a river may lead to reduction of carrying capacity and hence overtopping."*

58. In para 9.5 of executive summary, report said:

> *"Silt flow is an inherent part of river flow. The flow from steep gradient to low gradient is always accompanied by erosion in upper reach and deposition in the lower reach."*

59. Report dealt with efficacy of desilting of river bed and flood

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problem and said that desilting in general is not feasible technically, due to several reasons like non-sustainability, non-availability of vast land required and disposal of dredged material etc.

60. Sedimentation in Reservoirs: Reservoirs are generally a part of the river system and quantity of sediment entering in the reservoir is dependent on the catchment area, type of soil, vegetation cover and gradient of river upstream of the reservoir. The river water entering the reservoir carries sediments which settle at various reaches in the reservoir. River systems erode material from the ground they flow over; these sediments are then transported downstream. When a river is dammed, the velocity of the water is slowed down and thus its ability to transport these sediments is reduced. When the velocity is too low, the sediments in the river water will begin to settle down. The largest particle will settle first, near the upstream end of the reservoir, and often cause what is known as backwater delta. The finer suspended colloidal material (silts and clays) will settle down close to the dam where velocities are even lower. Some of the finer particles will remain in suspension and will flow through/over the outlet structures. The backwater delta will move forward towards the dam wall as time progresses. Depending on the shape, density, viscosity, size of the particle and flow, sediment settles in a reservoir in different patterns. The layer of water containing fine particles travel further down towards the dam as density current and may deposit there or near the rim of the reservoir. A major secondary effect is the downstream degradation of the river channel caused by the release of clearer water. Siltation in rivers may or may not be accumulative; whereas sedimentation in reservoirs is generally accumulative.

61. Sedimentation processes in a reservoir are quite complex because of the wide variation of many influencing factors, the most important being, (i) hydrological fluctuations in water and sediment inflow, (ii) sediment particle size variation, (iii) reservoir operation fluctuations, and (iv) physical controls or size and shape of the reservoir. Other factors, for some reservoirs, may be quite important are; vegetative growth in upper reaches, turbulence and/or density currents, erosion of deposited sediments and/or shoreline deposits, and operation for sluicing of sediment through the dam.

62. In other words, it can be said in respect of reservoir that due to reduction of velocity of water in reservoirs, part of incoming sediment gets trapped. Sedimentation in reservoir results in loss of capacity, impacts dam safety, risk to downstream habitation etc. as sedimentation in reservoirs is generally accumulative. By removal of sediment, the capacity and life of a reservoir can be extended, planned operational benefits can be ensured, and minimise the risk to downstream stakeholders. Sedimentation in reservoirs is a natural

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process. Sediment is a socio-economic, environmental and geo-morphological resource, as well as a tool of nature. However, changes in sediment quantity and quality can have a significant impact both in rivers and reservoirs and prove to be resource as well as menace in its own manner.

63. When there is movement of organic (humus, decomposing material such as algae, leaves etc.) and inorganic particles by water, it is called '**sediment transport**'. Transported sediment may include mineral matter, chemicals, pollutants and organic material. Reservoirs have been used worldwide to provide reliable water supply for irrigation, domestic, industrial, hydro power generation and flood management etc. Dams have contributed significantly towards economic development, food production security, resilience building against natural disaster (droughts and floods) and mitigation of ill effects of climate changes. Old dams have traditionally been designed with a certain 'design life', typically 50 or 100 years, which were determined by sedimentation rate, trap efficiency, provision of sediment storage pool volume (dead storage). Most reservoirs are, therefore, gradually being filled up.

Desiltation/Dredging:

64. Ordinarily desilting involves removal of accumulation of silts and sediments in order to restore capacity of the channel or reservoir as the case may be. It does not involve widening or deepening the channel. Dredging however, goes further and includes enlargement of channel through deepening and widening. Therefore, both the processes include removal of silt and sediment but dredging goes further and includes within its ambit the activities undertaken for deepening the water way or widening the channel or for extracting resources.

65. It is said that normally for the purpose of desilting, smaller equipments are used and the activities are conducted in shallower water while dredging often requires larger equipments and can be undertaken in deeper waters leaving greater impact on environment.

66. In a report titled as 'National Framework for Sediment Management' published by Ministry of Jal Shakti, Department of Water Resources, River Development and Ganga Rejuvenation' from New Delhi in October 2022, it is observed that the annual reservoir storage loss globally due to sedimentation is around 0.5 to 1 % in average but varies easily between 0 and 5% depending on the location. Half of the dams in India are more than 25 years old. As the ageing dams approach the end of their original design lives and depletion of their storage capacity due to sedimentation, water scarcity will be more widespread. This condition requires an urgent need to update policies and guidelines for exploring all options for alleviating the impact of reservoir sedimentation.

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67. In the above report, vide annexure-I thereof, the main factors responsible for siltation/sedimentation are given as under:

(i) Physical and hydrological characters of the catchment, such as slope, geology and structures, land use, land cover, urbanisation, agricultural practices, deforestation and forest degradation etc.,

(ii) Intensity of erosion in the catchment (sheet, rill, gully and stream channel erosion) including over-exploitation of minerals,

(iii) Occurrence of landslides/landslips especially in hilly areas with heavy rainfall,

(iv) Construction of Roads, Houses etc. in the flood plain.

(v) Quality, quantity and concentration of the sediment brought down by the river,

(vi) Size, shape and length of the reservoir and operation strategies impacting trap efficiency of the reservoir,

(vii) Some additional sources of silt generation are as follows:

a) In rural areas, the erosion source is typically soil degradation due to intensive or inadequate agricultural practice thereby resulting in an increased amount of silt and clay in the water bodies that drain the area.

b) In urban areas, the additional siltation sources are construction activities and seepage and sewage sludge discharged from household/business establishments with no septic tanks/wastewater treatment facilities.

c) In water, the main pollution source is sediment from dredging, and the deposited dredged material near water shore.

68. Report also shows that '**sediment management**' is a necessary element of sustainable and climate-resilient plan that includes reservoir storage and hydro-power generation. Further, the life cycle of dams and reservoirs consists of operation and maintenance, continued and regular implementation of reservoir sediment management approaches, and regular refurbishment of the dam and its appurtenant structures. Reservoir sediment management and refurbishment of the dam and its appurtenant structures allow for continued use of the dam and its reservoir, ideally in perpetuity. **In principle, the approach does not include the element of disposal**. A major difference between the life-cycle management approach and the design life approach is the focus on preventing storage loss caused by reservoir sedimentation. It eliminates the threat of losing the reservoir's ability to store water over the very long term and promotes continued use of the dam and reservoir, providing utility to both current and future generations.

69. The report also lays down certain basic principles which should be followed in de-silting of reservoirs at page 9/10 and says:

i. Regular monitoring of sediment deposition in reservoir should be

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carried out. Integrated Bathymetry survey with sub-profiling sampling needs to be done to determine the actual quantity of sedimentation in reservoirs and estimation of the rate of sedimentation.

ii. For reservoirs selected for potential intervention, it is necessary to perform a diagnosis of the sedimentation problem, formulate and select the most viable management alternative, prior to implementing the selected measures.

iii. In case, **if it is not possible to utilise sediment removed by dredging/de-silting/flushing from reservoirs; a proper utilisation/disposal plan needs to be prepared, with the consideration that it does not create any environmental, ecological and social issues.**

iv. Desiltation for restoring the lost capacity of the reservoirs may be carried out by comparative analysis of revenue and non-revenue models. **For reservoirs, which are constructed for providing drinking water supply as well as other strategic services, desilting may be done on need basis including non-revenue model**. Also for safety of dam, it requires the de-silting; this may be preceded to other concern keeping in view associated disaster consequences.

v. Desiltation/Dredging/Flushing in the cascade of reservoirs depends on the natural sediment load and may be shared between reservoirs. Appropriate monitoring mechanism along with institutional strengthening provision shall be inbuilt items in any programme of sedimentation management of reservoirs especially once the reservoir located in a lower riparian State is affected, when carried out in the reservoir, due care should be taken so that it does not affect downstream reservoirs. Proper consultation, with the reservoir authorities of downstream projects should be done. In case of hydropower plants, each project or cascade projects should have coordinated Standard Operating Procedure (SOP), so that to the extent possible, sediment concentration may follow normal river regime during flushing.

vi. Desiltation/dredging work shall not affect any existing structures/facilities. Desiltation, especially in reservoirs shall be done in such a manner that it does not induce any landslides and slip circle failure in case of quick drawdown conditions. Restriction details for de-siltation/dredging are placed at Annexure-III.

vii. In financing for new facilities, sediment management measures are considered to be an integral part of the facility cost. A life-cycle management approach shall always be recommended. **For desilting existing reservoirs, recurrent measures are**

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financed through O&M budget. Reclamation of live storage is to be considered as like creating a new facility. Also, de-silting for reinstating safe operation is financed like other rehabilitation works (for example DRIP).

viii. Financing de-silting in cascades of reservoirs depends on the natural sediment load and may be shared between the reservoirs. Appropriate monitoring mechanism along with institutional strengthening provision shall be inbuilt items in any program of sedimentation management. Also, in case de-silted material is discharged or dumped in the downstream of dam, impacting immediate downstream reservoir located in lower riparian State, proposed Plan may also be shared with lower riparian State. In case of a reservoir having interstate implications, the downstream states should have a member in the State/Central TAC.

ix. The **dredged material is a resource and the beneficial reuse in convergence with various concern organisation/agencies will not only bring direct economic values, but also social and environmental merits**. Hence its end use should be part of comprehensive action plan. The possible major use of dredged material includes land reclamation, improvement and filling, construction and protection materials (for highways, railways, flood protection embankment etc.), top soil enhancement and agricultural use, habitat creation and restoration, beach nourishment and shore protection, river management (for example sand plug for channel closure) etc.

x. A Feasibility Report should be prepared considering various techniques of removal of sediment. The **economic analysis of long term benefits owing to consideration of removed sediment as a resource should be an important part of the feasibility report**. Restored capacity of reservoir should be considered equivalent to creation of new live storage and **apart from the intended benefits in terms of various uses of reservoir water (irrigation, drinking water, industrial water, hydro power, fisheries, tourism etc.), the benefits from selling of sand for construction purpose, silt and clay for pottery and tiling industries in the open market by the contractor should also be considered for cost benefit analysis**. The use of revenue model shall be invariably explored. However, in case of strategic restoration of lost capacity (like drinking water, trans-boundary rivers etc.), even the non-revenue model may be considered. In order to ensure credible and bankable competitive bidding, the bid document shall be supported in terms of proposed volume and composition of dredged sediment through a latest close interval sub-bed profiling

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data of reservoir. The details about the measures that can be adopted for sediment management of reservoir are listed in Annexure-V.

70. Report also considers the statutory provisions relating to environment and social safeguards and also refers to the exemption granted from EC vide amendment Notification dated 15.01.2016 whereby EIA 2006 was amended which says as under:

"***APPENDIX - IX***

[See paragraph 7(i) (B)]

EXEMPTION OF CERTAIN CASES FROM REQUIREMENT OF ENVIRONMENTAL CLEARANCE

The following cases shall not require prior environmental clearance, namely:—

1. *Extraction of ordinary clay or sand, manually, by the Kumhars (Potter) to prepare earthen pots, lamp, toys, etc. as per their customs.*
2. *Extraction of ordinary clay or sand, manually, by earthen tile makers who prepare earthen tiles.*
3. *Removal of sand deposits on agricultural field after flood by farmers.*
4. *Customary extraction of sand and ordinary earth from sources situated in Gram Panchayat for personal use or community work in village.*
5. *Community works like de-silting of village ponds or tanks, construction of village roads, ponds, bunds undertaken in Mahatama Gandhi National Rural Employment and Guarantee Schemes, other Government sponsored schemes, and community efforts.*
6. ***Dredging and de-silting of dams, reservoirs, weirs, barrages, river, and canals for the purpose of their maintenance, upkeep and disaster management**.*
7. *Traditional occupational work of sand by Vanjara and Oads in Gujarat vide notification number GU/90(16)/MCR-2189 (68)/5-CHH, dated the 14th February, 1990 of the Government of Gujarat.*
8. *Digging of well for irrigation or drinking water.*
9. *Digging of foundation for buildings not requiring prior environmental clearance.*
10. *Excavation of ordinary earth or clay for plugging of any breach caused in canal, nala, drain, water body, etc., to deal with any disaster or flood like situation upon orders of District Collector or District Magistrate.*

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11. Activities declared by State Government under legislations or rules as non-mining activity with concurrence of the Ministry of Environment, Forest and Climate Change, Government of India."

71. Para 5 of report dealt with disposal of dredged/desilted materials, para 6 with evaluation of sediment management projects and para 7 considered appraisal of proposal. The contents of the above throw light on the purpose and intent behind limited exemption granted to the activities of dredging and desilting of reservoirs and not to exempt every activity of dredging and desilting conducted in a reservoir as a whole. It would be useful to reproduce para 5.0, 6.0 and 7.0 of the report as under:

"5.0 DISPOSAL OF DREDGED/DESILTED MATERIALS

a) The proposal for de-siltation/dredging activities shall be prepared as per applicable guidelines and prior approval may be taken from concerned agencies to ensure hassle free implementation. ***River gravels/sands/silts are valuable resource and could be used gainfully in construction works, including housing, roads, embankment and land reclamation activities****.*

b) Appropriate sediment disposal plan shall be a part of Feasibility Report along with applicable Environment and Social safeguards. ***Dredged material shall be disposed as per the approved Environmental Management Plan. It should not contaminate any water body, adverse impact to the flora and fauna existing adjacent to the disposal site(s) etc.***

c) Desilted material should not be used for filling up of wetlands and water bodies including oxbow lakes, as these are important for recharging ground water and providing base flow in rivers during lean season.

d) In the case of de-silting of reservoirs, regarding applicability and procedures for Environment Clearance, Forest Clearance and Wildlife Clearance, activity listed at Sl. No. 18, Table 2.2, can be referred in the "Operational Procedures for Assessing and Managing Environmental Impacts in Existing Dam Projects" CWC, November, 2020. This referred guideline has the competent level approval of MoEF&CC.

e) NOC from State Pollution Control Board (SPCB)/Union Territory Pollution Control Committee (UTPCC) as well as concerned local authorities is required in advance for disposal site for disposal of dredged materials. ***Requirement of NOC from State/Union Territory Pollution Control Board and from local authorities for disposal of dredged material is exempted for dredging carried out for navigation purpose***

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by Inland Waterways Authority of India.

6.0 EVALUATION OF SEDIMENT MANAGEMENT PROJECTS

Dredging/de-silting projects including all components and their techno-economic performances need to be evaluated. An ongoing monitoring program is essential for optimizing sediment management. Short and long-term monitoring plans should be developed as an integral aspect of the Sustainable Management Plan.

7.0 APPRAISAL OF THE PROPOSAL

7.1 Regarding Environmental Clearance of project other than de-silting of reservoirs, "Procedure for Environmental Clearance of or Mining of Minor Mineral including Cluster", as enumerated in appendix XI of MOEF&CC Gazette notification no. S.O. 141 (E) dated 15.01.2016 (as amended from time to time) may be followed; including the exemptions. ***The exemption given in Appendix XI of MOEF&CC Gazette notification regarding dredging and de-silting of dams, reservoirs, weirs, barrages, river and canals will be applicable for purpose of annual/routine maintenance/upkeep and disaster management only.***

7.2 ***There are instances of sediment removal from dams/rivers for different purposes and activities like for commercial purposes, restoration of storage capacity of reservoirs, channelization of rivers, etc. Such activities generally do not fall under regular maintenance/upkeep or disaster management and will be governed by this national framework for sediment management****.*

7.3 The detailed procedure for appraisal, environmental & other clearances and monitoring of the proposals of sand and gravel mining has been described in the "Sustainable Sand Mining Management Guidelines, 2016" of MoEF&CC". Further, the detailed Guidelines for de-silting of reservoirs, its applicability and procedures for Environment Clearance, Forest Clearance, and Wildlife Clearance, activity listed at Sl. No. 18, Table 2.2, in the "Operational Procedures for Assessing and Managing Environmental Impacts in Existing Dam Projects" CWC, November, 2020 may also be referred.

7.4 For de-silting/dredging of sediment from rivers/reservoirs; comprehensive DPR may be prepared by the State Authority/Project authority/PSU/private company etc. A Technical Advisory Committee (TAC) may be constituted by concerned State for appraisal and approval of the DPR for the techno-economic viability. Concerned regional Chief Engineer of CWC or his representative should be included as one of members of the State TAC. Suggested composition of State TAC is enclosed at Annexure-VI.

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72. The problem in the present case has to be examined in the light of the fact that in the major water reservoir which is receiving Banas River water, whether activity of desiltation, besides may constitute a mining activity, is only an exercise for maintenance of the reservoir and also as to whether the operation of de-silting water would have such impact on the environment so as to require environmental impact assessment attracting the provisions of EIA 2006.

73. Bisalpur is a village situated in District Tonk of State of Rajasthan. It is famous for ancient temple of Lord Gokarneswara. Bisalpur Dam was constructed in 1990 by Rajasthan Government. It is 574 meters long and 39.5 meters height. It is built on Banas River. It supplies irrigation water to Sawai Modhopur and Tonk Districts and drinking water to Ajmer, Jaipur and Tonk districts. Bandh height of the dam is 39.5 meter (130 feet). It is a gravity type of dam. Gravity dam is a dam constructed from concrete or stone masonry and designed to hold back water by using only weight of the material and its resistance against the foundation to oppose the horizontal pressure of water pushing against it. The dam was completed in 1999.

74. River Banas over which dam is constructed, originates in Khamnor Hills of Aravalli Range near Kumbhalgarh in Rajsamand district. It is a tributary of Chambal River and approximately 512 meters in length. It is also known as "Van Ki Aasha" (Hope of the Forest). It ultimately discharge in Chambal River near Rameshwar in Sawai Madhopur District.

75. The river has its religious importance also. It is said that Sage Vashishth did intense meditation and got the river down from Swarg Lok (Heaven). The Sage, concerned about its future, asked Lord Shiv how she will survive without water from glaciers. Lord Shiv blessed her saying, "The forests will protect you and you in turn will nourish the forests. I will appear at various places on your banks to increase your influence". Hence, the river got the name "Van ki Aasha" (Hope of the Forest) which later became Banas.

76. Lord Parshuram, an Incarnation of Lord Vishnu, is also linked strongly with Banas. Parshuram had killed his mother, Renukaji, on the command of his father. He went to several places seeking salvation. He saw that a calf, who had turned black on killing a man, turned white again after taking a dip in River Banas. Lord Parshuram did the same and was relieved of the sin. The place is now called "Matrikundya" and falls in Bhilwara District. It is also known as the 'Haridwar of Rajasthan'.

77. "Veeron ka Math" (Monastery of the Brave) is a holy place that abutts the origin point of Banas. It is said that here Parshuram gave arms training to Karan and Bhishm, the two heroes of Epic Mahabharata. Jargaji, an important pilgrimage, is located around 10 km

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from the origin point of River Banas. Jarga ji was a devotee of Baba Ramdev, Chief Deity of Meghwal community.

78. Triveni Dham near Mandalgarh in Bhilwara district where Berach and Menali rivers meet Banas also holds great value. Gokaran Mahadev or Gokaraneshwar temple in Tonk District is also of great significance as it is believed that Ravan, the anti-hero of Epic Ramayan, meditated and offered his head to Lord Shiv here. Rameshwaram Ghat is a famous pilgrimage spot where Banas merges into Chambal.

79. River Banas basin is confined to State of Rajasthan as its complete run and catchment area of about 45833 km^2 in State of Rajasthan. Major tributaries of Banas include right bank tributaries of Berach and Menali and left bank tributaries of Kothari, Khari, Dai, Dheel River, Sohadara, Morel and Kalisil.

80. There is another Banas river which is also called West Banas river originates from Aravali Hills and descends in a South western direction through Rajasthan State and travels through Banaskatha and Mehsana district of Gujarat before it drains in to little Rann of Kachchh. This is a different river and we are not concerned with it in the present case.

81. When river Banas comes in the reservoir area, due to reduction of its velocity, siltation takes place. In Mittal Committee Report, Chapter IV, 'Process of Sedimentation and Siltation', in para 6.0, it was observed that natural phenomenon of soil erosion is in the form of silt load in a river. The soil that is eroded finds its way in the flowing water of a river. River cross section is subjected to erosion and siltation by flowing fluid depending upon hydraulic and hydrologic characteristics covered under silt transport theory. Construction of dam reduces the velocity of water in upstream, thereby, causing siltation in the reservoir. The silt free water released through spillway, causes erosion downstream of the spillway along its length.

82. Siltation can be broadly divided into two parts : (i) Reservoir Siltation and (ii) River Bed Siltation.

83. Reservoir siltation is a natural process due to construction of dam etc.

84. Dredging is a process of excavation of all types of soil from below the surface of water by means of mechanical, hydraulic and numatic equipment and relocation of the same at the designated site as per the requirement. Relocation of the dredged materials depends upon the utility of the same and availability of alternative area. Dredging is also adopted as a preventive measure for flood control. Dredging and desiltation activities, as already said, also causes environmental effects. When rivers flow for longer duration, they sustain life both to plant and animal due to natural phenomenon. Animals and plants die and settle

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at the bottom to be decomposed by bacteria. During this process, the decaying bio-mass liberates gases and substances like hydrogen sulphide, Methane and other toxic waste. These are generally kept in the top layers of sediments. When these layers are disturbed during dredging and affect the life supporting pattern of the water, the turbidity added to the water during dredging reduces the penetration of sun light which in turn reduces photosynthesis and shrinks the life supporting bio pyramid which causes further degradation of aqua life. The disturbance of sediments also causes these sediments to transport to nearby water sheds. Thus, aquatic life gets affected due to dredging up-streams.

85. Desiltation happens to involve extraction of sand, morrum, bajri etc., constitute mining operation. It is for this reason, under EIA 2006, the requirement of EC for mining activities is essential except of a narrow margin given to desiltation and dredging operations where the same are carried out for regular maintenance purposes.

86. The exemption granted under EIA 2006 shows that but for the said exemption, the activity is included with the principal clause i.e., mining. It thus, can be said that in normal course whenever desiltation and/or dredging activities are undertaken, it amounts to undertaking of mining activities and would attract the provisions of EIA 2006. The limited liberty granted for non-attracting the requirement of EC is to those dredging and desilting activities which are undertaken for maintenance of Dam etc. It is not an exception clause but an exemption clause and, therefore, to a limited extent, exemption from the requirement of EC has been granted. Further, it cannot be doubted that sand mining of river, upstream and instream, causes environmental degradation.

87. In *Deepak Kumar* v. *State of Haryana* (supra), Supreme Court observed that removal of minor mineral boulder, gravel, sand quarries etc. from river beds causes environmental degradation or threat to the biodiversity, destroys riverine vegetation, causes erosion, pollutes water sources etc. Sand mining on either side of the rivers, upstream and in-stream, is one of the causes for environmental degradation and also a threat to the biodiversity. Over the years, India's rivers and Riparian ecology have been badly affected by the alarming rate of unrestricted sand mining which damage the ecosystem of rivers and the safety of bridges, weakening of river beds, destruction of natural habitats of organisms living on the river beds, affects fish breeding and migration, spells disaster for the conservation of many bird species, increases saline water in the rivers etc. Extraction of alluvial material from within or near a stream bed has a direct impact on the stream's physical habitat characteristics. These characteristics include bed elevation, substrate composition and stability, in-stream roughness elements,

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depth, velocity, turbidity, sediment transport, stream discharge and temperature. Altering these habitat characteristics can have deleterious impacts on both in-stream biota and the associated riparian habitat.

88. Thus, there is no doubt that desiltation and dredging activities do constitute mining activity and the said activity affects environment adversely. The requirement of EC under EIA 2006 in respect to above activities is mandatory.

89. However, a limited type of desiltation and dredging activity has been granted exemption from the requirement of EC and it is provided that desiltation of reservoirs for upkeep and maintenance of structures, channels and management of natural disaster will not be treated as mining for the purpose of EC and to this limited extent, activity of desiltation or dredging would not require EC.

90. We have, thus, to examine, in the present case, as to whether the activity of desiltation contemplated herein, infact, is for the purpose of only maintenance and upkeep of the dam and, therefore, is exempted to be called as 'Mining Activity' and consequential requirement of EC or not. Here we will also examine whether increase of storage capacity by desiltation amounts to maintenance and upkeep of reservoir/dam.

91. To answer this question, we proceed to consider NIT/NIB dated 21.11.2022.

92. The heading of the document is "Reclamation of Storage Capacity by Desilting of Bisalpur Dam in District Tonk, Rajasthan". However, there is further mention that the contract is a 'Guaranteed Annual Return Contract' which means that by means of the contract, the agency or the person who shall be employed for undertaking reclamation of storage capacity by desiltation at Bisalpur Dam, would not be required to be paid by the Tenderer i.e., ERCPCL but the contract itself guarantees an annual return to such proponent who shall be allotted the contract.

93. The cost of the contract is mentioned as Rs. 258.54 Crores and contract period is 240 months i.e., 20 years. The cost of the bidding document itself is Rs. 50000.00 plus GST at the rate of 18% which has to be paid by the Tenderers to ERCPCL. Further, the bidders are also required to furnish Bid security (Earnest money) at half percent of the contract amount i.e., Rs. 12,927,000/-.

94. NIT/NIB document further provides that the successful bidder will have to furnish a Performance Security/Security Deposit at the rate of 3% of the contract value i.e. Rs. 7.76 Crores before signing of agreement. The amount of Security however, shall be refundable after successful completion of agreement.

95. The Bid document also says that the pages and schedule

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appended to the Bid document, shall be part of the Bid document and all pages and schedule would have to be signed by the Bidder.

96. Now, we come to the 'Technical Bid Document Section-I' which provides instructions to the Bidder.

97. In the very first instruction under the head 'Scope of Bid', it is said that the Procuring Entity is indicated in 'Bid Data Sheet'. In para 6, under the head 'Award of Contract', sub-para 6.1 'Procuring Entity's Right to Vary Quantities', it is mentioned that the Procuring Entity, if does not procure any subject matter of procurement or procures less than the quantity specified in the Bidding Document due to change in the circumstances, Bidder shall not be entitled for any claim or compensation except otherwise provided in the Bidding document. In respect of grievance to procurement process raised by a bidder, grievance handling procedure is prescribed which is to be followed during procurement process and it is provided that an Appeal can be filed before First or Second Appellate Authority, as the case may be.

98. In para 8 and 9, bidding is made subject to the provisions of Rajasthan Transparency in Public Procurement Act, 2012 (hereinafter referred to as '**RTPP Act, 2012**') and Rajasthan Transparency in Public Procurement Rules, 2013 (hereinafter referred to as '**RTPP Act, 2013**'). RTPP Act, 2012 was published in Gazette of Rajasthan dated 22.05.2012 and Section 1(3) provides that the Act shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint. It is not in dispute that the aforesaid Act was in operation when NIT/NIB in question was issued. Procurement or public procurement, procurement contract, procurement process, procuring entity and Subject matter of Procurement are defined in Section 2 (xiii), (xiv), (xv), (xvi) and (xxi) which read as under:

> *"(xiii) "**procurement**" or "**public procurement**" means the acquisition by purchase, lease, licence or otherwise of works, goods or services, including award of Public Private Partnership projects, by a procuring entity whether directly or through an agency with which **a contract for procurement services is entered into**, but does not include any acquisition without consideration, and "procure" or "procured" shall be construed accordingly;*
>
> *(xiv) "**procurement contract**" means a contract entered into between the procuring entity and a successful bidder **concerning the subject matter of procurement;***
>
> *(xv) "**procurement process**" means the process of procurement extending from the issue of invitation to pre-qualify or to register or to bid till the award of the procurement contract or cancellation of the procurement process, as the case may be;*
>
> *(xvi) "**procuring entity**" means an entity referred to in subsection (2) of section 3;*

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*(xxi) "**subject matter of procurement**" means any item of procurement whether in the form of goods, services or works;"*

99. Section 3 says that Act shall apply to all procuring entities referred to in sub-section (2). Sub-section 2 of Section 3 enlist procuring entities as under:

*"(2) For the purposes of this Act, "**procuring entity**" means, -*

(a) any department of the State Government or its attached or subordinate office;

(b) any State Public Sector Enterprise owned or controlled by the State Government;

(c) any body established or constituted by the Constitution whose expenditure is met from the Consolidated Fund of the State;

(d) any body or board or corporation or authority or society or trust or autonomous body (by whatever name called) established or constituted by an Act of the State Legislature or a body owned or controlled by the State Government;

(e) any other entity which the State Government may, by notification, specify to be a procuring entity for the purpose of this Act, being an entity that receives substantial financial assistance from the State Government in so far as the utilisation of such assistance towards procurement is concerned."

100. Section 5 says about determination of need for procurement and reads as under:

*"5. Determination of need for procurement. - (1) **In every case of a procurement made under this Act the procuring entity shall first determine the need for the subject matter of procurement.***

*(2) While assessing the need under sub-section (1), the procuring entity **shall take into account the estimated cost of the procurement** and also decide on the following matters, namely:—*

(a) the scope or quantity of procurement, if determined;

(b) the method of procurement to be followed with justification thereof;

(c) need for pre-qualification, if any;

(d) limitation on participation of bidders in terms of section 6, if any applicable, and justification thereof; and

(e) any other matter as may be prescribed.

(3) The procuring entity shall maintain documents relating to the determination of the need for procurement under sub-section (1) and the assessment made under sub-section (2)."

101. 'Section-II Bid Data Sheet' of NIT/NIB states that 'procuring

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Page 38 Saturday, December 14, 2024
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entity' is State Government through MD cum CE ERCPCL Jaipur.

102. Section-III of NIT/NIB deals with Evaluation and Eligibility Criteria of Bidder and in column 3.3.4, two necessary experience required for the bidders are as under:

a) Dredging Experience-Bidders shall submit a certificate verified by Organization regarding having **experience of dredging** for at least 5,00,000 cum (7,50,000 lac ton) in last 7 years ending on March 2022.

b) Processing/extraction of sand from dredged material and treatment of residual water to make it reusable- **Bidder shall have sound technical experience in sand processing/manufacturing of engineering sand/extraction and separation of river sand by Hydro cyclone method (Minimum feed capacity 70 TPH) along with residual water treatment plant for sludge management** (minimum thickener capacity of 200 cubic meters per hour) and collectively shall have processed minimum quantity of more than 1,00,000 cum (1,50,000 lac ton) of sand/silt in a single year in last 7 years ending on March 2022.

103. Para 3.3.3 deals with equipment capabilities and says that bidder should own, or have assured access to (through hire/lease or purchase or rental agreement for a minimum period of 5 years), the following key items of equipment in full working order, and must demonstrate that, based on known commitments; they will be available for use in the proposed contract. The said equipment and characteristics are:

S. No.	**Name of Equipment and characteristics**	**Minimum Required Numbers**
1.	Cutter suction type dredgers/inland cutter suction type dredgers	02
2.	Grab/Backhoe/Bucket type Dredgers	04
3.	Hopper barges with hopper capacity of at least 500 cubic meters	04
4.	Sand Processing Plant enables with	1
	Hydro cyclone Method having minimum feed 70 TPH	

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Page 39 Saturday, December 14, 2024
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104. Section-V 'Procuring Entity's Requirements' of NIT/NIB gives details of procurement under the head 'General Information', it is stated that Bisalpur Dam was constructed across River Banas in 1993 at the coordinates 250 55'29" North and 750 27'22" East, near Deoli city in Tonk District which is about 15 kms away from the Dam. Three main tributaries of Banas namely Banas, Khari and Die contribute to Bisalpur dam. However, partial storage started back in 1993 and full storage started since 2004. Catchment area of Bisalpur dam lies in the hills of Aravali Range. Very heavy silt load comes with the rainfall runoff and some part of it get deposited in the submergence area of the dam. This deposited material block the live as well dead storage capacity of the dam and thus, reduces water available for utilization. Day by day demand of water especially for drinking water is in rising trend. For this reason, it has become imperative to reclaim storage capacity of Bisalpur Dam so that some additional water may be stored and meet some part of drinking water demand. Reservoir data is mentioned as under:

"a) Maximum water level (MWL) : 316.345 m

b) Full Reservoir Level : 315.50 m

c) Maximum Depth of water level at FRL : 32.50 m

d) Minimum Draw Down Level (MDDL) : 304.60 m

e) Reservoir Capacity at M.W.L : 1271.55 Mm3

f) Reservoir Capacity at F.R.L : 1095.84 Mm3

g) Reservoir Live Capacity : 938.6 Mm3

h) Reservoir Dead Capacity : 54.89 Mm3

i) Water Spread Area at FRL : 212.30 Sq. km

j) Catchment Area : 27641.4sq km"

105. Para 5.2 of Section-V gives details of Silt Load Assessment and it is said that a study was conducted under National Highway Project for assessment of silt deposited in the submergence area of Bisalpur Dam and it was estimated that **65.90 million cubic meters** (hereinafter referred to as '**mcm**') **at the rate of 3.88 mcm per annum** has been deposited in Bisalpur Dam from 2004-2021. Chart giving details of sand silt load assessment reads as under:

Sr. No.	*Particular*	*Quantity in MCM*	*Quantity in Million Metric Tonne*
1	***Sand Silt load Assessment***		
A	*As per study conducted under NHP-Silt load deposition from yr 2004*	*69.84*	*111.744*

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Page 40 Saturday, December 14, 2024
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	(Year of Dam impounding) to 2021; projected up to 2022		
B	***Average annual silt load rate assessment as per CWC report under NHP***	***3.88***	***6.21***
C	***existing Silt load as per NHP***	***69.84***	***111.744***
D	*Likely Silt deposition during dredging period of 20 years @ 3.88 MCM*	*77.6*	*124.16*
E	***Total Likely silt deposition up to the end of dredging period***	***147.44***	***235.90***
F	***Efficiency for dredging considered***	***65%***	
G	*Targeted capacity to be reclaimed by dredging quantity to be dredged in 20 ye ar*	*95.84*	*153.34*
H	*Dredging Project Duration (Based on life cycle of Machines procured)*	*20*	
I	***Av. Silt load to be dredged***	***4.79***	***7.67***

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Page 41 Saturday, December 14, 2024
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	per annum		

106. There is a note at the bottom of para 5.2 which says that the quantity mentioned in the chart is tentative and based on sedimentation study. Bidder was advised to make its own assessment and study sedimentation report. Para 5.3 deals with the scope of work and reads as under:

> *"**5.3 Scope of work***
>
> *Proposals are invited for **removal of silt/sand/gravel mixed overburden** deposited in the submergence of Bisalpur Dam (Dist. Tonk) **to reclaim its storage capacity** with mechanical means like dredgers etc, and **separation of sand from the silt recovered from Reservoir**, putting back sand/silt free water back to reservoir, stocking sand & silt at bidders place. **For this task employer shall not pay any amount but bidder will be free to make commercial use of the dredged material after paying requisite royalty charges, all type of taxes, duties, cess levies imposed by Central, State Government & Local bodies from time to time**. If farmers would be willing to use dredged silt for their fields, than it would have to be provided free of cost at stock yard. **Employer desires to share the benefit earned by bidder from sale of such processed sand against facilitating bidder to work in their jurisdiction.***
>
> *This proposal is requested for reclaiming/restoring the storage capacity of Bisalpur dam, (95.84Mcum in 20 years without altering the existing salient features of the Bisalpur dam and **bidding the per unit rate of processed sand**, which will be payable by bidder to ERCPCL **subject to minimum annual payment** to ERCPCL as specified in special condition of Contract.*
>
> ***This work also includes getting permissions/requisite clearances if applicable from state government agencies/Central Govt. agencies or any other statutory body**."*

107. Next document is 'Financial Bid' which contains Section-VI 'General Conditions of Contract and Section-VII contains 'Special Conditions of Contract'. General conditions of contract deal with adherence to execution of work within time, preparation of the programme and time schedule, recovery payment, measurement and compliance of Labour Laws etc. which we do not find of much assistance to point an issue.

108. Section-VII deals with special conditions of contract and have been heavily relied, therefore, we have to examine them minutely.

109. Item 4 says that all the approach/haul required, **to reach material source**, work site, camp etc. shall have to be constructed and maintained by the contractor, during the entire contract period, at his

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Page 42 Saturday, December 14, 2024
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own risk and cost, for which no extra payment shall be made to the bidder.

110. Item 5 says that the bidder shall provide one new 7 seater and two new 5 seater multi-utility vehicle to employer in its name **for supervision/inspection and collection of soil/silt/sand sample** during contract period at the disposal of Engineer in charge starting from 30 days from date of agreement. Cost of POL, driver and maintenance shall be borne by the bidder, for which no extra payment shall be made.

111. Items 6, 7 and 8 talk of facility of camp office with basic furniture to be provided by the bidder and land for establishment of site office etc. is to be arranged by the contractor at his own cost and read as under:

> *"6 The bidder shall provide facility of camp office with basic furniture (one table, four chairs) and basic facility (potable water with RO & water cooler, electricity and Toilets etc) during contract period at near site, for which no extra payment shall made to the bidder.*
>
> *7 Contractor will maintain a PMU cell well equipped with CCTV arrangements of yard where dredged material will be stored before dispatching to Processing plant.*
>
> *8 Land for establishment of site office, field laboratory, machineries, yards, dykes, carriageway, haulage roads and for all other requirements which is necessary for execution of work will be arranged by contractor at his own cost. The contractor shall arrange land which will be required for its operation under this agreement at his own cost and resources. However, Employer land/govt land, if any, may be used only after its prior permission from competent authority at the rate prescribed by the employer. Any structure (residential or office building) except plant & processing units either temporary or permanent (built on Employer land after prior permission) shall be the property of Employer & contractor shall hand over the same to Employer after completion of the agreement term."*

112. Item 11 prohibits use of explosive for the work strictly. Item 12 says that the contractor will make all necessary right of way, access roads etc. required for the work at his own cost. Item 14 says that **contractor shall prepare a detailed Site Environment Plan** for the work site, base camp etc. **showing arrangements for disposal/dumping of excavated earth** and other waste, location of fuel, oil and lubricants depots, sheds for equipment, labour housing facilities, site office, etc. prior to the construction to the Engineer-in-charge. Item 16 requires a detailed survey indicating clearly positions and area where material will be stacked and sheds built, carriageway,

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Page 43 Saturday, December 14, 2024
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haulage roads, dykes' area, separation plant area, pipeline etc. by the contractor at his own cost to be presented to Engineer-in-charge before actual commencement of work at site. Item 19 restrains contractor from changing existing natural course of rivers/streams/nallah falling into the river and reservoir. Then comes item 20 which requires contractor to assure minimum payment to procurement entity i.e., ERCPCL and reads as under:

> *"20* ***Minimum Assured Payment to the ERCPCL****- This proposal is requested for reclaiming/restoring the storage capacity of Bisalpur dam, 95.84Mcum (153.34 Million Metric Ton) in 20 years without altering the existing salient features of the Bisalpur dam and* ***bidding the per unit rate of dredged material, which will be payable by bidder to ERCPCL subject to minimum annual payment to ERCPCL as indicated below irrespective of quantity of dredged material****. Additional payment beyond minimum assured annual payment shall be payable to ERCPCL as per computation shown in the table.*

S. N.	***Year***	***Minimum annual assured payment to be deposited with the department (in Lacs)***	***Rate Quoted by Bidder in Rs. Per Metric Tonne of Dredged Material (the rate will be increased by 5% of previous year rate excluding royalties, all taxes, duties etc***	***Computation of Additional Payment in addition to Minimum assured Annual Payment***	
				Actual Quantity of Dredged Material in metric Tonne	***Additional Payment against the Quantity Dredged (Only if amount computed is more than the minimum annual payment) in Lacs***
1	*2*	*3*	*4*	*5*	*6*
1	*I Year*	*225.25*	*R 1*	*Q1*	*=(Q1*R 1)/10^5-225.25*
2	*II Year*	*473.03*	*R 2=1.05*R*	*Q2*	*=(Q2*R 2)/10^5-*

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Page 44 Saturday, December 14, 2024
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			1		473.03
3	III Year	709.54	R 3=1.05*R 2	Q3	=(Q3*R 3)/10^5-709.54
4	IV Year	946.05	R 4=1.05*R 3	Q4	=(Q4*R 4)/10^5-946.05
5	V Year	993.35	R 5=1.05*R 4	Q5	=(Q5*R 5)/10^5-993.35
6	VI Year	1043.02	R 6=1.05*R 5	Q6	=(Q6*R 6)/10^5-1043.02
7	VII Year	1095.17	R 7=1.05*R 6	Q7	=(Q7*R 7)/10^5-1095.17
8	VIII Year	1149.93	R 8=1.05*R 7	Q8	=(Q8*R 8)/10^5-1149.93
9	IX Year	1207.43	R 9=1.05*R 8	Q9	=(Q9*R 9)/10^5-1207.43
10	X Year	1267.80	R 10=1.05*R 9	Q10	=(Q10*R 10)/10^5-1267.80
11	XI Year	1331.19	R 11 = 1.05*R 10	Q11	=(Q11*R 11)/10^5-1331.19
12	XII Year	1397.75	R 12=1.05*R 11	Q12	=(Q12*R 12)/10^5-1397.75
13	XIII Year	1467.63	R 13=1.05*R 12	Q13	=(Q13*R 13)/10^5-1467.63
14	XIV Year	1541.02	R 14=1.05*R 13	Q14	=(Q14*R 14)/10^5-1541.02
15	XV Year	1618.07	R 15=1.05*R 14	Q15	=(Q15*R 15)/10^5-1618.07
16	XVI Year	1698.97	R 16=1.05*R 15	Q16	=(Q16*R 16)/10^5-1698.97

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17	*XVII Year*	*1783.92*	R 17=1.05*R 16	*Q17*	=(Q17*R 17)/10^5-1783.92
18	*XVIII Year*	*1873.11*	R 18=1.05*R 17	*Q18*	=(Q18*R 18)/10^5-1873.11
19	*XIX Year*	*1966.77*	R 19=1.05*R 18	*Q19*	=(Q19*R 19)/10^5-1966.77
20	*XX Year*	*2065.11*	R 20-1.05*R 19	*Q20*	=(Q20*R 20)/10^5-2065.11

The contractor shall submit monthly report of quantity dredged on 3rd day of every month wherein they will provide their dispatch data from previous month to the Engineer-in-Charge. On the basis of the report submitted by the contractor, Engineer-in-charge shall raise the bill on or before 7th day of the month. The contractor has to make payment to the department by 15th day of the month. Thereafter, ***if contractor is unable to pay the within prescribed time, the interest shall be charged on the bill amount at 15% per annum (simple interest) for delay payment****. If in a month no dredging is done or quantity of lesser amount than the minimum assured per month (annual assured/12) is extracted, Engineer In charge will generate a bill of monthly assured payment (annual assured/12).”*

113. Item 23 requires contractor to install web based SCADA system and CCTV network and reads as under:

“23. Contractor will install on its own cost web based SCADA system & CCTV network with its control at site ***to monitor activities and SCADA to automized quantification of the material excavated/taken out from reservoir, separately quantification of sand & silt****. Web Based SCADA system must be provided to the plants, which are used for the work. Contractor will submit the SCADA plan and get it approved from Procuring Entity.*

- *Separate panel for the SCADA system along with independent sensors other than sensors required for operation and controlling of the plant shall be installed at the plant site to facilitate the independent supervision by ERCPCL.*
- *The activities/progress can be seen online on web site.*
- *Data shall be directly accessible to ERCPCL at Jaipur office.*
- *All the sensors shall be calibrated properly and necessary calibration certificate along with validity period shall be produced*

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Page 46 Saturday, December 14, 2024
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by the concern to authority as and when required.

- *Facility to display the location of plant on GIS map shall be provided."*

114. Item 25 requires bidder to obtain any clearance, if required, from concerned organization at its own cost. Thereafter, the items relevant for our purposes and heavily relied by the parties are 26 to 30, 32 to 39, 41 to 51, 54, 56 to 59, 64 to 66, 68, 69, 71, 77 and 78 which read as under:

"26. Bidder to satisfy regarding availability of working days for extraction of material. No over extraction/below natural river bed shall be allowed.

27. Bidder shall submit its extraction plan well in advance & any shifting of dredger/equipment etc shall be done with the prior approval of Engineer in charge.

28. For de-silting in dam reservoir, distance limit shall be prescribed by concerned Engineer-In Charge from dam body and intake points of PHED beyond which no desilting shall be allowed. Bidder shall strictly follow these limits. If there is violation of terms & conditions regarding safety of dams, desilting shall be immediately stopped. It is to be borne in mind by the Contractor that Dam/Project safety is of prime importance during extraction of silt and silt mixed sand from dam reservoir. All necessary precaution shall be taken by the Contractor not to cause any type of harm to the Dam/all structures/Project during entire operation of extraction work. If it is observed that any type of harm is caused to the dam/structures/project, then the contractor has to carry out repairing and restoration of damaged portion of dam/project at contractors' own cost as per the procedure laid down by the Government or to pay the amount as decided by the Department. It is sole responsibility of contractor if any sort of harm is caused to dam. Considering the dam safety, contractor is not allowed to award sub-contract to any person or society.

29. Bidder will assess silt load assessment every year during monsoon flow and intimate the results.

30. Bidder to ensure that siltation study shall be carried after 10 years and after completion of work of the desilting activity through some expert Agency like CSIR-NIO/CWPRS/MERI Nashik or equivalent institute as decided by the Employer to determine the de-siltation done and silt load so that there is no over exploitation of the material at any point of time. A copy of siltation study shall be submitted to the Department.

32. Measures for prevention & control of soil erosion and management of silt shall be undertaken. Protection of dumps against

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erosion, if any, shall be carried-out with geo textile matting or other suitable material. Bidder to ensure recovery of silt/sand free water back to reservoir after proper treatment.

33. Provisions stipulated in Rajasthan Mines and mineral policy and forest policy with all its amendment till date shall be followed/observed.

34. It shall be ensured that desilting does not in any way disturb the turbidity, velocity and flow pattern of the river water.

35. Bidder shall pay for the water used from reservoir for its entire operations for washing sand, commercial & non-commercial usage to the Dam owner as per prescribed rate.

36. All royalties/taxes etc are to be borne by Contractor as per prevailing law.

37. It shall be ensured that there is no danger/deterioration to flora &fauna around reservoir from any activity related to works under this contract.

38. Desilting in areas identified/demarcated/locally known for habitation of any creature is prohibited.

39. Farmers are allowed to use extracted silt for their farms free of royalty charges. However, farmers have to cart the extracted silt to their farm at their own cost. Therefore, the contractor has to stack the extracted silt at the approved locality and in the manner as directed by the Engineerin-Charge. The contractor will dispose off excess silt after taking approval from Engineer-in-Charge and shall submit silt disposal plan time to time. Contractor will follow the plan of temporary/permanent storage/utilization of the extracted silt. Failure of which will be liable for suitable action by the engineer in charge.

41. Contractor is solely responsible for the safety & security of the sand/silt removed from the extracted sand mixed silt. It is compulsory to the contractor to install CCTV cameras at contractors own cost at location & as directed by the Department so as to prohibit the theft of sand.

42. The land required for stacking extracted silt mixed sand as well as place for process unit shall be arranged by the contractor on its cost. The employer shall only assist the contractor to acquire necessary permission of usage of provided land or to acquire/lease the private land at its own cost. However, the responsibilities of arranging land required for operation, stacking etc lies with the contractor.

43. It is presumed that farmer shall cart silt from stacking yard at their own cost. However, in case if the farmer does not cart silt at his cost, then contractor will dispose excess silt as per directions of

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Engineer in charge before 1st June every year for previous year.

44. Transport of sand shall be governed in accordance with prevailing transport rules of mineral.

45. If the dam area where desilting is to be carried out comes under residence zone of bird species, it shall be the responsibility of the contractor to ensured that bird species will be protected in all respect. Also care to be taken regarding cage culture and fisheries, shall not be disturb.

46. In case of reserved forest, it shall be ensured by the contractor that desilting shall be carried out with restoring surrounding forest around desilting area. Permission for desilting in any area of reserved forest/nearby shall be taken by bidder from concerned authorities at its own cost & any binding/condition imposed by such authority shall be binding to bidder including entire cost, if any. Discarded material shall not be thrown away in the forest area. Contractor shall be solely responsible for illegal dumping/stacking etc. of the material on the area other than the area specified by the contractor in his plan and approved by the engineer in charge.

47. It shall be mandatory to the contractor to make appropriate measures after starting desilting operation at a location in the reservoir to avoid adverse effect on fish production.

49. Precise desilting area shall be demarcated at site by the Engineer-

In charge prior to desilting operations for proposal under consideration. If the contractor is found extracting silt/sand mixed with silt, beyond the area demarcated by engineer in charge, then such extraction will be treated as illegal and the contractor will be liable for the penal action and or termination of the contract by the Department.

50. All necessary statutory clearances including Environmental clearance (if required) shall be obtained by the contractor before start of desilting operations. Expenditure on account of such statutory clearances/permissions etc. shall solely be borne by the contractor and no such claim/reimbursement etc. if any shall be paid to the contractor. Also no claims/losses/damages etc. shall be paid to the contractor on account of time taken/required for such statutory clearances/permissions. If any clearance is to be issued in the name of Employer then Government will extend necessary help & support to the contractor for getting the same. However all charges/studies/actions/directions by authority etc, if required, shall be paid/done/complied by the contractor.

51. No desilting shall be carried out in the safety zone of any

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Page 49 Saturday, December 14, 2024
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bridge and or dam embankment. No desilting shall be carried out in the vicinity of natural/manmade archaeological sites.

54. No wildlife habitat will be infringed.

55. The wildlife (protection) Act, 1972 with all its amendments till date shall not be violated.

56. Transportation of materials shall be done by covering the trucks/tractors with tarpaulin or other suitable mechanism so that no spillage of mineral/dust takes place.

57. Appropriate mitigation measures shall be taken to prevent any kind of pollution in consultation with the Rajasthan Pollution Control Board. It shall be ensured that there is no leakage of oil and grease from the vehicles used for transportation.

58. Vehicular emissions shall be kept under control and regularly monitored. The silt/sand transportation shall be carried out through the covered trucks only and the vehicles carrying the silt/sand shall not be overloaded.

59. Special Measures shall be adopted to prevent the nearby settlements from the impacts of the desilting activities. Maintenance of roads through which transportation of silt/sand is to be undertaken shall be carried out regularly.

64. Measure shall be taken for control of noise level to the limits prescribed by Central Pollution Control Board. The Water (prevention and control of pollution) Act, 1974 the air (Prevention and control of pollution) Act, 1981 the environment (Protection) Act, 1986 and rules there under, Hazardous Wastes (Management and Handling) rules, 1989 and its amendments the public liability insurance Act, 1991 and its amendments shall be strictly followed by the bidder.

65. Priority of desilting in areas will be decided as per instruction from Engineer-In Charge.

66. Excavation shall not be carried out below natural ground levels. It is necessary to maintain daily register of total quantity of dredged material and sand quantity available from silt mixed sand extrac ted..

68. In cases of any illegal desilting/transportation is noticed than action shall be taken against person concerned as per prevailing rule. FIR shall be lodged under appropriate section of Penal Code, 1860 and vehicles as well as desilted sand shall be seized and taken into the custody of govt. and royalty charges, fine shall be recovered. If it is found there are incidences of attack on govt officers/employees and incidences of an organised crime, action shall be taken against such crime under respective act.

69. No claim will be entertained on account of getting less sand proportion in the silt removal from the submergence area during the

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tender operation period.

71. No payment shall be made by the Department for the above said work. Contractor has to deposit the amount worked out as per his quoted rate and as elaborated at condition 21 above.

77. However, period of silt removal shall be 20 years which may further be extended by 4 years based on mutual agreement between Employer and Contractor.

78. The rate offered by the bidder shall be increased annually by 5% of previous year rate. The bidder shall pay all royalty charges, all type of taxes, duties, cess levies imposed by central, State Govt. and Local bodies etc. prevailing from time to time."

115. The above clauses show that various terms and conditions in NIT/NIB lean more towards the aspects dealing with extraction and disposal of mineral and, therefore, major part of tender document has been devoted to minerals. It is also evident that a study conducted under National Highway Project shows deposition of 65.90 mcm silt in the submerged area of Bisalpur Dam during the period of 2004 to 2021 which has been computed to have deposited at the rate of 3.88 mcm per annum. This figure has been relied in preparation of NIT/NIB document and adding annual deposition for the year 2022, total silt deposited has been computed as 69.84 mcm upto 2022. NIT/NIB document proposes to give contract for a period of 20 years and allows extraction of silt to the extent of 4.79 mcm per annum. In the next 20 years, 77.6 mcm (3.88 mcm x 20 years) silt shall approximately be deposited at the rate, computed in the study conducted under National Highway Project. Against it, at the rate of 4.79 mcm per annum, total 95.8 mcm silt would be taken out/extracted by project proponent. It means that only 18.2 mcm silt against the already deposited quantity of silt upto the year 2022 would be extracted and thus, the already deposited silt upto the year 2022 would stand reduced only to 51.64 mcm. Substantial storage space of the Dam will still remain to be silted and, therefore, the purpose which is being highlighted for issue of NIT/NIB document in question, i.e., removal of silt/sand/gravel to reclaim its storage capacity, would not be achieved as substantial quantity of silt will remain in the sub-merged area of Bisalpur Dam. This claim appears to be a formal label only and real objective, evidently is something else i.e., extraction and disposal of mineral (sand/gravel) in market, entering into a commercial contract, by sharing in the profits earned by sale of mineral.

116. In our view, this is clearly an indication to draw an inference that NIT/NIB document in question though apparently cloaked as an arrangement sought to be made to reclaim storage capacity of the Dam and part of maintenance of Dam but it is not so and in fact the dominating idea is extraction of mineral and its sale in the open market

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Page 51 Saturday, December 14, 2024
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wherein the tenderer i.e., ERCPCL will also earn substantially by sharing the income out of the price of mineral in the form of cost/price, which is to be paid by proponent to ERCPCL.

117. We find strength in drawing the above inference from the fact that various provisions in NIT/NIB show compliance of Statues relating to mines and minerals, the process of bidding being made subject to provisions of RTPP Act, 2022 which deals with procurement i.e., acquisition by purchase, lease, license or otherwise of works, goods or services. Here, the arrangement sought to be made by NIT/NIB document is procurement of mineral by granting license to the proponent to extract the same from the sub-merged area of Bisalpur Dam and this process/contract is not without consideration but consideration is essence in the form of cost payable by proponent.

118. The NIT/NIB document shows that the proponent will not only carry out desiltation of the sub-merged area/river bed at Bisalpur Dam but it has also to separate sand from the silt recovered from reservoir, silt free water shall be reverted to reservoir and the amount/cost prescribed in the NIT/NIB has to be paid by project proponent to ERCPCL, which would be amount obviously payable from the price of mineral which PP will earn with the sale of the mineral. Therefore, in the price of mineral, ERCPCL clearly has a share which is substantial amount.

119. For the expanses to be incurred by proponent in carrying out desiltation, no amount is payable by ERCPCL whose work of alleged maintenance i.e., reclamation of storage capacity would be performed by the proponent. On the contrary, it is the ERCPCL which will earn in the form of sharing benefit earned by bidder from sale of the processed sand. The intention of the employer i.e., ERCPCL is clearly mentioned in para 5.3 of the document where it is said that the employer desires to share the benefit earned by bidder from sale of such processed sand against facilitating bidder to work in their jurisdiction.

120. Ministry of Jal Shakti, as we have already pointed out, has published a Report i.e., National Framework for Sediment Management in October 2022, wherein it has observed that element of disposal of mineral is not proper approach for sediment management plan. It has also observed that dredged material is a resource and the beneficial reuse in convergence with various concern organisation/agencies will not only bring direct economic values, but also social and environmental merits. Where desiltation is proposed for reclamation of the storage capacity, restored capacity of reservoir should be considered equivalent to creation of new live storage and apart from the intended benefits in terms of various uses of reservoir water, the benefits from selling of sand in the open market by the contractor should also be considered for cost benefit analysis. Appendix-IX of EIA

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Page 52 Saturday, December 14, 2024
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2006 as amended by Notification dated 15.01.2016 is also referred to wherein it is provided that prior EC would not be required for dredging and desilting of dam, reservoirs, weirs, barrages, river and canals for the purpose of their maintenance, up keep and disaster management possess. Ministry of Jal Shakti in the above Report i.e., National Framework for Sediment Management in para 7.1, has observed that the exemption given in Appendix-IX of EIA 2006 will be applicable for the purpose of annual/routine maintenance/upkeep and disaster management only. Thus it is clear that the kind of exemption provided in Appendix-IX is not for any dredging or desilting of Dam etc. but only where the same is resorted for the purpose of maintenance, upkeep and disaster management as a routine or annual exercise.

121. It is argued by Learned Counsel for respondents that NIT/NIB document proposes desilting/dredging for the purpose of maintenance of Bisalpur Dam i.e., reclamation of storage capacity which has reduced in the last almost 18 years substantially due to deposit of huge quantity of silt. However, in our view, it is not a case of regular or annual maintenance or upkeep since desilting is sought to be followed after a little lesser than two decades. Further, it is not a non-revenue operation but there is close eye and watch on the quantity of silt, including mineral in the form of sand etc. which will be available from the process of desiltation and there is a conscious decision for sharing benefit from such extraction by requiring the contractor to pay substantial amount to ERCPCL i.e., the tenderer.

122. Here, we may also refer to Ministry of Jal Shakti's above Report wherein, in para 7.2, it has been said that instances of sedimentation removal from dam/rivers for different purposes and activities like commercial purposes, restoration of storage capacity of reservoirs, channelization of rivers, etc. are the activities which generally do not fall under regular maintenance/upkeep or disaster management and hence, will be governed by National Framework for Sediment Management. Since desilting/dredging activities in the sub-merged area of the Dam or the river bed of the Dam affects environment, the appraisal of environmental impact in accordance with the applicable laws, is necessary. NIT/NIB document also in different clauses clearly says that the requisite clearances/NOCs/consents etc. under environmental laws, shall be obtained by the contractor.

123. Moreover, ERCPCL, on the one hand, has mentioned in the document that the exercise of desiltation is for reclamation of storage capacity by desilting of Bisalpur Dam but simultaneously, it also says that it is a '**Guaranteed Annual Return Contract**'.

124. Desiltation is an activity which involves huge expanses but in the present case, from the very beginning ERCPCL has treated the tender document as a guaranteed annual return contract, which

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Page 53 Saturday, December 14, 2024
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obviously does not reflect on reclamation of storage capacity. The intention of sharing benefit in the cost of the mineral, in substance, makes a serious diversion on the dominant object of NIT/NIB document. From the profit earned by contractor, an agreed part thereof, shall be departed to the tenderer i.e., ERCPCL making it a party, sharing in the profits.

125. The initial cost of the contract is Rs. 258.54 Crores. However, clause 78 of the document contemplates that rate offered by the bidder shall be increased annually by 5% of previous year rate. ERCPCL shall be sharing profit in the sale of the mineral with the contractor but the responsibility of payment of royalty, taxes, duties, cess etc. on the said mineral and compliance of mineral laws is totally upon the bidder/contractor.

126. In the entirety of the above facts and considering the entire document in detail, we find ourselves satisfied that the document in question is for mining and that is the dominate object, particularly, in view of the fact that the so called reclamation of storage capacity in the next 20 years would be very nominal. The said objective is not going to be achieved substantially in the light of the terms of NIT/NIB which we have discussed above and it goes to show that the dominant, apparent and intended activity sought to be undertaken by means of NIT/NIB document, is extraction of mineral through a contractor and sharing profit in the sale of such mineral by ERCPCL i.e., tenderer.

127. This view is also supported from some other aspects of the document. Para 5.3 of Section-V of NIT/NIB contemplates bidding per unit rate of processed sand which will be payable by bidder to ERCPCL subject to minimum annual payment to ERCPCL as specified in special condition of Contract. There is a clear commercial interest of ERCPCL which has nothing to do with the desiltation work. Document also says, whether any desiltation activity is actually undertaken by the bidder/contractor and/or the extracted quantity is not desilted within the time prescribed, still annual payment to the extent of minimum provided in the document has to be made by bidder/contractor to ERCPCL. This fact also shows that the contract in question is for winning mineral, a commercial contract and not with dominant object of maintenance or upkeep of the dam. The minimum assured payment to ERCPCL is provided in Section-VII item 20 and this we have already quoted above. Detailed terms and conditions have been provided with regard to extraction of material which include silt and silt mix sand. Item 33 clearly says that Rajasthan Mines and mineral policy and forest policy shall be followed in the process of extraction, transportation and disposal of mineral by bidder/contractor. So far as the extracted silt is concerned, the document says that the same can be allowed to be used by farmers free of cost provided transportation is arranged by the

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farmers at their own cost. However, if the farmers do not lift the silt or the entire silt is not lifted by them, the remaining silt will also be disposed of by the contractor after taking approval from Engineer In-charge.

128. Since the document primarily intends to be a commercial one dealing with extraction and disposal of mineral, item 50 provides that all necessary statutory clearances including EC (if required) shall be obtained by the contractor before start of desilting operations. In the circumstances, we are inclined to accept contention of the applicant that desiltation operation, herein, is a mining operation and without obtaining prior EC and complying other environmental laws, it cannot proceed.

129. We find that a similar issue came up before Southern Zonal Bench (Chennai) of this Tribunal in OA 142/2022 (SZ), *Sarvabhoum Bagali* v. *State of Karnataka* decided vide judgment dated 23.03.2023. Therein also, the issue considered by Tribunal was, whether exemption granted under EIA 2006 to dredging and de-silting of dams is applicable when it involves sand/silt mining i.e., when sand/silt is sold for commercial purpose/use of Government agencies, instead of limiting the dredging/desilting for maintenance, upkeep and disaster management. The facts in brief, as evident from the above judgment, are that a Work Order dated 27.11.2020 was issued by District Sand Monitoring Committee to Karnataka State Mineral Corporation Ltd. for de-siltation work, involving extraction of 14,51,680 MT of sand from backwaters of Adhyapadi Dam on Phalguni River In Managluru Taluka and Shamburu Dam on Nethravathi River in Bantwal Taluka, located in Dakshin Kannada District, Karnataka.

130. The said Work Order and de-siltation activity sought to be undertaken by Karnataka State Mineral Corporation Ltd. was challenged on the grounds that without obtaining prior EC under EIA 2006, the above Work Order cannot be acted upon since it involves not only dredging and de-silting of dam but also involves commercial sand mining and, therefore, excluded from the exemption granted Appendix-IX of EIA 2006 as amended by Notification dated 15.01.2016; the exemption under Appendix-IX has to be read with SSMMG-2016.

131. The defense taken by State of Karnataka through Director, Mines and Geology was that need for dredging and de-silting of dams has arisen on account of gathering of silt/sand in the reservoir area of the dam which has reduced carrying capacity of the dam. After ascertaining the quantity, it was identified that a fixed area has gathered silt/sand; experts assessed through Google Image about deposit of silt/sand in Adyapady Dam, measuring 2000 meters in length, 100 meters in width and one meter depth; there was collection of 3.44 lakhs MT of silt/sand; in Shamburu Dam, assessment of experts

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Page 55 Saturday, December 14, 2024
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about collection of silt/sand was to the extent of 2800 meters in length, 230 meters in width and one meter depth; in order to remove silt/sand so accumulated, Work Order dated 27.11.2020 was issued and the purpose of the said Work Order was removal of silt/sand deposited in the dam and not for sand mining in the river; de-siltation has to be done using machines and if they are not removed, again there will be silt deposits during the rainy seasons; deposit of silt being a continuous process using scientific and technical methods to remove silt without violation of terms and conditions of Work Order without violation of environmental laws, the Work Order dated 27.11.2020 was issued. It was distinctly defended that the Work Order was not for removal of sand blocks but for removal of silt and that de-siltation cannot be construed as sand mining. It was also said that the Work Order was issued in favour of a State Government owned Corporation and no private interest is involved and the Work Order complies the requirement of SSMMG-2016. The requirement of prior EC was exempted in case of dredging and de-silting of dams etc. for the purpose of maintenance, upkeep and disaster management and reliance was placed on Appendix-IX of EIA 2006 to contend that the Work Order is perfectly valid and did not involve any specific sand mining, hence, no prior EC was required.

132. The defense taken by Deputy Commissioner, Dakshina Kannada District, impleaded as respondent 4, was also similar in line with the stand of State of Karnataka through Director, Mines and Geology.

133. Karnataka State Mineral Corporation Ltd. as respondent 5, besides taking same line of defense as was taken by other official respondents, also said that State of Karnataka adopted a new Sand Policy, 2020 issued on 09.05.2020 and Rule 3A(a) of Karnataka Minor Mineral Concession Rules, 1994 (hereinafter referred to as '**KMMC Rules, 1994**'), exempted de-silting of ponds or tanks and disposal of minor minerals extracted thereof (other than sand) from obtaining prior EC and therefore, extraction of sand by dredging and desilting does not tantamount to extraction of sand blocks warranting prior EC. It also took the defense that dredging and de-silting is being done for reclaiming water storage capacity of two dams which amounts to maintenance and upkeep. Tribunal formulated following two questions:

> *"(i) Whether prior Environmental Clearance is mandatory for desiltation of dams when extraction of sand for commercial use is envisaged as per Karnataka Minor Mineral Concession Rules, 1994?*
>
> *(ii) Whether the exemption granted under EIA Notification, 2006 to dredging and de-silting of dam is applicable when it involves mining of sand or silt intended for commercial purpose/Government use?"*

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Page 56 Saturday, December 14, 2024
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134. From the terms of Work Order, Tribunal found that Work Order was issued for two purposes i.e., (i) increase the capacity of the water storage and (ii) sell the sand available at the rate fixed by Government by storing the same in the stockyard.

135. Tribunal refers to para 6 of Appendix-IX of EIA 2006 and observed that exemption under Appendix-IX in para 6 is only for dredging and de-silting of dams when it is for the purpose of maintenance upkeep and disaster management. If the activity also involves commercial sand mining, then exemption is not attracted. Tribunal refers to SSMMG-2016 wherein Standing Committee observed that mining operation means any operation undertaking for the purpose of winning any mineral.

136. Tribunal held that "if desilting is undertaken per se with the objective of winning a mineral then it will be construed as a mining operation." It also observed that if desilting is undertaken not for winning any mineral, it will not be construed as mining operation and farmer can remove the sand from the land without requiring the requisite permits. It also refers to SSMMG-2016 which discusses desilting of reservoirs, barrages, annecuts, lakes and canals and in para 21 of the judgment, Tribunal said as under:

> *"21. Admittedly in the given case the desilting is done not only for the upkeep and maintenance of the dams* ***but to extract the sand from the silt to be sold at the rate fixed by the Government which is admittedly a commercial activity****. As mentioned above, the* ***mining operation means any operation undertaken for the purpose of winning any mineral****. Here along with the silt, the sand which is available is extracted which is also quantified as 11,07,680 metric tons in Nethravathi River Bantwal Taluka, and 3,44,000 metric tons in Phalguni River Managluru Taluka, and in an extent of 64.4 and 20 ha. respectively. As it involves the commercial activity by any stretch of imagination, it cannot be stated that the dredging activity is exempted as provide in Clause 6 of Appendix IX of EIA Notification, 2006. Therefore, the said impugned work order dated 27.11.2020 is contrary to the EIA Notification, 2006 for not having obtained the Environmental Clearance."*

137. Tribunal further said that if the Work Order involves winning of mineral and constitutes mining operation, requirement of prior EC is attracted and in such a case, all other requirements as defined in clause 7 of EIA 2006 has to be followed which included preparation of District Survey Report before granting mining lease. Tribunal also refers to a condition of the Work Order that since silt mixed with sand is available, the same can be extracted from the sand and, thereafter, sand made available can be sold. The above condition was read by Tribunal to hold that in the garb of dredging and desilting, sand mining is being done

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Page 57 Saturday, December 14, 2024
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and where sand mining is involved for commercial purposes, requirement of prior EC is attracted and no mining activity can be allowed without obtaining prior EC. Tribunal disposed of OA giving following directions:

> "***32. In the above circumstances, we are of the view that:***
>
> *(i) The work order issued on 27.11.2020 in favour of the 5th respondent is in violation of EIA Notification, 2006 as the said activity requires prior Environmental Clear ance.*
>
> *(ii)* ***Dredging and desilting of dams is not exempted from obtaining prior Environmental Clearance as the sand is being extracted for commercial purpose***.
>
> *(iii) It is open to the 1st respondent to apply for a prior Environmental Clearance as contemplated under EIA Notification, 2006 for sand mining while involving in the dredging and de-silting activities by following the procedure.*
>
> *(iv) The respondents can proceed with their activity only after obtaining proper Environmental Clearance for the dredging and de-silting in Adhyapadi and Shamburu Dams.*
>
> *(v) Till such time Environmental Clearance is obtained the 5th respondent is restrained from carrying on the activity pursuant to the work order dated 27.11.2020.*
>
> *(vi) The de-siltation/extraction of sand from silt for sale undertaken is held as illegal.*
>
> *(vii) A penalty of Rs. 50 crores is to be paid by the Irrigation Department, Government of Karnataka to Central Pollution Control Board and the said amount will be utilised for pollution abatement in river stretches with priority to stretches in and around Bengaluru.*
>
> *(viii)* ***In spite of the orders of the National Green Tribunal holding repeatedly that Environmental Clearance is required when de-silted material is used for commercial purpose, the current orders of the District Collector is in gross violation of the same*** *for which the Chief Secretary is directed to issue orders to Collectors to follow all the rules and regulations scrupulously and strictly instruct them that desilting/dredging of water bodies/rivers/reservoirs/waterways shall not be permitted without the prior Environmental Clearance when the de-silted/dredged material be it silt, sand or any other mineral is sold either to the public or for Government projects."*

138. In the present case also as we have noted that in the Scope of Work in para 5.3 of NIT/NIB document, the task to be performed are

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mentioned as under:

(i) Removal of silt/sand/gravel mixed overburden deposited in the submergence of Bisalpur Dam to reclaim its storage capacity with mechanical means like dredgers etc.,

(ii) Separation of sand from the silt recovered from reservoir,

(iii) Putting back sand/silt free water back to reservoir,

(iv) Stocking sand and silt at bidders place.

(v) No amount is payable by the employer i.e., the tenderer to bidder/contractor,

(vi) **Bidder/contractor will be free to make commercial use of dredged material** after paying requisite royalty charges, all type of taxes, duties, cess levies imposed by Central, State Government and Local bodies from time to time.

(vii) Lifting of dredged silt (not the sand or gravel which is separated from dredged silt) by farmers free of cost shall be allowed,

(viii) **Employer would share the benefit earned by bidder/contractor from sale of such processed sand against facilitating bidder to work in their jurisdiction**. (ix) Bidding shall be per unit rate of processed sand, which will be payable by bidder to ERCPCL subject to minimum annual payment.

139. The contract, in our case also, is not confined to mere desiltation/dredging of silt but entire process for obtaining sand by separating from silt and thereafter, its disposal in the market after payment of agreed amount to ERCPCL is an integral part of the contract and in fact is the substance/essence of the NIT/NIB document.

140. In our view, the above judgment is fully attracted in the case in hand, and hence here also desilting/dredging activities in the garb of extraction of mineral by undergoing mining operations cannot be allowed without following environmental laws including prior EC under EIA 2006 and other requisite clearance/permission under law as also compliance with the conditions of SSMMG-2016 and EMGSM-2020.

141. There are some other authorities also wherein desilting whether constitute mining operation, has been considered which are relied by respondents, particularly, the tenderer and contractor. We find it necessary to consider the same and to find out whether any benefit of these judgments is available to them.

142. *Anumolu Gandhi* v. *State of Andhra Pradesh* (supra) was decided vide judgment dated 24.08.2020 by a four Members' Bench of Principal Bench of this Tribunal. An issue was raised, whether activity termed as desilting is in fact illegal mining in Krishna River (Andhra Pradesh). Tribunal sought Reports on the subject but got conflicting versions, accordingly, it constituted an Expert Committee which submitted a report dated 20.07.2020. The Committee gave its

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concluding remarks as under:

> ***"Overall concluding remarks of the Committee Members***
>
> *i. Water Resource Department, Government of Andhra Pradesh has carried out bathymetric survey in conformity with the established and recommended practices. As per the Bathymetric survey carried out during December, 2019 to January, 2020 present storage capacity of Prakasam barrage is 2.982 TMC. There is loss in storage capacity of 0.089 TMC as compared to the design capacity of 3.071 TMC.*
>
> *ii. The report submitted by Water Resource Department, Govt. of Andhra Pradesh to Hon'ble NGT is satisfactory.*
>
> *iii. From the Ecological assessment report it can be inferred that the cautious use of dredgers & mechanised boats and judicious desilting activity may not have serious impacts on flora and fauna in Prakasam barrage.*
>
> *iv. Overall the Ecological assessment report is satisfactory excepting the section on Water quality."*

143. Without deciding the issue on merits, Tribunal observed that since no damage to the environment has been found by Committee, no further order is required and disposed the matter. This judgment, therefore, does not adjudicate the issue and of no assistance to the respondents.

144. In *OA 47/2016 (SZ), Tirumalasetti Srinivas, Pattiseema* v. *Government of India, MoEF&CC*, the notification dated 15.01.2016, granting exemption with regard to requirement of prior EC for dredging and desilting of dams etc. for the purpose of maintenance, upkeep and disaster management was challenged on the ground that it is in violation of the directions of Supreme Court's order in *Deepak Kumar* v. *State of Haryana*, (2012) 4 SCC 629. It also challenged similar provisions made in SSMMG-2016 and EMGSM-2020.

145. In OA 177/2016 (SZ), *Devineni Rajasekhar* v. *State of Andhra Pradesh*, sand mining along river bed was challenged.

146. Both these matters were decided together by Tribunal's Southern Zonal Bench at Chennai vide judgment dated 14.12.2020. Tribunal formulated following two issues:

> *"(i) Whether the existing mechanism provided by the State of Andhra Pradesh in dealing with sand mining, especially in respect of dredging and desilting, require any modification?*
>
> *(ii) What are all the further directions if any, required to be issued by this Tribunal to protect over exploitation of natural resources like sand in river stretches?"*

147. Tribunal in the light of the terminology of exemption clause in Appendix-IX of EIA 2006 considered the matter and in para 44

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observed that where the desilting/dredging exercise is undertaken as part of maintenance of water bodies, it cannot be said to be an act of mining and, therefore, the exemption granted cannot be said to be bad in law. The observations made in para 44 of the judgment read as under:

> *"44. If more quantity of silt carried during flow of surplus water is deposited in the river and ultimately if such silt carried, conserved and deposited in dams or barrages or river in large amount, then that will affect the free flow of water in the river and also the storing capacity of the water in reservoirs or dams. So in order to maintain free flow of water for a particular level to allow free navigation which is being done by the fishermen community for the purpose of fishing and also in order to preserve the water storage capacity of the reservoirs and dams and other water bodies, it is necessary to do dredging/desilting to the extent possible in lakes and to maintain the flow of water in the river to the extent of enabling free navigation and for the purpose of maintaining the storage capacity in the reservoirs or dams and other water bodies and it is being done as part of the maintenance of these water bodies and in fact it cannot be said to be an act of mining or illegal mining as defined under the Mines and Mines (Development & Regulation) Act, 1957 and the Rules framed thereunder. So that may be the reason the rule making authorities thought of exempting this from the purview of obtaining Environment Clearance. Further, in order to avoid flood or other disaster during monsoon, periodical dredging or desilting has to be done, as part of maintenance and also part of preventive method of disaster like flood being caused, such things are necessary. If the necessary procedure of obtaining Environment Clearance is insisted for such purpose, then that will affect the very process of disaster management and that may also be one of the reasons for exempting this from the purview of obtaining the Environment Clearance. But at the same time, if it is not properly regulated or monitored, the possibility of the same being misused and in the guise of desilting, illegal mining without obtaining Environment Clearance being carried out cannot be ruled out and this will cause unlawful enrichment to those persons who are involved in such illegal or unauthorized activities and heavy loss to the exchequer."*

148. Tribunal also observed that Notification dated 15.01.2016 amending EIA 2006 was challenged in OA 186/2016, *Satendra Pandey* v. *MoEF&CC* before Principal Bench and vide judgment dated 13.09.2018, validity of the notification in all other aspects was confirmed except to the extent of issue of prior EC by District Environmental Impact Assessment Authority and Appraisal of Environment Plan by District Level Environment Appraisal Committee

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Page 61 Saturday, December 14, 2024
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and the said judgment of Principal Bench renders ***OA 47/2016(SZ) (supra)*** infructuous. Having said so, in para 25 and 26 of the judgment, Tribunal found that the connected ***OA 177/2016(SZ) (supra)*** involves the mining of river bed and therefore, instead of dismissing ***OA 47/2016(SZ)(supra)*** as infructuous, Tribunal proceeded to consider both the matters together and disposed of vide judgment dated 14.12.2020 by issuing following directions:

> *"51. So under these circumstances, considering the fact that necessary guidelines have been given by the MoEF & CC for maintaining sustainable sand mining and also for enforcing those things in view of the directions issued by this Tribunal and on the basis of the same and also on the basis of the directions issued by the Principal Bench recently in* ANUMOLU GANDHI *v.* STATE OF A.P *(O.A.935/2018 dated 24.8.2020), these applications are disposed of by issuing the following directions:*
>
> *(i)* ***In the guise of desilting or dredging, no act of sand mining can be carried out in the river beds or reservoirs, lakes or ponds etc****.*
>
> *(ii) The* ***State of Andhra Pradesh is directed to conduct regular survey of sediment deposit*** *in the rivers or reservoirs, anaicuts, lakes, ponds etc* ***before undertaking the work of desilting or dredging as part of maintenance of these waterbodies****.*
>
> *(iii) The State of Andhra Pradesh must* ***scrupulously follow*** *the directions issued by the Principal Bench recently in* ANUMOLU GANDHI *v.* STATE OF A.P *(O.A.935/2018 dated 24.8.2020) and also* ***the guidelines provided by the MoEF & C in Sustainable Sand Mining Management Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining issued in January, 2020 while undertaking such process****.*
>
> *(iv) The State of Andhra Pradesh is also directed to have adequate control mechanism and monitoring mechanism of these activities for effective mining/desilting/dredging by providing all necessary infrastructure, including the technical assistance and technology available for this purpose. They must also provide necessary mechanism for monitoring the dredging/desilting and transport of the minerals extracted during dredging/desilting or in the process of sand mining from the point of dredging/desilting/mining and transportation of the same to the destination so as to avoid misuse of both minerals for unauthorised purpose or other purposes than the permission granted including registering the vehicles permitted for this purpose and providing GPS in these vehicles wherever*

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it is possible.

(v) The State of Andhra Pradesh is also directed to instruct the enforcement authorities to take stringent action against the persons who are violating the norms and engaged in illegal sand mining or other exploitation of the mines/minerals than the permitted quantity, including the launching of prosecution and collecting environmental compensation apart from collecting penalty and royalty provided under the respective Mines & Minerals (Development & Regulation) Act, 1957 and Mineral Concession Rules and confiscating or taking action against the vehicles involved in such illegal activities in accordance with law.

(vi) The State of Andhra Pradesh is also directed to have a permanent Expert Appraisal Committee in each District for the purpose of carrying out the work of conducting replenishment study and for preparation of District Survey Report in this regard and directions be issued to them to carry out these things in regular manner well in advance before deciding to entrust the work of desilting or dredging or river sand mining to the concerned machinery.

(vii) They must also install CCTVs in the places allotted or identified for dredging/desilting/mining so as to monitor the activities scientifically and also curb illegal mining and enabling identifying of the culprits effectively.

(viii) Any interim order passed by this Tribunal is vacated in view of the disposal of the matter with the direction."

149. For the purpose of the present case, we find that Tribunal reiterated that in the guise of desilting or dredging, no act of sand mining can be carried out and that too without complying the environmental statutes including SSMMG-2016 and EMGSM-2020. However, there was no issue of construction of a tender document to adjudicate whether it is desilting/dredging for maintenance or upkeep or in substance a document for winning of mineral. This judgment also does not benefit the respondents.

150. The issue of sand mining in guise of desilting was also raised in OA 259/2016(SZ), *Sakeer* v. *State of Kerala* before Tribunal, Southern Zonal Bench at Chennai. The matter was decided vide judgment dated 24.12.2020. Therein, dredging of sediments at a minor port of Malappuram District was allowed to be undertaken by some co-operative societies. It was said that in the garb of dredging, sand mining is being carried out without obtaining prior EC as per provisions of EIA 2006 and also in violation of Coastal Zone Regulation Notification 2011. The permission was granted for the year 2011-2012 by order dated 18.03.2010, for the year 2012-2013 by order dated 13.04.2012,

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for the year 2013-2014 vide order dated 16.08.2023 and again for the year 2014-2015. Obviously, issue relating to period when Appendix-IX amendment granting exemption for dredging and desilting activities for maintenance and upkeep purposes was not available. The proponents who were granted permission for desilting/dredging applied for prior EC which was recommended but before grant of EC, the proponent was allowed to carry out sand mining activities. Before Tribunal, reliance was placed on Principal Bench's order dated 17.01.2014 passed in ***OA 271/2013,*** *Muhammed Saleem* v. *State of Kerala* and ***OA 286/2013,*** *Hassan M.* v. *State of Kerala* clarifying that maintenance and dredging in ports are exempted from EC. Tribunal held that for maintenance purposes, prior EC is not required for undertaking dredging activities and in para 40 of the judgment observed as under:

> *"40* ***The question as to whether Environment Clearance is required for doing dredging as part of maintenance of the port area is no longer res integra, as the National Green Tribunal had later clarified the same that no Environment Clearance is required for that purpose****. Further, in view of the EIA Notification, 2006 as amended by notification dated 15.1.2016, mandate of obtaining Environment Clearance for this purpose was exempted under the Schedule IX to the EIA Amended Notification and also the entry itself has been extracted by the Joint Committee in their report and also by the MoEF in their counter statement. Further, the Hon'ble High Court of Kerala while disposing the writ petition has also held that in view of the amended EIA Notification dated 15.1.2016, Environment Clearance is not required for that purpose. So the contention of the applicant that Environment Clearance is required for dredging is not sustainable and the same is liable to be rejected."*

151. However, it has also held that the activities undertaken in the coastal zone, the approval/clearance from Coastal Zone Management Authority was necessary under CRZ Notification 2011. The aforesaid judgment only deals with a case where the activities were involved for maintenance purposes only and other aspects were neither considered and nor decided hence it does not help the respondents.

152. Southern Zonal Bench decision dated 20.05.2021 In OA 158/2015(SZ), *R. Nallakannu* v. *Secretary to Govt. of India, MoEF&CC*, connected with OA 218/2015(SZ), *Tamil Annai Thamirabarani Welfare Trust* v. *Secretary to Govt. of India, MoEF&CC*, OA 182/2016(SZ), *M. Balasubramanian* v. *MoEF&CC* and OA 261/2016(SZ), *E. Natarajan* v. *Union of India* has also been relied by respondent 6. All the above OAs were decided collectively.

153. Here also, in ***OA 158/2015(SZ) (supra)***, allegation was made that in the guise of desilting Srivaikundam dam, illegal mining causing

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damage to the dam is being carried out. In ***OA 218/2015(SZ) (supra)***, direction was sought for undertaking desilting activities in a particular manner. However, in ***OA 182/2016(SZ) (supra)***, it was alleged that illegal mining activity in the garb of desilting is going on in violation of EIA 2006 which is illegal. Tribunal formulated following issues in para 16 of the judgment which are as follow:

"(i) Whether dredging requires any prior environment clearance?

(ii) Whether total banning of dredging can be permitted in the dam sites as claimed by the some of the applicants?

(iii) If dredging has to be allowed, what are the precautions to be taken?

(iv) What all directions, if any, to be issued in this case considering the nature of allegations made?

v) Reliefs and costs."

154. Tribunal relied on its decision in *OA 72/2015, S. Joel* v. *The Secretary to Government of India* observing that **in the guise of dredging or de-silting, no illegal mining can be done at the dam site**.

155. Tribunal also referred to its earlier decisions in ***OA 47/2016 (SZ)(supra), OA 177/2016(SZ)(supra)*** and ***OA 935/2018(supra)*** and observed that it has been held that in the guise of desilting or dredging of dams or rivers, no illegal mining can be permitted. It also observed as under:

*34. …. Further, it is clear from the above decisions that de-silting or dredging of dams and rivers are required for the purpose of maintaining the ecology, free flow of water and also to maintain storing capacity of the tanks which will help the water recharge system and raise the ground water levels in those areas**. If regular de-silting or dredging is not done, then it will have impact on ecology and also defeat the purpose of construction of dams** and checkdams which was intended for the purpose of protecting ground water system applying the principle of conservation, preservation and protection as prevention of wastage of surplus water which is being obtained during rainy seasons. **So total banning of de-silting or dredging cannot be possible**. Further, **in the guise of de-silting, no illegal mining can also be permitted which will have greater impact on natural resources and affect the ecology adversely**. So, regular maintenance and **regular de-silting/dredging of river beds, dams and lakes etc are required for protecting environment as well."*

156. OA, thereafter, was disposed of with certain directions as under : *"38. In the result, the applications are disposed of as follows:*

1. No direction can be given for total banning of dredging or de-

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silting of dams or river beds as contended by some of the applicants in some of the applications mentioned above.

2. *No environment clearance is required for desilting of dams, reservoirs, rivers etc.*
3. *In the guise of de-silting or dredging of dam sites or lakes or river, no illegal mining should be permitted.*
4. *The* ***dredging or de-silting can be done strictly in accordance with the guidelines given by the MoEF&CC in Sustainable Sand Mining Guidelines, 2016 and also Enforcement and Monitoring Guidelines for Sand Mining, 2020*** *and directions in* Anumolu Gandhi *v.* State of Andhra Pradesh *O.A. No. 395 of 2018 (Supra) and also in O.A. 47 of 2016*-Tirumalasetti Srinivas *v.* Government of India *with O.A. No. 117 of 2016*-Devineni Rajasekhar *v.* State of Andhra Pradesh *and O.A. No. 259 of 2016*-Mr. Sakeer *v.* State of Kerala.
5. *The State of Tamil Nadu is directed to conduct regular survey of sediment deposit in the rivers or reservoirs, anaicuts, lakes, pond etc before undertaking the work of desilting or dredging as part of maintenance of these water bodies.*
6. *The State of Tamil Nadu is directed to permit riverbed sand mining strictly in accordance with the provisions of EIA Notification, 2006 as amended from time to time and also in compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.*
7. *The State of Tamil Nadu is also directed to have adequate control and monitoring mechanism of these activities for effective mining/desilting/dredging by providing all necessary infrastructure, including the technical assistance and technology available for this purpose. They must also provide necessary mechanism for monitoring the dredging/desilting and transport of the minerals extracted during dredging/desilting or in the process of sand mining from the point of dredging/desilting/mining and transportation of the same to the destination so as to avoid misuse of both minerals for unauthorised purpose or other purposes than the permission granted including registering the vehicles permitted for this purpose and providing GPS in these vehicles wherever it is possible.*
8. *The State of Tamil Nadu is also directed to instruct the enforcement authorities to take stringent action against the persons who are violating the norms and engaged in illegal sand mining or other exploitation of the mines/minerals than the permitted quantity, including launching of prosecution and collecting environmental compensation apart from collecting penalty and royalty provided under the respective Mines &*

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Page 66 Saturday, December 14, 2024
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Minerals (Development & Regulation) Act, 1957 and Mineral Concession Rules and confiscating or taking action against the vehicles involved in such illegal activities in accordance with law.

9. *The State of Tamil Nadu is also directed to have a permanent Expert Appraisal Committee in each District under the Chairmanship of District Collector with experts from the Mining Geology Department, PWD, Irrigation Department and if necessary, an outside independent agency for the purpose of carrying out the work of conducting replenishment study and for preparation of District Survey Report in this regard and directions be issued to them to carry out these things in regular manner well in advance before deciding to entrust the work of desilting or dredging or river sand mining to the concerned machinery.*
10. *The State Government is also directed to take steps for installing CCTVs in the places allotted or identified for dredging/desilting/mining so as to monitor the activities scientifically and also curb illegal mining and enabling identifying of the culprits effectively.*
11. *The report filed by the Joint Committee dated 14.12.2020 is recorded and accepted.*
12. *The directions given by this Tribunal are in addition to and not inderogation to any of the direction, if any, issued by the Hon'ble High Court of Madras in this regard.*
13. *Any interim order passed by this Tribunal is vacated in view of the disposal of the matter with the above directions.*
14. *Considering the Circumstances, the parties are directed to bear their respective costs in these applications.*
15. *The Registry is directed to communicate this order to the Chief Secretary, State of Tamil Nadu, Principal Secretary, Environment, Mining and Geology, State of Tamil Nadu and also to respective District Collectors for their information and strict implementation of directions of this Tribunal."*

157. Here also, we find that mere desiltation or dredging for maintenance, upkeep or disaster management would not require prior EC as it is exempted in para 6, Appendix-IX of EIA 2006 but where the activity predominantly involves commercial activities of extraction of mineral and its disposal, the situation would be different. This judgment also does not help the respondents for deciding the issue raised in this OA.

158. In our view, the case in hand is squarely covered by judgment of Tribunal in ***OA 142/2022(SZ) (supra)***.

159. In the result, we are clearly of the view that no further activity pursuant to NIT/NIB dated 21.11.2022, impugned in the present OA,

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can be carried out without obtaining prior EC under EIA 2006. Since in the present case, the tendering activity has already been completed and respondent 6 has been allotted the contract, we do not find to quash the said activities but direct that no dredging and desilting activities for extraction of silt/mineral will be carried out unless prior EC under EIA and other requisite statutory clearances/NOCs are obtained and the laws relating to environment are followed.

160. OA is accordingly partly allowed with the following directions:

(i) Respondent 5 i.e., ERCPCL is restrained from permitting/allowing respondent 6 i.e., project proponent, to proceed with desilting and dredging activities, extraction of mineral and its disposal pursuant to impugned NIT/NIB dated 21.11.2022 unless prior EC under EIA 2006 is obtained by respondent 6.

(ii) Respondent 6 is also restrained from carrying out any dredging/desilting activities, extraction silt/sand/gravel mixed silt from the sub-merged area of Bisalpur Dam and other mining activities until and unless prior EC under EIA 2006 after following the procedure laid down therein, is obtained.

(iii) Respondent 6 shall follow other environmental laws and obtain requisite Consents/NOCs/Clearances in accordance with law before proceeding for desiltation activities and strictly comply with the environmental laws.

(iv) In case environmental laws and directions above are not complied with, the Statutory Regulator i.e., Rajasthan State Pollution Control Board shall take appropriate preventive, prohibitive, punitive and remedial action against the defaulter(s).

161. All pending IAs stand disposed of.

162. Copy of this order be forwarded to Chief Secretary, State of Rajasthan, Principal Secretary, Department of Mines and Geology, Member Secretary, SEIAA Rajasthan, ERCPCL and RSPCB by e-mail for information and compliance.

———

† Bhopal Bench

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ANNEXURE A- 13

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DISTRICT SURVEY REPORT
OF
UDALGURI DISTRICT, ASSAM
(For sand or riverbed mining)



QCI NABET

CPC Environment Solution Pvt. Ltd.

(A QCI-NABET Accredited Organization)

Table of Content

1. Introduction
2. Overview of Mining Activity in the District
3. List of Mining Leases Areas in the District with Location, Area and Period of Validity
4. Details of Royalty or Revenue Received in the Last Three Years
5. Detail of Production of Sand or Bajri or Minor Mineral in Last Three Years
6. Process of Deposition of Sediments in the Rivers of the District
7. General Profile of the District
8. Land Utilization Pattern in the District: Forest, Agriculture, Horticulture, Mining, etc.
9. Physiography of the District
10. Rainfall
11. Geology and Mineral Wealth
12. (A) District wise Detail of River or Stream and Other Sand Source
    (B) District wise Availability of Sand or Gravel or Aggregate Resources
13. Replenishment Study

References

DRAFT

List of Plates

List of Annexures

List of Figures

List of Tables

DRAFT

PREFACE

The need for a District Survey Report (DSR) has been mandated by the Ministry of Environment, Forest, and Climate Change (MoEF&CC) through Notification No. 125 (Extraordinary, Part II Section 3, Sub-section ii), S.O. 141 (E), dated 15th January 2016. This notification introduced amendments to the EIA Notification 2006, aimed at improving legislative control. As part of these changes, district-level committees were introduced, and the preparation of DSRs became a requirement.

Subsequently, Notification No. 3611 (E), dated 25th July 2018, expanded the DSR's scope to include "Minerals Other than Sand" and provided a specific format for its preparation. The DSR's purpose is to identify areas with mineral potential where mining activities can be permitted, as well as to flag areas where mining should be restricted due to proximity to infrastructure, erosion-prone zones, or environmentally sensitive regions.

The preparation of the DSR involves both primary and secondary data collection. Primary data includes site inspections, surveys, and ground truthing, while secondary data comes from authenticated sources and satellite imagery studies. The secondary data covers information such as the district profile mineralization, and other relevant activities, often compiled from disparate sources.

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Key Aspects of District Survey Report (DSR)

Assessment of Resources: The DSR provides a comprehensive evaluation of the mineral resources available in riverbeds within the district. It includes detailed data on the quantity, quality, and distribution of sand and other minor minerals, helping to prevent over-extraction and resource depletion through accurate estimation.

Environmental Impact Analysis: The report analyzes the environmental effects of riverbed mining, addressing changes in river morphology, hydrology, and impacts on aquatic ecosystems and biodiversity. This analysis is vital for mitigating harmful environmental impacts and conserving riverine habitats.

Regulation and Compliance: The DSR serves as a regulatory tool for riverbed mining, outlining standards and guidelines to ensure compliance with national and state environmental laws. It helps to curb illegal mining activities and promotes regulated, lawful mining operations.

Sustainable Mining Practices: The DSR advocates for sustainable mining practices that reduce environmental degradation. Recommendations may include controlled mining depths, designated extraction zones, and periodic studies to maintain the ecological balance of river systems.

Socio-Economic Considerations: The report addresses the socioeconomic implications of riverbed mining, such as employment generation and local government revenue. It also considers the negative impacts on communities, including displacement and loss of livelihoods.

Data-Driven Decision Making: The DSR provides a scientific foundation for decisions regarding riverbed mining. Incorporating geospatial data, remote sensing images, and field surveys enhances the accuracy and reliability of the report, supporting informed policy-making and resource management.

Stakeholder Involvement: The preparation of the DSR involves consultations with various stakeholders, such as government bodies, local communities, environmentalists, and industry representatives. This inclusive approach ensures diverse perspectives which are considered for promoting balanced and equitable mining practices.

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1. Introduction of District Survey Report (DSR) of Udalguri District

1.1 Introduction

The District Survey Report (DSR) of Udalguri District has been prepared following the guidelines of the Ministry of Environment, Forests and Climate Change (MoEF&CC), Government of India. This report aligns with the MoEF&CC Notification S.O.-1533(E) dated 14th September 2006 and subsequent notification S.O. 141(E) dated 15th January 2016. It aims to ensure the scientific and systematic utilization of natural resources for the benefit of present and future generations. Furthermore, MoEF&CC's notification S.O. 3611(E) dated 25th July 2018 recommends the format for preparing the DSR.

The main objective of the DSR is to identify areas of aggradation where mining can be allowed, and areas of erosion where mining should be restricted. It also involves the calculation of the annual replenishment rate to maintain ecological balance. Additionally, the DSR includes assessing the development potential of in-situ minor minerals.

Objectives of the DSR:

1. Identification and quantification of minor mineral resources for optimal utilization.
2. Regulation of riverbed mining and reduction of demand-supply gaps.
3. Use of Information Technology (IT) for surveillance of riverbed mining activities.
4. Facilitation of environmental clearance for clusters of mines.
5. Restriction of illegal mining.
6. Reduction of flood occurrences in the area.
7. Preservation of aquatic habitats.
8. Protection of groundwater by limiting extraction to above base flow levels.
9. Maintenance of data records related to mineral resources, leases, and revenue generation.
10. Creation of a scientific mining plan, including ultimate pit/trench limit estimation.
11. Development of comprehensive guidelines for mining minor minerals.

DRAFT

The DSR includes secondary data on the district's geology, climate, mineral resources, and other relevant factors, compiled from published and unpublished reports, as well as government websites.

1.2 Statutory Framework

The MoEF&CC has issued several notifications and guidelines over the years to regulate mining and formulate DSRs for each district. Below is a summary of the legal framework:

Year	Particulars
1994	The MoEF&CC issued the Environmental Impact Assessment (EIA) Notification for major minerals covering areas over 5 hectares.
2006	EIA Notification SO 1533 (E) made it mandatory to obtain environmental clearance (EC) for minor minerals exceeding 5 hectares.
2012	The Hon'ble Supreme Court mandated EC for minor minerals, even for areas under 5 hectares.
2016	"Sustainable Sand Mining Guidelines (SSMG)" introduced, requiring EC for all minor minerals and district-level monitoring.
2018	MoEF&CC issued notification S.O. 3611(E) with a recommended DSR format for identifying aggradation areas, replenishment rates, and protected zones.
2020	The "Enforcement and Monitoring Guidelines for Sand Mining (EMGSM)" introduced for improved regulatory enforcement and technological monitoring of sand mining activities.

Enforcement & Monitoring Guidelines, 2020

These guidelines address illegal mining, directing states to implement monitoring mechanisms like river audits, aerial surveys, and drone-based surveillance.

DRAFT

1.3 Utilization and Demand of the minerals

Riverbed minerals like sand, gravel, stone etc. plays an essential role in construction and is widely used in concrete production, glass manufacturing, road base formation, and many more. Riverbed mining is a prevalent practice in Udalguri District, mainly for construction. The rise in real estate and government infrastructure projects has significantly increased the demand for sand and bricks. The minor minerals of Udalguri district come under B-category mining .

Uses of minerals:

1. **Construction**: Sand, gravel, silt, clay and ordinary earth are key ingredients in concrete, mortar and asphalt.
2. **Industrial**: Used in glass production and abrasives.
3. **Environmental**: The minerals can improve traffic safety by providing grip on icy roads, and it helps in soil conditioning for agriculture.
4. **Decorative**: Sand, gravel and stones are used in candles, aquariums, and for enhancing aesthetic appeal in landscaping.
5. **Flood Protection**: Proper management of sand mining helps maintain river flood discharge capacity, reducing the risk of floods.

This DSR aims to provide a well-rounded, data-driven approach for sustainable mineral resource management, ensuring compliance with environmental guidelines and promoting socio-economic benefits for the district.

DRAFT

1.4 Methodology of DSR Preparation

The District Survey Report (DSR) preparation follows a systematic methodology to ensure accuracy and comprehensiveness. The steps involved in the preparation of the DSR are illustrated in Figure 2.1 and are described in detail in the following sections.

a. Data Source Identification

The DSR is based on both primary and secondary data collected from reliable and authoritative sources. Identifying authentic data sources is critical for compiling accurate data. The primary data sources for the DSR are collected through field surveys and replenishment studies. Secondary data sources include publicly available information from government publications, reports, and reputable journals.

- **District Profile**: Information related to the district's demographics and basic statistics is sourced from the **District Census Report, 2011** and the **District Statistical Handbook** published by the Government of Assam.
- **Mineral Resources**: The potential mineral resources of the district are described based on reports published by the **Geological Survey of India (GSI)** or other government agencies
- **Mining Data**: Information on mining leases, lease holders, lease areas, resource allocations, and revenue generation is collected from the **Forest Department.**
- **Satellite Images**: Satellite imagery is utilized to prepare maps related to the district's physiography and land use (LU)/land cover(LC).

b. Data Analysis and Map Preparation

After collecting data, a detailed analysis is conducted to extract relevant insights. This involves analyzing geo-spatial data and preparing maps that depict:

- Geomorphology of the district
- Topography
- Land use patterns
- Mineral resource distribution

These maps help to visualize the key characteristics of the district and identify potential mining areas.

DRAFT

c. Primary Data Collection

Primary data is essential for preparing a comprehensive DSR. Fieldwork is conducted across the district to assess mineral resources. This field study provides a detailed understanding of the mineral composition and their distribution in the area.

d. Replenishment Study

A key aspect of sustainable mining is ensuring that the amount of sediment removed from riverbeds is replenished naturally. Therefore, replenishment studies are conducted to assess the annual rate of replenishment of riverbed sand. This helps avoid the adverse impacts of excessive sand extraction.

- Physical surveys of the riverbed are carried out using **GPS/DGPS** to define the topography, contours, and offsets.
- The surveys provide a detailed depiction of important features in and around the river, including nearby civil structures and other key landmarks.
- This information helps to define the spatial area eligible for sand mining and estimate the sand reserves.

e. Report Preparation

The DSR covers various aspects of the district, including:

- **General Profile**: Overview of the district, including demographics, land use patterns, and economic activities.
- **Geomorphology and Geology**: An assessment of the district's physical landscape, including its geological structure.
- **Mineral Resources**: A detailed account of riverbed sands and other minor minerals in the district, including their distribution and potential for extraction.
- **Mining Block Delineation**: Identification of potential mining blocks and mineral reserves within the district.

DRAFT

- **Production Trends**: An analysis of recent trends to cater light in the production of minor minerals and the revenues generated from the mining sectors.
- **Replenishment Estimation**: The annual replenishment rate of riverbed sand, based on field surveys.
- **Environmental Impact and Mitigation**: An evaluation of the potential environmental impacts of mining activities, along with proposed mitigation measures.
- **Risk Assessment and Disaster Management**: A strategy for managing risks associated with mining and minimizing the impact of any jaw dropping disasters.
- **Reclamation Strategy**: A plan for the reclamation of already mined-out areas to restore the ecological balance.

This structured approach ensures that the DSR not only identifies mineral resources but also emphasizes sustainable mining practices and environmental preservation.

DRAFT

2. Overview of mining activity in the district

In the Udalguri district collection of sand, gravel, stone, clay/silt etc. from riverbed is considered as one of the main minor mineral sources of the district. These materials are primarily used for civil construction purposes.

Udalguri's mining activities, especially the unregulated extraction of sand and gravel, continue to pose a challenge for sustainable development and environmental conservation in the region

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3. List of existing mining leases of the districts

Details of List of existing mining leases of the districts are furnished in the following table:

Sl. No.	Name of Mahal	Name of the lessee	Location and area of mining lease	Period of lease	Status (working/ closed)
1	Bhairabkunda BG Mahal No.1		Dhansiri River 4.64 Ha		Proposal Sent to BTC
2	Bhairabkunda BG Mahal No.3		Dhansiri River 4.85 Ha		Proposal Sent to BTC
3	Tarajuli & Rangapani (North Side) SS Mahal		Dhansiri River 4.52 Ha		Agreement pending
4	Tarajuli SG Mahal		Dhansiri River 4.80 Ha		Running
5	Rangapani SS Mahal		Dhansiri River 4.00 Ha		
6	Dhansiri SG Mahal No.1		Dhansiri River 4.48 Ha		Running
7	Dhansiri SG Mahal		Dhansiri River 4.81 Ha		Court case
8	Rowta Bagan SG Mahal		Dhansiri River 4.50 Ha		Running
9	Lower Dhansiri SS Mahal-A		Dhansiri River 4.00 Ha		Proposal Sent
10	Dhansiri (Balisiya Jargaon) SS Mahal		Dhansiri River 4.85 Ha		Running
11	Lower Dhansiri SS Mahal-B		Dhansiri River 4.88 Ha		EC Pending

DRAFT

12	Monai SS Mahal		Monai River 3.65 Ha		Proposal Sent to BTC
13	Dimasang SG Mahal		Dimasang River 4.81 Ha		Proposal Sent to BTC
14	Rowta SG Mahal		Rowta River 4.45 Ha		Court Case
15	Merebil SS Mahal		Rowta River 4.16 Ha		EC Pending
16	Pagla SG Mahal No.2		Pagla River		Proposal Sent to BTC
17	Pasnoi SS Mahal		Pasnoi River 3.88 Ha		RO Survey report pending
18	Pasnoi River Village Samugaon		Pasnoi River 4.85 Ha		Running
19	Pasnoi River Simliguri		Pasnoi River		MP Pending
20	Baligaon SS Mahal		Pasnoi River 4.00 Ha		EC Pending
21	Golondi Silt Mahal No. 1		Golondi River 4.00 Ha		Running
22	Golondi Silt Mahal No. 2		Golondi River 4.70 Ha		EC Pending

DRAFT

23	Khowrang Boulder Mahal		Khowrang River 4.80 Ha		Proposal Sent to RO
24	Daisam Boulder Mahal		Khowrang River 4.90 Ha		RO Survey report pending
25	Bhorla GSB Mahal No.1 (Santipur)		Bhorla River 4.90 Ha		Proposal Sent to BTC
26	Bhorla GSB Mahal No.2		Bhorla River 4.60 Ha		Proposal Sent to BTC
27	Bhorla GSB Mahal No.3		Bhorla River 3.40 Ha		Proposal Sent to BTC
28	Beltola SS Mahal		Kulsi River 3.80 Ha		EC Pending
29	Nunoi SS Mahal No. 3 (Kulsi)		Kulsi River 3.70 Ha		EC Pending
30	Kulsi Sand Gravel Silt Mahal No.2		Kulsi River 3.29 Ha		Proposal Sent to BTC
31	Bhutiasang SGB Mahal No.1		Nunoi River 4.90 Ha		EC Pending
32	Bhutiasang SGB Mahal No.2		Nunoi River 3.50 Ha		Proposal Sent to BTC
33	Nunoi SS Mahal No.1 (Gitibari)		Nunoi River 4.90 Ha		Running

DRAFT

34	Gitibari SG Mahal No.2		Nunoi River 4.40 Ha		Running
35	Nasanchali Sand Gravel Silt Mahal		Nunoi River 4.75 Ha		Proposal Sent to BTC
36	Bhootbangla Sand Gravel Silt Mahal		Nunoi River 3.50 Ha		Proposal Sent to BTC
37	Sahabasti Sand & Silt Mahal		Nunoi River 3.50 Ha		Proposal Sent to BTC
38	Kalanadi SS No.1		Kalanadi River 4.50 Ha		EC Pending
39	Kalanadi SS No.2		Kalanadi River 3.30 Ha		Mahal surrendered
40	Samarang Newly Gravel Earth Mahal		Samrang River 4.00 Ha		

DRAFT

4. Details of revenue generated from mineral sector during last three years

Revenue generated for last 3 years in Udalguri District is furnished in the table:

Table: District revenue generation from mineral sector (In INR)

Financial Year	Royalty			Total revenue
	Sand	Gravel	Earth/Silt/Clay	
2022-23				
2021-22				
2020-21				

(NOT PROVIDED)

5. Detail of Production of Sand or Bajri or minor minerals in last three years

Sl. No	Financial Year	Production(cum)
1	2022-23	
2	2021-22	
3	2020-21	

(NOT PROVIDED)

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6. Process of Deposition of Sediments in the rivers of the District of Udalguri

The sediment of a river is commonly considered to be aesthetically displeasing and environmentally degrading. Conversely, part of the sediment (sand and gravel) may represent a natural resource for use by society. The potential usefulness of the sediment is enhanced when it is composed of particle sizes found in deposits on the riverbed that would be replenished by newly transported sediment after mining. As such, river deposits become renewable resources, periodically replaced by sediment transport in the river aftermath of rainy season.

Sediment transport is the movement of organic and inorganic particles by water. In general, the greater the flow, the higher will be the rate of sedimentation. Water flow can be strong enough to suspend particles in the water column as they move downstream, or simply push them along the bottom of a water way. Transported sediment may include mineral matter, chemical sand pollutants, and organic material. Another name for sediment transport is sediment load. The total load includes all particles moving as bed load, suspended load, and wash load. Sediment deposition is the process of settling down of suspended particles to the bottom of a body of water. This settling often occurs when water flow slows down or stops, and heavy particles can no longer be supported by the bed turbulence. Sediment deposition can be found anywhere in a water system, from high mountain streams to rivers, lakes, delta and floodplains.

Sediment transport is critical to grip how rivers work because it is the set of processes that mediates between the flowing water and the channel boundary. Erosion involves removal and transport of sediment (mainly from the boundary) and deposition involves the transport and placement of sediment on the boundary. Erosion and deposition are what form the channel of any alluvial river as well as the flood plain through which it moves. The amount and size of sediment moving through a river channel are determined by three fundamental controls: competence, capacity and sediment supply. Competence refers to the largest size (diameter) of sediment particle or grain that the flow is capable of moving; it is a hydraulic limitation. If a river is sluggish and moving very slowly it simply may not have the power to mobilize and transport sediment of a given size even though such sediment is available to transport. So a river may be competent or incompetent with respect to a given grain size. If it is incompetent it will not transport sediment of the given size.

If it is competent it may transport sediment of that size if such sediment is available (that is, the river is not supply-limited). Capacity refers to the maximum amount of sediment of a given size that a stream can transport in traction as bed load. Given a supply of sediment, capacity depends on channel gradient, discharge and the caliber of the load (the Presence of fines may increase fluid

density and increase capacity; the presence of large particles may obstruct the flow and reduce capacity). Capacity transport only occurs when sediment supply is abundant (non- limiting). Sediment supply refers to the amount and size of sediment available for sediment transport. Capacity transport for a given grain size is only achieved if the supply of that caliber of sediment isnot limiting (that is, the maximum amount of sediment in stream is capable of transporting is actually available). Because of these two different potential constraints (hydraulic sand sediment supply) distinction is often made between supply-limited and capacity-limited transport.

Much of the material supplied to a stream is so fine (silt and clay) that provided it can be carried in suspension, almost any flow will transport it. Although there must be an upper limit to the capacity of the stream to transport such fines, it is probably never reached in natural channels and the amount moved is limited in supply. In contrast, transport of coarser material (say, coarser than fine sand) is largely capacity limited.

Modes of Sediment Transport: The sediment load of a river is transported in various ways although these distinctions are to some extent arbitrary and not always very practical in the sense that not all of the components can be separated in practice.

The modes are: 1. Dissolved Load.

2. Suspended Load.
3. Intermittent Suspension (Siltation) Load
4. Wash Load
5. Bed Load

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7. General Profile of the district

a) General Information

Udalguri district also known as Odalguri, is a district in the Bodoland Territorial Region of the state of Assam in Northeastern India. Udalguri town is the headquarters of the district.

The name Udalguri, denotes a place surrounding the Udal tree (Udal, meaning a tree and Guri meaning surrounding area). Some authors are of the opinion that the name of the place became Udalguri as there was a hermitage of a sage named Uddalak Muni. Yet, another source mentions that the word has origins in the Boro language. From the Bodo words *ordla* and *gundri*, the name became *Ordlagundri* > *Ordlagundi* > *Odalguri* > *Ugalguri*. Bodo people still pronounce the name as Odalguri. In Bodo language *ordla* means wide and spacious and *gundri* means powdered object.

This district was formed on June 14, 2004 as one of the four districts under the Bodoland Territorial Council. This district was carved out by bifurcating Darrang district. The territory of the present district was earlier Udalguri sub-division of the undivided district. There are Hindu, Christians and Muslim population living together in the district. This was a very peaceful place till mid 80s but various communal clashes took place from time to time. Late Jojaram Sharma was one of the prominent India freedom fighters from Assam lived here.

According to the 2011 census Udalguri district's population is 8,31,668, an increase of 9.8%over 2001. The literacy rate is 66.6% and the gender ratio is 966. There are 449inhabitants per square kilometre (1,160/sq mi).Scheduled Castes and Scheduled Tribes make up 4.55% and 32.15% of the population respectively.

The district is multi-ethnic and multi-religious in nature. Bodos forms the largest ethnic group in the district with 33.76% of the district's population. Other ethnic groups with significant population are Adivasi community with almost 23.12% and Bengali Muslims with 12% of the district's population. Assamese and Bengali Hindus resides mainly in urban areas. There is also a

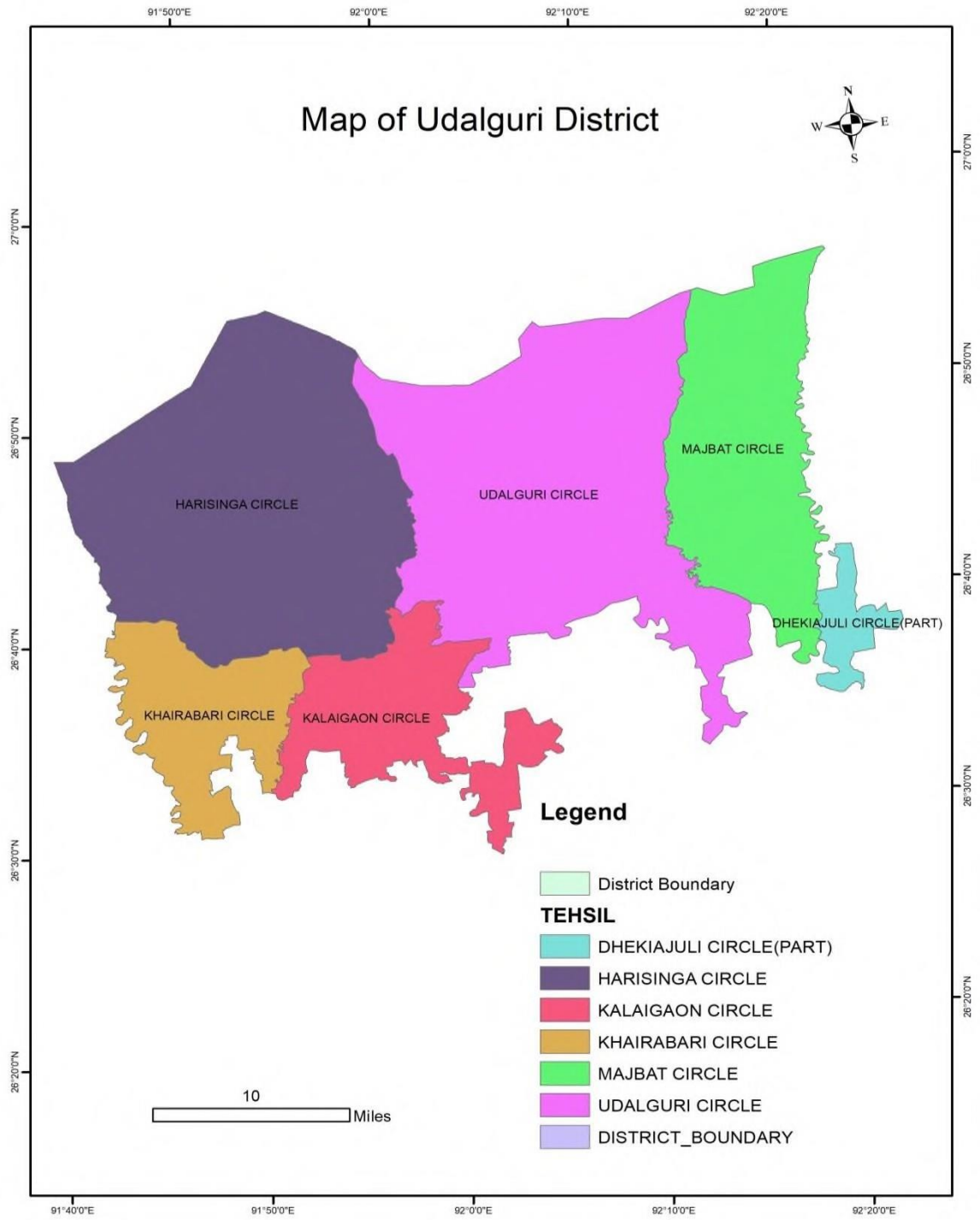
presence of sizeable Nepali speaking Indian Gorkha community with estimated 5% of the district's population thinly scattered across the Udalguri district.

Udalguri is a district in Assam which shares an international border with Bhutan and also a state border with Arunachal Pradesh at its North. The district was carved out from Darrang district on 14 June, 2004as one of the four districts under Bodoland Territorial Council. Its neighbouring districts are Sonitpur at its East, Baksa at its West and Darrang at its South. Udalguri is easily communicable through road and rail.

Administrative setup-

Head Quarter	Udalguri
Division	North Assam
Number of Sub-Divisions	2(Udalguri, Bhergaon)
Number of Revenue Circles	5 (Udalguri, Majbat, Harisinga, Kalaigaon, Khoirabari)
Number of Develop Blocks	11
Geographical Area	1,985.68 sq. km
Literacy	74 %
Population	8,31,668 according to 2011 census.
Male Population	421617
Female Population	410051

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Map: Administrative map of the District

b) Climatic condition

The climate of the district is characterised by the absence of a dry hot summer season, the highest temperatures being experienced during the south-west monsoon season along with abundant rains and highly humid atmosphere throughout the year. Winter starts from December and ends in February, which is followed by a season of thunder storms, from March to May. Next from June and up to the beginning of October is the season of southwest monsoon and October and November are marked as post-monsoon season. Rainfall, mostly as thundershowers, amounting to about a fifth of the annual rainfall is received in the pre-monsoon months of April and May. The southwest monsoons, arrives over the district by about the beginning of June. The rainfall in the period June to September accounts for about two-thirds of the annual rainfall.

The cold season starts towards the end of November when both day and night temperatures begin to decline. January is the coldest month of the year with the mean daily maximum temperature at about 240C and the mean daily minimum at 9^{oC} to 11^{oC}. In association with low pressure waves passing eastwards during the winter season, the district experiences cold spells for a day or two when the minimum temperatures may fall below 50c. Temperature begins to rise from the beginning of March. The rise in temperature continues well into the south-west monsoon season, when temperatures are higher than even in the period March to May. The highest mean daily temperatures experienced in July and August. This together with high humidity (highest during the year) makes the south-west monsoon season rather unpleasant particularly when not raining. With the termination of the monsoon season the weather becomes gradually cooler. The air is highly humid throughout the year, except during the period February to April when the relative humidity are comparatively less(less than 70 percent), particularly in the afternoons. Skies appear heavily clouded to over cast during the south-west monsoon seasons.

There is a decrease in cloudiness after the withdrawal of the monsoon and during the period December to April, skies remain usually clear or lightly clouded. Winds are light throughout the year except for short spells of strong winds during thunderstorms in the period March to May.

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c) Drainage System

The different rivers flowing through the district serves as the major drainage system for the district. However, during the heavy monsoon season they seem inadequate. Recurrence of flood during monsoon due to heavy rainfalls in the district and neighboring Arunachal Pradesh and Bhutan causes loss of crops and other properties almost every year. In recent years the District experienced heavy floods, to be precise, flash floods, due to heavy deforestation towards northern part. The people of the district, who mainly depend on rain water for their cultivations, are often badly affected on one hand by floods and on the other hand by occasional dry spell. Number of perennial streams flow through the district from north to south and join the Brahmaputra River.

The major streams that drain the area are Barnadi, Kulsi, Na, Noanadi, Bega, Mara Dhansiri, Jiya Dhansiri and Pachnai Rivers. Jia Dhansiri River is one of the important tributaries of the river Brahmaputra in Mangaldoi sub-division. It emanates from the Bhutan hills and has an approximate total length of about 80 kilometres from its source to out-fall. Another river is Noanadi, which also originates from the Bhutan hills, and collects some drainage from the hills before reaching the plains. The river Nunoi also has its origin in the Bhutan range of the Himalayas in the Tongsa province at an elevation of about 1220 meters above the mean sea level. After crossing the Bhutan boundary, the river enters the Udalguri district and traverses through Khalingduar forest where it flows through gorges and rapids till it enters the plains near Bhutiachang village. After flowing about 19 kms from Bhutiachang, the river crosses the North Frontier Railway line near Tangla Railway station. Further flowing towards south, in a curve for a distance of 69 kilometres, the Nunoi joins the Brahmaputra at about 16kms up stream of North-Guhawati. The river Nunoi is approximately 104 Kms in length and has its catchment area of 504 sq. kms.

d) Irrigation

Though the district receives sufficient rain during monsoon season, but major crops like paddy, jute etc., have to depend on some other sources of water during the major part of the year. The system of Jan or dong to irrigate paddy fields by constructing small canals is still in practice in some part of the district. Some minor irrigation projects like construction of bunds across the

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streams and rivulets, drainage channels and slit channels etc., are implemented in the district by the government. Lift irrigation with electric pump-sets has also been operated in some parts of the district.

Despite various efforts made in the past, the present status of irrigated agriculture in the district is not satisfactory (compared to the state and the national standard). More and more agricultural land is required to be brought under irrigation on priority basis (there being potentiality), both for increasing production and productivity through intensification of agriculture.

e) Soil resources

Acidity is the general characteristic of the soil of the district and more so in the older alluvium soil. New alluvial soils representing the lands of the river banks are less acidic. These are often neutral and even alkaline. Acidic alluvial soils are suitable for cultivation of tea. Major part of the district, mainly southern part, is Younger alluvial entisols. The central portion is covered by older alluvial alfisols.

f) Groundwater prospects in the district

Based on the behaviour and occurrence of ground water, the regional ground water flow system of district has been described under following categories. i. Shallow aquifer group occurring within 50 m depth. ii. Deeper aquifer group beyond a depth of 50 m and down to 200 m bgl.

i. Shallow Aquifer Group: It is constituted of a mixture of boulder, gravel, sand, silt and clay. The thickness of the aquifer varies from 15 to 40 m. Ground water in this aquifer generally occurs under water table to semi-confined conditions. The development of ground water from this aquifer for both domestic and irrigation purposes is by open wells and shallow tube wells. The boulders are restricted mostly to the northern parts of the district. They occur between GL to 50 m bgl and thickness varies from 20 - 30 m. The thickness increases from south to north. The water level in the major part of the district generally lies between 2 to 4 m bgl. The northern most part occupied by the piedmont zones and the areas adjoining to the inselbergs are having deeper water level. The movement of ground water is southerly towards Brahmaputra River. The water table contour follows the topography of the area and lies more or less parallel to the Brahmaputra River. The hydraulic gradient becomes gentler towards south.

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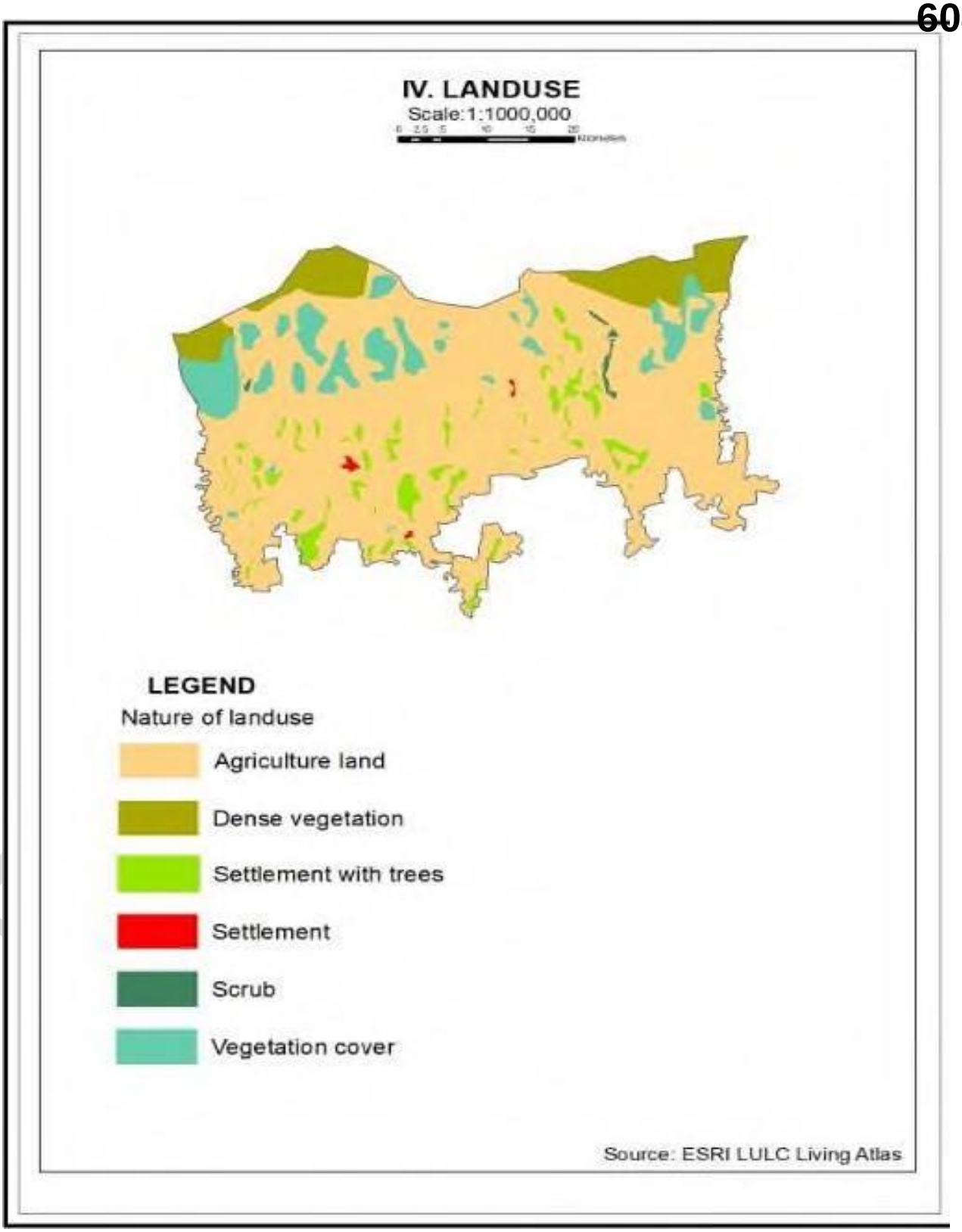
ii. Deeper Aquifer Group: It is constituted of coarse to medium sand with intercalation of clay. Ground water occurs under water table to semi-confined conditions. Detailed hydrogeological surveys aided by exploratory drilling revealed the existence of two to three promising aquifer zones down to the depth of maximum 200 m bgl. Aquifer displays various degree of lateral and vertical variation indicating various degree of depositional environment both in space and time. The piezometric surface is highly variable and the movement of ground water is towards the south.

8. Land and land use pattern:

Land resource is one the most important and valuable free gift of the nature and its proper utilization by the inhabitants is of great value. Land should be fully used as per its capability. Lack of proper or profitable use means wastage of land resource and it results loss of productivity. It therefore requires proper and timely use of this kind of asset. The following table indicates the pattern of land use under various classification of land in Udalguri District.

Sl. No.	Land put to different uses	Area in hectare
1	Total Geographical area	167393
2	Forest area	2240
3	Land not available for cultivation	3043
a	Land put to non-agricultural uses	2348
b	Barren and un-cultural land	694
4	Other non-cultivated land excluding fallow land	1450
a	Permanent pastures and other grazing land	386
b	Land under misc, trees, groves etc. not included in net	706
c	Cultivable waste land	357
5	Fallow land	112
a	Fallow other than current fallow	70
b	Current fallow	42
6	Net area sown	9994
7	Total cropped area	159311
8	Area sown more than once	5936

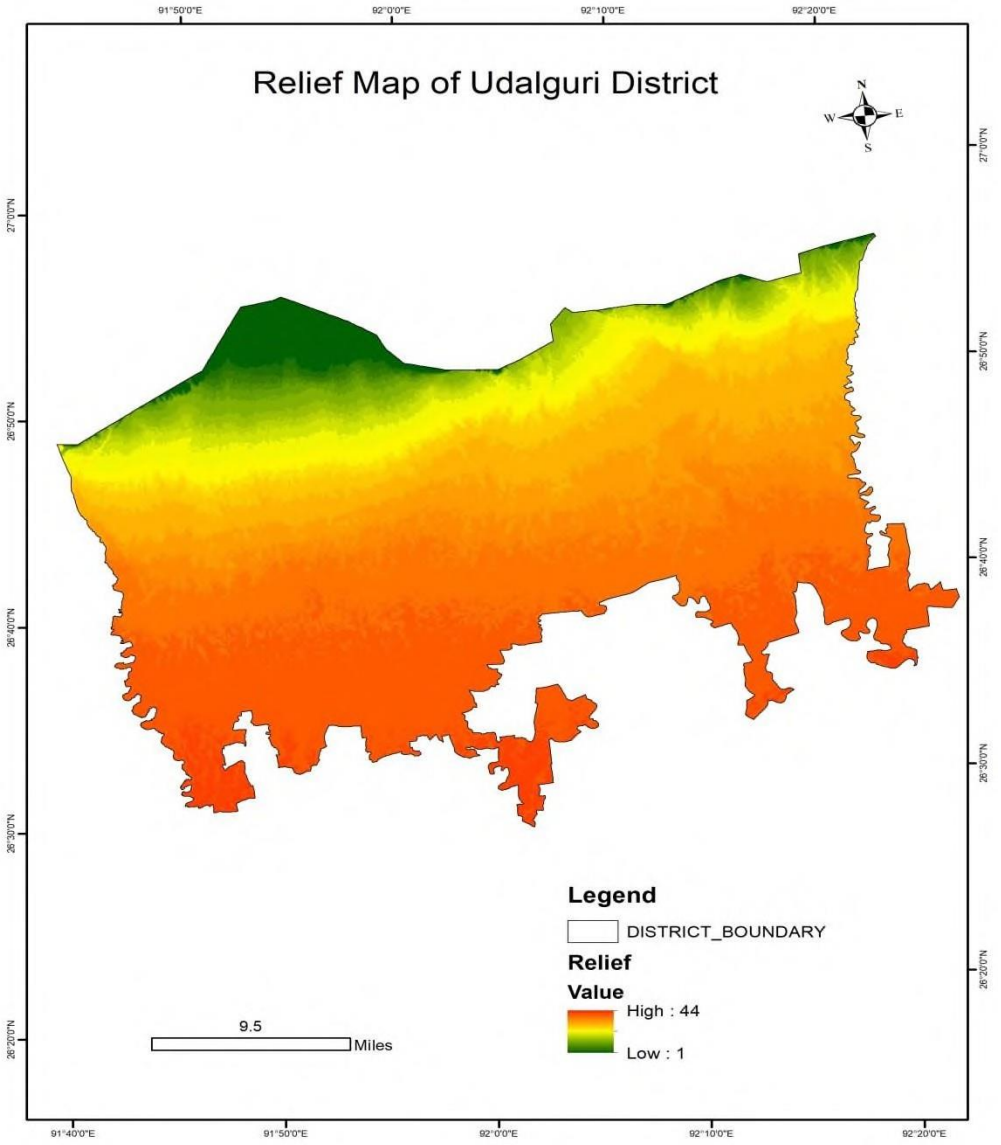
Source: Census, 2011



Map: Land use land cover map of Udalguri district

9. Physiography of the District

The district intersected by numerous hill streams is almost quadrilateral block of alluvial plain. The southern parts of the district are situated on the plains of the Brahmaputra Valley Zone. Major tributaries of the river Brahmaputra viz. Pachnoi, Dhansiri, Jiya Dhansiri, Mora Dhansiri, Noa, Kulsi, Dipila and Bornoi, which originate from the foothills of the Himalayan Range flow through the district and they mainly contribute towards the sustenance of the agrarian economy of the district. Northern part of this area is largely covered by tea gardens fringed here and there by villages of ex-tea garden labourers. . The northern part of the district is generally hilly areas and the southern part of the district is covered with forest and hillocks.



Map: Relief Map of Udalguri District

10. Rainfall

The climate of the District is very damp and humid due to heavy rains and high temperature. June and July are the months with highest rainfall. Generally the period from May- end to October is considered as flood season.

YEAR	JAN	FEB	MAR	APR	MAY	JUN	JUL	AUG	SEP	OCT	NOV	DEC
	R/F	R/F	R/F	R/F	R/F	R/F	R/F	R/F	R/F	R/F	R/F	R/F
2018	0	3.1	71.6	59	265.6	338.4	502.2	325.2	355	63.8	7.4	23
2019	0	49.2	33	207.6	395	347.2	657.5	289.6	357.4	60.2	3.6	11.2
2020	13.9	26.7	28.3		365.2	421.1	439.2	171.4	304.1	125	1.2	0
2021	14.4	1.9	41.4	53.6	218.1	300.2	346.9	144.8	212.8	58.6	0.8	0
2022	16.4	95.7	76.6	425.2	537.8	786.7	210.4	137.4	104.4	178.6	0	1.6

Table: Five year Historical Rainfall of Udalguri District

Temperature:

The temperature in the region begins to increase from end of February and reaches highest point during June and July. January is the coldest month of the year. The air is highly humid throughout the year and winds are light in the district. But some of the cyclonic storms and depressions from Bay of Bengal occur in the monsoon and post monsoon periods causes heavy rain. Thunder storms occur during the period from March to May. Fog occurs in the winter months. The complex physical features of this district also contribute a great extent to the occurrence of flood.

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11.a) Geology

i) Regional geology

The Shillong Plateau (approx. 47,614 sq. km) is a Precambrian cratonic block in Northeast India, tectonically separated from the Indian Peninsula. It is bordered by:

- Dauki Fault to the south (dextral strike-slip fault),
- Brahmaputra Lineament to the north,
- Garo-Rajmahal Grabenand Dhuburi/Madhupur Lineament to the west,
- Belt of Schuppen to the east.

This block is made up of high- to medium-grade Paleoproterozoic basement gneisses and schists, which are classified as the **Basement Gneissic Group (BGG)**. These are overlain by Mesoproterozoic metasediments and metavolcanics of the **Shillong Group**, intruded by Neoproterozoic acidic intrusives such as:

- Myllem pluton
- South Khasi pluton
- Umroi granite
- Nongpoh pluton

The plateau is composed mainly of orthogneiss and paragneiss with the following geological units:

- Banded gneiss (bimodal character)
- Migmatite
- Augen gneiss
- Banded Iron Formation (BIF)
- Amphibolites
- Pyroxene granulite
- Calc granulite
- High-grade sillimanite-bearing metapelite with cordierite, corundum, spinel, sapphire.
- Intrusives like lamprophyre, diorite, granodiorite, mafic intrusions, andpegmatite veins.

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Towards the southern boundary of the Shillong Plateau, Cretaceous–Tertiary sedimentary sequences overlay these basement rocks. The plateau also contains an intra-cratonic basin (approx. 2,500 sq. km) with sedimentary cover.

The Assam Basin to the north represents the cratonic margin with three main tectonic phases:

1. Late Cretaceous to Eocene block faulting and development of a southeasterly dipping shelf.
2. Oligocene uplift and erosion, during which basement faults reactivated.
3. Post-Oligocene phases, marked by sedimentation and structural developments.

The Eocene Sylhet Formation is significant for its varied depositional environments:

- The Lakadong Member (lagoonal environment) contains thin sandstone and interbedded shale and coal.
- The upper part of the Lakadong Formation represents calcareous sandstones formed in a shallow water platform.

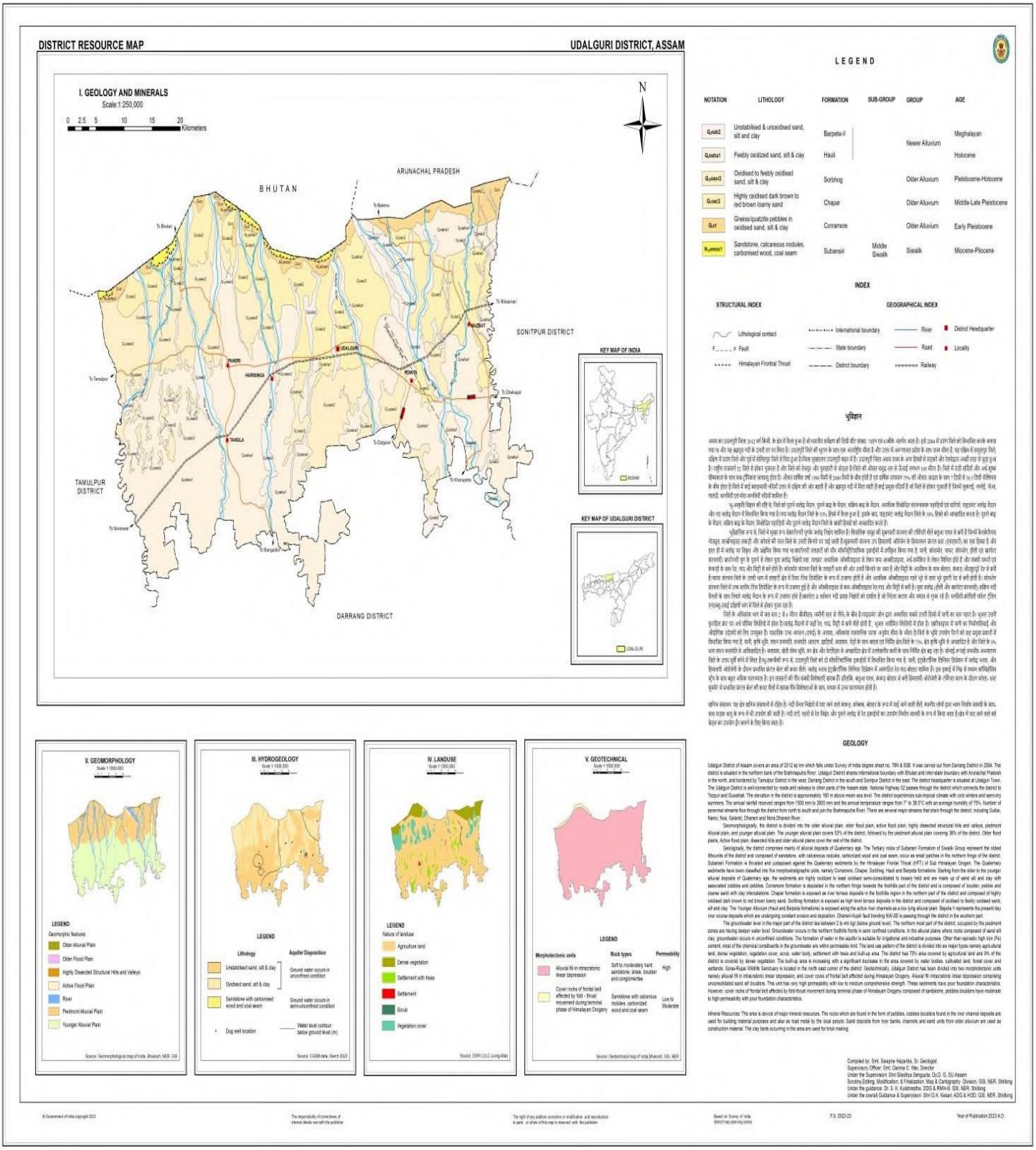


Fig: Resource map of Udalguri District

11. b) Mineral Wealth

i. Overview of mineral resources:

Overview means encapsulation or compendium followed by presence or absence of minor minerals. Mineral deposit consisting of useful concentration or richness that may or may not exceed economic cost for obtaining the desired minor minerals.

Here minor mineral resources especially riverbed sand & gravel & flood- plain sand & gravel deposits are found to occur. The flood plain deposits of sand & gravel occur in the form of fossilized channel. These have intrinsic economic interest in or within the earth's crust in such form, quality & quantity that these are reasonable for eventual economic extraction.

Geological investigation carried out by us at Udalguri reveals that a compatible relationship exists between the geological set up of Udalguri & minor mineral occurrences. To pave the way of minor mineral localisation, G-4 stage of exploration technique (i.e., Reconnaissance Survey) has been adopted here.

Names of minor minerals, found at Udalguri, are elucidated below:
Riverbed Sand, Flood- plain sand & gravel deposits & huge Gravel Deposits under which comes Boulder, Cobble, Pebble & Granule Deposits having variation only in framework or sediment particles diameter**.**

ii. Details of Sand and other riverbed minerals Resources:

The mineral resources of the district whose categorization and estimation have been done are furnished in this section.

(TO BE UPDATED AFTER FIELD SURVEY)

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12. (a) District wise detail of river or stream and other sand source

i) Drainage system with description of main rivers

S. No.	Name of the river	Area drained (sq. m)	% Area drained in the district
1	Dhansiri		
2	Monai		
3	Dimasang		
4	Pasnoi		
5	Pagla		
6	Golondi		
7	khowrang		
8	Kulsi		
9	Nunoi		
10	Kalanadi		
11	Samrang		
12	Rowta		

ii) Salient features of important rivers and streams

S. No.	Name of the river or stream	Total length in the district (in km)	Place of origin	Altitude at origin
1	Dhansiri			
2	Monai			
3	Dimasang			
4	Pasnoi			
5	Pagla			
6	Golondi			
7	khowrang			
8	Kulsi			
9	Nunoi			
10	Kalanadi			
11	Samrang			
12	Rowta			

(TO BE COLLECTED)

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(b) District wise availability of sand or gravel or aggregate resources

i) Annual deposition

S. No	River/ stream	Portion of the river/ stream recommended for mineral concession	Length of area recommended for mineral concession (in km)	Average width of area recommended for mineral concession (in m)	Area recommended for mineral concession (in sq. m)	Mineable mineral potential (in metric T) (60% of total mineral potential)
1	Dhansiri					
2	Monai					
3	Dimasang					
4	Pasnoi					
5	Pagla					
6	Golondi					
7	khowrang					
8	Kulsi					
9	Nunoi					
10	Kalanadi					
11	Samrang					
12	Rowta					
Total for the district						

(TO BE PREPARED AFTER COLLECTING PRE- MONSOON & POST MONSOON DATA FROM RESPECTIVE DEPARTMENTS)

ii) Mineral potential

Boulder (MT)	Bajari (MT)	Sand (MT)	Total mineable mineral potential (MT)

- **(TO BE PREPARED AFTER COLLECTING PRE- MONSOON & POST MONSOON DATA FROM RESPECTIVE DEPARTMENTS)**

13. Replenishment Study

Replenishment study for a river solely depends on estimation of sediment load for any river system and the estimation is a time consuming and should be done over a period. The process in general is very slow and hardly measurable on season-to-season basis except otherwise the effect of flood is induced which is again a cyclic phenomenon. Usually, replenishment or sediment deposition quantities can be estimated in the following ways as given below:

A. Replenishment study based on satellite imagery involves demarcation of sand bars potential for riverbed mining. Both pre and post monsoon images need to be analyzed to established potential sand bars. Volume estimation of sand is done by multiplying Depth and Area of the sand bar. The sand bars are interpreted with the help of satellite imagery. Ground truthing has been done for 100% of the total identified sand bars. During ground truthing, width and length of each segment were physically measured. It has also been observed that in few cases, sand bars have attained more than 3 meters height from the average top level of the river beds. Considerations of sand resources have been restricted within 3 meters from the average top surface of the river bed.

B. Direct field measurement of the existing leases involving estimation of the volume difference of sand during pre and post-monsoon period. With systematic data acquisition, a model has developed for calculation of sediment yield and annual replenishment with variable components.

C. The replenishment estimation based on a theoretical empirical formula with the estimation of bed-load transport comprising of analytical models to calculate the replenishment estimation.

Field data collation:

Secondary data were collected for pre- monsoon period and during September 2024 post-monsoon data were collected for the river banks. The relative elevation levels were captured through GPS/DGPS. Thickness of the sand bars was measured through sectional profiles.

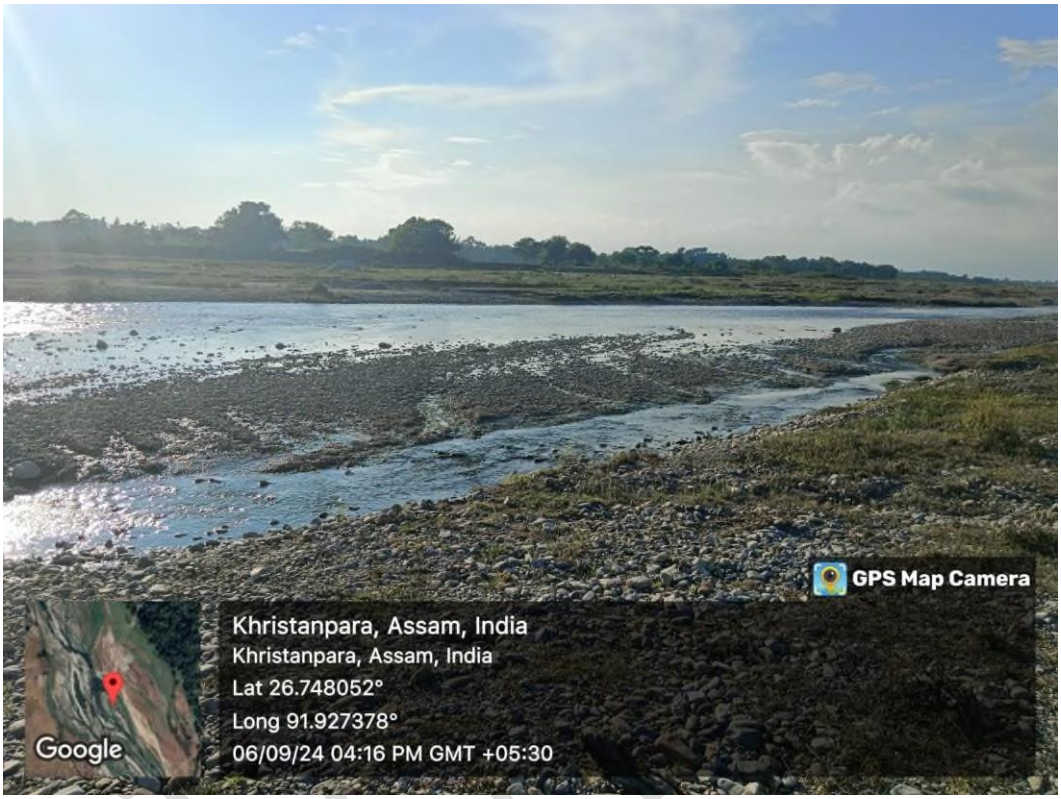
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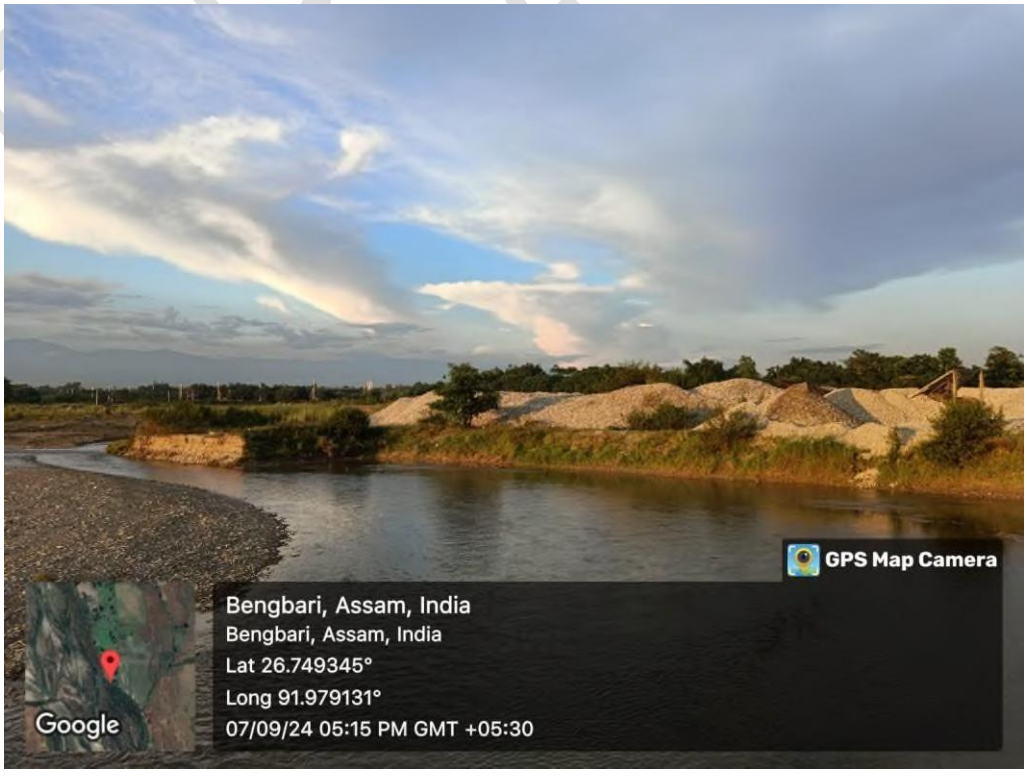
REPLENISHMENT STUDY

Sr No	River Name	Mine Name	Area (Ha)	Pre Monsoon			Post Monsoon			Mineable mineral potential (in Cubic meter) (60% of total mineral potential)
				Total Area (in Sqm)	Average depth of Sand Deposit (in meters)	Total Quantity of Sediment Load (in cum)	Total Area (in Sqm)	Average depth of Sand Deposit (in meters)	Total Quantity of Sediment Load (in cum)	

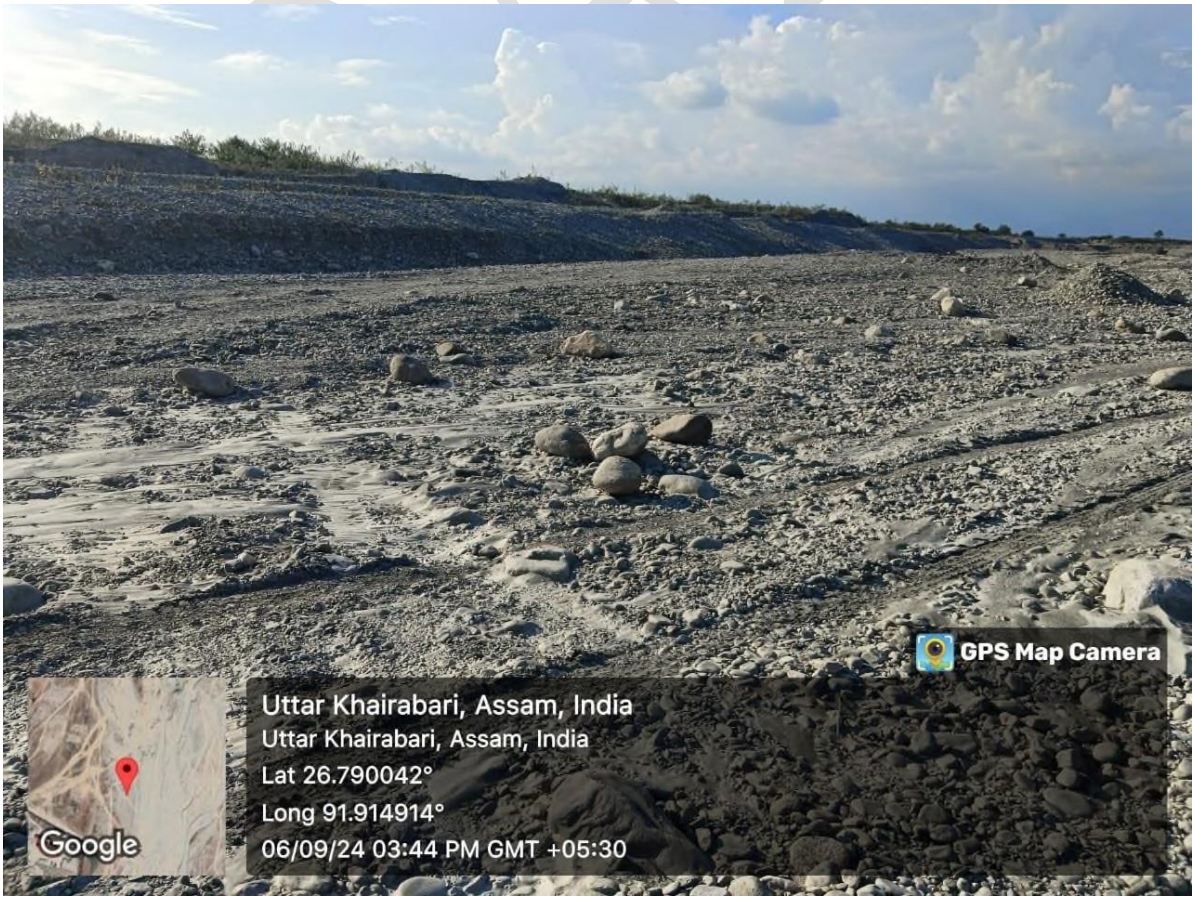
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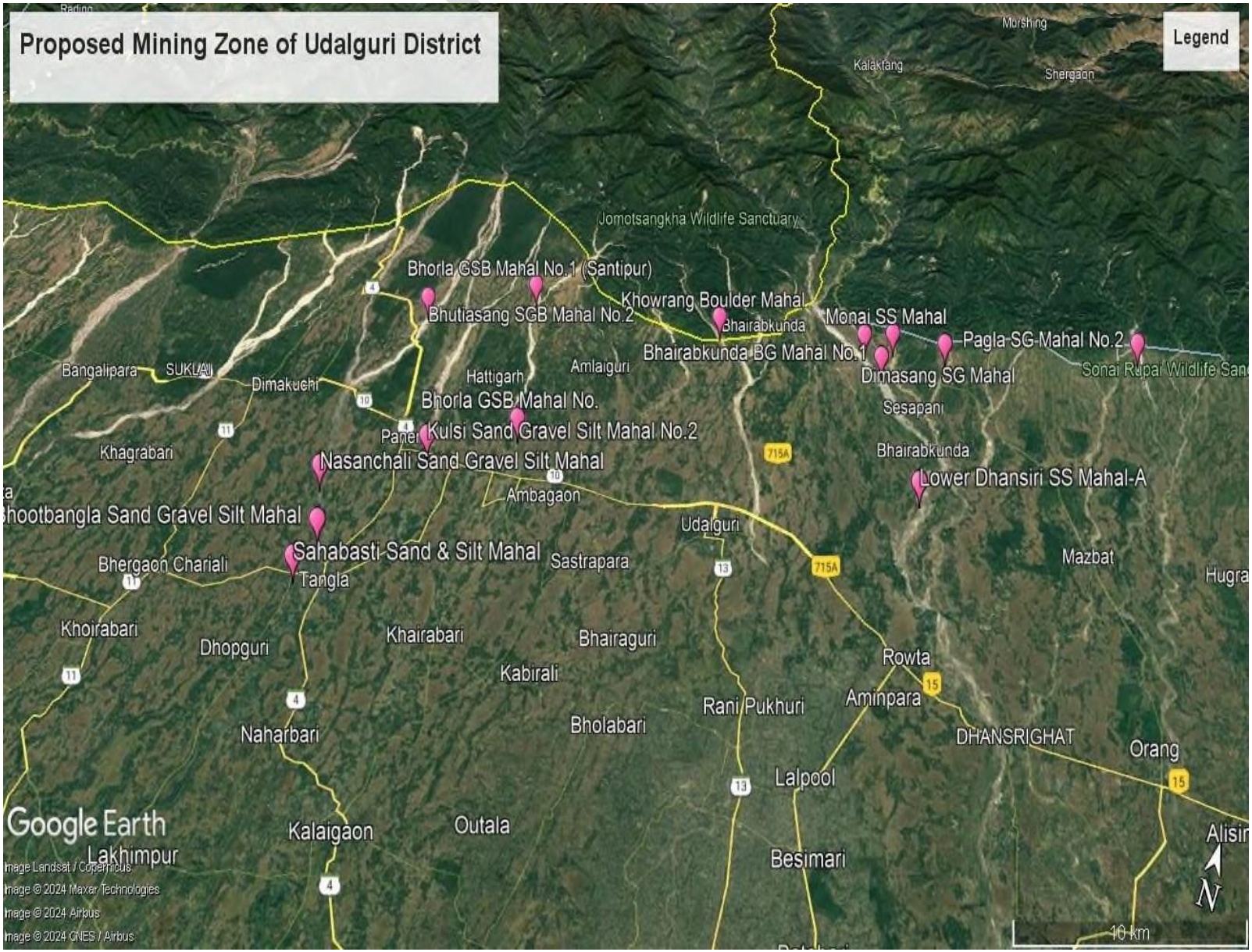


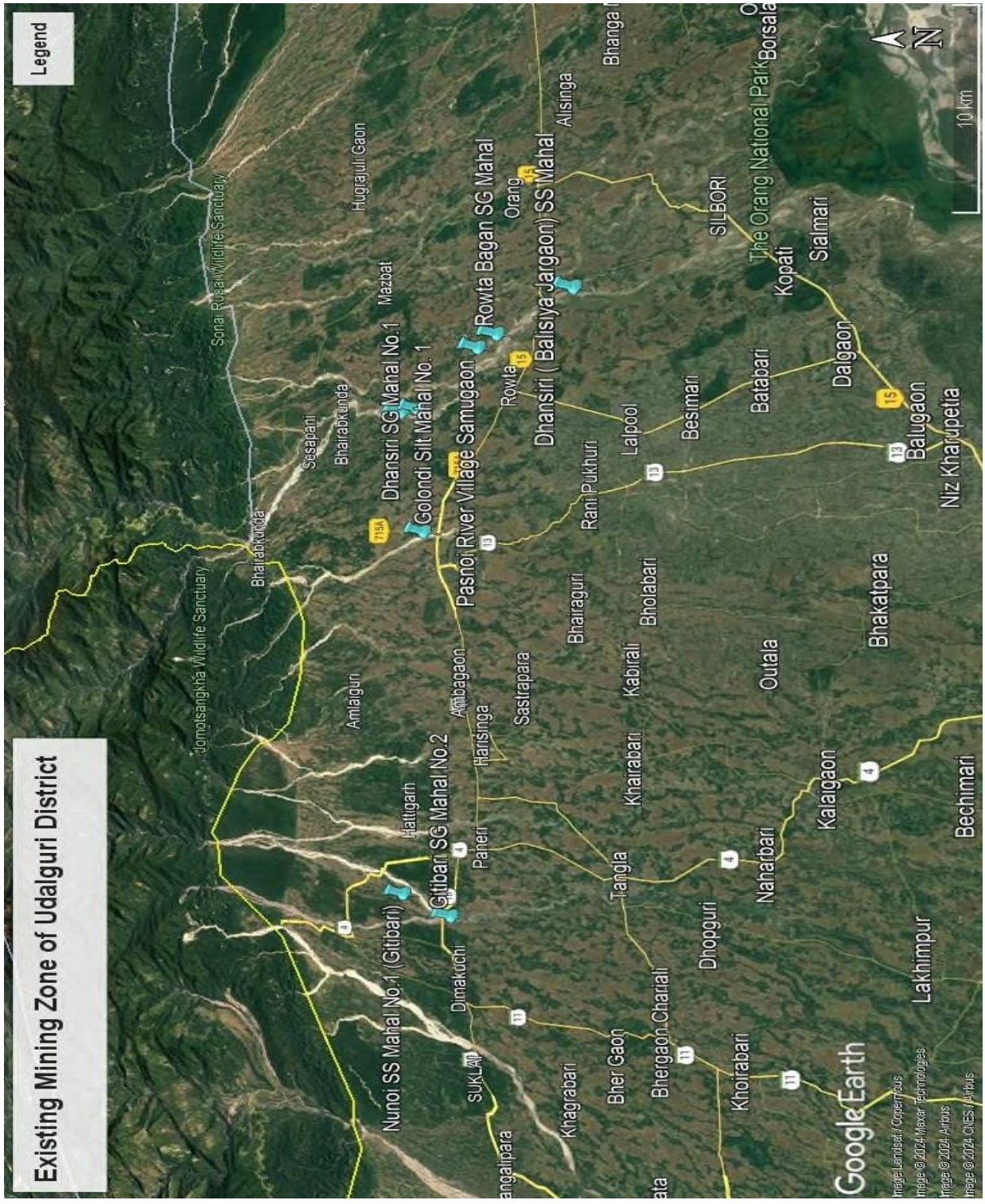



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Proposed Mining Zone of Udalguri District
Legend
Jomotsangkha Wildlife Sanctuary
Bhorla GSB Mahal No.1 (Santipur)
Bhutiasang SGB Mahal No.2
Khowrang Boulder Mahal
Bhairabkunda
Monai SS Mahal
Pagla SG Mahal No.2
Bhairabkunda BG Mahal No.1
Dimasang SG Mahal
Sonai Rupai Wildlife San
Bangalipara
SUKUAli
Dimakuchi
Hattigarh
Amlaiguri
Bhorla GSB Mahal No.
Sesapani
Kulsi Sand Gravel Silt Mahal No.2
Khagrabari
Nasanchali Sand Gravel Silt Mahal
Bhairabkunda
Lower Dhansiri SS Mahal-A
Ambagaon
Udalguri
Sahabasti Sand & Silt Mahal
Tangla
Bhergaon Chariali
Sastrapara
Mazbat
Khoirabari
Dhopguri
Khairabari
Bhairaguri
Kabirali
Rowta
Aminpara
Rani Pukhuri
Bholabari
Naharbari
DHANSRIGHAT
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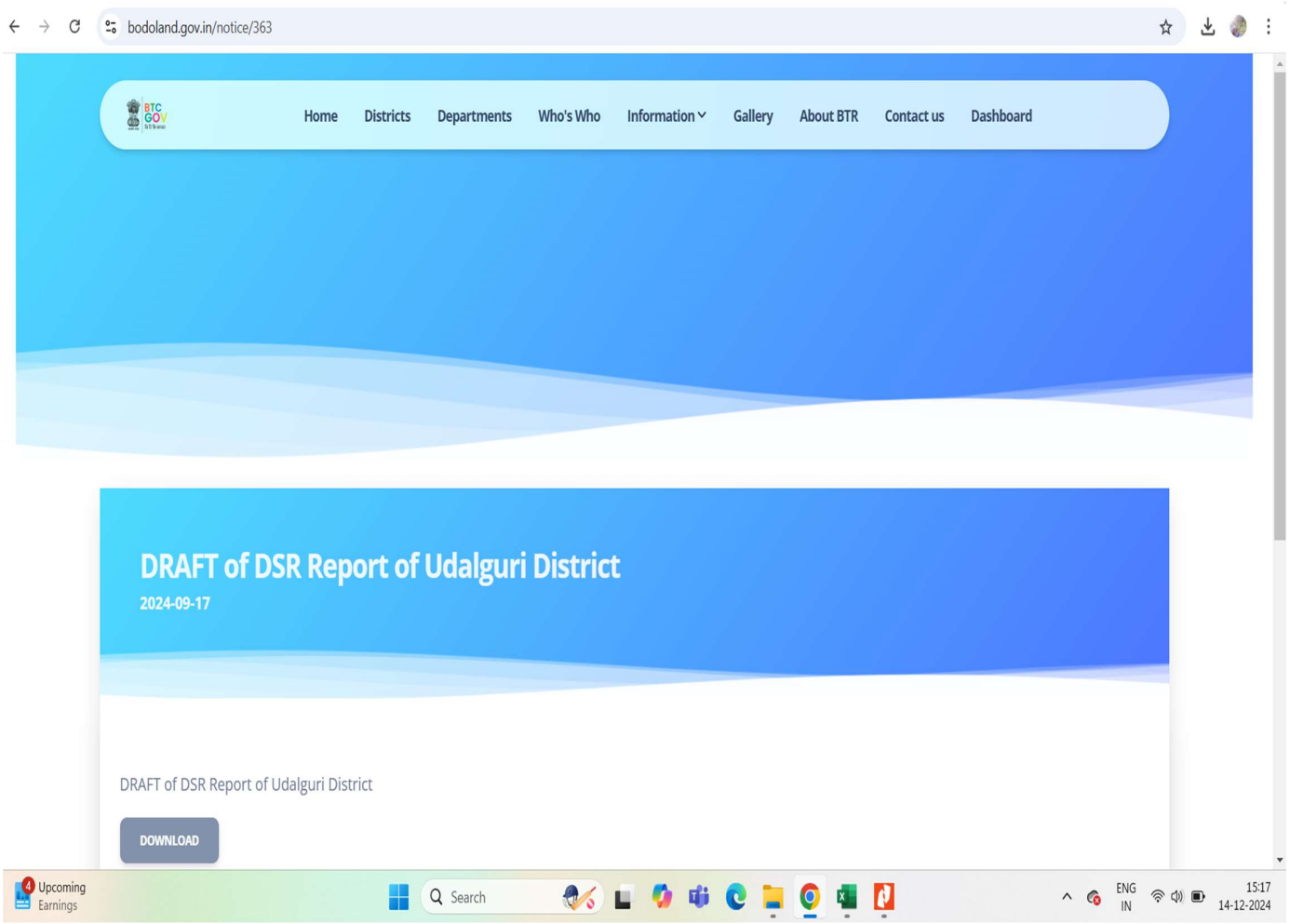

Existing Mining Zone of Udalguri District
Legend
Nunoi SS Mahal No.1 (Gitbari)
Gitbari SG Mahal No.2
Golondi Silt Mahal No. 1
Dhansiri SG Mahal No.1
Rowta Bagan SG Mahal
Dhansiri (Balisiya Jargaon) SS Mahal
Pasnoi River Village Samugaon
Domoisangkha Wildlife Sanctuary
Sonai Rupai Wildlife Sanctuary
The Orang National Park
Google Earth
10 km
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References:

1. https://udalguri.assam.gov.in/about-us/about

2. https://www.cgwb.gov.in/old_website/District_Profile/Assam/Udalguri.pdf

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Sl No	Name of the Mining Plan	Location	Division	Type of Lease	Name of the Applicant	R.Q.P.	Date of expiry	Date of Received	Date of Plan Approved	Period of Permit (Years) & Quantity	Allotment of Area (Hectares)	Mining Areas (Hectares)
1	Jhanji River Stone Mining Permit Area "B", Amguri -II for Stone , District : Sivasagar, Assam			Stone	Prasanta Baruah, Amguri Khanikar Gaon , P.O- Charingia Pukhuri, Sivasagar	Dr. Abhijit Bora.		19.03.17.	28 March 2017	2 years & 500 C.M.	3.78	3.34
2	Pumakuchi Pattaland Sand Gravel Mining Permit Area , District : West Karbi-Anglong			Sand	Shivam Transcon Pvt.Ltd. Bamunimaidam, Guwahati	Dr. Abhijit Bora.		19.03.17.	28 March 2017	2 years & 5000 C.M.	0.76	——
3	Desang River Sand Mining Permir Area , No-1(Bhojo) for Sand , District : Savasagar, Assam			Sand	Chinmoy Handique, Parbaotipur, Ward No. 10, P.O - Sonari, District : Charaideo	Dr. Abhijit Bora.		27.03.17.	01 April 2017	2 years & 7000 C.M.	4.80	4.36
4	Burai River Sand Gravel Mahal no.1 for sand Gravel Dist. Biswanath , Assam.			Sand Gravel	Ajoy Singha. Vill- Hukajan, P.o- Ghahigaon, Dist.- Biswanath, Assam.	Dr. Abhijit Bora.		25.03.17.	01 April 2017	7 years & 10500 cm sand, & 21000 cm gravel.	5.00	5.00
5	Motonga sand and stone Mahal no.-05 for stone and Sand Dist. Baksa, (BTAD), Assam.			sand and stone	Madhab Chaudhary, S/o- Late Krishna Kanta Choudhary, Vill:- Bahbari, P.o- Kumarikanta, Pin-781360, Dist- Baksa, B.T.A.D. (Assam)	Dr. Abhijit Bora.		24.03.17.	01 April 2017	7 years & 26250 cm sand & 8750 cm gravel.	10.62	9.76
6	Kumnagarh stone Mining permit area (stone quary) Dist.- Kamrup (Assam)			Stone	Hi Tech Construction Tripti Towar, P.o- Ganeshguri,Dist.- Kamrup (Metro) Assam.	Dr. Abhijit Bora.		26.03.17.	04 April 2017	2 years & 10125 cm	2.00	——
7	Madhyam Khanda Ghat Mining permit Area for Silt/ Earth, Dist.- Kamrup (Assam)			Silt/ Earth	Hi Tech construction Tripti Towar, P.o- Ganeshguri,Dist.- Kamrup (Metro) Assam.	Dr. Abhijit Bora.		26.03.17.	04 April 2017	2 years & 84879 cm	2.25	2.25
8	Pub Majirgoan Rajapara Ordinary clay permit Area for River Site (ordinary clay), Dist-Kamrup Assam.			Ordinary clay	Shree Gautam Construction Co. Ltd. 4th Floor, Vishal Megamart Building, P.o- Paltan Bazar Dist.-Kamrup (Metro), Assam.	Dr. Abhijit Bora.		03.04.17.	07 April 2017	2 years & 40000 cm	1.77	1.77
9	Upper Subunsiri Sonapur Sand & Gravel Mining contract Area (Rev.- Portion) for sand & Graval. Dist.- Dhamaji, Assam.			Sand & Gravel	Jay Kumar Basumatary, Vill-Gogamukh Majgoan. P.o- Gogamukh, Dist.- Dhemaji. (Assam)	Dr. Abhijit Bora.		06.04.17.	07 April 2017	7 years & 20720 cm sand, & 31080 cm Boulder.	3.7	3.7
10	Uttar Khola East permit Area. (Patta no. 46. Dag no. 55) for Brick Earth. Dist. Morigaon (Asaam).			Brick Earth	Abdul Khalil, Vill-Palahguri, P.o- Killing Valley, P.s- Jagiroad, Dist-Morigaon(Assam)	Dr. Abhijit Bora.		05.04.17.	07 April 2017	2 years & 6000 cm	2.007	——
11	Duar Salona Mining permit Area (Patta no. 106. Dag no. 273) Dist.- Nagaon Assam.				Pabitra Kr. Bora. Vill-Palahgusi, P.o- Kapahara, Dist.- Morigaon, Assam.	Dr. Abhijit Bora.		08.04.17.	10 April 2017	2 years & 3000 cm stone & 6000 cm gravel.	0.535	0.535
12	K.B. Bricks Field Brick Earth Mahal. Dist-Dibrigarh, Assam.			Brick Earth	M/S. K.B Bricks Field, Vill-Genichuk Kohargoan, P.o- Mahmora, Dist.- Dibrugarh, Assam	Dr. Abhijit Bora.		07.04.17.	11 April 2017	2 years & 2000 cm	0.1338	0.1338
13	NKD- S-03 of Dakhin Mandakata Hillock-2 Mining permit Area (Stone Quarry) Dist.- Kamrup (Assam)			Stone Quarry	Ramen Thakuria, Vill-Ghoramara, P.o- North Guwahati, Dist.- Kamrup (Assam)	Dr. Abhijit Bora.		27.03.17.	24 April 2017	2 years & 5000 cm	2.5	——

14	30.25 Hectares solengi Earth Mining Permit Area for Ordinary Earth, Dist.- Sonitpur, (Assam)			Ordinary Earth,	ECI Engineering & Construction Corp.Ltd. Plot no. A-12-13, Panehavati Township Manikonda. Hyderabad-500089 Andhra Pradesh, India	Dr. Abhijit Bora.		10.04.17.	12 April 2017	2 years & 1000000 cm	30.25	28.64
15	Rupai Quartzite Mining Permit Area , District : West Karbi-Anglong, Assam.				Joysing Teron, Vill : Rupai, P.O.-Khandeli, District : West Karbi Anglong, Assam	Dr. Abhijit Bora.		11.04.17.	12 April 2017	2 years & 5000 C.M.	4.50	——
16	4.32 Hectares Solangi Earth Mining Permit Area for Ordinary Earth, District :Sonitpor, Assam			Ordinary Earth,	ECI Engineering & Construction Co.Ltd Plat No A-12-13 , Panchavati Township Manikanda, Hyderabad-500089, Andhra Pradesh, India	Dr. Abhijit Bora.		10.04.17.	12 April 2017	2 years & 1000000 C.M.	4.32	3.96
17	Kafitoli Gaon PP Land Sand Gravel Mining Permit Area , District : Nagaon , Assam			Sand Gravel	T.K Engineering Constorium Pvt.Ltd. NH-37 Base Camp .P.O. Puranigudam , Pin - 782141, District : Nagaon, Assam	Dr. Abhijit Bora.		11.04.17.	12 April 2017	2 years & 31500 C.M.	2.3308	——
18	NKD-S 01 Rangmahal Mining Permit Area (For River Silt), District : Kamrup, Assam			River Silt	Ramen Thakuria, Vill : Ghoramara,P.O-North Guwahati , District : Kamrup, Assam	Dr. Abhijit Bora.		07.04.17.	10 April 2017	2 years & 20000 C.M.	4.0	4.0
19	NKD-S-04 Dakhin Mandakata Hillock 3 Mining Permit Area (Stone Quarry), District ; Kamrupa, Assam			Stone Quarry	Girin Deka, Vill : Benseria, P.O -Tangla, District : Udalguri, Assam	Dr. Abhijit Bora.		21.04.17.	26 April 2017	2 years & 5000 C.M.	2.00	——
20	Langkar Sand Graval and Boulder Mahal for Sand Gravel and Boulder. Dist.- Chirang			Sand Gravel and Boulder	Samlui Narzary Vill- Parbatjhora, P.o- Koilamaila, Dist.- Chirang, BTAD ,Assam	Dr. Abhijit Bora.		22.02.17.	28 April 2017	7 years & 1050 C.M. sand, 3500 C.M. gravel. & 3500 C.M. Boulder.	2.5	2.34
21	NKD-S -02 of Dakhin Mandakata Hillock-1 Mining permit Area (Stone Quarry) Dist.- Kamrup, Assam.			Stone Quarry	Mainul Ali H.No.33, J.P Agarwala Road, Six Male, P.o- Khanapara, Dist- Kamrup, Assam	Dr. Abhijit Bora.		29.04.17.	03 May 2017	2 years & 5000 C.M.	2.50	——
22	Taklai Langkar Sand Gravel and Boulder River Mahal No. 2 for Sand Gravel and Boulder Dist.- Chirang. BTAD, Assam			Sand Gravel and Boulder	Premush Daimary S/o- Rabin Daimary, Vill.- Boro Salangi, P.o- Amteka Bazar, Dist.- Chirang, BTAD, Assam.	Dr. Abhijit Bora.		30.04.17.	03 May 2017	7 years & 1050 C.M. sand, 2100 C.M. gravel. & 3500 C.M. Boulder.	2.7	2.7
23	Nangalbhanga Sand Gravel and Boulder Mahal for Sand Gravel and Boulder Dist.- Chirang, BTAD, Assam.			Sand Gravel and Boulder	Madan Bharma S/o- Late Mahendra Barhma Vill- Bhabanipur, P.o- Joypur, Dist.- Chirang, BTAD, Assam.	Dr. Abhijit Bora.		01.05.17.	03 May 2017	7 years & 7000 C.M. sand, 9800 C.M. gravel. & 7000 C.M. Boulder.	4.5	4.24
24	Jarlok pahar (Jala Pahar) Stone Quarry Anjukpani,Dist. KarbiAnglong, Assam.			Stone	Tapan Medhi, Khetri P.o- Khetri, Dist- Kamrup (Metro), Pin- 782403, Assam.	Dr. Abhijit Bora.		06.05.17.	08 May 2017	2 years & 18362 C.M.	4.8	——
25	M.A.A. Brick Industry Mining Permit Area. Sukansuti for Brick Earth. Dist.- Biswanat, Assam.			Brick Earth	Zakir Khan Vill- Sukansuti, P.O- Borgaon. P.S- Behali. Dist.- Biswanath, Assam.	Dr. Abhijit Bora.		07.05.17.	08 May 2017	2 years 1000 C.M.	1.7	1.7

26	M.A.A. Brick No. 2 Industry Mining Permit Area. Sukansuti for Brick Earth. Dist.- Biswanat, Assam.			Brick Earth	Ayub Khan Vill- Sukansuti, P.O- Borgaon. P.S- Behali. Dist.- Biswanath, Assam.	Dr. Abhijit Bora.		07.05.17.	08 May 2017	2 years 1000 C.M.	4.6	4.6
27	M.I.B. Brick Industry Mining permit Area , Boralimora for Brick Earth , District : Biswanath , Assam			Brick Earth	Mofisul Ali, Vill, Boralimora, P.O. Bedeti, P.S. Behali, Dist. Biswanath, (Assam.)	Dr. Abhijit Bora.		07.04.17.	08 May 2017	2 years 1000 C.M.	1.2	1.2
28	K.K.B. Brick Industry Mining permit Area , Morangaon for Brick Earth , District : Biswanath , Assam			Brick Earth	Noor Islam Khan, Vill- Morangaon, P.O-Borgang, P.S-Behali, District : Biswanath, Assam	Dr. Abhijit Bora.		07.05.17.	08 May 2017	2 years 1000 C.M.	1.9	1.9
29	K.K.B. Brick Industry Mining permit Area , Morangaon for Brick Earth , District : Biswanath , Assam			Brick Earth	Noor Islam Khan, Vill _Morangaon, P.O-Borgang, P.S-Behali, District : Biswanath, Assam	Dr. Abhijit Bora.		07.05.17.	08 May 2017	2 years 1000 C.M.	4.0	4.0
30	Lower Boginadi Earth Metal -1Mining Permit Area for Sand & Silt Boginadi , Dist : Lakhimpur, Assam			Sand & Silt	J.Bhimrao, Sr. Engineer, M/S Yojaka (India)Pvt.Ltd.ABCO Trade Centre, 2nd Floor ,D.No-3-28/43, NH-17, Kottara chowki, Manglore, Karnataka-575006	Jishnu Dutta Goswami		27.04.17.	18 May 2017	2	4	——
31	Rajgarh P.P Land Mining Permit Area for ordinary Earth. Dist.- Sonitpur, Assam			Ordinary Earth	Neccom Power & Infra Ltd. Seini Ali, A.T Road, P.O- Jorhat, Pin- 785001, Dist.- Jorhat, Assam	Dr. Abhijit Bora.		14.05.17.	18 May 2017	2 years & 10000 C.M.	1.337	1.337
32	1.5 Ha Karai Mining permit Area for River Earth / Silt, Dist.- Lakhimpur, Assam.			Earth / Silt	Shree Gautam Construction Co. Ltd. 4th floor, Vishal Megamart Building, P.O- Paltan Bazar, P.S- Paltan Bazar, Dist Kamrup (M), Assam	Dr. Abhijit Bora.		18.05.17.	18 May 2017	2 years & 45000 C.M.	1.5	1.5
33	Gabharu River Silt / Earth Mahal No. 2 for River Silt Earth, Dist. Sonitpur, Assam			Silt / Earth	Allied Construction, 3rd Floor, B.R. Tower 21, Janapath Lane, P.O- Ulubari, Ghy-07, Dist- Kamrup (M), Assam.	Dr. Abhijit Bora.		11.05.17.	18 May 2017	2 years & 10000 C.M.	3.5	3.5
34	Dabangdari Stone Quarry, Dist.- Karbi Anglong, Assam.			Stone	Simplex - Som Datt Builders JV Simplex House, 27, Shakespeare Sarani, Kolkata-700017	Dr. Abhijit Bora.		02.05.17.	19 May 2017	2 years & 90500 C.M.	0.75	
35	Chomkan Sand Contract permit Area.Dist- West Karbi Anglong, Assam.			Sand	Amar Teron, S/O LT. Noren Teran Vill- Phankrigaon, P.O- Donkamukam, Dist.- West Karbi Anglong, Assam.	Dr. Abhijit Bora.		13.05.17.	19 May 2017	2 years & 2000 C.M.	2.8	2.34
36	Brahmaputra River Silt Mining Permit Area for River Silt Earth, Dist.- Sonitpur, Assam.			Silt	Indramaya Industries "River view" kolibari, P.O- Tezpur, Dist.- Sonitpur,Assam.	Dr. Abhijit Bora.		11.05.17.	19 May 2017	2 years & 20712 C.M.	1.0	1.0
37	Chekso Pahar Stone Quarry, Dist.- West Karbi Anglon, Assam.			Stone	Sem Rongphar, S/O Sri Horikanta Rongphar, Vill- Podum Sarpo, P.O- Dongkamukam, Dist- West Karbi Anglong, Assam.	Dr. Abhijit Bora.		14.05.17.	19 May 2017	2 years & 2000 C.M.	1.5	——

38	Bokial Stone Mining Contract Area for Stone, Dist Golaghat, Assam.			Stone	Ruhini Kumar Gogoi, Koruka Gaon, P.O- Morongi, P.S.- Golaghat. Dist.- Golaghat, Assam.	Dr. Abhijit Bora.		18.05.17.	20 May 2017	7 years. & 35000	4.00	3.65
39	Borthoiso Sand Gravel Mining Permit Area, Donkamukam, Dist.- Karbi Anglong, Assam.			Sand	M/S DCC Babul Nath (JV) Ex. Police Line, P.O- Tezpur, Dist.- Sonitpur Assam.	Dr. Abhijit Bora.		17.05.17.	20 May 2017	2 years & 100000 C.M.	0.8	——
40	Bhairab Kunda Boulder Mahal No. 3 Dist.- Udalguri-1, B.T.C Assam.			Boulder	Sri Bilia Daimary, Vill- Sarphang, P.O- Bandarguri, Dist.- Udalguri, BTAD, Assam.	Dr. Abhijit Bora.		19.05.17.	22 May 2017	7 years. & 32900	4.92	4.55
41	Daisam Boulder Mahal, Dist. Udalguri, B.T.A.D., Assam.			Boulder	Bili Basumatary, Vill.- Badagaon. P.O. Mazkhuti, Dist. Udalguri, B.T.A.D., Assam.	Dr. Abhijit Bora.		19.05.17.	22 May 2017	7 years. & 22400	4.92	4.76
42	Kalioni River Rongagoraghat Sand Mahal for Sand, Dist - Karbi Anglong, Assam.			Sand	Babusing Hanse, Vill- Rongmarjong,, P.O- Diphu, P.S- Diphu, Dist- Karbi Anglong, Assam.	Dr. Abhijit Bora.		20.05.17.	23 May 2017	7 years. & 4500 C.M.	4.00	3.65
43	Jamuna River (Matikhula) Sand Mahal, Dist.- Karbi Anglong, Assam.			Sand	Praban Hasamfura, S/O- Late Kemonsing Hasamfura, Vill- Matikhula, P.O- Hawraghat, Dist.-Karbi Anglong, Assam.	Dr. Abhijit Bora.		22.05.17.	24 May 2017	7 years. & 7000 C.M.	2.00	1.72
44	Gova Brick Earth Permit Area (P.P. Land, Dag No- 216, Patta No- 39) for Bricks Earth. Dist.- Morigaon, Assam.			Bricks Earth	Rabindra Patar, Vill- Dabarghat, P.O- Amlighat, P.S- Jagiroad. Dist.- Morigoan, Assam.	Dr. Abhijit Bora.		22.05.17.	26 May 2017	2 years. & 1000 C.M.	0.8162	——
45	Dharamtul Sand permit Area No.3 (Rev. portion) Dist.- Morigaon, Assam			Sand	M/S BKSONS INFRASTRUCTURE Pvt. Ltd. 4th Floor, BK. Tower Ganeshguri, P.o- Dispur, Dist- Kamrup Metro , Assam.	Dr. Abhijit Bora.		27.05.17.	30 May 2017	2 years & 5000 C.M.	4.85	4.54
46	Doigrung Sand Mahal for Sand , Dist.- Golaghat, Assam.			Sand	Abdul Hasmat, Marowari- Patty, Golaghat, P.O- Golaghat, Dist.- Golaghat, Assam	Dr. Abhijit Bora.		29.05.17.	01 June 2017	7 years & 35000 C.M.	19.8	——
47	Jhanji River Teteliguri Mining permit Area for sand, Dist.- Jorhat, Assam.			Sand	Pawan Saikia, Dolow Gaon, P.O- Bhuyankhat , Dist.- Jorhat, Assam.	Dr. Abhijit Bora.		30.05.17.	01 June 2017	2 years & 3000 C.M.	2.50	2.24
48	Morabharali Sand Gravel & Earth Mahal, Sonitpur.			Sand Gravel & Earth Mahal	Phunill Das, Dekachabari, Kundarbari, Sonitpur.	Dr. Abhijit Bora.		01.06.17.	03 June 2017	7 years & 21000 C.M. gravel & erath, 5250 gravel. & 31500 earth.	9.88	9.88
49	Nakhula Beat Stone permit Area No. 3 (Rev.Portion) for Sand. Dist. Morigaon, Assam.			Stone	Nipur Bora, Morigaon, P.O. Morigaon, Dist.Morigaon, Assam.	Dr. Abhijit Bora.		03.06.17.	06 June 2017	2 years & 5000 C.M.	4.90	4.45
50	Silpani PP Land Sand Gravel Mining Permit Area for Sand Gravel, Kokrajhar			Sand Gravel	M/S Mackrocorn Builder , BB Road, Barpeta	Dr. Abhijit Bora.		05.06.17.	08 June 2017	2 years & 18000 C.M.	0.684	0.684
51	Chorlengso Pahar (Sukanjuri) P.P. Land Stone Mining Contract Area, Dist. Karbi - Anglong, Assam.			Stone	Dharmeswar Timung, Vill- Bamuni Karbi Gaon, P.O. Bamuni, P.S. Langthang, Dist. Karbi- Anglong, Assam.	Dr. Abhijit Bora.		06.06.17.	08 June 2017	7 years & 14000 C.M.	4.5	——

52	Pukhuripara P.P. Land Sand Gravel Mining Permit Area for Sand Gravel, Dist. Kokrajhar, B.T.A.D., Assam.			Sand Gravel	M/S Macrocosm Builders, B.B. Road, P.O. Barpeta, Dist. Barpeta, Assam.	Dr. Abhijit Bora.		05.06.17.	08 June 2017	2 Years & 15000 C.M.	0.579	0.579
53	Singduar Cha Bagicha P.P Land (Dag No- 73/210 & 74/211, Patta no- 4) Mining Permit Area for Stone, Dist- Cachar, Assam.			Stone	Sahed Ahmed Laskar. Vill- Dhumkar, P.o- Kalain , Dist.- Cachar, Assam.	Dr. Abhijit Bora.		08.06.17.	14 June 2017	2 years & 24000 C.M.	0.5333	0.5333
54	Singduar Cha Bagicha P.P Land (Dag No. 73/209 & 74/213 patta no. 3) mining permit Area for Stone, Dist- Cachar, Assam.			Stone	Chayarun Nessa. Vill- Kurkuri, P.O- Kalain, Dist.- Cachar, Assam.	Dr. Abhijit Bora.		08.06.17.	14 June 2017	2 years & 24000 C.M.	0.5333	0.5333
55	Singduar cha Bagicha P.P Land (Dag No. 73/208 & 74/212, patta no. 2) Mining Permit Area for Stone, Dist.- Cachar, Assam.				Mahmuda Bagum. Vill- Dhumkar, P.O.- Kalain, Dist.- Cachar, Assam.	Dr. Abhijit Bora.		12.06.17.	17 June 2017	2 years & 24000 C.M.	0.5333	0.5333
56	Kalioni River Bokial Ponghat Sand Cum Sand Gravel Mining contract Area, Dist.- Karbi Anglong, Assam.			Sand Cum Sand Gravel	Arjina Rongpipi, Vill- Rihajan. P.O- Chowkihola , P.S- Chowkihola, Dist.- Karbi Anglong, Assam.	Dr. Abhijit Bora.		18.06.17.	21 June 2017	7 years & 19000 C.M.	3.00	2.35
57	Sakiyalgaon P.P Land Brick Earth Mining permit Area for Brick Earth, Dist Nagaon, Assam.			Brick Earth	Khiradhar Saikia. Vill- Sakiyalgaon, P.O- Chaparmukh, Dist. Nagaon,Assam.	Dr. Abhijit Bora.		16.06.17.	21 June 2017	2 years & 29000 C.M.	1.06	——
58	Kolong River Sand contract permit Area, Donkamukam. Dist.- Karbi Anglong , Assam.			Sand	Sarlongki Bey, Vill- Phankrigaon , P.O- Donkamukh, Dist.- West Karbi Anglong, Assam,	Dr. Abhijit Bora.		19.06.17.	21 June 2017	2 years & 2000 C.M.	2.8	2.36
59	Enghetlongso P.P. Land Stone Quarry Bagori NC Gaon, Dist.-Karbi Anglong, Assam.			Stone	Wlinston Terong, Vill- Bagori, P.O- Bagori, P.S- Rongmonglu, Dist.- Karbi Anglong, Assam.	Dr. Abhijit Bora.		17.06.17.	21 June 2017	2 years & 2000 C.M.	3.86	——
60	Gorbasti Sand Mahal (Dhansiri River) Dist.- Karbi Anglong, Assam.			Sand	Kasang Derapi, Vill- Phonglanso, P.O- Diphu, P.S Diphu, Dist- Karbi Anglong, Assam.	Dr. Abhijit Bora.		26.06.17.	01 July 2017	7 years & 5000 C.M.	3.00	2.38
61	Champa Sand Gravel River Mahal No. 6 for sand and Gravel, Dist.- Chirang BTAD, Assam.			Sand & Gravel.	Anjan Basumatary, S/O- Sri Mahendra Basumatary, Vill- Ashrabari, P.O- Rinukhuat. Dist.- Chirang, BTAD, Assam.	Dr. Abhijit Bora.		27.06.17.	01 July 2017	7 years & 1505 C.M. Sand, 40250 C.M. Gravel.	2.00	1.86
62	Ambikapur part V Earth Mining permit Area for Ordinary Earth, Dist- Cachar, Assam,			Ordinary Earth	Hirendra Singha. Vill- Ambikapur, part v, P.O- Jaiforpur , P.S- Silchar, Dist. Cachar, Assam.	Dr. Abhijit Bora.		20.06.17.	01 July 2017	2 years & 1000 C.M.	0.1467	——
63	West Dolamara Stone Quarry, Dist- Karbi Anglong, Assam.			Stone	M/S- M.P Agarwalla. A.T Road, N.H.-37 Bokakhat- 785612, Dist.- Golaghat, Assam.	Dr. Abhijit Bora.		28.06.17.	03 July 2017	2 years & 15000 C.M.	5.0	4.8
64	Nakhula Pahar Stone permit Area (Govt. Land) Dist.- Nagaon, Assam.			Stone	Simplex - Som Dutt Builders (JV), Vill- Bhakatgaon, P.O- Bhakat Gaon, P.S- Jagiroad, Dist- Morigaon, Assam	Dr. Abhijit Bora.		29.06.17.	03 July 2017	2 years & 100000 C.M.	1.07	1.07

65	Dolamara Stone Quarry, Dist. Karbi Anglong, Assam.			Stone	M/S - M.P Agarwalla, A.T Road, N.H.- 37 Bokakhat-785612, Dist Golaghat, Assam.	Dr. Abhijit Bora.		29.06.17.	03 July 2017	2 years & 2500 C.M.	3.0	——
66	Sonaikuchi Sand permit Area (Rev portion), Dist, Morigaon, Assam.			Sand	Sri Ramesh Kr. Agarwala, Vill- Nagaon Natun Bazar, P.O- Nagaon, Dist.- Nagaon, Assam.	Dr. Abhijit Bora.		30.06.17.	04 July 2017	2 years & 5000 C.M.	1.70	1.46
67	Nakhula Pahar Stone permit Area. (Govt. Land), Dist.- Nagaon, Assam.			Stone	Shivam Transcom Pvt. Ltd. 59,Zoo Narengi Road, Geetanagar, Guwahati-781021, P.S- Geetanagar, Dist- Kamrup (M) Assam.	Dr. Abhijit Bora.		01.07.17.	05 July 2017	2 years & 20000 C.M.	1.07	1.07
68	Silimkhowa Stone Quarry, Rongagora, Dist Karbi Anglong, Assam			Stone	Nayak Infrastructure Pvt.., Swarupananda Road, Lumding , Nagaon , Assam	Jishnu Dutta Goswami		30.06.17.	11 July 2017	3 years & 20000 C.M.	5.3	——
69	Tapatjuri Stone Mahal No.-1, Dist.- Nagaon, Assam.			Stone	Jayanta Kr. Laskar, Vill- Niznarikali, P.O-Niznarikali, P.S- Kampur, Dist- Nagaon, Assam.	Dr. Abhijit Bora.		08.07.17.	11 July 2017	5 years & 50000 C.M.	1.00	1.00
70	Barpani Sand permit Area (Rev. Portion) Dist- Nagaon, Assam.			Sand	M/S Chabbra SBP (JV) 04, Antaraa Tower, Danish Road, Pan Bazar, Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		04.07.17.	11 July 2017	2 years & 30000 C.M.	4.95	3.75
71	Sonai kuchi Sand permit Area 2017-19 (Rev. portion) Dist. Morigaon, Assam.			Sand	Gambhir Bordoloi, Vill- Kumarbori, P.O- Killing valley, Dist- Morigaon, Assam.	Dr. Abhijit Bora.		12.07.17.	13 July 2017	2 years & 8000 C.M.	1.70	1.46
72	Kathalguri, Mikirgaon Stone permit Area (Govt. Land Dag no. 146) Dist.- Nagaon Assam.			Stone	M/S Chabbra SBP (JV) 04, Antaraa Tower, Danish Road, Pan Bazar, P.O. Paltan Bazar, Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		13.06.17.	14 July 2017	2 years & 44000 C.M. stone, & 30000 C.M. erath.	3.90	3.90
73	A.B.I. Brick Industry Mining permit Area. Serelia Benguli Gaon for Bricks Earth, Dist. Biswanath, Assam.			Bricks Earth	Maynul Shekh, Vill- Serleia Bangaligaon, P.O- Serelia, P.S- Behali. Dist. Biswanath, Assam.	Dr. Abhijit Bora.		15.07.17.	18 July 2017	2 years & 1000 C.M.	3.8	3.8
74	H.B.I Brick Industry Mining Permit Area. Sukansuti Gaon for Brick Earth, Dist.- Biswanath, Assam.			Brick Earth,	Ali Shekh, Vill- Sukansuti, P.O- Borgang, P.S- Behali, Dist.- Biswanath, Assam	Dr. Abhijit Bora.		15.07.17.	18 July 2017	2 years & 1000 C.M.	2.3	2.3
75	Rotuwa (Jinjia) Mining & Mineral Permit Area. Dist.- Biswanath Assam.				M/s Ramky TK (JV) Ward No.- 6, First Floor, Super Market, Gohpur, Dist.- Sonitpur, Pin- 784166, Assam.	Dr. Abhijit Bora.		20.06.17.	18 July 2017	2 years & 583921.58 C.M.	3.334	3.334
76	Tokrabandha Hill Stone Quarry. No. 2 Dist.- Dhubri, Assam.			Stone	Debesh ch. Roy, S/O- Sri Khagesh ch. Roy, Vill- Toktabandha, P.O- Chirakuta, P.S- Chapar, Dist. Dhubri, Assam.	Dr. Abhijit Bora.		17.07.17.	18 July 2017	5 years & 50000 C.M.	1.00	1.00
77	Kafitoli Stone Mahal No. Dist- 1, Dist.- Nagaon, Assam.			Stone	Jayanta kr. Laskar, Vill- Niznarikati, P.O- NiZnarikati, P.S- Kamrup, Dist.- Nagaon, Assam	Dr. Abhijit Bora.		18.07.17.	19 July 2017	5 years & 50000 C.M.	1.00	1.00
78	Chaprakata Hill Stone Quarry for Stone. Dist. Bongaigaon, BTAD, Assam.			Stone	ANPL- CMATPL (JV) Bhaskar nagar, Byelane-2, P.O- Bamunimaidam, P.S- Geetanagar, Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		19.07.17.	19 July 2017	2 years & 150000 C.M.	1.0	1.0

79	Chitalmari Stone Quarry No.- 2 Dist.- Goalpara, Assam.			Stone	Bono Das, Vill- Ranjuli, P.O- Ranjuli, P.S- Ranjuli, Dist.- Goalpara, Assam.	Dr. Abhijit Bora.		20.07.17.	21 July 2017	5 years & 50000 C.M.	1.00	1.00
80	Jagiroad Stone Mahal, No. F (2), Dist.- Marigaon, Assam.			Stone	Hills Trade Agencies. 407. 4th Floor, P.B. Complex, A.T. Road, P.O- Panbazar, Kamrup, (M) Assam.	Dr. Abhijit Bora.		24.07.17.	25 July 2017	5 years & 50000 C.M.	1.00	1.00
81	Jagiroad Stone Mahal No. F (1), Dist. Marigaon, Assam.			Stone	Hills Trade Agencies. 407. 4th Floor, P.B. Complex, A.T. Road, P.O- Panbazar, Kamrup, (M) Assam.	Dr. Abhijit Bora.		24.07.17.	25 July 2017	5 years & 50000 C.M.	1.00	1.00
82	Jagiroad Stone Mahal No. F (3), Dist. Marigaon, Assam.			Stone	Nrishigha Hazarika, Vill- Simaluguri, P.O- Ahatguri, Marigaon, Assam.	Dr. Abhijit Bora.		24.07.17.	25 July 2017	5 years & 50000 C.M.	1.00	1.00
83	Jhanji River Sand Mining Permit Area 'C' (Borbamghat) for Sand , Dist.- Sivasagar, Assam			Sand	Khirud Chutia ,Barbam chutia Gaon. P.O- Haluating , Dist.- Sivasagar, Assam.	Dr. Abhijit Bora.		24.07.17.	26 July 2017	2 years & 5000 C.M.	1.891	1.55
84	Tokrabandha Hill Stone Quarry No. 9, Dist. Dhubari, Assam.			Stone	Mobarak Hussain, S/O- Late Noor Islam, Vill.- Dudhnath Hill (Sonamukhi) , P.O- Tilapara, P.S- Chapar Dhubri, Assam.	Dr. Abhijit Bora.		24.07.17.	26 July 2017	5 years & 50000 C.M.	1.00	1.00
85	Kuthepi Inglong Merok Mining permit Area for Sand Gravel, Dist.- Karbi - Anglong, Assam.			Sand	J.S Enterprise, Vill- Jamuhondal Gaon, P.O- Padum Pukhuri, Dist.- Hijai, Assam.	Dr. Abhijit Bora.		25.07.17.	26 July 2017	2 years & 5000 C.M.	0.38	——
86	Chandrapur No.2 Stone Mahal, Dist.- Kamrup (M) Assam.			Stone	Shivam Transcom Pvt. Ltd. 59,Zoo Narangi Road, Geetanagar, Guwahati- 781021, P.S- Geetanagar, Dist- Kamrup (M) Assam.	Dr. Abhijit Bora.		25.07.17.	27 July 2017	1 years & 5000 C.M.	0.3	0.3
87	Chandrapur No.3 Stone Mahal, Dist.- Kamrup (M) Assam.			Stone	Shivam Transcon Pvt. Ltd. 59, Zoo Narangi Road, Geetanagar, Guwahati- 781021, P.S- Geetanagar, Dist- Kamrup (M) Assam.	Dr. Abhijit Bora.		25.07.17.	27 July 2017	15 months & 10000 C.M.	0.3	0.3
88	Boghora Stone Mahal No. 10, Dist.- Morigaon, Assam.			Stone	Ratul Ch. Bordoloi, Vill- Bamungaon, P.O- Kachumari, Dist.- Nagaom, Assam.	Dr. Abhijit Bora.		30.07.17.	01 August 2017	5 years & 50000 C.M.	1.00	1.00
89	Dholpahar Stone Mahal, No.-1 Dist.- Nagaon, Assam.			Stone	Biswajit Bank ADP Road Christanpatty, P.O- Nagaon. Nagaon, Assam.	Dr. Abhijit Bora.		29.07.17.	01 August 2017	5 years & 50000 C.M.	1.00	1.00
90	Dehing River Sand Mining permit Area 'A' for sand, Dist.- Sivasagar, Assam.			Sand	Manju Rajkhonikar, Vill- Nitaipukhuri, P.O- Nitaipukhuri, Dist. Sivasagar, Assam.	Dr. Abhijit Bora.		28.07.17.	01 August 2017	2 years & 5000 C.M.	3.90	3.45
91	DBR/JEYPORE/ 4 of 2016-18 JPYPORE RANGE, Dibrugarah forest Division Dibrugarh, Dist.- Dibrugarh, Assam.				Sri Himanshu Bhuyan, Vill- Nigam, P.O- Nigam, Dist.- Dibrugarh, Assam.	Sarat Chandra Gogoi		16.06.17.	01 August 2017	2 years & 8000 C.M.	1.5	——
92	DBR/KHOWANG/15 of 2017 - 19 Khowang Range, Dibrugarh Forest Division Dibrgarh, Dist. Dibrugarh, Assam			Sand	Sri Nilmoni Knower, Vill- Kotoha, Nagaon, P.O- Baligaon, Dist- Dibrugarh, Assam.	Sarat Chandra Gogoi		12.06.17.	01 August 2017	2 years & 6000 C.M.	1.423	——

93	Deochutal Stone Mahal No. C Kamrup, (M)			Stone	Pranab Jyoti Baishya, Ambari Nezarapar path, P.O. Fatasil Ambari, Guwahati - 781025, Dist. Kamrup (M), Assam.	Jishnu Dutta Goswami		20.07.17.	01 August 2017	5 years & 30000 C.M.	0.5	——
94	Mairapur P.P Land Stone permit Area. Dist. Kamrup. Assam.			Stone	Pradip Boro, S/O Bhoto Ram Bora, Vill.- Raja para Chanda, P.O. Rani. Dist. Kamrup (Assam.)	Dr. Abhijit Bora.		01.08.17.	01 August 2017	2 years & 15558.4 C.M.	1.0182	——
95	Bipin Stone Mahal, Dist Hojai, Assam.			Stone	Ziaur Rahman. Borjari Majgaon, P.O. Jamunamukh, P.S. Jamunamukh, Dist. Hojai (Assam.)	Dr. Abhijit Bora.		03.08.17.	05 August 2017	5 years & 50000 C.M.	1.00	1.00
96	3.4 Ha Burai River Sand Gravel Mahal under MGNERAGA Scheme. Dist. Biswanath, Assam.			Sand Gravel	Hiteswar Basumatary (Raju), Vill- Kalika, Garu Basti, P.O- Sonapur, Dist.- Biswanath, Assam.	Dr. Abhijit Bora.		02.08.17.	04 August 2017	2 years & 800 C.M. sand & 500 C.M. Gravel	3.40	3.40
97	Dikhow River Ordinary clay Mining Permit Area'N' (Boliaghat) Dist.- Sivasagar, Assam.			Ordinary Clay	Musrikul Islam, west Jamuna Road , P.O- Sivasagar, Dist.- Sivasagar, Assam.	Dr. Abhijit Bora.		07.08.17.	09 August 2017	2 years & 5000 C.M.	2.27	2.05
98	Tokwang Stone Quarry, Dist. Karbi Anglong, Assam.			Stone	M/S M.P Agarwalla, A.T Road, N.H-37 Bokakhat-785612, Dist.- Golaghat,Assam	Dr. Abhijit Bora.		07.08.17.	09 August 2017	2 years & 2670 C.M.	5	4.8
99	Sukacherra Nagadum Budarbond Stone Mining Permit Area for stone, Dist.- Cachar, Assam.			Stone	Safiqur Rahman Laskar, Vill.- Durganagar Part-V, P.O- Udharbond, Dist.- Cachar, Assam.	Dr. Abhijit Bora.		08.08.17.	10 August 2017	2 years & 60000 C.M.	2.007	2.007
100	Katlicherra Stone Mining Permit Area for stone Dist.- Cachar, Assam.			Stone	Rajiv Sinha, Vill- West Kachudaram. P.O- Chencooric, Dist.- Cachar, Assam.	Dr. Abhijit Bora.		09.08.17.	10 August 2017	2 years & 90732 C.M.	4.148	4.148
101	Diyung River Minor Mineral unit No. 2 (Stone),Dist.- Dima Hasao, Assam.			Stone	Probesh Hajai Vill- Miyungkro, P.O- Harangajai, Dist.- Dima Hasao, Assam.	Dr. Abhijit Bora.		09.08.17.	11 August 2017	7 years & 161000 C.M.	4.11	3.86
102	Wapu River Mineral unit No. 1 (Stone) Dist.- Dima Hasao, Assam.			Stone	Sandip Haflongbur Vill- Sombudhanpur, P.O.- Maibang, Dist.- Dima Hasao, Assam.	Dr. Abhijit Bora.		09.08.17.	11 August 2017	7 years & 70000 C.M.	2.51	2.32
103	Dumukhi (Lower Amsorli) River. Mineral Concession Area, Amguri, Dist.- West Karbi Anglong, Assam.				Bhartia Infara Projects Ltd. 201, Royal Archade, Dr. B. Boruah Road, Ulubari, Ghy-781007. Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		11.08.17.	17 August 2017	2 years & 50000 C.M.	4.716	4.47
104	Jatinga River Minor Mineral Unit No.-1 (Stone) Dist. Dima Hasao, Assam.			Stone	Rupam Karigapsa, Haflong PWD Colony II, P.O- Haflong, Dist.- Dima Hasao, Assam.	Dr. Abhijit Bora.		10.08.17.	10 August 2017	7 years & 490000 C.M.	3.07	2.92
105	U.S.A Bricks Field Mining permit Area Gajpuria Bongali Gaon for Bricks Earth, Dist.- Dibrugarh, Assam.			Bricks Earth	M/S U.S.A. Bricks Field Proprictor:- Rustam Ali, Vill- Gajpuria Bongali Goan, P.O.- Kothalguri, Moran, Dist.- Dibrugarh, Assam.	Dr. Abhijit Bora.		16.08.17.	17 August 2017	2 years & 7794 C.M.	0.4214	0.4214
106	Jatinga River Minor Mineral Unit No.-2 for Stone Dist.- Dima Hasao, Assam.			Stone	Sangeet Phonglo, Vill- Boro Naraianpur, P.O- Harawgajao. Dist.- Dima Hasao, Assam.	Dr. Abhijit Bora.		10.08.17.	10 August 2017	7 years & 420000 C.M.	4.02	3.87

107	Dudhmoi River Sand Mahal No. 1 for sand Dist.- Goalpara , Assam.			Sand	Biswajit Das , Vill - Choudhuripara, P.O- Chhaygaon, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		14.08.17.	17 August 2017	2 years & 25000 C.M.	5.18	4.48
108	Gabharu River Silt/ Earth Mining permit Area for River Silt/ Earth, Dist.- Sonitpur, Assam.			Silt/ Earth	City Pormoter& Buildwell Pvt. Ltd. F-18, Ansal Complex, Paschim Vihar, New Delhi-11006.	Dr. Abhijit Bora.		14.08.17.	17 August 2017	2	2.6304	2.54
109	Diyung River Minor Mineral unit No. 1(Stone), Dist.- DimaHasao, Assam.			Stone	Biswajit Swamni Vill.- Gadain Raji, P.O- Haflong, Dist.- Dima Hasao, Assam.	Dr. Abhijit Bora.		17.08.17.	18 August 2017	7 years & 161000 C.M.	4.54	4.22
110	Jinam River Minor Mineral unit. No. 1 (Stone) Dist. Dima Hasao, Assam.			Stone	Monjit Naiding, Vill- Thaijuwari, P.O- Thaijuwari, Dist.- Dima Hasao, Assam.	Dr. Abhijit Bora.		17.08.17.	18 August 2017	7 years & 490000 C.M.	3.87	3.34
111	Baghinijan Mining permit Area (out side R.F) Dist. Lakhimpur, Assam.			Sand & Gravel.	Mahendra Gurung, Vill.- Chauldhowa Ghat, P.O. Pathalipam, Dist. Lakhimpur, Assam.	Dr. Abhijit Bora.		19.08.17.	21 August 2017	2 years & 5200 sand & 7885 C.M. Geavel.	0.9	0.82
112	M/S P.S Bricks Field Mining permit Area, Rongrongia Gaon. Dist.- Dibrugarh, Assam.			Brick Erath	M/S P.C Bricks Field proprietor:- Pradip Chetia, Vill- RONGRONGIA Gaon, P.O- Dhemeehi, Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.		19.08.17.	21 August 2017	2 years & 8662 C.M.	0.4683	0.4683
113	M/S P.G Brick Field Mining permit Area, Dehajan Gaon, Dist. Dibrugarh, Assam.				M/S P.G Brick Field proprietor:- Bornali Dehingia, Vill- Rongrongia Gaon, P.O- Demow, Dist.- Dibrugarh, Assam.	Dr. Abhijit Bora.		19.08.17.	21 August 2017	2 years & 7546 C.M.	0.408	0.408
114	Jala Pahar (Jarlok) Stone Mining contract Area, Anjukpani, Dist.- Karbi Anglong, Assam.			Stone	Mongolring Engti Sarbura Engti Gaon, P.O- Dolamara, P.S- Borpathar, Dist. Karbi Anglon, Assam.	Dr. Abhijit Bora.		20.08.17.	21 August 2017	7 years & 7000 C.M.	4.5	——
115	Modertoli Stone Mahal No.2, Dist.- Hojai, Assam			Stone	Oliur Rahman Laskar, Vill.- Doboka Pathar, P.O. Doboka, Dist. Hojai (Assam).	Dr. Abhijit Bora.		23.08.17.	25 August 2017	5 years & 50000 C.M.	1.00	1.00
116	Moderloli stone Mahal No.- 4 Hojai, Assam			Stone	Md. Farhan Udden, Vill.- Kacharipara, P.O. Doboka, Dist. Hojai, (Assam).	Dr. Abhijit Bora.		23.08.17.	25 August 2017	5 years & 50000 C.M.	1.00	1.00
117	Jinam River Mining Mineral Unit No-2 (Stone) Dist.Dima Hasao, Assam.			Stone	Thauireg Doulagupa, Haflong Convoi Road, Haflong, Dima Hasao, (Assam).	Dr. Abhijit Bora.		23.08.17.	25 August 2017	7 years & 490000 C.M.	4.26	3.87
118	Not Issued											
119	Not Issued											
120	Not Issued											
121	No Issued											
122	Not Issued											
123	Not Issued											
124	Gabharu River Silt Earth Mining Permit Area for river silt Earth. Dist- Sonitpur, Assam.			River Silt	Saraogi Builders Limited Near Air Force Station C/O Sri J.P Narayan, P.O- Haleswar, Dist.- Sonotpur, Assam.	Dr. Abhijit Bora.		31.08.17	04 September 2017	2 years & 20000 C.M.	2.2344	2.12
125	Belriri River Silt Earth Mining permit Area no. 4 for River silt / Earth, Dist- Sonitpur, Assam.			River Silt	Som Projects Pvt. Ltd. Near Air Force Station, P.O- Haleswar, Dist- Sonitpur, Assam.	Dr. Abhijit Bora.		31.08.17	04 September 2017	2 years & 25000 C.M.	2.8	2.56

126	Nambor River Sand Gavel Mining permit Area, Dist - Karbi Anglong, Assam.			Sand	M/S Bksons infrastructure Pvt. Ltd. 4th Floor, B.K Tower Ganeshguri, P.O- Dispur, Dist- Kamrup, Assam.	Dr. Abhijit Bora.		02.09.17.	05 September 2017	2 years & 40000 C.M.	2.15	1.84
127	Permit Area Deopani River, Near Amarpur ghat Doomdoma Forest Division, Sadiya Range, Tinsukia District, Assam			Sand gravel & Boulder	M/S Super infraatech Pvt. Ltd. T.R Phukan Road, Chiring Chapori, Dibrugarah-786001.	Sarat Chandra Gogoi		14.08.17.	04 September 2017	10 months & 9984 C.M. Sand gravel & 19660 C.M. Boulder.	4.0069	——
128	Longsekjan Sand Gravel Quarry 2017-19, Karbi- Anglong District , Assam			Sand	Md Safiqul Islam M/S S.I. Enterprises, Vill- 1 No. Khiring Khiring, P.O. Nakhuti Bazar, P.S. Lumding, Dist. Hojai (Assam).	Dr. Abhijit Bora.		05.09.17.	06 September 2017	2 years & 3185 C.M.	2.634	2.634
129	Bherbheri Sand Mahal No-2 for Sand, Dist.- Kamrup, Assam			Sand	Dipak Rabha, Vill- Ghoramara, P.o- Ghoramara, Dist- Kamrup, Assam.	Dr. Abhijit Bora.		05.09.17.	08 September 2017	5 years & 50000 C.M.	1.00	0.94
130	Hatigarh Sand Mahal No. 2 for sand, Dist - Kamrup, Assam.			Sand	Dipak Rabha, Vill- Ghoramara, P.o- Ghoramara, Dist- Kamrup, Assam.	Dr. Abhijit Bora.		05.09.17.	08 September 2017	5 years & 50000 C.M.	1.00	0.92
131	Chandrapur No-1 Stone Mahal, Dist- Kamrup (M), Assam.			Stone	Hemanta Kr. Bhagoboti. H No. 26. Sonali path Beltola Bazar, P.O- Beltola, Guwahati-28 Dist.- Kamrup (M), Assam.	Jishnu Dutta Goswami		29.08.17.	30 August 2017	1 year & 42120 C.M.	0.3	——
132	Ekehelia Stone Mahal No.2, Dist - Kamrup, Assam.			Stone	Dulal Kalita, Vill- Taipara (Borihat) P.o- Amranga, Dist - Kamrup, Assam.	Dr. Abhijit Bora.		10.09.17.	12 September 2017	5 years & 50000 C.M.	1.00	1.00
133	P.D. 2 Brick Fieid Mining Permit Area, 2 No. Chakalia Gaon for Brick Earth, Dist.- Dibrugarh, Assam.			Brick Earth	M/S P.D. 2 Brick Field proprietor Sri Diganta Changmai, Vill- 2 No. Chakalia Gaon. Dist- Dibrugarh, Assam.	Dr. Abhijit Bora.		10.09.17.	12 September 2017	2 years & 1500 C.M.	0.289	0.289
134	Kathalguri Mikirgaon, P.P Land Stone permit Area, Dist- Nagaon, Assam.			Stone	Simplex infrastructure Ltd. Vill: Betkuchi, P.O- Sawkuchi, Lokhora, Dist - Kamrup (M) Assam.	Dr. Abhijit Bora.		13.09.17.	13 September 2017	2 years & 50000 C.M.	0.8162	0.8162
135	NKD - B - 3 Dumunighat Mining contract Area, Dist- Barpeta, Assam,			Sand & Stone	Himangshu Nath, S/O- Late Kailash Ch. Nath, Vill- Jyotinagar, P.O- Simlaguri, Dist-Baksa, BTAD, Assam.	Dr. Abhijit Bora.		14.09.17.	16 September 2017	7 years & 7000 C.M. sand & 17500 C.M. Stone.	15.00	13.65
136	Diring Stone Quarry Dist. - Karbi- Anglong, Assam.			Stone	M/S Bksons infrastructure Pvt. Ltd. 4th Floor, B.K Tower , Ganeshguri, P.O- Dispur, Dist- Kamrup, Assam.	Dr. Abhijit Bora.		14.09.17.	16 September 2017	2 years & 208000 C.M.	5.0	4.8
137	Kashipur Grant Earth Mining Permit Area, Dist.- Cachar, Assam.				Shree Gautam Construction Co. Ltd. A.T. Road Paltan Bazar, P.O- Paltan Bazar, P.S- Paltan Bazar, Dist- Kamrup (M), Assam.	Dr. Abhijit Bora.		15.09.17.	16 September 2017	2 years & 57271 C.M.	1.2042	1.2042
138	Jhanji River Sand Mining permit Area 'D' (Amguri) for Sand, Dist- Sivasagar, Assam.			Sand	Khagen Hazarika, Amguri Town, P.O- Amguri, Dist- Sivasagar, Assam	Dr. Abhijit Bora.		15.09.17.	16 September 2017	2 years & 20000 C.M.	3.02	2.68
139	Kalaincherra Grant P.P Land stone Mining permit Area for stone Dist- Cachar, Assam.			Stone	Dilwar Hussain Barbhuiyo, Vill- Rammagar, P.O- Tarapur Khelma, Dist- Cachar, Assam.	Dr. Abhijit Bora.		17.09.17.	18 September 2017	2 years & 10000 C.M.	0.2676	0.2676

140	Jatinga River Minor Mineral unit (Sand), Dist- Dima Hasao, Assam.			Sand	Samar Deb S.S Rice Mill Road. Tarapur, P.O- Tarapur, Dist. Cachar, Assam	Dr. Abhijit Bora.		17.09.17.	18 September 2017	7 years & 220000 C.M.	4.5	3.87
141	Tirap River proppsed site Digboi Forest Division, Jagun , Tinsukia Dist, Assam.			Stone & Sand Gravel	M/S Mayur Construction. Panbari No. 1 Digboi Tinsukia-786171.	Sarat Chandra Gogoi		30.08.17.	18 September 2017	2 years & 1500 C.M.	0.3096	——
142	Hamphur Pahar P.P Land Stone Mining contract Area, Dist- Karbi anglong, Assam.			Stone	Kensing Singmer, Vill- Sarbura Singmar, P.O- Kaziranga, PS- Barpathar, Dist- Karbi Anglong, Assam.	Dr. Abhijit Bora.		17.09.17.	18 September 2017	7 years & 7000 C.M.	3.345	3.345
143	D.F.B. Brick Fiele Mining permit Area 1 No Kachamari for Brick Earth, Dist- Dibrugarh, Assam.			Brick Earth	M/S D.B.F Brick Field proprietor:- Sri Doyananda Dehingia, Vill- 1 No Kachamari Gaon. P.O- Chakalia, Moran, Dist. Dibrugarh, Assam	Dr. Abhijit Bora.		23.09.17.	26 September 2017	2 years & 10290 C.M.	0.5272	0.5272
144	Deopani River Sand Mining Area (A) Dist.- Sivasagar, Assam.			Sand	Md.Hafij Ali, Vill- Deopani TE, P.O- Tiphook, Pin- 785681, Dist.- Sivasagar, Assam.	Jishnu Dutta Goswami		03.09.17.	26 September 2017	2 years & 1400 C.M.	1.56	——
145	O.K Bricks Field Mining permit Area, 2 No. Kachumari for Brick Earth, Dist.- Dibrugarh, Assam.			Brick Earth	M/S- O.K Brick Field Proprietor:- Sri Rabindra Singh Vill-2 No Kachumari Gaon, P.O- Dehajan, Moran, Dist.- Dibrugarh, Assam.	Dr. Abhijit Bora.		22.09.17.	26 September 2017	2 years & 5224 C.M.	0.2676	0.2676
146	Sobailangso Stone contract permit Area Dist.- West Karbi- Anglong, Assam.			Stone	Robison Teron, Vill- Maisam Gaon, P.O- Baithalangso, Dist.- West Karbi Anglong, Assam.	Dr. Abhijit Bora.		22.09.17.	04 October 2017	2 years & 1000 C.M.	1.9	——
147	Dabsal River Sand Gravel Mineral Concession Area, Dist.- West Karbi- Anglong, Assam.			Sand	Shivam Transcon Pvt.Ltd. 59. Zoo Narengi Road, Geetanagar, Ghy- 781021, P.S- Geetanagar, Dist.- Kamrup (M),Assam.	Dr. Abhijit Bora.		23.09.17.	04 October 2017	15 months & 20000 C.M.	1.14	0.96
148	Silimkhowa Stone Quarry. Parkup pahar, Dist.- Karbi Anglong, Assam,			Stone	Nagarjuna Construction Company Ltd. (NCCLtd.) Eco Space Business park, Block -4A, unit No- Co 53, 5th floor Action Area, II- New Town , Kolkata- 700156, Fax- 03340298877, (Near Tata Medical Centre)	Jishnu Dutta Goswami		28.06.17.	04 October 2017	2 years & 5000 C.M.	4.5	——
149	Kuthuri Stone Quarry Dist.- Karbi- Anglong, Assam.			Stone	Achyut Saikia Jakhalabandha, Koliaboor, P.O- Jakhalabandha, Dist- Nagaon Assam.	Dr. Abhijit Bora.		03.10.17.	06 October 2017	2 years & 1260 C.M.	2.0	2.0
150	Kunjuri Deopani River Sand Gavel Mining permit Area, Dist.- Karbi Anglong, Assam.			Sand	Achyut Saikia Jakhalabandha, Koliaboor, P.O- Jakhalabandha, Dist- Nagaon Assam.	Dr. Abhijit Bora.		04.10.17.	09 October 2017	2 years & 1704.95 C.M.	3.5	3.14
151	Arlongbhata (silimkhowa) Stone Quarry Dist.- Karbi Anglong, Assam.			Stone	Achyut Saikia Jakhalabandha, Koliaboor, P.O- Jakhalabandha, Dist- Nagaon Assam.	Dr. Abhijit Bora.		05.10.17.	09 October 2017	2 years & 1460 C.M.	7.0	4.6

152	DBR/KHOWANG/29 of 2017-19 Khowang Range, Dibrugarh Forest Division, Dibrgarh, Dist. Dibrugarh, Assam			Sand & Ordinary Clay	Sri Sanjib Deori Milan Nagar, J Lane, P.O - C.R Building ,Dist. Dibrugarh, Assam.	Sarat Chandra Gogoi		20.09.17.	09 October 2017	2 years & 7000 C.M. & 5000 C.M.	——	1.27
153	Permit Area DBR/Jeypore/ 01 of 2017-19 Jeypore Range, Dibrugarh Forest Division, Dibrugarh.				Sri Tankeswar Sonowal, Vill-Bhekulajan Balighat, P.O-Tengakhat, Dibrugarh, Assam.	Sarat Chandra Gogoi		20.09.17.	09 October 2017	2 years 14000 C.M.	——	2.90
154	Mahur River Minor Mineral unit No. 2 (stone), Dist. Dima Hasao, Assam.			Stone	Ramul Bora, Vill-Horichandrapur, P.O-Maibang, Dist.- Dima Hasao. (Assam).	Dr. Abhijit Bora.		07.10.17.	10 October 2017	7 years 161000 C.M.	4.16	3.84
155	Daigrung River sand Gravel mining permit Area. Dist. Karbi - Anglong, Assam			Sand	M/S- Bksons infrastructure fure Pvt. Ltd. 4th Floor, B.K Tower, Ganeshguri, P.O-Dispur.Dist.-Kamrup Metro, Assam	Dr. Abhijit Bora.		07.10.17.	10 October 2017	2years & 40000 C.M.	2.27	2.12
156	K.P Brick Field Mining Permit Area 2 No. Kachumari for Brick Earth, Dist.- Dibrugarh, Assam			Brick Earth	M/S K.P Brick Field proprietor :Sri Tinku Bajaj, Vill- 2 No. Kachumari Gaon, P.O- Dehajan, Moran, Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.		10.10.17.	13 October 2017	2years & 5224 C.M.	0.2676	0.2676
157	Loksho Tokbi Gaon, Parokhowa, P.P land stone Quarry , Dist.- Karbi-Anglong, Assam.			Stone	Parikshit Chandra Das, Sun Shine Tower, P.O-Maligaon, P.S- Jalukbari, Dist.- Kamrup, (M),Assam.	Dr. Abhijit Bora.		10.10.17.	13 October 2017	2years & 65000 C.M.	0.8028	——
158	Jamuna River Sand Mahal No. 4, Dist.- Karbi-Anglong, Assam.			Sand	Chiranjiv Agarwala, SSA Office Building, P.O- Diphu, Dist.- Karbi-Anglong, Assam.	Dr. Abhijit Bora.		13.10.17.	16 October 2017	18 months & 4000 C.M.	5.2	4.36
159	Upper Dillai Stone Quarry (Saijang), Dist.- Karbi-Anglong, Assam.			Stone	Kulen Hazarika, Vill-Batabari, P.O- Dalgaon, P.S-Dalgaon, Dist.- Darrang, Assam.	Dr. Abhijit Bora.		12.10.17.	16 October 2017	2years & 40000 C.M.	4.00	——
160	Hampur Pahar Earth Mining Permit Area, Dist.- Karbi- Anglong, Assam.				Executive Engineer, P.W.D - Kohora Road Division, P.O-Dolamara, Dist.- Karbi-Anglong, Assam.	Dr. Abhijit Bora.		15.10.17.	17 October 2017	2 years & 52357 C.M.	5.0	5.0
161	Chaparmukh Kopili Nadi Sand Permit Area, 1 (B) (Rev. Portion), Dist.- Nagaon, Assam.			Sand	Ramesh Kumar Agarwala, Amulapatty, P.O- Nagaon, P.S- Nagaon, Dist.- Nagaon, Assam	Dr. Abhijit Bora.		16.10.17.	17 October 2017	2 years & 6450 C.M.	4.60	3.84
162	Laprosy Colony & Harmoti Stone Quarry, Dist.- Karbi-Anglong, Assam.			Stone	Executive Engineer, P.W.D Kohora Road Division, P.O-Dolamara, Dist.- Karbi-Anglong, Assam.	Dr. Abhijit Bora.		16.10.17.	17 October 2017	2	5.0	5.0
163	Madhupur Gravel mahal for Gravel, Dist.- Golaghat, Assam.			Gravel	Jiban Chutia, Vill- Rengmai, P.O- Rajapukhuri, Dist.-Golaghat, Assam.	Dr. Abhijit Bora.		17.10.17.	17 October 2017	5 years & 50000 C.M.	1.00	0.92
164	Doyalpur Gravel Mahal for Gravel, Dist.-Golaghat, Assam			Gravel	Ruhini Kr. Gogoi, Vill-Koruka, P.O- Morongi, Dist.-Golaghat, Assam.	Dr. Abhijit Bora.		16.10.17.	17 October 2017	5 years & 50000 C.M.	1.00	0.94
165	1 No. Harupani Sand & Gravel Mahal for Gravel. Dist. Golaghat, Assam.			Sand & Gravel	Bipul Ch. Das, Vill-Udaypur, P.O- Merapani, Dist.- Golaghat, Assam.	Dr. Abhijit Bora.		17.10.17.	17 October 2017	5 years & 40000 C.M. gravel & 10000 cm Sand.	1.00	0.93
166	karkanthi (Jaljuri) Sand Mahal No. 2 for Sand, Dist.- Karbi- Anglong, Assam.			Sand	Rupsing Rongpi, Vill-Ronghingchong, Gaon, P.O-Diphu, P.S- Diphu, Dist.-Karbi-Anglong, Assam.	Dr. Abhijit Bora.		17.10.17.	21 October 2017	7 years & 7000 C.M.	1.00	0.86

167	Borpani Sand permit Area No. (A) of 2017-19 (Rev. portion), Dist.- Nagaon, Assam.			Sand	Ranju Saikia, S/O- Lt. Moni Saikia, Vill- Dakhinpat Bhakat Gaon, p.o- Dakhin-Changchaki, Dist.-Nagaon , Assam	Dr. Abhijit Bora.		20.10.17.	21 October 2017	2 years & 12000 C.M.	4.95	3.75
168	Chandrapur Stone Mahal Permit Area No. 4, Dist.- Kamrup (M) Assam.			Stone	M/S Bksons infrastructure Pvt. Ltd. 4th Floor, B.K Tower Ganeshguri, P.O- Dispur, Dist- Kamrup, Assam.	Dr. Abhijit Bora.		14.10.17.	21 October 2017	2 years & 86300 C.M.	0.3	0.3
169	Borambai Stone Quarry No.1, Dist- Kamrup, Assam			Stone	Diganta Pathak, Hajo Major Chupa. P.o- Hajo, Dist. Kamrup Rural	Dr. Abhijit Bora.		20.10.17.	24 October 2017	5 years & 50000 C.M.	1.00	——
170	Murphulani Sand Gravel No. 2 Mining Permit Area, Dist.- Golaghat, Assam.			Sand & Gravel	Manaj Kr. Das, Vill- Kumarpatty, P.O- Golaghat, Dist.- Golaghat, Assam.	Dr. Abhijit Bora.		20.10.17.	24 October 2017	2 years & 500 C.M. Sand & 500 C.M. Gravel	5.6	4.42
171	Murphulani Sand Gravel No. 3Mining permit Area, Dist.- Golaghat, Assam.			Sand Grave	Abdul Milu, Marowari patty, Word No.- 1, P.O- Golaghat, Dist.- Golaghat, Assam.	Dr. Abhijit Bora.		20.10.17.	24 October 2017	2 years & 500 cm. sand & 500cm geavel.	5.2	4.35
172	Barpathar Sand Mahal No. 1 of 2017-19 for sand, Dist.- Golaghat, Assam			Sand	Samudra Gogoi, Word No.-3 Barpathar, P.O- Borpathar, Golaghat, Assam.	Dr. Abhijit Bora.		21.10.17.	27 October 2017	2 years & 2000 cm.	5.3	4.36
173	Barpathar Sand Mahal No. 2 of 2017-19 for sand, Dist.- Golaghat, Assam			Sand	Kolpojit Konwar, Vill- Chakalipathar, P.O- Da pathar, Dist.- Gologhat, Assam.	Dr. Abhijit Bora.		21.10.17.	27 October 2017	2 years & 2000 cm.	5.6	4.58
174	Barapathar Sand Mahal No. 3 of 2017-19 for sand, Dist.- Golaghat, Assam			Sand	Basanta Handique, Vill- No. 2 Tamuligaon, P.O- Billgaon, Dist.- Golaghat, Assam	Dr. Abhijit Bora.		21.10.17.	27 October 2017	2 years & 2000 cm.	6.1	4.89
175	Barpathar Sand mahal No. 4 of 2017-19 for sand, Dist.- Golaghat, Assam			Sand	Birinchi Konwar, Vill- Kordoiguri, P.O- Barpathar, Dist.- Golaghat, Assam.	Dr. Abhijit Bora.		21.10.17.	27 October 2017	2 years & 2000 cm.	5.9	4.26
176	Boleswar Minor Mineral Area, Dist.- Karimganj, Assan.			Stone	Mr. Abdul Latif, Station road, Karimganj, P.O- Karimganj, Dist.- Karimganj, Assam	Jishnu Dutta Goswami		08.10.17.	13 October 2017	2 years & 29200 cm.	2.70	——
177	Upper Subansiri Tamuli sand and Gravel Mining Contract Area for 2017-23. (Rev. portion) Dist.- Dhamaji, Assam.			sand and Gravel	Mr. Debajit Gogoi, Vill- No-1, Putapukhuri, P.O- Lilabari, Pin- 787001, Dist.- Lakhimpur, Assam.	Jishnu Dutta Goswami		08.10.17.	21 October 2017	7 years & 25200 cm stone/gravel, 16800 cm sand.	3.00	——
178	Jagunghat Sand Mining permit Area, MPA/JP/22 for sand in River Buri Dehing, Dist.- Dibrugarh, Assam.			Sand	M/S Paramount Limited ETP, OCS, Tengakhut, P.O- Dulia gaon, Dist.- Dibrugarh, Assam.	Dr. Abhijit Bora.		02.11.17.	03 November 2017	2 years & 5050 cm.	3.79	3.55
179	Tekeli Pahar Stone Mining contact Area. Dist.-Karbi-Anglong, Assam.			Stone	Khorsing Tokbi, Vill- Paniram Tokbi Gaon, P.O- Kath Gaon, P.S- Rongmongur, Dist. Karbi-Anglong, Assam	Dr. Abhijit Bora.		02.11.17.	03 November 2017	7 years & 7000 C.M.	5	——
180	M/S L.B Bricks field, Brick Earth Mahal for Brick Earth, Dist.- Tinsukia, Assam.			Brick Earth	M/S L.B. Bracks Field, Vill Disawjan Gaon, P.O. Borgaon, Dist. Tinsukia, (Assam.)	Sarat Ch. Gogoi		10.10.17.	06 November 2017	2 years & 5347 C.M.	0.6324	——

181	West Dolamara Stone Quarry, Dist- Karbi Anglong, Assam.			Stone	M/S M.P Agarwalla, A.T Road, N.H-37 Bokakhat, Dist.- Golaghat,Assam	Dr. Abhijit Bora.		02.11.17.	07 November 2017	2 years & 20000 C.M.	5.0	4.8
182	Diring Hampur Stone Quarry, Dist. Karbi-Anglong			Stone	M/S B.L Agarwala, Gar Ali, P.O- Jorhat, Dist.- Jorhat, Assam.	Dr. Abhijit Bora.		03.11.17.	08 November 2017	2 years & 20000 C.M.	5.0	4.8
183	Nowagaon P.P Land Sand Gravel Boulder Quarry for Sand Gravel and Boulder, Dist.- Chirang, B.T.A.D, Assam.			Sand Gravel & Boulder	Rashid Mandal, Vill- Nowagaon, P.O- Amguri, P.S- Amguri, Dist.- Chirang, B.T.A.D. Assam.	Dr. Abhijit Bora.		05.11.17.	08 November 2017	7 years & 1500 cm sand, 8000 cm gravel, 5000 cm boulder.	2.645	2.645
184	Dalamara Hampur Pahar Stone Quarry, Dist.- Karbi- Anglong, Assam.			Stone	M/S B.L Agarwala, Gar Ali, P.O- Jorhat, Dist.- Jorhat, Assam.	Dr. Abhijit Bora.		03.11.17.	08 November 2017	2 years & 16000 C.M.	5.0	4.7
185	Dabsal River (Down Stream) Sand Gravel Mineral Conecssion Area, Dist.- West Karbi-Anglong, Assam.			Sand	SPL Infrastructure Pvt. Ltd. Block No. 64 Sarusajai, Gamevillage Guwahati-29.	Dr. Abhijit Bora.		03.11.17.	13 November 2017	2 years & 20000 C.M.	0.330	0.29
186	Jokai Khamtighat Sand Mining permit Area for Sand in River Buri Dehing, Dist.- Dibrugarh, Assam.			Sand	Mukul Dutta, Lachit Nagar, P.O- Padumoni, Dist.- Dibrugarh, Assam.	Dr. Abhijit Bora.		03.11.17.	13 November 2017	2 years & 1800 C.M.	1.18	1.18
187	Lower Dhansiri, S/S Mahal (A), Dist.- Udalguri, B.T.C Assam			Sand	Raju Brahma, Vill- Aithanjhar, P.O- Gerua Bazar, P.S- Rowta, Dist.- Udalguri, B.T.A.D Assam.	Dr. Abhijit Bora.		06.11.17.	13 November 2017	7 years & 10000 C.M.	4.00	3.46
188	Bandarghat Mining permit Area No. 1,2, & 3 for sand. Dist. Golaghat, Assam.			Sand	M/S M.P Agarwalla, A.T Road, N.H-37 Bokakhat-785612, Dist.- Golaghat,Assam	Dr. Abhijit Bora.		06.11.17.	13 November 2017	2 years & 30000 C.M.	6.10	4.77
189(A)	Besimari kulsi-1 Sand Mahal Dist.- kamrup, Assam.			Sand	Biswajit Das , Vill - Choudhuripara, P.O- Chhaygaon, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		03.11.17.	13 November 2017	5 years & 50000 C.M.	1.00	0.94
189(B)	Desang River Sand Mining Permit Area 'N' (Nongolamora) for Sand. Dist. Sivasagar, Assam			Sand	Denish Kukurachowa, Vill- Patsakukohar, P.O- Nemuguti, Dist.- Sivasagar, Assam.	Dr. Abhijit Bora.		13.11.17.	14 November 2017	2 years & 3000 C.M.	5.6	4.36
190	Dikhow River stone mining Area 'A' (VII) for stone, Dist.- Sivasagar, Assam.			Stone	Denish Kukurachowa, Vill- Patsakukohar, P.O- Nemuguti, Dist.- Sivasagar, Assam.	Dr. Abhijit Bora.		19.11.17.	14 November 2017	2 years & 7500 C.M.	4.74	4.22
191	Debsul River (Rajapathar)Mineral Concession Area, Dist.- West Karbi-Anglong, Assam.			Stone & Sand Gravel	UCN Construction Co. Pvt. R.K Path, Itachali, P.O- Nagaon, P.S- Sadar, Dist.- Nagaon.	Dr. Abhijit Bora.		13.11.17.	14 November 2017	2 years 1000 C.M. stone & 1000 C.M. Sand Gravel.	0.97	0.82
192	Debsul River (up stream) sand Gravel & StoneMineral Concession Area Dist.- West Karbi-Anglong, Assam.			Sand Gravel & Sand Minng	Ramesh Kumar Agarwalla, A.T Road Natun Bazar, P.O- Nagaon, P.S- Nagaon, Dist.- Nagaon, Assam	Dr. Abhijit Bora.		13.11.17.	14 November 2017	2 years & 12359 C.M. & 4197 C.M.	0.172	0.15
193	Mahur River Minor Mineral unit No. 1 (stone), Dist. Dima Hasao, Assam.			Stone	Nabajit Hakmousa S/o Sri Ramlal Hakmousa, Vill- Gunjung, P.O- Gunjung, Dist.- Dima Hasao, Assam	Dr. Abhijit Bora.		14.11.17.	15 November 2017	7 years & 161000 C.M.	4.30	4.05

194	Paklo Stone Quarry, Dist.- West Karbi-Anglong, Assam			Stone	Lalbabu Chauhan , Vill- Bogrighat,P.O. Jengkha, Dist.-West Karbi- Anglong, Assam.	Dr. Abhijit Bora.		14.11.17.	14 November 2017	2 years & 20000 C.M.	4.0	——
195	Ouguri Mahal for sand, Graval and Boulders , Dist.- Kokrajhar, B.T.A.D, Assam			Sand Gravel & Boulder	Rajib Narzary, S/O- Late Lskel Narzary, Vill- Gendu gusi, P.O- Jharbari, Dist.- Kokrajhar, B.T.A.D, Assam	Dr. Abhijit Bora.		14.11.17.	16 November 2017	7 years & 7000 cm sand, 7000 cm gravel, 7000 cm boulder.	10.68	10.68
196	Jagunghat Sand mining permit Area, MPA/JP/22 for sand in River Buri Dehing, Dist.- Dibrugarh, Assam.			Sand	M/S ASCON S.G Commercial Complex, P.O- Dibrugarh, Dist.- Dibrugarh, Assam.	Dr. Abhijit Bora.		14.11.17.	16 November 2017	1 years & 4500 C.M.	3.34	3.14
197	Boghora Stone Mahal No. 14, Dist.- Morigaon, Assam.			Stone	Ranjit Kr. Deka, Vill.- Nabheti, P.O. Morigaon, Dist. Nagaon, Assam.	Dr. Abhijit Bora.		15.11.17.	17 November 2017	5 years & 50000 C.M.	1.00	1.00
198	Jatinga River Mining Permit Area for GSB and Boulder (outside jatinga River minor mineral unit stone) for GSB and Boulder Dist.- Cachar, Assam				M/S ABCI Infrastructure Pvt. Ltd. Club Road P.O- Silchar, Dist- Cachar, Assam	Dr. Abhijit Bora.		16.11.17.	17 November 2017	2 years & 30000 cm boulder, 30000 cm GSB.	10.56	7.00
199	Kalain Mining Area (outside of kalain stone m m unit No. 2) for send Gravel and Boulder, Dist.- Cachar, Assam.			Sand Gravel & Boulder	M/S TK -EP (JV) Old Haspital Road, P.O- Hailakandi, Dist.- Karimgunj, Assam.	Dr. Abhijit Bora.		16.11.17.	17 November 2017	2 years & 70000 cm boulder, 30000 cm sand & gravel	2.69	2.45
200	Boleswar Mining perm Area ' (Between Boleswary stone M .M unit No. 1 & 2) for sand Gravel and Boulder Dist.- Cachar, Assam.			Sand Gravel & Boulder	M/S Dipanjan Paul & Chanchal Paul (JV) OLD Haspital Road, P.O- Hailakandi, Dist.- Hailakandi, Asssam	Dr. Abhijit Bora.		16.11.17.	17 November 2017	2 years & 35000 cm boulder, 10000 cm sand & gravel	6.85	4.86
201	Bamun Gaon Part-1 Earth Mining plan Area, Dist Kokrajhar, BTAD, Assam			Earth	M.K Engineering west Maligaon , P.O- Maligaon, Dist.- Kamrup (M)	Dr. Abhijit Bora.		18.11.17.	20 November 2017	2 years & 22000 C.M.	3.064	3.064
202	Gopeswar stone Quarry No. 5, Dist.- Kamrup, Assam			Stone	Fatik Das, Railway Colony, Bamunimaidam, P.o- Bamunimaidam, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		18.11.17.	20 November 2017	5 years & 50000 C.M.	1	——
203	Gopeswar stone Quarry No. 4, Dist.- Kamrup, Assam			Stone	Fatik Das, Railway Colony, Bamunimaidam, P.o- Bamunimaidam, Dist.- Kamrup, Assam	Dr. Abhijit Bora.		18.11.17.	20 November 2017	5 years & 50000 C.M.	1.00	——
204	Gopeswar stone Quarry No.7 Dist.- Kamrup, Assam			Stone	Fatik Das Railway Colony, Bamunimaidam, P.o- Bamunimaidam, Dist.- Kamrup, Assam	Dr. Abhijit Bora.		18.11.17.	21 November 2017	5 years & 50000 C.M.	1.00	——
205	Gopeswar stone Quarry No. 6, Dist.- Kamrup, Assam			Stone	Fatik Das Railway Colony, Bamunimaidam, P.o- Bamunimaidam, Dist.- Kamrup, Assam	Dr. Abhijit Bora.		18.11.17.	21 November 2017	5 years & 50000 C.M.	1.00	——
206	Besimari kulsi-2 Sand land mahal Dist.- kamrup, Assam.			Sand	Debaraj Rabha, Vill- Dimali, P.O- Dhanger Gaon, Dist.- Kamrup.	Dr. Abhijit Bora.		20.11.17.	22 November 2017	5 years & 50000 C.M.	1.00	0.95
207	Kahua Sand Mahal No. 2, Dist- Kamrup, Assam			Sand	Ajit Rabha, Vill- Belguri, Nepalipara, P.O- Chowdhurykhat, Dist.- Kamrup, Assam.	Dr. Abhijit Bora.		20.11.17.	22 November 2017	5 years & 50000 C.M.	1.00	0.94

208	Jatinga River Mining Permit Area for Stone (outside Jatinga River Minor Mineral Unit Stone) , Dist. Cachar, Assam			Stone	M.S Dipanjan Paul & Chanchal Paul (JV), Old Hospital Road, P.O- Hailakandi, Dist. - Hailakandi , Assam	Dr. Abhijit Bora.		18.11.17.	22 November 2017	2 years & 4000 C.M.	10.11	6.00
209	Charaipani Earth/ Clay Mining Permit Area for Earth/Clay , District- Jorhat, Assam			Ordinary Earth	Navajyoti Neog, Titabar, Vill- Bibijan Gaon, P.O-Titabar, Dist.-Jorhat, Assam	Dr. Abhijit Bora.		18.11.17.	22 November 2017	2 years & 1500 C.M.	3.00	2.35
210	Niz- Tetelia Brick Earth Permit Area (Patta No. 135, Dag No.352) for Brick Earth. Dist. Morigaon, Assam			Brick Earth	Atanu Prasad Barua. Proprietor :-DNA Brick Industry, Vill:- Jugigaon, P.o.:-Jugigaon, Dist. Morigaon, Assam	Dr. Abhijit Bora.		18.11.17.	22 November 2017	2	0.50	——
211	Not Issued , Letter issued to SP , Amingaon , NorthGuwahati											
212	Garubat Earth Permit Area (Patta No. 34 Dag No.189) for Ordinary Earth. Dist. Nagaon, Assam			Ordinary Earth	Tribeni Construction Ltd. Tribenil & Commerceal Complex 2nd floor, G.S Road, Ulubari, Ghy - 7, Dist.- Kamrup(M),Assam.	Dr. Abhijit Bora.		27.11.17.	27 November 2017	2 years & 95000 C.M.	4.208	——
213	Garubat Earth Permit Area (Patta No. 281,82,91,26,145,229,182, Dag. No. 564,373,375,281,282,85, 231,165,166,201) for Ordinary Earth. Dist. Nagaon, Assam			Ordinary Earth	Tribeni Construction Ltd. Tribenil & commerceal Complex 2nd floor, G.S Road, Ulubari, Ghy - 7, Dist.- Kamrup(M),Assam.	Dr. Abhijit Bora.		27.11.17.	27 November 2017	2 years & 86000 C.M.	4.08	——
214	Garubat Earth permit Area (Patta No.- 54,117,93, Dag No.- 485,122,821,69,93,132) for Ordinary Earth,			Ordinary Earth	Tribeni Construction Ltd. Tribenil's Commerceal Complex 2nd floor, G.S Road, Ulubari, Ghy - 7, Dist.- Kamrup(M),Assam.	Dr. Abhijit Bora.		27.11.17.	27 November 2017	2 years & 96000 C.M.	3.94	——
215	Uttar Khola East permit Area. (Patta no. 95. Dag no. 340) for Brick Earth. Dist. Morigaon (Asaam).			Brick Earth	Deben Konwar, Vill- Bangaldhara, P.O- Bangaldhara,P.S- Dharamtul, Dist.- Morigaon, Assam.	Dr. Abhijit Bora.		21.11.17.	27 November 2017	2 years & 12000 C.M.	1.0	——
216	Gethupathar Balipara sand mining permit Area in River Buri Dehing, Dist.- Dibrugarh, Assam			Sand	Numal Saikia, Vill- Banipur, P.O- Gabharu Pathar, Dist.- Dibrugarh, Assam, Pin- 786001	Dr. Abhijit Bora.		27.11.17.	29 November 2017	2 years & 2000 C.M.	0.3	0.28
217	Gova Brick Earth Permit Area , (Dag No- 79, Patta No- 36) for Brick Earth. Dist.- Morigaon, Assam.			Brick Earth	BBC Sham Sundar Brick Industries, Vill- Kamarbori, P.O- Nellie, P.O- Jagirood, Dist.- Morigaon, Assam	Dr. Abhijit Bora.		20.11.17.	29 November 2017	2 years & 5000 C.M.	1.0704	——
218	Ramchandi Sand Mining Contract Unit for Sand , Dist.- Hailakandi, Assam.			Sand	Pioneer Syndicate (proprietor:- Salaf Uddin Laskar), P.O- Tantoo, Dist.- Hailakandi, Assam.	Dr. Abhijit Bora.		26.11.17.	29 November 2017	7 years & 7000 C.M.	4.5	3.45
219	Modertoli Stone Mahal No.3, Dist.- Hojai, Assam			Stone	Jai Aai Progressive Society , Hojai, P.O- Hojai, Assam	Dr. Abhijit Bora.		20.11.17.	29 November 2017	5 years & 128000 C.M.	1.00	1.00
220	Permit Area Erahuti Area in Gethu pothar Jeypore Forest Range, Dibrugarh Forest Division, Dibrugarh Dist, Assam.			Ordinary Clay	Sri Numal Saikia, Bye land No. 11, House No.- 470, Banipur, P.O- Dibrugarh, Dist.- Dibrugarh, Assam	Sarat Chand Gogoi.		18.11.17.	29 November 2017	1 year & 5000 C.M.	1.26	——

221	Soraipung Forst Range, Digboi Forest Division, Dist.Tinsukia, Assam.			Sand	Sri Rikhaswar Wangu, P.o-Parbatpur (Namrup) Dist. Dibrugarh, Assam	SaratChand Gogoi		17.11.17.	29 November 2017	1 year & 300 C.M.	0.1946	——
222	DIG/15 - A of 2017 - 19 Soraipung Forest Renge, Digboi Forest Divition, Dist. Tinsukia, Assam.			Sand	M/S Badri Rai & Co., Station Road, P.o. Duliajan, Pin- 786602, Dist. Dibrugarh, Assam.	SaratChand Gogoi		18.11.17.	29 November 2017	2 years & 5250 C.M.	4.7	——
223	M/S P.N.B. Brick Field. Brick Earth Mahal for Brick Earth. Dist. Dibrugarh, Assam			Brick Earth	M/S P.N.B. Brick Field. Vill Moranhat. P.O.- Moran, Dist. Dibrugarh, Assam.	SaratChand Gogoi		13.11.17.	01 December 2017	2 years & 885 C.M.	0.1047	——
224	DIG/ 18 of 2017-19 Margherita East Range, Digboi Forest Divition, Dist. Tinsukia, Dist Assam.			Sand	M/s Mahaved Power Link, Proprietor Sri Motisita Gurh. P.O & P.S. Marghesita, Dist, Tinsukia, Assam.	SaratChand Gogoi		27.11.17.	01 December 2017	2 years & 2400 C.M.	4.30	——
225	Dilli Rever Mining Permit Area F - (III) of 2017 -19, Sivasagar Forest Division, Dist. Sivasagar, Assam			Stone	Sri Pulin Ch. Gogoi, Nirmali Gaon, P.o. Dibrugarh. Dist. Dibrugarh, Assam.	SaratChand Gogoi		27.11.17.	01 December 2017	2 years & 11000 C.M.	1.4	
226	Agchia Dudhkhuri Stone Mohal No.3 for Stone			Stone	M/S Shivam Pusphas (JV) Mother Teresh Rood, Ghy - 781021 Kamrup (M).	Dr. Abhijit Bora.		01.12.17.	01 December 2017	2 years & 200000 C.M.	1	——
227	Kulsi 1 Sand Mahal, Dist. kamrup, Assam			Sand	Tajmala Rabha, Vill - Mirza. P.O. Mirza. Dist. Kamrup, Pin - 781125, Assam	Dr. Abhijit Bora.		01.12.17.	01 December 2017	5 years & 50000 C.M.	1.00	0.95
228	Rukni River Sand (Saftagram) Minor Mineral Unit - 3. Dist. Cachar, Assam.			Sand	Nasir Uddin Laskar, Vill-Bhanga Bazar, P.O. Bhanga Bazar, Dist. Cachar, Assam.	Dr. Abhijit Bora.		04.12.17.	05 December 2017	2 years & 4000 C.M.	——	1.88
229	Dikhow River Mining Permit Area (Ordinary) clay, Metekaghat. Dist. Sivasagar, Assam.			Ordinary Clay	Swarajdeep Bhuyan, Vill - Meteka. P.O. Meteka. Dist. Sivasagar, Assam.	Dr. Abhijit Bora.		04.12.17.	05 December 2017	2 years & 2000 C.M.	0.47	0.39
230	Morabharali Earth Mining Permit Area (Block 1) Dist. Sonitpur, Assam.			Silt/ erath	Simplex infrastructure Ltd. Vill Betkuchi, P.O-Sawkuchi, Lokhora, Dist - Kamrup (M) Assam.	Dr. Abhijit Bora.		05.12.17.	07 December 2017	2 years & 98384 C.M.	4.75	4.75
231	4.7 Hectare Ordinary Earth Mining Permit Area, Chakighat, Dist. Sonitpur, Assam.			Ordinary Earth	Simplex infrastructure Ltd. Vill Betkuchi, P.O-Sawkuchi, Lokhora, Dist - Kamrup (M) Assam.	Dr. Abhijit Bora.		06.12.17.	07 December 2017	2 years & 137000 C.M.	4.7	4.7
232	4.8 Hectare Ordinary Earth Mining Permit Area, Chakighat, Dist. Sonitpur, Assam.			Ordinary Earth	Simplex infrastructure Ltd. Vill Betkuchi, P.O-Sawkuchi, Lokhora, Dist - Kamrup (M) Assam.	Dr. Abhijit Bora.		06.12.17.	07 December 2017	2 years & 138000 C.M.	4.8	4.8
233	Morabharali Earth Mining Permit Area(Block 2) Dist. Sonitpur, Assam.			Silt & erath	Simplex infrastructure Ltd. Vill Betkuchi, P.O-Sawkuchi, Lokhora, Dist - Kamrup (M) Assam.	Dr. Abhijit Bora.		05.12.17.	08 December 2017	2 years & 98384 C.M.	4.75	4.75
234	Aaithan Mohpualimora, Silt Mining Permit Area, dist. Dibrugarh, Assam.			Silt	M/S D.K. Assam Associate put. Ltd. Dighalipukhri East, P.O. Guwahati, Dist. kamrup(M), Assam.	Dr. Abhijit Bora.		07.12.17.	08 December 2017	2 years & 1000 C.M.	0.71	0.71
235	Kauripahar, P.P. Land Stone Mining Contract Area. Dist. Karbi-Anglong, Assam.			Stone	Debeswar Kathar, Vill-Bapuram Tokbi Gaon, P.O. Dolamara, P.S. Barpathar, Dist. Karbi- Anglong, Assam.	Dr. Abhijit Bora.		07.12.17.	08 December 2017	7 years & 4000 C.M.	1.0704	1.0704

236	Bogibeel Aai Than Silt Mining Permit Area, Dist. Dibrugarh,			Silt	M/S Bhartia Infra Prajects Ltd. 2nd Floor, 201 Royel Arcade, Dr. B. Baruah Road, P.O. Ulubari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		07.12.17.	08 December 2017	2 years & 100000 C.M.	4.8	4.8
237	Tarajuli Earth Sand Gravel and Boulder Mining Permit Area, Dist. Biswanath, Assam.			Earth Sand Gravel and Boulder	Shailendra Basumatary, Vill-Bhimajuli, P.O. Balichang, Dist. Biswanath, Assam.	Dr. Abhijit Bora.		08.12.17.	11 December 2017	2 years & 500 C.M. ordinary soil, 1000 cm sand, 2000 cm 1000 cm boulder	1.7	1.53
238	Bordoibam Brick Industry Mining Permit Area, Majigaon Gaon for Brick Earth. Dist. Lakhimpur, Assam.			Brick Earth	M/S Bardoibam Brick Industry Proprietor Jyoti Prasad Baruah, Vill-Majigaon Gaon, P.O. Bardoibam, Dist. Lakhimpur, Assam	Dr. Abhijit Bora.		08.12.17.	11 December 2017	2 years & 19520 C.M.	1	1
239	Bantona Area Dibrugarh Forest Range, Dibrugarh Forest Division, Dist. Dibrugarh, Assam.			Sand	Ranjan Dutta, Banipur. P.O.-Dibrugarh,	Sarat Chand Gogoi.		04.12.17.	11 December 2017	1 years & 1000 C.M.	0.4911	——
240	Brahmaputra River Bogibeel Mining Permit Area for Silt, Dist. Dibrugarh, Assam.			Silt	Mr. Biju Kumbang, Vill: Natum, Mishing Gaon, P.O.-Silapathar, P.S.- Silapathar, Dist. Dhamaji, Assam.	Jishnu Dutta Goswami			12 December 2017	2 years & 100000 C.M.	3.8	——
241	MRF Brick Industry (New) Mining Permit Area for Brick Earth, Dist. Biswanath, Assam.			Brick Earth,	Madan Kr. Sahu, Vill: No. 2 ltakhola. P.o.- ltakhola, P.S.-Sootea, Dist. Biswanath, Assam.	Dr. Abhijit Bora.		09.12.17.	13 December 2017	2 years & 1400 C.M.	2.5	2.5
242	Murphulani Sand Stone No.1 Mining permit Area for Sand & Stone. Dist.-Golaghat, Assam.			Sand Stone	Mukunda Gogoi, Ward No. 10. P.O- Golaghat. Dist. Golaghat.	Dr. Abhijit Bora.		09.12.17.	13 December 2017	2 years & 1000 C.M. sand, 1000 cm stone.	5.2	4.15
243	Amsorli Stan Contract Permit Area. Dist. Karbi Anglong, Assam.			Stone	Ratneswar Bordoloi, S/O Lt. Melang Bordoloi, Vill: Amguri, P.O. Amguri, P.S.-Amuguri, Dist. west Karbi Anglong, Assam.	Dr. Abhijit Bora.		09.12.17.	13 December 2017	2 years & 2000 C.M.	3.1	——
244	Timlang Pong Stone Quarry, Dist. Karbi-Anglong, Assam.			Stone	Chiranjiv Agarwal SSA office Building, Mutipung, P.O. Diphu, P.s. Diphu, Dist. Karbi- Anglong, Assam.	Dr. Abhijit Bora.		11.12.17.	13 December 2017	18 months & 5329 C.M.	3.0	——
245	Dirring Sand & Stone Mahal, Dist. Baksa, Assam.			Sand & Stone	Mr. Maheswar Basumatary, S/o- Late Paniram Basumatary, Vill: Bramhapur. P.O. No.1 KataliGaon. P.S. Mushalpur. Dist. Baksa (BTAD)	Jishnu Dutta Goswami		03.12.17.	13 December 2017	7 years & 2500 cm sand, 5000 cm stone.	4.95	——
246	Bhanga Sand Minor Mineral Permit Area. Dist. Karimganj, Assam.			Sand	Mr. Biswajit Deb. S/o- Late Bibhashrm Deb. Vill: Najapathan. P.O. Bhanga Bazar, P.S - Badarpur, Dist. Karimganj, Assam.	Jishnu Dutta Goswami		10.12.17.	13 December 2017	2 years & 10000 C.M.	3.04	——
247	Dikhow River Mining Permit Area. Sumpura Habigaon, for Silt. Dist. Sivasagar, Assam			Silt.	Mr. Bijoy Borgohain, Sunpura gohuingaon, P.O./ P.S/ Dist./ Sivasagar, Assam.	Jishnu Dutta Goswami		03.12.17.	13 December 2017	1 years & 800 C.M.	1.72	——
248	Jhanji River Sand Mining Permit Area 'F' (Santghut - B) for Sand Dist. Sivasagar, Assam.			Sand	Mindu Dutta, Mothadang gaon, P.O. Dhuliapur, Dist. Sivasagar, Assam.	Dr. Abhijit Bora.		18.12.17.	19 December 2017	1 years & 2500 C.M.	1.34	1.12

249	Samarjan Earth Mining Permit Area for Ordinanary Earth, Dist. Dhamaji, Assam.			Ordinanary Earth	Khagendra Changmui Secretary, Samarjan Mining Plan & Samabai Samiti,Vill-Samarjan, P.O.- Samarjan, Dist. Dhemaji, Assam.	Dr. Abhijit Bora.		18.12.17.	19 December 2017	2 years & 10000 C.M.	2.67	2.67
250	Puthimari River Clay Mining Permit Area for Ordinary Clay, Dist. Kamrup, Assam.			Ordinary Clay	Rang Infrastructure. Proprietor: Sri Kanak Deka, Vill: Kshudrapalaha, P.O. Baihatachariali, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		18.12.17.	19 December 2017	2 years & 100000 C.M.	1.32	1.32
251	Nakhula Pahar Stone Permit Area. (Govt. Land) , Dist. Nagaon, Assam.			Stone	M/S l.S. Trading Co. Silver Square mall, 4th Floor G. S. Road, P.O. Bhangagarh, Guwahati- 05. Dist. Kamrup.	Dr. Abhijit Bora.		18.12.17.	19 December 2017	2 years &10000 C.M.	0.3	0.3
252	Deroi River Silt Mining Permit Area 'A' for River Silt. Dist. Sivasagar, Assam.			Silt	Udit Mohan, Amguri Fatikachua p.o. Fatikachua, Dist. Charaidea, Assam.	Dr. Abhijit Bora.		19.12.17.	20 December 2017	1 years & 1000 C.M.	1	0.74
253	Pub Majirgoan Ordinary Clay permit Area for River Silt Ordinary Clay , Dist- Kamrup Assam.			Ordinary Clay	Kaushik Saha Dy. Head (Project) Tiss/ ghy. Boragaon, P.O. Boragaon, P.S. Garchuk, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		19.12.17.	20 December 2017	2 years &50000 C.M.	0.75	0.75
254	DIG/15- B Mining Permit Area for Sand and Clay, Dist. Dibrugarh, Assam.			Sand and Clay	Raja Enterprise (Proprietor) Sri (Raja Borah) Vill: Duliajan, P.O. Duliajan, Dist. Duliajan.	Dr. Abhijit Bora.		21.12.17.	21 December 2017	2 years & 2000 C.M. sand, 4000 cm, Clay.	4.00	4.00
255	Dolamara Stone Quarry, Dist. Karbi- Anglong, Assam.			Stone	M/S B.L. Agarwalagar, Garali, P.O. Jorhat, Dist. Jorhat, Assam.	Dr. Abhijit Bora.		20.12.17.	21 December 2017	2	5.0	4.7
256	Gabharu River Silt/ East Mahal No. 2 for River Silt/ East, Dist. Sonitpur, Assam.			Silt/ East	M/S R.C. Madan Misamari, P.O. Misamari, Dist. Sonitpur, Assam.	Dr. Abhijit Bora.		22.12.17.	22 December 2017	2 years & 15000 C.M.	2.1195	2.1195
257	Dikhow River Mining Permit Area, Konwar Ghat for Silt, Dist. Sivasagar, Assam.			Silt	Mr. Tafizul Islam Hazarika, Prop- M/S T.S. Enterprise Sunpura Ghat, P.O. Gargaon, P.S./ Dist.- Sivasagar, Assam.	Jishnu Dutta Goswami		05.12.17.	22 December 2017	1 years & 1846 C.M.	0.94	——
258	Dikhow River Mining Permit Area, Na- Mati of 2017-18 for Silt, Dist. sivasagar, Assam.			Silt	Mr. Tafizul Islam Hazarika, Prop- M/S - Seuj Enterprise Bamunbari, P.O. Dolbagun, P.S./ Dist.- Sivasagar, Assam.	Jishnu Dutta Goswami		05.12.17.	22 December 2017	1 years & 1740 C.M.	0.60	——
259	Pub Mazirgaon Ordinary Clay Permit Area for River Silt/ Ordinary Clay. Dist. kamrup, Assam.			Ordinary Clay	Mr.Lipsy Enterprise (Proprictor :- Sri Harihar Deka) Hatigaon-Lalitchuburi, P.O. Hatigaon, P.S. Hatigaon, Dist. kamrup(M), Assam.	Dr. Abhijit Bora.		26.12.17.	27 December 2017	2 years & 6000 C.M.	0.75	0.75
260	Desang River Mining Permit Area (Sand) Goriagaon for Sand, Dist. Sivasagar, Assam.			Sand	Budheswar Buragohain Word No. 10, Sonari, P.O. Sonari, Dist. Charaideo, Assam.	Dr. Abhijit Bora.		26.12.17.	27 December 2017	1 years & 500 C.M.	0.99	0.76
261	No.1 Padumanigaon, P.P. Land Mining Permit Area for Sand & Sandy Soil, Dist. Golaghat, Assam.			Sand & Sandy Soil	Prasanta Bivar, Vill:- No.1 Padumoni, P.O. Sarupathar, Dist. Golaghat, Assam.	Dr. Abhijit Bora.		26.12.17.	27 December 2017	2 years & 2000 C.M. sand, 1000 cm, soil.	3.862	3.862

262	Kolia River Sand/ Stone Mining Permit Area No. SD-7, Dist. Tinsukia, Assam.			Sand/ Stone	Nilya Nanda Deori, Takajan Deorigaon.P.O.- Natun Balijan, Dist. Tinsukia, Assam.	Dr. Abhijit Bora.		27.12.17.	27 December 2017	2 years & 4000 C.M.	2.5	2.23
263	Desang River Mining Permit Area, Koibartta Gaon for Sand, Dist. Sivasagar, Assam.			Sand	Unnati N. G.O. Haripara Tiniali, P.O. Nagagaon, Dist. Sivasagar, Assam.	Dr. Abhijit Bora.		27.12.17.	27 December 2017	1 years & 1000 C.M.	0.20	0.18
264	4.0 Hectare Borgang River Mining Permit Area, Dist. Biswanath, Assam.			Sand, Gravel & Boulder	H.R. Srinath(JV) 2nd floor Anil Plaza, G.S. Road, ABC, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		24.12.17.	30 December 2017	2 years & 10000 sand, 5000 gravel & 85000 boulder.	4.0	4.0
265	2.7 Hcetare Monai Mining Permit Area, Dist. Biswanath, Assam.			Sand, Gravel & Boulder	H.R. Srinath(JV) 2nd floor Anil Plaza, G.S. Road, ABC, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		24.12.17.	30 December 2017	2 years & 10000 sand, 10000 gravel & 30000 boulder.	2.7	2.7
266	Rangamati Hill Quarry for Earth, Dist. Kokrajhar, (BTAD), Assam.			Earth	Mr. Shahi Md. Karim , Prop. S.M.K. Construction, Vill:- Nayapara, P.O.& P.S.- Goalpara, Dist. Goalpara, Assam.	Jishnu Dutta Goswami		27.12.17.	01 January 2018	3 year & 20000 C.M.	4B 16L	——
267	Naigaon Earth Mining permite Area. Dist. Kokrajhar, (BTAD) Assam.			Earth	M/s Kakum Enterprises, P.o & P.s - Hanagar, Dist. Papumpare, Arunachal Pradesh.	Jishnu Dutta Goswami		10.12.17.	01 January 2018	2 year & 30000 C.M.	16B 2k 6L	——
268	Sataguri part II quarry for Earth, Dist. Kokrajhar, (BTAD), Assam.			Ordinary Earth	Mr. Shahi Md. Karim , Prop. S.M.K. Construction, Vill:- Nayapara, P.O.& P.S.- Goalpara, Dist. Goalpara, Assam.	Jishnu Dutta Goswami		31.12.17.	01 January 2018	2 year & 10000 C.M.	2B 1K 8L	——
269	Dilli River Stone Mining Permit Area "G" IV of 2017-19, Dist. Sivasagar, Assam.			Stone	Sri deepjyoti Handique, Vill-namrup Salibasa, P.O.- Parbatpur, P.S.- Namrup, Dist. Dibrugarh, Assam.	Jishnu Dutta Goswami		31.12.17.	01 January 2018	2 year & 5000 C.M.	3.8	——
270	Singimari (Monipur) Earth quarry for Bricks, Dist. Kokrajhar, (BTAD), Assam.				Sri Amit Kumar Paul. Money Brick Factory, Vill-Monipur Part-1, Dist. Kokrajhar, (BTAD) Assam.	Jishnu Dutta Goswami		10.12.17.	01 January 2018	3 year & 2500 C.M.	6B 2K 9L	——
271	Morabharali Earth Mining Permit Area (Plot 2), Dist. Sonitpur, Assam.			Silt/ Earth	S.P. Singla Consructions Pvt. Ltd. Vill- Bhomoraguri, P.O. Bhojkhowa Chapari, Dist. Sonitpur, ASSam.	Dr. Abhijit Bora.		31.12.17.	02 January 2018	2 year & 101490 C.M.	4.9	4.9
272	Morabharali Earth Mining Permit Area (Plot 1), Dist. Sonitpur, Assam.			Silt/ Earth	S.P. Singla Consructions Pvt. Ltd. Vill- Bhomoraguri, P.O. Bhojkhowa Chapari, Dist. Sonitpur, ASSam.	Dr. Abhijit Bora.		31.12.17.	02 January 2018	2 year & 101490 C.M.	4.9	4.9
273 (New)	Agyathuri Ghat mining Permit area (plot-1) for Silt/ Earth, Dist. kamrup, Assam.			Silt/ Earth	M/S Rajshekhar Construction Pvt. Ltd. Neha Aaprtments, Block-7A. S. J. Road, Athgaon, P.O. Fency Nazar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		04.01.18.	05 January 2018	2 year & 185250.5 C.M.	4.78	4.78
273	Agyathuri Ghat mining Permit area (plot-1) for Silt/ Earth, Dist. kamrup, Assam.			Silt/ Earth	M/S Rajshekhar Construction Pvt. Ltd. Neha Aaprtments, Block-7A. S. J. Road, Athgaon, P.O. Fency Nazar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		31.12.17.	02 January 2018	2 year & 185250.5 C.M.	4.89	4.89

274 (New)	Agyathuri Ghat Mining Permit area (plot-2) for Silt/ Earth, Dist. kamrup, Assam.			Silt/ Earth	M/S Rajshekhar Construction Pvt. Ltd. Neha Aaprtments, Block-7A. S. J. Road, Athgaon, P.O. Fency Nazar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		04.01.18.	05 January 2018	2 year & 185250.5 C.M.	4.82	4.82
275	Aghunibarai Area , Khowang Forest Range, Dibrugarh Forest Division, Dibrugarh, Assam.			Sand	M/S Suman - Pavan Construction (JV) Mancotta Road, OPP. Corporation Bank, P.O. Dibrugarh, Pin-786003.	Sarat Chand Gogoi.		26.12.17.	02 January 2018	2 years & 65000 C.M.	1.52	——
276	Udmari Ordinary Earth Mining Permit Area,Dist. Morigaon, Assam.			Ordinary Earth	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		03.01.18.	04 January 2018	2 years & 20000 C.M.		——
277	Thakurdova Ordinary Earth Mining Permit Area for Ordinary Earth, Dist. Morigaon, Assam.			Ordinary Earth	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		03.01.18.	04 January 2018	2 years & 65000 C.M.	1.4	——
278	Udmari Ordinary Earth Mining Permit Area, Dist. Morigaon.			Ordinary Earth	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		01.01.18.	04 January 2018	2 years & 20000 C.M.	0.50	——
279	Maliata Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Shah Nawaj Ali Ahmed Moniari Tiniali, P.S. Palasbari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		04.01.18.	05 January 2018	2 years & 47600 C.M.	0.5352	——
280	Nagadum Budarbong Mining Permit Area for Stone, Dist.Cachar, Assam.			Stone	Pritem Bhatta Charjee. Vill-Nagadum- Budarbond, P.O. Nagadum- Budarbond, Dist. Cachar, Assam.	Dr. Abhijit Bora.		05.01.18.	05 January 2018	2 years & 25200 C.M.	1.606	1.606
281	Maliata Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Shsh Nawaj Ali Ahmed, Moniari Tiniali, P.O. Moniari Tiniali, P.S.- Palasbari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		03.01.18.	05 January 2018	2 years & 47600 C.M.	0.5352	——
282	Ambari (Goroimari) Earth Mining Permit Area for Ordinary Earth. Dist. Kamrup, Assam.			Ordinary Earth	Md. Abed Ali, Dhumgara Gaon, P.O.- Aggumi Dist. Kamrup, Assam.	Dr. Abhijit Bora.		06.01.18.	06 January 2018	2 years & 4500 C.M.	0.3211	——
283	Agyathuri Ghat Mining Permit Area for Silt/ Earth. Dist. Kamrup, Assam.			Silt/ Earth	Zinnat Ahmed, H. No.11, Sijubari, P.O. Hatigaon, Dist. Kamrup (M) Assam.	Dr. Abhijit Bora.		08.01.18.	08 January 2018	2 years & 7700 C.M.	0.72	0.72
284	Morabharali Sand, Gravel and Earth Mahal No.2, Dist.- Sonitpur, Assam.			Sand, Gravel and Earth Mahal	M/S M.P. Traders, C/O Sri Pranab Jyoti Hainary Lakhra, P.O. Sawkuchi, Dist. Kamrup (M) Assam.	Dr. Abhijit Bora.		09.01.18.	09 January 2018	5 years & 21000 sand, 7000 gravel, 28000 C.M.	3.50	3.50
285	Sadilapur Brahmaputra Silt (Ordinary Clay) Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	M/S P.A. Associates Bijaynagar, P.O- Bijaynagar, P.S.- Palasbari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		09.01.18.	10 January 2018	2 years & 30000 C.M.	3.60	3.60
286	Progressive Mine Closure plan Saijang Quarry for Stone Mining, Dist. Karbi-Anglong, Assam.			Stone	North - East plantation & Commercial (P) Ltd. Regd. Office, Dr. Zakir Hussion path, Near Milan Bibah Bhavan, Sarumotoria, Hengrabari, Ghy. 36. P.O & P.S. Dispur, Dist. Kamrup (M) Assam.	Jishnu Dutta Goswami		13.11.17.	11 January 2018	2 years & 377280 C.m., 241228 C.M., 30000 C.M.	2.88	——

287	Florican pork Silt Mining Permit Area. Dist. Kokrajhar, BTAD, Assam.			Silt	M. K. Engincering west Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		09.01.18.	09 January 2018	2 years &65000 C.M.	3.1	3.1
288	Choto Malgaon Part II Erath Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.			Earth	M.K Engineering west Maligaon , P.O- Maligaon, Dist.- Kamrup (M)	Dr. Abhijit Bora.		11.01.18.	11 January 2018	2 years & 10000 C.M.	1.0	1.0
289	Bherbheri - 1 Sand Mahal for Sand, Dist. Kamrup (M) Assam.			Sand	Diganta Rabha Vill: Bahatpur P.O. Ratanpur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		11.01.18.	11 January 2018	5 years & 50000 C.M.	1.00	0.95
290	Tingrai River Bed Mining Permit Area, Dib-17 of 2017-19. Lakhipathar Forest-Range, Digboi Division, Dist. Tinsukia, Assam.			Clay (silt)	Sri Janak Phukan, Namsing Gaon. P.O- P.S. Tinsukia, Assam, Pin- 7886125.	Sarat Chand Gogoi.		10.01.18.	12 January 2018	2 years & 3000 C.M.	4.90	——
291	Dilli Rever Mining Permit Area DBR/ JEY-ORE/ 6 of 2018-20 Jeypore Range, Dibrugarh forest Division, Dist. Dibrugarh, Assam.			Stone	M/S ASCON S.G Commercial Complex, P.O- Dibrugarh, Dist.- Dibrugarh, Assam.	Sarat Chand Gogoi.		04.01.18.	12 January 2018	2 years & 2000 C.M.	2.93	——
292	Saijang Quarry for Dillai River Sand, Gravel Sand Mining, Dist. Karbi-Anlong, Assam.			Sand Gravel & Sand Minng	North - East plantation & Commercial (P) Ltd. Regd. Office, Dr. Zakir Hussain path, Near Milan Bibah Bhavan, Sarumotoria, Hengrabari, Ghy. 36. P.O & P.S. Dispur, Dist. Kamrup (M) Assam.	Jishnu Dutta Goswami		03.12.17.	12 January 2018	2	3.04	——
293	Disang River Sand Mining Permit Area, Chenkoli, Dist. Sivasagar, Assam.			Sand	M/S Super Infrastructure Pvt. Ltd. Charaidea, P.O., P.S. & Dist. Sivasager, Assam.	Jishnu Dutta Goswami		12.01.18.	12 January 2018	1 year & 500 C.M.	0.165	——
294	Rangamati Baghmara Stone Quarry, Dist. Dhubri, Assam.			Stone	Joydeep Roy Kokrajhar College Rood, word No. 7. P.O. Kokrajhar, Dist. kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.		12.01.18.	12 January 2018	2 years & 4000 C.M.	2.61	2.61
295	Saukuchi Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Suraj Bhan Mittal Bharalumukh, P.O. Bharalumukh, P.S. Bharalumukh, Dist. kamrup(M), Assam.	Dr. Abhijit Bora.		12.01.18.	12 January 2018	1 year & 37000 C.M.	0.7452	——
296	Bankakata Brick Earth Mining Permit Area for Brick Earth, Dist. Kamrup, Assam.			Brick Earth	Tamiz Ali, Vill:- Gumi Mohgar gaon, P.O. Chhaygaon, P.S. Chhaygaon. Dist. Kamrup, Assam.	Dr. Abhijit Bora.		15.01.18.	16 January 2018	2 year & 2500 C.M.	0.70	0.70
297	Sadilapur Brahmaputra River Ordinary Clay Mining Permit Area, Dist. kamrup, Assam.			Ordinary Clay	Anupam Nirman Pvt. Ltd. Bhaskar Nagar, Bya land - 2, P.o. Zoo Road, P.S.- Chandmari, Dist. Kamrup(M), Assam.	Dr. Abhijit Bora.		15.01.18.	16 January 2018	2 year & 3000 C.M.	3.60	3.60
298	Dahjutia Sonpara & Nalgaon Brick Earth Mining permit Area, Dist. kamrup, Assam.			Brick Earth	M/S SBI Brick & (Proprietor: Md. Siraj Ali) vill: Bholagaon, P.o-Sikarhati, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		17.01.18.	17 January 2018	2 years & 45446 C.M.	2.3281	2.3281

299	3 No. Rampur Gaon Brick Earth Mining permit Area, Dist. kamrup, Assam.			Brick Earth	M/s JRE Bricks & Proprietor:- Sri Ranjit kalita, Vill:- Dhantola Gaon, P.O.- Zharobori, Dist. kamrup, Assam.	Dr. Abhijit Bora.		16.01.18.	17 January 2018	2 years & 17106 C.M.	0.8763	0.8763
300	Dhantola Gaon Brick Earth Mining Permit Area, Dist. kamrup, Assam.			Brick Earth	M/S MDB Bricks (Proprietor: Sri Rajesh Kagliwal) Vill: Dhantola Gaon, P.o. Zharobori, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		16.01.18.	17 January 2018	2 years & 18020 C.M.	0.9231	0.9231
301	Dhaniagog Ordinary Clay Mining Permit Area. Dist. Nalbari, Assam.			Ordinary Clay	Tilak Sarma, Vill: Barkulhati, P.O. Kalog, P.S. Kumarkuchi, Dist. Nalbari, Assam.	Dr. Abhijit Bora.		11.01.18.	17 January 2018	2 years & 20000 C.M.	1.1506	——
302	DIG- 21 of 2017-19 Lekhapani Range, Digboi Forest Division,Dist. Tinsukia, Assam.			Sand & Clay	Sunil Kumar Sah, P.O.- Udaipur, P.S. Lekhapani, Dist. Tinsukia, Assam.	Sarat Chand Gogoi.		04.01.18.	16 January 2018	2 years & 1600 cm sand, 896 c.m. clay	2.6	——
303	Haropara Ordinary Clay. Mining permit Area, Dist. Kamrup, Assam.			Ordinary Clay	Binayak Kr. Barman, Bajiripara Gaon, P.O.- Rampur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		20.01.18.	24 January 2018	2 years & 6000 C.M.	0.4348	——
304	Dahajatia Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	Dilip Kr. Kalita, Santipur Gaon, P.O.- Rampur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		20.01.18.	24 January 2018	2 years & 6500 C.M.	0.5298	——
305	Devkota Nagar (Paschim Baragaon) Earth Mining Permit Area, Dist. Kamrup (M) Assam.			Ordinary erath	Nilbahadur Chetry, Devkota Nagar (Paschim Baragaon) P.O. Maligaon, P.S.- Maligaon, Dist. Kamrup(M) Assam.	Dr. Abhijit Bora.		19.01.18.	24 January 2018	1 year & 875 C.M.	1.06	——
306	Haropara & Dahajatia Ordinary Clay Mining Permit Area.			Ordinary Clay	Santosh Das, Bajiripara Gaon P.O.- Rampur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		23.01.18.	24 January 2018	2 years & 20000 C.M.	1.3781	——
307	Kochpara Ordinary Clay Mining permit Area			Ordinary Clay	Tilak Kalita, Hudumpur Gaon, P.o.- Palasbari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		19.01.18.	24 January 2018	2 years & 12000 C.M.	0.8215	——
308	Rampur Ordinary Clay Mining Permit Area for Ordinary Clay, Dist. Kamrup, Assam.			Ordinary Clay	Nitul Kalita, Vill.- 1No. Ramrup, P.O.- Rampur, Dist, Kamrup, Assam.	Rupam Das		17.01.18.	24 January 2018	1 years & 6000 C.M.	0.4482	0.4482
309	Rampur Ordinary Clay Mining Permit Area for Ordinary Clay, Dist. Kamrup, Assam.			Ordinary Clay	Nitul Kalita, Vill.- 1No. Ramrup, P.O.- Rampur, Dist, Kamrup, Assam.	Rupam Das		17.01.18.	24 January 2018	1	0.97	0.97
310	Baranti Maniari Ordinary Clay Mining Permit Area, for Ordinary Clay, Dist. Kamrup, Assam.			Ordinary Clay	Faruk Ali Dewan, Vill.- Hatigaon, P.O.- Bijoynagar, Dist. Kamrup, Assam.	Rupam Das		17.01.18.	24 January 2018	1 years & 5000 C.M.	0.2917	0.2917
311	NBI Brick Industry Mining Permit Area for Brick Kiln Earth, Dist. Kamrup, Assam.				M/S NBI Brack Industry, Proprictor- Nayan Mahanta, Vill.- Nahira, P.O.- Nahira, Dist. kamrup, Assam.	Rupam Das		17.01.18.	24 January 2018	2 years & 18000 C.M.	0.8550	0.8550
312	Sahar Chunsali,P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary earth	Guwahati Refinery IOC Ltd. Noonmati, P.O.- Noonmati, Dist. Kamrup(M), Assam.	Dr. Abhijit Bora.		24.01.18.	24 January 2018	2 years & 40000 C.M.	0.4978	——

313	Moragdola N.C. Earth Mining Permit Area, Dist. kamrup (M), Assam.			Ordinary earth	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, Ulubari, Ghy- 781007.Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		24.01.18.	24 January 2018	1 years & 50000 C.M.	0.47	——
314	Chamatapathar Earth Mining Permit Area. Dist. Kamrup (M), Assam.			Ordinary earth	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, Ulubari, Ghy- 781007.Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		24.01.18.	24 January 2018	1 years & 100000 C.M.	0.42	——
315	Loflong N.C.P.P. Land Earth Mining Permit Area, Dist. kamrup (M), Assam.			Ordinary earth	Bhartia Infara Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, Ulubari, Ghy- 781007.Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.		24.01.18.	24 January 2018	2 years & 440640 C.M.	2.754	——
316	Maijan Barsuikia Gaon Permit Area, Dibrugarh Division, Dist, Dibrugarh. Assam.			Ordinary Clay	Sri Hridajananda Konwar, S.G. Commercial Complex, Mancatha Road, P.O.- Dibrugarh, Pin.-786001.	Sarat Chand Gogoi.		20.01.18.	29 January 2018	2 years & 3000 C.M.	1.5	——
317	Permit Plot No.2, Bogibeel Area of Brahamaputra River Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.			Ordinary Clay	K.K. MB (JV) Milan Nagar, P.O. Dibrugarh.	Sarat Chand Gogoi.		20.01.18.	29 January 2018	2 years & 89070 C.M.	4.8	——
318	Permit plot No.-3 Bogibeel Area of Brahamaputra River Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.			Ordinary Clay	K.K. MB (JV) Milan Nagar, P.O. Dibrugarh, Bogibeel Plot-1	Sarat Chand Gogoi.		20.01.18.	29 January 2018	2 years & 89070 C.M.	4.93	——
319	Permit plot No.-1 Bogibeel Area of Brahamaputra River Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.				K.K. MB (JV) Milan Nagar, P.O. Dibrugarh, Bogibeel Plot-1	Sarat Chand Gogoi.		20.01.18.	29 January 2018	2 years & 89071 C.M.	4.8	——
320	Pat Halodhia Ordinary Earth Mining Permit Area. Dist. kamrup, Assam.			Ordinary Earth	Laghanu Rabha pat Halodhia, P.O. Rani, P.S.- Polasbari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		25.01.18.	29 January 2018	2 years & 3000 C.M.	0.21	——
321	Kendurigaon Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.			Ordinary Earth	Jayanta Hazarika & Jugesh Koibarta, Barharamdogaon, P.O. Amranga (Barihat), Dist. Kamrup, Assam.	Dr. Abhijit Bora.		25.01.18.	29 January 2018	2 years & 47724 C.M.	1.59	——
322	Pazibindha Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.			Ordinary Earth	Dharjya Kalita & Chandradhar Kalita, Saruharamdo Gaon, P.O.- Amranga (Barihat) Dist. Kamrup, Assam.	Dr. Abhijit Bora.		25.01.18.	29 January 2018	2 years & 29700 C.M.	0.99	——
323	Setpakhali Ordinary Clay Mining Permit Area, Dist. kamrup, Assam.			Ordinary Clay	Parag Das, Saru Tazpur Gaon, P.O. Rampur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		25.01.18.	29 January 2018	2 years & 16000 C.M.	1.1092	——
324	Bahtola Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary erath	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		27.01.18.	29 January 2018	1 year & 9000 C.M.	0.2128	——
325	Bhugdoi River (Murmuria) Mining Permit Area for Sand, Dist. Jorhat, Assam.			Sand	Ranjan Tasa Pachim Bangal Pukhuri, P.O. Jorhat, Dist. Jorhat, Assam.	Dr. Abhijit Bora.		27.01.18.	29 January 2018	2 years & 4500 C.M.	4.75	4.24

326	Murkata Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary erath	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		27.01.18.	29 January 2018	6 months & 7500 C.M.	0.1913	——
327	Helagog Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary erath	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		27.01.18.	29 January 2018	6 months & 41000 C.M.	1.01	——
328	Nahira Brick Earth Mining permit Area, Dist. kamrup, Assam.			Brick Earth	M/S TBI Bricks (Proprictor:- Sri Paresh Kalita) Vill.- Saru Tazpur, P.O.- Rampur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		27.01.18.	29 January 2018	2 years & 16560 C.M.	0.8483	0.8483
329	3 No. Rampur Ordinary Clay Mining permit Area, Dist. kamrup, Assam.			Ordinary Clay	Niral Kalita 3 No. Rampur Gaon, P.O.- Rampur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		25.01.18.	29 January 2018	2 years & 22000 C.M.	1.5146	——
330	BPR Brick Industry Mining Permit Area for Brick Earth, Dist. kamrup, Assam.			Brick Earth,	M/S BPR Brick Industry, Proprictor :- Smti Anima Bora, Vill.- Haropara, P.O.- Jharobari, Dist. Kamrup, Assam.	Rupam Das		30.01.18.	30 January 2018	2 years & 14400 C.M.	0.6449	0.6449
331	PBI Brick Industry Mining Permit Area for Brick Earth, Dist. Kamrup, Assam.			Brick Earth,	M/S PBI Brick Industry, Proprictor :- Pankaj Soud, Vill.- Dhabargaon, P.O.- Natun Jarabari, Dist. Kamrup, Assam.	Rupam Das		30.01.18.	30 January 2018	2 years & 11000 C.M.	0.4710	0.4710
332	West Dolamara Stone Quarry, Dist. Karbi- Anglong, Assam.			Stone	N.K. Agarwalla, A.T. Road, N.H.- 37, Bokakhat- 785612, Dist. Golaghat, Assam.	Dr. Abhijit Bora.		27.01.18.	30 January 2018	2 years & 10000 C.M.	3.0	3.0
333	Pazibandha Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.			Brick Earth,	Baikuntha Thakuria Pazibandha Gaon, P.O.- Barihat, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		31.01.18.	01 February 2018	2 years & 20000 C.M.	2.9115	——
334	Pazibandha Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.			Brick Earth,	Manabendra Thakuria & Naba Kishore Thakuria, Pazibandha Gaon, P.O.- Barihat, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		31.01.18.	01 February 2018	2 years & 25000 C.M.	2.4311	——
335	Andherijuli P.p. Land Ordinary Earth Mining permit Area, Dist. kamrup, Assam.			Ordinary Earth	Tikam Rabha Andherijuli Gaon, P.O. Rani, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		29.01.18.	01 February 2018	6 months & 18000 C.M.	0.672	0.672
336	West Dolamara Stone Quarry, Dist. karbi Anglong, Assam.			Stone	M/S M.P. Agarwalla A.t. Road. N. H.- 37 Bokakhat- 785612, Dist. Golaghat, Assam.	Dr. Abhijit Bora.		27.01.18.	01 February 2018	1 year & 5000 C.M.	3.0	3.0
337	Kalain Stone Mining Mineral Unit No. 1, Dist. Cachar, Assam.			Stone	M/S D & J Supplier (Abdul Latifur Rahman, Registered (Authorized) Partner) Gandhi Basti Tiniali, H. No. 14 Bye Land No. 1, P.O. Silpukuri, Dist. kamrup, Assam.	Dr. Abhijit Bora.		31.01.18.	01 February 2018	7 years & 56000 C.M.	39.00	29.25
338	Kalain Stone Mining Mineral Unit No. 2, Dist. Cachar, Assam.			Stone	M/S Trio Stoney Mart (Abdul Latifur Rahman, Registered (Authorized) Partner) Gandhi Basti Tiniali, H. No. 14 Bye Land No. 1, P.O. Silpukuri, Dist. kamrup, Assam.	Dr. Abhijit Bora.		31.01.18.	01 February 2018	7 years & 70000 C.M.	30.00	22.50

339	Bihita Ordinary Earth Mining Permit Area for Ordinary Earth, Dist. Morigaon, Assam.			Ordinary Earth	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		01.02.18.	02 February 2018	2 years & 30000 C.M.	1.3	——
340	Thaligram Sand, Gravel and Boulder Mining Permit Area, Dist. Cachar, Assam.			Sand, Gravel and Boulder	Sri, Rezaul Karim Laskar, Proprictor of R. K. Tread Agency, Vill.- Uttar Krishnapur- 1, P.S.- Silchar, Dist. Cachar, Assam.	Abhijeet Adhikari		29.01.18.	02 February 2018	2 years & 60000 C.M.	2.79	2.5
341	Buroi River Sand & Boulder Mining Permit Area, Dist. Biswanath, Assam.			Sand & Boulder	ECI Engineering & Construction Co.Ltd Plat No A-12-13 , Panchavati Township Manikanda, Hyderabad-500089, Andhra Pradesh, India	Dr. Abhijit Bora.		01.02.18.	02 February 2018	2 years & 30000 C.M. Sand & 10000 C.M. Boulder.	4.98	4.67
342	Sunsali Ghat Ordinary Clay Permit Area for River Silt (Ordinary Clay), Dist. Kamrup, Assam.			Ordinary Clay	Prasad & Company (Project Works) Ltd. 6-3-871/3, Shehalata, Greenlands Road, Begumpet, Hyderabad-500016, Telengaon.	Dr. Abhijit Bora.		02.02.18.	03 February 2018	2 years & 30000 C.M.	2.00	2.00
343	Patgaon Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Dinesh Kalita, Vill.- Patgaon, P.O.- Rani, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		02.02.18.	03 February 2018	1.5 (one & half) year & 12000 C.M.	0.4616	——
344	Agyathuri Ghat Mining Permit Area for Silt/ Earth. Dist. Kamrup, Assam.			Silt/ Earth	M/S R.P. Enterprise Amingaon, P.O. Dodora, P.S.- North Guwahati, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		05.02.18.	06 February 2018	2 years & 43000 C.M.	1.30	1.30
345	Pairange Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	NCDC - GPT (JV) ward No. 5, R.D. Road, P.O.- Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		05.02.18.	06 February 2018	2 years & 22000 C.M.	1.52	——
346	Jamunamukh Ston/ Sand Gravel Permit Area (P.P. Land) Dag. No. 745, patta No. 83. Dist. Hojai, Assam.			Ston/ Sand	Fatima Khatum, Vill.- Bhelwguri gaon. P.O. Matertali, Dist.Hojai, Assam.	Dr. Abhijit Bora.		05.01.18.	06 February 2018	2 years & 10000 C.M. sand gravel, 2500 C.M. stone.	0.2515	0.2515
347	Holonjuli - Ganakpara Ordinary Clay Mining Permit Area, Dist. kamrup, Assam.			Ordinary Clay	NCDC - GPT (JV) ward No. 5, R.D. Road, P.O.- Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		06.02.18.	07 February 2018	2 years & 48500 C.M.	3.9792	——
348	Khowrang Boulder Mahal, Dist. Udalguri, B.T.C. Assam.				Arpan Daimary, Vill- Majgaon (Pakribari) P.O. Khawrang, Dist. Udalguri, B.T.A.D (Assam)	Dr. Abhijit Bora.		06.02.18.	07 February 2018	5 years & 23100 C.M.	4.80	4.42
349	Belsiri River Sand and Gravel Mahal No. 3, Dist. Sonitpur, Assam.			Sand and Gravel	Manoranjan Bora, Lakhra, P.O. Sawkuchi, Dist. Kamrup (M) Assam.	Dr. Abhijit Bora.		07.02.18.	08 February 2018	7 years & 105000 C.M.sand, 35000 C.M. gravel.	4.50	4.22
350	Maukuchi P.P. Land Ordinary Clay Mining Permit Area, Dist. kamrup, Assam.			Ordinary Clay	Rang Infrastructure. Proprietor: Sri Kanak Deka, Vill: Kshudrapalaha, P.O. Baihatachariali, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		08.02.18.	09 February 2018	2 years & 100000 C.M.	3.4788	——
351	Parlli Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Nirmala Sarma, Jyotikuchi, P.O. Ambari, P.S. Basistha, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		12.02.18.	12 February 2018	2 years & 21600 C.M.	1.0289	——
352	Kakai Earth Sand and Gravel Mining Contract Area, Dist. Lakhimpur, Assam.			Sand and Gravel	Sri Rajib Sarmah, Vill: Kamalabaria, P.O.- Phukanarhat, P.S.- Panigaon, Dist. Lakhimpur, Assam.	Rupam Das		07.02.18.	12 February 2018	7 years & 11888 C.M.	6	4.5

353	Agsia Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Sri Anil Das, Kokjhargaon, P.O.- Mirza, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		10.02.18.	12 February 2018	1 year & 18720 C.M.	0.6240	——
354	Sahar Guwahati 1st port Ordinary Earth Mining Earth Mining Permit Area, Dist. Kamrup (M) Assam.			Ordinary Earth	Sri Sunil Kr. Sarawgi, Fatasit, P.O.- Fatasit, Dist. Kamrup (M) Assam.	Dr. Abhijit Bora.		10.02.18.	12 February 2018	6 months & 2500 C.M.	0.1338	——
355	Bamungaon Part II Earth Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.				M/S Macrocosm Builders, B.B. Road, P.O. Barpeta, Dist. Barpeta, Assam.	Dr. Abhijit Bora.		10.02.18.	12 February 2018	2 years & 12000 C.M.	1.4905	1.4905
356	JMK Brick Industry Mining Permit Area for Brick Earth , Dist. Biswanath			Brick Earth	Sri Dinesh Das, Bijulijaroni, P.O. Serelia, P.S. Behali, Dist. Biswanath.	Dr. Abhijit Bora.		10.02.18.	12 February 2018	2 years & 1400 C.M.	2.5	2.5
357	Santospur P.P. Land Sand Gravel Mining Permit Area, Dist. Dhubri, Assam.			Sand	Abdullah Sheikh, Santospur Gaon, P.O. Tilapara, Dist. Dhubri, Assam.	Dr. Abhijit Bora.		12.02.18.	13 February 2018	2 years & 20000 C.M.	0.982	0.982
358	Patimari P.P. Land Sand Gravel Mining Permit Area, Dist. Dhubri, Assam.			Sand	M/s Shivam SC JV,59, Zoo Narengi Road, P.O.- Geetanagar, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		12.02.18.	13 February 2018	2 years & 10000 C.M.	0.35	0.35
359	Mikirbari Ordinary Earth Mining Permit Area, Dist. Morigaon			Ordinary Earth	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		12.02.18.	13 February 2018	2 years & 60000 C.M.	——	1.5
360	Mikirbari Ordinary Earth Mining Permit Area, Dist. Morigaon			Ordinary Earth	N.C. Das & Allied INFRA(JV) P-16, Bentick Street, 3rd floor, A.C. Mansion, kolkata, 700001	Dr. Abhijit Bora.		12.02.18.	13 February 2018	2 years & 125000 C.M.	——	4.2
361	Dumpara Brahmaputra River Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	Sri Kedar Chetri, Hajubori, P.O. Chandrapur, Dist. Kamrup (M) Assam.	Dr. Abhijit Bora.		12.02.18.	13 February 2018	2 years & 28392 C.M.	2.01	2.01
362	Tepesia P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M) Assam.			Ordinary Earth	Sri Sashanka Baruah Tepesia, P.O. Sonapur, Kamrup (M), Assam.	Dr. Abhijit Bora.		13.02.18.	14 February 2018	1 year & 17000 C.M.	0.45	——
363	NKD- M- 14 Mangaldai River Mining Contract Area, Dist. Darrang, Assam.			stone & sand gravel	Sri Rajib Kr. Deka, Betkuchi, 3 No. word, B. B. Road, P.O. Mangaldai, Dist. Darrang, Assam.	Dr. Abhijit Bora.		13.02.18.	14 February 2018	7 years & 35000 C.M.	14.0	12.46
364	Loksho Gaon P.P. Land Stone Quarry, Dist. Karbi-Anglong			stone & sand gravel	Simplex- Somdutta Builder (JV) Betkuchi, P.O. Sawkuchi, Guwahati, Kamrup (M) Assam.	Dr. Abhijit Bora.		14.02.18.	14 February 2018	2 years & 25000 C.M. stone & 25000 C.M. sand Gravel	4.6	——
365	Gopeswar Stone Quarry No. 3, Dist. Kamrup, Assam.			Stone	M/S KMC Conctruction Ltd. Christanbasti, P.O.- Christanbasti,Dist. Kamrup, Assam.	Dr. Abhijit Bora.		14.02.18.	15 February 2018	2 years & 481000 C.M.	0.96	——
366	Niz Bhawanipur Ordinary Clay Mining Permit Area, Dist. Barpeta.			Ordinary Clay	M/S KMC Conctruction Ltd. Christanbasti, P.O.- Christanbasti, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		14.02.18.	15 February 2018	2 years & 12000 C.M.	0.8028	——
367	Panikhaiti P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Smti. Madhumita Sarma, Adarshpur Bye Land-2, P.O.- Kahilipara, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		17.02.18.	15 February 2018	1 years & 4400 C.M.	0.141	——

368	Matia Pahar Stone Permit Area (Govt. Land), Dist. Nagaon, Assam.			Stone	National Highway Infrastucturi Dev. Corporation Ltd. Sarat Tower, 1st Floor, Majgaon, Tezpur, 784001, Dist. Sonitpur, Assam.	Dr. Abhijit Bora.		17.02.18.	20 February 2018	2 years &100000 C.M.	4.00	4.00
369	M/s Bhawan Brick Industry Mining Permit Area for Brick Earth, Dist. Kokrajharh, Assam.			Brick Earth,	M/S Bhawan Brick Industry Chirakata Part - 1 Gaon, P.O.- Chirakata, Dist. Dhubri, Assam.	Dr. Abhijit Bora.		17.02.18.	20 February 2018	2 years & 30000 C.M.	1.8973	1.8973
370	Chaparmuch- Kopili-Nodi, Sand Permit Area 1(B) (Rev. Portion) Dist. Nagaon, Assam.			Sand	M/s Sanwarmal Khetawat T.P. Road, P.O. Haibargaon, P.S.- Sadar, Dist. Nagaon, Assam.	Dr. Abhijit Bora.		19.02.18.	23 February 2018	2 years & 5000 C.M.	4.00	3.64
371	M/S V.I.P. Brick Field, Brick Earth Mahal for Brick Earth. Dist. Dibrugarh, Assam.			Brick Earth	M/S V.I.P. Bricks Field, Vill, Hatigarh Balijan, P.O. Tingrai Chariali, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.		09.02.18.	20 February 2018	2 years & 6000 C.M.	0.39	——
372	Jyotikuchi P.P. Land Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Tiyya Construction Pvt. Ltd. (C/O Md. Ekram Kalam), Ulubari, P.O.- PaltanBazar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		20.02.18.	21 February 2018	1 year & 11000 C.M.	1.0436	——
373	Dumpara Brahmaputra River Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	M/S Shivam GDCL (JV) (Authorized person:- Sri Puspa Basumatary) Vill:- Morongabari, P.O.- Sonapur, Dist. Kamrup(M), Assam.	Dr. Abhijit Bora.		20.02.18.	21 February 2018	2 years & 5000 C.M.	0.94	0.94
374	Maijan Permit Area, Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.			Ordinary Clay	Sri Prabin Dutta, Vill:- Kumaronichiga, P.O.- Rajabheta, P.S.:- Dibrugarh.	Sarat Chand Gogoi.		09.02.18.	20 February 2018	2 years & 3000 C.M.	2.0	——
375	Mairapur P.P Land Earth Mining Permit Silt/ Earth, Dist. Kamrup, Assam.				Barnida Sangma, Vill:- Moirapur, P.O. Rani, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		21.02.18.	23 February 2018	2 years & 12000 C.M.	0.1722	——
376	Madhyan Khanda Mining Permit Area, for Silt/ Earth, Dist. Kamrup, Assam.			Silt/ Earth	Titumoni Borah, Dihing Satra, P.O. North Guwahati, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		21.02.18.	23 February 2018	2 years & 5000 C.M.	0.54	0.54
377	Lower Dhansiri S/S-Mahal- B, Dist. Udalguri, B.T.C. Assam.			Sand	Apurba Kumar Saharia, Vill:- Bhebarghat, P.O.- Mangaldoi, P.S.- Mangaldoi, Dist.Darrang, Assam.	Dr. Abhijit Bora.		22.02.18.	23 February 2018	7 years & 8000 C.M.	4.00	4.00
378	Hatigaon P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Elora Borgohain, Hatigaon, P.O. Hatigaon, P.S. Hatigaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		22.02.18.	23 February 2018	1 years & 1350 C.M.	0.09	——
379	Noonmati P.P.Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	M/S Protech Buildcon Pvt. Ltd. R.No. 606, Protect Center, P.O. Dispur, Dist. Kamrup (M) Assam.	Dr. Abhijit Bora.		22.02.18.	23 February 2018	3 years & 3350 C.M.	0.3346	——
380	Tepesia Government Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	M/S Golden Groups, Vill:- Sonapur (Baruabari) P.O.- Sonapur, Dist:- Kamrup (M), Assam.	Dr. Abhijit Bora.		22.02.18.	23 February 2018	2 years & 5431 C.M.	0.1981	——

381	Chandrapur Stone permit Area No.2 Dist.- Kamrup (M) Assam.			Stone	Shivam Trascom Pvt. Ltd. 59, Zoo Narengi Road, Geetanagar, Guwahati-21, P.S.- Geetanagar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		25.02.18.	26 February 2018	6 months & 15000 C.M.	0.3	0.3
382	Gandhinagar Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary earth	Jamuna Prashad Rajgour, Vill:- Gandhinagar, P.O. Gandhinagar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		25.02.18.	26 February 2018	1 years & 48600 C.M.	0.7635	——
383	KW-1 Singra No. 1 (2018-20) Mining Permit Area for Sand. Dist. Kamrup, Assam.			Sand	Mohan Rabha, Vill:- Pakharapara. P.O.- Boko. Dist. Kamrup, Assam.	Dr. Abhijit Bora.		25.02.18.	26 February 2018	2 years & 8000 C.M.	3.0	2.24
384	Dherai Silt Mahal , Dist.:- Sonitpur, Assam.			Ordinary silt/ earth	Pradip Chandra Boro. Vill:- Barbil Kachori Gaon, P.O. Barbil Kachori, Dist. Sonitpur, Assam.	Dr. Abhijit Bora.		26.02.18.	03 March 2018	5 years & 17500 C.M.	2.5	2.5
385	Dhantola Gaon Brick Earth Mining Permit Area, Dist. kamrup, Assam.			Brick Earth	M/S HMB Bricks (Proprietor:- Sri Dabilal Gupta) Vill:- Dhantola Gaon, P.O.- Zharobori, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		26.02.18.	28 February 2018	2 years & 36000 C.M.	1.6685	1.6685
386	Amerigog P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Bhuban Gaon H. No.16, Amrit Path, Ganeshguri, P.O.- Dispur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		26.02.18.	28 February 2018	1 years & 15200 C.M.	1.2209	——
387	Bhairab Hill Stone Quarry for Stone, Dist. Bongaigaon, BTAD, Assam.			Stone	Rohit Agarwala, Bongaigaon, P.O. Bongaigaon, P.S. Bongaigaon, Dist. Bongaigaon, Assam.	Dr. Abhijit Bora.		28.02.18.	03 March 2018	5 years & 50000 C.M.	1.0	1.0
388	Doigrung River Sand Mahal. Dist. Karbi-Anglong, Assam.			Sand	Joy Ingti, Vill:- Chokihola, P.O.:- Chokihola, Dist. Karbi- Anlong, Assam.	Dr. Abhijit Bora.		28.02.18.	03 March 2018	7 years & 14000 C.M.	3.0	2.12
389	Upper Deopani River Sand Mahal, Dist. Karbi - Anlong, Assam.			Sand	Sarmen Engit Chephong Sajir, P.O.- Diphu, Dist. Karbi- Anlong,Assam.	Dr. Abhijit Bora.		28.02.18.	03 March 2018	7 years & 7000 C.M.	5.0	2.65
390	Naojan Habigaon Ordinary Clay (Earth) Mining Permit Area. (Dibrugarh Forest Division), Dist. Dibrugarh, Assam.			Ordinary Clay	M/S Atlanta Limited, 101, Shree Amba Shati Chambers, opp. Hotel Leela, Andheri- Kurla Road, Andheri (East), Momboi	Lakshyajit Sonowal.		12.02.18.	03 March 2018	2 years & 20000 C.M.	1.84	1.74
391	Brahmaputra River Bed Ordinary Clay Mining Contract/ Permit Area No. SK-1 (Doomdooma Division), Dist. Tinsukia, Assam.			Ordinary Clay	Sri Jayanta Nath Buragohain, Bordoloi Nagar Land No.-8, See-II, Dist. Tinsukia, Assam.	Jyoti Prasad Rajkhowa		20.02.18.	03 March 2018	2 years & 13000 C.M.	2.5	1.88
392	DIG- 22 of 2018-20 Lekhapani Range, Digboi Forest Division, Dist. Tinsukia, Assam.			Sand & Clay	Chau Saithi Chowhin, P.O. & P.S.- Ledo, Dist. Tinsukia, Assam.	Sarat Chand Gogoi.		21.02.18.	03 March 2018	2 years & 1500 C.M. sand & 1200 C.M. Clay.	3.9	——
393	Permit Area DBR/ Khowang/31 of 2017-19 Under khowang forest Range, Dibrugarh, Division.			Sand & Ordinary Clay	Sri Chandan Mech. Vill:- Milan Nagar, P.O.- C.R. Building, P.S.- Dibrugarh, Assam.	Sarat Chand Gogoi.		21.02.18.	03 March 2018	2 years & 4000 C.M. Sand & 3000 C.M. Ordinary Clay.	2.18	——
394	Numaligarh Sand Mahal No.1 , Numaligarh , District- Golaghat, Assam			Sand	Sri Dilip Gogoi, Rajabari, P.O, Rajabari , P.S _ Bokakhat, Dist.- Golaghat, Assam	Jyoti Prasad Rajkhowa		16.02.18.	12 March 2018	2 years & 1000 C.M.	0.4051	0.3038

395	Numaligarh Sand Mahal No.2 , District- Golaghat, Assam			Sand	Sri Amar Sarmah, Lakowjan , P.O. Lakhowjan, P.S.- Bokakhat, Dist. Golaghat,Assam	Jyoti Prasad Rajkhowa		20.02.18.	12 March 2018	2 years & 1125 C.M.	0.3024	0.2268
396	Doomdooma River Mining Permit Area No. KP-1 for Sand , Doomdooma, Dist. Tinsukia, Assam				Sri Abhijit Phukan, Deamooli T.E, P.O. Baghjan, Dist. Tinsukia, Assam	Lakshyajit Sonowal.		15.02.18.	12 March 2018	2 years & 4000 C.M.	2.4	1.8
397	Permit Area , Khamti Ghat, Dibrugarh Forest Division,			Ordinary Clay	M/S Millan Dutta-Blackberry Overseas Pvt.Ltd. -ALFA_THERM Ltd. (JV), Lamb Road, House No. 48, Latasil,Guwahati-781001	Sarat Chandra Gogoi		05.03.18.	12 March 2018	2 years & 6000 C.M.	1.2	1.2
398	Jamunamukh Kopili Nodi Sand Permit Area Part-1 © of 2018-20 (Rev. Portion) , Dist.- Nagaon, Assam			Sand	Pramud Kr.Patar, Vill : Borghat Lalung Gaon, P.O. Kampur (Tetelipara) , Dist. - Nagaon, Assam	Dr. Abhijit Bora.		09.03.18.	12 March 2018	2 years & 6000 C.M.	4.5	3.87
399	Bamuni Pahar Hill Stone Quarry 2013-20, Bagarguri, Dist.- Bongaigaon, Assam			Stone	Sri Chakradhar Das, M/S GOB Enterprises, Gourab Nagar, Near Polic Station, P.O. and Dist. Bongaigaon. Pin: 783380.	Jishnu Dutta Goswami		17.01.18.	12 March 2018	7 years & 7,000 C.M.	1	1
400	DBR/Khowang/14 of 2017 - 19 under khowang Forest Range, Dist. Dibrugarh, Assam.			Sand	Sri Kamala Kanta Baruah, Vill- Kotoha Nagaon, P.O.- Baligaon, Dist. Dibrugarh, Assam.	Sarat Chandra Gogoi		08.03.18.	16 March 2018	2 years & 6,000 C.M.	3.0	——
401	DBR/Khowang/28 of 2016 - 18 under khowang Forest Range, Dist. Dibrugarh, Assam.			Sand	Sri Bhaskar Borgohain, 2 No. Kuligaon (Kenduguri) P.O. Aghunibari, Dist. Dibrugarh, Assam.	Sarat Chandra Gogoi		08.03.18.	16 March 2018	2 years & 35,00 C.M.	3.7	——
402	DBR/Khowang/30 of 2017 - 19 under khowang Forest Range, Dist. Dibrugarh, Assam.			Sand	Sri Nayanjyoti Sonowal, Development Area Land - A.P.O. P.O.- C.R. Building, P.S. Dibrugarh, Pin- 786003, Dibrugarh, Assam.	Sarat Chandra Gogoi		08.03.18.	17 March 2018	2 years & 5000 C.M.	3.75	——
403	Jakoikona Sand Mahal of 1.0 Hectares in Kamrup (M).			Sand	Sri Rantu Das, Arya Nagar, P.O. Gopinath Nagar, P.S. Bharalumukh, Kamrup (M), Assam.	Dr. Abhijit Bora.		27.03.18.	28 March 2018	2 years & 36,000 C.M.	1.0	0.92
404	Sada Shiva Pahar Stone Mining Permit Area for (Govt. Iand) Dag No. 1, Charmung Gaon, Nogaon Dist.			Stone	Sri Uttam Chand Nahata, M/S UCN Construction Co. Pvt. Ltd. R.K. Path, Itachali, P.O. & P.S. Nagaon, Assam.	Jishnu Dutta Goswami		09.02.18.	28 March 2018	2 years & 93,700 C.M.	2.3	——
405	Sada Shiva Pahar Stone Mining Permit Area for GSB (Govt. Iand) Dag No. 1, Charmung Gaon, Nogaon Dist.			Stone	Sri Uttam Chand Nahata, M/S UCN Construction Co. Pvt. Ltd. R.K. Path, Itachali, P.O. & P.S. Nagaon, Assam.	Jishnu Dutta Goswami		09.02.18.	28 March 2018	2 years & 51,500 C.M.	2.3	——
406	Saralbhanga Mahal No. 5' of 4.89 Hectares in Kokrajhar district of Assam.			Sand and Gravel	Sri Nangla Basumatary, Tengapara P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.		28.03.18.	29 March 2018	7 years & 5950 C.M. sand, 3500 cm gravel	4.89	4.24
407	Buroi Sand Mahal No.4 Mining Contract Area for Sand, Dist. Biswanath, Assam.			Sand	Sri Ritul Ch. Bhuyan, Gopalpur, P.O. Elengi Satra, Dist. Biswanath, Assam.	Dr. Abhijit Bora.		31.03.18.	02 April 2018	7 years & 7000 C.M.	4.58	4.58

408	Buroi S/G Mahal No.2 Mining Contract Area for Sand. Dist. Biswanath, Assam.			Sand and Gravel	Sri Ritul Ch. Bhuyan, Gopalpur, P.O. Elengi Satra, Dist. Biswanath, Assam.	Dr. Abhijit Bora.		31.03.18.	02 April 2018	7 years & 7000 C.M. Sand & 56000 C.M. Gravel.	4.7	4.7
409	Gumrah Stone MMU No. 1, Dist. Cachar, Assam.			Stone	Sri Rajib Das, Ukilpatty, Ward No. 1, P.O. Karimganj, Dist. Karimganj, Assam.	Dr. Abhijit Bora.		01.04.18.	03 April 2018	7 years & 35000 C.M.	20.0	——
410	Khankar P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Sri Kamal Deka, Khankar, Panikhaiti, P.O. Chandrapur, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		02.04.18.	03 April 2018	1 year & 21600 C.M.	0.721	——
411	Balijuri Bagan Sand Gravel Permit Area (Govt. Land, Dag No. 150), Dist. Nagaon.			Sand and Gravel	Sri Padum Bora, Rupai Bori Gaon, P.O. Ahotguri, Dist. Nagaon, Assam.	Dr. Abhijit Bora.		02.04.18.	03 April 2018	2 year & 80000 C.M.	0.80	0.80
412	Aia River Boulder, Gravel, Sand- Gravel, Sand Mining Permit Area for (P.P. land) Khanibhur Village (area 15B 03K 01L) (2.08 hectare), Dist. Chirang (BTAD), Assam.			Boulder, Grovel,Sand Grovel and Sand.	Sri Khagen Hajoary, Vill.- Khanibhur, P.O.- Bengtol, P.S.- Runikhata, Dist. Chirang (BTAD), Assam.	Jishnu Dutta Goswami		12.03.18.	03 April 2018	7 years & 30,000, 10,000, 10,000, 10,000 C.M.	15B, 03K,01K, 2.08 hectare.	——
413	Dikhow River Ordinary Clay Mining Permit Area, Dist.- Sivasagar, Assam.			Ordinary Clay	Sri Rantu Borgohain, Vill.- Maaduri Gohain Gaon, P.O.- maduri, Dist. Sivasagar, Assam.	Bijoy Krishna Chetia		12.02.18.	03 April 2018	1 year & 750 C.M.	0.60	——
414	Kochutoli P.P. Land Ordinary earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Md. Abdul Karim, Kochutoli, P.O. Sonapur, P.S. Sonapur, Kamrup (M), Assam.	Dr. Abhijit Bora.			05 April 2018	6 months & 1000 C.M.	0.44	——
415	Maitapur P.P. Land earth Mining Permit Area, Dist. Kamrup, Assam.			Earth	Sri Pradip Bora, Raja Pani Chanda Gaon, P.O. Rani, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		04.04.18.	05 April 2018	6 months & 12324 C.M.	1.033	——
416	Barkuchi Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	M/S ABCI Shivam (JV), 1/3 Mcdonald Tower, 1st floor, Bhangagarh, Dist. Kamrup, Assam.	Prabal Kumar Goswami.		15.03.18.	05 April 2018	2 years & 108576 C.M.	3.619	——
417	Lokso Tokbi Gaon Quarry Area (P.P. Land) Mining Permit Area, Dist. Karbi- Anglong.			Quarry Area	Sri Rantu Das, M/S MELO-SDR Joint Venture Contractor, Office:21, Bishnupur road, Behind AVP college, Aryanagar, Guwahati- 781016, Assam.	Dr. Moloi Bora		03.04.18.	05 April 2018	2 years & 30000 C.M.	0.8026	——
418	Lokso Tokbi Gaon Stone Quarry Area (P.P. Land) Mining Permit Area, Dist. Karbi- Anglong.			Stone Quarry	Uttam Chand Nahata (Director), M/S UCN Construction Co. Pvt. Ltd., R.K. Path, Itachali, Dist. Nagaon - 782003, Assam.	Dr. Moloi Bora		03.04.18.	05 April 2018	2 years & 10000 C.M.	0.8026	——
419	Maghawapara Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Earth	Alaka Sarma, Vill. Maghawapara, P.O. Gorchuk, P.S. Garchuk, Dist. Kamrup, Assam.	Prabal Kumar Goswami.		16.03.18.	05 April 2018	2 years & 3240 C.M.	0.1080	——
420	Meksang Aji Stone Mineral Concession Area, Dist. West Karbi-Anglong, Assam.			Stone	Sri Dipen Chandra Das, Rowmari Ward No. 1, P.O. Abhayapuri, Dist. Bongaigaon, Assam.	Dr. Abhijit Bora.		06.04.18.	07 April 2018	2 years &1500 C.M.	0.71	——
421	Brahmajan Ordinary Earth Mahal 1, Dist. Biswanath, Assam.			Ordinary Earth	Sri Pranjal Saikia, Purupbari Ward No.5, P.O. Gohpur, Dist. Biswanath, Assam.	Dr. Abhijit Bora.			07 April 2018	7 years & 21000 C.M.	4.46	——

422	Ordinary Clay (silt) extraction plot Bogibeel Area, Dist. Dibrugarh, Assam.			Ordinary Clay	Girin Unicorn Projects Pvt. Ltd. (JV), House No.19, Nandam Path, 4th Bye Land, Bhetapara, Guwahati - 781028, Dist. Kamrup, Assam.	Sarat Chand Gogoi.		30.03.18.	07 April 2018	2 years & 20000 C.M.	2.0	——
423	Not Mining Pian											
424	Not Mining Pian											
425	Barla Langso Stone M.C. Area Quarry Mining Permit Area, Dist. Karbi-Anglong, Assam.			Stone	Sri Kamalsing Bey, Contractor, Vill. Rongkhelan, P.O. & P.S. Diphu, Dist. Karbi-Anglong, Assam.	Jishnu Dutta Goswami		13.02.18.	17 April 2018	7 years & 7000 C.M.	5.0	——
426	Alomganj Part III Earth Mining Permit Area, Dist. Kokrajhar, Assam.			Earth	Motiar Rahman, Alomganj Part III, P.O. Alomganj, Dist. Kokrajhar, Assam.	Dr. Abhijit Bora.		13.04.18.	18 April 2018	2 years & 3000 C.M.	1.049	1.049
427	Lakkicherra Stone Minor Mineral Unit, Dist. Cachar, Assam.			Stone	Sri Ashit Chandra Dey, Smti Arpita Dey, & Sri Pratim Dutta, Siddeswar Part- II Village, P.O. Katigorah, Dist. Cachar, Assam.	Dr. Abhijit Bora.		13.04.18.	18 April 2018	2 years & 80000 C.M.	2.92	2.92
428	Teteliguri Pathar Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	N.C. Das & Allied INFRA (JV), P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata-700001.	Dr. Abhijit Bora.		18.04.18.	19 April 2018	1 year. & 48300 C.M.	1.3179	——
429	Helagog Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	N.C. Das & Allied INFRA (JV), P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata-700001.	Dr. Abhijit Bora.		18.04.18.	19 April 2018	1 year. & 36180 C.M.	0.803	——
430	Not Mining Pian											
431	Kokjhar Ordinary Earth Mining Permit Area, Dist. Kamrup , Assam.			Ordinary Earth	Narayan Chaudhury, Kokjhar (Parli) Vill. Palasbari, Kamrup, Assam.	Prabal Kumar Goswami.		21.03.18.	23 April 2018	2 year. & 5000 C.M.	0.4785	——
432	Dulia Charal Gaon for Brick Earth Mining Permit Area, Amguri,Dist. Sivasagar, Assam.			Brick Earth	M/S Asomi Brick Industry, Proprietor, Sri Boshisth Singh, Kachari Line, Ward No. 5, P.O. Amguri, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa		24.03.18.	23 April 2018	2 year. & 800 C.M.	0.706	0.709
433	Muglo Pukhuri Gaon for Brick Earth Mining Permit Area, Gaurisagar,Dist. Sivasagar, Assam.			Brick Earth	M/S Pacific brick Industry, Proprietor, Sri Bhaskar Taye, Thekeratol Pathar, Gaurisagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal.		24.03.18.	23 April 2018	2 year. & 735 C.M.	1.43	1.36
434	Jengkha (Harlongsora) Patta Land for Sand Gravel Mineral Concession Area, Dist. West Karbi- Anglong.			Sand Gravel	Sri Rupsing Tiss, Vill. Harlongsora (Jengkha) Gaon, P.O. Jengkha, Dist. West Karbi- Anglong, Assam.	Dr. Abhijit Bora.		23.04.18.	24 April 2018	2 year. & 20000 C.M.	1.06	——
435	West Dolamara Stone Quarry Mining Permit Area, Dist. Karbi-Anglong, Assam.			Stone Quarry	M/S S.A. Enterprise, MLN Road, Panbazar, Guwahati-781001, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		23.04.18.	24 April 2018	2 year. & 11768 C.M.	3.0	——
436	Dihing stone Quarry mining Permit Area, Dist. Karbi- Anglong, Assam.			Stone Quarry	Sri Babu Engti, PWD Contractor, Vill- Kuligaon, P.O. & P.S. Bokajan, Dist. Karbi Anglong, Assam.	Tasaduk Ariful Hussain.		22.03.18.	24 April 2018	1 year. & 2000 C.M.	2.0	——
437	Samrang Newly Gravel & Earth Mahal Mining Permit Area, Dist. Udalguri (BTAD).			Stone & earth to be used for constructio n material.	Gopinath Basumatary, Vill.- Batabari, P.O. Paschim Patala. Dist. Udalguri, BTAD (Assam.)	Dr. Abhijit Bora.		15.05.18.	16 May 2018	7 year. & 8400 C.M. & 3500 C.M.	3.21	——

438	Upper Subansiri River Kadam Sand Mining Permit Area.			Sand	Mr. Debajit Gogoi, Vill- No-1, Putapukhuri, P.O-Lilabari, Dist.- Dhemaji, Assam.	Jishnu Dutta Goswami		09.04.18.	16 May 2018	7 year. & 16404 C.M.	4.9	——
439	Not Mining Plan , Letter issued,											
440	Not Mining Plan , Letter issued,											
441	Not Mining Plan , Letter issued,											
442	Not Mining Plan , Letter issued,											
443	Not Mining Plan , Letter issued,											
444	Not Mining Plan , Letter issued,											
445	West Dolamara Stone Mining Permit Area. Dist. Karbi Anglong			Stone	Dhaniram Rongphar, Vill. - Rongjangphong, P.O. Dolamara, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.		16.05.18.	17 May 2018	7 year. & 21000 C.M.	0.4014	——
446	Bogorighat Kopili River Sand Mining Permit Area, Dist. West Karbi Anglong, Assam.			Sand	Lalbabu Chauhan , Vill-Bogrighat Gaon, P.O. Jengkha, Dist.-West Karbi-Anglong, Assam.	Dr. Abhijit Bora.		17.05.18.	18 May 2018	2 year. & 3000 C.M.	3.84	——
447	Sarutari Ordinary Earth & Stone Mining Permit Area. Dist. Kamrup (M), Assam.			Ordinary Earth & Stone	M/S ABCI Infrastructure Pvt. Ltd., 1/3 Mcdonald Tower, 1st Floor, Bhangagarh, Guwahati-781005.	Prabal Kumar Goswami.		27.04.18.	21 May 2018	2 year. & 22864 & 43682 C.M.	4.80	——
448	Buroi River Bed Ordinary Earth Mining Permit Area. Dist. Biswanath Chariali, Assam.			Ordinary Earth	M/S Bhartia Infra Prajects Ltd. Nizborgaon (Lalpukhuri) Vill.- Biswanath Chariali, Assam.	Prabal Kumar Goswami.		25.04.18.	21 May 2018	5 year. & 100000C.M.	4	——
449	Bamunpukhuri P.P. Land Stone Mining Permit Area, Dist. Sivasagar.			Stone	Sri Prabin Konwar, Ramu Gaon, P.O. & P.S. Simaluguri, Dist, Sivasagar, Assam.	Prabal Kumar Goswami.		12.05.18.	21 May 2018	2year. & 100000C.M.	0.32	——
450	Chotajalenga Minor Mineral Unit-2 (Sand)Mining Permit Area, Dist. Cachar.			Sand	Sri Dhananjay Rajbongshi, Vill.- Chotajalenga, P.O. Chotajalenga, Dist. Cachar (Assam).	Nalinakshya Chamuahi		12.04.18.	21 May 2018	2year. & 4200 C.M.	1.8	——
451	Kamalabari/ Garukhuti/ Bhakat Chapori Plot-6,2017 - 19 Mining Permit Area, Dist. Majuli, Assam.			Silt	M/S T.K. Engineering Consortium Pvt. Ltd., Model Vill.- Naharlagun, Papumpare, Arunachal Pradesh- 791110.	Sarat Chand Gogoi.		08.05.18.	21 May 2018	2year. & 123250 C.M.	4.9	——
452	Salmara/ Aaphala Mukh Plot- 2, 2017-19 Mining Permit Area, Dist. Majuli, Assam.			Silt	M/S T.K. Engineering Consortium Pvt. Ltd., Model Vill.- Naharlagun, Papumpare, Arunachal Pradesh- 791110.	Sarat Chand Gogoi.		18.05.18.	21 May 2018	2year. & 124950 C.M.	4.998	——
453	Samaguri/Misamara Plot-12, 2017-19 Mining Permit Area, Dist. Majuli, Assam.			Silt	M/S T.K. Engineering Consortium Pvt. Ltd., Model Vill.- Naharlagun, Papumpare, Arunachal Pradesh- 791110.	Sarat Chand Gogoi.		18.05.18.	21 May 2018	2year. & 132368 C.M.	4.995	——
454	Salmara/ Aaphala Mukh Plot- 3, 2017-19 Mining Permit Area, Dist. Majuli, Assam.			Silt	M/S T.K. Engineering Consortium Pvt. Ltd., Model Vill.- Naharlagun, Papumpare, Arunachal Pradesh- 791110.	Sarat Chand Gogoi.		08.05.18.	21 May 2018	2year. & 124875 C.M.	4.995	——

455	Marakdola Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Bikesh Prasad Das, Marakdola Vill.- Byrnihat, Assam.	Prabal Kumar Goswami.		14.05.18.	21 May 2018	2year. & 9600 C.M.	0.32	——
456	Panimara No.1 P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.			Stone	Animesh Kapoor, Army Base Came Road, P.O. Jagiroad, Dist. Morigaon.	Dr. Abhijit Bora.		21.05.18.	22 May 2018	7year. & 84000 C.M.	2.676	——
457	Panimara No.2 P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.			Stone	Animesh Kapoor, Army Base Came Road, P.O. Jagiroad, Dist. Morigaon.	Dr. Abhijit Bora.		21.05.18.	22 May 2018	7year. & 70000 C.M.	2.007	——
458	Dillai River Sand Mahal Mining Permit Area, Dist. Karbi Anglong, Assam.			Sand	Jensing Ronghang, Vill. Longki Ronghang Gaon, P.O. Kheroni, Dist. Karbi Anglong, Pin- 782440.	Jishnu Dutta Goswami		18.05.18.	23 May 2018	2year. & 2000 C.M.	2.8	——
459	Dillai River Sand Mahal Mining Permit Area, Dist. Karbi Anglong, Assam.			Stone	Joybabu Engti, Vill. Chir Engti, Balipathar P.O. Balipathar, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.		23.05.18.	24 May 2018	7year. & 14000 C.M.	3.8	——
460	Lower Dhansiri S/S-Mahal- B, Mining Permit Area, Dist. Udalguri, B.T.C. Assam.			Sand	Apurba Kumar Saharia, Vill:-Bhebarghat, P.O.-Mangaldoi, P.S.- Mangaldoi, Dist.Darrang, Assam.	Dr. Abhijit Bora.		23.05.18.	24 May 2018	7year. & 8000 C.M.	3.68	——
461	Laijan River Sand Mahal Mining Permit Area, Dist. Karbi Anglong, Assam.			Sand	Joybabu Engti, Vill. Chir Engti, Balipathar P.O. Balipathar, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.		24.05.18.	25 May 2018	2year. & 1000 C.M.	2.85	——
462	Amuguri Earth and GSB Mining Permit Area, Dist. West Karbi Anglong, Assam.			Ordinary Earth & GSB	Jitu Tapan Gogoi, Bishnu Path, P.O. Hengrabari, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		24.05.18.	25 May 2018	2year. & 10000 & 2000 C.M.	0.40	——
463	Bordeka Longlelangso Stone Mining Permit Area, Dist. Karbi Anglong, Assam.			Stone	Sri Bronson Terang Mandu Bey (Bej) Gaon, Kat Teron Rongmongwe, Dist. Karbi Anglong, Assam.	Prabal Kumar Goswami.		20.05.18.	25 May 2018	7year. & 7000 C.M.	5.0	——
464	Digaru Sand Mahal No. 3 Mining Permit Area, Dist. Kamrup (M), Assam.			Sand	Dhaneswar Rabha, Pub Geeta Nagar, P.O. Bamunimaidam, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		25.05.18.	28 May 2018	2year. & 8000 C.M.	4.20	——
465	Digaru Sand Mahal No. 1 Mining Permit Area, Dist. Kamrup (M), Assam.			Sand	Bakul Musahary, Vill. Bathoupuri, P.O. Garchuk, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		25.05.18.	28 May 2018	2year. & 6000 C.M.	3.45	——
466	Digaru Sand Mahal No. 2 Mining Permit Area, Dist. Kamrup (M), Assam.			Sand	Dhaneswar Rabha, Pub Geeta Nagar, P.O. Bamunimaidam, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		25.05.18.	28 May 2018	2year. & 5000 C.M.	4.22	——
467	Dillai River Stone Mining Permit Area, Dist. Karbi Anglong, Assam.			Stone	M/S ASCON, Khalihamari, Dibrugarh, Dist. Dibrugarh, Assam.	Nalinakshya Chamuahi		07.05.18.	28 May 2018	2year. & 1000 C.M.	1000	——
468	Dillai River B (VA) Stone 2017-19, Borhat Range Mining Permit Area, Dist. Sivasagar, Assam.			Stone	Sri Tangkeswar Sonowal, Bhekulajan Balighat Vill., P.O. & P.S. Tengakhat, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.		17.05.18.	28 May 2018	2year. & 11000 C.M.	3.375	——
469	DBR/ Dibrugarh/24 of 2017-19, Borhat Range for Sand Mining Permit Area, Dist. Dibrugarh, Assam.			Sand	Sri Nitu Borsaikia, Prop-M/S J & N Enterprise, Vill. Pandhowa, P.O. Tengakhat, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.		20.03.18.	28 May 2018	2year. & 4000 C.M.	4.0	——

470	Chamata Ordinary Earth & Stone Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth & Stone	M/S ABCL Infrastructures Pvt. Ltd.,1/3 Mcdonald Tower, 1st Floor,Bhangagarh, Guwahati -5, Assam.	Prabal Kumar Goswami.		21.05.18.	28 May 2018	1year. & 74855 & 14785 C.M.	0.325	——
471	Lower Dikrong (Pithaguri) Mining Permit Area, Dist. Lakhimpur, Assam.			Sand & Gravel	Khagen Hazarika, Ward No. 4, Bihpuria, P.O. Bihpuria, Dist. Lakhimpur, Assam.	Dr. Abhijit Bora.		28.05.18.	29 May 2018	2year. & 26000 & 34000 C.M.	2.00	——
472 Moon Deka	Panimara No.3 P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.			Stone	Animesh Kapoor, Army Base Came Road, P.O. Jagiroad, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.		28.05.18.	29 May 2018	7year. & 146000 C.M.	4.014	——
473	Kurkuria Sand Mahal, Dist. Kamrup (M), Assam.			Sand	Sri Gambaru Muchahary, Telishal Gaon, P.O. Telishal, P.S. Merapani, Dist. Golaghat, Assam.	Dr. Abhijit Bora.		29.05.18.	29 May 2018	2year. & 60000 C.M.	3.08	——
474	Majiramlangso Stone Mining Contract Area, Dist. Karbi - Anglong, Assam.			Stone	Sri Nawratanmal Bordia, Manja, P.O. Manja, P.S. Manja, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.		04.06.18.	06 June 2018	1year. & 5000 C.M.	0.4014	——
475	Diring Stone Mining Contract Area, Dist. Karbi - Anglong, Assam.			Stone	Sri George Tokbi, Deothar Gaon, P.O. Deothar, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.		05.06.18.	06 June 2018	3year. & 28000 C.M.	4.9	——
476	Radha Nagar P.P. Land Earth Mining Permit Area, Dist. Hojai, Assam.			Ordinary Earth	Sri Pradip Mazumdar, Radha Nagar Village, P.O. Jugijan, P.S. Hojai, Dist. Hojai, Assam.	Dr. Abhijit Bora.		07.06.18.	08 June 2018	10 mounts & 6000 C.M.	0.2542	——
477	Mridupathar P.P. Land Stone Mining Permit Area, Dist. Karbi - Anglong, Assam.			Stone	Sri Maheswar Basumatary, Village: Mridupathar, P.O. Kochupukhuri, P.S. Bakulia, Dist. Karbi - Anglong, Assam.	Jishnu Dutta Goswami		06.06.18.	15 June 2018	1 year & 14000 C.M.	area 8 bighas, Dag No. 219, Patta No. 284	——
478	Chauthal Basti P.P. Land Earth Mining Permit Area, Dist. Hojai Assam.			Ordinary Earth	Sri Praydanna Kr. Das, Chauthal Basti Village, P.O. Jugijan, P.S. Hojai, Dist. Hojai, Assam.	Dr. Abhijit Bora.		11.06.2018.	15 June 2018	10 mounts & 24000 C.M.	0.9366	——
479	Chauthal Basti P.P. Land Earth Mining Permit Area, Dist. Hojai Assam.			Ordinary Earth	Sri Praydanna Kr. Das, Chauthal Basti Village, P.O. Jugijan, P.S. Hojai, Dist. Hojai, Assam.	Dr. Abhijit Bora.		11.06.2018.	15 June 2018	10 mounts & 40000 C.M.	1.841	——
480	Tikadhar Basti P.P. Land Earth Mining Permit Area, Dist. Hojai Assam.			Ordinary Earth	Sri Tapan Kr. Dev, Tikadhar Basti Village, P.O. Jugijan, P.S. Hojai, Dist. Hojai, Assam.	Dr. Abhijit Bora.		11.06.18.	15 June 2018	10 mounts & 30000 C.M.	1.0704	——
481	Bangaldoba Part - ll P.P. Land Earth Mining Permit Area, Dist. Kokrajhar Assam.			Ordinary Earth	Sri Mahaveer Chik Baraik, Choibari T.E., P.O. Choibari, Dist. Dhubri, Assam.	Dr. Abhijit Bora.		07.06.18.	18 June 2018	2 years & extraction is 20000 C.M. & earth 10000 C.M.	1.635	——
482	Bongara Tech. City Ordinary Earth Mining Permit Area, Dist. Kamrup Assam.			Ordinary Earth	Assam Electronics Development Corporation Ltd. (AMTRON), Bongara, Vill. Mirza, Assam.	Prabal Kumar Goswami.		25.05.18.	19 June 2018	2 years & 557136 C.M.	46.428	——
483	Digaru Sand Mahal No.4 Mining Permit Area, Dist. Kamrup(M) Assam.			Sand	Sankar Jyoyi Talukdar, Vill. Kaithalkuchi, P.O. Belsor, Dist. Nalbari, Assam.	Jishnu Dutta Goswami		06.06.18.	19 June 2018	2 years & 56000 C.M.	4.20	——
484	Amguri Killing River Sand Mining Permit Area, Dist. West Karbi-Anglong, Assam.			Sand	Tonmoy Das, Zakir Hussan Path, Downtown, P.O. Dispur, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		20.06.18.	22 June 2018	2 years & 50000 C.M.	3.79	——
485	Not Mining Plan , Letter issued,											

486	No.2 Donghap P.P. Land Stone Mining Contract Area, Dist. Karbi-Anglong, Assam.			Stone	Bishnu Bey, Rongklirdap Gaon, P.O.Duarbamuni, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.		23.06.18.	30 June 2018	3 years & 14000 C.M.	2.8	2.8
487	Pandu - Kamakhya Earth And Stone Mining Permit Area, Dist. Kamrup (M), Assam.			Stone	Shass Engineers Divine Plaza, 3rd floor, super Markat, Dispur, Guwahati - 781005.	Prabal Kumar Goswami.		19.06.18.	02 July 2018	2 years & 95149 earth & 7929 hard rock C.M.	2.76	——
488	Not Mining Plan , Letter issued,											
489	M/S JBF Brick Industry Mining Permit Area, Changmai Gaon for Brick Earth, Simoluguri, Dist. Jorhat, Assam.			Brick Earth	M/S JBF Brick Industry, Proprietor: Gokul Borah, Teok Gowal Gaon Tiniali, Teok, P.O. Teok, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa		07.07.18.	07 July 2018	2 years & 4000 C.M.	1.74	1.65
490	M/S Jagduar Brick Industry Mining Permit Area, Changmai Gaon for Brick Earth, Simoluguri, Dist. Jorhat, Assam.			Brick Earth	M/S Jagduar Brick Industry, Proprietor: Sri Deepok Borah, Teok porbotia, Teok, P.O. Jokharia, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa		07.07.18.	07 July 2018	2 years & 4000 C.M.	3.49	3.32
491	M/S MAK Brick Industry Mining Permit Area, Na-Pamua Gaon for Brick Earth, Porbotia, Dist. Jorhat, Assam.			Brick Earth	M/S MAK Brick Industry, Proprietor: Sri Mridushmita Borphukan, Na- Pamua Gaon, Pulibor, P.O. Pulibor, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa		07.07.18.	09 July 2018	2 years & 8000 C.M.	0.803	0.763
492	M/S Mayur Brick Industry Mining Permit Area, Moubandha for Brick Earth, Kraikhowa, Dist. Jorhat, Assam.			Brick Earth	M/S Mayur Brick Industry, Proprietor: Sri Tapan Ghosh,Sarbaibandha Gaon, Jorhat, P.O. Jorhat, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa		07.07.18.	09 July 2018	2 years & 10000 C.M.	1.39	1.32
493	M/S Chandrama Brick Industry Mining Permit Area, Bhakat Pamua Gaon for Brick Earth, Koraikhowa, Dist. Jorhat, Assam.			Brick Earth	M/S Chandrama Brick Industry, Proprietor: Sri Rajesh Ghosh, Sarbaibandha Gaon, Jorhat, P.O. Jorhat, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa		07.07.18.	09 July 2018	2 years & 10000 C.M.	1.39	1.32
494	Inglongkiri Gaon, Dengaon Area P.P. Land Stone Quarry, Dist. Karbi-Anglong, Assam.			Stone Quarry	M/S Tribeni Constructions Ltd. Bhangagarh, G.S. Road, P.O. Bhangagarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		01.07.18.	10 July 2018	9 months & 100000 C.M.	2.93	2.93
495	Ghagor Mining Permit Area (Outside Reserve Forest), Dist. Lakhimpur, Assam.			Sand & Gravel	Mahendra Gurung, Vill.- Chauldhowa Ghat, P.O. Pathalipam, Dist. Lakhimpur, Assam.	Dr. Abhijit Bora.		10.07.18.	10 July 2018	2 years & 2000 C.M. Sand & 16000 C.M. Gravel.	0.6	0.48
496	Chaparmuch- Kopili-Nodi, Sand Permit Area 1(B) (Rev. Portion) Dist. Nagaon, Assam.			Sand	Imamul Haque, Padumoni Gaon, P.O. Kakatigaon, Dist. Nagaon, Assam.	Dr. Abhijit Bora.		09.07.18.	10 July 2018	2 years & 3600 C.M.	4.60	3.84
497	Hatimora Pathar P.P. Land Mining Permit Area, Dist. Biswanath, Assam.			Ordinary Earth	Sanjay Sahu, Ambari, Ward No. 3, P.O. Biswanath Chariali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.		02.07.18.	10 July 2018	2 years & 3000 C.M.	0.51	0.51
498	M/S Raja Industry (Unit - l) Mining Permit Area Rangagora Gaon for Brick Earth, Porbatia, Dist. Jorhat, Assam.			Manufacturing Bricks	Sri Sunil Kr. Pithani, M/S Raja Industries (Unit - l), Digambor Chuk, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa			20 July 2018	2 years & 4000 C.M.	——	0.256

499	M/S KBF Brick Industry Mining Permit Area, Na-Pamua Gaon for Brick Earth, Titabor, Dist. Jorhat, Assam.			Manufacturing Bricks	Smti Rita Pathak, M/S KBF Brick Industries, Chungi Gaon, Titabor, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa			20 July 2018	2 years & 4000 C.M.	——	0.292
500	M/S Raja Industry (Unit - ll) Mining Permit Area Rangagora Gaon, Dist. Jorhat, Assam.			Brick Earth	Sri Sunil Kr. Pithani, M/S Raja Industries (Unit - ll), Digambor Chuk, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa			20 July 2018	2 years & 4000 C.M.	——	0.811
501	Murphulani Sand/ Stone No.4 Mining Permit Area, Dist. Golaghat, Assam.			Sand/ Stone	Sri Ruhini Kr. Gogoi, Koruka Gaon, P.O. Morongi, P.S. Golaghat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa			20 July 2018	2 years & 1000 C.M. Sand, 1000 C.M. Stone.	——	1.5
502	Jhanji River Sand Mining Permit Area, Miching Ghat, Dist. Sivasagar, Assam.			Sand	Sri Promod Hazarika, Japisagia Gaon, P.O. Charingia Pukhuri, Amguri - 785680. Dist. Sivasagar, Assam.	Lakshyajit Sonowal.			20 July 2018	2 years & 1650 C.M. Sand.	——	0.248
503	Jhanji River Sand Mining Permit Area, Jamuguri, Dist. Sivasagar, Assam.			Sand	Sri Sudarshan Hazarika, Nopamgaon, Bhuyanghat, Amguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal.			20 July 2018	2 years & 6000 C.M. Sand.	——	2.7
504	M/S Tata Brick Industry Mining Permit Area, Baghjan Grant, Borbam, Amguri, Dist. Sivasagar, Assam.			Brick Earth	Sri Jayanta Bhuyan, M/S Tata Brick Industry, Bhuyan Gaon, Amguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal.			21 July 2018	2 years & 1200 C.M. Sand.	——	1.02
505	Rangsali Sand M.C. Mining Contract Area, Dist. Karbi Anglong, Assam			Sand	Sri Ramu Singnar, Rangsali, P.O. Deithor, P.S. Chokihola, Dist. Karbi Anglong, Assam.	Jyoti Prasad Rajkhowa			21 July 2018	2 years & 7000 C.M. Sand.	——	2.25
506	Longnit & Langparpan Quarry (P.P. Land) Mining Permit Area, Dist. Karbi Anglong, Assam			Stone, erath, sand and gravel.	Sri Nirmal Kanti Deb,P.W.D. Contractor, SHIVBARI Road, Dist. Karbi Anglong, Assam.	Dr. Moloy Bora			23 July 2018	2 years & 1528,9220,200 and 2486 C.M. Stone, erath, sand and gravel.	——	1.33780
507	Lokso Tokbi Gaon areas (P.P. Land) Mining Permit Area, Dist. Karbi Anglong, Assam			Sand/ Stone	Mr. Suresh Borah, M/S Ankur Enterprise Contractor, Dr. Huze Road, New Mission Market, Dist. Nagaon, Assam.	Dr. Moloy Bora		09.05.18.	23 July 2018	2 years & 1383 and 1300 C.M. Stone & sand.	——	0.80268
508	Narlok Langso land Stone Mining Contract Area, Dist. Karbi Anglong, Assam			Stone	Sri Rukasen Rongpi, Vill.- Satgaon, P.O. Satgaon, P.S. Boithalangso, Dist. Karbi Anglong, Assam.	Jyoti Prasad Rajkhowa		17.06.18.	23 July 2018	2 years & 7000 C.M. Stone.	——	2
509	Not Mining Plan , Letter issued,											
510	Paila (Janarpar) Ordinary Clay Mining Permit Area, Dist. Nalbari, Assam.			Ordinary Clay	Manjil Ahmed, Vill.- Paila (Janarpar), P.O. Bardigheli, Dist. Nalbari, Assam.	Dr. Abhijit Bora.		21.07.18.	26.07.18.	2 Years & 50000 C.M.	2.007	2.007
511	Brahmaputra Silt/ Earth Mining Permit Area, Dist. Sonitpur, Assam.			Silt/ Earth	M/S Gammon India Ltd. Vill.- Bhurbandha, P.O. Borghuli, Via Silghat (Kaliabor), Dist. Nagaon, Assam.	Dr. Abhijit Bora.		20.07.18.	26.07.18.	6 months & 135000 C.M.	4.5	4.5
512	Niz Hajo Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	Pratul Das, Vill.- Niz Hajo, P.O. Hajo, Dist. Kamrup, Assam.	Dr. Abhijit Bora.		21.07.18.	26.07.18.	2 Years & 20000 C.M.	1.7394	1.7394
513	Kacharigaon P.P. Land Stone Mining Permit Area, Dist. Cachar.			Stone	Abdul Oddud Laskar, Vill. : Balighat Gaon, P.O. Arunachal, Dist. Cachar, Assam.	Dr. Abhijit Bora.		22.07.18.	31.07.18.	2 Years & 400000 C.M.	4.5321	4.5321

514	Bhorala Boulder Sand / Gravel Mahal No. 2. Dist. Udalguri, BTAD, Assam.			Sand/Grave l	Hiraj Narzary, Vill.: Amlaiguri, P.O. Ajoydhyapur, Dist. Udalguri, BTAD, Assam.	Dr. Abhijit Bora.		16.07.18.	31.07.18.	7 Years &Sand & Gravel 5250, 5250 C.M.	4.6	4.34
515	Chandrapur Stone Mahal No.3. Mining Contract Area, Dist. Kamrup (M), Assam.			Stone	Sri Rantu Das, Arya Nagar, P.O. Gopinath Nagar, P.S. Bharalumukh, Ghy, Dist. Kamrup, Assam.	Prabal Kumar Goswami.		26.07.18.	03.08.18.	7 Years & 22500 C.M.	0.39	——
516	Not Mining Plan , Letter issued,											
517	Not Mining Plan , Letter issued,											
518	Not Mining Plan , Letter issued,											
519	Not Mining Plan , Letter issued,											
520	Not Mining Plan , Letter issued,											
521	Borvita Stone Quarry No. 1 Mining Permit Area, Dist. Goalpara.			Stone	Sri Nandeswar Das,Vill. : Chitka Gaon, P.O. Chaprakata, Dist. Bongaigaon, Assam.	Dr. Abhijit Bora.		02.08.18.	08.08.18.	5 Years & 5000 C.M.	1.0	1.0
522	Majgaon Village Brick Earth Quarry Mining Permit Area, Dist. Sonitpur, Assam.			Brick Earth	M/S Tata Brick Field (ll), Vill. : Majgaon, P.O. Bakola, Dist. Soitpur, Assam.	Dr. Abhijit Bora.		02.08.18.	08.08.18.	2 Years & 1200 C.M.	1.23	1.23
523	Jaldoba part - ll Earth Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.			Earth	Rajesh Kr. Narzary, Rukmini Nagar (Near Housing Colony), P.O. Dispur, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		03.08.18.	08.08.18.	2 Years & 22000 C.M.	2.4245	2.4245
524	Bandarghat Sand & Stone Mahal No. 1 & 2 Mining Permit Area, Dist. Golaghat, Assam.			Sand & Stone	Sri Jayanta Boruah, Ward No. 9, Tenpur Tiniali, P.O. Golaghat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa		23.07.18.	08.08.18.	3 months & 330 C.M.	4.5	3.38
525	M/S ABI Brick Field Mining Permit Area, Dist. Jorhat, Assam.			Brick Earth	Sri Protap Saikia, Kaliapani, Teok, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa		18.07.18.	13.08.18.	2 months & 4000 C.M.	2.29	2.18
526	5.0 HA Joyrampur Dhunaguri Sand Gravel and Stone Mahal Mining Permit Area, Dist. Dhemaji, Assam.			Sand Gravel and Stone	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Dr. Abhijit Bora.		10.08.18.	14.08.18.	5 months & 195205 C.M.	5.0	5.0
527	Nakkati Hill Stone Quarry No. 1 Mining Permit Area, Dist. Bongaigaon, Assam.			Stone Quarry	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Dr. Abhijit Bora.		10.08.18.	14.08.18.	5 Years & 195205 C.M.	5.0	5.0
528	Khagrabari P.P. Land Sand Gravel Mining Permit Area, Dist. Chirang, Assam.			Sand Gravel	Amar Narzary, Vill.- Khagrabari, P.O. Fulguri, Dist. Chirang, BTAD, Assam.	Dr. Abhijit Bora.		04.08.18.	10.08.18.	2 Years & 20000, 15000, 3000 C.M.	1.658	1.658
529	5.38 Ha Gopeswar Stone Quarry & Mining Zone, Dist. Kamrup, Assam.			Stone Quarry & Mining Zone	Sri Fatik Das, Railwal Colony, Bamunimaidam, P.O. Bamunimaidam, Guwahati, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		09.08.18.	13.08.18.	5 Years & 250000 C.M.	5.38	5.38
530	Nakkati Hill Stone Quarry No. 3 Mining Permit Area, Dist. Bongaigaon, Assam.			Stone Quarry	The Divisional Forest Officer, Aia Division, Dist. Bongaigaon, Assam.	Dr. Abhijit Bora.		11.08.18.	16.08.18.	5 Years & 250000 C.M.	5.0	5.0

531	Nakkati Hill Stone Quarry No. 2 Mining Permit Area, Dist. Bongaigaon, Assam.			Stone Quarry	The Divisional Forest Officer, Aia Division, Dist. Bongaigaon, Assam.	Dr. Abhijit Bora.		11.08.18.	16.08.18.	5 Years & 250000 C.M.	5.0	5.0
532	Daboka Ordinary Sand Mining Contract Area No. 2, Dist. Hojai, Assam.			Sand	Imranul Haque, Kacharipara Gaon, P.O. Daboka, Dist. Hojai, Assam.	Dr. Abhijit Bora.		04.08.18.	18.08.18.	7 Years & 280000 C.M.	5.0	4.26
533	Bheleuguri Sand Gravel P.P. Land Permit Area, Dist. Hojai, Assam.			Sand Gravel	M/S Tribeni Constructions Ltd. Bhangagarh, G.S. Road, P.O. Bhangagarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		05.08.18.	18.08.18.	2 Years & 15000 C.M.	0.3	0.3
534	Jamuna River Sand Mahal, Upper Hatipura Mining Permit Area, Dist. Karbi - Anglong, Assam.			Sand Mahal	Mr. rangmukrang Ronghang, S/o Konok Ronghhang, P.O. Diphu, P.S. Diphu, Dist. Karbi - Anglong, Assam.	Dr. Moloi Bora.		23.05.18.	18.08.18.	1 Years & 4000 C.M.	2.0	2.0
535	Not Mining Plan , Letter issued,											
536	Not Mining Plan , Letter issued,											
537	Not Mining Plan , Letter issued,											
538	Pub Guimari Earth P.P. Land Permit Area, Dist. Nagaon, Assam.			Ordinary erath	M/S Tribeni Constructions Ltd. Bhangagarh, G.S. Road, P.O. Bhangagarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		16.08.18.	20.08.18.	2 Years & 120000 C.M.	0.3	0.3
539	Pub Guimari Earth P.P. Land Permit Area, Dist. Nagaon, Assam.			Ordinary erath	M/S Tribeni Constructions Ltd. Bhangagarh, G.S. Road, P.O. Bhangagarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		16.08.18.	20.08.18.	2 Years & 120000 C.M.	0.3	0.3
540	5.0 Ha Dudhnath Hill Stone Quarry (Under Proposed Dudhnath Hill Mining Zone), Dist. Dhubri, Assam.			Stone Quarry	The Divisional Forest Officer, Dhubri Forest Division, P.O. dhubri, Dist. Dhubri, Assam.	Dr. Abhijit Bora.		21.08.18.	24.08.18.	5 Years & 250000 C.M.	5.0	5.0
541	5.0 Ha Tokrabandha Hill Stone Quarry (Under Proposed Tokrabandha Hill Mining Zone), Dist. Dhubri, Assam.			Stone Quarry	The Divisional Forest Officer, Dhubri Forest Division, P.O. dhubri, Dist. Dhubri, Assam.	Dr. Abhijit Bora.		21.08.18.	24.08.18.	5 Years & 250000 C.M.	5.0	5.0
542	Chandrapur Stone Permit Area No. 2, Dist. Kamrup (M), Assam.			Stone	The Divisional Forest Officer, Kamrup (E) Forest Division, Basistha, Guwahati - 29, Dist. Kamrup, Assam.	Prabal Kumar Goswami.		21.08.18.	24.08.18.	5 Years & 150000 C.M.	0.3	——
543	Burigang Ordinary Earth and Sand Mahal No. 2 Dist. Biswanath, Assam.			Ordinary Earh & Sand	Sri Shyamanta moni saikia, Borigaon village, P.O. Lehugaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami.		18.08.18.	23.08.18.	7 Years & 140000 C.M. ordinary earth & 3500 C.M. Sand.	1.27	——
544/ 558	Bhaskar Nagar MCA Development Works of Jorhat Municipality Board, Dist.- Jorhat, Assam.			Sand	Sri Biju Singh, Regd. Contractor, Jorhat Municipality Board, Dist.- Jorhat, Assam.	Prabal Kumar Goswami.		——	14.09.18.	2 Years & 4000 C.M.	1.65	——
545	Ghagar Sand Gravel & Boulder Mahal, Dist. Lakhimpur, Assam.			Sand Gravel & Boulder	The Divisional Forest officer, Lakhimpur Forest Division, Department of Environment and Forest, Govt. of Assam.	Prabal Kumar Goswami.		16.08.18.	30.08.18.	5 Years & 14795 C.M. Sand.	5.0	——

546	Kimin Sand Gravel & Boulder Mahal, Dist. Lakhimpur, Assam.			Sand Gravel & Boulder	The Divisional Forest officer, Lakhimpur Forest Division, Department of Environment and Forest, Govt. of Assam.	Prabal Kumar Goswami.		16.08.18.	30.08.18.	5 Years & 14795 C.M. Sand.	5.0	——
547/ 557	Jhanji MCA at Tamulichiga Development Works of Titabor Town Committee, Dist.- Jorhat, Assam.			Sand	Sri Moon Das, Regd. Contractor, Titabor Town Committee, Dist.- Jorhat, Assam.	Prabal Kumar Goswami.		——	14.09.18.	2 Years & 3000 C.M.	5.22	——
548	Satrang Ordinary earth Mahal, Dist. Biswanath, Assam.			Ordinary earth	Sri Ananda Swargiary, C/o Sri Deba Swargiary, New Delhousie, Biswanath.	Prabal Kumar Goswami.		16.08.18.	23.08.18	7 Years &21000 C.M.	2.24	——
549	Nakhula Beat Sand permit Area No. 3 (Rev.Portion), Dist. Morigaon, Assam.			Sand	Macrocosm - Samim (JV) H.No. 29, Sixmile, P.O. Khanapara, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		03.09.18.	——	2 Years &15000 C.M.	1.30	1.12
550	Madhupur Gravel Mahal Mining Area, Dist.- Golaghat, Assam.			Gravel	Sri Lakshyajit Sonowal, Vill: Bokota Sonapur, P.O. Patsaku, P.S. Nemuguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal		25.08.18.	——	5 Years &73975 C.M.	5.0	——
551	Doyalpur Gravel Mahal Mining Area, Dist.- Golaghat, Assam.			Gravel	Sri Lakshyajit Sonowal, Vill: Bokota Sonapur, P.O. Patsaku, P.S. Nemuguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal		25.08.18.	——	5 Years &73975 C.M.	5.0	——
552	Silonijan Sand Mahal Mining Area, Dist.- Golaghat, Assam.			Sand	Sri Lakshyajit Sonowal, Vill: Bokota Sonapur, P.O. Patsaku, P.S. Nemuguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal		25.08.18.	——	5 Years &73975 C.M.	5.0	——
553	Harupani Sand Mahal Mining Area, Dist.- Golaghat, Assam.			Sand	Sri Lakshyajit Sonowal, Vill: Bokota Sonapur, P.O. Patsaku, P.S. Nemuguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal		25.08.18.	——	5 Years &73975 C.M.	5.0	——
554	Not Mining Plan , Letter issued,											
555	M/S J.B.j. Enterprise, Bricks Field, Shahajan Gaon, Dist.- Dibrugarh, Assam.			Ordinary Clay	Sri Bhupen Gogoi, Vill: Shahajan Gaon, Jagaloni Grant, Near Bogibeel, P.O. Jagaloni, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.		03.09.18.	12.09.18.	2 Years & 2400 C.M.	0.39	——
556	Jamuna River Sand Mahal New (Lagkangbop), Dist.- Karbi Anglong, Assam.			Sand	Rekha Engtipi Vill: Rongkethe, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.		04.09.18.	14.09.18.	7 Years & 14000 C.M.	3.00	2.64
559	Bamungaon part I Earth & Silt Mining Permit Area, Dist.- Kokrajhar BTAD, Assam.			earth & silt	M.K. Engineering, West Maligaon, P.O. maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		13.09.18.	15.09.18.	2 Years & 12600 C.M.	1.30	1.30
560	Bamungaon part I Earth & Silt Mining Permit Area, Dist.- Kokrajhar BTAD, Assam.			earth & silt	M.K. Engineering, West Maligaon, P.O. maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		13.09.18.	15.09.18.	2 Years & 9600 C.M.	1.0	1.0

561	Bamungaon part I Earth & Silt Mining Permit Area, Dist.- Kokrajhar BTAD, Assam.	Block: 1 A. 26^{0}15'02.05"N - 90^{0}16'59.16"E B. 26^{0}15'02.57"N - 90^{0}17'04.10" E C. 26^{0}15'01.48"N - 90^{0}17'02.95" E D. 26^{0}15'01.09"N - 90^{0}16'59.48" E Block : 2 A.26^{0}14'57.76"N - 90^{0}16'52.47"E B. 26^{0}14'57.59"N- 90^{0}16'54.90" E C. 26^{0}14'52.02"N - 90^{0}16'52.78"E D. 26^{0}14'55.52"N- 90^{0}16'51.00"E		earth & silt	M.K. Engineering, West Maligaon, P.O. maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	16.09.20.	13.09.18.	15.09.18.	2 Years & 7800 C.M. earth & 7800 C.M. Silt.	0.8	0.8
562												
563	Shilbari P.P. Land Sand Gravel Mining Permit Area, Dist.- Kokrajhar BTAD, Assam.	A. 26^{0}18'09.07"N - 90^{0}16'20.10"E B. 26^{0}18'07.79"N - 90^{0}16'23.33" E C. 26^{0}18'05.49"N - 90^{0}16'22.26" E D. 26^{0}18'07.50"N - 90^{0}16'20.97" E		earth & silt	M.K. Engineering, West Maligaon, P.O. maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.		14.09.18.		2 Years & 12900 C.M. sand & 8100 C.M. gravel.	0.6	0.6
564	Dubikhola Govt. land Mining Permit Area, Dist.- Biswanath, Assam.	A. 26^{0}52'02.33"N - 92^{0}57'40.73"E B. 26^{0}52'03.39"N - 92^{0}57'37.65" E C. 26^{0}52'12.54"N - 92^{0}57'44.56" E D. 26^{0}52'10.23"N - 92^{0}57'46.97" E		Land	M/S T.K. Engineering, Consortium Pvt. Ltd.	Prabal Kumar Goswami.				2 Years & 30000 C.M. & 40000 C.M.	3.0	
565	Pomua Bhokot Gaon Brick Mining Permit Area, Dist.- Jorhat, Assam.	A. 26^{0}42'18.99"N - 94^{0}04'42.14"E B. 26^{0}42'18.95"N - 94^{0}04'44.62" E C. 26^{0}42'17.08"N - 94^{0}04'44.74" E D. 26^{0}42'17.58"N - 94^{0}04'42.43" E		Brick Earth	Sri Manoj Kumar Dutta SBI Brick Field Pomua Bhokot Gaon, Jorhat.	Prabal Kumar Goswami.		26.08.18.		2 Years & 4000 C.M.	0.33	
566	M/S KBI Brick Field Mining Permit Area, Dhekiajuli Grant, Mariani Dist.- Jorhat, Assam.	A. 26^{0}40'19.0"N - 94^{0}17'10.0"E B. 26^{0}40'21.4"N - 94^{0}17'10.2" E C. 26^{0}40'21.2"N - 94^{0}17'06.5" E D. 26^{0}40'19.3"N - 94^{0}17'05.5" E		Brick Earth	M/S KBI Brick Field, Proprietor: Sri Kalu Agarwalla, Dhekiajuli Grant, P.O. Khorikotia, Dist. Jorhat, Assam.	Lakshyajit Sonowal		05.09.18.		2 Years & 2000 C.M.	0.75	0.71
567	M/S Boruah Brick Field Mining Permit Area, Bajhjan Kash, Chowtang Gaon, Dist.- Jorhat, Assam.	A. 26^{0}48'39.50"N - 94^{0}16'19.59"E B. 26^{0}48'39.52"N - 94^{0}16'20.38" E C. 26^{0}48'37.36"N - 94^{0}16'19.55" E D. 26^{0}48'37.66"N - 94^{0}16'20.86" E		Brick Earth	M/S Baruah Brick Field, Proprietor: Sri Bharat Narayan Boruah, Commissioner Road, P.O. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal		05.09.18.		2 Years & 1500 C.M.	0.1619	0.1538
568	NRI Brick Field Mining Permit Area, Dhekiajuli Grant, Mariani, Dist.- Jorhat, Assam.	A. 26^{0}40'49.1"N - 94^{0}16'51.5"E B. 26^{0}40'49.0"N - 94^{0}16'50.0" E C. 26^{0}40'47.2"N - 94^{0}16'52.1" E D. 26^{0}40'47.4"N - 94^{0}16'49.5" E		Brick Earth	NRI Brick Field, Proprietor: Sri Rajesh Agarwalla, Dhekiajuli Grant, P.O. Khoriktia, Dist. Jorhat, Assam.	Lakshyajit Sonowal		05.09.18.		2 Years & 1000 C.M.	0.174	0.1650
569	RBF Brick Field Mining Permit Area, Chinatoli, Mariani, Dist.- Jorhat, Assam.	A. 26^{0}40'37.5"N - 94^{0}22'58.4"E B. 26^{0}40'37.4"N - 94^{0}22'57.5" E C. 26^{0}40'34.38"N - 94^{0}23'04.3" E D. 26^{0}40'33.29"N - 94^{0}22'58.72" E		Brick Earth	RBF Brick Field, Proprietor: Sri Raju Borah, Chinatoli, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal		09.09.18.		2 Years & 1000 C.M.	1.18	1.12
570	SMF Brick Field Mining Permit Area, Chinatoli, Nakachari, Dist.- Jorhat, Assam.	A. 26^{0}40'24.4"N - 94^{0}22'48.5"E B. 26^{0}40'27.1"N - 94^{0}22'46.5" E C. 26^{0}40'28.2"N - 94^{0}22'55.3" E D. 26^{0}40'24.5"N - 94^{0}22'56.2" E		Brick Earth	SMF Brick Field, Proprietor: Md. Shakil Quressi S/O Late Safi Quressi, Chinatoli, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal				2 Years & 1000 C.M.	0.669	0.636

571	SBF Brick Field Mining Permit Area, Dhekiajuli Grant, Mariani, Dist.- Jorhat, Assam.	A. 26^{0}40'49.1"N - 94^{0}16'51.5"E B. 26^{0}40'49.0"N - 94^{0}16'50.0" E C. 26^{0}40'52.1"N - 94^{0}16'50.5" E D. 26^{0}40'52.1"N - 94^{0}16'50.3" E		Brick Earth	SBF Brick Field, Proprietor: Sri Rajendra Malpani, Dhekiajuli Grant, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal		05.09.18.		2 Years & 2000 C.M.	0.669	0.636
572	DIG/ 15-C of 2018-20 Soraipung forest Range, Digboi forest Division, Dist. Tinsukia, Assam.	A. 27^{0}19'26.36"N - 95^{0}19'39.65"E B. 27^{0}19'22.97"N - 95^{0}19'36.79" E C. 27^{0}19'13.76"N - 95^{0}19'48.30" E D. 27^{0}19'15.52"N - 95^{0}19'50.81" E		Sand & Clay	M/S Raja Enterprise, Propritor - Raja Borah, Duliajan, Dibrugarh, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.		10.09.18.		2 Years & 4000 C.M. Sand & 3000 C.M sand & clay.	4.8	
573	Monal River Permit Area Under Dplonga Range for GSB (Granular - Sub - Base) 2018 - 2020, Sonitpur East Division, Biswanath chariali.	A. 26^{0}48'58.45"N - 92^{0}59'10.55"E B. 26^{0}48'54.76"N - 92^{0}59'12.36" E C. 26^{0}48'52.71"N - 92^{0}59'18.40" E D. 26^{0}49'02.26"N - 92^{0}59'20.17" E E. 26^{0}49'02.60"N - 92^{0}59'14.63" E F. 26^{0}48'59.75" N- 92^{0}59'15.29" E		Sand & Clay	M/S T.K. Engineering Consortium Pvt. Ltd., Model Vill.- Naharlagun, Papumpare, Arunachal Pradesh- 791110.	Sarat Chand Gogoi.		08.09.18.		2 Years & 100000 C.M. Sand, pebble, cobbles, sand in clay matrix.	4.86	
574	No.1 Burichatam P.P. Land Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	A. 26^{0}28'43.34"N - 89^{0}55'01.15"E B. 26^{0}28'40.40"N - 89^{0}55'05.63" E C. 26^{0}28'38.91"N - 89^{0}55'04.44" E D. 26^{0}28'41.59"N - 89^{0}55'00.01" E		Gravel & sand Gravel	Dil Bahadur Chetry, Vill- No.1 Burichatam, P.O. Goladangi, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.			17.09.18.	2 Years & 1000 C.M. Sand, 2000 C.M. Gravel & 500 C.M. Sand Gravel.	0.92	0.92
575	No.1 Serfanguri P.P. Land Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	Plot 1 A. 26^{0}27'37.49"N - 89^{0}56'36.54"E B. 26^{0}27'38.33"N - 89^{0}56'40.87" E C. 26^{0}27'37.49"N - 89^{0}56'41.11" E D. 26^{0}27'36.35"N - 89^{0}56'37.31" E plot 2 A. 26^{0}27'38.19"N - 89^{0}56'42.97"E B. 26^{0}27'39.41"N - 89^{0}56'48.41" E C. 26^{0}27'38.21"N - 89^{0}56'48.74" E D. 26^{0}27'36.82"N - 89^{0}56'43.39" E		Gravel & sand Gravel	Akdil Badsha Khan, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.	19.09.20.	20.09.18	17.09.18.	2 Years & 1000 C.M. Sand, 2000 C.M. Gravel & 500 C.M. Sand Gravel.	1.05	1.05
576	Moragdola Earth Mining Permit Area, Dist. Kamrup (M), Assam.	A. 91^{0}53'48.251"E - 26^{0}04'24.100"N B. 91^{0}53'47.484"E - 26^{0}04'25.019"N C. 91^{0}52'44.687"E - 26^{0}03'46.919"N D. 91^{0}52'45.375"E - 26^{0}03'45.299" N		Ordinary earth	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, Ulubari, Ghy- 781007.Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.	19.09.20.	20.09.18	17.09.18.	2 Years & 375000 C.M.	0.075	0.075
577	5.0 HA Bhairab Hill Stone Quarry, (Under Bhairab Hill Mining Zone), Dist. Bongaigaon, Assam.	1. 90^{0}31'07.850"E - 26^{0}16'02.020"N 2. 90^{0}31'06.930"E - 26^{0}16'06.180"N 3. 90^{0}31'05.960"E - 26^{0}16'10.530"N 4. 90^{0}31'02.560"E - 26^{0}16'09.650" N 5. 90^{0}31'59.610"E - 26^{0}16'08.880" N 6. 90^{0}31'00.330"E - 26^{0}16'04.590" N 7. 90^{0}31'01.152"E - 26^{0}16'00.400" N 8. 90^{0}31'04.688"E - 26^{0}16'01.255" N		Stone	The Divisional Forest Officer, Aia Valley forest Division, Dist. Bongaigaon, Assam.	Dr. Abhijit Bora.		03.09.18		5 Years & 250000 C.M.	5.0	5.0
578	Moragdola Stone Mining Permit Area (Tunnel No. 3), Dist. Kamrup (M), Assam.	1. 91^{0}53'48.251"E - 26^{0}04'24.100"N 2. 91^{0}53'47.484"E - 26^{0}04'25.019"N 3. 91^{0}52'44.687"E - 26^{0}03'46.919"N 4. 91^{0}52'45.375"E - 26^{0}03'45.299" N		Stone	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, Ulubari, Ghy- 781007.Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.	19.09.20	20.09.18	25.09.18	2 Years & 96000 C.M.	0.008	0.008

579 Add. C.S.	Moragdola Stone Mining Permit Area (Tunnel No. 2), Dist. Kamrup (M), Assam.	1. 91^{0}54'15.600"E - 26^{0}04'26.400"N 2. 91^{0}54'16.000"E - 26^{0}04'27.200"N 3. 91^{0}54'07.894"E - 26^{0}04'26.820"N 4. 91^{0}54'07.900"E - 26^{0}04'25.700" N		Stone	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, Ulubari, Ghy- 781007.Dist.- Kamrup (M), Assam.	Dr. Abhijit Bora.	19.09.20	20.09.18	25.09.18	2 Years & 12800 C.M.	0.008	0.008
580	Jarabarin Brick Earth Permit Area (Dag No. 120, Patta No. 29) Dist. Nagaon, Assam.	1. 26^{0}12'33.84"N - 92^{0}31'55.28"E 2. 26^{0}12'30.81"N - 92^{0}31'54.30"E 3. 26^{0}12'29.94"N - 92^{0}31'55.28"E 4. 26^{0}12'33.51"N - 92^{0}31'56.43"E		Brick earth	Khiradhar Saikia, Vill. Boruahbali, P.O. Chaparmukh, Dist. Nagaon, Assam.	Dr. Abhijit Bora.	19.09.20	20.09.18	25.09.18	2 Years & 30000 C.M.	0.4	0.4
581	Pancharatna Ordinary Clay Minor Mineral Contract Area No.1, Dist. Goalpara, Assam.	1. 26^{0}12'06.8"N - 90^{0}34'51.3"E 2. 26^{0}12'05.6"N - 90^{0}35'05.6"E 3. 26^{0}12'01.2"N - 90^{0}35'08.2"E 4. 26^{0}12'03.5"N - 90^{0}34'51.1"E		Ordinary Clay	Sri Vishma Khakhlary, Vill. Bengdoba, P.O. Salpara, Dist. Goalpara, Assam.	Dr. Abhijit Bora.	19.09.20	22.09.18	25.09.18	2 Years & 5000 C.M.	3.75	3.75
582	Disang River Mining Permit Area, Chengkoli Ghat, Dist. Charaideo, Assam.	1. 27^{0}02'16.29"N - 94^{0}52'49.45"E 2. 27^{0}02'16.21"N - 94^{0}52'5.77"E 3. 27^{0}02'18.52"N - 94^{0}52'51.24"E 4. 27^{0}02'18.37"N - 94^{0}52'49.62"E		Sand	Basumati & Unnayan SHG, President, Mr. Tulen Gogoi, Charaideo, P.O. Charaideo, Dist. Charaideo, Assam.	Lakshyajit Sonowal	09.09.20	10.09.18	27.09.18	1 Years & 600 C.M.	0.21	
583	5.0 Ha Kahua Minor Minor Mineral Unit (Sand), Mining Contract Area, Vill. Kahua, P.O. ratanpur, PS. Chhaygaon, Pin. 781124. Dist. Kamrup ®, Assam.	1. 25^{0}58'23.834"N - 91^{0}23'24.734"E 2. 25^{0}58'27.150"N - 91^{0}23'20.380"E 3. 25^{0}58'30.258"N - 91^{0}23'17.341"E 4. 25^{0}58'33.410"N - 91^{0}23'14.260"E 5. 25^{0}58'35.510" N- 91^{0}23'17.550" E 6. 25^{0}58'32.640" N- 91^{0}23'20.580" E 7. 25^{0}58'30.450" N- 91^{0}23'23.850" E 8. 25^{0}58'26.537" N- 91^{0}23'27.686" E		Sand	Basumati & Unnayan SHG, President, Mr. Tulen Gogoi, Charaideo, P.O. Charaideo, Dist. Charaideo, Assam.	Moloi Bora	12.09.23	13.09.18	29.09.18	5 Years & 73975 C.M.	5.0	
584	5.0 Ha Besimari Minor Minor Mineral Unit (Sand), Mining Contract Area, Vill. Besimari, P.O. ratanpur, PS. Chhaygaon, Pin. 781124. Dist. Kamrup, Assam.	1. 25^{0}57'25.367"N - 91^{0}24'42.914"E 2. 25^{0}57'32.180"N - 91^{0}24'43.230"E 3. 25^{0}57'32.050"N - 91^{0}24'51.800"E 4. 25^{0}57'25.190"N - 91^{0}24'51.416"E		Sand	Divisional Forest Officer, Kamrup West Division, Bamunigaon, P.O. Bamunigaon, P.S. Chhaygaon, Pin- 781141, Dist. Kamrup (R), Assam.	Moloi Bora	12.09.23	13.09.18	29.09.18	5 Years & 73975 C.M.	5.0	5.0
585	5.0 Ha Besimari Minor Minor Mineral Unit (Sand), Mining Contract Area, Vill. Besimari, P.O. ratanpur, PS. Chhaygaon, Pin. 781124. Dist. Kamrup, Assam.	1. 25^{0}57'25.367"N - 91^{0}24'42.914"E 2. 25^{0}57'32.180"N - 91^{0}24'43.230"E 3. 25^{0}57'32.050"N - 91^{0}24'51.800"E 4. 25^{0}57'25.190"N - 91^{0}24'51.416"E		Sand	Divisional Forest Officer, Kamrup West Division, Bamunigaon, P.O. Bamunigaon, P.S. Chhaygaon, Pin- 781141, Dist. Kamrup (R), Assam.	Moloi Bora	12.09.23	13.09.18	29.09.18	5 Years & 73975 C.M.	5.0	5.0
586	5.0 Ha Helagog Stone Mahal Area, Dist. Kamrup (M), Assam.	1. 26^{0}06'56.828"N - 92^{0}03'59.216"E 2. 26^{0}06'54.566"N - 92^{0}03'49.827"E 3. 26^{0}07'00.353"N - 92^{0}03'48.033"E 4. 26^{0}07'02.626"N - 92^{0}03'57.423"E		Stone	Divisional Forest Officer, Kamrup (E) forest Division, basistha, Ghy.- 29.	Prabal Kumar Goswami.	12.09.23	13.09.18	29.09.18	5 Years & 250000 C.M.	5.0	5.0
587	5.0 Ha Deochotal Stone Mahal Area, Dist. Kamrup (M), Assam.	1. 26^{0}06'12.472"N - 91^{0}39'58.100"E 2. 26^{0}06'04.807"N - 91^{0}40'01.117"E 3. 26^{0}06'02.909"N - 91^{0}39'54.168"E 4. 26^{0}06'10.327"N - 91^{0}39'51.154"E		Stone	Divisional Forest Officer, Kamrup (E) forest Division, basistha, Ghy.- 29.	Prabal Kumar Goswami.	25.08.23	26.08.18	29.09.18	5 Years & 250000 C.M.	5.0	5.0

588	5.0 Ha Moinakhurung Stone Mahal Area, Dist. Kamrup (M), Assam.	1. 26^{0}06'00.939"N - 91^{0}41'03.443"E 2. 26^{0}05'59.967"N - 91^{0}41'09.169"E 3. 26^{0}05'55.097"N - 91^{0}41'08.837"E 4. 26^{0}05'55.450"N - 91^{0}40'57.468"E 5. 26^{0}05'59.507"N- 91^{0}40'57.464"E		Stone	Divisional Forest Officer, Kamrup (E) forest Division, basistha, Ghy.- 29.	Prabal Kumar Goswami.	29.08.23	30.08.18	29.09.18	5 Years & 250000 C.M.	5.0	5.0
589	5.0 Ha Natun Rani Stone Mahal Area, Dist. Kamrup, Assam.	1. 26^{0}01'53.779"N - 91^{0}35'47.612"E 2. 26^{0}01'57.289"N - 91^{0}35'52.099"E 3. 26^{0}01'49.833"N - 91^{0}35'59.221"E 4. 26^{0}01'46.323"N - 91^{0}35'54.735"E		Stone	Divisional Forest Officer, Kamrup (E) forest Division, basistha, Ghy.- 29.	Prabal Kumar Goswami.	26.08.23	27.08.18	29.09.18	5 Years & 250000 C.M.	5.0	5.0
590	3.5 Ha Buroi River Sand Gravel & Boulder Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}54'53.30"N - 93^{0}24'49.40"E 2. 26^{0}54'45.86"N - 93^{0}24'48.77"E 3. 26^{0}54'47.67"N - 93^{0}24'42.93"E 4. 26^{0}54'56.00"N - 93^{0}24'45.70"E		Sand Gravel & Boulder	M/S Taro Tagia Construction, Taro Tagia Building, Chandra, P.O. Itanagar, Dist. Papum Pare, Arunachal Pardesh.	Dr. Abhijit Bora.	27.09.20	28.09.18	29.09.18	2 Years & 1166 C.M. Boulder, 2517 C.M. Sand Gravel.	3.50	3.50
591	XXX Brick Field Mining Permit Area, Ratanpur, Nakachari, Dist. Jorhat, Assam.	1. 26^{0}40'44.3"N - 94^{0}22'50.5"E 2. 26^{0}40'45.3"N - 94^{0}22'55.0"E 3. 26^{0}40'44.1"N - 94^{0}22'56.0"E 4. 26^{0}40'44.0"N - 94^{0}22'56.3"E		Brick Earth	XXX Brick Field, Proprietor, Sri Chandan Baruah, Vill. Beleuguri Ratanpur, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	24.09.20	23.09.18	01.10.18	2 Years & 1000 C.M.	0.4014	0.3813
592	B.B.F Brick Field Mining Permit Area, Chinatoli,Khatisona, Dist. Jorhat, Assam.	1. 26^{0}40'16.2"N - 94^{0}22'50.5"E 2. 26^{0}40'15.4"N - 94^{0}22'50.4"E 3. 26^{0}40'17.3"N - 94^{0}22'51.4"E 4. 26^{0}40'15.4"N - 94^{0}22'50.5"E		Brick Earth	B.B.F Brick Field, Proprietor, Sri Bijoy Borah, Vill. Chinatoli, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	24.09.20	23.09.18	01.10.18	2 Years & 1000 C.M.	0.6794	0.6454
593	P.A.L Brick Field Mining Permit Area, Dahutia, Nakachari, Dist. Jorhat, Assam.	1. 26^{0}43'44.2"N - 94^{0}25'04.5"E 2. 26^{0}43'45.0"N - 94^{0}25'05.1"E 3. 26^{0}43'44.2"N - 94^{0}25'07.4"E 4. 26^{0}43'45.2"N - 94^{0}25'07.5"E		Brick Earth	P.A.L Brick Field, Proprietor, Sri Pradip Gogoi, Vill. Likson (Nakachari), P.O. Nakachari, Dist. Jorhat, Assam.	Lakshyajit Sonowal	23.09.20	24.09.18	01.10.18	2 Years & 1000 C.M.	0.4490	0.4266
594	B.P.L Brick Field Mining Permit Area, Chinatoli,Mariani, Dist. Jorhat, Assam.	1. 26^{0}40'31.5"N - 94^{0}23'03.1"E 2. 26^{0}40'31.2"N - 94^{0}23'06.3"E 3. 26^{0}40'27.5"N - 94^{0}23'05.1"E 4. 26^{0}40'28.1"N - 94^{0}23'04.2"E		Brick Earth	B.P.L Brick Field, Proprietor, Sri Bipin Bipul saikia, Vill. Chinatoli Dihingia, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	22.09.20	23.09.18	01.10.18	2 Years & 1000 C.M.	0.5352	0.5084
595	Brick Earth Mine, P.P. Land (Dag No. 822, Patta No. 302), Near Village Junaki Mondal Gaon, Sun Division Titabor, Titabar Revenue Circle office, Dist. Jorhat, Assam.	1. 26^{0}31'43.21"N - 94^{0}7'30.77"E 2. 26^{0}31'41.96"N - 94^{0}7'30.52"E 3. 26^{0}31'43.01"N - 94^{0}7'26.81"E 4. 26^{0}31'43.24"N - 94^{0}7'26.82"E		Brick Earth Mine	M/S L.B.F Brick Field, Proprietor, Mr. Sanjib Borah, Vill. Village Junaki Mondal Gaon, P.O. Brina Sayek, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	0.4375	
596	Brick Earth Mine, P.P. Land (Dag No. 300, Patta No. 55), Near Village Goria Cholong Missing Gaon, Sun Division Titabor, Titabar Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}34'25.18"N - 94^{0}6'12.85"E 2. 26^{0}34'25.75"N - 94^{0}6'12.99"E 3. 26^{0}34'25.17"N - 94^{0}6'9.58"E 4. 26^{0}34'24.45"N - 94^{0}6'9.80"E		Brick Earth Mine	M/S 555 Brick Field, Proprietor, Mr. Mahabir Prasad Modi, Vill. Village Goria Cholong Missing Gaon, P.O. Melamati, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	0.6690	

597	Brick Earth Mine, P.P. Land (Dag No. 299, Patta No. 54), Near Village Goria Cholong Missing Gaon, Sun Division Titabor, Titabar Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}34'14.52"N - 94^{0}6'24.34"E 2. 26^{0}34'15.08"N - 94^{0}6'21.42"E 3. 26^{0}34'15.96"N - 94^{0}6'21.39"E 4. 26^{0}34'16.63"N - 94^{0}6'24.41"E		Brick Earth Mine	M/ST.B.I Brick Field, Proprietor, Mr. Babul Polong, Vill. Village Goria Cholong Missing Gaon, P.O. Melamati, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	0.4014	
598	Brick Earth Mine, P.P. Land (Dag No. 107, Patta No. 188), Near Village Junaki Mondal Gaon, Sun Division Titabor, Titabar Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}32'30.70"N - 94^{0}6'41.75"E 2. 26^{0}32'28.82"N - 94^{0}6'38.07"E 3. 26^{0}32'26.02"N - 94^{0}6'39.30"E 4. 26^{0}32'27.90"N - 94^{0}6'43.57"E		Brick Earth Mine	M/S B. B. F Brick Field, Proprietor, Mr. Bhupen Borah, Vill. Village Junaki Mondal Gaon, P.O. Brina Sayek, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	1.1172	
599	Brick Earth Mine Area, P.P. Land (Dag No. 680, Patta No. 46), Near Village Junaki Mondal Gaon, Sun Division Titabor, Titabar Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}31'39.68"N - 94^{0}7'25.73"E 2. 26^{0}31'41.41"N - 94^{0}7'25.73"E 3. 26^{0}31'40.42"N - 94^{0}7'24.17"E 4. 26^{0}31'44.31"N - 94^{0}7'24.42"E		Brick Earth Mine	M/S R. D. **B** Brick Field, Proprietor, Mr. Diganta Borah, Vill. Village Junaki Mondal Gaon, P.O. Brina Sayek, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	0.6810	
600	Brick Earth Mine Area, P.P. Land (Dag No. 523, Patta No. 71), Near Village Nowsalia Gaon, Sun Division Khangia, West Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}42'13.46"N - 94^{0}6'20.39"E 2. 26^{0}42'12.91"N - 94^{0}6'23.79"E 3. 26^{0}42'14.26"N - 94^{0}6'24.16"E 4. 26^{0}42'14.15"N - 94^{0}6'21.12"E		Brick Earth Mine	M/S M.B.F. Brick Field, Proprietor, Mr. Muhim Das, Vill. & P.O. Panichakuwa, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 3000 C.M.	0.2676	
601	Brick Earth Mine Area, P.P. Land (Dag No. 575,579 Patta No. 01), Near Village Birina Sayek, Sun Division Titabar, Titabar Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}32'46. 27"N - 94^{0}8'53.09"E 2. 26^{0}32'46.54"N - 94^{0}8'51.93"E 3. 26^{0}32'43.91"N - 94^{0}8'51.74"E 4. 26^{0}32'42.88"N - 94^{0}8'52.96"E		Brick Earth Mine	M/S Lakhi Brick Field, Proprietor, Mr. Raju Khanikar, Vill. Melamati Daflating Grant, P.O. Brina Sayek, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	2.0297	
602	Brick Earth Mine Area, P.P. Land (Dag No. 571 Patta No. 09), Near Village Melamati Daflating Grant, Sun Division Titabar, Titabar Revenue Circle office,Dist. Jorhat, Assam.	1. 26^{0}33'36.01"N - 94^{0}6'31.52"E 2. 26^{0}33'39.79"N - 94^{0}6'32.73"E 3. 26^{0}33'40.30"N - 94^{0}6'34.37"E 4. 26^{0}33'35.75"N - 94^{0}6'33.51"E		Brick Earth Mine	M/S Lakhi Brick Field, Proprietor, Mr. Raju Khanikar, Vill. Melamati Daflating Grant, P.O. Brina Sayek, Dist. Jorhat, Assam.	Mukunda Madhav Maut.	03.09.20	04.09.18	01.10.18	2 Years & 2000 C.M.	0.6690	
603	Khoraghat Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}14'47.77"E - 90^{0}07'16.23"N 2. 26^{0}14'47.99"E - 90^{0}07'19.64"N 3. 26^{0}14'36.78"E - 90^{0}07'21.13"N 4. 26^{0}14'35.23"E - 90^{0}07'17.22"N		Sand & Gravel	The Divisional Forest Officer, Parbatjhora forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.	28.09.20	29.09.18	01.10.18	2 Years & 2000 C.M. Gravel, 8000 C.M. Sand.	4.70	4.58
604	Simultapu Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}26'19.86"E - 89^{0}51'36.70"N 2. 26^{0}26'20.86"E - 89^{0}51'40.71"N 3. 26^{0}26'11.27"E - 89^{0}51'44.01"N 4. 26^{0}26'10.96"E - 89^{0}51'36.69"N		Sand & Gravel	The Divisional Forest Officer, Parbatjhora forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.	28.09.20	29.09.18	01.10.18	2 Years & 3000 C.M.Gravel, 2000 C.M. Sand.	4.90	4.75

605	M/S MBF Brick Field Mining Permit Area, Mejenga, Titabor, Dist. Jorhat, Assam.	1. 26^{0}36'19.34"N - 94^{0}10'28.17"E 2. 26^{0}36'21.40"N - 94^{0}10'24.67"E 3. 26^{0}36'20.20"N - 94^{0}10'26.58"E 4. 26^{0}36'21.43"N - 94^{0}10'26.74"E		Brick Earth	M/S MBF Brick Field, Proprietor, Sri Pram Kutmi, Vill. 1 No. Mejanga, P.O. Purana Titabor, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa	26.09.20	27.09.18	03.10.18	2 Years & 4814 C.M.	0.28	0.27
606	Mandakata Stone Mining Contract Area, Dist. Kamrup, Assam.	1. 91^{0}46'29.976"E - 26^{0}18'40.023"N 2. 91^{0}46'31.566"E - 26^{0}18'41.457"N 3. 91^{0}46'32.688"E -26^{0}18'40.403"N 4. 91^{0}46'34.661"E - 26^{0}18'41.681"N 5. 91^{0}46'35.712"E - 26^{0}18'43.799"N 6. 91^{0}46'35.959"E - 26^{0}18'48.262"N 7. 91^{0}46'32.337"E - 26^{0}18'49.574"N 8. 91^{0}46'29.557"E - 26^{0}18'50.580"N 9. 91^{0}46'28.927"E - 26^{0}18'48.400"N 10. 91^{0}46'29.885"E - 26^{0}18'47.938"N 11. 91^{0}46'28.849"E - 26^{0}18'45.922"N 12. 91^{0}46'27.110"E - 26^{0}18'46.553"N 13. 91^{0}46'26.358"E - 26^{0}18'44.643"N 14. 91^{0}46'28.510"E26^{0}18'43.700"N 15. 91^{0}46'30.527"E - 26^{0}18'42.816"N 16. 91^{0}46'29.053"E - 26^{0}18'40.792"N		Stone	The Divisional Forest Officer, North Kamrup forest Division, P.O. Rangia, Dist. Kamrup (Assam).	Dr. Abhijit Bora.	29.09.20	30.09.18	03.10.18	5 Years & 250000 C.M.	5.0	5.0
607	Gopeswar East Mining Zone Area, Dist. Kamrup, Assam.	1. 91^{0}43'54.52"E - 26^{0}19'00.17"N 2. 91^{0}44'01.51"E - 26^{0}19'02.56"N 3. 91^{0}44'00.17"E - 26^{0}19'10.70"N 4. 91^{0}43'52.69"E - 26^{0}19'06.80"N		Stone	The Divisional Forest Officer, North Kamrup forest Division, P.O. Rangia, Dist. Kamrup (Assam).	Dr. Abhijit Bora.	29.09.20	30.09.18	03.10.18	5 Years & 250000 C.M.	5.0	5.0
608	F.B.I Brick Field Mining Permit Area, Bheleuguri Koratipara, Dist.- Jorhat, Assam.	1. 26^{0}40'37.1"N - 94^{0}22'16.5"E 2. 26^{0}40'38.3"N - 94^{0}22'19.0"E 3. 26^{0}40'36.5"N - 94^{0}22'21.3"E 4. 26^{0}40'38.1"N - 94^{0}22'21.5"E		Brick Earth	F.B.I. Brick Field, Proprietor, Sri Utpal Chakraborty, Vill. Bheleuguri Koratipara, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	26.09.20	27.09.18	03.10.18	2 Years & 1000 C.M.	0.48	0.46
609	M/S SSE Brick Industry Mining Permit Area, Chunpura Habi Gaon, Hahchara, Dist.- Sivasagar, Assam.	1. 26^{0}56'35.4"N - 94^{0}43'25.2"E 2. 26^{0}56'34.8"N - 94^{0}43'24.9"E 3. 26^{0}56'35.3"N - 94^{0}43'24.6"E 4. 26^{0}56'36.2"N - 94^{0}43'24.5"E		Brick Earth	M/S SSE Brick Field, Proprietor, Sri Vijay Kr. Pasari, Vill. Kujibali Habi Gaon, P.O. Hahchara, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	26.09.20	27.09.18	03.10.18	2 Years & 2000 C.M.	0.41	0.39
610	Nakhula Beat Sand Permit Area No.3 (Rev. Portion) Barkuloi, Dist.- Morigaon, Assam.	1. 26^{0}10'11.5"N - 92^{0}10'17.6"E 2. 26^{0}10'09.9"N - 92^{0}10'16.9"E 3. 26^{0}10'09.4"N - 92^{0}10'19.5"E 4. 26^{0}10'10.6"N - 92^{0}10'20.2"E		Sand	M/S Bonjit Enterprise, Proprietor, Sri Bonjit Deka, Vill. & P.O. Borkuloi, Dist. Morigaon, Assam.	Lakshyajit Sonowal	22.09.20	23.09.18	03.10.18	2 Years & 1000 C.M.	0.35	
611	A.B.F. Brick Field (iii) Mining Permit Area, Chinatoli, Khatisona, Dist.- Jorhat, Assam.	1. 26^{0}40'09.2"N - 94^{0}22'56.4"E 2. 26^{0}40'09.4"N - 94^{0}22'53.5"E 3. 26^{0}40'13.0"N - 94^{0}22'54.5"E 4. 26^{0}40'10.4"N - 94^{0}22'50.5"E		Brick Earth	A.B.F Brick Field, Proprietor, Sri Ajit Borah, Vill. Bheleuguri, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	22.09.20	24.09.18	03.10.18	2 Years & 1500 C.M.	0.5620	0.5339
612	H.N.B. Brick Field Mining Permit Area, Bheleuguri Kaliagaon, Dist.- Jorhat, Assam.	1. 26^{0}41'05.5"N - 94^{0}22'31.1"E 2. 26^{0}41'06.0"N - 94^{0}22'32.1"E 3. 26^{0}40'54.0"N - 94^{0}22'34.2"E 4. 26^{0}41'05.0"N - 94^{0}22'34.5"E		Brick Earth	H.N.B. Brick Field, Proprietor, Sri Bidyut Borah, Vill. Bheleuguri Kaliagaon, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	26.09.20	27.09.18	03.10.18	2 Years & 1000 C.M.	0.5352	0.5084

613	Kumnagar Mining Zone No.1, Dist.- Kamrup, Assam.	1. 91^{0}45'45.47"E - 26^{0}19'09.51"N 2. 91^{0}45'43.71"E - 26^{0}19'04.24"N 3. 91^{0}45'52.75"E - 26^{0}18'59.68"N 4. 91^{0}45'55.07"E - 26^{0}19'05.03"N		stone	The Divisional Forest Officer, North Kamrup Forest Division, P.O. Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	28.09.23	29.09.18	05.10.18	5 Years & 250000 C.M.	5.0	5.0
614	Kumnagar Mining Zone No.2, Dist.- Kamrup, Assam.	1. 91^{0}45'46.33"E - 26^{0}19'11.61"N 2. 91^{0}45'55.24"E - 26^{0}19'07.48"N 3. 91^{0}45'49.40"E - 26^{0}19'16.59"N 4. 91^{0}45'58.03"E - 26^{0}19'13.39"N		stone	The Divisional Forest Officer, North Kamrup Forest Division, P.O. Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	28.09.23	29.09.18	05.10.18	5 Years & 250000 C.M.	5.0	5.0
615	Kuthepi Inglong Merok No.1 Mineral Concession Area, Dist.- West Karbi Anglong, Assam.	1. 25^{0}54'26.5"N - 92^{0}44'01.1"E 2. 25^{0}54'25.9"N - 92^{0}43'57.7"E 3. 25^{0}54'29.6"N - 92^{0}44'02.9"E 4. 25^{0}54'30.7"N - 92^{0}43'57.6"E		sand Gravel	M/S Tribeni Constructions Ltd. Tribeni Commercial Complex, 2nd Floor, P.O. Ulubari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	02.09.20	03.09.18	05.10.18	2 Years & 100000 C.M.	5.0	3.68
616	Hatimora Pathar Brick Earth Mining Permit Area, Dist.- Biswanath, Assam.	1. 26^{0}51'08.06"N - 93^{0}19'57.10"E 2. 26^{0}51'08.20"N - 93^{0}19'59.30"E 3. 26^{0}51'09.50"N - 93^{0}19'59.90"E 4. 26^{0}51'09.90"N - 93^{0}19'57.70"E		Brick Earth	M/S Kamal Brick Field, Vill. Kachamari, P.O. Serelia, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	01.10.20	02.10.18	05.10.18	2 Years & 2400 C.M.	0.30	0.30
617	Ordinary Earth Permit Area, Nowjan Habi Gaon, Under Lengari Mouja2018-19, Khowang Forest Range, Dibrugarh Division. Dist.- Dibrugarh, Assam.	1. 27^{0}18'56.7"N - 94^{0}53'49.4"E 2. 27^{0}18'53.1"N - 94^{0}53'49.6"E 3. 27^{0}18'55.3"N - 94^{0}53'42.0"E 4. 27^{0}18'49.5"N - 94^{0}53'43.0"E		Ordinary earth	M/S Gannon Dunkerley & Co. Ltd., 86 "A" Topsia Road (south) House Street, 7th Floor. Kolkota- 700046.	Sarat Chand Gogoi.	24.09.19	25.09.18	06.10.18	1 Years & 35000 C.M.	2.75	
618	M/S Borokha Brick Field Tinsukia Range for Brick Earth 2018-2020, Dibrugarh Forest Division, Dist.- Dibrugarh, Assam.	1. 27^{0}28'35.6"N - 95^{0}11'17.4"E 2. 27^{0}28'35.2"N - 95^{0}11'16.4"E 3. 27^{0}28'33.5"N - 95^{0}11'16.8"E 4. 27^{0}28'32.3"N - 95^{0}11'15.6"E 5. 27^{0}28'32.2"N- 95^{0}11'16.4"E 6. 27^{0}28'34.6"N- 95^{0}11'17.7"E 7. 27^{0}28'33.28"N- 95^{0}11'17.39"E		Ordinary earth	M/S Borokha Brick Field, Properitor- Sri Prabhat Chandra Gogoi, Morankari Vill., Chabua, Dibrugarh, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.	24.09.20	25.09.18	06.10.18	2Years & 2400 C.M.	0.25	
619	Majgaon Wtp Area P.P. Land Ordinary Clay Mining Permit Area, Dist.- Kamrup, Assam.	1. 26^{0}11'20.7"E - 91^{0}43'11.9"N 2. 26^{0}11'22.0"E - 91^{0}43'11.4"N 3. 26^{0}11'22.5"E - 91^{0}43'13.5"N 4. 26^{0}11'21.2"E - 91^{0}43'13.5"N 5. 26^{0}11'21.1"E- 91^{0}43'14.2"N 6. 26^{0}11'19.6"E- 91^{0}43'14.6"N		Ordinary Clay	The Project Director, PIU, Jica Assisted GWSP, Saikia Commercial Complex, Christan Basti, P.O. Dispur, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	01.10.19	02.10.18	06.10.18	1 Years & 10000 C.M.	0.2	0.2
620	Silim Engti Gaon Stone Mining Contract Area, Dist.- Karbi Anglong, Assam.	1. 26^{0}31'28.5"N - 93^{0}16'17.0"E 2. 26^{0}31'31.1"N - 93^{0}16'22.7"E 3. 26^{0}31'38.2"N - 93^{0}16'20.1"E 4. 26^{0}31'30.9"N - 93^{0}16'13.1"E		Stone	Jiten Chandra Bey, 2No. Kidding Tokbi Gaon, P.O. Rongmowe, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	02.09.25	03.10.18	06.10.18	7 Years & 14000 C.M.	4.0	4.0
621	Fatasil NC Village Ordinary Earth and Dead Rock Mining Permit Area, Dist.- Kamrup (M), Assam.	1. 26^{0}07'04.101"N - 91^{0}42'49.602"E 2. 26^{0}07'04.095"N - 91^{0}42'48.990"E 3. 26^{0}07'05.363"N - 91^{0}42'48.976"E 4. 26^{0}07'05.368"N - 91^{0}42'49.588"E		Ordinary earth & weathered (dead) rock.	Sri Krishna Choudhury, Fatasil NC Village, Gorchuk, Dist. Kamrup (M), Assam.	Prabal Kumar Goswami.	08.10.19	06.10.18	09.10.18	1Year & 2519 C.M. of earth & 133 C.M. of deadrock.	2 Kathas & 10 Lessas.	

622	Manas River Silt Ordinary Earth and Mahal, Nowapara (Part I & II) Area, Dist.- Bongaigaon, Assam.	1. 26^{0}27'49.20"N - 90^{0}45'03.50"E 2. 26^{0}27'46.40"N - 90^{0}45'05.70"E 3. 26^{0}27'45.06"N - 90^{0}45'04.54"E 4. 26^{0}27'47.88"N - 90^{0}45'02.32"E		Sand	The Divisional Forest Officer, Aie Valley Division, Bongaigaon.	Prabal Kumar Goswami.	08.10.23	04.10.18	09.10.18	5 Years & 27146 C.M.	6.123	
623	Aie River Sand Mahal Garugaon Hapachara Area, Dist.- Bongaigaon, Assam.	1. 26^{0}28'27.04"N - 90^{0}38'46.06"E 2. 26^{0}27'41.55"N - 90^{0}39'43.25"E 3. 26^{0}28'03.63"N - 90^{0}40'07.88"E 4. 26^{0}28'40.77"N - 90^{0}39'18.95"E		Sand	The Divisional Forest Officer, Aie Valley Division, Bongaigaon.	Prabal Kumar Goswami.	08.10.23	04.10.18	09.10.18	5 Years & 66575 C.M.	15 hectares	
624	Kangthilangso (Jungthung) P.P. Land Stone Mining Contract Area, Dist.- Karbi - Anglong, Assam.	1. 26^{0}17'07.8"N - 92^{0}57'52.2"E 2. 26^{0}17'09.9"N - 92^{0}57'44.6"E 3. 26^{0}17'07.2"N - 92^{0}57'46.5"E 4. 26^{0}17'04.9"N - 92^{0}57'49.6"E		Stone	Kamal Sing Hanse, England Gaon, P.O. Dokmoka, Dist. Karbi- Anglong , Assam.	Dr. Abhijit Bora.	09.10.21	09.10.18	10.10.18	3 Years & 7000 C.M.	0.8	0.8
625	Brahmaputra Clay Permit Area at Mohpuwalimora, Dist.- Dibrugarh, Assam.	1. 27^{0}28'35.18"N - 94^{0}52'14.55"E 2. 27^{0}28'29.14"N - 94^{0}52'08.25"E 3. 27^{0}28'32.22"N - 94^{0}52'04.11"E 4. 27^{0}28'37.71"N - 94^{0}52'10.54"E		Stone	Hridayananda Konwar, S.G. Commercial Complax, P.O. Dibrugarh, Dist. Dibrugarh , Assam.	Dr. Abhijit Bora.	09.10.20	09.10.18	10.10.18	2 Years & 6000 C.M.	3.50	3.50
626	Not Mining Plan , Letter issued,											
627 Moon Deka	5.0 HA Kothalguri Stone Quarry, Dist.- Nagaon, Assam.	1. 92^{0}52'46.814"E - 26^{0}21'46.445"N 2. 92^{0}52'44.276"E - 26^{0}21'46.340"N 3. 92^{0}52'44.160"E - 26^{0}21'43.126"N 4. 92^{0}52'41.953"E - 26^{0}21'43.162"N 5. 92^{0}52'42.091"E - 26^{0}21'49.108"N 6. 92^{0}52'45.567"E - 26^{0}21'51.733"N 7. 92^{0}52'51.605"E - 26^{0}21'51.834"N 8. 92^{0}52'50.945"E - 26^{0}21'44.982"N 9. 92^{0}52'46.843"E - 26^{0}21'44.839"N		Stone	The Divisional Forest Officer, Dist. Nagaon , Assam.	Dr. Abhijit Bora.	09.10.23	09.10.18	10.10.18	5 Years & 250000 C.M.	5.0	5.0
628	Hatisila Stone Mahal Mining Lease Area, Dist.- Goalpara, Assam.	1. 26^{0}2'16.043"N - 90^{0}22'34.024"E 2. 26^{0}2'11.911"N - 90^{0}22'38.137"E 3. 26^{0}2'17.849"N - 90^{0}22'45.778"E 4. 26^{0}2'22.422"N - 90^{0}22'41.886"E		Stone	The Divisional Forest Officer (T), P.O. Baladmari, Goalpara, Assam.	Tasaduk Ariful Hussain.	10.10.23	27.08.18	11.10.18	5 Years & 150000 C.M.	5.0	5.0
629	Nolonga Stone Mahal Mining Lease Area, Dist.- Goalpara, Assam.	1. 26^{0}6'4.773"N - 90^{0}27'57.824"E 2. 26^{0}6'12.005"N - 90^{0}27'59.265"E 3. 26^{0}6'10.249"N - 90^{0}28'7.042"E 4. 26^{0}6'3.035"N - 90^{0}28'5.504"E		Stone	The Divisional Forest Officer (T), P.O. Baladmari, Goalpara, Assam.	Tasaduk Ariful Hussain.	10.10.23	06.09.18	11.10.18	5 Years & 150000 C.M.	5.0	5.0
630	Kalaguri River Ordinary Earth Mahal, Dist.- Biswanath, Assam.	1. 26^{0}50'10.00"N - 93^{0}21'59.00"E 2. 26^{0}50'09.60"N - 93^{0}21'58.60"E 3. 26^{0}50'08.60"N - 93^{0}22'01.00"E 4. 26^{0}50'08.20"N - 93^{0}22'00.40"E 5. 26^{0}50'04.50"N - 93^{0}21'58.10"E		Ordinary Earth	Bhupen Kr.Das Vill. Nasbor, P.O. Behali, Dist.Biswanath, Assam.	Dr. Abhijit Bora.	10.10.19	10.10.18	11.10.18	1 Year & 2000 C.M.	0.28	0.23
631	Not Mining Plan , Letter issued,											
632	Firing Anglong Stone Quarry, Dist.- West Karbi Anglong, Assam.	1. 25.934250^{0}N - 92.690583^0"E 2. 25.933611^0"N - 92.690056^0"E 3. 25.933583^0"N - 92.689917^0"E 4. 25.933750^0"N - 92.689833^0"E		Stone	Sri Robiram Ronghang, Thana Road, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	10.04.20	10.10.18	11.10.18	18 months & 2000 C.M.	2.3	2.3

633	Donka Riso Stone Quarry, Dist.- West Karbi Anglong, Assam.	1. 25.934250^{0}N - 92.690583^0"E 2. 25.933611^0"N - 92.690056^0"E 3. 25.933583^0"N - 92.689917^0"E 4. 25.933750^0"N - 92.689833^0"E		Stone	Sri Robiram Ronghang, Thana Road, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	10.04.20	10.10.18	11.10.18	18 months & 2000 C.M.	2.7	2.7
634	NKD-B-17 Ghilazari Mining Contract Area,Vill. Ghilazari, P.O. barpeta Road, P.S. Barpeta Road, Dist.- Barpeta, Assam.	1. 26^{0}25/58.0//N - 90^{0}55/31.7//E 2. 26^{0}26/15.3//N - 90^{0}55/23.3//E 3. 26^{0}26/14.1//N - 90^{0}55/26.9//E 4. 26^{0}25/58.1//N - 90^{0}55/35.1//E		Sand	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	11.10.23	10.09.18	12.10.18	5 years & 14795 C.M.	5.0	5.0
635	NKD-B-15 Nichuka Mining Contract Area,Vill. Nichuka, P.O. barpeta Road, P.S. Barpeta Road, Dist.- Barpeta, Assam.	1. 26^{0}31/47.0//N - 90^{0}55/43.3//E 2. 26^{0}31/17.8//N - 90^{0}55/28.9//E 3. 26^{0}31/48.6//N - 90^{0}55/48.7//E 4. 26^{0}31/19.4//N - 90^{0}55/36.1//E		Sand	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	11.10.23	18.09.18	12.10.18	5 years & 14795 C.M.	5.0	5.0
636	Not Mining Plan , Letter issued,											
637	Subansiri Sand and Gravel Mining Contract Area, Dist.- Lakhimpur, Assam.	1. 27^{0}27.317'N - 94^{0}15.355'E 2. 27^{0}27.432'N - 94^{0}15.464' E 3. 27^{0}27.536'N - 94^{0}15.631'E 4. 27^{0}27.618'N - 94^{0}15.792'E 5. 27^{0}27.721'N - 94^0 15.782'E 6. 27^{0}27.859'N - 94^0 15.778'E 7. 27^{0}27.919'N - 94^0 15.689'E 8. 27^{0}27.731'N - 94^0 15.621'E 9. 27^{0}27.507'N - 94^0 15.481'E 10. 27^{0}27.392'N - 94^0 15.290'E		Sand & Gravel	Divisional Forest Officer, Lakhimpur Forest Division, P.O. North Lakhimpur, Dist. Lakhimpur, Assam.	Dr. Abhijit Bora.	11.10.23	12.10.18	12.10.18	5 years & 137970 C.M. Sand & 206955 Gravel	24.00	24.00
638	Kathalguri Sand and Earth Mining Permit Area, Dist.- Lakhimpur, Assam.	1. 27^{0}03'20.88"N - 93^{0}55'24.49"E 2. 27^{0}03'15.40"N - 93^{0}55'30.40" E 3. 27^{0}03'10.99"N - 93^{0}55'26.97"E 4. 27^{0}03'05.59"N - 93^{0}55'28.33"E 5. 27^{0}03'08.59"N - 93^{0}55'31.98"E		Sand & Earth	Divisional Forest Officer, Lakhimpur Forest Division, P.O. North Lakhimpur, Dist. Lakhimpur, Assam.	Dr. Abhijit Bora.	11.10.20	12.10.18	12.10.18	2 years & 4000 C.M. Sand & 46000 Earth	5.00	5.00
639	NKD - B- 6 Bandarkhowa Mining Contract Area, Dist.- Barpeta, Assam.	1. 26^{0}29'08.1"N - 90^{0}55'05.3"E 2. 26^{0}29'06.4"N - 90^{0}55'14.3" E 3. 26^{0}29'22.7"N - 90^{0}55'08.9"E 4. 26^{0}29'24.3"N - 90^{0}55'19.7"E		Sand & Stone	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Abhijit Bora.	11.10.23	12.10.18	12.10.18	5 years & 332875 C.M.	15.0	15.0
640	NKD - B- 5 Shahpur Mining Contract Area, Dist.- Barpeta, Assam.	1. 26^{0}30'32.9"N - 90^{0}54'50.6"E 2. 26^{0}30'39.5"N - 90^{0}54'57.9" E 3. 26^{0}30'47.4"N - 90^{0}54'42.7"E 4. 26^{0}30'53.7"N - 90^{0}54'51.0"E		Sand & Stone	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Abhijit Bora.	11.10.23	11.10.18	12.10.18	5 years & 319560 C.M.	15.0	14.4
641	Permit Area DBR/ Dibrugarh/32 2018-2020 Dibrugarh Forest Division, Dist.- Dibrugarh, Assam.	1. 27^{0}20'20.75"N - 94^{0}57'14.95"E 2. 27^{0}20'17.16"N - 94^{0}57'18.95" E 3. 27^{0}20'12.25"N - 94^{0}57'13.11"E 4. 27^{0}20'16.21"N - 94^{0}57'09.55"E		Sand & Ordinary Clay	Sri Biswajit Gogoi, Lekai Thakurthan Village, P.O. Sessa, Dist. Dibrugarh, Assam.	Sarat Chandra Gogoi	16.10.20	08.10.18	15.10.18	2 years & 6000 C.M. Sand & 3000 Ordinary Clay	3.3	
642	Permit Area DBR/ Khowang/23 2018-2020 Khowang Forest Range Dibrugarh Division, Dist.- Dibrugarh, Assam.	1. 27^{0}19'59.56"N - 94^{0}56'35.64"E 2. 27^{0}19'54.00"N - 94^{0}56'28.40" E 3. 27^{0}19'56.80"N - 94^{0}56'23.90"E 4. 27^{0}20'02.60"N - 94^{0}56'31.20"E		Sand & Ordinary Clay	Sri Babakon Sonowal,2No. Charaihabi Gaon, Tinthengia, Dist. Dibrugarh, Assam.	Sarat Chandra Gogoi	16.10.20	08.10.18	15.10.18	2 years & 4000 C.M. Sand & 2000 Ordinary Clay	3.75	

643	M/S M.B. Brick Industry Tinsukia Range for Brick Earth, 2018-2020 Dibrugarh Forest Division, Dist.- Dibrugarh, Assam.	1. 27^{0}31'48.18"N - 95^{0}24'19.70"E 2. 27^{0}31'47.66"N - 95^{0}24'23.06" E 3. 27^{0}31'49.83"N - 95^{0}24'23.62"E 4. 27^{0}31'50.35"N - 95^{0}24'19.14"E		Ordinary Clay	M/S M.B. Brick Industry, (Properitor- Sri Mridul Baruah), Hatigarh Village, Bor Gaon, Makum. Dist. Tinsukia, Assam.	Sarat Chandra Gogoi	16.10.20	08.10.18	15.10.18	2 years & 3000 C.M. Ordinary Clay	7'200 square meter	
644	M/S PEE BEE Kay Brick Field Lakhipather Range for Brick Earth, 2018-2020 Dibrugarh Forest Division, Dist.- Dibrugarh, Assam.	1. 27^{0}25'41.00"N - 95^{0}23'21.70"E 2. 27^{0}25'38.70"N - 95^{0}23'18.00" E 3. 27^{0}25'39.90"N - 95^{0}23'16.70"E 4. 27^{0}25'42.50"N - 95^{0}23'20.00"E		Ordinary Clay	M/S PEE BEE Kay Brick Field, (Properitor- Sri Mridul Baruah), 315 No.Mahakali Grant, Khetopothar. Dist. Tinsukia, Assam.	Sarat Chandra Gogoi	16.10.20	09.10.18	15.10.18	2 years & 2000 C.M. Ordinary Clay	7'000 square meter	
645	MHB Brick Industry Mining Permit Area, Kachuani Gaon for Brick Earth, Dist.- Sivasagar, Assam.	1. 27^{0}04.454/"N - 94^{0}40.101"E 2. 27^{0}04.445/"N - 94^{0}40.062" E 3. 27^{0}04.419"N - 94^{0}40.064"E 4. 27^{0}04'.423"N - 94^{0}40'.097"E		MHB Brick Industry,	M/S MHB Brick Industry (Properitor- Mokbul Hussain), Vill. Saru Palengi Gaon, P.O. Rajabari, Dist. Sivasagar, Assam.	Bijoy Krishna Chetia	20.10.20	09.08.18	22.10.18	2 years & 2500 C.M.	0.98	0.98
646	Ambikapur Pt-V Earth Mining Permit Area, Dist.- Cachar, Assam.	1. 24^{0}46'56.4"N - 92^{0}45'50.1"E 2. 24^{0}46'57.8"N - 92^{0}45'49.4" E 3. 24^{0}46'54.6"N - 92^{0}45'45.2"E 4. 24^{0}46'53.2"N - 92^{0}45'47.4"E		Ordinary earth	Simplex Infrastructures Ltd. Uttarkrishnapur Pt-ll, Sonai Road, Silchar, Dist. Cachar, Assam.	Nalinakshya Chamuahi	20.10.20	12.09.18	22.10.18	2 years & 45912.33 C.M. & 22956.16 for 1 year.	1.05	
647	Ambikapur Pt-lV Earth Mining Permit Area, Dist.- Cachar, Assam.	1. 24^{0}47'11.9"N - 92^{0}45'52.4"E 2. 24^{0}47'14.3"N - 92^{0}45'53.8" E 3. 24^{0}47'10.9"N - 92^{0}45'58.5"E 4. 24^{0}47'08.3"N - 92^{0}45'56.2"E		Ordinary earth	Simplex Infrastructures Ltd. Uttarkrishnapur Pt-ll, Sonai Road, Silchar, Dist. Cachar, Assam.	Nalinakshya Chamuahi	20.10.20	14.09.18	22.10.18	2 years & 69502.52 C.M. & 34751.26 for 1 year.	1.5895	
648	Kakoi Ordinary Earth Mining Permit Area, Dist.- North Lakhimpur, Assam.	1. 27^{0}19.502"N - 94^{0}05.381"E 2. 27^{0}19.470"N - 94^{0}05.373" E 3. 27^{0}19.412"N - 94^{0}05.678"E 4. 27^{0}19.438"N - 94^{0}05.724"E 5. 27^{0}19.461'N- 94^{0}05.673'E		Ordinary earth	M/S Northern Gases, Lakhimpur, North Lakhimpur, Dist. North Lakhimpur, Assam.	Prabal Kumar Goswami.	20.10.19	20.10.18	22.10.18	1 year & 99863 C.M.	4.5	
649	Loksho Tokbi Gaon (Parokhowa) P.P. Land Stone Quarry, Dist.- Karbi Anglong, Assam.	1. 26^{0}12'58.6"N - 92^{0}56'16.6"E 2. 26^{0}12'57.1"N - 92^{0}56'15.17" E 3. 26^{0}12'57.5"N - 92^{0}56'14.6"E 4. 26^{0}12'58.6"N - 92^{0}56'13.4"E		Stone	Dhorom Sing Engti, Loksho Tokbi Gaon, P.O. Parokhowa, Dist. karbi Anglong, Assam.	Dr. Abhijit Bora.	20.10.20	20.10.18	22.10.18	2 year & 7000 C.M.	0.32	0.32
650	Parkup Pahar (Pranpri) P.P. Land Mining Permit Area, Dist.- Karbi Anglong, Assam.	1. 26^{0}22'47.05"N - 92^{0}53'12.23"E 2. 26^{0}22'51.10"N - 92^{0}53'10.60" E 3. 26^{0}22'49.31"N - 92^{0}53'15.73"E 4. 26^{0}22'53.40"N - 92^{0}53'13.80"E		Stone	M/S Simplex Infrastructure Limited, Amoni, P.O. Amoni, Dist. Nagaon, Assam.	Dr. Abhijit Bora.	20.10.20	20.10.18	22.10.18	2 year & 300000 C.M.	5.34	4.89
651	Loksho Tokbi Gaon (Parokhowa) P.P. Land Stone Quarry, Dist.- Karbi Anglong, Assam.	1. 26^{0}12'49.4"N - 92^{0}56'25.5"E 2. 26^{0}12'47.8"N - 92^{0}56'26.2" E 3. 26^{0}12'50.2"N - 92^{0}56'27.7"E 4. 26^{0}12'48.9"N - 92^{0}56'28.7"E		Stone	Rajib Phangcho, Loksho Tokbi Gaon, P.O. Parokhowa, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	20.10.20	20.10.18	22.10.18	2 year & 7000 C.M.	0.36	0.36
652	Kalioni River Rongagoraghat Sand Gravel Mahal, Dist.- Karbi Anglong, Assam.	1. 26^{0}30'34.0"N - 93^{0}45'19.3"E 2. 26^{0}30'42.8"N - 93^{0}45'21.2" E 3. 26^{0}30'03.0"N - 93^{0}45'45.9"E 4. 26^{0}30'03.9"N - 93^{0}45'47.3"E		Sand Gravel	Hindustan Construction Co. Ltd. Ward. No. 1, Near Alpine English School, P.O. Dergaon, Dist. Golaghat, Assam.	Dr. Abhijit Bora.	20.10.20	22.10.18	23.10.18	2 year & 133000 C.M.	4.00	0.36

653	Mairapur P.P. Land Earth Mining Permit Area, Dist.- Kamrup, Assam.	1. 91^{0}33'24.7"E - 26^{0}01'17.1"N 2. 91^{0}33'26.0"E - 26^{0}01'14.7" N 3. 91^{0}33'24.6"E - 26^{0}01'14.0"N 4. 91^{0}33'23.0"E - 26^{0}01'16.2"N		Ordinary earth	Pradip Boro, Raja Pani Chanda Gaon, P.O. Rani, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	22.04.19	22.10.18	23.10.18	6 months & 6324 C.M.	1.033	1.033
654	Satgaon Grant P.P. Land Mining Permit Area, Dist.- Kamrup, Assam.	1.26^{0}18'05.6"N - 91^{0}46'38.3"E 2. 26^{0}18'06.6"N - 91^{0}46'38.1"E 3. 26^{0}18'07.2"N - 91^{0}46'35.5"E 4. 26^{0}18'05.6"N - 91^{0}46'31.5"E 5. 26^{0}18'03.8" N - 91^{0}46'32.2" E		Ordinary earth	Kusum Agarwal & Monoj Kr. Surawgi, Sabitri Sadan, Madhavpur, P.O. Rehabari, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	20.10.20	22.10.18	23.10.18	2 years & 25000 C.M.	0.8175	0.8175
655	1 No. Chakalia Gaon Brick Erath Mining Permit Area, Dist.- Dibrugarh, Assam.	1. 27^{0}08'25.8"N - 94^{0}49'30.8"E 2. 27^{0}08'24.3"N - 94^{0}49'29.3"E 3. 27^{0}08'24.2"N - 94^{0}49'25.0"E 4. 27^{0}08'25.4"N - 94^{0}49'26.8"E		Brick earth	M/S New "M" Brick Field, 1 No. Chakalia Gaon, P.O. Chakalia, P.S. Moran, Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.	24.10.20	24.10.18	25.10.18	2 years & 12324 C.M.	0.6904	0.6904
656	Sila Sindurighopa Mouza P.P. Land Mining Permit Area, Dist.- Kamrup, Assam.	1. 26^{0}15'06.2"N - 91^{0}41'39.3"E 2. 26^{0}15'01.1"N - 91^{0}41'35.3"E 3. 26^{0}15'05.6"N - 91^{0}41'36.3"E		Ordinary earth	Naba Kumar Goswami, MD, M/S Parle Life Line Ltd. Sila Gaon, P.O. Changchari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	24.10.20	24.10.18	25.10.18	2 years & 100000 C.M.	3.3584	3.3584
657	No. 2 Road Gaon Brick Earth Mining Permit Area, Dist.- Tinsukia, Assam.	1. 27^{0}18'07.48"N - 95^{0}45'27.43"E 2. 27^{0}18'07.66"N - 95^{0}45'27.92"E 3. 27^{0}18'07.69"N - 95^{0}45'26.65"E 4. 27^{0}18'08.73"N- 95^{0}45'28.26"E 5. 27^{0}18'09.21"N-95^{0}45'27.90"E		Brick earth	M/S N.P. Brick Fields, (Proprietor: Sri Nagendra Prasad) No.2 Road Gaon, P.O. Ledo, P.S. Ledo, Dist. Tinsukia, Assam.	Dr. Abhijit Bora.	24.10.20	24.10.18	25.10.18	2 years & 1400C.M.	0.1170	0.1170
658	Jagun Ahom Brick Earth Mining Permit Area, Dist.- Tinsukia, Assam.	1. 27^{0}23'37.27"N - 95^{0}53'10.33"E 2. 27^{0}23'37.44"N - 95^{0}53'09.09"E 3. 27^{0}23'37.69"N - 95^{0}53'10.30"E 4. 27^{0}23'37.69"N- 95^{0}53'07.55"E 5. 27^{0}23'37.70"N-95^{0}53'09.15"E 6. 27^{0}23'38.56"N- 95^{0}53'07.40"E		Brick earth	M/S Patkai Brick (Proprietor: Sri Baban Rai)Ahom Pathar Gaon, P.O. Jagun, P.S. Jagun, Dist. Tinsukia, Assam.	Dr. Abhijit Bora.	24.10.20	24.10.18	25.10.18	2 years & 1400C.M.	0.62	0.62
659	M/S S B Enterprise Bricks Field, Dibrugarh Range, for Brick Earth - 2018-2020, Dibrugarh Forest Division. Dist.- Dibrugarh, Assam.	1. 27^{0}32'52.48"N - 95^{0}07'45.73"E 2. 27^{0}32'51.00"N - 95^{0}07'40.70"E 3. 27^{0}32'50.00"N - 95^{0}07'41.20"E 4. 27^{0}32'50.10"N- 95^{0}07'42.80"E 5. 27^{0}32'48.70"N- 95^{0}07'43.20"E 6. 27^{0}32'48.60"N- 95^{0}07'44.40"E 7. 27^{0}32'50.20"N- 95^{0}07'43.90"E 8. 27^{0}32'50.80"N - 95^{0}07'46.30" E		Ordinary Clay	(Properitor - Sri Bharat Kurmi) Rohmoria, P.O. Mahmora, Dikom, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi.	28.10.20	22.10.18	29.10.18	2 years & 2500C.M.	0.75	
660	M/S R S Bricks Margherita East Range, for Brick Earth - 2018-2020, Digboi Forest Division. Dist.- Tinsukia, Assam.	1. 27^{0}21'25.21"N - 95^{0}45'16.51"E 2. 27^{0}21'26.49"N - 95^{0}45'19.49"E 3. 27^{0}21'27.22"N - 95^{0}45'15.60"E 4. 27^{0}21'28.38"N- 95^{0}45'18.47"E		Ordinary Clay	M/S R S Bricks (Properitor - Sri Subarna Dutta) Bapapung Village, Digboi, Dist. Tinsukia, Assam.	Sarat Chand Gogoi.	28.10.20	21.10.18	29.10.18	2 years & 1600 C.M.	0.59	
661	Pranprilangso P.P. Land Stone Mining Contract Area, Dist.- Karbi Anglong, Assam.	1. 26^{0}12'35.2"N - 92^{0}56'54.3"E 2. 26^{0}12'35.9"N - 92^{0}56'51.2"E 3. 26^{0}12'34.0"N - 92^{0}56'49.5"E 4. 26^{0}12'32.8"N- 92^{0}56'51.0"E		Stone	Surendra Terang, Vill. Lokso Gaon, P.O. Parakhowa, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	28.10.23	25.10.18	29.10.18	5 years & 14000 C.M.	1.6056	1.6056

662	Aie River Silt and Ordinary Earth Mahal, Jaraguri - Sidalsati Area, Dist.- Bongaigaon, Assam.	1. 26^{0}26'37.81"N - 90^{0}40'18.00"E 2. 26^{0}26'35.19"N - 90^{0}40'57.11"E 3. 26^{0}25'54.64"N - 90^{0}41'53.81"E 4. 26^{0}25'33.03"N- 90^{0}41'47.95"E 5. 26^{0}25'35.97"N - 90^{0}41'10.16"E 6. 26^{0}25'52.97"N - 90^{0}40'40.99"E		Silt & erath	The Divisional Forest Officer, Aie Valley Division, Bongaigaon, Dist. Bongaigaon, Assam.	Prabal Kumar Goswami.	28.10.23	15.10.18	29.10.18	5 years & 66575 C.M.	15	
663	Chaparmukh - Kopili Nodi Sand Permit Area Part - 1 (B) (Rev. Portion), Dist.- Nagaon, Assam.	1. 26^{0}11'37.9"N - 92^{0}34'29.9"E 2. 26^{0}11'33.9"N - 92^{0}34'29.1"E 3. 26^{0}11'37.9"N - 92^{0}34'24.6"E 4. 26^{0}11'33.3"N- 92^{0}34'24.1"E		Sand	Giri kt. Borah, Chakalaghat Gaon, P.O. Chakalaghat, Dist. Nagaon, Assam.	Dr. Abhijit Bora.	28.10.20	23.10.18	29.10.18	2 years & 3000 C.M.	1.90	1.64
664	Panikhaity P.P. Land Ordinary Earth Mining Permit Area, Dist.- Kamrup (M), Assam.	1. 91^{0}52'19.003"E - 26^{0}12'45.093"N 2. 91^{0}52'19.406"E - 26^{0}12'45.602"N 3. 91^{0}52'19.097"E - 26^{0}12'45.999"N 4. 91^{0}52'418.305"E- 26^{0}12'45.105"N		Ordinary earth	Pijush Pratim Bairagi Panikhaity, P.O.Panikhaity, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	28.10.19	29.10.18	29.10.18	1 years & 2100 C.M.	0.1125	0.1125
665	Maukuchi P.P. Land Ordinary clay Mining Permit Area, Dist.- Kamrup, Assam.	1. 91^{0}39'36.07"E - 26^{0}22'35.07"N 2. 91^{0}39'40.03"E - 26^{0}22'34.00"N 3. 91^{0}39'31.09"E - 26^{0}23'47.04"N 4. 91^{0}39'35.00"E- 26^{0}23'47.02"N		Ordinary clay	Sayed Riju Ahmaed, Athara Gaon, P.O.Puthimari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	28.10.20	29.10.18	29.10.18	2 years & 140000 C.M.	5.48	5.48
666	Bargaon P.P. Land Ordinary Earth Mining Permit Area, Dist.- Kamrup, Assam.	1. 91^{0}39'36.07"E - 26^{0}22'35.07"N 2. 91^{0}39'40.03"E - 26^{0}22'34.00"N 3. 91^{0}39'31.09"E - 26^{0}23'47.04"N 4. 91^{0}39'35.00"E- 26^{0}23'47.02"N		Ordinary Earth	Bhupen Das, Vill. Bargaon, P.O. Hajo, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	28.10.20	29.10.18	29.10.18	2 years & 20000 C.M.	0.62	0.62
667	Boleswar Stone Permit Area 2 - A, Dist.- Karimganj, Assam.	1. 25^{0}01'14.7"N - 92^{0}27'46.0"E 2. 25^{0}01'13.1"N - 92^{0}27'43.6"E 3. 25^{0}01'08.4"N - 92^{0}27'47.4"E 4. 25^{0}01'10.0"N- 92^{0}27'51.6"E		Stone	The Divisional Forest Officer, Karimganj Division, Dist. Karimganj, Assam.	Prabal Kumar Goswami.	02.11.20	15.10.18	03.11.18	2 years & 20000 C.M.	1.872	
668	Boleswar Stone Permit Area 2 - C, Dist.- Karimganj, Assam.	1. 25^{0}00'26.8"N - 92^{0}27'47.7"E 2. 25^{0}00'26.0"N - 92^{0}27'48.8"E 3. 25^{0}00'15.0"N - 92^{0}27'29.1"E 4. 25^{0}00'14.2"N- 92^{0}28'30.6"E		Stone	The Divisional Forest Officer, Karimganj Division, Dist. Karimganj, Assam.	Prabal Kumar Goswami.	02.11.20	15.10.18	03.11.18	2 years & 40000 C.M.	3.20	
669	Boleswar Stone Permit Area 2 - D, Dist.- Karimganj, Assam.	1. 25^{0}00'05.5"N - 92^{0}27'25.9"E 2. 25^{0}00'05.9"N - 92^{0}27'23.4"E 3. 24^{0}59'53.1"N - 92^{0}27'30.3"E 4. 24^{0}59'51.4"N- 92^{0}27'29.2"E		Stone	The Divisional Forest Officer, Karimganj Division, Dist. Karimganj, Assam.	Prabal Kumar Goswami.	02.11.20	15.10.18	03.11.18	2 years & 30000 C.M.	3.60	
670	Boleswar Stone Permit Area 2 - E, Dist.- Karimganj, Assam.	1. 24^{0}59'50.7"N - 92^{0}27'33.7"E 2. 24^{0}59'49.5"N - 92^{0}27'31.6"E 3. 24^{0}59'37.2"N - 92^{0}27'37.3"E 4. 24^{0}59'36.3"N- 92^{0}27'38.8"E		Stone	The Divisional Forest Officer, Karimganj Division, Dist. Karimganj, Assam.	Prabal Kumar Goswami.	02.11.20	15.10.18	03.11.18	2 years & 15000 C.M.	2.80	
671	Ordinary Earth Permit Area, Nowjan Habi Gaon 2018-19 Khowang Forest Range, Dibrugarh Division, Dist.- Dibrugarh, Assam.	1. 27^{0}18'38.03"N - 94^{0}53'52.00"E 2. 27^{0}18'39.00"N - 94^{0}53'45.90"E 3. 27^{0}18'33.07"N - 94^{0}53'44.30"E 4. 27^{0}18'32.90"N- 94^{0}53'49.20"E		Ordinary clay	M/S Gannon Dunkerley & Co. Limited, 86 "A" Topsia Road (South) House Street, 7 th Floor, Kolkota- 700046,	Sarat Chand Gogoi.	02.11.20	26.10.18	03.11.18	2 years & 10000 C.M.	1.17744	

672	Ordinary Clay Extraction Near Nagaghuli 2018-2020 Dibrugarh Forest Range, Dibrugarh Division, Dist.- Dibrugarh, Assam.	1. 27°32'30.29"N - 95°03'12.97"E 2. 27°32'34.68"N - 95°03'12.69"E 3. 27°32'34.33"N - 95°03'25.71"E 4. 27°32'29.84"N- 95°03'25.61"E		Ordinary clay	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi.	02.11.20	25.10.18	03.11.18	2 years & 38808.25 C.M.	4.8	
673	Ordinary Clay Near DTP Dyke at Brahmaputra River Bed 2018-2020 Dibrugarh Forest Range, Dibrugarh Division, Dist.- Dibrugarh, Assam.	1. 27°29'13.74"N - 94°54'04.23"E 2. 27°29'18.12"N - 94°54'01.51"E 3. 27°29'24.05"N - 94°54'10.42"E 4. 27°29'19.02"N- 94°54'12.99"E		Ordinary clay	M/S B.N. Garodiai. Jyotinagar, Jalannagar, Dibrugarh - 786005.	Sarat Chand Gogoi.	02.11.20	26.10.18	03.11.18	2 years & 14445.31 C.M.	4.80	
674	M/S H.B. Brick Industry, Lakhipather Range for Brick Earth, 2018-2020, Digboi forest Division.	1. 27°27'22.00"N - 95°24'15.70"E 2. 27°27'20.40"N - 95°24'15.10"E 3. 27°27'21.00"N - 95°24'13.90"E 4. 27°27'19.90"N- 95°24'13.20"E 5. 27°27'20.70"N - 95°24'11.80"E 6. 27°27'22.80"N - 95°24'11.50" E		Ordinary clay	M/S H,B. Brick Industry, Properitor - Mrs. Sarwari Naz Banu, Wood Road, Doomdoma, Tinsukia.	Sarat Chand Gogoi.	02.11.20	30.09.18	03.11.18	2 years & 2'000 C.M.	0.62	
675	M/S Hatibaruah & Brothers Brick Field, Lakhipather Range for Brick Earth, 2018-2020, Digboi forest Division.	1. 27°27'17.60"N - 95°24'22.90"E 2. 27°27'12.30"N - 95°24'21.00"E 3. 27°27'13.40"N - 95°24'18.10"E 4. 27°27'18.50"N- 95°24'20.10"E		Ordinary clay	M/S Hatibaruah & Brothers Brick Field, Properitor - Sri Turakanta Hati Baruah, Tengapani T.E. Road, Makum, Tinsukia.	Sarat Chand Gogoi.	02.11.20	30.09.18	03.11.18	2 years & 2'000 C.M.	1.40	
676	Borjuri P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam	1. 26°23'34.7"N - 92°57'8.98"E 2. 26°23'33.5"N - 92°57'14.6"E 3. 26°23'31.1"N - 92°57'14.6"E 4. 26°23'32.0"N- 92°57'10.4"E		Stone	Achyut Saikia, Jakhalabandha, P.O. Jakhalabandha, Dist. Nagaon, Assam.	Dr. Abhijit Bora.	02.11.20	02.11.18	03.11.18	2 years & 1460 C.M.	2.5422	2.5422
677	Jamuna River Sand Mahal (supura) Bumroi Mining Permit Area, Dist. Karbi Anglong, Assam	1. 26°03'45.7"N - 93°09'14.8"E 2. 26°03'46.5"N - 93°09'15.4"E 3. 26°03'51.3"N - 93°08'14.4"E 4. 26°03'51.8"N- 93°08'14.0"E		Sand	Tongkewar Bora, Sunpura Gaon, P.O. Bokaliaghat, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	02.11.20	01.11.18	03.11.18	2 years & 5000 C.M.	1.5	1.23
678	M/S BMB Brick Industry Mining Permit Area, Chunpura Habi Gaon, Hahchara, Dist. Sivasagar, Assam	1. 26°56'39.0"N - 94°43'16.6"E 2. 26°56'37.4"N - 94°43'16.8"E 3. 26°56'38.4"N - 94°43'14.4"E 4. 26°56'39.6"N- 94°43'14.8"E		Brick Earth	M/S BMB Brick Industry, proprietor: Sri Apurba Gogoi, Melesakar 1 No. Ward: P.O. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	02.11.20	23.10.18	05.11.18	2 years & 1470 C.M.	0.26	0.25
679	M/S BMD Brick Field Mining Permit Area, Kakoti (Bogagohain) Gaon, Hahchara, Dist. Sivasagar, Assam	1. 26°54.608"N - 94°33.306"E 2. 26°54.651"N - 94°33.299"E 3. 26°54.640"N - 94°33.278"E 4. 26°54.607"N- 94°33.277"E		Brick Earth	M/S BMD Brick Industry, proprietor: Sri Bhaktimanta Duarah, Vill. Charing Duara Par, P.O. Charing, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	04.11.20	30.10.18	05.11.18	2 years &2000 C.M.	0.30	0.29
680	M/S Seleng Brick Industry Mining Permit Area, Borbam Grant; Haluating, Dist. Sivasagar, Assam	1. 26°46.350"N - 94°30.797"E 2. 26°46.351"N - 94°30.834"E 3. 26°46.376"N - 94°30.838"E 4. 26°46.394"N- 94°30.808"E		Brick Earth	M/S Seleng Brick Field, proprietor: Sri Umesh Singh, Vill. Borbam Grant, P.O. Amguri, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	04.11.20	30.10.18	05.11.18	2 years &1600 C.M.	0.40	0.38
681	G.B.F Brick Field Mining Permit Area, Meleng Gharpholia; Dist. Jorhat, Assam	1. 26°47'09.56"N - 94°18'03.81"E 2. 26°47'08.23"N - 94°18'04.07"E 3. 26°47'08.37"N - 94°18'02.55"E 4. 26°47'09.55"N- 94°18'02.34"E		Brick Earth	G.B.F. Brick Field, proprietor: Sri Biswajit Gogoi, Vill. Meleng Gharpholia, P.O. Meleng, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 3000 C.M.	0.20	0.19

682	K.B.F Brick Field Mining Permit Area, Koliapani Sensua; Teok, Dist. Jorhat, Assam	1. 26^{0}50'07.70"N - 94^{0}28'01.19"E 2. 26^{0}50'10.08"N - 94^{0}28'01.50"E 3. 26^{0}50'08.11"N - 94^{0}27'59.68"E 4. 26^{0}50'09.30"N- 94^{0}27'59.13"E		Brick Earth	K.B.F. Brick Field, proprietor: Sri Gautam Boruah, Vill. Koliapani Sensua Gaon, P.O. Jagduar, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 3000 C.M.	0.32	0.32
683	Tata Brick Field Mining Permit Area, Changmai Gaon;Teok, Dist. Jorhat, Assam	1. 26^{0}50'36.35"N - 94^{0}27'49.53"E 2. 26^{0}50'36.27"N - 94^{0}27'50.00"E 3. 26^{0}50'39.78"N - 94^{0}27'49.22"E 4. 26^{0}50'39.34"N- 94^{0}27'48.67"E		Brick Earth	Tata Brick Field, proprietor: Sri Bipul Bhuyan, Vill. Changmai Gaon, P.O. Teok, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 2400 C.M.	0.33	0.33
684	K.R.S Brick Field Mining Permit Area, Phukan Habi; Nakachari, Dist. Jorhat, Assam	1. 26^{0}42'17.1"N - 94^{0}27'16.9"E 2. 26^{0}42'16.5"N - 94^{0}27'17.0"E 3. 26^{0}42'17.0"N - 94^{0}27'17.2"E 4. 26^{0}42'16.5"N- 94^{0}27'17.3"E		Brick Earth	K.R.S Brick Field, proprietor: Sri Manuj Boruah, Vill. Phukan Habi, P.O. Deberapara, Mariani, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 2000 C.M.	0.5177	0.4918
685	SSB Brick Field Mining Permit Area, Chelenghut; Teok, Dist. Jorhat, Assam	1. 26^{0}47'56.1"N - 94^{0}28'05.3"E 2. 26^{0}47'55.3"N - 94^{0}28'07.5"E 3. 26^{0}47'59.0"N - 94^{0}28'04.3"E 4. 26^{0}47'54.1"N- 94^{0}28'06.3"E		Brick Earth	SSB Brick Field, proprietor: Sri Bubu Saikia, Vill. Abhoi Puria, P.O. Chelenghut, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 2000 C.M.	0.41	0.39
686	A.B.F Brick Field (i) Mining Permit Area, Chinatoli; Na- Kachari, Dist. Jorhat, Assam	1. 26^{0}40'09.2"N - 94^{0}22'56.4"E 2. 26^{0}40'09.4"N - 94^{0}22'53.5"E 3. 26^{0}40'13.0"N - 94^{0}22'54.5"E 4. 26^{0}40'10.4"N- 94^{0}22'50.5"E		Brick Earth	A.B.F Brick Field (i), proprietor: Sri Ajit Borah, Vill. Bheleuguri Ratanpur, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 3000 C.M.	0.5620	0.5339
687	Panichokuwa Brick Field Mining Permit Area, Panichokuwa; Pulibor, Dist. Jorhat, Assam	1. 26^{0}43'29.35"N - 94^{0}05'14.48"E 2. 26^{0}43'29.90"N - 94^{0}05'15.33"E 3. 26^{0}43'29.42"N - 94^{0}05'14.45"E 4. 26^{0}43'29.76"N- 94^{0}05'15.60"E		Brick Earth	Panichokuwa Brick Field, proprietor: Sri Arup Kumar Borah, Vill. Panichokuwa, P.O. Gotonga, Dist. Jorhat, Assam.	Lakshyajit Sonowal	04.11.20	23.10.18	05.11.18	2 years & 3000 C.M.	0.3009	0.2859
688	Ordinary Earth Mining Permit Area, Vill. Moirakuchi Gaon, P.O. Digaru, P.S. Sonapur, Panbari, Sonapur, Dist. Kamrup (M), Assam	1. 26^{0}8'25.4000"N -91^{0}57'38.900"E 2. 26^{0}8'25.900"N - 91^{0}57'34.000"E 3. 26^{0}8'22.800"N - 91^{0}57'36.000"E 4. 26^{0}8'23.100"N- 91^{0}57'39.300"E		Ordinary Earth	Sri Deepak Agarwalla, Authorized Signatory, KGM (JV) Construction Company, No. 1 Janapath Land, B.R. Arcade, Ulubari, Dist. Kamrup (M), Assam.	Dr. Moloi Bora	04.11.20	24.09.18	08.11.18	2 years &85680 C.M.	0.94315	0.94315
689	Kalain Stone Minor Mineral Unit No. 2, Dist. Cacher, Assam	1. 24^{0}59.494"N -92^{0}34.710"E 2. 24^{0}59.852"N - 92^{0}35.880"E		Stone	M/S Trio Stoney Mart, Abdul Latifur Rahman, Registered (Authorized Partner) Gandhi Basti Tiniali, (H.No. 14. Bye Land No. 1.) P.O. Silpukhuri, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	09.11.27	05.11.18	10.11.18	7 years &630000 C.M.	30.0	22.50
690	Gova Brick Earth Permit Area,(P.P. Land, Dag No. 216, Patta No. 39), Dist. Morigaon, Assam	1. 26^{0}06'16.88"N - 92^{0}16'17.06"E 2. 26^{0}06'14.15"N - 92^{0}16'17.18"E 3. 26^{0}06'13.52"N - 92^{0}16'13.89"E 4. 26^{0}06'16.58"N- 92^{0}16'13.99"E		Brick Earth	Rabindra Patar, Vill. Dabarghat, P.O. Amlighat, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	09.11.20	07.11.18	10.11.18	2 years & 1000 C.M.	0.8162	0.8162
691	Amsorli (Down Stream) to umsiang river sand contract Permit Area, Dist. West Karbi Anglong, Assam	1. 26^{0}02'55.50"N - 92^{0}16'31.70"E 2. 26^{0}02'55.11"N - 92^{0}16'30.39"E 3. 26^{0}02'49.26"N - 92^{0}16'13.41"E 4. 26^{0}02'50.48"N- 92^{0}16'13.57"E		River Sand	Bidya Sing Rongpi, Vill. Borgaon, P.O. Borgaon, Dist. West Karbi Anglong, Assam.	Dr. Abhijit Bora.	09.11.20	07.11.18	10.11.18	2 years &4000 C.M.	3.05	2.65

692	Uttar Khola Earth Permit Area, (Patta No. 39, Dag No. 98), Dist. Morigaon, Assam	1. 26^{0}06'48.06"N - 92^{0}18'22.04"E 2. 26^{0}06'45.48"N - 92^{0}18'22.66"E 3. 26^{0}06'43.26"N - 92^{0}18'22.84"E 4. 26^{0}06'42.72"N- 92^{0}18'18.87"E 5. 26^{0}06'44.20"N- 92^{0}18'18.52"E 6. 26^{0}06'44.46"N- 92^{0}18'18.26"E 7. 26^{0}06'47.07"N - 92^{0}18'18.12"E		Brick Earth	Nathuram Patar, Vill. Nellie, P.O. Nellie, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	09.11.20	07.11.18	10.11.18	2 years & 18000 C.M.	0.669	0.669
693	Buroi Sand, Gravel Permit Area No.5, Dist. Biswanath, Assam	1. 26^{0}54'47.49"N - 93^{0}24'49.96"E 2. 26^{0}54'37.36"N - 93^{0}24'48.58"E 3. 26^{0}54'36.64"N - 93^{0}24'54.36"E 4. 26^{0}54'46.67"N- 93^{0}24'55.21"E		Sand & Gravel	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years & 3000 C.M. Gravel & 7000 C.M. Sand	4.9	
694	Borgang Boulder, Gravel & Sand Permit Area No.6, Dist. Biswanath, Assam	1. 26^{0}55'48.22"N - 93^{0}11'46.89"E 2. 26^{0}55'39.20"N - 93^{0}11'51.07"E 3. 26^{0}55'39.95"N - 93^{0}11'56.21"E 4. 26^{0}55'48.57"N- 93^{0}11'54.06"E		Boulder, Gravel & Sand	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years & 2000 C.M. Boulder 5000 C.M. Gravel & 6000 C.M. Sand	4.8	
695	Tarajuli, Sand & Gravel Permit Area, Dist. Biswanath, Assam	1. 26^{0}52'09.50"N - 93^{0}04'18.50"E 2. 26^{0}52'09.12"N - 93^{0}04'20.39"E 3. 26^{0}51'53.42"N - 93^{0}04'13.65"E 4. 26^{0}51'53.81"N- 93^{0}04'14.78"E		Sand & Gravel	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years & 5000 C.M. Sand, 5000 C.M. Gravel	2.86	
696	Dirring Sand & Gravel Permit Area, Dist. Biswanath, Assam	1. 26^{0}51'31.70"N - 93^{0}07'16.00"E 2. 26^{0}51'31.73"N - 93^{0}07'16.64"E 3. 26^{0}51'10.30"N - 93^{0}07'10.00"E 4. 26^{0}51'10.43"N- 93^{0}07'10.82"E		Sand & Gravel	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years & 5000 C.M. Sand, 4000 C.M. Gravel	1.17	
697 Cancelled	Borgang Sand & Gravel Permit Area No.5, Dist. Biswanath, Assam	1. 26^{0}49'16.98"N - 93^{0}17'30.36"E 2. 26^{0}49'18.03"N - 93^{0}17'34.13"E 3. 26^{0}49'28.77"N - 93^{0}17'32.98"E 4. 26^{0}49'26.81"N- 93^{0}17'29.77"E		Sand & Gravel	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years & 4000 C.M. Sand, 1000 C.M. Gravel	3.8	
698	Bhimajuli Sand & Gravel Permit Area No.5, Dist. Biswanath, Assam	1. 26^{0}52'03.39"N - 93^{0}04'45.98"E 2. 26^{0}52'03.22"N - 93^{0}04'45.05"E 3. 26^{0}51'53.98"N - 93^{0}04'37.29"E 4. 26^{0}51'53.69"N- 93^{0}04'38.12"E		Sand & Gravel	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years & 6000 C.M. Sand, 4000 C.M. Gravel	1.24	
699	Brahmajan Ordinary Earth Permit Area, Dist. Biswanath, Assam	1. 26^{0}55'05.37"N - 93^{0}28'57.72"E 2. 26^{0}55'02.19"N - 93^{0}29'05.24"E 3. 26^{0}55'01.75"N - 93^{0}29'04.24"E 4. 26^{0}55'03.90"N- 93^{0}28'57.57"E		Ordinary Earth	The Divisional Forest Officer, Sonitpur East Divisional, Biswanath Chariali.	Prabal Kumar Goswami.	11.11.20	31.10.18	12.11.18	2 years &4000 C.M. Ordinary Earth.	1.15	
700	Boronarainpur Patta Land Boulder Mining Contract Area, Dist. Dima Hasao, Assam	1. 25^{0}05'30.74"N - 92^{0}48'36.05"E 2. 25^{0}05'29.87"N - 92^{0}48'38.86"E 3. 25^{0}05'26.15"N - 92^{0}48'37.28"E 4. 26^{0}05'26.97"N- 92^{0}48'34.57"E		Boulder	Abhijit Hojai, Vill. Boro Narainpur, P.O. Harangajao, Dist. Dima Hasao, Assam.	Dr. Abhijit Bora.	13.11.23	14.11.18	14.11.18	5 years & 76240 C.M. Boulder.	1.00	1.00
701	S. Chotta Lokha Patta Land Boulder Mining Contract Area, Dist. Dima Hasao, Assam	1. 25^{0}06'39.49"N - 92^{0}50'20.94"E 2. 25^{0}06'39.31"N - 92^{0}50'19.53"E 3. 25^{0}06'42.29"N - 92^{0}50'18.50"E 4. 25^{0}06'44.68"N- 92^{0}50'19.15"E 5. 25^{0}06'44.88"N- 92^{0}50'21.22"E		Boulder	Monojit Jidung, Vill. Doliadisa, P.O. Harangajao, Dist. Dima Hasao, Assam.	Dr. Abhijit Bora.	13.11.23	14.11.18	14.11.18	5 years & 76240 C.M. Boulder.	1.00	1.00

702	S. Chotta Lokha Patta Land Boulder Mining Contract Area, Dist. Dima Hasao, Assam	1. 25^{0}06'42.99"N - 92^{0}50'25.05"E 2. 25^{0}06'43.47"N - 92^{0}50'22.26"E 3. 25^{0}06'47.35"N - 92^{0}50'25.89"E 4. 25^{0}06'44.33"N- 92^{0}50'26.78"E 5. 25^{0}06'45.39"N- 92^{0}50'23.04"E		Boulder	Rupam Karigapsa, Haflong PWD Colony ll, P.O. Haflong, Dist. Dima Hasao, Assam.	Dr. Abhijit Bora.	13.11.23	14.11.18	14.11.18	5 years & 76240 C.M. Boulder.	1.00	1.00
703	S. Chotta Lokha Patta Land Boulder Mining Contract Area, Dist. Dima Hasao, Assam	1. 25^{0}06'44.71"N - 92^{0}50'26.72"E 2. 25^{0}06'47.43"N - 92^{0}50'25.99"E 3. 25^{0}06'48.17"N - 92^{0}50'31.16"E 4. 25^{0}06'46.51"N- 92^{0}50'31.06"E 5. 25^{0}06'48.02"N- 92^{0}50'27.95"E		Boulder	Satyajit Jidung, Vill. Doliadisa, P.O. Harangajao, Dist. Dima Hasao, Assam.	Dr. Abhijit Bora.	13.11.23	14.11.18	14.11.18	5 years & 76240 C.M. Boulder.	1.00	1.00
704	S. Chotta Lokha Patta Land Boulder Mining Contract Area, Dist. Dima Hasao, Assam	1. 25^{0}06'36.91"N - 92^{0}50'23.16"E 2. 25^{0}06'37.73"N - 92^{0}50'21.94"E 3. 25^{0}06'43.23"N - 92^{0}50'22.35"E 4. 25^{0}06'42.95"N- 92^{0}50'25.08"E		Boulder	Sujit Dibragede, Vill. Boro Narainpur, P.O. Harangajao, Dist. Dima Hasao, Assam.	Dr. Abhijit Bora.	13.11.23	14.11.18	14.11.18	5 years & 76240 C.M. Boulder.	1.00	1.00
705	Boronarainpur Patta Land Boulder Mining Contract Area, Dist. Dima Hasao, Assam	1. 25^{0}05'26.17"N - 92^{0}48'36.75"E 2. 25^{0}05'25.15"N - 92^{0}48'36.83"E 3. 25^{0}05'23.71"N - 92^{0}48'31.21"E 4. 25^{0}05'25.66"N- 92^{0}48'30.88"E		Boulder	Rupam Karigapsa Haflong PWD Colony II, P.O. Haflong, Dist. Dima Hasao, Assam.	Dr. Abhijit Bora.	13.11.23	14.11.18	14.11.18	5 years & 76240 C.M. Boulder.	1.00	1.00
706	Khetopather Brick Earth Mining Permit Area, Dist. Tinsukia, Assam	1. 27^{0}26'42.60"N - 95^{0}22'52.40"E 2. 27^{0}26'42.90"N - 95^{0}22'54.30"E 3. 27^{0}26'43.30"N - 95^{0}22'54.50"E 4. 25^{0}26'43.60"N- 95^{0}22'52.30"E		Brick Earth	M/S Ambey Bricks (Proprietor : Sri Dil Kumar Limboo) Khetopather Gaon, P.O. Mohkhuli, Dist. Tinsukia, Assam.	Dr. Abhijit Bora.	13.11.20	10.11.18	14.11.18	2 years & 800 C.M. Boulder.	0.12	0.12
707	3.7 Ha Buroi River Sand Gravel & Boulder Permit Area, Dist. Biswanath, Assam	1. 26^{0}56'03.90"N - 93^{0}24'26.60"E 2. 26^{0}55'55.20"N - 93^{0}24'29.70"E 3. 26^{0}55'55.90"N - 93^{0}24'34.90"E 4. 25^{0}56'04.40"N- 93^{0}24'31.00"E		Sand, Gravel & Boulder	ECI Engineering & Construction Co. Ltd. Plot No. A - 12-13, Panchavati Township Manikonda, Hyderabad - 500089, Andhra Pradesh, India.	Dr. Abhijit Bora.	13.11.20	10.11.18	14.11.18	2 years & 25000 C.M. Sand. & 75000 C.M. Gravel & Boulder.	3.7	3.7
708	Sila P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam	1. 26^{0}14'10.1"N - 91^{0}41'31.9"E 2. 26^{0}14'10.7"N - 91^{0}41'34.1"E 3. 26^{0}14'11.7"N - 91^{0}41'34.1"E 4. 26^{0}14'12.5"N- 91^{0}41'31.5"E		Ordinary earth	Ranjit Boro, Vill. Sila Koraibari, P.O. Changsari, Dist. Kamrup Assam.	Dr. Abhijit Bora.	13.11.20	12.11.18	14.11.18	2 years & 75000 C.M.	0.9232	0.9232
709	Sila P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam	Block 1 1. 26^{0}14'37.7"N - 91^{0}41'31.0"E 2. 26^{0}14'38.2"N - 91^{0}41'34.3"E 3. 26^{0}14'44.2"N - 91^{0}41'23.5"E Blocks 2 1. 26^{0}14'13.9"N - 91^{0}41'55.0"E 2. 26^{0}14'14.3"N - 91^{0}41'56.3"E 3. 26^{0}14'14.9"N - 91^{0}41'55.7"E 4. 26^{0}14'14.9"N - 91^{0}41'55.1"E		Ordinary earth	Rang Infrastructure, Kshudrapalaha Gaon, P.O. Baihata Chariali, Dist. Kamrup Assam.	Dr. Abhijit Bora.	13.11.20	15.11.18	1611.18	2 years & 500000 C.M.	0.1873	0.1873
710	Upper Subansiri Sonapur Sand & Gravel Mining Contract Area (Rev. portion), Dist. Dhemaji, Assam	1. 27^{0}27'28.51"N - 94^{0}16'26.15"E 2. 27^{0}27'23.62"N - 94^{0}16'22.25"E 3. 27^{0}27'25.92"N - 94^{0}16'15.43"E 4. 27^{0}27'30.80"N- 94^{0}16'19.18"E		Sand & Gravel	Shri Jay Kumar Basumatary, Vill. Gogamukh Maj Gaon, P.O. Gogamukh, Dist. Dhemaji, Assam.	Nalinakshya Chamuahi	16.11.25	15.11.18	17.11.18	7 years & 180565 C.M.	3.70	

711	Bamundi Hill Stone Quarry (Hatmura Pahar), Dist. Kamrup, Assam	1. 91°29'00.6"E - 26°11'13.4"N 2. 91°29'03.1"E - 26°11'20.1"N 3. 91°29'08.0"E - 26°11'16.1"N 4. 91°29'05.0"E- 26°11'14.84"N		Stone	The Divisional Forest Officer, North Kamrup Forest Division, P.O. Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	18.11.23	17.11.18	19.11.18	5 years & 100000 C.M.	2.0	2.0
712	Azara P.P. Land Clay Mining Permit Area, Dist. Kamrup, Assam	1. 26°21'19.3"N - 91°38'45.0"E 2. 26°21'18.8"N - 91°38'46.8"E 3. 26°21'21.1"N - 91°38'47.2"E 4. 26°21'21.3"N- 91°38'45.5"E		Oridinary Clay	Manabendra Kalita, Guiya Gaon, P.O. Soneswar, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	18.11.20	17.11.18	19.11.18	2 years & 8000 C.M.	0.3051	0.3051
713	Sila P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam	1. 26°14'37.7"N - 91°41'31.0"E 2. 26°14'38.2"N - 91°41'34.3"E 3. 26°14'44.2"N - 91°41'23.5"E 4. 26°14'43.5"N- 91°41'22.9"E		Oridinary Earth	Anil Das, Barnil Tower, Mirza, P.O. Mirza, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	18.11.20	17.11.18	19.11.18	2 years & 449202.44 C.M.	1.8598	1.8598
714	M/S S.U.J. Brick Field Mining Permit Area, Charaibahi; Jorhat, Dist. Jorhat, Assam	1. 26°41'29.33"N - 94°09'01.18"E 2. 26°41'29.51"N - 94°09'01.72"E 3. 26°41'27.91"N - 94°09'01.65"E 4. 26°41'27.92"N- 94°09'0.88"E		Brick Field	M/S S.U.J. Brick Field, Proprietor; Sri Ralib Hussain, Vill. Bahek Gaon, P.O. Charaibahi, Dist. Jorhat, Assam.	Lakshyajit Sonowal	18.11.20	16.11.18	19.11.18	2 years & 2000 C.M.	0.15	0.14
715	Disang River Sand Mining Permit Area, Bokota Borbil; Dist. Sivasagar, Assam	1. 26°59'18.72"N - 94°45'6.23"E 2. 26°59'17.52"N - 94°45'4.53"E 3. 26°59'16.60"N - 94°45'5.11"E 4. 26°59'17.92"N- 94°45'6.93"E		Sand	Sri Kapil Bakal, Vill. Bokota Borbil, P.O. Charubhanga, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	18.11.19	16.11.18	19.11.18	1 years & 500 C.M.	0.20	
716	M/S JBF Brick Field Mining Permit Area,Khatisona; Na-Kachari, Dist. Jorhat, Assam	1. 26°40'45.0"N - 94°23'22.0"E 2. 26°40'45.6"N - 94°23'24.9"E 3. 26°40'43.4"N - 94°23'25.6"E 4. 26°40'42.7"N- 94°23'22.6"E		Brick Earth	M/S JBF Brick Field, Proprietor, Smti Diti Gogoi Lahon, Vill. Chinatoli Gaon, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	18.11.20	16.11.18	19.11.18	2 years & 2000 C.M.	0.268	0.255
717	FBI Brick Field Mining Permit Area,Duflating Habigaon; Titabor, Dist. Jorhat, Assam	1. 26°34'44.21"N - 94°5'47.94"E 2. 26°34'45.15"N - 94°5'47.95"E 3. 26°34'44.93"N - 94°5'46.98"E 4. 26°34'43.96"N- 94°5'45.95"E		Brick Earth	FBI Brick Field, Proprietor, Smti Barnali Dutta Borah, Vill. Duflating Habi Gaon, P.O. Namchungi, Dist. Jorhat, Assam.	Lakshyajit Sonowal	18.11.20	30.10.18	19.11.18	2 years & 2000 C.M.	0.15	0.14
718	A.B.I Brick Field Mining Permit Area, Bheluguri; Karatipar, Dist. Jorhat, Assam	1. 26°40'42.0"N - 94°22'42.3"E 2. 26°40'41.4"N - 94°22'41.0"E 3. 26°40'40.3"N - 94°22'42.2"E 4. 26°40'41.26"N- 94°22'43.78"E		Brick Earth	A.B.I Brick Field, Proprietor, Sri Polash Narayan Hazarika, Vill. Bheleguri, P.O. Khatisona, Dist. Jorhat, Assam.	Lakshyajit Sonowal	18.11.20	01.11.18	19.11.18	2 years & 2000 C.M.	0.21	0.20
719	M/S Kumchai Brick Fields Lekhapani Range For Brick Earth,2018-2020 Digboi Forest Division, Dist. Digboi, Assam	1. 27°21'30.59"N - 95°47'59.56"E 2. 27°21'30.76"N - 95°48'01.95"E 3. 27°21'32.16"N - 95°48'01.76"E 4. 27°21'31.99"N- 95°47'59.30"E		Ordinary Clay	M/S Kumchai Brick Fields, Proprietor, Sri Kajol Debnath, Kumchai, Lekhapani, Tinsukia.	Sarat Chand Gogoi.	18.11.20	11.11.18	19.11.18	2 years & 1000 C.M.	2'935	
720	M/S M.B.I Brick Fields Lekhapani Range For Brick Earth,2018-2020 Digboi Forest Division, Dist. Digboi, Assam	1. 27°22'05.02"N - 95°47'39.92"E 2. 27°22'06.73"N - 95°47'39.05"E 3. 27°22'06.19"N - 95°47'37.48"E 4. 27°22'04.51"N- 95°47'38.34"E		Ordinary Clay	M/SM.B.I.Brick Fields, Proprietor, Sri Nivi Sema, Pungchum Nabajyoti, Kumchai, Lekhapani, Tinsukia.	Sarat Chand Gogoi.	18.11.20	11.11.18	19.11.18	2 years & 1000 C.M.	2'666	
721	M/S Chetia Brick Fields Lekhapani Range For Brick Earth,2018-2020 Digboi Forest Division, Dist. Digboi, Assam	1. 27°28'12.47"N - 95°25'12.77"E 2. 27°28'12.50"N - 95°25'13.80"E 3. 27°28'14.30"N - 95°25'12.30"E 4. 27°28'14.40"N- 95°25'13.40"E		Ordinary Clay	M/S Chetia Brick Fields, Proprietor, Sri Rabindra Nath Chetia, Hebeda Bongali Gaon, P.O. Makum, Tinsukia.	Sarat Chand Gogoi.	18.11.20	12.11.18	19.11.18	2 years & 1000 C.M.	1'700	

722	Ahutali Silphata - 2 Govt. Land Mining Permit Area, Dist. Karbi Anglong, Assam	1. 26^{0}13'07.03"N - 92^{0}49'23.07"E 2. 26^{0}12'59.07"N - 92^{0}49'16.06"E 3. 26^{0}12'55.00"N - 92^{0}49'33.08"E 4. 26^{0}12'45.03"N- 92^{0}49'27.09"E		Sand & Gravel	Sri Girikanta Borah, Jajori Nagaon.	Prabal Kumar Goswami.	18.11.20	15.10.18	19.11.18	3 month & 3830.08 C.M. Sand & 3928.48 C.M. Gravel.	4.0	
723	Ahutali Silphata - 1 Govt. Land Mining Permit Area, Dist. Karbi Anglong, Assam	1. 26^{0}13'23.09"N - 92^{0}49'40.01"E 2. 26^{0}13'17.01"N - 92^{0}49'32.06"E 3. 26^{0}13'12.05"N - 92^{0}49'51.02"E 4. 26^{0}13'02.01"N- 92^{0}49'45.02"E		Stone	M/S UCN Construction Co. Pvt. Ltd., R.K. Path, Itachali, Nagaon.	Prabal Kumar Goswami.	18.11.20	15.10.18	19.11.18	12 months & 8000 C.M.	4.0	
724	Tamulikuchi Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam	1. 26.0624 - 91.8817 2. 26.0630 - 91.8803 3. 26.0627 - 91.8804 4. 26.0621- 91.8813		Ordinary Earth	Sri dhan Bey, Tamulikuchi, Sonapur, Kamrup (M), Assam.	Prabal Kumar Goswami.	18.11.20	15.10.18	19.11.18	2 Years & 40000 C.M.	1.189	
725	Ahompura Kissam Gaon P.O. Land Earth Mining Permit Area, Dist. Hojai, Assam	1. 26^{0}04'42.4"N - 92^{0}45'35.6"E 2. 26^{0}04'47.8"N - 92^{0}45'52.8"E 3. 26^{0}04'45.2"N - 92^{0}45'33.7"E 4. 26^{0}04'45.5"N- 92^{0}45'52.8"E		Ordinary Earth	M/S Tribeni Constructions Ltd. Bhangagarh, G.S. Road, P.O. Bhangagarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	20.11.20	20.11.18	21.11.18	2 Years & 100000 C.M.	2.4592	2.4592
726	Dighalbari Brick Earth Mining Permit Area, Dist. Hojai, Assam	1. 25^{0}58'22.4"N - 92^{0}48'01.9"E 2. 25^{0}58'21.7"N - 92^{0}48'12.3"E 3. 25^{0}58'23.5"N - 92^{0}48'12.4"E 4. 25^{0}58'24.2"N- 92^{0}48'02.0"E		Brick Earth	M/S R.K. Bricks, Dighalbari Gaon, P.O. Komarakatta, Dist. Hojai, Assam.	Dr. Abhijit Bora.	20.11.20	20.11.18	21.11.18	2 Years & 1000 C.M.	1.8732	1.8732
727	Raikata, Kachari Gaon Brick Earth Mining Permit Area, Dist. Hojai, Assam	1. 25^{0}58'49.5"N - 92^{0}47'14.3"E 2. 25^{0}58'52.4"N - 92^{0}47'14.8"E 3. 25^{0}58'53.9"N - 92^{0}47'21.6"E 4. 25^{0}58'51.0"N- 92^{0}47'22.8"E		Brick Earth	M/S T.K. Bricks, Raikata, Kachari Gaon, P.O. Komarakatta, Dist. Hojai, Assam.	Dr. Abhijit Bora.	20.11.20	20.11.18	21.11.18	2 Years & 1000 C.M.	1.2858	1.2858
728	Doboka Ordinary Sand Mining Unit No.1, Dist. Hojai, Assam	1. 26^{0}06'24.0"N - 92^{0}51'49.1"E 2. 26^{0}05'41.6"N - 92^{0}51'43.1"E		Sand	Foriz Uddin Choudhury Kacharipara Gaon, P.O. Daboka, Dist. Hojai, Assam.	Dr. Abhijit Bora.	20.11.25	20.11.18	21.11.18	7 Years & 28000 C.M.	5.0	4.38
729	Kokilamukh Silt Mining Permit Area, Dist. Jorhat, Assam	1. 26^{0}49'45.50"N - 94^{0}09'32.83"E 2. 26^{0}49'44.06"N - 94^{0}08'58.34"E 3. 26^{0}49'46.98"N - 94^{0}08'58.58"E 4. 26^{0}49'48.45"N- 94^{0}09'33.20"E		Sand	Gannon Dunkerley & Co. Ltd.A Melang, Metali Gaon, P.O. Ladoigarh, Dist. Jorhat, Assam.	Dr. Abhijit Bora.	20.11.20	20.11.18	21.11.18	2 Years & 400000 C.M.	8.58	8.58
730	Deramukh No. 1 Brick Earth Mining Permit Area, Dist. West Karbi Anglong, Assam	1. 25^{0}56'36.3"N - 92^{0}46'09.8"E 2. 25^{0}56'41.2"N - 92^{0}46'09.5"E 3. 25^{0}56'41.5"N - 92^{0}46'07.3"E 4. 25^{0}56'40.8"N- 92^{0}46'05.5"E 5. 25056'41.3"N- 92046'04.2"E 6. 25^{0}56'37.1"N- 92^{0}46'02.3"E 7. 25^{0}56'43.8"N- 92^{0}46'03.1"E 8. 25^{0}56'39.1"N- 92^{0}46'06.9"E		Brick earth	M/S Kapili Brick Industries (Proprietor, Sri Dhon Tisso) Deramukh No. 1 Gaon, P.O. Donka, P.S. Baithalangso, Dist. West Karbi Anglong, Assam.	Dr. Abhijit Bora.	20.11.20	20.11.18	21.11.18	2 Years &30000 C.M.	2.33	2.33
731	Narikuchi P.P. Land Ordinary Earth Mining Permit Area, Dist. Nalbari, Assam	1. 26^{0}26'28.7"N - 91^{0}33'37.3"E 2. 26^{0}26'29.3"N - 91^{0}33'38.6"E 3. 26^{0}26'25.5"N - 91^{0}33'37.7"E 4. 26^{0}26'24.8"N- 91^{0}33'39.1"E		Ordinary earth	Osman Ali, Narikuchi Village, P.O. Ghagrapar, P.S. Ghagrapar, Dist. Nalbari, Assam.	Dr. Abhijit Bora.	20.11.20	21.11.18	21.11.18	2 Years &6000 C.M.	0.3907	0.3907

732	Sumoimari - Plot - 5 2017-2019, Dist. Majuli, Assam	1. 26^{0}55'59.37"N - 94^{0}13'18.38"E 2. 26^{0}55'56.52"N - 94^{0}13'14.53"E 3. 26^{0}55'48.74"N - 94^{0}13'22.16"E 4. 26^{0}55'51.67"N- 94^{0}13'26.09"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 41513 C.M.	49500	
733	Kamalabari - Garukhuti, Bhokot Chapori - Plot - 7, 2017-2019, Dist. Majuli, Assam	1. 26^{0}54'50.45"N - 94^{0}09'40.10"E 2. 26^{0}54'43.48"N - 94^{0}09'38.93"E 3. 26^{0}54'43.66"N - 94^{0}09'47.22"E 4. 26^{0}54'50.40"N- 94^{0}09'48.39"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 123625 C.M.	49450	
734	Samaguri - Misamara, Plot - 13, 2017-2019, Dist. Majuli, Assam	1. 26^{0}53'56.01"N - 93^{0}56'48.97"E 2. 26^{0}53'52.62"N - 93^{0}56'50.36"E 3. 26^{0}53'57.47"N - 93^{0}57'05.73"E 4. 26^{0}54'00.81"N- 93^{0}57'04.34"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 131440 C.M.	49600	
735	Kordoiguri - Karatip, Plot - 11, 2017-2019, Dist. Majuli, Assam	1. 26^{0}54'56.74"N - 94^{0}03'03.20"E 2. 26^{0}54'51.71"N - 94^{0}03'03.03"E 3. 26^{0}54'51.67"N - 94^{0}03'13.93"E 4. 26^{0}54'56.74"N- 94^{0}03'14.08"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 117500 C.M.	47000	
736	Tekeliphuta, Plot - 1, 2017-2019, Dist. Majuli, Assam	1. 27^{0}07'58.73"N - 94^{0}30'16.03"E 2. 27^{0}07'00.57"N - 94^{0}30'23.73"E 3. 27^{0}08'07.60"N - 94^{0}30'21.48"E 4. 27^{0}08'05.67"N- 94^{0}30'13.73"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 92250 C.M.	49496	
737	Salmara/ Aaphala Mukh, Plot - 4, 2017-2019, Dist. Majuli, Assam	1. 26^{0}54'24.60"N - 94^{0}17'59.80"E 2. 26^{0}54'19.60"N - 94^{0}17'53.90"E 3. 26^{0}54'14.95"N - 94^{0}17'59.99"E 4. 26^{0}54'19.91"N- 94^{0}18'05.94"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 124625 C.M.	4985	
738	Kamalabari - Garukhuti, Bhokot Chapori - Plot - 8, 2017-2019, Dist. Majuli, Assam	1. 26^{0}54'46.77"N - 94^{0}07'49.66"E 2. 26^{0}54'39.92"N - 94^{0}07'49.20"E 3. 26^{0}54'40.09"N - 94^{0}07'57.52"E 4. 26^{0}54'46.92"N- 94^{0}07'58.02"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 121750 C.M.	48700	
739	Podumoni - Pokimuri - Plot - 9, 2017-2019, Dist. Majuli, Assam	1. 26^{0}54'48.49"N - 94^{0}04'02.26"E 2. 26^{0}54'47.32"N - 94^{0}03'54.33"E 3. 26^{0}54'40.30"N - 94^{0}03'56.19"E 4. 26^{0}54'41.55"N- 94^{0}04'04.19"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 99000 C.M.	49500	
740	Podumoni - Pokimuri - Plot - 10, 2017-2019, Dist. Majuli, Assam	1. 26^{0}54'46.40"N - 94^{0}03'39.90"E 2. 26^{0}54'41.34"N - 94^{0}03'41.25"E 3. 26^{0}54'41.67"N - 94^{0}03'48.42"E 4. 26^{0}54'46.73"N- 94^{0}03'47.29"E		Silt	M/S T.K. Engineering Consortium Pvt.Ltd. Model Vill. Naharlagun, Papumpare, Aruncchal Pradesh, Pin. 79110.	Sarat Chand Gogoi.	20.11.20	18.11.18	26.11.18	2 Years & 63630 C.M.	31815	
741	Topatoli Sand Gravel/ Sand Mahal, Mining Contract Area, Dist. Kamrup (M), Assam			Sand/ Sand Gravel	Divisional Forest Officer, Kamrup East Divisional, Basistha, Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	25.11.23	25.09.18	26.11.18	5 Years & 73975 C.M.	5.0	
742	M/S NHM Brick Industry Mining Permit Area, Nangalamora, Bokota, Dist. Sivasagar, Assam	1. 26^{0}59'05.3"N - 94^{0}46'22.3"E 2. 26^{0}59'06.73"N - 94^{0}46'20.60"E 3. 26^{0}59'4.90"N - 94^{0}46'18.60"E 4. 26^{0}59'03.6"N- 94^{0}46'20.0"E		Brick Earth	M/S NHM Brick Field, Proprietor : Sri Nirod Phukan, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	25.11.20	17.11.18	26.11.18	2 Years & 2000 C.M.	0.48	0.46

743	Jeypore No.1 Stone Mahal,Dibrugarh Division, Dist. Dibrugarh, Assam	1. 27^{0}8'10.736"N - 95^{0}22'3.083"E 2. 27^{0}8'4.522"N - 95^{0}22'0.404"E 3. 27^{0}7'57.711"N - 95^{0}21'57.006"E 4. 27^{0}7'47.153"N- 95^{0}21'50.050"E 5. 27^{0}7'40.647"N- 95^{0}21'40.702"E 6. 27^{0}7'35.726"N- 95^{0}21'48.485"E 7. 27^{0}7'34.936"N- 95^{0}21'47.387"E 8. 27^{0}7'41.039"N- 95^{0}21'39.408"E 9. 27^{0}7'47.756"N- 95^{0}21'49.495"E 10. 27^{0}7'57.592"N- 95^{0}21'55.986"E 11. 27^{0}8'5.099"N-95^{0}21'59.525"E 12. 27^{0}8'10.812"N- 95^{0}22'1.934"E		Stone Boulder	Divisional Forest Officer, Dibrugarh Divisional, Dist. Dibrugarh, Assam.	Dr. Moloi Bora.	25.11.23	18.09.18	26.11.18	5 Years & 73975 C.M.	5.0	5.0
744	Dikhow River Stone Mining Permit Area, Bihubar, Santok, Dist. Sivasagar, Assam	1. 26^{0}49'21.1"N - 94^{0}48'09.4"E 2. 26^{0}49'58.5"N - 94^{0}47'46.3"E 3. 26^{0}49'59.11"N - 94^{0}47'47.55"E 4. 26^{0}49'21.93"N- 94^{0}48'10.50"E		River Stone	Sri Sailen Konwar, Vill. Panbecha Dhupaboria, P.O.Panbecha, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	25.11.20	17.11.18	26.11.18	2 Years & 6000 C.M.	4.55	
745	Dilli River Stone Mining Permit Area, Borhat, Dist. Charaideo, Assam.	1. 27^{0}08'47.9"N - 95^{0}21'51.0"E 2. 27^{0}8'48.19"N - 95^{0}21'50.85"E 3. 27^{0}8'48.67"N - 95^{0}21'51.97"E 4. 27^{0}8'48.36"N- 95^{0}21'52.11"E		River Stone	Sri Deoki Nandan Garodia, Vill. Dillighat No.2, P.O. NTPS, P.S. Namrup, Dist. Dibrugarh, Assam.	Lakshyajit Sonowal	25.11.19	17.11.18	26.11.18	1 Years & 1000 C.M.	0.0685	
746	Disang River Stone Mining Permit Area, Borhat, Dist. Charaideo, Assam.	1. 26^{0}59'32.8"N - 94^{0}45'46.72"E 2. 26^{0}59'36.07"N - 94^{0}45'45.99"E 3. 26^{0}59'36.14"N - 94^{0}45'47.23"E 4. 26^{0}59'32.88"N- 94^{0}45'47.31"E		Sand	Sri Krishna Borah, Vill. Simaluguri Word No.2, P.O. Simaluguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	25.11.19	17.11.18	26.11.18	1 Years & 250 C.M.	0.30	
747	NKD - M - 16 Koupati Mining Contract Area, vill. Koupati (Kopati), P.O. Kopati, Dist. darrang, Assam.	1. 26^{0}35'49.79"N - 92^{0}16'16.75"E 2. 26^{0}35'49.00"N - 92^{0}16'20.74"E 3. 26^{0}35'35.29"N - 92^{0}16'18.22"E 4. 26^{0}35'34.49"N- 92^{0}16'22.27"E		Sand	Sri Krishna Borah, Vill. Simaluguri Word No.2, P.O. Simaluguri, Dist. Sivasagar, Assam.	Dr. Moloi Bora.	25.11.23	11.11.18	26.11.18	5 Years & 73975 C.M.	5.0	5.0
748	Ordinary Clay Mining Permit Area, vill. Tezpur Gaon, Mouza- Rampur, P.O. Kukurmara, Dist. Kamrup (R), Assam.	1. 26^{0}04'15.5"N - 91^{0}27'08.0"E 2. 26^{0}04'12.5"N - 91^{0}27'08.9"E 3. 26^{0}04'12.9"N - 91^{0}27'10.0"E 4. 26^{0}04'15.7"N- 91^{0}27'08.9"E		Ordinary Clay	Sri Krishna Borah, Vill. Simaluguri Word No.2, P.O. Simaluguri, Dist. Sivasagar, Assam.	Dr. Moloi Bora.	25.11.20	14.11.18	26.11.18	2 Years & 6000 C.M.	0.411	0.411
749	Soneswar P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}20'27.2"N - 91^{0}38'47.8"E 2. 26^{0}20'30.6"N - 91^{0}38'46.8"E 3. 26^{0}20'33.9"N - 91^{0}38'46.3"E 4. 26^{0}20'33.9"N- 91^{0}38'47.0"E 5. 26^{0}20'30.9"N- 91^{0}38'48.6"E 6. 26^{0}20'27.3"N- 91^{0}38'49.2"E 7. 26^{0}20'23.8"N- 91^{0}38'50.1"E		Ordinary Earth	Nipul Deka, Vill. Soneswar, P.O. Soneswar, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	25.11.20	25.11.18	26.11.18	2 Years & 50000 C.M.	1.5855	1.5855

750	Palasbari Revenue Circle P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	Dag No.467 1. 26^{0}05'37.64"N - 91^{0}24'02.37"E 2. 26^{0}05'32.77"N - 91^{0}23'55.45"E 3. 26^{0}05'41.99"N - 91^{0}23'58.59"E 4. 26^{0}05'36.31"N- 91^{0}23'52.08"E Dag No.588 1. 26^{0}05'32.6"N- 91^{0}24'02.7"E 6. 26^{0}05'32.29"N- 91^{0}24'06.42"E 7. 26^{0}05'29.60"N- 91^{0}23'58.84"E 4. 26^{0}05'28.53"N-91^{0}24'02.27"E Das No.537 1. 26^{0}05'33.60"N-91^{0}24'02.70"E 2. 26^{0}05'34.29"N-91^{0}24'06.42"E 3. 26^{0}05'29.60"N- 91^{0}23'58.84"E 4. 26^{0}05'28.53:N- 91^{0}24'02.27"E Dag No.599 1. 26^{0}05'30.9"N - 91^{0}24'24.9"E 2. 26^{0}05'37.63"N - 91^{0}24'16.36"E 3. 26^{0}05'40.18"N - 91^{0}24'26.76"E 4. 26^{0}05'36.38"N - 91^{0}24'34.06"E Dag No. 597 1. 26^{0}05'33.0"N - 91^{0}24'09.8"E 2. 26^{0}05'35.5"N - 91^{0}24'05.2"E 3. 26^{0}05'30.45"N - 91^{0}24'07.89"E		Ordinary Clay	NCDC - GPT (JV), Ward No.5, R.D. Road, P.O. Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	25.11.20	25.11.18	26.11.18	2 Years &59740 C.M.	3.9966	3.9966
751	Sila Sindurighopa Mouza P.P. Land Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'48.7"N - 91^{0}41'38.2"E 2. 26^{0}14'49.3"N - 91^{0}41'36.8"E 3. 26^{0}14'47.5"N - 91^{0}41'34.4"E 4. 26^{0}14'46.6"N- 91^{0}41'35.2"E		Ordinary Clay	Jitu Boro, Vill. Sila Gaon, P.O. Changchari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	25.11.20	25.11.18	26.11.18	2 Years & 550000 C.M.	1.4718	1.4718
752	Chhaygaon Revenue Circle P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	Jitu Boro, Vill. Sila Gaon, P.O. Changchari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	25.11.20	24.11.18	26.11.18	2 Years & 253000 C.M.	24.7034	24.7034
753	Boko Revenue Circle P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	NCDC - GPT (JV), Ward No.5, R.D. Road, P.O. Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	25.11.20	23.11.18	26.11.18	2 Years & 119500 C.M.	9.2014	9.2014
754	Ahompura Kissam Gaon & Hayong Gaon P.P. Land Earth Mining Permit Area, Dist. Hojai, Assam.	1. 26^{0}04'36.2"N - 92^{0}44'43.6"E 2. 26^{0}04'42.8"N - 92^{0}44'45.2"E 3. 26^{0}04'45.3"N - 92^{0}44'39.8"E 4. 26^{0}04'42.6"N- 92^{0}44'49.1"E		Ordinary Earth	M/S Tribeni Constructions Ltd. Bhangarh, G.S. Road, P.O. Bhangarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	25.11.20	25.11.18	26.11.18	2 Years & 100000 C.M.	3.2875	3.2875
755	Jaikuchi P.P. Land Ordinary Earh Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}27'46.3"N - 91^{0}42'58.2"E 2. 26^{0}27'49.1"N - 91^{0}42'57.8"E 3. 26^{0}27'49.8"N - 91^{0}43'01.5"E 4. 26^{0}27'51.5"N- 91^{0}43'00.7"E 5. 26^{0}27'51"N - 91^{0}43'02.3"E 6. 26^{0}27'49.4"N - 91^{0}43'03.2"E 7. 26^{0}27'47.3"N - 91^{0}43'03.5"E 8. 26^{0}27'46.5"N - 91^{0}43'04.3"E 9. 26^{0}27'45.8"N - 91^{0}43'05.0"E 10. 26^{0}27'46.3"N - 91^{0}43'06.2"E		Ordinary Earth	M/S Tribeni Constructions Ltd. Bhangarh, G.S. Road, P.O. Bhangarh, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	25.11.20	25.11.18	26.11.18	2 Years & 10000 C.M.	1.7702	1.7702

756 Prabal Kr. Goswami.	Donghap P.P. Land Stone M.C. Area No.1, Dist. Karbi Anglong, Assam.	1. 26^{0}13'01.8"N - 92^{0}56'21.5"E 2. 26^{0}13'01.7"N - 92^{0}56'22.4"E 3. 26^{0}13'02.6"N - 92^{0}56'22.6"E 4. 26^{0}13'02.9"N- 92^{0}56'23.7"E		Stone	Sri Kamal Engti, Long Tuk Tiss Gaon, Parokhowa, Dokmoka, Karbi Anglong.	Prabal Kumar Goswami.	25.11.19	25.11.18	27.11.18	1 Years & 7000 C.M.	0.7	
757	Jhanji River (Bonai, Napomua & Azarguri) Mining Permit Area for Sand. Dist. Jorhat. Assam.	1. 26^{0}52'56.52"N - 94^{0}24'46.75"E 2. 26^{0}52'54.90"N - 94^{0}24'45.84"E 3. 26^{0}52'57.95"N - 94^{0}24'45.87"E 4. 26^{0}52'55.65"N- 94^{0}24'44.65"E		Sand	Sri Bhaskarjyoti Borah, Authorized Contractor of BDO, Kaliapani Dev. Block, Regd. No. DRDJOR VOO14.	Bijoy Krishna Chetia	27.11.20	23.10.18	28.11.18	2 Years & 3000 C.M.	0.27	0.27
758	Jhanji River (Bonai) Mining Permit Area for Sand. Dist. Jorhat. Assam.	1. 26^{0}52'52.37"N - 94^{0}27'00.41"E 2. 26^{0}52'58.85"N - 94^{0}27'02.52"E 3. 26^{0}52'51.73"N - 94^{0}27'01.95"E 4. 26^{0}52'59.32"N- 94^{0}27'04.32"E		Sand	SriArup Saikia, Authorized Contractor of BDO, Kaliapani Dev. Block, Regd. No. DRDJOR VOO13.	Bijoy Krishna Chetia	27.11.19	23.10.18	28.11.18	1 Year & 900 C.M.	1.00	1.00
759	Sonai River Minor Mineral Unit - 2 (Clay) M.C.A., Dist. Cachar, Assam.	1. 24^{0}39'56.8"N - 92^{0}53'13.9"E 2. 24^{0}39'56.7"N - 92^{0}53'13.9"E 3. 24^{0}39'56.8"N - 92^{0}53'17.5"E 4. 24^{0}39'57.8"N- 92^{0}53'17.2"E		Clay	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	21.12.20	21.11.18	12.12.18	2 Years & 20000 C.M.	3.6	
760	Ghuronia Pahar Govt. Land, Stone Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'27.24"N - 92^{0}54'31.60"E 2. 26^{0}22'25.20"N - 92^{0}54'30.97"E 3. 26^{0}22'24.22"N - 92^{0}54'26.57"E 4. 26^{0}22'26.81"N- 92^{0}54'27.02"E		Stone	M/S Madhab Enterprise, Vill. Balisatra, P.O. Kuworitol. Dist. Nagaon, Assam.	Prabal Kumar Goswami.	21.12.20	29.11.18	12.12.18	2 Years & 40000 C.M.	1.0	
761	Balighat Minor Mineral Unit (Clay) M.C.A., Dist. Cachar, Assam.	1. 24^{0}52'02.4"N - 92^{0}44'53.5"E 2. 24^{0}51'58.9"N - 92^{0}45'04.5"E 3. 24^{0}52'01.9"N - 92^{0}45'07.2"E 4. 24^{0}52'07.6"N- 92^{0}44'57.7"E		Clay	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	21.12.20	20.11.18	12.12.18	2 Years & 15000 C.M.	2.55	
762	Ujangram Minor Mineral Unit - 1 (Clay) M.C.A., Dist. Cachar, Assam.	1. 24^{0}54'56.0"N - 92^{0}43'23"E 2. 24^{0}54'39.0"N - 92^{0}42'58"E		Clay	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	20.11.18	12.12.18	2 Years & 25000 C.M.	4.95	
763	Dora Nala Minor Mineral Unit (Stone) M.C.A., Dist. Cachar, Assam.	1. 25^{0}01'08.6"N - 92^{0}54'58.0"E 2. 25^{0}01'08.3"N - 92^{0}54'57.3"E 3. 25^{0}00'43.2"N - 92^{0}55'11.4"E 4. 25^{0}00'42.8"N- 92^{0}55'10.6"E		Stone	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	20.11.18	12.12.18	2 Years & 70000 C.M.	4.95	
764	Rukni - 4 Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 24^{0}37'43.8"N - 92^{0}51'10.2"E 2. 24^{0}36'49.6"N - 92^{0}50'52.5"E 3. 24^{0}36'49.7"N - 92^{0}50'53.7"E 4. 24^{0}37'43.7"N- 92^{0}51'10.9"E		Sand	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	20.11.18	12.12.18	2 Years & 25000 C.M.	4.7	
765	Nakti Nala Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 24^{0}55'25.47"N - 92^{0}54'35.02"E 2. 24^{0}55'25.30"N - 92^{0}54'35.31"E 3. 24^{0}55'29.70"N - 92^{0}54'44.81"E 4. 24^{0}55'29.59"N- 92^{0}54'45.03"E		Sand	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	21.11.18	12.12.18	2 Years & 25000 C.M.	3.3	
766	Thaikul Nala Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 25^{0}01'55.7"N - 92^{0}54'01.3"E 2. 25^{0}01'55.7"N - 92^{0}54'01.6"E 3. 25^{0}02'34.7"N - 92^{0}54'15.6"E 4. 25^{0}02'34.6"N- 92^{0}54'15.2"E		Sand	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	21.11.18	12.12.18	2 Years & 70000 C.M.	2.5	

767	Chiri - II Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 24^{0}59'41.14"N - 93^{0}04'06.70"E 2. 24^{0}59'41.93"N - 93^{0}04'05.74"E 3. 25^{0}00'00.08"N - 93^{0}04'03.07"E 4. 24^{0}59'40.08"N- 93^{0}03'52.08"E		Stone	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	21.11.18	12.12.18	2 Years & 50000 C.M.	2.0	
768	Sonabarighat Minor Mineral Unit - 1 (Clay) M.C.A., Dist. Cachar, Assam.	1. 24^{0}45'09.0"N - 92^{0}50'19.2"E 2. 24^{0}45'30.8"N - 92^{0}50'10.9"E 3. 24^{0}45'31.6"N - 92^{0}50'18.8"E 4. 24^{0}45'09.9"N- 92^{0}50'23.3"E		Clay	The Divisional Forest Officer, Cachar Division, Dist. Silchar, Assam.	Prabal Kumar Goswami.	10.12.20	21.11.18	12.12.18	2 Years & 20000 C.M.	2.86	
769	Adhal Katha Gaon Ordinary Earth Mining Permit Area. Titabar, Dist. Jorhat. Assam.	1. 26^{0}35'34.09"N - 94^{0}16'31.50"E 2. 26^{0}35'34.86"N - 94^{0}16'26.47"E 3. 26^{0}35'34.96"N - 94^{0}16'31.44"E 4. 26^{0}35'34.50"N- 94^{0}16'26.75"E		Ordinary Earth	SriArup Saikia, Authorized Contractor of BDO, Kaliapani Dev. Block, Regd. No. DRDJOR VOO13.	Lakshyajit Sonowal	27.11.20	29.11.18	12.12.18	2 Years & 2000 C.M.	0.26	0.25
770	Moliabheta Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}0'34.78"N - 94^{0}35'41.59"E 2. 27^{0}0'35.60"N - 94^{0}35'46.50"E 3. 27^{0}0'33.83"N - 94^{0}35'47.13"E 4. 27^{0}0'32.46"N- 94^{0}35'41.85"E		Ordinary Earth	Sri Sunil Gogoi, Taxi Mothadang, P.O. Chaulkora, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	10.12.20	24.11.18	12.12.18	2 Years & 3000 C.M.	0.6837	0.6495
771	Disang River Sand Mining Permit Area, Kenduguri Jeuti Ghat. Dist. Sivasagar, Assam.	1. 27^{0}01'16.6"N - 94^{0}44'05.1"E 2. 27^{0}01'16.9"N - 94^{0}44'06.6"E 3. 27^{0}01'24.5"N - 94^{0}44'09.2"E 4. 27^{0}01'24.5"N- 94^{0}44'08.9"E		Sand	Sri Manuj Borgohain, Vill. Chengelibari, P.O. Kenduguri, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	11.12.19	02.12.18	12.12.18	1 Year & 1500 C.M.	0.96	
772	M/S ABC Brick Industry Mining Permit Area, Kathalbari Gaon, Demow, Dist. Sivasagar, Assam.	1. 27^{0}06'26.0"N - 94^{0}46'51.3"E 2. 27^{0}06'25.2"N - 94^{0}46'48.1"E 3. 27^{0}06'23.6"N - 94^{0}46'48.6"E 4. 27^{0}06'23.3"N- 94^{0}46'50.1"E		Brick Earth	M/S ABC Brick Field, Proprietor: Sri Ajoy Gogoi, Kathalbari Gaon, P.O. Dehajan, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	11.12.20	02.12.18	12.12.18	2 Years & 2000 C.M.	0.43	0.41
773	Jhanji River Sand Mining Permit Area, Dibuwal Ghat, Jhanji, Dist. Sivasagar, Assam.	1. 26^{0}51'17.8"N - 94^{0}29'18.0"E 2. 26^{0}51'18.0"N - 94^{0}29'18.2"E 3. 26^{0}51'19.4"N - 94^{0}29'17.7"E 4. 26^{0}51'19.5"N- 94^{0}29'17.5"E		Sand	Sri Dimbeswar Boruah, Vill, Jhanji Boruahkuri Gaon, P.O. Jhanji, P.S. Gaurisagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	11.12.19	02.12.18	12.12.18	1 Year & 1500 C.M.	0.11	
774	Dicial Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 26^{0}58'43.3"N - 94^{0}30'08.3"E 2. 26^{0}58'43.8"N - 94^{0}30'08.2"E 3. 26^{0}58'44.0"N - 94^{0}30'06.5"E 4. 26^{0}58'43.5"N- 94^{0}30'06.5"E		Ordinary Earth	Sri Santanu Koushik Boruah, Dulia Gaon, P.O. Khonakhokora, P.S. Gaurisagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	11.12.19	02.12.18	12.12.18	1 Year & 2000 C.M.	0.14	0.13
775	Jamuguri Ordinary Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}42.424"N - 92^{0}53.085"E 2. 26^{0}42.279"N - 92^{0}53.106"E 3. 26^{0}42.102"N - 92^{0}53.079"E 4. 26^{0}42.109"N- 92^{0}53.139"E 5. 26^{0}42.276"N - 92^{0}53.143"E 6. 26^{0}42.408"N - 92^{0}53.155"E		Ordinary Earth	Simplex Infrastructure Limited, Betkuchi, Sawkuchi, P.O. Gorchuk, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	06.12.20	04.12.18	07.12.18	2 Years & 125000 C.M.	4.95	4.95
776	Kachari Pathar Gaon Earth Mining Permit Area, Dist. Sibsagar, Assam.	1. 27^{0}06'01.4"N - 94^{0}41'39.5"E 2. 27^{0}06'01.8"N - 94^{0}53.106"E 3. 27^{0}05'59.2"N - 94^{0}41'31.9"E 4. 27^{0}05'59.9"N- 94^{0}41.38.9"E		Earth	Gannon Dunkerley & Co. Ltd. Ghilaguri, Betbari, P.O. Ghilaguri, Dist. Sivasagar, Assam.	Dr. Abhijit Bora.	06.12.19	03.12.18	07.12.18	1 Year & 25000 C.M.	0.8732	0.8732

777	Desang Deori Habi Gaon Earth Mining Permit Area, Dist. Sibsagar, Assam.	1. 27^{0}03'02.7"N - 94^{0}41'30.3"E 2. 27^{0}03'08.4"N - 94^{0}41'29.8"E 3. 27^{0}03'07.2"N - 94^{0}41'24.1"E 4. 27^{0}03'04.5"N- 94^{0}41.26.6"E		Earth	Gannon Dunkerley & Co. Ltd. Ghilaguri, Betbari, P.O. Ghilaguri, Dist. Sivasagar, Assam.	Dr. Abhijit Bora.	06.12.19	03.12.18	07.12.18	1 Year & 25000 C.M.	1.5864	1.5864
778	Rupilangso Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'28.0"N - 93^{0}32'46.7"E 2. 26^{0}33'21.6"N - 93^{0}32'43.3"E 3. 26^{0}33'23.3"N - 93^{0}32'51.2"E 4. 26^{0}33'27.5"N- 93^{0}32'52.9"E		Stone	Hindustan Construction Co. Ltd. Ward. No. 1, Near Alpine English School, P.O. Dergaon, Dist. Golaghat, Assam.	Dr. Abhijit Bora.	06.12.20	03.12.18	07.12.18	2 Year & 330000 C.M.	5.0	5.0
779	Kolbari Stone Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}02'.968"N - 92^{0}27.549"E 2. 26^{0}02.975"N - 92^{0}27.479"E 3. 26^{0}03.043"N - 92^{0}27.549"E 4. 26^{0}02.977"N- 92^{0}27.567"E		Stone	Bidya Sing Rongpi, Vill. Borgaon, P.O. Borgaon. Dist. West Karbi Anglong, Assam.	Dr. Abhijit Bora.	06.12.20	26.11.18	07.12.18	2 Year & 2000 C.M.	0.99	0.99
780	Umat Stone Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}48'45.8"N - 92^{0}13'05.7"E 2. 25^{0}48'47.4"N - 92^{0}13'03.9"E 3. 25^{0}48'38.7"N - 92^{0}12'53.5"E 4. 25^{0}48'38.1"N- 92^{0}12'55.5"E		Stone	Raju Bhattarai, Vill. West Umlapeer, P.O. Umpanai. Dist. West Karbi Anglong, Assam.	Dr. Abhijit Bora.	06.12.20	03.12.18	07.12.18	2 Year & 2000 C.M.	2.30	2.30
781	Kamarpha Stone Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}03'05.1"N - 92^{0}34'37.0"E 2. 26^{0}03'07.7"N - 92^{0}34'42.6"E 3. 26^{0}03'06.6"N - 92^{0}34'45.6"E 4. 26^{0}03'03.8"N- 92^{0}34'42.4"E 5. 26^{0}03'00.2"N - 92^{0}34'42.3"E		Stone	Manik Tisso, Vill. Lota Sing Tisso Gaon, P.O. Tengralangso. Dist. West Karbi Anglong, Assam.	Dr. Abhijit Bora.	06.12.20	03.12.18	07.12.18	2 Year & 2000 C.M.	2.30	2.30
782	Kehal Adong P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}32'54.0"N - 92^{0}43'08.9"E 2. 26^{0}32'53.2"N - 92^{0}43'02.9"E 3. 26^{0}33'01.2"N - 92^{0}43'09.5"E 4. 26^{0}33'01.7"N- 92^{0}43'16.1"E		Stone	M/s G.D.C.L. 86A, Topsia Road (South), Haute Street, 7th Floor, Kolkata- 700046.	Dr. Abhijit Bora.	06.12.20	01.12.18	07.12.18	2 Year & 200000 C.M.	2.0	2.0
783	No.2 Sonkuriha P.P. Land Earth Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}22'54.2"N - 91^{0}27'56.8"E 2. 26^{0}22'56.5"N - 91^{0}27'58.1"E 3. 26^{0}22'58.3"N - 91^{0}27'57.5"E 4. 26^{0}22'55.9"N- 91^{0}27'54.7"E 5. 26^{0}22'58.6"N - 91^{0}27'57.2"E 6. 26^{0}22'59.4"N - 91^{0}27'56.0"E 7. 26^{0}22'58.2"N - 91^{0}27'52.9"E 8. 26^{0}22'56.9"N - 91^{0}27'55.3"E		Ordinary earth	Shree Gautam Construction Co. Ltd. 4th Floor, Amaze Tower, A.T. Road, Paltan Bazar, Guwahati - 01, Assam.	Dr. Abhijit Bora.	06.12.20	08.12.18	07.12.18	2 Year & 50000 C.M.	1.338	1.338
784	Upper Subansiri Manika (Part - III) Sand / Gravel Mining Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}30'58.02"N - 94^{0}17'14.38"E 2. 27^{0}30'55.99"N - 94^{0}17'8.63"E 3. 27^{0}30'46.23"N - 94^{0}17'13.81"E 4. 27^{0}30'47.85"N- 94^{0}17'18.22"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 70273.97 C.M.	3.0	3.0
785	Upper Subansiri Manika (Part - II) Sand / Gravel Mining Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}30'54.76"N - 94^{0}17'43.93"E 2. 27^{0}30'52.15"N - 94^{0}17'44.47"E 3. 27^{0}30'47.22"N - 94^{0}17'28.98"E 4. 27^{0}30'51.23"N- 94^{0}17'26.97"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 117123.29 C.M.	5.0	5.0
786	Jalakiasuti Ordinary Clay/ Earth Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}37'31.82"N - 94^{0}46'44.00"E 2. 27^{0}37'32.46"N - 94^{0}46'36.65"E 3. 27^{0}37'26.04"N - 94^{0}46'36.05"E 4. 27^{0}37'25.39"N- 94^{0}46'43.31"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 93698.63 C.M.	4.0	4.0

787	Tamuli Sand & Gravel Earth Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}29'20.59"N - 94^{0}17'5.00"E 2. 27^{0}29'22.80"N - 94^{0}17'0.13"E 3. 27^{0}29'17.06"N - 94^{0}16'56.72"E 4. 27^{0}29'14.84"N- 94^{0}17'1.60"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 70273.97 C.M.	3.0	3.0
788	Sonapur Sand & Gravel Govt. Permit Area, Dist. Dhemaji, Assam.	1. 27^{0}28'13.20"N - 94^{0}16'55.11"E 2. 27^{0}28'14.21"N - 94^{0}16'51.57"E 3. 27^{0}28'4.67"N - 94^{0}16'49.28"E 4. 27^{0}28'3.65"N- 94^{0}16'52.72"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 70273.97 C.M.	3	3
789	Kumatia Ordinary Clay/ Earth Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}22'46.31"N - 94^{0}25'3.53"E 2. 27^{0}22'48.68"N - 94^{0}25'0.94"E 3. 27^{0}22'45.80"N - 94^{0}24'56.56"E 4. 27^{0}22'43.39"N- 94^{0}24'59.17"E		Ordinary Clay/ Earth	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 35136.99 C.M.	1.5	1.5
790												
791	Komanselek Ordinary Clay/ Earth Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}45'16.52"N - 95^{0}0'53.58"E 2. 27^{0}45'13.38"N - 95^{0}0'59.97"E 3. 27^{0}45'7.10"N - 95^{0}0'55.54"E 4. 27^{0}45'10.39"N- 95^{0}0'49.16"E		Ordinary Clay/ Earth	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 105410.96 C.M.	4.5	4.5
792	Gainadi Ordinary Clay/ Earth Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}35'06.1"N - 94^{0}39'41.4"E 2. 27^{0}35'06.3"N - 94^{0}39'49.6"E 3. 27^{0}34'59.2"N - 94^{0}39'48.7"E 4. 27^{0}34'59.3"N- 94^{0}39'41.2"E		Ordinary Clay/ Earth	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 105410.96 C.M.	4.5	4.5
793	Leku Jelem Sand & Gravel Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}51'4.09"N - 95^{0}15'39.46"E 2. 27^{0}51'3.44"N - 95^{0}15'39.47"E 3. 27^{0}50'56.65"N - 95^{0}15'44.71"E 4. 27^{0}50'59.80"N- 95^{0}15'46.76"E 5. 27^{0}51'0.97"N-95^{0}15'46.17"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 23424.66 C.M.	1	1
794	Machkhowa Laipulia Ordinary Clay/ Earth Govt. Permit area, Dist. Dhemaji, Assam.	1. 27^{0}20'17.36"N - 94^{0}33'32.69"E 2. 27^{0}20'16.02"N - 94^{0}33'34.24"E 3. 27^{0}20'20.35"N - 94^{0}33'41.13"E 4. 27^{0}20'22.23"N- 94^{0}33'39.90"E		Ordinary Clay/ Earth	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	18.12.20	04.12.18	19.12.18	2 Years & 35136.99 C.M.	1.5	1.5
795	P.P. Land of Earth Mining Permit Area, Vill. Parli, P.O. Palasbari, Dist. Kamrup, Assam.	1. 26^{0}7'39.093"N - 91^{0}33'18.210"E 2. 26^{0}7'34.686"N - 91^{0}33'17.997"E 3. 26^{0}7'34.713"N - 91^{0}33'17.00"E 4. 26^{0}7'39.092"N- 91^{0}33'17.213"E			Kanak Das, Vill. Parli, P.O. Palasbari, Mouza: Chayani, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	18.12.19	04.12.18	19.12.18	1 Year & 4200 C.M.	0.27	
796	Oyang Zelem Sand and Gravel Mining Zone, Dist. Dhemaji, Assam.	1. 27^{0}51'27.83"N - 95^{0}19'42.84"E 2. 27^{0}51'44.99"N - 95^{0}19'40.41"E 3. 27^{0}51'45.82"N - 95^{0}19'44.33"E 4. 27^{0}51'29.21"N- 95^{0}19'45.87"E		Sand and Gravel.	Divisional Forest Officer, Dhemaji Division, Lachit Nagar, P.O. Dhamaji, Assam.	Tasaduk Ariful Hussain.	18.12.23	15.12.18	19.12.18	5 Years & 542808 C.M.	5.00	
797	Upper Diffloo River Sand Cum Sand Gravel Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'29.06"N - 93^{0}31'54.12"E 2. 26^{0}33'09.08"N - 93^{0}31'29.42"E		Sand & Sand Gravel.	Sri Martin Tokbi, Rongpangri Gaon, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	16.12.25	15.12.18	18.12.18	7 Years & 7000 C.M.	1.31	1.22

798	Gumoria Pathar P.P. Land Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}08'57.206"N - 92^{0}00'37.892"E 2. 26^{0}08'54.127"N - 92^{0}00'38.173"E 3. 26^{0}08'54.051"N - 92^{0}00'44.423"E 4. 26^{0}08'57.702"N- 92^{0}00'43.876"E		Ordinary earth	Renu Baruah, Gumoria Pathar Gaon, P.O. Hohora, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	16.12.20	14.12.18	18.12.18	2Years & 5000 C.M.	1.532	1.532
799	Tibin, Zirikiding Stone & GSB USF Mining Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}39'26.0"N - 92^{0}39'12.3"E 2. 25^{0}39'26.5"N - 92^{0}39'11.9"E 3. 25^{0}39'26.9"N - 92^{0}39'12.4"E 4. 25^{0}39'27.3"N- 92^{0}39'11.9"E		Stone & GSB.	Sri Dei Bahadur Chetri Forest Bazar, P.O. Kheroni, Dist. West Karbi Anglong, Assam.	Dr. Abhijit Bora.	16.12.20	13.12.18	18.12.18	2Years & 5000 C.M. stone &5000 C.M. GSB.	0.04	0.04
800	Dabsal (Mindaiali River) Sand Gravel Mineral Concession Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04'50.38"N - 92^{0}21'59.06"E 2. 26^{0}04'50.82"N - 92^{0}21'59.44"E 3. 26^{0}04'39.06"N - 92^{0}21'44.26"E 4. 26^{0}04'38.76"N- 92^{0}21'43.49"E		Sand Gravel.	M/S UCN Construction Co. Pvt. Ltd. R.K. Path, Itachali, P.O. Nagaon, Dist. Nagaon, Assam.	Dr. Abhijit Bora.	16.12.20	15.12.18	18.12.18	2Years & 10000 C.M.	0.85	0.67
801												
802	Kumarbari Earth Cutting Mining Permit Area for Ordinary Earth, Dist. Kamrup, Assam.	1. 25^{0}59'3.319"N - 91^{0}29'27.245"E 2. 25^{0}59'3.884"N - 91^{0}29'26.552"E 3. 25^{0}59'3.815"N - 91^{0}29'25.371"E 4. 25^{0}59'0.848"N- 91^{0}29'25.254"E 5. 25^{0}58'58.779"N - 91^{0}29'24.709"E 6. 25^{0}58'58.504"N - 91^{0}29'26.326"E 7. 25^{0}58'59.539"N - 91^{0}29'27.608"E 8. 25^{0}59'0.860"N - 91^{0}29'27.487"E 9. 25^{0}59'0.892"N - 91^{0}29'26.929"E		Ordinary earth	Amrit Chandra Doloi,Vill. Kumarbari, P.O. Loharghat, Dist. Kamrup, Assam.	Rupam Das	16.12.20	03.12.18	18.12.18	2 Years & 21600 C.M.	0.756	0.756
803	Ordinary Clay Mining Permit Area, (Dag No. 918,920 & 921 and KP patta Number - 691), Vill. 1 No. Tezpur Gaon, Mouza - Rampur, Dist. Kamrup (R), Assam.	1. 26^{0}04'52.30"N - 91^{0}26'33.20"E 2. 26^{0}04'50.90"N - 91^{0}26'38.00"E 3. 26^{0}04'48.50"N - 91^{0}26'34.10"E 4. 26^{0}04'50.80"N- 91^{0}26'29.46"E		Ordinary Clay.	Sri Nikunja Soud, S/O- Late Nabab Ch. Soud, Vill. 2 No. Jiakur, P.O. Kukurmara, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	16.12.20	26.12.18	18.12.18	2 Years & 15000 C.M.	1.073	1.073
803 (A)	M/S Seema Brick & Industry Mining Permit Area, Dist. Dhemaji, Assam.	1. 27^{0}19'54.95"N - 94^{0}31'3.56"E 2. 27^{0}19'53.03"N - 94^{0}31'3.89"E 3. 27^{0}19'53.61"N - 94^{0}31'7.92"E 4. 27^{0}19'55.47"N- 94^{0}31'7.74"E		Brick & Industry	M/S Seema Brick & Industry, Proprietor : Sri Kapil Deo Dubey, Vill. Na-Madhupur, P.O. Gandhia, P.S. Machkhowa, Dist. Dhemaji, Assam.	Nalinakshya Chamuahi	16.12.20	10.12.18	19.12.18	2 Years & 13394.34 C.M.	0.67	
804	Kulagora Ghat Sand & Silt Mining Permit Area, Dist. Dibrugarh, Assam.	1. 95^{0}06'47.95"E - 27^{0}19,32.82"N 2. 95^{0}06'53.07"E - 27^{0}19'34.23"N 3. 95^{0}06'53.21"E - 27^{0}19'35.83"N 4. 95^{0}06'47.45"E- 27^{0}19'35.44"N		Sand & Silt	Sri Manab Jyoti Gogoi, Khalihamari, P.O. Kadamoni, Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.	16.12.20	17.12.18	18.12.18	2 Years & 2000 C.M. Sand & 2000 C.M. Silt.	1.0	1.0
805	Sonaikuchi Sand Permit Area (Rev. Portion), Dist. Morigaon, Assam.	1. 26^{0}03'50.9"N - 92^{0}15'02.8"E 2. 26^{0}03'52.2"N - 92^{0}15'01.6"E 3. 26^{0}03'52.2"N - 92^{0}14'43.2"E 4. 26^{0}03'50.5"N- 92^{0}14'43.2"E		Sand	Macrocosm - Samim (JV) H.No. 29, Sixmile, P.O. Khanapara, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	16.12.20	17.12.18	18.12.18	2 Years & 15000 C.M.	1.70	1.46
806	Dighal Bali Kissamat Brick Earth Permit Area,Dist. Hojai, Assam.	1. 25^{0}57'46.8"N - 92^{0}48'24.2"E 2. 25^{0}57'46.1"N - 92^{0}48'21.1"E 3. 25^{0}57'44.2"N - 92^{0}48'20.5"E 4. 25^{0}57'41.6"N- 92^{0}48'25.6"E		Brick earth	M/S G.S. Brick, Dighal Bali Kissamat Gaon, P.O. Komarakatta, Dist. Hojai, Assam.	Dr. Abhijit Bora.	16.12.20	18.12.18	20.12.18	2 Years & 1000 C.M.	0.8617	0.8617

807	Dakhin Demoria Patta Land Quarry Area, Dist. Kamrup (M), Assam.	1. 26^{0}05'45.12"N - 92^{0}07'27.36"E 2. 26^{0}05'46.82"N - 92^{0}07'30.18"E 3. 26^{0}05'48.76"N - 92^{0}07'28.86"E 4. 26^{0}05'47.11"N- 92^{0}07'26.05"E		Stone	Sri Puspa Basumatary, Dakhin Demoria, Bahtol, Sonapur.	Prabal Kumar Goswami.	16.12.20	10.12.18	20.12.18	2 Years & 120000 C.M.	7	7
808	Ordinary Clay Mining Permit Area (Dag Number - 2 and Patta Number - 238), Vill. Haropara, Mouza - Barduar, Dist. Kamrup (R), Assam.	1. 26^{0}03'50.0"N - 91^{0}28'19.1"E 2. 26^{0}03'47.8"N - 91^{0}28'19.6"E 3. 26^{0}03'1.5"N - 91^{0}28'21.3"E 4. 26^{0}03'50.3"N- 91^{0}28'22.2"E		Ordinary Clay	Sri Dilip Kr. Kalita, S/o- Late Khagen Ch. Kalita, Vill. Rampur, P.O. Rampur, P.S. Palasbari, Dist. Kamrup, Assam.	Dr. Moloi Bora	23.12.20	20.11.18	24.12.18	2 Years & 16400 C.M.	1.1117	1.1117
809	Ordinary Clay Mining Permit Area (Dag Number - 617 and Patta Number - 426), Vill. -1 No. Rampur, Mouza - Rampur, Dist. Kamrup (R), Assam.	1. 26^{0}05'08.8"N - 91^{0}27'22.1"E 2. 26^{0}05'06.6"N - 91^{0}27'18.8"E 3. 26^{0}05'07.8"N - 91^{0}27'18.2"E 4. 26^{0}05'06.8"N- 91^{0}27'23.1"E		Ordinary Clay	Sri Satrughana Kalita, S/o- Late Ganesh Kalita, Vill. & P.O Rampur, P.S. Palasbari, Dist. Kamrup (R), Assam.	Dr. Moloi Bora	23.12.20	20.11.18	24.12.18	2 Years & 8420 C.M.	0.5846	0.5846
810	Ordinary Clay Mining Permit Area (Dag Number - 35 and Patta Number - 82 and Dag No. 24 and patta No. 131), Vill. -Haropara Gaon, Mouza - Barduar, Dist. Kamrup (R), Assam.	1. 26^{0}03'27.4"N - 91^{0}28'29.6"E 2. 26^{0}03'25.3"N - 91^{0}28'29.5"E 3. 26^{0}03'25.6"N - 91^{0}28'30.6"E 4. 26^{0}03'27.1"N- 91^{0}28'32.1"E Dag No.24 and patta No.131 1. 26^{0}03'38.0"N- 91^{0}28'38.3"E 2. 26^{0}03'37.8"N- 91^{0}28'39.1"E 3. 26^{0}03'38.4"N- 91^{0}28'39.1"E 4. 26^{0}03'38.4"N- 91^{0}28'38.2"E		Ordinary Clay	Mr. Sahanur Ali, S/o- Late Ashmat Ali, Vill. Haligaon, P.O. Bijoynagar, P.S. Palasbari, Dist. Kamrup (R), Assam.	Dr. Moloi Bora	23.12.20	12.12.18	24.12.18	2 Years & 14000 C.M.	0.96	0.96
811	Borjuri Stone Quarry Area (P.P. Land, Dag Number - 9 and Patta Number - 179) Vill. - Borjuri, P.O. Parkup Pahar, P.S. Anjugpani,Dist. Karbi Anglong, Assam.	1. 26^{0}23'37.7"N - 92^{0}57'8.8"E 2. 26^{0}23'40.1"N - 92^{0}57'8.4"E 3. 26^{0}23'40.4"N - 92^{0}57'10.7"E 4. 26^{0}23'39.6"N- 92^{0}57'11.6"E		Stone	Sri Dhansagar Choudhary,, Vill. Labanghat, P.O. Kanaighat, Dist. Golaghat, Assam.	Dr. Moloi Bora	23.12.20	12.12.18	24.12.18	2 Years & 3000 C.M.	2.2742	2.2742
812	Dhalbama Stone Quarry Area ,Dist. Kamrup (M), Assam.	1. 26^{0}05'47.064"N - 91^{0}42'37.702"E 2. 26^{0}05'45.837"N - 91^{0}42'36.714"E 3. 26^{0}05'44.842"N - 91^{0}42'38.697"E 4. 26^{0}05'43.737"N- 91^{0}42'40.899"E 5. 26^{0}05'42.466"N -91^{0}42'43.430"E 6. 26^{0}05'40.366"N - 91^{0}42'42.088"E 7. 26^{0}05'38.243"N - 91^{0}42'40.733"E 8. 26^{0}05'39.644"N - 91^{0}42'38.099"E 9. 26^{0}05'41.975"N - 91^{0}42'33.716"E 10. 26^{0}05'43.404"N-91^{0}42'31.028"E 11.26^{0}05'43.404"N - 91^{0}42'32.891"E 12. 26^{0}0548.770"N - 91^{0}42'34.802"E		Stone	The Divisional Forest Officer, Kamrup (E) Forest Division, Basistha, Guwahati.	Prabal Kumar Goswami.	23.12.23	17.12.18	24.12.18	5 Years & 250000 C.M.	5.0	
813	Kehal Adong P.P. Land Stone Mining Permit Area,Dist. Karbi Anglong, Assam.	1. 26^{0}32'54.0"N - 92^{0}43'08.9"E 2. 26^{0}32'53.2"N - 92^{0}43'02.9"E 3. 26^{0}33'01.2"N - 92^{0}43'09.5"E 4. 26^{0}33'01.7"N- 92^{0}43'16.1"E		Stone	M/s G.D.C.L. 86A, Topsia Road (South), Haute Street, 7th Floor, Kolkata- 700046.	Dr. Abhijit Bora.	27.12.20	21.12.18	28.12.18	2 Years & 500000 C.M.	2.0	2.0

814	Dighalkuchi Dahajetiya Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}02'62.1"N - 91^{0}28'17.0"E 2. 26^{0}03'11.3"N - 91^{0}28'17.1"E 3. 26^{0}03'14.4"N - 91^{0}28'10.7"E 4. 26^{0}02'47.67"N- 91^{0}28'08.46"E		Ordinry Clay	Parag Das, Vill. Tezpur, P.O. Tezpur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	27.12.20	26.12.18	28.12.18	2 Years & 20000 C.M.	1.4129	1.4129
815	Sila Sindurighopa Mouza P.P. Land Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'09.7"N - 91^{0}41'37.8"E 2. 26^{0}14'09.8"N - 91^{0}41'36.9"E 3. 26^{0}14'13.0"N - 91^{0}41'37.9"E		Ordinry Clay	Kamakhya Properties, Vill. Sila Gaon, P.O. Changchari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	27.12.20	27.12.18	28.12.18	2 Years & 100000 C.M.	2.5422	2.5422
816	Dolamora Earth Quarry, Under Northern Range, Dist. Karbi Anglong, Assam.	1. 26^{0}33'14.2"N - 93^{0}32'34.3"E 2. 26^{0}33'12.4"N - 93^{0}32'36.3"E 3. 26^{0}33'15.1"N - 93^{0}32'39.2"E 4. 26^{0}33'18.2"N- 93^{0}32'33.1"E		Earth Ordinry	M/S MPE - NKA (JV) 'Kaziranga Sub- Project' Under W.O. nos FREMAA (P)/ Tech/94 2018/116/27 dt. 29th Sept.2018.	Tasaduk Ariful Hussain.	27.12.20	16.12.18	31.12.18	2 Years & 187990 C.M.	5	
817	Upper Subansiri Manik Sand and Gravel Mining Zone, Dist. Dhemaji, Assam.	1. 27^{0}31'11.55"N - 94^{0}17'37.74"E 2. 27^{0}31'11.74"N - 94^{0}17'33.22"E 3. 27^{0}30'58.62"N - 94^{0}17'33.25"E 4. 27^{0}30'58.69"N- 94^{0}17'37.86"E		sand and Gravel	Divisional Forest Officer, Dhemaji Division, Lachit Nagar, P.O. Dhamaji, Assam.	Tasaduk Ariful Hussain.	29.12.23	26.12.18	31.12.18	5 Years & 521550 C.M.	5	
818	Kumatia River Earth and Silt Mining Zone, Dist. Dhemaji, Assam.	1. 27^{0}24'58.69"N - 94^{0}27'5.28"E 2. 27^{0}24'59.56"N - 94^{0}27'8.79"E 3. 27^{0}24'42.94"N - 94^{0}27'9.84"E 4. 27^{0}24'43.78"N- 94^{0}27'13.32"E		Earth & Silt	Divisional Forest Officer, Dhemaji Division, Lachit Nagar, P.O. Dhamaji, Assam.	Tasaduk Ariful Hussain.	29.12.23	26.12.18	31.12.18	5 Years & 676875C.M.	5	
819	Ordinary Earth Extraction Nagaghuli Area, (Patta No. 31, Dag No. 131,146,152,153,154,156 , & 157) Dibrugarh Forest Range, Dibrugarh Division 2o18- 2020.	1. 27^{0}30'49.54"N - 95^{0}01'51.05"E 2. 27^{0}30'48.04"N - 95^{0}01'42.21"E 3. 27^{0}30'43.78"N - 95^{0}01'42.24"E 4. 27^{0}30'44.09"N- 95^{0}01'51.68"E		Ordinary earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi.	02.12.20	26.10.18	02.12.18	2 Years & 100000 C.M.	3.8	
820	Dolamara Earth Quarry Ordinary Earth Mining Permit Area, Vill. Dolmara, P.O. Dolmara, P.S. Dolmara, Dist. Karbi-Anglong, Assam.	1. 26^{0}33'14.2"N - 93^{0}32'34.3"E 2. 26^{0}33'12.4"N - 93^{0}32'36.3"E 3. 26^{0}33'15.1"N - 93^{0}32'39.2"E 4. 26^{0}33'18.2"N- 93^{0}32'33.1"E		Ordinary earth	M/S Bharatia Mahaabala (JV), 201, Royal Arcade, 2 nd floor, Dr. B. Baruah Road, Ulubari, P.O. Ulubari, P.S. Ulubari, Dist. Kamrup (M), Assam.	Moloi Bora	02.12.20	28.12.18	02.12.18	2 Years & 6000 C.M.	5.0	
821	Bokani Brick Earth Permit Area (Dag No. 117,123, Patta No. 115), Dist. Morigaon, Assam.	1. 26^{0}23'36.03"N - 92^{0}14'07.03"E 2. 26^{0}23'33.15"N - 92^{0}14'04.36"E 3. 26^{0}23'32.88"N - 92^{0}14'07.34"E 4. 26^{0}23'35.44"N- 92^{0}14'09.25"E		Brick earth	Sri Babul Ali, Kapatimari Gaon, P.O. Bhura Gaon, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	02.12.20	28.12.18	31.12.18	2 Years & 25000C.M.	1.0	1.0
822	Laharaighat Brick Earth Permit Area (Dag No. 411, 424, Patta No. 33), Dist. Morigaon, Assam.	1. 26^{0}24'08.97"N - 92^{0}21'04.89"E 2. 26^{0}24'04.82"N - 92^{0}21'05.94"E 3. 26^{0}24'09.67"N - 92^{0}21'09.67"E 4. 26^{0}24'04.85"N- 92^{0}21'08.78"E		Brick earth	Sri Babul Ali, Kapatimari Gaon, P.O. Bhura Gaon, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	02.12.20	28.12.18	31.12.18	2 Years & 20000C.M.	0.7	0.7
823	Rajaghat Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26^{0}29'04.0"N - 91^{0}06'53.6"E 2. 26^{0}29'06.2"N - 91^{0}06'56.7"E 3. 26^{0}29'04.2"N - 91^{0}06'55.8"E 4. 26^{0}29'06.0"N- 91^{0}06'53.6"E		Ordinary earth	Sri Sanjib Das, Vill. Dalajani Gaon, P.O. Ananda, Dist. Baksa, BTAD, Assam.	Dr. Abhijit Bora.	03.01.20	03.01.19	04.01.19	2 Years & 10000C.M.	0.45	0.45

824	Khoraghat Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}13'36.04"E - 90^{0}07'59.74"N 2. 26^{0}13'31.65"E - 90^{0}08'09.22"N 3. 26^{0}13'28.30"E - 90^{0}08'05.91"N 26^{0}13'32.92"E- 90^{0}07'57.21"N 4.		Sand	Divisional Forest Officer, Parbat Jhora forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.	03.01.20	03.01.19	04.01.19	2 Years & 8000C.M.	4.20	4.20
825	Disang River Sand Mining Permit Area, Dist. Sivasagar, Assam.			Sand	Sri Pankaj Chiring, Vill. Betbari Luthuri Chetia Gaon, P.O. Betbari, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa		19.12.18		1 Years & 2300C.M.	0.387	
826	Dilihi Gohain Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}01'07.6"N - 94^{0}38'1.78"E 2. 27^{0}01'07.0"N - 94^{0}38'16.5"E 3. 27^{0}01'09.7"N - 94^{0}38'16.8"E 27^{0}01'10.75"N- 94^{0}38'2.48"E 4.		Ordinary Earth	Sri Troilukya Buragohain, Dilihi Gohain Gaon, P.O. Gohain Gaon, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa		29.12.18		1 Years & 5000C.M.	2.14	2.03
827	Dibru River Sand (No.DD1) Mining Permit Area, Doomdooma, Dist. Tinsukia, Assam.			Sand	Sri Udeepta Phukan,Vill. No.1 Asomiyagaon, P.O. Tingrai, P.S. Digboi, Dist. Tinsukia, Assam.	Lakshyajit Sonowal		26.12.18		2 Years & 3000C.M.	2.4	1.8
828	Sunpura Habi Gaon Ordinary Earth Mining Permit Area, Hahchara, Dist. Sivasagar, Assam.	1. 26^{0}56'32.1"N - 94^{0}43'37.4"E 2. 26^{0}56'31.6"N - 94^{0}43'37.1"E 3. 26^{0}56'31.9"N - 94^{0}43'36.6"E 26^{0}56'32.4"N- 94^{0}43'36.5"E 4.		Ordinary Earth	Miss Damayanti Mech, Sunpura Habi Gaon, P.O. Hahchara, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa		31.12.18		1 Years & 3000C.M.	0.6658	0.6625
829	Sensua Gaon Ordinary Earth Mining Permit Area, Hahchara, Dist. Sivasagar, Assam.	1. 26^{0}58'38.8"N - 94^{0}35'30.9"E 2. 26^{0}58'39.6"N - 94^{0}35'31.0"E 3. 26^{0}58'36.8"N - 94^{0}35'30.4"E 26^{0}58'37.3"N- 94^{0}35'30.0"E 4.		Ordinary Earth	Md. Inamul Hussan, 1 No. Chaulkara Gaon, P.O. Chaulkara, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal		26.12.18		1 Years & 2674 C.M.	0.16	0.15
830	Dikhow River Ordinary Clay Mining Permit Area, Sunpura Habigaon, Dist. Sivasagar, Assam.	1. 26^{0}56'12.3"N - 94^{0}43'33.97"E 2. 26^{0}56'12.34"N - 94^{0}43'33.29"E 3. 26^{0}56'04.98"N - 94^{0}43'37.31"E 26^{0}56'04.70"N- 94^{0}43'36.63"E 4.		Ordinary Clay	Sri Bijoy Borgohan, Vill. Sunpura Gohain Gaon, P.O. Naga Gaon, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	08.01.20	26.12.18	07.01.19	1 Years & 800 C.M.	0.51	
831	M/S MBF Brick Field Mining Permit Area, Namdang Kumar Gaon, Amguri, Dist. Sivasagar, Assam.	1. 26^{0}55'44.7"N - 94^{0}33'21.9"E 2. 26^{0}55'44.7"N - 94^{0}33'23.2"E 3. 26^{0}55'45.8"N - 94^{0}33'23.2"E 26^{0}55'45.7"N- 94^{0}33'21.4"E 4.		Brick Earth	M/S MBF Brick Field, Proprietor, Sri Mukul Moni Kalita, Namdang Kumar Gaon, P.O. Gaurisagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	06.01.21	26.12.18	07.01.19	2 Years & 2000 C.M.	0.15	0.14
832	Timtimia Gaon Ordinary Earth Mining Permit Area, Kunwari Pukhuri, Dist. Jorhat, Assam.	1. 26^{0}41'13.10"N - 94^{0}12'50.75"E 2. 26^{0}41'13.13"N - 94^{0}12'51.09"E 3. 26^{0}41'10.49"N - 94^{0}12'52.65"E 26^{0}41'10.10"N- 94^{0}12'51.07"E 4.		Ordinary Earth	Sri Binanda Baruah, Timtimia Gaon, P.O. Kunwari Pukhuri, P.S. Cinnamora, Dist. Jorhat, Assam.	Lakshyajit Sonowal	06.01.21	26.12.18	07.01.19	2 Years & 1500 C.M.	26	0.25
833	Khelua Gaon Ordinary Earth Mining Permit Area, Hahchara, Dist. Sivasagar, Assam.	1. 26^{0}58'25.1"N - 94^{0}40'32.2"E 2. 26^{0}58'25.2"N - 94^{0}40'32.5"E 3. 26^{0}58'26.2"N - 94^{0}40'32.9"E 26^{0}58'26.2"N- 94^{0}40'32.2"E 4.		Ordinary Earth	Sri Ritu Konwar, Cherekapar Hatimuria Gaon, P.O. Cherekapar , P.S. Cherekapar , Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	06.01.20	05.01.19	07.01.19	1 Years & 2000 C.M.	0.13	0.12
834	Timlangpong Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}02'21.08"N - 93^{0}23'56.39"E 2. 26^{0}02'18.76"N - 93^{0}23'59.10"E 3. 26^{0}02'16.32"N - 93^{0}23'50.72"E 26^{0}02'12.52"N- 93^{0}23'49.57"E 4.		Stone	M/S Anupam Nirman Pvt. Ltd. Bhaskar Nagar B. Land - 2, Zoo Narengi Road, Guwahari - 21, Assam.	Dr. Abhijit Bora.	06.08.20	05.01.19	07.01.19	18 months & 32000 C.M.	3.0	3.0

835	Nargaon P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}01'56.700"N - 91^{0}33'15.400"E 2. 26^{0}01'56.400"N - 91^{0}33'08.900"E 3. 26^{0}01'54.235"N - 91^{0}33'09.800"E 4. 26^{0}01'51.800"N- 91^{0}33'08.900"E 5. 26^{0}01'52.520"N - 91^{0}33'16.339"E		Ordinary Earth	Sri Jayanta Goswami, Vill. Amronga Gaon, P.O. Amronga,Dist. Kamrup, Assam.	Dr. Abhijit Bora.	06.08.21	06.01.19	07.01.19	2 Years & 74800 C.M.	4.89	4.89
836	Nargaon P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}01'56.700"N - 91^{0}33'15.400"E 2. 26^{0}01'57.300"N - 91^{0}33'22.600"E 3. 26^{0}01'54.700"N - 91^{0}33'22.800"E 4. 26^{0}01'52.900"N- 91^{0}33'22.600"E 5. 26^{0}01'52.520"N - 91^{0}33'16.339"E		Ordinary Earth	Sri Jayanta Goswami, Vill. Amronga Gaon, P.O. Amronga,Dist. Kamrup, Assam.	Dr. Abhijit Bora.	06.08.21	06.01.19	07.01.19	2 Years & 74800 C.M.	4.00	4.00
837	Simen Sand & Gravel Govt. Permit Area, Dist. Dhemaji, Assam.	1. 27^{0}42'14.72"N - 94^{0}51'46.67"E 2. 27^{0}42'08.58"N - 94^{0}51'49.37"E 3. 27^{0}42'10.86"N - 94^{0}51'57.11"E 4. 27^{0}42'16.67"N- 94^{0}51'54.81"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	08.01.21	07.01.19	09.01.19	2 Years & 105410.96 C.M.	4.5	4.5
838	Likabali Sand & Gravel Govt. Permit Area, Dist. Dhemaji, Assam.	1. 27^{0}38'37.34"N - 94^{0}41'04.84"E 2. 27^{0}38'39.16"N - 94^{0}40'59.45"E 3. 27^{0}38'30.28"N - 94^{0}40'56.12"E 4. 27^{0}38'28.75"N- 94^{0}41'01.42"E		Sand & Gravel	The Divisional Forest Officer, Dhemaji Forest Division, P.O. Dhemaji, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	08.01.21	07.01.19	09.01.19	2 Years & 105410.96 C.M.	4.5	4.5
839	Sonapur Private Land Mining Area (Part I), Dist. Dhemaji, Assam.	1. 27^{0}28'27.68"N - 94^{0}17'33.98"E 2. 27^{0}28'22.30"N - 94^{0}17'35.09"E 3. 27^{0}28'25.06"N - 94^{0}17'40.65"E 4. 27^{0}28'26.07"N- 94^{0}17'39.85"E		Sand & Gravel	Sri Roshan Kabra, Vill. 1 No. Sonapur, P.S. Gogamukh, P.O. Ukhomati, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	08.01.21	07.01.19	09.01.19	2 Years & 35657.6 C.M.	2.5	2.5
840	Sonapur Private Land Mining Area (Part II), Dist. Dhemaji, Assam.	1. 27^{0}28'34.10"N - 94^{0}17'25.50"E 2. 27^{0}28'34.30"N - 94^{0}17'29.80"E 3. 27^{0}28'36.90"N - 94^{0}17'29.60"E 4. 27^{0}28'36.90"N- 94^{0}17'25.20"E		Sand & Gravel	Sri Roshan Kabra, Vill. 1 No. Sonapur, P.S. Gogamukh, P.O. Ukhomati, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	08.01.21	07.01.19	09.01.19	2 Years & 14120.38 C.M.	0.99	0.99
841	Sonapur Private Land Mining Area (Part III), Dist. Dhemaji, Assam.	1. 27^{0}28'26.85"N - 94^{0}17'16.71"E 2. 27^{0}28'24.72"N - 94^{0}17'15.58"E 3. 27^{0}28'23.89"N - 94^{0}17'21.88"E 4. 27^{0}28'26.41"N- 94^{0}17'21.47"E		Sand & Gravel	M/S Kamrup Industry, Proprietor: Sri Pradip Das, Vill. 1 No. Sonapur, P.S. Gogamukh, P.O. Ukhomati, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	08.01.21	07.01.19	09.01.19	2 Years & 14263 C.M.	1.0	1.0
842	Sonapur Private Land Mining Area (Part IV), Dist. Dhemaji, Assam.	1. 27^{0}28'36.99"N - 94^{0}17'22.34"E 2. 27^{0}28'36.74"N - 94^{0}17'24.64"E 3. 27^{0}28'33.87"N - 94^{0}17'24.99"E 4. 27^{0}28'34.02"N- 94^{0}17'20.83"E		Sand & Gravel	M/S Kamrup Industry, Proprietor: Sri Pradip Das, Vill. 1 No. Sonapur, P.S. Gogamukh, P.O. Ukhomati, Dist. Dhemaji, Assam.	Rajeeb Kumar Ghimire	08.01.21	07.01.19	09.01.19	2 Years & 11553 C.M.	0.81	0.81
843	1 No. Chakalia Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}08'12.4"N - 94^{0}49'14.2"E 2. 27^{0}08'14.0"N - 94^{0}49'15.8"E 3. 27^{0}08'16.1"N - 94^{0}49'15.0"E 4. 27^{0}08'15.6"N- 94^{0}49'13.1"E		Brick Earth	M/S P.D. Brick Field, 1 No. Chakalia Gaon, P.O. Sepon, P.S. Moran, Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.	08.01.21	07.01.19	09.01.19	2 Years & 8524 C.M.	0.4776	0.4776
844	1 No. Madhokolo Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}14'18.75"N - 94^{0}52'44.64"E 2. 27^{0}14'16.96"N - 94^{0}52'46.08"E 3. 27^{0}14'18.01"N - 94^{0}52'49.32"E 4. 27^{0}14'20.43"N- 94^{0}52'47.96"E		Brick Earth	M/S R.J.D. Brick Field, 1 No. Madhokoli Gaon, P.O. Khowang, P.S. Khowang Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.	08.01.21	07.01.19	09.01.19	2 Years & 1500 C.M.	0.75	0.75

845	Gova Brick Earth Mining Permit Area (Dag No. 192, Patta No. 47), Dist. Morigaon, Assam.	1. 26^{0}06'39.03"N - 92^{0}15'42.95"E 2. 26^{0}06'38.58"N - 92^{0}15'45.87"E 3. 26^{0}06'39.84"N - 92^{0}15'46.47"E 4. 26^{0}06'41.11"N- 92^{0}15'46.01"E		Brick Earth	Sri Anup Bordoloi, and 3 (three) Others Gaonalia, P.O. Killing Valley, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	08.01.21	07.01.19	09.01.19	2 Years & 9000 C.M.	0.4	0.4
846	Uttar Khola Brick Earth Mining Permit Area (Dag No. 128, Patta No. 44), Dist. Morigaon, Assam.	1. 26^{0}06'30.52"N - 92^{0}17'49.64"E 2. 26^{0}06'23.97"N - 92^{0}17'50.31"E 3. 26^{0}06'30.40"N - 92^{0}17'51.69"E 4. 26^{0}06'24.09"N- 92^{0}17'52.12"E		Brick Earth	Maneswar Patar, Vill. Borati, P.O. Nellie, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	08.01.21	07.01.19	09.01.19	2 Years & 25000 C.M.	1.1	1.1
847	Sahari Brick Earth Mining Permit Area (Dag No. 218, Patta No. 95), Dist. Nagaon, Assam.	1. 26^{0}13'04.40"N - 92^{0}28'52.01"E 2. 26^{0}13'02.97"N - 92^{0}28'51.01"E 3. 26^{0}12'59.60"N - 92^{0}28'56.26"E 4. 26^{0}13'00.39"N- 92^{0}28'56.74"E 5. 26^{0}13'01.77"N- 92^{0}28'54.63"E		Brick Earth	Liladhar Patar, Kahargaon, P.O. Roha, Dist. Nagaon, Assam.	Dr. Abhijit Bora.	08.01.21	07.01.19	09.01.19	2 Years & 22000 C.M.	0.7	0.7
848	Dakhin Fulung Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}12'56.2"N - 91^{0}44'43.7"E 2. 26^{0}13'03.8"N - 91^{0}44'43.4"E 3. 26^{0}13'04.0"N - 91^{0}44'37.1"E 4. 26^{0}12'50.5"N- 91^{0}44'32.5"E		Ordinary Earth	M/S Allied Construction 3rd Floor, B.R. Tower, 21, Janapath Lane, P.O. Ulubari, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	08.01.21	07.01.19	09.01.19	2 Years & 25000 C.M.	4.47	4.47
849	PP Land of Earth Mining Permit Area, Vill. Moirapur, P.O. Rani, Dist. Kamrup, Assam.	1. 26^{0}01'18.55"N - 91^{0}33'42.08"E 2. 26^{0}01'18.64"N - 91^{0}33'44.03"E 3. 26^{0}01'15.58"N - 91^{0}33'44.19"E 4. 26^{0}01'15.44"N- 91^{0}33'42.33"E		Ordinary Earth	Parthapratim Kachari, Vill. Moirapur, P.O. Rani, Dist. Kamrup, Assam.	Bijoy Krishna Chetia	08.01.20	24.12.18	10.01.19	1 Year & 19.995 C.M.	0.44	
850	Ordinary Earth Mining Permit Area (P.P. Land), Vill. Sindhisar, P.O. Amlighat, P.S. Jagiroad, Dist. Morigaon, Assam.			Ordinary Earth	M/s KGM (JV), (A Joint Venture Contruction Company), No. 1 Janapath Lane, B.R. Arcade, Ulubari, Guwahati 781007, Dist. Kamrup (M), Assam.	Moloi Bora	09.01.21	28.12.18	10.01.19	2 Years & 23674 C.M.	2.1187	2.1187
851	Ordinary Clay Mining Permit Area,Vill. Choudhrypara, Dist. Kamrup (R), Assam.	1. 26^{0}02'13.4"N - 91^{0}17'82.9"E 2. 26^{0}02'08.8"N - 91^{0}17'82.8"E 3. 26^{0}02'08.9"N - 91^{0}24'32.39"E 4. 26^{0}02'13.0"N- 91^{0}17'85.5"E		Ordinary Clay	Sri Swajan Bora, S/O Bhubaneswar Boro, Vill. Choudhurpara, Dist. Kamrup (R), Assam.	Moloi Bora	09.01.21	04.01.19	10.01.19	2 Years & 8300 C.M.	0.6047	0.6047
852	Daboka Ordinary Sand Mining Permit Area No.4, Dist. Hojai, Assam.	1. 26^{0}05'40.1"N - 92^{0}49'53.5"E 2. 26^{0}05'39.9"N - 92^{0}49'54.4"E 3. 26^{0}05'12.3"N - 92^{0}47'16.1"E 4. 26^{0}05'07.4"N- 92^{0}47'27.9"E		Ordinary Sand	Divisional Forest Officer, (Nagaon South Division), P.O. Hojai, Dist. Hojai, Assam.	Dr. Abhijit Bora.	09.01.21	10.01.19	10.01.19	2 Years & 14464 C.M.	1.5	1.1
852 (A)	Jamuna River Sand Mining Permit Area No.9, Dist. Karbi Anglong, Assam.	1. 26^{0}00'36.1"N - 93^{0}15'11.3"E 2. 26^{0}00'34.7"N - 93^{0}15'11.3"E 3. 26^{0}01'00.6"N - 93^{0}14'01.3"E 4. 26^{0}00'59.7"N- 93^{0}13'54.7"E		Sand	Sri Longbiram Senar, Doloni Teron Gaon, P.O. Jaljuri, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	09.01.24	10.01.19	10.01.19	5 Years & 14000 C.M.	3.0	2.64
853	Kokilamukh Mahal No.2, Dist. Jorhat, Assam.	1. 26^{0}50'33.85"N - 94^{0}06'48.84"E 2. 26^{0}50'35.88"N - 94^{0}06'24.25"E		River Sitl	Gannon Dunkerley & Co. Ltd. Melang, Metali Gaon, P.O. Ladoigarh, Dist. Jorhat, Assam.	Dr. Abhijit Bora.	09.01.21	10.01.19	10.01.19	2 Years & 70000 C.M.	4.22	4.22
854	Kokilamukh Mahal No.1, Dist. Jorhat, Assam.	1. 26^{0}49'36.69"N - 94^{0}08'51.14"E 2. 26^{0}49'48.12"N - 94^{0}08'28.19"E		river sitl	Gannon Dunkerley & Co. Ltd. Melang, Metali Gaon, P.O. Ladoigarh, Dist. Jorhat, Assam.	Dr. Abhijit Bora.	09.01.21	09.01.19	10.01.19	2 Years & 70000 C.M.	4.36	4.36

855	Tingrai Charali Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}21'54.09"N - 95^{0}13'21.21"E 2. 27^{0}21'54.79"N - 95^{0}13'18.05"E 3. 27^{0}21'51.77"N - 95^{0}13'17.00"E 4. 27^{0}21'51.62"N- 95^{0}13'20.45"E		Brick earth	M/S Rai Brick Company, Tingrai Charali Gaon, P.O. Tingrai Charali, Dist. Dibrugarh, Assam.	Dr. Abhijit Bora.	09.01.21	10.01.19	11.01.19	2 Years & 8000 C.M.	0.80	0.80
855 (A)	Pacharia Dala Pathar Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}38'55.4"E - 26^{0}14'09.0"N 2. 91^{0}38'56.0"E - 26^{0}14'10.4"N 3. 91^{0}39'00.4"E - 26^{0}14'09.5"N 4. 91^{0}39'00.1"E- 26^{0}14'07.8"N		Ordinary Clay	Sri Jintu Nath, Changsari, P.O. Changsari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	09.01.21	10.01.19	11.01.19	2 Years & 12000 C.M.	0.2435	0.2435
856	Rangmahal Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}13'07.9"N - 91^{0}44'57.6"E 2. 26^{0}13'07.3"N - 91^{0}44'51.3"E 3. 26^{0}13'05.7"N - 91^{0}44'39.3"E 4. 26^{0}13'07.0"N- 91^{0}44'43.5"E 5. 26^{0}13'09.7"N - 91^{0}44'48.1"E		Ordinary Earth	M/S Brahmaputra MK Pusphas (JV) West Maligaon, Guwahati - 11	Prabal Kumar Goswami.	09.01.21	10.01.19	11.01.19	2 Years & 900000 C.M.	5.0	
857	Nazirakhat Ordinary Earth Mining Permit Area at Nia Office Complex, Dist. Kamrup (M), Assam.	1. 26^{0}07'38.4"N - 91^{0}55'44.7"E 2. 26^{0}07'39.3"N - 91^{0}55'48.8"E 3. 26^{0}07'40.8"N - 91^{0}55'48.9"E 4. 26^{0}07'41.8"N- 91^{0}55'48.7"E 5. 26^{0}07'41.8"N - 91^{0}55'48.7"E 5. 26^{0}07'43.1"N - 91^{0}55'48.4"E 6. 26^{0}07.42.9"N-91^{0}55'48.4"E 7. 26^{0}07'44.6"N- 91^{0}55'48.7"E		Ordinary Earth	Sri Utpal Paul, DGM (Engg.) NBCC (India) Ltd. SBG Office, NER (Guwahati)	Prabal Kumar Goswami.	09.01.21	04.01.19	11.01.19	2 Years & 20000 C.M.	1.852	
858	Science City Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary Earth	Sri Anurag Saikai, Project Engineer, Scdience City, ASTEC, Guwahati.	Prabal Kumar Goswami.	09.01.21	04.01.19	11.01.19	2 Years & 92000 C.M.	1.05	
859	Rangmahal River BED Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}13'21.2"N - 91^{0}44'53.5"E 2. 26^{0}13'19.6"N - 91^{0}44'56.3"E 3. 26^{0}13'21.0"N - 91^{0}44'59.9"E 4. 26^{0}13'11.4"N- 91^{0}44'57.8"E 5. 26^{0}13'14.6"N - 91^{0}45'01.6"E 5. 26^{0}13'17.4"N - 91^{0}4'03.8"E		Ordinary Earth	Sri Rajib Borah, High Tech Construction, Guwahati.	Prabal Kumar Goswami.	12.07.19	04.01.19	11.01.19	6 months & 20000 C.M.	5.0	
860	Sonapur Private Land Mining Area (Part - VI), Dist. Dhemaji, Assam.	1. 27^{0}28'38.50"N - 94^{0}17'36.80"E 2. 27^{0}28'38.70"N - 94^{0}17'34.90"E 3. 27^{0}28'42.31"N - 94^{0}17'35.20"E 4. 27^{0}28'42.39"N- 94^{0}17'36.69"E		Sand & Gravel	Sri Sugriv Bharati, 1 No. Sonapur Mazi, Dhemaji.	Nalinakshya Chamuah.	12.07.19	07.01.19	11.01.19	2 Years & 9131.48 C.M.	0.54	
861	Sonapur Private Land Mining Area (Part - VII), Dist. Dhemaji, Assam.	1. 27^{0}28'14.28"N - 94^{0}17'23.42"E 2. 27^{0}28'10.52"N - 94^{0}17'22.52"E 3. 27^{0}28'11.22"N - 94^{0}17'9.49"E 4. 27^{0}28'15.20"N- 94^{0}17'9.44"E		Sand & Gravel	Sri Jiten Kalita, Vill. Gobinpur, P.O. Laluk, Mouza- Laluk, Dist. Lakhimpur, Assam.	Nalinakshya Chamuah.	12.07.19	07.01.19	11.01.19	2 Years & 76095.62 C.M.	4.5	
862	Sonapur Private Land Mining Area (Part - V), Dist. Dhemaji, Assam.	1. 27^{0}28'10.40"N - 94^{0}17'24.70"E 2. 27^{0}28'10.34"N - 94^{0}17'26.62"E 3. 27^{0}28'9.98"N - 94^{0}17'26.65"E 4. 27^{0}28'10.20"N- 94^{0}17'30.20"E 5. 27^{0}28'11.30"N- 94^{0}17'30.20"E 6. 27^{0}28'11.10"N- 94^{0}17'24.80"E		Sand & Gravel	Sri Sugriv Bharati, 1 No. Sonapur Mazi, Dhemaji.	Nalinakshya Chamuah.	12.07.19	07.01.19	11.01.19	2 Years & 7947.76 C.M.	0.47	

863	M/S New Bricks Field Mining Permit Area, Digboi, Dist. Tinsukia, Assam.	1. 27^{0}16'44.30"N - 95^{0}42'16.90"E 2. 27^{0}16'45.10"N - 95^{0}42'18.20"E 3. 27^{0}16'47.50"N - 95^{0}42'19.70"E 4. 27^{0}16'48.80"N- 95^{0}42'19.10"E		ordinary Clay	M/S New Bricks Field, (Proprietor: Sri Roctim Gogoi, Vill. Borgolai, P.O. Margherita), Dist. Tinsukia, Assam.	Nalinakshya Chamuah.	12.07.19	04.01.19	11.01.19	2149.62 Cu. M for one year	3178 Sq.M	
864	Kendukona P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}39'11.7"E - 26^{0}22'15.9"N 2. 91^{0}39'11.7"E - 26^{0}22'15.3"N 3. 91^{0}39'10.3"E - 26^{0}22'15.5"N 4. 91^{0}39'10.4"E- 26^{0}22'16.0"N		Ordinary Clay	Abdul Satter, Dinkar Gaon, P.O. Baihata, P.S. Kamalpur, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	18.01.21	18.01.19	19.01.19	2 Years & 20000 C.M.	0.2676	0.2676
865	EBI Bricks Industry Mining Permit Area, Morangaon, Dist. Biswanath, Assam.	1. 26^{0}49'40.40"N - 93^{0}18'41.30"E 2. 26^{0}49'35.53"N - 93^{0}18'41.96"E 3. 26^{0}49'36.10"N - 93^{0}18'44.80"E 4. 26^{0}49'41.20"N- 93^{0}18'43.80"E		Brick earth	Kamal Hussain, Vill. Morangaon, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 2600 C.M.	1.2	1.2
866	MDI Bricks Industry Mining Permit Area, Bhimganga, Dist. Biswanath, Assam.	1. 26^{0}48'30.45"N - 93^{0}19'40.62"E 2. 26^{0}48'30.72"N - 93^{0}19'43.79"E 3. 26^{0}48'26.73"N - 93^{0}19'44.37"E 4. 26^{0}48'26.40"N- 93^{0}19'41.21"E		Brick earth	Mukut Das, Vill. Bhimdanga, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 1400 C.M.	1.13	1.13
867	IBI Brick Industry Mining Permit Area, Sukansuti, Dist. Biswanath, Assam.	1. 26^{0}50'35.79"N - 93^{0}18'11.36"E 2. 26^{0}50'35.79"N - 93^{0}18'14.56"E 3. 26^{0}50'31.59"N - 93^{0}18'14.30"E 4. 26^{0}50'32.07"N- 93^{0}18'10.43"E		Brick earth	Abdul Rahman Sheikh, Vill. Sukansuti Gaon, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 1400 C.M.	1.22	1.22
868	BRC Brick Industry Mining Permit Area, Morangaon, Dist. Biswanath, Assam.	1. 26^{0}49'20.96"N - 93^{0}18'41.31"E 2. 26^{0}49'22.08"N - 93^{0}18'46.24"E 3. 26^{0}49'26.05"N - 93^{0}18'45.69"E 4. 26^{0}49'27.00"N- 93^{0}18'51.05"E 5. 26^{0}49'20.62"N - 93^{0}18'51.78"E 5. 26^{0}49'20.62"N - 93^{0}18'51.78"E 6. 26^{0}49.18.34"N-93^{0}18'42.52"E		Brick earth	Anjan Choudhary, Vill. Morangaon, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 1400 C.M.	4.14	4.14
869	BRC Brick Industry Mining Permit Area, Morangaon, Dist. Biswanath, Assam.	1. 26^{0}49'20.96"N - 93^{0}18'41.31"E 2. 26^{0}49'22.08"N - 93^{0}18'46.24"E 3. 26^{0}49'26.05"N - 93^{0}18'45.69"E 4. 26^{0}49'27.00"N- 93^{0}18'51.05"E 5. 26^{0}49'20.62"N - 93^{0}18'51.78"E 5. 26^{0}49'20.62"N - 93^{0}18'51.78"E 6. 26^{0}49.18.34"N-93^{0}18'42.52"E		Brick earth	Anjan Choudhary, Vill. Morangaon, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 1400 C.M.	4.14	4.14
869	BBC Brick Industry Mining Permit Area, Kachumari Serelia Pathar., Dist. Biswanath, Assam.	1. 26^{0}51'6.67"N - 93^{0}24'15.80"E 2. 26^{0}51'6.35"N - 93^{0}20'59.38"E 3. 26^{0}51'1.69"N - 93^{0}24'22.50"E 4. 26^{0}51'1.29"N- 93^{0}24'17.46"E		Brick earth	Mitta Ram, Kachumari Serelia Pathar, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 1400 C.M.	2.17	2.17
870	AB Brick Industry Mining Permit Area, Nasbor, Dist. Biswanath, Assam.	1. 26^{0}51'6.67"N - 93^{0}24'15.80"E 2. 26^{0}51'6.35"N - 93^{0}24'21.65"E 3. 26^{0}51'1.69"N - 93^{0}24'22.50"E 4. 26^{0}51'1.29"N- 93^{0}24'17.46"E		Brick earth	Jainuddin Ansari, Vill. Nasbor Gaon, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	18.01.21	13.01.19	19.01.19	2 Years & 2800 C.M.	2.37	2.37

871	Jamuna River Sand Mahal (Disobai) New Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26^{0}00'.355"N - 93^{0}15'.306"E 2. 26^{0}00'.057"N - 93^{0}15'.257"E 3. 26^{0}00'.470"N - 93^{0}15'.254"E 4. 26^{0}00'.451"N- 93^{0}15'.222"E		Brick earth	Mindar Hanse, Vill. Englong Chenop, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	18.01.21	18.01.19	19.01.19	5 Years & 10500 C.M.	0.3345	0.32
872	Permit Area DBR/Khowang/30 of 2017-19 Under, Khowang Forest Range, Dibrugarh Division.	1. 27^{0}21'20.20"N - 94^{0}58'54.72"E 2. 27^{0}21'21.93"N - 94^{0}58'53.05"E 3. 27^{0}21'32.55"N - 94^{0}59'07.42"E 4. 27^{0}21'34.36"N- 94^{0}59'05.54"E		Sand	Sri Nayanjyoti Sonowal, Development Area Land - A.P.O. P.O.- C.R. Building, P.S. Dibrugarh, Pin- 786003, Dibrugarh, Assam.	Sarat Chand Gogoi.	20.01.21	12.01.19	21.01.19	2 Years & 5000 C.M.	3.75	
873	Parkup Pahar Stone Quarry Area, Vill. Longkoi Baygaon, P.O. Parkup Pahar, P.S. Anjugpani, Pin. 782135. Dist. Karbi Anglong, Assam.	1. 26^{0}22'51.83"N - 92^{0}54'33.19"E 2. 26^{0}22'55.00"N - 92^{0}54'42.5"E 3. 26^{0}22'52.9"N - 92^{0}54'50.2"E 4. 26^{0}22'49.5"N- 92^{0}54'39.8"E		Stone	Nayak Infrastructure Pvt.., Swarupananda Road, Lumding , Dist. Hojai , Assam	Dr. Moloi Bora	20.01.21	14.12.18	21.01.19	2 Years & 20000 C.M.	6.6890	6.6890
874	Silbheta Stone Quarry Mining Permit Area, Vill. Silbheta, P.O. Dolamara, P.S. Dolamara, Pin. 785612. Dist. Karbi Anglong, Assam.	1. 26^{0}35'31.6"N - 93^{0}38'00.1"E 2. 26^{0}35'33.2"N - 93^{0}38'01.3"E 3. 26^{0}35'30.5"N - 93^{0}38'01.4"E 4. 26^{0}35'32.1"N- 93^{0}38'02.2"E		Stone	M/S Bharatia Mahaabala (JV), 201 Royal Arcade, 2nd floor, Dr. B. Baruah Road, Ulubari, Guwahati, P.O. Ulubari, Dist. Kamrup (M) , Assam	Dr. Moloi Bora	20.01.21	07.01.19	21.01.19	11/4 Years & 1902 C.M.	5.0	5.0
875	Dhansiri Par Ordinary Earth Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}31'12.49"N - 93^{0}56'01.66"E 2. 26^{0}31'14.76"N - 93^{0}55'59.50"E 3. 26^{0}31'15.66"N - 93^{0}56'00.72"E 4. 26^{0}31'13.42"N- 93^{0}56'02.78"E		Ordinary Earth	Sri Keshob Sinha, Word No. 4, Nagabunglow Road, Golaghat, Assam.	Prabal Kumar Goswami.	20.01.21	18.01.19	21.01.19	2 Years & 5086 C.M.	0.285	
876	Gabharu River Ordinary Earth/ Silt Mahal No. 2 Mining Permit Area, Dist. Sonitpur, Assam.	1. 26^{0}49'21.32"N - 92^{0}36'39.34"E 2. 26^{0}49'23.55"N - 92^{0}36'46.44"E 3. 26^{0}49'17.49"N - 92^{0}36'50.81"E 4. 26^{0}49'15.31"N- 92^{0}36'43.69"E		Ordinary Earth	Sri Sudhakar Raju,SVC Project Pvt. Ltd. Missamari Work silt.	Prabal Kumar Goswami.	20.01.21	18.01.19	21.01.19	2 Years & 80000 C.M.	4.73	
877	Kharghuli WTP Stone Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}11'57.7"N - 91^{0}46'04.4"E 2. 26^{0}11'56.0"N - 91^{0}46'02.4"E 3. 26^{0}11'55.5"N - 91^{0}46'02.2"E 4. 26^{0}11'55.3"N- 91^{0}46'01.2"E 5. 26^{0}11'57.7"N- 91^{0}46'01.0"E 6. 26^{0}11'58.7"N- 91^{0}46'04.1"E		Stone	The Project Director, PIU, Jica Assisted GWSP, Saikia Commercial Complex, Christan Basti, P.O. Dispur, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	23.07.19	22.01.19	24.01.19	6 months & 25000 C.M.	0.25	0.25
878	Bhogdoi Solmara Silt Permit Area, Dist. Jorhat, Assam.	1. 26^{0}47'.108"N - 94^{0}06'.720"E 2. 26^{0}46.553"N - 94^{0}05'.071"E 3. 26^{0}47'07.60"N - 94^{0}06'01.82"E 4. 26^{0}47'37.589"N- 94^{0}07'11.32"E		Silt	Hindustan Construction Co. Ltd. ward. No. 1 Near Alpine English School, P.O. Dergaon, Dist. Golaghat, Assam.	Dr. Abhijit Bora.	23.07.21	22.01.19	24.01.19	2 Years & 96000 C.M.	4.8	
879	Govt Brick Earth Permit Area (P.P. Land, Dag No. 214, Patta No. 20), Dist. Morigaon, Assam.	1. 26^{0}06'1.50"N - 92^{0}16'9.54"E 2. 26^{0}05'59.82"N - 92^{0}16'10.20"E 3. 26^{0}05'59.58"N - 92^{0}16'11.34"E 4. 26^{0}06'0.36"N- 92^{0}16'12.78"E 5. 26^{0}06'2.04"N- 92^{0}16'13.20"E		Brick erath	Satra Sing Lalung, Dabarghat Village, P.O. Amlighat, P.S. Jagiroad, Dist. Morigaon, Assam.	Dr. Abhijit Bora.	23.07.21	22.01.19	24.01.19	2 Years & 22000 C.M.	0.816	0.816
880												
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882	Dholpani Mahal, Dist. Kokrajhar, BTAD, Assam.	1. 90^{0}20'21.8"E - 26^{0}51'26.6"N 2. 90^{0}20'28.0"E - 26^{0}51'28.2"N 3. 90^{0}20'32.1"E - 26^{0}51'20.4"N 4. 90^{0}20'25.2"E- 26^{0}51'18.3"N		Gravel & Stone	The Divisional Forest Officer, (Haltugaon Division), Kokrajhar, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.	23.01.21	25.01.19	24.01.19	5 Years & 195205 C.M.	5.00	5.00
883	Simlai Pathar Kissam Brick Earth Mining Permit Area , Dist. Hojai, Assam.	1. 25^{0}54'16.1"N - 92^{0}54'36.4"E 2. 25^{0}54'16.1"N - 92^{0}54'35.9"E 3. 25^{0}54'12.9"N - 92^{0}54'36.2"E 4. 25^{0}54'12.3"N- 92^{0}54'36.3"E		Brick earth	M/S M.A Bricks, Juthang Basti, Udali, P.O. Tin Ali Bazar, Dist. Hojai, Assam.	Dr. Abhijit Bora.	24.01.21	23.01.19	25.01.19	2 Years & 1000 C.M.	0.1552	0.1552
884	Gumi (Tapar Pathar) Brahmaputra River Silt Mining Permit Area , Dist. Kamrup, Assam.	1. 26^{0}08'08.8"N - 91^{0}12'11.2"E 2. 26^{0}08'10.6"N - 91^{0}12'12.8"E 3. 26^{0}08'12.3"N - 91^{0}12'10.6"E 4. 26^{0}08'10.5"N- 91^{0}12'09.3"E		River Silt	Sri Gautam Construction Co. Ltd. Amaze Tower, 4th Follr, P.O. Paltan Bazar, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	24.01.21	23.01.19	25.01.19	2 Years & 50000 C.M.	3.345	3.345
885	Bharalumukh Ghat Brahmaputra Silt Mining Permit Area , Dist. Kamrup (M), Assam.	1. 26^{0}10'32.90"N - 91^{0}43'29.20"E 2. 26^{0}10'30.20"N - 91^{0}43'22.60"E 3. 26^{0}10'25.10"N - 91^{0}43'25.70"E 4. 26^{0}10'27.0"N- 91^{0}43'33.20"E		Silt	The Divisional Forest Officer,Kamrup East Division, Basistha. Guwahati - 29, Assam.	Prabal Kumar Goswami	24.01.21	23.01.19	28.01.19	2 Years & 720000 C.M.	3.96	
886	Pub Mazirgaon Bharalumukh Silt/ Ordinary Clay Mining Permit Area , Dist. Kamrup (M), Assam.	1. 26^{0}08'33.556"N - 91^{0}34'56.495"E 2. 26^{0}08'33.592"N - 91^{0}35'00.096"E 3. 26^{0}08'36.842"N - 91^{0}35'00.056"E 4. 26^{0}08'36.806"N- 91^{0}34'56.456"E		Ordinary Clay/ River Silt	The Divisional Forest Officer,Kamrup East Division, Basistha. Guwahati - 29, Assam.	Prabal Kumar Goswami	24.01.21	23.01.19	28.01.19	2 Years & 200000 C.M.	1	
887	Amerigog Patta Land Ordinary Earth Mining Permit Area , Dist. Kamrup (M), Assam.	1. 26^{0}06'01.1"N - 91^{0}52'36.7"E 2. 26^{0}06'01.4"N - 91^{0}52'37.4"E 3. 26^{0}06'02.1"N - 91^{0}52'37.2"E 4. 26^{0}06'01.9"N- 91^{0}52'36.5"E		Ordinary Earth	Smt. Sikha Dey, Amerigog NC, Panbari, Sonapur, Assam.	Prabal Kumar Goswami	24.01.21	23.01.19	28.01.19	2 Years &3168 C.M.	1.0408	
888	Sarapara Bharalumukh Silt/ Ordinary Clay Mining Permit Area , Dist. Kamrup (M), Assam.	1. 26^{0}08'33.307"N - 91^{0}35'08.611"E 2. 26^{0}08'33.343"N - 91^{0}35'12.211"E 3. 26^{0}08'36.593"N - 91^{0}35'12.172"E 4. 26^{0}08'36.557"N- 91^{0}35'08.572"E		Ordinary Clay/ River Silt	The Divisional Forest Officer,Kamrup East Division, Basistha. Guwahati - 29, Assam.	Prabal Kumar Goswami	24.01.21	23.01.19	28.01.19	2 Years & 200000 C.M.	1	
889	Ambari Ordinary Clay Mining Permit Area, for Ordinary Clay (Silt), Dist. Kamrup, Assam.			Ordinary Clay	Biren Sarkar, Vill. Ambari, P.O. Aggumi, Dist. Kamrup, Assam.	Rupam Das	24.01.21	23.01.19	28.01.19	2 Years & 23460 C.M.	1	
890	Likabali Private Land Mining Area, Dist. Dhemaji, Assam.	1. 27^{0}38'50.31"N - 94^{0}41'16.58"E 2. 27^{0}38'49.25"N - 94^{0}41'13.41"E 3. 27^{0}38'46.09"N - 94^{0}41'14.74"E 4. 27^{0}38'47.00"N- 94^{0}41'18.00"E		Ordinary Clay	Sri Satho Basumatary, Vill. Likabali N.C, P.S. Silapathar, P.O. Silapathar, Dist. Dhamaji, Assam.	Rajeeb Kumar Ghimire	29.01.21	30.01.19	30.01.19	2 Years & 10697.26 C.M.	1	0.75
891	Dirpai Bongalijan Private Land Mining Area, Dist. Dhemaji, Assam.	1. 27^{0}28'40.11"N - 94^{0}17'48.89"E 2. 27^{0}28'40.33"N - 94^{0}17'50.18"E 3. 27^{0}28'41.82"N - 94^{0}17'49.83"E 4. 27^{0}28'42.01"N- 94^{0}17'50.54"E		Gravel	Sri Surjya Konwar, Vill. No.2 Dirpai Chapori, P.S. Gogamukh, P.O. Ukhomati, Dist. Dhamaji, Assam.	Rajeeb Kumar Ghimire	29.01.21	30.01.19	30.01.19	2 Years & 6632.3 C.M.	0.93	0.465
892	Dirpai Private Land Mining Area, Dist. Dhemaji, Assam.	1. 27^{0}30'28.48"N - 94^{0}18'15.01"E 2. 27^{0}30'26.33"N - 94^{0}18'19.22"E 3. 27^{0}30'27.98"N - 94^{0}18'20.37"E 4. 27^{0}30'30.20"N- 94^{0}18'16.06"E		Gravel	Sri Homen Konwar, Vill. Halakhbari, P.S. Gogamukh, P.O. Gogamukh, Dist. Dhamaji, Assam.	Rajeeb Kumar Ghimire	29.01.21	30.01.19	30.01.19	2 Years & 5705.21 C.M.	0.8	0.4

893	Dirpai Private Land Near Subansiri Tea Estate, Dist. Dhemaji, Assam.	1. 27^{0}30'32.50"N - 94^{0}18'17.28"E 2. 27^{0}30'31.35"N - 94^{0}18'19.53"E 3. 27^{0}30'30.93"N - 94^{0}18'19.25"E 4. 27^{0}30'30.63"N- 94^{0}18'19.88"E		Gravel	Sri Bhackta Mohan Hazarika, Vill. Halakhbari, P.S. Gogamukh, P.O. Gogamukh, Dist. Dhamaji, Assam.	Rajeeb Kumar Ghimire	29.01.21	30.01.19	30.01.19	2 Years & 2781.29 C.M.	0.26	0.195
894	Bhaluki P.P. Land Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 90^{0}55'49.36"E - 26^{0}28'22.38"N 2. 90^{0}55'49.41"E - 26^{0}28'21.80"N 3. 90^{0}55'54.13"E - 26^{0}28'21.16"N 4. 90^{0}55'54.05"E- 26^{0}28'20.29"N		Ordinary Earth	Anowar Hussain, Dhupguri Gaon, P.O. Gobardhana, Dist. Baksa,BTAD, Assam.	Dr. Abhijit Bora.	29.01.21	28.01.19	30.01.19	2 Years & 15000 C.M.	0.669	0.669
895	Buroi River Sand Gravel Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}54'35.55"N - 93^{0}24'52.96"E 2. 26^{0}54'34.39"N - 93^{0}25'02.60"E 3. 26^{0}54'30.03"N - 93^{0}25'00.75"E 4. 26^{0}54'30.59"N- 93^{0}24'52.53"E		Sand Gravel	Sri Girish Sarma, Karibil Nepali Gaon, P.O. Kawripathar, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	29.01.21	29.01.19	30.01.19	2 Years & 2000 C.M.	3.64	3.64
896	Maukuchi P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}39'38.8"E - 26^{0}23'05.0"N 2. 91^{0}39'40.1"E - 26^{0}23'04.6"N 3. 91^{0}39'43.5"E - 26^{0}23'11.2"N 4. 91^{0}39'44.5"E- 26^{0}23'10.7"N		Ordinary Clay	Sanjay Kalita, Gurka Gaon, P.O. Rangia, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	29.01.21	28.01.19	30.01.19	2 Years & 20000 C.M.	1.156	1.156
897	Sila Sindurighopa P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'23.59"N - 91^{0}41'32.28"E 2. 26^{0}14'21.95"N - 91^{0}41'31.01"E 3. 26^{0}14'20.32"N - 91^{0}41'35.94"E 4. 26^{0}14'22.27"N- 91^{0}41'37.42"E		Ordinary Clay	Purnanda Nath, Niz Sinduri Ghopa Gaon, P.O. Changsari, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	29.01.21	30.01.19	01.02.19	2 Years & 51750 C.M.	0.95	0.95
898	Islampur Kissamat P.P. Land Earth Mining Permit Area, Dist. Hojai, Assam.	1. 26^{0}02'16.0"N - 92^{0}53'26.0"E 2. 26^{0}02'16.2"N - 92^{0}53'25.0"E 3. 26^{0}02'08.7"N - 92^{0}53'22.3"E 4. 26^{0}02'08.3"N- 92^{0}53'24.3"E		Ordinary Earth	Moin Uddin, Islam Nagar, P.O. Hojai, P.S. Hojai, Dist. Hojai, Assam.	Dr. Abhijit Bora.	29.01.21	30.01.19	01.02.19	2 Years & 40000 C.M.	1.8732	1.8732
899	Ordinary Earth Mining Permit Area (P.P. Land), P.O. Na- Ali Dhekiajuli, P.S. Lichubari, Dist. Jorhat, Assam.	1. 26^{0}41'25.90"N - 94^{0}11'23.94"E 2. 26^{0}41'23.54"N - 94^{0}11'22.73"E 3. 26^{0}41'27.84"N - 94^{0}11'19.95"E 4. 26^{0}41'25.32"N- 94^{0}11'18.82"E		Ordinary Earth	Sri Sumeswar Borah, Vill. Uttar Hatichungi Gaon, P.O. Na- Ali Dhekiajuli, P.S. Lichubari, Dist. Jorhat, Assam.	Dr. Moloi Bora.	29.01.21	28.12.18	01.02.19	2 Years & 2000 C.M.	1.2040	1.2040
900	UBI Bricks Industry Mining Permit Area for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}03'29.4"N - 91^{0}10'06.9"E 2. 26^{0}03'28.8"N - 91^{0}10'09.1"E 3. 26^{0}03'32.7"N - 91^{0}10'10.1"E 4. 26^{0}03'33.0"N- 91^{0}10'07.3"E		Ordinary Earth	M/S UBI Bricks Industry, Propritor, Uday Das, Vill. Solapathar, P.O. Chamaria, Dist. Kamrup, Assam.	Rupam Das	29.01.21	28.12.18	01.02.19	1 Year & 2500 C.M.	0.8376	0.8376
901	Motonga Sand And Stone Mahal No.3, Dist. Baksa, BTAD, Assam.	1. 91^{0}32'16.60"E - 26^{0}46'53.90"N 2. 91^{0}32'24.90"E - 26^{0}46'57.80"N 3. 91^{0}32'30.60"E - 26^{0}46'46.10"N 4. 91^{0}32'19.30"E- 26^{0}46'42.90"N		Sand & Gravel	Bijoy Malakar, Kumarikata, P.O. Kumarikata, Dist. Baksa, BTAD, Assam.	Dr. Abhijit Bora.	06.01.24	03.02.19	05.02.19	5 Years & 35000 C.M. Sand & 17500 C.M. Gravel.	10.72	10.10
902	Outside Dikhow River Mining Permit Area (Ordinary Clay), Paccaghat, Dist. Sibsagar, Assam.	1. 26^{0}58'49.0"N - 94^{0}37'12.6"E 2. 26^{0}58'48.4"N - 94^{0}37'13.1"E 3. 26^{0}58'47.9"N - 94^{0}37'11.7"E 4. 26^{0}58'47.6"N- 94^{0}37'12.3"E		Ordinary Clay	Jintu Dutta, Kalibari, Ward No. 1, P.O. Sibsagar, Dist. Sibsagar, Assam.	Dr. Abhijit Bora.	06.01.21	03.02.19	05.02.19	2 Years & 12500 C.M.	0.0768	0.0768
903	Pub Dadara P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}39'30.28"E - 26^{0}12'50.45"N 2. 91^{0}39'27.40"E - 26^{0}12'50.36"N 3. 91^{0}39'27.37"E - 26^{0}12'52.68"N 4. 91^{0}39'30.33"E- 26^{0}12'52.69"N		Ordinary Earth	Bhabesh Boro, Pub Dadara, P.O. Ketekijhar, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	06.01.21	04.02.19	05.02.19	2 Years & 20000 C.M.	0.6034	0.6034

904	Hazipara P.P. Land Ordinary Clay Mining Permit Area, Dist. Barpeta, Assam.	1. 90^{0}55'50.27"E - 26^{0}25'14.61"N 2. 90^{0}55'48.44"E - 26^{0}25'16.94"N 3. 90^{0}55'47.21"E - 26^{0}25'16.80"N 4. 90^{0}55'47.81"E- 26^{0}25'14.60"N		Ordinary Clay	Baktiyar Hussain, Hazipara Gaon, P.O. Ghilazari, Dist. Barpeta, Assam.	Dr. Abhijit Bora.	06.01.21	04.02.19	05.02.19	2 Years & 10000 C.M.	0.3643	0.3643
905	Bamundi Mining Contract Area, Bamundi, P.O. Bamundi, P.S. Hajo, Dist. Kamrup, Assam.	1. 26^{0}10'33.00"N - 91^{0}27'55.40"E 2. 26^{0}10'33.20"N - 91^{0}28'05.70"E 3. 26^{0}10'35.30"N - 91^{0}28'11.00"E 4. 26^{0}10'35.21"N- 91^{0}27'59.13"E		Ordinary Clay	The Divisional Forest Officer, Narth Kamrup Division, Ranjia P.O. Ranjia, Dist. Kamrup, Assam.	Dr. Moloi Bora.	06.01.24	02.02.19	06.02.19	5 Years & 36987 C.M.	2.5	2.5
906	Dhekianala (Out Side R.F. & MCA) Mining Permit Area, Dist. North Lakhimpur, Assam.	1. 27^{0}18'.233"N - 94^{0}00'.925"E 2. 27^{0}18'.197"N - 94^{0}00'.876"E 3. 27^{0}18'.114"N - 94^{0}00'.954"E 4. 27^{0}18'.153"N- 94^{0}01'.001"E		Sand, Gravel & Earth.	Sri Ganesh Nego, Juripar, Khanapara, Guwahati,Kamrup (M), Assam.	Prabal Kumar Goswami	06.01.21	02.02.19	06.02.19	2 Years & 19800 Sand, 33000 Gravel, 13200 Earth C.M.	2.2	
907	Gotanagar Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}08'35.599"N - 91^{0}40'58.998"E 2. 27^{0}08'35.699"N - 91^{0}41'00.117"E 3. 27^{0}08'34.394"N - 91^{0}40'59.606"E 4. 27^{0}08'34.499"N- 91^{0}41'00.407"E 5. 26^{0}08'33.501"N- 91^{0}40'58.803"E 6. 26^{0}08'34.109"N-91^{0}40'58.504"E		Earth.	SriRaju Kalita, Gotanagar, Maligaon, Kamrup (M), Assam.	Prabal Kumar Goswami	06.01.21	02.02.19	06.02.19	2 Years & 1415 C.M.	0.40	
908	Disang River sand Mining Permit Area, Disangmukh, Dist. Sivasagar, Assam.	1. 27^{0}4'11.96"N - 94^{0}33'11.75"E 2. 27^{0}4'12.4"N - 94^{0}33'09.5"E 3. 27^{0}4'3.27"N - 94^{0}33'5.87"E 4. 27^{0}4'2.34"N- 94^{0}33'08.09"E		Sand	Smti mamu Baruah, Old Amulapatty, P.O. Sivasagar, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	06.01.21	04.02.19	07.02.19	2 Years & 2000 C.M.	2.0	
908 (A)	Garmur Miri Gaon P.P. Land Stone Mining Permit Area, Dist. Sivasagar, Assam.	1. 26^{0}50'58.9"N - 94^{0}47'42.0"E 2. 26^{0}50'59.9"N - 94^{0}47'42.5"E 3. 26^{0}50'59.9"N - 94^{0}47'41.6"E 4. 26^{0}50'58.7"N- 94^{0}47'40.6"E		Stone	Sri Roni Chetia, Bogoriguri Lunpuria Gaon, P.O. Romoni Ali, P.S. Simaluguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	06.02.21	04.02.19	07.02.19	2 Years & 3000 C.M.	0.268	0.255
909	Maj Gayan Gaon Ordinary Earth Mining Permit Area, Na- Ali Dhekijuli, Dist. Jorhat, Assam.	1. 26^{0}40'58.29"N - 94^{0}12'43.54"E 2. 26^{0}40'59.28"N - 94^{0}12'43.16"E 3. 26^{0}40'59.96"N - 94^{0}12'45.40"E 4. 26^{0}40'58.86"N- 94^{0}12'45.45"E		Ordinary Earth	Sri Raju Bharech, Vill. Nakachari, P.O. Nakachari, P.S. Nakachari, Dist. Jorhat, Assam.	Lakshyajit Sonowal	06.02.21	04.02.19	07.02.19	2 Years & 3388 C.M.	0.20	0.19
910	Lower Dikrong (Parbotipur) Mining Permit Area, Dist. North Lakhimpur, Assam.			Sand/ Stone Boulder/ Gravel	Sri Sanwarmal Khetawat, Vill. Haibargaon, P.O. Haibargaon, Dist. Naogaon, Assam.	Rajeeb Kumar Ghimire	06.02.21	07.02.19	08.02.19	2 Years & 38650.68 C.M.	2.2	1.65
911	Rakhayakhi Char Mining Contract Area, Rakhayakhi Char. P.O. Bangsor, P.S. Hajo, Dist. Kamrup, Assam.	1. 26^{0}11'57.76"N - 91^{0}36'29.67"E 2. 26^{0}11'54.98"N - 91^{0}36'31.74"E 3. 26^{0}11'49.72"N - 91^{0}36'24.85"E 4. 26^{0}11'52.50"N- 91^{0}36'22.62"E		Ordinary Clay	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	07.02.24	06.02.19	08.02.19	5 Years & 36985 C.M.	2.5	2.5
912	Ghiladhari River Ordinary Earth Mining Permit Area, Borpam, Pabhoi Range, Dist. Biswanath, Assam.	1. 26^{0}46.922"N - 93^{0}3.705"E 2. 26^{0}46.915"N - 93^{0}3.748"E 3. 26^{0}46.722"N - 93^{0}3.767"E 4. 26^{0}46.723"N- 93^{0}3.738"E		Ordinary Earth	Sri Lachit Pator, Vill. Pator Basti, P.O. Borpam Tiniali, P.S, Sootea, Dist. Biswanath, Assam.	Jyoti Prasad Rajkhowa	07.02.20	06.02.19	08.02.19	1 Years & 1000 C.M.	1.81	1.36

913	Millpara Mining Contract Area, Millpara, P.O. Hajo, Dist. Kamrup, Assam.	1. 26^{0}14.'30.07"N - 91^{0}27'33.00"E 2. 26^{0}14'29.34"N - 91^{0}27'31.24"E 3. 26^{0}14'17.47"N - 91^{0}27'37.34"E 4. 26^{0}14'18.07"N- 91^{0}27'38.91"E		Ordinary Clay	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	07.02.24	06.02.19	08.02.19	5 Years & 29590 C.M.	2.0	2.0
914	Maloibari Govt. Land Sand Mahal at Kapili River Bed., Dist. Kamrup (M), Assam.	1. 26^{0}10.'38.42"N - 92^{0}04'50.67"E 2. 26^{0}10'39.35"N - 92^{0}04'51.04"E 3. 26^{0}10'27.26"N - 92^{0}05'50.12"E 4. 26^{0}10'28.28"N- 92^{0}05'50.51"E		Sand	Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati 29.	Prabal Kumar Goswami	10.02.24	06.02.19	11.02.19	5 Years & 75000 C.M.	4.93	
915	Durung Pahar Patta Land Ordinary Earth / Clay Mining Permit Area, Dist. Kamrup (M), Assam.	1. 92^{0}07'54.890"E - 26^{0}07'59.419"N 2. 92^{0}07'56.500"E - 26^{0}08'01.300"N 3. 92^{0}07'57.300"E - 26^{0}08'00.700"N 4. 92^{0}07'55.900"E- 26^{0}07'58.700"N		Ordinary Earth / Clay	S.M. Interior Pvt.Ltd, Pandu, Jalukbari, Guwahati.	Prabal Kumar Goswami	10.02.21	06.02.19	11.02.19	2 Years & 20000 C.M.	0.676	
916	Garumara - Char Minor Permit Area (Part - I), Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}23'55.76"E - 89^{0}50'40.71"N 2. 26^{0}24'03.15"E - 89^{0}50'41.61"N 3. 26^{0}24'05.84"E - 89^{0}50'47.95"N 4. 26^{0}23'58.52"E- 89^{0}50'46.03"N		Sand, Gravel & Boulder.	Divisional Forest Officer, Parbatjhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kpkrajhar, BTAD, Assam.	Dr. Abhijit Bora.	07.02.21	07.02.19	08.02.19	2 Years & 1500 Sand, 2000 Gravel, 7000 Boulder, C.M.	4.43	4.20
917	Garumara - Char Minor Permit Area (Part -II), Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}24'07.78"E - 89^{0}51'10.57"N 2. 26^{0}24'16.46"E - 89^{0}51'17.19"N 3. 26^{0}24'11.60"E - 89^{0}51'19.29"N 4. 26^{0}24'06.84"E- 89^{0}51'15.03"N		Sand, Gravel & Boulder.	Divisional Forest Officer, Parbatjhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kpkrajhar, BTAD, Assam.	Dr. Abhijit Bora.	07.02.21	07.02.19	08.02.19	2 Years & 1200 Sand, 1800 Gravel, 6000 Boulder, C.M.	4.5	4.5
918	Bamungaon Part- II Earth & Silt Mining Permit Area (Dag No. 324, Patta No. 71), Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}15'57.60"N - 90^{0}17'39.08"E 2. 26^{0}16'01.22"N - 90^{0}17'41.12"E 3. 26^{0}15'57.11"N - 90^{0}17'43.98"E 4. 26^{0}15'58.27"N- 90^{0}17'41.07"E		Silt	M.K. Engineering, West Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	07.02.21	07.02.19	08.02.19	2 Years & 6000 C.M.	0.7	0.7
919	Choto Malgaon Part - II Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}16'00.26"N - 90^{0}18'04.54"E 2. 26^{0}15'59.40"N - 90^{0}18'06.86"E 3. 26^{0}15'58.16"N - 90^{0}18'06.07"E 4. 26^{0}15'58.75"N- 90^{0}18'04.68"E		Earth	M.K. Engineering, West Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	07.02.21	07.02.19	08.02.19	2 Years & 2500 C.M.	0.3	0.3
920	Sapekhati Sandt Soil/ Ordinary Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}47'05.47"N - 93^{0}03'43.23"E 2. 26^{0}47'20.58"N - 93^{0}03'38.02"E 3. 26^{0}47'21.00"N - 93^{0}03'40.28"E 4. 26^{0}47'06.64"N- 93^{0}03'45.04"E		Ordinary Earth/ Sand	Binod Mantri, Sapekhati, P.O. Borpam Tiniali, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	07.02.21	07.02.19	08.02.19	2 Years & 10000 C.M.	2.17	1.76
921	Thuriya - Kutabagra Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.			Earth	The Divisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Dr. Abhijit Bora.	09.02.21	10.02.19	12.02.19	2 Years & 42750 C.M.	1.9	1.9
922	L.B.F. Brick Industry Mining Permit Area, Kalaguri, Dist. Biswanath, Assam.	1. 26^{0}51'12.82"N - 93^{0}21'41.57"E 2. 26^{0}51'12.88"N - 93^{0}21'45.59"E 3. 26^{0}51'08.83"N - 93^{0}21'45.85"E 4. 26^{0}51'08.70"N- 93^{0}21'42.27"E		Brick Earth	Sri Lakhi Kr. Sarmah, Vill. Kalaguri, P.O. Bedeti, P.S. Bedeti, Dist. Biswanath, Assam.	Dr. Abhijit Bora.	09.02.21	09.02.19	12.02.19	2 Years & 1400 C.M.	1.34	1.34
923	Baruahbari Mining Contract Area, (Ordinary Clay), Baruahbari, P.O. Baruahbari, Dist. Kamrup, Assam.	1. 26^{0}15'53.89"N - 91^{0}30'26.73"E 2. 26^{0}15'51.88"N - 91^{0}30'27.64"E 3. 26^{0}15'49.16"N - 91^{0}30'20.56"E 4. 26^{0}15'51.17"N- 91^{0}30'19.37"E		Ordinary Clay	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	13.02.24	08.02.19	14.02.19	5 Years & 22190 C.M.	1.5	1.5

924	Barlah Mining Contract Area, (Ordinary Clay), Barlah, P.O. Barlah, Dist. Kamrup, Assam.	1. 26^{0}9'48.01"N - 91^{0}30'13.02"E 2. 26^{0}9'52.50"N - 91^{0}30'22.40"E 3. 26^{0}9'54.89"N - 91^{0}30'21.18"E 4. 26^{0}9'50.24"N- 91^{0}30'11.23"E		Ordinary Clay	Divisional Forest Officer, Narth Kamrup Division, Rangia, Dist. Kamrup (R), Assam.	Dr. Moloi Bora.	13.02.24	08.02.19	14.02.19	5 Years & 36985 C.M.	2.5	2.5
925	Kamarkuchi Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}06'44.075"N - 91^{0}53'34.242"E 2. 26^{0}06'41.897"N - 91^{0}53'30.510"E 3. 26^{0}06'40.202"N - 91^{0}53'31.611"E 4. 26^{0}06'42.803"N- 91^{0}53'36.502"E		Ordinary Earth	Smt. Sikha Dey, Amerigog NC, Panbari, Sonapur, Assam.	Prabal Kumar Goswami	17.02.21	08.02.19	18.02.19	2 Years & 64740 C.M.	1.6027	
926	Hatisila Ordinary Clay Mining Permit Area at Brahmaputra River, Dist. Kamrup (M), Assam.	1. 26^{0}13'07.800"N - 91^{0}52'54.100"E 2. 26^{0}13'13.600"N - 91^{0}52'53.200"E 3. 26^{0}13'12.500"N - 91^{0}52'47.900"E 4. 26^{0}13'06.200"N- 91^{0}52'48.800"E		Ordinary Earth	Divisional Forest Officer, Kamrup East Division, Basistha, Ghy- 29..	Prabal Kumar Goswami	17.02.21	08.02.19	18.02.19	2 Years & 66000 C.M.	1.6027	
927	1 No. Bhatipara Patta Land Ordinary Clay Mining Permit Area, Dist. Kamrup (R), Assam.	1. 91^{0}07'22.7"E - 25^{0}59'31.3"N 2. 91^{0}07'22.2"E - 25^{0}59'31.5"N 3. 91^{0}07'21.2"E - 25^{0}59'29.2"N 4. 91^{0}07'24.0"E- 25^{0}59'29.4"N 5. 91^{0}07'19.0"E - 25^{0}59'26.2"N 6. 91^{0}06'44.9"E - 25^{0}59'45.9"N		Ordinary Clay	M/S ABCL infrastructures Pvt. Ltd. 1st Floor, Mc Donald Tower, Bhangagarh, G.S. Road, Guwahati.	Prabal Kumar Goswami	17.02.21	08.02.19	18.02.19	2 Years & 62000 C.M.	4.2141	
928	1 No. & 2 No.Uttar Sekhadari Patta Land Ordinary Clay Mining Permit Area, Dist. Kamrup (R), Assam.			Ordinary Clay	M/S ABCL infrastructures Pvt. Ltd. 1st Floor, Mc Donald Tower, Bhangagarh, G.S. Road, Guwahati.	Prabal Kumar Goswami	17.02.21	08.02.19	18.02.19	2 Years & 72500 C.M.	5.055	
929	Bhogdoi Bhaskar Nagar Mineral Concession Area, Dist. Jorhat, Assam.	1. 26^{0}44'53.04"N - 94^{0}16'00.74"E 2. 26^{0}44'18.10"N - 94^{0}16'19.86"E 3. 26^{0}44'50.34"N - 94^{0}15'57.81"E 4. 26^{0}44'18.91"N- 94^{0}16'17.91"E		Silt	Gannon Dunkerley & Co. Ltd. A, Melang, Metali Gaon, P.O. Ladoigarh, Dist. Jorhat, (Assam).	Dr. Abhijit Bora.	17.02.21	11.02.19	13.02.19	2 Years & 70000 C.M.	10.10	8.57
930	Laofulabori Earth Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}12'21.02"N - 92^{0}28'14.52"E 2. 26^{0}12'20.31"N - 92^{0}28'18.86"E 3. 26^{0}12'18.60"N - 92^{0}28'17.60"E 4. 26^{0}12'19.24"N- 92^{0}28'14.35"E		Ordinary earth	N.C. Das & Allied Infra (JV), P - 16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata - 700001.	Dr. Abhijit Bora.	17.02.21	11.02.19	13.02.19	2 Years & 80000 C.M.	1.2	1.2
931	M/S Aman Brick Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}54'11.8"N - 93^{0}26'03.5"E 2. 25^{0}54'12.5"N - 93^{0}26'09.2"E 3. 26^{0}54'22.1"N - 93^{0}26'14.1"E 4. 26^{0}54'17.6"N- 93^{0}26'16.8"E		Brick earth	M/S Aman Bricks, (Proprietor : Sri Umesh Singh) 5th Mile, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	17.02.21	16.02.19	18.02.19	2 Years & 2000 C.M.	4.24	4.24
932	Kathkotia, Mariani Earth Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}41'14.1"N - 94^{0}15'55.5"E 2. 26^{0}41'13.6"N - 94^{0}15'55.8"E 3. 26^{0}41'13.6"N - 94^{0}15'53.8"E 4. 26^{0}41'12.4"N- 94^{0}15'54.4"E		Ordinary earth	Shyamal Handique, Kath Kotia Gaon, P.O. Duklongia, P.S. Jorhat, Dist. Jorhat, Assam.	Dr. Abhijit Bora.	17.02.21	16.02.19	18.02.19	2 Years & 1500 C.M.	0.59	0.59
933	Borjuri P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}23'45.0"N - 92^{0}55'23.0"E 2. 26^{0}23'39.8"N - 92^{0}55'26.4"E 3. 26^{0}23'42.7"N - 92^{0}55'18.5"E 4. 26^{0}23'40.2"N- 92^{0}55'21.2"E		Stone	M/S S.A. Enterprise, MLN Road, Panbazar, Ghy. - 01, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	17.02.21	16.02.19	18.02.19	2 Years & 16768 C.M.	2.0	2.0

934	Mining Permit Area No. DBR/ 40/ Brahmaputra/ Mohanaghat (Silt) MPA of 2019-21, Dibrugarh Forest Range, Dibrugarh Division.	1. 27^{0}28'41.10"N - 94^{0}52'33.68"E 2. 27^{0}28'45.44"N - 94^{0}52'29.66"E 3. 27^{0}28'50.68"N - 94^{0}52'38.36"E 4. 27^{0}28'46.65"N- 94^{0}52'42.31"E		Silt	Sri Kunal Rajkhowa, Prop - RKM Enterprise, South Amolapatty, P.O. Mohanghat, Dibrugarh.	Sarat Chand Gogoi	17.02.21	16.02.19	21.02.19	2 Years & 34000 C.M.	4.89	
935	Natun Basti Patta Land Earth Mining Permit Area, Dist. Kamrup (R), Assam.	1. 26^{0}04'07.90"N - 91^{0}32'36.30"E 2. 26^{0}04'07.40"N - 91^{0}32'35.80"E 3. 26^{0}04'08.00"N - 91^{0}32'37.35"E 4. 26^{0}04'07.47"N- 91^{0}32'36.99"E		Earth	Sri Dulal Deka, Natun Basti, Chayani, Palasbari Revenue Circle.	Prabal Kumar Goswami	24.02.21	08.02.19	25.02.19	2 Years & 4500 C.M.	0.067	
936	Upper Dikrong Mining Permit Area (outside R.F. & M.C. A.), Dist. Lakhimpur, Assam.	1. 27^{0}07'.502"N - 93^{0}48'.681"E 2. 27^{0}07'.452"N - 93^{0}48'.778"E 3. 27^{0}07'.474"N - 93^{0}48'.828"E 27^{0}07'.521"N- 93^{0}48'.724"E	4.	Sand & Gravel	Abdul Rafiqua, Registered Contractor Under PWRD, North Lakhimpur.	Prabal Kumar Goswami	24.02.21	08.02.19	25.02.19	2 Years & 26548 C.M.	2.0	
937	M/S K.K. Bricks Earth Mining Permit Area, Dist. Karbi - Anglong, Assam.	1. 25^{0}55'52.2"N - 93^{0}23'52.7"E 2. 25^{0}55'50.5"N - 93^{0}26'54.7"E 3. 25^{0}55'46.7"N - 93^{0}26'54.4"E 25^{0}55'47.4"N- 93^{0}26'49.8"E	4.	Brick Earth	M/S K.K. Bricks (Proprietor: Sri Pramod Singh) 7th Mile, P.O. Kharoni, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	19.02.19	22.02.19	2 Years & 2000 C.M.	1.37	1.37
938	M/S Asha Bricks Earth Mining Permit Area, Dist. Karbi - Anglong, Assam.	1. 25^{0}56'03.0"N - 93^{0}27'16.5"E 2. 25^{0}56'07.1"N - 93^{0}27'15.8"E 3. 25^{0}56'02.7"N - 93^{0}27'26.4"E 25^{0}56'00.7"N- 93^{0}27'21.2"E	4.	Brick Earth	M/S Asha Bricks (Proprietor: Sri Ram Hulash Singh) 7th Mile, P.O. Kharoni, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	19.02.19	22.02.19	2 Years & 2000 C.M.	2.61	2.61
939	Amguri Sasoni Mining Permit Area, Dist. Dibrugarh, Assam.	1. 95^{0}14'43.48"E - 27^{0}19'52.66"N 2. 95^{0}14'44.67"E - 27^{0}19'55.71"N 3. 95^{0}14'50.11"E - 27^{0}19'54.16"N 4. 95^{0}14'49.04"E- 27^{0}19'51.37"N		Sand & Silt	M/S Asha Bricks (Proprietor: Sri Ram Hulash Singh) 7th Mile, P.O. Kharoni, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	20.02.19	22.02.19	2 Years 800 C.M. Sand & 1500 C.M. Silt.	1.50	1.50
940	M/S D.B.I. Bricks Industry Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}56'04.4"N - 93^{0}26'37.7"E 2. 25^{0}56'04.0"N - 93^{0}26'34.1"E 3. 25^{0}55'57.2"N - 93^{0}26'34.9"E 25^{0}55'55.3"N- 93^{0}26'39.3"E	4.	Brick Earth	M/SD.B.I. Bricks Industry, (Proprietor: Smt. Sangeeta Devi) 7th Mile, P.O. Kheroni Basti, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	18.02.19	21.02.19	2 Years & 2000 C.M.	2.64	2.64
941	M/S Bikash Bricks Earth Mining Permit Area, Dist. Karbi - Anglong, Assam.	1. 25^{0}54'37.7"N - 93^{0}26'33.4"E 2. 25^{0}54'38.8"N - 93^{0}26'28.6"E 3. 25^{0}54'32.8"N - 93^{0}26'28.4"E 25^{0}54'34.7"N- 93^{0}26'33.2"E	4.	Brick Earth	M/S Bikash Bricks (Proprietor: Sri Sumangal Singh) 5th Mile, P.O. Diphu, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	18.02.19	21.02.19	2 Years & 2000 C.M.	1.84	1.84
942	M/S Bikash Bricks Earth Mining Permit Area, Dist. Karbi - Anglong, Assam.	1. 25^{0}54'07.3"N - 93^{0}26'32.2"E 2. 25^{0}54'09.7"N - 93^{0}26'36.1"E 3. 25^{0}54'15.7"N - 93^{0}26'34.9"E 25^{0}54'13.9"N- 93^{0}26'30.0"E	4.	Brick Earth	M/S Bikash Bricks (Proprietor: Sri Sumangal Singh) 5th Mile, P.O. Diphu, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	18.02.19	21.02.19	2 Years & 2000 C.M.	2.63	2.63
943	M/S Maruti Bricks Industry Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}56'39.3"N - 93^{0}26'46.4"E 2. 25^{0}56'38.6"N - 93^{0}26'44.2"E 3. 25^{0}56'50.3"N - 93^{0}26'37.4"E 25^{0}54'52.0"N- 93^{0}26'39.7"E	4.	Brick Earth	M/S Maruti Bricks Industry, (Proprietor: Smt. Kishorilal Ramawal) Kheroni, P.O. Kheroni, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	21.02.21	23.02.19	27.02.19	2 Years & 2000 C.M.	3.04	3.04
944	M/S E.K. Bricks Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}54'47.3"N - 93^{0}26'44.7"E 2. 25^{0}54'55.5"N - 93^{0}26'48.9"E 3. 25^{0}54'53.9"N - 93^{0}26'40.2"E 25^{0}54'50.6"N- 93^{0}26'41.0"E	4.	Brick Earth	M/S E.K. Bricks (Proprietor: Sri Suresh Singh) 6th Mile, P.O. Diphu, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	26.02.21	25.02.19	27.02.19	2 Years & 2000 C.M.	3.17	3.17

945	M/S Rakhi Bricks Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}57'26.1"N - 93^{0}26'19.1"E 2. 25^{0}57'30.9"N - 93^{0}26'15.0"E 3. 25^{0}57'29.8"N - 93^{0}26'23.7"E 25^{0}57'26.1"N- 93^{0}26'23.7"E 4.		Brick Earth	M/S Rakhi Bricks (Proprietor: Sri Runu Devi) 9th Mile, P.O. Manja, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	26.02.21	24.02.19	27.02.19	2 Years & 2000 C.M.	2.32	2.32
946	M/S Neha Bricks Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}55'36.8"N - 93^{0}26'35.6"E 2. 25^{0}55'37.5"N - 93^{0}26'32.4"E 3. 25^{0}55'42.2"N - 93^{0}26'33.8"E 25^{0}57'43.5"N- 93^{0}26'37.1"E 4.		Brick Earth	M/S Neha Bricks (Proprietor: Sri Bipin Kr. Singh) 7th Mile, P.O. Diphu, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	26.02.21	24.02.19	27.02.19	2 Years & 2000 C.M.	1.54	1.54
947	M/S Mahal Bricks Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 25^{0}56'18.2"N - 93^{0}27'05.2"E 2. 25^{0}56'13.0"N - 93^{0}27'13.1"E 3. 25^{0}55'09.4"N - 93^{0}27'12.9"E 25^{0}56'03.9"N- 93^{0}27'09.6"E 4.		Brick Earth	M/S Mahal Bricks (Proprietor: Sri Satish Singh) 7th Mile, P.O. Diphu, Dist. Karbi - Anglong, Assam.	Dr. Abhijit Bora.	26.02.21	23.02.19	27.02.19	2 Years & 2000 C.M.	4.31	4.31
948	Raikata Islampur Kissam Bricks Earth Mining Permit Area, Dist. Hojai, Assam.	1. 25^{0}57'24.8"N - 92^{0}46'17.5"E 2. 25^{0}57'24.1"N - 92^{0}46'19.3"E 3. 25^{0}57'28.2"N - 92^{0}46'21.4"E 25^{0}57'28.5"N- 92^{0}46'20.7"E 4.		Brick Earth	M/S ACD Brick Industry, Raikata Islampur Gaon, P.O. Komarakata, Dist. Hojai, Assam.	Dr. Abhijit Bora.	26.02.21	25.02.19	27.02.19	2 Years & 1000 C.M.	1.1212	1.1212
949	Raikata Islampur Kissam Bricks Earth Mining Permit Area, Dist. Hojai, Assam.	1. 25^{0}57'26.3"N - 92^{0}46'27.0"E 2. 25^{0}57'26.9"N - 92^{0}46'45.0"E 3. 25^{0}57'23.3"N - 92^{0}46'21.4"E 25^{0}57'21.3"N- 92^{0}46'22.0"E 4.		Brick Earth	M/S P.R. Brick Industry, Raikata Islampur Gaon, P.O. Komarakata, Dist. Hojai, Assam.	Dr. Abhijit Bora.	26.02.21	25.02.19	27.02.19	2 Years & 1000 C.M.	1.234	1.234
950	Doigrung Sand Stone Mahal No. 1, Dist. Golaghat, Assam.	1. 93^{0}49'35.7"E - 26^{0}24'52.6"N 2. 93^{0}49'34.3"E - 26^{0}24'52.9"N 3. 93^{0}49'09.6"E - 26^{0}26'06.5"E 93^{0}49'07.3"E- 26^{0}26'06.4"N 4.		Brick Earth	Mukunda Gogoi, Ward No. 10, Golaghat, P.O. Golaghat, Dist. Golaghat, Assam.	Dr. Abhijit Bora.	26.02.21	26.02.19	27.02.19	2 Years & 3000 C.M. Sand & 3000 C.M. Gravel.	3.50	2.84
951	KW - 1 Singra No. 1 (2018-20) Mining Permit Area for Sand, Dist. Kamrup, Assam.	1. 25^{0}58'32.9"N - 91^{0}13'59.0"E 2. 25^{0}57'39.7"N - 91^{0}14'31.6"E 3. 25^{0}58'57.7"N - 91^{0}13'57.3"E 25^{0}59'34.3"N- 91^{0}13'38.2"E 4.		Sand	Mohan Rabha, Vill. Pakharapara, P.O. Boko, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	26.02.21	25.02.19	27.02.19	2 Years & 33424 C.M. Sand.	3.0	2.24
952	Barbhita Mining Permit Area (Silt), Gumi, Barbhita, P.O. Chhaygaon, Dist. Kamrup, Assam.	1. 26^{0}6'14.0"N - 91^{0}17'34.2"E 2. 26^{0}6'11.2"N - 91^{0}17'49.6"E 3. 26^{0}6'19.7"N - 91^{0}17'57.4"E 26^{0}6'25.6"N- 91^{0}17'38.01"E 4.		Silt	Tribeni Mahaabala (JV), A Joint Venture of Tribeni Constructions Ltd. & Mahaabala Construction Pvt. Ltd., Tribeni Comercial Complex, 1st Floor, Ulubari, G.S. Road, Guwahati 07 Dist. Kamrup, Assam.	Dr. Abhijit Bora.	26.02.20	20.02.19	27.02.19	1 Years & 38310 C.M. Silt.	2.8388	2.8388
953	Charikuria Mining Permit Area (Ordinary Earth), Vill. Charikuria Gaon, P.O. Dhakukhana, P.S. Dhakukhana, Dist. Lakhimpur, Assam.			Ordinary Earth	Sri Banashyam Gogoi, Vill. Borpatra Gaon, Ward No. 1, P.O. Dhakuakhana, P.S. Dhakuakhana, Dist. Lakhimpur, Assam.	Dr. Moloi Bora.	26.02.21	20.02.19	27.02.19	2 Years & 1577.53 C.M.	2.0	2.0
954	Jamuna River Ekarani Down Stream Sand Mahal, Vill. Ekarani Gaon, P.O. Manza, P.S. Manza, Dist. Karbi Anglong, Assam.	1. 25^{0}59'12.2"N - 93^{0}24'21.5"E 2. 25^{0}59'10.3"N - 93^{0}24'20.3"E 3. 25^{0}59'44.1"N - 93^{0}22'35.5"E 25^{0}59'43.7"N- 93^{0}22'36.3"E 4.		Sand	Sri Mensing Ronghang, Vill. Sarsing Ronghang Gaon, P.O. Bokalia, P.S. Bokalia, Dist. Karbi Anglong, Assam.	Dr. Moloi Bora.	26.02.20	19.02.19	27.02.19	1 Years & 1000 C.M.	5.0	5.0

955	Disang River Sand Mining Permit Area, Chengalibari, Dist. Sivasagar, Assam.	1. 27^{0}00'26.3"N - 94^{0}44'19.9"E 2. 27^{0}00'26.15"N - 94^{0}44'21.92"E 3. 27^{0}00'25.9"N - 94^{0}44'19.20"E 4. 27^{0}00'24.80"N- 94^{0}44'21.45"E		Sand	Sri Ananta Saikia, Vill. Nawjan Gaon, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	26.02.20	20.02.19	27.02.19	1 Years & 1000 C.M.	0.24	
956	Dekapara Patta Land Ordinary Clay Mining Permit Area, Dist. Kamrup (R), Assam.	1. 91^{0}07'18.0"E - 25^{0}58'25.2"N 2. 91^{0}07'18.1"E - 25^{0}58'24.3"N 3. 91^{0}07'19.0"E - 25^{0}58'24.2"N 4. 91^{0}07'19.1"E- 25^{0}58'29.7"N		Clay	M/S ABCI Infrastructures Pvt. Ltd. 1st Floor, Mc Donald Tower, Bhangagarh, G.S. Road, Guwahati.	Prabal Kumar Goswami	26.02.21	20.02.19	27.02.19	2 Years & 18120 C.M.	1.626	
957	1 No. & 2 No. Dilinga Patta Land Ordinary Clay Mining Permit Area, Dist. Kamrup (R), Assam.			Ordinary Clay	M/S ABCI Infrastructures Pvt. Ltd. 1st Floor, Mc Donald Tower, Bhangagarh, G.S. Road, Guwahati.	Prabal Kumar Goswami	26.02.21	20.02.19	28.02.19	2 Years & 42400 C.M.	2.921	
958	Narakasur Govt. Land Ordinary Earth And Stone Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}09'24.30"N - 91^{0}46'12.226"E 2. 26^{0}09'24.382"N -91^{0}46'13.154"E 3. 26^{0}09'24.541"N - 91^{0}46'13.837"E 4. 26^{0}09'23.965"N - 91^{0}46'13.897"E 5. 26^{0}09'23.359"N - 91^{0}46'13.042"E 6. 26^{0}09'22.927"N - 91^{0}46'12.339"E 7. 26^{0}09'23.192"N - 91^{0}46'11.846"E 8. 26^{0}09'23.755"N - 91^{0}46'12.077"E		Ordinary Earth	The Principal cum Superintendent Guwahati Medical College & Hospital, Guwahati.	Prabal Kumar Goswami	28.02.21	27.02.19	01.03.19	2 Years & 1926 C.M. earth & 100 C.M. Stone.	0.44	
959	Karkanthi River (Dentaghat) Sand Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}16'21.1"N - 93^{0}08'09.4"E 2. 26^{0}16'22.1"N -93^{0}08'09.7"E 3. 26^{0}16'54.3"N - 93^{0}08'06.8"E 4. 26^{0}16'53.9"N - 93^{0}08'08.9"E		Sand	Kamal Tisso, Rongpirbi Gaon, P.O. Diphu, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	28.02.21	27.02.19	01.03.19	2 Years & 7000 C.M.	1.50	1.24
960	Malgaon Silt Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}15'2.14"N - 90^{0}17'46.63"E 2. 26^{0}15'7.62"N -90^{0}17'50.34"E 3. 26^{0}15'4.55"N - 90^{0}17'55.20"E 4. 26^{0}15'3.74"N - 90^{0}17'50.51"E		Silt	M.K. Engineering, West Mali Gaon, P.O. Mali Gaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	28.02.21	27.02.19	01.03.19	2 Years & 72000 C.M.	3.2	3.2
961	Dikoi Longso Stone Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}30'56.20"N - 93^{0}27'17.86"E 2. 26^{0}30'59.19"N -93^{0}27'17.91"E 3. 26^{0}30'57.33"N - 93^{0}26'58.33"E 4. 26^{0}30'55.34"N - 93^{0}26'58.34"E		Stone	Dhaniram Rongphar, Dolamara, P.O. Dolamara, Dist. Karbi Anglong, Assam.	Dr. Abhijit Bora.	28.02.21	27.02.19	01.03.19	2 Years & 2000 C.M.	4.9	4.9
962	Choto Malgaon Part - II Earth Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}16'4.04"N - 90^{0}18'11.56"E 2. 26^{0}16'9.35"N -90^{0}18'12.61"E 3. 26^{0}16'7.22"N - 90^{0}18'15.16"E 4. 26^{0}16'4.20"N - 90^{0}18'16.79"E		Silt	M.K. Engineering, West Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	28.02.21	27.02.19	01.03.19	2 Years & 31500 C.M.	1.4	1.4
963	Malgaon Silt Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}15'9.90"N - 90^{0}17'24.70"E 2. 26^{0}15'9.05"N -90^{0}17'32.49"E 3. 26^{0}15'6.30"N - 90^{0}17'32.96"E 4. 26^{0}15'7.53"N - 90^{0}17'24.21"E		Silt	M.K. Engineering, West Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Dr. Abhijit Bora.	28.02.21	28.02.19	01.03.19	2 Years & 45000 C.M.	2.0	2.0
964	Kunderbari P.P. Land Earth Mining Permit Area, Dist. Sonitpur, Assam.			Earth	The Pricipal, Gimt, Tezpur, Vill. Kundebari, P.O. Dekargaon, Dist. Sonitpur, Assam.	Dr. Abhijit Bora.	28.02.21	28.02.19	01.03.19	2 Years & 7276 C.M.	0.3639	0.3639

965	Pacharia Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}38'19.80"E - 26^{0}13'51.20"N 2. 91^{0}38'18.10"E -26^{0}13'53.30"N 3. 91^{0}38'16.30"E - 26^{0}13'52.10"N 4. 91^{0}38'16.80"E - 26^{0}13'50.40"N		Ordinary earth	Mohan Ch. Das, Pacharia Gaon, P.O. Pacharia, P.S. Hajoi, Dist. Kamrup, Assam.	Dr. Abhijit Bora.	04.03.21	04.03.19	05.03.19	2 Years & 10000 C.M.	0.49	0.49
966	Paschim Boragaon P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}07'42.79"N - 91^{0}41'46.50"E 2. 26^{0}07'41.69"N -91^{0}41'46.00"E 3. 26^{0}07'41.10"N - 91^{0}41'44.60"E 4. 26^{0}07'42.30"N - 91^{0}41'45.00"E		Ordinary earth	Sri Jadob Chandra Mahanta, Paschim Boragaon, Jalukbari, Guwahati.	Prabal Kumar Goswami	10.03.21	07.03.19	11.03.19	872 M^3 of earth per year for two year	0.134	
967	Kamarkuchi Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}06'39.658"N - 91^{0}53'19.884"E 2. 26^{0}06'41.813"N -91^{0}53'22.729"E 3. 26^{0}06'44.109"N - 91^{0}53'25.440"E 4. 26^{0}06'43.404"N - 91^{0}53'28.016"E 5. 26^{0}06'41.086"N - 91^{0}53'28.887"E 6. 26^{0}06'38.997"N - 91^{0}53'25.933"E 7. 26^{0}06'37.041"N - 91^{0}53'21.823"E		Ordinary earth	Sri Shivaji Prasad Jaiswal, Kamarkuchi, Sonapur.	Prabal Kumar Goswami	10.03.21	07.03.19	11.03.19	10307 M^3 of earth per year for two year	1.056	
968	Kulajari Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 92^{0}09'34.60"E - 26^{0}07'09.20"N 2. 92^{0}09'36.70"E -26^{0}07'09.03"N 3. 92^{0}09'36.70"E - 26^{0}07'07.50"N 4. 92^{0}09'34.50"E - 26^{0}07'08.50"N		Ordinary earth	Sri Bhoksing Lalung, Kulajari, Dimoria, Sonapur, Guwahati.	Prabal Kumar Goswami	12.07.19	07.03.19	12.03.19	12960 M^3 of earth/ clay for two year	0.903	
969	Bhalla Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (R), Assam.	1. 26^{0}00'45.4000"N - 91^{0}30'24.700"E 2. 26^{0}00'47.400"N -91^{0}30'26.800"E 3. 26^{0}00'47.1000"N - 91^{0}30'28.500"E 4. 26^{0}00'45.500"N - 91^{0}30'27.200"E 5. 26^{0}00'45.000"N - 91^{0}30'28.000"E 6. 26^{0}00'43.700"N - 91^{0}30'27.300"E		Ordinary earth	Sri Maheswar Nath, Bhalla, Bholagaon, Palasbari Revenue Circle	Prabal Kumar Goswami	12.03.21.	07.03.19	12.03.19	4587 M^3 of earth per year for two year	0.514	
970	Borbhogia Brick Earth Mining Permit Area (Dag No. 808, Patta No. 378), Dist. Nagaon, Assam.	1. 26^{0}31'43.42"N - 92^{0}57'33.82"E 2. 26^{0}31'44.08"N -92^{0}57'36.85"E 3. 26^{0}31'40.86"N - 92^{0}57'34.38"E 4. 26^{0}31'42.02"N - 92^{0}57'38.06"E		Brick Earth	Boby Khakholia, Vill. Darigoji, P.S. Missa, P.S. Missa, Dist. Nagaon, Assam.	Abhijit Bora	11.03.21.	11.03.19.	12.03.19	2 Years & 20000 C.M.	0.4	0.4
971	Borbhogia Brick Earth Mining Permit Area (Dag No. 228, Patta No. 97), Dist. Nagaon, Assam.	1. 26^{0}29'54.90"N - 92^{0}57'30.80"E 2. 26^{0}29'53.43"N -92^{0}57'36.33"E 3. 26^{0}29'51.59"N - 92^{0}57'30.73"E 4. 26^{0}29'49.28"N - 92^{0}57'36.30"E		Brick Earth	Rubi Bora, Vill. Namgaon, P.S. Missa, P.S. Missa, Dist. Nagaon, Assam.	Abhijit Bora	11.03.21.	11.03.19.	12.03.19	2 Years & 20000 C.M.	0.4	0.4
972	Borbhogia Brick Earth Mining Permit Area (Dag No. 223 & 224, Patta No. 97), Dist. Nagaon, Assam.	1. 26^{0}29'49.86"N - 92^{0}57'30.63"E 2. 26^{0}29'49.57"N -92^{0}57'36.48"E 3. 26^{0}29'48.14"N - 92^{0}57'30.80"E 4. 26^{0}29'47.66"N - 92^{0}57'36.60"E		Brick Earth	Ananta Bora, Vill. Namgaon, P.S. Missa, P.S. Missa, Dist. Nagaon, Assam.	Abhijit Bora	11.03.21.	11.03.19.	12.03.19	2 Years & 20000 C.M.	0.4	0.4
973	Rupliangso Stone Quarry Mining Zone, Dist. Karbi Anglong, Assam.	1. 26^{0}33'28.0"N - 93^{0}32'46.7"E 2. 26^{0}33'21.6"N -93^{0}32'43.3"E 3. 26^{0}33'23.3"N - 93^{0}32'51.2"E 4. 26^{0}33'27.5"N - 93^{0}32'52.9"E		Stone	Sri N.K. Agarwalla Near Bokakhat Chariali, Bokakhat, Assam.	Tasaduk Ariful Hussan	11.03.20.	08.03.19.	13.03.19	1 Year & 8841.00 C.M.	5.00	

974	Amingaon - 1 Mining Permit Area (Ordinary Clay), Dist. Kamrup (M), Assam.	1. 26^{0}11'00.89"N - 91^{0}38'46.68"E 2. 26^{0}10'59.14"N -91^{0}38'45.84"E 3. 26^{0}11'01.65"N - 91^{0}38'27.52"E 4. 26^{0}11'05.34"N - 91^{0}38'28.38"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6. 1st Floor, New Town Path, G.S. Road, Lacht Nagar, Ulubari, Ghy. Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	14.03.21.	11.03.19.	15.03.19	2 Years & 66575 C.M.	4.5	4.5
975	Amingaon - 2 Mining Permit Area (Ordinary Clay), Dist. Kamrup (M), Assam.	1. 26^{0}11'06.28"N - 91^{0}38'27.95"E 2. 26^{0}11'01.86"N -91^{0}38'26.75"E 3. 26^{0}11'03.81"N - 91^{0}38'17.40"E 4. 26^{0}11'10.31"N - 91^{0}38'20.29"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6. 1st Floor, New Town Path, G.S. Road, Lacht Nagar, Ulubari, Ghy. Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	14.03.21.	11.03.19.	15.03.19	2 Years & 66575 C.M.	4.5	4.5
976	Amingaon - 3 Mining Permit Area (Ordinary Clay), Dist. Kamrup (M), Assam.	1. 26^{0}11'11.03"N - 91^{0}38'20.01"E 2. 26^{0}11'3.41"N -91^{0}38'16.60"E 3. 26^{0}11'4.53"N - 91^{0}38'10.97"E 4. 26^{0}11'13.92"N - 91^{0}38'14.99"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6. 1st Floor, New Town Path, G.S. Road, Lacht Nagar, Ulubari, Ghy. Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	14.03.21.	11.03.19.	15.03.19	2 Years & 66575 C.M.	4.5	4.5
977	Amingaon - 4 Mining Permit Area (Ordinary Clay), Dist. Kamrup (M), Assam.	1. 26^{0}11'14.22"N - 91^{0}38'14.51"E 2. 26^{0}11'4.58"N -91^{0}38'10.53"E 3. 26^{0}11'5.51"N - 91^{0}38'6.64"E 4. 26^{0}11'17.61"N - 91^{0}38'10.18"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6. 1st Floor, New Town Path, G.S. Road, Lacht Nagar, Ulubari, Ghy. Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	14.03.21.	11.03.19.	15.03.19	2 Years & 66575 C.M.	4.5	4.5
978	Sila Gaon Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'40.20"N - 91^{0}41'21.50"E 2. 26^{0}14'40.50"N -91^{0}41'22.50"E 3. 26^{0}14'40.90"N - 91^{0}41'23.10"E 4. 26^{0}14'41.70"N - 91^{0}41'23.30"E		Ordinary Earth	Md. Allauddin Ali, Vill. Sila, P.O. North Guwahati, Dist. Kamrup, Assam.	Rajeeb Kumar Ghimire	14.03.21.	13.03.19.	15.03.19	2 Years & 16000 C.M.	0.65	0.65
979	Sila Gaon Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'10.20"N - 91^{0}41'22.30"E 2. 26^{0}14'10.60"N -91^{0}41'23.20"E 3. 26^{0}14'09.30"N - 91^{0}41'24.40"E 4. 26^{0}14'10.70"N - 91^{0}41'24.20"E		Ordinary Earth	Pabitra Nath, Vill. Sila, P.O. North Guwahati, Dist. Kamrup, Assam.	Rajeeb Kumar Ghimire	14.03.21.	13.03.19.	15.03.19	2 Years & 8000 C.M.	0.28	0.28
980	Morabharali Sand, Gravel and Earth Mining Permit Area, Dist. Sonitpur, Assam.	with Moon Deka, Sr. Geologist.		Sand, Gravel and Earth	S.P. Singla Constructions Pvt. Ltd., Bhomoraguri, P.O. Kaliabhomora, P.S. Tezpur, Dist. Sonitpur, Assam.	Abhijit Bora	15.03.21.	13.03.19.	14.03.19	2 Years & 50000 C.M.	13.0	
981	Murani Amguri Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}25'53.37"N - 95^{0}12'52.84"E 2. 27^{0}25'53.87"N -95^{0}12'51.41"E 3. 27^{0}25'57.57"N - 95^{0}12'54.73"E 4. 27^{0}25'56.86"N - 95^{0}12'55.86"E		Brick Earth	M/S Trikun Bricks Field Murani Amguri Gaon, P.O. Pakharijaniai, Dist. Dibrugarh, Assam.	Abhijit Bora	15.03.21.	13.03.19.	14.03.19	2 Years & 3000 C.M.	0.55	0.55
982	Oujari No.2 Minor Mineral Concession Area at Kapili River Bed, Dist. Kamrup (M), Assam.	1. 26.1658^0"N - 92.1422^0"E 2. 26.1660^0"N -92.1424^0"E 3. 26.1643^0"N - 92.1518^0"E 4. 26.1642^0"N - 92.1521^0"E		Sand	Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati 29.	Prabal Kumar Goswami	17.03.24	13.03.19.	16.03.19	5 Years & 54000 C.M.	4.7	
983	Oujari No.1 Minor Mineral Concession Area at Kapili River Bed, Dist. Kamrup (M), Assam.	1. 26.17002^0"N - 92.15304^0"E 2. 26.17012^0"N -92.15289^0"E 3. 26.16474^0"N - 92.16730^0"E 4. 26.16463^0"N - 92.16745^0"E		Sand	Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati 29.	Prabal Kumar Goswami	17.03.24	13.03.19.	16.03.19	5 Years & 54000 C.M.	4.8	

984	Nowjan Habi Gaon Ordinary Earth Mining Permit Area, Patta No. 10, Dag No. - 156, Khowang Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.	1. 27^{0}18'22.70"N - 94^{0}54'15.90"E 2. 27^{0}18'28.00"N -94^{0}54'18.30"E 3. 27^{0}18'27.70"N - 94^{0}54'19.20"E 4. 27^{0}18'21.40"N - 94^{0}54'16.50"E		Ordinary earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi	17.03.21	02.03.19.	16.03.19	2 Years & 7244 C.M.	4.8	
985	Ordinary Earth Extraction Maijan Grant Gaon & Niz Kanai Gaon, Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.	1. 27^{0}29'38.38"N - 94^{0}58'26.92"E 2. 27^{0}29'38.62"N -94^{0}58'22.96"E 3. 27^{0}29'29.49"N - 94^{0}58'21.70"E 4. 27^{0}29'29.85"N - 94^{0}58'26.32"E		Ordinary earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi	17.07.19	09.03.19.	16.03.19	4 months & 84928 C.M.	Maijan Grant Gaon - 3.21 Niz Kanai Gaon - 0.93	
986	Ordinary Earth Extraction Hiloidhari Chandoipathar & Kanai Gaon Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.	1. 27^{0}29'25.92"N - 94^{0}59'47.18"E 2. 27^{0}29'28.93"N -94^{0}59'47.15"E 3. 27^{0}29'28.99"N - 94^{0}55.4818"E 4. 27^{0}29'25.97"N - 94^{0}59'48.26"E		Ordinary earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi	17.07.19	09.03.19.	16.03.19	4 months & 71956 C.M.	3.50	
987	Pasnoi River Bed Sand Stone Mahal, Dist. Udalguri BTAD, Assam.	1. 26^{0}46'56.44"N - 92^{0}19'56.33"E 2. 26^{0}46'56.21"N -92^{0}19'58.97"E 3. 26^{0}46'40.58"N - 92^{0}19.59.48"E 4. 26^{0}46'39.14"N - 92^{0}19'59.46"E		Sand & Stone	Andreas Hajoari, Santipur Gaon, P.O. Mohanpur, Dist. Udalguri BTAD, Assam.	Abhijit Bora	17.03.22	16.02.19.	18.03.19	3 years & 2000 Sand C.M. & 6000 C.m Stone	4.85	3.88
988	Tramjuli Mining Permit Area, Dist. Lakhimpur, Assam.	1. 27^{0}03'19.4"N - 93^{0}46'17.4"E 2. 27^{0}03'19.1"N -93^{0}46'16.1"E 3. 27^{0}02'58.7"N - 93^{0}46.24.6"E 4. 27^{0}02'58.9"N - 93^{0}46'25.7"E		Sand, Gravel, & Boulder	Aditya Sarmah Baruah, Vill. Telia Gaon, P.O. Japisajia, Dist. Lakhimpur, Assam.	Abhijit Bora	17.03.21	16.03.19.	18.03.19	2 years & 21748 C.M.	1.20	0.98
989	New Enghetlangso Stone Quarry, Dist. Karbi Anglong, Assam.	1. 27^{0}03'19.4"N - 93^{0}46'17.4"E 2. 27^{0}03'19.1"N -93^{0}46'16.1"E 3. 27^{0}02'58.7"N - 93^{0}46.24.6"E 4. 27^{0}02'58.9"N - 93^{0}46'25.7"E		Stone	General Manager (In House Projects), Numaligarh Refinery Ltd. Numaligarh, P.O. N.R. Project, Dist. Golaghat, Assam.	Abhijit Bora	17.03.21	15.03.19.	19.03.19	2 years & 300000 C.M.	4.50	4.50
990	Amingaon - 6 Mining Permit Area, (Ordinary Clay), Vill. Sarmuj Ali Pam, Amingaon, P.O. Amingaon, Dist. Kamrup, Assam.	1. 26^{0}11'20.45"N - 91^{0}38'5.81"E 2. 26^{0}11'6.33"N - 91^{0}38'1.28"E 3. 26^{0}11'6.96"N - 91^{0}37'58.22"E 4. 26^{0}11'22.69"N - 91^{0}38'2.67"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6, 1st Floor, New Town Path, Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	17.03.21	18.03.19.	20.03.19	2 years & 66575 C.M.	4.5	4.5
991	Amingaon - 5 Mining Permit Area, (Ordinary Clay), Vill. Sarmuj Ali Pam, Amingaon, P.O. Amingaon, Dist. Kamrup, Assam.	1. 26^{0}11'18.30"N - 91^{0}38'9.62"E 2. 26^{0}11'5.30"N - 91^{0}38'5.83"E 3. 26^{0}11'6.09"N - 91^{0}38'2.15"E 4. 26^{0}11'20.24"N - 91^{0}38'6.34"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6, 1st Floor, New Town Path, Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	17.03.21	18.03.19.	20.03.19	2 years & 66575 C.M.	4.5	4.5
992	Amingaon -7 Mining Permit Area, (Ordinary Clay), Vill. Sarmuj Ali Pam, Amingaon, P.O. Amingaon, Dist. Kamrup, Assam.	1. 26^{0}11'22.91"N - 91^{0}38'2.00"E 2. 26^{0}11'7.07"N - 91^{0}37'57.67"E 3. 26^{0}11'7.67"N - 91^{0}37'54.84"E 4. 26^{0}11'25.51"N - 91^{0}37'59.42"E		Ordinary Clay	Sri Nandigiri Bhuyan, M/S NGB Construction, House No. 6, 1st Floor, New Town Path, Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	17.03.21	18.03.19.	20.03.19	2 years & 66575 C.M.	4.5	4.5
993	Kumarbari Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (R), Assam.	1. 25^{0}59'22.450"N - 91^{0}29'50.460"E 2. 25^{0}59'19.690"N - 91^{0}29'48.970"E 3. 25^{0}59'19.820"N - 91^{0}29'47.990"E 4. 25^{0}59'22.660"N - 91^{0}29'48.280"E		Ordinary earth	Dhiraj Baishya, Kumarbari, Bholagaon, Palasbari Revenue Circle.	Prabal Kumar Goswami	17.03.21	18.03.19.	20.03.19	2 years & 4719 C.M.	0.613	

994	Thirilangso Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'14.0"N - 93^{0}41'22.7"E 2. 26^{0}33'11.9"N - 93^{0}41'16.3"E 3. 26^{0}33'08.01"N - 93^{0}41'20.02"E 4. 26^{0}33'16.01"N -93^{0}41'18.2"E		Stone Quarry	General Manager (In House Projects), Numaligarh Refinery Ltd. Numaligarh, P.O. N.R. Project, Dist. Golaghat, Assam.	Abhijit Bora	27.03.21	16.03.19.	28.03.19	2 years & 63900 C.M.	1.50	1.50
995	Jamuna River Sand Mahal, Huklakata, Dist. Karbi Anglong, Assam.	1. 26^{0}03.138"N - 93^{0}10.656"E 2. 26^{0}03.3142"N - 93^{0}10.652"E 3. 26^{0}03.398"N - 93^{0}10.153"E 4. 26^{0}03.392"N - 93^{0}10.160"E		Sand	Sri Roson Timung, S/O Kanteswar Timung, Vill. Chandrasing Timung, P.O. Phuloni, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.03.21	25.03.19.	28.03.19	2 years & 2000 C.M.	3.50	3.15
996	Doomdooma Pathar Sand Mining Permit Area, Dist. Tinsukia, Assam.	1. 27^{0}34'29.66"N - 95^{0}32'21.74"E 2. 27^{0}34'30.21"N - 95^{0}32'24.32"E 3. 27^{0}34'29.20"N - 95^{0}32'26.20"E 4. 27^{0}34'28.43"N - 95^{0}32'25.52"E 5. 27^{0}34'29.39"N - 95^{0}32'24.16"E 6. 27^{0}34'28.91"N - 95^{0}32'22.19"E		Sand	M/S R.B. Enterprise, Chirwapatty, P.O. Tinsukia, Dist. Tinsukia, Assam.	Abhijit Bora	27.03.20	26.03.19.	28.03.19	1 year & 1000 C.M.	0.33	0.32
997	Krishna Nagar Kissam Mining Permit Area, Dist. Hojai, Assam.	1. 25^{0}52'14.5"N - 92^{0}55'34.8"E 2. 25^{0}52'14.0"N - 92^{0}55'33.9"E 3. 25^{0}52'15.2"N - 92^{0}55'32.9"E 4. 25^{0}52'15.7"N - 92^{0}55'33.4"E		Brick Earth	M/S Rashmi Brick Unit, Krishna Nagar Kissam Village, P.O. Kharikhana, Dist. Hojai, Assam.	Abhijit Bora	27.03.21	28.03.19.	30.03.19	2 years & 1000 C.M.	1.025	1.025
998 (A)	Bogibeel Area Ordinary Clay (Silt) Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}24'14.23"N - 94^{0}47'14.90"E 2. 27^{0}24'18.63"N - 94^{0}47'13.31"E 3. 27^{0}24'21.69"N - 94^{0}47'24.00"E 4. 27^{0}24'17.11"N - 94^{0}47'25.67"E		River Clay	Anil Unicon Projects Privect Limited (JV), Nayanpur Road, P.O. Ganeshguri, Dist. Kamrup (M), Assam.	Abhijit Bora	27.03.20	29.03.19.	30.03.19	1 year & 50000 C.M.	4.51	4.51
998 (B)	Rakhysinikchar Nonke Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}12'15.0"N - 91^{0}36'14.1"E 2. 26^{0}12'19.1"N - 91^{0}36'26.2"E 3. 26^{0}12'06.2"N - 91^{0}36'36.3"E		Ordinary earth	Mrigen deka, Vill. Pacharia, P.O. Pacharia, Dist. Kamrup, Assam.	Abhijit Bora	27.03.21	28.03.19.	30.03.19	2 years & 50000 C.M.	3.575	3.575
999	Bhogdoi River Sand Mining Permit Area, Murmuria, Dist. Jorhat, Assam.	1. 26^{0}44'5.02"N - 94^{0}16'32.59"E 2. 26^{0}44'2.81"N - 94^{0}16'38.46"E 3. 26^{0}44'5.15"N - 94^{0}16'39.59"E 4. 26^{0}44'7.65"N - 94^{0}16'33.69"E		Sand	M/S Sailaja Commercial Construction Pvt. Ltd. Jayanagar, P.O. Beltola, Dist. Kamrup (M), Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 10000 C.M.	1.50	1.13
1000	M/S SBI Brick Industry Mining Permit Area, Lahon Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}48'33.2"N - 94^{0}43'40.0"E 2. 26^{0}48'32.1"N - 94^{0}43'40.1"E 3. 26^{0}48'32.2"N - 94^{0}43'40.8"E 4. 26^{0}48'32.9"N - 94^{0}43'41.0"E		Brick Earth	M/S SBI Brick Industry, Proprietor, Md. Adip Ali, Geleky Na- Ali, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.13	0.12
1001	M/S PMB Brick Field Mining Permit Area, Deogharia Duarah Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}50'57.6"N - 94^{0}41'24.5"E 2. 26^{0}50'56.9"N - 94^{0}41'25.0"E 3. 26^{0}50'56.4"N - 94^{0}41'23.8"E 4. 26^{0}50'56.82"N - 94^{0}41'23.3"E		Brick Earth	M/S PMB Brick Field, Proprietor Papu Agarwalla, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.17	0.16
1002	M/S MBI Brick Field Mining Permit Area, Gohain Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}49'13.9"N - 94^{0}42'22.8"E 2. 26^{0}49'15.2"N - 94^{0}42'23.4"E 3. 26^{0}49'15.9"N - 94^{0}42'20.9"E 4. 26^{0}49'14.2"N - 94^{0}42'19.9"E		Brick Earth	M/S MBI Brick Field, Proprietor, Muzibur Rahman, Geleky Na- Ali, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.40	0.38

1003	M/S HBI Brick Industry Mining Permit Area, Lahon Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}48'32.5"N - 94^{0}43'41.7"E 2. 26^{0}48'32.1"N - 94^{0}43'41.5"E 3. 26^{0}48'32.1"N - 94^{0}43'41.0"E 4. 26^{0}48'32.4"N - 94^{0}43'40.9"E		Brick Earth	M/S HBI Brick Industry, Proprietor, Abdul Hasim, Geleky Na- Ali, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.15	0.14
1004	M/S PBF Brick Field Mining Permit Area, Harkina Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}50'03.2"N - 94^{0}43'38.6"E 2. 26^{0}50'03.1"N - 94^{0}43'39.0"E 3. 26^{0}50'02.4"N - 94^{0}43'39.3"E 4. 26^{0}50'02.0"N - 94^{0}43'39.1"E		Brick Earth	M/S PBF Brick Field, Proprietor, Amar Panging, Hatipoti Missing Gaon, P.O. Hatipoti, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.14	0.13
1005	M/S RBI Brick Industry Mining Permit Area, Satsori Grant Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}50'16.2"N - 94^{0}42'11.1"E 2. 26^{0}50'15.2"N - 94^{0}42'10.6"E 3. 26^{0}50'14.9"N - 94^{0}42'12.0"E 4. 26^{0}50'15.6"N - 94^{0}42'12.6"E		Brick Earth	M/S RBI Brick Industry, Proprietor, Wahidur Rohman, Geleky Hatipoti Gaon, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.16	0.15
1006	M/S ABC Brick Field Mining Permit Area, Gohain Gaon, Geleky, Dist. Sivasagar, Assam.	1. 26^{0}49'12.1"N - 94^{0}42'22.8"E 2. 26^{0}49'11.8"N - 94^{0}42'24.1"E 3. 26^{0}49'12.8"N - 94^{0}42'24.5"E 4. 26^{0}49'13.3"N - 94^{0}42'23.0"E		Brick Earth	M/S ABC Brick Field, Proprietor, Abdul Suven, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	23.03.19.	01.04.19	2 years & 2000 C.M.	0.14	0.13
1007	Bornewria River Sand and Gravel Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}16'56.2"N - 93^{0}50'15.2"E 2. 26^{0}17'58.3"N - 93^{0}47'24.2"E		Sand & Gravel Mahal	Sri M.P. Agarwalla, Near Bokakhat Charili, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	27.03.20	26.03.19.	01.04.19	1 year & 10000 C.M.	2.00	
1008	Uttar Khola (MSB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}11'876"N - 92^{0}21'265"E 2. 26^{0}11'874"N - 92^{0}21'316"E 3. 26^{0}11'828"N - 92^{0}21'254"E 4. 26^{0}11'805"N - 92^{0}21'285"E		Brick Earth	Md. Khesarat Uddin, Porani Telahi, Bangaldhara, Morigaon.	Prabal Kumar Goswami	27.03.21	29.03.19.	01.04.19	2 years & 6247 per year C.M.	0.7	
1009	Dunduwa (MSB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}15'470"N - 92^{0}24'071"E 2. 26^{0}15'466"N - 92^{0}24'118"E 3. 26^{0}15'438"N - 92^{0}24'072"E 4. 26^{0}15'433"N - 92^{0}24'111"E		Brick Earth	Sri Deva Kowar, Kahibari, Jaluguti, Morigaon.	Prabal Kumar Goswami	27.03.21	29.03.19.	01.04.19	2 years & 4462 per year C.M.	0.5	
1010	Morigaon (KSB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}12'130"N - 92^{0}22'697"E 2. 26^{0}12'138"N - 92^{0}22'710"E 3. 26^{0}12'093"N - 92^{0}22'710"E 4. 26^{0}12'104"N - 92^{0}22'730"E		Brick Earth	Md. Mafizur Rahman, Janpur, Telahi, Morigaon.	Prabal Kumar Goswami	27.03.21	29.03.19.	01.04.19	2 years & 1785 per year C.M.	0.2	
1011	M/S MPB Brick Field Mining Permit Area, Satsori Grant Gaon, Hatipoti, Dist. Sivasagar, Assam.	1. 26^{0}50'16.4"N - 94^{0}42'08.5"E 2. 26^{0}50'16.2"N - 94^{0}42'09.2"E 3. 26^{0}50'16.8"N - 94^{0}42'09.4"E 4. 26^{0}50'16.9"N - 94^{0}42'08.7"E		Brick Earth	M/S MPB Brick Field, Proprietor, Muktab Rajkhowa, Geleky Hatipoti Gaon, P.O. Geleky, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.03.21	29.03.19.	01.04.19	2 years & 2000 C.M.	0.13	0.12
1012	Uttar Khola (MRM) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}12'693"N - 92^{0}21'414"E 2. 26^{0}12'703"N - 92^{0}21'455"E 3. 26^{0}12'663"N - 92^{0}21'423"E 4. 26^{0}12'673"N - 92^{0}21'464"E		Brick Industry	Md. Majibur Rahman, 2no. Naramari, Ahotguri, Marigaon.	Prabal Kumar Goswami	27.03.21	29.03.19.	01.04.19	2 years & 3571 per year C.M.	0.4	
1113	Panbazar Chahar Guwhati Oart - 5 Earth Mining Permit Area, Dist. kamrup, Assam.	1. 26^{0}11'12.1"N - 91^{0}44'49.7"E 2. 26^{0}11'12.0"N - 91^{0}44'51.5"E 3. 26^{0}11'10.4"N - 91^{0}44'51.7"E 4. 26^{0}11'09.9"N - 91^{0}44'50.2"E		Ordinary earth	Register, Cotton University, Panbazar, P.O. Panbazar, Dist. Kamrup Assam.	Abhijit Bora	31.03.21	01.04.19.	02.04.19	2 years & 13200 per year C.M.	4.8743	4.8743

1114	Lower Kopili River Sand Contract Permit Area, Dist. West Karbi - Anglong, Assam.	1. 25^{0}51'34.3"N - 92^{0}53'13.3"E 2. 25^{0}51'34.6"N - 92^{0}53'11.5"E 3. 25^{0}51'17.6"N - 92^{0}53'09.2"E 4. 25^{0}51'17.4"N - 92^{0}53'12.1"E		Sand	Borsing Teron, Vill. Men Gaon, P.O. Menmiji, Dist. Karbi Anglong, Assam.	Abhijit Bora	31.03.21	01.04.19.	02.04.19	2 years & 2000 C.M.	3.44	3.44
1115	Chatial Brick Earth Permit Area, (Dag No. 229, Patta No. 44), Dist. Nagaon, Assam.	1. 26^{0}31'23.91"N - 92^{0}57'37.03"E 2. 26^{0}31'21.41"N - 92^{0}57'37.08"E 3. 26^{0}31'23.17"N - 92^{0}57'41.41"E 4. 26^{0}31'21.77"N - 92^{0}57'40.70"E		Brick Earth	Prabhawati Sahu, Barpeta Habi Gaon, P.O. Missa, Dist. Nagaon, Assam.	Abhijit Bora	31.03.21	31.03.19	02.04.19	2 years & 30000 C.M.	0.9	0.9
1116	Bamungaon P.P. Land Sand Gravel Mining Permit Area, Dist. Sonitpur, Assam.	1. 26^{0}49'42.24"N - 92^{0}52'57.96"E 2. 26^{0}49'44.26"N - 92^{0}52'58.26"E 3. 26^{0}49'44.70"N - 92^{0}52'53.88"E 4. 26^{0}49'42.49"N - 92^{0}52'53.40"E		Sand Gravel	Eureka Infrastructure Developer Dikraijan, P.O. Napam, Dist. Sonitpur, Assam.	Abhijit Bora	02.04.21	01.04.19	03.04.19	2 years & 12000 C.M.	0.82	0.82
1117	Kolonga Stone Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}52'08.83"N - 92^{0}43'32.51"E 2. 25^{0}52'10.01"N - 92^{0}43'32.06"E 3. 25^{0}51'13.07"N - 92^{0}43'43.06"E 4. 25^{0}52'15.05"N - 92^{0}43'42.03"E		Stone	Borsing Teron, Men Gaon, P.O. Menmiji, Dist. West Karbi Anglong, Assam.	Abhijit Bora	02.04.21	01.04.19	03.04.19	2 years & 2000 C.M.	1.68	1.68
1118	2.0 Ha Helagog Revenue Area Stone Mahal, Dist. Kamrup (M), Assam.			Stone	Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati 29.	Prabal Kumar Goswami	04.04.24	03.04.19	05.04.19	5 years & 60000 C.M.	2.0	
1119	Chandrapur Stone Permit Area No.1, Dist. Kamrup (M), Assam.	1. 26^{0}14'37.600"N - 91^{0}56'23.700"E 2. 26^{0}14'38.566"N - 91^{0}56'25.149"E 3. 26^{0}14'37.110"N - 91^{0}56'26.588"E 4. 26^{0}14'36.144"N - 91^{0}56'25.139"E		Stone	Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati 29.	Prabal Kumar Goswami	04.04.24	03.04.19	05.04.19	5 years & 60000 C.M.	0.3	
1120	Doompara Clay Mining Permit area At Brahmaputra River, Dist. Kamrup (M), Assam.	1. 26^{0}13'56.638"N - 91^{0}53'44.427"E 2. 26^{0}13'58.928"N - 91^{0}53'49.199"E 3. 26^{0}13'49.000"N - 91^{0}53'53.700"E 4. 26^{0}13'46.700"N - 91^{0}53'48.900"E		Stone	Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati 29.	Prabal Kumar Goswami	04.04.21	03.04.19	05.04.19	2 years &33.185 C.M. per year	2.5	
1121	Ghuronia Ranghang Pahar Earth Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'27.24"N - 92^{0}54'31.60"E 2. 26^{0}22'25.20"N - 92^{0}54'30.97"E 3. 26^{0}22'24.22"N - 92^{0}54'26.57"E 4. 26^{0}22'26.81"N - 92^{0}54'27.02"E		Earth	M/S Chabbra - SBP (JV) 04, Antaraa Tower, Danish Road, Pan Bazar, P.O. Platan Bazar, Ghy. 01.	Abhijit Bora	04.04.21	03.04.19	05.04.19	2 years & 200000 C.M.	2.20	2.20
1122	Choonchali Grant Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.			Ordinary earth	Guwahati Medical & Research Centre HC Goswami Road, P.O. Pan Bazar, Dist. Kamrup (M) Assam.	Abhijit Bora	04.04.21	03.04.19	05.04.19	2 years & 12600 C. M.	0.64	0.64
1123	Parkup Pahar Nonke Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}22'56.1"N - 92^{0}54'40.7"E 2. 26^{0}22'54.4"N - 92^{0}54'49.2"E 3. 26^{0}23'04.3"N - 92^{0}54'46.3"E 4. 26^{0}22'56.9"N - 92^{0}54'51.4"E		Stone	T.K. Engineering Consortium Pvt. Ltd. NH-37, Base Camp, P.O. Puronigudam, Dist. Nagaon, Assam.	Abhijit Bora	04.04.21	04.04.19	05.04.19	2 years & 200000 C.M.	4.0	4.0
1124	Klachamari Brick Earth Permit Area, (Dag No. 488, 490 &501, Patta No. 47), Dist. Nagaon, Assam.	1. 26^{0}20.536"N - 92^{0}37.426"E 2. 26^{0}20.538"N - 92^{0}37.458"E 3. 26^{0}20.513"N - 92^{0}37.429"E 4. 26^{0}20.511"N - 92^{0}37.456"E		Brick Earth	Krishna Kanta Nath, Bamun Gaon, P.O. Kachamari, Dist. Nagaon, Assam.	Abhijit Bora	04.04.21	05.04.19	06.04.19	2 years & 10000 C.M.	0.24	0.24

1125	Ranikhamar Sand Mining Permit Area for Area, Dist. Kamrup, Assam.	1. 25^{0}51'18.7"N - 91^{0}22'31.2"E 2. 25^{0}51'19.0"N - 91^{0}22'31.2"E 3. 25^{0}51'17.3"N - 91^{0}22'78.5"E 4. 25^{0}51'14.4"N - 91^{0}22'22.7"E 5. 25^{0}51'14.5"N- 91^{0}22'22.7"E 6. 25^{0}51'17.5"N - 91^{0}22'31.8"E		Sand	Puran Rabha, Vill. Ranikhamar, P.O. rajapara, Dist. Kamrup, Assam.	Rupam Das	07.04.21	05.04.19	08.04.19	2 years & 5000 C.M.	0.5245	0.5245
1126	Tepesia Ordinary Earth Mining Permit Area (Dag No. 1,2,3,4 & 5), Dist. Kamrup (M), Assam.	1. 91^{0}54'28.7"E - 26^{0}07'36.7"N 2. 91^{0}54'29.5"E - 26^{0}07'37.7"N 3. 91^{0}54'31.8"E - 26^{0}07'37.9"N 4. 91^{0}54'31.8"E - 26^{0}07'35.5"N		Ordinary Earth	The Dean, Lnipe Tepesia, P.O. Sonapur, Dist. Kamrup (M), Assam.	Abhijit Bora	07.04.21	08.04.19	09.04.19	2 years & 49556 C.M.	0.85	0.85
1127	Jamuna River Sand Mahal (Murga Basti), Sikari Pathar, Dist. Karbi Anglong, Assam.	1. 26^{0}02'55.6"N - 93^{0}10'59.4"E 2. 26^{0}02'55.5"N - 93^{0}11'00.1"E 3. 26^{0}02'45.8"N - 93^{0}11'13.7"E 4. 26^{0}02'46.6"N - 93^{0}11'14.1"E		Sand	Rajib Millik, Mon Teron Gaon, P.O. Langhin Tini Ali, Dist. Karbi Anglong, Assam.	Abhijit Bora	07.04.21	08.04.19	09.04.19	2 years & 7000 C.M.	1.00	0.78
1128	Pamukuchi Mining Contrct Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04'19.71"N - 92^{0}18'19.62"E 2. 26^{0}04'21.48"N - 92^{0}18'20.89"E 3. 26^{0}04'24.02"N - 92^{0}18'19.98"E 4. 26^{0}04'24.80"N - 92^{0}18'17.65"E		Stone	Anil Kr. Jain, Ward No.4, Morigaon, P.O. Morigaon, Dist. Morigaon, Assam.	Abhijit Bora	10.04.21	10.04.19	11.04.19	2 years & 3000 C.M. Sand gravel & 25000 C.M. ordinary earth	0.65	0.65
1129	Baroghoria Patta Land Ordinary Earth Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}10'47.6"N - 93^{0}57'56.1"E 2. 26^{0}10'48.2"N - 93^{0}57'54.3"E 3. 26^{0}10'51.8"N - 93^{0}57'55.9"E 4. 26^{0}10'50.6"N - 93^{0}57'57.3"E		Ordinary earth	Sri Monjit Borah, Baroghoria Village, Rajapukhuri, Sarupathar, Golaghat, Assam.	Prabal Kumar Goswami	10.04.21	11.04.19	12.04.19	2 years & 12450 C.M.	1.395	
1130 /1144	Joypur Patta Land Ordinary Earth Mining Permit Area, Dist. Cachar, Assam.	1. 24^{0}56'37.6"N - 93^{0}02'41.7"E 2. 24^{0}56'29.7"N - 93^{0}02'36.6"E 3. 24^{0}56'29.7"N - 93^{0}02'40.8"E 4. 24^{0}56'37.2"N - 93^{0}02'46.3"E		Ordinary earth	Sri Churomoni Singh, Joypur Village, Lakhipur, Silchar, Dist. Cachar, Assam.	Prabal Kumar Goswami	10.04.21	11.04.19	12.04.19	2 years & 30000 C.M.	3.5	
1131	Narayanpur P.P. Land Sand Gravel Boulder Quarry, Dist. Chirang, BTAD, Assam.	1. 26^{0}40'27.97"N - 90^{0}34'57.13"E 2. 26^{0}40'28.12"N - 90^{0}34'54.90"E 3. 26^{0}40'19.15"N - 90^{0}34'56.97"E 4. 26^{0}40'21.05"N - 90^{0}34'53.67"E		Sand, Gravel, & Boulder	Samsul Mullah, Narayanpur, P.O. Amguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	10.04.24	13.04.19	12.04.19	5 years & 1000 C.M., Sand 15000 Cu Sand Gravel & 12000 cu Boulder	1.647	1.647
1132	Kanfola Chapori Ordinary Earth Mining Permit Area, Dist. Golaghat (M), Assam.	1. 26^{0}40'47.22"N - 93^{0}51'47.01"E 2. 26^{0}40'49.0"N - 93^{0}51'47.0"E 3. 26^{0}40'50.0"N - 93^{0}51'44.7"E 4. 26^{0}40'48.5"N - 93^{0}51'43.5"E		Ordinary earth	Hindustan Construction Co. Ltd. Badulipar Bagisha, P.O. Badulipar, P.S. Dergaon, Dist. Golaghat, Assam.	Abhijit Bora	20.04.20	18.04.19	22.04.19	1 year & 13000 C.M.	0.4884	0.4884
1133	No. 2 Chikapara P.P. Land Sand Gravel Boulder Quarry, Dist. Chirang, BTAD, Assam.	1. 26^{0}34'29.8"N - 90^{0}34'32.2"E 2. 26^{0}34'33.1"N - 90^{0}34'34.1"E 3. 26^{0}34'30.8"N - 90^{0}34'39.3"E 4. 26^{0}34'28.1"N - 90^{0}34'40.9"E 5. 26^{0}34'26.4"N - 90^{0}34'40.0"E		Sand, Gravel & Boulder.	Md. Gafur Ali Sheik, Vill. No.2 Chikapara Gaon, P.O. Joypur, Dist. Chirang, BTAD, Assam.	Abhijit Bora	23.04.24	22.04.19	24.04.19	5 years & 12000 C.M. Sand, 20000 Cu gravel & 5000 Cu Boulder	2.4927	2.4927
1134	Kamalabari- Kakorikata Silt Mining Permit Area Plot - 1 Majuli (T) Forest Division, P.O. Garamur, Dist. Majuli, Assam.			Silt / Ordinary Clay	Executive Engineer, Majuli Water Resource Division, P.O. Garmur, Dist. Majuli, Assam.	Bijoy Krishna Chetia	29.04.21	15.03.19	30.04.19	2 years & 277492 C.M.	4.94	

1135	Haladhibari - Tekeliphuta Silt Mining Permit Area Plot - 1 Majuli (T) Forest Division, P.O. Garamur, Dist. Majuli, Assam.	1. 27^{0}07'6.38"N - 94^{0}27'37.49"E 2. 27^{0}07'5.75"N - 94^{0}27'38.05"E 3. 27^{0}06'21.75"N - 94^{0}26'40.68"E 4. 27^{0}06'22.36"N - 94^{0}26'40.08"E		Silt / Ordinary Clay	Executive Engineer, Majuli Water Resource Division, P.O. Garmur, Dist. Majuli, Assam.	Bijoy Krishna Chetia	29.04.21	15.03.19	30.04.19	2 years & 126850 C.M.	4.85	
1136	Kamalabari- Kakorikata Silt Mining Permit Area Plot - 2 Majuli (T) Forest Division, P.O. Garamur, Dist. Majuli, Assam.	1. 26^{0}55'07.79"N - 94^{0}08'53.77"E 2. 26^{0}55'07.03"N - 94^{0}08'53.55"E 3. 26^{0}55'14.14"N - 94^{0}07'41.45"E 4. 26^{0}55'14.92"N - 94^{0}07'41.47"E		Silt / Ordinary Clay	Executive Engineer, Majuli Water Resource Division, P.O. Garmur, Dist. Majuli, Assam.	Bijoy Krishna Chetia	29.04.21	15.03.19	30.04.19	2 years & 277492 C.M.	4.81	
1137	Tirap River Stone & Sand Gravel Quarry, (Dig - 1), Dist. Tinsukia, Assam.	1. 27^{0}21'57.04"N - 95^{0}57'32.74"E 2. 27^{0}22'12.49"N - 95^{0}56'28.31"E		Stone & Sand Gravel	Purna Borah, Borbil No.1 Gaon, P.O. Digboi, Dist. Tinsukia, Assam.	Abhijit Bora	29.04.21	20.04.19	30.04.19	2 years & 16000 C.M.	7.29	6.86
1138	4.85 Ha Solengi River Bed Mining Permit Area, Dist. Biswanath, Assam.	ECI 1.26^{0}54'20.20"N -93^{0}38'25.90"E ECI 2.26^{0}54'21.80"N - 93^{0}38'24.90"E ECI 3.26^{0}54'40.30"N -93^{0}38'38.00"E ECI 4.26^{0}54'39.60"N - 93^{0}38'35.10"E		Ordinary earth	Ecl Engineering & Construction Co. Ltd. Plot No. A - 12-13, Panchavati Township Manikonda, Hyderabad - 500089, Andhra Pradesh, India.	Abhijit Bora	29.04.21	26.04.19	30.04.19	2 years & 135000 C.M.	4.85	4.26
1139	20.40 Ha Solengi River Bed Mining Permit Area, Dist. Biswanath, Assam.	ECI 1.26^{0}54'40.91"N -93^{0}38'34.75"E ECI 2.26^{0}54'41.56"N - 93^{0}38'37.78"E ECI 3.26^{0}54'49.34"N -93^{0}38'33.01"E ECI 4.26^{0}54'48.79"N - 93^{0}38'29.90"E		Ordinary earth	Ecl Engineering & Construction Co. Ltd. Plot No. A - 12-13, Panchavati Township Manikonda, Hyderabad - 500089, Andhra Pradesh, India	Abhijit Bora	29.04.21	26.04.19	30.04.19	2 years & 565000 C.M.	20.40	18.45
1140	DIG/15- A of 2019 - 21 Soraipung Forost Range, Digboi Forest Division, Tinsukia, Assam.	1. 27^{0}19'34.80"N -95^{0}19'20.24"E 2. 27^{0}19'37.16"N - 95^{0}19'06.38"E 3. 27^{0}19'32.97"N -95^{0}19'06.28"E 4. 27^{0}19'31.02"N - 95^{0}19'19.44"E		Sand & Clay	Shri Luchan Gogoi, Bhadoi Panchali, P.O. Bhadoi Panchali, Pin - 786602, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi	29.04.21	26.04.19	02.05.19	2 years & 5250 C.M. Sand & 3210 C.U. Clay.	20.40	18.45
1141	Longsekjan Sand Gravel Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}01'27.5"N -93^{0}09'46.1"E 2. 26^{0}01'25.4"N - 93^{0}09'41.9"E 3. 26^{0}01'33.5"N -93^{0}09'41.5"E 4. 26^{0}01'33.2"N - 93^{0}09'45.8"E		Sand - Gravel	Kensing Ronghang, Ghorajan Village, P.O. Kasomari, Dist. Karbi Anglong, Assam.	Abhijit Bora	29.04.21	01.05.19	02.05.19	2 years & 4000 C.M.	2.356	2.356
1142	Nakhola Pahar Earth Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}6.696"N -92^{0}10.954"E 2. 26^{0}6.656"N - 92^{0}10.950"E 3. 26^{0}6.662"N -92^{0}10.978"E 4. 26^{0}6.670"N - 92^{0}10.970"E		Ordinary earth	N.C. Das & Allied Infra (JV), P - 16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata - 700001.	Abhijit Bora	04.05.21	05.05.19	07.05.19	2 years & 2000 C.M.	0.2	0.2
1143	Mikirati Howgaon P.P. Land Mining Permit Area, Dist. Hojai, Assam.	1. 26^{0}08'28.5"N -92^{0}52'20.2"E 2. 26^{0}08'28.7"N - 92^{0}52'18.9"E 3. 26^{0}08'26.7"N -92^{0}52'18.7"E 4. 26^{0}08'26.5"N - 92^{0}52'19.9"E 5. 26^{0}08'27.8"N - 92^{0}52'19.6"E		Sand Gravel & earth.	Sanjay Das, Doboka Town Ward No. 2, P.O. Doboka, Dist. Hojai, Assam.	Abhijit Bora	04.05.21	05.05.19	07.05.19	2 years & 4000 C.M. earth, & 1000 C.M. sand gravel.	0.2	0.2
1144/ 1130	Joypur Patta Land Stone Materials Mining Permit Area, Dist. Cachar, Assam.	1. 24^{0}56'37.6"N - 93^{0}02'41.7"E 2. 24^{0}56'29.7"N - 93^{0}02'36.6"E 3. 24^{0}56'29.7"N - 93^{0}02'40.8"E 4. 24^{0}56'37.2"N - 93^{0}02'46.3"E		Ordinary earth	Sri Churomoni Singh, Joypur Village, Lakhipur, Silchar, Dist. Cachar, Assam.	Prabal Kumar Goswami	10.04.21	06.05.19	08.05.19	2 years & 30000 C.M.	3.5	
1145	Tirap River Stone & sand Gravel Quarry (DIG - 8A), Dist. Tinsukia, Assam.	1. 27^{0}20'28.62"N -95^{0}51'40.54"E 2. 27^{0}19'53.37"N - 95^{0}51'04.60"E		Stone & Sand Gravel	Haren Gogoi, Tirap Gate, P.O. Lekhapani, Dist. Tinsukia, Assam.	Abhijit Bora	09.05.21	09.05.19	10.05.19	2 years & 4000 C.M.	5.1	4.36

1146	Tirap River Stone & sand Gravel Quarry (DIG - 4), Dist. Tinsukia, Assam.	1. 27°21'56.00"N -95°53'51.70"E 2. 27°22'00.89"N - 95°53'23.20"E		Stone & Sand Gravel	Dinesh Gowala, Borbil No.1 Gaon, P.O. Digboi, Dist. Tinsukia, Assam.	Abhijit Bora	09.05.21	08.05.19	10.05.19	2 years & 4000 C.M.	5.75	4.87
1147	Jogibari Sand Mining Permit Area (Dag No. - 172, MYDIP Patta No. - 22), Vill. Jogibari Gaon, P.O. Ratanpur, P.S. Chhaygaon, Pin. 781124, Dist. Kamrup, Assam.	1. 25°59'94.3"N -91°28'79.0"E 2. 25°59'96.6"N - 91°28'78.6"E 3. 25°59'96.3"N -91°22'73.0"E 4. 25°59'94.6"N - 91°22'73.2"E		Sand	Sri Subhash Rava, Vill. Jogibari Gaon, P.O. Ratanpur, P.S. Chhaygaon, Pin. 781124, Dist. Kamrup, Assam.	Moloi Bora	12.05.21	07.05.19	13.05.19	2 years & 3392 C.M.	0.2006	0.2006
1148	Bogoli Mining Permit Area, Dist. North Lakhimpur, Assam.			Sand and Gravel	Sri Pranjal Saikia, Vill. Bilatia, P.O. Nowboicha, Dist. Lakhimpur, Assam.	Rajeeb Kumar Ghimire	12.05.21	08.05.19	13.05.19	2 years & 14640 C.M. Sand, & 23425 C.M. Gravel.	1.3	1.3
1149	Dikhow River Ordinary Clay Mining Permit Area, Amguri Gaon, Dist. Sivasagar, Assam.	1. 26°58'15.5"N -94°38'04.9"E 2. 26°58'14.7"N - 94°38'04.3"E 3. 26°58'13.8"N -94°38'06.0"E 4. 26°58'15.0"N- 94°38'06.7"E		Ordinary Clay	Sri Pulin Gayan, Vill. Auguri Gaon, P.O. Metaka, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	12.05.20	08.05.19	13.05.19	1 year & 2500 C.M.	0.20	
1150	Dibru River Saand (No. DD1) Mining Permit Area, Doomdooma, Dist. Tinsukia, Assam.	1. 26°58'15.5"N -94°38'04.9"E 2. 26°58'14.7"N - 94°38'04.3"E 3. 26°58'13.8"N -94°38'06.0"E 4. 26°58'15.0"N- 94°38'06.7"E		Sand	Sri Udeepta Phukan, Vill. No.1 Asomiyagaon, P.O. Tingrai, P.S. Digboi, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	12.05.21	08.05.19	13.05.19	2 years & 3000 C.M.	2.4	1.8
1151	Tingrai Chariali Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27°22'19.00"N -95°14'05.08"E 2. 27°22'19.67"N - 95°14'02.11"E 3. 27°22'17.41"N -95°14'01.32"E 4. 27°22'16.44"N- 95°14'04.24"E		Brick Earth	M/S Tingrai Chariali Bricks, Vill. Tingrai Chariali, P.O. Tingria Chariali, Dist. Dibrugarh, Assam.	Abhijit Bora	16.05.21	16.05.19	17.05.19	2 years & 11780 C.M.	0.66	0.66
1152	Agni ERnterprise Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27°21'58.39"N -95°13'36.59"E 2. 27°21'58.39"N - 95°13'33.77"E 3. 27°22'01.40"N -95°13'34.41"E 4. 27°22'01.75"N- 95°13'36.41"E		Brick Earth	M/S Tingrai Chariali Bricks, Vill. Tingrai Chariali, P.O. Tingria Chariali, Dist. Dibrugarh, Assam.	Abhijit Bora	16.05.21	16.05.19	17.05.19	2 years & 11602 C.M.	0.65	0.65
1153	Sankosh River Bed Choudhurighat Boulder Mahal, Dist. Kokrajhar, BTAD, Assam.	1. 26°38'46.29"N -89°53'19.76"E 2. 26°38'44.87"N - 89°53'15.90"E 3. 26°38'34.40"N -89°53'27.02"E 4. 26°38'32.97"N- 89°53'21.99"E		Gravel & Boulder	The Divisional Forest Officer, Kachugaon Forest Division, Gossaigaon, P.O. Gossaigaon, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	16.05.24	16.05.19	17.05.19	5 years & 35000 C.M. gravel & 50000 C.M. boulder.	7.00	6.46
1154	Lower Subansiri Sand And Gravel Mining Contract Area, Dist. Lakhimpur, Assam.			Gravel	R.J & Sons Marketing Pvt. Ltd., R.K. Path, Itachali, P.O. Amolapatty, Disat. Nagaon, Assam.	Abhijit Bora	19.05.24	18.05.19	20.05.19	5 years & 180000 C.M. gravel	24.00	24.00
1155	Ulukunchi Mineral Concession Area, Dist. West Karbi Anglong, Assam.	1. 25°56'20.3"N -92°17'24.7"E 2. 25°56'24.0"N - 92°17'24.2"E 3. 25°56'18.4"N -92°17'21.8"E 4. 25°56'20.8"N- 92°17'20.6"E		Stone	M/S Blue Bell Group of Company, Barbari, P.O. Hengrasbari, Dist. Kamrup (M), Assam.	Abhijit Bora	19.05.21	18.05.19	20.05.19	2 years & 10000 C.M.	1.03	1.03
1156												
1157	Dikrong Mining Permit Area, Dist. North Lakhimpur, Assam.			Sand & Gravel	Sri Rajib Sahu, Vill. Harmutty, P.O. Merbil, Dist. Lakhimpur, Assam.	Rajeeb Kumar Ghimire	22.05.21	22.05.19	23.05.19	2 years & 24000 C.M. Sand & 20000 C.M. Gravel.	2.0	2.0
1158	Agrong River Sand Gravel & Boulder Mahal No.2, Dist. Chirang, BTAD, Assam.	1. 90°42'58.5"E -26°38'21.1"N 2. 90°43'10.6"E - 26°37'54.7"N 3. 90°43'00.3"E -26°38'21.1"N 4. 90°43'12.4"E- 26°37'55.0"N		Sand, Gravel & Boulder.	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	23.05.24	22.05.19	24.05.19	5 years & 195205 C.M.	5.00	

1159	Govba Brick Earth Permit Area, (P.P. Land, Dag No. 214, Patta No. 20), Dist. Morigaon, Assam.	1. 26^{0}06'1.50"N -92^{0}16'9.54"E 2. 26^{0}05'59.82"N - 92^{0}16'10.20"E 3. 26^{0}05'59.58"N -92^{0}16'11.34"E 4. 26^{0}06'0.36"N- 92^{0}16'12.78"E 5. 26^{0}06'2.04"N - 92^{0}16'13.20"E		Brick Earth	Medhi Bricks (LMB), Vill. Borkhal (Palahguri), P.O. Killing Valley, P.S. Jagiroad, Dist. Morigaon, Assam.	Abhijit Bora	23.05.21	22.05.19	25.05.19	2 years & 22000 C.M.	0.816	0.816
1160	Jiabharali River Bed Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}42'09.29"N -92^{0}51'51.63"E 2. 26^{0}42'10.54"N - 92^{0}52'00.77"E 3. 26^{0}42'16.53"N -92^{0}52'00.10"E 4. 26^{0}42'15.19"N- 92^{0}51'50.61"E		Sandy Earth	Simplex Infrastructure Limited, Betkuchi, Sawkuchi, P.O. Gorchuk, Dist. Kamrup (M), Assam.	Abhijit Bora	26.05.21	25.05.19	27.05.19	2 years & 100000 C.M.	4.80	4.80
1161	Dabsal Mining Concession Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04'08.22"N -92^{0}20'09.07"E 2. 26^{0}04'07.60"N - 92^{0}20'09.08"E 3. 26^{0}03'38.96"N -92^{0}19'20.27"E 4. 26^{0}03'37.93"N- 92^{0}19'19.97"E		Sand Gravel	N.C. Das & Allied Infra (JV), P- 16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkota, 700001.	Abhijit Bora	26.05.21	25.05.19	27.05.19	2 years & 150000 C.M.	5.56	4.82
1162												
1163												
1164	Joypur Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}13'52.68"E -90^{0}07'34.63"N 2. 26^{0}13'41.41"E - 90^{0}07'45.88"N 3. 26^{0}13'42.78"E -90^{0}07'42.08"N 4. 26^{0}13'48.20"E- 90^{0}07'37.26"N		Sand Gravel	The Diovisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	26.05.21	26.05.19	28.05.19	2 years & 8000 C.M. Sand & 1000 C.M. Gravel	4.2	3.16
1165	Hizim P.P. Lande Ordinary Earth Mining Permit Area, Dist. Karimganj, Assam.	1. 24^{0}45'54.2"N -92^{0}19'24.5"E 2. 24^{0}45'53.9"N - 92^{0}19'26.0"E 3. 24^{0}45'52.4"N -92^{0}19'25.3"E 4. 24^{0}45'51.1"N- 92^{0}19'24.5"E 5. 24^{0}45'51.8"N- 92^{0}19'23.2"E 6. 24^{0}45'53.1"N - 92^{0}19'23.3"E		Ordinary earth	Jakir Hussain, Hizim Village, P.O. Dasgram, P.S. Nilim Bazar, Dist. Karimganj, Assam.	Abhijit Bora	26.05.21	27.05.19	28.05.19	2 years & 48000 C.M.	0.4033	0.4033
1166	H.N. Dey Sons Enterprise Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}21'50.04"N -95^{0}13'28.94"E 2. 27^{0}21'48.22"N - 95^{0}13'33.23"E 3. 27^{0}21'49.82"N -95^{0}13'34.09"E 4. 27^{0}21'51.59"N- 95^{0}13'30.17"E		Brick Earth	M/S H.N. Dey Sons Enterprise Brick Field, Vill. Tingral Chariali, Dist. Dibrugarh, Assam.	Abhijit Bora	26.05.21	27.05.19	29.05.19	2 years & 12674 C.M.	0.71	0.71
1167	Star Bricks Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}22'54.82"N -95^{0}14'29.10"E 2. 27^{0}22'51.65"N - 95^{0}14'27.48"E 3. 27^{0}22'52.63"N -95^{0}14'25.17"E 4. 27^{0}22'55.48"N- 95^{0}14'27.86"E		Brick Earth	M/S H.N. Dey Sons Enterprise Brick Field, Vill. Tingral Chariali, Dist. Dibrugarh, Assam.	Abhijit Bora	26.05.21	27.05.19	29.05.19	2 years & 10710 C.M.	0.60	0.60
1168	Dora Nala Minor Mineral Unit - II (Stone), Dist. Cachar, Assam.	1. 25^{0}01'37"N -92^{0}54'19"E 2. 25^{0}01'38"N - 92^{0}54'20"E 3. 25^{0}01'09"N -92^{0}54'55"E 4. 25^{0}01'09"N- 92^{0}54'56"E		Stone	Divisional Forest Officer, Cachar Divisional, Silchar.	Prabal Kumar Goswami	29.05.21	29.05.19	03.05.19	2 years & 312328 C.M.	10	
1169	Kokoi Mining Permit Area, Dist. Lakhimpur, Assam.			Ordinary earth	Shree Gautam Construction Co.Ltd. 4th Floor, Amaze Tower, P.O. Paltan Bazar, Dist. Ka,mrup (M), Assam.	Abhijit Bora	26.05.21	01.06.19	29.05.19	2 years & 62500 C.M.	2.50	2.50
1170	Katirail P.P. Land Ordinary Earth Mining Permit Area, Dist. Cachar, Assam.			Brick Earth	Trishit Dhar, Publiv Schllo Road, P.O. Silchar, Dist. Cachar, Assam.	Abhijit Bora	29.05.21	02.06.19	01.06.19	2 years & 20000 C.M.	0.6666	0.6666

1171	Barakara Sand Mining Permit Area, for Sand, Dist. Kamrup, Assam.			Sand	Pabitra Rabha, Vill. Barbakara, P.O. Chhaygaon, Dist. Kamrup , Assam.	Rupam Das	29.05.21	04.06.19	07.06.19	2 years & 6000 C.M.	1.6672	1.6672
1172	Bandarghat Sand/ Stone mahal No.1 Mining Permit Area, Dist. Golaghat, Assam.	1. 26°34'30.10"N -93°44'49.60"E 2. 26°34'29.80"N - 93°44'48.40"E 3. 26°35'59.10"N -93°44'23.20"E 4. 26°33'59.60"N- 93°44'24.10"E		Sand / Stone	Divisional Forest Officer, Golaghat Division, Golaghat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	10.06.22	31.05.19	11.06.19	3 years & 14795 C.M.	3.0	
1173	M/S HMT Brick Field Mining Permit Area, Kathalbari Gaon, Thower, Dist. Sivasagar, Assam.	1. 27°06'39.2"N -94°46'43.8"E 2. 27°06'36.6"N - 94°46'44.8"E 3. 27°06'37.3"N -94°46'46.2"E 4. 27°06'39.6"N- 94°46'45.8"E		Brick Earth	M/S HMT Brick Field, Proprietor, Sri Raju Ranjan Singh, Kathalbari Gaon, P.O. Demow, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	10.06.21	06.06.19	11.06.19	2 years & 2000 C.M.	0.48	0.46
1174	M/S SUN Brick Field Mining Permit Area, Dehajan Habi Gaon, Thower, Dist. Sivasagar, Assam.	1. 27°07'25.5"N -94°46'55.1"E 2. 27°07'26.1"N - 94°46'53.2"E 3. 27°07'23.8"N -94°46'51.4"E 4. 27°07'22.9"N- 94°46'52.9"E		Brick Earth	M/S SUN Brick Field, Proprietor, Sri Nmarayan Chutia, Dehajan Habi Gaon, P.O. Demow, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	10.06.21	06.06.19	11.06.19	2 years & 2000 C.M.	0.25	0.25
1175	Kharkhari Gaon Ordinary Earth Mining Permit Area,Jakaichuk Mouza, Dist. Sivasagar, Assam.	1. 26°56'06.9"N -94°29'21.0"E 2. 26°55'58.3"N - 94°29'22.3"E 3. 26°55'58.6"N -94°28'59.3"E 4. 26°56'04.3"N- 94°28'58.3"E		Ordinary Earth	M/S Gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	10.06.20	06.06.19	11.06.19	1 year & 35000 C.M.	0.95	0.90
1176	Dhighalijan Gaon Mining Permit Area,Jakaichuk Mouza, Dist. Sivasagar, Assam.	1. 26°55'46.9"N -94°29'05.2"E 2. 26°55'43.4"N - 94°29'05.3"E 3. 26°55'41.1"N -94°28'55.7"E 4. 26°55'44.1"N- 94°28'54.5"E		Ordinary Earth	M/S Gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	10.06.20	06.06.19	11.06.19	1 year & 35000 C.M.	5.57	5.29
1177	Panjan River Sand Mahal, Dist. Karbi Anglong, Assam.	1. 26°29'16.6"N -93°43'56.2"E 2. 26°30'03.1"N - 93°45'46.4"E		Sand	Abetson Terang, Merabheti, P.O. Bhitorkelion, P.S. Choukihola, Dist. Karbi Anglong, Assam.	Tasaduk Ariful Hussan	10.06.22	07.06.19	12.06.19	3 year & 14000 C.M.	4.00	
1178	Gumrah Stone Minor Mineral Unit No.2, Dist. Cachar, Assam.	1. 24°59.961"N -92°31.061"E 2. 24°59.080"N - 92°31.630"E		Stone	Rofique Ahmed, Vill. Dhumkar Gaon, P.O. Kalain, Dist. Cachar, Assam.	Abhijit Bora	10.06.24	10.06.19	15.06.19	5 years & 28000 C.M.	13.4	12.86
1179	Nakhula Beat Sand Permit No.2 At Kiling River Bed, Dist. Morigaon, Assam.	1. 26°06'25.4"N -92°16'41.0"E 2. 26°06'34.8"N - 92°16'32.7"E 3. 26°06'35.2"N -92°16'30.7"E 4. 26°06'25.5"N- 92°16'42.4"E		Sand	Sri Manash Radu Kakati, Palahguri, Jagiroad, Dist. Morigaon, Assam.	Prabal Kumar Goswami	14.06.21	12.06.19	15.06.19	2 years & 10652 C.M.	2.30	
1180	Chandrapur Stone Mining Permit Area No.1, Dist. Kamrup (M), Assam.	1. 26°14'37.600"N -91°56'23.700"E 2. 26°14'38.566"N - 91°56'25.149"E 3. 26°14'37.110"N -91°56'26.588"E 4. 26°14'36.144"N- 91°56'25.139"E		Stone	M/S Melo - SDR (JV) 21, Bishnupur Road, Behind AVP College Arya Nagar, Ghy - 16.	Prabal Kumar Goswami	14.06.21	11.06.19	15.06.19	2 years & 17500 C.M.	0.3	
1181	Chandrapur Stone Mining Permit Area No.2, Dist. Kamrup (M), Assam.	1. 26°14'39.532"N -91°56'26.598"E 2. 26°14'40.567"N - 91°56'27.987"E 3. 26°14'39.114"N -91°56'29.429"E 4. 26°14'38.079"N- 91°56'28.040"E		Stone	M/S Melo - SDR (JV) 21, Bishnupur Road, Behind AVP College Arya Nagar, Ghy - 16.	Prabal Kumar Goswami	14.06.21	11.06.19	15.06.19	2 years & 40000 C.M.	0.3	
1182	Chandrapur Stone Mining Permit Area No.3, Dist. Kamrup (M), Assam.	1. 26°14'40.016"N -91°56'27.097"E 2. 26°14'41.401"N - 91°56'28.866"E 3. 26°14'39.947"N -91°56'30.306"E 4. 26°14'38.561"N- 91°56'28.537"E		Stone	M/S Melo - SDR (JV) 21, Bishnupur Road, Behind AVP College Arya Nagar, Ghy - 16.	Prabal Kumar Goswami	14.06.21	12.06.19	15.06.19	2 years & 22500 C.M.	0.39	
1183	Meneha (Lower Dikrong) Mining Permit Area, Dist. North Lakhimpur, Assam.			Earth, Sand and Gravel	Sri Brajanath Malla, S/O Sri Golap Malla, Vill. 4 No. Pithaguri, P.O. Pithaguri Chariali, Dist. Lakhimpur, Assam.	Rajeeb Kumar Ghimire	14.06.21	12.06.19	15.06.19	2 years & 73202 C.M.	2.5	2.5

1184	Uttar Khola Brick Earth Permit Area, (Patta No. 46, Dag No. 55), Dist. Morigaon, Assam.	1. 26^{0}06'41.10"N -92^{0}17'30.30"E 2. 26^{0}06'40.70"N - 92^{0}17'33.10"E 3. 26^{0}06'33.90"N -92^{0}17'29.70"E 4. 26^{0}06'33.60"N- 92^{0}17'32.50"E		Brick Earth	Bipin Rava, (Proprietor : Rabha Brick Industries),Palahguri Gaon, P.O. Killing Valley, Dist. Morigaon, Assam.	Abhijit Bora	16.06.21	15.06.19	17.06.19	2 years & 10000 C.M.	2.0	2.0
1185	Dhing Brick Earth Permit Area, (Patta No. 80, Dag No. 601.602,603.608), Dist. Nagaon, Assam.	1. 26^{0}27'0.71"N -92^{0}29'1.78"E 2. 26^{0}26'57.60"N - 92^{0}29'2.01"E 3. 26^{0}26'57.57"N -92^{0}29'3.90"E 4. 26^{0}27'0.92"N- 92^{0}29'3.43"E		Brick Earth	Gopal Nath, (Proprietor : SIV Brick),Dhing Town, P.O. Dhing, Dist. Nagaon, Assam.	Abhijit Bora	16.06.21	15.06.19	17.06.19	2 years & 12000 C.M.	0.67	0.67
1186 (982)	Oujari No.2 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.1658^{0}N -92.1422^0"E 2. 26.1660^0"N - 92.1424^0"E 3. 26.1643^0"N -92.1518^0"E 4. 26.1642^0"N- 92.1521^0"E		Sand	M/S Shivam GDCL (JV), 59 - Zoo Narengi Road, Geetanagar, Guwahati - 781020,	Prabal Kumar Goswami	16.06.21	17.06.19	19.06.19	2 years & 10000 C.M.	4.7	
1186 (19.06.19), 1195 (25.06.19) and 1199 (26.06.19)	Oujari No.2 Minor Mineral Concession Area at Kapili River BED, Dist. Kamrup (M), Assam.	1. 26.1658^{0}N -92.1422^0"E 2. 26.1660^0"N - 92.1424^0"E 3. 26.1643^0"N -92.1518^0"E 4. 26.1642^0"N- 92.1521^0"E		Sand	The Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati -781029.	Prabal Kumar Goswami	16.06.24	17.06.19		5 years & 54000 C.M.	4.7	
1189	Bhurkhola Sand, Gravel And Boulder Mahal, Dist. Chirang, BTAD, Assam.	1. 90^{0}25'28.4"E -26^{0}49'56.7"N 2. 90^{0}25'27.3"E - 26^{0}49'56.9"N 3. 90^{0}25'26.1"E -26^{0}50'33.9"N 4. 90^{0}25'27.5"E- 26^{0}50'33.8"N		Sand	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, (Assam).	Abhijit Bora	16.06.22	17.06.19	19.06.19	3 years & 5000 C.M.	5.00	
1190				Sand	Bishnu Ram Bordoloi, Jamunamukh Kathkatiagaon, P.O. Jamunamuk, Dist. Nagaon, (Assam).	Abhijit Bora	16.06.21	17.06.19	19.06.19	2 years & 55036 C.M.	4.20	3.84
1191	Somuabari Pathar P.P. Land Earth Permit Area, Dist. Morigaon, Assam.			Ordinary earth	N.C. Das & Allied Infra (JV) P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata - 700001.	Abhijit Bora	23.06.21	22.06.19	24.06.19	2 years & 63000 C.M.	2.7	2.7
1192	Sakiyal gaon P.P. Land Brick Earth Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}12'9.70"N -92^{0}31'36.65"E 2. 26^{0}12'10.26"N - 92^{0}31'38.67"E 3. 26^{0}12'5.28"N -92^{0}31'39.02"E 4. 26^{0}12'4.90"N- 92^{0}31'35.96"E		Brick earth	Mridul Kumar Medhi (Proprietor, Shiv Sankar Brick Field), Vill. Garmeri, P.O. Roha, Dist. Nagaon, Assam.	Abhijit Bora	23.06.21	22.06.19	24.06.19	2 years & 19000 C.M.	1.06	1.06
1193	Bangaldhara P.P. Land Earth Mining Permit Area, Dist. Morigaon, Assam.			Ordinary earth	N.C. Das & Allied Infra (JV) P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata - 700001.	Abhijit Bora	23.06.21	22.06.19	24.06.19	2 years & 45000 C.M.	1.0	1.0
1194 (983)	Oujari No.1 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.17002^{0}N -92.15304^0"E 2. 26.17012^0"N - 92.15289^0"E 3. 26.16474^0"N -92.16730^0"E 4. 26.16463^0"N- 92.16745^0"E		Sand	M/S shapoorji Pallonji & Company Pvt. Ltd. Guwahati.	Prabal Kumar Goswami	23.06.21	20.06.19	25.06.19	2 years & 5000 C.M.	4.8	
1194 (25.06.19) (983)	Oujari No.1 Minor Mineral Concession Area at Kapili River Bed, Dist. Kamrup (M), Assam.	1. 26.17002^{0}N -92.15304^0"E 2. 26.17012^0"N - 92.15289^0"E 3. 26.16474^0"N -92.16730^0"E 4. 26.16463^0"N- 92.16745^0"E		Sand	The Divisional Forest Officer, Kamrup East Division, Basistha, Guwahati -781029.	Prabal Kumar Goswami	23.06.24	20.06.19	25.06.19	5 years & 54000 C.M.	4.8	
1195	Oujari No.2 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.1658^{0}N -92.1422^{0}E 2. 26.1660^{0}N - 92.1424^{0}E 3. 26.1643^{0}N -92.1518^0"E 4. 26.1642^{0}N- 92.1521^{0}E		Sand	M/S shapoorji Pallonji & Company Pvt. Ltd. Guwahati.	Prabal Kumar Goswami	23.06.21	20.06.19	25.06.19	2 years & 5000 C.M.	4.7	

1196	Uttar Khola Earth Permit Area (Patta No. 39, Dag No. 98), Dist. Morigaon, Assam.	1. 26^{0}06'48.06"N -92^{0}18'22.04"E 2. 26^{0}06'45.48"N - 92^{0}18'22.66"E 3. 26^{0}06'43.26"N -92^{0}18'22.84"E 4. 26^{0}06'42.79"N- 92^{0}18'18.87"E 5. 26^{0}06'44.20"N - 92^{0}18'18.52"E 6. 26^{0}06'45.46"N - 92^{0}18'18.26"E 7. 26^{0}06'47.07"N - 92^{0}18'18.12"E		Brick Earth	Rupendra Chandra Dey, (Proprietor: M/S R.B.F Bricks Field) Palahguri Gaon, P.O. Killing Valley, Dist. Morigaon, Assam.	Abhijit Bora	23.06.21	23.06.19	25.06.19	2 years & 18000 C.M.	0.669	0.669
1197	Deosri Aie River Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}47'43.6"N -90^{0}28'33.8"E 2. 26^{0}47'43.3"N - 90^{0}28'37.2"E 3. 26^{0}47'59.7"N -90^{0}28'41.3"E 4. 26^{0}48'00.4"N- 90^{0}28'37.9"E		Boulder	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, (Assam).	Abhijit Bora	23.06.22	23.06.19	25.06.19	3 years & 5000 C.M.	5.00	
1198	Burijhar Aie River Sand Gravel & Boulder Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}42'11.8"N -90^{0}28'29.4"E 2. 26^{0}42'12.0"N - 90^{0}28'32.6"E 3. 26^{0}42'32.2"N -90^{0}28'31.2"E 4. 26^{0}42'32.0"N- 90^{0}28'28.5"E		Sand & Boulder	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, (Assam).	Abhijit Bora	23.06.24	23.06.19	25.06.19	5 years & 5000 C.M. Sand & 5000 boulder	5.00	
1199	Oujari No.2 Minor Mineral Concession Area at Kapili River BED, Dist. Kamrup (M), Assam.	1. 26.1658^{0}N -92.1422^{0}E 2. 26.1660^{0}N - 92.1424^{0}E 3. 26.1643^{0}N -92.1518^0"E 4. 26.1642^{0}N- 92.1521^{0}E		Sand	M/S North East Mines and Minerals, P.O. Maloibari, Kamrup (M), Assam.	Prabal Kumar Goswami	23.06.21	25.06.19	26.06.19	2 years & 5000 C.M.	4.7	
1200	1 No. Borgoya Gaon Brick Earth Mining Permit Area (P.P. Land), Vill. 1 No. Borgoya Gaon, Mouza - Kamalabari, P.O. Garamur, P.S. Garamur, Dist. Majuli, Pin. 785104, Assam.	1. 26^{0}57'21.1"N -94^{0}07'43.8"E 2. 26^{0}57'19.0"N - 94^{0}07'46.4"E 3. 26^{0}57'14.46"N -94^{0}7'46.33"E 4. 26^{0}57'15.62"N- 94^{0}7'44.36"E 5. 26^{0}57'13.67"N - 94^{0}7'41.91"E 6. 26^{0}57'7.92"N - 94^{0}7'45.86"E 7. 26^{0}57'8.63"N - 94^{0}7'40.52"E 8. 26^{0}57'15.12"N- 94^{0}7'38.97"E 9. 26^{0}57'18.0"N - 94^{0}07'41.1"E		Brick Earth	Sri, Ratul Bhuyan, Proprietor, RBI Brick Industry, Vill. 1 No. Borgoya Gaon, Mouza - Kamalabari, P.O. Garamur, P.S. Garamur, Dist. Majili, Pin. 785104, Assam.	Moloi Bora	23.06.21	21.06.19	26.06.19	2 years & 11312 C.M.	0.669	0.669
1201	Ratanpur Miri Pathar Brick Earth Mining Permit Area (P.P. Land), Vill. Ratanpur Miri Pathar, Mouza - Salmara, P.O. Ratanpur Miri Pathar, P.S. Jengrimukh, Dist. Majuli,.	1. 27^{0}5'8.53"N -94^{0}23'49.28"E 2. 27^{0}5'9.29"N - 94^{0}23'51.10"E 3. 27^{0}5'6.61"N -94^{0}23'52.58"E 4. 27^{0}5'8.04"N- 94^{0}23'56.01"E 5. 27^{0}5'5.06"N - 94^{0}23'56.50"E 6. 27^{0}5'2.74"N - 94^{0}23'52.44"E 7. 27^{0}5'5.54"N - 94^{0}23'50.64"E 8. 27^{0}5'5.74"N- 94^{0}23'51.07"E		Brick Earth	Sri, Nitul Senapati, Proprietor, NSI Brick Industry, Vill. Borbil Kathalguri, P.O. Ratanpur Miri Pathar, P.S. Jengraimukh, Dist. Majili,	Moloi Bora	23.06.21	18.06.19	26.06.19	2 years & 7354 C.M.	0.4348	0.4348
1202	Dhowachalla Brick Earth Mining Permit Area (P.P. Land), Vill. Dhowachalla Gaon, Mouza - Kamalabari, P.O. Natun Besamora, P.S. Majuli, Dist. Majuli,.	A. Patta No. 76, Dag No.32 1. 26^{0}59'11.4"N -94^{0}17'6.0"E 2. 26^{0}59'9.6"N - 94^{0}17'8.5"E 3. 26^{0}59'7.2"N -94^{0}17'4.4"E 4. 26^{0}59'8.4"N- 94^{0}17'3.4"E B. Patta No. 89, Dag No. 115 & 1253 5. 26^{0}59'8.8"N - 94^{0}17'8.0"E 6. 26^{0}59'7.37"N - 94^{0}17'9.24"E 7. 26^{0}59'05.1"N - 94^{0}17'05.8"E 8. 26^{0}59'6.66"N- 94^{0}17'4.04"E		Brick Earth	Sri,Dullal Chandra Bhuyan, Proprietor, D.B. Brick field, Vill. Dhowachalla Gaon, P.O. Natun Besamora, P.S. Majuli, Dist. Majuli,.	Moloi Bora	23.06.21	18.06.19	26.06.19	2 years & 12682 C.M.	0.75	0.75
1203	Pukhuripara P.P. Land Earth Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}16'27.68"N -90^{0}18'42.30"E 2. 26^{0}16'27.95"N - 90^{0}18'45.11"E 3. 26^{0}16'26.75"N -90^{0}18'44.74"E 4. 26^{0}16'27.20"N- 90^{0}18'42.18"E		Earth	M.K. Engineering, West Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Abhijit Bora	29.06.20	28.06.19	01.07.19	1 year & 13000 C.M.	0.75	0.75

1204	Bethagaon P.P. Land Earth Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}17'08.26"N -90^{0}18'03.99"E 2. 26^{0}17'07.26"N - 90^{0}18'06.07"E 3. 26^{0}17'06.99"N -90^{0}18'05.88"E 4. 26^{0}17'07.91"N- 90^{0}18'03.84"E		Earth	M.K. Engineering, West Maligaon, P.O. Maligaon, Dist. Kamrup (M), Assam.	Abhijit Bora	29.06.20	28.06.19	01.07.19	1 year & 2250 C.M.	0.1	0.1
1205	1 No. Sadhukhuti Kissam Brick Earth Mining Permit Area (Dag No. 17,28,29,66 & 67), Dist. Hojai, Assam.	1. 25^{0}46'24.9"N -93^{0}09'07.0"E 2. 25^{0}46'23.6"N - 93^{0}09'10.2"E 3. 25^{0}46'14.6"N -93^{0}09'05.7"E 4. 25^{0}46'13.6"N- 93^{0}09'13.3"E		Brick Earth	M/S Sandhya Bricks Industry, Proprietor: Chandan Kishore Roy, 1 No. Sadhukhuti Kissamat, P.O. Lumding, Dist. Hojai, Assam.	Abhijit Bora	29.06.21	04.07.19	06.07.19	2 years & 1000 C.M.	4.431	1.4
1206	1 No. Sadhukhuti Kissam Brick Earth Mining Permit Area (Dag No. 30,31, & 33), Dist. Hojai, Assam.	1. 25^{0}46'23.6"N -93^{0}09'10.2"E 2. 25^{0}46'21.7"N - 93^{0}09'16.3"E 3. 25^{0}46'19.6"N -93^{0}09'14.4"E 4. 25^{0}46'14.1"N- 93^{0}09'15.3"E 5. 25^{0}46'13.6"N - 93^{0}09'13.3"E		Brick Earth	M/S Bhola Baba Industry, Proprietor: Bijoy Mazumdar, 1 No. Sadhukhuti Kissamat, P.O. Lumding, Dist. Hojai, Assam.	Abhijit Bora	05.07.21	04.07.19	06.07.19	2 years & 1000 C.M.	5.352	1.3
1207	1 No. Sadhukhuti Kissam Brick Earth Mining Permit Area (Dag No. 34,35, & 36), Dist. Hojai, Assam.	1. 25^{0}46'06.6"N -93^{0}09'20.1"E 2. 25^{0}46'11.6"N - 93^{0}09'17.1"E 3. 25^{0}46'13.5"N -93^{0}09'19.7"E 4. 25^{0}46'11.7"N- 93^{0}09'26.2"E		Brick Earth	M/S Ananta Brick Industry, Proprietor: Shyam Sundar Das, 1 No. Sadhukhuti Kissamat, P.O. Lumding, Dist. Hojai, Assam.	Abhijit Bora	05.07.21	04.07.19	06.07.19	2 years & 1000 C.M.	4.773	1.6
1208	Daigrung River Sand - Gravel Mahal, (Dowa Stream of Koilamati RCC Bridge to Dokhora Pathar), Mining Permit Area, Vill. Silonijan, P.O. Chowkihola, P.S. Chowkihola, Dist. Karbi Anglong, Assam.	1. 26^{0}22'04.37"N -93^{0}47'00.22"E 2. 26^{0}22'05.61"N - 93^{0}47'59.87"E 3. 26^{0}22'38.52"N -93^{0}47'41.31"E 4. 25^{0}22'38.14"N- 93^{0}47'42.02"E		Sand - Gravel	M/S JKM- KCL - JV, Ivory Enclave, First Floor, R.G. Baruah Road, P.O. Bamunimaidam, P.S. Gitanagar, Ghy. 781021, Dist. Kamrup (M), Assam.	Dr. Moloi Bora.	08.07.21	29.06.19	09.07.19	2 years & 92000 C.M.	9.18	9.18
1209	Jokai Napam Than Ghat Sand and Clay Mining Permit Area, Dist. Dibrugarh, Assam.	1. 94^{0}56'06.04"E -27^{0}19'21.04"N 2. 94^{0}56'07.48"E - 27^{0}19'19.68"N 3. 94^{0}56'13.73"E -27^{0}19'24.74"N 4. 94^{0}56'12.40"E- 27^{0}19'26.65"N		Sand & Ordinary Clay	Numal Saikia, Banipur, P.O. C.R. Building, Dist. Dibrygarh, Assam.	Abhijit Bora	08.07.21	07.07.19	10.07.19	2 years & 3500 C.M. Sand & 2000 C.M. Ordinary Clay	1.5	1.5
1210	North Jyotinagar Govt. Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}11'31.8"N -91^{0}47'15.0"E 2. 26^{0}11'31.9"N - 91^{0}47'15.7"E 3. 26^{0}11'33.2"N -91^{0}47'15.4"E 4. 26^{0}11'33.1"N- 91^{0}47'14.7"E		Ordinary Earth	The Project Director, Assam Urban Infrastructure Investment Program, Guwahati.	Prabal Kumar Goswami	08.07.21	18.03.19	10.07.19	2 years & 1532 of earth per year for two years	0.157	
1211	Danduwa (MCB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}15'470"N -92^{0}24'071"E 2. 26^{0}15'466"N - 92^{0}24'118"E 3. 26^{0}15'438"N -92^{0}24'072"E 4. 26^{0}15'433"N- 92^{0}24'111"E		Brick Industry	Md. Juadur Rahman (MSB Bricks) Vill. Morimusalmangaon, Morigaon.	Prabal Kumar Goswami	08.07.21	09.07.19	10.07.19	2 years & 4462 of earth per year for two years	0.5	
1009/ 1211 New	Danduwa (MCB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}15'470"N -92^{0}24'071"E 2. 26^{0}15'466"N - 92^{0}24'118"E 3. 26^{0}15'438"N -92^{0}24'072"E 4. 26^{0}15'433"N- 92^{0}24'111"E		Brick Industry	Sri Deva Kowar, Kahibari, Jaluguti, Morigaon.	Prabal Kumar Goswami	08.07.21	29.03.19	10.07.19	2 years & 4462 of earth per year for two years	0.5	
1212	Uttar Khola (MCB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}11'876"N -92^{0}21'265"E 2. 26^{0}11'874"N - 92^{0}21'316"E 3. 26^{0}11'828"N -92^{0}21'254"E 4. 26^{0}11'805"N- 92^{0}21'285"E		Brick Industry	Md. Samsul Haque, Telahi Bhakat gaon, Uttar Khola, Dharamtul, Morigaon.	Prabal Kumar Goswami	08.07.21	09.07.19	10.07.19	2 years & 6247 of earth per year for two years	0.7	
1008/ 1212 New	Uttar Khola (MCB) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}11'876"N -92^{0}21'265"E 2. 26^{0}11'874"N - 92^{0}21'316"E 3. 26^{0}11'828"N -92^{0}21'254"E 4. 26^{0}11'805"N- 92^{0}21'285"E		Brick Industry	Md. Khesarat Uddin, Porani Telahi, Bangaldhara, Morigaon.	Prabal Kumar Goswami	08.07.21	29.03.19	10.07.19	2 years & 6247 of earth per year for two years	0.7	

1213	Sarihajan River Sand Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}04.483"N -93^{0}45'262"E 2. 26^{0}04.572"N - 93^{0}45.117"E 3. 26^{0}03.357"N -93^{0}42.750"E 4. 26^{0}03.218"N- 93^{0}42.700"E		Sand	Rongdo Terang, Sarihajan Gaon, P.O. Sarihajan, Dist. Karbi Anglong, Assam.	Abhijit Bora	10.07.21	10.07.19	11.07.19	2 years & 1000 C.M.	4.60	2.25
1214	Oujari No.2 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.1658^{0}N -92.1422^{0}E 2. 26.1660^{0}N - 92.1424^{0}E 3. 26.1643^{0}N -92.1518^{0}E 4. 26.1642^{0}N- 92.1521^{0}E		Sand	M/S Allied Construction, Narayan Ch. Baishya Building, Opp. Ashram Road, Santipur, Guwahati - 781009.	Prabal Kumar Goswami	14.07.21	12.07.19	15.07.19	2 years & 15000 C.M.	4.7	
1215	Longai Sand Mineral Unit No. 1, Dist. Karimganj, Assam.	1. 24^{0}28'39.6"N -92^{0}19'74.2"E 2. 24^{0}34'65.3"N - 92^{0}18'89.1"E 3. 24^{0}35'00.5"N -92^{0}17'96.9"E		Sand	Sri Abdul Quayyum, Vill. Thalgaon, P.O. Ratabari, Karimganj.	Prabal Kumar Goswami	14.07.21	12.07.19	15.07.19	2 years & 6000 C.M.	4.9	
1216	Nagalbhanga P.P. Land Sand, Gravel & Boulder Quarry, Dist. Chirang, BTAD, Assam.	1. 26^{0}36'42.4"N -90^{0}33'11.3"E 2. 26^{0}36'40.1"N - 90^{0}33'05.2"E 3. 26^{0}36'33.5"N -90^{0}33'04.5"E 4. 26^{0}36'36.1"N- 90^{0}33'12.5"E		Sand, Gravel & Boulder.	Nazimuddin Ahmed, Nangalbhanga Village, P.O. Joypur, P.S. Amguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	14.07.21	13.07.19	15.07.19	2 years & 3000 C.M. Sand, 10000 C.M. Gravel & 12000 C.M. Gravel.	4.0	4.0
1217	Bhur River Boulder Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}51'11.1"N -90^{0}25'35.4"E 2. 26^{0}51'09.9"N - 90^{0}25'31.3"E 3. 26^{0}50'58.7"N -90^{0}25'27.3"E 4. 26^{0}50'57.8"N- 90^{0}25'31.9"E		Sand, Gravel & Boulder.	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	14.07.22	13.07.19	15.07.19	3 years & 10000 C.M. Gravel.	5.0	
1218	Lower Dikrong (Parbotipur) Mining Permit Area, Dist. North Lakhimpur, Assam.			Sand & Gravel	Sri Mintu Boruah, Vill. Harmoti Chandmari, P.O. Merbil, P.S. Laluk, Dist. North Lakhimpur, Assam.	Rajeeb Kumar Ghimire	14.07.21	04.07.19	17.07.19	2 years & 20000 C.M. Sand & 30000 C.M. Gravel.	2.2	2.2
1219	Nakhula Pahar Stone Permit Area, Dist. Morigaon, Assam.	1. 26^{0}06'44.72"N -92^{0}11'16.26"E 2. 26^{0}06'41.91"N - 92^{0}11'16.21"E 3. 26^{0}06'40.69"N -92^{0}11'11.65"E 4. 26^{0}06'42.22"N- 92^{0}11'10.86"E		Stone	Simplex - Som Datt Builders (JV) Vill. Bagjhap, P.O. Jagi Bhakatgaon, Dist. Morigaon, Assam.	Abhijit Bora	17.07.21	17.07.19	18.07.19	2 years & 45000 C.M.	1.07	1.07
1220	North Dikrong Mining Permit Area, Dist. North Lakhimpur, Assam.	1. 27 06.996 N -93 49.524 E 2. 27 07.008 N - 93 49.539 E 3. 27 07.022 N -93 49.555 E 4. 27 07.036 N- 93 49.567E		Sand & Gravel.	Sri Pawan Kumar Boruah, Vill. Sakrahi, P.O. Dikrong, P.S. Narayanpur, Dist. North Lakhimpur, Assam.	Rajeeb Kumar Ghimire	27.07.21	17.07.19	29.07.19	2 years & 20000 C.M. Sand, 30000 C.M. Gravel.	5	3.75
1221	Balighat Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 24^{0}52'34.05"N -92^{0}44'24.46"E 2. 24^{0}52'35.69"N - 92^{0}44'27.74"E		Sand	The Divisional Forest Officer, Cachar Division, Silchar.	Prabal Kumar Goswami	27.07.21	29.07.19	31.07.19	2 years & 15000.	4.5	
1222	Sonabarighat Dakhin Krishnapur Mmu No.1 (Clay), Dist. Cachar, Assam.	1. 24^{0}45'41.1"N -92^{0}50'09.5"E 2. 24^{0}45'47.1"N - 92^{0}50'08.2"E 3. 24^{0}45'43.5"N -92^{0}50'13.7"E 4. 24^{0}45'42.9"N- 92^{0}50'12.4"E		Clay	Md. Babul Haque Laskar, Amjurghat Village, Sonai, Cachar.	Prabal Kumar Goswami	27.07.21	29.07.19	31.07.19	2 years & 15000.	2.5	
1223	Oujari No.2 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.1658^{0}N -92.1422^{0}E 2. 26.1660^{0}N - 92.1424^{0}E 3. 26.1643^{0}N -92.1518^{0}E 4. 26.1642^{0}N- 92.1521^{0}E		Sand	M/S 4 Star Group Shanti Path, Darabda Sixmile, Panjabari, Ghy.781037	Prabal Kumar Goswami	27.07.21	30.07.19	31.07.19	2 years & 7000.	4.7	
1224	Balijanpi Langso Inglong Chedon Anglong, Dist. Karbi Anglong, Assam.	1. 26^{0}16'20.1"N -93^{0}46'44.9"E 2. 26^{0}16'17.2"N - 93^{0}46'44.5"E 3. 26^{0}16'14.7"N -93^{0}46'47.2"E 4. 26^{0}16'15.6"N- 93^{0}46'49.6"E		Stone	M/S. M.P. Agarwalla, Near Bokakhat Chariali, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	27.07.21	30.07.19	31.07.19	2 years & 30,000.00	3.00	
1226	Borjuri P.P. Land Stone Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26^{0}23'31.5"N -92^{0}57'9.7"E 2. 26^{0}23'29.9"N - 92^{0}57'8.9"E 3. 26^{0}23'29.6"N -92^{0}57'15.5"E 4. 26^{0}23'24.8"N- 92^{0}57'17.2"E		Stone	Tularam Terang, Vill. Silimkhuwa, P.O. Kat Teron, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.07.22	30.07.19	01.08.19	3 years & 10,000	2.53	2.53
1227	Hanboka Ordinary Earth Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}33'37.5"N -93^{0}44'04.1"E 2. 26^{0}33'36.8"N - 93^{0}44'09.2"E 3. 26^{0}33'40.1"N -93^{0}44'04.4"E 4. 26^{0}33'39.3"N- 93^{0}44'08.5"E		Ordinary Clay	Hindustan Construction Co. Ltd. Badulipar Bagisha, P.O. Badulipar, P.S. Dergaon, Dist. Golaghat, Assam.	Abhijit Bora	27.07.21	30.07.19	01.08.19	2 years & 1,00,000	1.338	1.338

1228	Panimora Stone & Sand - Gravel Quarry, (P.P. Land, patta No. 50, Dag No. - 108) Mining Permit Area, Vill. Panimora, Borjuri N/K area, P.O. Borjuri, P.S. Angjok Pani, Pin. 782135, Dist. KarbiAnglong.	1. 26^{0}23'57.2"N -92^{0}54'21.8"E 2. 26^{0}23'57.8"N - 92^{0}54'18.4"E 3. 26^{0}23'54.7"N -92^{0}54'22.8"E 4. 26^{0}23'54.7"N- 92^{0}54'20.5"E		Sand & Gravel	M/S DDR Enterprise, (Sri Dipen Mitra, Proprietor, M/S DDr Enterprise) Vill. Sonaribali, P.O. Samaguri, P.S. Samaguri, Dist. Nagaon, Assam.	Moloi Bora	27.07.21	31.07.19	03.08.19	2 years & 2500 Sand & 6500 Gravel.	1.338	1.338
1228 (A)	Chandrapur Sand Mahal No. 2 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26^{0}13'54.553"N -91^{0}57'27.156"E 2. 26^{0}14'01.583"N - 91^{0}57'25.533"E 3. 26^{0}14'02.840"N -91^{0}57'30.343"E 4. 26^{0}13'57.018"N- 91^{0}57'32.701"E		Sand	M/S Melo - SDR (JV), Bishupur Road, Behind AVP College, Arya Nagar, Ghy. - 16.	Prabal Kumar Goswami	27.07.21	05.08.19	03.08.19	2 years & 8000 Sand	3.35	
1229	New Digaru Sand Mahal No.A Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26^{0}04'23.15"N -91^{0}55'00.67"E 2. 26^{0}04.14.10"N -91^{0}55'27.47"E 3. 26^{0}04'15.37"N -91^{0}55'28.35"E 4. 26^{0}04'24.54"N- 91^{0}55'59.55"E		Sand	M/S Melo - SDR (JV), Bishupur Road, Behind AVP College, Arya Nagar, Ghy. - 16.	Prabal Kumar Goswami	07.08.21	05.08.19	08.08.19	2 years & 16,000	4.5	
1230	M/S JBI Bricks, Mining Permit Area for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}05'39.5"N -91^{0}09'27.0"E 2. 26^{0}05.36.2"N -91^{0}09'26.4"E 3. 26^{0}05'36.3"N -91^{0}09'29.9"E 4. 26^{0}05'40.1"N- 91^{0}09'28.9"E		Brick Kiln Earth	M/S JBI Bricks Propritor: Md. Lal Chand Ali, Vill. Newuldova, P.O. kalatoli Bazar, Dist. Kamrup, Assam.	Rupam Das	07.08.21	03.08.19	08.08.19	2 years & 9506	0.5325	0.5325
1231	M/S DMI Bricks Mining Permit Area for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}07'39.5"N -91^{0}08'25.0"E 2. 26^{0}07.37.1"N -91^{0}08'27.1"E 3. 26^{0}07'39.5"N -91^{0}08'29.4"E 4. 26^{0}07'41.8"N- 91^{0}08'27.6"E		Brick Kiln Earth	M/S DMI Bricks Propritor: Md. Dulal Sheikh, Vill. Puran Goan, P.O. Mahtoli, Dist. Kamrup, Assam.	Rupam Das	07.08.21	03.08.19	08.08.19	2 years & 7166	0.4014	0.4014
1232	Boko Revenue Circle P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.			Ordinary Clay	M/S ABCL Infrastructures Pvt. Ltd. 1/3 Mc. Donald Tower, 1st Floor, Bhangagarh, G.S. Road, Ghy. 781007., Dist. Kamrup, Assam.	Rupam Das	07.08.21	05.08.19	08.08.19	2 years & 153862	8.62	8.62
1233	Bamunijan Silbhanga Sand Permit Area (Rev. Portion), Dist. Nagaon, Assam.	1. 26^{0}10'32.22"N -92^{0}28'48.01"E 2. 26^{0}10'23.43"N -92^{0}28'45.10"E 3. 26^{0}10'26.24"N -92^{0}28'43.00"E 4. 26^{0}10'32.51"N- 92^{0}28'45.89"E		Sand	M/S Sanwar Mal Khetawat, T.P. Road, P.O. Haibargaon, Dist. Nagaon, Assam.	Abhijit Bora	05.08.21	05.08.19	07.08.19	2 years & 2000 C.M.	2.0	1.84
1234	Ouguri Momal, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}38'35.3"N -90^{0}13'12.7"E 2. 26^{0}38'44.4"N -90^{0}13'13.6"E 3. 26^{0}38'36.7"N -90^{0}13'28.4"E 4. 26^{0}38'30.8"N- 90^{0}13'26.5"E		Sand, Gravel & Boulder.	Tamion Brahma, No. 6 Bashbari Gaon, P.O. Karigaon, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	05.08.24	05.08.19	07.08.19	5 years & 5000 C.M. Sand, 5000 Gravel, & 5000 Boulder.	10.68	10.68
1235	Tiloibari Block Gaon (AN) Brick Earth Mining Permit Area, Dist. Diibrugarh, Assam.	1. 27^{0}13'57.30"N -94^{0}53'31.20"E 2. 27^{0}13'56.52"N -94^{0}53'29.97"E 3. 27^{0}13'57.60"N -94^{0}53'28.30"E 4. 27^{0}13'57.23"N- 94^{0}53'27.68"E 5. 27^{0}13'58.09"N- 94^{0}53'26.90"E 6. 27^{0}13'59.10"N - 94^{0}53'28.19"E		Brick Industry	Md. Abdul Hamid, M/S AN Brick Filed. Tiloibari Block Gaon, P.O. Khowang, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	15.08.21	14.08.19	16.08.19	2 years & 3749 C.M.	0.42	
1236	Dehajan Laokhowa (Tata) Brick Earth Mining Permit Area, Dist. Diibrugarh, Assam.	1. 27^{0}07'53.56"N -94^{0}46'17.07"E 2. 27^{0}07'53.79"N -94^{0}46'10.79"E 3. 27^{0}07'53.16"N -94^{0}46'11.59"E 4. 27^{0}07'53.09"N- 94^{0}46'16.56"E		Brick Industry	Sri Yadubansh Narayan Singh, M/S Tata Brick Field. P.O. Dehajan, P.S. Moran, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	15.08.21	13.08.19	16.08.19	2 years & 6604 C.M.	0.74	
1237	Bhalukaguri Gaon (DA) Brick Earth Mining Permit Area, Dist. Diibrugarh, Assam.	1. 27^{0}07'28.00"N -94^{0}47'45.30"E 2. 27^{0}07'26.80"N -94^{0}47'45.40"E 3. 27^{0}07'26.50"N -94^{0}47'42.40"E 4. 27^{0}07'27.60"N- 94^{0}47'42.80"E		Brick Industry	Md. Seikh Dadul Ahmed, M/S D A Brick Field. Sepon, P.O. Chakalia, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	15.08.21	14.08.19	16.08.19	2 years & 2410 C.M.	0.27	

1238	Jokai Chengamari Gaon P.P. Land Ordinary Earth Mining Permit Area, Dist. Diibrugarh, Assam.	1. 27^{0}22'15.85"N -94^{0}58'04.73"E 2. 27^{0}22'20.08"N -94^{0}58'06.44"E 3. 27^{0}22'18.72"N -94^{0}58'11.08"E 4. 27^{0}22'16.57"N- 94^{0}58'10.95"E		Brick Industry	M/S Milan Dutta Blackburry Overseas, Pvt. Ltd. - Alfa Therm Ltd. (JV), House No. 48, Lamb Road, Latasil Guwahati - 781001.	Prabal Kumar Goswami	15.04.21	15.08.19	16.08.19	2 years & 13656 C.M.	1.53	
1239	Oujari No.1 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.17002^0"N -92.15304^0"E 2. 26.17012^0"N -92.15289^0"E 3. 26.16474^0"N -92.16730^0"E 4. 26.16463^0"N- 92.16745^0"E		Sand	M/S Manikalpa, New Guwahati, Ganesh Mandir Path, Guwahati.	Prabal Kumar Goswami	15.04.21	15.08.19	16.08.19	2 years & 4000 C.M.	4.8	
1240	NA- Pani P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}29'03.8"N -93^{0}04'21.2"E 2. 26^{0}29'03.6"N -93^{0}04'32.0"E 3. 26^{0}29'14.2"N -93^{0}04'49.7"E 4. 26^{0}29'13.3"N- 93^{0}04'57.9"E		Stone	Sri Sangeta Teropi, Na-Pani, Langkhang, Phuloni, Duar Salonh, Karbi Anglong.	Prabal Kumar Goswami	15.04.21	13.08.19	16.08.19	2 years & 7000 C.M.	2.67	
1240 Not velu	NA- Pani P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}29'03.8"N -93^{0}04'21.2"E 2. 26^{0}29'03.6"N -93^{0}04'32.0"E 3. 26^{0}29'14.2"N -93^{0}04'49.7"E 4. 26^{0}29'13.3"N- 93^{0}04'57.9"E		Stone	Sri Sangeta Teropi, Na-Pani, Langkhang, Phuloni, Duar Salonh, Karbi Anglong.	Prabal Kumar Goswami	15.04.21	13.08.19	16.08.19	2 years & 7000 C.M.	2.67	
1241	Numaligarh (Parghat Area) Mining Permit Area - 1 (Dhansiri River Silt), Dist. Golaghat, Assam.	1. 26^{0}37'01.57"N -93^{0}44'18.65"E 2. 26^{0}37'01.24"N -93^{0}44'20.68"E 3. 26^{0}36'53.72"N -93^{0}44'02.95"E 4. 26^{0}36'54.58"N- 93^{0}44'04.85"E		River Silt	Bhartia Mahaabala (JV) 201, Royal Areade, 2nd Floor, Dr. Baruah Road, Ulubari, Gwahati, Assam.	Jyoti Prasad Rajkhowa	15.08.20	09.08.19	17.08.19	1 year & 66575 C.M.	4.8	3.6
1242	Numaligarh (Parghat Area) Mining Permit Area - 2 (Dhansiri River Silt), Dist. Golaghat, Assam.	1. 26^{0}37'05.87"N -93^{0}44'19.88"E 2. 26^{0}37'05.28"N -93^{0}44'22.43"E 3. 26^{0}37'22.06"N -93^{0}44'30.61"E 4. 26^{0}37'22.41"N- 93^{0}44'28.04"E		River Silt	Bhartia Mahaabala (JV) 201, Royal Areade, 2nd Floor, Dr. Baruah Road, Ulubari, Gwahati, Assam.	Jyoti Prasad Rajkhowa	15.08.20	09.08.19	17.08.19	1 year & 66575 C.M.	4.8	3.6
1244	3.1 Ha Buroi River Sand Gravel Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}55'16.32"N -93^{0}24'42.32"E 2. 26^{0}55'16.29"N -93^{0}24'46.53"E 3. 26^{0}55'07.01"N -93^{0}24'46.28"E 4. 26^{0}55'07.11"N- 93^{0}24'42.67"E		Sand	Helarus Khalkho, Bheluadanga Gaon, P.O. Karibil Bongali, Dist. Biswanath, Assam.	Abhijit Bora	21.08.21	14.08.19	17.08.19	2 years & 2670 C.M.	3.10	3.10
1243	Baikuntapur P.P. Land Ordinary Earth Mining Permit Area, Dist. Cachar, Assam.			Ordinary Earth	Ispakul Hoque Borbhuiya, Lakhipur Part - 1, P.O. Kalain, Dist. Cachar, Assam.	Abhijit Bora	21.08.21	14.08.19	17.08.19	2 years & 3000 C.M.	0.799998	0.799998
1245	Nakhula Beat Sand Permit No.4 of 2019-21 (Rev. Portion), Dist. Morigaon, Assam.	1. 26^{0}07'53.3"N -92^{0}16'59.0"E 2. 26^{0}08'31.7"N -92^{0}17'16.5"E 3. 26^{0}08'29.9"N -92^{0}17'17.9"E 4. 26^{0}07'53.18"N- 92^{0}16'57.85"E		Sand	M/S Shivam Enterprise, Nakhola Grant, P.O. Jagiroad, Dist. Morigaon, Assam.	Abhijit Bora	21.08.21	20.08.19	22.08.19	2 years & 8000 C.M.	3.8	3.36
1246	Borgaon Mining Concession Area, Dist. West Karbi - Anglong, Assam.	1. 26^{0}02'54.65"N -92^{0}25'44.69"E 2. 26^{0}02'54.56"N -92^{0}25'45.20"E 3. 26^{0}03'06.58"N -92^{0}25'52.46"E 4. 26^{0}03'06.40"N- 92^{0}25'52.74"E		Stone & Sand Gravel	M/S Unique Construction, Rongagora, P.O. Hug Gaon. Dist. West Karbi Anglong.	Abhijit Bora	21.08.21	20.08.19	22.08.19	2 years & 8000 C.M. Stone, & 6000 C.M. Sand Gravel.	1.59	1.33
1247	Nunoi Takankata (Namjola) Sand Mahal, Dist. Udalguri, BTAD, Assam.	1. 26^{0}34'30.10"N -93^{0}44'49.60"E 2. 26^{0}34'29.80"N -93^{0}44'48.40"E 3. 26^{0}35'59.10"N -93^{0}44'23.20"E 4. 26^{0}33'59.60"N- 93^{0}44'24.10"E		Sand	Nilamani Boro, Takankata Gaon, P.O. Meska Pukhuri, Dist. Udalguri, BTAD, Assam.	Abhijit Bora	27.08.22	24.08.19	29.08.19	3 years & 8400 C.M.	4.5	4.37
1248	Kumatia River Earth and Silt Mining Area, Dist. Dhemaji, Assam.	1. 27^{0}24'58.69"N -94^{0}27'5.28"E 2. 27^{0}24'59.56"N -94^{0}27'8.79"E 3. 27^{0}24'42.94"N -94^{0}27'9.84"E 4. 27^{0}24'43.78"N- 94^{0}27'13.32"E		Earth & Silt	Sri Surjya Konwar, ward No. 3,Tanganapara, Dhemaji Town, Dist. Dhamaji, Assam.	Tasaduk Ariful Hussan	27.08.24	28.08.19	30.08.19	5 years & 705375 C.M.	5.0	

1249	Bandarghat Sand/ Stone Mahal No.1 Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}34'30.10"N -93^{0}44'49.60"E 2. 26^{0}34'29.80"N -93^{0}44'48.40"E 3. 26^{0}35'59.10"N -93^{0}44'23.20"E 4. 26^{0}33'59.60"N- 93^{0}44'24.10"E		Sand / Stone	M/S M.A. Enterprice (Prop. Mosleh Ahmed), A.T. Road, Dergaon, Ward No. 7, Dist. Golaghat, Assam. & Sri, Sriprakash Baruah, S/O Late Gauri Pd. Baruah, Club Road, Jorhat, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa	30.08.20	26.08.19	02.09.19	1 year & 44384 C.M.	3.00	
1250	Boritika Gaon Brick Earth Mining Permit Area, (P.P. Land), (Patta No. 113 & 114, Dag No. 54 and 57,117 & 120), Vill. Boritika Gaon, Mouza - Kamalabari, P.O. Kamalabari, Dist. Majuli, Assam.	1. 26^{0}56'57.38"N -94^{0}08'28.78"E 2. 26^{0}56'55.99"N -94^{0}08'30.85"E 3. 26^{0}56'47.22"N -94^{0}08'21.59"E 4. 26^{0}56'48.60"N- 94^{0}08'19.5"E		Sand / Stone	Sri Mukhtar Prasad, Proprietor, Majuli Brick Field, Vill. Boritika Gaon, P. O. Kamalabari, P.S. Kamalabari, Dist. Majuli, Assam.	Moloi Bora	30.08.21	31.08.19	02.09.19	2 year & 28120 C.M.	1.66289	1.66289
1251	Dikrong Mining Contract Area, Dist. Lakhimpur, Assam.	1. 27 06.653"N -93 49.607"E 2. 27 06.654"N -93 49.607"E 3. 27 06.655"N -93 49.609"E 4. 27 06.662"N- 93 49.619"E		Sand / Gravel	Mrs. Swapna Bania Das, Vill. Dhalpur, P.O. Dhalpur, P.S. Narayanpur, Dist. Lakhimpur, Assam.	Rejeeb Kumar Ghimire	30.08.21	31.08.19	02.09.19	2 year & 3000 C.M. Sand & 5000 C.M. Gravel.	6.2	2.48
1252	Diviliacherra Minor Mineral Unit - 1 (Sand), Dist. Cachar, Assam.	1. 24^{0}42'38.4"N -92^{0}43'40.8"E 2. 24^{0}42'38.6"N -92^{0}43'40.4"E 3. 24^{0}41'41.4"N -92^{0}43'15.3"E 4. 24^{0}41'41.3"N- 92^{0}43'15.5"E		Sand	Sri Dulal Banik, Malugram, Silchar.	Prabal Kumar Goswami	03.09.21	31.08.19	04.09.19	2 year & 4000 C.M. Sand	3.5	
1253	Diviliacherra Minor Mineral Unit - ll (Sand), Dist. Cachar, Assam.	1. 24^{0}43'18.3"N -92^{0}44'10.7"E 2. 24^{0}43'18.1"N -92^{0}44'10.4"E 3. 24^{0}42'39.8"N -92^{0}43'41.9"E 4. 24^{0}42'.39.8"N- 92^{0}43'41.3"E		Sand	Sri Dulal Banik, Malugram, Silchar.	Prabal Kumar Goswami	03.09.21	31.08.19	04.09.19	2 year & 4000 C.M. Sand	3.5	
1254	Borbhagia Brick Earth Mining Permit Area (Dag No. 75,76,77 Patta No. 1), Dist. Nagaon, Assam.	1. 26^{0}29'22.86"N -92^{0}57'22.37"E 2. 26^{0}29'20.34"N -92^{0}57'23.73"E 3. 26^{0}29'17.83"N -92^{0}57'24.89"E 4. 26^{0}29'16.24"N- 92^{0}57'22.47"E 5. 26^{0}29'19.53"N- 92^{0}57'21.22"E 6. 26^{0}29'22.36"N- 92^{0}57'20.48"E		Brick Earth	Martin Narjari, Vill. Panigaon, P.O. Missa, P.S. Uluani, Dist. Nagaon, Assam.	Abhijit Bora	03.09.21	31.08.19	04.09.19	2 year & 15300 C.M.	0.816	0.816
1255	Borkhata Part lll P.P. Land Ordinary Earth Mining Permit Area , Dist. Bongaigaon, Assam.	1. 26^{0}21'52.2"N -90^{0}32'29.0"E 2. 26^{0}21'51.9"N -90^{0}32'27.6"E 3. 26^{0}21'48.9"N -90^{0}32'27.8"E 4. 26^{0}21'49.4"N- 90^{0}32'29.4"E		Ordinary earth	Labanya Baruah, Vill. Borkhata Part lll, P.O. Boitamari, Dist. Bongaigaon, Assam.	Abhijit Bora	03.09.21	31.08.19	04.09.19	2 year & 12000 C.M.	0.91	0.91
1256	Bhimpara Sand and Gravel Mining Contract Area , Dist. Lakhimpur, Assam.	1. 94^{0}15.375"E -27^{0}26.338"N 2. 94^{0}15.375"E -27^{0}26.337"N 3. 94^{0}15.377"E -27^{0}26.344"N 4. 94^{0}15'.386"E- 27^{0}26.361"N		Sand & Gravel	Prakash Phukan, Vill. Gohaintekela Gaon, P.O. Azad, Dist. Lakhimpur, Assam.	Abhijit Bora	03.09.21	31.08.19	04.09.19	2 year & 1600 C.M. Sand & 1000 C.M. Gravel.	9.00	8.43
1257	Jalengacherra Minor Mineral Unit (Sand), Dist. Cachar, Assam.	1. 24^{0}39'41.5"N -92^{0}42'55.8"E 2. 24^{0}39'41.6"N -92^{0}42'55.7"E 3. 24^{0}39'39.7"N -92^{0}42'57.6"E 4. 24^{0}39'39.8"N- 92^{0}42'57.7"E		Sand	Sri Jyoti Ranjan Dey, Vill. Irongmara, P.O. Irongmara, Silchar, Cachar.	Prabal Kumar Goswami	05.09.21	31.08.19	06.09.19	2 year & 12000 C.M. Sand	2.70	
1258	Sonacherra Minor Mineral Unit (Sand), Dist. Cachar, Assam.	1. 24^{0}35'26.1"N -92^{0}43'51.9"E 2. 24^{0}35'26.0"N -92^{0}43'52.1"E 3. 24^{0}35'25.3"N -92^{0}43'56.8"E 4. 24^{0}35'25.2"N- 92^{0}43'56.7"E		Sand	Sri Amrit Lal Kumar, Borjalenga Part - ll, Noyabill, Dholai, Cachar - 788007.	Prabal Kumar Goswami	05.09.21	31.08.19	06.09.19	2 year & 12000 C.M. Sand	3.0	
1259	Selected Sand Extraction Permit Area At Jagunghat, Dist. Diibrugarh, Assam.	1. 27^{0}18'30.77"N -95^{0}19'55.99"E 2. 27^{0}18'28.59"N -95^{0}20'01.05"E 3. 27^{0}18'25.41"N -95^{0}19'59.40"E 4. 27^{0}18'27.90"N- 95^{0}19'54.93"E		Sand	M/S Manab Jyoti Gogoi & Co. Dibrugarh, Bye Lane - 1, Red Cross Road, Khalihamari, Dibrugarh.	Prabal Kumar Goswami	05.09.21	03.09.19	06.09.19	2 year & 11418 C.M. Sand	3.0	

1260	Jagunghat Sand Extraction Mining Permit Area, Dist. Diibrugarh, Assam.	1. 27^{0}18'50.73"N -95^{0}19'56.84"E 2. 27^{0}18'51.09"N -95^{0}20'03.57"E 3. 27^{0}18'53.09"N -95^{0}20'03.04"E 4. 27^{0}18'52.19"N- 95^{0}19'56.49"E		Sand	Mrinal Jyoti Das - Santosh Garodia (JV) Dillighat No. 2, P.O. N TPP, P.S. Namrup, Dist. Dibrugarh.	Prabal Kumar Goswami	08.09.21	03.09.19	09.09.19	2 year & 2000 C.M. Sand	1.0	
1261	Jagunghat Sand Extraction Mining Permit Area, Dist. Diibrugarh, Assam.	1. 27^{0}18'48.89"N -95^{0}20'02.96"E 2. 27^{0}18'48.80"N -95^{0}20'05.39"E 3. 27^{0}18'45.86"N -95^{0}20'05.33"E 4. 27^{0}18'46.00"N- 95^{0}20'02.95"E		Sand	M/S S.K. Enterprice, Jayanagar, P.O. Duliajan, P.S. Duliajan, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	08.09.21	03.09.19	09.09.19	2 year & 1160 C.M. Sand	0.6	
1262	Buroi River Sand Gravel Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}54'16.79"N -93^{0}24'41.66"E 2. 26^{0}54'19.27"N -93^{0}24'45.58"E 3. 26^{0}54'10.15"N -93^{0}24'49.22"E 4. 26^{0}54'09.63"N- 93^{0}24'44.35"E		Sand & Gravel	Sri Binod Sarma, Vill. Bheluadanga, P.O. Kawripathar, Biswanath.	Prabal Kumar Goswami	08.09.21	03.09.19	09.09.19	2 year & 5000 C.M. Sand & Gravel	3.5	
1263	Buroi River Sand Gravel Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}54'41.99"N -93^{0}24'42.65"E 2. 26^{0}54'41.92"N -93^{0}24'44.61"E 3. 26^{0}54'24.67"N -93^{0}24'47.18"E 4. 26^{0}54'25.49"N- 93^{0}24'52.78"E 5. 26^{0}54'28.14"N- 93^{0}24'52.89"E 6. 26^{0}54'28.28"N- 93^{0}24'48.45"E		Sand & Gravel	Sri Lenin Brahma, Vill. Kathonibari, P.O. Gohpur, Biswanath.	Prabal Kumar Goswami	08.09.21	03.09.19	09.09.19	2 year & 55000 C.M. Sand & Gravel	4.0	
1264	Buroi River Sand Gravel Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}54'07.52"N -93^{0}24'42.90"E 2. 26^{0}53'59.09"N -93^{0}24'34.97"E 3. 26^{0}53'51.21"N -93^{0}24'34.54"E 4. 26^{0}53'54.56"N- 93^{0}24'37.94"E		Sand & Gravel	Sri Bistiram Basumatary, Vill. Santipur, P.O. Gohpur, Biswanath.	Prabal Kumar Goswami	08.09.21	03.09.19	09.09.19	2 year & 60000 C.M. Sand & Gravel	4.75	
1265	Selected Sand Extraction Plot at Jagunghat Area, Dist. Diibrugarh, Assam.	1. 27^{0}18'38.81"N -95^{0}20'01.52"E 2. 27^{0}18'44.04"N -95^{0}20'02.24"E 3. 27^{0}18'44.02"N -95^{0}20'04.62"E 4. 27^{0}18'38.89"N- 95^{0}20'03.68"E		Sand	Sri Pritom jyoti Hazarika Amolapatty, P.O. Naharkatia, P.S. Naharkatia, Dist. Dibrugarh.	Prabal Kumar Goswami	08.09.21	03.09.19	07.09.19	2 year & 5000 C.M. Sand	1.0	
1266	NA-Pani P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}29'03.8"N -93^{0}04'21.2"E 2. 26^{0}29'03.6"N -93^{0}04'32.0"E 3. 26^{0}29'14.2"N -93^{0}04'49.7"E 4. 26^{0}29'13.3"N- 93^{0}04'57.9"E		Stone	Sri Bronson Terang, Mandu Bey Gaon, P.O. Kat Teron, P.S. ronmongve, Dist. Karbi Anglong.	Prabal Kumar Goswami	08.09.21	09.09.19	10.09.19	2 year & 7000 C.M. Stone	2.67	
1267	Kanaighat Sand Mahal No.2/4 Mining Permit Area, (Kaliyani River) Dist. Golaghat, Assam.	1. 26^{0}36'47.17"N -93^{0}45'13.20"E 2. 26^{0}36'46.80"N -93^{0}45'14.43"E 3. 26^{0}37'13.57"N -93^{0}45'04.60"E 4. 26^{0}37'12.62"N- 93^{0}45'03.08"E		Sand	Numaligarh Refinery Limited, No.2 Ponka Grant, P.O. NR Project, P.S. Numaligarh Police Outpost, Dist. Golaghat.	Jyoti Prasad Rajkhowa	11.09.20	09.09.19	12.09.19	1 year & 73973 C.M.	4.0	
1268	Sila P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'24.1"N -91^{0}42'14.5"E 2. 26^{0}14'25.5"N -91^{0}42'10.7"E 3. 26^{0}14'19.9"N -91^{0}42'15.1"E 4. 26^{0}14'19.6"N- 91^{0}42'11.1"E		Sand	Nayan Boro, Balaibil Gaon, P.O. Changsari, Dist. Kamrup.	Abhijit Bora	10.09.21	07.09.19	11.09.19	2 year & 60000 C.M.	0.4014	0.4014
1273	Selected Plot for Extraction of Sand and Ordinary Clay at Gethupathar, Dist. Dibrugarh, Assam.	1. 27^{0}18'30.54"N -95^{0}18'07.28"E 2. 27^{0}18'32.82"N -95^{0}18'06.04"E 3. 27^{0}18'36.46"N -95^{0}18'13.80"E 4. 27^{0}18'34.01"N- 95^{0}18'14.92"E		Sand & Ordinary Clay	Sri Biju Das, Gohain Complex, Pankaj Nagar, P.O. Beltola, Guwahati.	Prabal Kumar Goswami	15.09.21	12.09.19	16.09.19	2 year & 35000 C.M. sand & 30000, Ordinary clay.	1.90	
1274	NIZ - Borbhugia P.P. Land Ordinary Earth Mining Permit Area (Unit 1), Dist. Nagaon, Assam.	1. 26^{0}33'55.27"N -92^{0}53'12.03"E 2. 26^{0}33'52.54"N -92^{0}53'06.68"E 3. 26^{0}33'54.05"N -92^{0}53'06.55"E 4. 26^{0}33'56.63"N- 92^{0}53'06.72"E		Ordinary earth	Gammon India Ltd- Spscpl (JV) Niz borbhugia, Koliabor, Nagaon.	Prabal Kumar Goswami	19.10.21	16.09.19	20.09.19	2 year & 8925 C.M.	1.0	
1275	Madhupur Patta Land Stone Materials Mining Permit Area, Dist. Cachar, Assam.	1. 24^{0}59'22.4"N -92^{0}54'13.7"E 2. 24^{0}59'20.2"N -92^{0}54'07.4"E 3. 24^{0}59'14.1"N -92^{0}54'08.2"E 4. 24^{0}59'12.5"N- 92^{0}54'13.5"E		Stone	Sri Robijyoti Bhattacharjee, E & D Colony, Tarapur Silchar - 3, Dist. Cachar.	Prabal Kumar Goswami	19.10.21	19.09.19	20.09.19	2 year & 26,239 C.M.	2.94	

1276	NIZ- Borbhugia P.P. Land Ordinary Earth Mining Permit Area (Unit - 3), Dist. Nagaon, Assam.	1. 26^{0}31'08.15"N -92^{0}55'35.44"E 2. 26^{0}31'04.47"N -92^{0}55'37.13"E 3. 26^{0}31'20.10"N -92^{0}56'02.42"E 4. 26^{0}31'18.51"N- 92^{0}56'02.34"E		Ordinary earth	Gammon India Ltd- Spscpl (JV) Niz borbhugia, Koliabor, Nagaon.	Prabal Kumar Goswami	19.10.21	16.09.19	20.09.19	2 year & 20527 C.M.	2.3	
1277	NIZ- Borbhugia P.P. Land Ordinary Earth Mining Permit Area (Unit - 2), Dist. Nagaon, Assam.	1. 26^{0}33'26.84"N -92^{0}52'49.18"E 2. 26^{0}33'25.04"N -92^{0}52'50.85"E 3. 26^{0}33'22.33"N -92^{0}52'47.99"E 4. 26^{0}33'24.18"N- 92^{0}52'46.08"E		Ordinary earth	Gammon India Ltd- Spscpl (JV) Niz borbhugia, Koliabor, Nagaon.	Prabal Kumar Goswami	19.10.21	16.09.19	20.09.19	2 year & 8925 C.M.	1.0	
1278	Parkup Pahar (Pranpri) P.P. Land Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}22'47.00"N -92^{0}53'13.4"E 2. 26^{0}22'49.3"N -92^{0}53'15.7"E 3. 26^{0}22'54.3"N -92^{0}53'9.9"E 4. 26^{0}22'56.7"N- 92^{0}53'12.6"E		Stone	M/S Simplex Infrastructure Limited, Amoni, P.O. Amoni, Dist. Nagaon, Assam.	Abhijit Bora	19.10.21	16.09.19	21.09.19	2 year & 3,00,000 C.M.	4.0	4.0
1279	Dabsal Mining Concession Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04'08.22"N -92^{0}20'09.07"E 2. 26^{0}04'07.60"N -92^{0}20'09.08"E 3. 26^{0}03'38.96"N -92^{0}19'20.27"E 4. 26^{0}03'37.93"N- 92^{0}19'19.97"E		Stone	N.C. Das & Allied Infra (JV), P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata- 700001.	Abhijit Bora	19.10.21	16.09.19	21.09.19	2 year & 80000 C.M.	4.92	4.68
1280	Deepabasti Stone Mahal, Dist. Udalguri, BTAD, Assam.	1. 26^{0}51'37.17"N -91^{0}58'18.1"E 2. 26^{0}51'35.47"N -91^{0}58'18.38"E 3. 26^{0}51'28.94"N -91^{0}58'6.73"E 4. 26^{0}51'28.81"N- 91^{0}58'9.96"E		Stone	Williamson Daimari, Ambagan, P.O. Ambagan, Dist. Udalguri, BTAD, Assam.	Abhijit Bora	19.10.21	22.09.19	23.09.19	2 year & 5000 C.M.	3.8	3.27
1281	Nunoi Kulsi Mahal (A), Dist. Udalguri, BTAD, Assam.	1. 26^{0}49'7.20"N -91^{0}54'34.43"E 2. 26^{0}49'5.84"N -91^{0}54'32.65"E 3. 26^{0}48'54.43"N -91^{0}54'47.16"E 4. 26^{0}48'51.82"N- 91^{0}54'43.90"E		Sand Gravel	Minon Mochaharay, Udalguri Ward No.2, P.O. Udalguri, Dist. Udalguri, BTAD, Assam.	Abhijit Bora	19.10.21	22.09.19	23.09.19	2 year & 4642.85 C.M.	4.5	4.28
1282	NKD - B - 17 Ghilajari Mining Contract Area (Sand), Vill. Ghilajari, P.O. Ghilajari, P.S. Howly, Pin - 781316, Dist. Barpeta, Assam.	1. 26^{0}25'58.0"N -90^{0}55'31.7"E 2. 26^{0}26'15.3"N -90^{0}55'23.3"E 3. 26^{0}26'14.1"N -90^{0}55'26.9"E 4. 26^{0}25'58.1"N- 90^{0}55'35.1"E		Sand	Sri Ratul Das, Vill. Mairamara, P.O. Howly, P.S. Howly, Pin- 781316, Dist. Barpeta, Assam.	Moloi Bora	19.10.24	17.09.19	26.09.19	5 year & 73976 C.M.	5.0	5.0
1283	Nambor (Chailangso) P.P. land Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}19'13.99"N -93^{0}46'12.04"E 2. 26^{0}19'13.42"N -93^{0}46'13.94"E 3. 26^{0}19'10.40"N -93^{0}46'08.33"E 4. 26^{0}19'09.8"N- 93^{0}46'09.88"E		Stone	Hindustan Construction Co.Ltd. Vill. Badulipar Bagisha, P.O. Badulipar, Dist. Golaghat, Assam.	Abhijit Bora	24.09.21	23.09.19	25.09.19	2 year & 100,000 C.M.	0.54	0.54
1284	Borjuri P.P. Land Area, Dist. Karbi Anglong, Assam.	1. 26^{0}23'48.1"N -92^{0}56'58.8"E 2. 26^{0}23'46.4"N -92^{0}57'3.7"E 3. 26^{0}23'46.1"N -92^{0}56'52.4"E 4. 26^{0}23'40.8"N- 92^{0}56'53.5"E		Stone	Ms. Mirlon Engtipi, Bondeka Terang Gaon, P.O. Kat Teron, P.S. Rongmongue, Karbi Anglong, Assam- 782139.	Tasaduk Ariful Hussan	26.09.22	24.09.19	27.09.19	3 year & 7,000.00 C.M.	3.50	
1285	Jamuna River Sand Mahal, Vill. Vokek Ajee (Mensing Terang Gaon), P.O. Manza, P.S. Manza, Dist. Karbi Anglong, Assam.	1. 26^{0}59'16.8"N -93^{0}27'51.4"E 2. 26^{0}59'16.4"N -93^{0}27'53.2"E 3. 26^{0}59'57.0"N -93^{0}27'52.0"E 4. 26^{0}59'58.4"N- 93^{0}27'51.1"E		Stone	M/S Puja Construction, Govt. Contractor & Supplier, Chandrapur Ward No. - 2, Bokajan, Pin. - 782480, Dist. Karbi Anglong, Assam.	Moloi Bora	26.09.21	25.09.19	30.09.19	2 year & 6144.00 C.M.	4.0	4.0
1286 canceiied new M.P. iuused No. 1437.	Saijang Quiarry, Stone & Sand- Gravel Mining Permit Area, Vill. Vokek Ajee (Mensing Terang Gaon), P.O. Manza, P.S. Manza, Dist. Karbi Anglong, Assam.	1. 26^{0}00'38.60"N -93^{0}29'20.60"E 2. 26^{0}00'39.00"N -93^{0}29'29.30"E 3. 26^{0}00'30.43"N -93^{0}29'21.63"E 4. 26^{0}00'31.00"N- 93^{0}29'34.51"E		Stone & Sand Gravel.	M/S Puja Construction, Govt. Contractor & Supplier, Chandrapur Ward No. - 2, Bokajan, Pin. - 782480, Dist. Karbi Anglong, Assam.	Moloi Bora	29.09.21	24.09.19	30.09.19	2 year & 37749 Stone & 16224.38 Cu. Gravel.	4	4

1287	Sahari Brick Earth Permit Area, (Dag No. 218, Patta No.95), Dist. Nagaon, Assam.	1. 26^{0}13'04.40"N -92^{0}28'52.01"E 2. 26^{0}13'02.97"N -92^{0}28'51.01"E 3. 26^{0}12'59.60"N -92^{0}28'56.26"E 4. 26^{0}13'00.39"N- 92^{0}28'56.74"E 5. 26^{0}13,01.77"N-92^{0}28'54.63"E		Brick Earth	M/S Hanuman Bricks, (Proprietor: Sri Sanjay Agarwala) Morigaon Road, Jagiroad, P.O. Jagiroad, P.S. Jagiroad, Dist. Morigaon, Assam.	Abhijit Bora	29.09.21	28.09.19	30.09.19	2 year & 22,000 C.M.	0.7	0.7
1288	Gova Brick Earth Permit Area, (Dag No. 192, Patta No.47), Dist. Morigaon, Assam.	1. 26^{0}06'39.03"N -92^{0}15'42.95"E 2. 26^{0}06'38.58"N -92^{0}15'45.87"E 3. 26^{0}06'39.84"N -92^{0}15'46.47"E 4. 26^{0}06'41.11"N- 92^{0}15'46.01"E		Brick Earth	Samit Bricks Industry, (Proprietor: Runu Pathak) Palahguri, P.O. Killing Valley, Dist. Morigaon, Assam.	Abhijit Bora	29.09.21	28.09.19	30.09.19	2 year & 9000 C.M.	0.4	0.4
1289	Boulgog Patta Land Mining Concession Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04.621"N -92^{0}17.852"E 2. 26^{0}04.674"N -92^{0}17.852"E 3. 26^{0}04.644"N -92^{0}17.822"E 4. 26^{0}04.624"N- 92^{0}17.829"E		Stone	M/S Melo-SDR (JV), Bishnupur Road, Arya Nagar, P.O. Gopinath Nagar, Dist. Kamrup (M), Assam.	Abhijit Bora	29.09.21	28.09.19	30.09.19	2 year & 30,000 C.M.	1.07	1.07
1290	Kanamakra Sand Gravel River Mahal (Parbat Jhora to Rajapara), Dist. Chirang, BTAD, Assam.	1. 26^{0}39.'39.2"N -90^{0}34'20.3"E 2. 26^{0}39'38.6"N -90^{0}34'22.7"E 3. 26^{0}39'30.2"N -90^{0}34'19.4"E 4. 26^{0}39'30.8"N- 90^{0}34'17.1"E		Sand & Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	29.09.22	26.09.19	30.09.19	3 year & 13142.86 C.M. sand & 11000 Cu Gravel.	2.0	2.0
1291	Kanamakra Sand and River Gravel Mahal (Chikapara No.1 & 2), Dist. Chirang, BTAD, Assam.	1. 26^{0}35'05.1"N -90^{0}34'47.5"E 2. 26^{0}34'56.4"N -90^{0}34'49.0"E 3. 26^{0}34'56.7"N -90^{0}34'54.9"E 4. 26^{0}35'04.3"N- 90^{0}34'54.6"E		Sand & Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	29.09.22	26.09.19	30.09.19	3 year & 28571.42 C.M. Sand Gravel & 10714.28 C.M. Gravel.	4.5	4.25
1292	Kanamakra Sand Gravel River Mahal (Lakhipur to Bhabanipur Muslim Basti), Dist. Chirang, BTAD, Assam.	1. 26^{0}36'43.9"N -90^{0}34'26.6"E 2. 26^{0}36'43.8"N -90^{0}34'29.2"E 3. 26^{0}36'27.3"N -90^{0}34'30.6"E 4. 26^{0}36'26.9"N- 90^{0}34'27.6"E		Sand & Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	29.09.22	26.09.19	30.09.19	3 year & 11000 C.M. Sand & 1000 C.M. Gravel.	4.5	4.5
1293	Likabali Sand & Gravel Mining Contract Area, Dist. Dhemaji, Assam.	1. 27^{0}38'58.92"N -94^{0}41'26.02"E 2. 27^{0}38'58.02"N -94^{0}41'21.03"E 3. 27^{0}39'13.98"N -94^{0}41'14.96"E 4. 27^{0}39'15.81"N- 94^{0}41'18.90"E		Sand & Gravel	Anjala Basumatary, Jyoti Nagar Ward No.2, P.O. Silapathar, Dist. Dhemaji, Assam.	Abhijit Bora	29.09.21	01.10.19	03.10.19	2 year & 2000 C.M. Sand & 5000 C.M. Gravel.	7.0	5.85
1294	Simen Sand & Gravel Mining Contract Area, Dist. Dhemaji, Assam.	1. 27^{0}43'7.45"N -94^{0}51'38.67"E 2. 27^{0}43'6.32"N -94^{0}51'54.00"E 3. 27^{0}43'1.00"N -94^{0}51'50.39"E 4. 27^{0}43'1.99"N- 94^{0}51'35.38"E 5. 27^{0}42'16.04"N-94^{0}51'44.87"E 6. 27^{0}42'19.46"N-94^{0}51'57.86"E 7. 27^{0}42'11.50"N-94^{0}51'58.78"E 8. 27^{0}42'9.36"N-94^{0}51'48.23"E		Sand & Gravel	Anjala Basumatary, Jyoti Nagar Ward No.2, P.O. Silapathar, Dist. Dhemaji, Assam.	Abhijit Bora	29.09.21	01.10.19	03.10.19	2 year & 1000 C.M. Sand & 11000 C.M. Gravel.	6.4	6.14
1295	Kanamakra Sand and Gravel River Mahal (Ledupara- Tulsijhora), Dist. Chirang, BTAD, Assam.	1. 26^{0}33'52.9"N -90^{0}34'44.0"E 2. 26^{0}33'56.0"N -90^{0}34'47.5"E 3. 26^{0}33'46.4"N -90^{0}34'57.2"E 4. 26^{0}33'45.6"N- 90^{0}34'56.8"E		Sand Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	29.09.22	01.10.19	03.10.19	3 year & 21428.57 C.M. Sand Gravel.	4.0	4.0
1296	Dholi Kherbari (Kalash Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'11.53"N -93^{0}05'04.27"E 2. 26^{0}49'09.43"N -93^{0}05'04.53"E 3. 26^{0}49'09.32"N -93^{0}05'02.57"E 4. 26^{0}49'11.50"N- 93^{0}05'02.46"E		Brick Earth	Sri AnSharma, M/S kalash Brick Industries, Balichang, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.10.21	30.09.19	04.10.19	2 year & 2200 C.M.	0.35	
1297	Nawjan Habigaon PP Land Ordinary Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}18'52.60"N -94^{0}53'28.80"E 2. 27^{0}18'44.90"N -94^{0}53'28.30"E 3. 27^{0}18'45.40"N -94^{0}53'30.70"E 4. 27^{0}18'53.10"N- 94^{0}53'30.90"E		Ordinary Earth	Manoranjan Brahma, Ward No. 4, Depot Road, Kokrajhar, Assam.	Prabal Kumar Goswami	03.10.21	30.09.19	04.10.19	2 year & 75000 C.M.	4.66 (1.47+ 3.19) hect.	

1298	Serelia Bangali Gaon (SBR Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'45.76"N -93^{0}20'19.89"E 2. 26^{0}51'44.09"N -93^{0}20'19.84"E 3. 26^{0}51'44.25"N -93^{0}20'21.62"E 4. 26^{0}51'45.71"N- 93^{0}20'21.63"E		Brick Industry	Md. Abdul Samad Hussain, M/S SRR Brick Industries, Serelia Bangali Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.10.21	30.09.19	04.10.19	2 year & 2142 C.M.	0.24	
1299	Borgang (Taj Enterprise Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'53.81"N -93^{0}18'34.98"E 2. 26^{0}50'54.23"N -93^{0}18'37.73"E 3. 26^{0}50'51.45"N -93^{0}18'37.53"E 4. 26^{0}50'51.22"N- 93^{0}18'35.22"E		Ordinary Earth	M/S Taj Enterprise Brick Industries, Borgang, Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	30.09.19	04.10.19	2 year & 2200 C.M.	0.59	
1300	Sukan Suti (IBI 1) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'43.51"N -93^{0}18'19.22"E 2. 26^{0}50'42.67"N -93^{0}18'18.46"E 3. 26^{0}50'42.30"N -93^{0}18'19.78"E 4. 26^{0}50'42.98"N- 93^{0}18'19.78"E		Brick Industry	Md. Abdul Rahman Seikh, M/S IBI 1 Brick Industries, Sukan Suti, P.O. Behali, Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	03.10.19	04.10.19	2 year & 892 C.M.	0.1	
1301	Mining Permit Area No. DBR/ 12/ Buridihing/ Gamonghat (Sand & Ordinary Clay) MPA at Newjan Area, Dist. Dibrugarh, Assam.	1. 27^{0}18'47.92"N -94^{0}53'05.68"E 2. 27^{0}18'50.53"N -94^{0}53'01.80"E 3. 27^{0}18'56.62"N -94^{0}53'09.03"E 4. 27^{0}18'54.39"N- 94^{0}53'12.75"E		Sand & Ordinary Clay	M/S Emerald Construction, Sri Bhaskarjyoti Saikia, SG Commercial Complex, Dibrugarh.	Prabal Kumar Goswami	03.10.21	03.10.19	04.10.19	2 year & 8000 C.M.	3.5	
1302	Serelia Gaon (Asom Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'06.80"N -93^{0}20'19.30"E 2. 26^{0}50'06.40"N -93^{0}20'19.80"E 3. 26^{0}50'05.30"N -93^{0}20'17.60"E 4. 26^{0}50'06.00"N- 93^{0}20'17.40"E		Brick Industry	Sri Subhash Chandra Agarwala, M/S Asom Brick Industries, Serelia, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.10.21	30.09.19	04.10.19	2 year & 1250 C.M.	0.14	
1303	Dholi Kherbari (Kamal Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}48'57.57"N -93^{0}04'57.51"E 2. 26^{0}48'57.91"N -93^{0}04'58.72"E 3. 26^{0}48'59.79"N -93^{0}04'58.42"E 4. 26^{0}48'59.42"N- 93^{0}04'56.14"E		Brick Earth	SriSuresh Sharma, M/S Kamal Brick Industries, Balichang, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.10.21	30.09.19	04.10.19	2 year & 2200 per year C.M.	0.35	
1304	Balighat Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 24^{0}52'34.05"N -92^{0}44'24.46"E 2. 24^{0}52'35.69"N -92^{0}44'27.74"E		Sand	The Divisional Forest Officer, Cachar Division, Silchar.	Prabal Kumar Goswami	03.10.21	29.07.19	04.10.19	2 year & 15000 per year C.M.	4.5	
1304	Balighat Minor Mineral Unit (Sand) M.C.A., Dist. Cachar, Assam.	1. 24^{0}52'34.05"N -92^{0}44'24.46"E 2. 24^{0}52'35.69"N -92^{0}44'27.74"E		Sand	Sri Sibabrata Sharma, Bhubanaswar Sadhu Thakur Road, Tarapur, Silchar.	Prabal Kumar Goswami	03.10.21	25.09.19	04.10.19	2 year & 15000 per year C.M.	4.5	
1305	Kherbari (Biswanath Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'11.79"N -93^{0}05'30.49"E 2. 26^{0}49'11.64"N -93^{0}05'31.50"E 3. 26^{0}49'12.58"N -93^{0}05'32.48"E 4. 26^{0}49'13.00"N- 93^{0}05'30.77"E		Brick Industry	Sri Utpal Khound, M/S Biswanath Brick Industries, Kherbari Dhuli, Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	25.09.19	04.10.19	2 year & 1249 per year C.M.	0.14	
1306	Kherbari (Mrinmoy Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'23.63"N -93^{0}07'10.84"E 2. 26^{0}49'23.37"N -93^{0}07'11.83"E 3. 26^{0}49'22.69"N -93^{0}07'11.51"E 4. 26^{0}49'22.84"N- 93^{0}07'10.70"E		Brick Industry	Sri Utpal Khound, M/S Biswanath Brick Industries, Kherbari Dhuli, Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	03.10.19	04.10.19	2 year & 892 per year C.M.	0.1	
1307	Hindustan Bricks Industry Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'32.76"N -93^{0}18'27.84"E 2. 26^{0}50'31.82"N -93^{0}18'27.98"E 3. 26^{0}50'31.97"N -93^{0}18'28.58"E 4. 26^{0}50'32.96"N- 93^{0}18'28.48"E		Brick Industry	Sri Ghura Pd Gupta, M/S hindustan Brick Industry, Borgang , Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	03.10.19	04.10.19	2 year & 892 per year C.M.	0.1	
1308	SM Brick Industry Brick Earth Mining Permit Area at Moran Gaon, Dist. Biswanath, Assam.	1. 26^{0}50'35.13"N -93^{0}20'20.75"E 2. 26^{0}50'34.24"N -93^{0}20'20.77"E 3. 26^{0}50'34.15"N -93^{0}20'21.46"E 4. 26^{0}50'34.88"N- 93^{0}20'21.75"E		Brick Industry	Md. Salim Ansari, M/S SM Brick Industries, Moran Goan , Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	01.10.19	04.10.19	2 year & 2200 per year C.M.	0.35	
1309	SBF Brick Industry Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'39.77"N -93^{0}18'22.28"E 2. 26^{0}49'39.10"N -93^{0}18'22.34"E 3. 26^{0}49'39.24"N -93^{0}18'23.04"E 4. 26^{0}49'39.91"N- 93^{0}18'23.32"E		Brick Industry	Md. Jeaul Haque, M/S SBF Brick Industries, Moran Goan , Dist. Biswanath.	Prabal Kumar Goswami	03.10.21	03.10.19	04.10.19	2 year & 892 per year C.M.	0.1	

1310	Brick Earth (RBF) Mining Permit Area at Chakalia Gaon, Dist. Dibugarh, Assam.	1. 27^{0}07'52.01"N -94^{0}49'34.33"E 2. 27^{0}07'51.37"N -94^{0}49'40.10"E 3. 27^{0}07'49.74"N -94^{0}49'39.69"E 4. 27^{0}07'50.39"N- 94^{0}49'34.15"E		Brick Industry	Sri Raju Rai, M/S RBF Brick Field, Chakalia Gaon, P.O. Chakalia, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	03.10.21	03.10.19	10.10.19	2 year & 7140 per year C.M.	0.1	
1311	Brick Earth (LIC) Mining Permit Area at Bholuaguri Gaon, Dist. Dibugarh, Assam.	1. 27^{0}07'30.49"N -94^{0}47'20.82"E 2. 27^{0}07'29.49"N -94^{0}47'19.54"E 3. 27^{0}07'33.06"N -94^{0}47'16.48"E 4. 27^{0}07'34.05"N- 94^{0}47'17.73"E		Brick Industry	Md. Akbar Hussain, M/S Lic Brick Field, Bholukaguri Gaon, P.O. Chakalia, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	03.10.21	04.10.19	10.10.19	2 year & 5801 per year C.M.	0.65	
1312	Serelia (NBI 1 Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'32.90"N -93^{0}20'21.06"E 2. 26^{0}49'33.34"N -93^{0}20'21.42"E 3. 26^{0}49'34.22"N -93^{0}20'20.24"E 4. 26^{0}49'33.59"N- 93^{0}20'20.01"E		Brick Industry	Md. Abdul Sattar, M/S NBI 1 Brick Industries, Serelia, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.10.21	04.10.19	10.10.19	2 year & 892 per year C.M.	0.1	
1313	Moran Gaon (DBI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'09.31"N -93^{0}19'46.05"E 2. 26^{0}49'08.86"N -93^{0}19'45.97"E 3. 26^{0}49'08.62"N -93^{0}19'47.25"E 4. 26^{0}49'09.21"N- 93^{0}19'47.53"E		Brick Industry	Sri Subroto Das, M/S DBI Brick Industries, Moran Gaon, Borgaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.10.21	04.10.19	10.10.19	2 year & 892 per year C.M.	0.1	
1314	4.11 HA Jiabharali River BED Ordinary Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}41'39.17"N -92^{0}52'24.53"E 2. 26^{0}41'39.47"N -92^{0}52'26.34"E 3. 26^{0}41'28.72"N -92^{0}52'32.23"E 4. 26^{0}41'26.91"N- 92^{0}52'26.53"E		Ordinary Earth	Simplex Infrastructure Limited, Betkuchi, Sawkuchi, P.O. Gorchuk, Dist. Kamrup (M), Assam.	Abhijit Bora	10.10.21	09.10.19	11.10.19	2 year & 1,00,000 C.M.	4.11	4.11
1315	4.48 HA Jiabharali River BED Ordinary Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}41'56.95"N -92^{0}52'11.23"E 2. 26^{0}41'59.09"N -92^{0}52'14.53"E 3. 26^{0}41'46.04"N -92^{0}52'20.55"E 4. 26^{0}41'44.68"N- 92^{0}52'17.36"E		Ordinary Earth	Simplex Infrastructure Limited, Betkuchi, Sawkuchi, P.O. Gorchuk, Dist. Kamrup (M), Assam.	Abhijit Bora	10.10.21	09.10.19	11.10.19	2 year & 1,00,000 C.M.	4.48	4.48
1316	4.50 HA Jiabharali River BED Ordinary Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}42'7.20"N -92^{0}51'53.11"E 2. 26^{0}42'2.63"N -92^{0}52'2.35"E 3. 26^{0}41'56.90"N -92^{0}52'3.01"E 4. 26^{0}42'1.45"N- 92^{0}51'53.06"E		Ordinary Earth	Simplex Infrastructure Limited, Betkuchi, Sawkuchi, P.O. Gorchuk, Dist. Kamrup (M), Assam.	Abhijit Bora	10.10.21	09.10.19	11.10.19	2 year & 1,00,000 C.M.	4.50	4.50
1317	4.86 HA Jiabharali River Sand Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}42'56.53"N -92^{0}51'34.31"E 2. 26^{0}42'56.33"N -92^{0}51'41.27"E 3. 26^{0}42'48.01"N -92^{0}51'41.49"E 4. 26^{0}42'47.97"N- 92^{0}51'34.92"E		Ordinary Earth	Simplex Infrastructure Limited, Betkuchi, Sawkuchi, P.O. Gorchuk, Dist. Kamrup (M), Assam.	Abhijit Bora	10.10.21	09.10.19	11.10.19	2 year & 1,10,000 C.M.	4.86	4.86
1318	Uttar Khola (Tata Bricks) Brick Earth Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}06'31.70"N -92^{0}17'23.67"E 2. 26^{0}06'30.46"N -92^{0}17'23.73"E 3. 26^{0}06'30.43"N -92^{0}17'22.27"E 4. 26^{0}06'31.63"N- 92^{0}17'22.15"E		Brick Industry	Sri Amod Kumar Singh, Tata Bricks Industry, Palahguri, Morigaon.	Prabal Kumar Goswami	14.10.21	04.10.19	15.10.19	2 year & 1,800 C.M.	0.5084	
1319	Moran Gaon (KKB A) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'10.84"N -93^{0}18'26.62"E 2. 26^{0}50'10.63"N -93^{0}18'28.22"E 3. 26^{0}50'12.07"N -93^{0}18'28.48"E 4. 26^{0}50'12.26"N- 93^{0}18'27.10"E		Brick Industry	Md. Shjahan Khan, M/S KKb A Brick Industries, Morangaon, P.O. Borgang, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	10.10.19	15.10.19	2 year & 1696 C.M.	0.19	
1320	1 No Chakalia Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}07'37.38"N -94^{0}49'09.69"E 2. 27^{0}07'39.08"N -94^{0}49'09.43"E 3. 27^{0}07'38.36"N -94^{0}49'04.83"E 4. 27^{0}07'36.82"N- 94^{0}49'05.11"E		Brick Industry	Sri Ranjit Chetia, M/S Chetia Brick Field, 1 No. Chakalia Gaon, P.O. Chakalia, Dist. Dibrugarh.	Prabal Kumar Goswami	14.10.21	08.10.19	15.10.19	2 year & 5801 C.M.	0.65	
1321	Bhimdonga Khelmati (GBI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}48'41.82"N -93^{0}19'34.14"E 2. 26^{0}48'40.66"N -93^{0}19'34.35"E 3. 26^{0}48'40.87"N -93^{0}19'32.90"E 4. 26^{0}48'41.66"N- 93^{0}19'32.81"E		Brick Industry	Sri Sandhya Rani Sarkr, M/S GBI Brick Industries, Bhimdonga, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	14.10.19	15.10.19	2 year & 1071 C.M.	0.12	
1322	Moran Gaon (MBI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'17.64"N -93^{0}18'22.21"E 2. 26^{0}50'17.64"N -93^{0}18'23.73"E 3. 26^{0}50'16.84"N -93^{0}18'23.47"E 4. 26^{0}50'16.55"N- 93^{0}18'22.24"E		Brick Industry	Md. Mustakim Ansari, M/S MBI Brick Industries, Morangaon, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	10.10.19	15.10.19	2 year & 982 C.M.	0.11	

1323	Moran Gaon (SM Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'13.89"N -93^{0}18'24.98"E 2. 26^{0}50'13.90"N -93^{0}18'26.70"E 3. 26^{0}50'11.39"N -93^{0}18'25.97"E 4. 26^{0}50'11.25"N- 93^{0}18'24.47"E		Brick Industry	Md. Mubarak Hussain, M/S SM Brick Industries, Morangaon, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	10.10.19	15.10.19	2 year & 2200 C.M.	0.35	
1324	Moran Gaon (MBI 1 Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'05.54"N -93^{0}18'32.87"E 2. 26^{0}50'05.46"N -93^{0}18'35.61"E 3. 26^{0}50'02.13"N -93^{0}18'34.44"E 4. 26^{0}50'02.11"N- 93^{0}18'31.81"E		Brick Industry	Md. Mustakim Ansari, M/S MBI Brick Industries, Morangaon, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	10.10.19	15.10.19	2 year & 2200 C.M.	0.78	
1325	Bhimdanga (MAA Kalyani Bricks 1) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}48'26.32"N -93^{0}19'25.38"E 2. 26^{0}48'24.72"N -93^{0}19'26.47"E 3. 26^{0}48'24.93"N -93^{0}19'27.81"E 4. 26^{0}48'26.77"N- 93^{0}19'27.17"E		Brick Industry	Sri Gita Dutta, M/S Maa kalyani Bricks 1, Bhimdanga, Borgang, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	10.10.19	15.10.19	2 year & 2200 C.M.	0.26	
1326	Sukan Suti (HBI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'15.68"N -93^{0}18'00.72"E 2. 26^{0}50'15.82"N -93^{0}18'01.60"E 3. 26^{0}50'14.89"N -93^{0}18'01.73"E 4. 26^{0}50'14.92"N- 93^{0}18'00.88"E		Brick Industry	Md. Ali Sekh, M/S HBI Bricks Industries,Sukan Suti, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	10.10.19	15.10.19	2 year & 892 C.M.	0.1	
1327	Behali (Mishra Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'29.71"N -93^{0}19'43.74"E 2. 26^{0}50'28.37"N -93^{0}19'44.09"E 3. 26^{0}50'29.51"N -93^{0}19'45.17"E 4. 26^{0}50'28.40"N- 93^{0}19'45.53"E		Brick Industry	Sri Robi Ranjan Mishra, M/S Mishra Brick Industries, Behali, Dist. Biswanath.	Prabal Kumar Goswami	14.10.21	08.10.19	15.10.19	2 year & 1339 C.M.	0.15	
1328	Dakhin Laskar Pathar Brick Earth Mining Permit Area (DAG No. 97, Patta No. 137), Dist. Hojai, Assam.	1. 25^{0}55'.37.6"N -92^{0}52'21.1"E 2. 25^{0}55'38.7"N -92^{0}52'21.3"E 3. 25^{0}55'39.1"N -92^{0}52'18.2"E 4. 25^{0}55'38.1"N- 92^{0}52'17.9"E		Brick Earth	M/S Hira Bricks Unit, (Proprietor: Sri Ashok Sahu) Baluhandar, P.O. Lanka, P.S. Lanka, Dist. Hojai, Assam.	Abhijit Bora	14.10.21	11.10.19	14.10.19	2 year & 1200 C.M.	0.2676	0.2676
1329	Kanamakra Kaliagaon No.2 Sand & Gravel River Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}37'09.3"N -90^{0}34'29.4"E 2. 26^{0}37'09.2"N -90^{0}34'34.4"E 3. 26^{0}37'20.7"N -90^{0}34'35.3"E 4. 26^{0}37'20.9"N- 90^{0}34'30.4"E		Sand & Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	14.10.21	11.10.19	14.10.19	3 year & 17000 C.M. Sand Gravel & 8000 C.M. Gravel	4.0	4.0
1330	Nangalbhanga Muthuti Sand & Gravel River Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}34'52.2"N -90^{0}33'09.1"E 2. 26^{0}34'45.2"N -90^{0}33'03.4"E 3. 26^{0}34'47.1"N -90^{0}33'00.5"E 4. 26^{0}34'53.6"N- 90^{0}33'06.2"E		Sand & Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	14.10.21	11.10.19	14.10.19	3 year & 8000 C.M. Sand Gravel & 10,000 C.M. Gravel	3.5	3.5
1331	4.1 HA Buroi River Sand Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}47'33.86"N -93^{0}26'4.98"E 2. 26^{0}47'35.25"N -93^{0}24'9.37"E 3. 26^{0}47'27.74"N -93^{0}26'13.31"E 4. 26^{0}47'26.91"N- 93^{0}26'5.27"E		Sand	Keshab Dahal, Dighali Pathar Gaon, P.O. Gamiri, Dist. Biswanath.	Abhijit Bora	14.10.21	12.10.19	14.10.19	2 year & 2500 C.M.	4.1	4.1
1332	Taklai Makra Sand & Gravel River Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}40'17.9"N -90^{0}34'41.6"E 2. 26^{0}40'16.5"N -90^{0}34'47.9"E 3. 26^{0}40'23.4"N -90^{0}34'50.5"E 4. 26^{0}40'24.6"N- 90^{0}34'44.3"E		Sand & Gravel	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	14.10.22	13.10.19	16.10.19	3 year & 6000 C.M. Sand & 8000 C.M. Gravel	4.0	4.0
1333	Barpani Sand Permit Area No.1 (B) of 2019-26 (Rev. Portion), Dist. Nagaon, Assam.	1. 26^{0}09'.362"N -92^{0}34.225"E 2. 26^{0}09.296"N -92^{0}34.169"E 3. 26^{0}09.299"N -92^{0}34.230"E 4. 26^{0}09.334"N- 92^{0}34.254"E 5. 26^{0}09.362'N-92^{0}34.225"E		Sand	Iman Ali, Padumani Gaon, P.O. Kakati Gaon, Dist. Nagaon, Assam.	Abhijit Bora	14.10.22	13.10.19	16.10.19	3 year & 38571 C.M.	4.5	3.75
1334	Ahatguri Sand Permit Area (Rev. Portion), Mining Permit Area, Vill Ahatguri Gaon, P.O. Ahatguri P.S. Dharramtul, Pin. 782412, Dist. Morigaon, Assam.	1. 26^{0}10'52.93"N -92^{0}23'54.40"E 2. 26^{0}10'51.50"N -92^{0}23'52.34"E 3. 26^{0}10'46.79"N -92^{0}23'57.78"E 4. 26^{0}10'47.60"N- 92^{0}23'59.85"E 5. 26^{0}10'46.51'N-92^{0}24'6.19"E 6. 26^{0}10'44.60"N -92^{0}24'6.59"E		Sand	M/S Mahabala Construction Pvt. Ltd. (Contractor) Tribeni's Commercial, 1st Floor, G.S. Road, P.O. Ulubari, P.S. Ulubari, Ghy.-07. Dist. Kamrup (M), Assam.	Moloi Bora	20.10.21	30.09.19	22.10.19	2 year & 38466 C.M.	2.6	2.6

1335	Brick Earth Mining Permit Area for Jai Mata DI Brick Field at Duwara Pathar Gaon, Dist. Dibrugarh, Assam.	1. 27^{0}15'20.14"N -95^{0}23'13.54"E 2. 26^{0}15'22.91"N -95^{0}23'16.43"E 3. 26^{0}15'24.45"N -95^{0}23'14.46"E 4. 26^{0}15'21.81"N- 95^{0}23'11.80"E		Brick Industry	Sri Archana Devi, M/S Jai Mata Di Brick Field, Duwara Pathar, P.O. Jaypur, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	20.10.21	11.10.19	22.10.19	2 year & 7140 per year C.M.	0.80	2.6
1336	Morangaon (Maa Bricks 2) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'34.57"N -93^{0}18'39.89"E 2. 26^{0}50'34.63"N -93^{0}18'41.27"E 3. 26^{0}50'33.14"N -93^{0}18'41.53"E 4. 26^{0}50'33.11"N- 93^{0}18'40.15"E		Brick Industry	Md. Ayub Khan, M/S Maa Bricks 2 Industries, Moran Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.10.21	11.10.19	22.10.19	2 year & 1517 per year C.M.	0.17	
1337	With Progressive Mine Closure Plan of Ranganadi Sand and Gravel Mining Contract Area for Sand & Gravel, Dist. Lakhimpur, Assam.	1. 27^{0}17'55.0"N -94^{0}02'27.2"E 2. 27^{0}17'54.7"N -94^{0}02'18.1"E 3. 27^{0}12'61.9"N -94^{0}03'40.8"E 4. 27^{0}12'77.7"N- 94^{0}03'12.1"E		Brick Industry	Sri Papu Pegu, Vill. Harmoti, P.O. Merbil, P.S. Laluk, Dist. Lakhimpur, Assam.	Jishnu Dutta Goswami	20.10.24	11.10.19	22.10.19	5 year & 35000 C.M. Sand & 35000 C.M. Gravel.	10	5
1338	KKb Brick Industry Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'12.92"N -93^{0}18'46.50"E 2. 26^{0}50'11.92"N -93^{0}18'47.07"E 3. 26^{0}50'13.20"N -93^{0}18'46.72"E 4. 26^{0}50'12.39"N- 93^{0}18'45.52"E		Sand & Gravel	Md. Noor Islam Khan, M/S KKB Brick Industries, P.O. Borgaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.10.21	11.10.19	22.10.19	2 year & 892 per year C.M.	0.1	
1339	Kulaguri Jharani (ABC Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'53.63"N -93^{0}21'33.67"E 2. 26^{0}51'51.79"N -93^{0}21'33.91"E 3. 26^{0}51'52.18"N -93^{0}21'36.15"E 4. 26^{0}51'53.50"N- 93^{0}18'32.52"E		Brick Industry	M/S ABC Brick Industries, Kulaguri Jharani, Bedeti, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.10.21	11.10.19	22.10.19	2 year & 2200 per year C.M.	0.32	
1340	Behali Mikir (RBI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'51.23"N -93^{0}20'22.71"E 2. 26^{0}50'51.08"N -93^{0}20'22.99"E 3. 26^{0}50'52.07"N -93^{0}20'21.78"E 4. 26^{0}50'51.93"N- 93^{0}20'22.60"E		Brick Industry	Sri Haradhan Ghosh, M/S RBI Brick Industries, Behali Mikir, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.10.21	11.10.19	22.10.19	2 year & 892 per year C.M.	0.1	
1341	Morangaon (YBI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'06.69"N -93^{0}18'30.93"E 2. 26^{0}50'08.00"N -93^{0}18'30.99"E 3. 26^{0}50'07.74"N -93^{0}18'32.54"E 4. 26^{0}50'06.33"N- 93^{0}18'32.52"E		Brick Industry	Md. Arif Seikh, M/S YBI Brick Industries, Moran Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.10.21	11.10.19	22.10.19	2 year & 1607 per year C.M.	0.18	
1342	Chandi Ghat Part-III Patta Land Ordinary Earth Mining Permit Area, Dist. Cachar, Assam.	1. 24^{0}55'47.4"N -92^{0}54'36.1"E 2. 26^{0}55'46.8"N -92^{0}54'33.0"E 3. 26^{0}55'42.9"N -92^{0}54'37.2"E 4. 26^{0}55'42.1"N- 92^{0}54'35.1"E		Ordinary earth	Md.Anamul Haque Laskar, Pangram Part - II, Udharbond, Dist. Cachar, Assam.	Prabal Kumar Goswami	20.10.21	21.10.19	23.10.19	2 year & 1607 per year C.M.	0.67	
1343	Barbhogia Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Vill. Darigaji, P.O. Barbhogia, P.S. Kaliabor, Mouza-barbhogia, Reveanua Circle- Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}31'36.62"N -92^{0}57'26.65"E 2. 26^{0}31'36.86"N -92^{0}57'28.45"E 3. 26^{0}31'33.70"N -92^{0}57'28.80"E 4. 26^{0}31'33.30"N- 92^{0}57'26.90"E		Brick earth	Sri Ramesh Kr. Chamaria, Proprietor, M/S R.C. Bricks, Vill. Dariji, P.O. Barbhigia, P.S. Kaliabor, Dist. Nagaon, Assam.	Moloi Bora	20.10.21	02.10.19	23.10.19	2 year & 6764 per year C.M.	0.4	0.4
1344	Barbhogia Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Vill. Darigaji, P.O. Barbhogia, P.S. Kaliabor, Mouza-barbhogia, Reveanua Circle- Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}31'40.20"N -92^{0}57'25.80"E 2. 26^{0}31'40.30"N -92^{0}57'27.40"E 3. 26^{0}31'36.93"N -92^{0}57'28.45"E 4. 26^{0}31'36.66"N- 92^{0}57'26.61"E		Brick earth	Sri Ramesh Kr. Chamaria, Proprietor, M/S R.C. Bricks, Vill. Dariji, P.O. Barbhigia, P.S. Kaliabor, Dist. Nagaon, Assam.	Moloi Bora	20.10.21	20.10.19	23.10.19	2 year & 8454 per year C.M.	0.5	0.5
1345	Dudpatil Grant Patta Land Ordinary Earth Mining Permit Area, Dist. Cachar, Assam.	1. 24^{0}53'59.0"N -92^{0}51'15.3"E 2. 24^{0}53'56.4"N -92^{0}51'17.2"E 3. 24^{0}53'53.4"N -92^{0}51'16.8"E 4. 24^{0}53'52.7"N- 92^{0}51'14.9"E		Ordinary earth	Md. Bahar Uddin Barlaskar, Vill. Rongpur Part - IV, P.O. Rongpur, Dist. Cachar, Assam.	Prabal Kumar Goswami	20.10.21	21.10.19	23.10.19	2 year & 20,887 per year C.M.	1.07	

1346	Sand and Gravel Permit Area at Borgang River BED, Dist. Biswanath, Assam.	1. 26^{0}52'22.17"N -93^{0}15'29.20"E 2. 26^{0}52'22.53"N -93^{0}15'32.80"E 3. 26^{0}52'15.09"N -93^{0}15'33.38"E 4. 26^{0}52'15.36"N- 93^{0}15'29.10"E		Sand & Gravel	Sri Ratul Basumatary, P.O. Kuwari, Biswanath.	Prabal Kumar Goswami	20.10.21	21.10.19	23.10.19	2 year & 1700 C.M.	2.43	
1347	Patgaon Kharbakhar Sand Mining Permit Area, for Sand, Dist. Kamrup, Assam.	1. 25^{0}59'32.1"N -91^{0}22'11.6"E 2. 25^{0}59'31.6"N -91^{0}22'11.0"E 3. 25^{0}59'30.2"N -91^{0}22'14.2"E 4. 25^{0}59'31.2"N- 91^{0}22'16.2"E		Sand	Gayan Rabha, Vill. Patgaon Kharbakhar, P.O. Chhaygaon, Dist. Kamrup, Assam.	Rupam Das	20.10.21	24.10.19	25.10.19	2 year & 5708 C.M.	0.3198	0.3198
1348	M/S New Brick Industry Mining Permit Area, Sunual Gaon, Amguri, Dist. Sivasagar, Assam.	1. 26^{0}50.452"N -94^{0}30.650"E 2. 26^{0}50.449"N -94^{0}30.638"E 3. 26^{0}50.469"N -94^{0}30.632"E 4. 26^{0}50.476"N- 94^{0}30.647"E		Brick Earth	M/S New Brick Industry, Proprietor : Sri Sunil Das, Miri Chutia Gaon, P.O. Amguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	20.10.21	22.10.19	25.10.19	2 year & 1580 C.M.	0.0934	0.0887
1349	Rupahibil Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}57'19.91"N -94^{0}34'36.63"E 2. 27^{0}57'19.02"N -94^{0}34'36.49"E 3. 27^{0}57'19.02"N -94^{0}34'36.10"E 4. 27^{0}57'19.94"N- 94^{0}34'36.19"E		Ordinary Earth	Sri Debajit Saikia, Bhatiapar,P.O. Bhatiapar, P.S. Joysagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	20.10.21	22.10.19	25.10.19	2 year & 2000 C.M.	0.2676	0.2542
1350	Delihi Gohain Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}01'07.6"N -94^{0}38'1.78"E 2. 27^{0}01'07.6"N -94^{0}38'16.5"E 3. 27^{0}01'09.7"N -94^{0}38'16.8"E 4. 27^{0}01'10.75"N- 94^{0}38'2.48"E		Ordinary Earth	Sri Naren Das, Vill. Palakhani, P.O. Delihi Gohain Gaon, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	20.10.21	22.10.19	26.10.19	2 year & 3000 C.M.	0.4014	0.3813
1351	Disang Deroi Habi Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}03'14.5"N -94^{0}41'23.0"E 2. 27^{0}03'18.8"N -94^{0}41'20.3"E 3. 27^{0}03'20.76"N -94^{0}41'24.53"E 4. 27^{0}03'17.3"N- 94^{0}41'27.4"E		Ordinary Earth	Sri Md. Abdul Jelil, Vill. Disang Maj Gaon, P.O. Disang Rajabari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	20.10.21	22.10.19	26.10.19	2 year & 3000 C.M.	1.35	1.28
1352	Sand and Gravel Permit Area at Buroi River BED, Dist. Biswanath, Assam.	1. 26^{0}51'12.70"N -93^{0}24'44.47"E 2. 26^{0}51'15.88"N -93^{0}24'49.24"E 3. 26^{0}51'13.27"N -93^{0}24'51.99"E 4. 26^{0}51'09.44"N- 93^{0}24'47.29"E		Sand & Gravel	Sri Hareswar Basumatary, Vill. Sonapur, P.S. Gohpur, Biswanath.	Prabal Kumar Goswami	28.10.21	23.10.19	29.10.19	2 year & 15000 C.M.	2.10	
1353	Kanaighat Sand Mahal No.1/2 Mining Permit Area, (Kalioni River) Dist. Golaghat, Assam.	1. 26^{0}35'18.38"N -93^{0}45'19.48"E 2. 26^{0}35'18.38"N -93^{0}45'17.98"E 3. 26^{0}35'32.94"N -93^{0}45'33.40"E 4. 26^{0}35'31.64"N- 93^{0}45'33.83"E		Sand	Sri Pijus Das, Vill. Bokakhat Town, Ward No.4, P.O. & P.S. Bokakhat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	28.10.20	21.10.19	29.10.19	1 year & 44384 C.M.	2.4	
1354	R.N. Singh Brick Industry Mining Permit Area, Goipani, Doomdooma, Dist. Tinsukia, Assam.	1. 27^{0}36'11.80"N -95^{0}37'2.33"E 2. 27^{0}36'11.80"N -95^{0}37'3"E 3. 27^{0}36'8.77"N -95^{0}37'3.51"E 4. 27^{0}36'4.95"N- 95^{0}37'3.15"E 5. 27^{0}36'5.01"N-95^{0}37'0.39"E 6. 27^{0}36'6.62"N-95^{0}36'59.96"E 7. 27^{0}36'7.70"N-95^{0}37'2.39"E		Brick Earth	R.N Singh Brick Industry, Proprietor: Sri Ram Narayan Singh, Vill No. 2 Cheleng Guri, P.O. Kakopathar, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	28.10.21	22.10.19	29.10.19	2 year & 1000 C.M.	0.535	0.508
1355	R.B. Brick Industry Mining Permit Area,Talap Kherbari, Doomdooma, Dist. Tinsukia, Assam.	1. 27^{0}41'42.00"N -95^{0}34'43.61"E 2. 27^{0}41'42.75"N -95^{0}34'39.42"E 3. 27^{0}41'42.82"N -95^{0}34'41.37"E 4. 27^{0}41'43.04"N- 95^{0}34'44.41"E 5. 27^{0}41'43.81"N-95^{0}34'37.24"E 6. 27^{0}41'44.43"N-95^{0}34'41.49"E 7. 27^{0}41'45.80"N-95^{0}34'38.60"E		Brick Earth	R.B. Brick Industry, Proprietor: Sri Ranjit Borah, Vill.Talap Kherbari, P.O. Talap, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	28.10.21	22.10.19	29.10.19	2 year & 1000 C.M.	0.1137	0.1080
1356	M/S National Brick Industry Mining Permit Area, Sunual Gaon, Dist. sivasagar, Assam.	1. 26^{0}50.452"N -94^{0}30.650"E 2. 26^{0}50.449"N -94^{0}30.638"E 3. 26^{0}50.469"N -94^{0}30.632"E 4. 26^{0}50.476"N- 94^{0}30.647"E		Brick Industry	M/S Natonal Brick Industry, Proprietor: Srmti. Geeta Das, 2No Jorabari Gaon, P.O. Amguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	28.10.21	22.10.19	29.10.19	2 year & 1580 C.M.	0.0934	0.0887

1357	P.B. Brick Industry Mining Permit Area, Goipani, Doomdooma, Dist. Tinsukia, Assam.	1. 27^{0}36'8.89"N -95^{0}37'2.38"E 2. 27^{0}36'7.70"N -95^{0}37'2.39"E 3. 27^{0}36'6.62"N -95^{0}36'59.96"E 4. 27^{0}36'6.77"N- 95^{0}36'55.28"E 5. 27^{0}36'7.92"N-95^{0}36'55.07"E 6. 27^{0}36'8.65"N-95^{0}36'59.33"E		Brick Earth	P.B. Brick Industry, Proprietor: Sri Bijoy Sureka, Vill.No 2 No. Cheleng Guri, P.O. Kakopathar, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	28.10.21	22.10.19	29.10.19	2 year & 1000 C.M.	0.1338	0.1271
1358	Chatial Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Mothoukhat, P.O. Jakhalabandha, P.S. Jakhalabandha, Mouza-Chatial, Reveanue Circle-Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}31.14.64"N -92^{0}59'0.77"E 2. 26^{0}31'.449"N -94^{0}30.638"E 3. 26^{0}50.469"N -94^{0}30.632"E 4. 26^{0}50.476"N- 94^{0}30.647"E		Brick Earth	Sri Manish Agarwala, Partnership, M/S S>M.B. Bricks, Vill. Rowmari, P.O. Missa, P.S. Kaliabor, Mouza-Barbhogia, Revenue Circle Kaliabor, Dist. Nagaon, Assam.	Moloi Bora	28.10.21	22.10.19	29.10.19	2 year & 8000 C.M.	0.6	0.6
1359	Chatial Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Darigaji, P.O. Barbhogia, P.S. kaliabor, Mouza-Barbhigia, Reveanue Circle- Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}31'42.30"N -92^{0}57'9.30"E 2. 26^{0}31'42.10"N -92^{0}57'13.50"E 3. 26^{0}31'41.30"N -92^{0}57'13.70"E 4. 26^{0}31'41.706"N- 92^{0}57'11.00"E		Brick Earth	Sri Dilip Saikia, Proprietor, M/S K.B.I. (II) Bricks, Vill. Darigaji, P.O. Barbhogia, P.S. Kaliabor, Dist. Nagaon, Assam.	Moloi Bora	28.10.21	24.10.19	29.10.19	2 year & 1600 C.M.	0.106	0.106
1360	Chatial Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Mothoukhat, P.O. Jakhalabandha, P.S. Jakhalabandha, Mouza-Chatial, Reveanue Circle-Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}31'11.65"N -92^{0}59'0.57"E 2. 26^{0}31'11.54"N -92^{0}59'3.03"E 3. 26^{0}31'8.89"N -92^{0}59'3.19"E 4. 26^{0}31'9.08"N- 92^{0}59'0.57"E		Brick Earth	Sri Meera Gupta, M/S S.B.F Bricks, Vill. Missa, P.O. Missa, P.S. Kaliabor, Dist. Nagaon, Assam.	Moloi Bora	28.10.21	24.10.19	29.10.19	2 year & 9000 C.M.	0.6	0.6
1361	Hongthor Adong P.P. Land Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}03.201'N -93^{0}37.413"E 2. 26^{0}03.205"N -93^{0}37.289"E 3. 26^{0}03.249"N -93^{0}37.255"E 4. 26^{0}03.252"N- 93^{0}37.363"E		Stone	Gawar Singh (JV) Prakash Complex (Gautam Baati), P.O. Khathhati, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.10.21	25.10.19	29.10.19	2 year & 2,45,000 C.M.	4.01	4.01
1362 Add. C.S.	2.1 Ha Buroi River Sand Gravel Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}54'01.89'N -93^{0}24'44.18"E 2. 26^{0}54'01.04"N -93^{0}24'48.11"E 3. 26^{0}53'54.93"N -93^{0}24'47.09"E 4. 26^{0}53'55.70"N- 93^{0}24'43.44"E		Sand & Gravel	Hiteswar Basumatary, Kakila Garo Gaon, P.O. Sonapur, Dist. Biswanath, Assam.	Abhijit Bora	28.10.21	26.10.19	29.10.19	2 year & 2155 C.M.	2.1	2.1
1363	Sun Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}26'52.91'N -95^{0}10'29.28"E 2. 27^{0}26'52.38"N -95^{0}10'34.33"E 3. 27^{0}26'54.34"N -95^{0}10'34.39"E 4. 27^{0}26'54.94"N- 95^{0}10'29.38"E		Brick Earth	M/S Sun Brick Field (Proprietor: Sri Brojen Baruah) Kumuhat Habigaon, P.O. Chabua, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	26.10.19	29.10.19	2 year & 15172 C.M.	0.85	0.85
1364	D.B.A-1 Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}26'51.01'N -95^{0}11'14.98"E 2. 27^{0}26'49.23"N -95^{0}11'14.10"E 3. 27^{0}26'48.46"N -95^{0}11'16.64"E 4. 27^{0}26'50.56"N- 95^{0}11'17.38"E		Brick Earth	M/S D.B.A-1 Brick Field (Proprietor: Sri Jibon Borah)Udalguri Gaon, P.O. Rangchangi, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	26.10.19	29.10.19	2 year & 8032 C.M.	0.45	0.45
1365	Dutta Brothers Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}27'29.22'N -95^{0}12'07.64"E 2. 27^{0}27'29.17"N -95^{0}12'12.78"E 3. 27^{0}27'30.71"N -95^{0}12'12.85"E 4. 27^{0}27'30.83"N- 95^{0}12'07.57"E		Brick Earth	M/S Dutta Brothers Brick Field (Proprietor: Sri Uttam Dutta) Polonga Gaon, P.O. Chabua, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	26.10.19	29.10.19	2 year & 12494 C.M.	0.70	0.70

1366	D.B. Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}25'27.12'N -95^{0}10'45.97"E 2. 27^{0}25'26.53"N -95^{0}10'40.28"E 3. 27^{0}25'25.12"N -95^{0}10'40.39"E 4. 27^{0}25'25.27"N- 95^{0}10'45.61"E		Brick Earth	M/S D.B. Brick Field (Proprietor: Sri Jibon Borah) Charaichungi Gaon, P.O. Rangchangi, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	26.10.19	30.10.19	2 year & 13388 C.M.	0.75	0.75
1367	N.S. Brick Field Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}27'32.74'N -95^{0}12'07.19"E 2. 27^{0}27'32.92"N -95^{0}12'09.45"E 3. 27^{0}27'37.15"N -95^{0}12'08.89"E 4. 27^{0}27'36.97"N- 95^{0}12'06.48"E		Brick Earth	M/S N.S. Brick Field (Proprietor: Md. Naim Ansari) Polonga Gaon, P.O. Chabua, P.S. Chabua, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	26.10.19	30.10.19	2 year & 15172 C.M.	0.85	0.85
1368	Dikhow Stone Mining Permit Area 'C' (VI-A), Dist. Sivasagar, Assam.	1. 26^{0}48'05.4'N -94^{0}47'40.6"E 2. 26^{0}48'24.7"N -94^{0}48'34.1"E		Stone	Mintu Dutta, Mathagang Gaon, P.O. Dhuliapar, Dist. Sivasagar, Assam.	Abhijit Bora	28.10.21	26.10.19	30.10.19	2 year & 1000 C.M.	2.0	1.74
1369	Deihori P240 D816 Earth Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'39.4'N -93^{0}44'02.2"E 2. 26^{0}33'41.2"N -93^{0}44'00.3"E 3. 26^{0}33'43.1"N -93^{0}44'00.2"E 4. 26^{0}33'41.6"N- 93^{0}44'03.2"E		Earth	M/S MPA-NKA (JV), NeaR Bokakhat Chariali, Bokakhat - 785612.	Tasaduk Ariful Hussan	6 months	29.10.19	31.10.19	6 month 50,000 C.M.	1.33	
1370	Japihojia Gaon (S.A. Bricks) Brick Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}28'15.42'N -94^{0}58'45.29"E 2. 27^{0}28'16.05"N -94^{0}58'40.48"E 3. 27^{0}28'13.88"N -94^{0}58'39.94"E 4. 27^{0}28'13.24"N- 94^{0}58'44.52"E		Brick Industry	Sri Subhash Kumar Agarwal, M/S S.A. Brick Field, Japihajia Gaon, P.O. Bokel, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	28.10.21	29.10.19	31.10.19	2 year & 8033 per year C.M.	0.90	
1371	Naduwa Grant Gaon (A Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}29'18.33'N -95^{0}06'45.32"E 2. 27^{0}29'16.75"N -95^{0}06'51.11"E 3. 27^{0}29'18.13"N -95^{0}06'51.18"E 4. 27^{0}29'19.53"N- 95^{0}06'45.50"E		Brick Industry	Sri Ram Chandra Das, M/S A Brick Field, Naduwa Grant Gaon, P.O. Dikom, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	28.10.21	29.10.19	31.10.19	2 year & 8033 per year C.M.	0.65	
1372	Deihori P117 D724 Earth Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'37.5'N -93^{0}44'10.2"E 2. 26^{0}33'39.2"N -93^{0}44'14.3"E 3. 26^{0}33'42.3"N -93^{0}44'11.4"E 4. 26^{0}33'40.1"N- 93^{0}44'08.5"E		Brick Industry	M/S MPA-NKA (JV), Near Bokakhat Chariali, Bokakhat - 785612.	Tasaduk Ariful Hussan	6 months	29.10.19	31.10.19	6 month 50,000 C.M.	1.33	
1373	Deihori P126 D568 Earth Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'48.2'N -93^{0}43'35.5"E 2. 26^{0}33'50.3"N -93^{0}43'35.4"E 3. 26^{0}33'47.3"N -93^{0}43'37.3"E 4. 26^{0}33'49.4"N- 93^{0}43'38.5"E		Brick Industry	M/S MPA-NKA (JV), Near Bokakhat Chariali, Bokakhat - 785612.	Tasaduk Ariful Hussan	6 months	29.10.19	31.10.19	6 month 50,000 C.M.	1.73	
1374	No.1 Noloni Doloni Brick Earth, Dist. Karbi Anglong, Assam.	1. 27^{0}18'50.33'N -94^{0}59'42.25"E 2. 27^{0}18'48.06"N -94^{0}59'42.23"E 3. 27^{0}18'47.93"N -94^{0}59'48.12"E 4. 27^{0}18'50.17"N- 94^{0}59'48.29"E		Brick Earth	Mr. Sunit Gohain, M/S S.G. Brick Field, Noloni Chomua Village, P.O. Na-Khat, P.S. Moran, Dist. Dibrugarh, Assam.	Tasaduk Ariful Hussan	28.10.21	29.10.19	01.11.19	2 year & 32,775 C.M.	1.73	
1375	No.1 Naharani Brick Earth, Dist. Karbi Anglong, Assam.	1. 27^{0}13'54.50'N -94^{0}51'17.34"E 2. 27^{0}13'56.65"N -94^{0}51'18.79"E 3. 27^{0}13'56.03"N -94^{0}51'23.72"E 4. 27^{0}13'53.61"N- 94^{0}51'23.19"E		Brick Earth	Mr. Manabjyoti Sonowal, M/S M.S. Brick Field, Naharani Village, P.O. Na-Hazar, P.S. Khowang, Dist. Dibrugarh, Assam.	Tasaduk Ariful Hussan	28.10.21	29.10.19	01.11.19	2 year & 28,500 C.M.	1.0	
1376	Chaulkhowa Gharbandi Chuk Gaon (Mza Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}28'00.78'N -94^{0}58'15.01"E 2. 27^{0}28'00.63"N -94^{0}58'10.59"E 3. 27^{0}28'02.41"N -94^{0}58'11.14"E 4. 27^{0}28'02.77"N- 94^{0}58'14.22"E		Brick Industry	Md. Zeyauddin Ahmed, M/S MZA Brick Field, Chaulkhowa Gharbandi Gaon, P.O. Chaukhowa, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	28.10.21	29.10.19	01.11.19	2 year & 5355 per year C.M.	0.60	
1377	Brick Earth (T.C. Bricks) Mining Permit Area, at 2no. Naharani Gaon, Dist. Dibrugarh, Assam.	1. 27^{0}22'11.66'N -95^{0}05'04.40"E 2. 27^{0}22'14.51"N -95^{0}05'05.21"E 3. 27^{0}22'15.12"N -95^{0}05'03.51"E 4. 27^{0}22'11.23"N- 95^{0}05'01.30"E		Brick Industry	Sri Tapash Konwar, M/S TC Brick Field, 2No. Naharani Gaon, P.O. Dighalia, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	28.10.21	29.10.19	01.11.19	2 year & 6247 per year C.M.	0.70	

1378	Dakhala Mining Permit Area (Silt) Vill. Dakhala, Revenue Circle - Palasbari, Dist. Kamrup, Assam.	1. 26^{0}7'42.07'N -91^{0}29'4.53"E 2. 26^{0}7'38.35"N -91^{0}28'57.28"E 3. 26^{0}7'33.38"N -91^{0}29'4.42"E 4. 26^{0}7'38.98"N- 91^{0}29'14.52"E		Silt	Mr. Manoj Kr. Agarwal, M/S Brahmaputra Infrastructure Ltd. 4th Floor, Royal Plaza, Opp. Apollo Hospital, G.S. Road, Christian Basti, Ghy. 781005. Dist. Dibrugarh, Assam.	Moloi Bora	28.10.21	29.10.19	01.11.19	2 year & 64000 per year C.M.	4.55	4.55
1379	Chatial (SBI) Brick Earth Mining Permit Area Dist. Morigaon, Assam.	1. 26^{0}32'13.70'N -92^{0}57'45.40"E 2. 26^{0}32'12.20"N -92^{0}57'48.00"E 3. 26^{0}32'12.00"N -92^{0}57'42.70"E 4. 26^{0}32'09.00"N- 92^{0}57'45.40"E		Brick Industry	Sri Baranya Khaond (SBI Bricks) Vill. Lakhalabondha, P.O. Jakhalabondha, Nagaon.	Prabal Kumar Goswami	28.10.21	29.10.19	01.11.19	2 year & 2500 per year C.M.	0.3	
1380	Naharkatia Jagun Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}18'24.48'N -95^{0}19'43.41"E 2. 27^{0}18'25.94"N -95^{0}19'47.93"E 3. 27^{0}18'28.20"N -95^{0}19'47.17"E 4. 27^{0}18'26.89"N- 95^{0}19'42.35"E		Brick Earth	M/S I.I.C. Brick Field, (Proprietor: Sri Yakub Ahmed) Naharkatia Jagun Village, P.O. Naharkatia, P.S. Naharkatia, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	01.11.19	04.11.19	2 year & 16956 C.M.	0.95	0.95
1381	Malipathar Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}14'53.35'N -95^{0}23'35.25"E 2. 27^{0}14'51.39"N -95^{0}23'35.72"E 3. 27^{0}14'49.35"N -95^{0}23'31.60"E 4. 27^{0}14'51.04"N- 95^{0}23'30.33"E		Brick Earth	M/S Sarma Brick Field, (Proprietor : Sri Sarat Sarma) Malipathar Village, P.O. Jaypore, P.S. Jaypore, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	01.11.19	04.11.19	2 year & 15350 C.M.	0.86	0.86
1382	Faltutola Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}16'13.06'N -95^{0}22'25.21"E 2. 27^{0}16'13.81"N -95^{0}22'21.99"E 3. 27^{0}16'16.49"N -95^{0}22'22.60"E 4. 27^{0}16'16.01"N- 95^{0}22'25.48"E		Brick Earth	M/S R.M. Brick Field, (Proprietor : Raj Moni Gogoi) Faltutola Village, P.O. Jaypore, P.S. Jaypore, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	01.11.19	04.11.19	2 year & 13388 C.M.	0.75	0.75
1383	Malipathar Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}15'03.89'N -95^{0}23'23.64"E 2. 27^{0}15'01.96"N -95^{0}23'21.61"E 3. 27^{0}14'59.85"N -95^{0}23'23.88"E 4. 27^{0}15'02.05"N- 95^{0}23'25.99"E		Brick Earth	M/S Thakur Brick Field, (Proprietor : Sri Shankar Prashad Kumar) Malipathar Village, P.O. Jaypore, P.S. Jaypore, Dist. Dibrugarh, Assam.	Abhijit Bora	28.10.21	01.11.19	04.11.19	2 year & 13388 C.M.	0.75	0.75
1384	Tantipathar Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}15'03.37'N -95^{0}23'45.27"E 2. 27^{0}15'00.73"N -95^{0}23'44.56"E 3. 27^{0}15'00.95"N -95^{0}23'49.18"E 4. 27^{0}15'00.35"N- 95^{0}23'49.15"E		Brick Earth	M/S Kumar Brothers Brick Field, (Proprietor : Nirmal Prashad Kumar) Tantipathar Village, P.O. Jaypore, P.S. Jaypore, Dist. Dibrugarh, Assam.	Abhijit Bora	05.11.21	02.11.19	06.11.19	2 year & 11246 C.M.	0.63	0.63
1385	Namphakey Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}16'26.93'N -95^{0}21'44.32"E 2. 27^{0}16'24.38"N -95^{0}21'41.20"E 3. 27^{0}16'22.64"N -95^{0}21'43.05"E 4. 27^{0}16'26.11"N- 95^{0}21'46.37"E		Brick Earth	M/S U.B. Brick Field, (Proprietor : Sri Utpal Baruah) Namphakey Village, P.O. Jaypore, P.S. Jaypore, Dist. Dibrugarh, Assam.	Abhijit Bora	05.11.21	02.11.19	06.11.19	2 year & 15172 C.M.	0.85	0.85
1386	Malipathar Gaon Brick Earth Quarry, Dist. Dibrugarh, Assam.	1. 27^{0}15'07.06'N -95^{0}23'47.38"E 2. 27^{0}15'11.10"N -95^{0}23'49.37"E 3. 27^{0}15'12.48"N -95^{0}23'47.13"E 4. 27^{0}15'07.87"N- 95^{0}23'44.72"E		Brick Earth	M/S A.B. Brick Field, (Proprietor : Sri Bijoy Prashad Kumar) Malipathar Village, P.O. Jaypore, P.S. Jaypore, Dist. Dibrugarh, Assam.	Abhijit Bora	05.11.21	02.11.19	06.11.19	2 year & 19814 C.M.	1.11	1.11
1387	Selected Sand Extraction Permit of Buridihing River at Uttam Mati Area, Dist. Dibrugarh, Assam.	1. 27^{0}17'51.78'N -95^{0}20'49.69"E 2. 27^{0}17'54.91"N -95^{0}20'50.95"E 3. 27^{0}17'54.38"N -95^{0}20'53.10"E 4. 27^{0}17'51.21"N- 95^{0}20'51.97"E		Sand	Sri Ripon Borah, House no. SAP2023, OIL Colony, Kamalabari Road, Duliajan	Prabal Kumar Goswami	06.11.21	04.11.19	07.11.19	2 year & 7213 C.M.	0.65	
1388	Uttam Mati Sand Extraction Permit area on Buridihing River, Dist. Dibrugarh, Assam.	1. 27^{0}17'54.83'N -95^{0}20'39.01"E 2. 27^{0}17'58.83"N -95^{0}20'38.52"E 3. 27^{0}17'58.86"N -95^{0}20'40.68"E 4. 27^{0}17'54.94"N- 95^{0}20'41.26"E		Sand	M/S ASCON S.G. Commercial Complex, RCN path, Dibrugarh.	Prabal Kumar Goswami	06.11.21	04.11.19	07.11.19	2 year & 8322 C.M.	0.75	

1389	Karnamadhu Part - II Patt Land Ordinary Earth Mining Permit Area, Dist. Karimganj, Assam.	1. 24^{0}49'40.00'N -92^{0}20'47.00"E 2. 24^{0}49'39.00"N -92^{0}20'49.00"E 3. 24^{0}49'38.00"N -92^{0}20'50.00"E 4. 24^{0}49'37.00"N- 92^{0}20'49.00"E 5. 24^{0}49'37.00"N- 92^{0}20'50.00"E 6. 24^{0}49'37.00"N- 92^{0}20'48.00"E 7. 24^{0}49'38.00"N- 92^{0}20'47.00"E		Ordinary Earth	Md. Achduz Zaman, Vill. Ujandhi, P.O. Karnamadhu, Karimganj, Dist. Karimganj, Assam.	Prabal Kumar Goswami	06.11.21	04.11.19	07.11.19	2 year & 33896 per year C.M.	0.6905	
1390	Sand Extraction at Oujari No. 1 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26.17002^{0}N -92.15304^{0}E 2. 24.17012^{0}N -92.15289^{0}E 3. 24.16474^{0}N -92.16730^{0}E 4. 24.16463^{0}N- 92.16745^{0}E		Sand	M/S Allied Construction, Narayan Ch. Baishya Building, Opp. Ashram Road, Santipur, Guwahati - 781009.	Prabal Kumar Goswami	06.11.21	04.11.19	07.11.19	2 year & 10,000 C.M.	4.8	
1391	Guimara Mining Permit Area (Silt), Vill. Guimara, Revenue Circle - Palasbari, Dist. Kamrup, Assam.	1. 26^{0}8'18.89'N -91^{0}26'46.23"E 2. 26^{0}8'15.30"N -91^{0}26'43.57"E 3. 26^{0}8'11.44"N -91^{0}26'48.67"E 4. 26^{0}8'15.73"N- 91^{0}26'53.88"E		Silt	Mr. Manoj Kr. Agarwal, M/S Brahmaputra Infrastructure Ltd. 4th Floor, Royal Plaza, Opp. Apollo Hospital, G.S. Road, Christian Basti, Ghy. 781005. Dist. Dibrugarh, Assam.	Moloi Bora	06.11.21	29.10.19	07.11.19	2 year & 60,000 C.M.	4.6	4.64
1392	Maliata Gaon Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (R), Assam.	1. 26^{0}04'09.620'N -91^{0}32'36.439"E 2. 26^{0}04'09.393"N -91^{0}32'37.184"E 3. 26^{0}04'08.483"N -91^{0}32'37.023"E 4. 26^{0}04'07.734"N- 91^{0}32'36.654"E 5. 26^{0}04'08.332"N- 91^{0}32'35.703"E 6. 26^{0}04'09.133"N- 91^{0}32'35.853"E		Ordinary Earth	Sri Dinesh Das, Maliata Gaon, Gosihat, Palasbari, Kamrup (R)	Prabal Kumar Goswami	06.11.21	06.11.19	07.11.19	2 year & 598 per year C.M.	0.067	
1393	Helagog Patta land Erth and Stone Mining Area, Dist. Kamrup (M), Assam.	1. 26^{0}07'19.885'N -92^{0}03'38.660"E 2. 26^{0}07'18.759"N -92^{0}03'39.662"E 3. 26^{0}07'17.299"N -92^{0}03'40.822"E 4. 26^{0}07'16.122"N- 92^{0}03'41.124"E 5. 26^{0}07'15.028"N- 92^{0}03'40.271"E 6. 26^{0}07'14.729"N- 92^{0}03'39.255"E 7. 26^{0}07'16.145"N-92^{0}03'38.506"E 8. 26^{0}07'17.379"N-92^{0}03'37.356" E 9. 26^{0}07.18.733"N-92^{0}03'37.518"E		Stone & Earth	Sri Jayanta Dey, Nitaji Pally Road, P.O. Settlement, P.S. Karimganj, Dist. Karimganj.	Prabal Kumar Goswami	13.11.24	08.11.19	15.11.19	5 year & 30,000 per year Stone C.M. & 8,459 C.M. per year Earth	1.3	
1394	Jagaloni Grant Gaon (B.M.R. Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}23'01.71'N -94^{0}48'14.10"E 2. 27^{0}23'00.05"N -94^{0}48'17.37"E 3. 27^{0}23'01.52"N -94^{0}48'18.35"E 4. 27^{0}23'03.21"N- 94^{0}48'14.89"E		Brick Industry	Sri Tridip Gogoi, M/s B.M.R. Brick Field, Jagaloni Grant gaon, P.O. Bogibeel, Dist. Dibrugarh.	Prabal Kumar Goswami	13.11.21	08.11.19	15.11.19	2 year & 4,909 per year C.M.	0.55	
1395	Sarupathar Bongali Gaon (R.B.R Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}27'09.57'N -95^{0}11'39.56"E 2. 27^{0}27'11.23"N -95^{0}11'38.34"E 3. 27^{0}27'08.78"N -95^{0}11'34.07"E 4. 27^{0}27'07.09"N- 95^{0}11'35.15"E		Brick Industry	Sri Ranjan Gogoi, M/s R.B.R. Brick Field, Sarupathar Gaon, P.O. Chabua, Dist. Dibrugarh.	Prabal Kumar Goswami	13.11.21	08.11.19	15.11.19	2 year & 6,209 per year C.M.	0.6957	
1396	Amguri Kachukhat Gaon Ordinary Earth Mining Permit Area, Titabor, Dist. Jorhat, Assam.	1. 26^{0}34'55.99'N -94^{0}15'5.99"E 2. 26^{0}34'54.32"N -94^{0}15'6.46"E 3. 26^{0}34'55.13"N -94^{0}15'3.84"E 4. 26^{0}34'54.02"N- 94^{0}15'4.16"E		Ordinary Earth	Sri Madhurjya Kachari, Vill. Kachukhat, P.O. Kachukhat, P.S. Titabor, Dist. Jorhat, Assam.	Lakshyajit Sonowal	13.11.21	11.11.19	16.11.19	2 year & 2000 per year C.M.	0.2676	0.2542
1397	Kujibali Habi Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 26^{0}57'15.1'N -94^{0}42'35.1"E 2. 26^{0}57'14.7"N -94^{0}42'36.4"E 3. 26^{0}57'16.7"N -94^{0}42'37.2"E 4. 26^{0}57'17.1"N- 94^{0}42'35.2"E		Ordinary Earth	Sri Srimonta Chutia, Vill. Solaguri Gaon, P.O. Hahchara, P.S. Kujibali, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	13.11.21	10.11.19	16.11.19	2 year & 2500 per year C.M.	0.2676	0.2542
1398	Mitong Na- Katani Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 26^{0}57'20.62'N -94^{0}30'32.72"E 2. 26^{0}57'20.5"N -94^{0}30'34.1"E 3. 26^{0}57'19.1"N -94^{0}30'34.4"E 4. 26^{0}57'19.2"N- 94^{0}30'33.1"E		Ordinary Earth	Sri Paranjyoti Bharali, Vill. Decial Gaon, P.O. Silpukhuri, P.S. Gaurisagar, Dist. Sivsagar, Assm.	Jyoti Prasad Rajkhowa	13.11.21	10.11.19	16.11.19	2 year & 5000 per year C.M.	1.12	1.06

1399	Brick Earth (Luxmi Bricks) Mining Permit Area at 2No. Gulimora Gaon, Dist. Dibrugarh, Assam.	1. 27^{0}24'00.39'N -95^{0}17'49.02"E 2. 27^{0}23'59.29"N -95^{0}17'49.02"E 3. 27^{0}23'57.63"N -95^{0}17'45.74"E 4. 27^{0}23'58.71"N- 95^{0}17'45.02"E		Ordinary industry	Sri Kushai Sonowal, M/s Luxmi Brick Field, 2 No. Gulimora Gaon, P.O. Hoogrijan, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	13.11.21	15.11.19	16.11.19	2 year & 3,571 per year C.M.	0.40	
1400 Add. C.S.	Golia Ordinary Earth/ Clay Mining Permit Area, Dist. Barpeta, Assam.	1. 90^{0}55'33.59'E -26^{0}23'02.10"N 2. 90^{0}55'35.67"E -26^{0}23'02.08"E 3. 90^{0}55'35.68"E -26^{0}23'00.90"N 4. 90^{0}55'33.67"E- 26^{0}23'00.67"N		Ordinary Earth/ Clay	Ibrahim Ali, Kumullipara, P.O. Joshi Hatipara, Dist. Barpeta, Assam.	Abhijit Bora	05.11.21	06.11.19	08.11.19	2 year & 10,000 per year C.M.	1.0864	1.0864
1401	Diyung River Mining Permit Area, Dist. Dima Hasao, Assam.	1. 93^{0}03.744'N -25^{0}10.150"E 2. 93^{0}03.707"N -25^{0}10.211"E 3. 93^{0}04.381"N -25^{0}10.627"E 4. 93^{0}04.395"E- 25^{0}10.644"E		Boulder/ Sand Gravel	M/s G. D. Stone Industry, Boro Wapu, P.O. Mahur, Dist. Dima Hasao, Assam.	Abhijit Bora	05.11.21	06.11.19	08.11.19	2 year & 20,000 C.M. Boulder, 2,000 C.M. Sand Gravel	4.65	3.52
1402	Majerchar Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 90^{0}00'11.2'E -26^{0}02'16.9"N 2. 90^{0}00'07.0"E -26^{0}02'17.7"N 3. 90^{0}00'08.1"E -26^{0}02'20.5"N 4. 90^{0}00'08.1"E- 26^{0}02'19.7"N		Ordinary earth	Kader Ali, Kuntirchar, P.O. Falimari, Dist. Dhubri.	Abhijit Bora	05.11.21	06.11.19	08.11.19	2 year & 10,000 C.M.	2.4619	2.4619
1403	Khalasi R.F. Mohal,Dist. Kokrajhar, BTAD, Assam.	1. 90^{0}13'35.03'E -26^{0}39'39.91"N 2. 90^{0}13'41.83"E -26^{0}39'39.40"N 3. 90^{0}13'41.99"E -26^{0}39'31.26"N 4. 90^{0}13'34.59"E- 26^{0}39'31.56"N		Ordinary earth	The Divisional Forest Officer, (Haltugaon Division) Kokrajhar, P.O. Kokrajhar, Dist. Kokrajhar, Assam.	Abhijit Bora	05.11.24	06.11.19	08.11.19	5 year & 10,000 C.M. Sand, 5000 C.M. Gravel, 10000 C.M. Boulder.	5.0	5.0
1404	Jamuna River Sand Mahal (Howraghat), Dist. Karbi Anglong, Assam.	1. 26^{0}05'15.5'N -93^{0}02'56.8"E 2. 26^{0}05'15.3"N -93^{0}02'57.4"E 3. 26^{0}06'13.4"N -93^{0}02'08.1"E 4. 26^{0}06'12.8"N- 93^{0}02'08.8"E		Sand	Momit Khaklary, Howraghat, P.O. Howraghat, Dist. Karbi Anglong, Assam.	Abhijit Bora	15.11.21	13.11.19	18.11.19	2 year & 6,428.57 C.M. Sand,	1.00	0.78
1405	Jamuna River Sand Mahal (New), Samuguri, Dist. Karbi Anglong, Assam.	1. 26^{0}04'33.6'N -93^{0}06'24.7"E 2. 26^{0}04'33.4"N -93^{0}06'25.4"E 3. 26^{0}04'19.6"N -93^{0}06'57.4"E 4. 26^{0}04'20.7"N- 93^{0}06'58.4"E		Sand	Gonesh Teron, Sonari Terang Gaon, P.O. Tarabasa, Dist. Karbi Anglong, Assam.	Abhijit Bora	15.11.21	13.11.19	18.11.19	2 year & 6,428.57 C.M. Sand,	1.00	0.78
1406	Chapar Revenue Circle P.P. Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}18'50.05'N -90^{0}27'40.00"E 2. 26^{0}18'49.03"N -90^{0}27'40.03"E 3. 26^{0}18'49.57"N -90^{0}27'43.75"E 4. 26^{0}18'51.00"N- 90^{0}27'43.00"E		Ordinary Earth	M/s N.C. Das & Co. Ward No.5, R.D. Road, P.O. Rangia, Dist. Kamrup , Assam.	Abhijit Bora	15.11.21	12.11.19	18.11.19	2 year & 28500 C.M.	1.004	1.004
1407	Sreegram Part - II Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}14'53.4'N -90^{0}20'00.4"E 2. 26^{0}14'52.5"N -90^{0}20'02.3"E 3. 26^{0}14'53.5"N -90^{0}20'03.5"E 4. 26^{0}14'54.0"N- 90^{0}20'01.3"E		Brick Earth	M/s S.B.I. Brick Industries, Sreegram Part - I, P.O. Salkocha, Dist. Dhubri, Assam.	Abhijit Bora	18.11.21	19.11.19	20.11.19	2 year & 8000 C.M.	0.9205	0.9205
1408	4.90 Ha Solengi River Bed Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}53'14.77'N -93^{0}38'22.12"E 2. 26^{0}53'13.51"N -93^{0}38'25.17"E 3. 26^{0}52'42.70"N -93^{0}38'20.75"E 4. 26^{0}52'42.57"N- 93^{0}38'19.63"E		Ordinary earth	ECI Engineering & Construction Co.Ltd. Plot No. A-12-13, Panchavati Township, Manikonda, Hyderabad - 500089, Andhra Pradesh, India	Abhijit Bora	18.11.21	19.11.19	20.11.19	2 year & 1,20,000 C.M.	4.90	4.36
1409	1 No. Sadhukhuti Kissam Brick Earth Mining Permit Area (Dag No. 33), Dist. Hijai, Assam.	1. 25^{0}46'18.0'N -93^{0}09'14.0"E 2. 25^{0}46'18.1"N -93^{0}09'13.2"E 3. 25^{0}46'22.4"N -93^{0}09'14.8"E 4. 25^{0}46'23.0"N- 93^{0}09'13.9"E		Brick Earth	M/s Bhola Baba Industry, Proprietor: Bijoy Mazumdar, 1 No. Sadhukhuti Kissamat, P.O. Lumding, Dist. Hojai, Assam.	Abhijit Bora	18.11.21	19.11.19	20.11.19	2 year & 1000 C.M.	0.1873	0.1873
1410	Bhogdoi River Sand (Duliagaon) Mining Permit Area, (for Municipalwork Only) Garmur, Murmuria, Dist. Jorhat, Assam.	1. 26^{0}44'34.77'N -94^{0}16'14.90"E 2. 26^{0}4'34.17"N -94^{0}16'15.41"E 3. 26^{0}44'24.96"N -94^{0}16'23.11"E 4. 26^{0}44'25.16"N- 94^{0}16'22.85"E		Sand	Sri Sumesh Tanti, Meleng Tea Estate, P.O. Fechual, P.S. Teok, Dist. Jorhat, Assam.	Lakshyajit Sonowal	24.11.21	18.11.19	25.11.19	2 year & 3,000 C.M.	0.65	

1411	Brahmaputra River Bed Ordinary Clay Mining Permit Area (SK-1), Doomduma Division, Dist. Tinsukia, Assam.	1. 27^{0}49'28.76'N -95^{0}39'54.69"E 2. 27^{0}49'27.25"N -95^{0}39'57.28"E 3. 27^{0}49'21.40"N -95^{0}39'49.49"E 4. 27^{0}49'18.61"N- 95^{0}39'51.24"E		Ordinary Clay	Sri Jayanta Nath Buragohain, Bordoloi Nagar, Lane No. 8, See - III, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	24.11.21	18.11.19	25.11.19	2 year & 13,000 C.M.	2.5	
1412	Brick Earth (D.B. Bricks) Mining Permit Area at 1No. Kachamari Gaon. Dist. Dibrugarh, Assam.	1. 27^{0}08'07.82'N -94^{0}46'42.87"E 2. 27^{0}08'09.90"N -94^{0}46'42.87"E 3. 27^{0}08'09.98"N -94^{0}46'45.51"E 4. 27^{0}08'07.95"N- 94^{0}46'45.33"E		Brick Industry	Md. Nazamul Hussan, M/S D.B. Bricks Field, 1 No. Kachamari Gaon, P.O. Chakalia (Sepon), Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	24.11.21	18.11.19	25.11.19	2 year & 4,016 per year C.M.	0.45	
1413	Selected Sand Extraction Permit Area At Jagunghat Near Gabharu Dolong, Dist. Dibrugarh, Assam.	1. 27^{0}18'34.91'N -95^{0}16'28.08"E 2. 27^{0}18'33.38"N -95^{0}16'29.84"E 3. 27^{0}18'34.49"N -95^{0}16'30.92"E 4. 27^{0}18'35.96"N- 95^{0}16'29.23"E		Sand	M/S S.K. Enterprice, Jayanagar, P.O. Duliajan, P.S. Duliajan, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	24.11.21	18.11.19	25.11.19	2 year & 550 C.M.	0.30	
1414	Selected Sand Extraction Plot at Bantana Majuli, Dist. Dibrugarh, Assam.	1. 27^{0}20'23.65'N -95^{0}11'04.89"E 2. 27^{0}20'23.16"N -95^{0}11'08.51"E 3. 27^{0}20'19.78"N -95^{0}11'07.81"E 4. 27^{0}20'20.39"N- 95^{0}11'04.36"E		Sand	M/S E-3 Engineering, Pole Manufauring Copany, Kathalguri, Duliajan, Dibrugarh.	Prabal Kumar Goswami	24.11.21	18.11.19	25.11.19	2 year & 2,500 per year C.M.	1.00	
1415	Brick Earth (B.L. Bricks) Mining Permit Area at Bahoni Gaon, Dist. Dibrugarh, Assam.	1. 27^{0}13'08.07'N -95^{0}08'44.93"E 2. 27^{0}13'06.75"N -95^{0}08'44.66"E 3. 27^{0}13'07.14"N -95^{0}08'41.82"E 4. 27^{0}13'08.59"N- 95^{0}08'42.05"E		Brick Industry	Sri Tirtharaj Limboo, M/s B.L. Brick Field, Bahoni Gaon, P.O. Tingkhong, Dist. Dibrugarh.	Prabal Kumar Goswami	24.11.21	15.11.19	25.11.19	2 year & 3,124 per year C.M.	0.35	
1416	Goraimari Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}28'37.50'N -90^{0}39'46.60"E 2. 26^{0}28'35.50"N -90^{0}39'46.70"E 3. 26^{0}28'33.20"N -90^{0}39'51.60"E 4. 26^{0}28'36.99"N- 90^{0}39'52.24"E		Ordinary Earth	Md. Abdul Latif bania, Vill. Goraimari, P.O. Goraimari, Dist. Bongaigaon, Assam.	Prabal Kumar Goswami	24.11.21	18.11.19	25.11.19	2 year & 11,940 per year C.M.	1.3378	
1417	Chatial Brick Earth (GSB Bricks) Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}31'22.54'N -92^{0}57'52.48"E 2. 26^{0}31'23.98"N -92^{0}57'59.83"E 3. 26^{0}31'21.50"N -92^{0}57'52.61"E 4. 26^{0}31'22.67"N- 92^{0}57'00.20"E		Brick Industry	Smti. Harprit Kour, Vill. Borpeta Habi, P.O. Borbhogia, P.S. Kaliabor, Chatial, Nagaon.	Prabal Kumar Goswami	24.11.21	25.11.19	28.11.19	2 year & 6247 per year C.M.	0.7	
1418	Jamuguri Brick Earth Mining Permit Area, Dist. Udalguri, BTAD, Assam.	1. 26^{0}43'34.52'N -92^{0}14'21.78"E 2. 26^{0}43'33.83"N -92^{0}14'18.56"E 3. 26^{0}43'29.15"N -92^{0}14'19.60"E 4. 26^{0}43'29.36"N- 92^{0}14'23.02"E		Brick earth	M/s Kati Ram Brick Industry, Jamuguri Gaon, P.O. Jamuguri, Dist. Udalguri, BTAD, Assam.	Abhijit Bora	20.11.21	20.11.19	22.11.19	2 year & 26436 C.M.	1.4811	1.4811
1419	Gova Brick Earth Permit Area, (Dag No. 26, Patta No. 45), Dist. Morigaon, Assam.	1. 26^{0}06'26.50'N -92^{0}16'15.70"E 2. 26^{0}06'27.20"N -92^{0}16'18.90"E 3. 26^{0}06'24.20"N -92^{0}16'16.00"E 4. 26^{0}06'23.30"N- 92^{0}16'19.00"E		Brick earth	J.R.N. Bricks (Proprietor: Lucky Srivastava) Borgaon (Palahguri), P.O. Killing Valley, Dist. Morigaon, Assam.	Abhijit Bora	20.11.21	20.11.19	22.11.19	2 year & 4000 C.M.	0.9	0.9
1420	Kamarkuchi Ordinary Earth Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}20'48.8'N -91^{0}28'37.2"E 2. 26^{0}20'50.0"N -91^{0}28'37.4"E 3. 26^{0}20'49.8"N -91^{0}28'29.6"E 4. 26^{0}20'48.8"N- 91^{0}28'29.7"E		Ordinary Earth	Shree Gautam Construction Co. Ltd. Amaze Tower, 4th Floor, P.O. Paltan Bazar, Dist. Kamrup (M), Assam.	Abhijit Bora	20.11.21	20.11.19	22.11.19	2 year & 23884 C.M.	1.338	1.338
1421	Gopeswar Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}44'32.5'N -26^{0}19'27.3"E 2. 91^{0}44'33.6"N -26^{0}19'29.1"E 3. 91^{0}44'34.1"N -26^{0}19'29.1"E 4. 91^{0}44'34.7"N- 26^{0}19'31.2"E		Ordinary Earth	Prafulla Kakati Alipub, P.O. Baihata Chariali, Dist. Kamrup, Assam.	Abhijit Bora	20.11.21	20.11.19	22.11.19	2 year & 20,000 C.M.	1.0436	1.0436
1422	Santoshpur P.P. Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}18'57.03'N -90^{0}45'14.05"E 2. 26^{0}18'57.08"N -90^{0}45'16.04"E 3. 26^{0}18'53.03"N -90^{0}45'18.06"E 4. 26^{0}18'52.09"N- 90^{0}45'17.04"E		Ordinary Earth	Sher Ali, Santoshpur, P.O. Santoshpur, Dist. Bongaigaon, Assam.	Abhijit Bora	20.11.21	20.11.19	22.11.19	2 year & 10,000 C.M.	1.0035	1.0035
1423	Chiri River Mining Permit Area, Dist. Dima Hasao, Assam.	1. 93^{0}04.780'E -25^{0}01.684"N 2. 93^{0}04.586"N -25^{0}01.157"E		Boulder & Sand Gravel.	Laltuorpui Hmar, Boro Arkap, P.O. Mahur, Dist. Dima Hasao, Assam.	Abhijit Bora	26.11.21	23.11.19	28.11.19	2 year & 80,000 C.M. Boulder, 10,000 C.M. Sand gravel.	4.89	4.23

1424	Jinam River Mining Permit Area, Dist. Dima Hasao, Assam.	1. 93^{0}10.841'E -25^{0}02.143"N 2. 93^{0}10.502"N -25^{0}01.791"E		Boulder & Sand Gravel.	Nathanael Thiek, Boro Arkap, P.O. Mahur, Dist. Dima Hasao, Assam.	Abhijit Bora	26.11.21	23.11.19	28.11.19	2 year & 30,000 C.M. Boulder, 5,000 C.M. Sand gravel.	4.76	3.57
1425 RTI	No- Pani Sarthe Killing Gaon Govt. Land Stone Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}29'26.6'N -93^{0}05'03.3"E 2. 26^{0}29'29.9"N -93^{0}05'09.6"E 3. 26^{0}29'23.6"N -93^{0}05'12.2"E 4. 26^{0}29'17.8"N- 93^{0}05'07.4"E		Stone	Bhupen Killing, Harmati Killing Gaon, P.O. Kat Teron, Dist. Karbi Anglong, Assam.	Abhijit Bora	25.11.21	25.11.19	28.11.19	2 year & 4000 C.M.	3.0	3.0
1426	Sarutari Nonkey Gaon Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}03'44.834'N -91^{0}52'35.192"E 2. 26^{0}03'44.995"N -91^{0}52'32.769"E 3. 26^{0}03'42.675"N -91^{0}52'31.856"E 4. 26^{0}03'41.049"N- 91^{0}52'33.269"E 5. 26^{0}03'41.880"N-91^{0}52'35.910"E 6. 26^{0}03'40.330"N-91^{0}52'34.670"E 7. 26^{0}03'42.077"N-91^{0}52'33.773"E		Ordinary Earth	Sri Tarun Teron, Sarutari Nonkey, P.O. Byrnihat, Sonapur, Kamrup (M)	Prabal Kumar Goswami	25.11.21	28.11.19	29.11.19	2 year & 22,448 C.M.	1.15	
1427	Ashraf Brick Industry Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'50.81'N -93^{0}20'22.17"E 2. 26^{0}51'50.92"N -93^{0}20'23.41"E 3. 26^{0}51'49.76"N -93^{0}20'23.71"E 4. 26^{0}51'49.71"N- 93^{0}20'22.40"E		Brick earth	Ashraf Brick Industry, (Proprietor: Md. Moynal Sheikh), Serelia Bangaligaon Gaon, P.O. Serelia, Dist. Biswanath, Assam.	Abhijit Bora	25.11.21	27.11.19	29.11.19	2 year & 2142 C.M.	0.12	0.12
1428	Maukuchi P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}39'40.9'E -26^{0}22'53.6"N 2. 91^{0}39'40.9"E -26^{0}22'54.5"N 3. 91^{0}39'36.1"E -26^{0}22'53.7"N 4. 91^{0}39'36.7"E- 26^{0}22'54.5"N		Ordinary Clay	Ashraf Brick Industry, (Proprietor: Md. Moynal Sheikh), Serelia Bangaligaon Gaon, P.O. Serelia, Dist. Biswanath, Assam.	Abhijit Bora	25.11.21	27.11.19	29.11.19	2 year & 28000 C.M.	1.8772	1.8772
1429	NIZ Gondhmow Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}36'03.7'E -26^{0}12'04.3"N 2. 91^{0}36'07.5"E -26^{0}11'58.8"N 3. 91^{0}36'15.1"E -26^{0}12'02.1"N 4. 91^{0}36'11.4"E- 26^{0}12'07.6"N		Ordinary Earth	Pranab Sarmah, Sualkuchi, P.O. Sualkuchi, Dist. Kamrup, Assam.	Abhijit Bora	25.11.21	27.11.19	29.11.19	2 year & 25000 C.M.	4.65	4.65
1430	Changpijang River Mining Permit Area, Dist. Dima Hasao, Assam.	1. 93^{0}07.077'E -25^{0}10.311"N 2. 93^{0}07.085"E -25^{0}10.308"N 3. 93^{0}07.217"E -25^{0}09.956"N 4. 93^{0}07.210"E- 25^{0}09.950"N		Boulder & Gravel.	Sehgoulal Gamlhou, Changpijang, P.O. Mahur, Dist. Dima Hasao, Assam.	Abhijit Bora	25.11.21	27.11.19	29.11.19	2 year & 5500 C.M. Boulder 4,000 C.M. Gravel.	1.65	1.46
1431	Lliapara Islamri Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 90^{0}21'38.5"E -26^{0}12'24.7"N 2. 90^{0}21'40.2"E -26^{0}12'24.6"N 3. 90^{0}21'38.9"E -26^{0}12'26.2"N 4. 90^{0}21'38.2"E- 26^{0}12'26.3"N		Brick earth	M/s New Nobin Bricks Field, Vill. Hatipota Part II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	25.11.21	23.11.19	28.11.19	2 year & 8000 C.M.	1.3554	1.3554
1432	North Guwahati Rangoli Pahar Ordinary Clay/ Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}42'56.0"E -26^{0}11'20.2"N 2. 91^{0}42'56.2"E -26^{0}11'21.8"N 3. 91^{0}42'57.2"E -26^{0}11'21.5"N 4. 91^{0}42'57.3"E- 26^{0}11'19.8"N		Ordinary Clay/ earth	Jagannath Das, Dihing Satra, P.O. North Guwahati, Dist. Kamrup, Assam.	Abhijit Bora	25.11.21	27.11.19	28.11.19	2 year & 3000 C.M.	0.198	0.198
1433	Jatinga River minor Mineral Unit-2 (Stone), Dist. Cachar, Assam.	1. 24^{0}58'52.8"N -92^{0}43'34.00"E 2. 24^{0}58'39.60"N -92^{0}45'10.50"N		Stone	Debojit Deb, Hospital Road, P.O. Hospital Road, Silchar, Dist. Cachar, Assam.	Abhijit Bora	25.11.24	29.11.19	30.11.19	5 year & 535000 C.M.	24.0	21.6
1434	Jatinga River minor Mineral Unit-1 (Stone), Dist. Cachar, Assam.	1. 25^{0}00'35.60"N -92^{0}45'00.40"E 2. 24^{0}59'08.36"N -92^{0}43'09.00"N		Stone	Apurba Rajkumar, Bhajantipur Pt.-II, P.O. Chencoorie, Dist. Cachar, Assam.	Abhijit Bora	25.11.24	29.11.19	30.11.19	5 year & 535000 C.M.	24.0	21.6
1435	Shilairpar Part II P.P. Land Ordinary Clay Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}08'00.91"N -89^{0}58'27.20"E 2. 26^{0}08'01.03"N -89^{0}58'27.61"E 3. 26^{0}08'00.43"N -89^{0}58'28.22"E 4. 26^{0}08'00.23"N- 89^{0}58'27.64"E		Ordinary Clay	The Divisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	25.05.20	29.11.19	30.11.19	6 Month & 600 C.M.	0.5	0.5

1436	Remcha Hills Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}12'3.091"N -91^{0}46'49.554"E 2. 26^{0}12'2.799"N -91^{0}46'50.147"E 3. 26^{0}12'2.162"N -91^{0}46'50.077"E 4. 26^{0}12'1.336"N- 91^{0}46'50.573"E		Ordinary Earth	Sri Pawan Kumar Sarma, Sharma Rice Mills, Glass Factory Compound, Vill. Fatasil, P.O. Bharalumukh, P.S. Bharalumukh, Dist. Kamrup (M), Assam.	Moloi Bora	03.12.21	28.11.19	04.12.19	2 year & 1116 C.M.	0.42341	0.42341
1437 RTI	Stone & sand - Gravel Mining Permit Area, Vill. Vokek Ajee (Mensing Terang Gaon), P.O. Manja, P.S. Manja, Dist. Karbi Anglong, Assam.	1. 26^{0}00'38.60'N -93^{0}29'20.60"E 2. 26^{0}00'39.00"N -93^{0}29'29.30"E 3. 26^{0}00'30.43"N -93^{0}29'21.63"E 4. 26^{0}00'31.00"N- 93^{0}29'34.51"E		Stone	M/s Puja Construction, Govt. Contractor & Supplier, Chandrapur Ward No. -2, Bokajan, Pin. 782480, Dist. Karbi Anglong, Assam.	Moloi Bora	30.11.22	24.10.19	04.12.19	3 year & 37749.38 C.M. stone & 16224.69 C.M. sand Gravel	4	
1438 DGM Sir	DBR/22/ Buridihing/ Jagunghat/ Sand Mining Permit Area of 2019-21, Dist. Dibrugarh, Assam.	1. 95^{0}19'54.34"E -27^{0}18'55.22"N 2. 95^{0}19'46.70"E -27^{0}19'08.98"N 3. 95^{0}19'49.41"E -27^{0}19'10.12"N 4. 95^{0}19'57.19"E- 27^{0}18'56.13"N		Sand	M/s Saikia Associates, (Proprietor: Ahindra Saikia) Lachit Nagar, P.O. Dibrugarh, Dist. Dibrugarh, Assam.	Abhijit Bora	03.12.21	02.12.19	05.12.19	2 year & 20000 C.M.	3.75	3.14
1439 DGM Sir	Kharkhori Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 26^{0}56'01.7"N -94^{0}29'23.2"E 2. 26^{0}56'0.9"N - 94^{0}29'23.1"E 3. 26^{0}55'59.8"N -94^{0}29'15.5"E 4. 26^{0}56'00.4"N- 94^{0}29'15.2"E		Ordinary Earth	Sri Akhil Gogoi, Mout Gharpholia Gaon, P.O. Khanamukh, P.S. Gaurisagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	03.12.21	02.12.19	06.12.19	2 year & 5000 C.M.	0.6971	0.6622
1440	Numaligarh Pathar Gaon P.P. Land Sand Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}37'37.98"N -93^{0}45'12.36"E 2. 26^{0}37'40.47"N - 93^{0}45'12.46"E 3. 26^{0}37'40.59"N -93^{0}45'07.46"E 4. 26^{0}37'38.15"N- 93^{0}45'07.52"E		Sand	Sri Durgeswar Sonowal, Numaligarh Pathar Gaon (Ward No. 8), P.O. Numaligarh, P.S. Bokakhat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	03.12.21	02.12.19	06.12.19	2 year & 6000 C.M.	1.0060	0.956
1441 DGM Sir	Siloni Noga Gaon P.P. Land Stone Mining Permit Area, Dist. Charaideo, Assam.	1. 26^{0}48'39.95"N -94^{0}47'39.62"E 2. 26^{0}48'40.90"N - 94^{0}47'41.59"E 3. 26^{0}48'37.57"N -94^{0}47'44.19"E 4. 26^{0}48'34.74"N- 94^{0}47'43.51"E		Stone	Sri Indra Subba, 2 No. Dilighat, P.O. Namrup, P.S. Namrup, Dist. Dibrugarh, Assam.	Lakshyajit Sonowal	03.12.21	02.12.19	06.12.19	2 year & 2000 C.M.	1.07	1.02
1442	Sahar Guwahati (VIIth Part) Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}11'30.984"N -91^{0}45'34.074"E 2. 26^{0}11'30.497"N - 91^{0}45'35.306"E 3. 26^{0}11'29.727"N -91^{0}45'36.203"E 4. 26^{0}11'29.394"N- 91^{0}45'34.995"E 5. 26^{0}11'29.912"N-91^{0}45'33.919"E		Ordinary Earth	Sri Sailajnanda Bharali, P.O. Uzan Bazar, P.S. Latasil, Mouza, Ulubari, Guwahati.	Prabal Kumar Goswami	03.12.21	02.12.19	06.12.19	2 year & 424 C.M.	0.254	
1443	Mining Permit Area No. DBR/26/Buridihing/ Silputa (Sand & Ordinary Clay) MPA on Buridihing River, Dist. Dibrugarh, Assam.	1. 27^{0}14'57.13"N -94^{0}47'01.76"E 2. 27^{0}14'54.62"N - 94^{0}46'52.18"E 3. 27^{0}14'57.24"N -94^{0}46'51.22"E 4. 27^{0}15'00.14"N- 94^{0}46'58.39"E		Ordinary Clay	Sri Debabrat Buragohain, No. 1 Silputa Village, P.O. Silputa, Dibrugarh, Assam.	Prabal Kumar Goswami	03.12.21	03.12.19	06.12.19	2 year & 4,000 C.M.	2.50	
1444 DGM Sir	Lepetkotta Gaon (B.P.L. Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}21'44.21"N -95^{0}51'04.48"E 2. 27^{0}21'43.01"N - 95^{0}51'04.88"E 3. 27^{0}21'41.92"N -95^{0}51'01.45"E 4. 27^{0}21'43.18"N- 95^{0}51'01.04"E		Brick Industry	Sri Rajib Hazarika, M/S BPL Brick Field, Lepetkotta Gaon, P.O. Lepetkotta, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	03.12.21	03.12.19	06.12.19	2 year & 3,571 C.M.	0.40	
1445	Dudpatil Grant (Barakpar) Patta Land Ordinary Earth Mining Permit Area, Dist. Cachar, Assam.	1. 24^{0}53'32.6"N -92^{0}50'59.6"E 2. 24^{0}53'30.4"N - 92^{0}51'03.5"E 3. 24^{0}53'26.7"N -92^{0}50'56.3"E 4. 24^{0}53'20.4"N- 92^{0}51'02.2"E		Ordinary earth	Sri Dipankar Deb, Hospital Road, Silchar, Dist. Cachar, Assam.	Prabal Kumar Goswami	03.12.21	03.12.19	06.12.19	2 year & 1,61,902 C.M.	4.147	
1446	Brahmaputra River Bed Silt Mining Permit Area, (for PWD Work only), Kokilamukh; 2No. Miching Gaon; Dist. Jorhat, Assam.	1. 26^{0}49'50.19"N -94^{0}10'21.89"E 2. 26^{0}49'52.43"N - 94^{0}10'21.38"E 3. 26^{0}49'51.76"N -94^{0}10'18.66"E 4. 26^{0}49'49.36"N- 94^{0}10'19.35"E		Silt	Sri Dipen Gogoi, (Authorized Contractor of PWD, Rural Road Dvn.) Club Road, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	06.12.21	05.12.19	07.12.19	2 year & 5,000 C.M.	0.57	

1447	Garukhunda Gaon (A.D.K. Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}22'58.75"N -95^{0}03'04.47"E 2. 27^{0}22'56.79"N - 95^{0}03'03.31"E 3. 27^{0}22'55.95"N -95^{0}03'04.89"E 4. 27^{0}22'58.04"N- 95^{0}03'06.10"E		Brick Industry	Sri Prantu Gogoi, M/s ADK Brick Field, Garukhunda Gaon, P.O. Konwaripathar, Dist. Dibrugarh.	Prabal Kumar Goswami	06.12.21	06.12.19	07.12.19	2 year & 6,248 C.M.	0.35	
1448	Ganakpara Ordinary Clay Mining Permit Area, for Ordinary Clay, Dist. Kamrup, Assam.	1. 26^{0}03'12.2"N -91^{0}18'45.7"E 2. 26^{0}03'11.2"N - 91^{0}18'47.4"E 3. 26^{0}03'14.4"N -91^{0}18'48.6"E 4. 26^{0}03'14.9"N- 91^{0}18'46.7"E		Ordinary Clay	Deep Prasad Das, Vill. Satpakhali, P.O. Satpakhali, Dist. Kamrup, Assam.	Rupam Das	06.12.21	05.12.19	07.12.19	2 year & 22000 C.M.	1.5614	1.5614
1449	Selected Sand Mining Permit Area at Kulagora on Buridihing River, Dist. Dibrugarh, Assam.	1. 27^{0}19'37.84"N -95^{0}06'29.99"E 2. 27^{0}19'38.88"N - 95^{0}06'24.83"E 3. 27^{0}19'37.54"N -95^{0}06'24.34"E 4. 27^{0}19'36.45"N- 95^{0}06'29.77"E		Sand & Ordinary Clay	M/s A.M. Construction West Milan Nagar, P.O. CR Building, Dibrugarh.	Prabal Kumar Goswami	06.12.21	06.12.19	07.12.19	2 year & 1,700 C.M. & 250 C.M. Ordinary Clay.	0.65	
1450	Ajara P.P. Land Ordinary Clay/ Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}38'46.8"E -26^{0}21'17.6"N 2. 91^{0}38'43.9"E - 26^{0}21'17.9"N 3. 91^{0}38'47.0"E -26^{0}21'21.2"N 4. 91^{0}38'46.0"E- 26^{0}21'21.7"N		Ordinary Clay	Manoj Kr. Deka, Alta Gaon, P.O. baihata, Dist. Kamrup, Assam.	Abhijit Bora	06.12.21	11.12.19	16.12.19	2 year & 10,000 C.M. Ordinary Clay.	0.9366	0.9366
1451	Niz Hajo Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}15'42.8"N -91^{0}31'17.9"E 2. 26^{0}15'45.0"N - 91^{0}31'18.5"E 3. 26^{0}15'44.6"N -91^{0}31'20.6"E 4. 26^{0}15'43.4"N- 91^{0}31'20.5"E		Ordinary Clay	Apurba Kr. Das, hajo Pakhamela, P.O. Hajo, Dist. Kamrup, Assam.	Abhijit Bora	06.12.21	11.12.19	16.12.19	2 year & 16,000 C.M. Ordinary Clay.	0.9245	0.9245
1452	Athgaon Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 91^{0}37'48.7"E -26^{0}17'50.5"N 2. 91^{0}37'45.7"E - 26^{0}17'50.0"N 3. 91^{0}37'44.7"E -26^{0}17'53.0"N 4. 91^{0}37'46.2"E- 26^{0}17'53.4"N		Ordinary Earth	Manabendra Kalita, Guita Dakshin Singra Gaon, P.O. Soneswar, Dist. Kamrup, Assam.	Abhijit Bora	06.12.21	09.12.19	16.12.19	2 year & 14,000 C.M. Ordinary Earth.	0.9366	0.9366
1453	Maa Brick Industry Mining Permit Area, Dist. Biswanath, Assam.	1 26^{0}50'37.62"N -93^{0}18'31.40"E 2. 26^{0}50'37.37"N -93^{0}18'29.09"E 3. 26^{0}50'36.43"N -93^{0}18'28.96"E 4. 26^{0}50'36.69"N- 93^{0}18'31.25"E		Brick Earth	Maa Brick Industry (Proprietor: Md. Zakir Khan) Sukansuti Gaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	06.12.21	05.12.19	16.12.19	2 year & 3214 C.M.	0.18	0.18
1454	PNB Brick Industry Mining Permit Area, Dist. Biswanath, Assam.	1 26^{0}50'34.82"N -93^{0}21'48.52"E 2. 26^{0}50'34.67"N -93^{0}21'46.00"E 3. 26^{0}50'32.78"N -93^{0}21'46.24"E 4. 26^{0}50'32.94"N- 93^{0}21'48.27"E		Brick Industry	PNB Brick Industry (Proprietor: Sri Pankaj Baruah) Kulaguri Pothar, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	15.12.21	09.12.19	16.12.19	2 year & 4400 C.M.	0.37	0.37
1455	NHB Brick Industry Mining Permit Area, Dist. Biswanath, Assam.	1 26^{0}50'44.26"N -93^{0}21'46.81"E 2. 26^{0}50'44.86"N -93^{0}21'47.69"E 3. 26^{0}50'42.41"N -93^{0}21'48.63"E 4. 26^{0}50'42.18"N- 93^{0}21'47.17"E		Brick Earth	NHB Brick Industry (Proprietor: Md. Nabi Hussain) Kolugore Pothar, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	15.12.21	10.12.19	16.12.19	2 year & 4400 C.M.	0.25	0.25
1456	Not Mining Plan letter issued,											
1457	Not Mining Plan letter issued,											
1458	Satrughan Brick Industry Mining Permit Area, Dist. Biswanath, Assam.	1 26^{0}50'10.51"N -93^{0}18'09.90"E 2. 26^{0}50'10.76"N -93^{0}18'12.06"E 3. 26^{0}50'09.18"N -93^{0}18'11.74"E 4. 26^{0}50'09.05"N- 93^{0}18'10.34"E		Brick Earth	Satrughan Brick Industry (Proprietor: Sri Mukesh Sah) Marangaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	15.12.21	12.12.19	17.12.19	2 year & 4106 C.M.	0.23	0.23
1459	Satrughan Brick Industry 1 Mining Permit Area, Dist. Biswanath, Assam.	1 26^{0}50'31.15"N -93^{0}18'24.75"E 2. 26^{0}50'31.33"N -93^{0}18'25.73"E 3. 26^{0}50'30.26"N -93^{0}18'25.97"E 4. 26^{0}50'29.92"N- 93^{0}18'25.17"E		Brick Earth	Satrughan Brick Industry 1 (Proprietor: Sri Pankaj Sah) Sukansuti Gaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	15.12.21	12.12.19	17.12.19	2 year & 1786 C.M.	0.1	0.1
1460	Kukiladanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 89^{0}50'03.5"E -26^{0}22'44.6"N 2. 89^{0}50'00.5"E -26^{0}22'45.5"N 3. 89^{0}50'04.0"E -26^{0}22'44.9"N 4. 89^{0}50'01.8"E- 26^{0}22'48.2"E		Brick Earth	M/S Assam Bricks Company Musalmanpara Gaon, P.O. Dingdinga, Dist. Dhubri, Assam.	Abhijit Bora	15.12.21	12.12.19	17.12.19	2 year & 6768 C.M.	0.3385	0.3385

1461	Kukiladanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 89^{0}50'03.5"E -26^{0}22'44.6"N 2. 89^{0}50'00.5"E -26^{0}22'45.5"N 3. 89^{0}50'04.0"E -26^{0}22'44.9"N 4. 89^{0}50'01.8"E- 26^{0}22'48.2"E		Brick Earth	M/S Assam Bricks Field, Pokalagi, P.O. Kamandanga, Dist. Dhubri, Assam.	Abhijit Bora	15.12.21	12.12.19	17.12.19	2 year & 6768 C.M.	0.3385	0.3385
1462	Lang- Etso Silphata Kaphitoli Stone M.C. Area, Dist. Karbi Anglong, Assam.	1 26^{0}14'16.8"N -92^{0}49'04.9"E 2. 26^{0}14'16.1"N -92^{0}49'12.8"E 3. 26^{0}14'10.1"N -92^{0}49'13.7"E 4. 26^{0}14'09.7"N- 92^{0}49'23.2"E		Stone	Mangal Sing Engti, Phrelangpi Gaon, P.O. Kheroni, Dist. Karbi Anglong, Assam.	Abhijit Bora	15.12.24	14.12.19	18.12.19	5 year & 15,000 C.M.	4.0	4.0
1463	Choto Malgaon Part II (B) Ordinary Earth Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1 26^{0}15'58.38"N -90^{0}18'12.19"E 2. 26^{0}15'54.18"N -90^{0}18'13.64"E 3. 26^{0}15'53.26"N -90^{0}18'17.73"E 4. 26^{0}15'56.96"N- 90^{0}18'18.15"E 5. 26^{0}16'00.18"N-90^{0}18'14.67"E		Ordinary earth	The Divisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	15.12.21	16.12.19	18.12.19	2 year & 35698 C.M.	2.0	2.0
1464	NKD-B-8 Salmara Mining Contract Area, Dist. Barpeta, Assam.	1 26^{0}28'19.6"N -90^{0}55'18.5"E 2. 26^{0}28'17.2"N -90^{0}55'31.6"E 3. 26^{0}28'30.9"N -90^{0}55'16.4"E 4. 26^{0}28'30.8"N- 90^{0}55'28.5"E		Sand & Stone	Mizanur Rahman (M/S Manas Internationals) Howly Town, P.O. Howly, Dist. Barpeta, Assam.	Abhijit Bora	15.12.21	16.12.19	18.12.19	2 year & 6750 C.M. Sand & 2250 C.M. Stone.	13.0	13.0
1465	Kukiladanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 89^{0}50'03.5"E -26^{0}22'44.6"N 2. 89^{0}50'00.5"E -26^{0}22'45.5"N 3. 89^{0}50'04.0"E -26^{0}22'44.9"N 4. 89^{0}50'01.8"E- 26^{0}22'48.2"N		Brick Earth	M/S Super Bricks, Kukiladanga Village, P.O. Kamandanga, Dist. Dhubri, Assam.	Abhijit Bora	15.12.21	16.12.19	18.12.19	2 year & 6768 C.M.	0.3385	0.3385
1466	Genichuk Kohar Gaon (K.B. Bricks) Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1 27^{0}32'11.96"N -95^{0}08'21.58"E 2. 27^{0}32'11.53"N -95^{0}08'17.93"E 3. 27^{0}32'10.35"N -95^{0}08'18.19"E 4. 27^{0}32'10.91"N- 95^{0}08'21.79"E		Brick Industry	Smti Ritumoni Das, M/S KB Brick Field, Genuchuk Kohar Gaon, P.O. Mahomora, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	15.12.21	16.12.19	20.12.19	2 year & 6248 C.M.	0.35	
1467	Brick Earth (U.S.A. Bricks) Mining Permit Area at tilal Bongali Gaon , Dist. Dibrugarh, Assam.	1 27^{0}13'22.80"N -94^{0}53'04.90"E 2. 27^{0}13'22.30"N -94^{0}53'05.70"E 3. 27^{0}13'19.50"N -94^{0}53'00.20"E 4. 27^{0}13'20.26"N- 94^{0}52'59.94"E		Brick Industry	Md. Rustam Ali, M/S U.S.A. Brick Field, Tilai Bongali Gaon, P.O. Kothalguri, Moran, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	15.12.21	16.12.19	20.12.19	2 year & 3,571 C.M.	0.40	
1468	Selected Ordinary Earth Extraction Plot at Modhupur on Brahmaputra River, Dist. Dibrugarh, Assam.	1 27^{0}20'10.23"N -94^{0}44'05.70"E 2. 27^{0}19'58.54"N -94^{0}44'02.05"E 3. 27^{0}19'59.65"N -94^{0}44'57.31"E 4. 27^{0}20'10.76"N- 94^{0}44'01.05"E		earth	M/S RYC-AIPL (JV), H/No. 239, Word no. 4, Chapar, Bhubri.	Prabal Kumar Goswami	15.12.21	16.12.19	20.12.19	2 year & 1,00,000 C.M.	4.80	
1469	Charuabakhra Mohishbathan Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}13'32.0"N -90^{0}18'48.1"E 2. 26^{0}13'33.7"N -90^{0}18'48.1"E 3. 26^{0}13'33.6"N -90^{0}18'47.6"E 4. 26^{0}13'32.2"N- 90^{0}18'47.1"E		Brick earth	M/S Mahan Bricks Industry, Kaliarkhal Gaon, P.O. Tilapara, Dist. Dhubri, Assam.	Abhijit Bora	18.12.21	17.12.19	19.12.19	2 year & 8000 C.M.	0.8603	0.8603
1470	Khamarpara Islamari Laliapara Sreegram PT.VI Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}13'07.3"N -90^{0}19'36.0"E 2. 26^{0}13'07.4"N -90^{0}19'34.3"E 3. 26^{0}13'08.6"N -90^{0}19'34.7"E 4. 26^{0}13'07.3"N- 90^{0}19'36.0"E		Brick earth	M/S Sabal Bricks Industry, Hatipota Part II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	18.12.21	17.12.19	19.12.19	2 year & 8000 C.M.	2.6064	2.6064
1471	Sila Katamur Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}14'19.1"N -91^{0}41'55.6"E 2. 26^{0}14'18.1"N -91^{0}41'55.5"E 3. 26^{0}14'18.6"N -91^{0}41'58.5"E 4. 26^{0}14'16.0"N- 91^{0}41'57.6"E		Ordinary earth	Sushik Boro, Sila Katamur, P.O. Changsari, Dist. Kamrup, Assam.	Abhijit Bora	18.12.21	18.12.19	21.12.19	2 year & 43880 C.M.	0.4014	0.4014
1472	Sreegram Part-V Dukra Bill Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}16'08.4"N -90^{0}21'24.2"E 2. 26^{0}16'08.3"N -90^{0}21'25.6"E 3. 26^{0}16'09.5"N -90^{0}21'25.4"E 4. 26^{0}16'10.5"N- 90^{0}21'27.9"E		Brick earth	M/S New Sarala Bricks Industry, Sreegram Part - IV, P.O. Salkocha, Dist. Dhubri, Assam.	Abhijit Bora	18.12.21	17.12.19	21.12.19	2 year & 8000 C.M.	2.3628	2.3628

1473	Kamarkuchi Nonkey Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1 26^{0}07'11.965"N -91^{0}53'54.899"E 2. 26^{0}07'13.597"N -91^{0}53'54.623"E 3. 26^{0}07'16.149"N -91^{0}53'53.637"E 4. 26^{0}07'18.166"N- 91^{0}53'51.919"E		Ordinary earth	Sri Manoj Kumar Jalan, Protech Buildcon Pvt. Ltd. Kamarkuchi Nonkey, Panbari, Sonapur.	Prabal Kumar Goswami	18.12.21	19.12.19	21.12.19	2 year & 52,680 C.M.	6.07	2.0240
1474	Korea Pahar Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1 26^{0}14'23.8"N -90^{0}34'16.8"E 2. 26^{0}14'22.0"N -90^{0}34'19.5"E 3. 26^{0}14'19.4"N -90^{0}34'18.3"E 4. 26^{0}14'22.7"N- 90^{0}34'15.6"E		Ordinary earth	Sri Dilip Kumar Saha, Babupara, Alipur Duar, West Bengal.	Prabal Kumar Goswami	18.12.21	19.12.19	21.12.19	2 year & 14,044 C.M.	0.7868	
1475	Mairapur P.P.Land Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1 91^{0}33'24.7"E -26^{0}01'17.1"N 2. 91^{0}33'26.0"E -26^{0}01'14.7"N 3. 91^{0}33'24.6"E -26^{0}01'14.0"N 4. 91^{0}33'23.0"E- 26^{0}01'16.2"N		Ordinary earth	Pradip Boro, Raja Pani Chanda Gaon, P.O. Rani, Dist. Kamrup, Assam.	Abhijit Bora	18.06.20	16.12.19	21.12.19	6 months & 1911 C.M.	1.0182	1.0182
1476	Laliapara Valupara Pt.-I Sreegram Pt.-VI Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}12'31.4"N -90^{0}21'03.4"E 2. 26^{0}12'31.3"N -90^{0}21'04.3"E 3. 26^{0}12'32.4"N -90^{0}21'04.9"E 4. 26^{0}12'32.6"N- 90^{0}21'03.8"E		Brick earth	M/S Hindustan Brick Field, Baniapara Part - II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	18.12.20	19.12.19	21.12.19	2 year & 8000 C.M.	2.2933	2.2933
1477	Sreegram Part-I Sreegram Pt.-VI Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}15'07.5"N -90^{0}20'42.6"E 2. 26^{0}15'06.0"N -90^{0}20'45.7"E 3. 26^{0}15'08.1"N -90^{0}20'46.4"E 4. 26^{0}15'09.4"N- 90^{0}20'43.9"E		Brick earth	M/S Sarala Bricks Industry, Baniapara Part - II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	18.12.21	19.12.19	21.12.19	2 year & 8000 C.M.	2.7295	2.7295
1478	Boko Revenue Circle P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1 25^{0}58'54.5"N -91^{0}09'14.6"E 2. 25^{0}58'54.4"N -91^{0}09'11.8"E 3. 25^{0}58'48.2"N -91^{0}09'13.5"E 4. 25^{0}58'49.0"N- 91^{0}09'10.5"E		Ordinary Clay	P.K. Baishya, Kasturba Nagar, Ulubari, Ghy.781007. Dist. Kamrup (M), Assam.	Rajeeb Kumar Ghimire	18.12.22	23.12.19	24.12.19	2 year & 64360 C.M.	4.32	4.32
1479	Extraction of Stone at Helagog Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1 26^{0}07'19.500"N -92^{0}03'27.562"E 2. 26^{0}07'18.930"N -92^{0}03'26.337"E 3. 26^{0}07'16.297"N -92^{0}03'23.433"E 4. 26^{0}07'15.362"N- 92^{0}03'24.284"E		Stone	M/S Numaligarh Refinery Limited, Refinery Expansion Project, Guwahati.	Prabal Kumar Goswami	18.12.24	23.12.19	24.12.19	5 year & 60,000 C.M.	2.0	
1480	Malegarh Pahar P.P. Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1 26^{0}17'20.00"N -90^{0}38'05.07"E 2. 26^{0}17'16.01"N -90^{0}38'05.08"E 3. 26^{0}17'19.03"N -90^{0}38'07.04"E 4. 26^{0}17'16.05"N- 90^{0}38'04.06"E		Ordinary earth	Rofikul Islam, Chatpara Village, P.O. Jogighopa, Dist. Bongaigaon, Assam.	Abhijit Bora	18.12.21	19.12.19	21.12.19	2 year & 15620 C.M.	0.875	0.875
1481	Charuabakhra Jungle Block Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}13'32.8"N -90^{0}18'57.7"E 2. 26^{0}13'33.1"N -90^{0}19'02.7"E 3. 26^{0}13'34.4"N -90^{0}19'03.0"E 4. 26^{0}13'34.6"N- 90^{0}18'58.2"E		Brick earth	M/S Assam Bricks Factory, Kaliarkhal Gaon, P.O. Tilapara, Dist. Dhubri, Assam.	Abhijit Bora	18.12.21	19.12.19	21.12.19	2 year & 8000 C.M.	0.6622	0.6622
1482	Balakuchi Sand Permit Area (Rev. Portion), Dist. Morigaon, Assam.	1 26^{0}04'52.58"N -92^{0}17'06.22"E 2. 26^{0}04'47.68"N -92^{0}17'03.46"E 3. 26^{0}04'44.31"N -92^{0}17'01.09"E 4. 26^{0}04'42.61"N- 92^{0}16'59.25"E		Sand	N.C. Das & Allied Infra (JV) P-16, Bentick Street 3rd Floor, A.C. Mansion, Kolkata- 700001.	Abhijit Bora	18.12.21	20.12.19	22.12.19	2 year & 15000 C.M.	1.93	1.46
1483	Doompara Brahaputra River Ordinary Clay Mining Permit Area, Dist. Kamrup (M), Assam.	1 26^{0}13'43.429"N -91^{0}53'56.187"E 2. 26^{0}13'34.437"N -91^{0}53'40.999"E 3. 26^{0}13'37.001"N -91^{0}53'39.345"E 4. 26^{0}13'45.788"N- 91^{0}53'54.334"E		river clay/ earth	M/S Competent Infrastructure and Consulting Pvt.Ltd. santipur, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	18.12.21	19.12.19	21.12.19	2 year & 7000 C.M.	4.5	4.5
1484 Moon Deka	Pulibagan P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1 26^{0}13'07.1"N -92^{0}51'15.2"E 2. 26^{0}13'09.9"N -92^{0}51'07.7"E 3. 26^{0}13'16.6"N -92^{0}51'06.8"E 4. 26^{0}13'15.2"N- 92^{0}51'11.1"E		Stone	Ganesh Chetry, Rongtara Pulibagan Gaon, P.O. Bamuni, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.12.24	18.12.19	23.12.19	5 year & 8500 C.M.	4.8	

1485	Borbosti P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1 26^{0}23'49.5"N -92^{0}53'59.6"E 2. 26^{0}23'48.6"N -92^{0}54'06.5"E 3. 26^{0}23'43.2"N -92^{0}54'06.9"E 4. 26^{0}23'42.9"N- 92^{0}54'00.5"E		Stone	Padma Engtipi, Rongtara Gaon, P.O. Bamuni, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.12.24	13.12.19	23.12.19	5 year & 8000 C.M.	4.8	4.8
1486	Majgaon Wtp Area P.O. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}11'20.7"E -91^{0}43'11.9"N 2. 26^{0}11'22.0"E -91^{0}43'11.4"N 3. 26^{0}11'22.5"E -91^{0}43'13.5"N 4. 26^{0}11'21.2"E- 91^{0}43'13.5"N		ordinary clay	The Project Director, PIU, Jica Assisted Gwsp, Saikia Commercial Complex, Christan Basti, P.O. Dispur, Dist. Kamrup, Assam.	Abhijit Bora	20.12.20	20.12.19	23.12.19	1 year & 7600 C.M.	0.2	0.2
1487	Rongtara P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1 26^{0}14'55.0"N -92^{0}49'21.5"E 2. 26^{0}14'51.9"N -92^{0}49'28.1"E 3. 26^{0}14'59.0"N -92^{0}49'29.5"E 4. 26^{0}15'08.0"N- 92^{0}49'22.9"E		Stone	Dorsing Terang,, Rongtara Gaon, P.O. Bamuni, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.12.24	15.12.19	23.12.19	5 year & 8500 C.M.	4.8	
1488	2 No. Dalibari Ordinary Earth/ Clay Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}11'57.4"N -91^{0}37'54.9"E 2. 26^{0}12'04.4"N -91^{0}37'49.1"E 3. 26^{0}12'04.7"N -91^{0}37'40.6"E 4. 26^{0}11'58.2"N- 91^{0}37'44.2"E		Ordinary Earth/Clay	Mukut Deka, Dalibari, P.O. Dadara, Dist. Kamrup, Assam.	Abhijit Bora	06.01.22	27.12.19	07.01.20	2 year & 100662 C.M.	4.86	4.86
1489	Disang River Sand Mining Permit Area" chetia Koibarta Ghat", Dist. Sivasagar, Assam.	1 27^{0}02'29.8"N -94^{0}41'36.5"E 2. 27^{0}02'29.93"N -94^{0}41'37.09"E 3. 27^{0}02'27.44"N -94^{0}41'38.59"E 4. 27^{0}02'25.31"N- 94^{0}41'40.30"E 5. 27^{0}02'25.17"N-94^{0}41'39.65"E 6. 27^{0}02'27.37"N-94^{0}41'40.32"E		Sand	Sri Bhaskar Jyoti Gogoi, Vill. Cherekapar Hatimuria Gaon, P.O. Cherekapar, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	06.01.21	06.01.20	08.01.20	1 year & 1500 C.M.	0.50	
1490	Jhanji River Sand (Azar Guri Gaon) Mining Permit Area, (For Teok Municipal Work Only), Azar Guri Gaon, teok, Dist. Jorhat, Assam.	1 26^{0}52'48.28"N -94^{0}24'30.49"E 2. 26^{0}52'44.03"N -94^{0}24'16.70"E 3. 26^{0}52'46.03"N -94^{0}24'16.40"E 4. 26^{0}52'48.95"N- 94^{0}24'28.84"E		Sand	SriSumesh Tanti, (Authorized Contractor of Teok Municipal Board) Meleng Tea Estate, P.O. Fechual, P.S. Teok, Dist. Jorhat, Assam.	Lakshyajit Sonowal	06.01.22	06.01.20	08.01.20	2 year & 2000 C.M.	1.66	
1491	Disang River Sand Mining Permit Area, "Kenduguri Jeoti Ghat", Dist. Sivasagar, Assam.	1 27^{0}01'17.08"N -94^{0}44'4.90"E 2. 27^{0}01'16.44"N -94^{0}44'5.30"E 3. 27^{0}01'24.43"N -94^{0}44'8.23"E 4. 27^{0}01'24.5"N- 94^{0}44'09.2"E		Sand	Sri Ujjal Baruah, Vill. Demowal Gaon, P.O. Dhitaipukhuri, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	06.01.21	06.01.20	08.01.20	1 year & 1500 C.M.	0.96	
1492	Kalanala Stone Mining Permit Area, Dist. Dima Hasao, Assam.	1 25^{0}41'.937"N -92^{0}48.751"E 2. 25^{0}41.978"N -92^{0}48.778"E 3. 25^{0}42.045"N -92^{0}48.744"E 4. 25^{0}41.968"N- 92^{0}48.625"E		Stone	Rup Kumar Hojai, Dehangri Bazar, P.O. Dehangri, Dist. Dima Hasao, Assam.	Abhijit Bora	08.01.22	27.12.19	09.01.20	2 year & 20,000 C.M.	2.47	2.47
1493	Deopani River Sand Gravel Mining Contract Area No.SD-3, Dist. Tinsukia, Assam.	1 27^{0}56'27.4"N -95^{0}39'22.3"E 2. 27^{0}56'09.4"N -95^{0}39'32.1"E 3. 27^{0}56'25.85"N -95^{0}39'19.45"E 4. 27^{0}56'8.51"N- 95^{0}39'29.56"E		Sand & Gravel	Ranjit Deiri, Takajan Deori Gaon, P.O. Chapakhowa, Dist. Tinsukia, Assam.	Abhijit Bora	08.01.22	19.12.19	10.01.20	2 year & 500 C.M. sand & 500 C.M. gravel	5.10	5.10
1494	2 No. Dalibari Ordinary Earth/ Clay Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}12'09.2"N -91^{0}37'44.8"E 2. 26^{0}12'11.8"N -91^{0}37'42.1"E 3. 26^{0}12'12.1"N -91^{0}37'39.1"E 4. 26^{0}12'09.2"N- 91^{0}37'41.6"E		Ordinary Earth/Clay	Jitu Moni Baishya, Dalibari, P.O. Dadara, Dist. Kamrup, Assam.	Abhijit Bora	08.01.22	07.01.20	10.01.20	2 year & 18434 C.M.	0.89	0.89
1495	Manbu Ghat Sand Quarry, Dist. Dima Hasao, Assam.	1 92^{0}55.810"E -25^{0}47.634"N 2. 92^{0}55.772"E -25^{0}47.617"N		Sand	Gokul Langthasa, Rajbari II (Dayungbra), P.O. Dayungbra, Dist. Dima Hasao, Assam.	Abhijit Bora	08.01.22	03.01.20	10.01.20	2 year & 3000 C.M.	0.37	0.32
1496	Chotolangpher Stone Mining Permit Area, Dist. Dima Hasao, Assam.	1 25^{0}41.922"N -92^{0}48.729"E 2. 25^{0}41.957"N -92^{0}48.753"E 3. 25^{0}41.909"N -92^{0}48.806"E 4. 25^{0}41.891"N- 92^{0}48.697"E		Stone	Debonath Kempral, Disabra, P.O. Umrangsu, Dist. Dima Hasao, Assam.	Abhijit Bora	08.01.22	28.12.19	10.01.20	2 year & 5000 C.M.	0.98	0.98

1497	Rojabheta Lakhimijan Gaon P.P. Land Stone Mining Permit Area, Dist. Sivasagar, Assam.	1 $26^0$48'31.58"N -$94^0$47'55.82"E 2. $26^0$48'28.17"N -$94^0$47'51.89"E 3. $26^0$48'27.04"N -$94^0$47'52.90"E 4. $26^0$48'30.31"N- $94^0$47'58.22"E		Stone	Sri Mahadev Kurmi, Pakhimuria Gaon, P.O. Lakhimijan, P.S. Nazira, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	08.01.22	06.01.20	10.01.20	2 year & 2000 C.M.	1.07	1.02
1498	Rojabheta Lakhimijan Gaon P.P. Land Stone Mining Permit Area, Dist. Sivasagar, Assam.	1 $26^0$48'31.58"N -$94^0$47'55.82"E 2. $26^0$48'28.17"N -$94^0$47'51.89"E 3. $26^0$48'30.14"N -$94^0$47'49.80"E 4. $26^0$48'31.93"N- $94^0$47'50.33"E 5. $26^0$48'31.15"N- $94^0$47'52.34"E 6. $26^0$48'33.03"N-$94^0$47'53.35"E		Stone	Sri Monku Kurmi, Pakhimuria Gaon, P.O. Lakhimijan, P.S. Nazira, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	08.01.22	06.01.20	10.01.20	2 year & 2000 C.M.	1.07	1.02
1498	Rojabheta Lakhimijan Gaon P.P. Land Stone Mining Permit Area, Dist. Sivasagar, Assam.	1 $26^0$48'31.58"N -$94^0$47'55.82"E 2. $26^0$48'28.17"N -$94^0$47'51.89"E 3. $26^0$48'30.14"N -$94^0$47'49.80"E 4. $26^0$48'31.93"N- $94^0$47'50.33"E 5. $26^0$48'31.15"N- $94^0$47'52.34"E 6. $26^0$48'33.03"N-$94^0$47'53.35"E		Stone	Sri Mahadev Kurmi, Pakhimuria Gaon, P.O. Lakhimijan, P.S. Nazira, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	08.01.22	06.01.20	10.01.20	2 year & 2000 C.M.	1.07	1.02
1499	Lanku Nala Boulder Mining Permit Area, Dist. Dima Hasao, Assam.	1 $92^0$48.929"E -$25^0$42.516"N 2. $92^0$49.052"E -$25^0$42.603"E		Boulder	Birat Laftai, Diham Rajee, P.O. Haflong, Dist. Dima Hasao, Assam.	Abhijit Bora	08.01.22	24.12.19	10.01.20	2 year & 15000 C.M.	2.02	1.85
1500	DBR/13/Buridihing/ Deurighat/ Sand & Ordinary Clay Mpa of 2019-21 at Nawjan Area, Dist. Dibrugarh, Assam.	1 $27^0$19'00.70"N -$94^0$54'24.60"E 2. $27^0$19'09.80"N -$94^0$54'06.20"E 3. $27^0$19'11.70"N -$94^0$54'06.00"E 4. $27^0$19'02.30"N- $94^0$54'25.90"E		Sand & Ordinary Clay	Sri Satyajit Deori, S/o Horen Deori, Jalan Nagar, Paltan Bazar, Dibrugarh.	Jyoti Prasad Rajkhowa	08.01.22	02.01.20	10.01.20	2 year & 8000 C.M. sand & 8000 C.M. Ordinary Clay	3.75	
1501	Sila Sindurighopa Earth Mining Permit Area, Dist. Kamrup, Assam.	1 $26^0$14'04.5"N -$91^0$41'27.1"E 2. $26^0$14'05.1"N -$91^0$41'27.0"E 3. 26^{0}14'04.9"N -$91^0$41'23.9"E 4. $26^0$14'05.4"N- $91^0$41'23.5"E 5. $26^0$14'08.3"N- $91^0$41'26.3"E 6. $26^0$14'08.0"N-$91^0$41'26.8"E		Ordinary earth	Mrigen Deka, Pacharia, P.O. Pacharia, Dist. Kamrup, Assam.	Abhijit Bora	08.01.22	03.01.20	14.01.20	2 year & 20,000 C.M.	1.0704	1.0704
1502	Sahebghat Minor Mineral Unit (Sand), Dist. Cachar, Assam.	1 $24^0$55'58.2"N -$92^0$55'04.40"E 2. $24^0$55'29.60"N -$92^0$54'33.80"E		Sand	Purnam Deb, Bhaga Bazar, P.O. Bhaga Bazar, Dist. Cachar, Assam.	Abhijit Bora	08.01.21	29.12.19	14.01.20	2 year & 20,000 C.M.	3.0	2.46
1503	Dhupabar Maijan Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1 $95^0$08'22.91"E -$27^0$31'48.92"N 2. $95^0$08'23.20"E -$27^0$31'45.63"N 3. $95^0$08'21.01"E -$27^0$31'45.37"N 4. $95^0$08'20.97"E- $27^0$31'48.72"N		Brick Earth	M/S DSB (Dihinggia 'S' Bricks) Brick Field, Dhupabar Maijan Gaon, P.O. Chetia Gaon, Dist. Dibrugarh, Assam.	Abhijit Bora	08.01.21	25.12.19	14.01.20	2 year & 10532 C.M.	0.59	0.59
1504	Chungichuk Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1 $95^0$12'36.67"E -$27^0$30'44.18"N 2. $95^0$12'34.63"E -$27^0$30'44.39"N 3. $95^0$12'35.56"E -$27^0$30'48.22"N 4. $95^0$12'37.41"E- $27^0$30'48.08"N		Brick Earth	M/S A.G. Brick Field, Chungichuk Gaon, P.O. Bismile, P.S. Chabua, Dist. Dibrugarh, Assam.	Abhijit Bora	08.01.21	28.12.19	14.01.20	2 year & 11602 C.M.	0.65	0.65
1505	Muduki P.P. Land Sand Mining Permit Area, Dist. Kamrup, Assam.	1 $25^0$52'15.8"N -$91^0$28'27.2"E 2. $25^0$52'13.6"N -$91^0$28'25.3"E 3. $25^0$52'14.5"N -$91^0$28'23.8"E 4. $25^0$52'16.8"N- $91^0$28'26.6"E		Sand	Sri Monin Rabha, Vill. Muduki, Mouza. Bhalagaon, P.O. Mataikhar, P.S. Palasbari, Dist. Kamrup, Assam.	Rajeeb Kumar Ghimire	08.01.22	09.01.20	14.01.20	2 year & 6500 C.M.	0.46	0.46
1506	Bakhalgaon (Pt-II)-Amtola Land Ordinary Earth Sand Mining Permit Area, Dist. Bongaigaon, Assam.	1 $26^0$23'03.24"N -$90^0$36'43.84"E 2. $26^0$23'04.77"N -$90^0$36'46.33"E 3. $26^0$23'08.15"N -$90^0$36'44.17"E 4. $26^0$23'06.76"N- $90^0$36'41.46"E		earth	M/s ABCI Infrastructure Pvt. Ltd. Mc Donald Tower, Bhangagarh, Guwahati.	Prabal Kumar Goswami	12.01.22	06.01.20	13.01.2020.	2 year & 63,010 C.M.	3.53	

1507	Maliata Gaon Patta Land Ordinary Earh And Weathered Stone Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}04'09.500"N -91^{0}32'34.100"E 2. 26^{0}04'08.400"N -91^{0}32'34.300"E 3. 26^{0}04'08.100"N -91^{0}32'34.900"E 4. 26^{0}04'08.500"N- 91^{0}32'35.400"E 5. 26^{0}04'09.400"N-91^{0}32'35.200"E		earth	Sri Monin Rabha, Vill. Muduki, Mouza. Bhalagaon, P.O. Mataikhar, P.S. Palasbari, Dist. Kamrup, Assam.	Prabal Kumar Goswami	08.01.22	09.01.20	13.01.2020.	2 year & 3924 C.M.	0.067	
1508	Kerkhabari- Uttar KhoraGaon Patta Land Ordinary Earh Mining Permit Area, Dist. Bongaigaon, Assam.	1 26^{0}18'00.89"N -90^{0}37'48.00"E 2. 26^{0}18'03.78"N -90^{0}37'45.13"E 3. 26^{0}18'05.30"N -90^{0}37'47.79"E 4. 26^{0}18'03.24"N- 90^{0}37'50.64"E		earth	M/s ABCI Infrastructure Pvt. Ltd. Mc Donald Tower, Bhangagarh, Guwahati.	Prabal Kumar Goswami	08.01.22	09.01.20	13.01.2020.	2 year & 57,476 C.M.	3.22	
1509	Pacharia Dalar Pathar Ordinary Earh Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}14'13.1"N -91^{0}39'08.4"E 2. 26^{0}14'15.1"N -91^{0}39'11.4"E 3. 26^{0}14'14.2"N -91^{0}39'05.7"E 4. 26^{0}14'16.5"N- 91^{0}39'09.6"E		Ordinary earth	Smt. Sharda Devi Tulsyan, Flat No. 6B, Sarab Bhati Gali, P.S. Paltan Bazar, Dist. Kamrup (M), Assam.	Rajeeb Kumar Ghimire	08.01.22	07.01.20	13.01.2020.	2 year & 20000 C.M.	0.87	0.87
1510	Rongtara Chorlengso No. 1 Patta Land Ordinary Earh Mining Permit Area for Stone, Dist. Bongaigaon, Assam.	1 26^{0}16'20.05"N -92^{0}49'55.06"E 2. 26^{0}16'26.01"N -92^{0}50'01.01"E 3. 26^{0}16'24.09"N -92^{0}50'07.07"E 4. 26^{0}16'19.09"N- 92^{0}50'03.02"E		Stone	Sri Ramsing Rngti, Vill. Rongtara, P.O. Bamuni, P.S. Angjokpani, Karbi Anglong.	Prabal Kumar Goswami	08.01.23	09.01.20	14.01.2020.	3 year & 14,000 C.M.	3.22	
1511	Rakhyasini Char Ordinary Earh/ Clay Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}11'45.1"N -91^{0}38'01.0"E 2. 26^{0}11'39.3"N -91^{0}38'03.4"E 3. 26^{0}11'39.0"N -91^{0}37'53.4"E 4. 26^{0}11'44.4"N- 91^{0}37'51.5"E		Ordinary earth/ Clay	Dip Thakuria, (Authorized Agent, S.C. Construction) Maligaon East Gotannagar, P.O. Maligaon, Dist. Kamrup (M), Assam.	Abhijit Bora	16.01.22	12.01.20	17.01.2020.	2 year & 101284 C.M.	4.89	4.89
1512	Bamungaon Part II (B), Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1 26^{0}16'01.04"N -90^{0}17'36.32"E 2. 26^{0}16'01.39"N -90^{0}17'41.01"E 3. 26^{0}15'59.64"N -90^{0}17'40.01"E 4. 26^{0}15'59.27"N- 90^{0}17'38.10"E 5. 26^{0}16'00.61"N-90^{0}17'38.21"E		Ordinary earth	The Divisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	16.01.22	08.01.20	17.01.2020.	2 year & 12000 C.M.	0.7	0.7
1513	Bhomoraguri Ordinary Earth Mining Permit Area, Dist. Sonitpur, Assam.	1 26^{0}36'50.8428"N -92^{0}51'7.4448"E 2. 26^{0}36'50.1120"N -92^{0}51'8.5752"E 3. 26^{0}36'48.8520"N -92^{0}51'8.4060"E 4. 26^{0}36'47.8008"N- 92^{0}51'8.3808"E 5. 26^{0}36'47.8188"N-92^{0}51'7.8912"E		Ordinary earth	S.P. Singla Constructions Pvt. Ltd., Bhomoraguri, P.O. Bhojkhowa Chapori, Dist. Sonitpur, Assam.	Abhijit Bora	16.01.22	10.01.20	17.01.2020.	2 year & 12732 C.M.	0.2912	0.2912
1514	Jamuna River Sand Mahal, Hatipura - A, Dist. Karbi Anglong, Assam.	1 26^{0}02'46.75"N -93^{0}11'18.69"E 2. 26^{0}02'45.76"N -93^{0}11'19.29"E 3. 26^{0}02'47.21"N -93^{0}11'22.10"E 4. 26^{0}02'48.38"N- 93^{0}11'21.46"E		Sand	Rajib Tokbi, Rongjangphong, Ward No. 9, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	16.01.23	02.01.20	18.01.2020.	3 year & 6000 C.M.	0.338	0.31
1515	Flakata Minor Permit Area for Sand & Gravel, Dist. Kokrajhar, BTAD, Assam.	1 26^{0}14'47.77"E -90^{0}07'16.23"N 2. 26^{0}14'47.99"E -90^{0}07'19.64"N 3. 26^{0}14'36.78"E -90^{0}07'21.13"N 4. 26^{0}14'35.23"E- 90^{0}07'17.22"N		Sand & Gravel	The Divisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	16.01.22	02.01.20	18.01.2020.	2 year & 10000 C.M. Sand & 2000 C.M. Gravel	4.70	4.58
1516	Ordinary Earth Extraction Niz Kanai gaon Dibrugarh Forest Range, Dibrugarh Division.	1 27^{0}31'28.94"N -95^{0}01'17.23"E 2. 27^{0}31'30.94"N -95^{0}01'17.22"E 3. 27^{0}31'30.79"N -95^{0}01'15.60"E 4. 27^{0}31'28.84"N- 95^{0}01'15.63"E		Ordinary earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi		10.01.20	18.01.2020.	120 working days 539804	3.50	
1517	Ordinary Clay Bogibeel Area at Brahmaputra River Bed 2020-2022, Dibrugarh Forest Range, Dibrugarh Division.	1 27^{0}25'00.22"N -94^{0}48'28.12"E 2. 27^{0}25'02.56"N -94^{0}48'23.94"E 3. 27^{0}25'09.89"N -94^{0}48'28.03"E 4. 27^{0}25'07.73"N- 94^{0}48'32.44"E		Ordinary Clay	M/S ABCL - JKM (JV) Ivory Enclave, 1st Floor, RGB Road,Guwahati.	Sarat Chand Gogoi	16.01.22	10.01.20	18.01.2020.	2 year & 75000 C.M.	3.50	

1518	Ordinary Clay Mine Permit Area Near Phool Bagan - Brahmaputra River Bed *Brahamaputra River Front Development* 2020-2022, Dibrugarh Forest Range, Dibrugarh Division.	1 27^{0}29'36.54"N -94^{0}54'22.11"E 2. 27^{0}29'40.68"N -94^{0}54'20.59"E 3. 27^{0}29'43.98"N -94^{0}54'32.28"E 4. 27^{0}29'39.77"N- 94^{0}54'33.67"E		Ordinary Clay	M/S ABCL - JKM (JV) Ivory Enclave, 1st Floor, RGB Road,Guwahati.	Sarat Chand Gogoi	16.01.22	10.01.20	18.01.2020.	2 year & 62255 C.M.	4.51	
1519	Ordinary Earth Extraction Niz Kanai gaon Dibrugarh Forest Range, Dibrugarh Division.	1 27^{0}30'55.44"N -95^{0}01'25.99"E 2. 27^{0}30'56.98"N -95^{0}01'25.35"E 3. 27^{0}30'57.33"N -95^{0}01'26.21"E 4. 27^{0}30'55.69"N- 95^{0}01'26.91"E		Ordinary earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi		10.01.20	18.01.2020.	120 working days 64956	2.89	
1520	Jatinga River Minor Mineral Unit - 3 (Stone), Dist. Cachar, Assam.	1 24^{0}58'36.49"N -92^{0}45'08.49"E 2. 24^{0}57'54.10"N -92^{0}45'29.50"E		Stone	Apurba Rajkumar, Bhajantipur Pt.-II, P.O. Chencoorie, Dist. Cachar, Assam.	Abhijit Bora	19.01.22	29.12.19	18.01.2020.	2 year & 20,000 C.M.	4.8	4.12
1521	Khutapara Patta Land Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}19'19.80"N -90^{0}25'22.30"E 2. 26^{0}19'19.60"N -90^{0}25'27.50"E 3. 26^{0}19'12.61"N -90^{0}25'26.70"E 4. 26^{0}19'12.16"N- 90^{0}25'22.02"E		Ordinary earth	Shahi Md. Karim, Nayapara (Opp.P.R. Govt. School) Goalpara.	Prabal Kumar Goswami	19.01.22	29.12.19	18.01.2020.	2 year & 50,158 C.M.	2.81	
1522	Tarangapur (Pt.I) Patta Land Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}15'25.03"N -90^{0}25'38.07"E 2. 26^{0}15'25.06"N -90^{0}25'39.02"E 3. 26^{0}15'18.92"N -90^{0}25'38.95"E 4. 26^{0}15'18.84"N- 90^{0}25'38.21"E		Ordinary earth	Md. Abbas Ali, Vill. Tarangpur (Pt. I), P.O. & P.S. Chapar, Dhubri.	Prabal Kumar Goswami	19.01.22	29.12.19	18.01.2020.	2 year & 8,924 C.M.	0.5	
1523	DBR/25/ Buridihing/ Horeghat/ Sand MPA of 2019-21 at Horeghat, Dist. Dibrugarh, Assam.	1 27^{0}21'05.72"N -94^{0}58'24.51"E 2. 27^{0}21'01.11"N -94^{0}58'26.13"E 3. 27^{0}20'58.32"N -94^{0}58'19.51"E 4. 27^{0}21'03.07"N- 94^{0}58'17.79"E		Sand	Sri Biswajit Gogoi, S/o Mohan Gogoi S/o Mohan Gogoi, Lekai Thakur Than, P.O. Sessa, Dibrugarh.	Prabal Kumar Goswami	19.01.22	29.12.19	18.01.2020.	2 year & 5,000 C.M. Per year	0.5	
1524	Sand Mining Permit Area at Panimur Ferry Ghat on Kopili River, Dist. Dima Hasso, Assam.	1 25^{0}42'02.44"N -92^{0}48'39.86"E 2. 25^{0}41'59.71"N -92^{0}48'40.99"E 3. 25^{0}41'57.41"N -92^{0}48'35.91"E 4. 25^{0}42'00.47"N- 92^{0}48'34.64"E		Sand	Sri Joyper Langthasa, Choto washiling, Dist. Dima Hasao, Assam.	Prabal Kumar Goswami	19.01.22	30.12.19	18.01.2020.	2 year & 5,000 C.M.	0.5	
1525	Reka Pahar Stone Mining Permit Area at Gotibari (Govt. Land), Dist. Karbi Anglong, Assam.	1 26^{0}29'59.58"N -93^{0}00'52.43"E 2. 26^{0}29'59.64"N -93^{0}00'53.32"E 3. 26^{0}29'50.07"N -93^{0}00'48.09"E 4. 26^{0}29'55.03"N- 93^{0}00'49.09"E		Stone	Sri Kamalsing Bey, Rongkhelan, Diphu, Karbi Anglong,	Prabal Kumar Goswami	19.01.25	30.12.19	18.01.2020.	5 year & 5,000 C.M.	3.0	
1526	Megala Gaon Ordinary Earth Mining Permit Area, DoomDooma, Dist. Tinsukia, Assam.	1 27^{0}42'29.42"N -95^{0}36'41.25"E 2. 27^{0}42'29.21"N -95^{0}36'38.71"E 3. 27^{0}42'25.18"N -95^{0}36'41.93"E 4. 27^{0}42'24.85"N- 95^{0}36'39.59"E		Ordinary earth	Sri Bhuban Sonowal, Vill. 1 No. Megala, P.O. Megala, P.S. Talap, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	19.01.21	09.01.20	20.01.2020.	1 year & 4900 C.M.	0.9380	0.8911
1527	Deopani River Bank Sand Gravel Mining Permit Area (No.1), Amarpur Ghat: DoomDooma, Dist. Tinsukia, Assam.	1 27^{0}54'9.85"N -95^{0}38'10.33"E 2. 27^{0}54'8.28"N -95^{0}38'12.75"E 3. 27^{0}54'5.40"N -95^{0}38'9.50"E 4. 27^{0}54'6.99"N- 95^{0}38'7.07"E		Sand Gravel	Sri Nurul Amin, Vill. Lohari Kachari Gaon, P.O. Sukanpukhuri, P.S. Tinsukia, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	19.01.21	08.01.20	20.01.2020.	1 year & 5000 C.M.	1.0	
1528	Charuabakhra Jungle Block Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}14'03.7"N -90^{0}18'55.3"E 2. 26^{0}14'04.3"N -90^{0}18'55.7"E 3. 26^{0}14'03.7"N -90^{0}19'00.3"E 4. 26^{0}14'03.0"N- 90^{0}18'59.3"E 5. 26^{0}14'02.2"N-90^{0}18'57.4"E 6. 26^{0}14'02.4"N- 90^{0}18'58.7"E 7. 26^{0}14'03.4"N-90^{0}18'55.7"E		Brick earth	M/S Shree Guru Bricks (Proprietor: Malchand Lalani) Kaliarkhal Gaon, P.O. Tilapara, Dist. Dhubri, Assam.	Abhijit Bora	19.01.22	15.01.20	21.01.2020.	2 year & 8000 C.M.	0.9553	0.9553

1529	Sreegram Part - VI Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 $26^0$14'18.12"N -$90^0$21'48.64"E 2. $26^0$14'16.12"N -$90^0$21'47.46"E 3. $26^0$14'18.05"N -$90^0$21'51.64"E 4. $26^0$14'16.14"N- $90^0$21'51.56"E		Brick earth	M/S Bharat Top Soil Brick Center, Hatipota Part - I, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	19.01.22	08.01.20	21.01.2020.	2 year & 8000 C.M.	0.9205	0.9205
1530	Pacharia Ordinary Earth/ Clay Mining Permit Area, Dist. Kamrup, Assam.	1 $26^0$13'54.20"N -$91^0$38'31.70"E 2. $26^0$13'55.60"N -$91^0$38'31.80"E 3. $26^0$13'53.74"N -$91^0$38'30.11"E 4. $26^0$13'55.24"N- $91^0$38'30.19"E		Ordinary earth	Dibakar Sarma, Pacharia, P.O. Pacharia, Dist. Kamrup, Assam.	Abhijit Bora	19.01.22	13.01.20	21.01.2020.	2 year & 8776 C.M.	0.2007	0.2007
1531	Moirapur P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1 $91^0$33'34.900"E -$26^0$01'20.100"N 2. $91^0$33'37.500"E -$26^0$01'19.100"N 3. $91^0$33'36.900"E -$26^0$01'18.000"N 4. $91^0$33'35.000"E- $26^0$01'19.100"N		Ordinary earth	Babul Rabha, Moirapur Gaon, P.O. Rani, Dist. Kamrup, Assam.	Abhijit Bora	19.01.22	16.01.20	21.01.2020.	2 year & 36566 C.M.	0.4683	0.4683
1532	Borjuri P.P. Land No. 3 Stone Mining Contract Area, Dist. Karbi Anglong, Assam.	1 $26^0$23'41.7"N -$92^0$57'04.8"E 2. $26^0$23'41.1"N -$92^0$56'53.3"E 3. $26^0$23'44.5"N -$92^0$57'04.9"E 4. $26^0$23'44.6"N- $92^0$56'53.3"E		Stone	Vinod Kumar Kabra, Nagaon, P.O. Nagaon, Dist. Nagaon, Assam.	Abhijit Bora	19.01.23	12.01.20	21.01.2020.	3 year & 1,50,000 C.M.	2.67	0.60
1533	Patta Land Ordinary Earth Mining Permit Area at Karnamadhu Part - II, Dist. Karimganj, Assam.	1 $24^0$49'36.00"N -$92^0$20'44.00"E 2. $24^0$49'34.90"N -$92^0$20'44.60"E 3. $26^0$49'34.20"N -$92^0$20'42.70"E 4. $26^0$49'33.10"N- $92^0$20'43.20"E		Ordinary earth	Sri Ashamoy Choudhury, UC Dutta Lane, Thana Road, Dist. Karimganj, Assam.	Prabal Kumar Goswami	19.01.22	12.01.20	21.01.2020.	2 year & 1,65,086 C.M.	2.819	
1534	Ramchahill Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1 $26^0$11'57.228"N -$91^0$46'38.921"E 2. $26^0$11'58.105"N -$91^0$46'38.400"E 3. $26^0$11'58.800"N -$91^0$46'39.227"E 4. $26^0$11'58.699"N- $91^0$46'39.990"E 5. $26^0$11'57.928"N-$91^0$46'40.296"E 6. $26^0$11'57.996"N-$91^0$46'39.473"E		Ordinary earth	Sri Ankit Bagaria, H/No. 27, Shree Nagar, Guwahati- 05.	Prabal Kumar Goswami	19.01.22	13.01.20	22.01.2020.	2 year & 1744 C.M.	0.134	
1535	Doompara Clay and River Silt Mining Permit Area at Brahmaputra River, Dist. Kamrup (M), Assam.	1 $26^0$13'43.429"N -$91^0$53'53.187"E 2. $26^0$13'34.437"N -$91^0$53'40.999"E 3. $26^0$13'37.001"N -$91^0$53'39.345"E 4. $26^0$13'45.788"N- $91^0$53'54.334"E		river silt	M/S Brahmaputra Construction, P.O. Bhangagarh, P.S. Bhangagarh, Guwahati-26.	Prabal Kumar Goswami	19.01.22	13.01.20	22.01.2020.	2 year & 40,000 C.M.	4.5	
1536	Nunmati Pt- II Baniapara Pt-I Hatipota Pt- II Sildanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 $90^0$20'49.0"E -$26^0$11'55.2"N 2. $90^0$20'48.2"E -$26^0$11'57.5"N 3. $90^0$20'46.8"E -$26^0$11'57.2"N 4. $90^0$20'47.6"E- $26^0$11'54.8"N		Brick Earth	M/S New Hindustan Brick Field Baniapara Part - II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	19.01.22	14.01.20	22.01.2020.	2 year & 8000 C.M.	1.7126	1.7126
1537	Bhasanichar Bagulamari Aironjongla Chotobashjani Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1 $89^0$56'27.2"E -$26^0$00'30.2"N 2. $89^0$56'20.3"E -$26^0$00'27.8"N 3. $89^0$56'23.2"E -$26^0$00'21.0"N 4. $89^0$56'28.6"E- $26^0$00'23.8"N		Ordinary earth	Juran Ali Akand, Chotobashjani, P.O. Sagolchora, Dist. Dhubri, Assam.	Abhijit Bora	19.01.22	16.01.20	22.01.2020.	2 year & 15,000 C.M.	1.9347	1.9347
1538	Moirapur P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1 $91^0$33'42.08"E -$26^0$01'18.55"N 2. $91^0$33'44.03"E -$26^0$01'18.64"N 3. $91^0$33'44.19"E -$26^0$01'15.58"N 4. $91^0$33'42.33"E- $26^0$01'15.44"N		Ordinary earth	Jester Marak, Moirapur Gaon, P.O. Rani, Dist. Kamrup, Assam.	Abhijit Bora	19.01.22	13.01.20	22.01.2020.	2 year & 3200 C.M.	0.4349	0.4349
1539	Hatipota Pt.-I Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 $90^0$21'27.5"E -$26^0$13'59.3"N 2. $90^0$21'27.1"E -$26^0$13'58.2"N 3. $90^0$21'24.9"E -$26^0$13'58.8"N 4. $90^0$21'25.4"E- $26^0$13'59.7"N		Brick earth	M/S Maram Bricks, (Proprietor: Mafil Uddin Sheikh), Moskaguri (Hatipota Part I), P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	19.01.22	15.01.20	22.01.2020.	2 year & 8000 C.M.	0.776	0.776

1540	Owguri Chapori Gaon Dumped Earth Mining Permit Area, " Plot No.3" (inside NRL Premises), Numaligarh, Dist. Golaghat, Assam.	1 $26^0$34'43.13"N -$93^0$46'45.66"E 2. $26^0$34'47.78"N -$93^0$46'49.19"E 3. $26^0$34'49.52"N -$93^0$46'55.32"E 4. $26^0$34'42.69"N- $93^0$46'56.86"E		Dumped earth	Numaligarh Refinery Limited, No.2 Ponka Grant, P.O. NR Project, P.S. Numaligarh Police Outpost, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	30.01.22	15.01.20	03.02.2020.	2 year & 79,516 C.M.	0.776	4.46
1541	Longai Sand Minor Mineral Unit No.3 at Nilambazar Area, Dist. Karimganj, Assam.	1 $24^0$45'57.33"N -$92^0$20'28.35"E 2. $24^0$45'56.80"N -$92^0$20'27.28"E 3. $24^0$45'36.10"N -$92^0$20'25.90"E 4. $24^0$45'35.73"N- $92^0$20'24.59"E		Sand	Sri Surajit Karmakar, Vill. Jatrapur, PO & PS. Nilambazar, Dist. Krimganj, Assam.	Prabal Kumar Goswami	30.01.22	28.01.20	03.02.2020.	2 year & 10,500 C.M.	3.0	
1542	Kalibari Rajah Chahar Patta Land Ordinary Earth Mining Permit Area, Dist. Sonitpur, Assam.	1 $26^0$39'40.0"N -$92^0$48'16.5"E 2. $26^0$39'38.3"N -$92^0$48'13.4"E 3. $26^0$39'37.8"N -$92^0$48'04.2"E 4. $26^0$39'39.4"N- $92^0$48'03.4"E		Ordinary Earth	Md. Anowar Hussain, Bhitarsuti village, P.O. Kaliabhomora, Dist. Sonitpur, Assam.	Prabal Kumar Goswami	30.01.22	29.01.20	03.02.2020.	2 year & 71,934 C.M.	4.03	
1543	Longai Sand Minor Mineral Unit No.3 at Sarif Nagar Area, Dist. Karimganj, Assam.	1 $24^0$49'59.29"N -$92^0$20'50.72"E 2. $24^0$50'00.03"N -$92^0$20'51.51"E 3. $24^0$49'45.78"N -$92^0$20'58.62"E 4. $24^0$49'45.26"N- $92^0$20'59.53"E		Sand	Sri Surajit Karmakar, Vill. Jatrapur, PO & PS. Nilambazar, Dist. Krimganj, Assam.	Prabal Kumar Goswami	30.01.22	28.01.20	03.02.2020.	2 year & 7,000 C.M.	2.0	
1544	Brahmaputra River Clay And Silt Mining Permit Area at Doompara, Dist. Kamrup (M), Assam.	1 $26^0$13'43.429"N -$91^0$53'56.187"E 2. $26^0$13'34.437"N -$91^0$53'40.999"E 3. $26^0$13'37.001"N -$91^0$53'39.345"E 4. $26^0$13'45.788"N- $91^0$53'54.334"E		River silt	M/S Tribeni - Soumitra Das (JV), Made Tribeni Commercial Complex, 2nd Floor, GS Road, Ulubari, Ghy-7.	Prabal Kumar Goswami	30.01.22	25.01.20	03.02.2020.	2 year & 10,000 C.M.	4.5	
1545	No.2 Chakalia Gaon Brick Earth (P.D.2 Bricks) Mining Permit Area, Dist. Dibrugarh, Assam.	1 $27^0$08'14.00"N -$94^0$49'28.27"E 2. $27^0$08'14.61"N -$94^0$49'29.29"E 3. $27^0$08'17.71"N -$94^0$49'27.20"E 4. $27^0$08'17.05"N- $94^0$49'26.07"E		Brick Industry	Sri Diganta Changmai, M/S P.D.2 Brick Field, PO: Chakaliya, Dibrugarh.	Prabal Kumar Goswami	30.01.22	25.01.20	03.02.2020.	2 year & 7,140 C.M.	0.40	
1546	No.3 Rampur Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1 $26^0$04'24.08"N -$91^0$28'17.01"E 2. $26^0$04'22.98"N -$91^0$28'22.41"E 3. $26^0$04'24.77"N -$91^0$28'23.24"E 4. $26^0$04'25.77"N- $91^0$28'17.71"E		Ordinary Clay	Niral kalita, Vill. 3 No. Rampur, P.O. Rampur, Dist. Kamrup, Assam.	Rupam Das	30.01.22	30.01.20	03.02.2020.	2 year & 21850 C.M.	1.5146	1.5146
1547	Owguri Vhapori Gaon Dumped Earth Mining Permit Area " Plot No. 2" (inside NRL Premises), Numaligarh, Dist. Golaghat, Assam.	1 $26^0$34'47.47"N -$93^0$46'41.11"E 2. $26^0$34'48.37"N -$93^0$46'43.01"E 3. $26^0$34'39.10"N -$93^0$46'44.47"E 4. $26^0$34'38.32"N- $93^0$46'40.50"E		Dumped earth	Numaligarh Refinery Limited, No.2 Ponka Grant, P.O. NR Project, P.S. Numaligarh Police Outpost, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	30.01.22	28.01.20	03.02.2020.	2 year & 48,316 C.M.	2.85	2.85
1548	Owguri Vhapori Gaon Dumped Earth Mining Permit Area " Plot No. 1" (inside NRL Premises), Numaligarh, Dist. Golaghat, Assam.	1 $26^0$35'1.13"N -$93^0$46'47.93"E 2. $26^0$35'1.43"N -$93^0$46'53.86"E 3. $26^0$34'58.03"N -$93^0$46'54.23"E 4. $26^0$34'56.76"N- $93^0$46'46.91"E		Dumped earth	Numaligarh Refinery Limited, No.2 Ponka Grant, P.O. NR Project, P.S. Numaligarh Police Outpost, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	30.01.22	28.01.20	03.02.2020.	2 year & 38,332 C.M.	2.85	2.85
1549	Disang River Mining Permit Area " Sengelibari" Dist. Sivasagar, Assam.	1 $27^0$00'26.91"N -$94^0$44'18.67"E 2. $27^0$00'25.82"N -$94^0$44'18.48"E 3. $27^0$00'25.09"N -$94^0$44'19.20"E 4. $27^0$00'24.90"N- $94^0$44'24.49"E		Sand	Sri Diganta Duarah, Vill. Old Amalapatty, Ward No. II, P.O. Sivasagar, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	30.01.21	28.01.20	03.02.2020.	1 year & 800 C.M.	0.70	
1550	Bokial Stone (Sand / Gravel) Mining Permit Area (Kalioni River Bed), Dist. Golaghat, Assam.	1 $26^0$29'28.3"N -$93^0$46'23.00"E 2. $26^0$29'27.64"N -$93^0$46'21.43"E 3. $26^0$29'53.10"N -$93^0$46'14.2"E 4. $26^0$29'53.24"N- $93^0$46'12.11"E		Sand / Gravel	M/S B.L. Agarwalla, Gar Ali, Jorhat, P.O.& P.S. Jorhat, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa	30.01.21	28.01.20	03.02.2020.	1 year & 10,000 C.M.	2.80	2.10
1551	Disang River Sand Mining Permit Area " Borpatra", Dist. Sivasagar, Assam.	1 $27^0$01'51.39"N -$94^0$42'58.39"E 2. $27^0$01'50.56"N -$94^0$42'58.30"E 3. $27^0$01'49.78"N -$94^0$43'1.08"E 4. $27^0$01'49.03"N- $94^0$43'3.75"E		Sand	Sri Dhurbajit Chetia, Vill. Betbari Luthuri Chetia, P.O. Mithapukhuri, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	30.01.21	28.01.20	03.02.2020.	1 year & 500 C.M.	0.53	

1552	Mushalmanpara Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}20'19.0"N -89^{0}51'23.7"E 2. 26^{0}20'21.8"N -89^{0}51'24.1"E 3. 26^{0}20'22.3"N -89^{0}51'21.7"E 4. 26^{0}20'19.5"N- 89^{0}51'20.8"E		brick earth	M/S Sona Bricks Industry, (Proprietor: Khairul Anam Khandakar) Oxiguri, P.O. Srinagar, Dist. Dhubri, Assam.	Abhijit Bora	30.01.22	29.01.20	03.02.2020.	2 year & 8000 C.M.	1.457	1.457
1553	Garubat Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Dakhin Jarbagan, P.O. Barpani, P.S. Kachua, Mouza - Garubat, Revenue Circle kamrup, Dist. Nagaon, Assam.	1 26^{0}1'6.50"N -92^{0}36'19.40"E 2. 26^{0}1'5.40"N -92^{0}36'19.00"E 3. 26^{0}1'4.70"N -92^{0}36'24.70"E 4. 26^{0}1'3.20"N- 92^{0}36'24.40"E		brick earth	Smti. Namita Juaddar, Partnership, M/s S.B.I. Bricks, Vill. Rowmari, P.O. Missa, P.S. Kaliabor, Mouza - Barbhogia, Revenue Circle Kaliabor, Dist. Nagaon, Assam.	Moloi Bora	30.01.22	23.01.20	03.02.2020.	2 year & 8000 C.M.	0.6	0.6
1554	Uttarkhola Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Bangaldhara, P.O. Bangaldhara, P.S. Dharamtul, Revenue Circle Morigaon, Dist. Marigaon, Assam.	1 26^{0}11'43.65"N -92^{0}20'54.25"E 2. 26^{0}11'42.61"N -92^{0}20'58.56"E 3. 26^{0}11'39.01"N -92^{0}20'57.84"E 4. 26^{0}11'39.98"N- 92^{0}20'55.35"E		brick earth	Md. Sadek Ali, Partnership, M/s S.M.T. Bricks, Vill. Bangaldhara, P.O. Bangaldhara, P.S. Dharamtul, Revenue Circle Morigaon, Dist. Marigaon, Assam.	Moloi Bora	30.01.22	5.01.20	03.02.2020.	2 year & 21984 C.M.	1.3	1.3
1555	Utalabori Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Utalabori, P.O. Satuakati, P.S. Laharighat, Mouza - Bhuragaon, Revenue Circle Bhuragaon, Dist. Marigaon, Assam.	1 26^{0}24'31.40"N -92^{0}18'0.80"E 2. 26^{0}24'31.40"N -92^{0}18'2.50"E 3. 26^{0}24'28.30"N -92^{0}18'2.70"E 4. 26^{0}24'28.00"N- 92^{0}18'0.90"E		brick earth	Md. Sahidul Islam, Partnership, M/s B.S.B. Bricks, Vill. Utalabori, P.O. Satuakati, P.S. Laharighat, Mouza - Bhuragaon, Revenue Circle Bhuragaon, Dist. Marigaon, Assam.	Moloi Bora	30.01.22	8.01.20	03.02.2020.	2 year & 8000 C.M.	0.533	0.533
1556	Gopigaon Part II Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}15'18.1"N -90^{0}14'02.6"E 2. 26^{0}15'18.7"N -90^{0}14'04.2"E 3. 26^{0}15'21.3"N -90^{0}14'04.5"E 4. 26^{0}15'21.4"N- 90^{0}14'03.0"E		Ordinary earth	Abu Hussain, Gopigaon Part III Village, P.O. Bilasipara, Dist. Dhubri, Assam.	Abhijit Bora	30.01.21	28.01.20	03.02.2020.	1 year & 500 C.M.	0.2676	0.2676
1557	Laliapara Sildanga Mohishbathan Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}12'45.5"N -90^{0}21'19.0"E 2. 26^{0}12'45.6"N -90^{0}21'19.1"E 3. 26^{0}12'46.8"N -90^{0}21'18.1"E 4. 26^{0}12'45.8"N- 90^{0}21'17.7"E		Brick earth	M/S New Nayan Brick Field (Partner: Bhobesh Koch) Hatipota Part II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	30.01.22	30.01.20	03.02.2020.	2 year & 8000 C.M.	0.2676	0.2676
1558	Paikandara Part - I Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}16'13.8"N -90^{0}12'40.6"E 2. 26^{0}16'13.7"N -90^{0}12'41.1"E 3. 26^{0}16'16.6"N -90^{0}12'42.1"E 4. 26^{0}16'16.7"N- 90^{0}12'41.6"E		Ordinary earth	Astab Ali, Chirakuta Gaon, P.O. Chirakuta, Dist. Dhubri, Assam.	Abhijit Bora	30.01.22	29.01.20	03.02.2020.	2 year & 3198 C.M.	0.1792	0.1792
1559	Sreegram Part - VI Sildanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}13'59.16"N -90^{0}21'47.0"E 2. 26^{0}13'58.8"N -90^{0}21'48.2"E 3. 26^{0}13'59.3"N -90^{0}21'48.4"E 4. 26^{0}13'59.8"N- 90^{0}21'47.2"E		brick earth	M/S Natun Nayan Brick Field (Partner: Abdur Rezzaque) Hatipota Part II, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	30.01.22	28.01.20	03.02.2020.	2 year & 8000 C.M.	1.3125	1.3125
1560	1 No. Rongagora Gaon Brick Earth (Rajen Bricks) Mining Permit Area, Dist. Dibrugarh, Assam.	1 27^{0}08'11.0"N -94^{0}50'19.8"E 2. 27^{0}08'11.6"N -94^{0}50'38.5"E 3. 27^{0}08'13.0"N -94^{0}50'38.9"E 4. 27^{0}08'12.5"N- 94^{0}50'40.6"E		brick earth	Sri Rajen Lekharu, M/S Rajen Brick Field, 1 No. Rongagora Gaon, P.O. Sepon, Dibrugarh, Assam.	Prabal Kumar Goswami	30.01.22	25.01.20	04.02.2020.	2 year & 3750 C.M.	0.21	
1561	Barshi Pt - II Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}16'08.0"N -90^{0}15'24.3"E 2. 26^{0}16'08.2"N -90^{0}15'25.9"E 3. 26^{0}16'11.2"N -90^{0}15'25.0"E 4. 26^{0}16'11.0"N- 90^{0}15'23.5"E		brick earth	M/S Bijoy Bricks (Proprietor: Mojmul Hoque), Bilasipara Ward No. 8, P.O. Hakama, Dust. Dhubri, Assam.	Abhijit Bora	30.01.22	27.01.20	04.02.2020.	2 year & 6136 C.M.	0.3438	0.3438

1562	Mushal Manpara Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}20'19.0"N -89^{0}51'23.7"E 2. 26^{0}20'21.8"N -89^{0}51'24.1"E 3. 26^{0}20'22.3"N -89^{0}51'21.7"E 4. 26^{0}20'19.5"N- 89^{0}51'20.8"E		brick earth	M/S Firoz Bricks Company (Proprietor: Moynal Hoque), Oxiguri, P.O. Srinagar, Dist. Dhubri, Assam.	Abhijit Bora	03.01.22	26.01.20	04.02.2020.	2 year & 8000 C.M.	1.457	1.457
1563	Chagalkhuti Village Patta Land Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}16'48.45"N -90^{0}24'48.00"E 2. 26^{0}16'53.12"N -90^{0}24'50.58"E 3. 26^{0}16'54.73"N -90^{0}24'47.18"E 4. 26^{0}16'50.09"N- 90^{0}24'44.15"E		Ordinary earth	Sri Chitta Ranjan Paul, Chagalkhuti Village, P.O. Chapar, P.S. Chapar, Dhubri.	Prabal Kumar Goswami	03.01.22	28.01.20	04.02.2020.	2 year & 32,844 C.M.	1.84	
1564	Hatishila - A Clay and River Mining Permit Area on Brahmaputra River, Dist. Kamrup (M), Assam.	1 26^{0}13'07.666"N -91^{0}52'53.662"E 2. 26^{0}13'03.404"N -91^{0}52'37.786"E 3. 26^{0}13'06.288"N -91^{0}52'37.015"E 4. 26^{0}13'10.440"N- 91^{0}52'52.634"E		River Silt	Sri Chitta Ranjan Paul, Chagalkhuti Village, P.O. Chapar, P.S. Chapar, Dhubri.	Prabal Kumar Goswami	03.01.22	28.01.20	04.02.2020.	2 year & 25,000 C.M.	4.00	
1565	Rakhyasini Char Ordinary Earh/ Clay Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}11'51.2"N -91^{0}37'46.9"E 2. 26^{0}11'48.5"N -91^{0}37'47.3"E 3. 26^{0}11'48.0"N -91^{0}37'41.8"E 4. 26^{0}11'50.8"N- 91^{0}37'41.0"E		Ordinary earth/clay	Sri Chintu Barman (Authorized Agent, Sri Anil Das), Vill. Singimari, P.O. Rowmari, Dist. Kamrup, Assam.	Abhijit Bora	03.01.22	27.01.20	04.02.2020.	2 year & 20,000 C.M.	2.676	2.676
1566	Kolonga - Amlong River MCA, Dist. West Karbi - Anglong, Assam.	1 92^{0}44'01.6"E -25^{0}52'19.7"N 2. 92^{0}44'00.2"E -25^{0}52'23.0"N 3. 92^{0}44'50.9"E -25^{0}52'51.0"N 4. 92^{0}44'51.5"E- 25^{0}52'41.6"N		Gravel	Sri Maa Multipurpose Co-operative Society Ltd. Central Road, P.O. Dharmanagar, North Tripura, Tripura - 799250.	Abhijit Bora	03.01.22	26.01.20	04.02.2020.	2 year & 10,000 C.M.	3.71	3.36
1567	Bhuragaon Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Balidunga, P.O. Bhuragaon, P.S. Bhuragaon, Mouza- Bhuragaon under Bhuragaon Circle, Dist. Morigaon, Assam.	1 26^{0}24'20.41"N -92^{0}15'21.81"E 2. 26^{0}24'18.98"N -92^{0}15'22.10"N 3. 26^{0}24'19.59"N -92^{0}15'26.66"N 4. 26^{0}24'20.40"N- 92^{0}15'26.72"N		Brick Earth	Md. Rofiqul Islam, (M/S HAD Bricks), Vill. Bhuragaon, P.O. Bhuragaon, P.S. Bhuragaon, Dist. Morigaon, Assam.	Moloi Bora	03.01.22	11.01.20	05.02.2020.	2 year & 7947 C.M.	0.47	0.47
1568	Sahari Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Kahargaon, P.O. Raha, P.S. Raha, Mouza- Sahari under Sadar Circle, Dist. Nagaon, Assam.	1 26^{0}13'2.67"N -92^{0}28'54.82"E 2. 26^{0}13'1.76"N -92^{0}28'54.62"N 3. 26^{0}13'0.41"N -92^{0}28'56.74"N 4. 26^{0}12'59.61"N- 92^{0}28'56.27"N		Brick Earth	Sri Jaychand Agrwala, (Proprietor: S.B.F. Bricks), Vill. Kahargaon, P.O. Raha, P.S. Raha, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	01.01.20	05.02.2020.	2 year & 6000 C.M.	0.4	0.4
1569	Kachamari Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Rowmari, P.O. Ltapara, P.S. Nagaon Sadar, Mouza- Kachamari under Sadar Circle, Dist. Nagaon, Assam.	1 26^{0}23'11.20"N -92^{0}40'17.00"E 2. 26^{0}23'11.40"N -92^{0}40'18.80"E 3. 26^{0}23'8.20"N -92^{0}40'18.90"N 4. 26^{0}23'7.60"N- 92^{0}40'16.90"E		Brick Earth	SriSanjay Nahata, (Director of R.J. Sons Mrketing Pvt.Ltd), Vill. Rowmari, P.O. Ltapara, P.S. Nagaon Sadar, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	11.01.20	05.02.2020.	2 year & 26000 C.M.	1.8	1.8
1570	Uttarkhola Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Morigaon Town, P.O. Morigaon, P.S. Morigaon, Mouza- Uttakhola Revenue Circle Morigaon, Dist. Morigaon, Assam.	1 26^{0}12'10.94"N -92^{0}22'37.00"E 2. 26^{0}12'5.87"N -92^{0}22'33.83"E 3. 26^{0}12'5.02"N -92^{0}22'40.15"N 4. 26^{0}12'3.76"N- 92^{0}22'38.00"E		Brick Earth	Md. Nasimuddin Ahmed, (M/s B.S.B. Bricks), Vill. Morigaon Town, P.O. Morigaon, P.S. Morigaon, Dist. Morigaon, Assam.	Moloi Bora	03.01.22	17.01.20	05.02.2020.	2 year & 38892 C.M.	2.3	2.3

1571	Uttarkhula Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Boraati, P.O. Nellie, P.S. Jagiroad, Mouza-Uttakhula Under Morigaon Circle, Dist. Morigaon, Assam.	1 26^{0}6'26.35"N -92^{0}17'49.90"E 2. 26^{0}6'26.50"N -92^{0}17'51.99"E 3. 26^{0}6'24.11"N -92^{0}17'52.13"N 4. 26^{0}6'23.96"N- 92^{0}17'50.34"E		Brick Earth	Sri Jaychand Agarwala, (M/s G.B.F. Bricks), Vill. Polahguri, P.O. Killing Valley, P.S. Jagiroad, Dist. Morigaon, Assam.	Moloi Bora	03.01.22	01.01.20	05.02.2020.	2 year & 8000 C.M.	0.533	0.533
1572	Uttarkhula Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Boraati, P.O. Nellie, P.S. Jagiroad, Mouza-Uttakhula Under Morigaon Circle, Dist. Morigaon, Assam.	1 26^{0}6'30.37"N -92^{0}17'49.49"E 2. 26^{0}6'30.41"N -92^{0}17'51.67"E 3. 26^{0}6'26.49"N -92^{0}17'51.98"N 4. 26^{0}6'26.58"N- 92^{0}17'49.90"E		Brick Earth	Sri Jaychand Agarwala, (M/s G.B.F. Bricks), Vill. Polahguri, P.O. Killing Valley, P.S. Jagiroad, Dist. Morigaon, Assam.	Moloi Bora	03.01.22	01.01.20	05.02.2020.	2 year & 6764 C.M.	0.4	0.4
1573	HBI Brick Industries Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}13'34.08"N -90^{0}21'51.07"E 2. 26^{0}13'33.01"N -90^{0}21'51.08"E 3. 26^{0}13'33.02"N -90^{0}21'52.09"E 4. 26^{0}13'34.07"N- 90^{0}21'52.08"E		Brick Industry	MD. Atowar Rahmabn Mondai, M/S HBI Brick Industries, P.O. Chapar, Dhubri	Prabal Kumar Goswami	03.01.22	03.02.20	06.02.2020.	2 year & 8,000 C.M.	0.698	
1574	Nabin Brick Industries Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}14'34.02"N -90^{0}21'42.02"E 2. 26^{0}14'33.05"N -90^{0}21'44.01"E 3. 26^{0}14'35.03"N -90^{0}21'44.02"E 4. 26^{0}14'35.05"N- 90^{0}21'42.09"E		Brick Industry	MD. Abdus Salam, M/S Nabin Brick Industries, P.O. Chapar, Dhubri	Prabal Kumar Goswami	03.01.22	03.02.20	06.02.2020.	2 year & 8,000 C.M.	1.04	
1575	Deopani River Bank Sand Gravel Mining Permit Area (No.2), Amarpur Ghat; Doomdooma; Dist. Tinsukia, Assam.	1 27^{0}54'6.99"N -95^{0}38'7.07"E 2. 27^{0}54'5.40"N -95^{0}38'9.50"E 3. 27^{0}54'2.44"N -95^{0}38'6.83"E 4. 27^{0}54'3.97"N- 95^{0}38'4.22"E		Sand Gravel	Sri Sanjoy Kumar Singh, Chiraptty Road, P.O. Tinsukia, P.S. Tinsukia, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	03.01.21	03.02.20	06.02.2020.	1 year & 1000 C.M.	1.0	
1576	Sagar Brick Industries Brick Earth Mining Permit Area.	1 26^{0}12'43.02"N -90^{0}21'49.09"E 2. 26^{0}12'43.01"N -90^{0}21'50.04"E 3. 26^{0}12'43.05"N -90^{0}21'50.06"E 4. 26^{0}12'44.00"N- 90^{0}21'50.01"E		Brick Industry	Md. Marfod Ali, SK, M/S Sagar Brick Indusries, Srigram Pt-VI, Chapar, Dhubri.	Prabal Kumar Goswami	03.01.22	03.02.20	06.02.2020.	2 year & 8,000 C.M.	0.68	
1577	Rangmahal P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1 26^{0}13'24.3"N -91^{0}43'37.3"E 2. 26^{0}13'22.6"N -91^{0}43'39.1"E 3. 26^{0}13'20.7"N -91^{0}43'38.0"E 4. 26^{0}13'21.6"N- 91^{0}43'37.1"E		Ordinary earth	Sirajuddin Sheikh, Rangmahal, P.O. Rangmahal, Dist. Kamrup, Assam.	Abhijit Bora	03.01.22	30.01.20	06.02.2020.	2 year & 12,000 C.M.	0.4856	0.4856
1578	killing - Umsiang River Confluence MCA, Dist. West karbi Anglong, Assam.	1 26^{0}03'53.80"N -92^{0}16'27.12"E 2. 26^{0}03'54.28"N -92^{0}16'26.91"E 3. 26^{0}04'06.18"N -92^{0}16'50.76"E 4. 26^{0}04'06.75"N- 92^{0}16'50.86"E		Sand	Tonmoy Das, Zakir Hussain Path, Down Town, P.O. Dispur, Dist. Kamrup (M), Assam.	Abhijit Bora	03.01.22	01.02.20	06.02.2020.	2 year & 2,0000 C.M.	3.79	3.79
1579	Dakrabil Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}15'35.6"N -90^{0}21'39.9"E 2. 26^{0}15'35.2"N -90^{0}21'37.4"E 3. 26^{0}15'34.2"N -90^{0}21'37.5"E 4. 26^{0}15'34.3"N- 90^{0}21'40.0"E		Brick earth	M/S Mamata Brick Field, (Proprietor: Tathagata Chakraborty) Puthimari, P.O. Dhirghat, Dist. Dhubri, Assam.	Abhijit Bora	03.01.22	01.02.20	06.02.2020.	2 year & 8,000 C.M.	1.2442	1.2442
1580	Jamuna River Sand Mahal Mining Contract Area, Dist. Karbi Anglong, Assam.	1 26^{0}03'30.2"N -93^{0}08'00.2"E 2. 26^{0}03'31.5"N -93^{0}08'00.5"E 3. 26^{0}03'42.6"N -93^{0}07'57.5"E 4. 26^{0}03'42.2"N- 93^{0}07'58.8"E		Sand	Shri Jirsong Lekthe, Vill. Panbari (Tiri Engleng Gaon), P.O. Diphu, P.S. Diphu, Dist. Karbi Anglong, Assam.	Moloi Bora	03.01.22	01.02.20	06.02.2020.	3 year & 6,000 C.M.	1.5	1.5
1581	uttarkhola Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Purani Telahi, P.O. Bangaldhara, P.S. Dharamtul, Dist. Morigaon, Assam.	1 26^{0}11'33.33"N -92^{0}20'49.77"E 2. 26^{0}11'36.07"N -92^{0}20'52.7"E 3. 26^{0}11'31.98"N -92^{0}20'52.78"E 4. 26^{0}11'32.61"N- 92^{0}20'49.61"E		Brick Earth	Md. Hadish Ali, Proprietor-M/S Raja Bricks, Vill. Purani Telahi, P.O. Bangaldhara, P.S. Dharamtul, Dist. Morigaon, Assam.	Moloi Bora	03.01.22	01.02.20	06.02.2020.	2 year & 20292 C.M.	1.2	1.2

1582	Kalanala Stone Mining Permit Area, Dist. Dima Hasao, Assam.	1 25^{0}41.822"N -92^{0}48.659"E 2. 25^{0}41.853"N -92^{0}48.367"E 3. 25^{0}41.944"N -92^{0}48.426"E 4. 25^{0}41.928"N- 92^{0}48.721"E		Ston	Starjit Langthasa, Washubil, P.O. Diyungbra, Dist. Dima Hasao, Assam.	Abhijit Bora	03.01.22	01.02.20	06.02.2020.	2 year & 50,000 C.M.	4.67	0.51
1583	R.K. Bricks Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}12'22.03"N -90^{0}20'14.07"E 2. 26^{0}12'21.02"N -90^{0}20'15.02"E 3. 26^{0}12'21.04"N -90^{0}20'16.02"E 4. 26^{0}12'22.06"N- 90^{0}20'15.06"E		Brick Industry	Sri Suman Paul, M/S R.K. Bricks, Chirakuta Pt.- II Village, P.O. Chirakuta, Dhubri.	Prabal Kumar Goswami	03.01.22	03.02.20	06.02.2020.	2 year & 8000 C.M.	1.94	
1584	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Mahekhocha, P.O. Mahekhocha, P.S. Sadar, Dist. Nagaon, Assam.	1 26^{0}19'47.12"N -91^{0}37'49.67"E 2. 26^{0}19'47.09"N -91^{0}37'50.77"E 3. 26^{0}19'43.81"N -91^{0}37'50.12"E 4. 26^{0}19'44.00"N- 91^{0}37'51.10"E		Brick Earth	Sri Anand Kr. Chhajar, (M/S A.K. Bricks), Village. Ouguri, P.O. Mahekhocha, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	31.12.19	07.02.2020.	2 year & 4566 C.M.	0.27	0.27
1585	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Bamunigaon, P.O. Kachamari, P.S. Sadar, Dist. Nagaon, Assam.	1 26^{0}20'536"N -92^{0}37'426"E 2. 26^{0}20'538"N -92^{0}37'458"E 3. 26^{0}20'513"N -92^{0}37'429"E 4. 26^{0}20'511"N- 92^{0}37'456"E		Brick Earth	Sri Sampatrai Bihani, (M/S R.K.S. Bricks), Village. Haibargaon, P.O. Haibargaon, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	31.12.19	07.02.2020.	2 year & 4058 C.M.	0.24	0.24
1586	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Simuluguri, P.O. Kachamari, P.S. Sadar, Dist. Nagaon, Assam.	1 26^{0}20'57.40"N -92^{0}38'26.70"E 2. 26^{0}20'57.70"N -92^{0}38'28.90"E 3. 26^{0}20'57.40"N -92^{0}38'29.00"E 4. 26^{0}20'57.00"N- 92^{0}38'26.80"E		Brick Earth	Sri Ganpatrai Kachhwal, (M/S Shree Balaji Bricks), Village. Simuluguri, P.O. Kachamari, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	31.12.19	07.02.2020.	2 year & 4058 C.M.	0.24	0.24
1588	Juria Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Chatian, P.O. Rupahi, P.S. Rupahi Hat, Dist. Nagaon, Assam.	1 26^{0}24'583"N -91^{0}39'906"E 2. 26^{0}24'588N -91^{0}39'984"E 3. 26^{0}24'557"N -91^{0}39'987"E 4. 26^{0}24'555"N- 91^{0}39'913"E		Brick Earth	Sri Kailash Gaggar, (K.K. Bricks), Village. Haibargaon, P.O. Haibargaon, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	31.12.19	10.02.2020.	2 year & 11836 C.M.	0.7	0.7
1589	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Simuluguri, P.O. Kachamari, P.S. Sadar, Dist. Nagaon, Assam.	1 26^{0}20'55.26"N -91^{0}38'5.35"E 2. 26^{0}20'55.96N -91^{0}38'6.71"E 3. 26^{0}20'54.68"N -91^{0}38'7.83"E 4. 26^{0}20'54.02"N- 91^{0}38'5.98"E		Brick Earth	Sri Binod Kr. Jain, (M/S Papu Bricks), Village. Simuluguri, P.O. Kachamari, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	03.01.22	31.12.19	10.02.2020.	2 year & 4514 C.M.	0.267	0.267
1590	Mining Permit Area No. DBR/16/ Buridihing/Gamon/ Sand MPA of 2019-21 at Kotoh na Gaon., Dist. Dibrugarh, Assam.	1 27^{0}18'24.13"N -94^{0}52'43.58"E 2. 27^{0}18'16.55"N -94^{0}52'39.89"E 3. 26^{0}18'15.68"N -94^{0}52'42.41"E 4. 26^{0}18'23.61"N- 94^{0}52'46.49"E		Sand	Sri Dayananda Borgohain, Vill. Kotaha Na Gaon, P.O. Baligaon, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	03.01.22	07.02.20	10.02.2020.	2 year & 5,000 C.M.	2.00	
1591	Dakrabil Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}15'34.3"N -90^{0}21'40.1"E 2. 26^{0}15'34.9"N -90^{0}21'42.4"E 3. 26^{0}15'35.5"N -90^{0}21'42.3"E 4. 26^{0}15'35.6"N- 90^{0}21'40.1"E		Brick Earth	M/S T.G. Bricks, (Proprietor: Tathagata Chakraborty), Puthimari, P.O. Dhirghat, Dist. Dhubri, Assam.	Abhijit Bora	03.01.22	04.02.20	10.02.2020.	2 year & 8,000 C.M.	1.2442	1.2442
1592	Dumardaha Pt-IV Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}05'54.2"N -89^{0}54'58.0"E 2. 26^{0}05'50.5"N -89^{0}54'58.7"E 3. 26^{0}05'50.6"N -89^{0}55'00.1"E 4. 26^{0}05'54.2"N- 89^{0}54'59.5"E		Brick Earth	M/S Rhino Bricks Industry, (Proprietor: Ummehani Ahmed) Dumardaha Pt-III, P.O. Balajan, Dist. Dhubri, Assam.	Abhijit Bora	03.01.22	04.02.20	10.02.2020.	2 year & 8,000 C.M.	1.6256	1.6256
1593	Dumardaha Pt-IV Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1 26^{0}05'54.2"N -89^{0}54'58.0"E 2. 26^{0}05'50.5"N -89^{0}54'58.7"E 3. 26^{0}05'50.6"N -89^{0}55'00.1"E 4. 26^{0}05'54.2"N- 89^{0}54'59.5"E		Brick Earth	M/S Hira Bricks Factory, (Proprietor: Abdul Rahim Ahmed) Dumardaha Pt-II, P.O. Balajan, Dist. Dhubri, Assam.	Abhijit Bora	03.01.22	04.02.20	10.02.2020.	2 year & 8,000 C.M.	1.6256	1.6256

1594	Safakama Mining Permit Area, Dist. Barpeta, Assam.	1 26^{0}33'56.21"N -90^{0}58'37.02"E 2. 26^{0}33'53.27"N -90^{0}58'35.51"E 3. 26^{0}33'50.89"N -90^{0}58'37.57"E 4. 26^{0}33'56.31"N- 90^{0}58'40.73"E		Sand	Sanjib Gayary, Gamariguri Gaon, P.O. Gobardhana, Dist. Barpeta, Assam.	Abhijit Bora	03.01.22	05.02.20	10.02.2020.	2 year & 3,000 C.M.	1.25	1.25
1595	Dikrong Mining Contract Area, Dist. Lakhimpur, Assam.	1 93^{0}49.607"E -27^{0}06.653"N 2. 93^{0}49.607"E -27^{0}06.654"N 3. 93^{0}49.609"E -27^{0}06.655"N 4. 93^{0}49.619"E- 27^{0}06.662"N		Gravel	Swapna Bania Das, Dhalpur P.O. Dhalpur, Dist. Lakhimpur, Assam.	Abhijit Bora	03.01.22	04.02.20	10.02.2020.	2 year & 5,000 C.M.	6.2	0.92
1596	Naupani Monsa Engti No.1 Government Land Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26^{0}29'10.6"N -93^{0}04'39.4"E 2. 26^{0}29'04.7"N -93^{0}04'35.8"E 3. 26^{0}28'59.5"N -93^{0}04'38.3"E 4. 26^{0}29'03.1"N- 93^{0}04'43.0"E		Stone	Kadom Terangpi, Bordeka Terang Gaon, P.O. kat Teron, Dist. Karbi Anglong, Assam.	Abhijit Bora	03.01.23	27.01.20	10.02.2020.	3 year & 4643 C.M.	2.5	0.41
1597	Clay and River Silt Mining Permit Area on Brahmaputra River at Hatisila- B, Dist. Kamrup (M), Assam.	1. 26^{0}13'09.399"N -91^{0}52'57.375"E 2. 26^{0}13'12.204"N -91^{0}52'56.455"E 3. 26^{0}13'18.778"N -91^{0}53'11.092"E 4. 26^{0}13'16.056"N- 91^{0}53'12.238"E		Clay & River Silt	M/S Gail India Limited, BGPL- Project, Guwahati.	Prabal Kumar Goswami	03.01.22	05.02.20	10.02.2020.	2 year & 1,00,000 C.M.	4.0	
1598	Max Brick Field Brick Earth Mining Permit Area,	1. 26^{0}07'36.00"N -89^{0}54'23.07"E 2. 26^{0}07'37.07"N -89^{0}54'24.07"E 3. 26^{0}07'36.08"N -89^{0}54'26.01"E 4. 26^{0}07'35.01"N- 89^{0}54'25.07"E		Brick Industry	M/S Max Brick Field, Dhorarghat Pt. I Viilage, P.O. Balajan, Dhubri, Assam.	Prabal Kumar Goswami	03.01.22	05.02.20	10.02.2020.	2 year & 8,000 C.M.	0.68	
1599	Hatisila - B Clay and River Silt Mining Permit Area on Brahmaputra River, Dist. Kamrup (M).	1. 26^{0}13'09.399"N -91^{0}52'57.375"E 2. 26^{0}13'12.204"N -91^{0}52'56.455"E 3. 26^{0}13'18.778"N -91^{0}53'11.092"E 4. 26^{0}13'16.056"N- 91^{0}53'12.238"E		River silt	M/S Tribeni - Soumitra Das (JV), Made Tribeni Commercial Complex, 2nd Floor, GS Road, Ulubari, Ghy-7.	Prabal Kumar Goswami	03.01.22	10.02.20	12.02.2020.	2 year & 10,000 C.M.	4.0	
1600	Kanaighat Sand Mahal No.2/3 Mining Permit Area (Kalioni River), Dist. Gplaghat, Assam.	1. 26^{0}36'26.5"N -93^{0}45'23.06"E 2. 26^{0}36'25.39"N -93^{0}45'24.66"E 3. 26^{0}36'44.79"N -93^{0}45'10.26"E 4. 26^{0}36'43.92"N- 93^{0}45'11.34"E		River Sand	Sri Partha Protim Bora, Junaki Nagar, P.O. & P.S. Golaghat, Assam.	Jyoti Prasad Rajkhowa	03.01.22	10.02.20	12.02.2020.	2 year & 3,000 C.M.	4.0	3.0
1601	Baregaon Sand Mining Permit Area,for Sand, Dist. Kamrup, Assam.	1. 25^{0}51'25.6"N -91^{0}22'56.1"E 2. 25^{0}51'22.7"N -91^{0}22'51.2"E 3. 25^{0}51'27.5"N -91^{0}22'49.1"E 4. 25^{0}51'27.8"N- 91^{0}22'54.2"E		Sand	Smti. Cordelia Sangma, Vill. Baregaon, P.O. Rajapara, Dist. Kamrup, Assam.	Rupam Das	03.01.22	10.02.20	12.02.2020.	2 year & 7,000 C.M.	1.1507	1.1507
1602	Lankhang No.2 (Modified), Dist. Karbi Anglong, Assam.	1. 26^{0}28'43.2"N -93^{0}4'1.3"E 2. 26^{0}28'58.1"N -93^{0}4'18.2"E 3. 26^{0}28'58.8"N -93^{0}4'23."E 4. 26^{0}28'41.3"N- 93^{0}4'10.43"E		Stone	Mr. Mongolsing Engti, Sarbura Engti Gaon, P.O. Dolamara, P.S. Borpathar, Dist. Karbi Anglong, Assam.	Tasaduk Ariful Hussan	03.01.22	05.02.20	12.02.2020.	3 year & 22,000 C.M.	2.68	
1603	Ordinary Earth Mining Permit Area from Govt. Khas at Chagalkhuti Village, Dist. Dhubri, Assam.	1. 26^{0}17'03.01"N -90^{0}25'00.00"E 2. 25^{0}17'01.08"N -90^{0}24'59.07"E 3. 25^{0}17'02.04"N -90^{0}24'57.09"E 4. 25^{0}17'03.03"N- 90^{0}24'57.01"E		Ordinary Earth	M/S DCC- Babul Nath (JV), C/o Dooars Construction Company, Near DRM Building Alipurduar Jn. Alipurduar- 736123, (WB).	Prabal Kumar Goswami	03.01.23	10.02.20	14.02.2020.	2 year & 12,850 C.M.	0.395	
1604	Showpur P.P. Land Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26^{0}19'47.0"N -90^{0}52'56.0"E 2. 25^{0}19'46.0"N -90^{0}52'58.0"E 3. 25^{0}19'49.0"N -90^{0}52'59.0"E 4. 25^{0}19'50.0"N- 90^{0}52'57.0"E		Ordinary Earth	Azizul Hoque, Showpur Gaon, P.O. Showpur, Dist. Barpeta, Assam.	Abhijit Bora	03.01.22	12.02.20	17.02.2020.	2 year & 10,000 C.M.	0.7318	0.7318
1605	Chirakuta Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}14'16.7"N -90^{0}17'24.5"E 2. 25^{0}14'17.0"N -90^{0}17'26.7"E 3. 25^{0}14'18.9"N -90^{0}17'26.6"E 4. 25^{0}14'18.5"N- 90^{0}17'24.1"E		Brick Earth	M/S Maa Mahamaya Bricks, (Proprietor: Chittya Ranjan Paul), Chirakuta Pt-I, P.O. Chirakuta, Dist. Dhubri, Assam.	Abhijit Bora	03.01.22	04.02.20	17.02.2020.	2 year & 4058 C.M.	0.7318	0.7318

1606	Borgang Boulder, Gravel and Sand Mining Contract Area No.6, Dist. Biswanath, Assam.	1. 26^{0}54'06.98"N -93^{0}13'24.14"E 2. 25^{0}54'10.41"N -93^{0}13'31.44"E 3. 25^{0}54'04.23"N -93^{0}13'34.91"E 4. 25^{0}54'01.08"N- 93^{0}13'27.65"E		Sand, Gravel & Boulder.	Sri Jiban Chandra Gogoi, Vill. Na Bazar, P.O. Biswanath ghat, P.S. Biswanath Chari Ali, Dist. Biswanath, Assam.	Abhijit Bora	15.01.25	13.02.20	17.02.2020.	5 year & 12875C.M. sand, 10725 Gravel, 4300 boulder, for MCA Mahal, & 10714 Sand, 8571 Gravel, 2857 boulder for Govt. Permit.	4.8	
1607	Murabari P.P. Land Sand Gravel Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}15'07.4"N -90^{0}07'54.6"E 2. 25^{0}15'07.8"N -90^{0}07'56.1"E 3. 25^{0}15'09.9"N -90^{0}07'55.1"E 4. 25^{0}15'08.1"N- 90^{0}07'54.2"E		Sand	M/S Babul Nath Infra Project LLP, EX Police Line, P.O. Tezpur, Dist. Sonitpur, Assam.	Abhijit Bora	15.01.22	12.02.20	17.02.2020.	2 year & 5000 C.M.	0.4014	0.4014
1608	Pancharatna Ordinary Clay Mahal No.1, Dist. Goalpara, Assam.	1. 26^{0}12'06.8"N -90^{0}34'51.3"E 2. 26^{0}12'05.6"N -90^{0}35'05.6"E 3. 26^{0}12'01.2"N -90^{0}35'08.2"E 4. 26^{0}12'03.5"N- 90^{0}34'51.1"E		River Clay	Bisnu Kumar Chetry, Santi Nagar, P.O. Baladmari, Dist. Goalpara, Assam.	Abhijit Bora	15.01.22	10.02.20	17.02.2020.	2 year & 5000 C.M.	3.75	3.75
1609	Jamuna River Sand Mahal, Kasomari - B, Dist. Karbi Anglong, Assam.	1. 26^{0}03'32.40"N -93^{0}09'24.90"E 2. 26^{0}03'31.80"N -93^{0}09'23.70"E 3. 26^{0}03'41.20"N -93^{0}08'58.60"E 4. 26^{0}03'40.10"N- 93^{0}08'58.70"E		Sand	Dor Sing Terang, Rongbarim Village, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	12.01.22	10.02.20	17.02.2020.	3 year & 6000 C.M.	2.664	2.23
1610	Pamakuchi Patta Land Stone & Sand Gravel Mineral Concession Area, Dist. Karbi Anglong, Assam.	1. 26^{0}04'19.77"N -92^{0}18'28.68"E 2. 26^{0}04'20.26"N -92^{0}18'30.21"E 3. 26^{0}04'16.93"N -92^{0}18'28.40"E 4. 26^{0}04'16.43"N- 92^{0}18'29.39"E		Sone & Sand Gravel	Sofiqul Hoque, Milanpur, Ward No.3, P.O. Morigaon, Dist. Morigaon, Assam.	Abhijit Bora	12.01.22	09.02.20	17.02.2020.	2 year & 5000 C.M.	0.3264	0.3264
1611	Alamganj Pt.-VII Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}09'07.3"N -90^{0}03'22.5"E 2. 26^{0}09'08.6"N -90^{0}03'22.8"E 3. 26^{0}09'09.5"N -90^{0}03'20.2"E 4. 26^{0}09'08.5"N- 90^{0}03'19.7"E		Ordinary earth	Abdus Salam SK, Alamganj Part - VII, P.O. Alamganj, Dist. Dhubri, Assam.	Abhijit Bora	12.01.22	09.02.20	17.02.2020.	2 year & 4000 C.M.	0.1338	0.1338
1612	Rangamati Baghmara Stone Quarry, Dist. Dhubri, Assam.	1. 26.1396"N -90.0595"E 2. 26.1396"N -90.0575"E 3. 26.1387"N -90.0575"E 4. 26.1387"N- 90.0595"E		Stone	Joydeep Roy, Kokrajhar Collage Road, Ward No. 7, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	12.01.22	12.02.20	18.02.2020.	2 year & 6000 C.M.	2.61	0.41
1613	DBR/18/Buridihing/ Bhekulajan/ Sand MPA, Dist. Dibrugarh, Assam.	1. 95^{0}12'03.06"E -27^{0}21'27.95"N 2. 95^{0}12'08.20"E -27^{0}21'32.59"N 3. 95^{0}12'15.10"E -27^{0}21'30.40"N 4. 95^{0}12'10.54"E- 27^{0}21'25.51"N		Sand	Bishwajit Gogoi, Lekai, Thakur Than, P.O. Sessa, Dist. Dibrugarh, Assam.	Abhijit Bora	12.01.22	12.02.20	18.02.2020.	2 year & 56958 C.M.	3.85	3.85
1616	Hatipota Pt.- II Brack Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 90^{0}20'50.9"E -26^{0}13'59.9"N 2. 90^{0}20'59.3"E -26^{0}13'59.3"N 3. 90^{0}20'53.1"E -26^{0}13'57.8"N 4. 90^{0}20'53.5"E- 26^{0}13'58.4"N		Brick earth	M/S New Kamala Brick Industries (Propprietor: Mahendra Roy) Hatipota, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	12.01.22	12.02.20	20.02.2020.	2 year & 6422 C.M.	0.3598	0.3598
1617	Ranganadi Sand and Gravel Mining Contract Area for Sand & Gravel, Dist. Lakhimpur, Assam.	1. 94^{0}02'27.2"E -27^{0}17'55.0"N 2. 94^{0}02'18.1"E -27^{0}17'54.7"N 3. 94^{0}03'40.8"E -27^{0}17'61.9"N 4. 94^{0}03'12.1"E- 27^{0}17'77.7"N		Sand	Sri Papu Pegu, Vill. Harmoti, P.O. Merbil, P.S. Laluk, Dist. Lakhimpur, Assam.	Jishnu Dutta Goswami	12.01.25	12.02.20	20.02.2020.	5 year & 20,000 C.M.	4.95	
1618	Sreegram Part - VI laliapara Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}14'09.9"N -90^{0}22'39.5"E 2. 26^{0}14'10.1"N -90^{0}22'39.5"E 3. 26^{0}14'10.6"N -90^{0}22'39.0"E 4. 26^{0}14'10.1"N- 90^{0}22'38.8"E		Brick earth	M/S Nayan Brick Field, (Proprietor: Abdur RezzAQUE) New Hatipota, P.O. Hatipota, Dist. Dhubri, Assam.	Abhijit Bora	18.01.22	11.02.20	20.02.2020.	2 year & 8000 C.M.	1.6778	1.6778
1619	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}23'58.88"N -92^{0}41'18.09"E 2. 26^{0}23'58.66"N -92^{0}41'20.76"E 3. 26^{0}23'57.84"N -92^{0}41'18.07"E 4. 26^{0}23'57.56"N- 92^{0}41'20.59"E		Brick earth	Md. Abdul Mazid, (Proprietor, M/S S.M. Bricks), Vill. Rowmari, P.O. Solmari, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	22.01.22	18.02.20	25.02.2020.	2 year & 5072 C.M.	0.3	0.3

1620	Hajongbori Ordinary Clay/ River Silt Mining Permit Area on Brahmaputra River, Dist. Kamrup (M), Assam.	1. 26^{0}13'56.451"N -91^{0}54'23.526"E 2. 26^{0}13'47.460"N -91^{0}54'08.337"E 3. 26^{0}13'50.024"N -91^{0}54'06.684"E 4. 26^{0}13'58.811"N- 91^{0}54'21.673"E		Ordinary Clay	M/S Allied Construction, Narayan Ch. Baishya Building, opp. Ashram Road, Santipur, Ghy.- 781009.	Prabal Kumar Goswami	22.01.22	18.02.20	25.02.2020.	2 year & 25,000 C.M.	4.5	
1621	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}24'26.00"N -92^{0}45'59.90"E 2. 26^{0}24'25.90"N -92^{0}46'1.00"E 3. 26^{0}24'23.20"N -92^{0}46'1.10"E 4. 26^{0}24'24.30"N- 92^{0}45'59.50"E		Brick earth	Md. Abdul Kalam, (Proprietor, M/S N.S. Bricks), Vill. Goreki, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.01.22	18.02.20	25.02.2020.	2 year & 4514 C.M.	0.267	0.267
1622	Morigaon (MIMI Bricks) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}47'59.83"N -93^{0}19'24.68"E 2. 26^{0}47'59.65"N -93^{0}19'25.95"E 3. 26^{0}47'57.52"N -93^{0}19'25.97"E 4. 26^{0}47'57.90"N- 93^{0}19'24.30"E		Brick industry	Sri Pankaj das, Vill. Morangaon, P.O. Borgang, P.S. Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	22.01.22	16.02.20	25.02.2020.	2 year & 4,000 C.M.	0.27	
1623	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'44.68"N -92^{0}42'52.25"E 2. 26^{0}22'45.33"N -92^{0}42'56.44"E 3. 26^{0}22'44.46"N -92^{0}42'56.70"E 4. 26^{0}22'43.86"N- 92^{0}42'52.62"E		Brick earth	Sri Sankar Jyoti Sarma, (Proprietor, M/S R.K. Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.01.22	17.02.20	25.02.2020.	2 year & 5565 C.M.	0.3291	0.3291
1624	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'44.68"N -92^{0}42'52.25"E 2. 26^{0}22'45.33"N -92^{0}42'56.44"E 3. 26^{0}22'44.46"N -92^{0}42'56.70"E 4. 26^{0}22'43.86"N- 92^{0}42'52.62"E		Brick earth	Sri Sankar Jyoti Sarma, (Proprietor, M/S R.K. Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.01.22	17.02.20	25.02.2020.	2 year & 5565 C.M.	0.3291	0.3291
1625	Charuabakhra Jungle Block Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}13'21.1"N -90^{0}18'45.7"E 2. 26^{0}13'23.0"N -90^{0}18'46.4"E 3. 26^{0}13'21.9"N -90^{0}18'48.2"E 4. 26^{0}13'20.8"N- 90^{0}18'47.9"E		Brick earth	M/S Shree Hanuman int Udyog (Proprietor: Mohan Lal Agarwalla), Kaliarkhal Gaon, P.O. Tilapara, Dist. Dhubri, Assam.	Abhijit Bora	22.01.22	17.02.20	25.02.2020.	2 year & 8000 C.M.	1.6256	1.6256
1626	Chirakuta Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}13'34.2"N -90^{0}17'50.1"E 2. 26^{0}13'33.82"N -90^{0}17'51.1"E 3. 26^{0}13'35.3"N -90^{0}17'51.1"E 4. 26^{0}13'35.5"N- 90^{0}17'49.7"E		Brick earth	M/S mahasakti Traders (Proprietor: Tathagata Chakraborty), Chirakuta Pt. - II, P.O. Chirakuta, Dist. Dhubri, Assam.	Abhijit Bora	22.01.22	17.02.20	25.02.2020.	2 year & 8000 C.M.	1.1506	1.1506
1627	Parkup Pahar Pranpri No. 1 P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}22'50.2"N -92^{0}53'18.1"E 2. 26^{0}22'56.1"N -92^{0}53'13.6"E 3. 26^{0}22'58.0"N -92^{0}53'16.3"E 4. 26^{0}22'51.6"N- 92^{0}53'20.6"E		Stone	Diganta Medhi, Deochotal (Near Dipor Bill), P.O. Garchuk, Dist. Kamrup (M), Assam.	Abhijit Bora	22.01.23	20.02.20	25.02.2020.	3 year & 21,000 C.M.	1.3	0.29
1628	Kurirpar Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}06'22.5"N -89^{0}56'24.9"E 2. 26^{0}06'21.6"N -89^{0}56'20.4"E 3. 26^{0}06'23.2"N -89^{0}56'20.1"E 4. 26^{0}06'24.0"N- 89^{0}56'24.3"E		Brick earth	M/S Bajrang Brick Industries (Proprietor: Lata Sovasaria), Ward No.3, Gauripur, P.O. Gauripur, Dist. Dhubri, Assam.	Abhijit Bora	22.01.22	19.02.20	25.02.2020.	2 year & 8,000 C.M.	0.5672	0.5672
1629	Baushmari Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}06'22.5"N -89^{0}56'24.9"E 2. 26^{0}06'21.6"N -89^{0}56'20.4"E 3. 26^{0}06'23.2"N -89^{0}56'20.1"E 4. 26^{0}06'24.0"N- 89^{0}56'24.3"E		Brick earth	M/S Dumardaha Brick Factory (Proprietor: Pradip Kr. Agarwala), Ward No.3, Gauripur, P.O. Gauripur, Dist. Dhubri, Assam.	Abhijit Bora	22.01.22	20.02.20	25.02.2020.	2 year & 6830 C.M.	0.3826	0.3826
1630	Khudimari Pt-I Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}06'22.5"N -89^{0}56'24.9"E 2. 26^{0}06'21.6"N -89^{0}56'20.4"E 3. 26^{0}06'23.2"N -89^{0}56'20.1"E 4. 26^{0}06'24.0"N- 89^{0}56'24.3"E		Brick earth	M/S M/S. A.C. Barua & Co. (Partner: Aditya Raj Barua), Ward No.4, Gauripur, P.O. Gauripur, Dist. Dhubri, Assam.	Abhijit Bora	22.01.22	20.02.20	25.02.2020.	2 year & 8000 C.M.	1.5119	1.5119
1631	Uttar Khula Brick Earth Mining Permit Area (P.P. Land), Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}6'30.37"N -92^{0}17'49.49"E 2. 26^{0}6'30.40"N -92^{0}17'51.67"E 3. 26^{0}6'26.49"N -92^{0}17'51.98"E 4. 26^{0}6'26.58"N- 92^{0}17'49.90"E		Brick earth	Sri Ajay Agarwala, (M/s G.B.F Bricks), Vill. Polahguri, P.O. Killing Valley, P.S. Jagiroad, Dist. Morigaon, Assam.	Moloi Bora	22.01.22	01.01.20	25.02.2020.	2 year & 6764 C.M.	0.4	0.4

1632	Boginadi Mining Contract Area, Dist. Lakhimpur, Assam.	1. 27^{0}23'51.59"N -94^{0}08'11.98"E 2. 27^{0}23'51.10"N -94^{0}08'06.09"E 3. 27^{0}23'50.67"N -94^{0}08'02.93"E 4. 27^{0}23'47.90"N- 94^{0}08'01.71"E		Sand/ Gravel & Earth	Himanta Guwala, Debera (Miritoop), P.O. Japisajia, Dist. Lakhimpur, Assam.	Abhijit Bora	22.01.22	20.02.20	28.02.2020.	2 year & 42390 C.M.	4.5	4.42
1633	Stone Material Mining Area on Modhura River Stone Quarry Block No.1, Dist. Cachar, Assam.	1. 24^{0}59'45.04"N -92^{0}54'34.01"E 2. 26^{0}59'45.04"N -92^{0}54'34.08"E 3. 26^{0}59'34.07"N -92^{0}53'12.01"E 4. 26^{0}59'34.05"N- 92^{0}53'12.04"E		Stone	The Divisional Forest Officer, Cachar Forest Division, Dist. Silchar, Assam.	Prabal Kumar Goswami	22.01.22	24.02.20	29.02.2020.	2 year & 59,178 C.M.	4.0	
1634	Stone Material Mining Area on Modhura River Stone Quarry Block No.2, Dist. Cachar, Assam.	1. 24^{0}59'28.07"N -92^{0}54'08.00"E 2. 26^{0}59'28.08"N -92^{0}54'07.08"E 3. 26^{0}59'10.01"N -92^{0}53'50.05"E 4. 26^{0}59'09.08"N- 92^{0}53'50.07"E		Stone	The Divisional Forest Officer, Cachar Forest Division, Dist. Silchar, Assam.	Prabal Kumar Goswami	22.01.22	24.02.20	29.02.2020.	2 year & 51,780 C.M.	3.5	
1635	Brick Earth Mining Permit Area for Jogighopa Brick Industries, Dist. Bongaigaon, Assam.	1. 26^{0}15'03.05"N -90^{0}33'02.00"E 2. 26^{0}15'04.04"N -90^{0}33'02.04"E 3. 26^{0}15'04.06"N -90^{0}33'00.06"E 4. 26^{0}15'04.00"N- 90^{0}32'59.0"E		Brick Industry	Sri Chandan Kumar Ray, M/S jogighopa Brick Industries, P.O. Korea, Bongaigaon, Dist. Bongaigaon, Assam.	Prabal Kumar Goswami	22.01.22	22.02.20	29.02.2020.	2 year & 4,820 C.M.	0.27	
1636	Paul Brick Factory Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}12'51.02"N -90^{0}17'58.00"E 2. 26^{0}12'51.08"N -90^{0}17'58.04"E 3. 26^{0}12'50.09"N -90^{0}18'00.09"E 4. 26^{0}12'50.01"N- 90^{0}18'00.05"E		Brick Industry	M/S Paul Brick Factory, Dist. Dhubri, Assam.	Prabal Kumar Goswami	22.01.22	24.02.20	29.02.2020.	2 year & 8,000 C.M.	2.31	
1637	Bharalukukh Ghat Brahmaputra River Clay Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}10'28.831"N -91^{0}43'14.833"E 2. 26^{0}10'30.730"N -91^{0}43'21.570"E 3. 26^{0}10'37.980"N -91^{0}43'17.273"E 4. 26^{0}10'35.736"N- 91^{0}43'10.657"E		River Clay	M/SS.P. Singla Constructions Pvt. Ltd., J.P. Agarwala Road, P.O. bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	22.02.22	24.02.20	29.02.2020.	2 year & 86918 C.M.	4.7	4.7
1638	Charaldanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}06'09.6"N -89^{0}58'12.6"E 2. 26^{0}06'09.3"N -89^{0}58'14.7"E 3. 26^{0}06'11.9"N -89^{0}58'16.1"E 4. 26^{0}06'12.5"N- 89^{0}58'14.2"E		Brick Earth	M/S Mukta Brick factory, (Proprietor: Binoy Kr. Paul), Charaldanga, P.O. Gauripur, Dist. Dhubri, Assam.	Abhijit Bora	22.02.22	25.02.20	29.02.2020.	2 year & 8000 C.M.	0.5352	0.5352
1639	Kurirpar Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}05'03.9"N -89^{0}55'00.7"E 2. 26^{0}05'01.8"N -89^{0}55'01.9"E 3. 26^{0}05'02.0"N -89^{0}55'02.3"E 4. 26^{0}05'04.2"N- 89^{0}55'01.2"E		Brick Earth	M/S Gauripur Tiles Co., (Proprietor: Sandip Kr. Paul), Ward No. 2, Gauripur, P.O. Gauripur, Dist. Dhubri, Assam.	Abhijit Bora	27.02.22	22.02.20	29.02.2020.	2 year & 8000 C.M.	1.3701	1.3701
1640	River Bed Mining Permit Area on Burigang River, Dist. Biswanath, Assam.	1. 26^{0}48'31.54"N -93^{0}11'37.89"E 2. 26^{0}48'31.09"N -93^{0}11'38.81"E 3. 26^{0}48'17.97"N -93^{0}11'38.02"E 4. 26^{0}48'18.56"N- 93^{0}11'38.50"E		Sand	Sri Bipul Hazarika and Amit Doimari, C/o Baghmara Dev. Block. Ratowa, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.02.22	24.02.20	29.02.2020.	2 year & 1,700 C.M.	1.28	1.3701
1641	Kurirpar Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 26^{0}05'03.9"N -89^{0}55'00.7"E 2. 26^{0}05'01.8"N -89^{0}55'01.9"E 3. 26^{0}05'02.0"N -89^{0}55'02.3"E 4. 26^{0}05'04.2"N- 89^{0}55'01.2"E		Brick Earth	M/S Surya Brick Factory (Proprietor: Biplob Kr. Saha) Ward No. 2, Gauripur, P.O. Gauripur, Dist. Bhubri, Assam.	Abhijit Bora	27.02.22	22.02.20	29.02.2020.	2 year & 8000 C.M.	0.5672	0.5672
1642	Natun Gohain Gaon Ordinary Earth Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}50'25.94"N -94^{0}11'57.68"E 2. 26^{0}50'25.85"N -94^{0}11'57.50"E 3. 26^{0}50'35.48"N -94^{0}11'56.85"E 4. 26^{0}50'35.06"N- 94^{0}12'00.96"E		Ordinary Earth	Sri Suresh Agarwalla, Vill. Sivasagar Thana Road, P.O. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.02.22	22.02.20	29.02.2020.	2 year & 12,658 C.M.	0.75	0.71
1643	Charaldanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}06'09.6"N -89^{0}58'12.6"E 2. 26^{0}06'09.3"N -89^{0}58'14.7"E 3. 26^{0}06'11.9"N -89^{0}58'16.1"E 4. 26^{0}06'12.5"N- 89^{0}58'14.2"E		Brick Earth	M/S Sun Brick Industry (Proprietor: Debashish Paul) Ward No. 2, Gauripur, P.O. Gauripur, Dist. Bhubri, Assam.	Abhijit Bora	27.02.22	25.02.20	29.02.2020.	2 year & 8000 C.M.	0.5352	0.5352

1644	Jania P.P. Land Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26^{0}20'16.13"N -90^{0}54'46.64"E 2. 26^{0}20'16.08"N -90^{0}54'45.36"E 3. 26^{0}20'20.01"N -90^{0}54'45.11"E 4. 26^{0}20'19.97"N- 90^{0}54'46.71"E		Ordinary Earth	Mohammad Ali, Vill. Jania, P.O. Jania, Dist. Barpeta, Assam.	Abhijit Bora	27.02.22	24.02.20	29.02.2020.	2 year & 9554 C.M.	0.5352	0.5352
1645	Jamunamukh Kopili Nodi Sand Permit Area - 1 (D) (REV. Portion), Dist. Nagaon, Assam.	1. 26^{0}09.809"N -92^{0}38.569"E 2. 26^{0}09.810"N -92^{0}38.608"E 3. 26^{0}09.792"N -92^{0}38.649"E 4. 26^{0}09.773"N- 92^{0}38.659"E		Sand	UCN Construction Co. Pvt. Ltd, R.K. Path, Itachali, P.O. Nagaon, Dist. Nagaon, Assam.	Abhijit Bora	27.02.22	25.02.20	29.02.2020.	2 year & 5000 C.M.	4.25	4.25
1646	Gumi Tapar Pathar Brahmaputra River Silt Mining Permit Area, Dist. Kamrup (M), Assam.	1. N2891755.895 -E319464.165 2. N2891748.839 -E319065.642 3. N2891652.491 -E319467.377 4. N2891642.058- E319063.736		Silt	Executive Engineer, Guwahati West W.R. Division, Bharalumukh, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	27.02.22	22.02.20	29.02.2020.	2 year & 72500 C.M.	4.6	4.6
1647	Kurirpar Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}05'03.9"N -89^{0}55'00.7"E 2. 26^{0}05'01.8"N -89^{0}55'01.9"E 3. 26^{0}05'02.0"N -89^{0}55'02.3"E 4. 26^{0}05'04.2"N- 89^{0}55'01.2"E		Brick earth	M/S Assam Bricks Field (Proprietor: Balaram Paul), Ward No. 2, Gauripur, P.O. Gauripur, Dist. Dhubri, Assam.	Moloi Bora	27.02.22	22.02.20	29.02.2020.	2 year & 8000 C.M.	1.3701	1.3701
1648	Deopani River Bank Sand Gravel Mining Permit Area (No.3), Amarpur Ghat, Doomdooma, Dist. Tinsukia, Assam.	1. 27^{0}54'3.97"N -95^{0}38'4.22"E 2. 27^{0}54'2.44"N -95^{0}38'6.83"E 3. 27^{0}53'59.80"N -95^{0}38'3.33"E 4. 27^{0}54'1.30"N- 95^{0}38'0.82"E		Sand Gravel	M/S East India Construction Company, Chirwapatty Road, House No. 5, P.O. Tinsukia, P.S. Tinsukia, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	27.02.21	22.02.20	29.02.2020.	1 year & 1000 C.M.	1.0	
1649	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}23'76.90"N -92^{0}41'18.10"E 2. 26^{0}23'76.80"N -92^{0}41'25.50"E 3. 26^{0}23'74.30"N -92^{0}41'25.80"E 4. 26^{0}23'73.30"N- 92^{0}41'17.90"E		Brick earth	Md. Shahab Uddin, (Proprietor, M/S H.M. Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	23.02.20	29.02.2020.	2 year & 13524 C.M.	0.8	0.8
1650	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}23'1.30"N -92^{0}43'14.20"E 2. 26^{0}23'1.70"N -92^{0}43'15.10"E 3. 26^{0}22'57.60"N -92^{0}43'17.50"E 4. 26^{0}22'57.30"N- 92^{0}43'16.70"E		Brick earth	Sri Jahangir Kabir, (Proprietor, M/S S.P. Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	23.02.20	29.02.2020.	2 year & 15,000 C.M.	1.5	1.5
1651	Nitaipukhuri Gaon Ordinary Earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}12'53.3"N -94^{0}45'13.5"E 2. 27^{0}12'52.9"N -94^{0}45'15.8"E 3. 27^{0}12'56.0"N -94^{0}45'16.8"E 4. 27^{0}12'56.3"N- 94^{0}45'13.7"E		Ordinary Earth	Sri Ruhini Sensua, Vill. Palengi Dhyan Gaon, P.O. Palengi, P.S. Demow, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	27.02.22	21.02.20	29.02.2020.	2 year & 5000 C.M.	2.15	2.04
1652	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}23'5.66"N -92^{0}43'23.31"E 2. 26^{0}23'5.80"N -92^{0}43'24.40"E 3. 26^{0}23'3.00"N -92^{0}43'25.00"E 4. 26^{0}23'2.80"N- 92^{0}43'23.83"E		Brick earth	Sri Swapan Kumar Saha, (Proprietor, M/S Sun Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	20.02.20	29.02.2020.	2 year & 4000 C.M.	0.267	0.267
1653	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}23'15.3"N -92^{0}40'47.30"E 2. 26^{0}23'16.00"N -92^{0}40'49.5"E 3. 26^{0}23'14.70"N -92^{0}40'50.30"E 4. 26^{0}23'14.1"N- 92^{0}40'47.50"E		Brick earth	Mahmuda Begum, (Proprietor, M/S F.M. Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	20.02.20	29.02.2020.	2 year & 4000 C.M.	0.3	0.3
1654	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}23'38.01"N -92^{0}40'56.01"E 2. 26^{0}23'38.10"N -92^{0}41'3.20"E 3. 26^{0}23'37.10"N -92^{0}40'56.13"E 4. 26^{0}23'37.30"N- 92^{0}41'3.20"E		Brick earth	Md. Asmat Ali, (Proprietor, M/S K.K. R. Bricks), Vill. Gatanga, P.O. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	20.02.20	29.02.2020.	2 year & 4000 C.M.	0.293	0.293
1655	Niz Sahar Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'24.13"N -92^{0}41'07.19"E 2. 26^{0}22'24.59"N -92^{0}41'11.37"E 3. 26^{0}22'22.67"N -92^{0}41'07.41"E 4. 26^{0}22'23.29"N- 92^{0}41'11.70"E		Brick earth	Md. Majibur Rahman, (Proprietor, M/S M.S. Bricks), Vill. Lawgaon, P.O. Solmari, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	18.02.20	29.02.2020.	2 year & 5630 C.M.	0.333	0.333

1656	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26°23'27.66"N -92°42'20.43"E 2. 26°23'27.75"N -92°42'22.18"E 3. 26°23'25.18"N -92°42'22.29"E 4. 26°23'25.04"N- 92°42'20.80"E		Brick earth	Md. Majibur Rahman, (Proprietor, M/S M.S. Bricks), Vill. Lawgaon, P.O. Solmari, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	20.02.20	29.02.2020.	2 year & 6000 C.M.	0.4	0.4
1657	Khatuwal Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26°23'29.89"N -92°42'20.03"E 2. 26°23'30.01"N -92°42'22.21"E 3. 26°23'28.30"N -92°42'22.41"E 4. 26°23'28.10"N- 92°42'20.20"E		Brick earth	Sri Sanjay Ajitsaria, (Proprietor, M/S M.S. B. Bricks), Vill. Lawgaon, P.O. Solmari, Dist. Nagaon, Assam.	Moloi Bora	27.02.22	20.02.20	29.02.2020.	2 year & 6000 C.M.	0.4	0.4
1658	Dakhin Phulung Oedinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26°12'44.1"N -91°44'32.5"E 2. 26°12'42.5"N -91°44'33.2"E 3. 26°12'45.3"N -91°44'38.5"E 4. 26°12'43.6"N- 91°44'39.1"E		Ordinary earth	Rang Infrastructure, Kalajal, Nizmadartola, P.O. Kamalpur, Dist. Kamrup, Assam.	Abhijit Bora	27.02.22	24.02.20	29.02.2020.	2 year & 37108 C.M.	1.7915	1.7915
1659	Showpur P.P. Land Oedinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26°19'53.0"N -90°52'48.0"E 2. 26°19'54.0"N -90°52'47.0"E 3. 26°19'49.0"N -90°52'46.0"E 4. 26°19'50.0"N- 90°52'47.0"E		Ordinary earth	Zakir Hussain, Showpur Gaon, P.O. Showpur, Dist. Barpeta, Assam.	Abhijit Bora	27.02.22	24.02.20	29.02.2020.	2 year & 10,000 C.M.	0.6315	0.6315
1660	Charaldanga Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26°06'09.6"N -89°58'12.6"E 2. 26°06'09.3"N -89°58'14.7"E 3. 26°06'11.9"N -89°58'16.1"E 4. 26°06'12.5"N- 89°58'14.2"E		brick earth	M/s Dipak Bricks Udyog, (Proprietor: Dilip Kr. Paul), Ward No.2, Gauripur, P.O. Gauripur, Dist. Dhubri, Assam.	Abhijit Bora	27.02.22	24.02.20	29.02.2020.	2 year & 8000 C.M.	0.5352	0.5352
1661	Chirakuta Part - I Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26°14'18.6"N -90°17'23.9"E 2. 26°14'19.0"N -90°17'25.4"E 3. 26°14'19.5"N -90°17'23.7"E 4. 26°14'19.4"N- 90°17'23.9"E		brick earth	M/s Pranab Bricks Factory, (Proprietor: Bhashan Chandra Paul), Chirakuta Pt.I, P.O. Chirakuta , Dist. Dhubri, Assam.	Abhijit Bora	27.02.22	24.02.20	02.03.2020.	2 year & 3820 C.M.	0.214	0.214
1662	Bamungaon Part II © Minor Mineral Concession Area, Dist. Kokarajhar, BTAD, Assam.	1. 26°16'15.55"N -90°16'33.26"E 2. 26°16'16.78"N -90°16'33.88"E 3. 26°16'16.00"N -90°16'37.40"E 4. 26°16'15.22"N- 90°16'37.75"E		Ordinary earth	The Divisional Forest Officer, Parbat Jhora Forest Division, Suparighat, P.O. Alomganj, Dist. Kokrajhar, Assam.	Abhijit Bora	27.02.22	24.02.20	02.03.2020.	2 year & 44624 C.M.	2.5	2.5
1663	Sand and Gravel Mining Contract Area on Tarajuli River, Dist. Biswanath, Assam.	1. 26°52'09.50"N -93°04'18.50"E 2. 26°52'09.12"N -93°04'20.39"E 3. 26°51'53.42"N -93°04'13.66"E 4. 26°51'53.81"N- 93°04'14.78"E		Sand & Gravel	Sri Dina Bhuyan, Vill. Biswanath dagaon, P.O. Biswanath ghat, P.S. Biswanath Chari Ali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.02.25	24.02.20	02.03.2020.	5 year for MCA/ Mahal & 10,725 C.M. & Govt. Permit 14,286 year	2.86	
1664	Dumardaha Pt-III Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26°05'48.5"N -89°55'42.3"E 2. 26°05'47.1"N -89°55'46.9"E 3. 26°05'49.4"N -89°55'49.0"E 4. 26°05'50.7"N- 89°55'43.4"E		brick earth	M/s Ali Brick Construction, Dumardaha, (Proprietor: Sahadat Ali), Dumardaha Pt-II, P.O. Balajan, Dist. Dhubri, Assam.	Abhijit Bora	27.02.22	28.02.20	03.03.2020.	2 year & 8000 C.M.	0.4696	0.4696
1665	NIZ Bhawanipur Ordinary Earth/ Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 91°05'05.2"E -26°27'38.9"N 2. 91°05'03.4"E -26°27'38.5"N 3. 91°05'04.1"E -26°27'35.5"N 4. 91°05'06.4"E- 26°27'34.4"N		ordinary earth/ clay	M/s KMC Construction Ltd. Christanbasti, P.O. Chiistanbasti, Dist. Kamrup (M), Assam.	Abhijit Bora	27.02.22	01.03.20	05.03.2020.	2 year & 3667 C.M.	0.8028	0.8028
1666	Sukhchar Part - II Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 25°45'28.3"N -89°53'23.0"E 2. 25°45'33.7"N -89°53'17.5"E 3. 25°45'38.3"N -89°53'18.6"E 4. 25°45'37.1"N- 89°53'27.0"E		ordinary earth	Abdur Rahman, Sukhchar Part - II Village, P.O. Sukhchar, P.S. Mankachar, Dist. Dhubri, Assam.	Abhijit Bora	27.02.22	01.03.20	05.03.2020.	2 year & 5,000 C.M.	1.0837	1.0837
1667	Mairapur P.P. Land Stone Permit Area, Dist. Kamrup, Assam.	1. 26°01'270"N -91°33'409."E 2. 26°01'.249"N -91°33.443"E 3. 26°01.234"N -91°33.427"E 4. 26°01.246"N- 91°33.403"E		Stone	Pradip Boro, Vill. Raja Pani Chanda, P.O. Rani, Dist. Kamrup, Assam.	Abhijit Bora	27.02.22	01.03.20	05.03.2020.	2 year & 15,558 C.M.	1.0182	1.0182
1668	Narayanpur P.P. Land Stone Gravel Boulder Quarry, Dist. Chirang, BTAD, Assam.	1. 26°40'35.69"N -90°34'54.16"E 2. 26°40'36.83"N -90°34.49.65"E 3. 26°40'30.18"N -90°34'49.18"E 4. 26°40'28.57"N- 90°34'55.24"E		Sand, Sand Gravel, Boulder.	Lok BDR. Chetry, Narayanpur, P.O. Amguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	27.02.22	29.02.20	05.03.2020.	2 year & 2000 C.M. Sand, 16000 Sand gravel, 2000 boulder.	3.3957	3.3957

1669	Dumardaha Pt- II Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}05'48.5"N -89^{0}55'42.3"E 2. 26^{0}05'47.1"N -89^{0}55.46.9"E 3. 26^{0}05'49.4"N -89^{0}55'49.0"E 4. 26^{0}05'50.7"N- 89^{0}55'43.4"E		Brick Earth	M/S Ali Bricka Industry, Dumardaha, (Proprietor : Sahajalal Ali) Dumardaha Pt - II, P.O. Balajan, Dist. Dhubri, Assam.	Abhijit Bora	02.03.22	02.03.20	05.03.2020.	2 year & 5254 C.M.	0.2943	0.2943
1670	Jamuna River Sand Mahal Kenduguri Das Gaon, Dist. Karbi Anglong, Assam.	1. 26^{0}04'30.00"N -93^{0}05'45.10"E 2. 26^{0}04'31.70"N -93^{0}05.43.80"E 3. 26^{0}04'27.00"N -93^{0}06'10.40"E 4. 26^{0}04'29.70"N- 93^{0}06'08.50"E		Sand	Roson Timung, Chandra Sing Timung Gaon, P.O. Hawraghat, Dist. Karbi Anglong, Assam.	Abhijit Bora	02.03.23	03.03.20	05.03.2020.	3 year & 6000 C.M.	4.033	3.56
1671	Chagalkhuti Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}17'05.08"N -90^{0}24'51.02"E 2. 26^{0}17'06.06"N -90^{0}24.52.00"E 3. 26^{0}17'05.08"N -90^{0}24'55.00"E 4. 26^{0}17'03.04"N- 90^{0}24'55.00"E		Ordinary earth	M/S Kamala Brick Field, (Proprietor: Ali Hamaza Sarkar), Arrejhar Pt.- I, P.O. Chapar, Dist. Dhubri, Assam.	Abhijit Bora	02.03.22	04.03.20	12.03.2020.	2 year & 16050 C.M.	0.8028	0.8028
1672	Borpani (UP - Stream) River Sand Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}57'52.44"N -92^{0}34'56.12"E 2. 25^{0}57'49.56"N -92^{0}34.55.21"E 3. 25^{0}57'49.26"N -92^{0}35'05.78"E 4. 25^{0}57'45.90"N- 92^{0}35'04.40"E		River Sand	Fukun Rongpi, Ran Habai Gaon, P.O. Baithalanso, Dist. West Karbi Anglong, Assam.	Abhijit Bora	02.03.23	03.03.20	12.03.2020.	3 year & 2000 C.M.	2.5	1.86
1673	Borpani (Down - Stream) River Sand Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}59'54.08"N -92^{0}38'28.84"E 2. 25^{0}59'53.34"N -92^{0}38.29.45"E 3. 25^{0}59'54.44"N -92^{0}38'13.39"E 4. 25^{0}59'56.60"N- 92^{0}38'12.79"E		River Sand	Sonjay Dera, Kuthor Bangla Gaon, P.O. Hongkram, Dist. West Karbi Anglong, Assam.	Abhijit Bora	02.03.23	04.03.20	12.03.2020.	3 year & 2000 C.M.	2.5	1.86
1674	Dumukhi (Lower Amsorli) River Mineral Contract Area, Dist. West Karbi Anglong, Assam.	1. 26.047550"N -92.274050"E 2. 26.046383"N -92.273700"E 3. 26.047367"N -92.277650"E 4. 26.048490"N- 92.277770"E		River Mineral	N.C. Das & Allied Infra (JV), P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata- 700001.	Abhijit Bora	10.03.22	05.03.20	12.03.2020.	2 year & 50,000 C.M.	4.716	4.47
1675	Dabsal River (Rajapathar) Mineral Contract Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04'08.22"N -92^{0}20'09.07"E 2. 26^{0}04'07.60"N -92^{0}20.09.08"E 3. 26^{0}03'38.96"N -92^{0}19'20.27"E 4. 26^{0}03'37.93"N- 92^{0}19'19.97"E		River Mineral	N.C. Das & Allied Infra (JV), P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata- 700001.	Abhijit Bora	10.03.22	05.03.20	18.03.2020.	2 year & 42166 C.M.	2.39	2.28
1683	Loflong N.C. P.P. Land Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 91^{0}56'38.847"N -26^{0}06'07.038"E 2. 91^{0}56'38.334"N -26^{0}06.00.601"E 3. 91^{0}56'37.160"N -26^{0}05'55.570"E 4. 91^{0}56'34.881"N- 26^{0}05'55.829"E		ordinary earth	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, P.O. Ulubari, Ghy.-07, Dist. Kamrup (M), Assam.	Abhijit Bora	04.03.21	12.03.20	05.03.2020.	1 year & 230000 C.M.	2.754	2.754
1685	Gotanagar Patta Land Stone Extraction Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}08'23.700"N -91^{0}40'43.800"E 2. 26^{0}08'22.700"N -91^{0}40.44.200"E 3. 26^{0}08'21.300"N -91^{0}40'44.700"E 4. 26^{0}08'21.100"N- 91^{0}40'44.000"E		Stone	Sri Kaustov Moni Bora, M/S Shine Realtors Private Lomited, Gotanagar, Maligaon, Ghy.	Prabal Kumar Goswami	04.03.21	07.03.20	05.03.2020.	1 year & 150 C.M.	0.14	
1689	Sardargaon Kissam P.P. land Ordinary Earth Mining Permit Area, Dist. Hojai, Assam.	1. 26^{0}08'17.60"N -92^{0}50'47.90"E 2. 26^{0}08'20.50"N -92^{0}50.48.70"E 3. 26^{0}08'20.10"N -92^{0}50'46.90"E 4. 26^{0}08'17.80"N- 92^{0}50'46.20"E		Ordinary earth	Abdur Rahman Borbhyyan, Doboka Town, P.O. Doboka, P.S. Dobpka. Dist. Hojai. Assam.	Abhijit Bora	20.05.22	15.05.20	26.05.2020.	2 year & 1000 C.M.	1.1788	1.1788
1690	Jyotikuchi P.P. Land Ordinary Earth & Stone Mining Permit Area, Dist. Kamrup (M), Assam.	1. 91^{0}44'23.000"E -26^{0}07'34.800"N 2. 91^{0}44'22.600"E -26^{0}07'34.400"N 3. 91^{0}44'22.400"E -26^{0}07'33.900"E 4. 91^{0}44'23.000"N- 26^{0}07'33.700"E		Ordinary earth & Weathered rock.	Shyam Lal Kanojia, Jyotikuchi, P.O. Sawkuchi, Dist. Kamrup (M), Assam.	Abhijit Bora	20.05.22	16.05.20	26.05.2020.	2 year & 2340 C.M. ordinary earth, & 3510 C.M. 3510 C.M. Weathered rock.	0.1338	0.1338
1691	Chiri River Mining Permit Area, Dist. Dima Hasao, Assam.	1. 93^{0}04.600"E -25^{0}01.242"N 2. 93^{0}04.805"E -25^{0}01.683"N 3. 93^{0}04.957"E -25^{0}01'.819"N		Boulder	Nityanon Hijai, Singyasombadhan Raji, P.O. Sarkari Bagan, Dist. Dima Hasao, Assam.	Abhijit Bora	20.05.22	19.05.20	26.05.2020.	2 year & 77302 C.M.	4.76	4.18
1692	River Batha No.2 Sand Mining, Dist. Kamrup, Assam.	1. 25^{0}55'19.0"N -91^{0}28'13.7"E 2. 25^{0}55'18.8"N -91^{0}28'14.8"E 3. 25^{0}54'01.2"N -91^{0}28'27.4"E 4. 25^{0}54'02.0"N- 91^{0}28'26.5"E		Sand	Smti. Nilima Boro, Vill. Mirza, P.O. Mirza, P.S. Palasbari, Dist. Kamrup, Assam.	Tasaduk Ariful Hussan	20.05.24	19.05.20	03.05.2020.	4 year & 1,32,000 C.M.	9	

1693	Kharghuli WTP Stone Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26°11'57.7"N -91°46'04.4"E 2. 26°11'56.0"N -91°46'02.4"E 3. 26°11'55.5"N -91°46'02.2"E 4. 26°11'55.3"N- 91°46'01.2"E		Stone	The Project Director PIU, JICA Assisted GWSP, Saikia Commercial Complex, Christan Basti, P.O. Dispur, Dist. Kamrup (M), Assam.	Abhijit Bora	31.12.20	26.05.20	04.05.2020.	7 month & 19300 C.M.	0.25	0.25
1694 New iuuse No. 2265	Rukni River Minor Mineral Sand Mahal Rajghat Part - I, Dist. Cachar, Assam.	1. 24°31'20.1"N -92°49'17.2"E 2. 24°31'57.1"N -92°49'42.2"E 3. 24°31'51.5"N -92°49'41.0"E 4. 24°31'44.3"N- 92°49'32.7"E		Sand	Sri Anjan Malakar, Frecnch Nagar, Hawaithang, Dholai, Cachar. Assam.	Bijoy Krishna Chetia	03.05.22	21.05.20	04.05.2020.	2 years & 25,000 C.M.	3.0	
1695	Loksho Tokbi Gaon P.P. Land Stone Quarry Area, Dist. Karbi Anglong, Assam.	1. 26°13'17.9"N -92°56'55.1"E 2. 26°13'15.8"N -92°56'50.3"E 3. 26°13'19.3"N -92°56'48.2"E 4. 26°13'20.7"N- 92°56'53.4"E		Stone	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, P.O. Ulubari, Ghy.-07, Dist. Kamrup (M), Assam.	Abhijit Bora	03.05.22	21.05.20	04.05.2020.	2 years & 60,000 C.M.	0.8	0.18
1696	Mijika Village (RBI Brick Industry) Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26°49'01.96"N -93°09'24.45"E 2. 26°49'01.03"N -93°09'25.09"E 3. 26°49'00.46"N -93°09'21.59"E 4. 26°49'01.49"N- 93°09'21.48"E		Brick Industry	Manjuara Begum M/S RBI Brick Industry, Mijika Maulavi Basti, P.S. Jinjia, Dist. Biswanath, Assam.	Prabal Kumar Goswami	03.05.22	25.05.20	04.05.2020.	2 years & 2800 C.M.	0.29	
1697	Mining Plan and Progressive Mine Closure Plan for Upper Subansiri Manika Sand & Gravel Mineral Concession Area (Rev. Portion), Dist. Dhemaji, Assam.	1. 27°31'11.55"N -94°17'37.74"E 2. 27°31'11.74"N -94°17'33.22"E 3. 27°30'58.62"N -94°17'33.25"E 4. 27°30'58.69"N- 94°17'37.86"E		Sand & Gravel	Shri Bishnu Kr. Bansal, Ward No. - 4, P.O. Dhemaji, Dist. Dhemaji, Assam.	Nalinakshya Chamuah	03.05.22	29.05.20	04.05.2020.	2 years & 45,000 C.M. Gravel & 30,000 C.M. Sand.	4.90	
1698	DBR/15/Buridihing/ Gammon/ Sand Mining Permit Area of 2019-21 at Bhogamur Gaon Near Kotoha, Dist. Dibrugarh, Assam.	1. 27°17'39.80"N -94°51'49.70"E 2. 27°17'41.70"N -94°51'47.30"E 3. 27°17'44.80"N -94°51'49.40"E 4. 27°17'44.60"N- 94°51'53.70"E		Sand	Sri Ananta Borgohain, Vill. Kotoha Nagaon, P.O. Baligaon, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	03.05.22	25.05.20	08.05.2020.	2 years & 6,000 C.M.	1.40	
1699	DBR/02/Dilliver/ Dillighat No.2 (Ston) Mining Permit Area Near Namrup, Dist. Dibrugarh, Assam.	1. 27°09'18.74"N -95°21'33.93"E 2. 27°09'29.08"N -95°21'28.54"E 3. 27°09'48.90"N -95°21'32.63"E 4. 27°09'49.25"N- 95°21'31.24"E		Stone	Sri Rajib Deka, vill. Gethupathar, P.O. dehingpar, P.S. Naharkatia, Dist. Dibrugarh, Assam.	Prabal Kumar Goswami	03.05.22	25.05.20	08.05.2020.	2 years & 12,000 C.M.	3.30	
1700	Bordikorai Miri Gaon Brick Earth Mining Permit Area, Dist. Sonitpur, Assam.	1. 26°49.958"N -92°52.603"E 2. 26°49.969"N -92°52.567"E 3. 26°49.922"N -92°52.548"E 4. 26°49.941"N- 92°52.488"E		Brick Earth	Samanaya Brick Industry, (Proprietor: Sri Suren Agarwala), Towbhanga Mirigaon, P.O. Rangachakuwa, Dist. Sonitpur, Assam.	Abhijit Bora	03.05.22	01.06.20	08.05.2020.	2 years & 28,00 C.M.	2.35	2.35
1701	Toubhanga Brick Earth Mining Permit Area, Dist. Sonitpur, Assam.	1. 26°48.890"N -92°53.142"E 2. 26°49.005"N -92°53.180"E 3. 26°49.028"N -92°53.062"E 4. 26°48.923"N- 92°53.060"E		Brick Earth	Parsuram Brick, (Proprietor: Sri Parashu Hazarika), Toubhanga Gaon, P.O. Toubhanga, Dist. Sonitpur, Assam.	Abhijit Bora	03.05.22	01.06.20	08.05.2020.	2 years & 28,00 C.M.	3.64	3.64
1702	Lengri Quartzite Block Mining Contract Area, Dist. West Karbi Anglong, Assam.	1. 25°58'54.05"N -92°32'48.03"E 2. 25°58'50.22"N -92°32'44.41"E 3. 25°58'52.82"N -92°32'39.96"E 4. 25°58'49.95"N- 92°32'42.57"E		Quartzite Brick	Jitu Goura, Nellie Bagiso No.1, P.O. Nellie, Dist. Morigaon, Assam.	Abhijit Bora	03.05.25	01.06.20	08.05.2020.	5 years & 56660 C.M.	1.46	0.38
1703	Dongghap Quartzite Block Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26°14'28.04"N -92°55'43.46"E 2. 26°14'29.11"N -92°55'42.02"E 3. 26°14'31.94"N -92°55'43.64"E 4. 26°14'31.29"N- 92°55'45.15"E		Quartzite Brick	Skylark Infra Engineering Pvt. Ltd., 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi- 110010.	Abhijit Bora	03.05.25	07.05.20	08.05.2020.	5 years & 62100 C.M.	0.5058	0.14

1704	Deihori River Sand Cum Sand Gravel Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26°30'51.9"N -93°41'42.9"E 2. 26°30'49.0"N -93°41'42.7"E 3. 26°31'46.23"N -93°44'0.69"E 4. 26°31'47.35"N- 93°43'59.43"E		Sandcum & Sand Gravel	Rahul Singnar, Deihori Singnar Gaon, P.O. Deithor, Dist. Karbi Anglong, Assam.	Abhijit Bora	03.05.23	20.05.20	08.05.2020.	3 years & 1000 C.M. Sand & 20000 sand Gravel	4.0	2.67
1705	DBR/05/Dilliriver/ Dillighat (Stone) Mining Permit Area Near Namrup, Dist. Dibrugarh, Assam.	1. 27°11'10.90"N -95°20'12.60"E 2. 27°11'07.94"N -95°20'03.40"E 3. 27°11'10.48"N -95°20'00.63"E 4. 27°11'22.00"N- 95°19'59.60"E		Stone	Sri Biswajit Chutia, QTR No. 133/11/ A BVFCL Colony, P.O. Parbatpur,Namrup, Dist. Dibrugarh.	Prabal Kumar Goswami	03.05.23	20.05.20	25.05.2020.	2 years & 3000 C.M.	2.10	
1706	Dhansiri Par Gaon P.P. Land Sand and Silt Mining Permit Area Borpathar, Dist. Golaghat, Assam.	1. 26°14'24"N -93°51'24"E 2. 26°14'25"N -93°51'.26"E 3. 26°14'29"N -93°51'25"E 4. 26°14'28"N- 93°51'22"E		Sand & Silt	Sri Horen Bora, Sewaguri Gaon, P.O. Kordoiguri, P.S. Borpathar, Dist. Golaghat.	Jyoti Prasad Rajkhowa	03.05.23	09.06.20	11.05.2020.	2 years & 1500 Sand C.M. & 500 Silt.	0.95	0.90
1707	Numaligarh Dhansiri River (Parghat Area) Mining Permit Area, Dist.Golaghat, Assam.	1. 26°36'54.58"N -93°44'4.85"E 2. 26°36'53.72"N -93°44'2.95"E 3. 26°36'55.00"N -93°44'2.30"E 4. 26°36'55.47"N- 93°44'3.23"E		RiverSite	M/S M.P. Agarwalla, (Firm of water Resources Department), Bokakhat, P.O. & P.S. Bokakhat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	10.05.22	09.06.20	11.05.2020.	2 years & 1321.14 C.M.	0.15	
1708	Kanaighat Sand Mahal No.1/2 Mining Permit Area, (Kalioni River), Dist.Golaghat, Assam.	1. 26°35'18.38"N -93°45'17.98"E 2. 26°35'18.38"N -93°45'19.48"E 3. 26°35'26.14"N -93°45'20.04"E 4. 26°35'26.01"N- 93°45'18.61"E		Sand	Sri Brojen Gogoi, Chenijan, P.O. Chenijan, Satai, Jorhat, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa	10.05.22	09.06.20	11.05.2020.	2 years & 1000 C.M.	0.35	
1709	Hiloni Noga Gaon P.P. Land Stone Mining Permit Area, Dist. Charaideo, Assam.	1. 27°9'44.53"N -95°21'11.13"E 2. 27°9'48.31"N -95°21'13.34"E 3. 27°9'48.10"N -95°21'14.65"E 4. 27°9'44.57"N- 95°21'13.84"E		Stone	Sri Chandeswar Bharati, 2 No. Dilighat, P.O. N.T.P.S., P.S. Namrup, Dist. Dibrugarh, Assam.	Lakshyajit Sonowal	10.05.22	06.06.20	11.05.2020.	2 years & 5000 C.M.	0.59	0.59
1710	2.25 Ha Bhimajuli Sand, Sand - Gravel & Boulder Mining Permit Area, Dist. Biswanath, Assam.	1. 26°51'53.87"N -93°04'36.93"E 2. 26°51'53.06"N -93°04'37.86"E 3. 26°51'38.17"N -93°04'29.42"E 4. 26°51'38.95"N- 93°04'28.27"E		Sand, Sand Gravel, Boulder.	Diganta Borthakur, Kochgaon, P.O. Biswanath Chariali, Dist. Biswanath, Assam.	Abhijit Bora	10.05.22	09.06.20	15.05.2020.	2 years & 15000 C.M. Sand & 15000 Sand Gravel, 10000 Boulder	2.25	2.06
1711	Simlai Pathar Kissam Brick Earth Mining Permit Area, Dist. Hojai, Assam.	1. 25°54'10.5"N -92°55'07.9"E 2. 25°54'11.4"N -92°55'06.4"E 3. 25°54'14.0"N -92°55'07.4"E 4. 25°54'13.0"N- 92°55'09.2"E		Brick Earth	M/S Rahman Brick Industry, (Proprietor: Ziaur Rahman), Vill. Bordolong, P.O. Kharikhana, Dist. Hojai, Assam.	Abhijit Bora	10.05.22	09.06.20	15.05.2020.	2 years & 1000 C.M.	0.5218	0.5218
1712	1.75 Ha Ghiladhari Earth Mining Permit Area No.2, Dist. Biswanath, Assam.	1. 26°45'10.46"N -93°04'2.75"E 2. 26°45'6.41"N -93°04'7.86"E 3. 26°45'3.12"N -93°04'5.82"E 4. 26°45'5.93"N- 93°04'5.04"E		Ordinary Earth	Diganta Borthakur, Kochgaon, P.O. Biswanath Chariali, Dist. Biswanath, Assam.	Abhijit Bora	10.05.22	09.06.20	15.05.2020.	2 years & 34544 C.M.	1.75	1.58
1715	Deopani River Sand Mahal, Dist. Karbi Anglong, Assam.	1. 26°12'51.0"N -93°49'39.0"E 2. 26°12'47.5"N -93°50'13.4"E 3. 26°12'55.0"N -93°49'37.3"E 4. 26°12'45.20"N- 93°50'11.45"E		Sand	Parsuram Singnar, Kudam Singnar Gaon, P.O. Japarajan, Dist. Karbi Anglong, Assam.	Abhijit Bora	10.05.23	09.06.20	20.05.2020.	3 years & 6000 C.M.	2.00	1.78
1716	Sila Government Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26°14'25.3"N -91°41'48.3"E 2. 26°14'24.4"N -91°41'43.0"E 3. 26°14'25.4"N -91°41'43.5"E 4. 26°14'23.8"N- 91°41'44.5"E		Ordinary earth	The Director, Niperg, Sila Katamur (Halugurisuk), P.O. Changsari, Dist. Kamrup, Assam.	Abhijit Bora	10.05.22	15.06.20	20.05.2020.	2 years & 40,000 C.M.	0.40	0.40
1720	Simen Sand And Gravel Govt. Permit Area, Dist. Dhemaji, Assam.	1. 27°42'14.72"N -94°51'46.67"E 2. 26°42'08.58"N -94°51'49.37"E 3. 26°42'10.86"N -94°51'57.11"E 4. 26°42'16.67"N- 94°51'54.81"E		Sand gravel & Stone	The The Divisional Forest Officer, Dhemaji Forest Division, Dhemaji, P.O. Dhemaji, Dist. Dhemaji, Assam.	Abhijit Bora	10.05.22	17.06.20	20.05.2020.	2 years & 175684 C.M.	4.5	4.5
1722	Krishnanagar Patta Land Ordinary Earth Mining Permit Area, Dist. Karimganj, Assam.	1. 24°48'13.00"N -92°20'00.00"E 2. 25°48'13.05"N -92°20'01.50"E 3. 26°48'13.00"N -92°20'02.04"E 4. 26°48'12.00"N- 92°20'02.02"E		Ordinary earth	Md. Chandai Mia, Vill. Krishnanagar, P.O. Krishnanagar, P.S. Krishnanagar, Dist. Karimganj, Assam.	Prabal Kumar Goswami	10.05.22	27.07.20	28.07.2020.	2 years & 16,600 C.M.	0.814	

1723	Stone Mining Permit Area From Kapili River at Kalanala of Panimur Area, Dist. Dima Hasao, Assam.	1. 25^{0}42'31.68"N -92^{0}48'55.12"E 2. 25^{0}42'20.51"N -92^{0}48'54.06"E 3. 26^{0}42'19.12"N -92^{0}48'55.12"E 4. 26^{0}42'31.31"N- 92^{0}48'55.90"E		Stone	Sri Ajay Langthasa, Vill. Damadi Hawar, Po & P.S. Maibong, Dima Hasao,.	Prabal Kumar Goswami	10.05.22	26.06.20	20.05.2020.	2 years & 88,768 C.M.	4.00	
1724	Borjuri P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}23'31.79"N -92^{0}57'8.76"E 2. 26^{0}23'35.8"N -92^{0}57'9.8"E 3. 26^{0}23'32.7"N -92^{0}57'20.8"E 4. 26^{0}23'29.2"N- 92^{0}57'20.9"E		Stone	Dorsing Terang, Borjuri Village, P.O. Borjuri, Dist. Karbi Anglong, Assam.	Abhijit Bora	26.06.23	21.07.20	29.07.2020.	3 years & 21,000 C.M.	3.86	0.61
1725	Lokso Tokbi Gaon P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}12'53.7"N -92^{0}56'24.4"E 2. 26^{0}12'54.5"N -92^{0}56'25.6"E 3. 26^{0}12'53.4"N -92^{0}56'25.7"E 4. 26^{0}12'50.5"N- 92^{0}56'27.3"E		Stone	Sri Sing Phangcho,Vill. Lokso Tokbi Gaon, P.O. Dokmoka, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.07.22	20.07.20	29.07.2020.	2 years & 7,000 C.M.	2.68	
1726	Bharalumukh Ghat Brahmaputra River Clay Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}10'30.069"N -91^{0}43'21.873"E 2. 26^{0}10'28.257"N -91^{0}43'15.374"E 3. 26^{0}10'22.200"N -91^{0}43'18.500"E 4. 26^{0}10'24.800"N- 91^{0}43'27.400"E		River Clay	M/S S.P. Singla Constructions Pvt. Ltd. J.P. Agarwala Road, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	27.07.22	22.06.20	29.07.2020.	2 years & 83220 C.M.	4.5	4.5
1727	Khalasi R.F. Mohal, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}39'39.91"N -90^{0}13'35.03"E 2. 26^{0}39'39.40"N -90^{0}13'41.83"E 3. 26^{0}39'31.26"N -90^{0}13'41.99"E 4. 26^{0}39'31.56"N- 90^{0}13'34.59"E		Sand, Gravel, Boulder	Rajib Narzary, Genduguri Gaon, P.O. Jharbari, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	27.07.25	21.07.20	29.07.2020.	5 years & 30000 C.M. Sand, 5000 C.M. Gravel, 15000 C.M. Boulder.	5.0	0.78
1728	Dholpani R.F. Mohal, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}51'24.60"N -90^{0}20'23.60"E 2. 26^{0}51'26.30"N -90^{0}20'31.10"E 3. 26^{0}51'19.30"N -90^{0}20'33.80"E 4. 26^{0}51'17.50"N- 90^{0}20'25.90"E		Sand, Gravel, Boulder	Swgwmsar Machahary, Katholguri Gaon, P.O. Haluadol, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	27.07.25	21.07.20	29.07.2020.	5 years & 9000 C.M. Sand, 11780 C.M. Gravel, 29300 C.M. Boulder.	5.0	1.90
1729	Pubthoria P.P. Land Ordinary Earth Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}33'35.90"N -92^{0}51'13.00"E 2. 26^{0}33'26.00"N -92^{0}51'12.10"E 3. 26^{0}33'25.90"N -92^{0}51'14.30"E 4. 26^{0}33'35.70"N- 92^{0}51'15.50"E		Ordinary earth	Project Manager, Gammon India Ltd. - SPSCPL (JV), Vill. Bhurbandha, P.O. Borghuli, Dist. Nagaon, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 43,244 C.M.	2.6583	
1730	3.89 Hectares Ordinary Earth Mining Permit Area at Ghiladhari River Bed., Dist. Biswanath, Assam.	1. 26^{0}45'25.78"N -93^{0}04'07.41"E 2. 26^{0}45'22.64"N -93^{0}04'02.68"E 3. 26^{0}45'24.40"N -93^{0}03'56.78"E 4. 26^{0}45'20.55"N- 93^{0}03'53.98"E		Ordinary earth	M/S T.K. Engineering Consortium Pvt. Ltd. Four Lanning Project of NH-52, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 86,326 C.M.	3.89	
1731	4.47 Hectares Sand - Gravel Mining Permit Area at Monai River Bed., Dist. Biswanath, Assam.	1. 26^{0}49'02.60"N -92^{0}59'14.63"E 2. 26^{0}48'59.75"N -92^{0}59'15.29"E 3. 26^{0}48'58.45"N -92^{0}59'12.36"E 4. 26^{0}48'54.76"N- 92^{0}59'12.36"E		Sand - Gravel	M/S T.K. Engineering Consortium Pvt. Ltd. Four Lanning Project of NH-52, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 85,972 C.M.	4.67	
1732	4.67 Hectares Sand - Gravel Mining Permit Area at Tarajuli River Bed., Dist. Biswanath, Assam.	1. 26^{0}51'53.37"N -93^{0}04'13.28"E 2. 26^{0}51'53.71"N -93^{0}04'15.04"E 3. 26^{0}51'47.53"N -93^{0}04'15.04"E 4. 26^{0}51'48.07"N- 93^{0}04'17.61"E		Sand - Gravel	M/S T.K. Engineering Consortium Pvt. Ltd. Four Lanning Project of NH-52, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 1,03,636 C.M.	4.67	
1733	4.98 Hectares Ordinary Earth Mining Permit Area at Sadharu River Bed, Dist. Biswanath, Assam.	1. 26^{0}43'39.94"N -93^{0}06'35.36"E 2. 26^{0}43'39.87"N -93^{0}06'36.08"E 3. 26^{0}43'34.51"N -93^{0}06'36.00"E 4. 26^{0}43'34.63"N- 93^{0}06'36.62"E		Ordinary Earth	M/S T.K. Engineering Consortium Pvt. Ltd. Four Lanning Project of NH-52, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 88,412 C.M.	4.98	
1734	1No. Borgoya Village (BSI Bricks) Brick Earth Mining Permit Area, Dist. Majuli, Assam.	1. 26^{0}57'02.24"N -94^{0}07'26.37"E 2. 26^{0}56'54.84"N -94^{0}07'27.92"E 3. 26^{0}56'51.70"N -94^{0}07'27.32"E 4. 26^{0}56'49.43"N- 94^{0}07'24.93"E		Brick Industry	Sri Jyoti Saikia, M/S BSI Brick Industries, Borgoya Village, Garmur, Dist. Majuli, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 9,530 C.M.	0.5339	

1735	3.50 Hectares ordinary earth Mining Permit Area on Jiabharali River Bed at Chakighat, Dist. Biswanath, Assam.	1. 26^{0}43'11.23"N -92^{0}53'27.41"E 2. 26^{0}43'09.85"N -92^{0}53'28.19"E 3. 26^{0}43'00.50"N -92^{0}53'11.64"E 4. 26^{0}43'01.95"N- 92^{0}53'11.30"E		Ordinary Earth	M/S T.K. Engineering Consortium Pvt. Ltd. Four Lanning Project of NH-52, Dist. Biswanath, Assam.	Prabal Kumar Goswami	27.07.22	27.07.20	31.07.2020.	2 years & 77,672 C.M.	3.50	
1736	Dhansiri River Silt Mahal 2, Dist. Karbi Anglong, Assam.	1. 25^{0}56'01.60"N -93^{0}44'40.80"E 2. 25^{0}56'47.74"N -93^{0}45'18.68"E		River Silt	Sukeswar Khoral, Singkum Gaon, P.O. Ulukunchi, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.06.22	20.07.20	04.07.2020.	2 years & 3000 C.M.	4.5	3.86
1737	Jorabari Gaon Ordinary Earth Mining Permit Area, Jakaichuk Mouza, Dist. Sivasagar, Assam.	1. 26^{0}54'35.1"N -94^{0}30'43.4"E 2. 26^{0}54'33.1"N -94^{0}30'50.0"E 3. 26^{0}54'21.47"N -94^{0}30'49.39"E 4. 26^{0}54'33.97"N- 94^{0}30'42.73"E		Ordinary Earth	M/S gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	27.07.22	20.07.20	10.08.2020.	1 year & 42,611 C.M.	2.52	2.39
1738	Tatipathar Gaon Ordinary Earth Mining Permit Area, Konwarpur Mouza, Dist. Sivasagar, Assam.	1. 27^{0}02'17.3"N -94^{0}34'58.6"E 2. 27^{0}02'15.6"N -94^{0}34'58.6"E 3. 27^{0}02'16.4"N -94^{0}34'53.7"E 4. 27^{0}02'18.2"N- 94^{0}34'54.1"E		Ordinary Earth	M/S gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	27.07.22	20.07.20	10.08.2020.	1 year & 18,899 C.M.	1.12	1.06
1739	Panbecha Gaon Ordinary Earth Mining Permit Area, Konwarpur Mouza, Dist. Sivasagar, Assam.	1. 27^{0}01'56.6"N -94^{0}34'30.7"E 2. 27^{0}01'57.2"N -94^{0}34'36.5"E 3. 27^{0}02'02.4"N -94^{0}34'36.6"E 4. 27^{0}02'03.1"N- 94^{0}34'33.5"E		Ordinary Earth	M/S gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	27.07.22	25.07.20	10.08.2020.	1 year & 53,664 C.M.	3.17	3.01
1740	Gohainkur Gaon Ordinary Earth Mining Permit Area, Morabazar Mouza, Dist. Sivasagar, Assam.	1. 26^{0}55'38.7"N -94^{0}34'09.8"E 2. 26^{0}55'37.5"N -94^{0}34'09.7"E 3. 26^{0}55'25.0"N -94^{0}34'16.3"E 4. 26^{0}55'23.1"N- 94^{0}34'18.1"E		Ordinary Earth	M/S Gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	27.07.22	25.07.20	10.08.2020.	1 year & 69,532 C.M.	4.10	3.90
1741	Dhupabaria Gaon Ordinary Earth Mining Permit Area, Konwarpur Mouza, Dist. Sivasagar, Assam.	1. 27^{0}02'04.2"N -94^{0}34'51.8"E 2. 27^{0}02'04.7"N -94^{0}34'46.4"E 3. 27^{0}02'14.0"N -94^{0}34'47.3"E 4. 27^{0}02'13.4"N- 94^{0}34'51.6"E		Ordinary earth	M/S Gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Joyti Prasad Rajkhowa	27.07.21	20.07.20	10.08.2020.	1 year & 14,441 C.M.	0.85	0.81
1742	Patuachala Gaon Ordinary Earth Mining Permit Area, jakaichuk Mouza, Dist. Sivasagar, Assam.	1. 26^{0}54'57.6"N -94^{0}30'27.1"E 2. 26^{0}54'53.5"N -94^{0}30'34.0"E 3. 26^{0}54'50.7"N -94^{0}30'31.9"E 4. 26^{0}54'54.8"N- 94^{0}30'24.9"E		Ordinary earth	M/S Gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Joyti Prasad Rajkhowa	27.07.21	20.07.20	10.08.2020.	1 year & 43,324 C.M.	2.56	2.43
1743	Jhanji River Sand Mining Permit Area, D (Amguri), Dist. Sivasagar, Assam.	1. 26^{0}48'14.40"N -94^{0}31'07.80"E 2. 26^{0}48'04.83"N -94^{0}31'0.22"E		Sand	Sri Mousoom Borah, (Prop. Of M/S M. BEE Traders), Rajamaidam, New Colony, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	27.07.21	29.07.20	10.08.2020.	1 year & 4300 C.M.	1.13	
1744	Debasthan Ordinary Sand Mining No.2, Dist. Hojai, Assam.	1. 26^{0}04'58.1"N -93^{0}03'37.0"E 2. 26^{0}04'56.0"N -93^{0}03'54.9"E		Sand	Fariz Uddin Choudhury, Vill. Kacharipara, P.O. Doboka, Dist. Hojai, Assam.	Abhijit Bora	27.07.22	27.07.20	12.08.2020.	2 years & 4,000 C.M.	5.0	3.80
1745	Debasthan Ordinary Sand Mining No.2, Dist. Hojai, Assam.	1. 26^{0}06'49.7"N -93^{0}01'02.4"E 2. 26^{0}06'37.2"N -93^{0}01'18.5"E		Sand	Zakir Hussain Choudhury, Vill. Kacharipara, P.O. Doboka, Dist. Hojai, Assam.	Abhijit Bora	27.07.22	27.07.20	12.08.2020.	2 years & 4,000 C.M.	5.0	3.60
1746	Jamuna River Sand Mahal (Patradisa), Dist. Karbi Anglong, Assam.	1. 26^{0}01'42.3"N -93^{0}12'55.1"E 2. 26^{0}01'43.0"N -93^{0}12'54.7"E 3. 26^{0}02'30.6"N -93^{0}12'04.2"E 4. 26^{0}02'31.5"N- 93^{0}12'04.1"E		Sand	Mohan Sing Tisso, Taralangso Village, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.07.23	27.07.20	12.08.2020.	3 years & 9,000 C.M.	2.5	2.32
1748	Jamuna River Sand Mahal, Sikari Pathar, Dist. Karbi Anglong, Assam.	1. 26^{0}02'32.1"N -93^{0}12'02.4"E 2. 26^{0}02'32.8"N -93^{0}12'03.0"E 3. 26^{0}02'45.7"N -93^{0}11'13.8"E 4. 26^{0}02'46.2"N- 93^{0}11'14.0"E		Sand	Bimal Teron, Jiteplong Gaon, P.O. Bokulia, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.07.25	29.07.20	12.08.2020.	5 years & 10,000 C.M.	4.6	3.4

1748 (A)	Khagrabari Village Patta Land Sand -Gravel Mining Permit Area, Dist. Chirang, BTAD, Assam.	1. 26^{0}28'54.3"N -90^{0}23'44.8"E 2. 26^{0}28'54.7"N -90^{0}23'41.2"E 3. 26^{0}28'50.0"N -90^{0}23'40.4"E 4. 26^{0}28'49.8"N- 90^{0}23'44.2"E		Sand & Gravel	Sri Amar Narzary, Vill. Khagrabri, P.O. Fulguri, P.S.Basugaon, Dist. Chirang, BTAD, Assam.	Prabal Kumar Goswami	02.10.22	28.07.20	07.10.2020.	2 years & 12,200 C.M.	1.658	
1749	4.23 Hectares Ordinary Earth Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}47'42.43"N -93^{0}17'54.82"E 2. 26^{0}47'43.73"N -93^{0}18'00.84"E 3. 26^{0}47'36.81"N -93^{0}18'04.09"E 4. 26^{0}47'35.45"N- 93^{0}17'56.98"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	28.07.20	12.08.2020.	2 years & 93,060 C.M.	4.23	
1751	Jhanji River Sand (Laojan) Mining Permit Area, (for Mariani Municipal Dev. Work Only), Laojan, Dist. Jorhat, Assam.	1. 26.7572106"N -94.5284744"E 2. 26.7569115"N -94.5290641"E 3. 26.7565948"N -94.5295406"E 4. 26.7562307"N- 94.53001"E		Sand	Sri Rahul Neog, P.O. Jorhat, P.S. Jporhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	27.07.22	29.07.20	13.08.2020.	2 years & 2,000 C.M.	0.30	
1752	Longchai Habi Gaon Ordinary Earth Mining Permit Area, Konwarpur Mouza, Dist. Sivasagar, Assam.	1. 27^{0}03'03.4"N -94^{0}35'15.8"E 2. 27^{0}03'07.2"N -94^{0}35'13.1"E 3. 27^{0}03'01.50"N -94^{0}35'02.22"E 4. 27^{0}02'57.55"N- 94^{0}35'04.46"E		Ordinary earth	M/S Gannon Dunkerley & Co. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	27.07.21	28.07.20	13.08.2020.	1 years & 27,813 C.M.	1.64	1.56
1753	Numaligarh Sand Mahal No.2 Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}37'24.5"N -93^{0}40'28.6"E 2. 26^{0}37'25.6"N -93^{0}40'35.5"E		Sand	Sri Amar Sarmah, Lakhowjan, P.O. Lakhowjan, P.S. Bokakhat, Dist. Golaghat, Assam.	Joyti Prasad Rajkhowa	27.07.22	25.07.20	13.08.2020.	2 years & 2250 C.M.	0.3024	0.2268
1754	Numaligarh Sand Mahal No.1 Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}35'32.8"N -93^{0}44'07.0"E 2. 26^{0}35'41.2"N -93^{0}43'53.2"E		Sand	Sri Dilip Gogoi, Rajabari, P.O. Rajabari, P.O. Bokakhat, Dist. Golaghat, Assam.	Joyti Prasad Rajkhowa	27.07.22	25.07.20	13.08.2020.	2 years & 1,000 C.M.	0.4051	0.3038
1755	Numaligarh Sand Mahal No.1 Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}35'32.8"N -93^{0}44'07.0"E 2. 26^{0}35'41.2"N -93^{0}43'53.2"E		Sand	Sri Hemanta Borah, Kalioni Block, Labanghat, P.O. Rajabari, P.S. Numaligarh Outpost, Bokakhat, Dist. Golaghat, Assam.	Joyti Prasad Rajkhowa	27.07.21	29.07.20	13.08.2020.	1 years & 1,000 C.M.	0.4051	0.3038
1756	4.15 Hectares Ordinary Earth (Unit 2) Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}47'22.16"N -93^{0}17'58.37"E 2. 26^{0}47'23.34"N -93^{0}18'06.46"E 3. 26^{0}47'15.63"N -93^{0}18'05.21"E 4. 26^{0}47'15.30"N- 93^{0}18'00.36"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	29.07.20	17.08.2020.	2 years & 91,300 C.M.	4.15	
1757	Stone Mining Permit Area at kalanala Down of Panimur Area, Dist. Dima Hasao, Assam.	1. 26^{0}47'22.16"N -93^{0}17'58.37"E 2. 26^{0}47'23.34"N -93^{0}18'06.46"E 3. 26^{0}47'15.63"N -93^{0}18'05.21"E 4. 26^{0}47'15.30"N- 93^{0}18'00.36"E		Stone	Sri Ajay Langthasa, Vill. Damadi Hawar, Po & P.S. Maibong, Dima Hasao,.	Prabal Kumar Goswami	27.07.22	29.07.20	17.08.2020.	2 years & 88,768 C.M.	4.00	
1758	4.90 Hectares Ordinary Earth Mining Permit Area at Buroi River Bed (Unit - 1)., Dist. Biswanath, Assam.	1. 26^{0}52'57.28"N -93^{0}24'23.48"E 2. 26^{0}52'52.45"N -93^{0}24'27.33"E 3. 26^{0}52'47.31"N -93^{0}24'20.13"E 4. 26^{0}52'51.48"N- 93^{0}24'15.73"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	08.08.20	17.08.2020.	2 years & 94,242 C.M.	4.90	
1759	4.13 Hectares Ordinary Earth Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 25^{0}42'35.63"N -92^{0}49'04.02"E 2. 25^{0}42'34.63"N -92^{0}49'00.12"E 3. 26^{0}42'32.27"N -92^{0}49'02.82"E 4. 26^{0}42'30.83"N- 92^{0}49'06.32"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	29.07.20	17.08.2020.	2 years & 90,860 C.M.	4.13	
1760	4.15 Hectares Ordinary Earth (Unit - 1) Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}47'11.89"N -93^{0}18'04.72"E 2. 26^{0}47'12.64"N -93^{0}18'11.04"E 3. 26^{0}47'06.04"N -93^{0}18'12.11"E 4. 26^{0}47'04.58"N- 93^{0}18'04.93"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	29.07.20	17.08.2020.	2 years & 91,300 C.M.	4.15	

1763	1 No. Chikapara (Chikajhora) Village Patta Land- Gravel And Boulder Mining Permit Area, Dist. Chirang, BTAD, Assam.	1. 26^{0}38'04.55"N -90^{0}45'05.79"E		Sand, Gravel & Boulder	Sri Sanjay Sinha, Vill. 1No. Chikarpara (Chikajhora), P.O. Bhotagaon, P.S. Panbari, Dist. Chirang, BTAD, Assam.	Prabal Kumar Goswami	27.07.22	10.08.20	17.08.2020.	2 years & 5,000 C.M.	0.5686	
1764	2.61 Hectares Ordinary Earth Mining Permit Area at Solengi River Bed., Dist. Biswanath, Assam.	1. 26^{0}54'11.60"N -93^{0}38'24.29"E 2. 26^{0}54'12.25"N -93^{0}38'25.13"E 3. 26^{0}53'55.97"N -93^{0}38'38.64"E 4. 26^{0}53'55.94"N- 93^{0}38'36.81"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	29.07.20	17.08.2020.	2 years & 46,336 C.M.	2.61	
1765	2.29 Hectares Ordinary Earth Mining Permit Area at Solengi River Bed., Dist. Biswanath, Assam.	1. 26^{0}53'54.26"N -93^{0}38'37.91"E 2. 26^{0}53'54.78"N -93^{0}38'39.15"E 3. 26^{0}53'41.85"N -93^{0}38'47.68"E 4. 26^{0}53'41.16"N- 93^{0}38'45.72"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	29.07.20	17.08.2020.	2 years & 40,656 C.M.	2.29	
1766	Amsorli River Sand Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}03'07.85"N -92^{0}16'45.85"E 2. 26^{0}03'08.55"N -92^{0}16'45.82"E 3. 26^{0}02'57.45"N -92^{0}16'31.52"E 4. 26^{0}02'57.06"N- 92^{0}16'31.00"E		Sand	CI-EM Hance, Donka Sarpo Village, P.O. Donkamuram, Dist. West Karbi Anglong, Assam.	Abhijit Bora	27.07.23	10.08.20	21.08.2020.	3 years & 3000 C.M.	1.68	1.45
1767	Balakuchi Ordinary Earth / Clay Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}27'20.5"N -91^{0}27'12.1"E 2. 26^{0}57'19.0"N -91^{0}27'15.7"E 3. 26^{0}57'27.3"N -91^{0}27'14.6"E 4. 26^{0}57'26.5"N- 91^{0}27'16.1"E		Ordinary earth / Clay	Girish Deka, Kendukuchi Gaon, P.O. Borkhanajan, Dist. Nalbari, Assam.	Abhijit Bora	27.07.22	12.08.20	21.08.2020.	2 years & 37232 C.M.	2.0859	2.0859
1768	Kalioni River Richomili Sand Cum Sand Gravel Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}27'21.01"N -93^{0}43'36.21"E 2. 26^{0}27'20.50"N -93^{0}43'36.73"E 3. 26^{0}27'36.07"N -93^{0}45'13.38"E 4. 26^{0}27'34.86"N- 93^{0}45'12.87"E		Sand & Gravel	Horen Phangcho, Vill. Koilamati, P.O. Chokihola, Dist. Karbi Anglong, Assam.	Abhijit Bora	27.07.23	11.08.20	21.08.2020.	3 years & 6000 C.M. Sand & 2000 Gravel	4.98	2.55
1769	Borjuri Salonah P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}23'10.4"N -92^{0}55'18.4"E 2. 26^{0}23'7.0"N -92^{0}55'18.4"E 3. 26^{0}23'3.4"N -92^{0}55'15.7"E 4. 26^{0}23'8.1"N- 92^{0}55'14.5"E		Stone	Kamini Rongpharpi, Borjuri Salonah Gaon, P.O. Salonah, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.08.23	11.08.20	21.08.2020.	3 years & 14,000 C.M.	2.0	0.53
1770	3.80 HA Buroi River Sand Gravel & Boulder Permit Area, Dist. Biswanath, Assam.	1. 26^{0}55'5.81"N -93^{0}24'42.49"E 2. 26^{0}55'6.13"N -93^{0}24'45.59"E 3. 26^{0}55'1.97"N -93^{0}24'46.96"E 4. 26^{0}54'56.75"N- 93^{0}24'50.37"E		Sand & Gravel & Boulder.	ECL Engineering & Construction Co. Ltd. Plot No. A-12-13, Panchavati Township, Manikonda, Hyderabad - 500089, Andhra Pradesh, India.	Abhijit Bora	27.07.22	10.08.20	21.08.2020.	2 years & 7027.4 C.M. Sand & 63246.6 Gravel & Boulder	3.8	3.8
1771	Joyhing Mining Contract Area, Dist. Lakhimpur, Assam.	1. 27^{0}19'98.4"N -94^{0}02'25.9"E 2. 27^{0}19'93.0"N -94^{0}02'29.3"E 3. 27^{0}18'41.9"N -94^{0}02'39.5"E 4. 27^{0}18'40.8"N- 94^{0}02'36.1"E		Sand & Gravel	David Kr. Gogoi, Town Bantow, Ward No. 14, P.O. Khelmati, Dist. Lakhimpur, Assam.	Abhijit Bora	20.08.22	13.08.20	21.08.2020.	2 years & 2000 C.M. Sand & 4500 Gravel	5.0	3.75
1772	4.00 Hectares GSB Materials Mining Permit Area at Borgang River Bed (Unit - 1), Dist. Biswanath, Assam.	1. 26^{0}53'40.96"N -93^{0}13'59.25"E 2. 26^{0}53'41.18"N -93^{0}14'03.15"E 3. 26^{0}53'30.33"N -93^{0}14'06.20"E 4. 26^{0}53'31.53"N- 93^{0}14'00.05"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	29.07.20	24.08.2020.	2 years & 88,000 C.M.	4.00	
1773	4.00 Hectares GSB Materials Mining Permit Area at Borgaon River Bed (Unit - 2), Dist. Biswanath, Assam.	1. 26^{0}53'43.82"N -93^{0}13'46.02"E 2. 26^{0}53'48.34"N -93^{0}13'48.90"E 3. 26^{0}53'45.67"N -93^{0}13'56.58"E 4. 26^{0}53'40.73"N- 93^{0}13'53.95"E		GSB materials	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	12.08.20	24.08.2020.	2 years & 88,000 C.M.	4.00	
1774	4.90 Hectares Ordinary Earth Mining Permit Area at Buroi River Bed (Unit - 2), Dist. Biswanath, Assam.	1. 26^{0}53'09.42"N -93^{0}24'19.78"E 2. 26^{0}53'04.88"N -93^{0}24'24.31"E 3. 26^{0}52'57.96"N -93^{0}24'16.80"E 4. 26^{0}53'00.90"N- 93^{0}24'13.57"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	12.08.20	24.08.2020.	2 years & 94,242 C.M.	4.90	

1774 (A)	4.00 Hectares GSB Materials Mining Permit Area at Borgaon River Bed (Unit - 3), Dist. Biswanath, Assam.	1. 26^{0}53'25.87"N -93^{0}14'06.33"E 2. 26^{0}53'29.82"N -93^{0}14'11.47"E 3. 26^{0}53'18.68"N -93^{0}14'13.73"E 4. 26^{0}53'17.43"N- 93^{0}14'11.23"E		GSB materials	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	27.07.22	12.08.20	24.08.2020.	2 years & 88,000 C.M.	4.00	
1775 (A)	Khatuwal Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'55.69"N -92^{0}42'53.68"E 2. 26^{0}22'55.08"N -92^{0}42'53.97"E 3. 26^{0}22'55.51"N -92^{0}42'57.29"E 4. 26^{0}22'56.51"N- 92^{0}42'56.97"E		Brick Earth	Sri Ranjit Kumar Saikia, (Proprietor, M/S D.L. Bricks), Vill. Teliapanigaon, P.O. Haiborgaon, P.S. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	20.08.20	31.08.2020.	2 years & 6,000 C.M.	0.4	0.4
1776	Sahar Guwahati 1st Part (Machkhowa) Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}10'30.2"N -91^{0}43'56.5"E 2. 26^{0}10'29.2"N -91^{0}43'57.5"E 3. 26^{0}10'29.6"N -91^{0}43'57.8"E 4. 26^{0}10'30.4"N- 91^{0}43'57.0"E		Ordinary earth	Executive Engineer, LIC of India, Machkhowa Project, Guwahati.	Prabal Kumar Goswami	22.08.22	12.08.20	24.08.2020.	2 years & 2,656 C.M.	0.261	
1777	4.20 Hectares Stone/ Boulder Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}53'11.76"N -93^{0}14'16.75"E 2. 26^{0}53'14.80"N -93^{0}14'18.13"E 3. 26^{0}53'08.84"N -93^{0}14'30.28"E 4. 26^{0}53'05.82"N- 93^{0}14'26.91"E		Stone / Boulder	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	22.08.22	12.08.20	24.08.2020.	2 years & 80,778 C.M.	4.20	
1778	4.67 Hectares Ordinary Earth Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}52'41.15"N -93^{0}15'01.60"E 2. 26^{0}52'44.44"N -93^{0}15'06.42"E 3. 26^{0}52'36.58"N -93^{0}15'14.23"E 4. 26^{0}52'33.52"N- 93^{0}15'12.31"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	22.08.22	12.08.20	24.08.2020.	2 years & 94,626 C.M.	4.92	
1778 (A)	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, vill. Borpeta, P.O. Rowmari, Dist. Nagaon, Assam.	1. 26^{0}24'28.19"N -92^{0}42'16.67"E 2. 26^{0}24'28.20"N -92^{0}42'17.33"E 3. 26^{0}24'27.34"N -92^{0}42'17.34"E 4. 26^{0}24'27.30"N- 92^{0}42'16.70"E		Brick Earth	M.D Hussian Ahmed Majumder, (Proprietor, M/S L.G. Bricks), Vill. Rowmari, P.O. Solmari, P.S. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	25.02.20	31.08.2020.	2 years & 5072 C.M.	0.3	
1779	Saidaria Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Hatipara, P.O. Hatipara, P.S. Rupahi, Dist. Nagaon, Assam.	1. 26^{0}24'32.41"N -92^{0}40'54.48"E 2. 26^{0}24'29.98"N -92^{0}40'54.18"E 3. 26^{0}24'28.94"N -92^{0}40'54.19"E 4. 26^{0}24'29.04"N- 92^{0}40'55.07"E		Brick Earth	Md. Abdul Latif, (Proprietor, M/S R.M. Bricks), Vill. Hatipara, P.O. Hatipara, P.S. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	20.06.20	31.08.2020.	2 years & 4,000 C.M.	0.267	0.267
1780	4.10 Hectares Sand Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}50'52.42"N -93^{0}16'44.45"E 2. 26^{0}50'53.78"N -93^{0}16'49.49"E 3. 26^{0}50'44.02"N -93^{0}16'51.89"E 4. 26^{0}50'42.96"N- 93^{0}16'48.19"E		Sand	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	22.08.22	24.08.20	31.08.2020.	2 years & 90200 C.M.	4.10	
1781	4.90 Hectares Stone / Boulder Mining Permit Area at Borgang River Bed., Dist. Biswanath, Assam.	1. 26^{0}53'20.67"N -93^{0}24'27.55"E 2. 26^{0}53'16.01"N -93^{0}24'31.30"E 3. 26^{0}53'09.44"N -93^{0}24'26.68"E 4. 26^{0}53'13.43"N- 93^{0}24'22.16"E		Ordinary Earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	22.08.22	24.08.20	31.08.2020.	2 years & 82,702 C.M.	4.90	
1782	4.30 Hectares Ordinary Earth Mining Permit Area at Buroi River Bed., Dist. Biswanath, Assam.	1. 26^{0}52'32.91"N -93^{0}15'18.08"E 2. 26^{0}52'36.19"N -93^{0}15'22.65"E 3. 26^{0}52'31.03"N -93^{0}15'31.56"E 4. 26^{0}52'27.04"N- 93^{0}15'27.98"E		Stone / Boulder	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	22.08.22	24.08.20	31.08.2020.	2 years & 1,07,800 C.M.	4.30	
1785	Barboghia Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Vill. Lakhnabandha, P.O. Kuhimari, P.S. Uluoni, Dist. Nagaon, Assam.	1. 26^{0}31'30.90"N -92^{0}52'59.30"E 2. 26^{0}31'36.00"N -92^{0}52'58.90"E 3. 26^{0}31'37.90"N -92^{0}52'58.30"E 4. 26^{0}31'38.10"N- 92^{0}52'56.50"E		Brick earth	Sri Ramananda Mandal, (Proprietor, M/S MBI Bricks), Vill. Bilpar Haribhanga, P.O. Laokhowa, P.S. Uluoni, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	20.08.20	31.08.2020.	2 years & 10,000 C.M.	0.84	0.84

1786	Dhing Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Vill. Niz Dhing, P.O. Dhing, P.S. Dhing, Dist. Nagaon, Assam.	1. 26^{0}27'15.20"N -92^{0}27'24.50"E 2. 26^{0}27'15.30"N -92^{0}27'25.30"E 3. 26^{0}27'13.60"N -92^{0}27'26.10"E 4. 26^{0}27'13.50"N- 92^{0}27'25.30"E		Brick earth	Md. Sirajul Hoque, (Proprietor, M/S jio Brick Industry), Vill. Niz Dhing, P.O. Dhing, P.S. Dhing, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	05.03.20	31.08.2020.	2 years & 2198 C.M.	0.13	0.13
1787	Dhing Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Vill. Salkati Pahar, P.O. Salkati, P.S. Dhing, Dist. Nagaon, Assam.	1. 26^{0}26'06.90"N -92^{0}26'30.20"E 2. 26^{0}26'04.70"N -92^{0}26'30.70"E 3. 26^{0}26'04.60"N -92^{0}26'29.60"E 4. 26^{0}26'06.30"N- 92^{0}26'29.60"E		Brick earth	Md. Habib Ullah, (Proprietor, M/S Markaz Brick Industry), Vill. Panbari, P.O. Salkati, P.S. Dhing, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	05.03.20	31.08.2020.	2 years & 6,000 C.M.	0.4	0.4
1789	Taradubi Kopili River Sand Mahal, Dist. West Karbi Anglong, Assam.	1. 26^{0}26'06.90"N -92^{0}26'30.20"E 2. 26^{0}26'04.70"N -92^{0}26'30.70"E 3. 26^{0}26'04.60"N -92^{0}26'29.60"E 4. 26^{0}26'06.30"N- 92^{0}26'29.60"E		Brick earth	Md. Habib Ullah, (Proprietor, M/S Markaz Brick Industry), Vill. Panbari, P.O. Salkati, P.S. Dhing, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	05.03.20	31.08.2020.	2 years & 6,000 C.M.	0.4	0.4
1790	Dhekeri Brick Earth Mining Permit Area, Dist. Sinitpur, Assam.	1. 26^{0}45.196"N -92^{0}57.958"E 2. 26^{0}45.181"N -92^{0}58.039"E 3. 26^{0}45.078"N -92^{0}58.021"E 4. 26^{0}45.082"N- 92^{0}57.971"E		Brick earth	M/S Hari Brick Field, (Proprietor, Sri Shio Nath Prasad), Kusumtola Narua Gaon, P.O. Kusumtola,Dist. Sonitpur, Assam.	Abhijit Bora	22.08.22	01.09.20	21.09.2020.	2 years & 2800 C.M.	2.23	2.23
1791	Bogorighat - Sildubi Sand Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}52'36.8"N -92^{0}51'43.0"E 2. 25^{0}53'05.4"N -92^{0}51'41.8"E		Sand	America Chauhan, Bogorighat, P.O. Jenkha, Dist. West Karbi Anglong, Assam.	Abhijit Bora	22.08.23	09.09.20	21.09.2020.	3 years & 2000 C.M.	3.8	2.85
1792	Nabil Brick Earth Mining Permit Area, Dist. Sonitpur, Assam.	1. 26^{0}48'31.87"N -92^{0}54'01.01"E 2. 26^{0}48'29.55"N -92^{0}54'01.38"E 3. 26^{0}48'29.58"N -92^{0}54'08.17"E 4. 26^{0}48'31.56"N- 92^{0}54'08.29"E		Brick earth	M/S Swastik Brick Field, (Proprietor: Sri Ranjit Kr. Shaw), Itakhola, P.O. Itakhola, Dist. Sonitpur, Assam.	Abhijit Bora	22.08.22	01.09.20	21.09.2020.	2 years & 2800 C.M.	1.30	1.30
1793	Borgang Sand & G Ravel Mahal No.1, Dist. Biswanath, Assam.	1. 26.047750"N -92.744472E 2. 26.048028"N -92.742806E 3. 26.054806"N -92.759167E 4. 26.054972"N- 92.759833"E		Sand	Pankaj Dekaraja, Nam Taradubi Gaon, P.O. Taradubi, Dist. West Karbi Anglong, Assam.	Abhijit Bora	22.08.23	09.09.20	21.09.2020.	3 years & 2,000 C.M.	2.5	1.88
1794	Daigrung Sand Gravel Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}22'38.52"N -93^{0}47'41.31"E 2. 26^{0}22'38.14"N -93^{0}47'42.02"E 3. 26^{0}22'04.37"N -93^{0}47'00.22"E 4. 26^{0}22'05.61"N- 93^{0}46'59.87"E		Sand Gravel	M/S M.P. Agarwalla, Near Bokakhat Chariali, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	22.08.22	31.08.20	21.09.2020.	2 years & 20,000 C.M.	1.0	
1795	Deithor River Sand Gravel Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'41.4"N -93^{0}41'53.7"E 2. 26^{0}34'4.1"N -93^{0}42'10.2"E 3. 26^{0}34'16.3"N -93^{0}42'37"E 4. 26^{0}35'10.4"N- 93^{0}44'8.7"E		Sand Gravel	M/S M.P. Agarwalla, Near Bokakhat Chariali, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	22.08.21	31.08.20	21.09.2020.	1 years & 6,000 C.M.	1.0	
1796	Khatuwal Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}22'56.79"N -92^{0}43'45.35"E 2. 26^{0}22'57.32"N -92^{0}43'46.95"E 3. 26^{0}22'55.04"N -92^{0}43'47.71"E 4. 26^{0}22'54.70"N- 92^{0}43'45.94"E		Brick Earth	Md. Anarul Islam, (Proprietor, M/S N.K. Bricks), Vill. Gatanga, P.O. Rupahi, P.S. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	22.08.22	10.08.20	22.09.2020.	2 years & 11000 C.M.	0.72	0.72
1797	Dakuabhita (Dakurbhita) and Makri Village Patta Land Ordinary Earth Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}04'54.9"N -90^{0}33'22.8"E 2. 26^{0}09'47.3"N -90^{0}33'21.9"E 3. 26^{0}09'43.1"N -90^{0}33'30.0"E 4. 26^{0}09'46.6"N -90^{0}32'48.5"E		Earth	M/s ABCI Infrastructure Pvt. Ltd. Mc Donald Tower, Bhangagarh, Guwahati.	Prabal Kumar Goswami	22.08.22	08.09.20	22.09.2020.	2 years & 44,090 C.M.	2.47	
1797 (A)	Shilghagri Hill Stone Quarry No.2, Dist. Bongaigaon, Assam.	1. 26^{0}20'23.70"N -90^{0}29'28.96"E 2. 26^{0}20'24.74"N -90^{0}29'24.22"E 3. 26^{0}20'22.60"N -90^{0}29'23.47"E 4. 26^{0}20'21.54"N -90^{0}29'29.25"E		Stone	Dhanajoy Sarkar, Raghunandanpur, P.O. Baitamari, Dist. Bongaigaon, Assam.	Abhijit Bora	22.08.22	16.09.20	23.09.2020.	2 years & 5,000 C.M.	1.0	0.25

1807	Muduki P.P. Land Sand Mining Permit Area, for Sand, Dist. Kamrup, Assam.	1. 25^{0}52'15.8"N -91^{0}28'27.2"E 2. 25^{0}52'13.6"N -91^{0}28'25.3"E 3. 25^{0}52'14.5"N -91^{0}28'23.8"E 4. 25^{0}52'16.8"N- 91^{0}28'26.6"E		Sand	Sri Monin Rabha, Vill. Muduki, P.O. Mataikhar, Dist. Kamrup , Assam.	Rupam Das	02.10.22	28.09.20	07.10.2020.	2 years & 6500 C.M.	0.46	0.46
1808	Kaliagaon Village Patta Land Sand -Gravel and Gravel Mining Contract Area, Dist. Chirang, BTAD, Assam.	1. 26^{0}36'25.7"N -90^{0}34'24.0"E 2. 26^{0}36'33.4"N -90^{0}34'21.5"E 3. 26^{0}36'27.5"N -90^{0}34'27.2"E 4. 26^{0}36'31.2"N- 90^{0}34'19.1"E		Sand, Gravel & Gravel	Sri Dhono Ch. Roy, Vill. Kaliagaon, P.O. Amguri, P.S. Amguri, Dist. Chirang, BTAD, Assam.	Prabal Kumar Goswami	02.10.25	19.09.20	07.10.2020.	5 years & 10,000 C.M.	2.8	
1809	Unniguri (Anniguri) Stone And Sand Gravel Mahal, Dist. Baksa, BTAD, Assam.	1. 26^{0}33'35.60"N -90^{0}53'09.40"E 2. 26^{0}33'33.60"N -90^{0}53'17.30"E 3. 26^{0}33'18.40"N -90^{0}53'15.00"E 4. 26^{0}33'19.20"N- 90^{0}53'07.20"E		Sand, Gravel & Clay	Ranjit Basumatary, Mainamata Pathar Gaon, P.O. Mainamata, Dist. Baksa, BTAD, Assam.	Abhijit Bora	02.10.22	19.09.20	07.10.2020.	2 years & 2000 C.M. Sand, 1000 Gravel, 20000 Clay.	10.79	9.25
1810	Shilghagri Hill Stone Quarry No.2, Dist. Bongaigaon, Assam.	1. 26^{0}20'23.70"N -90^{0}29'28.96"E 2. 26^{0}20'24.74"N -90^{0}29'24.22"E 3. 26^{0}20'22.60"N -90^{0}29'23.47"E 4. 26^{0}20'21.54"N- 90^{0}29'29.25"E		Stone	M/S Bksons Infrastructure Pvt. Ltd. 4th Floor, BK. Tower, Ganeshguri, P.O. Dispur, Dist. Kamrup (M), Assam.	Abhijit Bora	02.10.22	20.09.20	07.10.2020.	2 years & 50,000 C.M.	1.0	0.25
1811	Sagalkhuti Village Patta Land Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}16'32.01"N -90^{0}24'01.03"E 2. 26^{0}16'31.06"N -90^{0}23'59.58"E 3. 26^{0}16'28.70"N -90^{0}24'00.71"E 4. 26^{0}16'29.08"N- 90^{0}24'05.04"E		Ordinary Earth	Md. Abbas Ali, Vill. Kharida Gossaigaon, Chapar Ward No.2, P.O. & P.S. Dhubri, Dist. Dhubi, Assam.	Prabal Kumar Goswami	02.10.22	19.09.20	07.10.2020.	2 years & 24,000	0.8027	
1812	Motonga Sand and Stone Mahal No.4, Dist. Baksa, BTAD, Assam.	1. 91^{0}35'40.0"N -26^{0}45'05.40"E 2. 91^{0}35'27.17"N -26^{0}45'32.90"E 3. 91^{0}35'32.96"N -26^{0}45'31.32"E 4. 91^{0}35'39.59"N- 26^{0}45'10.98"E		Sand, Gravel & Clay	Bijay Malakar, Kumurikata Village, P.O. Kumurikata, Dist. Baksa, BTAD , Assam.	Abhijit Bora	02.10.22	26.09.20	08.10.2020.	2 years & 1000 C.M. Sand & 2000 C.M. Gravel & 4000 C.M. Clay	14.00	10.5
1815	Barnadi Ordinary Sand Mahal No.2, Dist. Baksa, BTAD, Assam.	1. 91^{0}39'49.0"E -26^{0}36'40.0"N 2. 91^{0}39'55.45"E -26^{0}36'38.64"N 3. 91^{0}39'37.73"E -26^{0}36'25.18"N 4. 91^{0}39'53.41"E- 26^{0}36'23.60"N		Sand	Pabin Boro, Kachukata Village, P.O. Kachukata, Dist. Baksa, BTAD , Assam.	Abhijit Bora	02.10.22	19.09.20	08.10.2020.	2 years & 5000 C.M.	14.0	11.4
1816	Jamuna River Sand Mahal No.1, Dist. Karbi Anglong, Assam.	1. 25^{0}59'29.9"N -93^{0}16'44.9"E 2. 25^{0}59'28.1"N -93^{0}16'44.9"E 3. 25^{0}59'31.3"N -93^{0}16'37.7"E 4. 25^{0}59'28.6"N- 93^{0}16'37.0"E		Sand	Athik Tisso, Vill. Mohongdijua, P.O. Mohongdijua, Dist. Karbi Anglong , Assam.	Abhijit Bora	02.10.25	19.09.20	08.10.2020.	5 years & 15000 C.M.	1.6	1.24
1817	Longnit River Sand Mahal No.2, Dist. Karbi Anglong, Assam.	1. 25^{0}59'44.50"N -93^{0}22'35.45"E 2. 25^{0}59'45.50"N -93^{0}22'33.97"E 3. 26^{0}00'26.37"N -93^{0}23'18.70"E 4. 26^{0}00'27.82"N- 93^{0}23'16.99"E		Sand	Athik Tisso, Vill. Mohongdijua, P.O. Mohongdijua, Dist. Karbi Anglong , Assam.	Abhijit Bora	02.10.23	21.09.20	08.10.2020.	3 years & 6000 C.M.	2.0	1.46
1819	4 No. Rongbongpathar Gaon P.O. Land Sand Mining Permit Area, Morongi, Dist. Golaghat, Assam.	1. 26^{0}33'26.59"N -93^{0}44'14.01"E 2. 26^{0}33'26.90"N -93^{0}44'13.32"E 3. 26^{0}33'29.31"N -93^{0}44'14.46"E 4. 26^{0}33'27.81"N- 93^{0}44'17.05"E		Sand	Sri Sunit Saikia, Golaghat, P.O.Golaghat, P. S. Golaghat, Dist. Golaghat , Assam.	Jyoti Prasad Rajkhowa	02.10.22	29.09.20	13.10.2020.	2 years & 6000 C.M.	0.55	0.52
1820	M/S RBF Brick Industry Mining Permit Area, Rongapathar Gaon, Suffry, Dist. Charaideo, Assam.	1. 27^{0}00'11.89"N -94^{0}55'40.62"E 2. 27^{0}00'14.41"N -94^{0}55'40.62"E 3. 27^{0}00'13.12"N -94^{0}55'37.23"E 4. 27^{0}00'11.47"N- 94^{0}55'36.82"E		Brick Earth	M/S RBF Brick Industry, (Proprietor: Sri Chitraranjon Phukon, Rongapathar Gaon, Suffry), P.O. Monmohan Gaon, Dist. Charaideo , Assam.	Lakshyajit Sonowal	02.10.22	28.09.20	13.10.2020.	2 years & 1600 C.M.	0.40	0.38
1821	M/S Maa Brick Industry Mining Permit Area, Hingoritoli Bongali Gaon, Sonari, Dist. Charaideo, Assam.	1. 27^{0}01'27.1"N -94^{0}59'12.5"E 2. 27^{0}01'28.2"N -94^{0}59'15.2"E 3. 27^{0}01'29.0"N -94^{0}59'17.6"E 4. 27^{0}01'27.36"N- 94^{0}59'15.83"E		Brick Earth	M/S Maa Brick Industry, (Proprietor: Sri Pallab Jyoti Dutta), Hingoritoli Bongali Gaon, P.O. Sonari, Dist. Charaideo , Assam.	Lakshyajit Sonowal	02.10.22	28.09.20	13.10.2020.	2 years & 1600 C.M.	1.93	1.83

1822	Rojabheta Lakhimijan Gaon P.P. Land Stone Mining Permit Area, Athkhel Mouza, Dist. Sivasagar, Assam.	1. 26^{0}48'38.64"N -94^{0}47'46.26"E 2. 26^{0}48'34.09"N -94^{0}47'52.80"E 3. 26^{0}48'31.74"N -94^{0}47'51.50"E 4. 26^{0}48'33.61"N- 94^{0}47'44.08"E		Stone	Sri Manash Jyoti Borgohain, Vill. Bihubar Methonchowa, P.O. Bihubar Tiniali, P.S. Nazira, Dist. Sivasagar , Assam.	Lakshyajit Sonowal	02.10.22	28.09.20	13.10.2020.	2 years & 2000 C.M.	2.78	2.64
1823	Rojabheta Lakhimijan Gaon P.P. Land Stone Mining Permit Area, Athkhel Mouza, Dist. Sivasagar, Assam.	1. 26^{0}48'20.67"N -94^{0}47'58.89"E 2. 26^{0}48'22.73"N -94^{0}47'53.90"E 3. 26^{0}48'29.41"N -94^{0}48'02.30"E 4. 26^{0}48'23.85"N- 94^{0}48'00.98"E		Stone	Sri Probin Konwar, Vill. Ramu Gaon, P.O. Simaluguri, P.S. Simaluguri, Dist. Sivasagar , Assam.	Lakshyajit Sonowal	02.10.22	30.09.20	13.10.2020.	2 years & 6000 C.M.	1.34	1.37
1824	Jhanji River Sand (Borbam Ghat) Mining Permit Area, Jhanji, Dist. Sivasagar, Assam.	1. 26^{0}46'14.72"N -94^{0}30'49.27"E 2. 26^{0}46'14.08"N -94^{0}30'48.72"E 3. 26^{0}46'21.54"N -94^{0}30'41.42"E 4. 26^{0}46'20.95"N- 94^{0}30'40.44"E		Sand	Sri Mrighen Mohan, Vill. Bokota Parijat Gaon, P.O. Hologuri, P.S. Nemuguri, Dist. Sivasagar , Assam.	Lakshyajit Sonowal	02.10.21	28.09.20	13.10.2020.	1 years & 1380 C.M.	0.85	
1825	Mothiasiga Gohain Gaon Ordinary Earth Mining Permit Area, Juktoli Mouza, Dist. Sivasagar, Assam.	1. 26^{0}57'09.8"N -94^{0}41'18.1"E 2. 26^{0}57'08.5"N -94^{0}41'61.1"E 3. 26^{0}57'06.4"N -94^{0}41'18.0"E 4. 26^{0}57'07.2"N- 94^{0}41'19.4"E		Orinary Earth	Sri Tapan Buragohain, Mechagarh Buragohain Gaon, P.O. Mechagarh, P.S. Nazira, Dist. Sivasagar , Assam.	Lakshyajit Sonowal	02.10.22	28.09.20	13.10.2020.	2 years & 2500 C.M.	1.07	1.02
1826	Tata Brick Field Mining Permit Area, Changmai Gaon, Teok, Dist. Jorhat, Assam.	1. 26^{0}50'37.11"N -94^{0}27'49.78"E 2. 26^{0}50'36.37"N -94^{0}27'48.98"E 3. 26^{0}50'39.24"N -94^{0}27'49.08"E 4. 26^{0}50'38.99"N- 94^{0}27'48.74"E		Brick earth	Tata Brick Field, (Proprietor: Sri Bipul Bhuyan),Vill. Chagmai Gaon, P.O. Teok, Dist. Jorhat , Assam.	Lakshyajit Sonowal	02.10.22	28.09.20	08.10.2020.	2 years & 10,000 C.M.	0.73	0.69
1827	M/S Sai Brick Industry Mining Permit Area, Hingoritoli Bongali Gaon, Sonari, Dist. Charaideo, Assam.	1. 27^{0}01'31.9"N -94^{0}59'01.6"E 2. 27^{0}01'31.5"N -94^{0}59'03.1"E 3. 27^{0}01'31.9"N -94^{0}59'09.7"E 4. 27^{0}01'34.13"N- 94^{0}59'5.40"E		Brick earth	M/S Sai Brick Industry, (Proprietor: Sri Bbapan Dey), Hingoritoli Bongali Gaon, P.O. + P.S. Sonari, Dist. Charaideo , Assam.	Lakshyajit Sonowal	02.10.22	28.09.20	13.10.2020.	2 years & 1600 C.M.	1.11	1.05
1828	M/S 555 Brick Industry Mining Permit Area, Rongapathar Gaon, Suffry, Sonari, Dist. Charaideo, Assam.	1. 27^{0}00'31.6"N -94^{0}55'26.7"E 2. 27^{0}00'25.9"N -94^{0}55'29.8"E 3. 27^{0}00'28.0"N -94^{0}55'33.7"E 4. 27^{0}00'28.49"N- 94^{0}55'29.63"E		Brick Industry	M/S M.S. 555 Brick Industry, Proprietor: Sri Ratan Gupta, Suffry Rongapathar Gaon, P.O. Suffry, P.S. Sonari, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.22	28.09.20	13.10.2020.	2 years & 16,00 C.M.	0.67	0.64
1829	M/S GBF Brick Industry Mining Permit Area, No. 2 Khoomtal Gaon, Mahmora, Dist. Charaideo, Assam.	1. 27^{0}08'58.05"N -94^{0}57'27.02"E 2. 27^{0}08'58.05"N -94^{0}57'32.01"E 3. 27^{0}08'56.26"N -94^{0}57'26.61"E 4. 27^{0}08'56.06"N- 94^{0}57'32.29"E		Brick earth	M/S M.S. GBF Brick Industry, Proprietor: Sri Horen Borgohain, No. 2 Khoomtai Gaon, P.O. Khoomtai, P.S. Sonari, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.22	28.09.20	13.10.2020.	2 years & 16,00 C.M.	1.78	1.70
1830	Additional Deihori P126 D568 Earth Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}33'48.2"N -93^{0}43'35.5"E 2. 26^{0}33'50.3"N -93^{0}43'35.4"E 3. 26^{0}33'47.3"N -93^{0}43'37.3"E 4. 26^{0}33'49.4"N- 93^{0}43'38.5"E		Ordinary earth	M/S MPA - NKA (JV) Near Bokakhat Chariali, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	08.10.21	01.10.20	14.10.2020.	1 years & 99,388 C.M.	1.73	
1831	Pagladia Stone & Sand Mahal, Dist. Baksa, BTAD, Assam.	1. 26^{0}43'34.00"N -91^{0}28'16.80"E 2. 26^{0}43'38.40"N -91^{0}28'27.20"E 3. 26^{0}43'25.00"N -91^{0}28'27.70"E 4. 26^{0}43'25.60"N- 91^{0}28'19.40"E		Sand & Stone /Gravel	Bipul Goyari, Dakhinkuchi, P.O. Subankhata, Dist. Baksa, BTAD, Assam.	Abhijit Bora	08.10.22	29.09.20	14.10.2020.	2 years & 8000 C.M. Sand, 3000 C.M. Sand /Gravel	10.36	10.36
1832	Darranga Sand And Gravel Mahal No.6, Dist. Baksa, BTAD, Assam.	1. 26^{0}44'06.6"N -91^{0}30'34.8"E 2. 26^{0}44'08.7"N -91^{0}30'40.1"E 3. 26^{0}43'52.8"N -91^{0}30'49.0"E 4. 26^{0}43'47.7"N- 91^{0}30'43.5"E		Sand & Gravel	Raja Eragdao Basumatary, Kumarpara Gaon, P.O. Chechapani, Dist. Baksa, BTAD, Assam.	Abhijit Bora	08.10.22	24.09.20	14.10.2020.	2 years & 2000 C.M. Sand, 2000 C.M. Gravel	8.28	7.76
1833	Barnadi Stone And Sand Mahal - 1 (A), Dist. Baksa, BTAD, Assam.	1. 91^{0}41'1.0"N -26^{0}45'22.0"E 2. 91^{0}41'13.3"N -26^{0}45'18.1"E 3. 91^{0}41'.7.9"N -26^{0}45'9.3"E 4. 91^{0}40'57.1"N- 26^{0}45'12.1"E		Sand & Stone /Gravel	Khukan Biswas, Mahendra Nagar Village, P.O. Donger Gaon, Dist. Baksa, BTAD, Assam.	Abhijit Bora	08.10.22	23.09.20	14.10.2020.	2 years & 2500 C.M. Sand, 10500 C.M. Stone / Gravel	10.48	10.48

1834	Kaldia (Doljama) River Mining Contract Area, Dist. Baksa, BTAD, Assam.	1. 26^{0}44'38.00"N -91^{0}17'29.03"E 2. 26^{0}44'36.82"N -91^{0}17'33.75"E 3. 26^{0}44'12.70"N -91^{0}17'38.90"E 4. 26^{0}44'11.10"N- 91^{0}17'33.00"E		Sand & Gravel	Swgwmchar Baro, Jarabari Gaon, P.O. Jalagaon, Dist. Baksa, BTAD, Assam.	Abhijit Bora	08.10.22	26.09.20	14.10.2020.	2 years & 1000 C.M. Sand, 2000 C.M. Gravel	8.4	7.76
1835	Pazibindha Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}01'13.221"N -91^{0}31'42.000"E 2. 26^{0}01'13.014"N -91^{0}31'43.620"E 3. 26^{0}01'17.097"N -91^{0}31'46.006"E 4. 26^{0}01'17.528"N- 91^{0}31'44.440"E		Ordinary Earth	Dharjya Kalita & Chandradhar Kalita, Saruharamdo, P.O. Amranga (Barihat), Dist. Kamrup, Assam.	Abhijit Bora	08.10.22	28.09.20	14.10.2020.	2 years & 6200 C.M.	0.99	0.99
1836	M/S Suffry Brick Industry Mining Permit Area, Rongapathar Miching Gaon, Suffry Sonari, Dist. Charaideo, Assam.	1. 27^{0}00'35.1"N -94^{0}55'31.6"E 2. 27^{0}00'36.02"N -94^{0}55'28.6"E 3. 27^{0}00'37.6"N -94^{0}55'31.9"E 4. 27^{0}00'37.04"N- 94^{0}55'35.4"E		Brick Earth	M/S Suffry Brick Industry, Proprietor : Sri Rishi Raj Thakur, Suffry Rongapathar Gaon, P.O. Suffry, P.S. Sonari, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.22	28.09.20	14.10.2020.	2 years & 1600 C.M.	0.40	0.38
1837	M/S Tata Brick Industry Mining Permit Area, Baghjan Grant, Borbam, Amguri, Dist. Sivasagar, Assam.	1. 26^{0}46.355"N -94^{0}32.244"E 2. 26^{0}46.381"N -94^{0}32.224"E 3. 26^{0}46.370"N -94^{0}32.162"E 4. 26^{0}46.339"N- 94^{0}32.168"E		Brick Earth	M/S Tata Brick Industry, Proprietor : Sri Jayanta Bhuyan, Bhuyan Gaon, Amguri, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	08.10.22	29.09.20	14.10.2020.	2 years & 10,000 C.M.	1.08	1.03
1838	M/S BMB Brick Industry Mining Permit Area, Chunpura Habi Gaon, Hahchara, Dist. Sivasagar, Assam.	1. 26^{0}56'39.4"N -94^{0}43'14.8"E 2. 26^{0}56'38.2"N -94^{0}43'14.4"E 3. 26^{0}56'37.0"N -94^{0}43'16.2"E 4. 26^{0}56'38.5"N- 94^{0}43'16.4"E		Brick Earth	M/S BMB Brick Industry, Proprietor : Sri Apurba Gogoi, Melesakar 1 No. Ward, P.O. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	08.10.22	29.09.20	14.10.2020.	2 years & 1000 C.M.	0.23	0.22
1839	Gumi Tapar Pathar Brahmaputra River Silt Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}08'03.6"N -91^{0}11'13.7"E 2. 26^{0}08'03.2"N -91^{0}11'13.3"E 3. 26^{0}08'02.6"N -91^{0}11'14.5"E 4. 26^{0}08'02.5"N- 91^{0}11'14.8"E		River Silt	Shree Gautam Construction Co. Ltd. Amaze Tower, 4th Floor, P.O. Paltan Bazar, Dist. Kamrup (M), Assam.	Abhijit Bora	08.10.22	15.10.20	16.10.2020.	2 years & 30000 C.M.	3.0774	3.0774
1840	Takwang Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}34'30.0"N -93^{0}41'36.5"E 2. 26^{0}34'33.8"N -93^{0}41'30.2"E 3. 26^{0}34'36.2"N -93^{0}41'32.1"E 4. 26^{0}34'32.4"N- 93^{0}41'39.5"E		Stone Quarry	M/S M.P. Agarwalla, Near Bokakhat Chariali, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	08.10.21	29.09.20	19.10.2020.	1 years & 10,000 C.M.	1.00	
1841	Chailangso Nambora Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}19'12.23"N -93^{0}46'06.49"E 2. 26^{0}19'15.55"N -93^{0}46'10.03"E 3. 26^{0}19'19.71"N -93^{0}46'03.54"E 4. 26^{0}19'14.01"N- 93^{0}46'00.93"E		Stone Quarry	M/S M.P. Agarwalla, Near Bokakhat Chariali, Bokakhat - 785612, Assam.	Tasaduk Ariful Hussan	08.10.22	29.09.20	19.10.2020.	2 years & 20,000 C.M.	1.00	
1842	Borgaon Sand Mahal (Dhansiri), Dist. Karbi Anglong, Assam.	1. 26^{0}17'47.1"N -93^{0}52'14.8"E 2. 26^{0}17'51.4"N -93^{0}52'28.3"E		Sand	Sonjit Lekthe, Bordeka Timung Gaon, P.O. Borpather, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.10.23	08.10.20	19.10.2020.	3 years & 6,000 C.M.	2.0	1.46
1843	Karkanthi River Sdand Mahal Gobin Rongpi Gaon, Dist. Karbi Anglong, Assam.	1. 26^{0}12'13.1"N -93^{0}06'23.4"E 2. 26^{0}12'15.4"N -93^{0}06'22.7"E 3. 26^{0}12'20.1"N -93^{0}06'26.1"E 4. 26^{0}12'19.4"N- 93^{0}06'36.7"E		Sand	Jully Hansepi, Longjon Sarpo Ward No.6, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.10.23	05.10.20	19.10.2020.	3 years & 6,000 C.M.	1.0	0.86
1844	Keserudubi Sand Mahal (Dhansiri Riveer), Dist. Karbi Anglong, Assam.	1. 26^{0}19'50.6"N -93^{0}53'07.7"E 2. 26^{0}20'07.3"N -93^{0}53'14.7"E		Sand	Kajek Beypi, Rongtheang, Ward No.7, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.10.23	08.10.20	19.10.2020.	3 years & 6,000 C.M.	2.0	1.46
1845	1.0 Ha Mandakata Stone Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}18'40.0"N -91^{0}46'29.9"E 2. 26^{0}18'41.4"N -91^{0}46'31.5"E 3. 26^{0}18'40.4"N -91^{0}46'32.6"E 4. 26^{0}18'43.4"N- 91^{0}46'34.8"E		Stone	M/S S.P. Singla Constructions Pvt. Ltd. J.P. Agarwala Road, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	08.10.22	12.10.20	19.10.2020.	2 years & 1,00,000 C.M.	1.0	0.25
1846	Sila Government Land Stone Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'21.6"N -91^{0}41'45.8"E 2. 26^{0}14'22.6"N -91^{0}41'47.2"E 3. 26^{0}14'23.6"N -91^{0}41'46.0"E 4. 26^{0}14'22.2"N- 91^{0}41'45.0"E		Stone	National Institute of Pharmaceuticl, Education Research (Niper), Vill. Sila Katamur, P.O. Changsari, Dist. Kamrup, Assam.	Abhijit Bora	08.04.21	19.09.20	19.10.2020.	6 months & 1000 C.M.	0.18	0.18

1847	Darranga River Sand and Mahal, Dist. Baksa, BTAD, Assam.	1. 26^{0}45'58.26"N -91^{0}30'36.45"E 2. 26^{0}45'54.40"N -91^{0}30'44.40"E 3. 26^{0}45'43.20"N -91^{0}30'35.30"E 4. 26^{0}45'46.30"N- 91^{0}30'27.80"E		Sand & Gravel	Lorance Mushahary, Kalajhar Gaon, P.O. Patkijuli, Dist. Baksa BTAD, Assam.	Abhijit Bora	08.10.22	22.09.20	19.10.2020.	2 years & 2000 C.M. Sand & 2600 Gravel.	10.65	8.85
1848	Beki River Khagrabari Sand and Mahal, Dist. Baksa, BTAD, Assam.	1. 26^{0}36'57.90"N -90^{0}58'19.00"E 2. 26^{0}37'02.90"N -90^{0}58'24.80"E 3. 26^{0}36'54.70"N -90^{0}58'35.20"E 4. 26^{0}36'46.90"N- 90^{0}58'27.00"E		Sand & Gravel	Pulen Brahma, South Kajal Gaon, P.O. Simla Gaon, Dist. Baksa BTAD, Assam.	Abhijit Bora	08.10.22	08.10.20	19.10.2020.	2 years & 12000 C.M. Sand & 8000 Gravel.	10.5	9.26
1849	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Rowmari, P.O. Solmari, P.S. Sadar, Dist. Nagaon, Assam.	1. 26^{0}23'36.40"N -92^{0}41'126.20"E 2. 26^{0}23'37.20"N -92^{0}41'12.20"E 3. 26^{0}23'37.10"N -92^{0}41'18.80"E 4. 26^{0}23'37.80"N- 92^{0}41'18.90"E		Brick Earth	Md. Amjat Ali, (Proprietor, BM Bricks), Vill. Rowmari, P.O. Solmari, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	05.09.20	20.10.2020.	2 years & 6,000 C.M.	1.00	
1850	Chatial Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Borpeta Habi, P.O. Hatbor, P.S. Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}32'20.50"N -92^{0}57'49.70"E 2. 26^{0}32'17.90"N -92^{0}57'50.20"E 3. 26^{0}32'17.90"N -92^{0}57'50.90"E 4. 26^{0}32'20.90"N- 92^{0}57'50.30"E		Brick Earth	Sri Jagdish Sahu, (Proprietor, M/S A.B. Brick Field), Vill. Dalgaon, P.O. Hatbor, P.S. Kalibor, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	26.09.20	20.10.2020.	2 years & 2874 C.M.	0.17	0.17
1851	Chatial Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Boraligaon, P.O. Missa, P.S. Kaliabor, Dist. Nagaon, Assam.	1. 26^{0}31'23.91"N -92^{0}57'37.03"E 2. 26^{0}31'21.41"N -92^{0}57'37.08"E 3. 26^{0}31'22.28"N -92^{0}57'39.42"E 4. 26^{0}31'24.03"N- 92^{0}57'39.06"E		Brick Earth	Sri Ajoy Sahu, (Proprietor, M/S S.S. Brick), Vill. Boraligaon, P.O. Missa, P.S. Kalibor, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	25.09.20	20.10.2020.	2 years & 15,000 C.M.	4	4
1852	Kachamari Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Choto Rupahi, P.O. Harapati, P.S. Sadar, Dist. Nagaon, Assam.	1. 26^{0}23'11.08"N -92^{0}39'40.95"E 2. 26^{0}23'9.24"N -92^{0}39'41.61"E 3. 26^{0}23'9.85"N -92^{0}39'42.73"E 4. 26^{0}23'10.31"N- 92^{0}39'43.16"E		Brick Earth	Sri Nurul Amin Choudhury, (Proprietor, M/S NAC Brick), Vill. Choto Rupahi, P.O. Harapati, P.S. Sadar, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	27.09.20	20.10.2020.	2 years & 12,000 C.M.	0.8	0.8
1853	Chatial Brick Earth Permit Area (P.P. Land), Mining Permit Area, Vill. Borhabi, P.O. Jakhalabandha, P.S. Jakhalabandha, Dist. Nagaon, Assam.	1. 26^{0}30'54.20"N -92^{0}57'55.20"E 2. 26^{0}30'53.50"N -92^{0}57'55.30"E 3. 26^{0}30'52.70"N -92^{0}57'55.40"E 4. 26^{0}30'52.70"N- 92^{0}57'56.50"E		Brick Earth	Sri Samsuddin Ansari, (Proprietor, M/S 555 Brick Field), Vill. Seconee Borhula, P.O. Jakhalabandha, P.S. Jakhalabandha, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	25.09.20	20.10.2020.	2 years & 8,000 C.M.	0.8	0.8
1856	Ranganadi River Ordinary Earth Mining Permit Area, Dist. North Lakhimpur, Assam.	1. 27^{0}11'54.09"N -94^{0}3'49.73"E 2. 27^{0}11'57.32"N -94^{0}3'52.69"E 3. 27^{0}11'52.36"N -94^{0}3'58.33"E 4. 27^{0}11'47.89"N- 94^{0}3'2.85"E		Brick Earth	Sri Achyut Pawe, M/S DRA - TKEE (JV), Ujani Pahumora Miri, Near Durga Mandir, Lakhompur, North Lakhimpur.	Prabal Kumar Goswami	08.10.22	03.10.20	21.10.2020.	2 years & 99,864 C.M.	4.5	
1860	Dakhin Phulung Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}13'14.0"N -91^{0}44'45.0"E 2. 26^{0}13'14.3"N -91^{0}44'47.0"E 3. 26^{0}13'12.8"N -91^{0}44'47.2"E 4. 26^{0}13'12.3"N- 91^{0}44'45.6"E		Ordinary Earth	Buddhajit Boro, Rudreswar, P.O. Rangmahal, Dist. Kamrup, Assam.	Abhijit Bora	08.10.22	19.09.20	21.10.2020.	2 years & 3000 C.M.	0.43	0.43
1861	Kalioni River Rongagoraghat Sand Gravel Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}30'34.0"N -93^{0}45'19.3"E 2. 26^{0}30'42.8"N -93^{0}45'21.2"E 3. 26^{0}30'03.0"N -93^{0}45'45.9"E 4. 26^{0}30'03.9"N- 93^{0}45'47.3"E		Sand & Gravel	Hindustan Construction Co.Ltd. Vill. Badulipar Bagisha, P.O. Badulipar, Dist. Golaghat, Assam.	Abhijit Bora	08.10.22	15.10.20	28.10.2020.	2 years & 53260 C.M.	4.00	3.60
1862	Lumding Ordinary Sand Mining Unit, Dist. Hojai, Assam.	1. 25^{0}46'07.7"N -93^{0}12'00.8"E 2. 25^{0}46'39.4"N -93^{0}08'12.1"E		Sand	Gobinda Chandra Saha, Lumding, P.O. Lumding, Dist. Hojai, Assam.	Abhijit Bora	08.10.22	15.10.20	28.10.2020.	2 years & 4000 C.M.	5.0	3.60
1863	Desang River Sand Mining Permit Area, Shasan Ghat, Bhojo, Dist. Charaideo, Assam.	1. 27^{0}4'14.82"N -95^{0}1'47.84"E 2. 27^{0}4'15.24"N -95^{0}1'46.95"E 3. 27^{0}4'16.61"N -95^{0}1'47.91"E 4. 27^{0}4'16.06"N- 95^{0}1'48.89"E		Sand	Sri Jiban Gogoi, Atal Pather, P.O. Ghurajan, P.S. Sapekhati, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.21	15.10.20	29.10.2020.	1 years & 1000 C.M.		0.16

1864	M/S Jeet Brick Industry Mining Permit Area, Kachamari Bagicha Gaon, Mahmora, Dist. Charaideo, Assam.	1. 27^{0}02'18.5"N -94^{0}54'34.3"E 2. 27^{0}02'20.4"N -94^{0}54'33.8"E 3. 27^{0}02'20.6"N -94^{0}54'34.9"E 4. 27^{0}02'18.5"N- 94^{0}54'35.9"E		Brick Earth	M/S Jeet Brick Industry, Proprietor: Sri Durna Changmai, Kachamari Bagicha Gaon, P.O. Kachamari, P.S. Moranhat, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.22	15.10.20	29.10.2020.	2 years & 1600 C.M.	0.95	0.90
1865	M/S Co- Operation Brick Industry Mining Permit Area, Nara Gaon, Lakwa, Dist. Charaideo, Assam.	1. 27^{0}02'18.5"N -94^{0}54'34.3"E 2. 27^{0}02'20.4"N -94^{0}54'33.8"E 3. 27^{0}02'20.6"N -94^{0}54'34.9"E 4. 27^{0}02'18.5"N- 94^{0}54'35.9"E		Brick Earth	M/S Co- Oparation Brick Industry, Proprietor: Sri Kirity Gogoi, Nara Gaon, P.O. Lakwa, P.S. Mathurapur, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.22	15.10.20	29.10.2020.	2 years & 1600 C.M.	0.24	0.23
1866	Dikhow River Silt Mahal "K" Mining Permit Area, Sasanghat, Dist. Sivasagar, Assam.	1. 26^{0}58'20.59"N -94^{0}38'05.01"E 2. 26^{0}58'19.53"N -94^{0}38'03.95"E 3. 26^{0}58'16.09"N -94^{0}38'16.06"E 4. 26^{0}58'16.25"N- 94^{0}38'16.59"E		Silt	M/S P.D. Enterprise, Melesakar, P.O. Sivasaghar, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	08.10.21	31.10.20	29.10.2020.	1 years & 5000 C.M.	0.65	
1867	M/S SSE Brick Industry Mining Permit Area, Sasanghat, Dist. Sivasagar, Assam.	1. 26^{0}56'36.1"N -94^{0}43'23.2"E 2. 26^{0}56'38.2"N -94^{0}43'24.4"E 3. 26^{0}56'37.6"N -94^{0}43'25.7"E 4. 26^{0}58'35.6"N- 94^{0}43'24.9"E		Brick earth	M/S SSE Brick Field, Proprietor: Sri Vijay Kr. Pasari, Vill. Kujibali Habi Gaon, P.O. hahchara, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	08.10.22	10.10.20	29.10.2020.	2 years & 2000 C.M.	0.31	0.29
1868	M/S Top Brick Industry Mining Permit Area, No.2 Khoomtai Gaon, Mahmora, Dist. Charaideo, Assam.	1. 26^{0}18'54.5"N -91^{0}43'58.2"E 2. 26^{0}18'54.5"N -91^{0}43'59.1"E 3. 26^{0}18'58.7"N -91^{0}43'58.7"E 4. 26^{0}18'58.5"N- 91^{0}43'57.5"E		Brick earth	M/S Top Brick Industry, Proprietor: Sri Subash Tibrewal, No.2 Khoomtai Gaon, P.O. Khoomtai, P.S. Sonari, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.22	15.10.20	29.10.2020.	2 years & 1600 C.M.	2.30	2.19
1869	2.0 Ha Dikrang Chapori Mining Permit Area, Dist. Lakhimpur, Assam.	1. 93^{0}50'42.99"N -27^{0}05'59.72"E 2. 93^{0}50'42.99"N -27^{0}06'1.57"E 3. 93^{0}50'52.27"N -27^{0}05'54.58"E 4. 93^{0}50'50.66"N- 27^{0}05'52.77"E		Sand, Gravel, Earth	Diganta Neog, 2 No. Rangajan Gaon, P.O. Leteku Pukhuri, Dist. Lakhimpur, Assam.	Abhijit Bora	08.10.22	12.10.20	29.10.2020.	2 years & 14000 C.M. 12000, 10000	2.0	2.0
1870	Gopeswar Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}35'31.60"N -91^{0}01'59.70"E 2. 26^{0}34'54.86"N -91^{0}03'44.53"E		Ordinary earth	Gautam Rajbongshi, Madanpur, P.O. Deuduar, Dist. kamrup, Assam.	Abhijit Bora	08.10.22	05.10.20	29.10.2020.	2 years & 5000 C.M.	0.4282	0.4282
1871	Palla Sand And Gravel Mahal, Dist. Baksa, BTAD, Assam.	1. 26^{0}35'31.60"N -91^{0}01'59.70"E 2. 26^{0}34'54.86"N -91^{0}03'44.53"E		Sand & Gravel	Sankar Narzary, Hudukhata Gaon, P.O. Saudarvita, Dist. Baksa, BTAD, Assam.	Abhijit Bora	08.10.22	18.09.20	29.10.2020.	2 years & 8000 C.M. Sand & 4000 C.M. Gravel	13.0	11.0
1871 (A)	Deramukh No.1 Brick Earth Mining Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}56'36.3"N -92^{0}46'09.8"E 2. 25^{0}56'41.2"N -92^{0}46'09.5"E 3. 25^{0}56'41.5"N -92^{0}46'07.3"E 4. 25^{0}56'40.8"N- 92^{0}46'05.5"E		Brick Earth	M/S Kapili Brick Industries, (Proprietor : Sri Dhon Tisso) Deramukh No.1 Gaon, P.O. Donka, P.S. Baithalangso, Dist. West Karbi Anglong, Assam.	Abhijit Bora	08.10.22	01.10.20	02.11.2020.	2 years & 30,000 C.M.	2.33	2.33
1872	Longnit River Sand mahal No.1 (A), Dist. Karbi Anglong, Assam.	1. 26^{0}01'32.5"N -93^{0}23'26.0"E 2. 26^{0}01'33.32"N -93^{0}23'23.6"E 3. 26^{0}01'51.7"N -93^{0}23'55.66"E 4. 26^{0}01'54.00"N- 93^{0}23'54.69"E		Sand	Nizora Trronpi, Longnit Vilage, P.O. Longnit, Dist. Karbi Anglong, Assam.	Abhijit Bora	22.10.23	01.10.20	04.11.2020.	3 years & 6,000 C.M.	2.0	1.46
1873	Nepalpara P.P. Land sand Gravel earth Quarry, Dist. Chirang, BTAD, Assam.	1. 26^{0}34'34.59"N -90^{0}32'56.48"E 2. 26^{0}34'36.65"N -90^{0}33'05.28"E 3. 26^{0}34'32.45"N -90^{0}32'57.30"E 4. 26^{0}34'34.36"N- 90^{0}33'05.94"E		Sand Gravel Earth Quarry	Md. Eyakub Ali & Three Others, Nepalpara Village, P.O. Dangaigaon, P.S. Dhaligaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	22.10.23	20.10.20	04.11.2020.	2 years & 5000 C.M. Sand, 10000 sand gravel, 10000 gravel, 5000 earth	1.7634	1.7634
1874	Jamuna River Sand Mahal, Sikari Pathar, Singimari, Dist. Karbi Anglong, Assam.	1. 26^{0}01'39.6"N -93^{0}13'06.9"E 2. 26^{0}01'41.6"N -93^{0}13'02.8"E 3. 26^{0}01'42.0"N -93^{0}12'58.7"E		Sand	Kensing Ronghang, Ghurajan Gaon, P.O. Bokulia, Dist. Karbi Anglong, Assam.	Abhijit Bora	22.10.23	22.10.20	04.11.2020.	3 years & 6,000 C.M.	0.5	0.42

1875	Ketekibari P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}17'05.8"N -91^{0}36'27.2"E 2. 26^{0}17'06.0"N -91^{0}36'27.6"E 3. 26^{0}17'07.8"N -91^{0}36'27.2"E 4. 26^{0}17'07.8"N- 91^{0}36'25.7"E		Ordinary Earth	Banamali Sarma, Nakuchi Gaon, P.O. Manahkuchi, Dist. Kamrup, Assam.	Abhijit Bora	22.10.22	29.10.20	04.11.2020.	2 years & 5802 C.M.	0.3251	0.3251
1876	Bagta P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}16'30.6"N -91^{0}33'28.5"E 2. 26^{0}16'30.4"N -91^{0}33'26.8"E 3. 26^{0}16'36.7"N -91^{0}33'25.4"E 4. 26^{0}16'36.7"N- 91^{0}33'27.4"E		Ordinary Earth	Banamali Sarma, Nakuchi Gaon, P.O. manahkuchi, Dist. Kamrup, Assam.	Abhijit Bora	22.10.22	27.10.20	04.11.2020.	2 years & 29136 C.M.	1.6323	1.6323
1877	M/S Pradip Brick Industry Mining Permit Area, Sepon Gaon, Khaloighugura, Dist. Charaideo, Assam.	1. 27^{0}06'17.94"N -94^{0}51'21.70"E 2. 27^{0}06'19.67"N -94^{0}51'23.75"E 3. 27^{0}06'18.14"N -94^{0}51'28.08"E 4. 27^{0}06'13.30"N- 94^{0}51'24.93"E		Brick Earth	M/S Pradip Brick Industry, Proprietor: Sri Pradip Lekharu. Sepon Gaon, P.O. Sepon,P.S. Moranhat, Dist. Charaideo, Assam.	Lakshyajit Sonowal	22.10.22	15.10.20	04.11.2020.	2 years & 1600 C.M.	1.77	1.68
1878	Buragohainkhat & Bogamati Sand/ Gravel Mining Permit Area, (Kalioni River Bed), Dist. Golaghat, Assam.	1. 26^{0}31'42.04"N -93^{0}45'10.83"E 2. 26^{0}31'41.83"N -93^{0}45'9.92"E 3. 26^{0}31'26.45"N -93^{0}45'5.89"E 4. 26^{0}31'26.85"N- 93^{0}45'6.36"E		River Sand/ Gravel	M/S Rajinder Infrastructure Pvt. Ltd. H.No.# 66, Sector27-A, Chandigarh, Chandigarh, India.	Jyoti Prasad Rajkhowa	22.10.21	25.10.20	04.11.2020.	1 years & 30,000 C.M.	4.8	
1879	Desang River Sand Mahal (H) Mining Permit Area, Sapekhati, Dist. Sivasagar, Assam.	1. 27^{0}9'2.58"N -95^{0}10'50.83"E 2. 27^{0}9'3.10"N -95^{0}10'50.89"E 3. 27^{0}9'2.17"N -95^{0}10'47.71"E 4. 27^{0}9'1.84"N- 95^{0}10'47.89"E		Sand	Sri Pabitra Changmai, Atalpathar Gaon, P.O. Sapekhati, P.S. Sapekhati, Dist. Charaideo, Assam.	Lakshyajit Sonowal	08.10.21	28.10.20	04.11.2020.	1 years & 2,000 C.M.	0.15	
1880	Gohain Gaon Ordinary Earth Mining Permit Area, Hahchara Mouza, Dist. Sivasagar, Assam.	1. 26^{0}57'31.4"N -94^{0}42'10.2"E 2. 26^{0}57'30.1"N -94^{0}42'09.5"E 3. 26^{0}57'29.9"N -94^{0}42'10.5"E 4. 26^{0}57'30.7"N- 94^{0}42'11.7"E		Ordinary Earth	Sri Bogadhar Pator, Railung Chetia Gaon, P.O. Hahchara, P.S. Sivasagar, Dist. Sivasdagar, Assam.	Jyoti Prasad Rajkhowa	08.10.22	26.10.20	04.11.2020.	2 years & 3,000 C.M.	0.57	0.54
1881	1.4 Ha Ranganadi Mining Permit Area (Outside R.F & MCA), Dist. Lakhimpur, Assam.	1. 27^{0}12'1.62"N -94^{0}03'46.69"E 2. 27^{0}12'0.32"N -94^{0}03'47.62"E 3. 27^{0}11'58.33"N -94^{0}03'48.95"E 4. 27^{0}11'56.49"N- 94^{0}03'46.45"E		Earth	Rajib Doley, Vill. Ligiramukh Samin Gaon, P.O. Dafalakata, Dist. Lakhimpur, Assam.	Abhijit Bora	08.10.22	02.11.20	04.11.2020.	2 years & 25890 C.M.	1.4	1.4
1882	Buroi Sand Gravel Mining Permit Area for P7 RD No.1, Dist. Biswanath, Assam.	1. 26^{0}53'54.28"N -93^{0}24'37.90"E 2. 26^{0}53'53.94"N -93^{0}24'41.31"E 3. 26^{0}53'46.77"N -93^{0}24'40.43"E 4. 26^{0}53'47.19"N- 93^{0}24'37.24"E		Sand & Gravel	Keshab Kharel, Chandamari Bangali Gaon, P.O. Kawripathar, Dist. Biswanath, Assam.	Abhijit Bora	08.10.22	08.11.20	04.11.2020.	2 years & 10000 C.M. Sand, 10000 Gravel	2.0	2.0
1883	Hationibheta Earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}20'3.80"N -92^{0}45'27.20"E 2. 26^{0}20'3.20"N -92^{0}45'25.70"E 3. 26^{0}20'2.70"N -92^{0}45'23.70"E 4. 26^{0}20'1.90"N- 92^{0}45'22.20"E		Ordinary Earth	Project Manager, PRL Projects & Infrastructure Limited, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	25.10.20	05.11.2020.	2 years & 15,000 C.M.	1.20	1.20
1884	1.4 Ha Ranganadi Mining Permit Area (Outside R.F & MCA), Dist. Lakhimpur, Assam.	1. 27^{0}12'1.62"N -94^{0}03'46.69"E 2. 27^{0}12'0.32"N -94^{0}03'47.62"E 3. 27^{0}11'58.33"N -94^{0}03'48.95"E 4. 27^{0}11'56.49"N- 94^{0}03'46.45"E		Earth	Rajib Doley, Vill. Ligiramukh Samin Gaon, P.O. Dafalakata, Dist. Lakhimpur, Assam.	Abhijit Bora	08.10.22	02.11.20	04.11.2020.	2 years & 25890 C.M.	1.4	1.4
1884 (A)	Kathalguri Mikirang Stone & Sand Gravel Mining Permit Area, (P.P. Land, Patta No. 178, Dag No. 369), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}21'59.30"N -92^{0}53'7.20"E 2. 26^{0}21'59.40"N -92^{0}53'7.50"E 3. 26^{0}22'0.90"N -92^{0}53'6.10"E 4. 26^{0}22'1.11"N- 92^{0}53'6.51"E		Stone & sand Gravel	Bhuyan Corporation, (Proprietor: Sri Dhurba Kumar Bhuyan), Vill. Naltali, P.O. Bhomoraguri, P.S. Ulowani, Dist. Nagaon, Assam.	Moloi Bora	08.10.22	21.09.20	05.11.2020.	2 years & 2,000 C.M.	0.133	0.133
1885	Maukuchi P.P. Land Ordinary earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}22'49.0"N -91^{0}39'34.0"E 2. 26^{0}22'48.9"N -91^{0}39'35.3"E 3. 26^{0}22'48.2"N -91^{0}39'35.3"E 4. 26^{0}22'48.5"N- 91^{0}39'34.7"E		Ordinary earth	Debajit Deka, Maukuchi Gaon, P.O. Puthimari, P.S. Kmalpur, Dist. Kamrup, Assam.	Abhijit Bora	08.10.22	27.10.20	06.11.2020.	2 years & 25,000 C.M.	1.5561	

1886	Champa S/G River Mahal No.1, Dist. Chirang, BTAD, Assam.	1. 26^{0}33'29.1"N -90^{0}21'06.00"E 2. 26^{0}33'28.2"N -90^{0}21'05.30"E 3. 26^{0}33'22.2"N -90^{0}21'19.50"E 4. 26^{0}33'20.5"N- 90^{0}21'18.20"E		Sand & Gravel	Chakramani Moshahary, Monchurgaon Village, P.O. Holtugaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	08.10.22	15.10.20	06.11.2020.	2 years & 2000 C.M. sand & 3000 Gravel	3.0	2.64
1887	Dikhow River Stone Mining Permit Area F - II, Dist. Sivasagar, Assam.	1. 26^{0}49'51.7"N -94^{0}47'50.7"E 2. 26^{0}49'51.9"N -94^{0}47'55.8"E 3. 26^{0}49'49.1"N -94^{0}47'56.9"E 4. 26^{0}49'48.4"N- 94^{0}47'51.9"E		River Stone	Sri Lalit Saikia, Vill. Balimie (Bali) Gaon, P.O. Balmie Miching Gaon, P.S. Simaluguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	08.10.21	28.10.20	06.11.2020.	1 years & 20,121 C.M.	1.36	
1888	Dabsal River Mineral Concession Area, Dist. West Karbi Anglong, Assam.	1. 26^{0}04'51.5"N -92^{0}21'26.1"E 2. 26^{0}04'51.2"N -92^{0}21'27.0"E 3. 26^{0}04'31.4"N -92^{0}20'47.1"E 4. 26^{0}04'31.0"N- 92^{0}20'47.3"E		Sand Gravel	N.C. Das & Allied Infra (JV) P-16, Bentick Street, 3rd Floor, A.C. Mansion, Kolkata- 700001.	Abhijit Bora	08.10.22	21.10.20	06.11.2020.	2 years & 23228 C.M.	1.58	1.19
1889	M/S S.U.J Brick Field Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}41'29.33"N -94^{0}09'01.18"E 2. 26^{0}41'29.51"N -94^{0}09'01.72"E 3. 26^{0}41'27.91"N -94^{0}09'01.65"E 4. 26^{0}41'27.92"N- 94^{0}09'0.88"E		Brick Earth	M/S S.U.J Brick Field, Proprietor: Sri Rajiv Hussain, Vill. Bahek Gaon, P.O. Charaibahi, Dist. Jorhat, Assam.	Lakshyajit Sonowal	08.10.22	28.10.20	06.11.2020.	2 years & 2,496 C.M.	0.15	0.14
1890	Bokial Stone(Sand/ Gravel) Mining Permit Area, (Kalioni River BED), Dist. Golaghat, Assam.	1. 26^{0}29'28.3"N -93^{0}46'23.00"E 2. 26^{0}29'27.64"N -93^{0}46'21.43"E 3. 26^{0}29'53.10"N -93^{0}46'14.2"E 4. 26^{0}29'53.24"N- 93^{0}46'12.11"E		River Sand / Gravel	M/S N.K. Agarwalla, (Contractor of PWD), Bokakhat Town, P.O. & P.S. Bokakhat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	08.10.21	26.10.20	09.11.2020.	1 years & 6,000 C.M.	2.80	2.10
1891	Mothadang Gaon Ordinary Earth Mining Permit Area, Meteka Bongaon Mouza, Dist. Sivasagar, Assam.	1. 26^{0}58'50.0"N -94^{0}35'52.4"E 2. 26^{0}58'49.5"N -94^{0}35'55.7"E 3. 26^{0}58'48.3"N -94^{0}35'55.5"E 4. 26^{0}58'48.7"N- 94^{0}35'52.3"E		Ordinary Earth	Sri Ritumoni Hazarika, Meteka Ghat, P.O. Meteka, P.S. Sivasagar, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	08.10.22	28.10.20	09.11.2020.	2 years & 5,000 C.M.	0.35	0.35
1892	Udalbakra Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}08'39.300"N -91^{0}44'40.800"E 2. 26^{0}08'35.100"N -91^{0}44'41.200"E 3. 26^{0}08'35.300"N -91^{0}44'44.400"E 4. 26^{0}08'37.300"N- 91^{0}44'44.600"E		Ordinary Earth	Transcendent Condominiums Pvt. Ltd. "Infinity Heights" Project, Udalbakra, Kalapahar, Guwahati.	Prabal Kumar Goswami	08.10.22	28.10.20	11.11.2020.	2 years & 9,000 C.M.	1.37	
1893	Donghap P.P. Stone M.C. Area No.1, Dist. Karbi Anglong, Assam.	1. 26^{0}13'01.8"N -92^{0}56'21.5"E 2. 26^{0}13'01.7"N -92^{0}56'22.4"E 3. 26^{0}13'02.6"N -92^{0}56'22.6"E 4. 26^{0}13'02.9"N- 92^{0}56'23.7"E		Stone	Sri Kamal Engti, Long Tuk Tisso Gaon, Parokhowa, Dokmoka, Karbi Anglong.	Prabal Kumar Goswami	08.10.23	28.10.20	11.11.2020.	3 years & 7,000 C.M.	1.34	
1894	Ganakpara- Bamunigaon P.P. Land Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}03'13.70"N -91^{0}18'16.57"E 2. 26^{0}03'12.81"N -91^{0}18'19.67"E 3. 26^{0}03'13.7"N -91^{0}18'20.5"E 4. 26^{0}03'15.20"N- 91^{0}18'19.71"E		Ordinary clay	NCDC-GPT (JV) Ward No. 5, R.D. Road, P.O. Ranjia, P.S. Ranjia, Dist. kamrup, Assam.	Abhijit Bora	08.10.22	04.11.20	11.11.2020.	2 years & 87624 C.M.	4.9091	4.9091
1894 (A)	Dikhow River Silt Mining Permit Area, Lahingiaghat, Dist. Sivasagar, Assam.	1. 26^{0}59'5.24"N -94^{0}35'22.37"E 2. 26^{0}59'4.25"N -94^{0}35'21.57"E 3. 26^{0}58'38.67"N -94^{0}35'23.15"E 4. 26^{0}58'39.19"N- 94^{0}35'22.39"E		silt	Kushan Choudhury, Jitendra Bhawan, Near Dispur Law Collage, Last Gate, Ghy. 06. Dist. Kamrup (M), Assam.	Abhijit Bora	08.10.21	09.11.20	12.11.2020.	1 years & 41424 C.M.	2.62	2.24
1896	Jamuna River Sand Mahal No.1, Dist. Karbi Anglong, Assam.	1. 25^{0}59'15.48"N -93^{0}27'37.50"E 2. 25^{0}58'33.69"N -93^{0}27'09.57"E 3. 25^{0}58'37.99"N -93^{0}27'09.73"E 4. 25^{0}59'15.64"N- 93^{0}27'39.36"E		Sand	Tingkreng Rongpi, Teachers' Colony, Rongmong VE, P.O. diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.10.23	09.11.20	13.11.2020.	3 years & 6000 C.M.	3.0	2.25
1897	NKD-B-13 Chaulkhowa Mining Contract Area, Dist. Barpeta, Assam.	1. 26^{0}20'08.11"N -91^{0}00'02.4"E 2. 26^{0}20'17.1"N -91^{0}59'55.0"E 3. 26^{0}19'05.9"N -90^{0}56'52.7"E 4. 26^{0}19'06.2"N- 90^{0}56'44.6"E		Silt/ earth	Liton Chowdhury, Vill. Dangarkuchi, P.O. Sonakuchi, Dist. Barpeta, Assam.	Abhijit Bora	08.10.22	09.11.20	13.11.2020.	2 years & 12500 C.M.	24.0	18.0

1898	Jamuna River Sand Mahal (Sunpura), Bumroi Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}04'14.2"N -93^{0}06'50.2"E 2. 26^{0}04'14.9"N -93^{0}06'49.7"E 3. 26^{0}04'04.0"N -93^{0}07'36.5"E 4. 26^{0}04'04.6"N- 93^{0}07'35.2"E		Sand	Tongkewar Bora, Sunpura Gaon, P.O. Bokaliaghat, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.10.22	09.11.20	13.11.2020.	2 years & 5000 C.M.	1.5	1.23
1899	Fatasil NC Village Ordinary Earth and Weathered Rock Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}07'04.101"N -91^{0}42'49.602"E 2. 26^{0}07'04.095"N -91^{0}42'48.990"E 3. 26^{0}07'05.363"N -91^{0}42'48.976"E 4. 26^{0}07'05.368"N- 91^{0}42'49.588"E		earth & weathered rock	Sri Krisna Choudhury, Fatasil NC Village, Gorchuk, Dist. Kamrup (M), Assam.	Prabal Kumar Goswami	08.10.21	06.11.20	12.11.2020.	1 year & 1744 C.M.	0.067	
1900	4.60 Hectares Sand and Ordinary Earth Mining Permit Area at Borgang River BED, Dist. Biswanath, Assam.	1. 26^{0}50'37.89"N -93^{0}16'46.57"E 2. 26^{0}50'37.53"N -93^{0}16'50.86"E 3. 26^{0}50'25.18"N -93^{0}16'49.68"E 4. 26^{0}50'25.35"N- 93^{0}16'45.37"E		Sand & Ordinary earth	M/S RAMKY- TK (JV), Ward No. 6, Firest Floor, Super Market, Gohpur - 784166, Biswanath, Assam.	Prabal Kumar Goswami	08.10.22	06.11.20	12.11.2020.	2 years & 1,02,082 C.M.	4.60	
1901	Mining Plan, M/S UDI Bricks Industry Mining Permit Area, for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}03'28.8"N -91^{0}10'12.7"E 2. 26^{0}03'28.2"N -91^{0}10'15.3"E 3. 26^{0}03'26.9"N -91^{0}10'12.7"E 4. 26^{0}03'26.7"N- 91^{0}10'14.7"E		Brick Kiln Earth	M/S UDI Bricks Industry Propritor: Uday Das, Vill. Solapathar, P.O. Chamaria, Dist. Kamrup, Assam.	Rupam Das	20.11.22	04.11.20	13.11.2020.	2 years & 3000 C.M.	0.4750	0.4750
1902	Mining Plan, M/S TMB Bricks Industry Mining Permit Area, for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}04'09.9"N -91^{0}20'15.1"E 2. 26^{0}04'06.0"N -91^{0}20'16.3"E 3. 26^{0}04'07.9"N -91^{0}20'18.2"E 4. 26^{0}04'17.7"N- 91^{0}20'17.7"E		Brick Kiln Earth	M/S TMB Bricks Industry Propritor: Md. Tamij Ali, Vill. Bankakata, P.O. Choudhurykhat, Dist. Kamrup, Assam.	Rupam Das	20.11.22	09.11.20	13.11.2020.	2 years & 4000 C.M.	0.5579	0.5579
1903	Mining Plan, M/S BSI Bricks Mining Permit Area, for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}04'42.7"N -91^{0}08'06.3"E 2. 26^{0}04'42.5"N -91^{0}08'08.0"E 3. 26^{0}04'38.5"N -91^{0}08'07.9"E 4. 26^{0}04'36.9"N- 91^{0}08'06.5"E		Brick Kiln Earth	M/S BSI Bricks Propritor: Md. Taizuddin Ahmed, Vill. Batiamari, P.O. Malibari Pathar Bazar, Dist. Kamrup, Assam.	Rupam Das	20.11.22	04.11.20	13.11.2020.	2 years & 4000 C.M.	0.8269	0.8269
1904	Patta Land Ordinary Earth Mining Permit Area at Korea Pahar, Dist. Bongaigaon, Assam.	1. 26^{0}13'55.04"N -90^{0}34'04.09"E 2. 26^{0}14'03.04"N -90^{0}34'07.07"E 3. 26^{0}14'03.03"N -90^{0}34'03.00"E 4. 26^{0}14'03.41"N- 90^{0}33'59.35"E		earth	Sri Niranjan Das, Vill. Kotachbari, P.O. Nayagaon, P.S. Jogighopa, Boitamari, Bangaigaon.	Prabal Kumar Goswami	20.11.22	09.11.20	17.11.2020.	2 years & 120000 C.M.	3.84	
1905	Gangapurghat Jamuna River Sand Mahal (Howraghat), Dist. Karbi Anglong, Assam.	1. 26^{0}04'45.0"N -93^{0}06'26.0"E 2. 26^{0}04'45.5"N -93^{0}06'26.2"E 3. 26^{0}04'33.8"N -93^{0}05'43.9"E 4. 26^{0}04'34.6"N- 93^{0}05'44.0"E		Sand	Thong Teron, AKE-ET Taro Gaon, P.O. Bokolia, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	09.11.20	17.11.2020.	3 years & 6000 C.M.	1.0	0.84
1906	M.I.B. Brick Industry Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'27.74"N -93^{0}21'21.01"E 2. 26^{0}51'22.43"N -93^{0}21'21.38"E 3. 26^{0}51'24.40"N -93^{0}21'25.30"E 4. 26^{0}51'128.06"N- 93^{0}21'24.50"E		Brick earth	M.I.B. Brick Industry (Prop. Mofisul Ali) Vill. Boralimora, P.O. Bedeti, P.S. Behali, Dist. Biswanath, Assam.	Abhijit Bora	20.11.22	04.11.20	17.11.2020.	2 years & 1000 C.M.	1.2	1.2
1907	Choudhurykhat- Belguri-Jamuguri- Bamunigaon P.P. Land Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}02'59.37"N -91^{0}20'48.70"E 2. 26^{0}03'00.2"N -91^{0}20'49.1"E 3. 26^{0}02'58.8"N -91^{0}20'51.3"E 4. 26^{0}02'58.30"N- 91^{0}20'51.04"E		Ordinary Clay	NCDC-GPT (JV) Ward No. 5, R.D. Road, P.O. Ranjia, P.S. Ranjia, Dist. kamrup, Assam.	Abhijit Bora	20.10.22	05.11.20	17.11.2020.	2 years & 87124 C.M.	4.8809	4.8809
1908	Jania P.P. Land Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26^{0}20'08.76"N -90^{0}54'41.04"E 2. 26^{0}20'08.88"N -90^{0}54'40.25"E 3. 26^{0}20'14.56"N -90^{0}54'41.45"E 4. 26^{0}20'14.71"N- 90^{0}54'40.56"E		Ordinary earth	Abdul Hannan, Vill. Rupakuchi, P.O. Jania, Dist. Barpeta, Assam.	Abhijit Bora	20.10.22	05.11.20	17.11.2020.	2 years & 7526 C.M.	0.4216	0.4216
1909	4.5 Ha Boginadi MCA (Outside R.F), Dist. Lakhimpur, Assam.	1. 27^{0}23'50.91"N -94^{0}08'9.76"E 2. 27^{0}23'50.64"N -94^{0}08'5.94"E 3. 27^{0}23'50.42"N -94^{0}08'2.88"E 4. 27^{0}23'47.64"N- 94^{0}08'1.65"E		Sand, Gravel, Earth	Himanta Guwala, Debera (Miritoop), P.O. Japisajia, Dist. Lakhimpur, Assam.	Abhijit Bora	20.10.22	05.11.20	17.11.2020.	2 years & 43151 C.M. sand, 27124 gravel, 12945 earth	4.5	4.5

1910	M/S BMD Brick Field Mining Permit Area, Dist. Sivasagar, Assam.	1. 26°54'34.8"N -94°33'16.8"E 2. 26°54'35.1"N -94°33'17.8"E 3. 26°54'36.8"N -94°33'17.5"E 4. 26°54'36.6"N- 94°33'16.5"E		Brick Earth	M/S BMD Brick Field, Proprietor: Sri Bhaktimanta Duarah, Vill. Charing Duara Par, P.O. Charing, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.10.22	07.11.20	18.11.2020.	2 years & 2,000 C.M.	0.15	0.14
1911	M/S Seleng Brick Industry Mining Permit Area, Dist. Sivasagar, Assam.	1. 26°46.366"N -94°30.835"E 2. 26°46.332"N -94°30.830"E 3. 26°46.323"N -94°30.809"E 4. 26°46.356"N- 94°30.799"E		Brick Earth	M/S Seleng Brick Field, Proprietor: Sri Umesh Sing, Vill. Borbam Grant, P.O. Amguri, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.10.22	07.11.20	18.11.2020.	2 years & 4,000 C.M.	0.15	0.14
1912	FBI Brick Field Mining Permit Area, Dist. Jorhat, Assam.	1. 26°34'44.21"N -94°5'47.94"E 2. 26°34'45.15"N -94°5'47.95"E 3. 26°34'44.93"N -94°5'46.98"E 4. 26°34'43.96"N- 94°5'45.95"E		Brick Earth	FBI Brick Field, Proprietor: Mrs Barnali Dutta Borah, Vill. Duflating habi Gaon, P.O. Namchungi, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.10.22	07.11.20	18.11.2020.	2 years & 2000 C.M.	0.15	0.14
1913	M/S Asomi Brick Industry Mining Permit Area, Dist. Sivasagar, Assam.	1. 26°46.420"N -94°31.091"E 2. 26°46.390"N -94°31.087"E 3. 26°46.378"N -94°31.081"E 4. 26°46.390"N- 94°31.070"E		Brick Earth	M/S Asomi Brick Field, Proprietor: Sri Boshisth Singh, Kachari Line, Ward No.5, P.O. Amguri, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.10.22	07.11.20	18.11.2020.	2 years & 1,960 C.M.	0.12	0.11
1914	Kaliapani Grant Ordinary earth Mining Permit Area, Dist. Sivasagar, Assam.	1. 27°06'51.5"N -94°44'10.7"E 2. 27°06'50.8"N -94°44'11.8"E 3. 27°06'49.5"N -94°44'12.4"E 4. 27°06'47.5"N- 94°44'11.1"E		Ordinary Earth	Sri Rituraj Bhumij, Kaliapani Grant, P.O. Demow, P.S. Demow, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	20.10.22	07.11.20	18.11.2020.	2 years & 2,500 C.M.	0.30	0.29
1919	Jhanji River Sand Mining Area, Borbamghat, Dist. Sibsagar, Assam.	1. 26°46'20.95"N -94°30'40.44"E 2. 26°46'21.54"N -94°30'41.42"E 3. 26°46'18.08"N -94°30'41.82"E 4. 26°46'18.61"N- 94°30'42.80"E		Sand	Lohit Ch. Gogoi, OLD Amulapatty, P.O. Sivasagar, Dist. Sibsagar, Assam.	Abhijit Bora	20.11.21	11.11.20	23.11.2020.	1 years & 1300 C.M.	0.26	0.21
1920	3.0 Ha Gomari MPA (Outside R.F.), Dist. Lakhimpur, Assam.	1. 27°27'17.70"N -94°16'3.30"E 2. 27°27'20.06"N -94°16'6.41"E 3. 27°27'22.83"N -94°16'9.90"E 4. 27°27'19.27"N- 94°16'12.86"E		GSB & Stone	Pranjal Roy, Jengraimukh Tininali, P.O. Jengraimukh, Dist. Majuli, Assam.	Abhijit Bora	20.11.22	17.11.20	23.11.2020.	2 years & 5000 C.M. GSB, & 9000 Stone	3.0	3.0
1921	Deihiri P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26°29'11.5"N -93°39'47.0"E 2. 26°29'10.4"N -93°39'44.9"E 3. 26°29'19.6"N -93°39'52.0"E 4. 26°29'26.0"N- 93°39'55.0"E		Stone	Kensing Singnar, Sarbura Singnar Gaon, P.O. Kaziranga, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.24	17.11.20	23.11.2020.	4 years & 7000 C.M.	2.29	0.53
1922	Balajani Chechapani Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26°26'38.24"N -90°40'15.64"E 2. 26°26'42.50"N -90°40'17.90"E 3. 26°26'43.80"N -90°40'14.70"E 4. 26°26'41.00"N- 90°40'14.05"E		earth	Md. Hafijir Rahman, Vill. Balajani- Chechapani, P.O. Sidalsati, P.S. abhaayapuri, Dist. Bongaigaon, Assam.	Prabal Kumar Goswami	20.11.22	15.11.20	27.11.2020.	2 years & 18,672 C.M.	1.046	
1923	Sarlongchor Stone Contract Permit Area, Dist. Karbi Anglong, Assam.	1. 25°50'24.20"N -92°42'56.90"E 2. 25°50'19.60"N -92°43'11.00"E 3. 25°50'17.73"N -92°43'10.76"E 4. 25°50'22.15"N- 92°42'56.72"E		Stone	Navakanta Kathar, Indrosing Gaon, P.O. Jenkha, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	17.11.20	27.11.2020.	3 years & 2,000 C.M.	2.44	2.44
1924	Loksho Tokbi Gaon, Parokhowa P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26°12'57.7"N -92°56'31.9"E 2. 26°12'56.0"N -92°56'28.8"E 3. 26°12'53.6"N -92°56'28.4"E 4. 26°12'54.1"N- 92°56'30.7"E		Stone	Jonardhan Timung, Mentila (Chephongchingri) Gaon, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	23.11.20	27.11.2020.	3 years & 6,000 C.M.	1.338	0.62
1926	M/S NBI Bricks Industry Mining Permit Area for Brick Kiln Earth, Dist. kamrup, Assam.	1. 26°06'27.2"N -91°27'36.3"E 2. 26°06'30.3"N -91°27'34.2"E 3. 26°06'27.2"N -91°27'34.6"E 4. 26°06'30.3"N- 91°27'35.7"E		Brick Kiln Earth	M/S NBI Bricks Industry, Proprietor: Sri Nayan Mahanta, Vill. Nahira, P.O. Nahira, Dist.Kamrup, Assam.	Rupam Das	20.11.22	23.11.20	27.11.2020.	2 years & 4000 C.M.	0.8550	0.8550
1927	M/S Maa Durga Bricks (MDB) Mining Permit Area for Brick Kiln Earth, Dist. kamrup, Assam.	1. 26°03'57.2"N -91°28'35.2"E 2. 26°03'58.4"N -91°28'35.3"E 3. 26°03'57.1"N -91°28'38.7"E		Brick Kiln Earth	M/S Maa Durga Bricks (MDB), Proprietor: Sri Ramji Ray, Vill. Dhantola, P.O. Jharobari, Dist.Kamrup, Assam.	Rupam Das	20.11.22	23.11.20	27.11.2020.	2 years & 3000 C.M.	0.7921	0.7921

1928	M/S SBI Bricks Mining Permit Area, for Brick Kiln Earth, Dist. kamrup, Assam.	1. 26^{0}01'46.3"N -91^{0}29'25.5"E 2. 26^{0}01'47.51"N -91^{0}29'31.72"E 3. 26^{0}01'48.39"N -91^{0}29'31.35"E		Brick Kiln Earth	M/S SBI Bricks, Proprietor: Chiraj Ali, Vill. Bholagaon, P.O. Sikarhati, Dist.Kamrup, Assam.	Rupam Das	20.11.22	25.11.20	27.11.2020.	2 years & 4000 C.M.	0.7586	0.7586
1929	Ordinary Earth Extraction Kosuwani Gaon, (Patta No.-31, Dag No.-131,146,152,153,154,156 & 157) Dibrugarh Forest Range, Dibrugarh Division, Dist. Dibrugarh, Assam.	1. 27^{0}30'49.54"N -95^{0}01'51.05"E 2. 27^{0}30'48.04"N -95^{0}01'42.21"E 3. 27^{0}30'43.78"N -95^{0}01'42.24"E 4. 27^{0}30'44.09"N- 95^{0}01'51.68"E		Ordinary Earth	Sri Jugal Kishor Mahanta, Ivory Enclave, R.G. Baruah Road, Guwahati.	Sarat Chand Gogoi	20.11.22	12.11.20	27.11.2020.	120 days & 60,000 C.M.	3.80	
1930	Nunpuria Bongali Gaon Brick Earth Mining Permit Area, Dist. Tinsukia, Assam.	1. 27^{0}30'20.82"N -95^{0}17'03.51"E 2. 27^{0}30'20.65"N -95^{0}17'00.14"E 3. 27^{0}30'22.46"N -95^{0}17'00.19"E 4. 27^{0}30'22.51"N- 95^{0}17'03.50"E		Brick Earth	M/S PSB Industries Brick Field, Bozaltoli Bongali Gaon, P.O. Rongagora, Dist.Tinsukia, Assam.	Abhijit Bora	20.11.22	23.11.20	27.11.2020.	2 years & 8924 C.M.	0.50	0.50
1931	M/S JRK Bricks Mining Permit Area, for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}04'14.3"N -91^{0}28'33.2"E 2. 26^{0}04'14.3"N -91^{0}28'27.5"E 3. 26^{0}04'19.2"N -91^{0}28'32.2"E 4. 26^{0}04'12.5"N- 91^{0}28'32.5"E		Brick Kiln Earth	M/S JRK Brick, Propritor: Sri Ranjit Kalita, Vill. Dhantola, P.O. Jharobari, Dist.kamrup, Assam.	Rupam Das	20.11.22	23.11.20	27.11.2020.	2 years & 4000 C.M.	0.8751	0.8751
1932	Hasila Bee Village Patta Land Ordinary Earth Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}09'48.3"N -90^{0}36'03.3"E 2. 26^{0}09'48.9"N -91^{0}36'05.5"E 3. 26^{0}09'48.4"N -90^{0}36'09.4"E 4. 26^{0}09'47.5"N- 90^{0}36'05.0"E		Ordinary earth	Wajed Ali, Vill. Hasla Beel, P.O. Balijana, Mouza: Balijan, Goalpara	Prabal Kumar Goswami	20.11.22	16.11.20	27.11.2020.	2 years & 6,000 C.M.	0.6916	
1933	Sahar Ramsa Hill Village Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}11'47.1"N -91^{0}46'36.5"E 2. 26^{0}11'46.4"N -91^{0}46'34.8"E 3. 26^{0}11'45.8"N -91^{0}46'34.4"E 4. 26^{0}11'46.0"N- 91^{0}46'33.5"E		Ordinary earth	Fariyal Rahman and Fawzia Rahman, P.O. Kharghuli, P.S. Latasil, Mouza: Ulubari, Guwahati.	Prabal Kumar Goswami	20.11.22	24.11.20	27.11.2020.	2 years & 1,500 C.M.	0.388	
1934	Hatigarh Balijan Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}22'54.49"N -95^{0}14'12.72"E 2. 27^{0}22'52.63"N -95^{0}14'10.99"E 3. 27^{0}22'52.05"N -95^{0}14'12.70"E 4. 27^{0}22'53.70"N- 95^{0}14'14.00"E		Brick earth	M/S VIP Brick Field, Hatigarh balijan Gaon, P.O. Tingrai Chariali, P.S. Tingrai Chariali, Dist. Dibrugarh, Assam.	Abhijit Bora	20.11.22	23.11.20	27.11.2020.	2 years & 4000 C.M.	0.31	0.31
1935	M/S HSI Bricks Mining Permit Area for Brick Kiln Earth, Dist. kamrup, Assam.	1. 26^{0}03'51.8"N -91^{0}29'01.3"E 2. 26^{0}03'51.8"N -91^{0}29'02.8"E 3. 26^{0}03'51.5"N -91^{0}29'02.5"E 4. 26^{0}03'50.9"N- 91^{0}29'03.8"E		Brick Kiln Earth	M/S HSI Bricks, Proprietor: Sri Sanjay Baishya, Vill. Baranti Moniari, P.O. Jharobari, Dist.Kamrup, Assam.	Rupam Das	20.11.22	23.11.20	27.11.2020.	2 years & 4000 C.M.	1.0155	1.0155
1936	Donghap P.P. Land Stone Quarry No.2 M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}12'44.4"N -92^{0}53'47.3"E 2. 26^{0}12'45.0"N -92^{0}53'43.8"E 3. 26^{0}12'46.6"N -92^{0}53'45.2"E 4. 26^{0}12'46.6"N- 92^{0}53'44.6"E		Stone	Bronson Terang, Chingrai Terang Gaon, P.O. Donghap, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	23.11.20	27.11.2020.	3 years & 9,000 C.M.	0.669	0.32
1937	Nambarbhag Sathikuchi Village Patta Land Ordinary Earth Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}27'45.3"N -91^{0}19'14.8"E 2. 26^{0}27'44.9"N -91^{0}19'11.8"E 3. 26^{0}27'46.8"N -91^{0}19'11.9"E 4. 26^{0}27'47.8"N- 91^{0}19'12.3"E		Ordinary earth	Sri Babul Nath,	Prabal Kumar Goswami	20.11.22	17.11.20	03.12.2020.	2 years & 19,582 C.M.	1.097	
1938	Baligaon Village Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}28'06.4"N -91^{0}18'48.3"E 2. 26^{0}28'01.1"N -91^{0}18'49.1"E 3. 26^{0}28'02.8"N -91^{0}18'53.7"E 4. 26^{0}28'06.6"N- 91^{0}18'54.7"E		Ordinary earth	Sri Babul Nath,	Prabal Kumar Goswami	20.11.22	15.11.20	03.12.2020.	2 years & 57,298 C.M.	3.21	
1939	3.40 Hectares Ordinary Earth Mining Permit Area at Kekurijan on Brahmajan River Bed, Dist. Biswanath, Assam.	1. 26^{0}55'15.80"N -93^{0}28'42.59"E 2. 26^{0}55'15.27"N -93^{0}28'44.14"E 3. 26^{0}55'03.95"N -93^{0}29'03.49"E 4. 26^{0}55'02.72"N- 93^{0}29'02.79"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	23.11.20	04.12.2020.	2 years & 75,452 C.M.	3.40	

1940	0.85 Hectares Ordinary Earth Mining Permit Area at No Nalla on Brahmajan River Bed, Dist. Biswanath, Assam.	1. 26^{0}52'51.97"N -93^{0}29'49.08"E 2. 26^{0}52'40.10"N -93^{0}29'51.67"E 3. 26^{0}55'03.95"N -93^{0}29'03.49"E 4. 26^{0}52'40.24"N- 93^{0}29'51.20"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	23.11.20	04.12.2020.	2 years & 18,864 C.M.	0.85	
1941	1.65 Hectares Ordinary Earth Mining Permit Area on Satrang River Bed, Dist. Biswanath, Assam.	1. 26^{0}53'37.45"N -93^{0}36'05.75"E 2. 26^{0}53'38.01"N -93^{0}36'06.06"E 3. 26^{0}53'23.12"N -93^{0}36'24.03"E 4. 26^{0}53'22.73"N- 93^{0}36'23.31"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	23.11.20	04.12.2020.	2 years & 36,616 C.M.	1.65	
1942	0.50 Hectares Ordinary Earth Mining Permit Area on Singrijan River Bed, Dist. Biswanath, Assam.	1. 26^{0}51'33.47"N -93^{0}34'8.13"E 2. 26^{0}51'33.86"N -93^{0}34'8.57"E 3. 26^{0}51'27.37"N -93^{0}34'8.76"E 4. 26^{0}51'27.11"N- 93^{0}34'8.49"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	23.11.20	04.12.2020.	2 years & 9,616 C.M.	0.50	
1943	1.30 Hectares Ordinary Earth Mining Permit Area on Magoni River Bed, Dist. Biswanath, Assam.	1. 26^{0}51'59.40"N -93^{0}34'45.20"E 2. 26^{0}51'59.66"N -93^{0}34'45.86"E 3. 26^{0}51'40.01"N -93^{0}34'44.19"E 4. 26^{0}51'40.31"N- 93^{0}34'43.47"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	23.11.20	04.12.2020.	2 years & 28,850 C.M.	1.30	
1944	Dehing River Stone (Sand/ Gravel) Mining Permit Area, Dist. Sivasagar, Assam.	1. 27^{0}14'37.14"N -94^{0}46'07.03"E 2. 27^{0}14'38.51"N -94^{0}46'09.55"E 3. 27^{0}14'45.15"N -94^{0}45'55.84"E 4. 27^{0}14'47.10"N- 94^{0}45'57.60"E		Sand / Gravel	The Project Managar, M/S gannon Dunkerley & Co. Ltd. Ghilguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.21	17.11.20	04.12.2020.	1 years & 30,000 C.M.	3.76	
1945	Dikhow River Stone (Sand/ Gravel) Mining Permit Area, B (VI-B), Dist. Sivasagar, Assam.	1. 26^{0}48'39.0"N -94^{0}47'55.4"E 2. 26^{0}48'37.9"N -94^{0}47'55.0"E 3. 26^{0}48'29.2"N -94^{0}48'12.2"E 4. 26^{0}48'27.3"N- 94^{0}48'10.4"E		Sand / Gravel	The Project Managar, M/S gannon Dunkerley & Co. Ltd. Ghilguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.22	17.11.20	04.12.2020.	2 years & 20,000 C.M.	2.65	
1946	Desang River Sand Mining Permit Area, Shasan Ghat, Bhojo, Dist. Charaideo, Assam.	1. 27^{0}4'16.27"N -95^{0}1'49.10"E 2. 27^{0}4'16.99"N -95^{0}1'47.81"E 3. 27^{0}4'18.51"N -95^{0}1'49.87"E 4. 27^{0}4'17.68"N- 95^{0}1'51.13"E		Sand	M/S Shiva harlalka, Parmeshwari Building, 1st Floor, Chatribari, Guwahati, Assam.	Lakshyajit Sonowal	20.11.21	17.11.20	04.12.2020.	1 years & 2,500 C.M.	0.30	
1947	Dikhow River Silt Mining Permit Area, N (Boliaghat), Dist. Sivasagar, Assam.	1. 26^{0}57'35.65"N -94^{0}32'58.30"E 2. 26^{0}57'34.04"N -94^{0}32'56.79"E 3. 26^{0}57'28.11"N -94^{0}33'09.11"E 4. 26^{0}57'27.03"N- 94^{0}33'07.82"E		Ribver Silt	The Project Managar, M/S gannon Dunkerley & Co. Ltd. Ghilguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.21	17.11.20	04.12.2020.	1 years & 30,000 C.M.	2.18	
1948	1.00 Hectares Ordinary Earth Mining Permit Area at Darikaghat on Brahmajan River Bed, Dist. Biswanath, Assam.	1. 26^{0}50'23.40"N -93^{0}31'29.94"E 2. 26^{0}50'23.69"N -93^{0}31'30.21"E 3. 26^{0}50'16.32"N -93^{0}31'52.52"E 4. 26^{0}50'15.85"N- 93^{0}31'52.44"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	17.11.20	04.12.2020.	2 years & 22,192 C.M.	1.00	
1949	0.65 Hectares Ordinary Earth Mining Permit Area on Satrang River Bed, Dist. Biswanath, Assam.	1. 26^{0}52'03.49"N -93^{0}36'43.56"E 2. 26^{0}52'03.19"N -93^{0}36'43.91"E 3. 26^{0}51'44.36"N -93^{0}36'40.86"E 4. 26^{0}51'44.44"N- 93^{0}36'40.49"E		Ordinary earth	M/S Ramky - TK (JV), Ward no.6, First Floor, Super Market, Gohpur - 784166, Biswanath	Prabal Kumar Goswami	20.11.22	17.11.20	04.12.2020.	2 years & 36,616 C.M.	0.65	
1950	Dikhow River Stone (Sand/ Gravel) Mining Permit Area, G (II), Dist. Sivasagar, Assam.	1. 26^{0}50'21.4"N -94^{0}47'45.6"E 2. 26^{0}50'22.4"N -94^{0}47'42.6"E 3. 26^{0}51'18.6"N -94^{0}47'23.3"E 4. 26^{0}51'19.0"N- 94^{0}47'20.7"E		Stone (Sand / Gravel)	The Project Managar, M/S gannon Dunkerley & Co. Ltd. Ghilguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.22	10.11.20	04.12.2020.	2 years & 20,000 C.M.	3.66	
1951	M/S HMB Bricks Mining Permit Area for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}04'12.2"N -91^{0}28'49.6"E 2. 26^{0}04'11.5"N -91^{0}28'49.2"E 3. 26^{0}04'11.9"N -91^{0}28'44.8"E 4. 26^{0}04'12.5"N- 91^{0}28'45.0"E		Brick Kiln Earth	M/S HMB Bricks, Propritor: Sri Debilal Gupta, Vill. Dhantola, P.O. Bijoynagar, Dist. kamrup, Assam.	Rupam Das	20.11.22	10.11.20	04.12.2020.	2 years & 4,000 C.M.	0.6543	0.6543

1952	Dhemai N.C. Village Patta Land Stone And Ordinary earth Mining Area, Dist. Kamrup (M), Assam.	1. 26^{0}03'53.987"N -91^{0}54'43.743"E 2. 26^{0}03'54.089"N -91^{0}54'51.800"E 3. 26^{0}03'54.329"N -91^{0}54'59.709"E 4. 26^{0}03'59.395"N- 91^{0}54'55.362"E		Stone & Ordinary earth	Sri Amal Doloi and Lalit Doloi, Dhemai NC Village, Sonapur, Kamrup (M)	Prabal Kumar Goswami	20.11.25	18.11.20	04.12.2020.	5 years & 30,000 C.M. 15,000 ordinary earth	1.7	
1953	Digaru Sand Mining Permit Area No.5 At Digaru River BED, Dist. Kamrup (M), Assam.	1. 26^{0}04'48.773"N -91^{0}56'38.364"E 2. 26^{0}04'59.355"N -91^{0}57'04.580"E 3. 26^{0}04'47.682"N -91^{0}56'40.444"E 4. 26^{0}04'57.673"N- 91^{0}57'03.970"E		Sand	M/S Allied Construction, Narayan Chandra Baishya Building Opp. Ashram Road, Sontipur, Guwahati.	Prabal Kumar Goswami	20.11.22	18.11.20	04.12.2020.	2 years & 22,500 C.M.	4.94	
1954	Bali Village Patta Land Ordinary Earth Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}28'12.4"N -91^{0}19'14.1"E 2. 26^{0}28'12.3"N -91^{0}19'17.3"E 3. 26^{0}28'10.0"N -91^{0}19'17.3"E 4. 26^{0}28'10.0"N- 91^{0}19'14.2"E		Ordinary earth	Sri Biraj Rajkonwar, Vill. Borbil No.2, P.O. Borbil, P.S. Digboi, Dist. Tinsukia, Assam.	Prabal Kumar Goswami	20.11.22	18.11.20	05.12.2020.	2 years & 28,382 C.M.	1.59	
1955	Dehing River Sand Gravel Mahal Mining Contract Area, (DIG/ 5), Jagun, Dist. Tinsukia, Assam.	1. 27^{0}24'3.23"N -95^{0}53'36.74"E 2. 27^{0}24'2.66"N -95^{0}52'35.71"E		Sand Gravel	Sri Biraj Rajkonwar, Vill. Borbil No.2, P.O. Borbil, P.S. Digboi, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	20.11.27	20.11.20	05.12.2020.	7 years & 31,500 C.M.	11.25	4.8
1956	Brick Earth Mining Permit Area for Arif Brick Factory, Dist. Dhubri, Assam.	1. 26^{0}04'22.5"N -89^{0}55'06.0"E 2. 26^{0}04'29.3"N -89^{0}55'16.4"E 3. 26^{0}04'30.2"N -89^{0}55'12.5"E 4. 26^{0}04'28.9"N- 89^{0}55'12.0"E		Brick Industry	M/S Arif Brick Industry, Dumarduha Pt-I, Dhubri	Prabal Kumar Goswami	20.11.22	18.11.20	05.12.2020.	2 years & 8,000 C.M.	1.36	
1957	Beltoli Simlartoli-n Hokodoba (Part - I) Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}15'34.50"N -90^{0}31'53.50"E 2. 26^{0}15'37.90"N -90^{0}31'53.10"E 3. 26^{0}15'36.30"N -90^{0}31'56.80"E 4. 26^{0}15'34.70"N- 90^{0}31'55.50"E		Ordinary earth	Sri Ram Chandra Paul, Contractor, Chandrakona Road, Dist. Pachim Midnapur (WB)	Prabal Kumar Goswami	20.11.22	15.11.20	05.12.2020.	2 years & 26,524 C.M.	1.486	
1958	Ghilaitikar Pt-I Patta Ordinary Earth Mining Permit Area, Dist. Karimganj, Assam.	1. 24^{0}36'34.70"N -92^{0}22'54.70"E 2. 24^{0}36'32.20"N -92^{0}22'57.70"E 3. 24^{0}36'30.90"N -92^{0}22'58.20"E 4. 24^{0}36'29.50"N- 92^{0}22'57.60"E		Ordinary earth	Smt. A. Mina Begum and Smt. Sumiya Sultana, Vill. Nagaria, Baroigram, Karimganj.	Prabal Kumar Goswami	20.11.22	23.11.20	05.12.2020.	2 years & 71,576 C.M.	2.20	
1959	Bokial River Stone Qurrauy, Dist. Golaghat, Assam.	1. 26^{0}29'28.30"N -93^{0}46'23.00"E 2. 26^{0}29'53.10"N -93^{0}46'14.20"E		Stone Quarry	Sri Ruhini Kr. Gogoi, Koruka Gaon, Rongajan, P.O. Morangi, P.S. Golaghat, Dist. Golaghat, Assam.	Prabal Kumar Goswami	20.11.24	02.12.20	07.12.2020.	4 years & 20,000 C.M.	4.0	
1960	Karkanthi River Sand Mahal Langhin, Dist. Karbi Anglong, Assam.	1. 26^{0}12'08.3"N -93^{0}06'21.4"E 2. 26^{0}12'09.0"N -93^{0}06'21.3"E 3. 26^{0}11'35.9"N -93^{0}05'46.0"E 4. 26^{0}11'35.8"N- 93^{0}05'40.7"E		Sand	Thong Teron, Ake - Et Taro Gaon, P.O. Bokolia, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	26.11.20	07.12.2020.	3 years & 6,000 C.M.	1.0	0.75
1961	Loksho Tokbi Gaon, Parokhowa P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}13'01.4"N -92^{0}56'22.4"E 2. 26^{0}13'03.9"N -92^{0}56'24.5"E 3. 26^{0}13'03.6"N -92^{0}56'25.8"E 4. 26^{0}13'02.6"N- 92^{0}56'26.1"E		Stone	Surendra Terang, Loksho Tokbi Gaon, P.O. Parokhowa, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.22	26.11.20	07.12.2020.	2 years & 2,000 C.M.	2.676	0.34
1962	Nunpuria Bongali Gaon Brick Earth Mining Permit Area, Dist. Tinsukia, Assam.	1. 27^{0}30'18.79"N -95^{0}17'10.51"E 2. 27^{0}30'18.61"N -95^{0}17'07.22"E 3. 27^{0}30'20.14"N -95^{0}17'07.08"E 4. 27^{0}30'20.35"N- 95^{0}17'10.56"E		Brick earth	M/S UBF Brick Field, Bozaltoli Bongali Gaon, P.O. Rongagora, Dist. Tinsukia, Assam.	Abhijit Bora	20.11.22	23.11.20	07.12.2020.	2 years & 8032 C.M.	0.45	0.45
1963	Madhukuchi P.P. Land Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}24'56.6"N -91^{0}39'27.8"E 2. 26^{0}24'55.0"N -91^{0}39'27.0"E 3. 26^{0}24'55.0"N -91^{0}39'26.2"E 4. 26^{0}24'56.6"N- 91^{0}39'27.1"E		Ordinary earth	Nareswar Kalita, Madhukuchi Gaon, P.O. Kamalpur, Dist. Kamrup (M), Assam.	Abhijit Bora	20.11.22	01.12.20	07.12.2020.	2 years & 2794 C.M.	0.1565	0.1565

1964	Rakhysinichar Nonke Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26°12'06.1"N -91°36'37.0"E 2. 26°12'07.3"N -91°36'42.4"E 3. 26°11'56.59"N -91°36'39.69"E 4. 26°11'56.63"N- 91°36'45.35"E		River Clay	Shree Gautam Construction Co. Ltd. 4th Floor, Amaze Tower, P.O. Paltan Bazar, Dist. Kamrup (M), Assam.	Abhijit Bora	20.11.22	01.12.20	07.12.2020.	2 years & 100870 C.M.	4.87	4.87
1965	New Digaru Sand Mahal No.A Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26°04'23.15"N -91°55'00.67"E 2. 26°04'14.10"N -91°55'27.47"E 3. 26°04'15.37"N -91°55'28.35"E 4. 26°04'24.54"N- 91°54'59.55"E		Sand	M/S Brahmaputra MK-Pusphas (JV) West Maligaon, Guwahati-781011.	Prabal Kumar Goswami	20.11.22	01.12.20	07.12.2020.	2 years & 50,000 C.M.	4.5	
1967	Lokso Tokbi Gaon No. 3 Parakhowa P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26°12'47.9"N -92°56'29.3"E 2. 26°12'46.5"N -92°56'29.6"E 3. 26°12'47.4"N -92°56'26.5"E 4. 26°12'45.5"N- 92°56'26.8"E		Stone	Dhaniram Rongpi, Loksho Tokbi Gaon, P.O. Parokhowa, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	30.11.20	11.12.2020.	3 years & 14,000 C.M.	0.80	0.41
1968	Charuabakhra Jungle Block Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26°13'28.7"N -90°18'50.5"E 2. 26°13'28.5"N -90°18'51.7"E 3. 26°13'28.1"N -90°18'51.8"E 4. 26°13'28.3"N- 90°18'50.4"E		Brick earth	M/S Amal Bricks Field, (Proprietor : Sri Sankar Paul), Sonamukhi, P.O. Sonamukhi, Dist. Dhubri, Assam.	Abhijit Bora	20.11.22	01.12.20	11.12.2020.	2 years & 2922 C.M.	0.1637	0.1637
1969	Bam Engti Gaon Parakhowa P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26°13'17.8"N -92°56'57.0"E 2. 26°13'18.5"N -92°56'55.6"E 3. 26°13'13.3"N -92°56'57.4"E 4. 26°13'14.9"N- 92°57'01.2"E		Stone	Sanjay Ronghang, Bam Engti Gaon, P.O. Dengaon, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	26.11.20	11.12.2020.	3 years & 6,000 C.M.	4.01	1.01
1970	Sagolchara Pt. I Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 89°55'55.3"N -26°00'56.4"E 2. 89°55'52.1"N -26°00'58.7"E 3. 89°55'51.5"N -26°01'03.2"E 4. 89°55'53.0"N- 26°01'03.5"E		Ordinary earth	Samsul Hoque, Sagolchara Pt. - I, P.O. Howrarpar, Dist. Dhubri, Assam.	Abhijit Bora	20.11.22	01.12.20	11.12.2020.	2 years & 15,000 C.M.	0.976	0.976
1971	Athgaon Ordinary Earth Mining Area, Dist. Kamrup, Assam.	1. 26°17'47.0"N -91°37'27.9"E 2. 26°17'47.2"N -91°37'30.8"E 3. 26°17'48.5"N -91°37'30.7"E 4. 26°17'48.7"N- 91°37'31.5"E		Ordinary earth	Hemen Das, Athgaon, P.O. Hinguli, Dist. Kamrup, Assam.	Abhijit Bora	20.11.22	30.11.20	11.12.2020.	2 years & 12732 C.M.	2.14	2.14
1972	Disang River Sand Mining Area, Bhakat Katoki, Dist. Sibsagar, Assam.	1. 26°59'25.45"N -94°47'21.33"E 2. 26°59'24.75"N -94°47'22.02"E 3. 26°59'35.01"N -94°48'01.58"E 4. 26°59'33.65"N- 94°48'01.66"E		Sand	Krishna Borah, Simaluguri Town, P.O. Simaluguri, Dist. Sibsagar, Assam.	Prabal Kumar Goswami	20.11.22	30.11.20	11.12.2020.	2 years & 46602 C.M.	3.64	3.15
1975	Mining Plan M/S BPR Bricks Mining Permit Area for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26°03'23.3"N -91°28'37.5"E 2. 26°03'19.9"N -91°28'39.0"E 3. 26°03'23.58"N -91°28'39.28"E 4. 26°03'19.9"N- 91°28'37.6"E		Brick Kiln Earth	M/S BPR Bricks, Proprietor: Smti. Anima Bora, Vill. Haropara, P.O. Jharobari, Dist. Kamrup, Assam.	Rupam Das	20.11.21	07.12.20	15.12.2020.	2 years & 4000 C.M.	0.6449	0.6449
1976	Bhakatpara Village Patta Land Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26°17'15.02"N -90°26'01.01"E 2. 26°17'15.00"N -90°26'01.07"E 3. 26°17'18.01"N -90°26'02.03"E 4. 26°17'18.02"N- 90°26'01.08"E		Ordinary earth	Sri Jagadish Chandra Roy, Vill. Bhakatpsara, P.O. Chapar, Dist. Dhubri, Assam.	Prabal Kumar Goswami	20.11.22	05.12.20	15.12.2020.	2 years & 4676 C.M.	0.262	
1977	Tamulichiga Sarutari Nonkey Village Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26.0624"N -91.8817"E 2. 26.0630"N -91.8803"E 3. 26.0627"N -91.8804"E 4. 26.0621"N- 91.8813"E		Ordinary earth	Sri Dhan Bey, 13th Mile, Tamulikuchi, Sonapur, Kamrup (M)	Prabal Kumar Goswami	20.11.22	05.12.20	15.12.2020.	2 years & 5000 C.M.	1.189	
1978	Chamata Pathar Village Ordinary Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26°07'18.800"N -92°00'34.000"E 2. 26°07'16.100"N -92°00'34.200"E 3. 26°07'16.300"N -92°00'32.900"E 4. 26°07'18.500"N- 92°00'32.800"E		Ordinary earth	Sri Pradip Adhikary, Beltola, Guwahati, Kamrup (M).	Prabal Kumar Goswami	20.11.22	05.12.20	15.12.2020.	2 years & 3,500 C.M.	0.503	
1979	0.35 Hectares Ordinary Earth Mining Permit Area at Burigang River BED, Dist. Biswanath, Assam.	1. 26°48'42.83"N -93°11'52.55"E 2. 26°48'42.02"N -93°11'53.23"E 3. 26°48'40.73"N -93°11'52.43"E 4. 26°48'40.06"N- 93°11'50.85"E		Ordinary earth	Sri Sundar Sarmah, Vill. Madhupur, P.O. Biswanath Chariali, Assam.	Prabal Kumar Goswami	20.11.22	05.12.20	15.12.2020.	2 years & 1,500 C.M.	0.35	

1980	Korebari Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}29'44.2"N -90^{0}36'52.1"E 2. 26^{0}29'36.3"N -90^{0}36'50.2"E 3. 26^{0}29'36.7"N -90^{0}36'48.1"E 4. 26^{0}29'45.4"N- 90^{0}36'50.4"E		Ordinary earth	M/S Niraj Babul Nath (JV), Ambagan, PO & PS: Tezpur, Dist. Sonitpur, Assam.	Prabal Kumar Goswami	20.11.22	05.12.20	15.12.2020.	2 years & 24810 C.M.	1.39	
1981	Patta Land Ordinary Earth Mining Permit Area at Korebari Village, Dist. Bongaigaon, Assam.	1. 26^{0}29'53.5"N -90^{0}36'55.6"E 2. 26^{0}29'52.9"N -90^{0}36'58.3"E 3. 26^{0}29'57.6"N -90^{0}36'57.0"E 4. 26^{0}29'56.7"N- 90^{0}36'59.6"E		Ordinary earth	M/S Niraj Babul Nath (JV), Ambagan, PO & PS: Tezpur, Dist. Sonitpur, Assam.	Prabal Kumar Goswami	20.11.22	05.12.20	15.12.2020.	2 years & 61,402 C.M.	3.44	
1982	Dehing River Sand Mining Permit Area "A", Dist. Sivasagar, Assam.	1. 27^{0}14'47.86"N -94^{0}45'53.07"E 2. 27^{0}14'46.54"N -94^{0}45'52.46"E 3. 27^{0}14'45.15"N -94^{0}45'55.84"E 4. 27^{0}14'47.10"N- 94^{0}45'57.60"E		Sand	M/S Trishul Associates, Demow Santipur, P.O. Demow, P.S. Demow, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.21	05.12.20	16.12.2020.	1 years & 1,500 C.M.	0.66	
1983	Dehing River Sand Mining Permit Area "A", Dist. Sivasagar, Assam.	1. 27^{0}14'48.42"N -94^{0}45'50.15"E 2. 27^{0}14'47.03"N -94^{0}45'49.65"E 3. 27^{0}14'47.86"N -94^{0}45'53.07"E 4. 27^{0}14'46.54"N- 94^{0}45'52.46"E		Sand	M/S P.D. Enterprise, Melesakar, P.O. Sivasagar, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.21	05.12.20	16.12.2020.	1 years & 1,000 C.M.	0.36	
1984	Dilli River Stone Mining Permit Area, A (VB), Borhat, Dist. Charaideo, Assam.	1. 27^{0}8'50.34"N -95^{0}21'51.30"E 2. 27^{0}8'49.81"N -95^{0}21'50.04"E 3. 27^{0}8'48.41"N -95^{0}21'52.17"E 4. 27^{0}8'47.74"N- 95^{0}21'50.97"E		River Stone	Sri Santosh Garodia, Vill. Dillinghat No.2, P.O. NTPS, P.S. Namrup, Dist. Dibrugarh, Assam.	Lakshyajit Sonowal	20.11.21	05.12.20	16.12.2020.	1 years & 2,000 C.M.	0.26	
1985	Bamun Pukhuri Grant P.P. Land Stone Mining Permit Area, Dist. Sivasagar, Assam.	1. 26^{0}50'50.6"N -94^{0}47'33.9"E 2. 26^{0}50'49.0"N -94^{0}47'37.6"E 3. 26^{0}50'46.4"N -94^{0}47'35.3"E 4. 26^{0}50'47.1"N- 94^{0}47'32.4"E		Stone	Sri Parag Chetia, Santak Chengdhara Gaon, P.O. Santak, P.S. Bihubar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.22	05.12.20	16.12.2020.	2 years & 1,000 C.M.	0.40	0.38
1986	Rojabheta Lakhimijan Gaon, P.P. Land Stone Mining Permit Area, Athkhel Mouza, Dist. Sivasagar, Assam.	1. 26^{0}48'19.35"N -94^{0}48'10.95"E 2. 26^{0}48'16.41"N -94^{0}48'12.01"E 3. 26^{0}48'14.98"N -94^{0}48'7.65"E 4. 26^{0}48'17.71"N- 94^{0}48'6.91"E		Stone	JRN Contracts & Pharmaceutical (OPC) Pvt. Ltd. Borgaon, P.O. Killing Valley, Dist. Morigaon, Assam.	Jyoti Prasad Rajkhowa	20.11.22	05.12.20	16.12.2020.	2 years & 5,000 C.M.	0.80	0.76
1987	Balakuchi Sand Mining Concession Area of 2020-22 (Revenue Portion), Dist. Morigaon, Assam.	1. 26^{0}03'57.60"N -92^{0}16'31.40"E 2. 26^{0}03'57.10"N -92^{0}16'32.00"E 3. 26^{0}04'36.00"N -92^{0}16'56.40"E 4. 26^{0}04'36.40"N- 92^{0}16'57.10"E		Sand	JRN Contracts & Pharmaceutical (OPC) Pvt. Ltd. Borgaon, P.O. Killing Valley, Dist. Morigaon, Assam.	Abhijit Bora	20.11.22	08.12.20	16.12.2020.	2 years & 30,000 C.M.	4.20	3.68
1988	Barmota Brick Earth Mining Permit Area, Dist. Sonitpur, Assam.	1. 26^{0}47.329"N -92^{0}54.056"E 2. 26^{0}47.359"N -92^{0}54.061"E 3. 26^{0}47.371"N -92^{0}54.170"E 4. 26^{0}47.297"N- 92^{0}54.203"E		Brick earth	M/S Chunu Brick Industry, (Proprietor: Sri Manoj Domai), Barmota Gaon, P.O. naharbari, P.S. Jamuguri, Dist. Sonitpur, Assam.	Abhijit Bora	20.11.22	08.12.20	16.12.2020.	2 years & 2800 C.M.	2.0	2.0
1989	Tokrersora Pt.I Ordinary Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 89^{0}49'35.1"N -26^{0}06'40.1"E 2. 89^{0}49'37.3"N -26^{0}06'40.2"E 3. 89^{0}49'37.3"N -26^{0}06'43.0"E		Ordinary Erath	ABU Taher MD. Nazrul Islam Sheikh, Tokrersora Pt.-I Village, P.O.Golokganj, P.S. Golokganj, Dist. Dhubri, Assam.	Abhijit Bora	20.11.22	08.12.20	16.12.2020.	2 years & 15,000 C.M.	0.937	0.937
1990	Langmepi Amang Stone Contract Permit Area, Dist. WestKarbi Anglong, Assam.	1. 25^{0}47'26.7"N -92^{0}48'02.5"E 2. 25^{0}47'29.2"N -92^{0}48'03.6"E 3. 26^{0}47'28.1"N -92^{0}48'07.7"E 4. 26^{0}47'26.6"N- 92^{0}48'05.0"E		Stone	Birmal Engleng, Vill. Langmepi, P.O. Kheroni, Dist. WestKarbi Anglong, Assam.	Abhijit Bora	20.11.23	07.12.20	16.12.2020.	3 years & 2000 C.M.	1.5	0.66
1991	Amsorli MCA, Dist.West Karbi Anglong, Assam.	1. 26^{0}03'54.28"N -92^{0}16'30.48"E 2. 26^{0}03'56.24"N -92^{0}16'30.25"E 3. 26^{0}04'06.71"N -92^{0}16'49.97"E 4. 26^{0}04'07.09"N- 92^{0}16'53.14"E		Sand	JRN Contracts & Pharmaceutical (OPC) Pvt. Ltd., Borgaon, P.O. Killing Valley, Dist. Morigaon, Assam.	Abhijit Bora	20.11.22	08.12.20	16.12.2020.	2 years & 13,000 C.M.	4.41	3.31

1992	Palashkandi Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 26°20'58.3"N -89°51'44.9"E 2. 26°20'57.7"N -89°51'44.5"E 3. 26°20'56.4"N -89°51'46.9"E 4. 26°20'58.8"N- 89°51'46.7"E		Brick earth	M/S Rahman Bricks Industries (Proprietor: Abdul Maled SK) Pokalagi Village, P.O. Kamardanga, Dist. Dhubri, Assam.	Abhijit Bora	20.11.22	15.12.20	16.12.2020.	2 years & 4820 C.M.	0.27	0.27
1993	Chandrapur Sand Mahal No.2 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26°13'54.553"N -91°57'27.156"E 2. 26°14'01.583"N -91°57'25.533"E 3. 26°14'02.840"N -91°57'30.343"E 4. 26°13'57.018"N- 91°57'32.701"E		Sand	Sri Nipul kalita, Govt. Contractor & Supplier, Sindha, Nalbari, Assam.	Prabal Kumar Goswami	20.11.22	14.12.20	17.12.2020.	2 years & 4,000 C.M.	3.35	
1994	Doompara Clay Mining Permit Area at Brahmaputra River BED, Dist. Kamrup (M), Assam.	1. 26°13'43.429"N -91°53'56.187"E 2. 26°13'34.437"N -91°53'40.999"E 3. 26°13'37.001"N -91°53'39.345"E 4. 26°13'45.788"N- 91°53'54.334"E		River Bed	Sri Nipul kalita, Govt. Contractor & Supplier, Sindha, Nalbari, Assam.	Prabal Kumar Goswami	20.11.22	12.12.20	17.12.2020.	2 years & 10,000 C.M.	4.5	
1995	Nowagaon P.P. Land Sand Gravel Boulder Mining Contract Area, Dist. Chirang, BTAD, Assam.	1. 26°39'39.73"N -90°34'41.75"E 2. 26°39'40.84"N -90°34'35.56"E 3. 26°39'38.60"N -90°34'35.09"E 4. 26°39'37.60"N- 90°34'40.84"E		Sand Gravel & Boulder	Kul bahadur Chetry, Vill. Patalmari, P.O. Amguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.11.22	12.12.20	17.12.2020.	2 years & 12000 C.M. Sand Gravel & 5000 boulder	1.17	1.17
1996	Tokrabandha Brick Earth Mining Permit Area, Dist. Dhubri, Assam.	1. 26°13'40.4"N -90°16'36.7"E 2. 26°13'41.2"N -90°16'36.7"E 3. 26°13'41.5"N -90°16'35.4"E 4. 26°13'40.4"N- 90°16'34.7"E		Brick earth	M/S K.M.P. Bricks Factory, (Proprietor: Paritosh Paul), Chirakuta Part-I, P.O. Chirakuta, Dist. Dhubri, Assam.	Abhijit Bora	20.11.22	15.12.20	17.12.2020.	2 years & 8000 C.M.	0.51	0.51
1997	Dikhow River Stone Mining Permit Area, "H", (I), Dist. Sivagar, Assam.	1. 26°51'18.6"N -94°47'23.3"E 2. 26°51'26.9"N -94°47'29.7"E 3. 26°51'29.0"N -94°47'27.5"E 4. 26°51'19.0"N- 94°47'20.7"E		Stone	Sri Sanjib Das, Simaluguri Town, P.O. Simaluguri, P.S. Simaluguri, Dist. Sivasagar, Assam.	Lakshyajit Sonowal	20.11.21	15.12.20	19.12.2020.	1 year & 3830 C.M.	2.90	
1998	Bandarghat Sand / Stone mahal Nbo.1 Mining Permit Area, Dist. Golaghat, Assam.	1. 26°34'29.79"N -93°44'48.45"E 2. 26°34'29.80"N -93°44'49.22"E 3. 26°34'17.85"N -93°44'44.18"E 4. 26°34'18.34"N- 93°44'43.54"E		River Sand	M/S MPA & BLA JV, (Firms of water Resources Department), Bokakhat, P.O.& P.S. Bokakhat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	20.11.21	11.12.20	19.12.2020.	1 years & 7992 C.M.	0.89	
1999	Bandarghat Sand / Stone mahal Nbo.3 Mining Permit Area, Dist. Golaghat, Assam.	1. 26°32'47.56"N -93°44'22.51"E 2. 26°32'47.18"N -93°44'24.09"E 3. 26°32'52.49"N -93°44'22.89"E 4. 26°32'51.67"N- 93°44'22.15"E		Sand Gravel	M/S MPA & BLA JV, (Firms of water Resources Department), Bokakhat, P.O.& P.S. Bokakhat, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	20.11.21	11.12.20	19.12.2020.	1 years & 5519.5 C.M.	0.89	
2000	Borak sand Minor Mineral Unit No.2 at Borak River BED, Dist. Cachar, Assam.	1. 24°51'33.15"N -92°41'05.09"E 2. 24°51'31.25"N -92°41'06.35"E 3. 24°51'25.08"N -92°41'02.87"E 4. 24°51'26.08"N- 92°41'01.26"E		Sand	Sri Abdul Monaf Laskar, Tarapur, Ramnagar - VI, P.O. Khelma, P.S. Silchar 1, Cachar - 788003.	Prabal Kumar Goswami	20.11.22	14.11.20	19.12.2020.	2 years & 5,000 C.M.	4.69	
2001	Bhogdoi River Sand (Murmuria) Mining Permit Area, (Govt. work of GDCL), Dist. Jorhat, Assam.	1. 26°44'06.31"N -94°16'25.42"E 2. 26°44'08.54"N -94°16'24.89"E 3. 26°44'03.11"N -94°16'37.68"E 4. 26°44'05.26"N- 94°16'38.51"E		Sand	Sri Ranjit Tasa (Authorized Suppliers of GDCL), Pachim Bangalpukhuri, P. O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.11.22	14.12.20	22.12.2020.	2 years & 5,000 C.M.	3.48	
2002	Ashapuka S/G & boulder River Mahal for Sand, Gravel and Boulder, Dist. Chirang, BTAD, Assam.	1. 26°38'02.3"N -90°39'26.4"E 2. 26°38'15.5"N -90°39'34.9"E 3. 26°38'16.8"N -90°39'32.3"E 4. 26°38'03.8"N- 90°39'24.6"E		Sand, gravel, boulder	Bhaben Basumatary, Vill. Puradia, P.O. Ballamguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.11.22	16.12.20	22.12.2020.	2 years & 2,000 C.M. sand, 3000 gravel, 2000 boulder	4.50	4.35
2003	Hatishila - A Clay and River Silt Mining Permit Area on Brahmaputra River BED, Dist. Kamrup (M), Assam.	1. 26°13'07.666"N -91°52'53.662"E 2. 26°13'03.404"N -91°52'37.786"E 3. 26°13'06.288"N -91°52'37.015"E 4. 26°13'10.440"N- 91°52'52.634"E		Clay & River Silt	M/s 4 Star Group Shanti Path, Darabda Sixmile,Ghy., Kamrup (M).	Prabal Kumar Goswami	20.11.22	21.12.20	22.12.2020.	2 years & 10,208 C.M.	4.0	

2004	Outside of Dikhow River Silt Mining Permit Area "K" Sasanghat, Dist. Sibsagar, Assam.	1. 26^{0}58'18.3"N -94^{0}38'16.7"E 2. 26^{0}58'16.9"N -94^{0}38'16.6"E 3. 26^{0}58'17.4"N -94^{0}38'14.5"E 4. 26^{0}58'18.3"N- 94^{0}38'14.2"E		Silt	Dhrubajit Chetia, Phukan Nagar, Wrad No X, P.O. Sivasagar, Dist. Sivasagar, Assam.	Abhijit Bora	20.11.21	15.12.20	22.12.2020.	1 years & 4397 C.M.	0.22	0.22
2005	Kanamakra S/G River Mahal No.2 for Sand And Gravel, Dist. Chirang, BTAD, Assam.	1. 26^{0}35'22.60"N -90^{0}34'35.30"E 2. 26^{0}35'19.10"N -90^{0}34'33.60"E 3. 26^{0}35'15.70"N -90^{0}34'35.80"E 4. 26^{0}35'20.00"N- 90^{0}34'40.40"E		Sand/ Gravel	Surajit Brahma, Vill. Chapaguri, P.O. Chapaguri, Pin.- 783385, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.11.22	16.12.20	22.12.2020.	2 years & 5000 C.M. Sand, 5000 Gravel	3.0	3.0
2006	Dehing River Sand And Silt Mining Contract Area (DIG/15 - B), Soraipung Range; Digboi; Dist. Tinsukia, Assam.	1. 27^{0}19'33.64"N -95^{0}19'24.24"E 2. 27^{0}19'29.79"N -95^{0}19'23.03"E 3. 27^{0}19'27.16"N -95^{0}19'36.38"E 4. 27^{0}19'24.96"N- 95^{0}19'34.59"E		Sand & Silt	Sri Trinayan Chetia Vill. Narsing (Near Napukhuri), P.O. Tinsukia, P.S. Tinsukia, Dist. Tinsukia, Assam.	Lakshyajit Sonowal	20.11.22	19.12.20	22.12.2020.	2 years & 6,000 C.M. Sand & 6,000 Silt.	4.1	
2007	Borak Sand Minor Mineral Unit No.1 at Borak River BED, Dist. Cachar, Assam.	1. 24^{0}53'12.89"N -92^{0}44'04.01"E 2. 24^{0}52'59.35"N -92^{0}44'10.74"E		Sand	Sri Pranesh Bhuyan, Vill. Kalinagar, P.O. Dolu, P.S. Bokhola, Cachar-788111	Prabal Kumar Goswami	20.11.22	22.12.20	22.12.2020.	2 years & 6,000 C.M.	4.95	
2008	Disang River Sand Mahal (H) sapekhati, Dist. Charaideo, Assam.	1. 27^{0}09'2.73"N -95^{0}10'48.80"E 2. 27^{0}09'2.15"N -95^{0}10'48.83"E 3. 27^{0}09'1.85"N -95^{0}10'47.37"E 4. 27^{0}09'2.28"N- 95^{0}10'47.36"E		Sand,	Sonjib Gogoi, Kalakata, P.O. Borbaruahkhat, Dist. Charaideo, Assam.	Abhijit Bora	20.11.21	22.12.20	23.12.2020.	1 year & 400 C.M.	0.06	0.06
2009	Nowagaon P.P. Land Sand Gravel Boulder Quarry, Dist. Chirang, BTAD, Assam.	1. 26^{0}39'55.60"N -90^{0}34'45.13"E 2. 26^{0}39'58.02"N -90^{0}34'37.18"E 3. 26^{0}39'54.60"N -90^{0}34'35.80"E 4. 26^{0}39'52.27"N- 90^{0}34'43.47"E		Sand, Gravel & Boulder	Roshid Mandal, Vill. Nowagaon, P.O. Amguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.11.22	21.12.20	23.12.2020.	2 years & 15,000 C.M. Sand, 8000 C.M. Gravel & 5,000 boulder.	2.55	2.55
2010	Maliata Gaon Patta Land Stone Mining Permit Area, Dist. kamrup, Assam.	1. 26^{0}04'09.500"N -91^{0}32'34.100"E 2. 26^{0}04'08.400"N -91^{0}32'34.300"E 3. 26^{0}04'08.100"N -91^{0}32'34.900"E 4. 26^{0}04'09.400"N- 91^{0}32'35.200"E		Stone	Sri Gajen Das, Maliata gaon, P.O. Gohain Hat, Mouza: Chayani, Kamrup (R)	Prabal Kumar Goswami	20.11.22	21.12.20	23.12.2020.	2 years & 3,000 C.M.	0.067	
2011	Longnit River Sand Mahal No.1 (B), Dist. Karbi Anglong, Assam.	1. 26^{0}00'28.63"N -93^{0}23'18.20"E 2. 26^{0}00'27.99"N -93^{0}23'19.23"E 3. 26^{0}01'09.75"N -93^{0}23'23.30"E 4. 26^{0}01'10.35"N- 93^{0}23'23.80"E		Sand	George Millik, Hidilangso Village, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.11.23	21.12.20	23.12.2020.	3 years & 6000 C.M.	2.0	1.46
2012	Naojan Habi Gaon Earth Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}18'40.10"N -94^{0}53'46.70"E 2. 27^{0}18'42.20"N -94^{0}53'41.30"E 3. 27^{0}18'49.00"N -94^{0}53'46.80"E 4. 27^{0}18'47.20"N- 94^{0}53'49.20"E		Ordinary Earth	Shree Gautam Construction Co. Ltd. 4th Floor, Amaze Tower, P.O. Paltan Bazar, Dist. Kamrup (M), Assam.	Abhijit Bora	20.11.22	19.12.20	24.12.2020.	2 years & 10,000 C.M.	3.0	3.0
2013	Soneswar P.P. Land Ordinary Clay Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}20'31.2"N -91^{0}38'46.0"E 2. 26^{0}20'26.7"N -91^{0}38'47.7"E 3. 26^{0}20'31.5"N -91^{0}38'48.4"E 4. 26^{0}20'26.9"N- 91^{0}38'49.8"E		Ordinary Clay	Jakir Hussain, Kamalpur, P.O. Baihata, Dist. Kamrup, Assam.	Abhijit Bora	20.11.22	22.12.20	24.12.2020.	2 years & 16244 C.M.	0.91	0.91
2014	Kanamakra S/G & Boulder River Mahal, Dist. Chirang, BTAD, Assam.	1. 26^{0}38'22.00"N -90^{0}34'12.20"E 2. 26^{0}38'21.90"N -90^{0}34'11.90"E 3. 26^{0}38'00.50"N -90^{0}34'18.8"E 4. 26^{0}38'00.60"N- 90^{0}34'20.30"E		Sand, Gravel & Boulder	Samlai Narzary, Porbat Jhora Village, P.O. Koilamoila, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.11.22	21.12.20	24.12.2020.	2 years & 3000 C.M. Sand, 4000, Gravel, 3000, Boulder	4.50	4.14
2017	Morabharali Earth Mining Permit Area (Plot C), Dist. Sonitpur, Assam.	1. 26^{0}37'54.10"N -92^{0}49'32.20"E 2. 26^{0}37'45.62"N -92^{0}49'38.65"E 3. 26^{0}37'47.25"N -92^{0}49'41.70"E 4. 26^{0}37'55.82"N- 92^{0}49'35.40"E		River Silt/earth	S.P. Singla Constructions Pvt. Ltd. Koliabhomora (Bhomoraguri), P.O. Koliabhomora, Dist. Sonitpur, Assam.	Abhijit Bora	27.12.22	04.01.21	06.01.2020.	2 years & 64548 C.M.	3.1164	3.1164
2018	Morabharali Earth Mining Permit Area (Plot D), Dist. Sonitpur, Assam.	1. 26^{0}38'17.42"N -92^{0}48'53.13"E 2. 26^{0}38'15.80"N -92^{0}49'00.30"E 3. 26^{0}38'11.60"N -92^{0}49'05.75"E 4. 26^{0}38'05.54"N- 92^{0}49'03.12"E		River Silt/earth	S.P. Singla Constructions Pvt. Ltd. Koliabhomora (Bhomoraguri), P.O. Koliabhomora, Dist. Sonitpur, Assam.	Abhijit Bora	27.12.22	04.01.21	06.01.2020.	2 years & 50000 C.M.	4.80	4.80

2019	Budhipara Ordinary Earth Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}06'41.9"N -90^{0}34'13.5"E 2. 26^{0}06'44.9"N -90^{0}34'13.8"E 3. 26^{0}06'42.9"N -90^{0}34'16.4"E 4. 26^{0}06'41.4"N- 90^{0}34'15.8"E		Ordinary earth	Bhairab Sutradhar, Budhipara Gaon, P.O. Agia, Dist. Goalpara, Assam.	Abhijit Bora	27.12.22	02.01.21	06.01.2020.	2 years & 9282 C.M.	0.52	0.52
2020	Jiabharali River BED Mining Permit Area, Dist. Sonitpur, Assam.	1. 26^{0}42'55.79"N -92^{0}51'07.74"E 2. 26^{0}42'55.85"N -92^{0}51'15.27"E 3. 26^{0}42'47.87"N -92^{0}51'08.14"E 4. 26^{0}42'48.28"N- 92^{0}51'15.35"E		Ordinary earth	Simplex Infrastructures Limited Napam, P.O. Napam, Dist. Sonitpur, Assam.	Abhijit Bora	27.12.22	03.01.21	06.01.2020.	2 years & 89580 C.M.	4.844	4.844
2021	Morabharali Earth Mining Permit Area (Plot-A), Dist. Sonitpur, Assam.	1. 26^{0}37'45.6"N -92^{0}49'13.0"E 2. 26^{0}37'39.9"N -92^{0}49'18.6"E 3. 26^{0}37'40.8"N -92^{0}49'20.7"E 4. 26^{0}37'46.8"N- 92^{0}49'16.3"E		River Silt/earth	S.P. Singla Constructions Pvt. Ltd. Koliabhomora (Bhomoraguri), P.O. Koliabhomora, Dist. Sonitpur, Assam.	Abhijit Bora	27.12.22	04.01.21	06.01.2020.	2 years & 38640 C.M.	1.8655	1.8655
2022	Narikuchi - Bilpar P.P. Land Ordinary Earth Mining Permit Area, Dist. Nalbari, Assam.	1. 91^{0}33'10.8"N -26^{0}27'00.1"E 2. 91^{0}33'11.2"N -26^{0}27'00.0"E 3. 91^{0}33'12.2"N -26^{0}26'58.4"E 4. 91^{0}33'11.7"N- 26^{0}26'58.2"E		Ordinary earth	Chandan Deka, Bilpar Gaon, P.O. Ghograpar, Dist. Nalbari, Assam.	Abhijit Bora	20.11.23	06.01.21	07.01.2021.	2 years & 38912 C.M.	2.18	2.18
2023	NKD - M- 16 Koupati Mining Permit Area, Dist. Darrang, Assam.	1. 26^{0}35'41.04"N -92^{0}16'21.81"E 2. 26^{0}35'38.75"N -92^{0}16'19.07"E 3. 26^{0}35'32.88"N -92^{0}16'33.58"E 4. 26^{0}35'30.57"N -92^{0}16'31.37"E		Sand	The Project Director PIU, Jica Assisted GWSP Saikia Commercial Complex, Christan Basti, P.O. Dispur, Dist. Kamrup (M), Assam.	Abhijit Bora	20.11.23	02.01.21	07.01.2021.	2 year & 59178 C.M.	0.25	0.25
2024	Kharghuli WTP Stone Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}11'57.7"N -91^{0}46'04.4"E 2. 26^{0}11'56.0"N -91^{0}46'02.4"E 3. 26^{0}11'55.5"N -91^{0}46'02.2"E 4. 26^{0}11'55.3"N -91^{0}46'01.2"E		Stone	The Project Director PIU, Jica Assisted GWSP Saikia Commercial Complex, Christan Basti, P.O. Dispur, Dist. Kamrup (M), Assam.	Abhijit Bora	20.11.22	16.12.20	07.01.2021.	1 year & 9300 C.M.	0.25	0.25
2025	Disang Deori Habi Gaon Ordinary Earth Mining Permit Area, Thowra Mouza, Dist. Sivasagar, Assam.	1. 27^{0}03'27.3"N -94^{0}41'19.4"E 2. 27^{0}03'23.9"N -94^{0}41'25.0"E 3. 27^{0}03'21.49"N -94^{0}41'17.87"E 4. 27^{0}03'17.48"N -94^{0}41'23.76"E		Ordinary earth	M/S gannon Dunkerley & CO. Ltd. Ghilaguri, P.O. Betbari, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.22	05.01.21	07.01.2021.	1 year & 15,000 C.M.	3.38	
2026	Disang River sand Mining Permit Area, Nangalamara, Dist. Sivasagar, Assam.	1. 26^{0}59'23.73"N -94^{0}46'58.80"E 2. 26^{0}59'24.26"N -94^{0}46'59.21"E 3. 26^{0}59'23.46"N -94^{0}46'59.92"E 4. 26^{0}59'24.09"N -94^{0}47'0.23"E		Sand	Sri Sunmoni Buragohain, Kakojan Gohain Gaon, P.O. Dhitaipukhuri, P.S. Cherekapar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	20.11.22	01.01.21	07.01.2021.	1 year & 220 C.M.	0.10	
2027	Sandhali Village Patta Land Ordinary Earth Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}26'10.2"N -91^{0}18'40.1"E 2. 26^{0}26'10.1"N -91^{0}18'36.7"E 3. 26^{0}26'10.0"N -91^{0}18'35.9"E 4. 26^{0}26'14.0"N -91^{0}18'36.2"E		Ordinary earth	Sri Babul Nath, Police Line, Tezpur, P.O. Tezpur, P.S. Tezpur, Sonitpur - 784001.	Prabal Kumar Goswami	20.11.23	01.01.21	08.01.2021.	2 year & 52,000 C.M.	3.4249	
2028	Dawkijhar Village Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}29'77"N -90^{0}39'31"E		Earth	M/s BKSONS Infrastructure Pvt. Ltd. Bee Kay Tower, Ganeshguri, Guwahati-781006.	Prabal Kumar Goswami	20.11.23	01.01.21	08.01.2021.	2 year & 17,850 C.M.	1.00	
2029	M/S TBI Bricks Industry Mining Permit Area, for Brick Kiln Earth, Dist. Kamrup, Assam.	1. 26^{0}06'44.3"N -91^{0}27'22.7"E 2. 26^{0}06'45.5"N -91^{0}27'22.9"E 3. 26^{0}06'44.68"N -91^{0}27'19.17"E 4. 26^{0}06'45.2"N -91^{0}27'18.5"E		Brick Kiln Earth	M/S TBI Bricks Industry, Proprietor: Sri Paresh Kalita, Vill. Nahira, P.O. Nahira, Dist. Kamrup, Assam.	Rupam Das	20.11.23	06.01.21	08.01.2021.	2 year & 14928 C.M.	0.8364	0.8364
2030	Morabharali Earth Mining Permit Area (Plot B), Dist. Sonitpur, Assam.	1. 26^{0}37'55.76"N -92^{0}49'22.18"E 2. 26^{0}37'53.25"N -92^{0}49'24.13"E 3. 26^{0}37'57.88"N -92^{0}49'31.66"E 4. 26^{0}38'0.59"N -92^{0}49'29.72"E		river silt/ earth	S.P. Singla Constructions Pvt. Ltd. Koliabhomora (Bhomoraguri), P.O. Koliabhomora, Dist. Sonitpur, Assam.	Abhijit Bora	20.12.23	04.01.21	08.01.2021.	2 year & 50904 C.M.	2.4576	2.4576
2031	Krishnanagar Pt - I Patta Land Ordinary Earth Mining Permit Area, Dist. Karimganj, Assam.	1. 24^{0}48'28.20"N -92^{0}20'07.30"E 2. 24^{0}48'26.10"N -92^{0}20'10.80"E 3. 24^{0}48'25.10"N -92^{0}20'10.60"E 4. 24^{0}48'24.90"N- 92^{0}20'07.50"E		Ordinary Earth	Md. Humayun Alamgir Choudhury, Ward No. -2, BSF Camp Road, P.O. Settlement Road, Karimganj.	Prabal Kumar Goswami	20.12.23	01.01.21	08.01.2021.	2 years & 1,06,816 C.M.	1.368	

2032	Chukrungbari Village Patta Land Ordinary Earth Mining Permit Area, Dist. Baksa (BTR), Assam.	1. 26^{0}34'33.80"N -91^{0}53'13.30"E 2. 26^{0}34'25.10"N -91^{0}53'13.50"E 3. 26^{0}34'24.20"N -91^{0}53'19.30"E 4. 26^{0}34'39.90"N- 91^{0}53'19.40"E		Ordinary Earth	M/S Dilip Kumar Saha, Babupara, Alipur Duar, West Bengal.	Prabal Kumar Goswami	20.12.23	01.01.21	08.01.2021.	2 years & 71,398 C.M.	4.00	
2033	Dakhinpat Satra Ordinary Earth Mining Permit Area, Dist. Majuli, Assam.	1. 26^{0}55'20.85"N -94^{0}14'37.13"E 2. 26^{0}55'29.50"N -94^{0}14'44.97"E 3. 26^{0}55'23.93"N -94^{0}14'48.29"E 4. 26^{0}55'18.77"N- 94^{0}14'43.12"E		Ordinary Earth	Addl. Deputy Commissioner (DEV.) Cum Member Secy. CSR Project Implementation Committee O/o The Deputy Commissioner, Majuli, P.O. Garamur, Dist. Majuli, Assam.	Abhijit Bora	20.12.23	09.01.21	18.01.2021.	2 years & 86750 C.M.	4.86	4.86
2034	Champa S/G River Mahal No.3 for Sand and Gravel, Dist. Chirang, BTAD, Assam.	1. 26^{0}38'02.3"N -90^{0}39'26.4"E 2. 26^{0}38'15.5"N -90^{0}39'34.9"E 3. 26^{0}38'16.8"N -90^{0}39'32.3"E 4. 26^{0}38'03.8"N- 90^{0}39'24.6"E		Sand & Gravel	Phanendra Brahma, Tirimari Village, P.O. Fulguri, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.12.23	10.01.21	18.01.2021.	2 years & 4,000 C.M. Sand, 6,000 Gravel,	3.50	3.35
2035	Aie Ghat S/Griver Mahal for Sand and Gravel, Dist. Chirang BTAD, Assam.	1. 90^{0}33'51.31"N -26^{0}33'40.37"E 2. 90^{0}34'37.50"N -26^{0}33'45.06"E 3. 90^{0}34'51.31"N -26^{0}33'40.37"E 4. 90^{0}34'49.27"N- 26^{0}33'35.45"E		Sand & Gravel	Shyam Kumar Brahma,Vill. Swmdwn Nagar, P.O. Chapaguri, Pin. 783385, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.12.23	10.01.21	18.01.2021.	2 years & 5,000 C.M. Sand, 5,000 Gravel,	5.00	5.00
2036	Haropara Ordinary Clay Mining Permit Area for Ordinary Clay, Dist. Kamrup, Assam.	1. 26^{0}03'27.4"N -91^{0}28'29.6"E 2. 26^{0}03'25.3"N -91^{0}28'29.5"E 3. 26^{0}03'25.6"N -91^{0}28'30.6"E 4. 26^{0}03'27.1"N- 91^{0}28'32.1"E		Ordinary Clay	Sri Sahanur Ali, Vill. Haligaon, P.O. Bijoynagar, Dist. Kamrup, Assam.	Rupam Das	20.12.23	11.01.21	18.01.2021.	2 years & 12825 C.M.	0.9901	0.9901
2037	Amtola Gobindapur Village Patta Land Ordinary Earth Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}11'01.7"N -90^{0}35'14.1"E 2. 26^{0}11'00.7"N -90^{0}35'13.2"E 3. 26^{0}11'01.2"N -90^{0}35'12.2"E 4. 26^{0}11'02.0"N- 90^{0}35'12.1"E		Ordinary Earth	Shahi Md. Karim, Govt. Registered Contractor of NF Railway , Nayapara (Opp.P.R. Govt. School) Goalpara.	Prabal Kumar Goswami	20.12.23	03.01.21	18.01.2021.	2 years & 3.000 C.M.	0.2423	
2038	Moran Gaon Brick Earth Mining Permit Area for Tata Brick, Dist. Biswanath, Assam.	1. 26^{0}50'21.18"N -93^{0}18'23.89"E 2. 26^{0}50'21.06"N -93^{0}18'25.24"E 3. 26^{0}50'19.10"N -93^{0}18'24.99"E 4. 26^{0}50'19.20"N- 93^{0}18'23.83"E		Brick Industry	Md. Aarif Seikh, M/S Tata Brick, Moran Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	11.01.21	18.01.2021.	2 years & 3.000 C.M.	0.21	
2039	Moran Gaon Village Brick Earth Mining Permit Area for KKB (A) Brick Industry, Dist. Biswanath, Assam.	1. 26^{0}50'15.63"N -93^{0}18'40.44"E 2. 26^{0}50'15.51"N -93^{0}18'43.04"E 3. 26^{0}50'14.52"N -93^{0}18'42.99"E 4. 26^{0}50'14.70"N- 93^{0}18'40.09"E		Brick Industry	Md. Sahjahan Khan, M/S KKB (A) Brick Industry, Morangaon, Mouza: Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	11.01.21	18.01.2021.	2 years & 3.000 C.M.	0.23	
2040	2 No.Borgang Gaon Brick Earth Mining Permit Area For Maa Brick Industry - 1, Dist. Biswanath, Assam.	1. 26^{0}50'42.07"N -93^{0}18'37.18"E 2. 26^{0}50'41.85"N -93^{0}18'38.22"E 3. 26^{0}50'39.61"N -93^{0}18'37.47"E 4. 26^{0}50'39.86"N- 93^{0}18'36.57"E		Brick Industry	Md. Ayab Khan, M/S Maa Brick Industry - 1, 2 No. Borgang Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	01.01.21	20.01.2021.	2 years & 3000 C.M.	0.20	
2041	Pacharia Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'21.7"N -91^{0}39'04.2"E 2. 26^{0}14'22.0"N -91^{0}39'05.6"E 3. 26^{0}14'19.9"N -91^{0}39'06.9"E 4. 26^{0}14'19.4"N- 91^{0}39'05.4"E		Ordinary Earth	Anjan Jyoti Baishya Pacharia, P.O. Pacharia, Dist. kamrup, Assam.	Abhijit Bora	20.12.23	12.01.21	20.01.2021.	2 years & 8000 C.M.	0.3151	0.3151
2042	Brick Earth Mining Permit Area For IBI - 1 Brick Industry at Borgaon Grant No. Rongagorah 254/421, Dist. Biswanath, Assam.	1. 26^{0}50'32.12"N -93^{0}18'07.94"E 2. 26^{0}50'31.92"N -93^{0}18'09.89"E 3. 26^{0}50'30.37"N -93^{0}18'09.79"E 4. 26^{0}50'30.53"N- 93^{0}18'08.05"E		Brick Industry	Md. Abdul Rahman Seikh, M/S IBI - 1 Brick Industry, Mouza: Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	25.01.21	20.01.2021.	2 years & 3000 C.M.	0.15	
2043	Sila P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'49.7"N -91^{0}41'39.5"E 2. 26^{0}14'48.6"N -91^{0}41'38.4"E 3. 26^{0}14'48.8"N -91^{0}41'36.4"E 4. 26^{0}14'47.8"N- 91^{0}41'35.6"E		Ordinary Earth	Jitu Boro, Sila Gaon, P.O. Changsari, Dist. kamrup, Assam.	Abhijit Bora	20.12.23	12.01.21	20.01.2021.	2 years & 50,000 C.M.	0.9383	0.9383

2044	Champa S/G River Mahal No.2 for Sand and Gravel, Dist. Chirang, BTAD, Assam.	1. 90°22'11.98"N -26°32'38.54"E 2. 90°22'11.52"N -26°32'34.92"E 3. 90°22'35.56"N -26°32'40.77"E 4. 90°22'37.23"N- 26°32'37.36"E		Sand & Gravel	Kabul Basumatary, Syamthaibari Village, P.O. Gurubhasa, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.12.23	10.01.21	20.01.2021.	2 years & 4000 C.M. sand & 6000 Gravel	2.50	2.15
2045	Champa S/G River Mahal No.4 for Sand and Gravel, Dist. Chirang, BTAD, Assam.	1. 26°28'18.5"N -90°24'05.5"E 2. 26°28'10.9"N -90°24'07.2"E 3. 26°28'18.9"N -90°24'09.7"E 4. 26°28'10.8"N- 90°24'13.0"E		Sand & Gravel	Anil Basumatary, Basugaon Ward No.3, P.O. Basugaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.12.23	10.01.21	20.01.2021.	2 years & 10000 C.M. sand & 6000 Gravel	3.50	2.7
2046	Champa S/G River Mahal No.5 for Sand and Gravel, Dist. Chirang, BTAD, Assam.	1. 26°34'37.1"N -90°21'35.4"E 2. 26°34'34.3"N -90°21'46.9"E 3. 26°34'37.0"N -90°21'50.7"E 4. 26°34'40.7"N- 90°21'38.3"E		Sand & Gravel	Narza Basumatary, Vill. North Simlaguri, P.O. Garubhasa, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.12.23	11.01.21	25.01.2021.	2 years & 4000 C.M. sand & 6000 Gravel	4.5	3.32
2047	Morabharali River sand Mining Permit Area, Dist. Sonitpur, Assam.	1. 26°37'54.31"N -92°49'5.84"E 2. 26°37'55.94"N -92°49'9.54"E 3. 26°37'58.28"N -92°49'8.02"E 4. 26°37'56.59"N- 92°49'4.30"E		Sand	M/S Gammon Engineers & Contractors Pvt. Ltd. Vill. Bhurbandha, P.O. Borghuli, Dist. Nagaon, Assam.	Abhijit Bora	20.12.23	11.01.21	25.01.2021.	2 years & 8000 C.M.	0.88	0.88
2048	Bejeni N.C. Village Patta Land Stone Quarry, Dist. Kamrup (M), Assam.	1. 26°10'48.940"N -92°00'44.720"E 2. 26°10'47.340"N -92°00'44.970"E 3. 26°10'46.000"N -92°00'44.340"E 4. 26°10'44.960"N- 92°00'43.710"E		Earth	Sri Jiten Rabha, Bejeni NC Village, P.O. Hohora, Mouza: Sonapur, Kamrup (M).	Prabal Kumar Goswami	20.12.23	30.10.20	25.01.2021.	2 years & 1,000 C.M.	0.82	
2049	Lokso Tokbi Gaon (Parakhowa) P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26°12'43.1"N -92°56'40.6"E 2. 26°12'42.7"N -92°56'43.7"E 3. 26°12'45.4"N -92°56'46.3"E 4. 26°12'44.2"N- 92°56'40.1"E		Stone	Ranjan Bey, Den Gaon, P.O. Duarbamuni (Dengaon), Dist. Karbi Anglong, Assam.	Abhijit Bora	20.12.24	23.01.21	27.01.2021.	3 years & 6,000 C.M.	2.67	0.72
2050	Ghuronia Ranghang Pahar Stone Permit Area, Dist. Nagaon, Assam.	1. 26°22'26.07"N -92°54'34.11"E 2. 26°22'24.52"N -92°54'34.33"E 3. 26°22'19.93"N -92°54'28.08"E 4. 26°22'21.77"N- 92°54'24.82"E		Stone & GSB	M/S GS-SBP-BIPL (JV), 04, Antara Tower, Danish Road, Pan Bazar, P.O. Platan Bazar, Ghy.-781001, Assam.	Abhijit Bora	20.12.23	21.01.21	27.01.2021.	2 years & 52,000 C.M. Stone & 30,000 GSB	2.2	1.78
2051	Fulkumari Ordinary Earth Mining Permit Area, Dist. Dhubi, Assam.	1. 26°06'15.4"N -89°57'15.2"E 2. 26°06'12.3"N -89°57'11.9"E 3. 26°06'11.8"N -89°57'12.5"E 4. 26°06'15.3"N- 89°57'15.5"E		Ordinary Earth	Mahmuda Khatun, Fulkumari Gaon, P.O. Khudimari, Dist. Dhubri, Assam.	Abhijit Bora	20.12.23	21.01.21	27.01.2021.	2 years & 6766 C.M.	0.379	0.379
2052	JD - Jhanji Tamulichiga Bonai Mining Contract Area for Sand, (Bonai Area), Dist. Jorhat, Assam.	1. 26°52'58.85"N -94°27'02.52"E 2. 26°52'52.37"N -94°27'00.41"E 3. 26°52'59.32"N -94°27'04.32"E 4. 26°52'51.73"N- 94°27'01.58"E		Sand	Sri Pulin Mahanta, M/S Sivam Travel Agency, Solicitor Road, Jorhat, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.12.23	20.01.21	27.01.2021.	2 years & 15,000 C.M.	0.1722	0.1722
2053	Mairapur P.P. Land Earth Mining Permit Area, Dist. kamrup, Assam.	1. 91°33'48.293"N -26°01'15.419"E 2. 91°33'46.620"N -26°01'15.428"E 3. 91°33'45.722"N -26°01'14.263"E 4. 91°33'45.785"N- 26°01'12.567"E		Ordinary Earth	Barnida Sangma, Moirapur Gaon, P.O. Rani, Dist. Kamrup, Assam.	Abhijit Bora	20.12.23	21.01.21	27.01.2021.	2 years & 7844 C.M.	0.1722	0.1722
2054	Uttamji No.1 Ordinary Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26°10'23.8"N -93°09'21.1"E 2. 26°10'24.6"N -93°09'16.7"E 3. 26°10'19.3"N -93°09'16.8"E 4. 26°10'20.1"N- 93°09'21.1"E		Ordinary Earth	Skylark Infra Engineering Pvt. Ltd., 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi- 110010.	Abhijit Bora	20.12.23	21.01.21	27.01.2021.	2 years & 40,000 C.M.	2.0	1.67
2055	Natun Basti Village Patta Land Ordinary Earth Mining Permit Area, Dist. Goalpare, Assam.	1. 26°11'33.900"N -90°35'25.200"E 2. 26°11'35.600"N -90°35'24.000"E 3. 26°11'33.010"N -90°35'18.577"E 4. 26°11'31.176"N- 90°35'19.837"E		Ordinary Earth	Md. Wazed Ali, Vill. Hurkakuchi, Pancharatna, Mouza: Balijana, Goalpara.	Prabal Kumar Goswami	20.12.23	21.01.21	27.01.2021.	2 years & 10,500 C.M.	1.00	
2056	Brick Earth Mining Permit Area For Das Brick Industry (DBI) at Bijulijaroni Village, Dist. Biswanath, Assam.	1. 26°49'07.91"N -93°19'49.21"E 2. 26°49'07.93"N -93°19'50.82"E 3. 26°49'06.45"N -93°19'50.84"E 4. 26°49'06.32"N- 93°19'48.99"E		Brick Industry	Sri Subroto Das, M/S DBI Brick Industries, Bijulijaroni, Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	21.01.21	27.01.2021.	2 years & 3000 C.M.	0.23	

2057	Brick Earth Mining Permit Area For Noor Brick Industry - 1 at Kasomari Village, Dist. Biswanath, Assam.	1. 26^{0}49'34.23"N -93^{0}20'20.43"E 2. 26^{0}49'33.11"N -93^{0}20'21.99"E 3. 26^{0}49'32.54"N -93^{0}20'21.17"E 4. 26^{0}49'33.67"N- 93^{0}20'19.67"E		Brick Industry	Md. Abdul Sattar, M/S NBI-1 Brick Industry, Serelia, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	25.01.21	27.01.2021.	2 years & 2,678 C.M.	0.15	
2058	Loksho Tokbi Gaon P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}13'05.5"N -92^{0}56'18.0"E 2. 26^{0}13'09.2"N -92^{0}56'19.0"E 3. 26^{0}13'08.0"N -92^{0}56'14.3"E 4. 26^{0}13'05.8"N- 92^{0}56'14.0"E		Stone	Skylark Infra Engineering Pvt. Ltd., 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi- 110010.	Abhijit Bora	27.12.23	21.01.21	28.01.2021.	2 years & 30,000 C.M.	1.6	1.07
2059	Bokial River Stone Quarry, Dist. Golaghat, Assam.	1. 26^{0}29'28.30"N -93^{0}46'23.00"E 2. 26^{0}29'53.10"N -93^{0}46'14.20"E		River Stone Quarry	Sri Ruhini Kr. Gogoi, Koruka Gaon, Rongajan, P.O. Morangi, P.S. Golaghat, Dist. Golaghat, Assam.	Tasaduk Ariful Hussan	25.11.24	02.12.20	07.12.2020.	4 years & 20,000 C.M.	4.0	
2059 (A)	Brick Earth Mining Permit Area for MBI Brick Industry at Moran Gaon, Dist. Biswanath, Assam.	1. 26^{0}50'16.39"N -93^{0}18'22.40"E 2. 26^{0}50'16.14"N -93^{0}18'25.24"E 3. 26^{0}50'15.59"N -93^{0}18'25.44"E 4. 26^{0}50'15.29"N- 93^{0}18'22.71"E		Brick Industry	Md. Mustakim Ansari, M/S MBI Brick Industry, Maran Gaon, Dist. Biswanath	Prabal Kumar Goswami	20.11.22	20.01.21	29.01.2021.	2 years & 2856 C.M.	0.20	
2060	JD - Jhanji Tamulichiga Bonai Mining Contract Area for Sand, (Tamulichiga Area), Dist. Jorhat, Assam.	1. 26^{0}52'55.27"N -94^{0}29'23.01"E 2. 26^{0}52'50.84"N -94^{0}29'33.49"E 3. 26^{0}52'58.08"N -94^{0}29'22.45"E 4. 26^{0}52'51.56"N- 94^{0}29'35.58"E		Sand	Sri Pulin Mahanta, M/S Sivam Travel Agency, Solicitor Road, Jorhat, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	25.11.23	20.01.21	28.01.2021.	2 years & 15,000 C.M.	2.33	
2061	Maliata Earth Mining Permit Area, Dist. kamrup, Assam.	1. 91^{0}32'33.532"N -26^{0}04'7.580"E 2. 91^{0}32'33.105"N -26^{0}04'6.969"E 3. 91^{0}32'34.411"N -26^{0}04'6.534"E 4. 91^{0}32'34.733"N- 26^{0}04'6.850"E		Ordinary Earth	Anil Das, Mirza, P.O. Mirza, Dist. Kamrup, Assam.	Abhijit Bora	20.12.23	23.01.21	28.01.2021.	2 years & 6540 C.M.	0.067	0.067
2063	Amranga Earth Mining Permit Area, Dist. kamrup, Assam.	1. 26^{0}02'23.307"N -91^{0}31'17.815"E 2. 26^{0}02'26.577"N -91^{0}31'18.642"E 3. 26^{0}02'26.673"N -91^{0}31'17.626"E 4. 26^{0}02'23.551"N- 91^{0}31'17.132"E		Ordinary Earth	Anil Das, Mirza, P.O. Mirza, Dist. Kamrup, Assam.	Abhijit Bora	20.12.23	23.01.21	29.01.2021.	2 years & 11256 C.M.	0.64	0.173
2064	Parlli Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.	1. 91^{0}33'43.866"N -26^{0}06'45.701"E 2. 91^{0}33'43.432"N -26^{0}06'42.000"E 3. 91^{0}33'41.701"N -26^{0}06'42.109"E 4. 91^{0}33'42.095"N- 26^{0}06'45.660"E		Ordinary Earth	Nirmala Sarma, Jyotikuchi, P.O. Ambari, Dist. Kamrup (M), Assam.	Abhijit Bora	20.12.23	23.01.21	29.01.2021.	2 years & 11,000 C.M.	0.757	0.757
2065	Budhipara Village Patta Land Ordinary Earth Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}06'43.200"N -90^{0}34'00.800"E 2. 26^{0}06'44.078"N -90^{0}33'58.400"E 3. 26^{0}06'41.300"N -90^{0}33'57.200"E 4. 26^{0}06'40.500"N- 90^{0}33'59.900"E		Ordinary Earth	Sri Debajit Sutradhar, Vill. Budhipara, P.O. Agia, Dist. Goalpara, Assam.	Prabal Kumar Goswami	20.12.23	25.01.21	30.01.2021.	2 years & 7,500 C.M.	0.67	
2066	Sukan Suti Village Brick Earth Mining Permit Area for Hasina Brick Industry (HBI), Dist. Biswanath, Assam.	1. 26^{0}50'08.53"N -93^{0}18'05.38"E 2. 26^{0}50'08.61"N -93^{0}18'07.33"E 3. 26^{0}50'07.23"N -93^{0}18'07.03"E 4. 26^{0}50'07.17"N- 93^{0}18'05.17"E		Brick Industry	Md. Ali Sekh, M/S HBI Brick Industry, Sukan Suti, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	29.01.21	03.02.2021.	2 years & 3,000 C.M.	0.23	
2067	Brick Earth Mining Permit Area for SM Brick Industry at Moran Gaon, Dist. Biswanath, Assam.	1. 26^{0}50'08.99"N -93^{0}18'23.24"E 2. 26^{0}50'08.80"N -93^{0}18'25.32"E 3. 26^{0}50'07.44"N -93^{0}18'25.00"E 4. 26^{0}50'07.61"N- 93^{0}18'23.06"E		Brick Industry	Md. Mubarak Hussain, M/S SM Brick Industry, Moran Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	29.01.21	03.02.2021.	2 years & 3,000 C.M.	0.25	
2068	Makri Village Patta Land Ordinary Earth Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}09'45.3"N -90^{0}32'45.0"E 2. 26^{0}09'44.3"N -90^{0}32'46.8"E 3. 26^{0}09'43.0"N -90^{0}32'45.9"E 4. 26^{0}09'43.4"N- 90^{0}32'43.4"E		Ordinary Earth	Sri Kamala Kanta Rabha, Vill. Makri, P.O. Dakurbhita, Dist. Goalpara, Assam.	Prabal Kumar Goswami	20.12.23	29.01.21	03.02.2021.	2 years & 10,476 C.M.	0.322	
2069	Patta Land Ordinary Earth Mining Permit Area at Dakurbhita Vikkage, Dist. Goalpara, Assam.	1. 26^{0}09'40.3"N -90^{0}33'26.8"E 2. 26^{0}09'43.4"N -90^{0}33'27.5"E 3. 26^{0}09'43.1"N -90^{0}33'30.2"E 4. 26^{0}09'39.4"N- 90^{0}33'28.8"E		Ordinary Earth	Sri Amrit Ray, Vill. Dakurbhita, P.O. Dakurbhita, Dist. Goalpara, Assam.	Prabal Kumar Goswami	20.12.23	29.01.21	03.02.2021.	2 years & 9,640 C.M.	0.54	

2070	Patta Land Ordinary Earth Mining Permit Area at Kumripara, Khutamari Village, Dist. Golaghat, Assam.	1. 26^{0}11'37.5"N -90^{0}32'58.5"E 2. 26^{0}11'40.4"N -90^{0}33'00.2"E 3. 26^{0}11'46.4"N -90^{0}32'58.2"E 4. 26^{0}11'38.0"N- 90^{0}32'57.5"E		Ordinary Earth	Md. Samsul Alom, Vill. Kumripara, Khutamari, P.O. Dariduri, Dist. Goalpara.	Prabal Kumar Goswami	20.12.23	29.01.21	03.02.2021.	2 years & 41,774 C.M.	1.07	
2071	Patta Land Ordinary Earth Mining Permit Area Near Natun Basti Village, Dist. Golaghat, Assam.	1. 26^{0}11'25.2"N -90^{0}35'27.4"E 2. 26^{0}11'24.4"N -90^{0}35'29.6"E 3. 26^{0}11'26.5"N -90^{0}35'28.0"E 4. 26^{0}11'28.0"N- 90^{0}35'30.0"E		Ordinary Earth	Md. Saddam Hussain, Vill. Hurkakuchi, P.O. Gobindapur, Mouza: Balijan, Goalpara.	Prabal Kumar Goswami	20.12.23	30.01.21	03.02.2021.	2 years & 9,640 C.M.	0.54	
2072	Tamakubari Part II Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}12'30.10"N -90^{0}08'24.13"E 2. 26^{0}12'24.11"N -90^{0}08'27.66"E 3. 26^{0}12'23.08"N -90^{0}08'24.80"E 4. 26^{0}12'28.07"N- 90^{0}08'23.42"E		Ordinary Earth	Salimuddin Ali, Khoraghat, P.O. Bogribari, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	20.12.23	30.01.21	03.02.2021.	2 years & 20706 C.M.	1.7	1.16
2073	Bishubasra Minor Mineral Concession Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}13'48.05"N -90^{0}06'59.29"E 2. 26^{0}13'50.80"N -90^{0}07'7.50"E 3. 26^{0}13'44.08"N -90^{0}07'0.73"E 4. 26^{0}13'47.92"N- 90^{0}07'8.88"E		Ordinary Earth	Azizur Rahman, Bilasipara, P.O. Bilasipara, Dist. Dhubri, Assam.	Abhijit Bora	20.12.23	30.01.21	03.02.2021.	2 years & 21000 C.M.	4.87	4.87
2075	Niz- Bogai Ordinary Clay Mining Permit Area for Ordinary Clay, Dist. Kamrup, Assam.	1. 26^{0}00'43.6"N -91^{0}18'25.4"E 2. 26^{0}00'43.9"N -91^{0}18'27.5"E 3. 26^{0}00'41.9"N -91^{0}18'27.7"E 4. 26^{0}00'41.4"N- 91^{0}18'26.9"E		Ordinary Clay	Sri Biswajit Das, Vill. Choudhurypara, P.O. Chhaygaon, Dist. Kamrup, Assam.	Rupam Das	30.01.23	30.02.21	04.02.2021.	2 years & 13590 C.M.	0.7613	0.7613
2076	Sand, Gravel And Boulder Mining Permit Area At Borgang River BED, Dist. Biswanath, Assam.	1. 26^{0}54'00.90"N -93^{0}13'27.42"E 2. 26^{0}54'05.21"N -93^{0}13'37.55"E 3. 26^{0}54'00.17"N -93^{0}13'38.87"E 4. 26^{0}53'56.54"N- 93^{0}13'29.85"E		Sand, Gravel & Boulder	M/S Ramky - Tk (JV), ward No. 6, First Floor, Super Market, Gohpur - 784166, Biswanath.	Prabal Kumar Goswami	30.01.23	30.02.21	04.02.2021.	2 years & 50,000 C.M.	4.50	
2077	Dakuapara Ordinary Clay Mining Permit Area for Ordinary Clay, Dist. Kamrup, Assam.	1. 26^{0}00'31.3"N -91^{0}23'21.2"E 2. 26^{0}00'29.8"N -91^{0}23'22.1"E 3. 26^{0}00'31.5"N -91^{0}23'26.4"E 4. 26^{0}00'29.7"N- 91^{0}23'27.3"E		Ordinary Clay	Sri Baneswar Das, Vill. Majpara, P.O. Chhaygaon, Dist. Kamrup, Assam.	Rupam Das	30.01.23	30.02.21	04.02.2021.	2 years & 29496 C.M.	1.6524	1.6524
2078	Kamaljari Village Patta Land sand Mining Area, Dist. Kamrup (M), Assam.	1. 26^{0}05'10.500"N -91^{0}56'31.400"E 2. 26^{0}05'06.700"N -91^{0}56'31.900"E 3. 26^{0}05'06.500"N -91^{0}56'29.000"E 4. 26^{0}05'10.500"N- 91^{0}56'28.700"E		Sand	Sri Dimbeswar Koch, Vill. Kamalajari, Mouza: Sonapur, Dist. Kamrup, (M), Assam.	Prabal Kumar Goswami	30.01.23	04.02.21	04.02.2021.	2 years & 14,332 C.M.	0.803	
2079	Patta Land Sand Mining Area At Sonaigaon Village, Dist. Kamrup (M), Assam.	1. 26^{0}04'34.900"N -91^{0}55'30.100"E 2. 26^{0}04'34.600"N -91^{0}55'33.700"E 3. 26^{0}04'38.100"N -91^{0}55'35.200"E 4. 26^{0}04'39.400"N- 91^{0}55'35.200"E		Sand	Sri Jaladha Mikir, Vill. Sonaigaon, Mouza: Sonapur, Dist. Kamrup, (M), Assam.	Prabal Kumar Goswami	30.01.23	04.02.21	05.02.2021.	2 years & 54,658 C.M.	1.4	
2080	Morangaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'11.78"N -93^{0}18'31.25"E 2. 26^{0}50'11.64"N -93^{0}18'33.47"E 3. 26^{0}50'10.53"N -93^{0}18'33.23"E 4. 26^{0}50'10.79"N- 93^{0}18'31.13"E		Brick Earth	Arif Sheikh, (Proprietor: M/S Yasin Brick Industry), Morangaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	01.02.21	09.02.2021.	2 years & 3000 C.M.	0.20	0.20
2081	Morangaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'15.10"N -93^{0}18'11.39"E 2. 26^{0}50'15.09"N -93^{0}18'13.38"E 3. 26^{0}50'13.86"N -93^{0}18'13.38"E 4. 26^{0}50'13.92"N- 93^{0}18'11.46"E		Brick Earth	Mukesh Sah, (Proprietor: M/S Satrughan Brick Industry), Morangaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	01.02.21	09.02.2021.	2 years & 3000 C.M.	0.20	0.20
2082	Kulaguri Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'34.89"N -93^{0}21'40.23"E 2. 26^{0}50'34.92"N -93^{0}21'41.87"E 3. 26^{0}50'33.14"N -93^{0}21'41.71"E 4. 26^{0}50'33.11"N- 93^{0}21'40.11"E		Brick Earth	Pankaj Kumar Baruah, (Proprietor: M/S PND Brick Industry), Kulaguri, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	01.02.21	09.02.2021.	2 years & 3000 C.M.	0.25	0.25

2083	Brick Earth Mining Permit Area for Imrana Brick Industry (IBI) at Borgang Grant No. Rongagorah 254/421, Dist. Biswanath, Assam.	1. 26^{0}50'35.53"N -93^{0}18'08.86"E 2. 26^{0}50'35.37"N -93^{0}18'10.06"E 3. 26^{0}50'33.45"N -93^{0}18'10.11"E 4. 26^{0}50'33.55"N- 93^{0}18'08.97"E		Brick Earth	Md. Abdul Rahman Seikh, M/S Imrana Brick Industry (IBI), Mouza: Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.12.23	01.02.21	09.02.2021.	2 years & 3000 C.M.	0.20	0.20
2086	Kanaighat Sand Mahal No.2/1 at Kalioni River BED, Dist. Golaghat, Assam.	1. 26^{0}36'10.86"N -93^{0}45'39.18"E 2. 26^{0}36'10.44"N -93^{0}45'37.92"E 3. 26^{0}35'51.00"N -93^{0}45'24.30"E 4. 26^{0}35'50.07"N- 93^{0}45'25.44"E		Sand	Sri Partha Protim Borah, Vill. Jonaki Nagar, Golaghat.	Prabal Kumar Goswami	20.01.23	11.02.21	11.02.2021.	2 years & 1,125 C.M.	3.6	
2087	Bijuli Jaroni Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'20.62"N -93^{0}19'58.19"E 2. 26^{0}49'19.19"N -93^{0}20'0.74"E 3. 26^{0}49'17.41"N -93^{0}19'59.69"E 4. 26^{0}49'18.74"N- 93^{0}19'57.30"E		Brick Earth	Dinesh Das, (Proprietor: M/S JMK Brick Field), Bijuli Jaroni Gaon, P.O. Serelia, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	09.02.21	12.02.2021.	2 years & 3000 C.M.	0.50	0.50
2088	Dhullie Kherbari Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'11.14"N -93^{0}05'31.53"E 2. 26^{0}49'11.54"N -93^{0}05'33.62"E 3. 26^{0}49'9.91"N -93^{0}05'33.34"E 4. 26^{0}49'9.81"N- 93^{0}05'31.51"E		Brick Earth	Utpal Khound, (Proprietor: M/S Biswanath Brick Field), Vill. Dullie Kherbari, P.O. Dullie, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	09.02.21	12.02.2021.	2 years & 3000 C.M.	0.25	0.25
2089	Dhullie Mora Derring Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'4.29"N -93^{0}05'37.61"E 2. 26^{0}49'4.80"N -93^{0}05'40.00"E 3. 26^{0}49'3.50"N -93^{0}05'40.11"E 4. 26^{0}49'2.89"N- 93^{0}05'37.90"E		Brick Earth	Suresh Sharma, (Proprietor: M/S Kamal Brick Industry), Vill. Dullie Kherbari, P.O. Dullie, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	09.02.21	12.02.2021.	2 years & 3000 C.M.	0.28	0.28
2090	Morangaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'18.74"N -93^{0}18'45.39"E 2. 26^{0}49'17.86"N -93^{0}18'47.62"E 3. 26^{0}49'16.68"N -93^{0}18'47.19"E 4. 26^{0}49'16.98"N- 93^{0}18'45.88"E		Brick Earth	Anjan Chowdhury, (Proprietor: M/S BRC Brick Industry), Morangaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	10.01.23	08.02.21	12.02.2021.	2 years & 3000 C.M.	0.22	0.22
2091	Kulaguri Pathar Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'42.51"N -93^{0}21'53.18"E 2. 26^{0}50'42.34"N -93^{0}21'54.55"E 3. 26^{0}50'40.68"N -93^{0}21'54.32"E 4. 26^{0}50'40.83"N- 93^{0}21'52.99"E		Brick Earth	Nabi Hussain, (Proprietor: M/S Nabi Hussain Bricks), Kulaguri Pathar, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	01.02.21	12.02.2021.	2 years & 3000 C.M.	0.20	0.20
2092	Ketela Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'29.90"N -93^{0}18'27.75"E 2. 26^{0}50'30.34"N -93^{0}18'29.22"E 3. 26^{0}50'28.10"N -93^{0}18'30.20"E 4. 26^{0}50'27.71"N- 93^{0}18'28.77"E		Brick earth	Pankaj Sah, (Proprietor: M/S Satrughan Brick Industry 1), Ketelagaon, P.O. Borgang, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	01.02.21	12.02.2021.	2 years & 3000 C.M.	0.31	0.31
2093	Bhimdanga Khelmati Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}48'18.92"N -93^{0}19'31.72"E 2. 26^{0}48'19.55"N -93^{0}19'34.26"E 3. 26^{0}48'18.54"N -93^{0}19'34.50"E 4. 26^{0}48'18.00"N- 93^{0}19'32.14"E		Brick earth	Gita Dutta, (Proprietor: M/S Maa Kalyani Bricks 1) Bhimdanga Khelmati, P.O. Borgang, Dist. Biswanath, Assam.	Abhijit Bora	20.12.23	01.02.21	12.02.2021.	2 years & 3000 C.M.	0.22	0.22
2094	Dahalapara (Bhulukuduba) Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26^{0}28'41.26"N -90^{0}50'17.89"E 2. 26^{0}28'34.82"N -90^{0}50'21.64"E 3. 26^{0}28'41.70"N -90^{0}50'25.69"E 4. 26^{0}28'36.12"N- 90^{0}50'28.40"E		Ordinary Earth	Sri Dilip Kumar Saha, Dist. Barpeta, Assam.	Prabal Kumar Goswami	20.12.23	11.02.21	12.02.2021.	2 years & 1,00,000 C.M.	4.95	
2095	Pub Mazirgaon (Sarapara) Ordinary Clay Mining Permit Area on Brahmaputra River BED, Dist. Kamrup (M), Assam.	1. 26^{0}08'45.660"N -91^{0}35'07.502"E 2. 26^{0}08'45.519"N -91^{0}34'53.100"E 3. 26^{0}08'49.418"N -91^{0}34'58.053"E 4. 26^{0}08'49.560"N- 91^{0}35'07.455"E		Ordinary Earth	Sri Anil Das, Registered Contractor Underv APWD, Mirza, Palashbari.	Prabal Kumar Goswami	20.12.23	11.02.21	12.02.2021.	2 years & 97,200 C.M.	4.8	
2096	Helagos Minor Mineral Concession Area for Stone at Govt. Land, Dist. Kamrup (M), Assam.	1. 26^{0}07'19.500"N -92^{0}03'27.562"E 2. 26^{0}07'18.930"N -92^{0}03'26.337"E 3. 26^{0}07'16.297"N -92^{0}03'23.433"E 4. 26^{0}07'15.362"N- 92^{0}03'24.284"E		Stone	The Divisional Forest Officer, Kamrup (E) Forest Division, Basistha, Guwahati-29.	Prabal Kumar Goswami	20.01.26	12.02.21	12.02.2021.	5 years & 1,20,000 C.M.	2.0	

2097	Buridehing River Mining Contract Area No. KH-1 for Sand and Gravel at Tekeri gaon, Dist. Tinsukia, Assam.	1. 27^{0}24'30.00"N -95^{0}51'33.90"E 2. 27^{0}23'46.40"N -95^{0}49'08.90"E 3. 27^{0}23'41.27"N -95^{0}49'04.66"E 4. 27^{0}24'26.48"N- 95^{0}51'34.02"E		Sand & Gravel	Sri Nogen Dohutia, Vill. Kothalguri, P.O. Pengree, Tinsukia, Assam.	Prabal Kumar Goswami	20.01.23	18.01.21	12.02.2021.	3 years & 2,500 C.M.	4.85	
2098	North Taklai Sand, Gravel, Stone and Boulder Mahal at Malivita (RF), Dist. Chirang, BTAD, Assam.	1. 26^{0}48'42.3"N -90^{0}30'06.8"E 2. 26^{0}48'43.6"N -90^{0}30'03.7"E 3. 26^{0}48'55.0"N -90^{0}30'14.3"E 4. 26^{0}48'54.0"N- 90^{0}30'16.1"E		Sand, Gravel & Boulder	The Divisional Forest Officer, Chirang Forest Division, Kajal Gaon, Bodoland Territorial Council (BTC).	Prabal Kumar Goswami	20.01.24	03.02.21	12.02.2021.	3 years & 3500 C.M. sand, 7,500 gravel, 2,500 boulder.	4.0	
2099	Nasbor Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'3.60"N -93^{0}24'12.58"E 2. 26^{0}51'3.51"N -93^{0}24'15.52"E 3. 26^{0}51'2.07"N -93^{0}24'15.65"E 4. 26^{0}51'1.90"N- 93^{0}24'12.67"E		Brick Earth	Jainuddin Ansari, (Partner : M/S AB Brick Industry), Vill. Borajuli Pathar, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	08.02.21	15.02.2021.	2 years & 3000 C.M.	0.40	0.40
2100	1 No. Ketela Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'31.98"N -93^{0}18'18.30"E 2. 26^{0}50'31.77"N -93^{0}18'19.97"E 3. 26^{0}50'30.46"N -93^{0}18'19.80"E 4. 26^{0}50'30.54"N- 93^{0}18'18.09"E		Brick Earth	Ghura Pd. Gupta, (Proprietor: M/S Hindustan Brick Field) Morangaon, P.O. Borgaon, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	08.02.21	15.02.2021.	2 years & 3000 C.M.	0.20	0.20
2101	Bhimdanga Khelmati Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}48'20.93"N -93^{0}19'31.10"E 2. 26^{0}48'21.29"N -93^{0}19'32.53"E 3. 26^{0}48'19.34"N -93^{0}19'33.24"E 4. 26^{0}48'18.98"N- 93^{0}19'31.93"E		Brick Earth	Gita Dutta, (Proprietor: M/S Maa Kalyani Bricks) Bhimdanga Khelmati, P.O. Borgang, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	01.02.21	15.02.2021.	2 years & 3000 C.M.	0.25	0.25
2102	Serelia Bongali Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'52.30"N -93^{0}20'22.05"E 2. 26^{0}51'51.85"N -93^{0}20'24.17"E 3. 26^{0}51'50.79"N -93^{0}20'23.94"E 4. 26^{0}51'51.34"N- 93^{0}20'21.75"E		Brick Earth	Moynal Sheikh, (Proprietor: M/S Asraf Ali Brick Industry) Serelia Bongali Gaon, P.O. Serelia, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	08.02.21	15.02.2021.	2 years & 3000 C.M.	0.20	0.20
2103	Kulaguri Pathar Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'14.60"N -93^{0}21'45.33"E 2. 26^{0}51'14.52"N -93^{0}21'47.20"E 3. 26^{0}51'13.26"N -93^{0}21'47.13"E 4. 26^{0}51'13.32"N- 93^{0}21'45.25"E		Brick Earth	Shiv Prasad Sharma, (Proprietor: M/S Laxmi Brick Field) Kulaguri Pthar Gaon, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	08.01.21	15.02.2021.	2 years & 3000 C.M.	0.20	0.20
2114	Maukuchi P.P. Land Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.	1. 26^{0}23'02.2"N -91^{0}39'35.8"E 2. 26^{0}23'02.0"N -91^{0}39'37.5"E 3. 26^{0}23'04.1"N -91^{0}39'38.0"E 4. 26^{0}23'03.5"N- 91^{0}39'39.2"E		Ordinary Earth	Sri Sama Tapna, M/S Raja Brick Field (RBF), Bijulijaroni, Behali, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	09.02.21	15.02.2021.	2 years & 12494 C.M.	1.16	0.70
2115	Brick Earth Mining Permit Area for Raja Brick Field (RBF) at Bijulijaroni Village, Dist. Biswanath, Assam.	1. 26^{0}49'10.41"N -93^{0}19'59.43"E 2. 26^{0}49'10.32"N -93^{0}20'01.94"E 3. 26^{0}49'09.10"N -93^{0}20'01.72"E 4. 26^{0}49'09.21"N- 93^{0}19'59.42"E		Brick Industry	Sri Sama Tapna, M/S Raja Brick Field (RBF), Bijulijaroni, Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.01.23	08.02.21	16.02.2021.	2 years & 3000 C.M.	0.25	
2116	Brick Earth Mining Permit Area for ARB Brick Industry at Kasomari Village, Dist. Biswanath, Assam.	1. 26^{0}49'35.51"N -93^{0}20'18.74"E 2. 26^{0}49'34.38"N -93^{0}20'20.26"E 3. 26^{0}49'33.25"N -93^{0}20'18.59"E 4. 26^{0}49'34.97"N- 93^{0}20'18.21"E		Brick Industry	Md. Aftab Ali, M/S ARB Brick Industry, Kasomari, Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.01.23	08.02.21	16.02.2021.	2 years & 3000 C.M.	0.20	
2117	Dhullie Mora Derring Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'5.85"N -93^{0}05'37.45"E 2. 26^{0}49'6.54"N -93^{0}05'39.64"E 3. 26^{0}46'4.87"N -93^{0}05'39.97"E 4. 26^{0}46'4.44"N- 93^{0}05'37.77"E		Brick Earth	Anil Sharma, (Partner: M/S Kalash Brick Industry), Vill. Dullie Kherbari, P.O. Balichang, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	08.02.21	16.02.2021.	2 years & 3000 C.M.	0.30	0.30
2118	No. 2 Borpathar Gaon Brick Earth Mining Permit Area, Dist. Sonitpur, Assam.	1. 26^{0}46'24.74"N -92^{0}55'5.46"E 2. 26^{0}46'20.64"N -92^{0}55'6.00"E 3. 26^{0}46'20.10"N -92^{0}55'3.31"E 4. 26^{0}46'21.84"N- 92^{0}55'2.85"E		Brick Earth	Ajit Kumar Gupta, (Partner: M/S Sai Brick Industry), Vill. Tengabasti, P.O. Itakhola, Dist. Sonitpur, Assam.	Abhijit Bora	20.01.23	11.02.21	18.02.2021.	2 years & 3000 C.M.	0.85	0.85

2119	No.2 Diring Pathar Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'28.52"N -93^{0}07'09.26"E 2. 26^{0}49'28.09"N -93^{0}07'10.59"E 3. 26^{0}49'27.38"N -93^{0}07'11.01"E 4. 26^{0}49'26.73"N- 93^{0}07'10.59"E		Brick Earth	Utpal Khound (Partner: M/S Mrinmoy Brick Industry), Vill. No.2 Diring Pathar, P.O. Pabhoi, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	11.02.21	18.02.2021.	2 years & 3000 C.M.	0.20	0.20
2120	2 No. Borgang Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'43.14"N -93^{0}18'30.77"E 2. 26^{0}50'43.17"N -93^{0}18'33.13"E 3. 26^{0}50'42.00"N -93^{0}18'33.17"E 4. 26^{0}50'41.95"N- 93^{0}18'30.94"E		Brick Earth	Jainuddin Ansari, (Partner: M/S Taj Enterprise), Vill. 2 No. Borgang, P.O. Borgang, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	11.02.21	18.02.2021.	2 years & 3000 C.M.	0.23	0.23
2121	Kulagurijaroni Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}51'47.86"N -93^{0}21'41.25"E 2. 26^{0}51'47.71"N -93^{0}21'44.36"E 3. 26^{0}51'46.04"N -93^{0}21'44.34"E 4. 26^{0}51'46.37"N- 93^{0}21'41.16"E		Brick Earth	Jainuddin Ansari, (Partner: M/S ABC Brick Field), Vill. Kulagurijaroni, P.O. Bedeti, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	12.02.21	18.02.2021.	2 years & 3000 C.M.	0.43	0.43
2122	Mazirgaon - Nowapara Ghat Ordinary Clay/ River Silt Mining Permit Area, for Oedinary Clay/ River Silt, Dist. Kamrup, Assam.	1. 26^{0}8'40.40"N -91^{0}34'15.35"E 2. 26^{0}8'42.19"N -91^{0}34'24.99"E 3. 26^{0}8'47.77"N -91^{0}34'24.25"E 4. 26^{0}8'45.86"N- 91^{0}34'14.56"E		Ordinary Clay/ River Silt	M/s Pioneer Electronics, House No-3, Vill. Mirza, Dist. Kamrup, Assam.	Rupam Das	20.01.23	15.02.21	18.02.2021.	2 years & 31661 C.M.	4.70	
2123	Gabharujuri Stone, Sand-Gravel, and Earth Permit Area, (Govt. Land), Mining Permit Area, Mouza- Chalchali under Samaguri circle, Dist. Nagaon, Assam.	1. 26^{0}16'3.84"N -92^{0}47'20.76"E 2. 26^{0}15'57.40"N -92^{0}47'22.10"E 3. 26^{0}15'54.90"N -92^{0}47'23.60"E 4. 26^{0}15,53.20"N- 92^{0}47'20.20"E		Earth, Sand Gravel & Stone	M/s BMK Pvt. Ltd. and BSCPL Infrastructure and (JV) and BMK Pvt. Ltd., Mouza- Chalchali under Samaguri Circle, Dist. Nagaon, Assam.	Moloi Bora	20.01.23	16.02.21	19.02.2021.	2 years & 50,000 C.M. earth, 30000 Sand, 10000 Stone	3	3
2124	Gorbasti Sand Mahal (Dhansiri River), Dist. Karbi Anglong, Assam.	1. 26^{0}19'36.8"N -93^{0}53'11.4"E 2. 26^{0}19'39.9"N -93^{0}53'11.3"E 3. 26^{0}19'15.5"N -93^{0}53'03.1"E 4. 26^{0}19,36.12"N- 93^{0}53'11.0"E		Sand	Kasang Derapi, Vill. Phonglangso, P.O. Diphu, P.S. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.01.24	11.02.21	19.02.2021.	3 years & 6000 C.M. Sand	3.0	2.38
2125	Dhullie Kherbari Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'9.12"N -93^{0}04'52.43"E 2. 26^{0}49'8.48"N -93^{0}04'53.44"E 3. 26^{0}49'6.65"N -93^{0}04'52.15"E 4. 26^{0}49'7.25"N- 93^{0}04'51.13"E		Brick earth	Ashok Kumar Gupta, (Proprietor: M/S ashok Brick Industry), Vill. Dullie Kherbari, P.O. Dullie, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	11.02.21	19.02.2021.	2 years & 3000 C.M. Brick earth	0.23	0.23
2126	1 No. Podumoni Gaon P.P. Land Sand Mining Permit Area, Dist. Golaghat, Assam.	1. 26^{0}13'55.428"N -93^{0}51'15.792"E 2. 26^{0}13'57.702"N -93^{0}51'19.086"E 3. 26^{0}13'55.794"N -93^{0}51'19.584"E 4. 26^{0}13'52.002"N- 93^{0}51'18.69"E		Sand	Sri Prasanta Bivar, 1 No. podumoni, P.O. Sorupathar, P.S. Sorupathar, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	20.01.23	10.02.21	19.02.2021.	2 years & 5,000 C.M. Sand	1.22	
2127	Behali Mikir Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'30.85"N -93^{0}19'49.52"E 2. 26^{0}50'30.19"N -93^{0}19'50.22"E 3. 26^{0}50'29.51"N -93^{0}19'50.06"E 4. 26^{0}50'29.56"N- 93^{0}19'48.14"E		Brick earth	Ravi Ranjan Mishra, (Proprietor: M/S Mishra Brick Industry), Vill. Serelia, P.O. Serelia, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	12.02.21	19.02.2021.	2 years & 3000 C.M. Brick earth	0.20	0.20
2128	2 No. Borgang Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'34.94"N -93^{0}18'34.90"E 2. 26^{0}50'34.87"N -93^{0}18'37.07"E 3. 26^{0}50'33.47"N -93^{0}18'36.88"E 4. 26^{0}50'33.56"N- 93^{0}18'34.86"E		Brick earth	Zakir Khan, (Proprietor: Maa Brick Industry), Sukansuti Gaon, P.O. Borgang, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	11.02.21	19.02.2021.	2 years & 3000 C.M. Brick earth	0.25	0.25
2129	Behali Mikir Gaon Brick Earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}50'55.53"N -93^{0}20'18.55"E 2. 26^{0}50'56.40"N -93^{0}20'20.31"E 3. 26^{0}50'54.84"N -93^{0}20'20.99"E 4. 26^{0}50'54.64"N- 93^{0}20'18.73"E		Brick earth	Haradhan Ghosh, (Proprietor: M/S RBI Brick Industry), Vill. Behali Mikir, P.O. Borgang, Dist. Biswanath, Assam.	Abhijit Bora	20.01.23	12.02.21	19.02.2021.	2 years & 3000 C.M. Brick earth	0.23	0.23

2130	Bhogdoi River sand Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}47'03.24"E -94^{0}09'10.81"N 2. 26^{0}47'01.75"N -94^{0}09'10.82"E 3. 26^{0}46'58.63"N -94^{0}08'56.78"E 4. 26^{0}46'59.76"N- 94^{0}08'56.87"E		Sand	Sri Debanga buragohain, Authorized Contractor of Garrison Engineer (Air Force), Na- Ali, Bolia Gohain Pukhuri, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.01.23	10.02.21	19.02.2021.	2 years & 8,000 C.M.	1.80	
2131	Natun Basti Earth Cutting Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}04'7.3"E -91^{0}32'43.1"N 2. 26^{0}04'6.6"N -91^{0}32'43.3"E 3. 26^{0}04'5.8"N -91^{0}32'43.1"E 4. 26^{0}04'6.0"N- 91^{0}32'43.1"E		Earth	Sri Mahesh kalita, Vill. Natun Basti, P.O. Gosaihat, Dist. Kamrup, Assam.	Rupam Das	20.01.23	18.02.21	25.02.2021.	2 years & 13410 C.M.	0.1472	0.1472
2132	Katamur (Sila Sindurighopa) Stone Permit Area, Dist. Kamrup, Assam.	1. 26^{0}04'7.3"E -91^{0}32'43.1"N 2. 26^{0}04'6.6"N -91^{0}32'43.3"E 3. 26^{0}04'5.8"N -91^{0}32'43.1"E 4. 26^{0}04'6.0"N- 91^{0}32'43.1"E		Stone	Ratanlal Bhati, 401, Dhanuka Complex, Blocl C, S.J. Riad, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.23	17.02.21	25.02.2021.	2 years & 24000 Granitic Stone, 16000 Weathered Stone C.M.	0.40	0.40
2133	Patta Land Ordinary Earth Mining Permit Area At 2No. Udalbakra Village, Dist. Kamrup (M), Assam.	1. 26^{0}08'43.700"N -91^{0}44'35.900"E 2. 26^{0}08'44.500"N -91^{0}44'36.200"E 3. 26^{0}08'44.700"N -91^{0}44'37.800"E 4. 26^{0}18'44.200"N- 91^{0}44'37.800"E		Earth	Sri Subudh Chandra Baishya. Udalbakra, Guwahati.	Prabal Kumar Goswami	20.01.23	24.02.21	25.02.2021.	2 years & 15,676 C.M.	0.1606	
2134	Dakhin Phulung Ordinary Clay/ Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}13'05.5"N -91^{0}44'38.6"E 2. 26^{0}13'07.6"N -91^{0}44'39.6"E 3. 26^{0}13'07.1"N -91^{0}44'48.9"E 4. 26^{0}13'05.0"N- 91^{0}44'47.6"E		ordinary earth/ clay	M/S S.P. Singla Constructions Pvt. Ltd. J.P. Agarwala Road, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.23	18.02.21	26.02.2021.	2 years & 95070 C.M.	4.59	4.59
2135	Dakhin Phulung Ordinary Clay/ Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}11'30.1"N -91^{0}43'34.1"E 2. 26^{0}11'29.1"N -91^{0}43'42.0"E 3. 26^{0}11'37.0"N -91^{0}43'36.7"E 4. 26^{0}11'36.0"N- 91^{0}43'43.7"E		ordinary earth/ clay	M/S S.P. Singla Constructions Pvt. Ltd. J.P. Agarwala Road, P.O. Bharalumukh, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.23	18.02.21	26.02.2021.	2 years & 95276 C.M.	4.60	4.60
2136	Moragdola Stone Mining Permit Area (Tunnel No.2), Dist. Kamrup (M), Assam.	1. 91^{0}54'15.600"E -26^{0}04'26.400"N 2. 91^{0}54'16.000"N -26^{0}04'27.200"E 3. 91^{0}54'07.894"N -26^{0}04'26.820"E 4. 91^{0}54'07.900"N- 26^{0}04'25.700"E		Stone	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, P.O. Ulubari, Ghy.-07, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.22	18.02.21	26.02.2021.	1 years & 10,800 C.M.	0.008	0.008
2137	Moragdola Stone Mining Permit Area (Tunnel No.3), Dist. Kamrup (M), Assam.	1. 91^{0}53'48.251"E -26^{0}04'24.100"N 2. 91^{0}53'47.484"N -26^{0}04'25.019"E 3. 91^{0}52'44.687"N -26^{0}03'46.919"E 4. 91^{0}52'45.375"N- 26^{0}03'45.299"E		Stone	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, P.O. Ulubari, Ghy.-07, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.23	18.02.21	26.02.2021.	2 years & 50000 C.M.	0.008	0.008
2138	Moragdola Earth Mining Permit Area, Dist. Kamrup (M), Assam.	1. 91^{0}53'48.251"E -26^{0}04'24.100"N 2. 91^{0}53'47.484"N -26^{0}04'25.019"E 3. 91^{0}52'44.687"N -26^{0}03'46.919"E 4. 91^{0}52'45.375"N- 26^{0}03'45.299"E		Ordinary earth	Bhartia Infra Projects Ltd. 201, Royal Archade, 2nd Floor, Dr. B. Baruah Road, P.O. Ulubari, Ghy.-07, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.23	17.02.21	26.02.2021.	2 years & 2,35,000 C.M.	0.075	0.075
2139	Umbaso Stone Mineral Concession Area, Dist. Karbi Anglong, Assam.	1. 25^{0}44'23.7"E -92^{0}29'10.2"N 2. 25^{0}44'23.46"N -92^{0}29'08.83"E 3. 25^{0}44'22.6"N -92^{0}29'09.2"E 4. 25^{0}44'21.6"N- 92^{0}29'07.8"E		Stone	M/S M.S Enterprise, Sarumotoria, Dr. Zakir Hussain Road, Dispur, Guwahati - 36, Dist. Kamrup (M), Assam.	Abhijit Bora	20.01.23	17.02.21	26.02.2021.	2 years & 5,000 C.M.	0.12	0.12
2140	Khatuwal Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Owona, P.O. Kumargaon, Dist. Nagaon, Assam.	1. 26^{0}23'54.38"E -92^{0}44'48.96"N 2. 26^{0}23'54.76"N -92^{0}44'50.50"E 3. 26^{0}23'52.64"N -92^{0}44'49.16"E 4. 26^{0}23'52.85"N- 92^{0}44'50.95"E		Brick Earth	Md. Mainuddin Faraji, (Proprietor: H+ N Brick Field), Vill. Owana, P.O. Kumargaon, Dist. Nagaon, Assam.	Moloi Bora	20.01.23	19.02.21	26.02.2021.	2 years & 5072 C.M.	0.3	0.3

2141	Khatuwal Brick Earth Permit Area (P.P. Land) Mining Permit Area, Vill. Owona, P.O. Kumargaon, Dist. Nagaon, Assam.	1. 26^{0}23'54.77"E -92^{0}44'50.50"N 2. 26^{0}23'54.95"N -92^{0}44'52.24"E 3. 26^{0}23'52.85"N -92^{0}44'50.98"E 4. 26^{0}23'53.14"N- 92^{0}44'52.72"E		Brick Earth	Md. Mainuddin Faraji, (Proprietor: H+ N Brick Field), Vill. Owana, P.O. Kumargaon, Dist. Nagaon, Assam.	Moloi Bora	20.01.23	19.02.21	26.02.2021.	2 years & 5072 C.M.	0.3	0.3
2142	Konora Beel- Nimagaon Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaogaon, Assam.	1. 26^{0}17'58.60"N -90^{0}34'10.10"E 2. 26^{0}17'59.80"N -90^{0}34'10.20"E 3. 26^{0}17'59.60"N -90^{0}34'12.20"E 4. 26^{0}17'59.00"N- 90^{0}34'12.60"E		Ordinary Earth	Sri Ram Chandra Paul, Contractor, Chandrakona Road, Dist. Pachim Midnapur (WB)	Prabal Kumar Goswami	20.12.23	23.02.21	26.02.2021.	2 years & 45,284 C.M.	2.537	
2143	Chotomalgaon Pt-II Village Patta Land Ordinary Earth Mining Permit Area, Dist. Kokrajhar, Assam.	1. 26^{0}16'42.66"N -90^{0}17'48.70"E 2. 26^{0}16'39.39"N -90^{0}17'51.50"E 3. 26^{0}16'37.74"N -90^{0}17'51.20"E 4. 26^{0}16'38.32"N- 90^{0}17'46.68"E		Ordinary Earth	M/S Dilip Kumar Roy, West Jitpur, Kalibair, P.O. Bholardabri, Alipurduar - 736123.	Prabal Kumar Goswami	20.12.23	23.02.21	26.02.2021.	2 years & 13,030 C.M.	0.73	
2144	Bhutkura Pt-II Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaogaon, Assam.	1. 26^{0}14'07.6"N -90^{0}31'51.4"E 2. 26^{0}14'06.8"N -90^{0}31'51.3"E 3. 26^{0}14'06.6"N -90^{0}31'55.2"E 4. 26^{0}14'07.4"N- 90^{0}31'55.1"E		Ordinary Earth	Sri Ram Chandra Paul, Contractor, Chandrakona Road, Dist. Pachim Midnapur (WB)	Prabal Kumar Goswami	30.02.22	22.02.21	01.03.2021.	2 years & 13,566 C.M.	0.76	
2145	Charmoujuli Village Govt. Land Ordinary Clay Mining Permit Area No. 1, Dist. Kamrup (R), Assam.	1. 26^{0}12'21.1"N -91^{0}37'36.9"E 2. 26^{0}12'25.6"N -91^{0}37'33.0"E 3. 26^{0}12'22.8"N -91^{0}37'26.0"E 4. 26^{0}12'18.6"N- 91^{0}37'30.0"E		Ordinary Clay	DRAIPL - ABCI (JV), Chamourjuli Gaon, Pub Bongshar, Hajo, Kamrup (R).	Prabal Kumar Goswami	30.02.22	23.02.21	01.03.2021.	2 years & 71,638 C.M.	4.0134	
2146	Charmoujuli Village Govt. Land Ordinary Clay Mining Permit Area No. 2, Dist. Kamrup (R), Assam.	1. 26^{0}12'16.2"N -91^{0}37'41.6"E 2. 26^{0}12'20.6"N -91^{0}37'37.5"E 3. 26^{0}12'18.1"N -91^{0}37'30.7"E 4. 26^{0}12'15.2"N- 91^{0}37'33.3"E		Ordinary Clay	DRAIPL - ABCI (JV), Chamourjuli Gaon, Pub Bongshar, Hajo, Kamrup (R).	Prabal Kumar Goswami	30.02.22	23.02.21	01.03.2021.	2 years & 71,638 C.M.	4.0134	
2147	Ramcha Holls Ordinary earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}12'3.091"N -91^{0}46'49.554"E 2. 26^{0}12'2.799"N -91^{0}46'50.147"E 3. 26^{0}12'2.162"N -91^{0}46'50.077"E 4. 26^{0}12'1.336"N- 91^{0}46'50.573"E		Ordinary Earth	Sri Pawan Kumar Sarma, Sharma Rice Mills, Glass Factory Compound, Vill. Fatasil, P.O. Bharalumukh, P.S. Bharalumukh, Dist. Kamrup (M), Assam.	Moloi Bora	30.02.22	18.02.21	01.03.2021.	1 year & 6422 C.M.	0.1974	0.1974
2148	Nityabazar And Khagarpur Stone Extraction Permit Area For Tunnel Construction Under N.F Railway, Dist. Bongaigaon, Assam.	1. 26^{0}19'30.73"N -90^{0}28'30.17"E 2. 26^{0}22'16.72"N -90^{0}32'47.46"E		Stone	M/s ABCI Infrastructure Pvt. Ltd. Mc Donald Tower, Bhangagarh, Guwahati.	Prabal Kumar Goswami	20.12.23	22.02.21	01.03.2021.	2 years & 4302.44 C.M.	4302	
2149	Kumrakata Pt-IV Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}17'10.1"N -90^{0}33'04.5"E 2. 26^{0}17'08.4"N -90^{0}33'04.7"E 3. 26^{0}17'08.4"N -90^{0}33'04.4"E 4. 26^{0}17'09.8"N- 90^{0}33'03.7"E		Ordinary Earth	Sri Ram Chandra Paul, Contractor, Chandrakona Road, Dist. Pachim Midnapur (WB)	Prabal Kumar Goswami	20.12.23	22.02.21	02.03.2021.	2 years & 11,728 C.M.	0.657	
2150	No.2 Bhawraguri Gurufela Sand & Gravel Mahal, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}31'05.8"N -90^{0}02'13.6"E 2. 26^{0}23'09.2"N -90^{0}02'04.2"E 3. 26^{0}25'54.9"N -90^{0}06'27.5"E 4. 26^{0}27'01.6"N- 90^{0}00'44.7"E		Sand & Gravel	Daitun Kr. Narzary, Vill. Koklingbari, P.O. Binyakata, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	28.02.23	18.02.21	02.03.2021.	2 years & 3000 C.M. Sand & 2250 C.M. Gravel	3.0	2.6
2151	Kachamari Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}20'4.26"N -92^{0}38'57.15"E 2. 26^{0}20'4.30"N -92^{0}38'58.60"E 3. 26^{0}20'2.49"N -92^{0}38'58.97"E 4. 26^{0}20'2.50"N- 92^{0}39'0.00"E		Brick earth	Sri Hiralal Kedia, Vill. Fokoli Pahar, P.O. Barbheti, Dist. Nagaon, Assam.	Moloi Bora	28.02.23	22.02.21	02.03.2021.	2 years & 10,000 C.M.	0.666	
2152	Naupani Monsa Engti No.1 Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}29'10.6"N -93^{0}04'39.4"E 2. 26^{0}29'04.7"N -93^{0}04'35.8"E 3. 26^{0}28'59.5"N -93^{0}04'38.3"E 4. 26^{0}29'03.1"N- 93^{0}04'43.0"E		Stone	Kadom Terangpi, Bordeka Terang Gaon, P.O. Kat Terang, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.26	18.02.21	02.03.2021.	5 years & 50000 C.M.	3.48	0.62

2153	Manaha Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Morigaon, Assam.	1. 26°12'56.40"N -92°8'27.70"E 2. 26°12'56.80"N -92°8'30.10"E 3. 26°12'58.30"N -92°8'30.10"E 4. 26°12'58.60"N- 92°8'27.90"E		Brick Earth	Sri Jay Gopal Gupta, (Proprietor: NLG Bricks), Vill. Kholoni, P.O. Buraburi, Dist. Morigaon, Assam.	Moloi Bora	28.02.23	21.02.21	02.03.2021.	2 years & 6086 C.M.	0.9	
2154	Ushapur Permit Area Period of 2 Years (2021-23) Soraipung Forest Range Digboi Division	1. 27°17'03.43"N -95°23'31.00"E 2. 27°17'02.52"N -95°23'26.15"E 3. 27°17'00.26"N -95°23'27.93"E 4. 27°17'00.70"N- 95°23'32.00"E		Sand	Sri Gouri Dirial, APL 1st Gate, P.O. NTPS, P.S. Namrup, Dist. Dibrugarh, Assam.	Sarat Chand Gogoi	28.02.23	19.02.21	03.03.2021.	2 years & 2,000 C.M.	3.5	
2155	Korea Pahar Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26°13'55.0"N -90°33'42.4"E 2. 26°13'54.3"N -90°33'43.1"E 3. 26°13'55.4"N -90°33'44.9"E 4. 26°13'56.3"N- 90°33'43.8"E		Ordinary Earth	Sri Ram Chandra Paul, MMLP Contractor, Chandrakona Road, Dist. Pachim Midnapur (WB)	Prabal Kumar Goswami	28.02.23	21.02.21	05.03.2021.	2 years & 8,000 C.M.	0.267	
2156	Numaligarh Dhansiri River (Parghat Area) Mining Permit Area, Dist. Golaghat, Assam.	1. 26°36'51.99"N -93°44'8.42"E 2. 26°36'49.97"N -93°44'8.34"E 3. 26°36'50.99"N -93°44'4.33"E 4. 26°36'53.26"N- 93°44'4.04"E		River Silt	M/S Bhartia - Mahaabala (JV) 201, Royal Arcade, 2nd Floor, Dr. Baruah Road, Ulubari, Guwahati, Assam.	Jyoti Prasad Rajkhowa	28.02.22	27.02.21	06.03.2021.	1 years & 3,560 C.M.	0.75	
2157	Chomna River Sand Mahal Tichom Arong (C), Dist. Karbi Anglong, Assam.	1. 25°59'48.55"N -93°19'55.19"E 2. 25°59'47.16"N -93°19'54.30"E 3. 25°59'54.61"N -93°19'29.63"E 4. 26°59'55.33"N- 93°19'31.14"E		Sand	Rupali Terangpi, Rongtheang, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.24	01.03.21	06.03.2021.	3 years & 6000 C.M.	3.20	2.38
2158	Borjuri P.P. Land No.1 Stone Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26°23'36.4"N -92°57'6.1"E 2. 26°23'39.0"N -92°57'3.70"E 3. 26°23'40.5"N -92°56'52.9"E 4. 26°23'23.37"N- 92°56'54.3"E		Stone	Borsing Terang, Borjuri Gaon, P.O. Barjuri, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.24	03.03.21	06.03.2021.	3 years & 1,50,000 C.M.	2.76	2.76
2159	AIE Bhur Deosri, Sand Gravel Boulder River Mahal, Dist. Chirang, BTAD, Assam.	1. 26°45'39.2"N -90°27'32.5"E 2. 26°45'48.0"N -90°27'26.8"E 3. 26°45'38.5"N -90°27'30.4"E 4. 26°45'46.2"N- 90°27'24.6"E		Sand, Gravel & Boulder	Astropher Borgoyary, Vill. Chirang Kunguri, P.O. Tukrajhar, Dist. Chirang, BTAD, Assam.	Abhijit Bora	28.02.23	03.03.21	06.03.2021.	2 years & 300 C.M.	2.50	2.35
2160	Bhuragaon Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Morigaon, Assam.	1. 26°24'11.40"N -92°16'17.10"E 2. 26°24'11.20"N -92°16'19.70"E 3. 26°24'13.10"N -92°16'19.70"E 4. 26°24'12.60"N- 92°16'17.00"E		Brick Earth	Md. Rofiqul Islam, (Proprietor: HAB Industry, Unit - I), Vill. Balidungan, P.O. Balidungan, P.S. Balidungan, Dist. Morigaon, Assam.	Moloi Bora	28.02.23	19.02.21	06.03.2021.	2 years & 9,000 C.M.	0.9	
2161	Saidaria Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26°28'24.15"N -92°44'33.22"E 2. 26°28'22.60"N -92°44'32.91"E 3. 26°28'23.69"N -92°44'34.84"E 4. 26°28'22.21"N- 92°44'34.45"E		Brick earth	Md. Afjalor Rahman, (Proprietor: A.R. Bricks), Vill. Pub- Amrakanda, P.O. Amrakanda, P.S. Rupahi Hat, Dist. Nagaon, Assam.	Moloi Bora	28.02.23	25.11.20	06.03.2021.	2 years & 3,380 C.M.	0.666	
2162	Kanaighat Sand Mahal No.2/4 Mining Permit Area, (Kaliyani River), Dist. Golaghat, Assam.	1. 26°36'47.17"N -93°45'13.20"E 2. 26°36'46.80"N -93°45'14.43"E 3. 26°37'13.57"N -93°45'04.60"E 4. 26°37'12.62"N- 93°45'03.08"E		River Sand	Numaligarh Refinery Limited, No.2 Ponka Grant, P.O. NR Projrct, P.S. Numaligarh Police Outpost, Dist. Golaghat, Assam.	Jyoti Prasad Rajkhowa	28.02.22	27.02.21	09.03.2021.	1 years & 50,000 C.M.	4.0	
2163	Panikhaity Ghat Ordinary Clay/ River Silt Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26°13'26.554"N -91°52'40.626"E 2. 26°13'18.299"N -91°52'29.693"E 3. 26°13'21.031"N -91°52'27.187"E 4. 26°13'29.461"N- 91°52'38.357"E		Ordinary Clay/ River Silt	M/S Shivam GDCL JV, 59, Zoo Narengi Road, Geeta Nagar, Guwahati: 781021, Dist. Kamrup (M), Assam.	Rajeeb Kumar Ghimire	28.02.22	09.03.21	11.03.2021.	1 years & 25000 C.M.	4.7	
2164	Jamuna River Sand Mahal No.5, Dist. Karbi Anglong, Assam.	1. 25°59'47.00"N -93°22'18.22"E 2. 25°59'46.88"N -93°22'19.45"E 3. 25°59'12.31"N -93°21'44.00"E 4. 26°59'13.47"N- 93°21'44.36"E		Sand	Premson Killing, Thepli Anglong Gaon, P.O. Bakalia, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.24	08.03.21	15.03.2021.	3 years & 9000 C.M.	3.0	2.25

2165	Rongtara NC (Pulibagan) P.P. Land StoneM.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}17'4.2"N -92^{0}51'19.6"E 2. 26^{0}17'7.5"N -92^{0}51'24.7"E 3. 26^{0}17'7.7"N -92^{0}51'30.4"E 4. 26^{0}17'1.7"N- 92^{0}51'24.2"E		Stone	RupalimTerangpi, Rongtara NC Gaon, P.O. Anjokpani, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.26	08.03.21	15.03.2021.	5 years & 6,000 C.M.	2.67	
2166	NIZ Defeli Village Patta Land Ordinary Earth Mining Permit Area, Dist. Baksa, (BTR) Assam.	1. 26^{0}32'24.8"N -91^{0}36'47.3"E 2. 26^{0}32'25.4"N -91^{0}36'50.2"E 3. 26^{0}32'22.7"N -91^{0}36'50.2"E 4. 26^{0}32'22.4"N- 91^{0}36'47.4"E		Ordinary Earth	M/S Shyamal Narayan Dev, Pakhiriguri, Srijangram, Bongaogaon.	Prabal Kumar Goswami	28.02.23	05.03.21	15.03.2021.	2 years & 1,000 C.M.	0.464	
2167	Moupur Village Patta Land Ordinary Earth Mining Area, Dist. Kamrup (M), Assam.	1. 26^{0}03'30.600"N -91^{0}53'55.500"E 2. 26^{0}03'26.500"N -91^{0}53'56.000"E 3. 26^{0}03'26.500"N -91^{0}53'54.000"E 4. 26^{0}03'29.200"N- 91^{0}53'53.600"E		Ordinary Earth	Sri Namal Fancho, Vill. Moupur, Mouza: Sonapur, Kamrup (M), Assam.	Prabal Kumar Goswami	28.02.23	05.03.21	15.03.2021.	2 years & 1,62,606 C.M.	0.833	
2168	Dhing Brick Earth Permit Area (P.P. Land), Mining Permit Area, Dist. Nagaon, Assam.	1. 26^{0}26'53.40"N -92^{0}27'1.00"E 2. 26^{0}26'53.80"N -92^{0}27'1.90"E 3. 26^{0}26'52.20"N -92^{0}27'2.50"E 4. 26^{0}26'51.90"N- 92^{0}27'1.50"E		Brick Earth	Md. Nurul Islam, (Proprietor: NBI Bricks), Vill. Barbheti, P.O. Salkati, P.S. Dhing, Dist. Nagaon, Assam.	Moloi Bora	28.02.23	01.02.21	15.03.2021.	2 years & 2500 C.M.	2.0	2.0
2169	Earth Cutting Permit Area at Laflong Nonke, (P.P. Land), Mining Permit Area, Dist. kamrup, Assam.	1. 26^{0}05'55.379"N -91^{0}56'51.092"E 2. 26^{0}05'56.191"N -91^{0}56'55.662"E 3. 26^{0}05'57.648"N -91^{0}56'57.538"E 4. 26^{0}05'58.556"N- 91^{0}56'58.087"E		Earth	Sri Rabin Saikia, Vill. Laflong Nonke, P.O. Sonapur, Dist. Kamrup, Assam.	Moloi Bora	28.02.23	25.02.21	15.03.2021.	2 years & 30,000 C.M.	1.5572	1.5572
2170	Jamuna River Sand Mahal, Koilari, Dist. Karbi Anglong, Assam.	1. 25^{0}59'29.1"N -93^{0}17'15.6"E 2. 26^{0}59'27.4"N -93^{0}17'16.9"E 3. 26^{0}59'29.0"N -93^{0}17'24.3"E 4. 26^{0}59'27.7"N- 93^{0}17'23.8"E		Sand	Anthony Taro, Hari Taro Arong Gaon, P.O. Dokmoka, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.23	01.03.21	15.03.2021.	2 years & 6000 C.M.	1.5572	1.5572
2171	Jamuna River Sand Mahal No.3, Dist. Karbi Anglong, Assam.	1. 25^{0}58'34.90"N -93^{0}25'43.90"E 2. 25^{0}58'35.98"N -93^{0}25'44.14"E 3. 25^{0}59'7.14"N -93^{0}24'27.55"E 4. 25^{0}59'8.17"N- 93^{0}24'27.66"E		Sand	Mongolsing Ronghang, Sarsenot Village, P.O. Donkamukam, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.23	01.03.21	15.03.2021.	2 years & 9000 C.M.	3.0	2.25
2172	Nopani P.P. Land Stone Mining Contract Area, (Langhang), Dist. Karbi Anglong, Assam.	1. 26^{0}29'58"N -93^{0}4'16.9"E 2. 26^{0}30'2"N -93^{0}4'14.5"E 3. 26^{0}30'5.2"N -93^{0}4'16.8"E 4. 26^{0}30'1"N- 93^{0}4'19.9"E		Stone	Srib Bidya Sing Engti, Vill. Nopani, P.O. Langkhang, P.S. Anjokpani, Dist. Karbi Anglong, Assam.	Jyoti Prasad Rajkhowa	28.02.24	07.03.21	16.03.2021.	3 years & 15,000 C.M.	1.6	
2173	Ordinary Earth Mining Permit Area, (P.P. Land), Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}09'49.4"N -93^{0}09'14.6"E 2. 26^{0}09'44.1"N -93^{0}9'15.1"E 3. 26^{0}09'44.3"N -93^{0}9'14.3"E 4. 26^{0}09'48.0"N- 93^{0}9'11.3"E		Ordinary Earth	The Project Manager, M/S Skylark Infra Engineering Pvt. Ltd., 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi - 110010.	Abhijit Bora	28.02.23	10.02.21	16.03.2021.	2 years & 50,000 C.M.	1.333	1.333
2174	Nedhar Gaon Earth Permit Area, (P.P. Land), Dist. Nagaon, Assam.	1. 26^{0}18'47.2"N -92^{0}47'11.1"E 2. 26^{0}18'39.4"N -92^{0}47'09.7"E 3. 26^{0}18'44.3"N -92^{0}47'11.8"E 4. 26^{0}18'43.4"N- 92^{0}47'06.0"E		Earth	Hema Kt. Bora, Nedhargaon, P.O. Barhampur, Dist. Nagaon, Assam.	Abhijit Bora	28.02.23	16.02.21	19.03.2021.	2 years & 33,000 C.M.	1.87	1.87
2175	Gobardhana and Khagrabari Village Patta Land Stone Mining Permit Area, Dist. Baksa (BTR), Assam.	1. 26^{0}12'23.520"N -91^{0}51'42.726"E 2. 26^{0}12'22.571"N -91^{0}51'43.044"E 3. 26^{0}12'22.880"N -91^{0}51'44.253"E 4. 26^{0}12'23.193"N- 91^{0}51'45.376"E		Ordinary Earth	Sri Chinmoy Pathok, Vill. Gobardhana, P.O. Gobardhana, Baksa, (BTAD)	Prabal Kumar Goswami	28.02.23	15.03.21	12.04.2021.	2 years & 5,940 C.M.	4.08	
2176	Chunbari and Narayanguri Village Patta Land Sand & Stone Mining Permit Area, Dist. Baksa (BTR), Assam.	1. 26^{0}38'53.5"N -90^{0}59'23.2"E 2. 26^{0}38'55.0"N -90^{0}59'05.4"E 3. 26^{0}37'37.5"N -90^{0}00'12.3"E		Sand & Stone	Md. Usman Ali, Kuthurijhar Village, P.O. Gobardhana, Baksa, (BTAD)	Prabal Kumar Goswami	28.02.23	15.03.21	12.04.2021.	2 years & 58,190 C.M.	3.26	

2177	Ordinary Earth Mining Permit Area (P.P. Land), Mining Permit Area, Phuloni, Dokmoka, Phuloni Revenue Circle, Dist. Karbi Anglong, Assam.	1. 26^{0}09'44.2"N -93^{0}09'07.1"E 2. 26^{0}09'45.5"N -93^{0}09'11.2"E 3. 26^{0}09'45.3"N -93^{0}09'06.8"E 4. 26^{0}09'43.8"N- 93^{0}09'08.4"E		Ordinary Earth	Project Manager, M/S Skylark Infra Engineering Pvt. Ltd. 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi- 110010.	Moloi Bora	28.03.23	10.02.21	20.03.2021.	2 years & 50000 C.M.	2.666	2.666
2179	Longnit (Siloni NC) P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}01'50.80"N -93^{0}23'37.30"E 2. 26^{0}01'52.80"N -93^{0}23'40.20"E 3. 26^{0}01'57.38"N -93^{0}23'35.30"E 4. 26^{0}01'54.62"N- 93^{0}23'32.32"E		Stone	Klengdoon Engti, Rongmongve, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.02.23	25.03.21	30.03.2021.	2 years & 50000 C.M.	2.06	
2180	No.2 Chakalia Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}07'52.03"N -94^{0}49'34.30"E 2. 27^{0}07'50.67"N -94^{0}49'34.15"E 3. 27^{0}07'50.30"N -94^{0}49'37.51"E 4. 27^{0}07'51.71"N- 94^{0}49'37.80"E		Brick earth	M/S R.B.F Brick Field, (Proprietor: Mr. Raju Rai) No.2 Chakalia Gaon, P.O. Chakalia, Dist. Dibrugarh, Assam.	Abhijit Bora	28.02.23	22.03.21	30.03.2021.	2 years & 1500 C.M.	0.41	0.41
2181	Ghuglu Pathar Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}06'54.00"N -94^{0}49'05.0"E 2. 27^{0}06'54.50"N -94^{0}48'59.20"E 3. 27^{0}06'56.00"N -94^{0}48'59.70"E 4. 27^{0}06'55.60"N- 94^{0}49'1.10"E		Brick earth	M/S M.R. Brick Field, (Proprietor: Mr. Pawan Kr. Holani) Moran, P.O. Moran, Dist. Dibrugarh, Assam.	Abhijit Bora	28.02.23	30.03.21	30.03.2021.	2 years & 1500 C.M.	0.20	
2182	kanipur P.P. Land Mining Contract Area, Dist. Chirang, BTAD, Assam.	1. 26^{0}39'17.41"N -90^{0}29'09.35"E 2. 26^{0}39'20.96"N -90^{0}29'09.35"E 3. 26^{0}39'18.37"N -90^{0}29'17.92"E 4. 26^{0}39'14.46"N- 90^{0}29'12.08"E		Sand Gravel, Gravel, Sand & stone/ Boulder	Abbas Ali, & 27 Others, Kanipur Village, P.O. Bengtol, Dist. Chirang, BTAD, Assam.	Abhijit Bora	28.02.23	25.03.21	30.03.2021.	2 years & 20000 C.M. sand gravel, 10000 gravel, 5000 sand, 10000 stone boulder.	2.48	
2183	Dumunichowki Govermant Land Ordinary Earth Mining Permit Area, Dist. Darrang, Assam.	1. 26^{0}21.026"N -91^{0}48.980"E 2. 26^{0}21.021"N -91^{0}48.957"E 3. 26^{0}20.982"N -91^{0}48.960"E 4. 26^{0}20.986"N- 91^{0}48.982"E		Ordinary Earth	Sahabuddin Ahmed, Secretary, Dumunichowki Bairagi, Chuba Bar Masjid Committee, Dumunichowki, P.O. Dumunichowki, Dist. Darrang, Assam.	Abhijit Bora	28.02.23	22.03.21	30.03.2021.	2 years & 3000 C.M.	0.25	
2184	1 No. Ghoraghash Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}14'34.40"N -94^{0}55'36.30"E 2. 27^{0}14'33.60"N -94^{0}55'40.80"E 3. 27^{0}14'36.10"N -94^{0}55'41.50"E 4. 27^{0}14'35.80"N- 94^{0}55'38.60"E		Ordinary Earth	M/S P.N.B. Brick Field, (Proprietor: Md. Siraj Ahmed Ansari), 1 No. Ghoraghash, P.O. Khowang, Dist. Dibrugarh, Assam.	Abhijit Bora	28.02.23	22.03.21	30.03.2021.	2 years & 2000 C.M.	0.63	0.63
2185	Panikhaiti Village Patta Land Ordinary Earth Mining Permit Area, Dist. Kamrupn(M), Assam.	1. 26^{0}12'23.520"N -91^{0}51'42.726"E 2. 26^{0}12'22.571"N -91^{0}51'43.044"E 3. 26^{0}12'22.880"N -91^{0}51'44.253"E 4. 26^{0}12'23.193"N- 91^{0}51'45.376"E		Ordinary Earth	Smti. Namita Devi, Panikhaiti Village, Guwahati, Kamrup (M).	Prabal Kumar Goswami	28.02.23	22.03.21	30.03.2021.	2 years & 4,000 C.M.	0.198	
2186	Bhalukaguri Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}07'34.90"N -94^{0}47'21.00"E 2. 27^{0}07'33.90"N -94^{0}47'19.80"E 3. 27^{0}07'35.90"N -94^{0}47'18.10"E 4. 27^{0}07'37.10"N- 94^{0}47'19.00"E		Brick earth	M/S S.B.I. Brick Field, (Proprietor: Md. Amzad Ali), Bhalukaguri Gaon, P.O. Mohkhuti, Dist. Dibrugarh, Assam.	Abhijit Bora	28.02.23	22.03.21	01.04.2021.	2 years & 1500 C.M.	0.36	
2187	No.1 Polashguri P.P. Land Sand Gravel Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}28'13.9"N -89^{0}56'54.8"E 2. 26^{0}28'13.6"N -89^{0}56'56.4"E 3. 26^{0}28'09.2"N -89^{0}56'56.4"E 4. 26^{0}28'09.0"N- 89^{0}56'55.5"E		Sand & gravel	Munuruddin Sheikh, No.1 Polashguri Gaon, P.O. Gossaigaon, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	28.03.23	25.03.21	01.04.2021.	2 years & 2,000 C.M. Sand, 1000.	0.45	
2188	Parkup Pahar NC (Prilu), P.P. land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}22'27.9"N -92^{0}56'12.9"E 2. 26^{0}22'27.1"N -92^{0}56'9.3"E 3. 26^{0}22'22.3"N -92^{0}56'14.0"E 4. 26^{0}22'23.3"N- 92^{0}56'16.8"E		Stone	Budha Terang, Vill. Parkup Pahar, P.O. Parkup Pahar, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.03.24	20.03.21	01.04.2021.	3 years & 15,000 C.M.	1.61	

2189	Jatinga River Minor Mineral Unit (Sand), Dist. Cachar, Assam.	1. 24^{0}57'45.2"N -92^{0}45'23.2"E 2. 24^{0}53'11.1"N -92^{0}44'14.4"E 3. 24^{0}57'46.5"N -92^{0}45'20.7"E 4. 24^{0}53'10.5"N- 92^{0}44'16.5"E		Sand	Sri Samar Deb, S.S. Rice Mill Road, Tarapur, Silchar-788003.	Prabal Kumar Goswami	28.03.26	20.03.21	01.04.2021.	5 years & 10,000 C.M.	4.5	
2190	Sonu Brick Field Mining Permit Area, Bholukaguri, Dist. Dibrugarh, Assam.	1. 27^{0}07'13.30"N -94^{0}47'39.10"E 2. 27^{0}07'12.80"N -94^{0}47'39.90"E 3. 27^{0}07'09.50"N -94^{0}47'38.60"E 4. 27^{0}07'10.20"N- 94^{0}47'37.30"E		Brick Earth	M/S Sona Bricks Field, (Proprietor: Mr. Manoj Agarwalla) Bholukaguri Gaon, P.O. Mokuti, Dist. Dibrugarh, Assam.	Abhijit Bora	28.03.23	30.03.21	03.04.2021.	2 years & 1000 C.M.	0.36	0.36
2191	Nargaon P.P. Land Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}01'56.700"N -91^{0}3315.400"E 2. 26^{0}01'57.300"N -91^{0}33'22.600"E 3. 26^{0}01'54.700"N -91^{0}33'22.800"E 4. 26^{0}01'52.900"N- 91^{0}33'22.600"E		Ordinary Earth	Sri Jayanta Goswami, Vill. Amronga Gaon, P.O. Amronga, Dist. Kamrup, Assam.	Abhijit Bora	28.03.23	20.03.21	03.04.2021.	2 years & 44982 C.M.	2.52	
2192	Ordinary Earth Mining Permit Area (P.P. Land), Mining Permit Area, Phuloni, Dokmoka, Phuloni Revenue Circle, Dist. Karbi Anglong, Assam.	1. 26^{0}09'51.7"N -93^{0}0916.3"E 2. 26^{0}09'47.2"N -93^{0}09'16.1"E 3. 26^{0}09'47.3"N -93^{0}09'13.1"E 4. 26^{0}09'51.8"N- 93^{0}09'13.8"E		Ordinary Earth	Project Manager, M/S Skylark Infra Engineering Pvt. Ltd. 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi- 110010.	Moloi Bora	28.03.23	25.02.21	13.04.2021.	2 years & 50000 C.M.	2.666	2.666
2193	Ramsarobar Small Tea Growers & Allied Corpoeration Society Ltd. Mining Area, (Brick Earth Mining Permit Area), Vill. Paschim Rangamati Pahar, Dist. Kokrajhar, Assam.	1. 26^{0}9'24.57"N -90^{0}2'36.29"E 2. 26^{0}9'22.50"N -90^{0}2'38.41"E 3. 26^{0}9'16.55"N -90^{0}2'36.20"E 4. 26^{0}9'16.33"N- 90^{0}2'31.57"E		Brick Earth	M/s Kiran Brick Industries, Manufacturing of High-Class Brick, Vill. Charaldanga, P.O. Gauripur, P.S. Gauripur, Dist. Dhubri, Assam.	Moloi Bora	28.03.23	25.03.21	13.04.2021.	2 years & 42274 C.M.	2.5	2.5
2194	Earth Mining Permit Area, Khoraghat JFMC Minor Mineral Concession Area under Khoraghat Range, Khoraghat, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}13'33.10"N -90^{0}6'45.73"E 2. 26^{0}13'38.42"N -90^{0}6'56.29"E 3. 26^{0}13'35.55"N -90^{0}6'58.26"E 4. 26^{0}13'33.31"N- 90^{0}6'52.54"E		Earth	Sri Sidharth SC AKG, JV, Ward Number 2, Bongaigaon, Dist. Bongaigaon, BTAD, Assam.	Moloi Bora		13.03.21	23.04.2021.	50 days & 10000 C.M.	3.3	3.3
2195	Langkhang P.P. Land Stone Mining Contract Area, (Langkhang), Dist. Karbi Anglong, Assam.	1. 26^{0}28'59.1"N -93^{0}4,6.3"E 2. 26^{0}29'1.29"N -93^{0}4'12.8"E 3. 26^{0}28'55.25"N -93^{0}4'11.04"E 4. 26^{0}28'55.5"N- 93^{0}4'4.6"E		Stone	Sri Lip Terang Vill. Langkhang, P.O. Anjokpani, P.S. Anjokpani, Dist. Karbi Anglong, Assam.	Jyoti Prasad Rajkhowa	20.03.26	15.04.21	23.04.2021.	5 years & 50,000 C.M.	2.5	
2196	JD- Jhanji Tengabari Dulia Mining Contract Area No.1 for Sand, Dist. Jorhat, Assam.	1. 26^{0}46'47.72"N -94^{0}31'0.21"E 2. 26^{0}46'47.63"N -94^{0}30'59.51"E 3. 26^{0}46'43.58"N -94^{0}31'0.60"E 4. 26^{0}46'42.29"N- 94^{0}30'58.21"E		Sand	Sri Narayan Chuta, Podumoni Dulia Gaon, P.O. Selenghat, P.S. Teok, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.03.23	19.04.21	23.04.2021.	2 years & 10,000 C.M.	1.24	
2197	JD- Jhanji Tengabari Dulia Mining Contract Area No.2 for Sand, Dist. Jorhat, Assam.	1. 26^{0}47'25.39"N -94^{0}31'19.38"E 2. 26^{0}47'25.15"N -94^{0}31'19.43"E 3. 26^{0}48'23.53"N -94^{0}31'25.05"E 4. 26^{0}47'23.08"N- 94^{0}31'24.91"E		Sand	Sri Narayan Chuta, Podumoni Dulia Gaon, P.O. Selenghat, P.S. Teok, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.03.23	19.04.21	23.04.2021.	2 years & 10,000 C.M.	1	
2198	Madhura River Minor Mineral Unit - 1 (Sand), Dist. Cachar, Assam.	1. 24^{0}55'26.4"N -92^{0}54'33.7"E 2. 24^{0}55'26.5"N -92^{0}54'34.0"E 3. 24^{0}53'57.6"N -92^{0}54'18.9"E 4. 24^{0}53'57.1"N- 92^{0}54'19.9"E		Sand	Sri Purnam Deb, Silchar, Dist. Cachar, Assam.	Prabal Kumar Goswami	20.03.23	20.04.21	23.04.2021.	2 years & 75,000 C.M.	9.0	
2199	Brahmaputra River Minor Mineral Unit No.3, Dist. Dhubri, Assam.	1. 26^{0}00'53.7"N -89^{0}56'46.1"E 2. 26^{0}00'49.0"N -89^{0}56'50.7"E 3. 26^{0}00'53.2"N -89^{0}56'53.9"E 4. 26^{0}00'50.3"N- 89^{0}56'46.5"E		river silt	Dipak Ali Choudhury, College Road (West), P.O. Khalilpur, Dist. Dhubri, Assam.	Abhijit Bora	16.08.2022	10.04.21	23.04.2021.	1 years 4 months & 60000 C.M. river silt	2.0	2.0

2200	Saralbhanga Minor Mineral Permit Area No.1, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}35'45.20"N -90^{0}13'32.14"E 2. 26^{0}35'55.10"N -90^{0}13'28.47"E 3. 26^{0}35'53.66"N -90^{0}13'23.17"E 4. 26^{0}35'43.68"N- 90^{0}13'26.77"E		Clay/ river, Sand, Gravel	M/S Shree Gautam - SBP (JV) Basorgaon, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	20.03.23	30.03.21	23.04.2021.	2 years & 65000 C.M. clay/river silt, 2500 Sand, 2500 Gravel	4.99	4.99
2201	Saralbhanga Minor Mineral Permit Area No.2, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}35'7.76"N -90^{0}12'57.43"E 2. 26^{0}35'2.77"N -90^{0}12'59.13"E 3. 26^{0}34'59.67"N -90^{0}12'48.53"E 4. 26^{0}35'4.87"N- 90^{0}12'46.96"E		Clay/ river, Sand, Gravel	M/S Shree Gautam - SBP (JV) Basorgaon, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	20.03.23	30.03.21	23.04.2021.	2 years & 65000 C.M. clay/river silt, 2500 Sand, 2500 Gravel	4.99	4.99
2202	Chaprakata Pt-I Village Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}29'19.22"N -90^{0}36'26.87"E 2. 26^{0}29'20.11"N -90^{0}36'24.22"E 3. 26^{0}29'26.67"N -90^{0}36'24.91"E 4. 26^{0}29'22.86"N- 90^{0}36'28.27"E		Earth	M/s BKSONS Infrastructure Pvt. Ltd. Bee Kay Tower, Ganeshguri, Guwahati-781006.	Prabal Kumar Goswami	20.03.23	20.04.21	23.04.2021.	2 years & 20,000 C.M.	1.673	
2203	Sonai River Minor Mineral Unit-2 (Clay), Dist. Cachar, Assam.	1. 24^{0}45'16.2"N -92^{0}50'52.9"E 2. 24^{0}45'16.7"N -92^{0}50'52.1"E 3. 24^{0}45'37.8"N -92^{0}51'07.9"E 4. 24^{0}45'37.1"N- 92^{0}51'09.7"E		Clay	Md. Nasir Uddin Laskar, Vill. Bhaga Bazar, Cachar.	Prabal Kumar Goswami	20.03.23	20.04.21	23.04.2021.	2 years & 10,000 C.M.	2.62	
2204	Bamuni Pahar Hill Stone Quarry, Dist. Bongaigaon, Assam.	1. 26^{0}28'4.38"N -90^{0}36'28.48"E 2. 26^{0}28'5.45"N -90^{0}36'30.45"E 3. 26^{0}28'6.58"N -90^{0}36'32.52"E 4. 26^{0}28'8.73"N- 90^{0}36'31.44"E		Stone	M/S. KHK- GOB-AIPL (JV), Gaurav Nagar, T.R. Phukan Road, Dist. Bongaigaon, Assam.	Abhijit Bora	20.03.24	05.04.21	23.04.2021.	3 years & 5,000 C.M.	1.0	
2206	Miribali River Sand Mahal (Howraghat), Dist. Karbi Anglong, Assam.	1. 26^{0}08'01.8"N -92^{0}57'43.0"E 2. 26^{0}08'08.7"N -92^{0}57'38.6"E 3. 26^{0}08'18.1"N -92^{0}57'30.1"E 4. 26^{0}08'21.4"N- 92^{0}57'40.3"E		Sand	Robindra Singnar, Narlong Ati Adorsha, P.O. Dokmoka, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.03.24	23.04.2021	03.05.2021	3 years & 6,000 C.M.	1.38	1.18
2207	Jamuna River Sand Mahal No.3 New Langmili, Dist. Karbi Anglong, Assam.	1. 25^{0}59'30.3"N -93^{0}16'40.4"E 2. 25^{0}59'28.7"N -93^{0}16'39.9"E 3. 25^{0}59'34.4"N -93^{0}16'28.3"E 4. 25^{0}59'33.2"N- 93^{0}16'27.0"E		Sand	Mongalsing Engleng Lower Dillaiji, P.O. 1th Mile Dillaiji, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.04.26	23.04.2021	03.05.2021	5 years & 15000 C.M.	1.77	1.35
2208	Simalia P.P. Land Clay/ River Silt Mining Permit Area, Dist. Nalbari, Assam.	1. 26^{0}22'40.3"N -91^{0}27'32.2"E 2. 26^{0}22'39.4"N -91^{0}27'32.7"E 3. 26^{0}22'38.1"N -91^{0}27'34.5"E 4. 26^{0}22'36.0"N- 91^{0}27'30.7"E		Ordinary Clay/Silt	Pridip Sarma, Niz Bahjani Gaon, P.O. Niz Bahjani, Dist. Nalbari, Assam.	Abhijit Bora	28.04.23	24.04.2021	03.05.2021	2 years & 15708 C.M.	1.02	
2209	Soulmari Sand & Gravel Minor Mineral Unit, Dist. Dhubri, Assam.	1. 26^{0}16'55.6"N -90^{0}09'05.8"E 2. 26^{0}15'35.3"N -90^{0}07'19.9"E		Sand & Gravel	Biswajit Brahma, Ward No.4, Kokrajhar, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	28.04.26	28.04.2021	03.05.2021	5 years & 1,25,000 C.M. Sand & 85,000 Gravel	14.0	14.0
2210	Khoraghat Mahal Mining Contract Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}14'11.77"N -90^{0}07'22.16"E 2. 26^{0}14'11.68"N -90^{0}07'29.21"E 3. 26^{0}14'04.67"N -90^{0}07'31.11"E 4. 26^{0}14'03.68"N- 90^{0}07'26.23"E		Sand & Gravel	Moon Ahmed, Vill. Kazipara, P.O. Chapar, Dist. Dhubri, Assam.	Abhijit Bora	28.04.26	28.04.2021	03.05.2021	5 years & 10,000 C.M. Sand & 5,000 Gravel	12.0	
2211	Silt Mining Permit Area from Brahmaputra River BED Near Dakhinpat Koibarta Gaon, Majuli, Dist. Majuli, Assam.	1. 26^{0}54'29.83"N -94^{0}16'36.38"E 2. 26^{0}54'26.54"N -94^{0}16'20.82"E 3. 26^{0}54'23.82"N -94^{0}16'32.41"E 4. 26^{0}54'26.35"N- 94^{0}16'39.85"E		Silt	M/S U P Bridge Construction Corp. Ltd. Gaziabad, Camp: Dakhinpat Kalita Gaon, Majuli.	Prabal Kumar Goswami	28.04.23	20.04.21	03.05.2021	2 year & 98,000 Silt	4.90	
2212	Jamuna River SaND Mahal (New) (Langmili), Dist. Karbi Anglong, Assam.	1. 25^{0}59'24.08"N -93^{0}17'37.06"E 2. 26^{0}59'23.08"N -93^{0}17'37.02"E 3. 26^{0}59'26.07"N -93^{0}17'26.01"E 4. 26^{0}59'28.09"N- 93^{0}17'25.00"E		Sand	Siem Teron, Rongnihang, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	28.04.24	22.04.21	03.05.2021	3 year & 6,000 Silt	1.05	0.79
2213	NKD - B-10 Bardanga, Mining Contract Area, Dist. Barpeta, Assam.	1. 26.41918"N -90.89925^{0}E 2. 26.41465^{0}N -90.90207^{0}E 3. 26.41568^{0}N -90.89952^{0}E 4. 26.41978^{0}N- 90.90228^{0}E		Sand / Stone	Aliful Ahmed, Vill. Bachmari, P.O. Kalgachia, Dist. Barpeta, Assam.	Abhijit Bora	28.04.23	28.04.21	04.05.2021	2 year 6 months & 4500 C.M. sand & 1125 Stone	15.0	13.30

2214	Digaru Sand Permit Area No.3 Minor Mineral Concession Area, Dist. Kamrup (M), Assam.	1. 26^{0}04'20.230"N -91^{0}54'11.000"E 2. 26^{0}04'14.350"N -91^{0}54'27.640"E 3. 26^{0}04'15.078"N -91^{0}54'29.433"E 4. 26^{0}04'18.972"N- 91^{0}54'09.771"E		Sand	Sri H.K. Bhagobati, H.No. 26, Beltola, Sonali Path, Guwahati- 781028	Prabal Kumar Goswami	28.04.23	26.04.2021.	04.05.2021.	2 years & 9,000 C.M.	4.82	
2215	Borak Sand Minor Mineral Unit No.3 at Borak River BED, Dist. Cachar, Assam.	1. 24^{0}52'37.82"N -92^{0}33'40.99"E 2. 24^{0}52'34.61"N -92^{0}33'52.93"E 3. 24^{0}52'32.99"N -92^{0}33'52.26"E 4. 24^{0}52'36.09"N- 92^{0}33'40.54"E		Sand	Ahzar Mahmood Barbhuiya, Vill. Gobindapur Pt-II, P.O. Gobindapur West, P.S. Katigarah, Cachar- 788804.	Prabal Kumar Goswami	16.09.21	29.04.2021.	04.05.2021.	5 months & 4,000 C.M.	4.96	
2216	Patta Land Ordinary Earth And Weathered Stone Mining Permit Area at Jyotikuchi, Dist. Kamrup (M), Assam.	1. 26^{0}07'18.600"N -91^{0}44'16.200"E 2. 26^{0}07'19.200"N -91^{0}44'18.600"E 3. 26^{0}07'20.336"N -91^{0}44'18.528"E 4. 26^{0}07'19.610"N- 91^{0}44'15.800"E		Ordinary earth	Smti. Jayanti Bala Rabha Ingti, Jyotikuchi Village, Beltola Mouza, Guwahati, Kamrup (M)	Prabal Kumar Goswami	28.04.23	29.04.2021.	05.05.2021.	2 years & 10,000 C.M.	0.25	
2217	Saralbhanga Minor Mineral Permit Area No. 3, Dist. Kokrajhar, Assam.	1. 26^{0}32'38.73"N -90^{0}12'36.69"E 2. 26^{0}32'29.28"N -90^{0}12'37.73"E 3. 26^{0}32'27.63"N -90^{0}12'32.00"E 4. 26^{0}32'37.38"N- 90^{0}12'30.64"E		Earth/ Sandy Soli	M/S Shree Gautam - SBP (JV) Basorgaon, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	28.04.23	30.03.2021.	05.05.2021.	2 years & 70000 C.M.	4.50	
2217 (A)	Rongnagar Ordinary Earth Mining Permit Area, Dist. Karbi Anglong, Assam.	1. 26^{0}03'08.2"N -93^{0}13'45.7"E 2. 26^{0}03'08.8"N -93^{0}13'48.2"E 3. 26^{0}03'09.4"N -93^{0}13'41.6"E 4. 26^{0}03'12.5"N- 93^{0}13'45.0"E		Ordinary earth	M/S S.S. Builders, Vill. Bokolia, P.O. Bokolia, Dist. Karbi Anglong, Assam.	Abhijit Bora	10.05.22	10.06.2021.	16.06.2021.	1 years & 46654 C.M.	1.195	1.195
2218	Koroibari Stone Permit Area, Dist. Kamrup, Assam.	1. 26^{0}13'38.2"N -91^{0}41'43.9"E 2. 26^{0}13'37.7"N -91^{0}41'44.3"E 3. 26^{0}13'38.0"N -91^{0}41'44.7"E 4. 26^{0}13'38.9"N- 91^{0}41'44.5"E		granitic stone	Mainul Hoque, Vill. Aggathuri, P.O. Hajo, Dist. Kamrup, Assam.	Abhijit Bora	10.05.23	10.06.2021.	16.06.2021.	2 years & 1860 C.M.	0.09	0.09
2220	Boalkamri Part- I P.P. Land Sand Gravel Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}13'16.91"N -90^{0}10'03.30"E 2. 26^{0}13'18.48"N -90^{0}10'03.79"E 3. 26^{0}13'18.75"N -90^{0}10'02.53"E 4. 26^{0}13'18.98"N- 90^{0}10'00.43"E		sand gravel	Mir Hussain, Vill. Boalkamri Part- I, P.O. Barkanda, Dist. Dhubri, Assam.	Abhijit Bora	12.05.23	10.06.2021.	16.06.2021.	2 years & 7498 C.M.	0.42	0.42
2221	Boalkamri Part- I P.P. Land Sand Gravel Mining Permit Area, Dist. Dhubri, Assam.	1. 26^{0}13'18.75"N -90^{0}10'02.53"E 2. 26^{0}13'20.40"N -90^{0}10'02.80"E 3. 26^{0}13'20.60"N -90^{0}10'00.50"E 4. 26^{0}13'18.98"N- 90^{0}10'00.43"E		sand gravel	Afzalur Rahman, Vill. Boalkamri Part- I, P.O. Barkanda, Dist. Dhubri, Assam.	Abhijit Bora	12.05.23	10.06.2021.	16.06.2021.	2 years & 5532 C.M.	0.42	0.42
2222	1 No. Chakalia Gaon Brick Earth Mining Permit Area, Dist. Dibrugarh, Assam.	1. 27^{0}07'47.39"N -94^{0}49'03.59"E 2. 27^{0}07'49.00"N -94^{0}49'01.90"E 3. 27^{0}07'48.14"N -94^{0}49'00.65"E 4. 27^{0}07'46.53"N- 94^{0}49'02.75"E		Brick earth	M/S Maa Bhavani Brick Field, (Proprietor : Biren Kr. Agarwalla), Vill. Sepon Chakalia, P.O. Sepon, Dist. Dibrugarh, Assam.	Abhijit Bora	12.05.23	10.06.2021.	16.06.2021.	2 years & 1500 C.M.	0.28	
2225	Sagolchara Pt. II Ordinary Earth/ Silt Mining Permit Area, Dist. Dhubri, Assam.	1. 89^{0}56'59.6"N -26^{0}00'56.2"E 2. 89^{0}56'57.6"N -26^{0}00'57.2"E 3. 89^{0}56'56.9"N -26^{0}00'55.5"E 4. 89^{0}56'53.0"N- 26^{0}00'54.5"E		ordinary earth	Abul Kalam (Handicapped), Vill. Airanjongla, Pt.-I, P.O. Amco Road, Dist. Dhubri, Assam.	Abhijit Bora	20.05.23	22.06.2021.	24.06.2021.	2 years & 26504 C.M.	1.4848	1.4848
2226	Barbakara P.P. Land Sand Mining Permit Area, Dist. kamrup, Assam.	1. 25^{0}56'22.34"N -91^{0}23'20.92"E 2. 25^{0}56'21.43"N -91^{0}23'22.08"E 3. 25^{0}56'21.03"N -91^{0}23'23.21"E 4. 25^{0}56'20.75"N- 91^{0}23'24.34"E		Sand	Pabitra Rabha, Vill. Barbakara, P.O. Chhaygaon, Dist. kamrup, Assam.	Abhijit Bora	20.05.22	20.06.2021.	24.06.2021.	1 years & 5050 C.M.	1.6672	1.6672
2227	4.5 Ha Pabhoi River Ordinary Earth Permit Area, Dist. Biswanath, Assam.	1. 26^{0}47'31.74"N -93^{0}08'37.85"E 2. 26^{0}47'31.64"N -93^{0}08'38.43"E 3. 26^{0}46'49.85"N -93^{0}08'16.47"E 4. 26^{0}46'50.31"N- 93^{0}08'16.13"E		Ordinary Earth	Shree Gautam Construction Co. Ltd. 4th Floor, Amaze Tower, P.O. Paltan Bazar, Dist. Kamrup (M), Assam.	Abhijit Bora	10.07.23	08.07.2021.	12.07.2021.	2 years & 86,000 C.M.	4.5	4.26
2228	Sila Ordinary Earth Mining Permit Area, Dist. kamrup, Assam.	1. 26^{0}14'45.87"N -91^{0}41'42.56"E 2. 26^{0}14'46.32"N -91^{0}41'42.30"E 3. 26^{0}14'47.18"N -91^{0}41'40.42"E 4. 26^{0}14'46.32"N- 91^{0}41'39.86"E		Ordinary Earth	Hriday Jyoti Nath, Changsari, P.O. Changsari, Dist. Kamrup, Assam.	Abhijit Bora	10.07.23	08.07.2021.	12.07.2021.	2 years & 5000 C.M.	0.136	0.136

2229	Lokso Tokbi Gaon Parakhowa P.P. Land Stone M.C. Area, Dist. Karbi Anglong, Assam.	1. 26^{0}13'01.7"N -92^{0}56'21.2"E 2. 26^{0}13'04.4"N -92^{0}56'24.0"E 3. 26^{0}13'04.7"N -92^{0}56'23.6"E 4. 26^{0}13'01.7"N- 92^{0}56'20.6"E		Stone	M/S S.S. Builders, Vill. Bokolia, P.O. Bokolia, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.06.23	09.07.2021.	12.07.2021.	2 years & 31150 C.M.	0.159	0.159
2230	Kotashbari Pt-II Village Patta Land Ordinary Earth Mining Permit Area, Dist. Bongaigaon, Assam.	1. 26^{0}16'54.08"N -90^{0}35'59.07"E 2. 26^{0}16'53.05"N -90^{0}36'00.00"E 3. 26^{0}16'53.08"N -90^{0}35'57.09"E 4. 26^{0}16'54.05"N- 90^{0}35'54.08"E		Ordinary Earth	Sri Niranjan Das, Vill. Katashbari Pt.-II, P.O. Nayagaon, P.S. Jogighopa, Dist. Bongaigaon, Assam.	Prabal Kumar Goswami	08.06.23	25.06.2021.	12.07.2021.	2 years & 15,780 C.M.	0.884	
2231	Jaypur Sand Gravel Mahal, (Mining Permit Area), Vill. Jalabila, Khoraghat, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}13'48.80"N -90^{0}7'34.13"E 2. 26^{0}13'53.66"N -90^{0}7'34.88"E 3. 26^{0}13'41.86"N -90^{0}7'47.05"E 4. 26^{0}13'40.98"N- 90^{0}7'43.01"E		Sand Gravel	Sri Monoj Narzary, Vill. Shyamthaibari, P.O. Khungring, P.S. Runikhata, Dist. Chirang, BTR, Assam.	Moloi Bora	08.06.23	25.06.2021.	12.07.2021.	2 years & 1000 C.M.	4.9	1.8375
2232	Jalabila Sand Gravel Mahal, (Mining Permit Area), Vill. Jalabila, Khoraghat, Dist. Kokrajhar, BTR, Assam.	1. 26^{0}15'19.77"N -90^{0}7'18.31"E 2. 26^{0}15'18.43"N -90^{0}7'21.61"E 3. 26^{0}15'6.58"N -90^{0}7'21.30"E 4. 26^{0}15'4.99"N- 90^{0}7'16.83"E		Sand Gravel	Sri Monoj Narzary, Vill. Shyamthaibari, P.O. Khungring, P.S. Runikhata, Dist. Chirang, BTR, Assam.	Moloi Bora	08.06.23	25.06.2021.	12.07.2021.	2 years & 1000 C.M.	4.94	1.8525
2233	Sonapur NC Village Earth and Stone Extraction Permit Area for Tunnel Construction Under N.F. Railway, Dist. Kamrup (M), Assam.	1. 26^{0}03'53.300"N -91^{0}52'45.400"E 2. 26^{0}03'53.500"N -91^{0}52'48.200"E 3. 26^{0}03'46.800"N -91^{0}52'44.700"E 4. 26^{0}03'46.800"N- 91^{0}52'42.900"E		Ordinary Earth & Stone	M/S ABCI Infrastructure Pvt. Ltd. 1/3 Mc Donald Tower, 1st floor, Bhangagarh, Guwahati.	Prabal Kumar Goswami	08.06.22	25.06.2021.	15.07.2021.	1 years & 12,864 O/E 18,862 Stone		
2234	Ordinary Earth Mining Permit Area from Patta Land at Bhakatpara (Town), Dist. Dhubri, Assam.	1. 26^{0}17'21.28"N -90^{0}25'49.58"E 2. 26^{0}17'20.67"N -90^{0}25'49.66"E 3. 26^{0}17'20.66"N -90^{0}25'46.99"E 4. 26^{0}17'20.95"N- 90^{0}25'46.97"E		Earth	Sri Kamaleswar Roy, Vill. Bhakatpara (Town), P.O. Chapar, P.S. Chapar, Dist. Dhubri, Assam.	Prabal Kumar Goswami	10.07.22	14.07.2021.	15.07.2021.	2 years & 7,906 C.M.	0.443	
2235	Falakata Sand Gravel Mahal,(Mining Permit Area), Vill. Falakata,Khoraghat, P.O. & P.S. Khoraghat, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}14'49.42"N -90^{0}7'16.20"E 2. 26^{0}14'47.60"N -90^{0}7'20.13"E 3. 26^{0}14'35.39"N -90^{0}7'21.50"E 4. 26^{0}14'35.02"N- 90^{0}7'17.35"E		Sand Gravel	Sri Pradip Basumatary, Vill. Selekhaguri, P.O. Khungring, P.S. Runikhata, Dist. Chirang, BTR, Assam.	Moloi Bora	10.07.22	14.07.2021.	15.07.2021.	2 years & 1000 C.M.	4.95	1.8562
2236	Jhanji River Sand Mining Permit Area, "E" (Sandghat - A), Amguri, Dist. Sivasagar, Assam.	1. 26^{0}49'17.73"N -94^{0}30'17.21"E 2. 26^{0}49'30.95"N -94^{0}30'02.44"E 3. 26^{0}49'30.25"N -94^{0}30'02.45"E 4. 26^{0}49'17.21"N- 94^{0}30'16.81"E		Sand	Sri Bijoy Buragohain, Vill. Phukonchuk (Bhuyanhat), P.O. Amguri, P.S. Amguri, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	10.07.22	29.06.2021.	26.07.2021.	2 years & 2000 C.M.	1.93	
2237	Garmur Dulia Gaon Sand Mining Permit Area, Govt. Works of MES (Airforce), Jorhat.	1. 26^{0}44'59.69"N -94^{0}15'31.11"E 2. 26^{0}44'59.29"N -94^{0}15'44.66"E 3. 26^{0}44'57.00"N -94^{0}15'30.69"E 4. 26^{0}44'57.35"N- 94^{0}15'44.61"E		Sand	Sri Pallab Borbora, No.2 Brahmin Gaon, Kenduguri Jorhat, P.O. Chengeli Gaon, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	10.07.22	04.07.2021.	26.07.2021.	2 years & 5,000 C.M.	2.72	
2238	Bhelakoba Sand - Gravel Mahal, (Mining Permit Area), Vill. Choudhari, Khoraghat, P.O. & P.S. Khoraghat, Dist. Kokrajhar, BTR, Assam.	1. 26^{0}19'24.91"N -90^{0}6'53.06"E 2. 26^{0}19'28.48"N -90^{0}6'52.95"E 3. 26^{0}19'28.90"N -90^{0}7'2.79"E 4. 26^{0}19'23.78"N- 90^{0}7'1.21"E		Sand - Gravel	Kakali Nath, P.O. Bilashipara,P.S. Bilashipara, Dist. Dhubri, Assam.	Moloi Bora	10.07.22	04.07.2021.	27.07.2021.	2 years & 35,00 C.M.	3.39	1.27
2239	Jia Bharali River Mining Permit Area No. 07 for Sand and GSB, Dist. Biswanath, Assam.	1. 26^{0}47'58.77"N -92^{0}53'14.21"E 2. 26^{0}47'53.13"N -92^{0}53'17.13"E 3. 26^{0}47'46.03"N -92^{0}53'15.02"E 4. 26^{0}47'49.94"N- 92^{0}53'10.13"E		Sand & GSB	M/S MKCIL - RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur,	Prabal Kumar Goswami	08.06.23	22.07.2021.	27.07.2021.	2 years & 30,000 C.M.	3.89	

2240	Jia Bharali River Mining Permit Area No. 06 for Ordinary Earth, Dist. Biswanath, Assam.	1. 26^{0}47'53.17"N -92^{0}53'19.82"E 2. 26^{0}47'47.86"N -92^{0}53'25.47"E 3. 26^{0}47'43.08"N -92^{0}53'21.25"E 4. 26^{0}47'47.65"N- 92^{0}53'19.19"E		Ordinary Earth	M/S MKCIL - RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur,	Prabal Kumar Goswami	08.06.23	22.07.2021.	27.07.2021.	2 years & 48,112 C.M.	2.71	
2241	Deopani Parghat (Dhansiri River) Sand Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}12'44.7"N -93^{0}50'14.4"E 2. 26^{0}12'43.7"N -93^{0}50'14.9"E 3. 26^{0}12'46.26"N -93^{0}50'25.72"E 4. 26^{0}12'43.36"N- 93^{0}50'25.03"E		Sand	Biren Lekthe, Vill. Rongagora Bordoloi Lekthe, P.O. Japarajan, Dist. Karbi Anglong, Assam.	Abhijit Bora	08.06.24	21.07.2021.	27.07.2021.	3 years & 6000 C.M.	2.00	0.85
2242	Showpur P.P. Land Ordinary Earth Mining Permit Area, Dist. Barpeta, Assam.	1. 26^{0}19'40.90"N -90^{0}52'57.40"E 2. 26^{0}19'39.72"N -90^{0}53'00.23"E 3. 26^{0}19'37.80"N -90^{0}52'57.90"E 4. 26^{0}19'37.65"N- 90^{0}53'00.63"E		Ordinary earth	Mohammed Ali, Vill. Salekura, P.O. Jania, Dist. Barpeta, Assam.	Abhijit Bora	08.06.23	21.07.2021.	27.07.2021.	2 years & 10496 C.M.	0.588	0.588
2243	Chatial Brick Earth Permit Area, (P.P. Land), Mining Permit Area, Vill. Dalgaon, P.O. Hatbor, Dist. Nagaon, Assam.	1. 26^{0}32'24.00"N -92^{0}58'02.90"E 2. 26^{0}32'24.50"N -92^{0}58'5.90"E 3. 26^{0}32'26.90"N -92^{0}58'5.50"E 4. 26^{0}32'26.70"N- 92^{0}58'3.40"E		Brick Earth	Smti. Laxmi Bucha Sarda, Vill. Garikuri, P.O. Jakhalabandha, Dist. Nagaon, Assam.	Moloi Bora	08.06.23	21.07.2021.	27.07.2021.	2 years & 10,000 C.M.	0.667	
2244	2 No. Odalbakra Village Patta Land Ordinary Earth and Stone Mining Permit Area, Dist. Kamrup (M), Assam.	1. 26^{0}8'40.669"N -91^{0}44'28.868"E 2. 26^{0}8'41.498"N -91^{0}44'28.558"E 3. 26^{0}8'41.700"N -91^{0}44'31.400"E 4. 26^{0}8'42.000"N- 91^{0}44'33.900"E		Brick Earth	Sri Sri Dilip Chandra Goswami, 2No. Odalbakra Village, Mouza: Beltola, Kamrup (M).	Prabal Kumar Goswami	08.06.23	20.07.2021.	27.07.2021.	2 years & 1,000 C.M.	0.13	
2245	Simlaguri Sand Gravel Boulder Mining Contract Area, Dist. Chirang, BTAD, Assam.	1. 26^{0}38'30.53"N -90^{0}33'4.41"E 2. 26^{0}38'27.63"N -90^{0}33'4.21"E 3. 26^{0}38'28.12"N -90^{0}32'55.78"E 4. 26^{0}38'31.06"N- 90^{0}32'56.18"E		Sand, Sand Gravel, Stone/Boulder.	Sofiur Rahman & Shree Hari Construction Kawatika Gaon, P.O. Kawatika, Dist. Chirang, BTAD, Assam.	Abhijit Bora	05.07.23	21.07.2021.	06.08.2021.	2 years & 1500 C.M. Sand, 19500 sand Gravel, 1500 Stone/ boulder.	2.085	2.085
2246	Khoirabari Sand Gravel Earth Mining Contract Area, Dist. Chirang, BTAD, Assam.	1. 26.59020"N -90.55057"E 2. 26.59045"N -90.54850"E 3. 26.58964"N -90.55045"E 4. 26.58975"N- 90.54854"E		Sand, Sand Gravel, earth.	Amjad Hussain and 4 (four) Others, Vill. Manikpur, P.O. Joypur, Dist. Chirang, BTAD, Assam.	Abhijit Bora	05.07.23	25.07.2021.	06.08.2021.	2 years & 9041 C.M. Sand, 9041 sand Gravel, 6784 Earth	1.393	1.393
2247	Krishnai River Mining Contract Area for Sand No.1, Dist. Goalpara, Assam.	1. 26^{0}01'16.1"N -90^{0}40'03.4"E 2. 26^{0}01'35.5"N -90^{0}40'04.7"E		Sand	Dhiraj Thakuria, Vill. Chatabari, P.O. Birpara, Dist. Kamrup, Assam.	Abhijit Bora	05.07.22	25.07.2021.	06.08.2021.	1 year & 42000 C.M.	5.040	
2248	Hidipi (Saijang) P.P. Land Stone Mining Contract Area, Dist. Karbi Anglong, Assam.	1. 26^{0}3'.625"N -93^{0}37.179"E 2. 26^{0}3.709"N -93^{0}37.118"E 3. 26^{0}3.737"N -93^{0}37.243"E 4. 26^{0}3.6469"N- 93^{0}37.176"E		Stone	Rupsing Kro, S/o Late Chon-er Kro, R/o Maiso Killing, P.O. Hidipi, P.S. Dillai, Sub Division Bokajan, Dist. Karbi Anglong, Assam.	Jishnu Dutta Goswami	05.07.24	25.06.2021.	06.08.2021.	3 years & 15,000 C.M.	3.4	
2249	Arang Sand Minor Mineral Unit on Arang River BED (Block A& B), Dist. Cachar, Assam.	1. 24^{0}57'56.48"N -92^{0}40'15.06"E 2. 24^{0}57'56.08"N -92^{0}40'16.04"E 3. 24^{0}57'29.82"N -92^{0}40'11.92"E 4. 24^{0}57'29.31"N- 92^{0}40'11.27"E		Sand	Mr. Harsh jain, M/S Barak Vally Infrastructure, Hospital Road, Silchar, Cachar-788001.	Prabal Kumar Goswami	05.07.26	27.07.2021.	10.08.2021.	5 years & 50,000 C.M.	4.90	
2251	Jia Bharali River Mining Permit Area No.01 for Ordinary Earth, Dist. Sonitpur, Assam.	1. 26^{0}43'59.78"N -92^{0}52'06.51"E 2. 26^{0}43'52.94"N -92^{0}52'01.15"E 3. 26^{0}43'49.52"N -92^{0}52'07.51"E 4. 26^{0}43'54.75"N- 92^{0}52'09.71"E		ordinary earth	M/S MKCIL- RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur, Assam.	Prabal Kumar Goswami	05.07.23	11.08.2021.	12.08.2021.	2 Years & 1,00,000 C.M.	4.83	
2252	Dilli River Stone Mining Permit Area, "G" (IV), Dist. Charaideo, Assam.	1. 27^{0}11'16.51"N -95^{0}19'5.81"E 2. 27^{0}11'15.78"N -95^{0}19'5.40"E 3. 27^{0}11'8.15"N -95^{0}18'39.32"E 4. 27^{0}11'8.59"N- 95^{0}18'40.11"E		Stone	Anupam Nirman Pvt. Ltd. Bhaskar Nagar, By Lane 2, Zoo- Narengi Road, Guwahati-781021, Assam.	Lakshyajit Sonowal	05.07.22	26.07.2021.	12.08.2021.	1 Years & 10,000 C.M.	2.64	
2253	Jhanji River sand Mining Permit Area, "F" (Sandghat- B), Amguri, Dist. Sivasagar, Assam.	1. 26^{0}49'34.00"N -94^{0}30'07.9"E 2. 26^{0}49'31.07"N -94^{0}29'43.5"E 3. 26^{0}49'31.35"N -94^{0}29'42.71"E 4. 26^{0}49'33.46"N- 94^{0}30'8.06"E		Sand	Sri Mintu Dutta, Vil. Mothadang, P.O. Dhuliapar, P.S. Sivasagar, Dist. Sivasagar, Assam.	Jyoti Prasad Rajkhowa	05.07.23	27.07.2021.	12.08.2021.	2 Years & 2,500C.M.	1.34	

2254	Jia Bharali River Mining Permit Area No.02 for Ordinary Earth, Dist. Sonitpur, Assam.	1. 26^{0}44'19.30"N -92^{0}52'12.69"E 2. 26^{0}44'14.92"N -92^{0}52'18.32"E 3. 26^{0}44'08.70"N -92^{0}52'20.30"E 4. 26^{0}44'09.17"N- 92^{0}52'11.93"E		ordinary earth	M/S MKCIL- RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur, Assam.	Prabal Kumar Goswami	05.07.23	11.08.2021.	12.08.2021.	2 Years & 1,00,000 C.M.	4.75	
2255	Gabharu River Silt/ Earth Mahal No.2, Dist. Sonitpur, Assam.	1. 26^{0}49'44.30"N -92^{0}36'28.65"E 2. 26^{0}49'47.93"N -92^{0}36'35.01"E 3. 26^{0}49'41.88"N -92^{0}36'38.55"E 4. 26^{0}49'38.50"N- 92^{0}36'32.16"E		silt/ earth	M/S Som Projects Pvt. Ltd. Missamari Army Camp, P.O. Missamari, Dist. Sonitpur, Assam.	Abhijit Bora	05.07.23	05.08.2021.	12.08.2021.	2 Years & 40,000 C.M.	4.0	
2256	Jhanji River Sand Mining Permit Area, D, (Amguri), Dist. Sivasagar, Assam.	1. 26^{0}48'14.40"N -94^{0}31'07.80"E 2. 26^{0}48'04.83"N -94^{0}31'0.22"E		Sand	Sri Mousoom Borah, (Prop. of M/S M. BEE Traders), Rajamaidam, New Colony, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Jyoti Prasad Rajkhowa	3 manth	07.08.2021.	13.08.2021.	3 manth & 1,550 C.M.	1.13	
2257	Saraguri P.P. Land Gravel Mining Permit Area, Dist. Kokrajhar, BTAD, Assam.	1. 26^{0}31'48.00"N -90^{0}10'9.00"E 2. 26^{0}31'44.00"N -90^{0}10'9.00"E 3. 26^{0}31'44.02"N -90^{0}10'13.38"E 4. 26^{0}31'48.06"N- 90^{0}10'13.34"E		Gravel	Bahaigya Basumatary, Aflagaon, P.O. Aflagaon, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	15.07.23	05.08.2021.	16.08.2021.	2 years & 2500 C.M.	1.49	
2258	Jia Bharali River Mining Permit Area No. 03 for Ordinary Earth, Dist. Sonitpur, Assam.	1. 26^{0}44'27.52"N -92^{0}52'13.88"E 2. 26^{0}44'24.22"N -92^{0}52'19.60"E 3. 26^{0}44'17.24"N -92^{0}52'19.72"E 4. 26^{0}44'22.72"N- 92^{0}52'11.58"E		Ordinary Earth	M/S MKCIL - RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur,	Prabal Kumar Goswami	15.07.23	11.08.2021.	16.08.2021.	2 years & 1,00,000 C.M.	4.90	
2259	Jia Bharali River Mining Permit Area No. 04 for Ordinary Earth, Dist. Sonitpur, Assam.	1. 26^{0}44'53.33"N -92^{0}52'22.04"E 2. 26^{0}44'50.86"N -92^{0}52'25.34"E 3. 26^{0}44'41.08"N -92^{0}52'22.61"E 4. 26^{0}44'39.17"N- 92^{0}52'18.08"E		Ordinary Earth	M/S MKCIL - RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur,	Prabal Kumar Goswami	15.07.23	11.08.2021.	16.08.2021.	2 years & 1,00,000 C.M.	4.90	
2260	Ranganadi Sand & Gravel Mining Contract Area, Dist. Lakhimpur, Assam.	1. 27^{0}17'49.13"N -94^{0}01'31.39"E 2. 27^{0}17'44.09"N -94^{0}01'30.28"E 3. 27^{0}17'43.80"N -94^{0}01'34.83"E 4. 27^{0}17'42.55"N- 94^{0}01'42.76"E		Sand & Gravel	Jiten Kalita, Gobinpur, P.O. & P.S. Laluk, Dist. Lakhimpur, Assam.	Abhijit Bora	15.07.26	05.08.2021.	17.08.2021.	5 years & 25000 C.M. Sand & 25000 Gravel	4.95	
2261	AIE - Taklai River Gravel and Boulder Mahal at Sadumarajhora Maldangpara, Dist. Chirang, BTAD, Assam.	1. 26^{0}49'51.4"N -90^{0}29'57.8"E 2. 26^{0}49'51.0"N -90^{0}30'02.6"E 3. 26^{0}49'40.8"N -90^{0}29'58.0"E 4. 26^{0}49'41.6"N- 90^{0}29'52.4"E		Gravel & Boulder	Sri Thajen Basumatary, Vill. Joypur, P.O. Malivita, P.S. Amguri, Chirang, Assam. Dist. Lakhimpur, Assam.	Prabal Kumar Goswami	15.07.26	13.08.2021.	20.08.2021.	5 years & 50000 C.M. Gravel & 60000 Boulder	4.66	
2262	Jia Bharali River Mining Permit Area No. 05 for Ordinary Earth, Dist.Sonitpur, Assam.	1. 26^{0}45'27.29"N -92^{0}52'31.47"E 2. 26^{0}45'25.01"N -92^{0}52'37.05"E 3. 26^{0}45'18.21"N -92^{0}52'34.88"E 4. 26^{0}45'19.90"N- 92^{0}52'28.27"E		Ordinary Earth	M/S MKCIL - RSM (JV), Nonke Gotiamari Village, Jamugurihat, Sonitpur,	Prabal Kumar Goswami	15.07.23	11.08.2021.	23.08.2021.	2 years & 1,00,000 C.M.	4.81	
2263	Jamunamukh- Kopili Nodi Sand Permit Area Part - 1 © on Kopili River BED, (Revenue Portion), Dist.Nagaon, Assam.	1. 26^{0}09'15.78"N -92^{0}41'03.71"E 2. 26^{0}09'16.19"N -92^{0}41'05.13"E 3. 26^{0}09'33.37"N -92^{0}40'53.53"E 4. 26^{0}09'31.21"N- 92^{0}40'51.31"E		Sand	Sri Dhaneswar Rabha, Swahid Dilip Hujuri Path, Sarumataria, Guwahati-781006.	Prabal Kumar Goswami	15.07.23	23.08.2021.	23.08.2021.	2 years & 20,000 C.M.	4.923	
2264	Bheluguri Stone Mahal in Doboka Reserve Forest, Dist. Hojai, Assam.	1. 26^{0}08'51.80"N -92^{0}48'18.70"E 2. 26^{0}08'50.85"N -92^{0}48'22.16"E 3. 26^{0}08'48.48"N -92^{0}48'14.52"E 4. 26^{0}08'43.41"N- 92^{0}48'12.18"E		Stone	Md. Kamal Ahmed, Vill. Bhelowguri, P.O. Modertoli, P.S. Doboka, Hojai, Assam.	Prabal Kumar Goswami	15.07.26	23.08.2021.	23.08.2021.	5 years & 3,50,000 C.M.	5.00	
1694 New iuuse No. 2265	Rukni River Minor Mineral Sand Mahal Rajghat Part - I, Dist. Cachar, Assam.	1. 24^{0}31'20.1"N -92^{0}49'17.2"E 2. 24^{0}31'57.1"N -92^{0}49'42.2"E 3. 24^{0}31'51.5"N -92^{0}49'41.0"E 4. 24^{0}31'44.3"N- 92^{0}49'32.7"E		Sand	Sri Anjan Malakar, Frecnch Nagar, Hawaithang, Dholai, Cachar. Assam.	Bijoy Krishna Chetia	03.05.22	21.05.20	04.05.2020.	2 years & 25,000 C.M.	3.0	

2266	Kolonga Stone Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25°52'08.83"N -92°43'32.51"E 2. 25°52'10.01"N -92°43'32.06"E 3. 25°52'13.07"N -92°43'43.06"E 4. 25°52'15.05"N- 92°43'42.03"E		Stone	Borsing Teron, Men Gaon, P.O. Menniji, Dist. West Karbi Anglong, Assam.	Abhijit Bora	20.08.23	13.08.21	21.09.21	2 years & 2,000 C.M.	1.68	1.68
2267	Upper Subansiri Manika Sand and Gravel Mining Permit Area, Dist. Dhemaji, Assam.	1. 27°30'53.62"N -94°17'37.85"E 2. 27°30'53.36"N -94°17'33.30"E 3. 27°30'40.91"N -94°17'33.32"E 4. 27°30'41.04"N- 94°17'38.00"E		Sand	The Divisional Forest Officer, Dhemaji Forest Division, Dhemaji.	Prabal Kumar Goswami	20.08.23	16.09.21	21.09.21	2 years & 34,000 C.M.	4.89	
2268	Silbari Sand & Gravel Minor Moneral Unit, Dist. Dhubri, Assam.	1. 26°18'18.0"N -90°07'17.6"E 2. 26°16'58.4"N -90°09'06.3"E		Sand & Gravel	Biswajit Brahma, Ward No.4, Kokrajhar, P.O. Kokrajhar, Dist. Kokrajhar, BTAD, Assam.	Abhijit Bora	20.08.23	05.09.21	21.09.21	2 years & 1,25,000 C.M. Sand & 85,000 C.M. Gravel	14.0	14.0
2269	Taklai No.3 Sand, Gravel and Boulder Mahal, Dist. Chirang, BTAD, Assam.	1. 26°47'38.1"N -90°30'00.6"E 2. 26°47'38.1"N -90°29'57.8"E 3. 26°47'53.4"N -90°29'53.2"E 4. 26°47'58.9"N- 90°30'01.4"E		Sand Gravel, & Gravel,	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.08.28	08.09.21	21.09.21	7 years & 6000 C.M. Sand Gravel & 12,000 C.M. Gravel	3.5	3.5
2270	Sakiyal Gaon P.P. Land Brick Earth Mining Permit Area, Dist. Nagaon, Assam.	1. 26°12'9.70"N -92°31'36.65"E 2. 26°12'10.26"N -92°31'38.67"E 3. 26°12'5.28"N -92°31'39.02"E 4. 26°12'4.90"N- 92°31'35.96"E		Brick earth	Mridul Kumar Medhi, (Proprietor: Shiv Sankar Brick Field), Vill. Garmari, P.O. Roha, Dist. Nagaon, Assam.	Abhijit Bora	20.08.23	06.09.21	23.09.21	2 years & 9810 C.M. Brick Earth	1.06	1.06
2271	Patta Land Ordinary Sand Mining Permit Area at Jalukbari (Sidilapara) Village, Dist. Kamrup (R), Assam.	1. 25°56'32.20"N -91°23'09.60"E 2. 25°56'32.00"N -91°23'07.20"E 3. 25°56'35.84"N -91°23'05.91"E 4. 25°56'35.94"N- 91°23'08.38"E		Ordinary Sand	Sri Dibyajyoti Rabha, Vill. Barbakara, P.O. Sidilapara, P.S. Chhaygaon, Dist. Kamrup (R), Assam.	Prabal Kumar Goswami	20.08.23	20.09.21	23.09.21	2 years & 14,900 C.M.	0.8348	
2272	Nangalbhanga Manikpur Stone Sand- Gravel, Sand and Chips Aggregate Mahal at South Palangsuguri, Dist. Chirang, BTC, Assam.	1. 26°40'35.69"N -90°34'54.16"E 2. 26°40'36.83"N -90°34'49.65"E 3. 26°40'30.18"N -90°34'49.18"E 4. 26°40'28.57"N- 90°34'55.24"E		Stone, Sand-Gravei, Sand & Chips	The Divisional Forest Officer, Chirang Forest Division, Kajal Gaon, (BTC).	Prabal Kumar Goswami	20.08.26	20.09.21	23.09.21	5 years & 7142 C.M. Stone, 14,285 sand Gravel, 2857 Chips, 714 Sand.	4.00	
2273	Karaikhowa Gaon Brick Earth Mining Permit Area for Mayur Brick Field, Dist. Jorhat, Assam.	1. 26°43'42.79"N -94°04'43.84"E 2. 26°43'43.59"N -94°04'50.42"E 3. 26°43'43.23"N -94°04'48.26"E 4. 26°43'42.34"N- 94°04'48.44"E		Brick Earth	Sri Tapan Ghosh, M/S Mayur Brick Field, Mohbondha Tini Ali, dist. Jorhat, Assam.	Prabal Kumar Goswami	20.08.23	20.09.21	23.09.21	2 years & 4,016 C.M.	0.225	
2274	Karaikhowa Gaon Brick Earth Mining Permit Area for Chandrama Brick Field, Dist. Jorhat, Assam.	1. 26°43'43.07"N -94°04'47.07"E 2. 26°43'40.48"N -94°04'47.55"E 3. 26°43'43.23"N -94°04'48.26"E 4. 26°43'42.14"N- 94°04'48.44"E		Brick Earth	Sri Rajesh Ghosh, M/S Chandrama Brick Field, Bhokot Pamua Gaon, dist. Jorhat, Assam.	Prabal Kumar Goswami	20.08.23	20.09.21	23.09.21	2 years & 5,000 C.M.	0.551	
2275	Jenkha (Harlongsora) Patta Land Mineral Concession Area, Dist. West Karbi Anglong, Assam.	1. 25.865556"N -92.799361"E 2. 25.865722"N -92.799722"E 3. 25.865250"N -92.800361"E 4. 25.864972"N- 92.800167"E		Sand Gravel	Rupsing Tisso, Harlongsora (Jengkha) Gaon, P.O. Jengkha, Dist. West Karbi Anglong, Assam.	Abhijit Bora	20.08.23	13.08.21	23.09.21	2 years & 15,000 C.M. Sand Gravel	0.34	
2276	Subansiri River Mining & Mineral Permit Area, Dist. Dhemaji, Assam.	1. 94°16'14.74"N -27°31'1.36"E 2. 94°16'10.91"N -27°30'54.54"E 3. 94°16'16.07"N -27°30'41.14"E 4. 94°16'20.10"N- 27°30'36.39"E		Sand, Gravel, Silt/ Ordinary Earth	NHPC Limited, Subansiri Lower H.E. Project, P.O. Gerukamukh, Dist. Dhimaji, Assam.	Abhijit Bora	20.08.23	05.09.21	27.09.21	2 years & 171666.67 C.M. Sand, 240333.33 Gravel, 68666.66 Ordinary Earth	72.1	
2277	Subansiri River Mining & Mineral Permit Area, Dist. Dhemaji, Assam.	1. 94°15'33.47"N -27°31'54.38"E 2. 94°15'36.40"N -27°31'40.06"E 3. 94°15'39.78"N -27°31'17.09"E 4. 94°15'51.25"N- 27°31'12.33"E		Sand, Gravel, Silt/ Ordinary Earth	NHPC Limited, Subansiri Lower H.E. Project, P.O. Gerukamukh, Dist. Dhimaji, Assam.	Abhijit Bora	20.08.23	05.09.21	27.09.21	2 years & 195,000 C.M. Sand, 273000 Gravel, 78000 Ordinary Earth	81.90	

2278	Subansiri River Mining & Mineral Permit Area, Dist. Dhemaji, Assam.	1. 94^{0}15'41.38"N -27^{0}31'10.31"E 2. 94^{0}15'42.67"N -27^{0}31'5.33"E 3. 94^{0}15'41.70"N -27^{0}31'2.87"E 4. 94^{0}15'43.58"N- 27^{0}30'52.13"E		Sand, Gravel, Silt/ Ordinary Earth	NHPC Limited, Subansiri Lower H.E. Project, P.O. Gerukamukh, Dist. Dhimaji, Assam.	Abhijit Bora	20.08.23	05.09.21	23.09.21	2 years & 133333.33 C.M. Sand, 186666.67 Gravel, 53333.33 Ordinary Earth	56.00	
2279	Loksha Tokbi Gaon P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}13'05.5"N -92^{0}56'18.0"E 2. 26^{0}13'09.2"N -92^{0}56'19.0"E 3. 26^{0}13'08.0"N -92^{0}56'14.3"E 4. 26^{0}13'05.8"N- 92^{0}56'14.0"E		Stone	Skylark Infra Engineering Pvt. Ltd. 1/84, 1st Floor, Sadar Bazar, Delhi Cantt., Delhi - 110010.	Abhijit Bora	20.08.23	13.09.21	24.09.21	2 years & 70,000 C.M.	1.07	
2280	Lower Kopili River Sand Contract Permit Area, Dist. West Karbi Anglong, Assam.	1. 25^{0}51'34.3"N -92^{0}53'13.3"E 2. 25^{0}51'34.6"N -92^{0}53'11.5"E 3. 25^{0}51'17.6"N -92^{0}53'09.2"E 4. 25^{0}51'17.4"N- 92^{0}53'12.1"E		Sand	Borsing Teron, Vill. Men Gaon, P.O. Menmiji, Dist. West Karbi Anglong, Assam.	Abhijit Bora	20.08.23	14.08.21	24.09.21	2 years & 2,000 C.M.	3.44	3.44
2281	Kalo River Sand Minor Mineral Unit, Dist. South Salmara, Assam.	1. 25^{0}37'15.92"N -89^{0}59'1.49"E 2. 25^{0}37'19.26"N -89^{0}59'1.23"E 3. 25^{0}37'25.74"N -89^{0}58'48.16"E 4. 25^{0}37'34.54"N- 89^{0}58'37.67"E		Sand	Mostour Rahman, Vill. Berabhanga Part-II, P.O. Sukchar, Dist. South Salmara, Assam.	Abhijit Bora	20.08.26	06.09.21	24.09.21	5 years & 20,000 C.M.	4.98	4.35
2282	Aie River Bed Boulder Stone Mahal at Ambari, Dist. Chirang, BTAD, Assam.	1. 26^{0}48'24.44"N -90^{0}28'45.70"E 2. 26^{0}48'23.35"N -90^{0}28'49.87"E 3. 26^{0}48'11.76"N -90^{0}28'45.58"E 4. 26^{0}48'12.98"N- 90^{0}28'40.75"E		Stone Boulder	The Divisional Forest Officer, Chirang Forest Division, P.O. Kajalgaon, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.08.26	06.09.21	24.09.21	5 years & 7500 C.M.	5.0	
2283	Simen River Sand and Gravel Mining Contract Area (Revenue Portion), Dist. Dhemaji, Assam.	1. 27^{0}43'7.47"N -94^{0}51'38.67"E 2. 27^{0}43'6.32"N -94^{0}51'54.00"E 3. 27^{0}43'3.92"N -94^{0}51'53.25"E 4. 27^{0}43'5.22"N- 94^{0}51'38.16"E		Sand & Gravel	Sri Biju Kumbang, Contract Holder, Dhemaji.	Prabal Kumar Goswami	20.08.26	24.09.21	27.09.21	5 years & 86,990 C.M.	4.9	
2284	Laijan River Sand Mahal, Dist. Karbi Anglong, Assam.	1. 26^{0}08.455N -93^{0}46.256"E 2. 26^{0}08.508"N -93^{0}46.386"E 3. 26^{0}07.726"N -93^{0}48.727"E 4. 26^{0}07.710"N- 93^{0}48.665"E		Sand	Joybabu Engti, Chir Engti Gaon, P.O. Balipathar, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.08.24	20.09.21	29.09.21	3 years & 6000 C.M.	3.0	2.25
2285	Naharkatia Sasoni Balipora Gaon Mining Permit Area, Dist. Dibrugarh, Assam.	1. 95^{0}16'36.40N -27^{0}18'27.34"E 2. 95^{0}16'27.66"N -27^{0}18'35.14"E 3. 95^{0}16'30.64"N -27^{0}18'36.96"E 4. 95^{0}16'39.12"N- 27^{0}18'29.34"E		Sand	M/S Badri Rai & Company, Station Road, P.O. Duliajan, Dist. Dibrugarh, Assam.	Abhijit Bora	20.08.23	21.09.21	20.09.21	2 years & 15000 C.M.	3.75	3.75
2286	Naharkatia Sasoni Mohmari Gaon Mining Permit Area, Dist. Dibrugarh, Assam.	1. 95^{0}18'02.35"N -27^{0}18'24.83"E 2. 95^{0}17'52.22"N -27^{0}18'20.42"E 3. 95^{0}17'51.15"N -27^{0}18'23.77"E 4. 95^{0}18'00.32"N- 27^{0}18'27.59"E		Sand	Uprnn- BRC (JV), Sonari, P.O.Aideupukhuri, Dist. Charaideu, Assam.	Abhijit Bora	20.08.23	21.09.21	29.09.21	2 years & 15000 C.M.	3.0	2.65
2287	Bhogdoi River Sand (Murmuria) Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}44'06.31"N -94^{0}16'25.42"E 2. 26^{0}44'08.54"N -94^{0}16'24.89"E 3. 26^{0}44'03.11"N -94^{0}16'37.68"E 4. 26^{0}44'05.26"N- 94^{0}16'38.51"E		Sand	Sri Ranjan Tasha, (Authorized Contractor of Rural Dev. Block, Titabar), Pachim Bangalpukhuri, P.O. Jorhat, P.S. Jorhat, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.08.23	10.09.21	29.09.21	2 years & 5000 C.M.	3.48	
2288	Sila Ordinary Earth Mining Permit Area, Dist. Kamrup, Assam.	1. 26^{0}14'55.58"N -91^{0}41'38.15"E 2. 26^{0}14'54.80"N -91^{0}41'37.01"E 3. 26^{0}14'55.55"N -91^{0}41'36.73"E 4. 26^{0}14'55.98"N- 91^{0}41'37.69"E		Ordinary earth	Hardeep Das, Changsari, P.O. Changsari, Dist. Kamrup, Assam.	Abhijit Bora	20.08.23	20.09.21	28.09.21	2 years & 5000 C.M.	0.0707	0.0707
2289	Brick Earth (SBF Bricks) Mining Permit Area at Moran Gaon, Dist. Biswanath, Assam.	1. 26^{0}50'5.78"N -93^{0}18'33.03"E 2. 26^{0}50'5.46"N -93^{0}18'35.58"E 3. 26^{0}50'3.23"N -93^{0}18'35.07"E 4. 26^{0}50'3.49"N- 93^{0}18'32.58"E		Brick Industry	Md. Ziaul Haque, M/S SBF Brick Industries, Moran Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.08.23	17.08.21		2 years & 3000 C.M.	0.50	

2290	Serelia Pathar Village (Asom Bricks) Brick earth Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}49'44.91"N -93^{0}20'44.85"E 2. 26^{0}49'45.00"N -93^{0}20'47.12"E 3. 26^{0}49'43.94"N -93^{0}20'47.33"E 4. 26^{0}49'43.40"N- 93^{0}20'45.26"E		Brick Industry	Sri Subhash Chandra Agarwala, M/S Asom Brick Industries, Serelia Pathar, Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.08.23	17.08.21		2 years & 3000 C.M.	0.25	
2291	Ketla Pathar Village Brick Earth (MDI Bricks) Mining Permit Area, Dist. Biswanath, Assam.	1. 26^{0}48'29.38"N -93^{0}19'45.10"E 2. 26^{0}48'29.35"N -93^{0}19'46.83"E 3. 26^{0}48'27.39"N -93^{0}19'46.86"E 4. 26^{0}48'27.34"N- 93^{0}19'45.05"E		Brick Industry	Sri Mukunda Das, M/S MDI Brick Industries, Ketla Pathar Village, Behali, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.08.23	17.08.21		2 years & 3000 C.M.	0.30	
2292	M/S Jogduar Brick Field Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}51'21.20"N -94^{0}09'07.17"E 2. 26^{0}51'21.69"N -94^{0}27'02.12"E 3. 26^{0}51'18.72"N -94^{0}27'02.85"E 4. 26^{0}51'17.91"N- 94^{0}27'06.91"E		Brick Earth	M/S Jogduar Brick Field, Prop - Sri Dipok Borah, Teok Porbotia Gaon, P.O. Jokharia, Teok, Jorhat, Assam.	Lakshyajit Sonowal	20.08.23	10.09.21		2 years & 5000 C.M.	1.18	
2293	M/S G.B.F. Brick Field Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}47'11.73"N -94^{0}18'07.74"E 2. 26^{0}47'10.39"N -94^{0}18'08.19"E 3. 26^{0}47'10.66"N -94^{0}18'09.92"E 4. 26^{0}47'12.22"N- 94^{0}18'09.45"E		Brick Earth	M/S GBF Brick Field, Prop - Sri Biswajit Gogoi, Meleng Koporadhara Gaon, Meleng, Teok, Jorhat, Assam.	Lakshyajit Sonowal	20.08.23	10.09.21		2 years & 4,100 C.M.	0.23	
2294	M/S Panichokuwa Brick Field Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}43'28.41"N -94^{0}05'13.82"E 2. 26^{0}43'28.03"N -94^{0}05'12.95"E 3. 26^{0}43'26.24"N -94^{0}05'13.58"E 4. 26^{0}43'23.46"N- 94^{0}05'14.88"E		Brick Earth	M/S Panichokuwa Brick Field, Proprietor - Sri Arup Kumar Baruah, Vill. Panichokuwa, P.O. Gotonga, Dist. Jorhat, Assam.	Lakshyajit Sonowal	20.08.23	10.09.21		2 years & 3,000 C.M.	0.20	
2295	Pachim Gumurgaon Village Patta Land Sand-Gravel, Gravel, Earth and Sand Mining Permit Area, Dist. Chirang, BTC, Assam.	1. 26^{0}35'14.79"N -90^{0}34'30.58"E 2. 26^{0}35'17.23"N -90^{0}34'30.67"E 3. 26^{0}35'17.09"N -90^{0}34'39.17"E 4. 26^{0}35'14.70"N- 90^{0}34'39.91"E		Sand Gravel, Gravel, Earth & sand.	Sri Porimal Chandra Nag, Vill. Pachim Gumurgaon, P.O. Joypur, P.S. Amguri, Dist. Chirang, BTC, Assam.	Prabal Kumar Goswami	20.08.22	20.09.21		1 years & 6,000 C.M. Sand-Gravel, 4,000 Gravel, 8,000 Earth and 5,000 sand	1.9	
2296	Makra River Sand-Gravel and Stone Mahal at (Patalmari) Rajapara Area (Within Reserve Forest), Dist. Chirang, BTC, Assam.	1. 26^{0}39'41.4"N -90^{0}34'38.9"E 2. 26^{0}39'42.2"N -90^{0}34'32.3"E 3. 26^{0}39'51.7"N -90^{0}34'39.9E 4. 26^{0}39'51.3"N- 90^{0}34'42.7"E		Sand Gravel, Stone	The Divisional Forest Division, Chirang Forest Division, Kojolgaon, BTC.	Prabal Kumar Goswami	20.08.26	23.09.21		5 years & 10,000 C.M. Sand-Gravel, 714 Stone	5.00	
2297	DIG/12 Sand Mining Contract Area, Dist. Tinsukia, Assam.	1. 27^{0}28'27.50"N -95^{0}37'32.21"E 2. 27^{0}28'26.36"N -95^{0}37'30.59"E 3. 27^{0}28'21.89"N -95^{0}38'22.09E 4. 27^{0}28'20.68"N- 95^{0}38'22.54"E		Sand	Trinayan Chetia, Vill. Narsing Gaon, P.O. Tinsukia, Dist. Tinsukia, Assam.	Abhijit Bora	20.09.26	27.09.21	04.10.21	5 years & 60,000 C.M. Mining Contract Holder, 10,000 For Govt. Permit.	4.50	4.12
2298	NKD-B-6 Bandarkhowa Mining Contract Area, Dist. Barpeta, Assam.	1. 26^{0}29'08.1"N -90^{0}55'05.3"E 2. 26^{0}29'06.4"N -90^{0}55'14.3"E 3. 26^{0}29'22.7"N -90^{0}55'08.9E 4. 26^{0}29'24.3"N- 90^{0}55'19.7"E		Sand, Stone, (river gravel)	Ajit Kumar Nath, Ward No. 2, Howly Town, P.O. Howly, Dist. Barpeta, Assam.	Abhijit Bora	20.09.26	29.09.21	04.10.21	5 years & 139807.1 C.M. Sand, 59917.86 Stone, river gravel.	15.0	13.73
2299	Brick Earth Mining Permit Area (SKB Bricks) at Kulaguri Gaon, Dist. Biswanath, Assam.	1. 26^{0}50'21.41"N -93^{0}21'50.51"E 2. 26^{0}50'20.89"N -93^{0}21'52.25"E 3. 26^{0}50'19.29"N -93^{0}21'51.72'E 4. 26^{0}50'19.75"N- 93^{0}21'50.15"E		Brick Industry	Smt. Kabita Sing Dihingia, M/S SKB Brick Industries, Kulaguri gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.09.23	27.09.21	04.10.21	2 years & 3,000 C.M.	0.25	
2300	Brick Earth Mining Permit Area at serelia Bangali Gaon (SKB Bricks), Dist. Biswanath, Assam.	1. 26^{0}51'45.43"N -93^{0}20'19.72"E 2. 26^{0}51'45.42"N -93^{0}20'21.60"E 3. 26^{0}51'44.10"N -93^{0}20'21.59'E 4. 26^{0}51'44.17"N- 93^{0}20'19.80"E		Brick Industry	Md. Abdul Samad Hussain, M/S SBR Brick Industries, serelia Bangoli Gaon, Dist. Biswanath, Assam.	Prabal Kumar Goswami	20.09.23	27.09.21	04.10.21	2 years & 3,000 C.M.	0.20	
2301	M/S Brick Field Mining Permit Area, Dist. Jorhat, Assam.	1. 26^{0}43'40.78"N -94^{0}05'17.31"E 2. 26^{0}43'40.68"N -94^{0}05'16.06"E 3. 26^{0}43'41.39"N -94^{0}05'15.84'E 4. 26^{0}43'41.46"N- 94^{0}05'16.52"E		Brick Earth	M/S MAK Brick Field,Prop - Smti. Mridusmita Borphukan, Na- Pamua Gaon, Pulibor, Pulibor, Jorhat, Assam.	Lakshyajit Sonowal	20.09.23	10.09.21	04.10.21	2 years & 1,782 C.M.	0.10	

2302	2 No. Mulang Bengali Gaon Ordinary Clay Mining Permit Area for Star Bricks, Dist. Tinsukia, Assam.	1. 27^{0}19'18.1"N -95^{0}43'36.1"E 2. 27^{0}19'15.2"N -95^{0}43'35.2"E 3. 27^{0}19'16.8"N -95^{0}43'31.4'E 4. 27^{0}19'19.8"N- 95^{0}43'31.8"E		Ordinary Clay	Sri Jugesh Das M/S Star Brick P.O. Ledo, P.S. Lekhapani, Dist. Tinsukia, Assam.	Prabal Kumar Goswami	20.09.23	20.09.21	04.10.21	2 years & 2,000 C.M.	0.3345	
2303	Motiar Rahman Earth Cutting Area, Mining Permit Area, S/o - Lt. Khon Md., Dist. Kokrajhar, Assam.	1. 26^{0}9'19.34"N -90^{0}056.27"E 2. 26^{0}9'20.42"N -90^{0}1'0.46"E 3. 26^{0}9'17.09"N -90^{0}1'0.38'E 4. 26^{0}9'16.60"N- 90^{0}056.27"E		Earth	Shyam Brick Field, Vill. Garamari, (Part-II), P.O. Garamari, Dist. Dhubri, Assam.	Moloi Bora	20.09.23	05.08.21	07.10.21	2 years & 10,000 C.M.	1.049	1.049
2304	Khoraghat Tamakubari Quarry (Sand Mahal), Monor Mineral Concession Area, Tamakubari, Khoraghat, Dist. Kokrajhar, BTC, Assam.	1. 26^{0}12'19.58"N -90^{0}8'19.09"E 2. 26^{0}12'21.01"N -90^{0}8'23.04"E 3. 26^{0}12'10.13"N -90^{0}8'29.26'E 4. 26^{0}12'9.06"N- 90^{0}8'25.36"E		Sand	Sri Parihash Paul, 12/584, ward No.-12, A.M. Co. Road, Pin. 783301, Dist. Dhubri, Assam.	Moloi Bora	20.09.23	12.09.21	07.10.21	2 years & 1,000 C.M.	3.5	2.625
2305	Rupshi Part-III earth Cutting Area, Mining Permit Area, Dist. Kokrajhar, BTC, Assam.	1. 26^{0}8'03.59"N -89^{0}55'17.84"E 2. 26^{0}7'57.29"N -89^{0}55'17.87"E 3. 26^{0}7'53.45"N -89^{0}55'16.63'E 4. 26^{0}7'57.37"N- 89^{0}55'16.87"E	Parbatjhora Division	Earth	SriGafur Ali, S/o Late Saher Ali, Vill. Shyamcharanerkuti Part-III, P.O. Alomganj, Dist. Dhubri, Assam.	Moloi Bora	20.09.23	17.09.21	07.10.21	2 years & 10,000 C.M.	0.9097	0.9097
2306	Abdul Mannan SK, Mining Permit Area, Dist. Kokrajhar, BTC, Assam.	1. 26^{0}9'25.76"N -90^{0}1'3.92"E 2. 26^{0}9'26.91"N -90^{0}1'4.93"E 3. 26^{0}9'26.49"N -90^{0}1'5.93'E 4. 26^{0}9'25.06"N- 90^{0}1'4.98"E	Parbatjhora Division	Earth	Modern Brickbfactory, Vill. Geramari Part-III (Baladmara), P.O. Gauripur, Dist. Dhubri, Assam.	Moloi Bora	20.09.23	05.08.21	07.10.21	2 years & 10,312 C.M.	0.61	0.61
2307	Debitola Part-III Earth Cutting Area, Mining Permit Area, Dist. Kokrajhar, BTC, Assam.	1. 26^{0}10'30.41"N -89^{0}59'39.34"E 2. 26^{0}10'29.86"N -89^{0}59'47.19"E 3. 26^{0}10'28.24"N -89^{0}59'45.68'E 4. 26^{0}10'28.56"N- 89^{0}59'39.59"E	Parbatjhora Division	Earth	Sri Gafur Ali, S/o Late Saher Ali, Vill. Shyamcharanerkuti Part-III, P.O. Alomganj, Dist. Dhubri, Assam.	Moloi Bora	20.09.23	17.09.21	07.10.21	2 years & 10,000 C.M.	2.5565	2.5565
2308	Pachim Joypur Village Patta Land Sand- Gravel and Stone Mining Permit Area, Dist. Chirang, BTC, Assam.	1. 26^{0}36'20.2"N -90^{0}33'22.8"E 2. 26^{0}36'25.1"N -90^{0}33'15.7"E 3. 26^{0}36'26.8"N -90^{0}33'16.4'E 4. 26^{0}36'22.4"N- 90^{0}33'24.1"E	Chirang Division	Earth	Sri Dhaneswar Brahma, Vill. Pachim, P.O. Joypur, Dist. Chirang, Assam.	Prabal Kumar Goswami	20.09.23	17.09.21	07.10.21	2 years & 3,000 C.M.	2.1	
2309	Nambor (Chailangso) P.P. Land Stone Quarry, Dist. Karbi Anglong, Assam.	1. 26^{0}19'13.99"N -93^{0}46'12.04"E 2. 26^{0}19'13.42"N -93^{0}46'13.94"E 3. 26^{0}19'10.40"N -93^{0}46'08.33'E 4. 26^{0}19'09.8"N- 93^{0}46'09.88"E	Karbi Anglong east Division, Diphu	Stone	Hindustan Construction Co.Ltd. Vill. Badulipar Bagisha, P.O. Badulipar, Dist. Golaghat, Assam.	Abhijit Bora	20.09.23	27.09.21	05.10.21	2 years & 67,000 C.M.	0.72	0.72
2310	Jamuna River Sand Mahal No.10 (Singnar Gaon), Dist. Karbi Anglong, Assam.	1. 26^{0}01'04.7"N -93^{0}13'53.2"E 2. 26^{0}01'02.7"N -93^{0}13'53.9"E 3. 26^{0}01'36.9"N -93^{0}13'10.3'E 4. 26^{0}01'36.9"N- 93^{0}13'07.6"E	Karbi Anglong east Division, Diphu	Sand	Pramod Kramsa, Diphu, P.O. Diphu, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.09.24	25.09.21	05.10.21	3 years & 9,000 C.M.	3.0	2.25
2311	Tarajuli Sand Gravel Mahal (Dhansiri Roiver), Dist. Udalguri, BTAD, Assam.	1. 26^{0}46'8.48"N -92^{0}11'53.87"E 2. 26^{0}46'9.56"N -92^{0}11'51.31"E 3. 26^{0}46'46.25"N -92^{0}11'51.96'E 4. 26^{0}45'46.17"N- 92^{0}11'53.73"E	Dhansiri Forest Division, Udalguri	Sand Gravel	Gilard Basumatary, Vill. Bikrampur, P.O. Bengtol, Dist. Chirang, BTAD, Assam.	Abhijit Bora	20.09.26	30.09.21	07.10.21	5 years & 35,714.28 C.M.	4.80	4.80
2312	Natun Basti Village Brick Earth Mining Permit Area for Lucky Brick Industry, Dist. Goalpara, Assam.	1. 26^{0}11'14.876"N -90^{0}35'37.438"E 2. 26^{0}11'18.181"N -90^{0}35'32.587"E 3. 26^{0}11'15.000"N -90^{0}35'29.500'E 4. 26^{0}11'11.654"N- 90^{0}35'34.474"E	Goalpara Division, Goalpara.	Brick Earth	Md. Ajmal Hoque, Vill. Pancharatna, P.O. Goalpara, Dist. Goalpara, Assam.	Prabal Kumar Goswami	20.09.23	29.09.21	07.10.21	2 years & 5,000 C.M.	2.22	
2313	Eartg Cutting Area at Natun Basti Mining Permit Area, Dist. Goalpara, Assam.	1. 26^{0}11'7.100"N -90^{0}36'32.800"E 2. 26^{0}11'10.500"N -90^{0}36'33.300"E 3. 26^{0}11'10.700"N -90^{0}36'36.100'E 4. 26^{0}11'5.700"N- 90^{0}36'35.500"E	Goalpara Division, Goalpara.	River Silt	Sri Abdul Mannan Ali, Vill. Karbala Natunbasti, Dist. Goalpara, Assam.	Moloi Bora	20.09.23	30.07.21	07.10.21	2 years & 4,800 C.M.	0.3451	0.3451

2314	Gobindapur Village Brick Earth Mining Permit Area for Lucky Brick Industry, Dist. Goalpara, Assam.	1. 26^{0}10'30.079"N -90^{0}35'36.051"E 2. 26^{0}10'33.083"N -90^{0}35'36.312"E 3. 26^{0}10'32.278"N -90^{0}35'44.199'E 4. 26^{0}10'29.262"N- 90^{0}35'43.784"E	Goalpara Division, Goalpara.	Brick Earth	Md. Ajmal Hoque, Vill. Pancharatna, P.O. Goalpara, Dist. Goalpara, Assam.	Prabal Kumar Goswami	20.09.23	29.09.21	07.10.21	2 years & 5,000 C.M.	1.945	
2315	Chomna River Sand Mahal Tichom Arong (A), Dist. Karbi Anglong, Assam.	1. 25^{0}59'27.99"N -93^{0}20'12.17"E 2. 25^{0}59'26.84"N -93^{0}20'11.34"E 3. 25^{0}59'37.91"N -93^{0}20'00.50'E 4. 25^{0}59'38.41"N- 93^{0}19'59.05"E	Karbi Anglong east Division, Diphu	Sand	General Engleng, Vill. Kehai Timung Gaon, P.O. Longnit, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.09.24	03.10.21	07.10.21	3 years & 6,000 C.M.	2.64	2.16
2315 (A)	Mikirbheta Brick Earth Parmit Area, Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}18'57.4"N -92^{0}24'04.4"E 2. 26^{0}18'57.3"N -92^{0}24'04.6"E 3. 26^{0}18'58.5"N -92^{0}24'06.6'E 4. 26^{0}18'58.6"N- 92^{0}24'04.3"E	Nagaon Division, Nagaon	Earth	Anuwar Hussain, Vill. Sukdal Sarubari, P.O. Sukdal Sarubari, Mikirbheta Under Mikirbheta Revenue Circle, Dist. Morigaon, Assam.	Moloi Bora	20.09.23	20.09.21	25.10.21	2 years & 3200 C.M.	0.53	0.53
2316	Chomna River sand Mahal Tichom Arong (B), Dist. Karbi Anglong, Assam.	1. 25^{0}59'37.91"N -93^{0}20'00.50"E 2. 25^{0}59'38.41"N -93^{0}19'59.05"E 3. 26^{0}59'48.55"N -93^{0}19'55.19'E 4. 26^{0}59'47.16"N- 93^{0}19'54.30"E	Karbi Anglong east Division, Diphu	Sand	Longbir Teron, Vill. Pranprilangso, P.O. Longsnit, Dist. Karbi Anglong, Assam.	Abhijit Bora	20.09.24	03.10.21	07.10.21	3 years & 6000 C.M.	1.44	1.12
2316 (B)	Laharighat Brick Earth Parmit Area, Mining Permit Area, Dist. Morigaon, Assam.	1. 26^{0}22'29.30"N -92^{0}23'34.30"E 2. 26^{0}22'29.20"N -92^{0}23'34.20"E 3. 26^{0}22'29.10"N -92^{0}23'32.60'E 4. 26^{0}22'28.30"N- 92^{0}23'32.50"E	Nagaon Division, Nagaon	Earth	Md. Mubashwar Ahmed (T.A.J Industry), Vill. Borchala (Potuwakata), P.O. Bhuragaon, Mouza-Bhuragaon Under Bhuragaon Circle, Dist. Morigaon, Assam.	Moloi Bora	20.09.23	20.09.21	25.10.21	2 years & 8,000 C.M.	0.6	0.6
2317	Khatuwal Brick Earth Parmit Area, (P.P. Land) Mining Permit Area, Vill. Gatanga, P.O. Gatanga, Dist. Nagaon, Assam.	1. 26^{0}23'48.40"N -92^{0}43'46.40"E 2. 26^{0}23'48.70"N -92^{0}43'47.70"E 3. 26^{0}23'46.50"N -92^{0}43'47.10'E 4. 26^{0}23'46.50"N- 92^{0}43'48.00"E	Nagaon Division, Nagaon	Brick Earth	Siddhartha Sankar Saikia, Vill. Gatanga, P.O. Gatanga, Dist. Nagaon, Assam.	Moloi Bora	20.09.23	11.02.21	06.10.21	2 years & 5,000 C.M.	0.3	0.3
2317 (C)	Patta Land Ordinary Earth Mining Parmit Area at Biskut Mouza, Dist. Karimganj, Assam.	1. 24^{0}50'4.4751"N -92^{0}19'30.45188"E	Karimganj Division, karimganj	Ordinary Earth	Md. Achduz Zaman, Vill. Ujandihi, P.O. Karnamadhu, Karimganj, Dist. karimganj, Assam.	Prabal Kumar Goswami	20.09.23	27.09.21	25.10.21	2 years & 61,748 C.M.	0.7908	
2318	Dudhnoi River sand Mahal No.1, Dist. Goalpara, Assam.	1. 90^{0}47'36.38"N -25^{0}57'53.35"E 2. 90^{0}47'35.27"N -25^{0}57'59.13"E 3. 90^{0}47'38.32"N -25^{0}58'04.16'E 4. 90^{0}47'41.53"N- 25^{0}58'09.02"E	Goalpara Division, Goalpara.	Sand	Biswajit Das, Vill. Chaudhuripara, P.O. Chhaygaon, Dist. Kamrup, Assam.	Abhijit Bora	20.09.23	03.10.21	07.10.21	2 years & 90,000 C.M.	4.6	
2319	Thaisubali Sand Mining Unit, Mining Permit Area, Vill. Thaisubali, P.O. Kharikhana, Dist. Hojai, Assam.	1. 25^{0}52'32.78"N -92^{0}52'31.22"E 2. 25^{0}52'31.08"N -92^{0}52'32.72"E 3. 25^{0}52'16.11"N -92^{0}52'21.16'E 4. 25^{0}52'15.01"N- 92^{0}52'16.86"E	Nagaon South Division, Hojai.	Sand	Mr. Hasan Shahruk Ahmed, Vill. Singgaon, P.O. Phultoli Bazar (Via - Lanka), Dist. Hojai, Assam.	Moloi Bora	20.09.23	24.09.21	07.10.21	2 years & 1,000 C.M.	4.21	3.15
2320	Likabali Sand and Gravel Mining Contract Area (Revenue Portion), Dist. Dhemaji, Assam.	1. 27^{0}38'58.40"N -94^{0}41'17.16"E 2. 27^{0}39'00.08"N -94^{0}41'14.58"E 3. 27^{0}38'47.04"N -94^{0}41'01.60'E 4. 27^{0}38'45.27"N- 94^{0}41'04.51"E	Dhemaji Division, Dhemaji.	Sand & Gravel	Sri Birat Basumatary, Vill. Bhagawan Borgarah, Silapathar, Dhemaji.	Prabal Kumar Goswami	20.09.26	06.10.21	19.10.21	5 years & 22,400 C.M.	4.9	

सत्यमेव जयते

Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 March 2022

SUPREME AUDIT INSTITUTION OF INDIA

लोकहितार्थ सत्यनिष्ठा

Dedicated to Truth in Public Interest

Government of Assam

(Report No. 3 of 2024)

Report of the
Comptroller and Auditor General of India
on
Revenue Sector
for the year ended 31 March 2022

Government of Assam

(Report No. 3 of 2024)

TABLE OF CONTENTS

Particulars	Paragraph	Page
Preface	--	iii
Overview	--	V
CHAPTER-I: GENERAL		
Trend of Revenue Receipts	1.1	1
Analysis of arrears of revenue	1.2	6
Arrears in Assessment	1.3	7
Evasion of tax detected by the Department	1.4	8
Pendency of refund cases	1.5	9
Response of Government/Departments towards audit	1.6	9
Analysis of the mechanism for dealing with the issues raised by Audit	1.7	11
Audit Planning	1.8	12
Results of Audit	1.9	13
CHAPTER-II: FINANCE (TAXATION) DEPARTMENT		
Tax administration	2.1	15
Working of Internal Audit Wing	2.2	15
Results of Audit	2.3	15
Subject Specific Compliance Audit on "Department's oversight on GST payments and returns filing"	2.4	16
Underassessment of turnover	2.5	43
Non-verification of utilisation of Form 'C'/delivery notes	2.6	45
Non-levy of Interest for deferment of advance tax	2.7	47
CHAPTER-III: TRANSPORT DEPARTMENT		
Administration	3.1	51
Results of Audit	3.2	51
Non-realisation of Motor Vehicle tax	3.3	52
Fitness certificate of transport vehicles not renewed	3.4	54
Non-realisation of One Time Tax from personalised (non-Transport) vehicles	3.5	56
Plying of vehicles without valid permit	3.6	57
Non-realisation of Composite Fee/ Authorisation Fee	3.7	59
CHAPTER-IV: ENVIRONMENT AND FORESTS DEPARTMENT		
Administration	4.1	61
Results of Audit	4.2	61
Performance Audit on "Implementation of Assam Minor Mineral Concession Rules, 2013"	4.3	62

Particulars	Paragraph	Page
CHAPTER-V: REVENUE AND DISASTER MANAGEMENT DEPARTMENT		
Administration	5.1	109
Results of Audit	5.2	109
Under-valuation of sale deeds due to incorrect application of zonal value	5.3	110
Lower value of land considered during Registration of sales deed	5.4	112
Appendices		115

PREFACE

This Report for the years ended 31 March 2021 and 31 March 2022 has been prepared for submission to the Governor of Assam under Article 151 of the Constitution of India.

The Report contains significant results of the performance audit and compliance audit of the Departments of the Government of Assam under Revenue Sector including Departments of Finance (Taxation), Transport, Environment and Forests, Revenue and Disaster Management and Mines and Minerals.

The instances mentioned in this Report are those, which came to notice in the course of test audit for the periods 2020-21 and 2021-22 as well as those which came to notice in earlier years, but could not be reported in the previous Audit Reports, instances relating to the period subsequent to 2021-22 have also been included, wherever necessary.

The Audit has been conducted in conformity with the Auditing Standards issued by the Comptroller and Auditor General of India.

OVERVIEW

Overview

This Report contains twelve paragraphs including one Subject Specific Compliance Audit on "Department's oversight on GST payments and Returns filing" and one Performance Audit on "Implementation of Assam Minor Mineral Concession Rules, 2013". Some of the major findings are mentioned below:

I. GENERAL

- Total Receipts of the State for the year 2020-21 and 2021-22 were ₹ 64,902.19 crore and ₹ 79,815.19 crore respectively. Of this, 31 *per cent* and 29 *per cent* of the total revenue were raised by the State Government through tax revenue and non-tax revenue during 2020-21 and 2021-22 respectively. The balance of total revenue was received from the Government of India in the form of State's share of net proceeds of divisible Union taxes and Grants-in-Aid.

(Paragraph 1.1)

- Arrears in assessments in respect of the Professions, Trades, Callings and Employments Taxation Act and Electricity duty Act increased over the previous year and 18,558 cases and 1,639 cases respectively are pending for assessment at the end of 31 March 2022.

(Paragraph 1.3)

- At the end of June 2022, 6,460 audit observations pertaining to 1,273 Inspection Reports involving ₹ 2,301.49 crore could not be settled due to non-receipt of replies/ proper replies from the Departments concerned.

(Paragraph 1.6)

II. FINANCE (TAXATION) DEPARTMENT

Subject Specific Compliance Audit on "Department's oversight on GST payments and Returns filing".

- The Department lacked an effective risk based standardised system of returns' scrutiny to facilitate proper officers in selecting high risk taxpayers for scrutiny.

(Paragraph 2.4.6.1)

- No action was taken by the proper officer in respect of non-filer/ late filer of returns.

(Paragraph 2.4.6.3)

- Audit notice deviation from the provision of AGST Act in 124 cases involving a short levy of taxes of ₹ 82.88 crore. Department has intimated that action has been initiated against 105 cases involving tax of ₹ 67.27 crore.

(Paragraph 2.4.7.2)

- 25 taxpayers did not pay interest of ₹ 75 lakh for delayed payment of tax.

(Paragraph 2.4.8.1(a) (i))

- There was mismatch of Input Tax Credit of ₹ 27.01 crore in respect of 37 taxpayers.

(Paragraph 2.4.8.1(b) (i))

- There was mismatch of availment of ISD credit of ₹ 34 lakh by three recipients.

(Paragraph 2.4.8.1(b) (ii))

Compliance Audit Paragraphs

- The Assessing Officer failed to detect wrong declaration of opening stock as well as short declaration of stock received from branch offices which resulted in understatement of stock by the dealer involving tax of ₹ 22.81 lakh. Besides, interest of ₹ 27.89 lakh and penalty not exceeding ₹ 45.62 lakh was also payable.

(Paragraph 2.5)

- The Assessing Officer did not verify utilisation of Form 'C'/delivery notes against goods purchased from outside the State which resulted in concealment of purchase turnover valuing ₹ 1.40 crore involving tax of ₹ 20.26 lakh. Besides, interest of ₹ 19.61 lakh and penalty not exceeding ₹ 40.52 lakh was also payable.

(Paragraph 2.6.1)

- The Assessing Officer (AO) did not take cognisance of utilisation details of delivery notes against goods purchased from outside the State of Assam during best judgement assessment, which led to escape of inter-state purchase turnover to the tune of ₹ 2.68 crore from assessment, thereby causing short levy tax of ₹ 38.80 lakh. Besides, interest of ₹ 48.31 lakh and penalty not exceeding ₹ 77.61 lakh was also payable.

(Paragraph 2.6.2)

- The Assessing Officer failed to levy interest of ₹ 22.43 lakh for deferment of advance tax under Section 35 H of the Assam Agricultural Income Tax Act, 1939 while completing re-assessment of the assessee's accounts.

(Paragraph 2.7)

III. TRANSPORT DEPARTMENT

- Five District Transport Officers did not take timely action to realise Motor Vehicle (MV) tax from owners of 26,214 Transport Vehicles resulted in outstanding of Motor Vehicle Tax of ₹ 8.61 crore besides fine of ₹ 2.85 crore.

(Paragraph 3.3)

- Five District Transport Officers failed to levy fitness fee of ₹ 78.18 lakh and penalty of ₹ 12.51 crore on 12,040 transport (commercial) vehicles despite availability of information about the defaulters in *'VAHAN'* database.

(Paragraph 3.4)

- Eight District Transport Officers did not realise one Time Tax (OTT) from owners of 2,231 personalised (non-Transport) four wheeler vehicles, which led to non-realisation of OTT of ₹ 6.36 crore besides fine of ₹ 0.77 crore.

(Paragraph 3.5)

- District Transport Officer, Kamrup (Metro) failed to realise permit fee of ₹ 51.92 lakh from 1,985 transport vehicles which were plying without valid permits.

(Paragraph 3.6)

- Composite and authorisation fees amounting to ₹ 21.41 lakh was not realised from 669 tourist motor cab plying on roads without renewal of authorisation of tourist permit.

(Paragraph 3.7)

IV. ENVIRONMENT AND FOREST DEPARTMENT

Performance Audit on "Implementation of Assam Minor Mineral Concession Rules, 2013"

- In absence of provisions under the AMMC Rules, 2013 for identification of areas bearing minor minerals, the respective forest divisions prepared preliminary information before initiating bidding process for extraction of minor minerals from a particular area without any scientific assessment.

(*Paragraph 4.3.10.1*)

- In 2021, against 312 declared MCAs (excluding MCAs under Sixth Scheduled areas), only 128 MCAs were settled with bidders, settlement of 140 MCAs are in progress and remaining 44 MCAs remained idle due to Court cases.

(*Paragraph 4.3.10.2*)

- The Environment and Forests (E&F) Department, Assam did not take steps to incorporate the recommendations of the Hon'ble Supreme Court (in 2012) and Committee (2011) constituted by the GoI in AMMC Rules, 2013 even though a considerable time has been lapsed since recommendation made.

(*Paragraph 4.3.10.5*)

- During 2014-21, 13 MCAs under two forest divisions were settled through mining permits (period not exceeding two years) for consecutive two to three times instead of Mining Contract or Lease for a period of five years or more, which is eco-friendly, scientific and sustainable mining practices as recommended by the Hon'ble Supreme Court.

(*Paragraph 4.3.11.1*)

- NIT in respect of three MCAs were invited stating reserve price below the price calculated by the divisions based on past trends, which had impact on final bidding price and two MCAs were settled with the lowest tenderer instead of highest tenderer. This resulted in minimum loss of Government revenue of ₹ 42.56 lakh.

(*Paragraph 4.3.11.5 & 4.3.11.6*)

- During e-tendering, the reserve prices were not fixed as per provisions made under the AMMC Rules, 2013 which affected the floor price of e-tenders of respective MCA and resulted in minimum loss of ₹8.89 crore.

(*Paragraph 4.3.11.9*)

- Deficit in compliance of parameters suggested by the Indian Bureau of Mines (IBM) while preparing the Mining Plan affected the allocation of extractable minor minerals vis-à-vis revenue, scientific mining of minor minerals, restoration and reclamation, etc.

(*Paragraph 4.3.12.1*)

- 60 mining contract agreements under eight forest divisions were not registered, which not only made those contracts legally unenforceable in case of any default but also led to loss of Government revenue in the form of Stamp Duty and Registration fee.

(*Paragraph 4.3.13.4*)

- There was an overall short collection of ₹15.38 crore towards MMDRR fund.

(*Paragraph 4.3.14.2*)

- There is mismatch between fund collected and fund accounted for under DMFT.

(*Paragraph 4.3.14.4*)

V. REVENUE & DISASTER MANAGEMENT DEPARTMENT

- Sub-Registrars of Kamrup (Sadar) and Rangia registered 18 deeds of sale considering zonal value of agricultural class of land instead of zonal value of non-agricultural (Industrial) class of land. This resulted in under valuation of land and consequent short levy of stamp duty and registration fee of ₹ 66.58 lakh.

(Paragraph 5.3)

- Sub-Registrars considered lower value of land instead of value of land fixed by the Government during registration of 24 deeds of sale. This resulted in short levy of stamp duty, registration fee and surcharge of ₹ 45.50 lakh.

(Paragraph 5.4)

CHAPTER-I
GENERAL

CHAPTER - I
GENERAL

1.1 Trend of Revenue Receipts

1.1.1 The tax and non-tax revenue raised by Government of Assam (GoA) during the years 2020-21 and 2021-22, State's share of net proceeds of divisible Union taxes and duties assigned to the State, Grants-in-Aid received from Government of India (GoI) during the years and the corresponding figures for the preceding years from 2017-18 onwards are given in **Table 1.1.1**.

Table 1.1.1: Trend of Revenue Receipts

(₹ in crore)

Sl. No.	Particulars	2017-18	2018-19	2019-20	2020-21	2021-22
1.	**Revenue raised by the State Government**					
	Tax revenue	13,215.52	15,924.85	16,528.69	17,133.61	19,533.10
	Non-tax revenue	4,071.97	8,221.29	5,539.34	2,899.61	3,579.75
Total		**17,287.49**	**24,146.14**	**22,068.03**	**20,033.22**	**23,112.85**
Percentage of increase/decrease over previous year		**5.20**	**39.67**	**-8.61**	**-9.22**	**15.37**
2.	**Receipts from Government of India**					
	Share of net proceeds of divisible Union taxes and duties	22,301.54	25,215.85	21,721.44	18,629.32	28,150.55
	Grants-in-Aid	14,541.91	14,117.17	20,705.61	26,239.65	28,551.79
Total		**36,843.45**	**39,333.02**	**42,427.05**	**44,868.97**	**56,702.34**
3.	**Total receipts of the State Government (1 and 2)**	**54,130.94**	**63,479.16**	**64,495.08**	**64,902.19**	**79,815.19**
4.	**Percentage of 1 to 3**	**32**	**38**	**34**	**31**	**29**

Source: Finance Accounts of Government of Assam.

Table 1.1.1 indicates that during the years 2020-21 and 2021-22, the revenue raised by the State Government was ₹ 20,033.22 crore and ₹ 23,112.85 crore respectively. During 2020-21 and 2021-22, the State's own revenue (tax revenue and non-tax revenue) constituted 31 *per cent* and 29 *per cent* of total revenue receipts respectively and the remaining 69 *per cent* and 71 *per cent* came from the share of net proceeds of divisible Union taxes and duties and Grants-in-Aid respectively.

During 2020-21, revenue receipts of the State grew by ₹ 407.11 crore (0.63 *per cent*) over the previous year. However, tax revenue increased by ₹ 604.92 crore (3.66 *per cent*) and non-tax revenue decreased by ₹ 2,639.73 crore (47.65 *per cent*) over the previous year. While Grants-in-Aid from GoI increased by ₹ 5,534.04 crore (26.73 *per cent*), the share of net proceeds of divisible Union taxes and duties decreased by ₹ 3,092.12 (14.24 *per cent*) over the previous year.

Similarly, during 2021-22, revenue receipts of the State grew significantly by ₹ 14,913 crore (22.98 *per cent*) over the previous year. Tax revenue increased by ₹ 2,399.49 crore (14 *per cent*) and non-tax revenue increased by ₹ 680.14 crore (23.46 *per cent*) over the previous year. Likewise, Grants-in-Aid and share of net proceeds of divisible Union taxes and duties from GoI also increased by

₹ 2,312.14 crore (8.81 *per cent*) and ₹ 9,521.23 crore (51.11 *per cent*) respectively over the previous year.

1.1.2 Tax Revenue

Details of tax revenue raised during the period 2017-18 to 2021-22 are given in **Table 1.1.2**.

Table 1.1.2: Details of Tax Revenue raised

(₹ in crore)

Sl. No.	Head of revenue	2017-18	2018-19	2019-20	2020-21		2021-22		Percentage of increase (+)/ decrease (-) over previous year actuals	
		Actuals	Actuals	Actuals	BEs	Actuals	BEs	Actuals	2020-21	2021-22
1.	State Goods and Services Tax	4,077.67	8,393.04	8,755.30	13,935.11	8,549.02	11,179.75	10,579.56	(-) 2	24
2	Taxes on Sales, Trade *etc*.	6,373.00	4,698.74	4,480.96	5,340.73	5,070.97	5,721.73	4,866.68	13	(-) 4
3	State Excise	1,095.16	1,399.84	1,650.03	1,750.00	2,039.94	2,106.92	1,939.07	24	(-) 5
4	Stamps and Registration Fees	239.17	240.72	292.65	400.18	280.75	373.68	439.46	(-) 4	57
5	Taxes and Duties on Electricity	60.19	72.75	194.56	166.23	197.59	320.38	337.91	2	71
6	Taxes on Vehicles	646.96	765.01	815.82	1,077.97	723.98	1,041.72	978.21	(-) 11	35
7	Taxes on Goods and Passengers	262.64	-3.62	47.47	1.14	3.64	60.62	2.30	(-) 92	(-) 37
8	Other Taxes on Income and Expenditure	193.38	186.35	189.92	246.20	188.79	242.51	206.80	(-) 1	10
9	Other Taxes and Duties on Commodities and Services	34.44	0.95	0.95	1.26	0.12	1.23	(-) 1.29	(-) 87	(-) 1175
10	Land Revenue	219.39	163.22	94.16	276.19	116.81	120.24	185.02	24	58
11	Taxes on Agricultural Income	13.52	7.85	6.87	14.73	(-) 38.00	8.78	(-) 0.62	(-) 653	98
Total		**13,215.52**	**15,924.85**	**16,528.69**	**23,209.74**	**17,133.61**	**19,092.62**	**19,533.10**	**4**	**14**

Source: Annual Financial Statement and Finance Accounts of Government of Assam.

The increase of ₹ 604.92 crore (3.66 *per cent*) in tax revenue in 2020-21 as compared to the previous year, was mainly on account of increase in taxes on Sales, Trade, *etc*. by ₹ 590.01 crore and increase in State Excise Duty by ₹ 389.91 crore which was, however, offset by decrease in State Goods and Services Tax (SGST) by ₹ 206.28 crore.

Similarly, the increase of ₹ 2,399.49 crore (14 *per cent*) in tax revenue in 2021-22 over the previous year, was mainly on account of increase in State Goods and Services Tax by ₹ 2,030.54 crore, Stamps and Registration fees by ₹ 158.71 crore, Taxes and Duties on Electricity by ₹ 140.32 crore and Taxes on Vehicles by ₹ 254.23 crore.

The reasons for major variations in respect of tax revenue during 2020-21 over 2019-20 and 2021-22 over 2020-21 as reported by the concerned department(s) were as follows:

Excise Department: Revenue increased in 2020-21 mainly due to increase in collection of taxes under Foreign Liquors and Spirits and other miscellaneous receipts. However, revenue decreased marginally in 2021-22 mainly due to decrease in collection of taxes under Foreign Liquors and Spirits and other miscellaneous receipts.

State Goods and Services Tax (SGST): Revenue decreased in 2020-21 mainly due to decrease in collection of taxes and Input Tax Credit cross utilisation of SGST and IGST. However, revenue increased in 2021-22, mainly due to increase in Input Tax Credit cross utilisation of SGST and IGST, apportionment of IGST component to SGST and collection of revenue under tax, interest and penalty, *etc*.

Taxes on Sales, Trade *etc*. Revenue increased in 2020-21 mainly due to increase in collection of Value Added Tax Receipts under Central Sales Tax Act and Miscellaneous Other Receipts. However, revenue decreased in 2021-22, mainly due to decrease in collection of VAT and CST.

Stamps and Registration Fees: Revenue increased in 2021-22 mainly due to increase in receipts under sale of Judicial and non-Judicial stamps, fees for registering documents and other miscellaneous receipts.

Taxes on Vehicles: Revenue increased in 2021-22 mainly due to increase of receipts under the Indian Motor Vehicles Act and other miscellaneous receipts.

Land Revenue: Revenue increased in 2020-21 and 2021-22 mainly due to increase in collection of taxes under Land Revenue, cesses on land and miscellaneous other receipts.

Other Departments had not intimated (January 2023) the reasons for increase/decrease of their revenue during 2020-22 despite requests.

1.1.2.1 Implementation of Goods and Services Tax

Goods and Services Tax (GST) was implemented with effect from 01 July 2017 on supply of goods or services or both. GST is concurrently administered by the Union (CGST) and the States (SGST) on supply within the State while Integrated Goods and Services Tax (IGST) is levied on inter-state supply of goods or services or both.

The Central Goods and Services Tax Act, 2017, the Assam State Goods and Services Tax Act, 2017 and the Integrated Goods and Services Tax Act, 2017 and allied Rules of all the three Acts are applicable in the State of Assam.

Goods and Services Tax Network (GSTN), a non-government company set up by Government of India provides both front-end and back-end services to the State as Assam is a Model-II[1] State. Front-end services include approval of registration, taxpayer details viewer, refund processing, MIS reports, *etc*.

Implementation of GST necessitated smooth transitional provisions to enable migration of all existing businesses to the new regime. The transitional provisions have been specifically incorporated in all the three GST Acts/Rules.

1.1.2.2 Registration under GST

As per the GST Act, every taxpayer with a turnover of above ₹ 40 lakh (enhanced to ₹ 40 lakh with effect from 01 April 2019 in respect of dealers dealing with sale of goods

[1] The states under Model-II depend on GSTN to manage **back-end services** such as tax settlement, assessment, refund processing, *etc*.

only) has to be registered under GST. During the transition period, the Department had to deal with migration of existing dealers as well as approval of new registrations. The due date for migration of existing dealers was February 2019.

Category-wise registrations under GST have been given in **Table 1.1.3** (as on March 2021 and March 2022):

Table 1.1.3: Registered taxpayers under GST

Types of Taxpayers	Number of dealers	Percentage of total	Number of dealers	Percentage of total
	Position as on March 2021		Position as on March 2022	
Normal Taxpayers	1,57,535	79.82	1,76,504	81.43
Composition Taxpayers	36,485	18.49	36,643	16.90
Tax Deductors at source	3,105	1.57	3,281	1.51
Tax Collectors at source	178	0.09	257	0.12
Input Service Distributors	52	0.02	59	0.03
Others (Casual, NRTP, OIDAR, *etc*.)	14	0.01	21	0.01
Total Registrants	**1,97,369**	**100**	**2,16,765**	**100**

The registrations under GST in Assam increased to 2.16 lakh in March 2022 from 1.97 lakh in March 2021. Of the total taxpayers, normal taxpayers accounted for 79.82 *per cent* and 81.43 *per cent* in March 2021 and March 2022 respectively.

1.1.2.3 Divisions of Dealers between Central and State Government

As per the recommendations[2] of GST Council, administrative control of over 90 *per cent* of the dealers with turnover less than ₹ 1.50 crore shall vest with the State tax administration and 10 *per cent* with the Central tax administration. In respect of dealers with turnover of ₹ 1.50 crore and above, the administrative control shall be divided in the ratio of 50 *per cent* each for the Central and State tax administration. The division of tax payers as notified in Assam up to March 2022 is shown in **Table 1.1.4**.

Table 1.1.4: Division of dealer between Centre and State Government

Jurisdiction	Number of dealers		Total
	Turnover above ₹ 1.5 crore	Turnover below ₹ 1.5 crore	
Centre	15,735	93,295	1,09,030
State	8,261	68,956	77,217
Total	**23,996**	**1,62,251**	**1,86,247**

As per Assam Goods and Services Tax Rules[3], 2017 (AGST Rules, 2017), regular taxpayers were required to file monthly returns[4] in GSTR-1, GSTR-2 and GSTR-3, whereas composition taxpayers were required to file quarterly returns in GSTR-4. However, the provisions of the rules could not be implemented due to issues relating to information technology infrastructure. Accordingly, filing of GSTR-2 and GSTR-3 returns was postponed and regular taxpayers were required to file GSTR-1 and GSTR-3B and composition dealers were to file GSTR-4 quarterly.

2 Circular dated 20 September 2017.
3 Rule 59, 60 and 61.
4 GSTR-1: containing outward supply, GSTR 2: Auto populated from GSTR-1 showing inward supply of the dealer and GSTR-3: Summarised details of outward and inward supplies of a dealer during the month along with amount of GST liability.

The trends of filing of GSTR-1 and GSTR-3B returns for the period 2020-21 (position as on April 2021) and 2021-22 (position as on April 2022) in Assam have been depicted in **Table 1.1.5**.

Table 1.1.5: Filing pattern of GSTR-1 and GSTR-3B

Month	2020-21		2021-22	
	GSTR-1	GSTR-3B	GSTR-1	GSTR-3B
April	48,148	1,24,711	92,980	1,00,580
May	48,243	1,24,447	92,658	1,00,375
June	1,06,222	1,25,161	1,31,989	1,43,515
July	48,737	1,26,989	94,700	1,02,249
August	48,947	1,28,166	97,120	1,05,225
September	1,06,116	1,27,874	1,31,404	1,51,312
October	48,847	1,28,746	94,880	1,02,979
November	49,153	1,29,295	95,626	1,03,869
December	1,04,364	1,29,385	1,36,848	1,50,321
January	66,754	73,475	91,053	99,025
February	61,472	66,065	85,241	92,870
March	1,31,373	1,43,658	92,284	86,907

1.1.2.4 Compensation under SGST

As per the Goods and Services Tax (Compensation to States) Act, 2017, States were to be compensated for the shortfall in revenue arising on account of implementation of GST considering an annual growth of 14 *per cent* from the base year 2015-16, for a period of five years ending 31 March 2022. In accordance with Section 6 of the GST (Compensation to States) Act, 2017, the protected revenue of the State for the year 2021-22 was fixed at ₹ 13,138.01 crore by taking into consideration the revenue collection of 2015-16 (₹ 5,985.50 crore) as the base year. Since the SGST receipts in 2021-22 fell short of the protected revenue, the State Government received a compensation of ₹ 2,788.14 crore during the year, on account of loss of revenue arising out of implementation of GST. Out of the compensation of ₹ 2,788.14 crore received during the year, an amount of ₹ 1,773.87 crore was received by the State Government as Back-to-Back loans in lieu of GST compensation shortfall, due to inadequate balance in GST Compensation Fund, under debt receipts of the State. The debt servicing of this loan is to be done by GoI from the collection of cess in GST Compensation Fund, and hence the repayment obligation will not be met from any other resources of the State.

1.1.3: Non-Tax Revenue

Details of non-tax revenue raised during the period 2017-18 to 2021-22 are given in **Table 1.1.6.**

Table 1.1.6:-Details of Non-Tax Revenue raised

(₹ in crore)

Sl. No.	Head of revenue	2017-18	2018-19	2019-20	2020-21		2021-22		Percentage of increase (+)/decrease (-) over previous year Actuals	
		Actuals	Actuals	Actuals	BEs	Actuals	BEs	Actuals	2020-21	2021-22
1.	Petroleum	2,533.20	5,642.66	3,805.34	3,198.90	1,468.55	3,872.51	2,505.30	(-) 61	71
2	Interest Receipts	305.39	588.09	666.86	950.94	235.87	851.52	120.86	(-) 65	(-) 49
3	Dairy Development	0.18	0.24	0.08	0.30	0.29	0.10	0.08	263	(-) 72
4	Forestry and Wild Life	250.74	364.27	416.06	465.13	352.89	531.26	393.14	(-) 15	11
5	Non-ferrous Mining and Metallurgical industries	6.13	6.51	7.49	14.17	6.06	9.57	8.55	(-) 19	41

Sl. No.	Head of revenue	2017-18	2018-19	2019-20	2020-21		2021-22		Percentage of increase (+)/decrease (-) over previous year Actuals	
		Actuals	Actuals	Actuals	BEs	Actuals	BEs	Actuals	2020-21	2021-22
6	Miscellaneous General Services	24.91	677.76	-0.18	866.27	10.64	1.07	3.35	(-) 6011	(-) 69
7	Medium Irrigation	0.88	1.00	0.67	1.28	0.55	0.86	2.25	(-) 18	309
8	Medical and Public Health	22.68	17.22	21.37	21.99	10.78	27.29	14.15	(-) 50	31
9	Co-operation	0.56	1.77	2.09	2.26	0.70	2.67	0.58	(-) 67	(-) 17
10	Public Works	3.67	2.64	1.70	3.38	1.34	2.17	2.59	(-) 21	93
11	Police	51.10	68.86	85.42	137.93	78.01	109.07	90.77	(-) 9	16
12	Other Administrative Services	75.74	211.90	103.17	320.57	95.72	141.37	113.84	(-) 7	19
13	Coal and Lignite	47.60	50.36	38.85	69.87	16.04	49.61	4.58	(-) 59	(-) 71
14	Roads and Bridges	27.42	41.21	39.59	52.62	19.96	50.55	17.68	(-) 50	(-) 11
15	Others[5]	721.77	546.80	350.83	1,198.21	602.21	447.94	302.03	72	(-) 50
Total		**4,071.97**	**8,221.29**	**5,539.34**	**7,303.80**	**2,899.61**	**6,097.56**	**3,579.75**	**(-) 48**	**23**

Source: Annual Financial Statement and Finance Accounts.

The decrease of ₹ 2,639.73 crore (48 *per cent*) in non-tax revenue in 2020-21 as compared to the previous year was mainly on account of decrease in revenue under the head 'Petroleum' by ₹ 2,336.79 crore and interest receipts by ₹ 430.99 crore which was, however, offset by increase of ₹ 251.38 crore under 'Others'.

The increase of ₹ 680.14 crore (23 *per cent*) in non-tax revenue in 2021-22 over the previous year was mainly due to increase of revenue of ₹ 1,036.75 crore under the head 'Petroleum' which was, however, offset by decrease of ₹ 115.01 crore and ₹ 300.18 crore under 'Interest Receipts' and 'Others' respectively.

The reasons for major variations in respect of non-tax revenue during 2020-21 over 2019-20 and 2021-22 over 2020-21 as reported by the concerned department(s) were as follows:

Interest Receipts: This decreased mainly due to decrease in interest realised on Investment of Cash Balances, interest receipts from Public Sector and Other Undertakings and interest collection on other miscellaneous subjects.

Petroleum: This decreased in 2020-21 mainly due to decline in collection under royalties. However, it increased in 2021-22 due to higher collection of royalties.

Forestry and Wild Life: This decreased in 2020-21 mainly due to decline in collection of revenue under (i) Sale of Timber and Other Forest Produce, (ii) Receipts from Social and Farm Forestries, (iii) Receipts from Environmental Forestry and (iv) Other Miscellaneous receipts, *etc*. However, increase in 2021-22 was due to increase in collection of other miscellaneous receipts.

Other Departments had not intimated the reasons for increase/decrease of their revenue in 2020-21 and 2021-22 despite requests.

1.2 Analysis of arrears of revenue

The arrears of revenue as on 31 March 2022 in respect of the Finance (Taxation), Excise, Mines and Minerals and Transport Departments amounted to ₹ 4,568.38 crore,

[5] Others include 27 major head of accounts.

of which ₹ 3,295.26 crore was outstanding for more than five years, as detailed in **Table 1.2**.

Table 1.2: Arrears of revenue

(₹ in crore)

Sl. No.	Heads of Revenue	Name of Department	Amount outstanding as on 31 March 2022		Replies of the Departments
			Total amount	For more than five years	
1	0022-Taxes on Agricultural Income	Finance (Taxation)	70.00	49.33	Following are the reasons for arrears: i. Some amounts become arrears when the amounts are not paid by dealers within due date. The Assessing Officers (AOs) issue notices to the defaulters for payment of arrears and tries their best to realise the amount. Such arrears are paid by the concerned dealers with interest. Current arrears are also included in the above amount. ii. For the amount which cannot be realised by the assessing officers despite all efforts, arrear certificates are issued by the AOs to the Bakijai Officers for realisation of the amount and these amounts remain as arrear with the Superintendent of Taxes (Recovery) till recovery of the said arrear amount. iii. Cases involving arrears of revenue pending in High Court/Supreme Court/Board of Revenue and with Appellate/Revision Authority is given below: Under H/C,S/C and ABR 2,970.74 Under Revision 254.66 Under Appeal 33.58 **Total 3,258.98** iv. Un-traceability of dealers at the time of realisation of dues, etc.
2	0028-Other Taxes On Income and Expenditure		2.62	1.58	
3	0029-Land Revenue		2,846.85	2,138.43	
4	0040-Tax on Sales, Trade, *etc.*		1,364.69	853.26	
5	0042-Taxes on Goods and Passengers		79.51	52.80	
6	0043-Taxes and Duties on Electricity		30.30	28.09	
7	0045-Other Taxes and Duties on Commodities and Services		5.18	4.76	
8	0039-State Excise	Excise	63.13	63.13	Due to non-payment of levies by the Wholesale Warehouses in due time.
9	0853-Non-ferrous Mining and Metallurgical Industries	Mines and Minerals	0.08	0.08	Non-payment of royalty on limestone by NECEM Cement Limited for 2005-06, 2006-07 and 2011-12 (₹ 8,15,789)
10	0041-Taxes on vehicles	Transport	106.02	103.80	Shortage of Enforcement Personnel/staff and inadequate infrastructure in respect of enforcement drive.
Total			**4,568.38**	**3,295.26**	

Clearance of arrears of such magnitude requires focused efforts by the departments concerned and a push for coordination with other departments such as banks, Police Department and quasi-judicial/judicial bodies involved in the process of recovery.

1.3 Arrears in Assessment

Under Section 39 of the Assam Value Added Tax (AVAT) Act, 2003 (being the mother Act in respect of other taxes), no assessment shall be made after the expiry of five years from the end of the year to which the assessment relates. However, in cases where specific information is available, re-assessment can be made under Section 40 of AVAT Act, 2003 within a period of eight years.

The details of arrears in assessments pending at the beginning of the year, cases becoming due for assessments during the year, cases disposed of during the year and number of cases pending for assessment at the end of the year as furnished by the Finance (Taxation) Department in respect of various taxation Acts are given in **Table 1.3**.

Table 1.3: Arrears in assessments

Nomenclature of the Act	Arrears of assessment due as on 31 March 2021	New cases due for assessments during 2021-22	Total assessment due	Cases disposed during 2021-22	Balance at the end of the year 2021-22	Percentage of disposal (col. 5 to 4)
1	**2**	**3**	**4 (2+3)**	**5**	**6 (4-5)**	**7**
Sales Tax (GST/VAT/CST Acts)	17,067	545	17,612	5,240	12,372	29.75
Entry Tax Act	2,281	0	2,281	15	2,266	0.66
Professions, Trades, Callings and Employments Taxation Act	4,561	27,736	32,297	13,739	18,558	42.54
Taxation (on Specified Lands) Acts	4,507	103	4,610	463	4,147	10.04
Agricultural Income Tax Act	2,709	52	2,761	117	2,644	4.24
Amusement and Betting Taxation Act	192	0	192	0	192	0.00
Luxury (Hotel & Lodging Houses) Act	227	0	227	0	227	0.00
Electricity Duty Act	1,402	309	1,711	72	1,639	4.21
Total	**32,946**	**28,745**	**61,691**	**19,646**	**42,045**	**31.85**

Table 1.3 indicates that the assessments pending at the end of the year increased over the previous year in respect of two heads of revenue (Professions, Trades, Callings and Employments Taxation Act and Electricity Duty Act). Pendency in assessment may result in non-realisation/short realisation/loss of Government revenue and further accumulation in arrears.

1.4 Evasion of tax detected by the Department

The details of cases of tax evasion detected by the Finance (Taxation) Department, cases finalised and the demands for additional tax raised during 2020-22 as reported by the department are given in **Table 1.4**.

Table 1.4: Evasion of Tax

Head of revenue	Year	Cases pending at the beginning of the year	Cases detected during the year	Total	Number of cases in which assessment/investigation completed and additional demand with penalty, *etc.* raised		Number of cases pending for finalisation at the end of the year
					Number of cases	Amount of demand (₹ in crore)	
GST	2020-21	0	306	306	306	1,169.59	0
	2021-22	0	731	731	731	54.14	0
Total		**0**		**1,037**	**1,037**	**1,223.73**	

Thus, Government of Assam had raised demands of ₹ 1,223.73 crore relating to 1,037 cases of evasion of tax during 2020-22.

1.5 Pendency of refund cases

The number of refund cases pending at the beginning of the year, claims received during the year, refunds allowed during the year and the cases pending at the close of year as reported by the Finance (Taxation) Department is given in **Table 1.5**.

Table 1.5: Details of pendency of refund cases

(₹ in crore)

Sl. No.	Particulars	2020-21				2021-22			
		Sales Tax/VAT		GST		Sales Tax/VAT		GST	
		No. of cases	Amount	No. of cases	Amount	No. of cases	Amount	No. of cases	Amount
1	Claims outstanding at the beginning of the year	10	60.10	25	4.16	10	5.84	94	337.96
2	Claims received during the year	88	11.66	772	420.24	92	290.69	746	82.29
3	Refunds allowed during the year	78	55.14	692	54.63	88	284.05	594	64.05
4	Refunds rejected/ withheld during the year	10	10.78	11	31.81	0	0	104	335.14
5	Balance outstanding at the end of the year	10	5.84	94	337.96	14	12.48	142	21.06

In Finance (Taxation) Department, 14 cases of refund involving ₹ 12.48 crore pertaining to pre-GST period and 142 cases involving ₹21.06 crore pertaining to the GST period were pending at the end of March 2022. The reasons for pendency of outstanding cases were not stated by the Department.

The Department may consider early settlement of refund cases for the benefit of claimants.

1.6 Response of Government/Departments towards audit

On completion of the audit of Government/Departments and the offices, audit issues Inspection Reports (IRs) to the concerned Head of the offices, with copies to their superior officers for corrective action and monitoring. Serious financial irregularities are reported to the Heads of the Departments and the Government.

With respect to IRs issued up to December 2021, the position was that 6,460 paragraphs pertaining to 1,273 IRs involving ₹ 2,301.49 crore remained outstanding at the end of June 2022 as shown in **Table 1.6**, along with the corresponding figures for the preceding two years.

Table 1.6: Details of pending IRs

	June 2020	June 2021	June 2022
Number of IRs pending for settlement	1,139	1,228	1,273
Number of outstanding audit paragraphs	5,643	5,580	6,460
Amount of revenue involved (₹ in crore)	3,332.57	2,148.79	2,301.49

1.6.1 Department wise pendency of IRs

The department-wise details of the IRs and paragraphs outstanding as on 30 June 2022 and the amount involved are given in **Table 1.6.1**.

Table 1.6.1: Department-wise details of outstanding IRs

(₹ in crore)

Sl. No.	Name of the Department	Nature of receipts	Number of outstanding		Money value involved
			IRs	Paragraphs	
1	Finance (Taxation)	Taxes on sales, trade *etc*.	297	1,980	1,032.66
		Agricultural Income Tax			
		Other Taxes			
2	Excise	State Excise	131	706	680.19
3	Transport	Taxes on Motor Vehicles	208	987	343.55
4	Revenue and Disaster Management	Stamps and Registration fees	219	844	19.66
5	Mines and Minerals	Non-ferrous mining and metallurgical industries	12	44	151.38
6	Environment and Forests	Forestry and Wild Life	406	1,899	74.05
Total			**1,273**	**6,460**	**2,301.49**

Audit did not receive even the first replies from the Heads of offices within one month from the date of issue of the IRs in respect of 102 IRs issued during 2020-22. Further, the large pendency of IRs/paragraphs was due to non-receipt of replies which indicates that the heads of auditee units had failed to take cognisance of the reported audit findings.

1.6.2 Departmental Audit Committee Meetings

The Government set up audit committees to monitor and expedite the progress of the settlement of the IRs and paragraphs. The details of the Audit Committee Meetings held during 2020-21 and 2021-22 and the paragraphs settled as a consequence thereof is given in **Table 1.6.2**.

Table 1.6.2: Details of Departmental Audit Committee Meetings

(₹ in crore)

Year	Head of revenue	Number of meetings held	Number of paras settled	Amount
2020-21	Finance (Taxation) Department	1	45	0.80
2021-22	Finance (Taxation) Department	1	72	23.47
Total		**2**	**117**	**24.27**

During the years, two Audit Committee Meetings were held in respect of Finance (Taxation) Department in which 204 paras were discussed and 117 paras (57.35 *per cent*) were dropped on the basis of replies furnished by the Department.

1.6.3 Response of the Departments to the draft audit paragraphs

The PAG (Audit) forwards draft audit paragraphs proposed for inclusion in the Report of the Comptroller and Auditor General of India (C&AG) to the Principal Secretaries/ Secretaries of the Departments concerned, drawing their attention to audit findings and requesting them to send their response. In case of non-receipt of the replies from the Government/Department, the same is indicated at the end of such paragraphs included in the Audit Report.

The draft audit paragraphs/Performance Audit on 'Implementation of Assam Minor Mineral Concession Rules, 2013' proposed to be included in the Audit Report on Revenue Sector for the year ended 31 March 2022, Government of Assam, were

forwarded to the Secretaries of the Departments concerned between September 2022 and February 2023. The replies furnished by the Departments have appropriately been incorporated in the respective paragraphs.

1.6.4 Follow up on the Audit Reports

The notifications of Public Accounts Committee (PAC) in August 2001, September 2014 and October 2018 laid down that after presentation of the Report of the C&AG in the Legislative Assembly, the administrative departments were required to submit *suo-moto* Action Taken Notes (ATN) on paragraphs, within three months to the PAC with a copy to the PAG (Audit) without waiting for the PAC's discussion. However, *suo-moto* replies/explanatory notes on audit paragraphs of the Reports were being delayed inordinately. In the Reports of the C&AG on the Revenue Sector of Government of Assam for the years ended 31 March 2016 to 31 March 2020, placed before the State Legislative Assembly between May 2017 and September 2022, 95 compliance audit paragraphs and three Performance Audit on various topics were included. The PAG (Audit) did not receive any *suo-moto* explanatory notes on audit paragraphs.

As of March 2022, PAC discussed 493 out of 1,021 paragraphs, reviews and performance audits (including stand-alone Audit Reports) pertaining to the years 1988-89 to 2018-19, leaving a balance of 528 audit paragraphs yet to be discussed.

1.7 Analysis of the mechanism for dealing with the issues raised by Audit

To analyse the system of addressing the issues highlighted in the IRs/Audit Reports by the Departments/Government, action taken on the paragraphs and PAs included in the Audit Reports of the last five years for one Department is evaluated in detail and included in this Audit Report.

The following paragraphs discuss the performance of **Environment and Forest Department** in respect of the cases detected in the course of local audit during the years 2017-18 to 2021-22 and also the cases included in the Audit Reports for the years 2015-16 to 2019-20.

1.7.1 Position of Inspection Reports

The summarised position of IRs issued during the last five years, paragraphs included in these IRs and their status as on 31 March 2022 in respect of Environment and Forest Department is presented in **Table 1.7.1**.

Table 1.7.1: Position of Inspection Reports in respect of Environment and Forest Department

(₹ in crore)

Year	Opening Balance			Addition during the year			Clearance during the year			Closing Balance		
	IRs	Paras	Money Value	IRs	Paras	Money Value	IRs	Paras	Money Value	IRs	Paras	Money Value
2017-18	412	2,008	42.33	33	178	109.38	7	84	29.64	438	2,102	122.07
2018-19	438	2,102	122.07	16	71	14.70	77	333	56.20	377	1,840	80.57
2019-20	377	1,840	80.57	22	49	5.31	7	60	13.82	392	1,829	72.06
2020-21	392	1,829	72.06	7	36	0.05	0	0	00	399	1,865	72.11
2021-22	399	1,865	72.11	20	187	9.95	7	69	0.32	412	1,983	81.74
Total				**98**	**521**	**139.39**	**98**	**546**	**99.98**			

It is evident from **Table 1.7.1** that 521 paragraphs were added and 546 paragraphs were settled during 2017-18 to 2021-22. Thus, 1,983 paragraphs remained outstanding for settlement at the end of 31 March 2022 due to non-receipt of satisfactory replies/replies from the Department.

1.7.2 Recoveries in respect of accepted audit cases

The position of paragraphs included in the Audit Reports of the last five years, those accepted by Environment and Forest Department and the amount recovered thereagainst are given in **Table 1.7.2**.

Table 1.7.2: Position of recovery of accepted cases

(₹ in crore)

Year of Audit Report	Number of paragraphs included	Money value of the paragraphs	Number of paragraphs accepted	Money value accepted	Amount recovered	Cumulative position of recovery of accepted cases as on 31 March 2022
2015-16	1	48.83	-	-	-	0.24
2016-17	3	1.05	1	0.41	-	
2017-18	4	1.63	4	1.43	0.24	
2018-19	3	14.24	2	0.93	-	
2019-20	1	33.98	1	32.92	-	

1.7.3 Action taken on the recommendations accepted by the Government/ Departments

The Performance Audits (PAs) conducted by the PAG are forwarded to the Departments concerned with a request to furnish their replies. These PAs are further discussed during the exit conference and the Department's views received during the exit conference and at other points of time are included while finalising the PAs for the Audit Reports. Besides, Audit also makes recommendations against some specific issues brought out in the paragraphs wherever felt appropriate.

During 2017-18, a PA on "Collection of arrears of revenue in Finance (Taxation) Department" was carried out wherein 22 recommendations were made to the Government/Department. The Department reported that action was taken in respect of the recommendations featured in the PA (details are given in **Appendix–I**).

1.8 Audit Planning

For the purposes of audit, the offices under various departments are categorised as 'high', 'medium' and 'low' risk auditable units according to their quantum of revenue collection, past nature and trends of audit observations and other parameters. The annual audit plan of the PAG is prepared on the basis of risk analysis which *inter-alia* includes critical issues in government revenue and tax administration *i.e.*, budget speech, White Paper on State finances, Reports of the Finance Commission (State and Central), recommendations of the Taxation Reforms Committee, statistical analysis of revenue earnings during the past five years, factors in tax administration and audit coverage and its impact during the past five years.

The details of auditable units, units planned for audit and units audited during 2020-21 and 2021-22 are given in **Appendix–II**.

1.9 Results of Audit

1.9.1 Position of audit conducted during the year

Audit test-checked records of 62 and 66 offices of Finance (Taxation), State Excise, Transport, Environment and Forests and other departmental offices during 2020-21 and 2021-22 respectively and pointed out deficiencies in 857 cases[6]. During the years, the Departments concerned accepted under-assessment and other deficiencies in 108 cases involving ₹ 153.02 crore[7]. The Departments had also collected ₹ 1.64 crore in 64 cases during the two years.

1.9.2 Coverage of this Report

This Report contains 11 paragraphs with appropriate captions and a Performance Audit (PA) on 'Implementation of Assam Minor Mineral Concession Rules, 2013' having a total financial effect of ₹ 780.07 crore of which the departments accepted audit observations in 21 cases (including PA) involving revenue of ₹ 141.72 crore and recovered revenue of ₹ 4.58 crore.

[6] 315 cases in 2020-21 and 542 cases in 2021-22.
[7] ₹ 152.47 crore involved in 71 cases in 2020-21 and ₹ 0.55 crore involved in 37 cases in 2021-22.

CHAPTER-II
FINANCE (TAXATION) DEPARTMENT

CHAPTER - II

FINANCE (TAXATION) DEPARTMENT

2.1 Tax administration

The Finance (Taxation) Department is responsible for the administration of Commercial Tax in the State. The Commissioner of Taxes (CT), Assam is the Head of the Commissionerate of Taxes, Assam. He is responsible for administration of all taxation measures and for general control and supervision over the zonal and unit offices and the staff engaged in collection of taxes and to guard against evasion of taxes. He is also the authority for disposing of revision petitions under all taxation Acts and laws besides providing clarifications under the Assam Value Added Tax (AVAT) Act, 2003. The Commissioner is assisted by Additional Commissioners of Taxes, Joint Commissioners of Taxes (JCTs), Deputy Commissioners of Taxes (DCTs) in Zones and Appeal Offices, Assistant Commissioners of Taxes (ACTs), Superintendents of Taxes (STs) and Inspectors of Taxes both at the Headquarters and zonal/unit levels. The Officers posted in the unit offices are responsible for collection of taxes under various heads and also to guard against the evasion of taxes. The Commissionerate of Taxes has one Head office/Commissioner's office, 10 Zonal offices, five Appellate offices, 34 unit offices and 23 recovery offices.

The functioning of the Department is governed by the provisions of the AVAT Act, 2003; the Assam Goods and Services Tax Act, 2017 (*w.e.f.* 01 July 2017), the Central Sales Tax (CST) Act, 1956; the Assam Professions, Trades, Callings and Employments Taxation Act, 1947; the Assam Electricity Duty Act, 1964; the Assam Taxation (on Specified Lands) Act, 1990; the Assam Agricultural Income Tax Act, 1939 and various administrative orders issued from time to time.

2.2 Working of Internal Audit Wing

Internal audit is a vital component of the internal control mechanism which functions as an internal oversight mechanism of the Department and is a vital tool which enables the management to assure itself that the prescribed systems are functioning reasonably well. During 2020-22, the Department did not put any internal audit in place.

2.3 Results of Audit

During test-check of records of 16 unit offices and eight unit offices (out of total 75 unit offices) in 2020-21 and 2021-22 respectively relating to VAT/CST/AET/Agricultural Income Tax assessments and other records, Audit noticed deficiencies as categorised in **Table 2.1**.

Table 2.1: Results of Audit

Sl. No.	Category	2020-21		2021-22	
		Number of IRs	Amount (₹ in crore)	Number of IRs	Amount (₹ in crore)
1	Turnover escaping assessment	3	14.18	3	1.58
2	Irregular grant of ITC	5	0.89	3	0.65
3	Concealment of turnover	7	3.51	5	7.89

Sl. No.	Category	2020-21		2021-22	
		Number of IRs	Amount (₹ in crore)	Number of IRs	Amount (₹ in crore)
4	Short levy of tax and interest	6	0.99	8	5.35
5	Irregular allowance of exemption/ concessional rate of tax	10	4.90	11	16.10
6	Short/non-levy of entry tax	3	1.23	2	0.31
7	Short/non-payment of Professional Tax	5	0.26	1	0.03
8	Other irregularities	67	17.97	13	4.92
Total		**106**	**43.93**	**46**	**36.83**

2.4 Subject Specific Compliance Audit on "Department's oversight on GST payments and returns filing"

2.4.1 Introduction

Goods and Services Tax (GST) has replaced multiple taxes levied and collected by the Centre and States. GST, which came into effect from 01 July 2017, is a destination-based consumption tax on supply of goods or services or both levied on every value addition. The Centre and States simultaneously levy GST on a common tax base. Central GST (CGST) and State GST (SGST)/Union Territory GST (UTGST) are levied on intra-state supplies and Integrated GST (IGST) is levied on inter-state supplies.

Section 59 of the Assam Goods and Services Tax Act, 2017 (AGST Act) stipulates GST as a self-assessment-based tax, whereby the responsibility for calculating tax liability, discharging the computed tax liability and filing returns is vested with the taxpayer. The GST returns must be filed online regularly on the common GST portal, failing which penalties will be payable. Even if the business has had no tax liability during a particular tax period, it must file a 'nil' return mandatorily. Further, Section 61 of the Act read with Rule 99 of the Assam Goods and Services Tax Rules, 2017 (AGST Rules) stipulate that the proper officer may scrutinise the return and related particulars furnished by taxpayers, communicate discrepancies to the taxpayers and seek an explanation.

This Subject Specific Compliance Audit (SSCA) was taken up considering the significance of the control mechanism envisaged for tax compliance and the oversight mechanism of the State Taxes Department, Assam, Guwahati in this new tax regime.

2.4.2 Audit objectives

This audit was oriented towards providing assurance on the adequacy and effectiveness of systems and procedures adopted by the Department with respect to tax compliance under the GST regime. The audit was taken up to seek an assurance whether:

i. The rules and procedures were designed to secure an effective check on tax compliance and were being duly observed by taxpayers; and
ii. The scrutiny procedures, internal audit and other compliance functions of the Circles were adequate and effective.

2.4.3 Audit methodology and scope

This SSCA was predominantly conducted based on data analysis, which highlighted risk areas and red flags pertaining to the period from July 2017 to March 2018. Through data analysis, a set of 14 mismatches/deviations were identified across the domains of Input Tax Credit, Discharge of tax liability, Registration and Return filing. Such deviations were followed up through a **centralised audit**[8], whereby these deviations were communicated to the Circles and action taken by the Circles on the identified deviations was ascertained without involving field visits. The centralised audit was supplemented by a **detailed audit** involving field visits for verification of records available with the jurisdictional field formations. Returns and related attachments and information were accessed through the back-end system of the Department/State Taxes Department application as much as feasible to examine data/documents relating to taxpayers (*viz.*, registration, tax payment, returns and other departmental functions). The detailed audit also involved accessing relevant granular records from the taxpayers such as invoices through the respective field formations. This apart, compliance functions of the departmental formation such as scrutiny of returns, conduct of internal audit, action on late filers/non-filers, *etc*. were also reviewed in selected circles.

The review of scrutiny of returns by the Department and verification of taxpayers' records covered the period from July 2017 to March 2018, while audit of the functions of selected Circles covered the period 2017-18 to 2020-21. The SSCA covered only State-administered taxpayers. The field audit was conducted from May 2022 to October 2022.

The entry conference for this SSCA was held on 18 January 2022 with the Principal Commissioner of State Tax, Assam in which the audit objectives, sample selection, audit scope and methodology were discussed. The draft SSCA report was issued to the State Commissionerate on 09 February 2023. Reply of the same is awaited (February 2023).

2.4.4 Audit sample

A data-driven approach was adopted for planning, as also to determine the nature and extent of substantive audit. The sample for this SSCA comprised a set of deviations identified through data analysis during centralised audit that did not involve field visits; a sample of taxpayers for detailed audit that involved field visits and scrutiny of taxpayers' records at departmental premises; and a sample of Circles for evaluating the compliance functions of the circles.

The three distinct parts of this SSCA are as under:

[8] Centralised Audit was conducted from the AG office premises and did not involve seeking taxpayer's granular records such as financial statements, related ledger accounts, invoices, agreements, *etc*.

2.4.4.1 Part I-Audit of Circles

Ten Circles[9] out of total 134 Circles under six Unit offices[10] out of 34 Unit offices with jurisdiction over more than one selected sample of cases for Detailed Audit were considered as the sample of Circles for evaluation of their oversight functions.

2.4.4.2 Part II –Centralised Audit

The sample for Centralised Audit was selected by identification of high-value or high-risk deviations from rules and inconsistencies between returns through data analysis for evaluation of adequacy and effectiveness of the scrutiny procedure of the Department. Accordingly, a sample of 282 taxpayers pertaining to 101 Circles under 31 Unit offices were selected for Centralised Audit under this SSCA.

2.4.4.3 Part III-Detailed Audit

Detailed Audit was conducted by accessing taxpayers' records through Circles for evaluation of the extent of tax compliance by taxpayers. The sample of taxpayers for Detailed Audit was selected on the basis of risk parameters such as excess ITC, tax liability mismatch, disproportionate exempted turnover to total turnover and irregular ITC reversal. The sample of 50 taxpayers (which are not included in Centralised audit) pertaining to 37 Circles under 21 Unit offices selected for audit comprised Large[11], Medium[12] and Small[13] strata taxpayers as well as taxpayers selected randomly.

2.4.5 Audit criteria

The source of audit criteria comprised the provisions contained in the AGST Act, IGST Act, 2017 and Rules made thereunder. In addition, the notifications and circulars issued by the State Tax Department relating to filing of returns, notifying the effective dates of filing of various returns, extending due dates for filing returns, rates of tax on goods and services, payment of tax, availing and utilising ITC, scrutiny of returns and oversight of tax compliance and Standard Operating Procedures (SoP) containing instructions to Departmental officers on various aspects related to filing returns, scrutiny of returns and cancellation of registrations, *etc*. also formed part of the audit criteria.

2.4.6 Oversight on return filing

Audit of 10 Circles involving six unit offices under Principal Commissioner of State Tax, Assam was taken up as part of this SSCA. The role of Circles is to ensure compliance by taxpayers in respect of accuracy of the taxable value declared, calculation and payment of tax liabilities, filing of returns, *etc*. The Circles have a broad set of functions to be exercised in this regard, which were evaluated as a part of this

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9 Guwahati - B – 7 and 10, Guwahati – C- 6 and 99, Guwahati - D – 4, 8 and 99, Barpeta Road – 1, Tinsukia – 7, Sivasagar – 4.

10 Comprises of 2 to 10 circles.

11 First category comprising large taxpayers – top 2 *per cent* of taxpayers based on turnover.

12 Second category comprising medium taxpayers – next 8 *per cent* of taxpayers based on turnover.

13 Third category comprising the bottom most layer *i.e.* small taxpayers – remaining 90 *per cent* of taxpayers based on turnover.

SSCA. The objective of this audit was to ensure that the oversight functions exercised by the circles in relation to scrutiny, filing of returns by the taxpayers, and cancellation were in alignment with the provisions of the AGST Act and AGST Rules and as stipulated in the Standard Operating Procedures (SOP) devised thereunder. The audit observations are brought under four broad categories: Scrutiny of returns, Internal Audit, late filing/non-filing of returns and Cancellation of registrations.

2.4.6.1 Scrutiny of returns

Section 61 of the AGST Act, 2017 stipulates that the proper officer may scrutinise the returns and related particulars furnished by the taxpayers to verify the correctness of the returns and information. Under Rule 99 of the AGST Rules, discrepancies noticed, if any, are to be communicated to the taxpayer for seeking their explanation by issuing notice in Form GST ASMT-10[14]. The Principal Commissioner of State Tax, Assam vide Paragraph 1 of instruction No. 02/2021-GST, dated 01 March 2021 instructed to complete scrutiny of returns for the years 2017-18 and 2018-19 by 30 April 2021.

The CBIC vide Instruction No. 02/2022-GST dated 22 March 2022 issued Standard Operating Procedure (SOP) for scrutiny of returns for the Financial Year 2017-18 and 2018-19 to ensure uniformity in selection/ identification of returns for scrutiny. Further, in paragraph 3 of the instruction *ibid,* Directorate General of Analytics and Risk Management (DGARM) has been assigned the task of selection of returns for scrutiny based on identified risk parameters.

Audit sought information on scrutiny of returns carried out by the proper officers during the period 2017-18 to 2020-21 from the selected 10 circles. Audit noticed that scrutiny was not carried out in three Circles[15], only one taxpayer's return was scrutinised in one Circle[16] and information was not furnished to Audit by five Circles[17].

In one circle *i.e.*, Circle–99 of Guwahati Unit-D, only two taxpayers' returns were scrutinised by the proper officer. Of these two cases, Audit observed short payment of interest in one case as discussed under:

During examination of returns of Torsa Machines Limited (GSTIN–xxxxxxxxxxQ2ZA) for the year 2018-19, it was noticed that though the taxpayer had discharged monthly tax liabilities belatedly, the proper officer failed to levy interest of ₹ 0.84 lakh (**Appendix-III**) under Section 50 of the AGST Act, 2017 for delay in payment ranging between 29 days and 182 days.

Though the Principal Commissioner of State Tax, Assam instructed to complete scrutiny of returns for the years 2017-18 and 2018-19 by 30 April 2021, no detailed Standard Operating Procedure (SOP) for selection of returns for scrutiny based on specific risk parameters was issued for tax officers. Further, no instructions for

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[14] Form GST ASMT-10 is the notice issued for intimating discrepancies in GST returns filed by the taxpayers and seeking explanation for same.
[15] Guwahati C-06, Tinsukia-07, Sivasagar-04.
[16] Circle – 99 under ACT SGST Unit-C.
[17] Guwahati - B– 7 and 10, Guwahati – D-04 and 08, Barpeta Road-01.

completion of scrutiny of returns for the years 2019-20 and 2020-21 have been issued till date (March 2023).

Further, Audit observed that there was no separate wing operating under the Department for identifying high risk taxpayers for scrutiny/verification like Directorate General of Analytics and Risk Management (DGARM) in respect of CBIC field formations and Tax Research Unit (TRU) in other States. It was stated by the Department that though there was no dedicated wing for selection of high-risk taxpayers, jurisdictional officers take up cases for scrutiny based on some indicative mismatch reports. As such, the Department lacked an effective risk-based standardised system of scrutiny of returns to facilitate proper officers in selecting high-risk taxpayers for scrutiny.

Recommendations No. 1 and 2

- ***The Department may issue detailed SOP/ guidelines for selection of returns for scrutiny based on risk parameters in line with CBIC's instruction dated 22 March 2022 and consider creating a separate dedicated wing to institutionalise an effective risk based system of scrutiny.***
- ***The Department may consider issuing suitable instructions with reference to the scrutiny of returns for 2019-20 and 2020-21 with timelines.***

2.4.6.2 Internal Audit under GST

As per Section 65 of the AGST Act, the Commissioner or any officer authorised by him, by way of a general or a specific order, may undertake audit of any registered person for such period, at such frequency and in such manner as may be prescribed. Section 2 (13) of the AGST Act defines "Audit" as the examination of records, returns and other documents maintained or furnished by the registered person under this Act or the rules made thereunder or under any other law for the time being in force to verify the correctness of turnover declared, taxes paid, refund claimed and Input Tax Credit (ITC) availed, and to assess his compliance with the provisions of this Act or the rules made thereunder.

The Principal Commissioner of State Tax, Assam issued instruction No. 03/2021-GST dated 26 March 2021 for initiation of audit of the selected taxpayers for the year 2017-18 under section 65 of AGST Act. In this connection, detailed procedures for conduct of audit of taxpayers to bring uniformity and universality were also highlighted in the instructions *ibid*.

During audit, information was sought from the Department on coverage of internal audit during the period from 2017-18 to 2020-21. In reply, the Department stated that the Apex Office had selected 1,422 cases for conduct of audit under Section 65 of AGST Act for the year 2017-18 but no information regarding coverage during internal audit was furnished to Audit. Of the 1,422 cases selected for internal audit, 231 cases fell under the jurisdiction of the 10 selected Circles. Information on completion of internal audit has not been furnished to Audit though called for. Further, during conduct

of detailed audit of 50 selected cases under this SSCA, Audit noticed that eight cases[18] fell within the list of 1,422 cases selected by the Department for internal audit. However, as per information furnished to Audit by the respective Circle in-charge, out of the above eight cases, audit of one case was under process and no audit had been conducted by the jurisdictional proper officer against the remaining seven cases till the date of audit (February 2023). This indicated delays in conduct of internal audit by the Department.

Recommendation No. 3

- ***The Department may take prompt steps to undertake the audits under Section 65 of the Act so that timely action can be initiated against the defaulters before the cases get time-barred.***

2.4.6.3 Lack of action on late-filers and non-filers

Section 46 of the AGST Act read with Rule 68 of the AGST Rules provides for issue of notice in Form GSTR-3A requiring filing of return within fifteen days, if the taxpayer had failed to file the return within the due date. In case the taxpayer fails to file returns even after such notice, the proper officers may proceed to assess the tax liability of the said person to the best of their judgement under Section 62 of the AGST Act and issue an assessment order in Form ASMT-13. The Principal Commissioner of State Tax, Assam had issued a detailed SOP[19] to be followed in case of non-filing of returns by registered persons in December 2019.

The position of non-filers/late filers of returns during the period from 2017-18 to 2020-21 was called for from 10 circles; however, only three circles furnished the information but information on action taken against the non-filers was not furnished. The details of non-filers/late filers in respect of the three circles are shown in **Table 2.4.1**.

Table 2.4.1: Statement showing the status of non-filers/late filers

Sl. No.	Name of the Circle	Number of	
		Non-filers	Late filers
1	Barpeta Road -01	11	Nil
2	Guwahati-C-06	Nil	14
3	Guwahati-C-99	Nil	83

From the above, it is seen that 11 cases (10 taxpayers) under Barpeta Road-01 did not file returns for the period 2017-21; however, no best judgement assessment was carried out by the proper officer as required under the provisions of Section 62 of the AGST Act. Further, Audit noticed that 97 taxpayers under Guwahati Unit-C (Circles 06 and 99) had filed returns after the due dates without payment of interest for the period of delay.

[18] (i) xxxxxxxxxxB1ZV (ii) xxxxxxxxxxB1ZV (iii) xxxxxxxxxxG1ZS (iv) xxxxxxxxxxC1ZO (v) xxxxxxxxxxH1Z5 (vi) xxxxxxxxxxK1ZK (Under process) (vii) xxxxxxxxxxL1ZP and (viii) xxxxxxxxxxC1Z6.

[19] Vide Circular No.82/2019-GST dated 26 December 2019.

Further, the proper officer in respect of the remaining seven circles had not furnished information on non-filers to Audit; however, Audit analysed "GSTR 3B non-filer report" and noticed 1,742 non- filers[20] of return during the period 2017-21. Thus, the verification mechanism against non-filers and late filers needs to be strengthened.

2.4.6.4 Lack of action for non-filing of GSTR-10 after cancellation of registration

Section 29 of the AGST Act stipulates conditions for cancellation of registration, including *suo-moto* cancellation of registrations of taxpayers who have not filed returns for six consecutive months (three consecutive tax periods for composition taxpayers). Section 45 of the AGST Act read with Rule 81 of the AGST Rules specifies that any person whose registration was cancelled should file final return in Form GSTR-10 within three months of the date of cancellation or date of order of cancellation, whichever is later. In case GSTR-10 is not filed within the stipulated date, the proper officer should issue notice in Form GSTR-3A and if the taxpayer still fails to file the final return within 15 days of the receipt of notice, an assessment order in Form ASMT-13 under Section 62 of AGST Act read with Rule 100 of AGST rule shall have to be issued to determine the liability of the taxpayer. The proper officer is responsible for *suo-moto* cancellation of registration of non-filers.

The information regarding cancellation of registration was sought from the selected 10 Circles during audit. Against the audit requisition, three circles had furnished information on cancellation of registration and seven circles either did not furnish information or stated that such information was not available with them.

The position of cancellation of registration as per information furnished by three circles and the defaulter list of GSTR-10 generated from the system during the period 2017-18 to 2020-21 are shown in **Table 2.4.2**.

Table 2.4.2: Defaulter list of GSTR-10

Sl. No.	Name of the Circle	No of cancelled cases	No of cases of GSTR-10 defaulters	Remarks
1	Guwahati-B-07	Not furnished	622	Information on best judgement assessment, was not furnished to Audit though called for.
2	Guwahati-B-10	Not furnished	1,056	
3	Guwahati-D-04	Not furnished	452	
4	Guwahati-D-08	Not furnished	940	
5	Guwahati-D-99	Not furnished	86	
6	Barpeta Road-01	304	304	
7	Guwahati-C-06	595	510	
8	Guwahati-C-99	26	30	
9	Tinsukia-07	Not available	183	
10	Sivasagar-04	Not available	257	
Total			**4,440**	

In the absence of information regarding best judgment assessment against the above mentioned 4,440 defaulting cases under Section 62 of the AGST Act, 2017, the

[20] (i) Guwahati-B (Circle -07) -363; (ii) Guwahati-B (Circle -10)-700; (iii) Guwahati-D (Circle -04)-111; (iv) Guwahati-D (Circle -08)-225; (v) Guwahati-D (Circle -99)- 19; (vi) Tinsukia (Circle -07)-108; (vii) Sivasagar (Circle -04)-216.

adequacy and effectiveness of the monitoring mechanism with respect to filing of GSTR-10 returns could not be ascertained in audit.

2.4.7 Centralised Audit

2.4.7.1 Inconsistencies in GST returns

Audit analysed GST returns data pertaining to 2017-18 as made available by GSTN. Rule-based deviations and logical inconsistencies between GST returns filed by taxpayers were identified on a set of 14 parameters, which can be broadly categorised into two domains - ITC and Tax payments.

Out of the 13 prescribed GST returns[21], the following basic returns that apply to normal taxpayers were considered for the purpose of identifying deviations, inconsistencies and mismatches between GST returns/data:

- **GSTR-1:** monthly return furnished by all normal and casual registered taxpayers making outward supplies of goods and services or both, containing details of outward supplies of goods and services.
- **GSTR-3B:** monthly summary return of outward supplies and input tax credit claimed, along with payment of tax by the taxpayer to be filed by all taxpayers except those specified under Section 39(1) of the Act. This is the return that populates the credit and debits in the Electronic Credit Ledger and debits in Electronic Cash Ledger.
- **GSTR-6:** monthly return for Input Service Distributors providing the details of their distributed input tax credit and inward supplies.
- **GSTR 8:** monthly return to be filed by the e-commerce operators who are required to deduct TCS (Tax collected at source) under GST, introduced in October 2018.
- **GSTR-9:** annual return to be filed by all registered persons other than an Input Service Distributor (ISD), Tax Deductor at Source/Tax Collector at Source, Casual Taxable Person and Non-Resident taxpayer. This document contains the details of all supplies made and received under various tax heads (CGST, SGST and IGST) during the entire year along with turnover and audit details for the same.
- **GSTR-9C:** annual audit form for all taxpayers having a turnover above ₹ five crore in a particular financial year. It is basically a reconciliation statement between the annual returns filed in GSTR-9 and the taxpayer's audited annual financial statements.
- **GSTR-2A:** a system-generated statement of inward supplies for a recipient. It contains the details of all B2B transactions of suppliers declared in their Form

[21] GSTR-1, GSTR-3B, GSTR-4 (taxpayers under the Composition scheme), GSTR-5 (non-resident taxable person), GSTR-5A (Non-resident OIDAR service providers), GSTR-6 (Input service distributor), GSTR-7 (taxpayers deducting TDS), GSTR-8 (E-commerce operator), GSTR-9 (Annual Return), GSTR-10 (Final return), GSTR-11 (person having UIN and claiming a refund), CMP-08 (Statement of payment of self-assessed tax by Composition taxpayer) and ITC-04 (Statement to be filed by a principal/ job-worker about details of goods sent to/received from a job-worker).

GSTR-1/5, ISD details from GSTR-6, details from GSTR-7 and GSTR-8 respectively by the counterparty and import of goods from overseas on bill of entry, as received from ICEGATE portal of Indian Customs.

The pan-State data analysis pertaining to State jurisdiction on the 14 identified parameters and extent of deviations/inconsistencies observed are summarised in **Table 2.4.3**:

Table 2.4.3: Summary of sample data analysis (Centralised audit)

Sl. No	Parameter	Algorithm used	Details of deviations/ mismatches	
			Number	Amount (₹ in crore)
Domain: ITC				
D1	ITC mismatch between GSTR-2A and GSTR-3B	ITC available as per GSTR-2A with all its amendments was compared with ITC availed in GSTR-3B in Table 4A(5) (accrued on domestic supplies) excluding the reversals Table 4B(2) but including ITC availed in the subsequent year 2018-19 from Table 8C of GSTR-9	25	34.27
D2	ITC availed under Reverse Charge Mechanism (RCM) without payment of tax in GSTR-3B and GSTR-9	RCM payments in GSTR-3B Table 3.1(d) was compared with ITC availed in GSTR-9 Table 6C, 6D and 6F. In those cases where GSTR-9 was not available, the check was restricted within GSTR-3B - tax discharged in Table 3.1(d) *vis-à-vis* ITC availed Table 4A(2) and 4A(3)	25	10.02
D3	RCM ITC availed without payment	RCM payments in GSTR-9 Table 4G (tax payable) was compared with ITC availed in GSTR-9 Table 6C, 6D and 6F (ITC availed). In those cases where GSTR-9 was not available, RCM payment in GSTR-3B Table 3.1(d) was compared with GSTR-3B 4(A)(2) and 4A(3). Greater of difference in GSTR-9 and GSTR-3B considered where both were available.	10	1.44
D4	Mismatch in availment of ISD credit	ISD transferred in GSTR-9 Table 6G or GSTR-3B Table 4(A)(4) was compared with the sum of Table 5A, Table 8A, and Table 9A of GSTR-6 of recipient GSTINs	25	9.17
D5	ISD credit reversal	GSTR-9 Table 7B/7H of the recipients was compared with sum of Table 8A (negative figures only) and Table 9A (negative figures only) of their GSTR-6s	01	0.01
D6	Reconciliation between ITC availed in annual returns with expenses in financial statements	Positive figure in GSTR-9C Table 14T and examination of reasons provided in Table 15 for mismatch	25	1421.17[22]
D7	Mismatch of ITC availed between annual returns and books of accounts	Positive figure in GSTR-9C Table 12F and examination of reasons provided in Table 13 for mismatch	25	525.03

[22] The amount of ₹ 1,421.17 crore is on account of un-reconciled ITC availed in the Annual returns and corresponding expenses booked in financial statements by the taxpayers.

Sl. No	Parameter	Algorithm used	Details of deviations/ mismatches	
			Number	Amount (₹ in crore)
Domain: Tax payments				
D8	Mismatch in turnover declared in GSTR-9C Table 5R	Negative figure in GSTR-9C Table 5R and examination of reasons provided in Table 6 for mismatch	25	---[23]
D9	Mismatch in taxable turnover declared in GST-9C Table 7G	Negative figure in GSTR-9C Table 7G and examination of reasons provided in Table 8 for mismatch	17	---[24]
D10	Mismatch in tax paid between books of accounts and returns	Negative figure in GSTR-9C Table 9R and examination of reasons provided in Table 10 for mismatch	25	29.61
D11	Undischarged tax liabilities	The greater of tax liability between GSTR-1 (Tables 4 to 11) and GSTR-9 (Tables 4N, 10 and 11) was compared with tax paid details in Table 9 and Table 14 of GSTR-9. In those cases where GSTR-9 was not available, tax paid in Tables 3.1(a) and 3.1(b) of GSTR-3B was compared with GSTR-1 liability. The amendments and advance adjustments declared in GSTR-1 and 9 were duly considered.	25	68.89
D12	Composition taxpayer also availing e-commerce facility	E-commerce GSTR 8 became effective from 01 October 2018 when TCS provisions became effective. GSTINs declared in GSTR 8 who are also filing GSTR 4 under composition scheme.	4	0
D13	GSTR-3B was not filed but GSTR-1 is available	Taxpayers who have not filed GSTR-3B but have filed GSTR-1 or where GSTR-2A is available, indicating taxpayers were carrying on the business without discharging tax.	25	1.22
D14	Short payment of interest	Interest calculated at the rate of 18 *per cent* on cash portion of tax payment on delayed filing of GSTR-3B *vis-à-vis* interest declared in GSTR-3B	25	7.29
	Total		**282**	**2108.12[25]**

Audit selected a sample of 282 cases from amongst the top deviations/inconsistencies in each of the 14 parameters for the year 2017-18. The audit queries were issued to the respective circles between February 2022 and April 2022 without further scrutiny of taxpayers' records. The audit check in these cases was limited to verifying the Department's action on the identified deviations/mismatches.

Initial responses were yet to be received (February 2023) for 42 inconsistencies communicated to the Department which involved deviations/mismatches of an amount of ₹ 663.69 crore. Details of 42 cases are listed in **Appendix-IV** and **Appendix-V**. Dimension-wise highest value cases where no response was received are given in **Table 2.4.4**.

[23] Deviation amount of ₹ 832.73 crore is mismatch of total turnover declared in Table 5R of GSTR-9C.
[24] Deviation amount of ₹ 274.54 crore is mismatch of taxable turnover declared in Table 7G of GSTR-9C.
[25] The amount includes un-reconciled ITC of ₹ 1,421.17 crore.

Table 2.4.4: Dimension-wise highest value cases where no response was received

Sl. No.	Dimension name	GSTIN	Taxpayer Name	Jurisdiction	Deviation Amount (₹ in crore)
1	ITC (3B v/s 2A)	xxxxxxxxxxxR1ZO	Mc Nally Bharat Engineering Co. Ltd.	Guwahati-D/4	1.65
2	ITC (RCM)	xxxxxxxxxxxQ2ZU	Gujarat Co-operative Milk Marketing Federation Limited	Guwahati-D/99	0.27
3	ITC without RCM	xxxxxxxxxxxC1ZS	J K Chemical	Guwahati-A/1	0.41
4	ISD ITC mismatch	xxxxxxxxxxxN1ZT	Hindustan Unilever Limited	Guwahati-D/99	6.77
5	12F-Excess ITC	xxxxxxxxxxxF1ZT	Baker Hughes Singapore PTE	Naharkatia-1	4.17
6	14T-Ineligble ITC	xxxxxxxxxxxC1ZW	Oil India Limited	Naharkatia-1	626.11*
7	5R Total turnover	xxxxxxxxxxxF1ZB	M/s Soma Enterprise Ltd	Guwahati-D/99	63.00©
8	7G Taxable turnover	xxxxxxxxxxxL1ZV	Carriers India Pvt. Ltd.	Guwahati-D/4	14.76
9	9R Tax paid	xxxxxxxxxxxF1ZF	Zillion Infraprojects Pvt Ltd.	Bongaigaon / 1	1.13
10	Undischarged tax liability	xxxxxxxxxxxJ1ZL	C J Darcl Logistics Limited	Guwahati-D/4	2.48
11	No 3B but R1 available	xxxxxxxxxxxR1Z0	G.N. Enterprise	Guwahati-D/4	0.08

*This is on account of unreconciled ITC availed in the Annual Returns and the corresponding expenses booked in financial statements.
© Mismatch of ITC as per Table 12F of GSTR-9C.

Recommendation No. 4

- ***Department may examine the 42 mismatches/ deviations pointed out by Audit for which responses have not been provided and issue notices wherever necessary under Section 61 of AGST Act, 2017.***

2.4.7.2 Summary of deficiencies noticed during Centralised Audit

Based on responses received from the Department to the audit queries, the extent to which the audit parameters translated into compliance deviations **(Appendix-VI)** are summarised in **Table 2.4.5**.

Table 2.4.5: Summary of deficiencies (Centralised audit)

(₹ in crore)

Audit Dimension	Cases where reply received		Department reply accepted by Audit		Compliance deviations							
					Recovery made or SCN issued[26]		ASMT-10/Notice/ DRC-01A issued		Department's reply not acceptable to Audit (Rebuttal)		Total	
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
1	2	3	4	5	6	7	8	9	10	11	12	13
ITC (3B v/s 2A)	18	22.57	5	4.05	3	0.45	7	8.97	4	9.10	14	18.52
ITC (RCM)	21	9.12	14	6.26	2	2.011	5	0.85	0	0	7	2.861
ITC without RCM	8	0.89	6	0.74	1	0.08	1	0.07	0	0	2	0.15
ISD ITC mismatch	22	2.25	13	1.54	1	0.001	8	0.71	0	0	9	0.711
ISD reversal	1	0.01	0	0	0	0	1	0.01	0	0	1	0.01

[26] Recovery made of ₹ 1.48 crore in 15 cases and SCN issued of ₹ 4.39 crore in 16 cases.

Audit Dimension	Cases where reply received		Department reply accepted by Audit		Compliance deviations							
					Recovery made or SCN issued[26]		ASMT-10/Notice/ DRC-01A issued		Department's reply not acceptable to Audit (Rebuttal)		Total	
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
12F-Excess ITC	21	518.67	14	510.82	0	0	7	7.85	0	0	7	7.85
14T-Ineligble ITC	24	795.07	23	787.27	0	0	1	7.80[27]	0	0	1	7.80
5R Total turnover	21	---[28]	18	0	0	0	3	-	0	0	3	0
7G Taxable turnover	14	---[29]	12	0	0	0	2	-	0	0	2	0
9R Tax paid	24	25.33	6	20.83	4	0.65	10	2.66	5	1.19	19	4.50
Undischarged tax liability	17	53.38	5	21.66	0	0	9	26.64	3	5.08	12	31.72
E-commence	4	0	4	0	0	0	0	0	0	0	0	0
No 3B but R1 available	20	1.46	0	0	8	0.19	10	1.03	3	0.24	21	1.46
Interest short paid	25	7.36	0	0	12	2.49	14	4.81	0	0	26	7.30
Total:	**240[30]**	**1436.11**	**120[31]**	**1353.17**	**31[32]**	**5.87**	**78[33]**	**61.4**	**15**	**15.61**	**124**	**82.88**

Audit noticed deviations from the provisions of the AGST Act in 124 cases involving short levy of tax of ₹ 82.88 crore, constituting 51.67 *per cent* of the 240 inconsistencies/mismatches in data, for which the Department provided responses. The Department has accepted the audit observations or initiated action in 105 cases with tax effect of ₹ 67.27 crore. Out of these cases, the Department has recovered ₹ 1.48 crore in 15 cases[34], issued Show Cause Notices (SCN) in 16 cases for ₹ 4.39 crore , issued notice conveying discrepancies to the taxpayer in Form ASMT-10 in 69 cases for ₹ 59.10 crore and was in correspondence with the respective taxpayers or issued DRC-01A in nine cases involving tax effect of ₹ 2.30 crore. Relatively higher rates of deviations were noticed under risk parameters such as excess ITC availed, short declaration of taxable value, short payment of interest, *etc*.

In 120 cases, constituting 50 *per cent* of the audit sample, where the Department's reply was acceptable to Audit, data entry errors by taxpayers comprised 34 cases, the

27 Compliance deviation of unreconciled ITC in table 14T of GSTR- 9C of ₹ 7.80 crore.

28 Total unreconciled turnover (TO) in table 5R of GSTR-9C in the 25 cases is ₹ 832.73 crore, out of which mismatched TO of ₹ 101.23 crore in four cases is yet to be examined by the Department, in 18 cases involving mismatched TO of ₹ 606.33 crore was mainly due to disclosure consolidated turnover of multiple GSTIN units in table 5R of GSTR 9C-and the deviations in the remaining three cases involving mismatched TO of ₹ 125.17 crore ASMT-10 had been issued by the Department.

29 Total unreconciled taxable turnover (TO) in table 7G of GSTR-9C in the 17 cases is ₹ 274.54 crore, out of which mismatched TO of ₹ 29.56 crore in three cases is yet to be examined by Department, in 12 cases involving mismatched TO of ₹ 152.34 crore was mainly due to disclosure consolidated turnover of multiple GSTIN units in table 7G of GSTR 9C and deviations in the remaining two cases involving mismatched TO of ₹ 92.64 crore. ASMT-10 had been issued by the Department.

30 This excludes 42 cases yet to be examined by the Department.

31 Out of 118 accepted cases, in 34 cases amounting to ₹ 48.96 crore related to data entry error, 81 cases amounting to ₹ 1302.67 crore accepted by audit based on other valid explanation given by the Department and in four cases amounting to ₹ 1.54 crore where the Department had taken action before query.

32 In four cases where recovery partly made are also included in ASMT-10 (two cases) and SCN cases (two cases).

33 Out of 78 cases, 69 cases related to ASMT-10 involving amount of ₹ 59.10 crore and the remaining nine cases related to DRC 01A/Notices involving amount of ₹ 2.30 crore.

34 15 cases involved such cases which also included in SCN (2 cases) and ASMT-10 cases (2 cases).

Department had proactively taken action in four cases and in 82 cases, there were valid explanations. The details are enclosed in **Appendix-IX**.

In 42 cases constituting 17.5 *per cent* (underlying deviations/mismatch of ₹ 663.69 crore), the Department is yet to examine the observations.

2.4.7.3 A few high value illustrative cases from each dimension are given below:-

(a) ITC mismatch between GSTR-2A and GSTR-3B: GSTR-2A is a purchase related dynamic tax return that is automatically generated for each business by the GST portal, whereas GSTR-3B is a monthly return in which summary of outward supplies along with ITC declared and payment of tax are self-declared by the taxpayer.

To analyse the veracity of ITC utilisation, relevant data was extracted from GSTR-3B and GSTR-2A for the year 2017-18 and the ITC paid as per suppliers' details was matched with the ITC credit availed by the taxpayer.

In case of M/s Global Distributors (GSTIN xxxxxxxxxxE1Z0) under Guwahati Unit-C (Circle-3) for the year 2017-18, it was observed that the taxpayer had availed ITC of ₹ 5.18 crore as per table 4A(5) of GSTR-3B excluding ITC reversal of ₹ 0.31 lakh table 4B(2) of GSTR-3B whereas ITC amount available as per GSTR-2A was only ₹ 1.09 crore, resulting in mismatch of ITC of ₹ 4.08 crore.

On this being pointed out (February 2022), the Department stated (September 2022) that the taxpayer can avail ITC as per books of accounts if he satisfies all other conditions laid down in Section 16 of the AGST Act. However, the Department did not provide any documentary evidence in support of availability of ITC with the taxpayer.

(b) Excess availment of ITC on RCM without payment of tax as per GSTR-3B: Under Reverse Charge Mechanism, the liability to pay tax is fixed on the recipient of supply of goods or services instead of the supplier or provider in respect of certain categories of goods or services or both under Section 9(3) or Section 9(4) of the CGST Act, 2017 and under sub-section (3) or sub-section (4) of Section 5 of the IGST Act, 2017.

To analyse the veracity of ITC availed on tax paid under RCM for the year 2017-18, the datasets pertaining to GSTR-3B and annual return GSTR-9 were compared to check whether the ITC availed on RCM was restricted to the extent of tax paid.

In case of M/s Funshine Getaways Pvt Ltd (GSTIN- xxxxxxxxxxP1ZS) under Sibsagar Unit (Circle-1) for the year 2017-18, it was observed that the taxpayer had availed ITC of ₹ 2.01 crore as per Table 6(C+D+F) of GSTR-9 whereas tax paid under RCM as per Table 3.1(d) of GSTR3B was ₹ 0, which resulted in mismatch of availment of ITC of ₹ 2.01 crore under RCM.

On this being pointed out (February 2022), the Department stated (August 2022) that the matter was being pursued and DRC-01A[35] dated 10 August 2022 for intimation of tax ascertained as being payable under Section 74(5) was issued to the taxpayer.

(c) Excess availment of ITC on RCM without payment of Tax as per GSTR-9: The extent of availing of ITC under RCM for the year 2017-18 without discharging equivalent tax liability or, in other words, short payment of tax under RCM was analysed by comparing RCM payments in GSTR-9 Table 4G with ITC availed in GSTR-9 Tables 6C, 6D and 6F to check whether the tax has been discharged fully on the activities/transactions under RCM.

In case of J K Chemical (GSTIN- xxxxxxxxxxC1ZS), under Guwahati Unit-A (Circle-1), Audit noticed that during 2017-18, as per Table 6 (C, D & F) of GSTR-9, the taxpayer had availed ITC of ₹ 0.42 crore under RCM. However, tax payable under RCM as per Table 4G of GSTR 9 was ₹ 0.50 lakh under RCM. Thus, the taxpayer had availed ITC of ₹ 0.41 crore under RCM without payment of tax.

This was pointed out in February 2022. Response of the Department is awaited (February 2023).

(d) Irregular availing of ITC by recipient on ISD credit: To analyse whether the ITC availed by the taxpayer is in excess of that transferred by the Input Service Distributor (ISD), ITC availed as declared in the returns of the taxpayer was compared with ITC transferred by the ISD in their GSTR-6.

In case of M/s. Hindustan Unilever Limited (GSTIN- xxxxxxxxxxN1ZT) under Guwahati Unit-D (Circle-99) for the year 2017-18, Audit noticed that the taxpayer had availed ITC credit of ₹ 25.43 crore in Table 4(A)(4) of GSTR-3B & Table 6G of GSTR-9 against inward supplies received from ISD and ITC transferred by the ISD of ₹ 18.66 crore as per GSTR-6 of ISD. This resulted in incorrect availment of ITC of ₹ 6.77 crore.

This was pointed out in April 2022. Response of the Department is awaited (February 2023).

(e) Unreconciled ITC in Table 12F of GSTR-9C: Table 12 of GSTR-9C reconciles ITC declared in annual return (GSTR-9) with ITC availed as per audited annual financial statement or books of accounts. Table 12F deals with unreconciled ITC.

The certified reconciliation statement submitted by the taxpayer as required under the rule 80(3) of AGST Rules in form GSTR-9C for the year 2017-18 was analysed at data level to review the extent of identified mismatch in ITC declared in the annual return with financial statements.

In case of Baker Hughes Singapore PTE (GSTIN- xxxxxxxxxxF1ZT), under Naharkatia Unit (Circle-1), Audit noticed that as per Table 12 (E) of GSTR-9C, ITC availed was

[35] Form DRC-01A is intimation of tax ascertained as being payable under Section 73(5)/74(5) under Rule 141(1A) of the AGST Rules.

₹ 9.03 crore whereas as per Table 12 (D) of GSTR-9C ITC availed was ₹ 4.86 crore. As such, there was mismatch in ITC availed amounting to ₹ 4.17 crore between annual return and financial statements (as mentioned in Table 12F of form GSTR-9C) during 2017-18.

This was pointed out in February 2022. Response of the Department is awaited (February 2023).

(f) Unreconciled turnover in Table 5R of GSTR-9C: Table 5 of GSTR-9C is the reconciliation of turnover declared in audited annual financial statement with turnover declared in annual return (GSTR-9). Column 5R of this table captures the unreconciled turnover between the annual return GSTR-9 and that declared in the financial statement for the year after requisite adjustments.

The certified reconciliation statement submitted by the taxpayer, as required under Rule 80(3) of AGST Rules in form GSTR-9C for the year 2017-18, was analysed at data level to review the extent of identified mismatch in turnover reported in the annual return *vis-à-vis* the financial statements. The unreconciled amount in cases where the turnover declared in GSTR-9 is less than the financial statement indicates non-reporting, under-reporting, short-reporting, omission or error in reporting of supplies leading to evasion or short payment of tax. It could also be a case of non-reporting of both taxable and exempted supplies.

In case of M/s United Spirits Limited (GSTIN- xxxxxxxxxxJ1Z9), under Unit-C (Circle-7), Audit noticed that the turnover as per annual return was ₹ 34.15 crore whereas the turnover as per financial statement was ₹ 113.59 crore which resulted in unreconciled turnover of ₹ 79.44 crore as per Table 5R of GSTR-9C.

On this being pointed out (February 2022), the Department stated (September 2022) that notice under Section 61 (in form ASMT-10) was issued to the taxpayer.

(g) Unreconciled tax liability in Table 9R of GSTR-9C: The certified reconciliation statement submitted by the taxpayer as required under rule 80(3) of AGST Rules in Form GSTR-9C for the year 2017-18 was analysed at data level to review the extent of identified mismatch in tax paid between the annual return and the books of account. Table 9 of Form 9C reconciles the tax paid by segregating the turnover rate-wise and comparing it with the tax discharged as per annual return in GSTR-9. The unreconciled amounts could potentially indicate tax levied at incorrect rates, incorrect depiction of taxable turnover as exempt or *vice versa* or incorrect levy of CGST/SGST/IGST. There can also be situations wherein supplies/tax declared are reduced through amendments (net of debit notes/credit notes) in respect of 2017-18 transactions carried out in the subsequent year from April to September 2018. Consequential interest payments – both short payments and payments under incorrect heads - also need to be examined in this regard.

In case of M/s Zillion Infraprojects Private Limited (GSTIN- xxxxxxxxxxF1ZF), under Bongaigaon (Circle-1), Audit observed that as per books of accounts (Table 9P of GSTR-9C), the taxpayer was liable to pay ₹ 4.20 crore. However, as per annual return

(Table 9Q of GSTR-9C), the taxpayer had paid ₹ 3.07 crore. As such, there was short payment of tax amounting to ₹ 1.13 crore due to mismatch between tax liabilities as per books of accounts and annual return (Table 9R of GSTR-9C) submitted by the taxpayer during 2017-18.

This was pointed out in February 2022. Response of the Department is awaited (February 2023).

(h) Undischarged tax liability: GSTR-1 depicts the monthly details of outward supplies of goods or services. Outward supplies are also assessed by the taxpayer and mentioned in annual return in GSTR-9 in the relevant columns. Further, taxable value and tax paid thereof are also shown in monthly GSTR-3B return.

To analyse the undischarged tax liability, relevant data was extracted from GSTR-1 and GSTR-9 for the year 2017-18 and the tax payable in these returns was compared with the tax paid as per GSTR-9. Where GSTR-9 was not available, a comparison of tax payable between GSTR-1 and GSTR-3B was resorted to. The amendments and advance adjustments declared in GSTR-1 and 9 were also considered for this purpose.

In case of M/s. J.S.B. Cement LLP (GSTIN- xxxxxxxxxxD1ZW) under Guwahati Unit-C (Circle-8) for the year 2017-18, Audit observed that the liability as per GSTR-1 was of ₹ 13.96 crore whereas payment as per GSTR-9 was ₹ 8.06 crore, which resulted in mismatch in terms of short discharge of tax of ₹ 5.91 crore.

On this being pointed out (February 2022), the Department stated (July 2022) that notice under Section 61 (in Form ASMT-10) had been issued to taxpayer to explain the reasons for discrepancies.

(i) GSTR-3B not filed but GSTR-1 available: GSTR-3B return under rule 61(5) of AGST Rule is the only instrument through which the tax liability is offset and ITC is availed.

Effort was made through data analysis to identify those taxpayers who had not filed GSTR-3B but had filed GSTR-1 or whose GSTR-2A was available. The very availability of GSTR-1 and 2A coupled with non-filing of GSTR-3B indicates that the taxpayers had undertaken/carried on the business during the period but had not discharged their tax liability. It may also include cases of irregular passing on of ITC.

The datasets pertaining to relevant fields in the GSTR-1, 2A and 3B were analysed. In case of M/s Rockland Media and Communication Pvt Ltd (GSTIN- xxxxxxxxxxM1Z2) under Guwahati Unit-C (Circle-7) for the year 2017-18, Audit noticed that there was tax liability of ₹ 0.39 crore as per GSTR-1 but the taxpayer did not pay tax by filing GSTR-3B. As such there was short discharge of tax liability of ₹ 0.39 crore.

On this being pointed out (February 2022) by Audit, the Department stated (September 2022) that action under section 74 of the Assam GST Act had been initiated

and accordingly DRC-01A[36] had been issued for recovery of ₹ 0.74 crore (tax amount of ₹ 0.40 crore and interest amount of ₹ 0.34 crore).

(j) Short payment of interest: Section 50 of the Act stipulates that every person who is liable to pay tax in accordance with the provisions of this Act or the rules made thereunder but fails to pay the tax or any part thereof to the Government within the period prescribed, shall for the period for which the tax or any part thereof remains unpaid, pay interest at the rate notified.

The extent of short payment of interest on account of delayed remittance of tax during 2017-18 was identified using the tax paid details in GSTR-3B and the date of filing of GSTR-3B. Only the net tax liability (cash component) has been considered to work out the interest payable.

In case of M/s Assam State Transport Corporation (GSTIN- xxxxxxxxxxR1ZU), under Guwahati Unit-C (Circle-2) for the year 2017-18, Audit observed that the taxpayer made payment of monthly tax liability with delay but no interest was paid on such delayed payment of tax. This resulted in non-payment of interest of ₹ 0.83 crore.

On this being pointed out (February 2022) by Audit, the Department stated (September 2022) that notice under Section 61 (in Form ASMT-10) had been issued to taxpayer to explain the reasons for discrepancies.

2.4.7.4 Audit observations accepted by the Department

Out of the 282 deviations summarised in Table 2.4.5, the Department has accepted the audit observations or initiated action in 105 cases with tax effect of ₹ 67.27 crore (details are given in **Appendix-VII**). A few illustrative cases where the Department accepted or intimated action taken are given below:

(a) Undischarged tax liability: In order to analyse the undischarged tax liability, relevant data were extracted from GSTR 1 and GSTR 9 for the year 2017-18 and the tax payable in these returns was compared with the tax paid declared in GSTR 9.

In case of RCC Infraventures Ltd (GSTIN- xxxxxxxxxxE1ZC) under Tezpur Unit (Circle-1) for the year 2017-18, Audit noticed that the tax liability as per GSTR-1 was ₹ 9.61 crore whereas payment as per GSTR 9 was only ₹ 4.45 crore, which resulted in short discharge of tax liability of ₹ 5.16 crore.

On this being pointed out (February 2022), the Department stated (May 2022) that notice under Section 61 (in Form ASMT-10) had been issued to taxpayer to explain the reasons for discrepancies.

(b) Unreconciled ITC in Table 12F of GSTR-9C: Table 12 of GSTR 9C reconciles ITC declared in annual return (GSTR9) with ITC availed as per audited annual financial statement or books of accounts. Column 12F of this table deals with unreconciled ITC.

[36] Dated 23 September 2022.

In case of Air India Limited (GSTIN- xxxxxxxxxxP1ZO), under Unit-C (Circle-7), Audit noticed that as per Table 12 (E) of GSTR 9C, ITC availed was ₹ 2.69 crore whereas as per Table 12 (D) of GSTR 9C, ITC availed was ₹ 0.13 crore. As such, there was mismatch in ITC availed amounting to ₹ 2.56 crore between the annual return and the financial statements (as mentioned in Table 12F of form GSTR 9C) during 2017-18.

On this being pointed out (February 2022), the Department stated (September 2022) that notice under Section 61 (in form ASMT-10) was issued to the taxpayer to explain the reasons for discrepancies.

2.4.7.5 Department response rebutted

Out of the 125 non-compliance cases as per Table 2.4.5, the Department has not accepted 15 audit observations amounting to ₹ 15.61 crore. These cases are featured in **Appendix-VIII**. Two illustrative cases are given below:

(a) Undischarged tax liability: In case of M/s Sri Gopikrishna Infrastructure Pvt. Ltd (GSTIN- xxxxxxxxxxQ2ZO) under Guwahati Unit-C(Circle-4), Audit observed that the liability as per GSTR-1 was of ₹ 2.53 crore whereas payment as per GSTR-3B/GSTR-9 was ₹ 0.11 crore for the year 2017-18, which resulted in short discharge of tax liability of ₹ 2.42 crore.

On this being pointed out (February 2022), the Department stated (July 2022) that the taxpayer had correctly discharged tax liability of ₹ 0.11 crore for 2017-18 through GSTR-3B for the months of February 2018 and March 2018. The reply is not tenable as the taxpayer had amended invoice/credit note/debit note pertaining to the year 2017-18 amounting to ₹ 2.42 crore in GSTR 1 during the year 2018-19 which brought the total tax liability for 2017-18 to ₹ 2.53 crore. This needs further clarification from the Department.

(b) ITC mismatch between GSTR-2A and GSTR-3B: In case of M/s. Mahindra & Mahindra Limited (GSTIN- xxxxxxxxxxE1ZY) under Guwahati Unit-C (Circle-99) for the year 2017-18, it was observed that the taxpayer had availed ITC of ₹ 197.97 crore as per GSTR-3B whereas ITC amount reflected in GSTR-2A was ₹ 195.75 crore which resulted in excess availment of ITC of ₹ 2.22 crore.

On this being pointed out (February 2022), the Department stated (September 2022) that the taxpayer can avail ITC as per books of accounts if he satisfies all other conditions laid down in Section 16 of AGST Act. However, the Department did not provide documentary evidence regarding availability of ITC with the taxpayer.

2.4.7.6 Data entry errors by taxpayers

The data entry errors constituted 14.17 *per cent* (34 cases) of the total responses received. These data entry errors did not have any revenue implication. Most of the data entry errors relate to payment of tax under RCM, distribution of ITC by ISD, *etc*. as detailed in **Appendix-IX.** An illustrative case is brought out below:

Unreconciled tax liability in Table 9R of GSTR-9C: In case of M/s Jain Udyog (GSTIN-xxxxxxxxxxG1ZF), under Silchar Unit (Circle-1), Audit observed that there was unreconciled tax liability of ₹ 18.63 crore as per Table 9R of GSTR 9C.

On this being pointed out (February 2022), the Department stated (September 2022) that unreconciled amount in table 9R of GSTR-9C was due to entering ₹ 0 in Table 9 of GSTR-9 inadvertently. The system allowed for such data entry errors, which could have been avoided with proper validation controls.

The CAG's Report No. 5 of 2022 on Union Government Department of Revenue (Indirect Taxes-Goods and Services Tax)- had also highlighted data quality issues and significant inconsistencies in the GST data due to which Audit could not establish reliability of data for finding audit insights and trends. The Report had recommended that the Union Ministry should consider introducing appropriate validation controls (controls to prevent unreasonable data entries and/or alert the taxpayer to unreasonable data) supplemented by *post-facto* data analytics in respect of important data elements.

Recommendation No. 5

- ***The Department may take up the matter with the GST Council to insert adequate validation controls in the GST portal to curb data entry errors, enhance taxpayer compliance and facilitate better scrutiny.***

2.4.7.7 Department's reply acceptable to audit

Out of 120 cases summarised in Table 2.4.5, in 82 cases (68.34 *per cent*), the Department's response is acceptable to Audit. A few illustrative cases are given below:

(a) Unreconciled ITC in Table 12F of GSTR-9C

In case of North Eastern Electric Power Corporation Ltd (GSTIN- xxxxxxxxxxJ2ZQ), under Haflong Unit (Circle-1), Audit noticed that there was mismatch in ITC availed amounting to ₹ 1.04 crore between the annual return and the financial statements (as mentioned in Table 12F of form GSTR 9C) during 2017-18.

On this being pointed out (February 2022), the Department stated (September 2022) that the unreconciled amount of ₹ 1.04 crore as per GSTR 9C of 2017-18 had been reversed in GSTR 3B for the months of September 2018 and December 2018.

(b) Unreconciled turnover in table 5R of GSTR-9C

In case of Village Financial Services Limited (GSTIN- xxxxxxxxxxB1ZF), under Dhubri Unit (Circle-1), Audit noticed that there was a mismatch of unreconciled turnover of ₹ 112.77 crore as per Table 5R of GSTR-9C.

On this being pointed out (February 2022), the Department stated (June 2022) that the reasons for unreconciled turnover was due to disclosure of consolidated turnover of multi-GSTIN units under the same PAN.

2.4.8 Detailed Audit

In a self-assessment regime, the onus of compliance with law is on the taxpayer. The role of the Department is to establish and maintain an efficient tax administration mechanism to provide oversight. With finite level of resources, for an effective tax administration, to ensure compliance with law and collection of revenue, an efficient governance mechanism is essential. An IT-driven compliance model enables maintaining a non-discretionary regime of governance on scale and facilitates a targeted approach to enforce compliance.

From an external audit perspective, Audit also focused on a data-driven risk-based approach. Thus, apart from identifying inconsistencies/deviations in GST returns through pan-State data analysis, a detailed audit of GST returns was also conducted as part of this SSCA. A risk-based sample of 50 taxpayers was selected for this part of the SSCA. The methodology adopted was to initially conduct a desk review of GST returns and financial statements filed by the taxpayers as part of GSTR-9C and other records available in the back-end system to identify potential risk areas, inconsistencies/ deviations and red flags. Accordingly, desk review was carried out in the audit office. Based on desk review results, detailed audit was conducted at Circles by requisitioning records of taxpayers such as financial ledgers, invoices, *etc*. to identify causative factors of the identified risks and to evaluate compliance by taxpayers.

In reply to audit requisitions relating to granular records for detailed audit, the Department furnished records only in four cases out of 50 selected cases.

In 38 cases, comprising 76 *per cent* of the risk-based sample, records were partially produced as granular taxpayer records such as invoices, trial balance, ledger, *etc*. were not provided. The jurisdiction-wise partial production of records is summarised in **Appendix-X**. Consequently, in these partially produced cases, Audit was restricted to the information available in the returns filed by the taxpayers. In eight cases (16 *per cent*), the jurisdictional circles did not produce any records. The details are in **Appendix-XI**. Thus, Audit could not assess eligibility of ITC claimed and extent of unsettled tax liability, which constituted a significant scope limitation.

Top five cases of non-production and partial production of records are given in **Table 2.4.6** & **Table 2.4.7** respectively.

Table 2.4.6: Top five cases of non-production of records

Sl. No.	GSTIN	Name of the taxpayer	Jurisdictional Circle	Mismatches (ITC and liability) (₹ in crore)
1	xxxxxxxxxxN3ZX	Nayak Infrastructure Private Limited	Hojai-01	3.02
2	xxxxxxxxxxJ1Z1	M/s Global Oil Field Services Private Limited	Sibsagar -04	0.72
3	xxxxxxxxxxR2ZI	G.K. & Sons Agency	Guwahati-B-07	0.61
4	xxxxxxxxxxK1ZW	S K Logitech Private Limited	Sibsagar-04	0.60
5	xxxxxxxxxxB1Z6	A M Enterprise	Guwahati-B-07	0.39

Table 2.4.7: Top five cases of partial production of records

Sl. No.	Name of the taxpayer/ GSTIN (Circle)	Records not produced	Mismatch Amount (ITC and Undischarged liability) (₹ in crore)
1	Borah BBM Automobiles LLP/ xxxxxxxxxxQ1ZM (DIBRUGARH-04)	1. Inward invoices for the months of December 2017 and January 2018 2. Outward invoices/Exempted supply invoices for the months of July 2017 and December 2017 3. Purchase and sale ledger. 4. Ledger of sundry creditors, Statement detailing value of supply & tax payable invoice-date-wise and date of payment made thereagainst 5. Notes & Schedules related to financial statements	6.47
2	Hindustan Construction Co. Ltd./ xxxxxxxxxxB1ZV (GUWAHATI-D-99)	1. Inward invoices for the months of January 2018 & March 2018 2. Outward invoices for the months of August 2017 & February 2018 3. Purchase and sale ledger. 4. Trial Balance of the state GSTIN for the year 2017-18	5.46
3	National Insurance Company Ltd/ xxxxxxxxxxE1Z2 (GUWAHATI-D-02)	1. Inward invoices for the months of July 2017 & January 2018 2. Outward invoices/Exempted supply invoice for the months of October 2017 & March 2018 3. Purchase and sale ledger. 4. Fixed Asset sale ledger and related GST payment documents 5. Calculation sheet of Common credit for reversal of ITC as per formula prescribed under Rule 42 of AGST Act 2017.	4.21
4	Emami Limited/ xxxxxxxxxxG1ZS (GUWAHATI-C-99)	1. Inward invoices for the months of February 2018 & March 2018 2. Outward invoices for the months of July 2017 and October 2017 3. Purchase and sale ledger. 4. Trial-balance of the State GSTIN	3.26
5	Vodafone Idea Limited/ xxxxxxxxxxP1ZW (GUWAHATI-B-02)	1. Inward invoices for the months of November 2017 & March 2018 2. Outward invoices for the months of December 2017 & March 2018 3. Purchase and sale ledger. 4. Trial Balance of the state GSTIN for the year 2017-18	3.22

2.4.8.1 Audit findings - Detailed audit

The audit findings have been categorised under three categories *viz*., audit findings relating to (a) Returns (b) Utilisation of ITC and (c) Discharge of tax liability.

(a) Audit findings related to GST Returns

The detailed audit of returns filed by a sample of 50 taxpayers disclosed that interest payments were not discharged by taxpayers and there was non/short levy of late fee and penalty in a significant number of cases, which are brought out below.

(i) Non-payment of interest by taxpayers

As per section 50 of the AGST Act, every person who is liable to pay tax in accordance with the provisions of this Act or the rules made thereunder, but fails to pay the tax or any part thereof to the Government within the period prescribed, shall for the period for which the tax or any part thereof remains unpaid, pay, on his own, interest at such rate, not exceeding eighteen *per cent*, as may be notified by the Government on the recommendations of the Council.

On scrutiny of GSTR-3B returns for the year 2017-18 in respect of selected 50 taxpayers, it was noticed that 25 taxpayers pertaining to 20 Circles (or 12 Unit Offices) did not pay interest of ₹ 0.75 crore for delayed payment of tax. Details are given in **Appendix-XII**.

On these being pointed out (May-September 2022), the Department stated (July-September 2022) that notices were issued to taxpayers in eight cases under Section 61 to explain the reasons for discrepancies and SCNs were issued to taxpayers in eight cases under Section 73 of the AGST Act to ascertain short payment of interest and four taxpayers had deposited ₹ 0.40 lakh. Reply of the Department in respect of five cases is awaited (February 2023). The top five irregularities noticed in this category amounted to ₹ 0.64 crore. Two illustrative cases are given below:

- During scrutiny of monthly returns (GSTR-3B) of Shri Kulen Hazarika (GSTIN-xxxxxxxxxxK1ZJ), under Mangaldoi Unit (Circle-2) for the year 2017-18, it was noticed that there was delay in filing of GSTR-3B return for the months of October 2017, December 2017, February 2018 and March 2018. The delay ranged between 217 and 337 days; however, interest amounting to ₹ 0.26 crore was not paid on delayed payment of tax of ₹ 2.26 crore.

On this being pointed out (September 2022), the Department stated (September 2022) that DRC 01A dated 28 September 2022 had been issued to the taxpayer.

- Scrutiny of GSTR-3B returns of Tapan Changmai (GSTIN- xxxxxxxxxxM2Z9), under Tinsukia (Circle-2) for the year 2017-18 revealed that there was delay in filing of GSTR-3B for the months of December 2017 to March 2018 ranging between 139 and 227 days; however, interest amounting to ₹ 0.15 crore was not paid on delayed payment of tax of ₹ 1.77 crore.

On this being pointed out (July 2022), the Department stated (July 2022) that SCN under section 73 of the AGST Act, 2017 (DRC-01) had been issued to the taxpayer for short payment of interest.

(ii) Non/short levy of late fee for delay in filing of Annual Return

In terms of Section 47 of the AGST Act, any registered person who fails to furnish annual return (GSTR-9) as per Section 44 of the Act *ibid* within the due date shall pay

a late fee of one hundred rupees for every day during which such failure continues subject to a maximum amount of half *per cent*[37] of turnover in the State.

Audit noticed that out of the selected 50 taxpayers, five taxpayers[38] did not file GSTR-9 and seven taxpayers[39] filed GSTR-9 but with delays ranging between 12 days and 865 days from the due date for the period 2017-18. However, the proper officer did not levy late fee amounting to ₹ 0.16 crore. The details of these cases are shown in **Appendix-XIII**.

On being pointed out (between June and September 2022), the Department stated (between July and September 2022) that notices were issued to six taxpayers under Section 61 to explain the reasons for discrepancies and SCN were issued to five taxpayers under Section 73 of the AGST Act, 2017 and one taxpayer had deposited late fees of ₹ 1.46 lakh. Further, action initiated by the Department is awaited (February 2023). The top five irregularities noticed in this category amounted to ₹ 8.88 lakh. Two illustrative cases are given below:

- In case of M/s Nayak Infrastructure Pvt. Ltd (GSTIN- xxxxxxxxxxN3ZX), under Hojai Unit (Circle-1) for the year 2017-18, Audit noticed that the taxpayer did not file his annual return (GSTR-9) till the date of audit (31 August 2022). As such there was a delay of 936 days in filing of annual return with late fee implication of ₹ 1.88 lakh.

On this being pointed out (September 2022), the Department stated (September 2022) that SCN under Section 73 of the AGST Act (DRC-01) had been issued to the taxpayer.

- In case of S K Logitech Pvt Ltd (GSTIN- xxxxxxxxxxK1ZW), under Sivasagar (Circle-4) for the year 2017-18, Audit noticed that the taxpayer did not file his annual return till the date of audit (31 July 2022). There was delay of 905 days in filing of annual return with late fee implication of ₹ 1.82 lakh.

On this being pointed out (August 2022), the Department stated (August 2022) that SCN under Section 73 of the AGST Act, 2017 (DRC-01) had been issued to the taxpayer.

(iii) Non-levy of penalty due to delay in filing of form GSTR-9C

As per Section 44(2) of AGST Act, 2017, every registered person who is required to get his accounts audited shall furnish, electronically, the annual return (GSTR-9) under sub-section (1) along with a copy of the audited annual accounts and a reconciliation statement (GSTR-9C), reconciling the value of supplies declared in the return furnished for the financial year with the audited annual financial statement and such other particulars as may be prescribed. Again, as per sl. no. 2 of Notification No. 06/2020 – Central Tax[40] dated 03 February 2020, the due date for furnishing return under

[37] 0.25 *per cent* under the CGST Law + 0.25 *per cent* under the SGST / UTGST Law.
[38] Pertains to four circles.
[39] Pertaining to seven circles.
[40] No similar notification was found to be issued from state tax authority.

Section 44 of the Act *ibid* and Rule 80 made thereunder was extended to 07 February 2020 for the year 2017-18.

As per Section 125 of AGST Act, 2017, any person, who contravenes any of the provisions of this Act or any rules made thereunder for which no penalty is separately provided for in this Act, shall be liable to a penalty which may extend to twenty-five thousand rupees. Similar provision for levy of penalty has also been laid down under the CGST Act, 2017.

Audit noticed that out of the selected 50 taxpayers, nine taxpayers[41] did not file GSTR-9C. Further, six taxpayers[42] filed GSTR-9C with delays ranging between 13 days and 955 days from the due date for the period 2017-18. However, the proper officers did not levy penalty amounting to ₹ 7.50 lakh for such delayed/non-filing of GSTR-9C. The details of the cases are shown in **Appendix-XIV**.

On being pointed out (between June and September 2022), the Department stated (between July and September2022) that notices were issued to seven taxpayers under Section 61 to explain the reasons for discrepancies and SCNs were issued to another seven taxpayers under Section 73 of the AGST Act, 2017 to determine short/non-levy of penalty. Further, a penalty of ₹ 0.50 lakh (₹ 0.25 lakh under CGST Act and ₹ 0.25 lakh under AGST Act) was recovered from one taxpayer.

(b) Audit findings relating to utilisation of ITC

(i) ITC mismatch between GSTR-3B and GSTR-2A

The Principal Commissioner of State Tax, Assam vide Circular No. 131/2021-GST dated 11 January 2023 prescribed the following procedures for dealing with cases where there was difference in the ITC availed in Form GSTR-3B as compared to that ITC available in Form GSTR-2A for the FY 2017-18 :

(a) If the difference between ITC claimed in Form GSTR-3B and that available in Form GSTR-2A exceeds ₹ five lakh, the proper officer shall ask the registered person to produce a certificate for the concerned supplier from Chartered Accountant (CA) or Cost Accountant (CMA), certifying that supplies in respect of the said invoices of the supplier have actually been made by the supplier to the said registered person and the tax on such supplies has been paid by the said supplier in his return in Form GSTR-3B.

(b) If the difference between ITC claimed in Form GSTR-3B and that available in Form GSTR-2A is up to ₹ five lakh, the proper officer shall ask the claimant to produce a certificate from the concerned supplier to the effect that said supplies have actually been made by him to the said registered person and the tax on said supplies has been paid by the said supplier in his return in Form GSTR-3B.

On verification of records for the year 2017-18 in respect 50 selected taxpayers, Audit noticed ITC mismatch of ₹ 27.01 crore in respect of 37 taxpayers[43]. There was

[41] Pertaining to seven circles.
[42] Pertaining to six circles.
[43] Pertaining to 30 Circles (or 19 Unit Offices).

mismatch of ITC availed as per Table 4A (5) of GSTR-3B and ITC available as per GSTR-2A during 2017-18. (Details are in **Appendix-XV**).

On being pointed out (between May and September 2022), the Department stated (between July and October 2022) that in 24 cases notices had been issued to taxpayers under Section 61 to explain the reasons for discrepancies. However, further reply of the Department is awaited (February 2023).

Further, in four cases, SCNs were issued under Section 73 of the AGST Act, 2017 and in one case, the Department had realised ₹ 9.87 lakh. The reply of the Department in respect of the remaining eight cases is awaited (February 2023). The top five irregularities noticed in this category amounted to ₹ 12.87 crore. An illustrative case is given below:

- During examination of the returns of Hindustan Construction Co. Ltd (GSTIN-xxxxxxxxxxB1ZV) under jurisdiction of Guwahati Unit-D (Circle-99) for the period from July 2017 to March 2018, Audit observed that ITC availed as per GSTR-3B/GSTR-9[44] was ₹ 22.78 crore. However, ITC available as per auto populated GSTR-2A was ₹ 17.85 crore. Thus, there was a mismatch of excess ITC of ₹ 4.93 crore during the year 2017-18.

  On being pointed out (May 2022), the Department stated (October 2022), that notice was issued to the taxpayer under Section 61 to explain the reasons for discrepancy. However, further reply of the Department is awaited (February 2023).

(ii) Mismatch in availment of ISD credit

In order to examine whether the ITC availed by the taxpayer was as per the amount transferred by the ISD, ITC availed in the returns of the taxpayer was compared with ITC transferred by the ISD in their GSTR-6.

On verification of GSTR-3B/GSTR-9 and data of GSTR-6[45] of ISD for the year 2017-18 in respect of 50 selected taxpayers three taxpayers[46] pertaining to three Circle (or two Unit Offices), it was noticed that the recipients had availed ITC of ₹ 3.50 crore against distributed ITC of ₹ 3.16 crore by their respective ISD. This resulted in mismatch in availment of ISD credit of ₹ 0.34 crore by the recipients.

On being pointed out (between June and July 2022), the Department stated (August 2022) that in two cases, notices had been issued to the taxpayers under Section 61 of the AGST Act, 2017 to explain the reasons for discrepancies and the reply of the Department is awaited (February 2023) in one case.

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44 [Table 4A (5) -Table 4B (2)] of GSTR-3B + Table 8C of GSTR-9.

45 Source: Data from GSTN extracted by the core team of O/o CAG of India.

46 (i) xxxxxxxxxxP1ZW (ii) xxxxxxxxxxE1ZQ (iii) xxxxxxxxxxG1ZS.

(iii) Other cases relating to utilisation of ITC

In addition, Audit observed five cases of mismatch of ITC involving ₹ 15.65 lakh owing to mismatch in ITC under Reverse Charge mechanism and un-reconciled ITC between annual returns and financial statements (**Detailed in Appendix-XVI**).

(c) Audit findings relating to discharge of tax liability

(i) Mismatch in tax liability

Audit observed in case of 28 taxpayers[47] out of 50 selected cases, there was tax liability mismatch ranging from ₹ 0.20 lakh to ₹ 1.86 crore amounting to a total of ₹ 8.76 crore (**Detailed in Appendix-XVII**). The tax liability declared by the taxpayer as per GSTR-1 did not match with the tax liability declared in GSTR-9 (Audit consider GSTR-3B where GSTR-9 was not available).

On being pointed out (between May and September 2022), the Department stated (between June and October 2022) that notices had been issued to taxpayers in 22 cases under Section 61 to explain the reasons for discrepancies and SCNs had been issued to taxpayers in two cases under Section 73 of the AGST Act, 2017. One taxpayer had deposited ₹ 0.46 lakh including interest. The reply of the Department in other four cases is awaited (February 2023). Top five irregularities noticed in this category amounted to ₹ 6.14 crore. An illustrative case is given below:

- Scrutiny of monthly returns (GSTR-1)/Annual return (GSTR-9) of National Insurance Company Ltd (GSTIN-xxxxxxxxxxE1Z2), under Guwahati Unit-D (Circle-2) for the year 2017-18, disclosed that the tax liability as per GSTR-1/ GSTR-9 was ₹ 16.02 crore whereas the tax payment as per table 9 of GSTR-9 was ₹ 14.16 crore. This resulted in tax liability mismatch of ₹ 1.86 crore.

On this being pointed out (June 2022), the Department stated (July 2022) that the matter was pursued with taxpayer by issuing notice in Form ASMT-10 to explain the reasons for discrepancy.

(ii) Other observations on mismatch of tax liability

Audit noticed deviations/mismatch in tax liability in respect of nine taxpayers out of selected 50 taxpayers with reference to 'difference in tax paid between books of accounts and Annual returns' (three cases) 'mismatch of turnover as per GSTR-9C and turnover as per IT return' (one case), 'non-discharge of tax liability of rental income' (two cases), 'interest not paid against delayed payment of un-discharged tax liability' (three cases). The tax liability in these observations ranges from ₹ 0.04 lakh to ₹ 0.61 lakh amounting to ₹ 2.67 lakh (**Detailed in Appendix-XVIII**).

Recommendation No. 6

- ***The Department may initiate remedial action for all the compliance deviations before they get time-barred.***

[47] Pertaining to 22 circles.

2.4.9 Conclusion

The Subject Specific Compliance Audit (SSCA) on 'Department's Oversight on GST Payments and Return Filing' was undertaken with the objective of assessing the adequacy of the system in monitoring returns filing by the taxpayers, extent of compliance by the taxpayers and other departmental oversight functions.

This SSCA was predominantly based on data analysis, which highlighted risk areas, raised red flags and in some cases, pointed out rule-based deviations and logical inconsistencies in GST returns filed by the taxpayers for 2017-18. The SSCA entailed assessing the oversight functions of State tax jurisdictional formations (Circles) at two levels – at the data level through global data queries and at the functional level with a deeper detailed audit both of the circles and of the GST returns, which involved accessing taxpayer records. The audit sample, therefore, comprised 10 Circles of assessing oversight functions of the Circles, 282 high value inconsistencies across 14 risk parameters selected through global queries and 50 taxpayers selected on risk assessment for detailed audit of GST returns.

A review of **10 Circles** disclosed that essential oversight functions of the circles such as monitoring of return filing, scrutiny of selected returns and internal audit of taxpayers needs to be strengthened.

As regards **centralised audit**, deviations were observed in 124 cases involving short levy of tax of ₹ 82.88 crore constituting 51.67 *per cent* of the 240 inconsistencies/ mismatch in data for which the Department provided response. The Department has accepted the audit observations or initiated action in 105 cases with tax effect of ₹ 67.27 crore. Relatively higher rates of deviations were noticed under risk parameters such as excess ITC availed, short declaration of taxable value and short payment of interest, *etc*. In 42 cases, constituting 17.5 *per cent* of the audit sample, (underlying deviations/mismatch of ₹ 663.69 crore), the Department is yet to give replies.

As regards **detailed audit**, out of a sample of 50 taxpayers, essential basic records such as financial statements, trial balance, *etc*. were not produced in eight cases and in another 38 cases, the corresponding other records from the taxpayer were not forthcoming, which constituted a significant scope limitation for detailed audit. Detailed audit of GST returns also pointed towards non-compliance on issues such as non-payment of interest by taxpayers, non-short levy of late fee/penalty and short discharge of tax liability, with a revenue implication of ₹ 37.29 crore.

2.4.10 Summary of recommendations

The Department may:

- ***may issue detailed SOP/ guidelines for selection of returns for scrutiny based on risk parameters in line with CBIC's instruction dated 22 March 2022 and consider creating a separate dedicated wing to institutionalise an effective risk based system of scrutiny.***

- ***consider issuing suitable instructions with reference to the scrutiny of returns for 2019-20 and 2020-21 with timelines.***
- ***take prompt steps to undertake the audits under Section 65 of the Act so that timely action can be initiated against the defaulters before the cases get time-barred.***
- ***examine the 42 mismatches/ deviations pointed out by Audit for which responses have not been provided and issue notices wherever necessary under Section 61 of AGST Act, 2017.***
- ***take up the matter with the GST Council to insert adequate validation controls in the GST portal to curb data entry errors, enhance taxpayer compliance and facilitate better scrutiny.***
- ***initiate remedial action for all the compliance deviations before they get time-barred.***

2.5 Underassessment of turnover

The Assessing Officer failed to detect wrong declaration of opening stock as well as short declaration of stock received from branch offices which resulted in understatement of stock by the dealer involving tax of ₹ 22.81 lakh. Besides, interest of ₹ 27.89 lakh and penalty not exceeding ₹ 45.62 lakh was also payable.

As per Section 40 of the AVAT Act, 2003, if the prescribed authority has reason to believe that any part of the turnover had been under-assessed, he may proceed to assess the amount of tax due from the dealer in respect of such turnover within a period of eight years from the close of the financial year concerned. Further, under Section 90 of the AVAT Act, 2003, if a dealer conceals the particulars of turnover, he shall pay by way of penalty, in addition to tax and interest, a sum not exceeding twice the amount of tax involved or tax evaded or sought to be evaded. During 2013-14 and 2014-15, goods falling under the Second Schedule and Fifth Schedule of AVAT Act were taxable at the rate of five and 14.5 *per cent* respectively.

Out of 62 VAT assessments completed by Assistant Commissioner of Taxes (ACT), Unit A, Guwahati in 2019-20, Audit checked (February-March 2021) 52 cases and observed that in one case, the Assessing Officer failed to detect understatement of stock by a dealer, M/s Gupta, who dealt in processed food, tobacco, milk products, *etc*.

As per the audited accounts for the year 2013-14, closing stock of goods of the dealer under the Second schedule and Fifth schedule were ₹ 16.08 lakh and ₹ 1.05 crore respectively. However, the dealer, in his audited accounts for the year 2014-15, had carried forward opening stock of goods under the Second Schedule and Fifth Schedule as ₹ 1.05 crore and ₹ 16.08 lakh respectively. While completing the assessment (March 2020), the AO failed to notice the understatement and over statement of stocks under the Fifth schedule and Second schedule which involves evasion of tax of ₹ 8.42 lakh as detailed in **Table 2.5.1**.

Table 2.5.1: Details of evasion of tax due to overstatement of stocks

(Amount in ₹)

Particulars	Closing stock of 2013-14 (A)		Opening stock of 2014-15 (B)	
	5%	**14.5%**	**5%**	**14.5%**
Stock position (as per audited accounts)	16,08,149	1,04,69,695	1,04,69,695	16,08,149
Tax involved	80,407	15,18,105	5,23,484	2,33,181
Total tax involved	15,98,512		7,56,665	
Net evasion of tax (difference of **(A)** and **(B)**)	8,41,847			
Interest payable up to February 2022 (79 months)	9,97,588			
Penalty not exceeding twice the amount of tax evaded	16,83,694			

Further, the dealer, in his audited accounts and annual return for the year 2014-15, had declared receipt of consignment stock goods valued at ₹ 2.76 crore and ₹ 1.19 crore under the Second and Fifth schedule respectively. Audit scrutinised utilisation statement of Form 'F[48]' **(Appendix-XIX)** furnished by the dealer which revealed that during 2014-15, the dealer had actually received consignment stock goods (from outside the State) valued at ₹ 4.38 crore and ₹ 1.63 crore under the Second and Fifth schedule respectively. The AO, while completing the assessment (March 2020), accepted the figures as disclosed by the dealer in his audited accounts without verifying the value of Form 'F' utilised by the dealer available in the case records. This resulted in understatement of stock received which involves evasion of tax of ₹ 14.39 lakh as detailed in **Table 2.5.2**.

Table 2.5.2:-Details of evasion of tax due to understatement of stocks

(Amount in ₹)

Rate of goods	5%	14.5%
Consignment stock received turnover as per utilisation of Form 'F' (from outside the state of Assam)	4,37,50,625	1,62,52,000
Consignment stock received turnover brought to assessment	2,75,80,625	1,19,02,000
Concealment of consignment stock received turnover	1,61,70,000	43,50,000
Tax leviable	8,08,500	6,30,750
Interest leviable @1.5% up to March 2022 (83 months)	10,06,583	7,85,284
Penalty not exceeding twice the amount of tax evaded	16,17,000	12,61,500

Thus, due to wrong declaration of opening stocks and consignments received by the dealer and non-detection of suppression of stocks in closing stock during assessment by the AO, the Government had to forgo revenue of ₹ 22.81 lakh.

On this being pointed out (April 2021), the Department stated (February 2023) that the AO has verified the dealer's books and accounts and noticed that actual closing stock at the end of March 2014 stands at ₹ 1.05 crore and ₹ 16.08 lakh under the Second and Fifth Schedule of the Act respectively. The transposition of amount of closing stock under the Second and Fifth Schedule (in both annual return as well as audited accounts of 2013-14) has occurred due to sheer typographical mistake. The reply of the Department is not tenable as audit has observed that while replying, the AO has recast the closing stock of 2013-14 by altering the profit amount certified by the Chartered

[48] F form is used for stock transfer to branches/consignment agents or *vice-versa* from one state to another, without attracting charge of CST.

Accountant. Further, the Department's reply on short declaration of receipt of consignment stock goods is awaited (February 2023).

The case was reported to the Government in September 2022; their reply was awaited (February 2023).

2.6 Non-verification of utilisation of Form 'C'/delivery notes

As per Section 37 (1) of the AVAT Act, 2003, if any dealer has not furnished annual returns within the prescribed date or furnished incomplete/incorrect annual returns or failed to maintain accounts in accordance with the provision of the Act *ibid*, the prescribed authority shall, after issue of a notice to the dealer in the prescribed form and in prescribed manner, so as to give him a reasonable opportunity of being heard, assess him to the best of his judgement.

Section 40 of the AVAT Act, 2003, provides that if the prescribed authority has reason to believe that any part of the turnover had been under-assessed, he may proceed to assess the amount of tax due from the dealer in respect of such turnover within a period of eight years from the close of the financial year concerned.

Section 30 of the AVAT Act, 2003, provides that if any dealer fails to pay the amount of tax due within the time prescribed for its payment (within 21 days of the subsequent month), such dealer shall, in addition to the tax, be liable to pay simple interest at the rate of one and half *per cent* per month on the unpaid tax amount. Further, under Section 90 of the AVAT Act, 2003, if a dealer conceals the particulars of turnover, he shall pay by way of penalty, in addition to tax and interest, a sum not exceeding twice the amount of tax involved or tax evaded or sought to be evaded.

2.6.1 Concealment of purchase turnover of ₹ 1.40 crore

The Assessing Officer did not verify utilisation of Form 'C'/delivery notes against goods purchased from outside the State which resulted in concealment of purchase turnover valuing ₹ 1.40 crore involving tax of ₹ 20.26 lakh. Besides, interest of ₹ 19.61 lakh and penalty not exceeding ₹ 40.52 lakh was also payable.

Audit scrutinised (January-February 2021) the assessment records in the office of the ACT, Unit-C, Guwahati and observed that M/s Electro Sales Corporation (dealing in batteries, torch light and UPS) disclosed its inter-State taxable purchase (Fifth schedule items) as "NIL" during the years 2015-16 and 2016-17. The assessing authority, while assessing the accounts (January 2021), accepted the inter-State purchase value as declared by the dealer. However, scrutiny of utilisation details of delivery notes showed that the dealer had actually purchased Fifth schedule goods valued at ₹ 64.41 lakh and ₹ 75.33 lakh for the years 2015-16 and 2016-17 respectively **(Appendix-XX)**.

Thus, failure of the AO to verify the details of delivery notes enabled the dealer to conceal purchase turnover of ₹ 64.41 lakh and ₹ 75.33 lakh for the years 2015-16 and 2016-17 respectively which resulted in short levy of tax amounting to ₹ 20.26 lakh on which interest of ₹ 19.61 lakh is leviable as detailed in **Table 2.6.1**.

Table 2.6.1: Details of short levy of tax due to concealment of purchase turnover

(Amount in ₹)

Particulars	2015-16	2016-17
Total purchase value as per Delivery Note details	64,40,655	75,33,429
Less: Total inter-State purchase value of goods brought into assessment as per annual return	0	0
Concealment of purchase	64,40,655	75,33,429
Tax leviable @14.5 *per cent*	9,33,895	10,92,347
Interest @ 1.5 *per cent* up to March 2022	9,94,598 (71 months)	9,66,727 (59 months)
Penalty not exceeding twice the amount of tax evaded	18,67,790	21,84,694

On this being pointed out (April 2021), the Department stated (February 2023) that examination of records reflected discrepancies between goods sold and goods purchased involving different tax rates. Accordingly, the Department has initiated re-assessment proceeding under the provision of the AVAT Act, 2003. However, final outcome is awaited (February 2023).

The matter was reported to the Government in September 2022; their reply was awaited (February 2023).

2.6.2 Escapement of Inter-State purchase turnover of ₹ 2.68 crore

The Assessing Officer (AO) did not take cognisance of utilisation details of delivery notes against goods purchased from outside the State of Assam during best judgement assessment, which led to escape of inter-state purchase turnover to the tune of ₹ 2.68 crore from assessment, thereby causing short levy tax of ₹ 38.80 lakh. Besides, interest of ₹ 48.31 lakh and penalty not exceeding ₹ 77.61 lakh was also payable.

Audit scrutinised (January-February 2022) the assessment records in the office of the ACT, Unit-D, Guwahati and observed that a dealer, M/s Baruah Motors, dealing in car, accessories, spare parts, *etc*. had not furnished annual return since its registration (June 2014). The competent authority issued (August 2020) notice under Section 37 of the AVAT Act, 2003 to the dealer to appear (on 07 September 2020) with all the relevant records, registers, *etc*. pertaining to the period 2014-15. The dealer failed to comply with the time and opportunity given and the Assessing Officer (AO) proceeded (September 2020) with best judgement assessment under Section 37 (1) of the AVAT Act, 2003. Accordingly, a demand notice was issued (October 2020) for payment of ₹ 57.15 lakh (VAT-₹ 28.94 lakh and interest-₹ 28.21 lakh) to the dealer.

During scrutiny of the assessment order and case records available with the AO, Audit observed that based on the utilisation of delivery notes, the dealer had made inter-state purchase of goods valued at ₹ 13.83 crore (**Appendix-XXI**) during 2014-15 whereas the AO, while assessing the accounts of the dealer, determined inter-state purchase of goods valued at ₹ 11.15 crore only leading to escapement of inter-state purchase turnover of ₹ 2.68 crore from the assessment.

It was further noticed that apart from issue of demand notice for ₹ 57.15 lakh as a result of best judgement assessment in October 2020, the AO did not take any steps to recover the tax and interest due from the dealer.

Thus, failure of the AO to exercise due diligence and take cognisance of utilisation details of delivery notes already available with the AO while assessing the dealer resulted in short levy of tax of ₹ 38.80 lakh on which interest of ₹ 48.31 lakh and penalty not exceeding ₹ 77.61 lakh was also leviable as detailed in **Table 2.6.2**.

Table 2.6.2: Details of short levy of tax and interest

(Amount in ₹)

Particulars	2014-15
Total purchase value as per delivery notes	13,82,97,457
Less : Total inter-State purchase value of goods brought into assessment	11,15,35,910
Turnover escaped assessment	2,67,61,547
Tax leviable @14.5 *per cent*	38,80,424
Interest @ 1.5 *per cent* up to March 2022 for 83 months	48,31,129
Penalty not exceeding twice the amount of tax evaded	77,60,848

On this being pointed out (March 2022), the Department stated (February 2023) that due to failure to get any response from the dealer, the AO proceeded (September 2022) with re-assessment under Section 40 of the AVAT Act, 2003 and a fresh demand of tax and interest of ₹ 1.72 crore[49] was issued (September 2022) to the dealer. The Department further added that the matter has been forwarded (January 2023) to the Certificate Officer, Kamrup, Guwahati for recovery and Union Bank of India, in which the dealer had a CAGEN bank account, had been requested (January 2023) to freeze the bank account of the dealer.

The case was reported to the Government in January 2023; their reply was awaited (February 2023).

2.7 Non-levy of interest for deferment of advance tax

The Assessing Officer failed to levy interest of ₹ 22.43 lakh for deferment of advance tax while completing re-assessment of the assessee's accounts.

Section 35 and Section 35 A of the Assam Agricultural Income Tax (AAIT) Act, 1939 read with Rule 29 of the AAIT Rules, 1939 provides that an assessee shall pay to the credit of the State Government, as advance tax, an amount equal to the agricultural income tax payable/estimated in four equal instalments and on such dates as may be prescribed.

Section 35 H of the AAIT Act, 1939 provides that if the assessee who is liable to pay advance tax, has failed to pay such tax by the prescribed date, he shall be liable to pay simple interest at the rate of one and half *per cent* per month with effect from the immediate next day of the day prescribed for payment of advance tax for the respective quarter on the unpaid amount till the date of full payment of such amount which falls

[49] Tax:-₹ 69.42 lakh (including amount assessed as per best judgement assessment) and Interest:-₹ 1.03 crore.

short of advance tax due. The prescribed dates for payment of advance tax provided under Rule 29 of the AAIT Rules, 1939 is given below:

Instalment	Percentage of tax to be paid	Last date on which the tax be paid
1st instalment	25 *per cent* of total tax payable	30 June of the financial year
2nd instalment	25 *per cent* of total tax payable	30 September of the financial year
3rd instalment	25 *per cent* of total tax payable	15 December of the financial year
4th instalment	25 *per cent* of total tax payable	15 March of the financial year

Section 35 B of the AAIT Act, 1939 stipulates that where in any financial year, an assessee has paid advance tax and advance tax so paid is less than ninety *per centum* of the tax determined on regular assessment, simple interest at the rate of two *per centum* for each English calendar month from the first day of April of the succeeding financial year in which advance tax was payable up to the month prior to the month of regular assessment shall be payable by the assessee on the amount by which the advance tax paid falls short of the tax determined on regular assessment. However, if tax is deposited prior to regular assessment, interest is to be calculated prior to the month of deposit of tax.

Audit test-checked (March 2021) assessment cases in the office of the Assam Agricultural Income Tax Officer (AITO), Guwahati and noticed that the accounts of M/s Apeejay Tea Limited[50], (formerly known as M/s Apeejay Surendra Corporate Services Limited) relating to assessment year 2010-11 was re-assessed (March 2019) based on audit observations[51] and interest of ₹ two crore levied under Section 35 B of the AAIT Act, 1939. The AITO, while completing the initial assessment (in July 2014), levied tax of ₹ 3.16 crore (of which the assessee had deposited ₹ 17.36 lakh as advance tax) but did not levy interest for delayed payment of tax on the ground that the dealer was not liable to pay advance tax as the assessment was done under Section 8B[52]. Aggrieved with the re-assessment order (March 2019), the assessee filed an appeal before the Appellate Authority[53]; however, the Appellate Authority held (November 2020) that the appellant was liable to pay advance tax for the assessment year 2010-11. As such, the assessee was also liable to pay advance tax in equal instalments of ₹ 78.95 lakh per quarter on the prescribed date as per provisions of Sections 35 and 35 A of the Act *ibid*. However, scrutiny of the re-assessment order revealed that the AITO did not levy interest under Section 35 H of the Act *ibid* for failure to pay advance tax as per the prescribed dates.

Thus, the AITO failed to levy interest of ₹ 22.43 lakh for deferment of advance tax by the assessee for the assessment year 2010-11 as detailed in **Table 2.7.1**.

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50 Engaged in cultivation, manufacture and sale of tea.

51 Featured in the Report of the CAG of India on Public Sector Undertakings and Revenue Sector for the year ended 31 March 2019 (Report No. 2 of 2021) vide paragraph No. 4.2.7.

52 If the agricultural income tax payable under this Act on the 60 *per cent* portion of agricultural income computed as per provisions of Income Tax Act, 1961 (Central Act 43 of 1961) is less than 10 *per cent* of the 60 *per cent* of the book profit computed in the manner as referred to in Section 115 JB of the Income Tax Act, 1961, 60 *per cent* of such book profit shall be deemed to be agricultural income of such assessee under this Act. Agricultural income so derived under this Section is taxable at the rate of 18 *per cent* (effective from April 2010).

53 Deputy Commissioner of Taxes (Appeal), Guwahati.

Table 2.7.1:-Details of interest not levied

Instal-ment No.	Amount of advance tax payable (in ₹)/Due date	Amount of tax paid (in ₹)/Date	Short payment of advance tax (in ₹)	Delays (in month and Days)	Interest leviable under Section 35 H (in ₹)
1	78,95,464/ 30-06-2009	Nil	78,95,464	8 months 18 days	10,16,223
		17,36,040/ 19-03-2010	61,59,424	13 days	38,745
2	78,95,464/ 30-09-2009	Nil	78,95,464	6 months	7,10,592
3	78,95,464/ 15-12-2009	Nil	78,95,464	3 months 16 days	4,16,422
4	78,95,464/ 15-03-2010	Nil	78,95,464	16 days	61,126
Total					**22,43,108**

On this being pointed out (July 2021), the Department stated that the assessee failed to pay demand of ₹ two crore raised during re-assessment in March 2019, wherein interest under Section 35 B of the AAIT Act, 1939 was levied. The Department further added that arrear certificate had been forwarded to Recovery Officer, Tinsukia by levying 50 *per cent* penalty over the amount due for realisation. However, the Department's reply is silent on non-levy of interest under Section 35 H of the AAIT Act, 1939.

The matter was reported to the Government in September 2022; their reply was awaited (February 2023).

CHAPTER-III
TRANSPORT DEPARTMENT

CHAPTER - III

TRANSPORT DEPARTMENT

3.1 Administration

The Commissioner of Transport, Assam is a wing under the Transport Department, entrusted with the responsibility of providing an efficient public transportation system, registration of vehicles in Assam, issuance of driving licenses and various permits, collection of road tax, *etc*. Besides being one of the major revenue earning Departments, the Commissionerate has been paying more emphasis for effective implementation of road safety measures through enforcement of the Motor Vehicles Act & Rules and promotion of awareness and educational programmes on road safety through the State Road Safety Council, the lead Agency on State Road Safety and District Road Safety Committee under the monitoring of the Supreme Court Committee on Road Safety.

The Secretary to Government of Assam (GoA), Transport Department is the Administrative Head of the Department.

The Commissioner of Transport (CoT), Assam is the Head of the Commissionerate and is assisted by one Additional Commissioner of Transport, two Joint Commissioners of Transport, three Deputy Commissioners of Transport and five Assistant Commissioners of Transport. There are 34 District level offices which are headed by District Transport Officers (DTOs) who are assisted by Motor Vehicle Inspectors, Enforcement Inspectors and other officials in discharging their day-to-day functions. They are empowered to implement provisions under the Acts and Rules *i.e.,* the Motor Vehicles Act, 1988, the Central Motor Vehicles Rules, 1989, the Assam Motor Vehicle Rules, 2003, *etc*.

The Transport Department is also responsible for collection of taxes, fees and fines on motor vehicles registered in Assam. For commercial vehicles, motor vehicle tax is realised every year and the vehicle owner has the option to pay it quarterly or annually; while One Time Tax for 15 years or in two instalments (five years and 10 years) is realised from all private vehicles registered in the State. Besides, composite fee *in lieu of* motor vehicle tax is also collected from the owners of commercial vehicles bearing national permit/tourist permit of other States plying in the State. Further, there is provision for levy and collection of fines for various offences which are imposed under the respective Acts and Rules.

3.2 Results of Audit

During test-check of records of 10 offices and 14 offices (out of total 61 offices) of the Transport Department in 2020-21 and 2021-22 respectively, Audit noticed short/ non-realisation of motor vehicles taxes/fine as detailed in **Table 3.1**.

Table 3.1: Results of Audit

Sl. No.	Category	2020-21		2021-22	
		Number of IRs	Amount (₹ in crore)	Number of IRs	Amount (₹ in crore)
1	Non-realisation of road tax and fine	05	11.47	09	18.38

Sl. No.	Category	2020-21		2021-22	
		Number of IRs	Amount (₹ in crore)	Number of IRs	Amount (₹ in crore)
2	Fitness certificate of transport vehicles not renewed	05	13.63	08	17.13
3	Vehicles plying without valid permit	04	1.39	09	1.48
4	Non/short realisation of Trade Certificate/Trade licence fee	09	0.09	15	0.25
5	Non realisation of composite fee	01	0.20	0	0
6	Non-realisation of One Time Tax from personalised vehicles	0	0	03	3.87
7	Others	12	0.10	47	0.99
Total		**36**	**26.88**	**91**	**42.10**

Compliance Audit Observations

3.3 Non-realisation of Motor Vehicle (MV) tax

Five DTOs did not take timely action to realise MV tax from owners of 26,214 Transport Vehicles which resulted in outstanding MV tax of ₹ 8.61 crore, besides fine of ₹ 2.85 crore.

Section 5 of the Assam Motor Vehicle Taxation (AMVT) Act, 1936 provides that MV tax is leviable on vehicles used for commercial purposes in advance each year; however, the vehicle owner has the option to pay the tax quarterly or annually. The rates of MV tax payable by various categories of commercial vehicles were last revised in September 2015. Further, every owner who fails to pay the appropriate road tax in time shall be liable to pay a fine[54] of ₹ 5 per day of such delayed payment.

Maintenance of Combined Register[55] (as required under Section 44 of the AMVT Act, 1936) got discontinued after introduction of *VAHAN 4*[56] software in Assam and all information regarding vehicles are available in the online system. '*VAHAN*' software has the facility to generate various MIS reports *viz*., Tax Deposited Report, Defaulter Report, *etc*. to assist the Transport Authorities in issuing demand notices to defaulters.

Rule 49 (2) of the AMV Rules, 2003 provides that if a vehicle owner decides to withdraw his vehicle off the road for repairs, *etc*. for a period of more than 30 days continuously, he is required to submit an application in Form 'H' in triplicate along with the documents of the vehicle/number plate, *etc*. before the Registering Authority for temporary exemption from payment of taxes.

During December 2020 to March 2021, Audit generated the defaulter report of transport vehicles from '*VAHAN*' software in respect of five DTOs[57] (out of 34 DTOs in Assam) and noticed that of the 2,79,670 registered commercial vehicles in those five districts, the owners of 26,214 vehicles (9.37 *per cent*) did not pay MV tax of ₹ 8.61 crore, which was due between April 2018 to March 2020 (**Appendix-XXII**). Audit further noticed

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54 Inserted Section 5A in AMVT Act, 1936 vide GoA Notification No.LGL.42/99/51 dated 09 May 2002

55 Prior to introduction of '*VAHAN*' software, manual records of vehicle details were maintained in a register which was called Combined Register.

56 Which is an online system.

57 DTOs, Kamrup (Metro) R & L, Kamrup (Rural), Nagaon, Morigaon and Nalbari.

that there was nothing on record to suggest that the owners of such vehicles had submitted form 'H' for exemption from tax during the period. Despite having an in-built facility in the *VAHAN* software to generate tax defaulters report, the DTOs showed laxity to review the defaulters report and initiate action to recover tax and fine from the owners of 26,214 commercial vehicles. This resulted in non-realisation of MV tax amounting to ₹ 8.61 crore and fine of ₹ 2.85 crore up to March 2020.

On this being pointed out, three DTOs[58] had furnished replies as below:

- DTO, Kamrup (Rural), Amingaon stated (February 2021) that based on the audit observation, they had issued demand notices to the vehicle owners to pay road tax and fine. In the meantime, the DTO had realised ₹ 4.93 crore of MV tax and fine from the defaulters. However, in June 2022, Audit further analysed '*VAHAN*' database to verify the status of realisation of MV tax and fine from the vehicles pointed out in the audit observation and it was noticed that out of 5,934 vehicles under observation, only ₹ 61 lakh was realised from 810 vehicles leaving ₹ 1.53 crore yet to be realised from 5,124 vehicles.
- DTO, Kamrup (Metro) R & L stated (July 2021) that based on the audit observation, besides issue of demand notices, phone calls and SMS, the Department had carried out special enforcement drive and realised ₹ 7.37 crore as MV tax and fine. However, in June 2022, Audit further analysed the '*VAHAN*' database to verify the status of realisation of MV tax and fine from the 11,891 vehicles under observation and it was noticed that a sum of only ₹ 1.75 crore was realised from 2,242 vehicles leaving ₹ 4.23 crore yet to be realised from 9,649 vehicles.
- DTO, Morigaon stated (December 2021) that based on the audit observation, road tax and fine of ₹ 2.13 lakh against 27 vehicles had been realised. However, Audit further analysed the '*VAHAN*' database in June 2022 and noticed that MV tax and fine of ₹ 0.13 crore was realised from 182 vehicle owners, out of 1,792 vehicles under observation, leaving an amount of ₹ 0.92 crore from 1,610 vehicles yet to be realised.
- The DTOs, Nagaon and Nalbari did not furnish replies to the audit observation. However, Audit further analysed the '*VAHAN*' database pertaining to Nagaon in June 2022 and noticed that MV tax and fine of ₹ 0.28 crore was realised from 487 vehicle owners, out of 4,823 vehicles under observation, leaving a sum of ₹ 1.57 crore from 4,336 vehicles yet to be realised. Similarly, Audit analysed the '*VAHAN*' database pertaining to Nalbari in June 2022 and noticed that MV tax and fine of ₹ 0.07 crore was realised from 216 vehicle owners, out of 1,774 vehicles under observation, leaving an amount of ₹ 0.39 crore from 1,558 vehicles yet to be realised.

[58] DTOs, Kamrup (Metro) R & L, Kamrup (Rural) and Morigaon.

After this was pointed out, ₹ 12.78 crore of MV tax and fine was realised from the defaulting vehicle owners in five DTOs. However, MV tax and fine of ₹ 8.64 crore was yet to be realised from 22,277 vehicles under observation at five DTOs.

The matter was reported to the Government/Department (September 2022); their reply was awaited (February 2023).

Recommendation: *The Department should periodically generate defaulters report from 'VAHAN' database and ensure that no vehicle plies on road without payment of MV tax. The defaulters list may invariably be forwarded to the enforcement branch for interception of defaulting vehicles plying on road.*

3.4 Fitness certificate of transport vehicles not renewed

Despite availability of information in '*VAHAN*' database, the DTOs failed to levy fitness fee of ₹ 78.18 lakh and penalty of ₹ 12.51 crore on 12,040 transport (commercial) vehicles potentially plying without valid fitness certificates.

Under Section 56 of the Motor Vehicles (MV) Act, 1988 read with Rule 62 of the Central Motor Vehicle (CMV) Rules, 1989 made thereunder, a transport vehicle shall not be deemed to be validly registered unless it carries a certificate of fitness. Further, under Section 84 (a) of the MV Act, 1988, the vehicle to which the permit relates should carry a valid certificate of fitness issued under Section 56 of the Act. A fitness certificate granted in respect of a newly registered transport vehicle is valid for two years and is required to be renewed every year on payment of prescribed testing fee of ₹ 400 for three wheelers and light motor vehicles (LMV) and ₹ 600 for medium (MMV) and heavy (HMV) motor vehicles with effect from 29 December 2016. In addition to this, renewal fee of ₹ 200 is also leviable for all categories of vehicles. In case of default, an additional[59] fee of ₹ 50 for each day of delay after expiry of certificate of fitness is also leviable.

Rule 87(2) of the AMV Rules, 2003, provides that the Motor Vehicle Inspector (MVI) may inspect any transport vehicle at any time at any place to check whether the vehicle is fit for plying on public roads.

Previous Audit Reports[60] of 2015-16 to 2019-20 had highlighted persistent loss of Government revenue of ₹ 5.50 crore due to non-levy of fitness fee.

Audit analysed (December 2020-March 2021) the '*VAHAN*' database and noticed that fitness certificates of a total of 25,445 commercial vehicles had expired in the State (all the 27 DTOs) as on 31 March 2020.

To evaluate the corrective measures adopted by the Department in this regard, Audit examined Fitness Expiry Reports generated from '*VAHAN*' database in five DTOs[61],

[59] Vide notification no. TMV.219/2017/22 dated 19 December 2018 followed by Government of India's notification no. G.S.R.1183 (E) dated 29 December 2016.

[60] Paragraphs 4.2.9, 4.6, 4.4, 4.4.4 and 4.3 of the Audit Reports (Revenue Sector) for the year ended 31 March 2016, 31 March 2017, 31 March 2018, 31 March 2019 and 31 March 2020 respectively.

[61] Kamrup (Metro) R & L, Kamrup (Rural), Nalbari, Nagaon and Morigaon.

which showed that out of the total 2,79,670 transport vehicles[62] registered in these five districts, fitness certificate of 12,040 vehicles[63] had expired between April 2018 and March 2020 but had not been renewed. On cross-check of Fitness Expiry Report with Tax Payment Report of 4,151 vehicles, audit noticed that 1,540 vehicle owners had deposited MV tax during the same period without renewal of fitness certificates.

Though information regarding expiry of fitness of these vehicles was available in '*VAHAN'* database, the concerned DTOs failed to take cognisance of these cases. Specific feature to prevent vehicle owners from paying tax in cases of vehicles whose fitness had expired was not available in the software. The DTOs neither initiated any action to cancel the registration/permit of those vehicles whose fitness certificate had expired nor did they issue any notices to the defaulting vehicle owners. Plying of such vehicles without valid fitness certificate poses a potential hazard to the public and the environment. The officials of Enforcement branch also failed to identify and stop these vehicles from plying on road during their checking.

Thus, due to non-renewal of the fitness certificates, inspection fee and renewal fee of ₹ 78.18 lakh[64] had not been realised from 12,040 commercial vehicles. Besides, additional fee of ₹ 12.51 crore at the rate of ₹ 50 per day for the period of delay was also leviable **(Appendix-XXIII)**.

On this being pointed out by Audit:

- The DTO, Kamrup (Rural) stated (February 2021) that all the enforcement teams of this office have been directed to conduct special day/night drive to detect the defaulting vehicles which are plying on the road without carrying valid fitness certificates.
- The DTO (R & L), Kamrup (Metro) stated (July 2021) that necessary steps have been taken to share fitness expiry report as pointed out by audit with the DTO (Enforcement), Kamrup Metro to check the movement of vehicles without valid fitness certificates.
- The DTO, Morigaon stated (December 2021) that based on the audit observation, fitness fees and fines of ₹ 0.20 lakh had been realised against three vehicles.

The matter was reported to the Government/Department (September 2022); their reply was awaited (February 2023).

Recommendation: *The Department may generate periodical fitness expiry report from 'VAHAN' data base and action may be taken to detect vehicles plying without fitness certificate. Further, the Department may take up with the Ministry of Road Transport & Highways of India (MoRTH) to develop a system to generate alerts in the 'VAHAN' software showing other dues, if any, while realising payment of road tax or permit fee.*

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62 Of the total registered vehicles of 16.17 lakh including private car/two wheeler, Government vehicles, *etc*.

63 Vehicles which have not completed 15 years have only been taken under observation.

64 Testing fee of ₹ 54.10 lakh and Certificate renewal fee of ₹ 24.08 lakh.

3.5 Non-realisation of One Time Tax from personalised (non-Transport) vehicles

Eight DTOs did not realise One Time Tax (OTT) from owners of 2,231 personalised (non-Transport) four-wheeler vehicles, which led to non-realisation of OTT of ₹6.36 crore besides fine of ₹ 0.77 crore.

Under Section 4-A of Assam Motor Vehicle Taxation (AMVT) Act, 1936 as amended from time to time, the owner of any motor vehicle, tricycle, trailer/side car, motor car or jeep meant for exclusive personal use and not registered as a public service vehicle and which is less than 15 years old when applying for first registration or assignment of a fresh registration mark or change of address or removal of the aforesaid vehicle from any State other than Assam shall pay One Time Tax (OTT) as specified in Schedule-I of AMVT Act, 1936.

Taxation rates of OTT under Schedule I of AMVT Act, 1936 were amended[65] in May 2011 and September 2015, which provided different rates of OTT based on cost price of the personalised four wheeler vehicle. Owners may opt to either:

i. pay OTT in full for 15 years at the time of registration of the vehicle, or
ii. pay OTT in two slabs *i.e.*, 50 *per cent*[66] of the total OTT for a period of first five years and 50 *per cent* of total OTT payable for the next 10 years.

Further, as per AMVT Act, 1936 (amended in May 2011) owners of personalised vehicles, who prefer payment of OTT in slabs, shall have to pay the OTT for the remaining period[67] (10 years) immediately after expiry of the taxes paid, failing which a fine of ₹ five per diem shall be levied from the due date for payment of tax.

Audit analysed (between November 2021 and September 2022) the tax defaulters in payment of OTT from '*VAHAN*' software of eight DTOs[68] (out of 32 DTOs in Assam) and noticed that owners of 2,231 personalised four-wheeler vehicles (out of 5,52,075 vehicles) did not pay the amount of OTT of ₹ 6.36 crore involved in second slab of payment for registration of vehicles, which became due between March 2016 and March 2022 as detailed in **Appendix-XXIV**.

Despite having an in-built facility in the software to generate the Tax Defaulters report, the DTOs did not review the defaulters report and initiate action to recover OTT and applicable fine as per AMVT Act, 1936 from the owners of 2,231 non-transport (personalised) vehicles. This resulted in non-realisation of OTT of ₹ 6.36 crore and fine of ₹ 0.77 crore up to March 2022.

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65 Vide notification No. LGL.3/2010/27 dated 24th May, 2011 and notification No. LGL.3/2010/80 dated 30th September, 2015.

66 Where cost of vehicle is more than ₹ four lakh up to 16 June 2015 and more than ₹ six lakh on or after 17 June 2015.

67 Fifty *per cent* of prevailing rate of OTT base on cost of the vehicle.

68 DTOs at Kokrajhar, Sonitpur, Kamrup (Metro) R & L, Dibrugarh, Lakhimpur, Dhemaji, Tinsukia and Udalguri.

On this being pointed out, five[69] out of eight DTOs, while accepting the audit observation, stated as under:

- DTO, Sonitpur (Tezpur) stated (November 2022) that demand notices have been issued from time to time to the defaulting owner of vehicles and vigorous enforcement drive is going on.
- DTO, Tinsukia stated (December 2022) that besides issue of demand notices, 73 vehicle owners had deposited MV tax and fines of ₹ 20.02 lakh (tax and fine amount not separated).
- DTO, Dibrugarh stated (September 2022) that instruction was issued to the dealing assistant to issue demand notices and enforcement teams have been directed to take necessary steps to book cases against such tax defaulting vehicle owners.
- DTO, Lakhimpur stated (September 2022) that demand notices are issued on a regular basis and arrear tax has been realised in some cases (number of vehicles and amount realised not mentioned).
- DTO, R & L, Kamrup (Metro) stated (July 2021) that the Department had carried out special enforcement drive besides issue of demand notices, phone calls and SMS to the defaulters. Further, DTO (Enforcement), Kamrup Metro has shared the data in respect of the defaulters' vehicle provided by audit and requested all the enforcement teams under his control to conduct day/night drive against all categories of vehicles including 875 numbers of non-transport personalised vehicles against which final instalment of OTT MV tax/fine is yet to be realised.

Reply from the remaining three DTOs[70] is still awaited.

The matter was reported to the Government/Department in January 2023, their reply is awaited (February 2023).

Recommendation: *The Department may ensure realisation of OTT and fine from vehicle owners and immediately take up the matter with the enforcement wing for interception of vehicles plying on road without payment of OTT.*

3.6 Plying of vehicles without valid permit

District Transport Officer (DTO) failed to realise permit fee of ₹ 51.92 lakh from 1,985 transport vehicles which were plying without valid permits.

Section 66 of the Motor Vehicle (MV) Act, 1988 read with Rule 45 (2) of the Assam Motor Vehicle (AMV) Rules, 2003 stipulates that the owner of a transport vehicle including local and all-Assam Taxi can use his vehicle within a region only after obtaining a permit from the prescribed authority[71].

[69] DTOs- Sonitpur, Tinsukia, Dibrugarh, Lakhimpur and Kamrup (Metro) R & L.
[70] DTOs- Dhemaji, Udalguri and Kokrajhar.
[71] State Transport Authority (STA)/Regional Transport Authority (RTA).

As per Rule 46 (C) of the AMV Rules, 2003, a periodic permit for carrying goods and passengers shall be issued for a duration of minimum one year and up to a maximum period of five years. However, a temporary permit shall be issued for a maximum duration of four months, but it cannot be renewed for more than three times. Rule 46 (B) of the AMV Rules, 2003 provides fees[72] for grant/renewal of different categories of permits as shown in **Table 3.2**.

Table 3.2: Rate of permit fee effective from 30 July 2015

Type of vehicle	Periodic permit fee up to three years (in ₹)	Periodic permit fee for more than three years up to five years (in ₹)
Three wheelers (Passengers)	300	600
Three wheelers (Goods)	500	700
Local taxi	1,000	1,000
All Assam Taxi	1,500	1,500
Others vehicles	2,000	3,000

In January 2021, audit analysed the '*VAHAN*' database of the DTO, Kamrup (Metro) regarding issue of periodic permits and noticed that the validity of periodic permits of 1,985 transport vehicles[73] (1.14 *per cent*), out of 1,73,487 registered commercial vehicles) lapsed between April 2017 and March 2020. Further, audit cross verified 100 out of these 1,985 transport vehicles with their registration details and noticed that registration of these 100 commercial vehicles were still valid (*i.e.*, these 100 vehicles were less than 15 years old).

Audit further test-checked (July 2022) the status of payment of MV tax and fitness validity of these vehicles and found that the owners of 434 vehicles had deposited MV tax, which was indicative of the fact that these vehicles were plying on road without valid permit. Scrutiny of records revealed that the DTO/RTA had not initiated prompt action such as sharing of defaulters report with the enforcement branch to trace out the defaulters on road. Further, there was no feature available in the '*VAHAN*' software to ensure validity of permit, fitness, *etc*. during payment of MV tax by the owners nor did the DTO concerned take into consideration various MIS reports (*viz*., Defaulter Report, *etc*.) at the time of payment of MV tax by the defaulting owners. Thus, non-detection of commercial vehicles plying without valid permit resulted in non-realisation of periodic permit fee of ₹ 51.92 lakh as shown in **Appendix-XXV**.

On this being pointed out by audit, the DTO/RTA, Kamrup (Metro) stated (April 2021) that demand notices are being issued to the defaulters on the expiry of permit but most of the show-cause notices came back to the office for non-availability of the addresses mentioned in the Registration Certificate. However, the copies of the demand notices are also forwarded to the DTO, Enforcement, Kamrup (Metro) for taking necessary action at his end *viz*., seizure of vehicles along with vehicle records. However, Audit noticed that vehicle owners had paid MV tax without renewal of periodical permit.

[72] Amended vide Govt. Notification No. TMV.193/2015/47 dated 30 July 2015.
[73] Goods Carrier 1314, Dumper 233, Excavator 45, Articulated vehicle, 15, Vehicle fitted with Rig 7, Bus 27, Cab 156 and Three Wheeler Passenger 188.

The matter was reported to the Government/Department in September 2022; reply from Government was still awaited (February 2023).

Recommendation: *The Department may consider developing a standard operating procedure incorporating mandatory checks regarding validity of fitness certificate, renewal of road permit, insurance, etc. while realising MV tax.*

3.7 Non realisation of Composite Fee/Authorisation Fee

Composite and authorisation fees amounting to ₹ 21.41 lakh was not realised from 669 tourist motor cabs plying on road without renewal of authorisation of tourist permit.

Section 88 (9) of the Motor Vehicle (MV) Act, 1988 provides that any State Transport Authority may, for the purpose of promoting tourism, grant permits in respect of tourist vehicles valid for the whole of India, or such contiguous States not being less than three in number including the State in which the permit is issued.

Rule 82 of the Central Motor Vehicle (CMV) Rules, 1989 provides that a tourist permit shall be deemed to be invalid from the date on which the motor vehicle covered by the permit completes nine years and eight years in case of motor cab[74] and motor vehicle respectively from the date of initial registration.

Further, Rule 83 of the CMV Rules, 1989, provides that the grant of an authorisation for a tourist permit shall be made on realisation of authorisation fee of ₹ 500 per annum along with composite fee fixed by the respective State Government, in the form of bank draft. The period of validity of an authorisation shall not exceed one year at a time.

Composite fee is payable at the rate of ₹ 375 and ₹ 300 per quarter for plying tourist motor cab in Arunachal Pradesh[75] and Meghalaya[76] respectively, other than home State. In Assam, the Commissioner of Transport, on realisation of authorisation and composite fees, grants tourist permits.

Audit scrutiny (September-October 2020) of Permit issue Register in respect of tourist cab[77] authorised to ply in Arunachal and Meghalaya other than Assam at the office of the Commissioner of Transport, Assam revealed that owners of 669 motor cabs neither renewed their authorisation of tourist permits (validity of which had expired between December 2018 and March 2020) nor informed the authority about surrender of tourist permits in terms of Rule 49 (1) of Assam Motor Vehicle Rules, 2003. Audit test-checked the details of 200 out of these 669 commercial vehicles and noticed that all these vehicles had paid MV tax after March 2020 without obtaining fresh permit.

74 Seating capacity not more than six.
75 Notification No.T/STA/4/79/Vol.II dated 13 July 2000.
76 Letter No. STA.407/96/7 dated 6 May 1997.
77 Seating capacity up to six persons.

Thus, non-renewal of authorisation of tourist permit by the owners of 669 vehicles resulted in non-realisation of authorisation fee as well as composite fee of ₹ 21.41 lakh[78]. Audit noticed that the Commissioner of Transport, Assam could not detect plying of these vehicles without authorisation of permits and payment of fees by the tourist permit holders due to non-review of permit register.

During the exit conference (October 2020), the Deputy Commissioner of Transport, Assam, while accepting the audit observation, stated that demand notices would be issued to the respective vehicle owners with a copy to the concerned DTO to take necessary action against the vehicle owners.

The matter was reported to the Government/Department in September 2022; reply from Government was still awaited (February 2023).

Recommendation: *The Department should ensure sending of SMS alert to the vehicle owners on expiry of tourist permits. In the event of failure to renew authorisation of permit, the matter may be taken up with the Enforcement Wing for taking necessary action.*

78

State	Type of fee	Rate of fee per annum (in ₹)	Number of motor cabs	Total amount (in ₹)
Assam	Authorisation fee	500	669	3,34,500
Arunachal Pradesh	Composite fee	1500	669	10,03,500
Meghalaya	Composite fee	1200	669	8,02,800
Total				**21,40,800**

CHAPTER-IV
ENVIRONMENT AND FORESTS DEPARTMENT

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ENVIRONMENT AND FORESTS DEPARTMENT

4.1 Administration

The State of Assam comprising 33 civil districts, including three hill districts, is endowed with rich forest resources. The State has also been identified as one of the 18 biodiversity hotspots in the world. Out of the total geographical area of 78,438 sq. km., the forest cover of Assam is 28,312 sq. km[79]. Revenue in the Forest Divisions are mainly derived from sale proceeds of major and minor forest produce through auction, negotiation and permit of allotment. Collection of royalty from minor minerals, licence fee from sawmills and timber depots also form part of forest revenue apart from fees, fines, *etc*. imposed under various Acts/Rules.

The Principal Chief Conservator of Forests and Head of Forest Force (PCCF and HoFF), Assam is in overall charge of the Department. The PCCF & HoFF is assisted by two Principal Chief Conservators of Forests (PCCF), 13 Additional Principal Chief Conservators of Forests (APCCF), 11 Chief Conservators of Forests (CCF) and 10 Conservators of Forests (CF). In addition, there are 68 forest divisions including Research, Education and Working Plan wings[80] each headed by a Deputy Conservator of Forests (DCF)/Divisional Forest Officers (DFOs). The divisions are further divided into ranges and beats for ensuring effective control and supervision of the forests of the State.

The mandate of the Forest Department is to manage the forests, forest produce and wildlife of the State of Assam. The principal Act, regulations and rules which govern the functioning of the Department of Environment and Forests are the Assam Forest Regulation, 1891; Assam Sale of Forest Produce, Coupes and *Mahals* Rules, 1977; Forest (Conservation) Act, 1980; Assam Minor Minerals Concession Rules, 2013, and Rules and notifications/orders issued thereunder, from time to time.

4.2 Results of Audit

Test-check of records of 18 offices and 13 offices (out of 100 offices and 110 offices) in 2020-21 and 2021-22 respectively relating to the Environment and Forest Department revealed deficiencies as shown in **Table-4.1**.

Table-4.1: Results of Audit

Sl. No.	Category	2020-21		2021-22	
		No. of IRs	Amount (₹ in crore)	No. of IRs	Amount (₹ in crore)
1	Short/Non-realisation of royalty	3	0.90	19	14.10

[79] 3,017 sq. km is very dense forest, 9,991 sq. km is moderately dense forest and 15,304 sq. km is open forest as per Chapter-2 of India State of Forest Report 2021.

[80] Under the Forest Department, there were 33 Territorial Forest Divisions, 8 Wildlife Forest Divisions and 14 Social Forestry Divisions. Assam also has 11 Research, Education, Working Plan wings along with two State Forestry Training Institutes, namely the Assam Forest School and Assam Forest Guards School for training of the Foresters and Forest Guards respectively.

Sl. No.	Category	2020-21		2021-22	
		No. of IRs	Amount (₹ in crore)	No. of IRs	Amount (₹ in crore)
2	Short/Non-realisation of security deposit	0	0	8	1.51
3	Short/Non-realisation and retention of MMDR&R fund by DFOs	2	2.71	8	3.09
4	Short/Non-realisation of *Kist* money, licence renewal fee, welfare cess, *etc*.	5	1.38	6	2.79
5	Non-registration of deed agreement	3	0.82	2	0
6	Other irregularities	74	1.60	128	17.95
Total		**87**	**7.41**	**171**	**39.44**

4.3 Performance Audit on "Implementation of Assam Minor Mineral Concession Rules, 2013"

4.3.1 Introduction

Minerals, being a natural resource, are essential raw material for infrastructure, capital goods and basic industries. As a major resource for development, the extraction and management of minerals have to be integrated into the overall strategy of economic development. Being finite and non-renewable, their exploitation is to be guided by long-term national goals, development of the economy and upliftment of the local population. As such, a harmony and balance is to be maintained between their conservation and exploitation.

Minerals have been classified into 'Major mineral' and 'Minor mineral' based on their end uses. Major minerals are those specified in the First Schedule appended in the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act, 1957) such as coal, uranium, iron ore, *etc*. and all other minerals, which are not declared as minor minerals. Minor minerals[81] means building stones, gravel, ordinary clay, ordinary sand other than sand used for prescribed purposes, and any other mineral which the Central Government may, by notification in the Official Gazette, declare to be a minor mineral. Management of mineral resources is the responsibility of both the Central Government and State Governments in terms of entry 54 of the Union list (List I) and entry 23 of the State list (List II) of Seventh Schedule of the Constitution of India. The Central Government has enacted the MMDR Act, 1957, which lays down the legal framework for regulation of mines and development of all minerals, other than Petroleum and Natural Gas. Sections 15 and 23 of the MMDR Act, 1957 empower the State Government to make rules by issuing notification in the Official Gazette, for regulating the grant of mineral concessions in respect of minor minerals and to prevent illegal mining, transportation and storage of minor minerals.

Assam is blessed with minerals and mineral oils such as crude oil, natural gas, coal, limestone, granite, *etc*. along with various minor minerals like stone, sand, gravel, clay, *etc*.

Government of Assam (GoA) had introduced the Assam Minor Mineral Concession Rules, 1994 to regulate minor minerals in Assam as per provision of Section 15 of the

[81] Section 3 (e) of MMDR 1957.

MMDR Act, 1957 repealing all Rules or executive instructions regarding quarrying or collection of minor minerals within the State.

In compliance to the orders of Hon'ble Gauhati High Court[82] (2009) and Hon'ble Supreme Court[83] (2012), GoA had introduced the Assam Minor Mineral Concession (AMMC) Rules, 2013 in March 2013.

With the introduction of the AMMC Rules, 2013, clear segregation of powers between Mines & Mineral Department and Forests Department was provided with respect to administration of minor minerals which was hitherto not available as per AMMC Rules, 1994. As per AMMC Rules 2013, the PCCF & HoFF, Assam was made the competent authority to administrate minor minerals listed in Schedule Y[84] only. Moreover, AMMC Rules, 1994 did not provide the scope of settlement of Mineral Concession Areas (MCAs) by inviting open tenders whereas AMMC Rules, 2013 provided for settlement of MCA through inviting tenders.

As such, Department of Mines and Minerals[85], GoA regulates the AMMC Rules, 2013 and operation of minor minerals, used for other than industrial purposes, are controlled by the PCCF & HoFF of Assam and his officers.

4.3.2 Trends of Receipts from minor minerals

The State's revenue from Forestry and Wildlife *vis-à-vis* minor minerals during the period 2013-21 are shown in **Table 4.2**.

Table 4.2: State's revenue from Forestry and Wildlife *vis-à-vis* minor minerals

(₹ in crore)

Year	Receipts from		Non-Tax Revenue	Percentage of receipts from minor minerals over	
	Forestry and Wildlife	Minor Minerals		Forestry and Wildlife receipts	Non-Tax Revenue
2013-14	100.92	44.91	2705.03	44.50	1.66
2014-15	115.99	54.56	2412.89	47.04	2.26
2015-16	117.3	64.12	2741.56	54.66	2.34
2016-17	215.85	119.21	4353.13	55.23	2.74
2017-18	250.74	129.83	4071.97	51.78	3.19
2018-19	364.27	169.83	8221.29	46.62	2.07
2019-20	416.06	228.93	5539.34	55.02	4.13
2020-21	352.89	188.45	2899.63	53.40	6.50

(*Source: Finance Accounts*)

Table 4.2 shows that receipts under the 'Minor head -103' (minor minerals) forms a major component of the 'Major Head-0406' (Forestry and Wildlife), which ranged between 44.50 and 55.23 *per cent* during 2013-21. There was a sharp increase in revenue in 2019-2020 as compared to 2018-19 which was mainly attributable to increase of royalty rates of minor minerals in respect of private *patta* land. However, sharp decline in revenue was noted in 2020-21 due to the Covid-19 pandemic.

[82] Haren Saikia vrs. State of Assam & others (W.A. No.327/2009).
[83] Deepak Kumar, *etc*. vrs. State of Haryana & others (SLP (C) No. 19628-19629 of 2009).
[84] Gravel, Ordinary Sand, Boulder, *Murram*, Brick earth, Road metal, Salt-petre, *etc.*
[85] Erstwhile it was called as the Department of Power (E), Mines and Mineral, GoA.

4.3.3 Organisational set up for administration of minor minerals

The PCCF & HoFF, Assam is the competent authority in respect of minor minerals listed in Schedule- 'Y' of AMMC Rules, 2013 for exercising such powers and functions as specified in the AMMC Rules, 2013. Further, GoA has also authorised all concerned DFOs for field level activities with approval from their respective higher officials under provisions of the AMMC Rules, 2013 in respect of minerals under schedule 'Y'.

The Department of Mines & Minerals, Assam administers extraction of minor minerals as listed in Schedule "X". Further, the Department of Mines & Minerals is the authority for registration of a person as "Recognised Qualified Person" (RQP) for preparation of mining plan on behalf of MCA holder(s). The Department of Mines & Minerals, Assam is the competent authority to approve the Mining Plan (MP).

The functioning of Department of Environment & Forests (DoE&F), GoA is classified into two categories *viz*., Revenue Collection and Environmental Conservation and Protection. Revenue is raised by the DoE&F mainly from sale of Minor Minerals and Forest produce like Timbers & Non-Timbers which accounted for 55 *per cent* of Forests Revenue. Audit noticed persistent deficiencies/shortcomings in the implementation of AMMC Rules, 2013 during the compliance audits conducted during the last few years. As such, it was felt necessary to conduct a Performance Audit on "Implementation of AMMC Rules, 2013".

4.3.4 Audit Objectives

The objectives of the Performance Audit (PA) were to assess:

- the efficacy of the management and regulatory processes governing the mining of minor minerals in Assam with focus on the implementation of the AMMC Rules, 2013.
- the adequacy of the measures taken to safeguard the environment in relation to mining of minor minerals.
- the adequacy of monitoring mechanisms to safeguard revenue and the environment.

4.3.5 Audit Criteria

To evaluate the above-mentioned audit objectives, the criteria and indicators were sourced from the following Acts, Rules and documents: -

- Mines & Minerals (Development and Regulation) Act, 1957, Assam Minor Mineral Concessions Rules, 2013, Assam District Mineral Foundation (Trust) Rules, 2020, Mineral Concession Rule, 1960;
- Sustainable Sand Mining Management Guidelines, 2016 issued by Ministry of Environment, Forest & Climate Change (MoEF&CC), GoI, Enforcement & Monitoring Guidelines for Sand Mining issued by MoEF&CC, GoI in 2020; and
- Orders, instructions, guidelines, standards issued by Government, Hon'ble Court/Additional Chief Secretary, GoA, (E & F)/PCCF & HoFF, Principal

Secretary GoA, Mines and Minerals Department, Director of Geology and Mining, *etc*. from time to time.

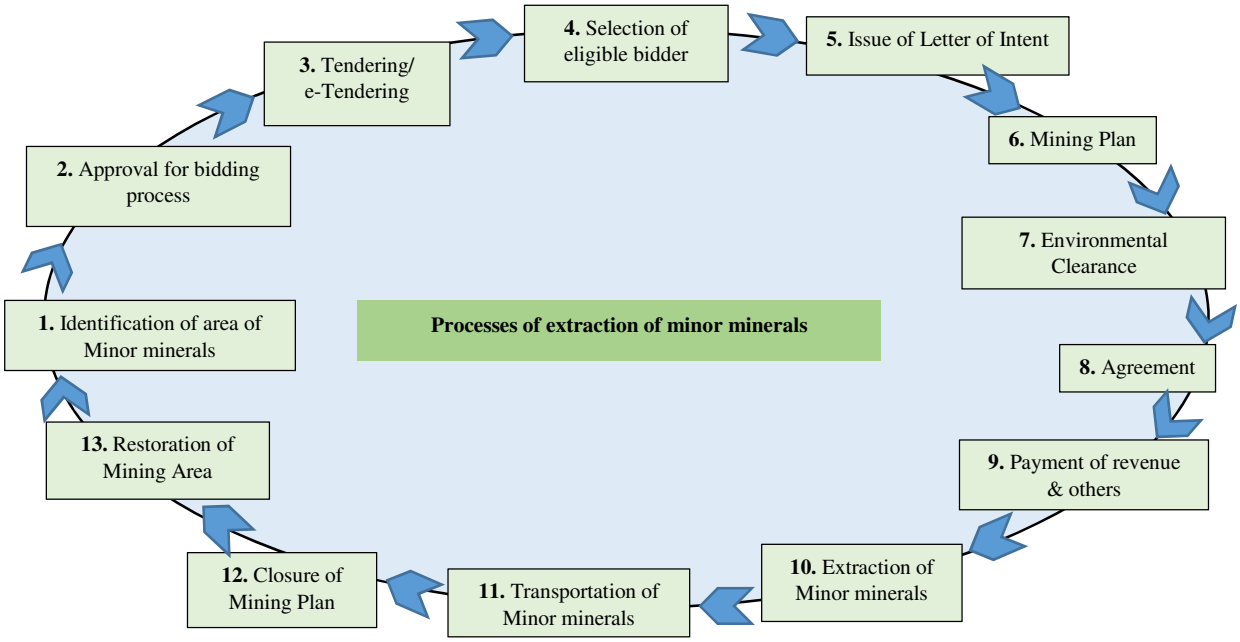
4.3.6 Scope of Audit and Methodology

- Administration and management of minor minerals for the period from 2016-17 to 2020-21 was reviewed.
- The records of the Principal Secretary, Mines & Mineral Department, Additional Chief Secretary, Environment and Forests Department, Directorate of Geology and Mining, Assam and PCCF & HoFF, Assam and selected divisions were scrutinised.
- Joint Inspection/Verification along with Departmental authorities was conducted to assess the extent of non-compliance with stipulated terms and conditions as per requirement.
- 11 divisions[86] (out of 33 territorial divisions) were selected based on Probability Proportional to Size Without Replacement (PPSWOR) sampling method taking revenue involvement of each division as the criteria.

The Performance Audit commenced with an entry conference (05 August 2021) wherein the audit objectives, criteria and scope of audit and methodology was discussed. The audit observations were discussed in an Exit Conference (06 December 2022) and views expressed and replies furnished were included in the Audit Report appropriately.

4.3.7 Processes of extraction of minor minerals:

The process of extraction of minor minerals are depicted in the diagram below:



Source:-Graphical representation of the process as defined in AMMCR, 2013

[86] DFOs (Territorial), (1) Nagaon,(2) Dhubri, (3) Nagaon South, (4) Golaghat, (5) Digboi, (6) Dhemaji, (7) Karimganj, (8) Dibrugarh (9) Hamren, (10) Dhansiri, and (11) Baksa *i.e.,* eight from State and three from Council area.

4.3.8 State Mineral Policy

The National Mineral Policy (NMP), 2008 was adopted by the Central Government to identify opportunities, regularise and simplify mining processes and check illegal mining. Accordingly, the Ministry of Mines had circulated (October 2009) a draft model State Mineral Policy, 2010 for states to develop suitable mineral policies within the ambit of the NMP keeping in view their local requirements. The draft model emphasised on the following:

- Minerals required to be conserved through improvement in mining methods, beneficiation and utilisation of low grade minerals;
- For systematic and complete extraction of minerals, the conditions of mining leases with reference to geological boundaries and others should be governed favourably;
- Reframe the terms of references of extraction of minerals covering aspects like Sustainable Development Framework, prevention of illegal mining, *etc*.

However, Government of Assam (GoA) has not developed any Mineral Policy on the lines of the model State Mineral Policy even after a lapse of more than 11 years. Further, none of the above-mentioned major aspects is fully covered in the AMMCR. For example, the Rules call for preparation of MP for systematic extraction of minerals, but the mandatory aspects to be included in the MP were not spelt out nor were the guidelines issued by the Indian Bureau of Mines (IBM) followed while preparing the MP. Similarly, the issue of transport pass has been prescribed in the Rules to prevent illegal mining/pilferage, however, the modalities for issue, verification and prevention of multiple use of transport pass have not been institutionalised.

In reply (July 2022), the Department of Mines & Minerals GoA stated that necessary process has been initiated to formulate a State Mineral Policy. As such, the State continued to administer mines and minerals without a comprehensive and inclusive mineral policy.

Recommendation: *Government may consider early finalisation and implementation of the State Mineral Policy.*

4.3.9 Overview of Assam Minor Minerals Concession (AMMC) Rules, 2013

In January 1995, GoA introduced the Assam Minor Mineral Concessions Rules, 1994 in accordance with the provision of Section 15 of the Mines and Minerals (Regulation and Development) Act, 1957 to regulate the minor minerals in the State.

In February 2012, Hon'ble Supreme Court directed the State Governments to frame necessary rules under Section 15 of the Mines and Minerals (Development and Regulation) Act, 1957 taking into consideration model guidelines issued[87] (2011) by the Ministry of Mines, GoI. Accordingly, in 2013, the GoA has introduced the AMMC

[87] Issued by Ministry of Mines, Indian Bureau of Mines vide No. 296/7/2000/MRC dated 16-05-2011.

Rules, 2013 as per provisions of Section 15[88] and Section 23 C[89] the MMDR Act, 1957 superseding the AMMC Rules, 1994.

The administration and regulation for granting of various mineral concessions and prevention of illegal mining are guided by the provision of the AMMC Rules, 2013 as mentioned below:

Rules 1 to 7	Preliminary and General Restrictions
Rules 8 to 31	Granting of Mining Area (Mining Lease, Mining Contract and Mining or Quarrying Permit)
Rules 32 to 37	Procedure for inviting competitive bids/auctions and payments
Rules 38	Collection of royalty, fees, *kist* money, *etc*.
Rules 39 to 47	General condition for grant of any mineral concession and payment of rent and compensation to the landowners and determination thereof
Rules 48 to 57	Scientific and systematic mining and environmental safeguards and Regulation and control of mining operations
Rules 58 to 79	Mines and mineral Department, Restoration and Rehabilitation Fund and Delegation, review and appeals along with Miscellaneous subjects

Audit Findings

4.3.10 Allotment of Mining Areas

4.3.10.1 Identification of areas with extractable minor minerals

In view of rapid urbanisation, there is a huge demand for minor minerals in Assam. Therefore, identification of suitable mining reserves with appropriate mapping and environmental safeguards for extraction of mineral is necessary to ensure developmental initiatives. The process of extraction of minor mineral commences with identification of areas of aggradations or deposition where mining can be allowed[90].

Rule 8 (1) of AMMC Rules, 2013 provides that no mining lease shall be granted by the competent authority unless it is satisfied that there is evidence to show that the area for which grant of mining lease is considered has been prospected earlier for minor mineral or the existence of minor mineral therein has been established otherwise.

However, the process of such identification of areas with evidence of extractable minor minerals was not defined in the AMMC Rules, 2013.

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88 Power of State Governments to make rules in respect of minor minerals → Section 15.
89 Prevention of illegal mining → Section 23 (C).
90 Guidelines under Mineral Conservation and Development Rules (MCDR), 2017 for United Nations Framework Classification of Mineral Reserves/ Resources.

Good Practice: *In Andhra Pradesh, the District Level Committee in consultation with the concerned Conservator of River/ Executive Engineer, Irrigation Department and the Director of Ground Water Department identifies the sand bearing areas and available quantity, etc.*

There are no specific provisions under AMMC Rules, 2013 involving scientific assessment for identification of areas bearing minor minerals, preparation of comprehensive mine plan for contiguous stretches of mineral deposits, identification of specific river stretches, preparation of detailed hydro-geological report for minor minerals, *etc*. as suggested by the Hon'ble Supreme Court (in February 2012). Accordingly, the respective forest divisions prepared preliminary information before initiating bidding process for extraction of minor minerals from a particular area by including geo-coordinates, types of minor minerals, available quantity, forest type and density, *etc*. without any scientific assessment.

On being pointed out, the Mines & Minerals (M&M) Department, Assam stated (January 2023) that steps have already been initiated for inclusion of necessary provisions in the AMMC Rules, 2013 for identification of areas bearing minor minerals with scientific assessment.

Further, DoE&F, Assam stated (January 2023) that MP and Environment Clearance (EC) were obtained and approved by the concerned DFOs which meets the objectives of scientific assessment. However, DoE&F remained silent about the process of identification of MCAs.

4.3.10.2 Status of Mineral Concession Areas

The AMMC Rules, 2013 were introduced in Assam covering a total of 404 MCAs under the jurisdiction of 22 Forest (Territorial) divisions excluding[91] MCAs in Sixth Schedule areas[92]. Audit noticed that the number of MCAs under those 22 Forest Divisions decreased from 404 declared MCAs in 2013 to 312 MCAs in 2021. The Department stated that the decrease in operational MCAs is mainly attributable to declaration of eco-sensitive zones, insufficient quantity of minor minerals, *etc*. Of the total existing 312 MCAs in 2021, Audit noticed that only 128 MCAs were settled with bidders, settlement of 140 MCAs was in progress and remaining 44 MCAs remained idle due to Court cases as on 31 August 2021.

On being pointed out, DoE&F stated (January 2023) that steps are being taken to make the idle MCAs operational.

4.3.10.3 District Survey Report not prepared

In 2016, GoI introduced the concept of District Survey Report (DSR) by amending the Environment Impact Assessment Notification, 2006 with an objective to ensure identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and

[91] Related data were not available with the Department.
[92] Involves 11 Forest Divisions.

installations where mining should be prohibited and time required for replenishment after mining in that area.

The DSRs are required to be prepared for each minor mineral in each district separately by the District Environment Impact Assessment Authority (DEIAA) with the assistance of Geology Department, Irrigation Department, Forest Department, Public Works Department, Ground Water Board Remote Sensing Department, Mining Department, *etc*. in the district. The DSR should contain the mineral potential and its location, depth of minable mineral and quantity of minerals of the district. The DSR shall be updated once in every five years and placed in the public domain.

In April 2016, GoA instructed Mines and Minerals Department, Assam to initiate preparation of DSR; however, the Department had not prepared a single DSR till June 2022. Thus, due to non-preparation of DSR, the identification and quantification of reserves was limited to field verification carried out by the forest divisions without consulting other departments to adopt scientific methods.

On being pointed out, the M&M Department stated (January 2023) that provision of DSR is not included in the AMMCR, 2013. The fact remains that in spite of GoA's instruction (April 2016) for preparation of DSR, the Department has not prepared any DSR till February 2023.

Recommendation: *The Government may ensure that the DSRs are prepared in a time-bound manner.*

4.3.10.4 Sand gravel not included in list of minor minerals

A mixture of sand and gravel forms an aggregate[93] (in Assam, it is known as sand-gravel), which is one of the most important construction materials. The main source of sand-gravel is the river bed, extraction from which requires environmental safeguards. Mention was made in Sustainable Sand Mining Management Guidelines, 2016 framed by Ministry of Environment, Forest and Climate Change that the mining of aggregates has reached a level threatening the environment and ecosystem besides threats to the economy.

In Assam, sand and gravel were notified separately in Schedule "Y" of AMMC Rules, 2013 in accordance with Section 3 (e) of MMDR Act, 1957. Moreover, after commencement of AMMC Rules, 2013, permits for extraction of sand-gravel from 41 MCAs were issued in Assam. Accordingly, in February 2017, the PCCF & HoFF issued[94] a clarification stating that there is no mineral namely 'Sand-gravel' in Schedule "Y" of AMMC Rules, 2013 and therefore, classification of minor mineral as 'Sand-gravel' is not admissible for mineral concession. Despite this, audit noticed that permits for extraction of sand-gravel were issued for government works in 29 out of 128 MCAs during 2017-21.

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93 Sand particles lies between 0.15 to 4.75 mm in diameter (IS 383-1970), while the size of gravel lies between 10 mm to 63 mm.

94 Against a prayer petition in June 2014 by a MC holder.

Further, audit noticed that Mines & Minerals Department had notified[95] the rate of royalty in respect of sand and gravel separately along with other minor minerals. Thus, in AMMC Rules, 2013, there was no provision to treat these two minor minerals as one. In spite of this, the Chief Conservator of Forest (Planning)[96], had directed[97] levy royalty on sand-gravel at the same rate as that on gravel *i.e.*, on the higher side of royalty[98].

During the period 2013-21, five out of the 11 selected divisions had issued permits for sand-gravel. Audit noticed that of these five divisions, two divisions collected royalty at the rate prescribed for gravel (*i.e.,* ₹ 200 per cum) while three had collected royalty for sand-gravel at rates varying from ₹151 to ₹ 164 per cum as shown in **Table 4.3**.

Table 4.3: Revenue collection from Sand Gravel for Govt. Permit during 2013-14 to 2020-21

Sl. No	Name of Division	Details of Permit issued		Rate per cum fixed (in ₹)	Total Revenue collected (in ₹)
		No.	For quantity (cum)		
1	Baksa	226	1,94,783.28	164	3,19,44,457
2	Dhansiri	83	86,122.14	164	1,41,24,031
3	Nagaon	43	10,369.44	151	15,65,785
4	Digboi	12	13,500.00	200	27,00,000
5	Dhemaji	195	45,234.93	200	90,46,986
Total		**559**	**3,50,009.79**		**5,93,81,260**

Thus, despite sand-gravel not featuring in the list of minor minerals, the issuance of permits for sand-gravel as a separate category of minor mineral at various royalty rates was irregular.

On being pointed out, the M&M Department stated (January 2023) that geologically sand and gravel are two different minerals and accordingly included separately in AMMC Rules, 2013, while sand-gravel is the mixture/aggregate of sand and gravel in different proportional percentages, therefore, classification of minor mineral as 'sand-gravel' is not fit for mineral concession.

However, DoE&F, Assam stated (January 2023) that steps will be taken to make royalty rate of sand-gravel regular and systematic.

***Recommendation**: The Government may review the need for inclusion of sand-gravel as a separate minor mineral, and issue suitable guidelines for setting the royalty rates based on a scientific assessment of the composition of sand and gravel found in Assam to prevent such variation in the rates of royalty.*

4.3.10.5 Non-formation of Cluster of Mineable Areas

The Committee on Minor Minerals constituted (2011) by the GoI recommended a minimum lease size of 5 hectares (ha) for minor minerals for undertaking scientific mining for the purpose of integrating and addressing environmental concerns. In 2012, Hon'ble Supreme Court while delivering judgement on requirement of environmental clearance in respect of area less than 5 ha also recommended to implement cluster of minable areas having 5 ha or more, so that eco-friendly scientific and sustainable

[95] Notification No-PEM-83/2009/Pt-VII-A/39 dated 17 June 2015.
[96] Office of the Principal Chief Conservator of Forest, Head of Forest Forces (PCCF & HoFF), Assam
[97] Letter No-FA.12/CAG/11-12 on 5 December 2012.
[98] Rate of royalty of Gravel→ ₹ 200 and rate of royalty of Sand→ ₹ 140.

mining practices could be adopted. The committee[99] constituted by the PCCF & HoFF (April 2013) also suggested (April 2013) that the adjoining/contiguous areas should constitute one mining area and areas in proximity shall be put into one cluster.

A perusal of the AMMC Rules, 2013, shows that these rules neither have any provisions for formation of cluster of mineable areas nor have any steps been taken by the Government to incorporate the recommendations of both the Committees through amendment even after lapse of eight years from implementation of the AMMC Rules, 2013. Audit observed that in Assam, out of 128 settled MCAs as of August 2021, there were 66 MCAs having less than 5 Ha area as of March 2021.

On being pointed out, DoE&F stated (January 2023) that cluster approach had already been initiated by clubbing nearby MCAs. Recently, new MCAs are identified in the form of cluster having area more than 5 Ha and with minimum extractable quantity of 10,000 cum/year. Further, the M&M Department, Assam stated (January 2023) that necessary process would be initiated to include provisions for formation of cluster of mineable areas in AMMC Rules, 2013.

Recommendation: *Government may consider to insert the provision for formation of cluster in the AMMC Rules through amendment and implement the same to ensure eco-friendly, scientific and sustainable mining.*

4.3.11 Mineral Concession Area as Lease, Contract and Permit

The AMMC Rules, 2013 provide that the mineable areas are to be allotted as MCA[100] under three categories *viz*., Mining Lease, Contract and Permit, segregated on the basis of period of allotment. In this regard, audit observed the following:

I) **Mining lease→** grant is considered for such MCA which was prospected earlier and for a period ordinarily not less than of 10 years but not exceeding 20 years following a competitive bid process.
(*Rules 8 to 17 of AMMC Rules, 2013*).
II) **Mining Contract →**for a specified annual quantity of minor mineral for a period ordinarily not less than 7 years but not exceeding 10 years following a competitive bid process.
(***Rules 18 to 22 AMMC Rules, 2013***).
III) **Mining Permit →**for a specified quantity of minor minerals to be extracted /collected within a specified period not exceeding two years in specified cases on payment of advance royalty.
(***Rules 23 to 31 AMMC Rules, 2013***).

4.3.11.1 Settlement of MCAs for a shorter term

The Hon'ble Supreme Court viewed (in 2012) that if the tenure of the mine lease is short, it would encourage the lessee to concentrate more on rapid exploitation of mineral without really undertaking adequate measures for reclamation and rehabilitation of mined out area, posing thereby a serious threat to the environment and

[99] PCCF & HoFF constituted (April 2013) a Committee to adopt uniform system for smooth execution and to suggest the various aspects of AMMC Rules, 2013.

[100] Mineral Concession (Rule 2(q)) means a mining lease or a mining contract or permit in respect of minor mineral and includes quarry permits and any other mineral concession permitting the mining of minor mineral in accordance with the provision of these rules.

health of the workers and public at large. As such, the Hon'ble Supreme Court recommended that the minimum period of a mine lease should be five years, so that eco-friendly, scientific and sustainable mining practices are adopted. However, under exceptional circumstances arising due to judicial interventions, short term mining leases/contracts could be granted to the State agencies to meet the situation arising therefrom.

In 11 selected divisions, out of 175 MCAs[101] (including MCAs in Sixth Schedule Areas) settled during 2014-21, 64 MCAs were settled as permits for a period of two years, nine MCAs were settled as contracts for a period of three years, 17 MCAs were settled as contracts for a period of five years and 85 MCAs were settled as contracts for a period of seven years.

Further, audit noticed 13 MCAs (**Appendix-XXVI)** under Dibrugarh and Nagaon divisions were settled through mining permits for two to three times for a period not exceeding two years in each spell during 2014-21. However, the Department has not initiated any steps for settlement of these MCAs through mining contract or lease *i.e.*, for a longer period of five years or more to avoid the gap period between settlement of permits and adopting eco-friendly, scientific and sustainable mining practices as recommended by the Hon'ble Supreme Court.

Audit also noticed that 26 MCAs were settled as contracts for a period of three or five years without recorded reasons for settlement of these MCAs for less than seven years (as specified in Rule 18 of AMMC Rules, 2013). However, the Department did not initiate pre-feasibility report regarding availability of minor minerals for scientific mining for longer period.

On this being pointed out, DoE&F stated (January 2023) that the MCAs were settled for a period of two years or less for utilisation of minor minerals in government development works. The reply of the Department is not based on facts as Audit noticed that 13 MCAs under two selected divisions were repeatedly settled for non-government purposes through tendering process for two years.

4.3.11.2 Absence of provisions in the AMMC Rules, 2013

The AMMC Rules, 2013 provides for grant of mining permit for minor minerals either to the Departments notified by the State/Central Government based on applications or following a competitive bid process for a specified annual quantity of minor minerals not exceeding two years. However, audit noticed that the following aspects are not adequately covered in the Rules *ibid*.

- In view of the high cost of extraction in cases of extraction of smaller quantity of minor minerals by departmental contractors, the Rules *ibid* did not provide for supply of minor minerals by the MC holders to the departments at departmental rates.

[101] Out of 257 MCAs, 175 MCAs were settled and 82 MCAs are in progress.

- The Rules *ibid* did not have provisions to prevent issue of indent by the Departments in excess of requirement and actual removal of minor minerals to avoid blocking of mineable minerals as well as illegal removal. Audit noticed that though indents were issued by various Government Departments for granting permits, however, these were neither monitored nor pursued by the divisions to safeguard against the loss of Government revenue as well as damage to the environment.

In Nagoan South Division, against the indent[102] of 17,500 cum of sand (valid for three years), 4,550 cum of sand was shown as extracted as per Divisional records. However, on cross-verification of the records of the indent issuing authority, it was noticed that 13,950 cum sand has been utilised for the work. Similarly, in Digboi, against an indent[103] of 1000 cum of sand (valid for nine months), only three cum of sand was shown as extracted. On similar cross verification of the records of the indent issuing authority, it was noticed that 547 cum of sand had been utilised for the same.

From the above, it is clear that 9,944 cum[104] sand was extracted against the allocation of 18,500 cum of sand without payment of royalty.

On this being pointed out, the M&M Department stated (January 2023) that necessary steps would be taken to put in place a computerised database to monitor project-wise utilisation of minor minerals by user departments. Further, DoE&F, while accepting the audit observation, stated (January 2023) that notices have already been issued to the defaulters for realisation of short payment of royalty.

Recommendation*: The Government may put in place a computerised database to monitor project-wise utilisation of minor minerals by the user departments so as to prevent unauthorised extraction of minor minerals by the contractors.*

4.3.11.3 Regulation of MCAs

The AMMC Rules, 2013 provides for settlement of MCA for extraction of minor minerals through mining lease or contract or permits followed by a competitive bid process. All lessees/MC holders are liable to pay minimum amount called annual dead rent (or annual contract money) in a year irrespective of the fact as to whether or not the area is operated fully or partly and the amount of annual dead rent is determined

[102] Issued (October 2017) by the EE, PHE, Hojai Division.
[103] Issued (October 2020) by the EE, PWD (R), Dhuliajan.
[104]

Name of Division	Quantity sand as per indent (in cum)	Quantity of sand extracted as per division's record (in cum)	Quantity of sand utilised by contractors as per user Department (in cum)	Quantity of sand utilised without permit (in cum)
(1)	**(2)**	**(3)**	**(4)**	**(5) = (4) – (3)**
Nagaon south	17,500	4,550	13,950	9,400
Digboi	1,000	3	547	544
Total				**9,944**

based on annual bid value of the lessee. The bid amount depends on the reserve price[105] (*i.e.*, minimum price of the minor minerals) fixed by the Department, which plays an important role in determination of its annual dead rent/contract money.

4.3.11.4 Lop-sided fixation of Reserve Price

The AMMC Rules, 2013[106] provides that the competent authority shall upfront determine the reserve price in each case where mineral concessions are granted through competitive bidding or open auction, as the case may be. The reserve price may be fixed keeping in view the past trends, availability of mineral reserve in the area, the potential, access and proximity to the markets. However, in case no bid is received against the reserve price fixed for an area on two successive occasions, the reserve price may be revised downward.

Audit noticed that in Dhansiri and Nagaon Divisions, the tenders were invited for three MCAs stating reserve price below the reserve price actually calculated by the divisions on the basis of past trends of these MCAs without recording any reasons thereof, which had an impact on the final bidding price of the MCAs. This resulted in minimum loss of Government revenue of ₹ 29.17 lakh. The details are shown in **Table 4.4**:

Table 4.4: Details of quoting of reserve price in tenders

Sl. No.	Name of MCA (Date of inviting NIT)	Types of MMs	Qty of MMs per year	Period of contract in Year	Details of last settlement			Reserve Price fixed by the Division		Total Value of MMs as per Reserve Price fixed by the Division	Reserve Price stated in NIT (in ₹/ cum)		Accepted bid value (in ₹/ cum)	Loss of revenue (in ₹/ cum)	Total Loss of Revenue in 7 years (₹ in lakh)
					Year	RP	Minimum RP	(in ₹/cum)		(₹ in lakh)					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)		(10)	(11)		(12)	(13) = (9) – (12)	(14) = (4) X (5) X (13)
Dhansiri Division															
1	Beltola S.S.G. Mahal (06-07-15)	Sand	2200	7	2009	154	240	210	253	74.48	140	178	205	48	14.11
		Stone	2000			222	346	301			220				
2	Daisam Boulder Mahal (19-04-19)	Boulder	3200	7	2009	130	203	220		49.28	203		200	20	4.48
Nagaon Division															
3	Jamunamukh Kapili 1(A) (22-10-19)	Sand	30000	7	2014	151	236	151		317.1	143		146	5	10.58
		Total													**29.17**

[105] Percentage of value of mineral despatched as referred in sub-rule (1) of rule 8 of Mineral (Auction) Rules, 2015.

[106] Rule 33 of AMMC Rules 2013.

On this being pointed out, DoE&F stated (January 2023) that lop-sided fixation of reserve price in respect of MCAs under Dhansiri Division was done wrongly while fixation under Nagaon Division was done due to non-receipt of bids on two consecutive occasions. The reply of the Department was not acceptable as the Committee constituted for revising the reserve price of MCAs under Nagaon Division had recommended to reduce the reserve price, mining quantity and mining period. However, audit noticed that though the above MCAs were settled with a reduced reserve price, mining quantity and mining periods were not reduced.

4.3.11.5 Granting of MCA to the lowest bidder

Audit noticed that two Divisions (Baksa and Dhansiri) under the control of Bodo Territorial Council (BTC) had settled two MCAs with the lowest tenderer instead of highest tenderer following the direction of the Addl. PCCF & CHD, Forest, BTC[107] as shown in **Table 4.5**.

Table 4.5:-MCAs settled with the lowest bidders

Name of the Division	Name of the MCA (Date of settlement)	Govt Value	Number of Tenders received	Value of Eligible Highest Tender (in ₹)	Value of awarded Tender (in ₹)	Loss of Government Revenue (in ₹)
Baksa	Motonga Sand and Stone Mahal No.4 (01-10-2015)	26,95,000	4	29,40,000	28,00,000	1,40,000
Dhansiri	Deepabasti Stone Mahal (09-09-2019)	14,00,000	3	28,00,000	14,18,000	13,82,000
Total						**15,22,000**

This had resulted in loss of revenue of ₹ 15.22 lakh.

Audit further noticed that in the same two divisions, another three MCAs[108] were initially settled with the lowest bidders. Aggrieved with the settlement orders, the highest eligible bidders appealed before the court and on the direction of the Hon'ble Gauhati High Court, these MCAs were finally settled with the respective highest bidders.

Similar irregularities of awarding contract to the lowest bidder instead of eligible highest bidder had been pointed out by Audit in Audit Report of 2018-19 (Paragraph 4.5.3); however, due to inaction of the Department such irregularities are still persisting.

On this being pointed out, DoE&F stated (January 2023) that the aforesaid MCAs were settled by the Principal Secretary of BTC, Bodoland. The reply is not acceptable as there was no provision in AMMC Rules, 2013 for settlement of MCAs in favour of the lowest bidder.

[107] Addl. PCCF &CHD, Forest BTC order dated 01.07.2015 for Motonga Sand & Stone Mahal No. 4, Baksa and dated 06.09.2019 for Deepabasti Stone mahal, Dhansiri.

[108] Montonga Sand & Stone Mahal No. 3 and Montonga Sand & Stone Mahal No.5 of Baksa Division and Dhansiri Sand and Gravel Mahal of Dhansiri Division.

4.3.11.6 Settlement of MCA at exorbitant rates without analysis

Rule 33 (3) of the AMMC Rules *ibid* provides that any abnormalities in the auctions held earlier and the bids received of exceptionally lower or higher amount, may be ignored. The Central Vigilance Commission, GoI, also instructed[109] that awarding of the contracts at too high a price needs to be discouraged and the organisations must ensure that contracts are awarded on the basis of competitive bidding at reasonable rates.

Audit noticed that in Dibrugarh Division, in case of two MCAs, the bidders were selected for grant of MCAs, though the bidders offered an exorbitant value in consideration against the reserve price of minor minerals fixed by the Department. However, the selected bidders failed to pay the deposits as required prior to execution of agreement in each case. Due to the failure of the highest bidders to deposit the initial dues, the Department was compelled to invite fresh tenders on each occasion. Finally, the MCAs were settled with the highest bidders after third NIT with a price just above the reserve price in each case. The details are shown in **Table 4.6**.

Table 4.6: Grant of MCA against exorbitant rates without analysis in Dibrugarh Division

Sl. No	NIT No.	Date of NIT	Name of successful bidder	Qty of Sand in M^3	Reserve Price per M^3 (in ₹)	Period	Date of LoI	Bid offered	Offered rate per M^3 (in ₹)
Name of MCA : DBR 18									
1	1st	26-09-13	Dilip Sonowal	5000	194	2013-15	20-12-13	3,17,20,500	6,344
2	2nd	13-02-14	Dilip Borgohain	5000	194	2014-16	06-08-14	2,35,65,551	4,713
Finally allotted to Shri Mohan Gogoi @₹ 196 per cum on 27 January 2017									
Name of MCA : DBR 15									
1	1st	26-09-13	Debojit Borgohain	6000	196	2013-15	24-01-14	39,99,999	666
2	2nd	05-08-16	Chandan Gogoi	6000	196	2016-18	10-11-16	50,00,000	833
Finally allotted to Shri Nilmoni Konwar @₹ 206 per cum on 01 November 2017									

Thus, due to non-analysis of the rates quoted by the bidders and settlement of MCAs with highest bidders in spite of exorbitant rate of minerals offered resulted in inordinate delay in settlement of MCAs ranging between 2 years to more than 3 years resulting in a loss of ₹ 27.34 lakh calculated on the reserve price.

Audit noticed that in Karimganj Division, while finalising the successful bidder of 62 Hal Baruala Sand Minor Mineral Unit (MMU) rejected the highest bidder and selected the second highest bidder in the interest of smooth realisation of Government revenue and to avoid gap period. While rejecting the highest bidder, it was recorded that the rate offered by the highest bidder was exorbitant as the offered price was seven times more than the reserve price.

Audit noticed that the PCCF & HoFF directed (June 2015) to enquire[110] into the reasons for the sharp decline of bid values during the third NIT in case of DBR 18. The DFO

[109] Vide letter No.OFF-1-CTE-1 dated 05.02.2004.
[110] As per instruction of PCCF & HoFF, Assam.

reported[111], that the following were the reasons for sharp decline of bid value in the third NIT.

- During the first two NIT, the offer was made intentionally at a higher rate to spoil the bids:
- First two offers were without site inspection and assessment of minable quantity by the bidders
- Third offer was low due to presence of silt in large quantity.

From the enquiry report, it is clear that the bidding process was manipulated by the bidders and no action was taken against the officers who had accepted such exorbitant offers without analysis of bid value with market price which caused delay in settlement of the MCA.

Thus, there was no uniformity in the decisions taken by Forest Divisions on the reasonableness of the bid value.

On this being pointed out, DoE&F stated (January 2023) that there is no provision for settlement of MCA at exorbitant price in AMMC Rules, 2013; however, due to small quantity of mineral in NIT, bidders offered exorbitant prices. At present, the minimum quantity was fixed at 10,000 cum per year and the mining plans would be prepared by the divisions in advance to restrict offer of exorbitant rates during bidding. The justification provided by the Department is not acceptable as Rule 67 of AMMC Rules, 2013 provides scope for review of the orders by the PCCF & HoFF; however, in the instant case, the same was not reviewed even though the highest bidder of the first NIT failed to deposit the initial dues.

Recommendation: *The Government may consider putting in place a mechanism to analyse the bid value for its reasonableness and workability before acceptance so that bids with exorbitant bid values could be discarded.*

4.3.11.7 Irregular settlement of MCA

(A) Audit noticed that against an NIT (August 2013), 12 tenders were received for extraction of 4000 cum of sand per *annum* from Doboka Sand Mining Unit-2 of Nagaon South Division. Out of 12 tenderers, eight tenderers quoted their offer rate for the entire period of contract (*i.e*., seven years) while four tenderers quoted annual offer rate. The tender committee, while preparing the comparative statement, did not convert the annual offered rate into total offered value for the entire period of seven years. Consequently, the highest bidder who offered annual rate of ₹ 28.22 lakh was overlooked and the bidder with offered value of ₹ 75 lakh for the entire contract term of seven years (*i.e*., ₹ 10.71 lakh per *annum*) was selected and granted (January 2014) the contract. Aggrieved with the settlement order the highest bidder approached the Hon'ble Gauhati High Court and the case was disposed of (September 2014) in favour

[111] Submitted by the DFO (14 July 2015).

of the highest bidder. However, the Department took five years to settle (February 2019) the MCA, which resulted in loss of revenue of ₹1.41 crore[112].

(B) As per Rule 34 of the AMMC Rules, 2013, a public notice of 21 days shall be published for inviting bids or conduct of open auctions for mineral concession. In addition, the gist of such notice shall be published in one daily newspaper having circulation in the area and a copy of the public notice shall also be sent to the Deputy Commissioner and others as decided by the competent authority for giving wide publicity in the area.

Audit noticed that in five divisions, out of seven MCAs, six MCAs were granted by the PCCF & HoFF, Assam against notice period ranging from 7 to 25 days from the date of public/sale notice to tender opening date and periods ranging from 7 to 18 days from publication in newspaper to tender opening date as shown in **Table 4.7**:

Table 4.7:-Details of sale notice

Sl. No.	Name of MCA	Date of public/ sale notice	Date of publication in newspaper	Tender opening date	Notice period between		Remarks
					Col 3 and Col 5	Col 4 and Col 5	
	(i) Nagaon South Division						
1	Debsthan-1	17.08.13	28.08.13	09.09.13	22	11	Approved by the PCCF & HoFF on 18.12.13
2	Debsthan-2	17.08.13	28.08.13	09.09.13	22	11	Approved by the PCCF & HoFF on 18.12.13
3	Doboka sand Mining Unit-3	27.01.15	04.02.15	18.02.15	22	14	Rejected by the PCCF & HoFF (03.07.15) stating non-fulfilment of criteria of Rule 34 of AMMCR, 2013.
	(ii) Golaghat Division						
4	Bokial Stone Quarry	14.06.16	21.06.16	08.07.16	25	18	First rejected by the PCCF & HoFF (20.07.16) stating non-fulfilment of criteria of Rule 34 of AMMCR, 2013. After intervention of DFO, Golaghat stating tenders were opened after 25 days from the date of sale notice, the PCCF & HoFF granted (25.04.17) the MCA to successful bidder.
	(iii) Dhemaji Division						
5	Likabali S&G	16.08.13	23.08.13	11.09.13	25	18	Approved by the PCCF & HoFF on 27.02.14
	(iv) Nagaon Division						
6	Borpani- 1 A	08.08.14	12.08.14	30.08.14	23	18	Approved by the PCCF & HoFF on 09.01.15
	(v) Dibrugarh Division						
7	DBR-18	13.02.14	13.02.14	19.02.14	7	7	Approved by the PCCF & HoFF on 06.08.14

From **Table 4.7**, it is clear that DBR 18 MCA was awarded against notice period of seven days from the date of public/sale notice and tender open date against the provision of 21 days in the Rules *ibid*, while two MCAs *viz*., Doboka sand Mining Unit-3 and Bokial Stone Quarry were rejected by the PCCF & HoFF stating that provision of Rules *ibid* were not fulfilled during public notice. However, the MCA *viz*., Bokial Stone

[112] Gap period calculated from settlement to final agreement *i.e*., from 01.01.14 to 06.02.19 *i.e*., lapse of 5 years (₹ 28,21,999 X 5 years).

Quarry were granted by the PCCF & HoFF after intervention/approach of the DFO, Golaghat stating that the notice period was 25 days from issuance of public notice. Audit also noticed in respect of Doboka Sand Mining Unit-3 that aggrieved with the order, the highest bidder appealed in the Hon'ble Gauhati High Court and the petition was disposed of (November 2020) due to non-appearance of the petitioner in the court. Thus, due to irregular rejection of the bidding/sale notice, the MCA remained idle for more than eight years[113], which resulted in loss of minimum revenue of ₹51.68 lakh[114].

Thus, irregular decision by the authority on fixing of gap period between issue of sale notice and opening of NIT resulted in loss of revenue to the Department.

On this being pointed out, DoE&F stated (January 2023) that e-auction process has been initiated to avoid any discrepancy in settlement of MCA.

4.3.11.8 Non-reduction of reserve price

The AMMC Rules *ibid* provide that in case no bid/offer is received against a reserve price fixed for an area on two successive occasions, the competent authority may revise the reserve price downwards to an appropriate level. Further, clause No. 8 of Tender sale notice of Mineral Concession Area (MCA) mentions that the tenderers should offer their bids only after fully satisfying themselves regarding availability and quantity of materials in the respective MCAs.

Audit noticed that in two (out of 11 selected) divisions[115], though tenders for grant of seven MCAs[116] were invited, no tender was received on two successive occasions. The Department did not take further initiative to identify the reasons for non-receipt of tenders and re-consideration of the reserve price for the respective MCAs. These MCAs remained idle (March 2022) since October 2016 due to inaction of the Department to negotiate the reserve price of MCAs.

On this being pointed out, DoE&F stated (January 2023) that a Committee was formed to ascertain the actual extractable quantity available. The Committee recommended to amalgamate six unsettled MCAs under Golaghat Division into three MCAs. Accordingly, MCAs were amalgamated. Out of these, two MCAs were settled and one MCA was demarcated for Government permits due to non-availability of successful bidders.

4.3.11.9 Fixation of floor price on the basis of Reserve Price

GoA amended (October 2018) the AMMC Rules, 2013[117] introducing the process of e-tendering[118] for grant of all mining leases/contracts/permits through a transparent

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113 During January 2015 to November 2022.
114 Minimum loss- Reserve price 6,08,000 x 8 years 6 months= ₹ 51,68,000
115 Dibrugarh and Golaghat.
116 Six MCAs under Golaghat Division (*viz*., (i) Bandar Ghat Sand/Stone Mahal No.1, (ii) Bandar Ghat Sand/ Stone Mahal No.2 (iii) Bandar Ghat Sand/Stone Mahal No.3 (iv) Bandar Ghat Sand/Stone Mahal No.4 (v) Kanaighat Sand Mahal No.1/2 (vi) Kanaighat Sand Mahal No. 1/1 and one under Nagaon Division (*viz*., Sonaikuchi Sand Permit Area).
117 Published vide notification No. PEM.47/2018/16 dated 26 October 2018.
118 Under Rule 32.

process of inviting e-auction. Further, clause 8 of the Bid document for e-auction specified that the initial price offer shall be equal to or greater than the reserve price and the qualified bidders may submit their final price offer which shall be greater than the floor price.

Out of 11 selected divisions, eight divisions initiated (November 2018) e-tendering process.

Audit noticed that in four divisions, the reserve prices for e-tender were fixed without analysis of revenue trend and market value as per provisions of AMMC Rules, 2013 and fixed at royalty rates or previous reserve price. As such, the initial price for respective e-tenders were fixed either below or at par with the penultimate reserve price which had affected the floor price as per provision of Clause 8 of the Bid document as mentioned *ibid*.

Golaghat Division fixed (January 2021) the reserve prices for eight MCAs by adding 25 per cent to the last sale value of minor minerals per cum of respective MCAs. Audit noticed that the Division fixed the reserve price of Borpother Sand Mahal No. 1 at ₹ 411 per cum from the last sale value of ₹ 329 per cum of the said MCA.

Audit further noticed that in the other 10 cases, during e-tendering, the reserve prices were not fixed as per provisions made under the AMMC Rules, 2013 which affected the floor price of e-tenders of respective MCAs and resulted in a minimum loss of ₹ 8.89 crore **(Appendix-XXVII)**.

On this being pointed out, DoE&F stated (January 2023) that the reserve price is fixed as equal to or above the royalty rate and put into the e-auctioning process, hence the bidders are bound to offer appropriate bids. The reply is not tenable because as per Rule 33 of the AMMC Rules, 2013, reserve price is to be up-fronted by considering past trends where the mineral concession area is granted through competitive bidding process.

4.3.11.10 Irregular acceptance of tender

Rule 37 (1) of AMMC Rules, 2013 provides that no bid shall be regarded as 'successful' unless accepted by the officer competent to accept bid/tender in accordance with the provision of the Delegation of Financial Rules,1999 of the State. Further, GoA also notified[119] (November 2016) limits for acceptance of bid values for settlement of mining contract for minor minerals under AMMC Rules, 2013 and specified that the financial limit for acceptance of tender for DFO and Conservator of Forests (CF) are up to ₹ five lakh and ₹25 lakh respectively.

Audit noticed that three MCs under Digboi Division were settled with the approval of DFO/CF where bid values were in excess of the financial limit for acceptance of the concerned officers as stipulated in the aforesaid Government notification. No *post-facto* approval was obtained in any of these cases. Details are given in **Table 4.8**:

[119] Government notification No. FRM.300/2012/Pt/7 dated 15 November 2016.

Table 4.8:-Details of bid approved by the DFO/CF in excess of limit for acceptance under Digboi Division

Sl. No.	Name of MC Area	Date of settlement	Period of mining	Annual bid value	Total settlement value	Tender accepted by (LOI issued)	Remarks
1	DIG-22	24-01-18	2 years	4,68,000	9,36,000	DFO	Not forwarded to CF for acceptance of bid value.
2	DIG-21	27-11-17	2 years	3,74,992	7,49,984	DFO	
3	DIG-12	03-12-16	7 years	8,22,000	57,54,000	CF	Not forwarded to CCF for acceptance of bid value

On this being pointed out, DoE&F stated (January 2023) that MCAs under Digboi Division were settled inadvertently with the approval of DFO.

4.3.12 Environmental Management Plan

A Core Group constituted (2009) by MoEF, GoI, recommended various environmental aspects associated with mining of minor minerals along with various issues[120]. Based on the recommendation of the Core Group, the MoEF, GoI had issued (May 2011), a model guideline[121] which specified that Mining Plan[122] and environmental clearance is a pre-requisite to grant of MCA having an area of 5 ha and above. MP is the basic document for EC/Environmental Management Plan (EMP), Forest Clearance, *etc*. for grant of a mining area and connects the mine with all stakeholders.

The AMMC Rules, 2013 also made provisions for preparation of mining plan and environmental safeguards, restoration and rehabilitation measures of the mining area.

➢ Mining Plan

The AMMC Rules, 2013 provides for preparation of an MP[123] by a Recognised Qualified Person (RQP)[124] on behalf of the mineral concession holder and includes progressive and final mine closure plans. As the AMMC Rules, 2013 did not provide for any specific format or information to be incorporated while preparing the MP, audit enquired about the procedures followed while preparing the MP. In reply, the Geology & Mining Department, GoA stated that MPs were prepared following the guidelines issued by the Indian Bureau of Mines (IBM) and AMMC Rules, 2013.

The procedures to be followed while preparing the MP as prescribed by IBM are as shown in the following flowchart:

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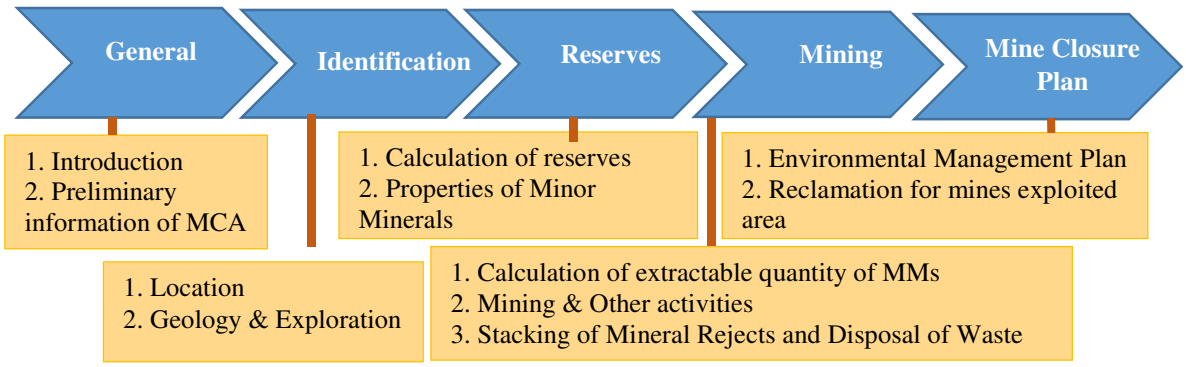
120 (i) definition of minor mineral, (ii) minimum size of lease for adopting eco-friendly scientific mining practices, (iii) period of lease, (iv) cluster of mine approach for addressing and implementing EMP in case of small mines, (v) depth of mining to minimise adverse impact on hydrological regime, (vi) requirement of mine plan for minor minerals, similar to major minerals, and (vii) reclamation of mined out area, post mine land use, progressive mine closure plan, *etc*.

121 namely Environmental aspects of quarrying of minor minerals - Evolving of Model Guidelines

122 A proposal for mining on a mining site, including a description of the systematic activities to be used for the purpose of extracting minerals.

123 Chapter 9& 10 (Rules 48 to 57) of AMMC Rules 2013.

124 Director or an officer authorised by him, or by a person recognised by the Central Government or an officer authorised by the Central Government in this behalf the provision of rule 22 B of the Mineral Concession Rules,1960. (Rules 50 of AMMC Rules 2013).

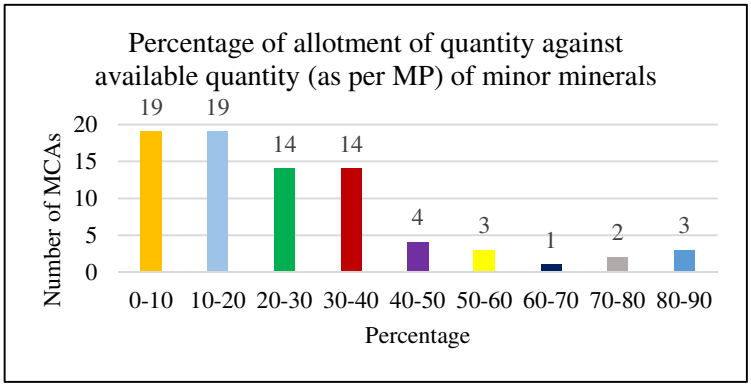


Audit noticed the following deficiencies in the MPs approved by Geology and Mining Department:

4.3.12.1 Non-compliance/shortfalls in the Mining Plans

Audit scrutinised MPs of 89 MCAs granted by the 11 sampled divisions during 2013-21 and noticed that the RQP, while preparing MPs on behalf of MC holders, did not consider all parameters suggested by the IBM. For example, the MPs did not anticipate life of the mines and volumes of mineable reserves of minor minerals and were calculated by considering maximum depth of 3 meters without considering the water level in river bed or Reduced Level (RL) distance[125] of the land bed mines. Other issues noticed are as discussed in the following paragraphs:

- During settlement of MCAs through competitive bidding process, the Department allowed extraction of two to 86 *per cent* of the mineable reserve as estimated in the MPs in case of 79 river bed MCAs as shown in the chart placed alongside. Thus, due to absence of any scientific study of extractable mineable reserves prior to NIT, a huge quantity of mineral remained unallocated for extraction, which had narrowed the scope of replenishment of minor minerals specifically in case of river bed MCAs. Therefore, preparation of MP after finalisation of selection of bidders for the specific quantity during bidding process led to shortfall in allocation of mineable minerals and scope for removal of excess minor minerals without payment of government dues. Further, in one case[126], it was noticed that allotment of quantity of minor minerals was 138 *per cent* against estimated quantity in the respective MP.



[125] Reduced level (RL) refers to equating elevations of survey points with reference to a commonly assumed datum. It is a vertical distance above or below the datum plane. The most common datum used is Mean Sea Level. This reduced level is the term used in levelling.

[126] Golondl Boulder Mahal under Dhansiri Division.

Good practice: *In Odisha, a minimum guaranteed quantity (MGQ) of minor minerals is declared in the sale notice of minor minerals with a right to modify the MGQ as per respective MPs.*

- Extraction of minor minerals was allowed to MC holders (selected through bidding process) and Government departments from the same mineable reserves overruling the Hon'ble Gauhati High Court order[127] restricting grant of Government permits from the same mineable reserves, which have already been settled with MC holders.
- One MCA was settled for extraction of sand (3000 cum per year) and stone (1500 cum per year) in Digboi Division[128], however, MP was prepared for extraction of stone only. Further, audit noticed that EC was obtained for extraction of both sand and stone without any mining plan for extraction of sand.
- In four MCAs of two divisions, the allotted quantities of minor minerals during NITs ranged from six to 33 *per cent* against the available quantities of minor minerals as per respective mining plans. However, the respective MC holders, after completion of periods ranging from first to seven quarters, requested to reduce the allotted quantities stating non-availability of the same. The Divisions, without verification of the facts by experts from DGM, reduced the quantities of minor minerals, however, the period for extraction was not reduced in this regard, which not only negated the objectives of the mining plan but was also irregular as the AMMC Rules, 2013 did not make any such provision to reduce the allotted quantities of minor minerals (**Appendix-XXVIII**).
- In four MCAs, the minor minerals were extracted in excess of the estimated quantity in the respective MPs (Details in **Appendix-XXIX**). The excess minerals were extracted due to allocation of mining contract and permits from the same MCA. The extraction of minor minerals in excess of estimated mineable quantity was in contradiction to the environmental safeguard measures.

Thus, shortfall in compliance of parameters suggested by the IBM and other issues discussed above affected the allocation of extractable minor minerals *vis-à-vis* revenue collection, scientific mining of minor minerals, restoration and reclamation, *etc*.

On this being pointed out, the M&M Department, while accepting the audit observation, stated (January 2023) that henceforth all the MPs would be approved subject to fulfilment of terms and conditions as laid down in AMMCR, 2013 and parameters as envisaged by IBM.

Recommendation: *The Government may consider putting in place a mechanism to assess availability of minerals through the Mines and Minerals Department prior to NIT for optimum utilisation of mineral resources.*

[127] Hon'ble High Court, Gauhati ordered against WP (C) No 3790/2016.
[128] DIG 5 MCA.

4.3.12.2 Calculation of mineable reserves in MPs

As per Manual for Appraisal of Mining Plan issued (August 2014) by IBM, MP plays a vital role in the mining process as it scientifically identifies mineral deposits or mineral resources through a mine design and evaluation process that optimally plans the mineral resources with a life of mine plan as the primary output.

Audit noticed that the details of values of parameters for calculation of mineable reserves were not recorded in the final copies of MPs. However, in response to audit, the Director, Geology & Mining (DGM) stated that there were no working sheets attached with the respective MPs to verify the correctness of calculations of mineable reserves. The discrepancies noticed in 15 MPs are explained in **Table 4.9**.

Table 4.9: Discrepancies noticed in MPs

Parameters	River Bed MPs (13 MPs)	Land Bed MPs (2 MPs)
Area Allowed (in Ha)	Pre-defined by the Forest Department without taking into consideration the surroundings *viz*., bridges, embankments, *etc*.	Pre-defined by the Forest Department
Mining Area (in Ha)	The basis of determination of mining area was not recorded except in one MP wherein the GPS coordinates (Polygonal area) were the basis of determination of mining area.	
Maximum Depth applied (in M)	In all mining plans, the maximum depth was taken as 3 m universally without taking into consideration the water level (The Hon'ble Supreme Court directed that in case of river bed mining the depth of mining may be restricted to 3m or water level, whichever is less.)	
Rate of replenishment	In seven out of 13 river bed MPs, the rate of replenishment was arbitrarily calculated without any justification and in six river bed MPs, this parameter was not considered.	
Bulk Density[129]	In one out of 13 river bed MPs, the bulk density was considered and arbitrarily calculated without any justification while in 12 river bed MPs, this parameter was not considered.	
Rate of Mining loss per year (Reasons not mentioned)	In seven out of 13 river bed MPs, the mining loss was considered as 10 *per cent* while in six other river bed MPs, it was 20 *per cent*. The basis of fixation of such percentage of mining loss was not recorded.	
Total Working Days (WDs) per year (in days)	A total of 200 days were taken as WDs per year except in one MP where 225 days was taken as WDs without any justification.	
Ratio of Minor minerals (if any)	Out of 13 MPs, the ratio of minor minerals was recorded only in one MP.	
Benches[130]	All the 13 MPs referred to benches, however, the same was not considered for calculation of mineable reserves.	
Permissible quantity of MMs per year (in cum)	As a general practice, the mineable reserves were multiplied by the maximum depth and rate of replenishment &/or rate of bulk density to get the gross estimated quantity of minor minerals, from which the mining loss was deducted to get the net mineable reserves. The net mineable reserve was then multiplied by WDs per year to get the permissible quantity of Minor Minerals (MMs) per year. However, in one case, the mineable reserve was multiplied by the period of	Calculated roughly without declaration about methods of calculation and the permissible quantity remained

[129] Bulk density is defined as the mass of the many particles of the material divided by the total volume they occupy.

[130] As per Evolving of Model Guidelines issued (16 May 2011) by GoI, system of working in minor minerals quarries shall be performed by formation of benches as per MMR Regulation 115.

Parameters	River Bed MPs (13 MPs)	Land Bed MPs (2 MPs)
	extraction to increase the mineable reserves and then multiplied by WDs per year. This inflated the net mineable reserve by 62,614 cum of sand and gravel per year.	limited to the contract quantity

It is clear from the above that the methods adopted for calculating various parameters were arbitrary and there was limited scope for verification of the correctness of estimated mineable reserves after approval of the MPs by the Geology and Mining Department.

On this being pointed out, the M&M Department stated (January 2023) that henceforth all the MPs would be approved subject to fulfilment of all the parameters as envisaged by IBM.

4.3.12.3 Incorrect geo co-ordinates

Rule 52 (5) of the AMMC Rules, 2013 stipulates that an MP shall incorporate the area under concession delineated on a map with boundaries duly marked along with the positions of boundary pillars with GPS reading as one of the minimum requirements.

Audit test-checked the geo-coordinates of 23 MCAs[131] (involving six selected divisions) as mentioned in the respective MPs by plotting the coordinates in Google Earth and found the following discrepancies:

- As per geo-coordinates, in four MCAs, areas were smaller than the actual allotted areas ranging between 3.353 ha to 14.003 ha (**Appendix -XXX**).
- As per geo-coordinates, in 10 MCAs, areas were greater than actual allotted areas ranging between 2.5 ha to 1272.78 ha (**Appendix - XXXI**).

An illustrative diagram in one MCA is given below:

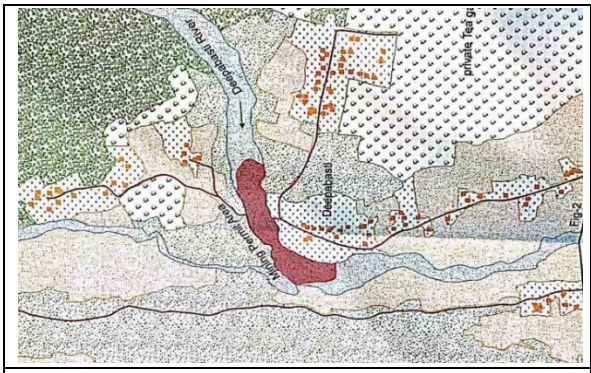


Image as per Mining Plan of Deepabasti Stone Mahal under Dhansiri Division

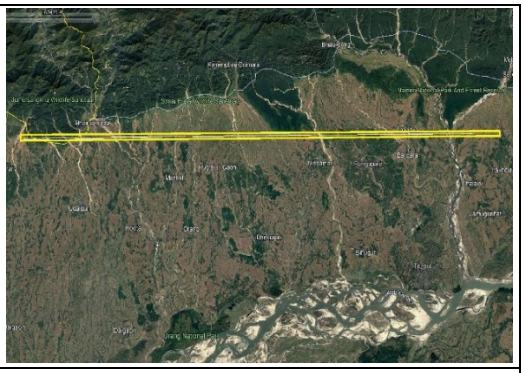


Image as per Google Earth of Deepabasti Stone Mahal under Dhansiri Division

On this being pointed out, both the Departments (M&M Department and DoE&F), while accepting the audit observation, stated (January 2023) that henceforth geo-coordinates would be verified before approval of the MPs and steps will be taken to correct the geo-coordinates.

[131] 12 MCAs are of river bed and 11 MCAs of land bed.

➢ Environmental Clearance

In 2016, the MoEF&CC amended the Environmental Impact Assessment (EIA) Notification, 2006 to bring small-scale mining projects under its ambit. The amendment made environmental clearance (EC) compulsory for mining of minor minerals including clusters in areas less than or equal to five hectares. Issue of EC for minor minerals was regulated by different notifications issued by GoI. The validity period of EC was modified from seven to five years in 2015 by GoI. As such, mining operations for a period of more than five years require renewal of EC after expiry of every five years or validity period as mentioned in the respective EC.

Though there is a provision of environment safeguards and restoration and rehabilitation measures for every mining area but still Environmental Clearance has not been made mandatory in the Rules *ibid*. However, the Environment & Forest Department, GoA included (July 2013) a clause in "Sale Notice" to obtain an EIA clearance from the competent authority[132] within a period of 45 days or within the extended time by the successful bidders.

Good practice: *In Odisha and Meghalaya, requirement of environmental clearance has been introduced in their respective Minor Mineral Concession Rules, 2016.*

Recommendation:-*The Government may consider including a provision for requirement of environmental clearance from the State Environment Impact Assessment Authority in AMMC Rules.*

4.3.12.4 Delay in issuance of EC

Audit test-checked 150 ECs[133] pertaining to 11 divisions and noticed that in 86 MCAs, there was delay in issuance of ECs by the State Environment Impact Assessment Authority (SEIAA) ranging from 49 days to 2,512 days which resulted in delay in settlement of 74 MCAs ranging from 69 to 2,542 days (**Appendix-XXXII**). Further, 12 MCAs were settled prior to issuance of ECs which is not regular (**Appendix–XXXIII**). Audit also noticed that in Nagaon Division, permissions were issued for extraction of minor minerals from four MCAs without EC certificates.

On being pointed out, DoE&F, Assam while accepting the audit observation, stated (January 2023) that presently, regular monitoring and pursuance with SEIAA for issue of EC is being carried out.

4.3.12.5 Non-renewal of EC/EIA Clearance

Audit noticed that 12 MCAs of four divisions were settled for seven years during the period 2013-16. The respective ECs were issued for five years each. On expiry of validity period of the ECs, MC holders of five MCAs had applied for extension of validity period of EC while the other seven MC holders had not applied for extension (**Appendix-XXXIV**). The extraction of minor minerals from eight MCAs had been

[132] State Environment Impact Assessment Authority (SEIAA) or District Environment Impact Assessment Authority (DEIAA).

[133] Out of 257 MCAs.

completed while the extraction of minor minerals from four MCAs is still in progress (till March 2022). The respective Divisions neither pursued the matter with the SEIAA for renewal nor took any action to stop extraction of minor minerals without valid ECs, which negated the very objectives of issuance of EC.

On this being pointed out, DoE&F stated (January 2023) that presently EC/EIA is being obtained by the concerned DFOs directly from the SEIAA to safeguard environmental aspects.

4.3.12.6 Non-compliance of conditions stipulated in EC

The AMMC Rules, 2013 authorised the competent authority to suspend or terminate the mining operations in case of violation of norms for environmental safeguards or terms and conditions for grant of the mineral concession agreement[134]. Further, based on compliance of specific and general conditions of environmental safeguards, an EC for minor minerals can be issued. However, audit noticed the following:

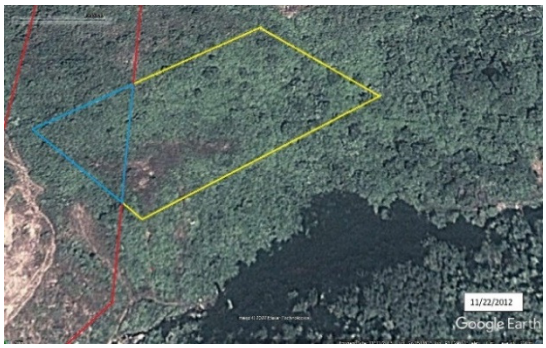
- As per conditions laid down in EC[135], blasting should be done only in the presence of the license holder and forest officials. Audit noticed that in Nagaon Division[136], the competent authority issued (January 2018) blasting permission with various conditions which included that the permit holder would be responsible for any eventuality and blasting was required to be done by a license holder. Blasting permission was issued (28 May 2019) by the DFO, Nagaon on a request made by the MC holder (27 May 2018) with a direction to the concerned Range Officer to be present during the blasting process (28 May 2019). Audit further noticed that the MC holder, against a notice issued by the Division, informed that the blasting was done in his absence due to ignorance of his team. Further, as per the enquiry report of ACF, Nagaon (08 June 2019) one hectare area beyond the permissible area had been blasted when neither the MC holder nor the Range Officer concerned was present. Thus, the Division did not take the requisite precautions for the blasting operations which led to violation of conditions laid in the EC and in the concerned blasting permission. However, no action was taken against the concerned officials and the MC holder for non-compliance of norms and the order except for issuing a warning to the MC holder. Thus, the Department failed to take appropriate action for violation of the stipulated conditions. There was also a lack of monitoring mechanism to safeguard against loss of life and property and damage to the environment.
- In Digboi Division, an MCA was awarded[137] (July 2018) for two years to extract sand (4,000 cum per year) and ordinary clay (3,000 cum per year) against which an EC certificate was issued (September 2020) for extraction of sand (4,000 cum) and ordinary clay (3,000 cum) for a period of two years[138]. The difference among the

134 Rule 41(1) of the AMMC Rule 2013.
135 Sl. No. 28 and 48 of EC.
136 Dholpahar Stone Permit Area No-1 allotted to the selected bidder for five years for extraction of 50,000 CuM of Stone at offered value of ₹ 2.81 crore.
137 DIG-15C of Digboi.
138 September 2020 to September 2022.

award and the EC was noticed by the DFO, Digboi after lapse of one year and he requested (August 2021) the SEIAA to provide further EC in this regard. Audit noticed that in the meantime, the permit holder extracted the entire quantity within one year[139]. This resulted in violation of the conditions of the EC and guidelines for scientific mining.

- In Dhubri Division[140], it was noticed that against an MCA, an EC was accorded (August 2017) for extraction of 50,000 cum of stone during the five year period 2018-23. In the meantime, the DFO issued government permits for extraction of 65,206 cum of stone from the MCA without obtaining EC for the additional quantity. As a result, a total of 87,706 cum[141] stone was extracted from the MCA within two years (08 June 2018 to 07 August 2020). Thus, extraction of 65,206 cum of stone without EC was not only unscientific mining but also posed a threat to the environment.

The following photographs taken from Google Earth Application depict the effects of unscientific mining leading to reduction in forest cover and degradation of environment in and around MCAs over the years.

	
Image in the year 2012 of Moderatoli Stone Mahal No.2 under Nagoan South Division	Image in the year 2021 of Moderatoli Stone Mahal No.2 under Nagoan South Division
	
Image in the year 2012 of Moderatoli Stone Mahal No.4 under Nagoan South Division	Image in the year 2021 of Moderatoli Stone Mahal No.4 under Nagoan South Division

[139] During the period from 01-03-2021 to 03-12-2021 (*i.e.*, one year).
[140] Tokrabandha Hill Stone Quarry No. 02.
[141] 22,500 CuM of stone by MC holder and 65,206 CuM stone by permits to Government agencies.

	
Image in the year 2012 of Bipin Stone Mahal under Nagoan Division	Image in the year 2020 of Bipin Stone Mahal under Nagoan Division

On this being pointed out, the M&M Department stated (January 2023) that in case of violation of terms and conditions of the mineral concession agreement and norms of mining operation, the PCCF & HoFF, Assam may take appropriate action as per provisions of Rules 55, 56, 57,63 and 64 of the AMMC Rules, 2013. The reply points towards lack of coordination between the line departments.

Recommendation:-*The Government may issue necessary instructions to ensure that no MCA is operated without valid EC to safeguard environmental aspects. Responsibility needs to be fixed against the erring officials for allowing extraction of minerals without requisite clearances.*

4.3.13 Collection of Revenue and other dues

4.3.13.1 Security Deposit

The AMMC Rules, 2013 stipulate that the successful bidder is required to deposit security money equal to 25 *per cent* of the annual bid value prior to execution of agreement. Further, the Rules also provide for enhancement of the annual bid value by 25 *per cent* on expiry of each block of three years along with deposit of balance amount of security to upscale the security amount. The shortcomings noticed during the course of audit are discussed in the succeeding paragraphs:

- **Short realisation of Security Deposit**

Audit noticed that in three divisions (out of 11 selected divisions) in 32 cases, the security deposits were collected at rates ranging between zero *per cent* to six *per cent* instead of 25 *per cent* as stipulated in the Rules, which resulted in short realisation of ₹ 32.28 lakh **(Appendix-XXXV)**. However, in the other eight divisions security deposits were collected at the prescribed rate. Audit further noticed that out of these 32 cases, security deposits in two cases[142] of Nagaon South Division were forfeited due to default in payment of contract money. Thus, due to less realisation of security money, the Government failed to forfeit revenue of ₹ 6.16 lakh.

[142] Two MCAs of Nagaon South Division namely (i) Doboka Ordinary Sand Mining Unit-3 and (ii) Doboka Ordinary Sand Mining Unit-4.

- **Non-enhancement of Security Deposit**

Audit noticed that in four out of 11 selected divisions security deposits in 19 cases were not enhanced as per Rules *ibid*, which resulted in short realisation of security money of ₹ 35.99 lakh (detailed in **Appendix-XXXVI).** Audit further noticed that out of 19 cases, security deposit in three cases[143] were forfeited due to default in payment of instalments. Thus, due to failure to enhance the security deposit, the Government failed to forfeit deposits of ₹ 8.24 lakh.

- **Security Deposit not deposited in Government Account**

The AMMC Rules, 2013 do not specify the manner of collection of security deposits as well as deposit of security deposit in the Public Account. Audit noticed that in the selected 11 divisions, 105 MC holders deposited security deposit of ₹ 4.29 crore in the form of demand drafts. Audit scrutiny revealed that neither were these demand drafts deposited into Government Account nor were re-validated after expiry of the validity period. The details are shown in **Table 4.10**.

Table 4.10: Statement showing amount of collected as Security Deposit

Sl. No.	Name of Division	Number of MCAs in operation	Amount of Security Deposit collected (in ₹)
1	Baksa	16	14,88,969
2	Dhansiri	27	50,86,430
3	Dhemaji	4	49,53,757
4	Dhubri	8	37,24,769
5	Dibrugarh	9	33,30,029
6	Digboi	10	28,90,189
7	Golaghat	4	23,19,643
8	Hamren	3	4,44,438
9	Karimganj	9	48,06,268
10	Nagaon	9	84,41,115
11	Nagaon South	6	54,06,000
Total		**105**	**4,28,91,606**

Audit noticed that Department of Finance, GoA issued instructions (November 2018) to all Works divisions in Assam to deposit the security deposits collected in the Public Account as Civil Deposits. However, similar directive was not issued to DoE&F, GoA for deposit of security deposits under Public Account.

Thus, the Department did not initiate any action to safeguard the Government interest.

On being pointed out, DoE&F, Assam stated (January 2023) that it will not be proper to deposit the SD in Public Account since it is refundable after completion of tenure. The reply of the Department is not acceptable as receipts under Public Account are a liability to the Government and all the deposits are to be deposited into Public Account.

Further, the Department stated that on implementation of online system of collection of government dues, security deposits, *kists* and other dues as per AMMC Rule, 2013 would be monitored in a better way.

[143] Baksa, Dhemaji and Nagaon South Divisions.

Recommendation: *The Government may issue instructions to ensure that security deposits are deposited in Government Account and accounted for in the Public Account.*

4.3.13.2 Revenue Collection from minor minerals

The AMMC Rules, 2013 provide that in case of mining lease/contract, the agreement deed shall be executed and registered[144] within a period of ninety days (or 120 days[145] if the competent authority is satisfied) from the date of issue of Letter of Intent (LoI). In the event of failure to execute the deed of agreement, the "advance dead rent" and "security money" deposited shall stand forfeited. The Rules further provide that the lessee/contractor shall deposit annual dead rent/annual contract money, in four equal instalments in advance. However, in case of permit, the agency/contractor shall be liable to pay royalty in advance.

Rule 38 (6) of AMMC Rules, 2013 also stipulates provisions for levy of interest for delay in payment of instalments beyond seven days from the due dates mentioned in the agreement. In the event of non-payment of instalments within 60 days, there is a provision for termination of the lease/contract agreement. Audit scrutiny showed the following:

- In eight out of 11 selected divisions, nine MC holders did not pay instalments of annual contract money in time. The divisions terminated the mining contracts in respect of these nine MCAs for non-payment of instalments exceeding 60 days from the due date of payment. However, there was delay in termination ranging between 60 days to 195 days. Audit noticed that no mining operation stop order was issued. Further, Audit noticed that against instalment amount of ₹1.48 crore for the defaulted period, the Department could realise ₹ 44.33 lakh through forfeiture of security deposit and the balance amount of ₹1.04 crore remained unrealised (January 2023) (**Appendix-XXXVII**).
- Further, Audit noticed that eight MC holders of Dhansiri Division failed to pay the full amount of quarterly instalments, which ranged between one to eight instalments involving an amount of ₹ 56.23 lakh till March 2022 (**Appendix-XXXVIII**). However, the Department neither took any action to terminate the contracts nor realised the amount from the MC holders as per the provisions of the Rules *ibid*.

On being pointed out, DoE&F, Assam stated (January 2023) that due to implementation of online process there is no scope for delay in deposit of royalty. The Department was however, silent on the action taken against the defaulters.

4.3.13.3 Renewal of MCA

As per Rule 20 (3) of the AMMC Rules, 2013, while according approval to the renewal of a contract, the annual contract amount shall be increased by an amount of 25 *per cent*

[144] Rule 17 and 22.

[145] Provided that where the competent authority is satisfied that the LoI holder/contractor is not responsible for the delay in execution of the agreement, the competent authority may, for the reasons to be recorded in writing permit the execution of the contract agreement deed beyond a period of 90 days but not exceeding 120 days of the expiry of the aforesaid period.

over the amount of contract money payable in the last year of the original contract grant. Further, the annual contract amount shall be increased by 25 *per cent* on the expiry of each block of three years.

Audit noticed that while renewing the mining contract of Tokrabandha Hill Stone Quarry No.6 under Dhubri division, the contract money was not enhanced at all as per the Rules *ibid*. Further, the Division enhanced the contract value at the rate of 15 *per cent* of the last annual contract value for a block of two years instead of 25 *per cent* of the last annual contract value for a block of three years as provided in the AMMC Rules, 2013. This resulted in short realisation of contract money of ₹ 17.37 lakh in the instant case as detailed in **Table 4.11**.

Table 4.11: Short realisation of contract money

Extraction period	Year	Quantity of Stone extracted (in cum)	Revenue Realised (in ₹) per cum	Total Revenue Realised (in ₹)	Revenue realisable (in ₹) per cum	Total Revenue realisable (in ₹)	Short realisation of government revenue (in ₹)
(1)	(2)	(3)	(4)	(5) = (3)*(4)	(6)	(7) = (3)*(6)	(8) = (7) – (5)
Previous	2016	6,000	323	19,38,000	323	19,38,000	0
Renewed	2017	5,000	323	16,15,000	404	20,20,000	4,05,000
	2018	6,000	371	22,26,000	404	24,24,000	1,98,000
	2019	6,000	371	22,26,000	404	24,24,000	1,98,000
	2020	6,000	427	25,62,000	505	30,30,000	4,68,000
	2021	6,000	427	25,62,000	505	30,30,000	4,68,000
Total							**17,37,000**

In reply, Dhubri division stated that the enhancement of contract value at the rate of 15 *per cent* for each block of two years was greater than the enhancement contract value at the rate of 25 *per cent* for each block of three years. However, the justification provided by the Division is factually incorrect as the decision of the Division led to a loss of Government revenue as detailed in the above table.

On being pointed out, DoE&F, Assam stated (January 2023) that due to implementation of online process there is no scope for delay in deposit of royalty. The Department was however, silent on the action taken against the defaulters.

4.3.13.4 Registration of Agreement

AMMC Rules, 2013 provide that a mineral concession granted under the Rules shall commence from the date of execution of the agreement and all lease deeds or contract agreements effective for a period of 11 months or more shall be duly registered with the Registrar. All expenditure on registration of the lease deed or contract agreement shall be borne by the concession holder. However, audit observed that in the 11 selected divisions, only 45 out of 105 contract agreements under three divisions[146] were registered. Therefore, 60 mining contract agreements in the other eight divisions[147] were not registered, which not only made those contracts legally unenforceable in the

[146] Baksa, Dhansiri and Nagaon.
[147] Dhemaji, Dhubri, Dibrugarh, Digboi, Golaghat, Hamren, Karimganj and Nagaon South Divisions.

event of any default but also led to loss of Government revenue in the form of stamp duty and registration fee.

The PCCF & HoFF stated that considering the minor minerals as goods, stamp duty cannot be levied. However, the Judicial Department, GoA viewed (April 2022) that being the nature of a lease, the mining lease/contract agreement would come under the scope of 'Entry 35' of Schedule 1 of the Indian Stamp Act, 1899.

On being pointed out, DoE&F, Assam stated (January 2023) that necessary instructions had been issued to respective DFOs for registration of all agreements.

Recommendation: *The Government may ensure that all MCAs are registered in keeping with the extant provisions of Stamp Act, and take strict action against operation of MCAs without registration of contract agreement.*

The above indicates shortcomings in implementation of AMMC Rules.

4.3.13.5 Short realisation of royalty from *Patta* land

As per Rule 5(5) of the AMMC Rules, 2013[148], a private landowner having clear title on the record of rights (*Jama bandi*) over a periodic *patta* land[149] is allowed to carry out mining operation in his periodic *patta* land up to a depth of 1.5 meters and sell minor minerals mentioned in Schedule Y[150] only, by paying 1.5 times of royalty of minerals as per the Rules laid down. Government of Assam had notified[151] the rate of royalty[152] on minor minerals in June 2015.

Out of available records of five divisions[153], in two divisions[154], audit noticed that the royalty for extraction of minor minerals from *patta* land was realised at the pre-revised rate. This resulted in short realisation of royalty of ₹ 9.54 lakh as detailed in **Table 4.12**:

Table 4.12: Short realisation of royalty for extraction of minor minerals from *patta* land

Name of Division	Type of Minor Minerals	Period	Quantity (in CuM)	Notified rate of royalty (in ₹)	Royalty to be realised (in ₹)	Royalty realised (in ₹)/@ per cum	Short realisation of Royalty (in ₹)
Baksa	Earth	July 2019 to August 2021	12,870	45	5,79,150	3,95,100	1,84,050
	Stone		5,950	300	17,85,000	11,90,000	5,95,000
Dhansiri	Sand		2,500	210	5,25,000	3,50,000	1,75,000
Total							**9,54,050**

In reply, the DFOs stated that demand notice would be issued to the concerned persons at the earliest to realise the same.

148 Amended vide Government of Assam's notification No. PEM.47/2018/16 dated 26 October 2018
149 Status of any land settled for longer tenure with right to transfer which is not in case of Annual or Short Lease *Patta*.
150 Schedule Y contains name of Minor Minerals *viz*., Sand, Gravel, Stone, Boulder, Brick Earth, *etc*.
151 Notification No. PEM.83/2009/Pt-VII – A/39 dated 17 June 2015.
152 Rate of Royalty of Earth is ₹ 30 per cum, Sand is ₹ 140 per cum and Gravel/ Stone/Boulder is ₹ 200 per cum.
153 Baksa, Dhansiri, Nagaon, Golaghat and Karimganj divisions.
154 Dhanisri and Baksa Division.

Similar observations in respect of DFO, Nagaon had featured in Report of the CAG (Revenue Sector) for the year ended March 2019.

On being pointed out, DoE&F, Assam stated (January 2023) that DFOs being the competent authority would take necessary action for realisation of outstanding revenue.

4.3.14 Rehabilitation and Restoration Funds

➢ ***Mines and Mineral Development, Restoration and Rehabilitation***

The AMMC Rules, 2013 provide for realisation of Mines and Mineral Development, Restoration and Rehabilitation (MMDRR) Fund at the rate of 10 *per cent* (as other charges). The GoI amended (March 2015) the MMDR (Amendment) Act, 2015 and empowered the State Governments to establish District Mineral Foundation (DMF) in each district affected by mining related operations under Section 9B of MMDR Act, 1957. Section 15A of the Act empowers the State to prescribe the payment and collect funds for DMF in case of minor minerals. However, no rate of contribution was specified in the Act. Further, the DMF fund was to be utilised through Pradhan Mantri Khanij Khsetra Kalyan Yojna (PMKKKY), which was launched (September 2015) by GoI. Accordingly, the GoA approved for constitution of District Mineral Foundation Trust (DMFT) in all the districts including Sixth Schedule areas of the State. The GoA also notified (December 2017) the rate (10 *per cent*) of contribution to the DMFT by the holder of concession related to minor minerals.

Thus, presently in Assam, two funds are simultaneously applicable for restoration and rehabilitation of areas affected by extraction of minor minerals namely, MMDRR Fund and DMFT fund. The difference between both the funds are detailed in **Table 4.13**.

Table 4.13: Difference between DMFT and MMDRR Fund

DMFT	MMDRR Fund
(i) The objective is to work for the interest and benefit of persons and areas affected by mining related operations.	(i) The objective is only rehabilitation of flora and fauna including other vegetation such as trees, shrubs, *etc*. destroyed by quarrying or mining operation.
(ii) Introduced vide Section 9B and 15(4) of the MMDR Act, 1957 by GoI[155].	(ii) Introduced vide Rules 58 to 62 of the AMMC Rules, 2013 by GoA
(iii) It is a Trust maintained at District level and fund realised is kept in Savings account.	(iii) It is a State level fund to be kept under 'Public Account' of the State.
(iv) The fund has to be managed by the District authorities (non-profit body) constituted by GoA under Section 9 B(1) of the MMDR (Amended) Act, 1957.	(iv) The fund has to be managed/utilised by the State level Committee constituted by GoA under AMMC Rules, 2013.
(v) The amount/contribution deposited by the mineral concession holder is non-refundable.	(v) The expenditure made towards restoration and rehabilitation works as part of progressive mine closure plan by the mineral concession holder shall be reimbursed out of this Fund to the extent of actual expenditure subject to such re-imbursement being limited to the amount contributed by him. Any expenditure incurred over and above this limit shall have to be borne by the mineral concession holder from his own account.

[155] Notification No. PEM. 40/2015/100 dated 26.8.2016 and PEM.40/2015/101 dated 26.8.2016.

4.3.14.1 Non-creation of Head of Account under Public Account for MMDRR fund

As per Rule 58 of the AMMC Rules, 2013 the 'MMDRR' shall be established under 'Public Account' in the State of Assam under the administrative control of the Department to which rehabilitation charge is payable under clause (i) of sub section (1 A) of Section 15 of the Act.

Further, an amount equal to 10 *per cent* of the dead rent or royalty or contract money is to be collected from the MC holders and deposited in the Public Account as mentioned in Rule 59(1) of the AMMC Rules, 2013.

Audit noticed that action for creation of appropriate Head of Account under 'Public Account' of the State was neither initiated by the concerned departments *i.e*., the Director of Mines & Minerals/DoE&F, GoA nor by the Finance Department, GoA till March 2022. In absence of a specific head of account, the MMDRR fund contribution was being collected through 'Demand Draft' and was being deposited in the savings bank accounts of the respective DFOs. Therefore, in spite of specific provision for creation of a separate head under Public Account in the AMMC Rules, the same was not done even after a lapse of eight years from the implementation of the Rules.

Further, audit noticed that Mines and Mineral Department, GoA had directed (November 2017) the PCCF & HoFF, GoA to transfer the fund already collected under MMDRR to the concerned DMFT. In compliance to the direction issued (October 2017) by the Mines and Mineral Department, 22 Divisions (out of 33 divisions in Assam) had transferred ₹ 16.37 crore (out of total collection of ₹ 22.35 crore till 2019-20[156]) from MMDRR fund to DMFT fund. However, it is evident as per the current enactments that the objective of both the funds are different and funds are collected under the two separate provisions. Thus, merger of both funds without amendment of the AMMC Rules, 2013 is irregular.

On being pointed out, the M&M Department, Assam replied (January 2023) that the concerned authorities would take necessary action for creation of a head of account under Public Account for deposit of MMDRR contribution in respect of minor mineral included under 'X' Schedule and 'Y' Schedule. Further, DoE&F, Assam stated that bank account for depositing MMDRR fund had already been notified in December 2011. The reply of DoE&F, Assam is not acceptable as the AMMC Rules, 2013 did not provide any scope for operation of bank account for the Fund.

4.3.14.2 Collection of MMDRR fund

Audit noticed from the information furnished by the Department relating to the total collection of MMDRR funds and balance thereof with the Department, that during the period from 2013-14 to 2019-20, an amount of ₹ 26.42 crore was collected towards MMDRR from 25 divisions against realisable amount of ₹ 41.80 crore towards MMDRR fund (*i.e*., 10 *per cent* of total revenue collection of ₹ 417.97 crore). Thus, there was an overall short-collection of ₹ 15.38 crore towards MMDRR fund. Further,

[156] PCCF & HoFF, Assam did not provide information for the year 2020-21 though called for.

audit analysed the MMDRR funds collected by eight selected divisions and noticed that there was also short collection of ₹ 2.35 crore towards MMDRR fund as detailed in **Appendix-XXXIX**.

Audit also noticed that in seven divisions[157], there was short realisation of MMDRR fund amounting to ₹ 3.04 crore due to non-collection of MMDRR fund from different permit holders (**Appendix-XL**).

Thus, due to non-compliance of AMMC Rules, 2013 by the divisions, an amount of ₹ 3.04 crore of MMDRR fund was short realised.

Similar observations in respect of DFOs, Dhemaji, Nagaon and Dhubri had featured in Report of the CAG (Revenue Sector) for the year ended March 2018.

On being pointed out, DoE&F, Assam stated (January 2023) that Government Departments had not deposited the MMDRR fund collected by them. Further, AMMC Rules, 2013 has been amended (October 2021) to collect MMDRR fund and DMFT fund along with royalty on minor minerals.

4.3.14.3 Constitution of committee for utilisation of MMDRR Fund

As per Rule 62 (1), GoA is required to constitute a Committee headed by Secretary of Department of Mines and Minerals and comprising representatives from Departments of Mines and Minerals, Finance, E&F, Health, Education, Panchayat and Rural Development and Social welfare.

Audit noticed that though the PCCF & HoFF requested (November 2016) the Secretary, DoE&F, GoA and followed it up in March 2021 for constitution of a committee for utilisation of MMDRR fund, no such Committee has been constituted till March 2022. Thus, due to non-constitution of the Committee, the fund could not be utilised except under Sixth Schedule areas. This indicates that the AMMC Rules were not fully implemented even after lapse of eight years of its implementation and the restoration and rehabilitation works was not carried out as per progressive mine closure plan. In absence of the recognised Committee, the Divisions irregularly utilised the fund for other purposes as discussed below:

- Audit noticed that in Dhansiri and Baksa Divisions, the DFOs had withdrawn ₹ 1.02 crore[158] from the respective savings bank account for creation of plantation at river bank, repairing of vehicle, *etc*. However, the DFOs could not produce vouchers in support of such expenditure.

[157] Digboi, Golaghat, Dhansiri, Baksa, Karimganj, Hamren and Nagaon South Divisions.
[158] Dhansiri Division = ₹ 66.50 lakh and Baksa = ₹ 35.00 lakh.

- In another case, the DFO, Dibrugarh Division refunded the MMDRR fund of ₹ 10.06 lakh[159] to three contractors after completion of mining permit period in contravention of the provision guiding collection of MMDRR as per the AMMC Rules, 2013.
- In Dibrugarh Division, the DFO irregularly adjusted ₹ 12.57 lakh[160] from MMDRR fund against the defaulted contract money of the three permit holders.

Thus, the DFOs of Dhansiri, Baksa and Dibrugarh Divisions had irregularly withdrawn and spent ₹ 1.24 crore of MMDRR fund.

On being pointed out, DoE&F, Assam stated (January 2023) that proposal for formation of the committee for utilisation of MMDRR fund had already submitted to the Cabinet.

Recommendation: *The Government may consider immediate creation of a head of account under Public Account and formation of a committee for utilisation of MMDRR fund as per AMMC Rules, 2013.*

➢ *District Mineral Foundation Trust*

Section 15 A of the MMDR Act, 1957 (amended in 2015) provides that the State Government may prescribe the payment of specified amounts by all holders of concessions related to minor minerals to the DMF of the district in which the mining operations are carried on. Accordingly, GoA had constituted district level trust in all districts of Assam (including Sixth Schedule area) and fixed 10 *per cent* of the contract amount to be collected from the MC holders and deposited in the respective DMFT.

Further, the Central Government directed[161] (16 September, 2015) to utilise DMF in accordance with the guidelines of PMKKKY. GoA introduced (October 2020) Assam District Mineral Foundation (Trust) Rules, 2020 for regulating the composition and functions of DMFT.

159

Sl. No.	Name of MPA	Name of MPA holder	Period of settlement	Settled value	MMDRR realised	MMDRR released to MP holder
1	DBR/Jeypore/6	Sri Polash Phukon	2013-15	18,61,000	1,86,100	1,86,100
2	DBR/Jeypore/1	M/S ASCON	2013-15	42,00,000	4,20,000	4,20,000
3	DBR/Jeypore/4	Sri Prakash Baruah	2013-15	39,99,490	3,99,949	3,99,949
Total (in ₹)						**10,06,049**

160

Sl. No.	Name of MPA	Name of MPA holder	Period of settlement	MMDRR forfeited with adjustment of defaulted amount
1	MPA No. DBR/12	Shri Joyanta Gogoi	2014-16	5,00,000
2	MPA No. DBR/15	Shri Debajit Borgohain		4,00,000
3	MPA No. DBR/19	Smt. Deepshikha Dutta		3,56,712
Total (in ₹)				**12,56,712**

161 Under Section 20 A of the MMDR Act *i.e.*, power of the Central Government to issue directions.

4.3.14.4 Regulation of DMFT fund

Audit noticed the following discrepancies:

- Though GoA notified contribution towards the DMFT in case of minor minerals in December 2017, the AMMC Rules are yet to be amended specifying the contribution from minor minerals towards DMFT
- Out of 11 districts, DCs[162] of seven districts furnished information relating to amount of fund collected towards DMFT and expenditure incurred from the same. Information furnished by the DCs in respect of accounting of DMFT fund was compared with the information furnished by the concerned DFOs[163] relating to collection towards DMFT fund and it was noticed that there was a mismatch between fund collected and fund accounted for as shown in **Table 4.14**:

Table 4.14:-Details of fund collected and fund accounted in 11 selected districts

(₹ in lakh)

Sl. No.	Name of District	DMFT collected and transferred (to DMFT account) by DFOs	MMDRR fund transferred to DMFT Account	Expenditure incurred from DMFT by DCs	Availability of DMFT funds with DCs		Discrepancy between what DMFT fund should be and what is actually available
					should be	Actual	
1	Baksa	22.10	0.00	0.00	22.10	34.55	(-) 12.45
2	Dibrugarh	8.57	106.08	0.00	114.65	111.39	3.26
3	Golaghat	5.53	36.80	0.00	42.33	28.81	13.52
4	Karimganj	157.75[164]	0.00	0.00	157.75	35.63	122.12
5	Tinsukia	2.76	67.15	0.00	69.91	81.53	(-) 11.62
6	Nagaon South	58.76	100.16	NA	158.92	NA	
7	Dhansiri	0.00	0.00	0	0	0	
8	Hamren	53.27	0.00	NA	53.27	NA	

NA: Not Available

From the above table, it may be seen that in three Districts[165], there was short availability of funds to the tune of ₹ 1.39 crore as compared to the funds collected and transferred to the DC concerned. The authorities concerned need to reconcile the balances and take appropriate action against the erring officials in case of excess/shortfall in the balances.

On this being pointed out, DoE&F, Assam stated (January 2023) that DMF funds are handled by the concerned Deputy Commissioners. The Department was however, silent about the reason for short accounting of DMF fund.

4.3.14.5 Delay in implementation of DMFT

GoA had issued instructions (December 2017) to realise 10 *per cent* of the contract amount from the MC holders and transfer the same to respective DMFT.

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[162] Four DCs of Nagaon, Hojai (Nagaon South division), Karbi Anglong West (Hamren division) and Dhemaji did not furnish information relating to DMFT fund.

[163] Three DFOs of Dhubri, Nagaon and Dhemaji did not furnish information relating to DMFT fund.

[164] Includes two districts namely Cachar and Karimganj.

[165] Dibrugarh, Golaghat and Karimganj Districts.

- Audit observed that in selected 11 divisions[166], ten divisions had realised DMFT fund from April 2018 from the MC holder except in Dhansiri division.
- Audit also noticed that in one division[167], there was short realisation of DMFT fund amounting to ₹ 21.84 lakh **(Appendix–XLI)**

On this being pointed out, DoE&F, Assam stated (January 2023) that the matter relates to concerned Deputy Commissioners.

4.3.14.6 Utilisation of DMFT Fund

The PMKKKY was implemented by the DMFs of the respective districts using the funds collected from major and minor minerals under DMFT.

Audit sought information from the DCs of 11 selected districts regarding expenditure incurred from DMFT fund. Audit received information from seven DCs and noticed that DC, Dhubri had incurred an expenditure of ₹ 39.39 lakh, however, the other six DCs had not utilised the DMFT fund. The details of expenditure were not provided by DC, Dhubri though called for.

On this being pointed out, DoE&F, Assam stated (January 2023) that the matter relates to concerned Deputy Commissioners.

Recommendation: *The Government may set up a mechanism for accounting of DMFT fund under both major and minor minerals separately with periodical reconciliation of the same.*

4.3.15 Extraction and Transportation of minor minerals

Rule 54 of the AMMC Rules, 2013 provides that the extraction of minor minerals should take place only in accordance with the terms and conditions of the environmental clearance, methods of extraction as specified in the agreement, mining plan and EC certificate.

➢ Transportation of minor minerals

Transportation is a vital step in the value chain of mining of minor minerals, which needs to be regulated to ensure transparency and better control over illegal operations.

The AMMC Rules, 2013 provide for "mineral transit pass" which are issued by the competent authority to the lease/contractor/permit holder for lawful despatch and transportation of any minerals raised from the concession area. Transportation of minor

166

Sl. No.	Name of Division	Year for which DMFT collected	Sl. No.	Name of Division	Year for which DMFT collected
1	Dhansiri	Nil	7	Karimganj	2018-19
2	Baksa	2020-21	8	Dibrugarh	2019-20
3	Nagaon South	2018-19	9	Dhubri	2019-20
4	Golaghat	2020-21	10	Nagaon	2020-21
5	Digboi	2020-21	11	Dhemaji	2018-19
6	Hamren	2019-20			

167 Dhemaji Division.

minerals without a valid mineral transit pass would be treated as violation of the provision of the Rules. The PCCF & HoFF instructed (May 2020) to ensure issuance of transit passes for minor minerals only in respect of transport vehicles fitted with location tracking device to be effective from 1st June 2020. The installation of location tracking device is imperative for online monitoring of such vehicles used in transportation of minor minerals to prevent pilferage and loss of Government revenue.

Audit noticed the following irregularities relating to transportation of minor minerals:

4.3.15.1 Transportation of minor minerals through invalid vehicles

Audit examined 630 numbers of transit passes issued in respect of 12 MCAs of six divisions[168] during May 2016 to November 2020 for transportation of 2,977 cum of minor minerals. These transit passes involved use of 263 vehicles. Audit cross-verified the details of these 263 vehicles with VAHAN database of Transport Department and observed that 208 vehicles were goods carriers which are able to transport minor minerals. In case of the remaining 55 vehicles, details of seven vehicles were available in the VAHAN database and were not found suitable for transportation of minor minerals. Further, details of 48 vehicles were not even available in the VAHAN database. The details of these 55 vehicles are shown in **Table 4.15**.

Table 4.15: Vehicles utilised for transportation of minor minerals

Particulars	Number of vehicles
Ambulance (LPV)	1
Excavator (Commercial)(HGV)	1
Motor Car (LMV)	2
Three Wheelers (Passenger)	3
Vehicle details not found in VAHAN	48
Grand Total	**55**

Thus, issue of transport passes using registration numbers of ambulance, three wheelers, *etc*. raises doubts on the effectiveness of the controls over proper movement of mineral bearing vehicles, raising the possibility of illegal mining.

On this being pointed out, DoE&F, Assam stated (January 2023) that presently vehicles for transportation of minor minerals are being registered through an online process, hence scope of using invalid vehicles is remote.

4.3.15.2 Utilisation of transit challans

The transit challan contains vital information like name of MCA, vehicle numbers, quantity, *etc*.

In Assam, as per practice, books of transit challans were issued by the Division to the MC/permit holders, who submitted counterfoils of challans utilised for transportation of minerals to the Division for verification. In this regard, audit noticed the following:

- In six[169] out of 11 divisions, transit passes were issued for different quantities of minerals extracted ranging between 1 cum to 15 cum without verifying the

[168] Baksa, Dhemaji, Golaghat, Karimganj, Dhubri and Nagaon Division.
[169] Baksa, Dhemaji, Golaghat, Karimganj, Nagaon and Dhubri Division.

carrying capacity of the vehicles. For instance, the capacity of a dumper was 10 cum against which transit passes were issued for two/five cum leaving scope for illegal transportation of minor minerals in excess of the permitted quantity. In Karimganj Division, it was noticed that in three cases, the quantity of minor minerals being transported was lower than the capacity of the vehicles as mentioned in the e-Transit Passes.

- Further, in two divisions[170], audit noticed that 16,625 transit challans were issued to transport 60,750 cum of sand to three MC holders. However, 83,125 cum of sand was transported by the MC holders which led to excess extraction and transportation of 22,375 cum involving value of ₹ 64.04 lakh (Details in **Table 4.16**).

Table 4.16:-Details of excess extraction of minor minerals

Name of Mahal	Period	No. of Royalty (*Kist*)/Bid Value (₹)	Stipulated Quantity up to 12th *kist* (in CuM)	Transit Challan issued	Quantity of Minor Mineral extracted (in CuM)		Rate per CuM	Amount in excess extraction (in ₹)
					Actual	Excess		
Dhubri								
Changbandha-Boalkamri	06-05-17 to 06-09-19	1st to 12th/ 7,17,857	30,000	7,600	38,000	8,000	287	22,97,142
Sapatgram-Ghagmari	06-05-17 to 20-01-20	1st to 12th/ 7,17,857	30,000	8,650	43,250	13,250	287	38,04,642
Golaghat								
Kanaighat Sand Mahal No. 1/1	07-04-17 to 6-07-17	1st/ 2,01,500	750	375	1,875	1,125	269	3,02,243
Total								**64,04,027**

On this being pointed out, DoE&F, Assam stated (January 2023) that at present, challans are being generated online which consist of details of MCA, vehicle number, quantity, *etc*. hence, scope of misappropriation of quantity is remote. However, Department's reply is silent about the loss of revenue due to excess extraction of minor minerals.

Recommendation*: The Government may consider putting in place a mechanism for proper monitoring of transportation of minor minerals.*

4.3.16 Illegal mining

The demand for minor minerals continues to increase day-by-day as building and construction of new infrastructure and expansion of existing ones continues, thereby placing immense pressure on the supply of minor minerals, and encouraging illegal mining. To restrict illegal mining, the MMDR Act, 1957 provides under Section 21 that any mineral raised and transported without any lawful authority from any land shall be liable to be seized. Further, Section 23 of the Act authorised the State Governments to make rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith.

[170] Dhubri and Golaghat Division.

The AMMC Rules, 2013 also made provisions for registering and compounding[171] offence cases against illegal or unauthorised mining *i.e*., mining operations without a valid mineral concession granted under the Act and the rules framed thereunder.

4.3.16.1 Non-issuance of stop of mining operations order

The AMMC Rules, 2013 made provisions[172] for issue of stop order for extraction and despatch of minor minerals in case the concession holder fails to deposit the due amount within a period of thirty days of the due date along with interest thereon.

Audit noticed that in four[173] out of the 11 selected divisions, 17 MC holders failed to deposit their due amounts (instalments) of ₹ 2.04 crore within the stipulated period of 30 days (deposited after 121 to 255 days), however, no stop order had been issued by the authority.

On this being pointed out, DoE&F, Assam stated (January 2023) that now payment and notices are triggered online as such, there is no scope of delay in depositing royalty, *etc*.

4.3.16.2 Illegal operation of Minor Mineral concessions:

Some instances of illegal mining and transportation noticed by Audit from the divisional records are as under:

1) In Baksa division, the MCA *viz*., Khagrabari Stone and Sand Gravel (settled in September 2015) was terminated (January 2021) due to non-payment of quarterly instalments[174] from July 2020 onwards. However, there were instances of extraction (January-February 2021) of 1,104 cum of minor minerals at the same area of Khagrabari, which was seized by the officials of Baksa division.

2) In Dibrugarh division, the MCA *viz*., DBR 18 on Buridehing river remained idle during December 2013 to January 2017. However, during the idle period the EE, Irrigation, Dibrugarh informed (November 2015) the DFO, Dibrugarh division that extraction of sand was in progress, which obstructed the course of Buridehing River. Further, the Officer in Charge of Tengaghat Police Station had seized (February 2020) three vehicles carrying sand and sand gravel based on a public complaint relating to illegal extraction and selling of sand from Buridehing river coast. Due to the instances of illegal extraction of minerals from the area, the DFO requested (December 2020) the SP, Dibrugarh for enquiry and to make arrangements to stop illegal mining.

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171 (i) for a first-time violation, the said mineral shall be liable to be seized which may be released only upon realisation of the payment of (a) price of the mineral and (b) the applicable royalty for the mineral extracted and in addition, a fine which shall not be less than (c) Ten Thousand rupees;
(ii) for a second time violation, the said mineral shall be liable to be seized which may be released only upon realisation of the payment of (a) price of the mineral and (b) the applicable royalty for the mineral extracted and, in addition, a fine which shall not be less than (c) fifteen thousand rupees;
(iii) wherever a person is found to be indulging in such offence for the third time or more, the officer concerned shall register an FIR.

172 Rule 38 (7) of AMMC Rule, 2013.

173 Nagaon, Baksa, Golaghat and Dhansiri.

174 19th instalment.

3) In Nagaon South Division, the Range officer submitted a report (February 2019) to the DFO mentioning illegal extraction of minor minerals from different areas (15 sand *ghats*) in and around the Doboka Sand Mining Area- 1 & 2.

4) In three MCAs *viz*., Modertoli Stone Mining Unit -2, 3 & 4 under the Nagaon South division, an enquiry was carried out by the ACF who reported (October 2020) that there was illegal transportation of minor minerals using dumpers from these MCAs; however, further action taken was not on record.

The above instances are indicative of illegal extraction and transportation of minor minerals.

On this being pointed out, DoE&F, Assam stated (January 2023) that steps are being taken to operationalising the idle MCAs to minimise illegal mining.

4.3.16.3 Provisions for extraction of minor minerals for Government works

Rule 63 of the AMMC Rules, 2013 provides that any mining operation without valid authorisation shall be deemed to be indulging in illegal or unauthorised mining and shall be dealt in accordance with the provisions contained in Rule 64 of the Rules *ibid*. Rule 64 stipulates that in case of first time violation, the illegal/un-authorised extracted minerals shall be liable to be seized and may be released only upon realisation of payment of price of minerals and applicable royalty in addition to a fine not less than ₹ 10,000.

Audit noticed that in Dhemaji division, during the period 2019-20, in 51 offence cases, 2,21,110 cum of illegally extracted minor minerals[175] had been seized. Of these 51 offenders, two were existing MC holders[176] and 12 were Government contractors.

However, the division did not initiate any steps either against MC holders or against the Government contractors as per provisions made under AMMC Rules, 2013.

Audit further noticed that in these 51 cases, the CCF & Nodal Officer (FC Act), Assam instructed[177] (July 2019) the CF, Northern Assam Circle to compound the cases by retaining the seized materials as government property and realise an amount equal to 25 *per cent* of price of seized minor minerals or ₹ 10,000, whichever is more, from the claimant/ offender. Further, the CCF directed to dispose of the seized materials by granting permits for various Government works against valid indents and also stated that such action should not become a precedent and inducement for carrying out illegal mining in future.

However, the decision taken by CCF was not in compliance with Rule 64 of AMMC Rules, 2013. Rule 64 required that the offender be made to pay the market price as well as the royalty on the amount seized. Instead, the CCF decided to retain the seized material and levy a penalty of only 25 *per cent* of the royalty, thereby leading to short

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175 Sand and gravel.

176 (1) Sri Joy Kr. Basumatary-Upper Subensiri Sonapur S&G MC holder (2) Sri Debojit Gogoi- Upper Subensiri Tamuli S&G MC holder.

177 Provisions made under Section 23A read with Section 21 of the MMDR Act 1957 read with Rule 64 and 74 of the AMMC Rules 2013 and Govt. notification No FRM. 300/2012/321 dated 17-05-2013.

realisation of the balance 75 *per cent* of the total royalty[178], amounting to ₹ 3.19 crore, which would have ordinarily been leviable under Rule 64.

In all other cases pertaining to four out of the 11 selected divisions examined by audit, it was noticed that the DFOs had released the seized materials to the offenders only on realisation of penalty of *cent per cent* price of minerals, royalty and applicable fine as stipulated under Rule 64 of AMMC Rules, 2013.

On this being pointed out, DoE&F, Assam stated (January 2023) that as per amendment of AMMC Rules, 2013 (October 2021) certain percentage had been fixed for collection of revenue on project cost basis for developmental works undertaken by the Government and royalty is being deducted from the bills of the contractors. Even if they use illegally collected material in Government works, royalty would be deducted from their bills, and as such, there is no loss of royalty. However, the Department is silent about the environmental implications due to illegal extraction of minor minerals besides levy of penalty for illegal extraction of minor minerals as per provision of AMMC Rules, 2013.

4.3.16.4 Systemic deficiency in regulation of offence cases

The Assam Minor Mineral Concession Rules, 2013 made provisions for restriction of illegal or unauthorised mining by imposing fines of ₹ 10,000, ₹15,000 and FIR against the person involved for similar offence on the first, second and third occasion respectively.

Audit noticed that the selected divisions had not maintained any electronic database of such offence cases. From the 'Offence Case Register' maintained in three divisions[179], audit noticed that 19 cases were compounded considering them as first time offence with collection of ₹ 10,000 in each case, though they had violated the rules more than once. Thus, non-maintenance of any centralised electronic database not only encouraged illegal mining but also resulted in short collection of fines.

On this being pointed out, DoE&F, Assam stated (January 2023) that efforts would be made to maintain an online database of offences.

4.3.16.5 Monitoring Mechanism

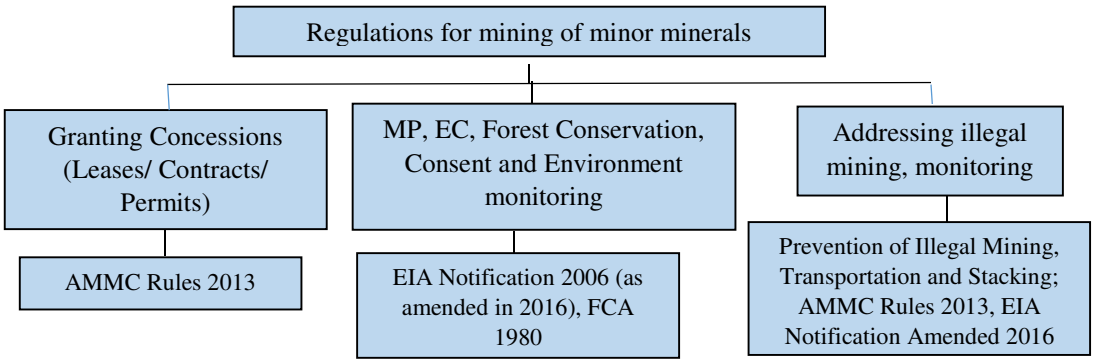
An appropriate monitoring system to monitor the implementation of AMMC Rules, 2013 would not only ensure scientific mining of minor minerals but also ensure correct revenue collection for the State exchequer. To enhance the monitoring system of mining of minor minerals in the country, the Ministry of Environment, Forest & Climate Change formulated the Enforcement & Monitoring Guidelines for Sand Mining, 2020 to serve as a guidance for collection of critical information for enforcement of the regulatory provision(s) and also highlight the essential infrastructural requirements necessary for effective monitoring for sustainable sand mining. Special emphasis is

[178] Total royalty on seized material (Sand at ₹ 140 [27181 cum], Stone at ₹ 200 [104746 cum], Sand-Gravel at ₹ 200 [89184 cum] = ₹ 4,25,91,340.

[179] Nagaon, Dhubri and Dibrugarh.

given on monitoring of the mined-out material, which is key to the success of the environmental management plan.

The flowchart of the overarching regulatory framework for mining of minor minerals is as follows:



4.3.16.6 Requirements & existing monitoring system

The necessary requirements to facilitate effective monitoring and enforcement of regulatory provision for mining of minor minerals in Assam are as follows:

(i) Identification, quantification and feasibility of mining of minor minerals considering various environmental[180] and other factors such as habitation, prohibited area, *etc*.

(ii) As per the recommendation of the Hon'ble Supreme Court (2012), unplanned grant of mining of minor minerals through contracts and permits for shorter periods (mostly for two years) instead of grant of lease for longer period leads to difficulty in regulating and monitoring.

(iii) Mining Plan which connects the mine with all stakeholders is an important document to operate the mine in a scientific manner.

(iv) As per notification issued by MoEF (September 2006), a half yearly compliance report in respect of the stipulated terms and conditions of EC is required to be submitted by the implementing authority to the regulatory authority *i.e.,* SEIAA.

In the light of above, audit observed the following:

a. In order to address the issues *viz*., identification, quantification and feasibility of mining considering various environmental and other factors, more emphasis is required on the preparation of DSR and its format for reporting.

b. There was lack of monitoring in preparation of MPs and their implementation as there is no practice for regular replenishment study to ascertain the rate of depositing and replenishment of the deposits of minor minerals as indicated by the inconsistency in calculation of mineable reserves pointed out in Paragraph 4.3.10.3.

[180] Proximity of protected area, wetlands, creeks, forest, *etc*.

c. With regard to submission of compliance report to SEIAA, none of the selected divisions had submitted the compliance reports to SEIAA. However, non-submission of the compliance reports was neither reported to the Department of Environment & Forest nor to the Department of Mines & Minerals.

d. Instances of illegal mining showed that there was a need for strengthening the system of mineral dispatch and its monitoring. Further, there was a lack of proper monitoring of the transportation of minor minerals.

Thus, it is clear that non-compliance to different provisions of AMMC Rules, 2013 at different levels resulted in lack of accountability of the lessee to any of the monitoring agencies.

On this being pointed out, DoE&F, Assam stated (January 2023) that a new Standard Operating Procedure is being made operational wherein GPS tracking system would be installed to track the movement of vehicles transporting minor minerals.

4.3.16.7 Lack of comprehensive databases

In respect of leases/contracts other than current ones, the implementing Department *i.e.*, the Department of Environment & Forest did not have a comprehensive database, such as their status indicating date of expiry of the contract period, details of renewal application filed, pendency at various stages, demand, collection & balance, *etc*. Due to the absence of a comprehensive database of MCAs, the Department was not in a position to monitor the same properly.

The fragmentation and multiplicity of functions has also led to ineffectiveness in the functioning of regulatory authorities. The requirement of MP and ECs, as brought under different acts, notifications, *etc*. will not help to alleviate the situation with respect to mining of minor minerals.

On this being pointed out, DoE&F, Assam stated (January 2023) that now a comprehensive online database is being maintained.

4.3.16.8 Lack of validation check in online collection system

Audit noticed that government revenue and other dues are collected online *w.e.f.* June 2020. However, there was lack of validation check in the database as it was noticed that though contribution towards MMDRR fund and DMFT fund were calculated in the online system, the prescribed rate was not applied which resulted in short realisation of ₹ 11.35 lakh (**Appendix–XLII**).

On this being pointed out, the M&M Department, Assam stated (January 2023) that necessary action would be taken for validation checks in the online collection system.

4.3.17 Conclusion

Granting of mining areas for shorter period in place of a longer period under mining lease/contract not only increases gap periods between consecutive settlement of MCAs but also encourages the rapid exploitation of mineral without really undertaking adequate measures for reclamation and rehabilitation of mined out area. Further,

non-implementation of cluster approach prevents eco-friendly scientific and sustainable mining especially in case of small river bed mineable areas. Again, the fixation of reserve prices without following a specific method of calculation of reserve price and quality assessment of minor minerals led to abrupt fixation of reserve price. Further, the bidding process repeats due to default in payment of Government dues by the MC holders selected with an exorbitant rate resulted in occurrences of regular gap periods. Moreover, due to lacuna in preparation of mining plans and its monitoring, there were instances of illegal extraction of minor minerals. There was delay in sanction of EC, extraction of minor minerals without ECs, *etc*. Further, lack of appropriate database caused non-realisation, short realisation and non-upscaling of security deposits. Due to non-creation of appropriate head of account under Public Account even after a lapse of eight years, the collected MMDRR fund could not be accounted in govt. accounts and also could not be utilised for the purposes for which the same was provided. While in case of DMFT fund, there were issues like merging of MMDRR fund with the DMFT fund though objectives of both the funds are differed from each other. The fund collected and accounted for under the MMDRR and DMFT needs to be reconciled.

There is thus a strong need to review the AMMC Rules, and for a comprehensive approach for instituting a cohesive, effective and transparent regulatory and institutional framework. Fragmentation and multiplicity that exist in the processes of assessment, granting permissions for mining of minor minerals, and monitoring needs to be addressed comprehensively. To ensure this, convergence must happen in these processes, and responsibilities of various departments and authorities will also have to be consolidated accordingly.

4.3.18 Recommendations

The Government may

i. ***Consider the early finalisation and implementation of the model State Mineral Policy.***
ii. ***Ensure that the DSRs are prepared in a time-bound manner.***
iii. ***Consider inserting a provision for formation of cluster in the AMMC Rules through amendment and implement the same.***
iv. ***Put in place a computerised database to monitor project-wise utilisation of minor minerals by the user departments so as to prevent unauthorised extraction of minor minerals by the contractors.***
v. ***Put in place a mechanism to analyse the bid value and its impact on the market before acceptance so that exorbitant bid values could be discarded.***
vi. ***Put in place a mechanism to assess availability of minerals through Mines and Minerals Department prior to NIT for optimum utilisation of mineral resources.***
vii. ***Insert a provision for requirement of environmental clearance from the State Environment Impact Assessment Authority in the AMMC Rules.***

viii. Consider depositing the security deposits under the Public Account.

ix. Take strict action against operation of MCA without registration of contract agreement.

x. Consider immediate creation of a head of account under Public Account and formation of a committee for utilisation of MMDRR fund as per AMMC Rules, 2013.

xi. Set up a mechanism for accounting of DMFT fund under both major and minor minerals separately with periodical reconciliation of the same.

xii. Consider putting in place a mechanism for proper monitoring of transportation of minor minerals.

CHAPTER-V
REVENUE AND DISASTER MANAGEMENT DEPARTMENT

CHAPTER - V

REVENUE & DISASTER MANAGEMENT DEPARTMENT

5.1 Administration

Management of levy and collection of stamps duty and registration fees is the responsibility of both Government of India (GoI) and the State Government. The Indian Stamp Act, 1899 (IS Act) enacted by GoI prescribes the rates of stamp duty in respect of bills of exchange, cheques, promissory notes, bills of lading, letter of credit, policies of insurance, transfer of shares, debentures, proxies and receipts as specified in Entry 91 of List-I Union list of the Seventh Schedule to the Constitution of India. The states are empowered under Entry 63 of List-II State list of the Seventh Schedule to the Constitution of India to prescribe the rate of stamp duty on instruments other than the instruments specified in Entry 91 of Union list. Receipts from stamp duty and registration fees in Assam are regulated under the IS Act, 1899; the Registration Act, 1908 and Rules made thereunder. Stamp duty is leviable (*ad valorem* or fixed) on value of instruments executed at the rates prescribed from time to time in the IS Act and registration fees is payable at the rates prescribed in the Registration Act, 1908.

At the Government level, the Secretary to Government of Assam, Revenue & Disaster Management Department is responsible for administration of Acts and Rules in the State. The Inspector General of Registration (IGR) is the executive regarding levy and collection of stamp duty and registration fee. The IGR is assisted by Additional Inspector General of Registration and two Assistant Inspectors General of Registration. At the District and sub-divisional levels, implementing officers are Senior Sub-Registrars, Deputy Sub-Registrars and Sub-Registrars.

5.2 Results of Audit

During test-check of records of nine offices and 15 offices (out of total 80 offices and 79 offices) relating to Senior Sub-Registrar, Deputy Sub-Registrar and Sub-Registrar in the State during 2020-21 and 2021-22, Audit noticed deficiencies as shown in **Table-5.1**.

Table 5.1: Results of Audit

Sl. No.	Category	2020-21		2021-22	
		Number of IRs	Amount (₹ in crore)	Number of IRs	Amount (₹ in crore)
1	Short levy of revenue due to under valuation of land	5	1.19	7	0.27
2	In cases of collection of user fees and other irregularities	34	0.01	72	0
Total		**39**	**1.20**	**79**	**0.27**

Compliance Audit Observations

5.3 Under-valuation of sale deeds due to incorrect application of zonal value.

Sub-Registrars of Kamrup (Sadar) and Rangia registered 18 deeds of sale considering zonal value of agricultural class of land instead of zonal value of non-agricultural (Industrial) class of land. This resulted in under valuation of land and consequent short levy of stamp duty and registration fee of ₹ 66.58 lakh.

As per Section 3 (ii) of the Assam Agricultural land (Regulation of Re-classification and Transfer for Non-Agricultural purpose) (AALR) Act[181], 2015, no agricultural land shall be transferred for intended non-agricultural purposes without the prior permission of the Deputy Commissioner (DC). The Deputy Commissioner shall be competent to accord permission only after re-classification of the land. Further, as per sub-section 6 of Section 5 of the AALR Act, 2015, on approval of re-classification of agricultural land into non-agricultural class of land, it shall be mandatory on the part of the owner of the land to remit the prescribed re-classification premiums[182] at the rate of 10 or 15 *per cent* of the prevailing minimum zonal value[183] of the agricultural land in that area in respect of re-classification or re-classification-cum-transfer respectively. Section 5 (7) of the Act *ibid* provides that after issue of No Objection Certificate (NOC) by the DC, the Circle Officer shall reclassify such agricultural land into appropriate non-agricultural class and make necessary entries in the land records and where the land is made for reclassification-cum-transfer, the Registrar of Land Registration shall register the deed of transfer after reclassification by the Circle Officer.

[181] Introduced vide notification No.LGL.131/2015/Pt/7 dated 30 September 2015.

[182] At the rate 10 *per cent* in the case of reclassification and 15 *per cent* in the case of reclassification cum sale.

[183] Minimum base value of land for a particular class of land in an area that is fixed and notified by the DC of the District from time to time.

As per Serial Number 23 of Schedule-I of Indian Stamp (Assam Amendment) Act, 2013 (as applicable in Assam) and the Registration (Assam Amendment) Act, 2013, stamp duty and registration fee is prescribed at the rate of three *per cent* (two *per cent* for women) and two *per cent* (one *per cent* for women) respectively of the consideration/ agreed value or zonal value of land, whichever is higher.

The DCs, Kamrup (Sadar) and Rangia had fixed the zonal value of land, revenue village-wise[184] in 2018[185].

Out of 7,858 deeds[186] of sale registered in the office of the Sub-Registrars, Kamrup (Sadar) and Rangia between April 2018 and March 2020, Audit scrutinised (October 2020 and February 2021) 208 registered deeds[187] of sale during 2020-21. Audit noticed that in 18 cases, the DCs had issued NOC allowing re-classification-cum-transfer of agricultural land into non-agricultural land (Industrial purposes) in respect of land measuring 100.655 Bigha[188] and directed the circle officer to correct the land record as per approved class of land with immediate effect. However, the Sub-Registrars while registering the deeds of sale considered the zonal value of other class of land instead of zonal value of industrial land/trade site land (as reclassified by the DCs) of the respective circles. This resulted in short levy of stamp duty and registration fee of ₹ 66.58 lakh[189] as detailed in **Appendix-XLIII**.

On this being pointed out, Sub-Registrar, Rangia stated (November 2021) that the registration fee and stamp duty have been calculated on the basis of actual consideration or as mentioned in NOC, whichever is higher. Moreover, there is neither any provision for viewing zonal value of land in e-*panjeeyan* software nor any separate column for zonal value in NOC. The Sub-Registrar's reply is not tenable as zonal value of class of land in which it has been reclassified and entries appearing in the land records are applicable for the purpose of levy of stamp duty and registration fee while executing deed of sale.

The case was reported to the Government/Department in September 2022; their replies have not been received (February 2023).

184 North Guwahati Revenue Circle and Rangia Revenue Circle.
185 Kamrup (Sadar) – in October 2018 and Rangia – in July 2018.
186 Registered 5130 deeds of sale during 2019-20 in Sub-Registrar, Kamrup (Sadar) and Registered 2,728 deeds of sale during 2018-20 in Sub-Registrar, Rangia.
187 In Kamrup Sadar- 105 cases and in Rangia – 103 cases.
188 5 Katha= 1 Bigha , 1 Katha= 20 Lessa, 1 Lessa= 4 Pawa.
189 Stamp duty of ₹ 4018260 and Registration fee of ₹ 2639711.

5.4 Lower value of land considered during registration of sale deeds

Sub-Registrars considered lower value of land instead of value of land fixed by the Government during registration of 24 deeds of sale. This resulted in short levy of stamp duty, registration fee and surcharge of ₹ 45.50 lakh.

As per Serial number 23 of Schedule-1 of Indian Stamp (Assam amendment) Act, 2013 (as applicable in Assam) and the Registration (Assam Amendment) Act, 2013, stamp duty and registration fee was prescribed at the rate of three *per cent* (two *per cent* for women) and two *per cent* (one *per cent* for women) respectively of the consideration/ agreed value or zonal value of land, whichever is higher.

The Deputy Commissioners, Kamrup (Metro), Kamrup (Sadar) and Rangia had fixed the zonal value of land in August 2011, October 2018 and September 2018 respectively.

In addition to registration fee and stamp duty, a surcharge at the rate of one *per cent* and two *per cent* of total consideration value of land within the municipal[190] area and GMC area respectively is leviable.

Out of a total of 67,200 deeds of sale of land/flat including land registered in the three Sub-Registrar offices of Kamrup (Metro), Kamrup (Sadar) and Rangia during 2020-21 and 2021-22 (up to August 2021), Audit scrutinised (October 2020-September 2021) 2,407 registered deeds[191]. Audit noticed that in 24 cases, the Sub-Registrars, while executing the deeds of sale in respect of land/house, considered value of property as agreed upon between the seller and the purchaser instead of zonal value as fixed by the respective DCs, which was higher. Thus, consideration of lower value of property resulted in short levy of stamp duty of ₹ 20.43 lakh and registration fee of 13.34 lakh (**detailed in Appendix-XLIV**). In case of six properties (out of 18) located in Guwahati Municipal Corporation area, surcharge at the rate of two *per cent* of value of property amounting to ₹ 11.73 lakh is additionally leviable.

On this being pointed out, the Sub-Registrar, Rangia stated (November 2021) that during registration of deed, the value of properties had been considered in accordance with the NOC. Further, it was stated that there is neither any provision of viewing zonal valuation in the *e-panjeeyan* software nor was there any separate column for zonal value in NOC. However, Audit observed that while issuing NOC, the DC had inserted a condition stating that stamp duty and registration fee should be levied on the amount agreed upon by the seller and the purchaser or the zonal value, whichever is higher.

[190] Introduced vide Memo No. REGN 69/2020/40-A dated 27th July, 2021.
[191] 2020-21: 607 deeds and 2021-22: 1800 deeds.

The matter was reported to Government/Department in September 2022; their replies have not been received (February 2023).

Recommendation: *During registration of sale deed, Registration authorities may ensure levy of Stamp Duty and Registration fee on the amount agreed upon by the seller and purchaser or the zonal value applicable, whichever is higher.*

(KUMAR ABHAY)
Accountant General (Audit), Assam

Guwahati
The 27 May 2024

Countersigned

(GIRISH CHANDRA MURMU)
Comptroller and Auditor General of India

New Delhi
The 6 June 2024

APPENDICES

Appendix-I

(*Reference: Paragraph 1.7.3*)

Action taken by the Government/Department on the recommendations.

Year of Audit Report	Name of the Performance Audit	Reference of Paragraph	Recommendations pointed out in the Audit Report	Action Taken
2017-18 (Report No. 2 of 2019)	**Collection of arrears of revenue in Finance (Taxation) Department**	2.4.7	• Government should ensure realisation of arrears under the existing law which have been subsumed in GST Act by application of provision of AGST Act. • Government should link all the outstanding demands under the existing law with GSTN to ensure that no defaulters continue their business without relinquishing previous demands prior to registration under GST Act. • AGST Act, 2017 has given special powers to the Prescribed Authority to initiate recovery proceeding. Therefore, the Department may consider creating a separate recovery cell under the Commissioner of Taxes abolishing existing Recovery Offices considering number of arrear cases involved under the Acts which have not been subsumed under GST.	Arrear cases are discussed in every review meeting and instruction given to realise arrear dues. Monitoring by zonal DCT is also done. In order to ascertain arrear position, process has been undertaken. Therefore, after receiving such report action will be undertaken to realise outstanding dues and minimise the arrear.
		2.4.8.1	• Government should reconcile the realisable arrears and non-realisable arrears at different stages and focus on realisable arrears for recovery.	Process has already been undertaken.
		2.4.8.2	• Government/Department may prescribe norms/targets for collection of arrears considering realisable arrears and monitor the progress at all levels, with special emphasis on those cases which are more than five years old to avoid pendency of arrears for long time.	Process has already been undertaken.
		2.4.9	• The legal cell of the Department establish a liaison with Courts/Tribunal/Appellate authorities to ensure timely and appropriate action where cases have been disposed of.	The legal cell of the Department liaising with Standing Counsel and prompt action taken as and when necessary.
		2.4.10	• Government/Department may consider to prescribe a time frame for disposal of cases under revision by CT in the interest of State revenue. The Department should fix responsibility for non-disposal of two cases involving arrears of demand of ₹1700.27 crore, for more than three years.	Due to lack of manpower at higher level some revision cases are pending. Once full strength is gained, it is expected such cases will be disposed of quickly.

Year of Audit Report	Name of the Performance Audit	Reference of Paragraph	Recommendations pointed out in the Audit Report	Action Taken
		2.4.11	• Government/Department may consider timely disposal of appeal cases which are pending under the existing law to initiate process of recovery to accelerate collection of arrears of revenue. Further, pending cases be reviewed periodically so that proper action may be initiated against the disposed of cases without delay.	Appeal cases were pending due to lack of officer in those posts. However, after appointment of DCTs (A) in 2019, a number of appeal cases disposed of and presently there are very few pending cases. For example, Guwahati Appeal office has just 21 pending cases of earlier Acts and out of these cases, two cases are pending in ABR. Further, such pending cases are filed recently.
		2.4.12.1	• Department may take appropriate and timely action to claim and realise dues against the Companies which had already been declared closure of their business.	Cases are being monitored.
		2.4.12.3	• Department may consider a practical yet a time bound monitoring system to claim and realise dues from the Government Companies and Department.	Cases are being monitored.
		2.4.13.1	• Department may issue necessary instruction to ROs to follow up inter-State arrear certificate cases and initiate action under the GST laws/existing laws.	Cases are being monitored.
		2.4.13.2	• Department may fix responsibility for non-issue of inter-State arrear certificate which resulted in accumulation of arrears.	Matter will be reviewed.
		2.4.14	• Department should take up the matter with the higher authorities of the Police Department and ensure all possible action under the existing/GST laws to realise dues from the defaulter. Action may also be initiated against the officials for failure to take up the matter with the highest authorities of the Police Department for execution of arrest warrants.	Matter will be reviewed.
		2.4.15.1	• Department should fix responsibility to AOs for non-cooperation with the ROs in furnishing information. All old cases of registration should be reviewed to obtain important information (PAN, Bank Account Numbers) as required under Goods and Services Tax Act.	Matter will be reviewed.
		2.4.15.2	• Department should realise the outstanding dues against the defaulter within a limited time period, otherwise, attachment of movable and immovable property may be initiated.	Matter will be reviewed.

Year of Audit Report	Name of the Performance Audit	Reference of Paragraph	Recommendations pointed out in the Audit Report	Action Taken
		2.4.15.3	• Department should realise interest within a specific time period under the existing laws otherwise, recovery procedure under GST Act may be applied.	Necessary actions are being taken. Further liquidation of Arrear Dues, Act notified from time to time to liquidate arrear tax along with arrear tax and penalty.
		2.4.15.4	• Department should diligently explore all possible means to recover the dues else move for write off as last resort.	Action has already been stated to verify status of arrear dues. Once report is complied, action will be initiated to liquidate arrear dues as early as possible.
		2.4.16.1	• Department may issue instruction to the AOs for instituting a system to monitor demand and collection register/arrear register and exhibit promptness to recover the dues as arrear of land revenue.	
		2.4.16.2	• The Government/Department should ensure time bound verification of old TDS cases and take action accordingly. In GST regime, such verification would be carried out automatically through Goods and Service Tax Network.	
		2.4.17	• Department may issue instruction to all AOs to monitor bank guarantee(s) furnished by the assessees and non-renewal of bank guarantee should be immediately taken up with the authority on whose direction bank guarantee was obtained.	Action will be initiated.
		2.4.18	• Department may ensure levy of penalty as per the provision of the AVAT Act, 2003, where dealer failed to make payment of demand (s) under the notice period.	Matter will be examined.
		2.4.19.5	• Government/Department may consider strengthening of control mechanism and follow up and persuasion of cases, where the Acts are still in force.	Matter will be examined.

Appendix-II

(*Reference Paragraph 1.8)*

Number of auditable and audited units

Sl. No.	Department	Total number of auditable units	Total number of units due for audit during the year	Units planned for audit during the year	Units actually audited during the year
2020-21					
1	Finance (Taxation)	75	75	16	16
2	Excise	56	56	10	9
3	Transport	61	61	11	10
4	Environment and Forests	100	100	19	18
5	Mines and Minerals (Geology and Mining)	3	3	0	0
6	Stamp Duty and Registration	80	80	12	9
Total		**375**	**375**	**68**	**62**
2021-22					
1	Finance (Taxation)	75	75	09	08
2	Excise	56	56	18	16
3	Transport	61	61	14	14
4	Environment and Forests	110	110	16	13
5	Mines and Minerals (Geology and Mining)	3	3	0	0
6	Stamp Duty and Registration	79	79	20	15
Total		**384**	**384**	**77**	**66**

Appendix-III

(Reference: Paragraph 2.4.6.1)

Statement showing details of short payment of interest on undischarged tax liability

(Amount in ₹)

Month	Due date of filing	Actual date of filing	Delay (in days)	Liability discharged in cash	Interest to be paid @18%	Interest already paid	Short payment of interest
Apr-18	22/05/2018	12/11/2018	174	16,580	1,423	1,442	-19
May-18	20/06/2018	12/11/2018	145	1,61,638	11,558	11,718	-160
Jun-18	20/07/2018	12/11/2018	115	1,08,008	6,125	6,210	-85
Jul-18	24/08/2018	19/11/2018	87	34,956	1,500	1,520	-20
Aug-18	20/09/2018	19/11/2018	60	2,18,534	6,466	0	6,466
Sep-18	25/10/2018	23/11/2018	29	5,41,644	7,746	20,635	-12,889
Oct-18	20/11/2018	30/03/2019	130	5,67,815	36,402	36,624	-222
Nov-18	20/12/2018	20/06/2019	182	17,10,556	1,53,528	69,277	84,251
Dec-18	20/01/2019	20/06/2019	151	93,894	6,992	7,088	-96
Jan-19	22/02/2019	13/07/2019	141	4,33,330	30,131	18,714	11,417
Feb-19	20/03/2019	13/07/2019	115	2,27,274	12,889	15,924	-3,035
Mar-19	23/04/2019	13/07/2019	81	24,38,865	97,421	98,774	-1,353
Total					**3,72,183**	**2,87,926**	**84,257**

Appendix-IV

(Reference: Paragraph 2.4.7.1)

Cases in which replies were not received

(₹ in crore)

Audit Dimension	Sample		Department Reply not received		Percentage in which reply not received	
	Number	Amount	Number	Amount	Number	Amount
ITC (3B v/s 2A)	25	34.27	7	8.05	28	23
ITC (RCM)	25	10.02	4	0.79	16	8
ITC without RCM	10	1.44	2	0.55	20	38
ISD ITC mismatch	25	9.17	3	6.89	12	75
ISD reversal	1	0.01	0	0	0	0
12F-Excess ITC	25	525.03	4	6.35	16	1
14T-Ineligble ITC	25	1421.17	1	626.11	4	44
5R Total turnover	25	832.73	4	-[192]	16	12
7G Taxable turnover	17	274.54	3	-[193]	18	11
9R Tax paid	25	29.61	1	1.13	4	4
undischarged liability	25	68.89	8	13.64	32	20
E-commence	4	0	0	0	0	0
No 3B but R1 available	25	1.22	5	0.18	20	15
Interest short paid	25	7.29	0	0	0	0
Total:	**282**	**3215.39**	**42**	**663.69**	**15**	**21**

[192] ₹ 101.23 crore is the turnover as per table 5R of GSTR 9C.

[193] ₹ 29.56 crore is the taxable turnover mismatch amount as per Table 7G of GSTR 9C.

Appendix-V

(Reference: Paragraph 2.4.7.1)

Cases where initial replies were not received

(₹ in lakh)

Sl. No.	GSTIN	Taxpayer Name	Jurisdiction	Dimension name	Deviation Amount
1	xxxxxxxxxxxA4Z3	B K Sons Infrastructure Pvt. Ltd.	Guwahati-D/5	ITC mismatch (3B Vs 2A)	77.70
2	xxxxxxxxxxxR1ZO	Mc Nally Bharat Engineering Co. Ltd.	Guwahati-D /4	ITC mismatch (3B Vs 2A)	165.23
3	xxxxxxxxxxxD3Z5	M/S M.D. Associates	Guwahati-D/8	ITC mismatch (3B Vs 2A)	89.87
4	xxxxxxxxxxxH1ZV	Saraf Glass Agency (P) Ltd.	Guwahati-D /99	ITC mismatch (3B Vs 2A)	146.36
5	xxxxxxxxxxxF1ZH	HP India Sales Pvt. Ltd.	Guwahati-D/99	ITC mismatch (3B Vs 2A)	79.53
6	xxxxxxxxxxxL1ZL	Ashok Leyland Limited	Guwahati-D/5	ITC mismatch (3B Vs 2A)	112.76
7	xxxxxxxxxxxK2ZG	Badri Rai & Co.	Naharkatia-1	ITC mismatch (3B Vs 2A)	133.97
8	xxxxxxxxxxxQ2ZU	Gujarat Co-operative Milk Marketing Federation Limited	Guwahati-D/99	Excess availment of ITC under RCM.	27.14
9	xxxxxxxxxxxF1ZF	Marble Corner	Guwahati-D/8		14.58
10	xxxxxxxxxxxQ2ZS	Anindita Pharmaceuticals	Guwahati-D/8		24.61
11	xxxxxxxxxxxA5Z6	Alex Traders	Bongaigaon-4		11.74
12	xxxxxxxxxxxC1ZS	J K Chemical	Guwahati-A/1	Excess availment of ITC under RCM without payment.	41.18
13	xxxxxxxxxxxM1ZY	Wockhart Limited	Guwahati-D/99		13.51
14	xxxxxxxxxxxN1ZF	A L Auto Agency	Bongaigaon-3	ISD ITC mismatch	8.57
15	xxxxxxxxxxxD1ZN	Parle Biscuits Private Limited	Guwahati-B/2	ISD ITC mismatch	4.18
16	xxxxxxxxxxxN1ZT	Hindustan Unilever Limited	Guwahati-D/99	ISD ITC mismatch	676.77
17	xxxxxxxxxxxB1Z1	Interglobe Aviation Limited (Indigo)	Guwahati-B/5	12F-Excess ITC	72.66
18	xxxxxxxxxxxM1ZG	Total Energies Marketing India Private Limited	Guwahati-B/2	12F-Excess ITC	54.09
19	xxxxxxxxxxxR1Z6	S Mobile Devices Private Limited	Guwahati-B/2	12F-Excess ITC	90.97
20	xxxxxxxxxxxF1ZT	Baker Hughes Singapore PTE	Naharkatia-1	12F-Excess ITC	417.19
21	xxxxxxxxxxxC1ZW	Oil India Limited	Naharkatia-1	14T-Ineligble ITC	62611.01
22	xxxxxxxxxxxF1ZF	Spice Jet Limited	Guwahati-B/4	5R Total turnover	1441.12
23	xxxxxxxxxxxF1ZB	M/S Soma Enterprise Ltd	Guwahati-D/99	5R Total turnover	6300.27
24	xxxxxxxxxxxR1ZY	Axil Core Business Private Limited	Guwahati-D/8	5R Total turnover	1393.08
25	xxxxxxxxxxxN1ZT	Hindustan Unilever Limited	Guwahati-D/99	5R Total turnover	988.04
26	xxxxxxxxxxxL1ZV	Carriers India Pvt. Ltd.	Guwahati-D/4	7G Taxable turnover	1475.89
27	xxxxxxxxxxxA1ZE	Sagar Steels	Guwahati-D/99	7G Taxable turnover	714.67
28	xxxxxxxxxxxK2ZG	Badri Rai & Co.	Naharkatia-1	7G Taxable turnover	765.2
29	xxxxxxxxxxxF1ZF	Zillion Infraprojects Private Limited	BONGAIGAON/1	9R Tax paid	113.03
30	xxxxxxxxxxxA1ZM	Western Carriers (I) Ltd.	Guwahati-D/8	Undischarged tax liability	247.24
31	xxxxxxxxxxxL1ZB	M S Freight Carriers (India) Private Limited	Guwahati-D/99	Undischarged tax liability	174.14
32	xxxxxxxxxxxM1ZY	Subhshree Logistics LLP	Guwahati-D/8	Undischarged tax liability	117.97
33	xxxxxxxxxxxH1Z9	J N D Project Consultants Pvt Ltd.	Guwahati-D/5	Undischarged tax liability	161.76
34	xxxxxxxxxxxF1ZX	Jainex Pariwahan Pvt Ltd.	Guwahati-D/1	Undischarged tax liability	237.17
35	xxxxxxxxxxxN1ZS	Shree Shyam Logistics	Guwahati-D/8	Undischarged tax liability	155.51
36	xxxxxxxxxxxJ1ZL	CJ Darcl Logistics Limited	Guwahati-D/4	Undischarged tax liability	248.23
37	xxxxxxxxxxxK1ZG	A B Logistics	Guwahati-D/8	Undischarged tax liability	21.74
38	xxxxxxxxxxxH2ZJ	Simon Medicos	Guwahati-B/7	No 3B but R1 available	0.18
39	xxxxxxxxxxxJ1Z7	Netre Solutions Pvt. Ltd.	Guwahati-D/4	No 3B but R1 available	6.52
40	xxxxxxxxxxxQ1ZH	Dzukou Telecom Solution Private Limited	Guwahati-D/4	No 3B but R1 available	2.19
41	xxxxxxxxxxxR1Z0	G.N. Enterprise	Guwahati-D/4	No 3B but R1 available	8.23
42	xxxxxxxxxxxG1ZW	Moromi Electronics	Bongaigaon-1	No 3B but R1 available	0.79
Total Amount					**79,446.59**

Appendix-VI

(Reference: Paragraph 2.4.7.2)

Summary of deficiencies noticed during Centralised audit

(₹ in crore)

Audit Dimension	Cases where reply received		Cases yet to be examined by Department		Department reply accepted by Audit						Compliance deviations							
					Data entry errors		Action taken before query		Other valid explanations		Recovery made or SCN issued[194]		ASMT-10/ Notice/ DRC-01A issued		Department's reply not acceptable		Total	
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
1	**2**	**3**	**4**	**5**	**6**	**7**	**8**	**9**	**10**	**11**	**12**	**13**	**14**	**15**	**16**	**17**	**18**	**19**
ITC (3B v/s 2A)	18	22.57	7	8.05	1	1.01	0	0	4	3.04	3	0.45	7	8.97	4	9.10	14	18.52
ITC (RCM)	21	9.12	4	0.79	11	4.07	0	0	3	2.19	2	2.011	5	0.85	0	0	7	2.861
ITC without RCM	8	0.89	2	0.55	5	0.53	0	0	1	0.21	1	0.08	1	0.07	0	0	2	0.15
ISD ITC mismatch	22	2.25	3	6.89	10	1.43	2	0.09	1	0.02	1	0.001	8	0.71	0	0	9	0.711
ISD reversal	1	0.01	0	0	0	0	0	0	0	0	0	0	1	0.01	0	0	1	0.01
12F-Excess ITC	21	518.67	4	6.35	1	2.41	1	1.16	12	507.25	0	0	7	7.85	0	0	7	7.85
14T-Ineligble ITC	24	795.07	1	626.11	0	0	0	0	23	787.27	0	0	1	7.80[195]	0	0	1	7.80
5R Total turnover	21	**---**[196]	4	-	0	0	0	0	18	**-**	0	0	3	-	0	0	3	0
7G Taxable turnover	14	**---**[197]	3	-	0	0	0	0	12	**-**	0	0	2	-	0	0	2	0
9R Tax paid	24	25.33	1	1.13	2	19.23	1	0.29	3	1.31	4	0.65	10	2.66	5	1.19	19	4.50
Undischarged tax liability	17	53.38	8	13.64	4	20.28	0	0	1	1.38	0	0	9	26.64	3	5.08	12	31.72
E-commence	4	0	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0
No 3B but R1 available	20	1.46	5	0.18	0	0	0	0	0	0	8	0.19	10	1.03	3	0.24	21	1.46
Interest short paid	25	7.36	0	0	0	0	0	0	0	0	12	2.49	14	4.81	0	0	26	7.30
Total	**240**	**1436.11**	**42**	**663.69**	**34**	**48.96**	**4**	**1.54**	**82**	1302.67	**31**[198]	**5.87**	**78**[199]	**61.4**	**15**	**15.61**	**124**	**82.88**

[194] Recovery made of ₹ 1.48 crore in 15 cases and SCN issued of ₹ 4.39 crore in 16 cases.

[195] Compliance deviation of unreconciled ITC in table 14T of GSTR- 9C of ₹ 7.80 crore.

[196] Total unreconciled turnover (TO) in table 5R of GSTR-9C in the 25 cases is ₹ 832.73 crore, out of which mismatched TO of ₹ 101.23 crore in 4 cases is yet to be examined by Department, in 18 cases involving mismatched TO of ₹ 606.33 crore valid explanations were provided by the Department and the deviations in the remaining 3 cases involving mismatched TO of ₹ 125.17 crore ASMT-10 had been issued by the Department.

[197] Total unreconciled taxable turnover (TO) in table 7G of GSTR-9C in the 17 cases is ₹ 274.54 crore, out of which mismatched TO of ₹ 29.56 crore in three cases is yet to be examined by Department, in 12 cases involving mismatched TO of ₹ 152.34 crore valid explanations were provided by the Department and deviations in the remaining two cases involving mismatched TO of ₹ 92.64 crore ASMT-10 had been issued by Department.

[198] In four cases where recovery partly made are also included in ASMT-10 (two cases) and SCN cases (two cases).

[199] Out of 78 cases, 69 cases related to ASMT-10 involving amount of ₹ 59.10 crore and remaining nine cases related to DRC 01A/Notices involving amount of ₹ 2.30 crore.

Appendix-VII

(Reference: Paragraph 2.4.7.4)

Cases where department accepted the discrepancies

(₹ in lakh)

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
1	xxxxxxxxxxR1ZS PTS Limited, Guwahati-D /1	ITC (3Bv/s 2A)	255.16	Notice in ASMT-10 had been issued
2	xxxxxxxxxxA1ZS Assam Timber Products Private Limited, Doomdooma/2	ITC (3Bv/s 2A)	173.24	Notice in ASMT-10 had been issued
3	xxxxxxxxxxE1Z5 R B Distributor, Golaghat /2	ITC (3Bv/s 2A)	83.46	Notice in ASMT-10 had been issued
4	xxxxxxxxxxP1ZJ Sidhant Logistics, Jorhat /6	ITC (3Bv/s 2A)	2.62	The taxpayer reversed ₹98.41 lakh out of mismatch amount of ₹121.65 lakh in FY 2018-19 for FOI 2017-18 as reflected in GSTR 9 of 2017-18. Further notice issued to taxpayer for clarification.
5	xxxxxxxxxxL1ZO Rumi Enterprise, Kokrajhar /2	ITC (3Bv/s 2A)	78.05	Notice in ASMT-10 had been issued
6	xxxxxxxxxxC1ZP B G Enterprise Bihpuria, North Lakhimpur / 2	ITC (3Bv/s 2A)	123.45	Notice in ASMT-10 had been issued
7	xxxxxxxxxxC1ZF G. D. Motors, NAGAON / 1	ITC (3Bv/s 2A)	21.95	There was a difference of ₹12.23 lakh against which the taxpayer has valid invoices. However notice was issued in DRC-01 to taxpayer of ₹21.95 lakh including tax and interest.
8	xxxxxxxxxxQ1ZP Nirmal Kumar Modak, Nagaon / 2	ITC (3Bv/s 2A)	22.61	The taxpayer had claimed excess ITC of ₹102.80 lakh (IGST-₹87.94 lakh CGST-₹9.91 lakh and SGST-4.95 lakh). Out of which the taxpayer reversed ₹92.86 lakh during June 2018 and May 2019. As such excess ITC claim of the taxpayer was ₹9.94 lakh. The taxpayer was issued notice in DRC-01 for payment of ₹22.61 lakh but the taxpayer while admitted the fact paid ₹15.73 lakh through DRC-03 in July 2022. Balance amount of ₹6.89 lakh will be paid shortly.
9	xxxxxxxxxxF1ZZ Babul, Nath Tezpur / 5.	ITC (3Bv/s 2A)	181.33	Notice in ASMT-10 had been issued
10	xxxxxxxxxxC1ZS J K Chemical, Guwahati - A /1	ITC (RCM)	41.44	Notice in ASMT-10 had been issued
11	xxxxxxxxxxQ1Z8 M/S Duramile Tyre Works, North Lakhimpur / 2	ITC (RCM)	12.18	Notice in ASMT-10 had been issued
12	xxxxxxxxxxP1ZS Funshine Getaways Pvt Ltd. Sibsagar / 1	ITC (RCM)	201.48	Notice in DRC-01 has been issued to the taxpayer.
13	xxxxxxxxxxK1Z7 Kamal Sales Corporation, Silchar / 1	ITC (RCM)	0.09	Mistake occurred by the taxpayer while filing GSTR3B which was inadvertent. Further the taxpayer discharged outstanding liabilities of ₹0.09 lakh through DRC-03 on 25.04.2022.
14	xxxxxxxxxxH1ZL Rasili Commodities Pvt Ltd, Tezpur/ 1	ITC (RCM)	9.83	Notice has been issued to the taxpayer in ASMT-10.

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
15	xxxxxxxxxxL1ZM M/S Rajesh Trading Co., Tezpur/ 3	ITC (RCM)	8.74	Notice in ASMT-10 had been issued
16	xxxxxxxxxxP1ZI Sri Ajay Kumar Gupta, Tezpur / 3	ITC (RCM)	12.30	Notice in ASMT-10 had been issued
17	xxxxxxxxxxK1ZY M/S Nitul Gogoi Nakari North Lakhimpur – 2	ITC RCM Without payment	7.41	Notice in ASMT-10 had been issued
18	xxxxxxxxxxG1Z6 M/S Pramod Store Nagaon - 5	ITC RCM Without payment	7.52	The taxpayer's reply in ASMT-11 was not satisfactory and TP also not corrected by filing Annual Return. As such DRC-01 issued for paying objected amount.
19	xxxxxxxxxxH1ZO M/S. Deka Hardware & Steel Guwahati-A/10	ISD ITC mismatch	8.19	Notice in ASMT-10 had been issued
20	xxxxxxxxxxB1ZZ M/S. Brahmaputra Udyog Private Limited, Guwahati-A/99	ISD ITC mismatch	13.33	Notice in ASMT-10 had been issued
21	xxxxxxxxxxM1Z2 Alembic Pharmaceuticals Ltd. Guwahati-A/99	ISD ITC mismatch	0.05	The taxpayer had availed ITC of ₹18.00 lakh in excess of ₹0.05 lakh. The taxpayer had paid ₹ 0.05 lakh through DRC-03.
22	xxxxxxxxxxF1ZJ Agam Agency, Guwahati-B / 1	ISD ITC mismatch	10.38	Notice in ASMT-10 had been issued
23	xxxxxxxxxxD1ZW M/S. Express Food Services Guwahati-C/3	ISD ITC mismatch	18.11	Notice in ASMT-10 had been issued
24	xxxxxxxxxxA1Z8 M/S. Maa Kali Stores Kokrajhar / 2	ISD ITC mismatch	7.31	Notice in ASMT-10 had been issued
25	xxxxxxxxxxA1ZB M/S. Durga Bharat Gas Agency Nagaon / 3	ISD ITC mismatch	2.61	Notice in ASMT-10 had been issued
26	xxxxxxxxxxN1ZO M/S. B S Enterprise. North Lakhimpur/2	ISD ITC mismatch	7.67	Notice in ASMT-10 had been issued
27	xxxxxxxxxxH1ZR M/S. Sonitpur Pharmaceuticals Tezpur/2	ISD ITC mismatch	3.67	Notice in ASMT-10 had been issued
28	xxxxxxxxxxP1ZU M/s Anmol Industries Ltd., Guwahati-C/7	ISD reversal	1.00	Notice in ASMT-10 had been issued
29	xxxxxxxxxxP1ZO Air India Limited, Guwahati-C/ 7	12F –Excess ITC	256.05	Notice in ASMT-10 had been issued
30	xxxxxxxxxxM2ZV NIELIT Guwahati, Guwahati-C/ 1	12F –Excess ITC	55.31	Notice in ASMT-10 had been issued
31	xxxxxxxxxxB1ZB Assam Company Ltd Oil & Natural Gas Division. Dibrugarh / 1	12F –Excess ITC	53.57	Notice in ASMT-10 had been issued. Further, The department stated that no claim was made before the Interim Resolution Professional as required under the Insolvency and Bankruptcy Code, 2016 within stipulated time. Again, the Assam Company India limited was completely exonerated from any liability towards any dues for the period prior to 20-9-2018.
32	xxxxxxxxxxN1ZG Kabra Brothers, Golaghat / 1	12F –Excess ITC	136.19	Notice in ASMT-10 had been issued

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
33	xxxxxxxxxxH1Z9 M/S Electrokings Thana Road Jorhat, Jorhat / 6	12F –Excess ITC	138.12	Notice in ASMT-10 had been issued
34	xxxxxxxxxxA1ZC M/S. M.R. Enterprise, Kokrajhar / 1	12F –Excess ITC	86.44	Notice in ASMT-10 had been issued
35	xxxxxxxxxxH1ZV Almansoori Petroleum Services Llc, Sibsagar / 3	12F –Excess ITC	59.30	Notice in ASMT-10 had been issued
36	xxxxxxxxxxA2ZI M/s Viking Motors, Tezpur / 5.	14T – Ineligible ITC	779.70	Notice in ASMT-10 had been issued
37	xxxxxxxxxxJ1ZP M/S. Heritage Infrastructures. Guwahati Unit-B / 2.	5R- Total Turnover	1,583.43	Notice in ASMT-10 had been issued
38	xxxxxxxxxxJ1Z9 United Spirits Limited. Guwahati Unit-C / 7	5R- Total Turnover	7,943.82	Notice in ASMT-10 had been issued
39	xxxxxxxxxxC1ZK Wazir Advisors Private Limited Tezpur / 1	5R- Total Turnover	2,990.11	Notice in ASMT-10 had been issued
40	xxxxxxxxxxJ1Z9 United Spirits Limited Guwahati-C / 7	7G- Taxable Turnover	8,784.99	Notice in ASMT-10 had been issued
41	xxxxxxxxxxP1ZV Deepak Ghosh Silchar / 3	7G- Taxable Turnover	579.36	The taxpayer in ASMT-11 replied that unreconciled turnover pertain to transportation charges received which is exempted under GST Act. As the reply was not satisfactory further clarification in this regard has been called for by the proper officer.
42	xxxxxxxxxxB1Z5 Netra Trading Guwahati - A / 8	9R – Tax paid	1.15	During 2017-18 and 2018-19 total tax liability as per GSTR-1 is ₹253.38 lakh and tax discharged as per GSTR-3 B is ₹303.05 lakh; thus there was excess payment of tax was ₹49.66 lakh. Similarly during 2017-18 and 2018-19 total ITC as per GSTR 2A: ₹258.39 lakh and as per GSTR-3B: ₹309.19 lakh. Thus there was excess ITC availed as per GSTR-3B. But net difference of tax liability minus ITC claimed it showed there was excess of ₹1.15 lakh. The taxpayer paid excess ITC availed by him through DRC-03 dated 5.9.2022 for ₹0.3 lakh (₹0.15 lakh each CGST and SGST) and dated 5.9.2022 for ₹0.85 lakh (₹0.42 lakh each CGST and SGST) however notice in ASMT-10 has been issued.
43	xxxxxxxxxxH1ZP M/S Binni Construction Guwahati-C / 6	9R – Tax paid	52.34	Notice in REG 31 to the taxpayer by the department has been issued for reply which is awaited.
44	xxxxxxxxxxG1ZM Bharti Airtel Limited Guwahati-C / 99	9R – Tax paid	43.69	In reply to notice issued the taxpayer stated this was due to adjustment of pre GST reduction in price and the same is allowed as per section 142(2)(b) of SGST Act. So audit against the dealer has been initiated to ascertain the mismatch.

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
45	xxxxxxxxxxK1ZV M/S Padmesh Beverages Guwahati-C / 99	9R – Tax paid	1.57	The taxpayer had discharged differential tax liability through GSTR 3B on 5/7/2018. Also an amount of ₹0.17 lakh paid by the taxpayer as emerged from unreconciled figure on 7/2/2020. However notice has been issued to the taxpayer for payment of interest of ₹ 1.40 lakh accrued due to late payment.
46	xxxxxxxxxxG1ZO M/S Punjab National Bank Guwahati-C / 7	9R – Tax paid	35.73	Notice in ASMT-10 had been issued
47	xxxxxxxxxxQ1ZB M/S Mangalam Tea Products Pvt. Ltd. Guwahati-C / 4	9R – Tax paid	0.14	The taxpayer had paid an amount of ₹0.08 lakh as tax and ₹0.06 lakh as interest through DRC-03 during September 2022.
48	xxxxxxxxxxF1Z6 Orion Security Solutions Guwahati-D / 10	9R – Tax paid	59.69	Demand order in form DRC-07 was issued for payment of ₹108.16 lakh (tax- ₹59.69 lakh and interest ₹48.47 lakh) by the department.
49	xxxxxxxxxxB1ZA Avis Enterprises, Guwahati-D / 1	9R – Tax paid	0.53	Notice in ASMT-10 had been issued
50	xxxxxxxxxxK1Z5 Eiffel India Infratech. Guwahati-D / 1	9R – Tax paid	29.72	Notice in ASMT-10 had been issued
51	xxxxxxxxxxE1Z0 Lakhan Debnath, Digboi / 1	9R – Tax paid	26.87	The case is under examination.
52	xxxxxxxxxxM2ZQ Mridul Kr. Sarma & Sons Golaghat / 1	9R – Tax paid	31.19	Notice in ASMT-10 had been issued
53	xxxxxxxxxxR1Z9 Swapan Lodh Roy, Kokrajhar / 2.	9R – Tax paid	44.27	Notice in ASMT-10 had been issued
54	xxxxxxxxxxA1ZQ M/S Sadhan Mazumder Karimganj / 3.	9R – Tax paid	4.16	The department replied (April 2022) that dealer's taxable turnover for the period from 01/07/2017 to 31/03/2018 is of ₹389.14 lakh which was declared through GSTR-9C of the FY 2017-18. But dealer declared taxable turnover of ₹302.62 lakh through GSTR-3B during the Financial year 2017-18. Difference of Taxable turnover of ₹86.52 lakh (Tax calculated SGST - ₹10.66 lakh and CGST - ₹10.66 lakh) was paid through GSTR-3B of November 2018 of Financial year 2018-19 along with tax liability of November 2018. Subsequently the department stated (February 2023) taxpayer further deposited short paid tax of ₹ 0.01 lakh and ₹ 4.15 lakh through DRC-03 during February 2023.
55	xxxxxxxxxxP5Z4 Gannon Dunkerley & Company Limited, Guwahati - C / 7.	Undischarged liability.	160.17	Notice in ASMT-10 had been issued
56	xxxxxxxxxxC1ZI. North East Frontier Railway Guwahati - A / 1.	Undischarged liability.	302.28	Notice in ASMT-10 had been issued
57	xxxxxxxxxxG1Z2 Shree Sanyeeji Rolling Mills Guwahati-B / 99.	Undischarged liability.	198.20	Notice in ASMT-10 had been issued

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
58	xxxxxxxxxxD1ZW J.S.B. Cement LLP., Guwahati-C / 8	Undischarged liability.	590.71	Notice in ASMT-10 had been issued
59	xxxxxxxxxxC1ZO Aditya Birla Fashion and Retail Limited, Guwahati-C / 7	Undischarged liability.	135.10	Notice in ASMT-10 had been issued
60	xxxxxxxxxxK1Z6 J L Agency, Guwahati-C / 99	Undischarged liability.	329.77	Notice in ASMT-10 had been issued
61	xxxxxxxxxxG3ZU Brahmaputra Logistics Private Limited, Guwahati-D / 6	Undischarged liability.	308.69	Notice in ASMT-10 had been issued
62	xxxxxxxxxxF1ZK M/S Begwani Brothers, Tezpur/ 1	Undischarged liability.	123.80	Notice in ASMT-10 had been issued
63	xxxxxxxxxxE1ZC RCC Infra ventures Limited Tezpur / 1	Undischarged liability.	515.73	Notice in ASMT-10 had been issued
64	xxxxxxxxxxD1ZX Patanjali Arogya Kendra. Guwahati - A / 2	No 3B but R1 available.	0.10	Assessment proceeding u/s 63 was initiated and SCN in ASMT-14 was issued.
65	xxxxxxxxxxR1ZL C R Group, Guwahati- B / 2	No 3B but R1 available.	8.89	Notice in ASMT-10 had been issued
66	xxxxxxxxxxN1ZX J K Enterprise, Guwahati- B / 1	No 3B but R1 available.	0.75	Notice in ASMT-10 had been issued
67	xxxxxxxxxxM2Z0 Muzzammil Haque, Guwahati- B / 10	No 3B but R1 available.	1.99	Notice in ASMT-10 had been issued
68	xxxxxxxxxxM1Z2 Rockland Media & Communication Pvt. Ltd. Guwahati- C / 7	No 3B but R1 available.	73.63	Action under section 74 of the Assam GST Act 2017 was initiated and accordingly DRC-01A dated 23-09-2022 had been issued for recovery of ₹73.63 lakh (tax amount of ₹40.05 lakh and interest amount of ₹33.58 lakh).
69	xxxxxxxxxxJ1ZI K & Gs Retails, Guwahati- C / 4	No 3B but R1 available.	1.17	Notice in ASMT-10 had been issued
70	xxxxxxxxxxJ2ZL M/S Alina Drugs Distributor Barpeta / 1	No 3B but R1 available.	0.25	DRC-01 was issued to taxpayer on ascertaining demand of tax interest and penalty of ₹0.25 lakh.
71	xxxxxxxxxxN1ZM Sushilalaya Stores & Agencies Dhemaji / 2	No 3B but R1 available.	10.07	ASMT-10 issued. The taxpayer replied in ASMT-11 that an amount of ₹1.00 lakh was deposited through DRC-03 on February 2023 as part payment.
72	xxxxxxxxxxJ1ZS Printing World, Dhubri / 5	No 3B but R1 available.	0.001	Notice in ASMT-10 had been issued
73	xxxxxxxxxxR1ZU M/S I P Communications Dibrugarh / 1	No 3B but R1 available.	0.04	GSTR 3B for October 2017 was filed by the taxpayer wherein tax liability of ₹0.02 lakh was discharged. In addition, interest of ₹0.02 lakh was paid voluntarily through DRC-03 on 26.05.2022.
74	xxxxxxxxxxP1ZL M/S H.M.C Jewellers Goalpara / 1	No 3B but R1 available.	0.17	A demand of ₹0.29 lakh in DRC-07 was raised being tax interest and penalty.
75	xxxxxxxxxxE1ZM ARKK Engineering Services Golaghat / 1	No 3B but R1 available.	0.55	Notice in ASMT-10 had been issued
76	xxxxxxxxxxC2ZY M/S Radha Optical & Belt House Golaghat / 1	No 3B but R1 available.	0.01	Notice in ASMT-10 had been issued

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
77	xxxxxxxxxxL2Z1 M/S Kakoty Engineering Works. Sibsagar / 3	No 3B but R1 available.	6.83	DRC-01A was issued to the taxpayer for payment of tax and interest of ₹6.83 lakh.
78	xxxxxxxxxxL1Z8. Sen Opticare Silchar / 1	No 3B but R1 available.	0.02	The taxpayer has discharged the liabilities of ₹0.01 lakh along with interest of ₹0.01 lakh vide Form GST DRC 03 dated 20.04.2022 and has filed the applicable Returns (GSTR 3B) for the applicable tax periods.
79	xxxxxxxxxxN1ZA. Brahmaputra Suppliers, Tangla / 1	No 3B but R1 available.	12.19	DRC-01 was issued to taxpayer.
80	xxxxxxxxxxG1ZC. M/S Manthan Broadband Services Pvt. Ltd. Tinsukia / 1.	No 3B but R1 available.	5.49	DRC-07 for the payment of ₹5.49 lakh (Includes Tax for ₹3.08 lakh and interest up to 30.4.2022 for ₹2.41 lakh) has been issued to the taxpayer. As the company is found to be under "Corporate Insolvency Resolution Process" the Registrar of Companies Kolkata West Bengal has been requested to do the needful for recovery of the dues.
81	xxxxxxxxxxJ1ZN M/S Sagar Security Agency. Guwahati - A / 7	Interest Short paid	14.72	Notice in GST DRC-07 was issued to the taxpayer on 14.06.2022 as the reply submitted by the taxpayer was not satisfactory.
82	xxxxxxxxxxQ8ZM Rausheena Udyog Ltd. Unit III, Guwahati-B / 10	Interest Short paid	23.82	The department recovered amount of ₹23.82 lakh from Taxpayer.
83	xxxxxxxxxxN1ZX Brahmaputra Tele Productions Pvt. Ltd., Guwahati-B / 2	Interest Short paid	36.36	Notice in ASMT-10 had been issued
84	xxxxxxxxxxF1ZZ Dolphin Security & Advertising. Guwahati-B / 9	Interest Short paid	23.67	The taxpayer while admitting the fact requested to issue notice in DRC-07. The taxpayer also filed a petition before the CT Assam in form DRC-20 to fix monthly instalment for payment. However document in support of payment was not produced.
85	xxxxxxxxxxQ1ZQ Balram Singh, Guwahati-B / 10	Interest Short paid	17.67	Notice in DRC-01 was issued
86	xxxxxxxxxxR1ZU Amrit Cement Limited Guwahati-C / 2	Interest Short paid	27.25	Notice in ASMT-10 had been issued
87	xxxxxxxxxxE2ZD Trident Infraproject Pvt. Ltd. Guwahati-C / 6	Interest Short paid	21.29	Notice in ASMT-10 had been issued
88	xxxxxxxxxxR1ZU Assam State Transport Corporation, Guwahati-C / 2	Interest Short paid	81.82	Notice in ASMT-10 had been issued
89	xxxxxxxxxxK5ZR M/S North East Sillimanite Guwahati-C / 7	Interest Short paid	25.99	Notice in ASMT-10 had been issued
90	xxxxxxxxxxF2Z4 M/S NK Power and Infra Structure Pvt. Ltd., Guwahati-C / 6	Interest Short paid	47.50	Notice in ASMT-10 had been issued

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
91	xxxxxxxxxxK1Z7 M/s Vanguards Security Services & Systems, Guwahati-D / 10	Interest Short paid	23.54	The taxpayer was issued notice in DRC-01 for payment of interest which is awaited.
92	xxxxxxxxxxA1ZU Assam Mineral Development Corporation Ltd., Guwahati-D / 5	Interest Short paid	25.35	Notice in ASMT-10 had been issued
93	xxxxxxxxxxQ1ZA Linkquest Quippo Infra LLP. Guwahati-D / 7	Interest Short paid	24.33	Notice in ASMT-10 had been issued
94	xxxxxxxxxxP1ZK North Eastern Security Services (Ness) Pvt. Ltd., Guwahati-D / 7	Interest Short paid	16.10	Notice in ASMT-10 had been issued
95	xxxxxxxxxxH1Z9 M/S J N D Project Consultants Pvt Ltd, Guwahati-D / 5	Interest Short paid	30.35	Notice in ASMT-10 had been issued
96	xxxxxxxxxxE1ZJ Fokhoruddin Ali Ahmed Bongaigaon / 1	Interest Short paid	25.41	The taxpayer while admitting the fact of delayed payment of tax requested sometime for payment of interest.
97	xxxxxxxxxxJ1Z9 M/S. Kailashpati Cement Pvt. Ltd., Barpeta / 1	Interest Short paid	15.43	The taxpayer was issued SCN in Form GSTR DRC-01 on 12/7/2022 stating demand for short payment of interest of ₹15.43 lakh. However taxpayer had paid ₹6.00 lakh and assured to pay balance amount shortly..
98	xxxxxxxxxxB1ZB Assam Company Ltd Oil & Natural Gas Division. Dibrugarh / 1	Interest Short paid	53.09	Notice in ASMT-10 had been issued. Further, The department stated that no claim was made before the Interim Resolution Professional as required under the Insolvency and Bankruptcy Code, 2016 within stipulated time. Again, the Assam Company India limited was completely exonerated from any liability towards any dues for the period prior to 20-9-2018. Thus due to negligence on the part of department to claim the liability before IRP within stipulated time, the department failed to recovered the liability.
99	xxxxxxxxxxJ4ZM M/S Nescon Power & Infra Limited, Jorhat / 1	Interest Short paid	42.15	Notice in ASMT-10 had been issued
100	xxxxxxxxxxF1ZJ John Energy Ltd Jorhat / 6	Interest Short paid	15.90	The taxpayer has paid the interest of ₹15.90 lakh on delayed payment through Form GST DRC-03 dated 19.05.2022. Hence the audit query may please be dropped.
101	xxxxxxxxxxP1ZY M/S J.B Enterprise, Kokrajhar / 1	Interest Short paid	24.22	Notice in ASMT-10 had been issued
102	xxxxxxxxxxK2ZG M/S Badri Rai & Co Naharkatia / 1	Interest Short paid	37.75	The taxpayer stated that he could not submit GSTR-3B on time. Also stated that interest liability of ₹37.75 lakh was discharged through DRC-03 on March-2022.
103	xxxxxxxxxxR2ZI M/S Premier Enterprises, Nagaon / 4	Interest Short paid	33.53	Notice in form DRC-01 was issued for payment of ₹33.53 lakh.

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply
104	xxxxxxxxxxR1Z2 ABCI Infra Structures Pvt. Ltd. Silchar / 1	Interest Short paid	19.71	The taxpayer has discharged the interest of ₹19.71 lakh for delayed payment of tax through DRC-03 on April 2022.
105	xxxxxxxxxxA1ZM Megha Engineering & Infra Structures Ltd., Sibsagar / 2	Interest Short paid	22.54	The taxpayer had paid ₹22.55 lakh through DRC-03 on March 2022.
Total Amount			**28,608.71***	

***-The amount is including unreconciled total turnover of ₹ 12,517.36 lakh in table 5R of GSTR 9C against 3 cases and Unreconciled taxable turnover of ₹ 9,364.35 lakh in table 7G of GSTR 9C against 2 cases.**

Appendix-VIII

(Reference: Paragraph 2.4.7.5)

Cases where Department's response were rebutted

(₹ in lakh)

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply	Audit rebuttal
1	xxxxxxxxxxxE1ZY Mahindra & Mahindra Limited GUWAHATI-C/ 99	ITC (3B v/s 2A)	222.14	A taxpayer can avail ITC as per books of accounts if he satisfied all other conditions laid in Section 16 of AGST Act.	The reply of the department is not tenable as per Section 16(2) (c) of AGST Act the tax charged in respect to the supply has been actually paid to the Government by the supplier. In the instant case, the proper officer had not verified actual deposit of tax into the Government account by the supplier.
2	xxxxxxxxxxxF1ZE Joyshree Cement Industries GUWAHATI-C / 8	ITC (3B v/s 2A)	131.50	A taxpayer can avail ITC as per books of accounts if he satisfied all other conditions laid in Section 16 of AGST Act.	
3	xxxxxxxxxxxE1Z0 M/S Global Distributors GUWAHATI-C / 3	ITC (3B v/s 2A)	408.38	A taxpayer can avail ITC as per books of accounts if he satisfied all other conditions laid in Section 16 of AGST Act.	The reply of the department is not tenable as per Section 16(2) (c) of AGST Act the tax charged in respect to the supply has been actually paid to the Government by the supplier. In the instant case, the proper officer had not verified actual deposit of tax into the Government account by the supplier.
4	xxxxxxxxxxxE2ZT Assam Air Products Pvt. Ltd. (Assam Unit) GUWAHATI-C / 4	ITC (3B v/s 2A)	148.23	A taxpayer can avail ITC as per books of accounts if he satisfied all other conditions laid in Section 16 of AGST Act.	
5	xxxxxxxxxxxR1ZO M/S Pawan Trading Co. BONGAIGAON / 2	9R Tax paid	13.78	Department replied the taxpayer committed mistake by filing Nil GSTR-3B for March 2018 which was rectified and liability was discharged in return of April 2018.	Verification of GSTR-9C for 2018-19 disclosed out of unreconciled tax amount of ₹62.90 lakh pertaining to 2017-18 an amount of ₹60.88 lakh paid during 2018-19. But short payment of tax for ₹2.03 lakh and interest of ₹11.76 lakh is yet to be paid.
6	xxxxxxxxxxxM1Z2 M/S Dhaniwala Stores Chowkbazar by lane Dhubri DHUBRI / 1	9R Tax paid	0.47	As stated by the department the taxpayer has paid ₹0.47 lakh through DRC-03.	Verification revealed the taxpayer paid ₹29.70 lakh during 2018-19 pertains to 2017-18. As such his liable to pay interest on such delayed payment of tax. Further copy of DRC-03 regarding payment of ₹0.47 lakh may be furnished.
7	xxxxxxxxxxxQ1ZW M/S Mir Agencies NORTH LAKHIMPUR / 1	9R Tax paid	87.85	In response to notice issued by the department in ASMT-10 the taxpayer stated in ASMT-11 that mistakes occurred due to ignorance. However the mistakes were rectified in GSTR-1 and due tax liability was paid through GSTR-3B.	Copy of rectified GSTR-1 may be submitted.
8	xxxxxxxxxxxF1ZM Jyotsna Commercial	9R Tax paid	2.49	The taxpayer stated that tax liability of ₹20.75 lakh related to outward liabilities of October 2017 which	As the taxpayer paid tax liabilities of October 2017 in June 2018 hence taxpayer is liable to pay an

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Deviation name	Deviation amount	Department's reply	Audit rebuttal
	SILCHAR / 3			was discharged by the taxpayer through GSTR-3B on June 2018.	amount of ₹2.49 lakh as interest which is to be recovered.
9	xxxxxxxxxxK1ZE Jordano Enterprise TANGLA / 1	9R Tax paid	14.11	The taxpayer paid ₹42.32 lakh through DRC-3 by cash and credit ledger on 6/2/2020.	However interest on delayed payment of tax for ₹14.11 lakh to be recovered from the taxpayer.
10	xxxxxxxxxxQ2ZO Sri Gopikrishna Infrastructure Pvt. Ltd. GUWAHATI-C / 4	Undischarged liability	242.19	Tax liability for the period 2017-18 on taxable turnover the taxable value of ₹61.28 lakh was ₹11.03 lakh which the taxpayer had discharged through GSTR 3B in the month of February 2018 and March 2018.	The reply is not tenable as the taxpayer amended invoice/credit note/debit note pertaining to the year 2017-18 amounting to ₹242.19 in GSTR 1 during the year 2018-19 which brought the total tax liability for 2017-18 of ₹253.22. This needs further clarification from the department.
11	18AQEPA xxxxxxxxxxB1ZK Abdul Trading Agency GOALPARA / 1	Undischarged liability	119.60	Taxpayer has discharged all his liability through DRC-03. But verification of DRC-03 showed that the payment actually related to year 2018-19.	However department failed to state the reason for mismatch of liability between GSTR1 and GSTR 3B during the 2017-18. As such further necessary action may be initiated in this regard under intimation to audit.
12	18ALZPK xxxxxxxxxxH1ZH Shahi Md Karim GOALPARA / 1	Undischarged liability	146.24	Taxpayer has discharged tax by correction of R3B for the month of April 2018.	As the taxpayer filed return for March 2017 and April 2018 beyond due date hence discharged tax liability of 146.24 lakh by utilizing ineligible ITC was irregular.
13	18ADJPN xxxxxxxxxxB1ZE VIP Mobile Centre GOALPARA / 1	No 3B filed but R1 available	20.48	The taxpayer had discharged tax by filing all the GSTR 3B returns for the FY 2017-18 and taxpayer registration *suo-moto* cancelled w.e.f 31/10/2019.	As the taxpayer filed return after due date of March 2019 (*i.e.* after 20-04-2018) he was not eligible to avail ITC. As such payment of tax of ₹ 20.48 lakh by utilizing ineligible ITC was irregular.
14	18AQBPD xxxxxxxxxxN1ZU M/S Saraswati Dn Trading. NAGAON / 3	No 3B filed but R1 available	0.79	The taxpayer submitted GSTR-3B for the month of July 2017 and August 2017 and discharge tax liability of ₹0.80 lakh.	As the taxpayer filed return after due date of March 2019 (*i.e.* after 20-04-2018) he is not eligible to avail ITC. As such payment of tax of ₹0.79 lakh by utilizing ineligible ITC was irregular.
15	18AGXPA xxxxxxxxxxB1ZF Agriculture Equipment TINSUKIA / 6	No 3B filed but R1 available	2.46	The taxpayer filed all GSTR-1 (2017-18) on 21.08.2020 and GSTR-3B on 26.08.2021 along with payment of late fee. All liability was discharged through ITC. So question of interest payment does not arise.	As the taxpayer filed return after due date of March 2019 hence the taxpayer was not eligible to avail ITC. As such payment of tax of ₹2.46 lakh on 26.08.2021 by utilizing ineligible ITC was irregular.
Total Amount			**1560.71**		

Appendix-IX

(Reference: Paragraph 2.4.7.6)

Statement showing details of cases in which Data Entry Error/ Clerical mistake were noticed (Based on audit observation No. OBS-447033 Dated: 14-10-2022)

Sl. No.	GSTIN Name of Taxpayer Jurisdiction (Name of the Unit/Circle number)	Dimension	Reply of the department in brief	Deviation/ mismatch Amount (₹ in lakh)
1	xxxxxxxxxxG1ZU M/S Sibanath Enterprise BARPETA - 2	ITC RCM Without payment	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	7.58
2	xxxxxxxxxxM1ZX M/S Kishor Trading, BISWANATH CHARIALI-1	ISD ITC mismatch	Data erroneously entered in Table 4A(4) instead of 4A(5) of GSTR-3B.	6.42
3	xxxxxxxxxxP1Z7 M/S New Variety Stores, BARPETA ROAD - 2	ISD ITC mismatch		3.26
4	xxxxxxxxxxM1ZA M/S Electrical & Electronics Agency BONGAIGAON - 1	ITC RCM Without payment	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	7.44
5	xxxxxxxxxxR1Z7 M/S. Kamal Stores. BONGAIGAON - 1	ITC (RCM)	Data erroneously entered in Table 6C instead of 6B of GSTR-9.	130.74
6	xxxxxxxxxxR1ZO M/S Pawan Trading Co. BONGAIGAON - 2	ITC (3B v/s 2A)	Wrongly entered ITC availed amount next financial year in Table 8C of GSTR 9 of ₹147.14 instead of correct amount of ₹46.09 .	100.88
7	xxxxxxxxxxM1ZU M/S Saha Pan Bhander, DHUBRI – 1	ITC (RCM)	Wrongly entered normal ITC amount in Table 6D of of GSTR-9	10.78
8	xxxxxxxxxxG1ZH Dynamic Motors, DHUBRI – 1	ISD ITC mismatch	Data erroneously entered in Table 4A(4) instead of 4A(5) of GSTR-3B.	3.71
9	xxxxxxxxxxN1ZA M/S Noor Hardware, GOALPARA - 2	ISD ITC mismatch		6.65
10	xxxxxxxxxxC1ZB M/S Goreswar H.P. Gas Agency, MANGALDOI-1	ITC (RCM)	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	12.57
11	xxxxxxxxxxP1ZU M/S Priya Enterprise, NALBARI - 3	ITC (RCM)		12.75
12	xxxxxxxxxxA1ZH K. C. Business Associates, TANGLA – 1	ISD ITC mismatch	Data erroneously entered in Table 4A(4) instead of 4A(5) of GSTR-3B.	45.19
13	xxxxxxxxxxJ1Z7 Sheevam, GUWAHATI-B - 4	ISD ITC mismatch		2.84
14	xxxxxxxxxxF1Z5 Vayam Media Private Limited, GUWAHATI-B-6	ITC (RCM)	Data erroneously entered in Table 6D instead of 6B of GSTR-9.	22.4
15	xxxxxxxxxxM1Z5 Kuldip Trading Corporation, GUWAHATI-B - 4	ITC (RCM)		15.24
16	xxxxxxxxxxA1ZU Bharat Udyog GUWAHATI-B - 8	ITC (RCM)	Data erroneously entered in Table 6C instead of 6E of GSTR-9.	10.85
17	xxxxxxxxxxL1Z8 Brahmaputra Steel GUWAHATI-B - 3	ITC (RCM)	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	10.89
18	xxxxxxxxxxH1ZS Bhaba Kanta Nath GUWAHATI-D - 8	ISD ITC mismatch	Data erroneously entered in Table 4A(4) instead of 4A(5) of GSTR-3B.	18.66
19	xxxxxxxxxxK1ZK Rec Power Distribution Company Limited GUWAHATI-D - 4	9R – Tax paid	The reason of unreconciled amount in table 9R of GSTR-9C	59.4

Sl. No.	GSTIN Name of Taxpayer Jurisdiction (Name of the Unit/Circle number)	Dimension	Reply of the department in brief	Deviation/ mismatch Amount (₹ in lakh)
			was due to inadvertently mentioned Zero in Table 9 of GSTR-9 .	
20	xxxxxxxxxxxN1ZN M/S Shyam Trading GUWAHATI-D - 4	ITC (RCM)	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	29.99
21	xxxxxxxxxxxE1ZY M/S Brahmaputra Cracker & Polymer Ltd DIBRUGARH - 1	Undischarged tax liability	The reasons for undischarged liability as follows: 1) Wrongly added in Table 11 (A) instead of 11 (B) in GSTR 1 for March ₹176.13 lakh. 2) The taxpayer was required to deduct in Table 11 (B) of GSTR 1 For March but not deducted the same and 3) Transaction considered twice in GSTR 1 (July 17 & March 18) ₹0.35lakh totalling ₹352.61 lakh.	352.61
22	xxxxxxxxxxxN1Z9 M/S. Salasar Auto Agency TINSUKIA - 3	Undischarged tax liability	The liability different was due to clerical error in Table 7 of GSTR 1 wherein total Taxable Value was ₹37.48lakh for which SGST liability was ₹4.59 lakh and CGST liability was ₹241.57 lakh which is greater than the SGST amount by ₹236.97 lakh.	234.62
23	xxxxxxxxxxxG1ZN M/S. Shiv Shankar & Co. SIBSAGAR – 2	ITC RCM Without payment	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	7.01
24	xxxxxxxxxxxC1Z6 Heera Koyla JORHAT – 1	ITC (RCM)	Data erroneously entered in Table 6C instead of 6B of GSTR-9.	139.06
25	xxxxxxxxxxxJ1ZQ M/S Gangesh Trading &Co JORHAT – 2	ITC (RCM)	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	11.98
26	xxxxxxxxxxxM1ZO M/S. Surma Distillery Pvt Ltd SILCHAR – 2	ITC RCM Without payment	Data erroneously entered column 5 of Table 4G which ought to have been ₹23.88 lakh instead of ₹6.78 lakh and secondly the ITC figures wrongly entered in Table 6D of GSTR 9 should have been declared in Table 6B.	24.02
27	xxxxxxxxxxxG1ZF M/S. Jain Udyog SILCHAR - 1	9R – Tax paid	The reason of unreconciled amount in table 9R of GSTR-9C was due to inadvertently	1863.48

Sl. No.	GSTIN Name of Taxpayer Jurisdiction (Name of the Unit/Circle number)	Dimension	Reply of the department in brief	Deviation/ mismatch Amount (₹ in lakh)
			mentioned Zero in Table 9 of GSTR-9 .	
28	xxxxxxxxxxM1ZF Ms/ Binod Commercial, SILCHAR - 4	ISD ITC mismatch	Data erroneously entered in Table 4A(4) instead of 4A(5) of GSTR-3B.	16.86
29	xxxxxxxxxxM1Z5 Bikers Zone, DIGBOI-1	ISD ITC mismatch		12.51
30	xxxxxxxxxxDAZH A N E Industries Private Limited, DIGBOI-2	ISD ITC mismatch		26.79
31	xxxxxxxxxxA2Z0 Maa Kamakhya Store, DHEKIAJULI - 1	Undischarged tax liability	Unreconciled difference of ₹109.69 lakh wrongly booked twice in both Table 4 & 10.	196.62
32	xxxxxxxxxxK1ZL M/S. Krishna Kant Das, Unit-A-10	Undischarged tax liability	The tax payer has erroneously reported his B2C sales as ₹11 525.03 lakh while filing his GSTR-1 for the month of March 2018 instead of the correct B2C sales of ₹1152.03 lakh during the month of March 2018.	1244.22
33	xxxxxxxxxxA2Z6 M/S. Guru Nanak Tyres, Diphu-1	ITC RCM Without payment	Data erroneously entered in Table 4A(3) instead of 4A(5) of GSTR-3B.	6.98
34	xxxxxxxxxxE1ZA M/S Asomiya Pratidin News Time Pratidin Sadin GUWAHATI - A - 7	12F –Excess ITC	There was a clerical error while filing GSTR-9 C as the amount of ₹13.14 lakh at Part-IV 12 Sr. No. A has been inadvertently taken as ITC availed as per audited Annual Financial Statement instead of correct figure of ₹254.41 lakh as at per GSTR-9 filed as on 21.02.2021.	241.27

Appendix-X

(Reference: Paragraph 2.4.8)

Jurisdiction wise partial production of records

(₹ in lakh)

Sl. No.	Jurisdiction (Unit)	Sample	Mismatch of ITC/tax liability	
		Number of taxpayers	Number of taxpayers	Amount of deviation
1	Barpeta	1	1	45.12
2	Barpeta Road	2	2	14.09
3	Dhekiajuli	1	1	27.00
4	Dhubri	2	1	130.90
5	Dibrugarh	1	1	646.56
6	Goalpara	2	2	86.64
7	Golaghat	1	1	22.46
8	Guwahati-A	1	1	28.23
9	Guwahati-B	8	6	359.50
10	Guwahati-C	7	7	887.83
11	Guwahati-D	10	7	1,021.02
12	Jorhat	1	1	26.53
13	Karimganj	1	1	0.21
14	Mangaldoi	1	1	68.77
15	North Lakhimpur	1	1	31.35
16	Sibsagar	3	1	41.75
17	Silchar	1	1	6.32
18	Tinsukia	3	2	121.96
	Total	**47**	**38**	**3566.24**

Appendix-XI

(Reference: Paragraph 2.4.8)

Non-production of records by the Department

Sl. No.	Name of the taxpayer/ GSTIN	Jurisdictional Circle	Mismatches (ITC and liability) (₹ in lakh)	Records called for and not produced to Audit	
				Basic records such as Financial Statement Auditor's Report *etc*.	Corresponding other Records such as debit/credit notes invoices records of exempted supply *etc*.
1	Nayak Infrastructure Private Limited/ xxxxxxxxxxN3ZX	Hojai-01	301.69	No record provided.	No record provided.
2	M/S Global Oil Field Services Private Limited/ xxxxxxxxxxJ1Z1	Sibsagar -04	72.29	No record provided.	No record provided.
3	G.K. & Sons Agency/ xxxxxxxxxxR2ZI	Guwahati-B-07	61.44	No record provided.	No record provided.
4	S K Logitech Private Limited/ xxxxxxxxxxK1ZW	Sibsagar-04	60.82	No record provided.	No record provided.
5	A M Enterprise/ xxxxxxxxxxB1Z6	Guwahati-B-07	39.41	No record provided.	No record provided.
6	Dey Communication/ xxxxxxxxxxA1ZR	Hailakandi-01	34.79	No record provided.	No record provided.
7	Megha Goods Cargos/ xxxxxxxxxxK1Z5	Guwahati-D-08	14.92	No record provided.	No record provided.
8	North Eastern Roadlines/ xxxxxxxxxxQ4ZJ	Tinsukia-04	14.86	No record provided.	No record provided.

Appendix-XII

(Reference: Paragraph 2.4.8.1 (a) (i))

Statement showing details of short payment/non-payment of interest due to delay in payment of monthly tax liability

(₹ in lakh)

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Months of delayed filing of GSTR 3B	Short/ Non payment of Interest	Audit observation No. & Date	Department's Reply	Recovered Amount
1	Dey Communication (xxxxxxxxxxA1ZR) Hailakandi /01	January-18, February-18	0.39	OBS-419123 Dated.:20/09/22	The taxpayer had deposited interest of ₹ 0.39 lakh through DRC 03 at the instance of audit.	0.39
2	Global Oil Field Services Pvt. Ltd. (xxxxxxxxxxJ1Z1) Sivasagar /04	July-17, September-17, October-17, November-17, December-17, January-18, February-18, March-18	3.71	OBS-385783 Dated.:17/08/22	The matter was pursued with taxpayer by issuing DRC-01A.	0
3	ICICI Prudential Life Insurance Company Limited (xxxxxxxxxxP1Z2) Guwahati Unit-C /99	August-17	0.03	OBS-431522 Dated.:29/09/22	The reply is awaited (November 2022).	0
4	J K Engineering & Agro Service (xxxxxxxxxxL4ZJ) Guwahati Unit-C /06	August-17	0.001	OBS-431540 Dated.:29/09/22	The reply is awaited (November 2022).	0
5	Keller Ground Engineering India Private Limited (xxxxxxxxxxB1ZV) Guwahati Unit-C/06	August-17, October-17, November-17, December-17, January-18, February-18, March-18	4.28	OBS-431614 Dated.:29/09/22	The reply is awaited (November 2022).	0
6	M/S Power Mech Projects Ltd (xxxxxxxxxxL1ZB) North Lakhimpur /02	July-17, August-17, September-17, October-17, November-17, December-17, January-18, March-18	0.49	OBS-406625 Dated.:08/09/22	The matter was pursued with taxpayer by issuing ASMT-10.	0
7	SK Logitech Private Limited (xxxxxxxxxxK1ZW) Sivasagar /04	July-17, August-17, September-17, November-17, December-17, January-18	0.24	OBS-385933 Dated.:17/08/22	The matter was pursued with taxpayer by issuing DRC-01.	0
8	Tapan Changmai (xxxxxxxxxxM2Z9) Tinsukia /02	December-17, January-18, February-18, March-18	15.11	OBS-375316 Dated.:03/08/22	The matter was pursued with the taxpayer by issuing DRC-01.	0

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Months of delayed filing of GSTR 3B	Short/ Non payment of Interest	Audit observation No. & Date	Department's Reply	Recovered Amount
9	Sri Tezkaran Jain (xxxxxxxxxxG2ZS), Jorhat /01	September-17, March-18	0.005	OBS-389908 Dated.:23/08/22	The matter was pursued with taxpayer by issuing DRC-01A. Further, the taxpayer had deposited ₹ 532 through DRC 03.	0.005
10	Tribeni Constructions Limited (xxxxxxxxxxC1Z6) Tinsukia /07	January-18, February-18, March-18	0.03	OBS-375355 Dated.:03/08/22	total interest payable for the delayed filing of GSTR-3B is ₹3281 instead of ₹3291 for the above mentioned period. Moreover, the matter was pursued with taxpayer by issuing DRC-01.	0
11	Udayak Agro Products Private Limited (xxxxxxxxxxC1ZO) Guwahati Unit-C /99	August-17, October-18, January-18, February-18	0.10	OBS-431626 Dated.:29/09/22	The reply is awaited (November 2022).	0
12	Sadhu Auto Spares (xxxxxxxxxxN1Z1) Guwahati Unit-D /01	July-17, August-17, September-17, October-17, March-18	0.12	OBS-397557 Dated. : 30-Aug-22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	0
13	National Insurance Company Limited (xxxxxxxxxxE1Z2) Guwahati Unit-D /02	August-17, January-18, February-18, March-18	7.69	OBS-373694 Dated. : 11-Oct-22	The matter was pursued with taxpayer by issuing notice in Form ASMT-10.	0
14	Mahalaxmi Continental (xxxxxxxxxxH1Z5) Guwahati Unit-D /11	July-17, August-17, September-17, November-17, January-18, March-18	0.14	OBS-405366 Dated. : 07-Sep-22	Notice in ASMT-10 issued to taxpayer for explanation	0
15	Divine Peace (xxxxxxxxxxM1Z9) Guwahati Unit-D /04	August-17	0.009	OBS-356100 Dated. : 14-Jul-22	Accepting audit objection recovered interest of ₹0.009 lakh from taxpayer.	0.009
16	Balaji Agency (xxxxxxxxxxG1ZQ) Guwahati Unit-D /08	August-17	0.002	OBS-405450 Dated. : 12-Sep-22	The taxpayer has paid the objected amount of ₹ 0.002 lakh through DRC 03.	0.002
17	M/S Amalgamated Plantations Private Limited (xxxxxxxxxxB1ZH) Guwahati Unit-D /99	August-17	1.93	OBS-405554 Dated. : 20-Sep-22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	0
18	N K Construction (xxxxxxxxxxC2ZS) Guwahati Unit-B /07	July-2017 to March-2018	0.04	OBS-373483 Dated. : 01-Aug-22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10.	0

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Months of delayed filing of GSTR 3B	Short/ Non payment of Interest	Audit observation No. & Date	Department's Reply	Recovered Amount
19	A M Enterprise (xxxxxxxxxxB1Z6) Guwahati Unit-B /07	January-18	0.009	OBS-450580 Dated. : 18-Oct-22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	0
20	M/S Maa Laxmi Traders (xxxxxxxxxxQ1ZP) Barpeta Road /01	July-17, August-17, September-17, October-17, November-17, December-17, February-18	1.71	OBS-419325 Dated. : 20-Sep-22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	0
21	M/S Dewan Bharatgas Vitrak (xxxxxxxxxxR4Z1) Barpeta Road /01	July-17	0.01	OBS-420972 Dated. : 21-Sep-22	Reply is awaited	0
22	Shree Gautam Construction Co Ltd. (xxxxxxxxxxF1ZJ), Dhubri /02	July-2017 to March-2018	10.53	OBS-438847 Dated. : 07-Oct-22	action has been initiated as per section 61 of AGST Act 2017	0
23	Shri Kulen Hazarika (xxxxxxxxxxK1ZJ), Mangaldoi /02	October-17, December-17, February-18, March-18	26.45	OBS-439132 Dated. : 07-Oct-22	The department issued DRC 01 by ascertaining interest amount.	0
24	Kaizer Construction Company Limited (xxxxxxxxxxN1ZP), Goalpara /01	July-17, August-17, October-17, December-17, January-18, February-18	0.11	OBS-428111 Dated. : 27-Sep-22	The department issued DRC 01 by ascertaining interest amount.	0
25	M/S P K & Company (xxxxxxxxxxD1ZM), Goalpara /02	August-17, September-17, October-17, December-17, January-18, February-18, March-18	2.31	OBS-428217 Dated. : 27-Sep-22	Issued DRC 01 to the taxpayer by ascertaining interest amount.	0
Total			**75.44**			**0.40**

Appendix-XIII

(Reference: Paragraph 2.4.8.1 (a) (ii))

Statement showing details of non-payment of late fees due to delay in filing/non-filing of Annual Return in form GSTR 9

(₹ in lakh)

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/Circle Number)	Due date of filing of GSTR 9	Actual date of filing	Delay (In days)	Late fees @ ₹100/Day (CGST)	Late fees @ ₹100/Day (SGST)	Total Late fees	Audit observation No. & Date	Department's Reply
1	Megha Goods Cargos (xxxxxxxxxxK1Z5) Guwahati Unit-D-8	07-02-2020	Not filed till 31-05 2022	844	0.84	0.84	1.68	OBS-397437 Dated: 30/08/22	Notice in ASMT-10 issued to taxpayer for explanation.
2	A M Enterprise (xxxxxxxxxxB1Z6) Guwahati Unit-B/07	07-02-2020	Not filed till 31-05 2022	844	0.84	0.84	1.68	OBS-373500 Dated: 01/08/22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10.
3	M/S G.K. & Sons Agency (xxxxxxxxxxR2ZI) Guwahati Unit-B/07	07-02-2020	Not filed till 06-07 2022	880	0.88	0.88	1.76	OBS-373500 Dated: 01/08/22	
4	A S Enterprise (xxxxxxxxxxM1ZP) Guwahati Unit-B/10	07-02-2020	24-03 2022	776	0.78	0.78	1.56	OBS-373554 Dated: 01/08/22	Notice has been issued to taxpayer in Form ASMT 10.
5	Vodafone Idea Limited (xxxxxxxxxxP1ZW) Guwahati Unit-B/02	07-02-2020	22-05 2020	105	0.11	0.11	0.22	OBS-437286 Dated: 06/10/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.
6	M/S Maa Laxmi Traders (xxxxxxxxxxQ1ZP) Barpeta Road/01	07-02-2020	21-06-2022	865	0.87	0.87	1.74	OBS-419473 Dated: 21/09/22	
7	Dey Communication (xxxxxxxxxxA1ZR) Hailakandi/01	07-02-2020	05-02-2022	729	0.73	0.73	1.46	OBS-419143 Dated:20/09/22	The taxpayer has deposited late fees of ₹ 1.46 lakh through DRC 03 at the instance of audit.
8	M/S Indigo Inflame (xxxxxxxxxxH3ZR) Guwahati Unit-A/10	07-02-2020	12-05-2021	460	0.46	0.46	0.92	OBS-430280 Dated:28/09/22	The matter was pursued with taxpayer by issuing DRC-01

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/Circle Number)	Due date of filing of GSTR 9	Actual date of filing	Delay (In days)	Late fees @ ₹100/Day (CGST)	Late fees @ ₹100/Day (SGST)	Total Late fees	Audit observation No. & Date	Department's Reply
9	Mekong Engineering & Infrastructure Pvt Ltd. xxxxxxxxxxE1Z8) Sivasagar/02	07-02-2020	10-03-2021	397	0.40	0.40	0.80	OBS-385361 Dated:16/08/22	The matter was pursued with taxpayer by issuing notice in DRC-01 A.
10	North Eastern Roadlines (xxxxxxxxxxQ4ZJ) Tinsukia/04	07-02-2020	21-05-2021	469	0.47	0.47	0.94	OBS-375613 Dated:03/08/22	The matter was pursued with taxpayer by issuing DRC-01.
11	SK Logitech Private Limited xxxxxxxxxxK1ZW) Sivasagar/04	07-02-2020	Not filed till date 31-07- 2022	905	0.91	0.91	1.82	OBS-385962 Dated:17/08/22	
12	M/S Nayak Infrastructure Private Limited (xxxxxxxxxxN3ZX) Hojai/01	07-02-2020	Not filed till date 31-08-2022	936	0.94	0.94	1.88	OBS-423577 Dated:23/09/22	
						Total	**16.46**		

Appendix-XIV

(Reference: Paragraph 2.4.8.1 (a) (iii))

Statement showing non- levy of penalty due to delay in filing/non filing of GSTR 9C

(₹ in lakh)

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/Circle Number)	Due date of filing of GSTR 9C	Actual date of filing of GSTR-9C	Penalty for non-submission of GSTR 9C	Audit observation No. & Date	Department's Reply	Audit Comments
1	Borah B B M Automobiles LLP (xxxxxxxxxxQ1ZM) Dibrugarh /04	07-02-2020	20-02-2020	0.50	OBS-432209 Dated:29/09/22	The matter was pursued with taxpayer by issuing ASMT-10. Further, department stated that delay in filing was due to personal reason of Chartered Accountant of the taxpayer.	However, Department failed to recover the penalty amount from the taxpayer.
2	Dey Communication (xxxxxxxxxxA1ZR) Hailakandi /01	07-02-2020	Not yet filed	0.50	OBS-419143 Dated:20/09/22	The matter was pursued with taxpayer by issuing DRC-01.	
3	M/S Indigo Inflame (xxxxxxxxxxH3ZR) Guwahati-A/10	07-02-2020	14-05-2021	0.50	OBS-430280 Dated:28/09/22	The matter was pursued with taxpayer by issuing DRC-01.	
4	Mekong Engineering & Infrastructure Pvt Ltd. (xxxxxxxxxxE1Z8) Sivasagar /02	07-02-2020	18-03-2021	0.50	OBS-385361 Dated:16/08/22	The matter was pursued with taxpayer by issuing notice in DRC-01A Dated.	
5	North Eastern Roadlines (xxxxxxxxxxQ4ZJ) Tinsukia /04	07-02-2020	Not Yet filed	0.50	OBS-375613 Dated:03/08/22	The matter was pursued with taxpayer by issuing notice in DRC-01	
6	M/S S R Automobile (xxxxxxxxxxN1ZE) Diphu /01	07-02-2020	19-09-2022	0.50	OBS-397513 Dated:30/08/22	The taxpayer has paid the penalty amount 50 000 through DRC-03	Penalty amount Recovered
7	Global Oil Field Services Pvt. Ltd. (xxxxxxxxxxJ1Z1) Sivasagar /04	07-02-2020	Not yet filed	0.50	OBS-385875 Dated:17/08/22	The matter was pursued with taxpayer by issuing DRC-01	
8	Sk Logitech Private Limited (xxxxxxxxxxK1ZW) Sivasagar /04	07-02-2020	Not yet filed	0.50	OBS-385962 Dated:17/08/22	The matter was pursued with taxpayer by issuing DRC-01	

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/Circle Number)	Due date of filing of GSTR 9C	Actual date of filing of GSTR-9C	Penalty for non-submission of GSTR 9C	Audit observation No. & Date	Department's Reply	Audit Comments
9	M/S Nayak Infrastructure Private Limited (xxxxxxxxxxN3ZX) Hojai /01	07-02-2020	Not yet filed	0.50	OBS-423577 Dated:23/09/22	The matter was pursued with taxpayer by issuing DRC-01.	
10	Megha Goods Cargos (xxxxxxxxxxK1Z5) Guwahati Unit-D/-08	07-02-2020	Not yet filed	0.50	OBS-397437 Dated : 30/08/22	Notice in ASMT-10 issued to taxpayer for explanation.	
11	A M Enterprise (xxxxxxxxxxB1Z6) Guwahati Unit-B/-07	07-02-2020	Not yet filed	0.50	OBS-373500 Dated : 01/08/22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10	
12	M/S G.K. & Sons Agency (xxxxxxxxxxR2ZI) Guwahati Unit-B/-07	07-02-2020	Not yet filed	0.50	OBS-373500 Dated : 01/08/22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10.	
13	A S Enterprise (xxxxxxxxxxM1ZP) Guwahati Unit-B/-10	07-02-2020	24-03-2021	0.50	OBS-373554 Dated : 01/08/22	The matter was taken up with taxpayer by issuing notice in Form ASMT 10.	
14	Vodafone Idea Limited (xxxxxxxxxxP1ZW) Guwahati Unit-B/-02	07-02-2020	10-02-2021	0.50	OBS-437355 Dated: 06/10/2022	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	
15	M/S Maa Laxmi Traders (xxxxxxxxxxQ1ZP) Barpeta Road /-01	07-02-2020	Not yet filed	0.50	OBS-419473 Dated: 21/09/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	
Total				**7.50**			

Appendix-XV

(Reference: Paragraph 2.4.8.1 (b) (i))

Statement showing details of mismatch of ITC between GSTR-3B and GSTR-2A

(₹ in lakh)

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/ Circle Number)	ITC availed (R3B_T4a(5)-R3B_T4B(2)+ R9_T8C)/ Table 8B of GSTR 9	ITC reflected in GSTR 2A	Mismatch amount	Audit observation No. & Date	Department's Reply	Audit comments/	Recovered amount
1	Mahalaxmi Continental (xxxxxxxxxxH1Z5) Guwahati -D/11	98.55	70.32	28.23	OBS-404935 Dated: 07/09/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10..		0
2	Sadhu Auto Spares (xxxxxxxxxxN1Z1) Guwahati -D/01	15.55	2.96	12.59	OBS-397454 Dated: 30/08/22			0
3	National Insurance Company Ltd (xxxxxxxxxxE1Z2) Guwahati -D/02	397.01	161.96	235.05	OBS-373618 Dated: 11/10/22			0
4	Hindustan Construction Co. Ltd (xxxxxxxxxxB1ZV) Guwahati -D/99	2277.94	1785.11	492.83	OBS-405604 Dated: 12/09/22			0
5	Vodafone Idea Limited (xxxxxxxxxxP1ZW) Guwahati -B/02	4068.83	3748.61	320.22	OBS-437286 Dated: 06/10/22			0
6	A M Enterprise (xxxxxxxxxxB1Z6) Guwahati -B/07	46.11	17.69	28.42	OBS-373419 Dated: 01/08/22			0
7	M/S G.K. & Sons Agency (xxxxxxxxxxR2ZI) Guwahati -B/07	76.69	20.72	55.97	OBS-373419 Dated: 01 /08/22			0
8	N K Construction (xxxxxxxxxxC2ZS) Guwahati -B/07	76.92	65.10	11.82	OBS-373419 Dated: 01/08/22			0
9	A S Enterprise (xxxxxxxxxxM1ZP) Guwahati -B/10	166.85	158.18	8.66	OBS-373531 Dated: 01/08/22			0

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/ Circle Number)	ITC availed (R3B_T4a(5)-R3B_T4B(2)+ R9_T8C)/ Table 8B of GSTR 9	ITC reflected in GSTR 2A	Mismatch amount	Audit observation No. & Date	Department's Reply	Audit comments/	Recovered amount
10	M/S Maa Laxmi Traders (xxxxxxxxxxQ1ZP) Barpeta Road /01	13.62	11.57	2.05	OBS-420568 Dated: 21/09/22	Reply of the department awaited		0
11	M/S Dewan Bharatgas Vitrak (xxxxxxxxxxR4Z1) Barpeta Road /02	23.66	11.62	12.04	OBS-421107 Dated: 21/09/22	The department issued DRC 01.		0
12	M/S Chaudhary Enterprises (xxxxxxxxxxM1Z5) Barpeta /01	188.29	171.71	16.57	OBS-438969 Dated: 07/10/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.		0
13	Shree Gautam Construction Co Ltd. (xxxxxxxxxxF1ZJ) Dhubri /02	1967.31	1850.26	117.05	OBS-438101 Dated: 06/10/22			0
14	Shri Kulen Hazarika GSTIN-xxxxxxxxxxK1ZJ) Mangaldoi /02	114.04	45.27	68.77	OBS-439154 Dated: 07/10/22			0
15	Kaizer Construction Company Ltd (xxxxxxxxxxN1ZP) Goalpara /01	95	85.01	9.99	OBS-437892 Dated: 06/10/22			0
16	M/S P K & Company (xxxxxxxxxxD1ZM) Goalpara/02	185.89	153.70	32.18	OBS-437939 Dated: 06/10/22			0
17	Balaji Agency (xxxxxxxxxxG1ZQ) Guwahati -D/08	292.34	211.82	80.52	OBS-448868 Dated:17/10/22	out of ₹ 80.52 ₹ 70.65 reflected in GSTR 2A for the month of June 2018 and remaining ₹ 9.87 has been paid in cash through DRC-03 on 27-08-2022	Document regarding payment of interest of ₹ 7.83 Calculated from 01-04-2018 to 27-08-2022) was not furnished to audit.	9.87
18	Anjani Traders (xxxxxxxxxxB1ZT) Karimganj /02	25.26	25.05	0.21	OBS-441388 Dated:10/10/22	Reply is awaited (November 2022)		0

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/ Circle Number)	ITC availed (R3B_T4a(5)-R3B_T4B(2)+ R9_T8C)/ Table 8B of GSTR 9	ITC reflected in GSTR 2A	Mismatch amount	Audit observation No. & Date	Department's Reply	Audit comments/	Recovered amount
19	M/S Cheviot Agro Industries Pvt Ltd (xxxxxxxxxxL1ZP) Silchar /02	41.04	34.72	6.32	OBS-413099 Dated: 14/09/22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10		0
20	Dey Communication (xxxxxxxxxxA1ZR) Hailakandi /01	79.49	68.18	11.31	OBS-419095 Dated:20/09/22	The matter was pursued with taxpayer by issuing ASMT-10. Subsequently, department stated that the mismatch was due to non-uploading of invoices in GSTR 1 by the supplier as supplier was declared insolvent.		0
21	M/S Dey Stores (xxxxxxxxxxF1Z4) Dhekiajuli /01	65.65	50.12	15.53	OBS-441345 Dated:10/10/22	The matter was pursued with taxpayer by issuing ASMT-10.		0
22	Emami Limited (xxxxxxxxxxG1ZS) Guwahati -C/99	5273.96	4947.66	326.30	OBS-431802 Dated: 29/09/22	Reply is awaited (November 2022).	-	0
23	Global Oil Field Services Pvt. Ltd. (xxxxxxxxxxJ1Z1) Sivasagar /04	56.57	12.02	44.56	OBS-385822 Dated:17/08/22	The matter was pursued with taxpayer by issuing ASMT-10.		0
24	ICICI Prudential Life Insurance Company Limited (xxxxxxxxxxP1Z2) Guwahati -C/99	367.08	188.38	178.70	OBS-431502 Dated:29/09/22	Reply is awaited (November 2022).		0
25	M/S Indigo Flame (xxxxxxxxxxH3ZR) Guwahati -A/10	89.09	74.21	14.87	OBS-430195 Dated: 28/09/22	The matter was already taken up for scrutiny by issuing ASMT-10 on *suo-*		0

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/ Circle Number)	ITC availed (R3B_T4a(5)-R3B_T4B(2)+ R9_T8C)/ Table 8B of GSTR 9	ITC reflected in GSTR 2A	Mismatch amount	Audit observation No. & Date	Department's Reply	Audit comments/	Recovered amount
						moto basis. The Tax payer furnished his reply in ASMT-11 along with a reconciliation statement in support thereof which was pursued and not found to be substantiated the mismatch by the department.		
26	J K Engineering & Agro Service (xxxxxxxxxxL4ZJ) Guwahati -C/06	177.79	80.96	96.83	OBS-431554 Dated:29/09/22	Reply is awaited (November 2022).		0
27	Keller Ground Engineering India Private Limited (xxxxxxxxxxB1ZV) Guwahati -C/06	699.35	652.74	46.61	OBS-431578 Dated:29/09/22	Reply is awaited (November 2022).		0
28	Mekong Engineering & Infrastructure Pvt Ltd. (xxxxxxxxxxE1Z8) SIVASAGAR /02	112.05	87.90	24.15	OBS-384789 Dated:16/08/22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10.		0
29	M/S Nayak Infrastructure (P) Ltd (xxxxxxxxxxN3ZX) HOJAI /01	872.44	745.76	126.67	OBS-423456 Dated:23/09/22	The matter was pursued with taxpayer by issuing DRC-01.		0
30	M/S Power Mech Projects Ltd (xxxxxxxxxxL1ZB) NORTH LAKHIMPUR /02	64.38	51.02	13.36	OBS-406587 Dated:08/09/22	The matter was pursued with taxpayer by issuing ASMT-10.		0
31	SGCCL-DP JV) (xxxxxxxxxxK1Z2) GUWAHATI -C/06	145.81	106.57	39.23	OBS-431782 Dated:29/09/22	Reply is awaited (November 2022).		0

Sl. No.	Taxpayer Name & GSTIN Jurisdiction (Name of the Unite office/ Circle Number)	ITC availed (R3B_T4a(5)-R3B_T4B(2)+ R9_T8C)/ Table 8B of GSTR 9	ITC reflected in GSTR 2A	Mismatch amount	Audit observation No. & Date	Department's Reply	Audit comments/	Recovered amount
32	Sri Krishna Stone Crusher (xxxxxxxxxxB3ZM) GOLAGHAT /01	110.80	96.27	14.53	OBS-416593 Dated:17/09/22	The matter was pursued with taxpayer by issuing ASMT-10.		0
33	SK Logitech Private Limited (xxxxxxxxxxK1ZW) SIVASAGAR /04	266.33	227.18	39.15	OBS-385900 Dated:17/08/22	The matter was pursued with taxpayer by issuing ASMT-10.		0
34	Sri Tezkaran Jain (xxxxxxxxxxG2ZS) JORHAT /01	21.92	0.71	21.21	OBS-389870 Dated:23/08/22	The matter was pursued with taxpayer by issuing ASMT-10.		0
35	Tapan Changmai (xxxxxxxxxxM2Z9) TINSUKIA 02	18.44	8.32	10.12	OBS-374672 Dated:02/08/22	The matter was pursued with the taxpayer by issuing DRC-01		0
36	Tribeni Constructions Limited (xxxxxxxxxxC1Z6) TINSUKIA /07	839.54	727.70	111.84	OBS-374818 Dated:02/08/22	ITC availed as per GSTR-2A was ₹725.76 instead of ₹727.70 and therefore excess availing of ITC has been calculated as ₹113.78 instead of ₹111.84. Moreover department issued DRC-01		0
37	Udayak Agro Products Private Limited (xxxxxxxxxxC1ZO) GUWAHATI -C/99	181.72	155.1	26.61	OBS-431766 Dated:29/09/22	Reply is awaited (November 2022).	-	0
Total				**2701.09**				

Appendix-XVI

(Reference: Paragraph 2.4.8.1 (b) (iii))

Statement showing details of mismatch in ITC under RCM/un-reconciled ITC

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability (Amount in lakh)	Audit observation No. & Date	Department's Reply	Remarks
1.	Tata Consumer Products Limited xxxxxxxxxxK1ZK Circle- 99 of Unit-D, Guwahati	0.11	437735 6 October 2022	The department stated (August 2022), that the matter was pursued with taxpayer by issuing notice in form ASMT-10.	ITC mismatch under RCM
2	Kaizer Construction Company Limited xxxxxxxxxxN1ZP Circle-1 of Goalpara	2.49	428144 27 September 2022	The department stated (September 2022), that the matter was pursued with taxpayer by issuing notice in form ASMT-10.	ITC mismatch under RCM
3	Kaizer construction company ltd., xxxxxxxxxx0N1Z Circle-1 of Goalpara	7.50	437944 6 October 2022	The department stated (September 2022), that the matter was pursued with taxpayer by issuing notice in form ASMT-10.	Unreconciled ITC as per Table 12F of GSTR 9C
4	N.K. Construction xxxxxxxxxxC2ZS Circle-7 of Guwahati Unit-B	0.02	373419 1 August 2022	The department stated (July 2022) that the matter was pursued with taxpayer by issuing notice in Form ASMT 10.	Unreconciled ITC as per Table 12F of GSTR 9C
5	J K Engineering& Agro Service xxxxxxxxxxL4ZJ Circle-06 of Guwahati Unit-C	5.53	431554 29 September 2022	Awaited.	Unreconciled ITC as per Table 12F of GSTR 9C
	Total	**15.65**			

Appendix-XVII

(Reference: Paragraph 2.4.8.1 (c) (i))

Statement showing details of mismatch of tax liability between GSTR 1/GSTR 9 and GSTR 3B/GSTR 9

(Amount in lakh)

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability as per GSTR-1/ GSTR-9	Tax paid as per Table 9 of GSTR-9	Deviation Amount	Audit observation No. & Date	Department's Reply	Audit rebuttal
1	Hindustan Construction Company Limited (xxxxxxxxxxB1ZV) Guwahati -D/99	2756.92	2704.24	52.68	OBS-405622 Dated. : 21/09/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	
2	Sadhu Auto Spares (xxxxxxxxxxN1Z1) Guwahati -D /01	35.26	21.57	13.69	OBS-397529 Dated. : 30/08/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	
3	National Insurance Company Limited (xxxxxxxxxxE1Z2) Guwahati -D /02	1602	1416.05	185.95	OBS-373679 Dated.: 11/10/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	
4	Megha Goods Cargos (xxxxxxxxxxK1Z5) Guwahati -D /08	14.92	-	14.92	OBS-397360 Dated. : 30/08/22	Notice in ASMT-10 issued to taxpayer for explanation.	
5	Divine Peace (xxxxxxxxxxM1Z9) Guwahati -D /04	61.08	60.81	0.26	OBS-356795 Dated. : 15/07/22	Recovered tax of ₹0.26 lakh and interest of ₹ 0.20 lakh.	
6	Balaji Agency (xxxxxxxxxxG1ZQ) Guwahati -D /08	296.05	295.85	0.20	OBS-405116 Dated. : 12/09/22	There is no difference in tax liability during 2017-18	As per liability, GSTR 1 including adjustment of tax due to amendment of invoices made during 2018-19 for the year 2017-18 there was short payment of tax of ₹ 0.20 lakh.
7	A M Enterprise (xxxxxxxxxxB1Z6) Guwahati -B /07	35.61	24.62	10.99	OBS-373448 Dated : 01/08/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability as per GSTR-1/ GSTR-9	Tax paid as per Table 9 of GSTR-9	Deviation Amount	Audit observation No. & Date	Department's Reply	Audit rebuttal
8	M/s G.K. & Sons Agency (xxxxxxxxxxR2ZI) Guwahati -B /07	79.83	74.36	5.47	OBS-373448 Dated : 01/08/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10	
9	N K Construction (xxxxxxxxxxC2ZS) Guwahati -B /07	248.78	236.01	12.77	OBS-373448 Dated : 01/08/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10.	
10	A S Enterprise (xxxxxxxxxxM1ZP) Guwahati -B /10	168.52	163.93	4.59	OBS-373545 Dated : 01/08/22	The matter was taken up with taxpayer by issuing notice in Form ASMT 10.	
11	Vodafone Idea Limited (xxxxxxxxxxP1ZW) Guwahati -B /02	2155.17	2153.73	1.44	OBS-437331 Dated : 06/10/22	The matter was taken up with taxpayer by issuing notice in Form ASMT 10	
12	M/s Chaudhary Enterprises (xxxxxxxxxxM1Z5) Barpeta /01	187.68	159.14	28.55	OBS-439040 Dated : 07/10/22	Reply is awaited.	
13	Shree Gautam Construction Co Ltd. (xxxxxxxxxxF1ZJ) Dhubri /02	2146.69	2132.84	13.85	OBS-438833 Dated : 07/10/22	Action has been initiated by issuing notice as per Section 61 of AGST Act 2017.	
14	M/s P K & Company (xxxxxxxxxxD1ZM) Goalpara /02	337.85	293.38	44.47	OBS-428237 Dated : 27/09/22	The matter was pursued with taxpayer by issuing notice in form ASMT-10	
15	M/S Dey Stores (xxxxxxxxxxF1Z4) DHEKIAJULI /01	60.39	48.91	11.47	OBS-441381 Dated:10/10/22	The matter was pursued with taxpayer by issuing ASMT-10.	
16	Global oil field services pvt. Ltd. (xxxxxxxxxxJ1Z1) SIVASAGAR /04	113.63	85.90	27.73	OBS-385849 Dated. :17/08/22	The matter was pursued with taxpayer by issuing ASMT-10.	
17	ICICI Prudential Life Insurance Company Limited (xxxxxxxxxxP1Z2) Guwahati -C /99	521.07	519.59	1.48	OBS-431976 Dated. :29/09/22	This discrepancy happened due to reduction in value of outward supply made during pre-GST period for which the taxpayer had to return its	However, the details in respect of the reduction in value of such outward supply made during that

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability as per GSTR-1/ GSTR-9	Tax paid as per Table 9 of GSTR-9	Deviation Amount	Audit observation No. & Date	Department's Reply	Audit rebuttal
						customer the value along with service tax suffered.	period may please be provided with supporting documents to the audit for taking further necessary action.
18	M/S Indigo Flame (xxxxxxxxxxxH3ZR) Guwahati -A /10	90	76.65	13.36	OBS-401547 Dated.:03/09/22	The taxpayer stated that (July 2022 reply received through Department) at the time of filing annual return, it is found that some sale is excess declared in GSTR-1 as no option to revise GSTR-1. So they have corrected the same in annual return. That resulted the tax liability shown in the GSTR-1 is ₹87.49 instead of ₹76.65.Tax liability paid through GSTR-3B is ₹72.73 and the balance tax liability of ₹3.91(IGST-₹0.82 lakh CGST- ₹1.55 lakh SGST-₹1.55 lakh) is Paid through DRC-03 dated 14/05/2021.	During scrutiny of the Taxpayer's reply it was noticed that the excess sale declared by the taxpayer was not explained in detailed against which month and in which invoice No. and date such excess sale was occurred. In this connection the department's view/Comment was also not provided to the audit after scrutiny of the Taxpayer's reply. Further the taxpayer paid tax liability of ₹3.91 lakh without interest on delayed payment amounting to ₹2.17 lakh/- (37 Months from May 2018 to May 2021). Hence the case may be thoroughly scrutinized along with

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability as per GSTR-1/ GSTR-9	Tax paid as per Table 9 of GSTR-9	Deviation Amount	Audit observation No. & Date	Department's Reply	Audit rebuttal
							the taxpayer's records and the department's view/comment with supporting documents may be communicated to the audit for taking further necessary action.
19	J K Engineering& Agro Service (xxxxxxxxxxL4ZJ) Guwahati -C /06	73.56	68.40	5.16	OBS-431474 Dated.:29/09/22	Reply is awaited (November 2022).	
20	Keller Ground Engineering India Private Limited (xxxxxxxxxxB1ZV) Guwahati -C /06	1149.19	993.19	156	OBS-431602 Dated.:29/09/22	Reply is awaited (November2022).	
21	Sri Krishna Stone Crusher (xxxxxxxxxxB3ZM) GOLAGHAT /01	16.06	8.13	7.93	OBS-416598 Dated.:17/09/22	The matter was pursued with taxpayer by issuing ASMT-10.	
22	Mekong Engineering & Infrastructure Pvt Ltd. (xxxxxxxxxxE1Z8) SIVASAGAR /02	233.26	215.66	17.60	OBS-384765 Dated.:16/08/22	The matter was pursued with taxpayer by issuing notice in Form ASMT 10.	
23	M/S Nayak Infrastructure Private Limited (xxxxxxxxxxN3ZX) HOJAI /01	844.73	669.71	175.02	OBS-423554 Dated.:23/09/22	The matter was pursued with taxpayer by issuing DRC-01.	
24	North Eastern Roadlines (xxxxxxxxxxQ4ZJ) Tinsukia /04	14.86	-	14.86	OBS-375532 Dated.:03/08/22	The matter was pursued with taxpayer by issuing DRC-01A.	

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability as per GSTR-1/ GSTR-9	Tax paid as per Table 9 of GSTR-9	Deviation Amount	Audit observation No. & Date	Department's Reply	Audit rebuttal
25	M/s Power Mech Projects Ltd (xxxxxxxxxxL1ZB) North Lakhimpur /02	126.59	108.60	17.99	OBS-406613 Dated.:08/09/22	The matter was pursued with taxpayer by issuing ASMT-10.	
26	SK Logitech Private Limited (xxxxxxxxxxK1ZW) Sivasagar /04	308.44	286.77	21.67	OBS-385915 Dated.:17/08/22	The matter was pursued with taxpayer by issuing ASMT-10	
27	Sri Tezkaran Jain (xxxxxxxxxxG2ZS) Jorhat /01	5.32	-	5.32	OBS-389897 Dated.:23/08/22	The matter was pursued with taxpayer by issuing ASMT-10. Subsequently, DRC 01 was issued.	
28	Udayak Agro Products Private Limited (xxxxxxxxxxC1ZO) Guwahati -C /99	312.41	301.5	10.91	OBS-431645 Dated.:29/09/22	Reply is awaited (November2022).	
	Total			**876.33**			

Appendix-XVIII

(Reference: Paragraph 2.4.8.1 (c) (ii))

Statement showing details of mismatch of tax liability other cases

(Amount in lakh)

Sl. No.	Taxpayer Name & GSTIN/ Jurisdiction (Name of the Unit/ Circle number)	Tax liability	Audit observation No. & Date	Department's Reply	Audit rebuttal
1	Mahalaxmi Continental xxxxxxxxxxH1Z5 Circle-11 of Guwahati Unit-D	0.21	OBS-405483 Dated.: 07/09/22	Notice in ASMT-10 issued to taxpayer for explanation.	Further development may be intimated.
2	J.K Engineering& Agro Service xxxxxxxxxxL4ZJ Circle-06 of Guwahati Unit-C	0.44	OBS-431474 Dated.:29/09/22	Awaited	
3	Udayak Agro Products Private Limited xxxxxxxxxxC1ZO Circle-99 of Guwahati Unit-C	0.26	OBS-431645 Dated.: 29/09/22	Awaited	
4	Balaji Agency xxxxxxxxxxG1ZQ Circle-8 of Guwahati Unit-D	0.36	OBS-405493 Dated.:12/09/22	Department stated that (October 2022), there is no difference of turnover as per audited financial statement and as reported in GSTR 9C.	Reply of the department is not tenable as the difference of turnover noticed when compare with turnover disclosed in Form 3CD.
5	Chaudhary Enterprises xxxxxxxxxxM1Z5 Circle-1 of Barpeta	0.61	OBS-439020 Dated.:7/10/22	Awaited.	
6	Shree Gautam Construction Co. Limited xxxxxxxxxxF1ZJ Circle-2 of Dhubri	0.35	OBS-438026 Dated.:6/10/22	Awaited.	
7	Divine Peace xxxxxxxxxxM1Z9 Circle-4 of Guwahati Unit-D	0.40	OBS-356795 Dated.:15/07/22	Awaited	
8	Chaudhary Enterprises xxxxxxxxxxM1Z5 Circle-1 of Barpeta	0.04	OBS-438997 Dated.:7/10/22	Awaited.	
9	Dewan Bharat Gas Vitrak xxxxxxxxxxR4Z1 Circle-1 of Barpeta Road		OBS-421007 Dated.:21/09/22	Awaited	
Total		**2.67**			

Appendix-XIX

(*Reference Paragraph 2.5*)

Statement showing utilisation statement of F-Form of M/s. Gupta for the year 2014-15

F-Form serial No.	Invoice No.	Invoice Date	Value of goods (in ₹)	Commodity	Product-wise value (in ₹)	
					Skimmed milk/ghee	Milk Powder
F/06164858	7	15/04/2014	1000000	Milk products	0	1000000
	2	02/04/2014	1435000	Milk products	0	1435000
	8	22/04/2014	800000	Milk products	0	800000
F/06164857	11	28/05/2014	800000	Milk products	0	800000
	9	13/05/2014	800000	Milk products	0	800000
F/06164856	13	19/06/2014	1746250	Milk products	0	1746250
F/06187415	14	07/07/2014	800000	Milk products	0	800000
	16	17/07/2014	1718750	Skimmed Milk powder and UTH	1718750	0
	17	24/07/2014	1650000		1650000	0
F/06187404	24	04/09/2014	1567500		1567500	0
	25	10/09/2014	652000	Milk products	0	652000
	27	14/09/2014	22800000	Skimmed Milk powder and UTH	22800000	0
	28	23/09/2014	800000	Milk products	0	800000
	29	28/09/2014	1567500	Skimmed Milk powder and UTH	1567500	0
F/06187403	20	22/08/2014	1567500		1567500	0
F/06187402	52	08/12/2014	996875		996875	0
	58	12/12/2014	720000	Milk products	0	720000
	64	18/12/2014	720000	Milk products	0	720000
	68	28/12/2014	996875	Skimmed Milk powder and UTH	996875	0
F/06187411	40	06/11/2014	480000	Milk products	0	480000
	44	18/11/2014	1107500	Skimmed Milk powder and UTH	1107500	0
	47	29/11/2014	996875		996875	0
	48	29/11/2014	680000	Milk products	0	680000
F/06187400	30	05/10/2014	1567500	Skimmed Milk powder and UTH	1567500	0
	33	10/10/2014	800000	Milk products	0	800000
	35	17/10/2014	1375000	Skimmed Milk powder and UTH	1375000	0

F-Form serial No.	Invoice No.	Invoice Date	Value of goods (in ₹)	Commodity	Product-wise value (in ₹)	
					Skimmed milk/ghee	Milk Powder
	36	17/10/2014	720000	Milk products	0	720000
	37	23/10/2014	1375000	Skimmed Milk powder and UTH	1375000	0
	38	23/10/2014	1375000		1375000	0
F/06187399	80	16/01/2015	1100000	Skimmed Milk powder and UTH	1100000	0
	81	16/01/2015	715000	Milk products	0	715000
F/06193957	93	13/02/2015	680000	Milk food	0	680000
	92	13/02/2015	820000	Ghee	820000	0
	96	24/02/2015	1168750	Milk food	0	1168750
	88	11/02/2015	1168750	Skimmed Milk powder and UTH	1168750	0
F/06193958	103	19/03/2015	735000	Milk food	0	735000
Total			**60002625**		**43750625**	**16252000**

Appendix-XX
(*Reference Paragraph 2.6.1*)
Delivery Note Details

Year	Book No.	Serial No.	Bill No.	Bill Date	Amount
2015-16	AS-213101	5327517	1115045398	07-04-15	243653.98
	AS-213101	5327518	1115045456	22-04-15	1136175.98
	AS-228658	5716442	1115047739	28-11-15	1292970.38
	AS-228658	5716444	1115048297	30-12-15	1078302.38
	AS-233846	5846126	1115049419 & 1115049420	26-02-16	1206619.20
	AS-233846	5846127	11115050116, 117 & 118	25-03-16	1482933.12
Total					**6440655.04**
2016-17	AS-233846	5846129	1115051008 & 1115051009	26-05-16	1338972.57
	AS-233846	5846130	1130041546	31-05-16	1683722.16
	AS-245663	6141556	1130041911	31-07-16	1091685.60
	AS-245663	6141557	1130041911	29.08.16	1092052.80
	AS-251132	6278287	1130042128	30-09-16	1091685.60
	AS-251132	6278290	1115053121, 115053122 & 115053123	31-10-16	1235310.37
Total					**7533429.10**

Appendix-XXI

(*Reference Paragraph 2.6.2*)

Statement showing interstate purchase of cars during the year 2014-15

Sl. No.	Book No.	Serial No.	Issued on	Invoice date	Amount (in ₹)
1	AS203504	5087581	06.09.2014	30.09.2014	68,18,783
2		5087582	06.09.2014	06.10.2014	36,85,767
3	AS204952	5123782	10.10.2014	30.09.2014	2,62,012
4		5123783	10.10.2014	30.09.2014	13,63,510
5		5123784	10.10.2014	23.10.2014	1,61,99,645
6	AS206128	5153200	29.10.2014	23.10.2014	19,82,639
7	AS206129	5153201	29.10.2014	25.10.2014	25,89,135
8		5153202	29.10.2014	07.11.2014	18,57,849
9		5153203	29.10.2014	11.11.2014	41,82,666
10		5153204	29.10.2014	14.11.2014	25,61,454
11		5153205	29.10.2014	21.11.2014	52,73,400
12	AS207617	5190415	21.11.2014	26.11.2014	27,24,205
13	AS207617	5190416	21.11.2014	30.11.2014, 29.11.2014, 5.12.2014	81,77,485
14	AS207617	5190418	21.11.2014	12.12.2014	12,03,931
15		5190417	21.11.2014	10.12.2014, 30.11.2014	28,67,978
16		5190419	21.11.2014	11.12.2014	13,41,171
17		5190420	21.11.2014	18.12.2014	72,96,698
18		5190421	21.11.2014	18.12.2014	37,29,202
19		5190423	21.11.2014	30.12.2014	19,83,382
20		5190422	21.11.2014	24.12.2014	14,40,121
21	AS209702	5242529	03.01.2015	27.12.2014	21,40,528
22		5242530	03.01.2015	29.12.2014	18,16,672
23		5242531	14.01.2015	14.01.2015	25,45,409
24		5242532	03.01.2015	30.12.2014	5,90,934
25		5242533	03.01.2015	31.12.2014	2,69,816
26		5242534	03.01.2015	30.12.2014	2,69,816
27		5242535	03.01.2015	17.01.2015	19,34,167
28		5242536	03.01.2015	19.01.2015	3,20,294
29		5242537	03.01.2015	19.01.2015	33,63,546
30		5242538	03.01.2015	19.01.2015	9,54,494
31		5242539	03.01.2015	19.01.2015	14,35,037
32		5242540	03.01.2015	13.01.2015	18,11,486
33		5242541	03.01.2015	20.01.2015	14,00,802
34		5242542	03.01.2015	28.03.2015	6,32,630
35		5242543	03.01.2015	24.01.2015	37,83,276
36		5242544	03.01.2014	28.01.2015	27,83,742
37		5242545	03.01.2015	02.02.2015	41,97,082
38		5242546	03.01.2015	31.01.2015	31,86,219
39		5242547	03.01.2015	31.01.2015	39,40,778
40		5242548	03.01.2015	04.02.2015	8,16,119
41		5302528	12.02.2015	02.02.2015	3,78,138
42		5302529	12.02.2015	14.02.2015	18,15,740
43		5302530	12.02.2015	20.02.2015	22,49,731
44		5302531	12.02.2015	26.02.2015	17,90,078
45		5302532	12.02.2015	24.02.2015	5,59,578

Sl. No.	Book No.	Serial No.	Issued on	Invoice date	Amount (in ₹)
46		5302533	12.02.2015	12.03.2015	24,98,266
47		5302534	12.02.2015	07.03.2015	6,45,594
48		5302535	12.02.2015	28.02.2015	51,46,835
49		5302536	12.02.2015	07.03.2015	8,00,746
50		5302537	12.02.2015	16.03.2015	19,75,395
51		5302538	12.02.2015	12.03.2015	11,58,868
52		5302539	12.02.2015	23.03.2015	23,11,822
53		5302540	12.02.2015	23.03.2015	59,565
54		5302541	12.02.2015	25.03.2015	5,40,591
55		4302542	12.02.2015	28.03.2015	6,32,630
Total					**13,82,97,457**

Appendix-XXII
(*Reference Paragraph 3.3*)

Statement showing non-realisation of MV Tax and Fine under five DTOs

Name of the DTOs	Category of Vehicles	Period involved	No of Vehicles	Tax Due (in ₹)	Fine Due (in ₹)	Total Tax & Fine due (in ₹)
Kamrup (Metro) R & L	Tractor/Trailer (C), Bus, Camper Van, Crane, Const. Equip. Vehicle, Dumper, Hearses, Articulated Vehicle, e-Rickshaw, *etc*.	April 2019 to March 2020	11891	4,83,83,684	1,13,67,335	5,97,51,019
Kamrup (Rural)	Bus, Ambulance, Crane, Articulated Vehicle, Excavator, Dumper, Goods Carrier, 3W (G/P), e-Rickshaw (P), *etc*.	April 2019 to March 2020	5934	1,53,40,954	61,23,030	2,14,63,984
Nagaon	Tractor/Trailer (C), Ambulance, Camper Van, Bus, 3W (P), Dumper, Excavator, e-Rickshaw, *etc*.	April 2019 to March 2020	4823	1,24,70,913	59,62,090	1,84,33,003
Morigaon	Tractor/Trailer (C), Camper Van, Goods Carrier, Maxi/Motor Cab, Excavator, Dumper, Bus, *etc*.	April 2018 to March 2020	1792	71,67,855	33,04,265	1,04,72,120
Nalbari	Bus, Dumper, Excavator, Goods Carrier, Maxi/Motor Cab, 3W (P), Tractor/ Trailer(C), e-Rickshaw, *etc*.	April 2019 to March 2020	1774	27,66,759	17,92,044	45,58,803
Total		**April/2018 to March/2020**	**26,214**	**8,61,30,165**	**2,85,48,764**	**11,46,78,929**

Appendix-XXIII

(*Reference Paragraph 3.4*)

Statement showing non-renewal of Fitness Certificates of Transport (Commercial) vehicles under five DTOs

Sl. No.	Name of the DTO	Category of vehicle	Number of defaulted vehicles	Period in which fitness expired	Testing/ Inspection fee realisable		Certificate renewal fee realisable @ ₹ 200	Fine leviable @ ₹ 50/- per day from the date of expiry of FC	Total
					Rate	Amount			
1	Kamrup (Metro), Guwahati	LMV	2483	01 Apr 2019 to 31 Mar 2020	400	9,93,200	4,96,600	2,39,82,800	2,54,72,600
		MMV/HMV	2030	01 Apr 2019 to 31 Mar 2020	600	12,18,000	4,06,000	2,44,11,700	2,60,35,700
	Sub Total		**4513**			**22,11,200**	**9,02,600**	**4,83,94,500**	**5,15,08,300**
2	Kamrup (Rural), Amingaon	LMV	1071	01 Apr 2019 to 31 Mar 2020	400	4,28,400	2,14,200	71,95,700	78,38,300
		MMV/HMV	216	03 Apr 2019 to 31 Mar 2020	600	1,29,600	43,200	12,54,500	14,27,300
	Sub Total		**1287**			**5,58,000**	**2,57,400**	**84,50,200**	**92,65,600**
3	Nalbari	LMV	587	02 Apr 2019 to 31 Mar 2020	400	2,34,800	1,17,400	45,18,150	48,70,350
		MMV/HMV	29	06 Apr 2019 to 31 Mar 2020	600	17,400	5,800	1,78,800	2,02,000
	Sub Total		**616**			**2,52,200**	**1,23,200**	**46,96,950**	**50,72,350**
4	Nagaon	LMV	3410	01 Apr 2019 to 30 Mar 2020	400	13,64,000	6,82,000	2,84,76,850	3,05,22,850
		MMV/HMV	234	03 Apr 2019 to 31 Mar 2020	600	1,40,400	46,800	23,61,700	25,48,900
	Sub Total		**3644**			**15,04,400**	**7,28,800**	**3,08,38,550**	**3,30,71,750**
5	Morigaon	LMV	1519	01 Apr 2018 to 27 Mar 2020	400	6,07,600	3,03,800	2,56,08,900	2,65,20,300
		MMV/HMV	461	01 Apr 2018 to 27 Mar 2020	600	2,76,600	92,200	71,08,450	74,77,250
	Sub Total		**1980**			**8,84,200**	**3,96,000**	**3,27,17,350**	**3,39,97,550**
Grand Total			**12040**	**01 Apr 2018 to 31 Mar 2020**		**54,10,000**	**24,08,000**	**12,50,97,550**	**13,29,15,550**

Appendix-XXIV

(*Reference Paragraph 3.5*)

Statement showing Non-realisation of MV Taxes (One Time Tax) from personalised (Non-Transport) vehicles Under 8 DTOs

(Amount in ₹)

Sl. No.	Name of the DTO	Period of Registration	Vehicle Class	Number of Vehicles	Tax Due	Fine Due	Total tax & Fine dues
1	Kokrajhar	June 2013 to October 2016	Motor Car	42	10,91,660	1,33,210	12,24,870
2	Sonitpur (Tezpur)	April 2014 to March 2017	Motor Car	247	57,31,124	8,81,685	66,12,809
3	Kamrup (Metro)	April 2015 to December 2016	Motor Car	875	3,04,87,563	23,31,170	3,28,18,733
4	Dibrugarh	April 2014 to June 2017	Motor Car	315	89,40,367	8,30,635	97,71,002
5	Lakhimpur	April 2013 to June 2017	Motor Car	91	21,90,863	3,66,475	25,57,338
6	Dhemaji	May 2014 to October 2016	Motor Car	20	8,17,090	51,170	8,68,260
7	Tinsukia	September 2011 to March 2017	Motor Car	627	1,39,69,292	31,04,600	1,70,73,892
8	Udalguri	July 2014 to March 2017	Motor Car	14	3,75,704	31,705	4,07,409
Total				**2231**	**6,36,03,663**	**77,30,650**	**7,13,34,313**

Appendix-XXV

(*Reference Paragraph 3.6*)

Statement showing non-realisation of periodic permit fees for Passengers/Goods carriage

Name of the Unit	Type of vehicles	Name of the Permit	Period of permit due	No. of vehicles	Rate of Permit (in ₹)	Permit fees realisable (in ₹)
RTA, Kamrup (Metro)	Goods Carrier, Dumper, Excavator, Articulated vehicle, Bus and Vehicle fitted with Rigs	Others vehicles	10 Dec 2018 to 31 Mar 2020	1,641	3,000	49,23,000
	Motor Cab/ Maxi Cab	Local taxi	15 Feb 2017 to 18 Mar 2020	156	1,000	1,56,000
	Three Wheelers Passenger	Three wheelers Passenger	31 Dec 2019 to 18 Mar 2020	188	600	1,12,800
Total			**15 Feb 2017 to 31 Mar 2020**	**1,985**		**51,91,800**

Appendix-XXVI

(Reference: Paragraph 4.3.11.1)

Statement showing the gap/idle period due settlement of MCAs for a period of two years during the period 2013-21

Sl. No.	Name Of MCA	Settlement period	Type of Minor Mineral	Tenure (in Year)	Name Of LoI Holder	Settlement Value	Date of LoI	Date of completion of Contract	Gap/ idle (in days)
Dibrugarh Division									
1	DBR/02/Dilliriver/Dillighat Stone MPA	2014-16	Stone	2	Sri Utpal Chetia	18,51,000	18-06-2014	18-06-2016	
		2016-18	Stone	2	Sri Bhagyashree Chutia	20,01,000	28-09-2016	28-09-2018	102
		2019-21	Stone	2	Sri Rajib Deka	51,91,111	03-12-2019	03-12-2021	431
2	DBR/12/Buridehing/Gamonghat/Sand & O. Clay MPA	2013-15	Sand & Clay	2	Sri Jayanta Gogoi	49,99,999	04-01-2014	04-01-2016	
		2015-17		2	Sri Pradip Borgohain	45,00,000	06-06-2016	06-06-2018	154
		2019-21		2	Emerald Construction Prop: Bhaskarjyoti Saikia	16,58,000	06-08-2019	06-08-2022	427
3	DBR/16/Buridehing/Gamon Sand MPA	2014-16	Sand	2	Sri Ananta Borgohain	5,95,000	24-02-2015	17-12-2016	
		2017-19	Sand	2	Sri Dayananda Borgohain	43,00,000	18-02-2017	18-02-2019	63
		2019-21	Sand	2	Sri Dayananda Borgohain	10,23,000	13-01-2020	13-01-2022	329
4	DBR/25/Buridehing/Horeghat Sand MPA	2016-18	Sand	2	Sri Latumoni Gogoi	8,20,000	27-10-2016	27-10-2018	
		2017-19	Sand	2	Sri Biswajit Gogoi	15,90,011	10-09-2019	18-10-2021	319
		2021-23	Sand	2	Sri Ranjan Saikia	38,77,777	26-11-2021	26-11-2023	39
5	DBR/26/Buridehing/Silputa Sand & O. Clay MPA	2016-18	Sand & Clay	2	Sri Dipen Patra	7,21,021	10-11-2016	10-11-2018	
		2019-21		2	Sri Debabrat Buragohain	7,00,000	06-11-2019	06-11-2021	361
6	DBR/29/Buridehing/Deorighat Sand & O.Clay MPA	2017-19	Sand & Clay	2	Sri Sanjib Deori	13,19,000	11-05-2017	11-05-2019	
		2020-22		2	Sri Lakhya Konwar	15,49,001	22-05-2020	22-05-2022	377
7	DBR/15/Buridehing/Gamon Sand MPA	2017-19	Sand	2	Sri Nilmoni Konwar	12,35,000	02-05-2017	02-05-2019	
		2019-21	Sand	2	Sri Ananta Borgohain	12,15,000	13-01-2020	13-01-2022	256
Nagaon Division									
8	Balakuchi Sand Permit	2014-16	Sand	2	Md. Ibadul Chowdhury	13,20,000	21-03-2014	21-03-2016	
		2017-19	Sand	2	Sri kamala Deka	5,36,400	23-05-2016	23-05-2018	63
		2021-23	Sand	2	Sri JRN Contracts & Pharmacicutical (OPC) Ltd.	2,76,51,000	11-09-2020	11-09-2022	842

Sl. No.	Name Of MCA	Settlement period	Type of Minor Mineral	Tenure (in Year)	Name Of LoI Holder	Settlement Value	Date of LoI	Date of completion of Contract	Gap/ idle (in days)
9	Borpani Sand Permit Area No. 1 (A)	2014-16	Sand	2	Sri Bikash Rajkhowa	15,00,000	14-09-2015	14-09-2017	
		2017-19	Sand	2	Sri Ranju Saikia	1,33,51,551	17-11-2017	17-11-2019	64
10	Jamunamukh- Kopili Nodi Sand Permit Area Part- 1 (C)	2016-18	Sand	2	Sri Mrinal Kr. Kakati	4,65,000	03-12-2015	03-12-2017	
		2018-20	Sand	2	Sri Pramud Kr. Kakati	8,65,000	21-02-2018	21-02-2020	80
		2021-23	Sand	2	Sri Dhaneswar Rava	36,01,001	30-07-2021	30-07-2023	525
11	Nakhula Beat Sand Permit Area No. 2	2016-18	Sand	2	Sri Manash radu Kakati	16,99,999	15-09-2016	15-09-2018	
		2018-20	Sand	2	Sri Manash radu Kakati	48,35,101	01-03-2019	01-03-2021	167
12	Chaparmukh Kapilinadi Sand Permit Area 1 (B)	2013-15	Sand	2	Md. Imamul Haque	14,12,983	16-12-2013	16-12-2015	
		2018-20	Sand	2	Md. Imamul Haque	10,11,983	05-07-2018	05-07-2020	932
13	Chaparmukh- Kopili Nodi Sand Permit Area Part-1 (C)	2015-17	Sand	2	Birinchi Baruah	5,55,575	08-10-2015	08-10-2017	
		2018-20	Sand	2	Iman Ali	6,18,891	03-04-2018	03-04-2020	177

Appendix-XXVII

(Reference: Paragraph 4.3.11.9)

Statement showing loss of revenue due short determination of Reserve price

Sl. No.	Name of MCA	Types of MMs	During offline Tender			During e-Tender			Minimum Loss (RP 1 minus RP2)*Qty for e-Tender (in ₹)
			Date of previous NIT	Quantity of MM for preceding offline Tender	RP of previous sale MMs (in ₹ per CuM)	Date of NIT e-Tender	Quantity of MM for e-Tender	RP or e-Tender (in ₹ per CuM)	
	Karimganj								
1	Boleswar Stone Minor Mineral Unit No. 2D	Stone	20-06-2015	35,000	520	04-09-2021	2,10,000	220	6,30,00,000
2	Kalain Stone Minor Mineral Unit No. 1	Stone	05-09-2013	56,000	243	04-09-2021	8,05,000	220	1,85,15,000
	Nagaon								
3	Jamunamukh kapilinodi 1 (C)	Sand	21-12-2017	6,000	140	11-01-2021	20,000	150	--
	Dhemaji								
4	Likabali S&G	Sand	16-08-2013	7,000	150	17-06-2021	22,400	140	2,24,000
		Sand Gravel		17,500	220		33,600	200	6,72,000
5	Upper Subensiri Sonapur S&G	Sand	21-12-2016	20,720	164	28-05-2021	24,000	140	5,76,000
		Sand Gravel		31,080	200		36,000	200	-
6	Simen S&G	Sand	16-08-2013	3,500	220	10-06-2021	23,500	140	18,80,000
		Sand Gravel		10,500	310		36,500	200	40,15,000
	Dibrugarh								
7	DBR 23	Sand	04-04-2018	4,000	140	09-10-2021	1,12,000	140	-
8	DBR 25	Sand	02-01-2019	10,000	140	09-10-2021	26,000	140	-
9	DBR 12	Sand	04-08-2015	7,000	146	02-01-2019	8,000	146	-
10	DBR 1	Stone	19-06-2017	14,000	258	26-11-2019	14,000	258	-
	Total								**8,88,82,000**

Appendix-XXVIII

(Reference: Paragraph 4.3.12.1)

Statement showing the allotted quantities reduced without provision of AMMC Rules 2013

Sl. No.	Name of MCA and settlement period	Settlement date reduced order issued date	Type of Minor Minerals	Quantity of MMs for seven years as per Mining Plan (in CuM)	Replenishment factor as assigned in the Mining Plan	Available Quantity of MMs for seven years as per Mining Plan (in CuM)	Quantity of MMs for seven years (in CuM)	Percent-age of allotted quantity of MMs with the availability of MMs as per Mining plan	Reduced quantity of MMs for seven years (in CuM)	Percent-age of reduced quantity of MMs with the availability of MMs as per Mining plan	Remarks
Baksa Division											
1	Unniguri SS mahal settled for seven years	27-11-2015 04-05-2018	Stone	3,23,700	1.5	4,85,550	21,000	6	3,500	2	Quarterly instalment reduced after payment of 1st instalment
			Sand				7,000		7,000		
			Ordinary Earth				14,000		7,000		
Dhansiri Division											
2	Bhootbangla Sand Gravel settled for seven years	30-09-2015 04-10-2017	Stone	74,641	1	74,641	7,000	33	0	23	Quarterly instalment reduced after payment of 7th instalment
			Sand				17,500		17500		
			Ordinary Earth				10,500		0		
3	Nachanchali Sand Gravel settled for seven years	01-10-2015 14-06-2016	Gravel	94,318	1	94,318	8,750	28	8750	9	Quarterly instalment reduced after payment of 4th instalment
			Sand				17,500		0		
4	Bhutiachang Sand Gravel settled for seven years	28-09-2015 19-06-2017	Gravel and Stone	1,18,083	1	1,18,083	21,000	24	21000	18	Quarterly instalment reduced after payment of 5th instalment
			Sand				7,000		0		
Total							**1,31,250**		**64,750**		

Appendix-XXIX

(Reference: Paragraph 4.3.12.1)

Statement showing details extraction of minor minerals in excess of estimated extractable quantity in Mining Plan (MP)

Sl. No.	Name of MCA	Area (in Ha.)	Period of Contract	Calculation Period (in Years)	Estimated extractable quantity as per MP (in CuM)			Quantity extracted by MC holder (in CuM)			Quantity extracted for Permit/Government works (in CuM)			Grand Total (in CuM) (9)+ (10) + (11) + (12) + (13) + (14)	Excess extraction over estimated in MP (in CuM) (15) – (8)
					Sand	Stone	Total	Sand	Stone	Sand Gravel	Sand	Stone	Sand Gravel		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
Baksa Division															
1	Bornadi S.S. Mahal, No. 1 (A)	10.48	2015-22	2015-21 (6)		19,688	1,18,128	8,750	36,750	0	6,443.37	48,793.28	25,618	1,26,355	8,227
2	Khagrabari S.S. Mahal.	10.52	2015-22	2015-21 (6)		29,000	1,74,000	42,000	28,000	0	32,170.28	1,91,699.57	91,831	3,85,701	2,11,701
Dhansiri Division															
3	Rowta Sand Gravel Mahal	4.79	2015-22	2015-20 (5)	8,999		44,995			15,000			31,000	46,000	1,005
Dhemaji Division															
4	Upper Subensiri Sonapur	3.70	2017-23	2019-21 (2)	17,540		35,080	5,920	8,880		11,424	8,104	24,018	58,346	23,266
Total															**2,44,199**

Appendix-XXX
(Reference: Paragraph 4.3.12.3)
Statement showing allotment of shorter areas as per google earth

Sl. No.	Name of Division	Name of MCA	Type of bed	Mining Area (in Ha)	Mining Area (in Ha) as per google earth	Area in short (-) of allotment
1	Baksa	Barnadi Ordinary Sand Mahal No. 2	River bed	15	0.997	-14.003
2	Nagaon	Bheluguri Stone Mahal At Doboka Forest Land	Land bed	5	0.9945	-4.0055
3	Dhansiri	Nunoi Takankata (Namjola) Sand Mahal	River bed	4.5	0.991	-3.509
4	Dhubri	Kalo Sand River Minor Mineral Unit	River bed	4.35	0.997	-3.353

Appendix-XXXI
(Reference: Paragraph 4.3.12.3)
Statement showing allotment of excess areas as per google earth

Sl. No.	Name of Division	Name of MCA	Type of bed	Allotted area (in Ha)	Area as per Google Earth (in Ha)	Area in excess(+) of allotment	Remarks
1	Nagaon	Langkaijuri Stone Mahal	Land	5	1277.78	1272.78	
2	Baksa	Khagrabari MCA	River	10.5	53.664	43.164	
3	Digboi	Ushapur Permit Area	River	3.5	33.47	29.97	
4	Nagaon South	Moderatoli Stone Mahal no.2	Land	1	25.52	24.52	
5	Dhansiri	Nachanchali S/G Mahal	River	3.93	14.89	10.96	
6	Nagaon	Jagiroad Stone Mahal No. F(2)	Land	1	10.73	9.73	
7	Nagaon	Dholpahar Stone Mahal No.1	Land	1	7.64	6.64	
8	Dhansiri	Nunoi Kulsi Mahal (A)	River	4.5	10.23	5.73	
9	Dhubri	Tokrabandha Hill Stone Quarry No.2	Land	1	6.45	5.45	Polygon exceptionally large
10	Nagaon	Jagiroad Stone Mahal No. F(3)	Land	1	3.5	2.5	

Appendix-XXXII

(Reference: Paragraph 4.3.12.4)

Statement showing delay in settlement MCAs due delay in issuance of ECs

Sl. No.	Name Of MCA	Area (in Ha)	Type of Minor Mineral	Tenure (in Year)	Date of LoI	Date of approval of Mining Plan	Date of grant of EC	Delay in issue of EC	Date of payment of 1st instalment	Delay in Settlement
Baksa										
1	Unniguri (Annuguri Stone & Gravel Mahal	10.79	Sand Stone Clay	7	01-07-2015	16-09-2015	17-10-2015	108	01-12-2015	153
2	Sunbari Sand & Stone Mahal	4.98	Sand Stone Clay	7	06-03-2020	22-05-2020	22-10-2020	230	31-10-2020	239
3	Barnadi Stone & Sand Mahal No.3	10.48	Sand Stone	7	01-07-2015	29-08-2015	09-09-2015	70	13-11-2015	135
4	Pakhamara Sand & Stone Mahal	10.19	Sand Stone	7	10-07-2015	18-08-2015	02-09-2015	54	14-10-2015	96
5	Diring Sand & Stone Mahal	4.95	Sand Stone	7	07-10-2017	13-12-2017	04-04-2018	179	19-04-2018	194
6	Motonga Sand & Stone Mahal No. 4	12.75	Sand Stone Clay	7	01-07-2015	26-08-2015	30-09-2015	91	27-11-2015	149
7	Motonga Sand & Stone Mahal No. 5	10.62	Sand Stone	7	01-07-2015	01-04-2017	10-08-2017	771	06-10-2017	828
8	Khagrabari Sand Gravel & Stone Mahal	10.52	Sand Gravel	7	01-07-2015		02-09-2015	63	14-10-2015	105
Dhemaji										
9	Upper Subansiri Tamuli S & G Mining Contract Area(Rev. Portion) of 2017-23	3	Sand & Gravel	7	08-05-2017	13-10-2017	30-11-2017	206	04-12-2017	210
10	Simen S & G Mahal (Rev. Portion) of 2013-20	6.4	Sand & Gravel	7	19-12-2013	24-02-2014	06-05-2014	138	06-06-2014	169
11	Likabali S & G Mahal (Rev. Portion) of 2017-20	7	Sand & Gravel	7	27-02-2014	13-06-2014	30-07-2014	153	13-10-2014	228
Dhubri										
12	Gangadhar River Minor Mineral Unit	8	Sand & Gravel	7	12-06-2015	16-07-2015	10-08-2015	59	20-08-2015	69
13	Changbandha-Boalkamari Sand Mahal	4	Sand	7	20-02-2017	28-02-2017	10-04-2017	49	05-05-2017	74
14	Sapatgram-Ghagmari Sand mahal	4	Sand	7	20-02-2017	28-02-2017	10-04-2017	49	05-05-2017	74

Sl. No.	Name Of MCA	Area (in Ha)	Type of Minor Mineral	Tenure (in Year)	Date of LoI	Date of approval of Mining Plan	Date of grant of EC	Delay in issue of EC	Date of payment of 1st instalment	Delay in Settlement
15	Brahmaputra River Minor Mineral Unit No.3	2	Clay	7	18-11-2014		18-06-2015	212	29-09-2015	315
16	Gaurang River Minor Mineral Unit No.5	1	Clay	7	18-12-2013		19-03-2014	91	26-03-2014	98
	Dibrugarh									
17	DBR/02/Dilliriver/Dillighat Stone MPA	3.3	Stone	2	20-11-2019	09-06-2020	22-10-2020	337	05-01-2021	412
18	DBR/12/Buridehing/Gamongh at/Sand&O.Clay MPA	3.5	Sand & Clay	2	29-07-2019	04-10-2019	27-02-2020	213	21-03-2020	236
19	DBR/13/Buridehing/Deorighat /Sand&O.Clay MPA	3.75	Sand & Clay	2	05-12-2019	10-01-2020	18-09-2020	288	03-11-2020	334
20	DBR/15/Buridehing/Gamon Sand MPA	1.4	Sand	2	31-12-2019	09-06-2020	22-10-2020	296	07-12-2020	342
21	DBR/16/Buridehing/Gamon Sand MPA	2	Sand	2	31-12-2019	10-02-2020	22-10-2020	296	17-11-2020	322
22	DBR/22/Buridehing/Jagunghat Sand MPA	3.14	Sand	2	20-11-2019	05-12-2019	06-02-2020	78	04-11-2020	350
23	DBR/26/Buridehing/Silputa Sand & O.Clay MPA	2.5	Sand & Clay	2	17-10-2019	06-12-2019	29-02-2020	135	18-09-2020	337
24	DBR/29/Buridehing/Deorighat Sand & O.Clay MPA	1.27	Sand & Clay	2	19-05-2020	28-07-2020	09-10-2020	143	29-10-2020	163
25	DBR/40/Brahmaputra Mohanaghat/ Ord. Clay MPA	4.89	Clay	2	05-02-2019	21-02-2018	28-03-2019	51	14-11-2019	282
	Digboi									
26	DIG/3	16	Stone/Boulder	7	23-12-2014	28-01-2015	02-03-2015	69	13-03-2015	80
27	DIG/5	11.3	Gravel	7	04-06-2014	28-10-2014	31-12-2014	210	07-01-2015	217
28	DIG/15 (A)	4.7	Sand/Silt	2	20-02-2019	02-05-2019	30-12-2020	679	06-02-2021	717
29	DIG/15 (B)	4	Sand/Silt	2	16-10-2020	05-01-2021	28-07-2021	285	30-10-2021	379
30	DIG/15 (C)	4.8	Sand/Silt	2	29-06-2018	20-09-2018	18-09-2020	812	10-02-2021	957
31	DIG/18	3.6	Sand/Silt	2	25-10-2017	01-12-2017	30-01-2018	97	16-02-2018	114
32	DIG/19	3.7	Sand/Silt	2	25-10-2017	02-01-2018	04-04-2018	161	15-05-2018	202
33	DIG/21	2.6	Sand/Silt	2	27-11-2017	16-01-2018	27-04-2018	151	25-05-2018	179
34	DIG/22	3.9	Sand/Silt	2	24-01-2018	03-03-2018	27-04-2018	93	18-06-2018	145

Sl. No.	Name Of MCA	Area (in Ha)	Type of Minor Mineral	Tenure (in Year)	Date of LoI	Date of approval of Mining Plan	Date of grant of EC	Delay in issue of EC	Date of payment of 1st instalment	Delay in Settlement
	Golaghat									
35	Kanaighat Sand Mahal No.2/1	3.6	Sand	2	05-12-2016	09-02-2017	09-08-2019	977	15-10-2019	1044
36	Numaligarh Sand Mahal No.2	0.3024	Sand	2	12-12-2017	03-12-2018	20-03-2019	463	07-03-2020	816
37	Doingrung Sand Mahal	19.8	Sand	7	12-02-2014	14-11-2014	17-02-2015	370	16-03-2015	397
38	Dhansiri Silt Mahal	4.5	Silt	7	10-11-2016	21-12-2016	08-02-2017	90	15-02-2017	97
39	Kanighat Sand Mahal No.1/1	2.6	Sand	2	05-12-2016	17-12-2016	09-03-2017	94	07-04-2017	123
40	Borpathar Sand Mahal No.1	3.4	Sand	2	26-09-2017	27-10-2017	17-02-2018	144	28-03-2018	183
41	Borpathar Sand Mahal No.2	5.6	Sand	2	26-09-2017	27-10-2017	17-02-2018	144	28-03-2018	183
42	Borpathar Sand Mahal No.3	3	Sand	2	26-09-2017	27-10-2017	17-02-2018	144	29-03-2018	184
43	Borpathar Sand Mahal No.4	4.6	Sand	2	26-09-2017	27-10-2017	17-02-2018	144	28-03-2018	183
44	Numaligarh Sand Mahal No.1	4.7	Sand	2	20-01-2018	12-03-2018	30-01-2019	375	07-03-2020	777
45	Kanaighat SandMahal No.2/2	4	Sand	2	05-12-2016	28-02-2017	09-08-2019	977	15-10-2019	1044
46	Murphulani Sand/Stone Mahal No.4	2	Sand & Gravel		12-12-2017	18-07-2018	14-09-2018	276	16-10-2018	308
47	Murphulani Sand/Stone Mahal No.2	5.6	Sand & Gravel		26-09-2017	24-10-2017	29-09-2018	368	14-11-2018	414
48	Doigrung Sand/Stone Mahal No.1	3.5	Sand & Gravel		29-12-2016	27-02-2017	14-09-2018	624	07-03-2019	798
49	Kanaighat Sand Mahal No.2/4	4	Sand	2	02-11-2016	14-12-2016	15-02-2017	105	15-02-2017	105
	Hamren									
50	Kamarpha MCA	2.26	Stone	2	08-10-2018		10-01-2019	94	11-03-2020	520
	Karimganj									
51	Arang Stone MM Unit No.2	10.13	Stone	7	10-06-2015	05-10-2015	30-03-2016	294	26-04-2016	321
52	Kalain Stone MM Unit No.2	30	Stone	7	26-12-2017	01-02-2018	09-03-2018	73	28-03-2018	92
53	Longai Sand MM Unit No.2	34.3	Sand	7	11-07-2016	07-09-2016	10-01-2017	183	30-01-2017	203
54	Longai Sand MM Unit No.3	38.25	Sand	7	30-09-2019	04-02-2020	22-10-2020	388	02-01-2021	460
55	62 Hal Baruala Sand MM Unit	4.5	Sand	7	29-08-2017	03-05-2018	12-10-2018	409	26-11-2018	454
56	20 No. Ghat Longai Sand MM Unit	3.3	Sand	7	16-08-2017	05-05-2018	12-11-2018	453	11-02-2019	544
57	Gumrah Stone MM Unit No.2	13.04	Stone	7	07-01-2015	13-06-2019	23-11-2021	2512	23-12-2021	2542
58	Barak Sand MM Unit No.1	35	Sand	7	06-01-2015	27-03-2015	03-08-2015	209	20-08-2015	226
59	Barak Sand MM Unit No.2	37	Sand	7	18-12-2013	30-12-2020	06-12-2014	353	22-01-2015	400

Sl. No.	Name Of MCA	Area (in Ha)	Type of Minor Mineral	Tenure (in Year)	Date of LoI	Date of approval of Mining Plan	Date of grant of EC	Delay in issue of EC	Date of payment of 1st instalment	Delay in Settlement
60	Barak Sand MM Unit No.3	30.36	Sand	7	17-12-2013	03-07-2014	30-07-2014	225	30-09-2014	287
61	Singla Sand MM Unit No.2	36	Sand	7	18-12-2013	13-08-2014	10-11-2014	327	20-11-2014	337
Nagaon Division										
62	Jamunamukh-Kapilinadi Sand Permit Area Part-1 (B)	4.2	Sand	2	11-06-2019	19-06-2019	22-10-2019	133	29-11-2019	171
63	Borpani Sand Permit Area No. 1 (B)	4.5	Sand	7	21-09-2019	16-10-2019	24-02-2020	156	03-03-2020	164
64	Nakhula Beat Sand Permit Area No. 1	3.9	Sand	2	23-03-2018	11-04-2018	01-11-2018	223	20-03-2019	362
65	Nakhula Beat Sand Permit Area No. 2	2.6	Sand	2	12-02-2019	15-06-2019	19-10-2019	249	04-02-2020	357
66	Nakhula Beat Sand Permit Area No. 4	3.8	Sand	2	06-08-2019	22-08-2019	24-01-2020	171	03-02-2020	181
67	Amsoi Sand Permit Area	2.1	Sand	2	11-11-2016		23-02-2017	104	16-03-2017	125
68	Chaparmukh- Kopili Nodi Sand Permit Area Part- 1 (A)	4.9	Sand	2	27-10-2016		23-02-2017	119	22-03-2017	146
69	Chaparmukh- Kopili Nodi Sand Permit Area Part- 1 (C)	2.55	Sand	2	23-03-2018	04-05-2018	03-10-2018	194	14-11-2018	236
Nagaon South Division, Hojai										
70	Doboka Sand Mining unit No.1	5	Sand	7	05-11-2018	21-11-2018	11-01-2019	67	18-01-2019	74
71	Doboka Sand Mining unit No.2	5	Sand	7	04-07-2018	18-08-2018	27-01-2019	207	01-02-2019	212
72	Modertoli stone Mining No.2	1	Stone	5	02-06-2017	25-08-2017	25-08-2017	84	15-03-2019	651
73	Modertoli stone Mining No.4	1	Stone	5	07-06-2017	25-08-2017	25-08-2017	79	15-03-2019	646
74	Doboka Sand Mining uni No.4	2	Sand	2	16-05-2016		12-08-2016	88	19-08-2016	95

Appendix-XXXIII

(Reference: Paragraph 4.3.12.4)

Statement showing settlement of MCAS prior to grant of ECs

Sl. No.	Name of Division	Name of MCA	Area (in Ha)	Type of MM	Tenure (in Year)	Date of LOI	Date of approval of Mining Plan	Date of grant of EC	Delay in issue of EC (Days)	Date of settlement *i.e.*, payment of 1st instalment	Settlement prior to grant of ECs (in days)	Quantity of Minor Mineral extracted without ECs
1	Dhemaji	Upper Subansiri Manika Sand & Gravel Mining Concession Area (Rev. portion)	4.9	Sand & Gravel	2	12-03-2020	29-05-2020	06-11-2020	239	27-05-2020	76	--
2	Digboi	DIG/8(A)	5.1	Stone/Boulder	7	12-02-2014	22-10-2014	12-05-2014	89	25-03-2014	41	--
3	Digboi	DIG/9(A)	6.3	Sand	7	06-08-2014	29-09-2014	06-02-2015	184	20-10-2014	75	--
4	Digboi	DIG/7	17.5	Sand/Silt	7	03-11-2014	05-01-2015	02-03-2015	119	19-01-2015	77	--
5	Digboi	DIG/12	4.8	Sand	7	20-12-2016	06-02-2017	02-06-2017	164	16-05-2017	147	--
6	Golaghat	Rongamati Industrial Clay Mahal	4.8	Earth	7	17-12-2013	14-11-2014	09-01-2015	388	05-02-2014	50	--
7	Golaghat	Bokial Stone Quarry	4	Stone	7	25-04-2017	20-05-2017	29-08-2018	491	06-10-2017	164	--
8	Karimganj	Longai Sand MM Unit No.1	35.6	Sand	7	12-02-2014	12-07-2019	29-02-2020	2208	08-07-2014	146	--
9	Nagaon	Baghara Stone Mahal No. 10	1	Stone	5	26-12-2018	22-08-2017	22-10-2019	300	26-03-2019	90	20,000
10	Nagaon	Jagirod Stone Quarry No. F (2)	1	Stone	5	01-12-2018	25-07-2017	09-10-2020	678	28-12-2018	27	15,000
11	Nagaon	-do- F (3)	1	Stone	5	06-02-2018	25-07-2017	27-02-2020	751	07-02-2018	1	25,000
12	Nagaon	Dholpahar Stone Quarry Area No. 1	1	Stone	5	03-05-2017	01-08-2017	28-02-2020	1031	19-04-2018	351	5,000

Appendix-XXXIV

(Reference: Paragraph 4.3.12.5)

Statement showing operation MCAs without renewal of ECs

Sl. No.	Name of Division	Name of MCA	Tenue (in year)	Date of LoI	Date of grant of EC	Validity of EC upto	Status of Renewal of EC	Correspondence to SEIAA	Status	Quntity extracted without EC
1	Dhubri	Gangadhar River Minor Mineral Unit	7	12-06-2015	10-08-2015	09-08-2020	No	No	In operation	1,750
2	Dhubri	Brahmaputra River Minor Mineral Unit No.4	7	07-02-2014	19-03-2014	19-03-2019	No	No	Term completed	5,000
3	Dhubri	Gaurang River Minor Mineral Unit No.5	7	18-12-2013	19-03-2014	19-03-2019	No	No	Term completed	5,000
4	Digboi	DIG/1	7	17-12-2013	03-01-2014	03-01-2019	No	21-05-2019	Term completed	16,000
5	Digboi	DIG/3	7	23-12-2014	02-03-2015	01-03-2020	No	21-01-2020	In operation	1,500
6	Digboi	DIG/4	7	12-02-2014	14-03-2014	14-03-2019	No	21-05-2019	Term completed	4,000
7	Digboi	DIG/5	7	04-06-2014	31-12-2014	31-12-2019	No	No	In operation	4,500
8	Digboi	DIG/8(A)	7	12-02-2014	12-05-2014	12-05-2019	No	21-05-2019	Term completed	4,000
9	Digboi	DIG/9(A)	7	06-08-2014	06-02-2015	06-02-2020	No	21-11-2019	Term completed	10,000
10	Digboi	DIG/7	7	03-11-2014	02-03-2015	01-03-2020	No	No	In operation	7,000
11	Nagaon South	Debasthan Sand Mining unit No.1	7	18-12-2013	13-05-2014	13-05-2019	No	No	Term completed	4,000
12	Nagaon South	Debasthan Sand Mining unit No.2	7	18-12-2013	03-05-2014	03-05-2019	No	No	Term completed	4,000

Appendix-XXXV

(Reference: Paragraph 4.3.13.1)

Statement showing short realisation of Security Deposit

(in ₹)

Sl. No.	Name of MCA (Mahal)	Contract or Permit	Name of Mahalder	Period (in year)	Settlement value	Annual contract money/ Estimated Royalty	SD Money realisable @25% of annual contract money	SD Money realised	Short realisation of SD Money
	Dhansiri								
1	Nunai S/S Mahal No.1	Contract	Fwilao Basumatary	7	85,00,100	12,14,300	3,03,575	2,42,860	60,715
2	Beltola S.S.G. Mahal	Contract	Lorang Basumatary	7	60,25,142	8,60,735	2,15,184	1,72,148	43,036
3	Nunai S/S Mahal No.3	Contract	Binod Daimari	7	46,25,551	6,60,793	1,65,198	1,32,159	33,039
4	Naschanchali S.G. Mahal No.	Contract	Hemanga Boro	7	70,01,000	10,00,143	2,50,036	2,00,029	50,007
5	Bhutiachang S.S.G Mahal	Contract	Sukuram Boro	7	1,16,00,000	16,57,143	4,14,286	3,31,429	82,857
6	Bhorla S.G. Mahal No.3	Contract	Bhadreswar Basumatary	7	96,00,521	13,71,503	3,42,876	2,74,300	68,576
7	Bhairabkunda B.G. Mahal No.1	Contract	Birkhangsha Hainari	7	37,05,550	5,29,364	1,32,341	1,05,873	26,468
8	Sahabasti S. Mahal	Contract	Bhabani Rabha	7	55,05,000	7,86,429	1,96,607	1,57,286	39,321
9	Dhansiri S.S. Mahal No.1	Contract	Mukti Daimari	7	54,49,100	7,78,443	1,94,611	97,388	97,223
10	Bhootbangla S.G.E. Mahal	Contract	Bimal Baglari	7	90,00,000	12,85,714	3,21,429	2,57,143	64,286
11	Kalanadi S.S. Mahal	Contract	Girin Deka	7	37,59,500	5,37,071	1,34,268	1,07,414	26,854
12	Rowta S.G. Mahal	Contract	Krishna Narzari	7	77,02,000	11,00,286	2,75,071	1,08,309	1,66,762
13	Bhorla Boulder Mahal	Contract	Ajit Daimari	7	39,64,000	5,66,286	1,41,571	1,13,257	28,314
14	Bhairabkunda Boulder Mahal No.3	Contract	Bilia Daimari	7	65,80,000	9,40,000	2,35,000	1,88,000	47,000
15	Dimachang Gravel/Boulder Mahal	Contract	Mohan Doimari	7	29,00,000	4,14,286	1,03,571	82,857	20,714
16	Dhansiri S/G. Mahal	Contract	Soten Daimari	7	98,50,000	14,07,143	3,51,786	2,57,976	93,810
17	Lower Dhansiri S/S Mahal Part A	Contract	Raju Brahma	7	33,99,998	4,85,714	1,21,429	97,143	24,286
18	Lower Dhansiri S/S Mahal Part B	Contract	Apurba Kr Saharia	7	22,00,000	3,14,286	78,571	36,810	41,761
19	Khawrang Boulder Mahal	Contract	Arpan Daimari	7	42,81,155	6,11,594	1,52,898	83,585	69,313
20	Golondi B/E Mahal	Contract	Jaresh Khakhlari	7	53,10,003	7,58,572	1,89,643	1,51,714	37,929
21	Pagla River S/G Mahal	Contract	Ratna Daimari	7	42,00,500	6,00,071	1,50,018	1,20,014	30,004
22	Monai G/B Mahal	Contract	Jogeswar Daimari	7	44,01,600	6,28,800	1,57,200	-	1,57,200

Sl. No.	Name of MCA (Mahal)	Contract or Permit	Name of Mahalder	Period (in year)	Settlement value	Annual contract money/ Estimated Royalty	SD Money realisable @25% of annual contract money	SD Money realised	Short realisation of SD Money
23	Tikritola (Namjola) Sand Mahal	Contract	Nilamoni Boro	3	11,80,000	3,93,333	98,333	39,334	58,999
24	Dipabasti Stone Mahal	Contract	Wiliamson Daimari	2	4,05,143	2,02,572	50,643	40,514	10,129
25	Nunai Kulsi Mahal (A)	Contract	Sri Minon Mochahary	2	3,37,142	1,68,571	42,143	33,714	8,429
26	Pasnoi Sand/Stone Mahal	Contract	Sri Andreas Hajoari	3	14,95,000	4,98,333	1,24,583	99,666	24,917
27	Samrang Mahal	Contract	Sri Gopinath Basumatary	7	21,65,000	3,09,286	77,321	24,226	53,095
28	Daisam Boulder Mahal	Contract	Sri Billi Basumatary	7	44,80,000	6,40,000	1,60,000	1,18,100	41,900
Total							**51,80,192**	**36,73,248**	**15,06,944**
Dhubri Division									
29	Tokrabandha Hill Stone Quarry No.2	Contract	Debesh Chandra Roy	5	3,00,00,000	60,00,000	15,00,000	9,00,000	6,00,000
30	Tokrabandha Hill Stone Quarry No.6	Contract	Samir Agarwala	5	--	20,20,000	5,05,000	0	5,05,000
Total							**20,05,000**	**9,00,000**	**11,05,000**
Nagaon South Division									
31	Doboka Ordinary Sand Mining Unit-3	Contract	Gulap Hussain	7	2,17,35,000	31,05,000	7,76,250	3,10,500	4,65,750
32	Doboka Ordinary Sand Mining Unit-4	Contract	Gulap Hussain	7	70,14,000	10,02,000	2,50,500	1,00,200	1,50,300
Total							**10,26,750**	**4,10,700**	**6,16,050**
Grand Total									**32,27,994**

Appendix - XXXVI

(Reference: Paragraph 4.3.13.1)

Statement showing short realisation of security deposit due to non upscale of same

(in ₹)

Sl. No.	Name of MCA	Due date for payment of instalment at enhanced rate after completion of three year	SD money realised	SD money to be realised at enhanced rate	Short Up-scaled SD money to be realised	Remarks
(1)	(2)	(3)	(4)	(5)	(6)= (5) -(4)	(7)
	Dhemaji Division					
1	Upper Subensiri Tamuli S&G	30-11-2020	16,07,143	20,08,928	4,01,785	--
2	Upper Subensiri Sonapur S&G	31-08-2020	14,64,286	18,30,358	3,66,072	Terminated on 07-05-21 with forfeiture of SD money amounting to ₹ 14,64,286 only.
	Nagaon Division					
3	Jagiroad Stone Mahal No. F (3)	06-11-2020	5,50,000	6,87,500	1,37,500	--
4	Dhulpahar Stone Mahal No-1	19-04-2021	14,05,000	17,56,250	3,51,250	--
5	Jagiroad Stone Mahal No. F (2)	10-12-2021	7,26,667	9,08,333	1,81,666	--
	Nagaon South Division, Hojai					
6	Doboka Ordinary Sand Mining Unit-2	06-02-2022	7,05,000	8,81,875	1,76,875	13th *Kist* Money not deposited till date. However, authority directed to deposit *Kist* money except enhance rate of SD Money.
7	Doboka Ordinary Sand Mining Unit-1	17-02-2022	7,80,250	9,75,313	1,95,063	--
	Baksa Division					
8	Barnadi Sand & Stone Mahal No-3	07-10-2021	4,99,775	7,80,899	2,81,124	
9	Barnadi Sand & Stone Mahal No-1(A)	06-10-2021	6,13,756	9,58,993	3,45,237	
10	Darranga Sand & Stone Mahal No-6	06-10-2021	1,12,750	1,76,171	63421	
11	Kaldia (Doijama) Sand & Stone Mahal	06-10-2021	62,500	97,656	35156	
12	Khagrabari Sand & Stone Mahal	07-01-2019	11,25,000	14,06,250	2,81,250	Terminated on 25-01-2021 with forfeiture of SD money amounting to ₹ 11,25,000 only.
13	Pagaldia Sand & Stone Mahal	06-10-2021	3,37,500	5,27,344	1,89,844	
14	Pakhamara Sand & Stone Mahal	06-10-2021	2,87,500	4,49,219	1,61,719	
15	Pallanadi Sand & Stone Mahal	01-10-2018	2,62,500	3,28,125	65,625	
16	Dirring Sand & Stone Mahal	01-04-2021	3,62,500	4,53,125	90,625	
17	Barnadi Sand & Stone Mahal No-2	29-09-2021	1,57,750	2,46,485	88735	
17	Darranga Sand & Stone Mahal No-5	01-10-2021	1,27,500	1,99,219	71,719	
18	Motonga Sand & Stone Mahal No-4	01-10-2021	1,00,000	1,56,250	56,250	
19	Motonga Sand & Stone Mahal No-5	01-10-2020	2,31,250	2,89,062	57,812	
Total					**35,98,728**	

Appendix-XXXVII

(Reference: Paragraph 4.3.13.2)

Statement showing delay in termination of Contract due to default in payment by MCA holders

Sl. No.	**Name of Division**	**Name of MCA**	**Amount per installment/ *Kist* (in ₹)**	**Defaulted instalments/ *Kist* numbers**	**Due date of instalments**	**Termination date**	**No of days after which terminated**	**Total amount of instalments/ *Kist* money due (in ₹)**	**SD forfeited (in ₹)**	**Loss of Government revenue (in ₹)**
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8) = (7) – (6)	(9) = (4) X (5)	(10)	(11) =(10) – (9)
1	Baksa	Khagrabari MCA	14,06,250	1	01-07-2020	25-01-2021	208	14,06,250	11,25,000	2,81,250
2	Nagaon	Nakhula No.1	2,68,944	2	27-09-2020	23-04-2021	208	5,37,888	-	5,37,888
3	Dhemaji	Upper Subensiri Sonapur S&G MCA	33,21,034	2	01-12-2020	07-05-2021	157	33,21,034	14,64,286	18,56,748
4	Digboi	DIG-12	2,05,555	3	01-10-2019	03-02-2020	125	4,11,110	2,05,550	2,05,560
5	Dibrugarh	MPA No.DBR/12	6,24,999	3	30-04-2015	05-11-2015	189	18,74,997	6,24,999	12,49,998
6	Golaghat	Kanaighat Sand Mahal No. 2/2 of 2016-2018	11,11,250	3	16-03-2020	15-10-2020	213	33,33,750	1,11,250	32,22,500
7	Nagaon South	Doboka Sand Mining Unit-3	23,28,750	2	22-11-2014	23-03-2015	121	23,28,750	3,70,500	19,58,250
8	Karimganj	Longai Sand Minor Mineral Unit No.4	1,99,168	3	01-09-2017	14-05-2018	255	5,97,504	1,93,536	4,03,968
9		Bhanga Sand Minor Mineral Permit Area	3,37,500	3	01-04-2019	29-11-2019	242	10,12,500	3,37,500	6,75,000
Total								**1,48,23,783**	**44,32,621**	**1,03,91,162**

Appendix-XXXVIII

(Reference: Paragraph 4.3.13.2)

Statement showing the detail of non-realisation of quarterly *kist* money under DFO, Dhansiri Division

(in ₹)

Sl. No.	Name of MCA	Amount of quarterly *kist* money	Date of Final Settlement	*Kist* Money required to be paid upto the date (*i.e.*, till 30-09-2021) as per settlement order	Total no. of *Kist* required to be paid upto 30-09-21 (*i.e.*, till date of audit) as per settlement order	Required to be paid as per settlement		Actually paid		Not paid	
						No. of *Kist* money	Amount of *Kist* money	No. of *Kist* money	Amount of *Kist* money	No. of *Kist* money	Amount of *Kist* money
1	Nachanchali S&G	2,50,036	01-10-2015	30-09-2021	20	4	10,00,144	3	7,50,108	1	2,50,036
		1,00,160				16	16,02,560	15	15,02,400	1	1,00,160
2	Bhutiachang S&G	4,14,286	28-09-2017	30-09-2021	19	7	29,00,002	5	2071430	2	8,28,572
		3,81,056				12	45,72,672	9	34,29,504	3	11,43,168
3	Bhairabkunda S&G No- 3	2,35,000	29-06-2017	30-09-2021	17	17	39,95,000	16	37,60,000	1	2,35,000
4	Bhorla S&G	1,41,571	01-10-2015	30-09-2021	24	24	33,97,704	22	31,14,562	2	2,83,142
5	Pagla S&G	1,50,179	26-10-2015	30-10-2021	24	24	36,04,296	21	31,53,759	3	4,50,537
6	Monai S&G	1,57,200	03-07-2019	30-09-2021	9	9	14,14,800	5	7,86,000	4	6,28,800
7	Khowrang S&G	1,52,898	29-03-2018	30-09-2021	14	14	21,40,572	6	9,17,388	8	12,23,184
8	Daisam S&G	1,60,000	29-06-2017	30-09-2021	17	17	27,20,000	14	22,40,000	3	4,80,000
Total					**144**	**144**	**2,73,47,750**	**116**	**2,17,25,151**	**28**	**56,22,599**

Appendix-XXXIX
(Reference: Paragraph 4.3.14.2)
Statement showing realisation of MMDRR Fund

Sl. No.	Division	Total Revenue collected from Minor Mineral (upto 2019-20) (in ₹)	MMDRR to be collected (@10% of total revenue collection) (in ₹)	MMDRR collection (as per DFO and PCCF & HoFF) (in ₹)	Difference (in ₹)	MMDRR (as per Divisions replied to audit) (in ₹)	Difference (in ₹)
(A) Selected Divisions							
1	Digboi	5,03,74,740	50,37,474	63,23,816	-12,86,342	61,54,106	-11,16,632
2	Dibrugarh	8,25,08,675	82,50,868	85,75,458	-3,24,590	92,06,932	-9,56,064
3	Golaghat	7,30,21,289	73,02,129	39,70,998	33,31,131	37,27,985	35,74,144
4	Nagaon	45,08,19,707	4,50,81,971	2,26,11,035	2,24,70,936	NF	
5	Nagaon South	10,16,07,150	1,01,60,715	60,32,620	41,28,095	1,00,16,478	1,44,237
6	Dhemaji	62,82,47,665	6,28,24,767	1,29,44,068	4,98,80,699	NF	
7	Karimganj	21,13,01,511	2,11,30,151	2,09,70,405	1,59,746	2,09,70,405	1,59,746
8	Dhubri	8,36,39,732	83,63,973	96,82,233	-13,18,260	NF	
9	Dhansiri	31,58,11,830	3,15,81,183	1,42,49,520	1,73,31,663	1,42,49,520	1,73,31,663
10	Baksa	22,29,66,236	2,22,96,624	2,51,38,486	-28,41,862	2,51,38,486	-28,41,862
11	Hamren	11,62,45,687	1,16,24,569	44,54,245	71,70,324	44,54,245	71,70,324
Total 'A'		**2,33,65,44,222**	**23,36,54,422**	**13,49,52,884**	**9,87,01,540**		**2,34,65,556**
(B) Others Division							
12	Doomdooma	2,54,93,728	25,49,373	8,09,753	17,39,620		
13	Sivsagar	3,56,39,588	35,63,959	26,31,618	9,32,341		
14	Jorhat	4,40,87,477	44,08,748	53,16,562	-9,07,814		
15	Majuli	-	-	-	-		
16	Sonitpur East	34,30,68,446	3,43,06,845	1,60,74,542	1,82,32,303		
17	Sonitpur West	9,03,25,440	90,32,544	60,24,063	30,08,481		
18	Lakhimpur	28,22,39,590	2,82,23,959	1,00,98,403	1,81,25,556		
19	Kamrup East	12,99,41,344	1,29,94,134	1,14,35,449	15,58,685		
20	Kamrup West	23,01,77,193	2,30,17,719	1,95,26,566	34,91,153		
21	North Kamrup	12,86,55,272	1,28,65,527	2,72,90,233	-1,44,24,706		
22	Goalpara	17,08,40,215	1,70,84,022	78,82,000	92,02,022		
23	Cachar	16,97,45,256	1,69,74,526	1,71,54,576	-1,80,050		
24	Hailakandi	3,21,62,806	32,16,281	23,47,123	8,69,158		
25	Aie Valley	16,07,48,148	1,60,74,815	26,47,602	1,34,27,213		
Total 'B'		**1,84,31,24,503**	**18,43,12,450**	**12,92,38,490**	**5,50,73,962**		
Grand Total (A+B)		**4,17,96,68,725**	**41,79,66,876**	**26,41,91,374**	**15,37,75,502**	**9,39,18,157**	**2,34,65,556**

NB: Revenue Collection from Minor Minerals in respect of Sl. No. 9,10 and 11 furnished by respective Divisions.
NF: Not furnished.

Appendix-XL
(Reference: Paragraph 4.3.14.2)
Statement showing details of short realisation of MMDRR Fund

Sl. No.	Name of Division	Period during which MMDRR fund was not realised	Amount of MMDRR fund to be realised (in ₹)	Amount of MMDRR fund realised (in ₹)	Amount of MMDRR fund was not/short realised (in ₹)
1	Dhansiri	April 2014 to December 2017	50,97,011	0	50,97,011
2	Baksa	April 2014 to April 2017	57,56,830	0	57,56,830
3	Nagaon South	2014-15 to 2016-17	76,822	0	76,822
4	Golaghat	2015-19	37,70,100	15,72,000	21,98,100
5	Digboi	2020-21	6,05,390	16	6,05,374
6	Hamren	2014-21	1,34,68,666	62,98,341	71,70,325
7	Karimganj	2016-21	3,20,04,300	2,25,19,000	94,85,300
Total					**3,03,89,762**

Appendix-XLI
(Reference: Paragraph 4.3.14.5)
Statement showing details of short realisation of DMFT fund in Dhemaji division

Name of MCA	*Kist* No.	Royalty payable (in ₹)	DMFT Payable (in ₹)	DMFT realised (in ₹)	DMFT short realised (in ₹)
Likabali S&G	16th	6,47,345	64,735	16,000	48,735
	17th	6,47,345	64,735	16,000	48,735
	18th	6,47,345	64,735	16,000	48,735
	19th	6,47,345	64,735	16,000	48,735
	20th	6,47,345	64,735	16,000	48,735
	21st	6,47,345	64,735	16,000	48,735
	22nd	6,47,345	64,735	16,000	48,735
	23rd	6,47,345	64,735	16,000	48,735
	24th	6,47,345	64,735	16,000	48,735
	25th	8,09,181	80,918	16,000	64,918
	26th	8,09,181	80,918	16,000	64,918
	27th	8,09,181	80,918	-	-
Total					**5,68,451**
Simen S&G	17th	4,24,130	42,413	9,249	33,164
	18th	4,24,130	42,413	9,250	33,163
	19th	4,24,130	42,413	9,250	33,163
	20th	4,24,130	42,413	9,250	33,163
	21st	4,24,130	42,413	9,250	33,163
	22nd	4,24,130	42,413	9,250	33,163
	23rd	4,24,130	42,413	9,250	33,163
	24th	4,24,130	42,413	9,250	33,163
	25th	5,30,163	53,016	9,250	43,766
	26th	5,30,163	53,016	9,250	43,766
	27th	5,30,163	53,016	9,250	43,766
	28th	5,30,163	53,016	9,250	43,766
Total					**4,40,369**
Sonapur S&G	4th	14,64,286	1,46,429	32,560	1,13,869
	5th	14,64,286	1,46,429	32,560	1,13,869
	6th	14,64,286	1,46,429	32,560	1,13,869
	7th	14,64,286	1,46,429	32,560	1,13,869
	8th	14,64,286	1,46,429	32,560	1,13,869
	9th	14,64,286	1,46,429	32,560	1,13,869
	10th	14,64,286	1,46,429	32,560	1,13,869
	11th	14,64,286	1,46,429	32,560	1,13,869
	12th	14,64,286	1,46,429	32,560	1,13,869
	13th	18,30,357	1,83,036	32,560	1,50,476
Total					**11,75,297**
Grand Total					**21,84,117**

Appendix-XLII

(Reference: Paragraph 4.3.16.8)

Statement showing collection of DMFT and MMDRR below prescribed rate due to lack of validation check in system

Name of MCAs	Online permit Number	Issue date	Instalment No.	Quarterly instalments (in ₹)	MMDRR to be collected (10% of instalments) (in ₹)	MMDRR collected (in ₹)	Short realisation (in ₹)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8) = (6) – (7)
Digboi Division							
DIG-5	4481222572	04-06-2020	21	2,54,688	25,469	1	25,468
	7747281136	19-06-2020	22	2,54,688	25,469	1	25,468
	3772082655	18-08-2020	23	2,54,688	25,469	1	25,468
DIG-8(A)	--	02-07-2020	26	2,23,438	22,344	1	22,343
	--	06-11-2020	27	2,23,438	22,344	1	22,343
	--	05-01-2021	28	2,23,438	22,344	0	22,344
DIG-9(A)	1029540638	28-02-2020	22	2,07,813	20,781	1	20,780
	5185340127	28-04-2020	23	2,07,813	20,781	1	20,780
	--	22-07-2020	24	2,07,813	20,781	0	20,781
	6951808988	06-11-2020	25	2,59,766	25,977	1	25,976
DIG-21	--	29-01-2020	7	93,748	9,375	0	9,375
	--	05-05-2020	8	93,748	9,375	0	9,375
DIG-4	3925894409	27-04-2020	24	1,78,125	17,813	1	17,812
	9659644791	06-07-2020	25	2,22,656	22,266	1	22,265
	2561311893	03-08-2020	26	2,22,656	22,266	1	22,265
	2508368054	06-11-2020	27	2,22,656	22,266	1	22,265
DIG-3	8748043952	16-03-2020	20	1,32,656	13,266	1	13,265
	1205251154	08-05-2020	21	1,32,656	13,266	1	13,265
	--	02-07-2020	22	1,32,656	13,266	1	13,265
	--	30-11-2020	23	1,32,656	13,266	1	13,265
DIG-1	4852184639	06-05-2020	25	9,37,500	93,750	1	93,749
	1184202761	19-06-2020	26	9,37,500	93,750	1	93,749
	594646670	06-11-2020	27	9,37,500	93,750	1	93,749
	--	11-12-2020	28	9,37,500	93,750	1	93,749
Total							**7,63,160**
Dhemaji Division							
Simen Sand and Gravel MCA	--	18-12-2020	27	5,30,163	53,016	9,250	43,766
	--	25-03-2021	28	5,30,163	53,016	9,250	43,766
Likabali Sand and Gravel MCA	--	31-10-2020	25	8,09,180	80,918	16,000	64,918
	--	01-02-2021	26	8,09,180	80,918	16,000	64,918
Upper Subansiri Sonapur Sand and Gravel MCA	8438416800	07-11-2020	13	18,91,070	1,89,107	33,738	1,55,369
Total							**3,72,737**
Grand Total							**11,35,897**

Appendix-XLIII

(*Reference Paragraph 5.3*)

Statement showing details of short levy of Stamp Duty and Registration fee of Sub Registrar, Kamrup (Sadar)

Sl. No.	Deed No & Date (Category of buyer)	Mouza (Village or Town)	Class of land	Reclassified class of land and category	Zonal value of reclassified land per Bigha (in ₹)	Area of land	Land in Bigha	Valuation of the land as per appropriate rate of zonal value of land (₹ in lakh)	Valuation of the land considered during registration of sale deed (₹ in lakh)	short Value of land during registration (₹ in lakh)	Short levy of Registration fee (at the rate 1% or 2%)	Short levy of Stamp Duty (at the rate of 2% or 3%)	Short levy of revenue (₹ in lakh)
Office of the Sr. Sub Registrar , Kamrup (Sadar)													
1	5064/2019 dated 26-11-2019 (Others[200])	Chayani (Kokrajhar)	Agricu-lture land	Non-Agricul-tural (Udyog/ Bepar)	2404000	11 Bigha 1 Katha & 10 lessa	11.3	271.65	86.45	185.20	370404	555606	9.25
2	3927/2019 dated 27-09-2019 (Others)	S. S Ghopa (Gouripur)			3926900	4 Bigha & 1 Katha & 18 lessa	4.38	172.00	76.44	95.56	191106	286660	4.78
3	3025/2019 dated 7-06-2019 (Others)	S. S Ghopa (Sila)			2908800	7 Bigha & 1 lessa	7.01	203.91	67.86	136.05	272100	408151	6.80
4	1313/2019 dated 5-04-2019 (Male)	S. S Ghopa (Gouripur)			3926900	3 Bigha 4 Katha & 3 lessa	3.83	150.40	61.17	89.23	178433	267661	4.46
5	3546/2019 dated 4-09-2019 (Others)	Chayani (Kochpara)			2900000	4 Bigha & 3 lessa	4.03	116.87	53.20	63.67	127348	191022	3.18
6	3926/2019 dated 27-09-2019 (Others)	S. S Ghopa (Gouripur)			3926900	3 Bigha & 3.5 lessa	3.035	119.18	52.97	66.21	132423	198634	3.31
7	3024/2019 dated 7-06-2019 (Others)	S. S Ghopa (Sila)			2908800	5 Bigha 1 Katha & 6 lessa	5.26	153.00	50.92	102.08	204172	306259	5.10
8	3156/2019 dated 13-08-2019 (Female)	S. S Ghopa (Malang)			1119900	14 Bigha 2 Katha & 2 lessa	14.42	161.49	50.47	111.02	111020	222039	3.34
Sub-Total							**53.265**				**1587006**	**2436032**	**40.23**

[200] Any Group, Limited Company, *etc*.

Sl. No.	Deed No & Date (Category of buyer)	Mouza (Village or Town)	Class of land	Reclassi-fied class of land and category	Zonal value of reclassified land per Bigha (in ₹)	Area of land	Land in Bigha	Valuation of the land as per appropriate rate of zonal value of land (₹ in lakh)	Valuation of the land considered during registration of sale deed (₹ in lakh)	short Value of land during registra-tion (₹ in lakh)	Short levy of Registration fee (at the rate 1% or 2%)	Short levy of Stamp Duty (at the rate of 2% or 3%)	Short levy of revenue (₹ in lakh)
Office of the Sub Registrar, Rangia													
9	97/2020 dated 9-01-2020 (Others)	Pubpar (Bamungaon)	Agricu-lture land	Non-Agri. land (Udyog)	2185400	3 Bigha 4 Katha & 13 lessa	3.93	85.89	8.59	77.30	154598	231898	3.86
10	805/2019 dated 23-07-2019 (Others)	P K Mahal (Dagaon)			1000000	15 Bigha 2 Katha & 12 lessa	15.52	155.20	21.73	133.47	266944	400416	6.67
11	806/2019 dated 23-07-2019 (Others)	P K Mahal (Dagaon)			1000000	2 Bigha 2 Katha & 5 lessa	2.45	24.50	7.35	17.15	34300	51450	0.86
12	945/2019 dated 30 08 2019 (Joint)	Madartola (Katanipara)			660000	1 Bigha 4 Katha & 13 lessa	1.93	12.74	8.00	4.74	9476	9476	0.19
13	946/2019 dated 30 08 2019 (Joint)	Madartola (Katanipara)			660000	2 Bigha 4 Katha & 12 lessa	2.92	19.27	8.00	11.27	22544	22544	0.45
14	1012/2019 dated 9-09-2019 (Male)	Pubpar (Bamungaon			1092700	4 Bigha& 6 lessa	4.06	44.36	8.87	35.49	70985	115347	1.86
15	1013/2019 dated 9-09-2019 (Male)	Pubpar (Bamungaon)			1092700	4 Bigha 3 Katha & 12 lessa	4.72	51.58	10.31	41.27	82525	134099	2.17
16	1393/2019 dated 25-11-2019 (Female)	P K Mahal (Dagaon)			1000000	1 Bigha 4 Katha & 2 Lessa	1.82	18.20	10.01	8.19	16380	24570	0.41
17	1451/2019 dated 6-12-2019 (Others)	Pubpar (Bamungaon)			2185400	5 Bigha 3 Katha & 7 Lessa	5.67	123.91	12.39	111.52	223046	334567	5.58
18	1510/2019 dated 6-09-2019 (Others)	Pubpar (Bamungaon)			2185400	4 Bigha 1 Katha & 17 Lessa	4.37	95.50	9.55	85.95	171907	257861	4.30
Sub-Total							**47.39**				**1052705**	**1582228**	**26.35**
Total							**100.655**				**2639711**	**4018260**	**66.58**

Appendix-XLIV

(*Reference Paragraph 5.4*)

Statement showing details of short levy of Stamp Duty and Registration Fee

(Amount in ₹)

Sl. No.	Deed No/ Date & Buyers Category	Circle /Mouza & Village	Class of land	Zonal valuation of land per Bigha	Area of land	Value of land sold as per zonal value fixed on	Value of Building/ Flat/ House	Value of property to be considered for the purpose of Registration fee and Stamp Duty	Value of property considered during Registration	Value of property short considered during Registration	Short levy of Stamp Duty	Short levy of Registration fee	Short levy of Surcharge	Total short levy
Sub Registrar, Kamrup (Metro)														
1	5673/ 04 April 2018 Male	Dispur/Beltola & Sarusajai	1st class Trade	15000000	2 Katha, 16 Lessa	8400000	-	8400000	7000000	1400000	42000	28000	28000	98000
2	6769/ 24 April 2018 Male	Dispur/Beltola & 1 No. Maidam	1st class Trade	17500000	2 Bigha, 2 Katha	42000000	-	42000000	30000000	12000000	360000	240000	240000	840000
3	7870/ 15 May 2018 Others	Dispur/Beltola & Borsajai	1st class Industry	15000000	2 Bigha, 4 Katha	42000000	-	46900000	32970149	13929851	417896	278597	278597	975090
			1st class Trade	10000000	2 Katha, 9 Lessa	4900000								
4	17076/ 15 Nov 2018 Others	Dispur/Beltola & Hengrabari	2nd class Trade	15000000	1 Bigha	15000000	-	15000000	8000000	7000000	210000	140000	140000	490000
5	18039/ 06 Dec 2018 Female	Dispur/Beltola 2 No. Japorigog	Bishesh Bepar	25000000	1 Bigha, 2 Katha 7.16 Lessa	36790000	200000	36990000	29600000	7390000	147800	73900	147800	369500
6	18276/ 10 Dec 2018 Male	Guwahati/Ulubari & Bamunimaidan	Residen tial	10000000	1 Katha, 3 Lessa	2300000	9697334	11997334	11421215	576119	17284	11522	11522	40328
7	3437/ 10 Jan 2021 Male	Guwahati/Ulubari & Bamunimaidan	2nd class Trade	15000000	3.3 Lessa	495000	1056230	1551230	1466678	84552	2537	1691	1691	5919
8	3478/ 08 Feb 2021 Others	Guwahati/Ulubari & Noonmati	2 Basti	7500000	2 Bigha, 3 Katha 9 Lessa	20175000	-	20175000	20143657	31343	940	627	627	2194
9	3482/ 08 Feb 2021 Others	Guwahati/Ulubari & Noonmati	2 Basti	7500000	4 Katha, 1 Lessa	6075000	507500	6582500	6574664	7836	235	157	157	549
10	4078/ 15 Feb 2021 Female	Dispur/Beltola & 1 No. Maidam	2nd class Trade	17500000	3 Lessa	525000	1200000	1725000	1377000	348000	6960	3480	6960	17400
11	5850/ 27 May 2020 Others	Dispur/Beltola & 1 No. Maidam	1st class Trade	17500000	2 Katha, 15 Lessa	9625000	24423000	34048000	31298000	2750000	82500	55000	55000	192500

Sl. No.	Deed No/ Date & Buyers Category	Circle /Mouza & Village	Class of land	Zonal valuation of land per Bigha	Area of land	Value of land sold as per zonal value fixed on	Value of Building/ Flat/ House	Value of property to be considered for the purpose of Registration fee and Stamp Duty	Value of property considered during Registration	Value of property short considered during Registration	Short levy of Stamp Duty	Short levy of Registration fee	Short levy of Surcharge	Total short levy
12	7252/ 21 Mar 2021 Others	Dispur/Beltola & Odalbakra	1 M Basti	7000000	3 Lessa	210000	1300000	1510000	1396000	114000	2280	2280	2280	6840
13	7393/ 22 July 2020 Others	Dispur/Beltola & 1 No. Maidam	2nd class Trade	17500000	1 Bigha, 4 Katha 3.24 Lessa	32067000	-	32067000	20000000	12067000	362010	241340	241340	844690
14	10790/ 29 Sept 2020 Female	Dispur/Beltola & Betkuchi	2 Basti	7500000	4 Bigha, 14.54 Lessa	31090500	-	31090500	30900000	190500	3810	1905	3810	9525
15	10940/ 19 Sept 2020 Male	Dispur/Beltola & Hatigaon	2 Basti	7500000	3 Lessa	225000	1000000	1225000	1200000	25000	750	500	500	1750
16	11437/ 08 Oct 2020 Female	Dispur/Beltola & Dispur	Bishesh Bepar	25000000	3 Lessa	750000	1190000	1940000	1500000	440000	8800	4400	8800	22000
17	12372/ 16 Oct 2020 Female	Dispur/Beltola & 1 No. Madgharia	1 M Basti	7500000	16.28 Lessa	1221000	-	1221000	1200000	21000	420	210	420	1050
18	13704/ 06 Nov 2020 Male	Dispur/Beltola & Hatigaon	2 Basti	7500000	18 Lessa	1350000	-	1350000	1080000	270000	8100	5400	5400	18900
Sub-Total										**58645201**	**1674322**	**1089009**	**1172904**	**3936235**
Sub Registrar, Kamrup (Sadar)														
19	4187/ 12 Oct 2019 Male	Kamalpur/Pub Par & Dalama	Udyog	2185400	9 Bigha	19668600	-	19668600	14751900	4916700	147501	98334	-	245835
20	4889/ 29 Nov 2019 Others	Uttar Guwahati/Sila Sendurighopa & Gouripur	Bishesh Bepar	3926900	4 Bigha, 1 Katha 2 Lessa	16571518	-	16571518	14730332	1841186	55236	36820	-	92056
Sub-Total										**6757886**	**202737**	**135154**	-	**337891**
Sub Registrar, Rangia														
21	72/ 22 Jan 2020 Male	Rangia/Podigog & Murara	Maba	1800000	4 Katha, 3 Lessa	1494000	-	1494000	1245000	249000	7470	4980	-	12450
22	366/ 06 April 2019 Others	Rangia/ Pub Kachari Mahal & Dagaon	Udyog	1000000	2 Bigha, 2 Katha	2400000	-	2400000	720000	1680000	50400	33600	-	84000

Sl. No.	Deed No/ Date & Buyers Category	Circle /Mouza & Village	Class of land	Zonal valuation of land per Bigha	Area of land	Value of land sold as per zonal value fixed on	Value of Building/ Flat/ House	Value of property to be considered for the purpose of Registration fee and Stamp Duty	Value of property considered during Registration	Value of property short considered during Registration	Short levy of Stamp Duty	Short levy of Registration fee	Short levy of Surcharge	Total short levy
23	370/ 06 April 2019 Others	Rangia/ Pub Kachari Mahal & Dagaon	Udyog	1000000	3 Bigha	3000000	-	3000000	900000	2100000	63000	42000		105000
24	870/ 06 Aug 2019 Male	Rangia/Podigog & Bangali Kuchi	Agriculture	300000	8 Bigha, 1 Katha, 12 Lessa	2496000	-	2496000	998400	1497600	44928	29952	-	74880
Sub-Total										**5526600**	**165798**	**110532**	**-**	**276330**
Grand Total										**70929687**	**2042857**	**1334695**	**1172904**	**4550456**

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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE

BENCH, KOLKATA

ORIGINAL APPLICATION NO.86 OF 2024/EZ

Pradeep Singh Shekhawat -Versus - Union of India and Others

INDEX

Sl. No.	Particulars	Annexures	Pages
1.	Affidavit		1 to 11
2.	Copy of the minutes of the First meeting held on 1.06.2024	I	12
3.	Copy of the minutes of the Second meeting held on 10.07.2024	II	13 to 15
4.	Notification being ECF. No. 491770 dated 05.09.2024	III	16 to 17

5.	Copies of the minutes of the three VC meetings	IV (series)	18 to 26
6.	Notification No. ECF No. 535050/852 dated 17.09.2024	V	27 to 28
7.	Notification E.No. 535050/15, dated 17.09.2024	VI	29 to 30
8.	Status of preparation of DSR and its date of uploading in the district portal	VII	31
9.	The district wise detailed list of the 107 nos. of industries	VIII	32 to 39

Filed by:

28/9/24

Santanu Bora, Advocate
Standing Counsel, State of Assam
E-mail: avocatesbora@gmail.com
Phone No. 8011790102

Filed by — Respondent no 2 through Rakhi Bhuyan, Addl. G.A., Assam, 1967

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION No. 86 OF 2024 / EZ

IN THE MATTER OF:
Pradeep Singh Shekhawat

……..…*Applicant*

–Versus-

Union of India and Others

…….. ..*Respondents*

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

-AND-

IN THE MATTER OF:

Affidavit in Opposition on behalf of the Respondent No. 2, The State of Assam.

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

X

AFFIDAVIT - IN- OPPOSITION

I, Smti Mauchumi Barua, daughter of late Rohini Barua, aged about 55 years, presently holding the post of Secretary, Government of Assam, Department of Environment and Forest, Dispur, Guwahati - 6 in the district of Kamrup (Metro), Assam do hereby solemnly affirm and states as follows:

1. That I am the Secretary, Government of Assam, Department of Environment and Forest, on being duly authorized to represent the respondent No. 2 and being fully conversant with the facts and circumstances of the case swear his instant affidavit -in- opposition.

2. That I have received a copy of the above mentioned Original Application, have gone through the same and understood the contents made therein swear this affidavit.

NOTARY Nabasish Chakrabarty (Kamrup Metro) Regd. No. KAM - 06 Exp-16/1/27 GOVERNMENT OF ASSAM

3. That the instant Original Application is preferred before the Hon'ble Tribunal seeking quashing of already auctioned mahals i.e minor minerals in 8 (eight) districts of Assam, viz., Cachar, Tinsukia, Udalguri, Goalpara, Golaghat, Kamrup (Metro), Lakhimpur and Nagaon in absence of District Survey Report (hereinafter called as DSR). The applicant further preferred an interlocutory Application registered and numbered as I.A No. 32/2024/EZ, praying for a stay

NABASISH CHAKRABARTY NOTARY Govt. of Assam Regd. No. KAM - 06 Panbazer, Guwahati - 781001

28 SEP 2024

of operation of all the mining activities in the said districts, on the ground of absence of District Survey Report (DSR), which was disposed by order dated 23.07.24 allowing the same.

4. That the answering deponent on the outset begs to state that Department of Environment & Forest was working on the District Survey Report (DSR) for all the districts of Assam and the required exercises like survey studies, data collection etc. were already made, though the DSR was not finalized. The necessary formalities are in progress and all out efforts were being made to finalize the same at the earliest.

5. That the answering deponent begs to state that, after various judicial decisions of the Hon'ble Apex Court as well as of the Hon'ble National Green Tribunal, and also from the time to time guidelines issued by the Ministry Of Environment Forest & Climate Change, it is observed that the DSR is of utmost importance and mandatory for mining of minor minerals, for each and every districts and as such the preparation of DSR has become indispensable, or else various development work of the Government would be affected which may adversely affect the revenue collection of the State. That presently mahals are auction under Assam Minor Mineral Concession Rules, 2013. That even amendment of Assam Minor Mineral Concession Rules, 2013 is underway and there also the preparation of DSR is being made mandatory.

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

For this purpose, a series of meetings were held at the Government level, to ensure that there is no negative impact on the surrounding eco system. The first meeting in this regard was held on 01.06.2024, which was attended by the DFOs from all the districts of the State, who are entrusted with the job of study of the river system using satellite images and carefully locate the mining areas. That after extensive discussion and explanation by the Chairperson of State Environment Appraisal Committee (hereinafter called SEAC) about the importance of DSR, the same is being prepared for each and every district of Assam.

The copy of the minutes of the meeting dated 01.06.24 is annexed herewith and marked as ***Annexure – I***

6. That the answering deponent begs to state that, second meeting was held on 10.07.2024, under the Chairmanship of Special Chief Secretary (Forests), wherein after elaborate discussions, it was decided that, since there is massive flood in the State of Assam during that time, it was impossible to complete the task of preparation of DSR, and as such six month's time be sought for from the Hon'ble NGT/EZ, for completion of the preparation of DSR.

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

The copy of the minutes of the said meeting dated 10.07.24 is annexed herewith and marked as ***Annexure – II***

7. That the answering deponent begs to state that, it pertinent to mention herein that Hon'ble NGT by order dated 23.07.24 was pleased to issue prohibitor order of stay on all mining activities related to the e-auction / auction of the Minor Minerals in the districts of Goalpara and Lakhimpur as well as any other district that do not have a duly approved District Survey Report (DSR).

The answering respondent humbly submits that such order of the Hon'ble NGT/EZ, has been duly complied with and on this ground a Notification being ECF. No. 491770 dated 05.09.2024, was issued by the Special Chief Secretary (Forest), Government of Assam, Department of Environment and Forest.

The said notification dated 05.09.2024 is annexed herewith and marked as ***Annexure – III***

8. The answering deponent begs to state that, a series of VC meetings were held on 05.08.2024, 22.08.2024 and 12.09.2024, to sensitize all the District Commissioners, concerned DFOs and

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

other stakeholders to complete the preparation of DSR latest by 20.09.2024.

The copies of the minutes of the said VC meetings dated 05.08.2024, 22.08.2024 and 12.09.2024 are annexed herewith and marked as ***Annexure – IV*** series

9. The answering deponent begs to state that, in this connection the Government of Assam vide Notification No. ECF No. 535050/852 dated 17.09.2024 constituted District Committees chaired by the respective District Commissioner in general areas / Principal Secretary of Autonomous Council, to oversee the preparation of DSR in each district.

Be it mentioned that these District Committees are constituted in compliance with the order 10.11.2021 passed by the Hon'ble Supreme Court passed in *Civil Appeal No. 3661-3662 of 2020 (State of Bihar and Ors. Vs Pawan Kumar and Ors.)* and included officers from District Water Resources Department, Land Revenue Department, Geological & Mining Department, Pollution Control Board, concerned Divisional Forest Officer (T) among its other members. It is also directed in the said order (Para 14), which states that, draft DSRs shall be prepared by Sub-divisional

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

28 SEP 2024

committees consisting of Sub-Divisional Magistrate, Officers from Irrigation Department, State Pollution Control Board, Forest Department, Geological or Mining officer. It is humbly submitted that the said directions are complied with.

The copy of the notification dated 17.09.2024 is annexed herewith and marked as ***Annexure - V***

10. The answering deponent begs to state that, further additionally an Internal Committee under the chairmanship of the Principal Chief Conservator of Forests & HoFF was also constituted vide Notification E.No. 535050/15 dated 17.09.2024 to examine the progress of the preparation of DSR for the various districts of the State on a weekly basis.

The copy notification dated 17.09.2024 is annexed herewith and marked as ***Annexure - VI***

11. The deponent also begs to state that, all the minor mining areas in Assam have approved mining plans under section 52 of the Assam Minor Mineral Concession Rules, 2013, Environmental

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

Clearance as per EIA Notification of 2006 and Forest Clearances as per Forest Conservation Act 1980 wherever necessary, no mining area are allowed to operate without fulfilling these criteria.

12. The deponent also begs to state that, in this connection it is pertinent to mention that at present the DSR for all the 35 districts of Assam have been prepared and a timeline of the district wise date of uploading of draft DSR in the District Portal is also given. Thereafter, all the DSRs shall be available in the respective district portal for public viewing / suggestions / objections for a period of 21 days.

The status of preparation of DSRs and its date of uploading in the portal is annexed herewith and marked as ***Annexure - VII***

13. The deponent also begs to state that, it is further stated that till date Pollution Control Board, Assam has granted Consents (CTE / CTO) for 107 Mining Projects.

District wise detailed list of the 107 nos. of industries is

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

annexed herewith and marked as ***Annexure –VIII***

14. That the answering deponent now deals with the statements made in the instant Original Application only the relevant paragraphs will be traverse presently reserving the right to file a detailed affidavit if required. That the paragraphs not under reply shall not be treated as to be admitted on the part of the answering deponent.

15. That as regard to statements made in paragraphs 4 and 5 of the Original Application, the answering deponent begs to state that in the foregoing paragraphs of the instant affidavit in opposition, the details of the preparation and completion of procedure of the preparation of DSR is already stated and need no further clarification. In this connection answering deponent further states that the DSR for all the 35 (thirty five) Districts of Assam has been prepared and has been uploaded in the portals of the concerned districts for public viewing / suggestions / objections for a period of 21 days. That after the expiry of 21 days suggestions / objections, if any will be considered and upon completion of the required formalities as per law DSR of individual districts of Assam will be finalized.

16. That as regard to statements of paragraph 6 of the instant Original application, which deals with the substantial question of

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001
28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

law, the answering deponent states that, mining activities in the State of Assam are being carried out in accordance with the provisions of law, none of the provisions of law has been violated.

17. That as regard to statements of paragraph 7.1 to 7.23, of the Original Application, the answering deponent begs to state again that, DSR of each and every district in the State of Assam has been prepared uploaded in respective district portal for public objection and suggestion etc. Thereafter, on competition are required formalities DSR shall be finalized and hence forth the mining permits will be given based on the DSR only. Besides it is again stated that in compliance with the order and direction of the Hon'ble Tribunal, no operation of mining activities is carried out till the finalization of DSRs.

18. That as regard to statements of paragraph 8.1 to 8. 11 of the Original Application, the answering deponent categorically denies the baseless allegations being incorrect and misleading. That there are no illegal mining going on in the State of Assam, and everything is done in accordance with the provisions of law. The answering deponent further states that although initially the DSR was not there since it was under preparation, as of now it is prepared and each and every district has uploaded the DSR in their portals, and after completing the necessary formalities, mining operation will be conducted as per DSR.

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

28 SEP 2024

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No.
KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

19. That as regard to statements of paragraph 9 of the Original Application, the answering deponent categorically denies having any cause of action of the instant case.

20. That the statements made in paragraph 2 and 14 are true to my knowledge and belief and the statement made in paragraph 1,3,4,5,6,7,8,9,10,11,12,13,15 16 and 17 are matters of records and rest are my respectful submissions before this Hon'ble Court and that I have not suppressed any material facts.

Manchumi Barua

DEPONENT

Secretary to the Govt. of Assam
Environment & Forest Dept.
Dispur, Guwahati-06

Identified by:

Advocate

NOTARY
Nabasish Chakrabarty
(Kamrup Metro)
Regd. No. KAM - 06
Exp-16/1/27
GOVERNMENT OF ASSAM

SOLEMNLY AFFIRMED and declared before me by the Deponent on being identified by learned Advocate

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazar, Guwahati - 781001

28 SEP 2024

The relevant excerpts of the minutes of the Departmental Review Meeting Held at Room No. 308 of Assam Administrative Staff College, Khanapara on 1st June, 2024.

"Opening the session on District Survey Report (DSR), Special Chief Secretary (Forest) informed the house that as per the order of the Hon'ble Supreme Court and Hon'ble National Green Tribunal, DSR is a must for every district. Those districts which have not initiated DSR preparation works, they must start forthwith as non preparation of the same may hit various Govt. development works and may adversely impact the revenue collection. He emphasized that the rivers of Assam carry a lot of silt load and ecological flow is a must requirement to ensure that there is no untoward impact on the surrounding eco system. He also stated that all DFOs should study the river system using satellite images and carefully locate the mining areas. He also stated the proposed amendment of Assam Minor Mineral Concession Rules, 2013 is underway where the preparation of DSR is being made mandatory.

Thereafter, Sri Jatindra Sarma, IFS (Retd.), Chairman, SEAC, talked about the importance of DSR and explained the rule position in terms of the orders of Hon'ble Supreme Court, Hon'ble National Green Tribunal and guidelines of MoEF& CC issued from time to time. He also shared the draft template for DSR preparation. The presentation of the Chairman, SEAC was followed by a presentation of a Consultant Expert who gave a detailed talk on the methodology of DSR preparation. It was followed by a question and answer session with the invited expert and the DFOs."

(M.K. Yadava, IFS, Retd.)
Special Chief Secretary (Forest) to the Govt. of Assam
Environment & Forest Department, Assam.

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MINUTES OF THE MEETING HELD IN HYBRID MODE IN THE MATTER ON OA No.86/2024/EZ (I.A. No. 32/2024/EZ) (Pradeep Singh Shekhawat -Vs- Union of India & Ors.) held on 10.07.2024.

Members present in the VC : Annexed

A Virtual meeting was held under the Chairmanship of Shri MK Yadava, IFS, Special Chief Secretary, (Forests), Government of Assam to discuss about the directions of the Hon'ble NGT, Eastern Zone Bench, Kolkata, in the matter **OA No.86/2024/EZ (I.A. No. 32/2024/EZ) (Pradeep Singh Shekhawat -Vs- Union of India & Ors.) whereby all respondents were asked to file affidavits by the next date of hearing i.e. 12.7.2024.** The meeting was held with all stakeholders including Principal Chief Conservator of Forests & HoFF (PCCF & HoFF), Assam, concerned DCs and DFOs from the 8 districts, PCBA, Directorate of Geology and Mines, Govt. of Assam aided by the learned counsels.

The key action points that emerged in the meeting are as below:

1. That the forest dept regulates the mining of minor minerals pertaining to Schedule Y as per the provision of AMMC Rule-2013. Further that there are no mining leases granted by the forest department. Further that so far only mining permits of short term duration not exceeding two years and contract nor exceeding seven years are being issued currenly. All the minerals concession areas under Schedule Y in operation are legal. However there may be instances of thefts in the mining areas. Special Chief Secretary, (Forests), Environment & Forest Department, Assam said that the Government is committed to stop any theft of minor minerals in the State and offenders are to be duly penalized as per the existing provision of AMMC Rule- 2013. **Action: PCCF & HoFF, Assam shall direct all the DFOs of the 8 districts to prepare the list of offenses related to minor minerals, royalty collected, vehicle seized, penalty imposed etc in the last 2 years for the kind appraisal of the Hon'ble NGT.**
2. That the Project proponents who were earlier given permits for mining activities in Assam for short durations of 2 years and contracts for 5-7 years have been operating their mines based on the Mining plan and EC. The Mining plans are duly approved by the Directorate of Geology and Mining, Assam and Environmental Clearance is granted by SEIAA, Assam. However the new project proponents who are given EC to do mining must also obtain **Consent to Establish (CTE) and Consent to Operate (CTO) as made mandatory as per new guidelines. Action: All DFOs from all the 8 districts shall immediately provide Pollution Control Board of Assam with the list of all the project proponents who have been mining in the respective districts and PCBA shall issue show cause notices to all**

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those Project proponents who do not have CTE and/ or CTO permissions. In case of failure on their part to apply for CTO and / or CTE permissions which are mandatory as per the new guidelines, their permits/ contracts shall be cancelled. The entire exercise shall be monitored by SEIAA & SEAC, Assam.

3. **The DFOs has already initiated the process of preparing the District Survey Report (DSR) in consultation with the Directorate of Geology & Mines, Govt of Assam. However as the rivers of Assam have behavioral patterns which are totally different from the behavior of rivers from the mainland states of India** and **rivers in Assam often do not carry pure sand but also carry Silt, Clay, Boulder, Gravel in mixed state. Therfore the DSR for the State of Assam should be River specific**. Special Chief Secretary, (Forests), Environment & Forest Department, Assam, suggested that the while the DSR preparation shall go on in full swing but at the same time the morphology and behaviour of rivers should be studied at regular intervals. He proposed that the Assam Science Technology and Environment Council (ASTEC) which is the scientific arm of Government of Assam and shall study the river behaviors in a two year cycle. **Action: The DFOs shall prepare the DSR under the guidance of PCCF & HoFF, Assam and Directorate of Geology and Mining and the fund for its preparation will be met from the MMDRR fund.**
4. Reference was made to the Budget Speech of 2024-25 by the Hon'ble Minister Finance, Assam regarding penal provision in respect of Forest Revenue violations and evasions. It was announced that the penal provisions shall be incorporated in the Assam Minor Mineral Concession Rules 2013 (AMMCR) by bringing an amendment in the Rules. Accordingly AMMCR is in the process of being amended and is being drafted.
5. The meeting further referred about the Budget Speech that included **the provision of geo-fencing of mines, GPS to track the trucks and other electronic controls that shall be introduced in selected mines and that the designated vehicles only shall carry minor minerals on the fixed routes.**
6. The learned Counsels were requested to apprise Hon'ble NGT that all the District Commissioners were busy in Elections till the month of June, 2024 followed by mitigating serious consequences of floods and rain in the State. The DSR cannot be prepared without studying the river behavior first and due to the ongoing floods it will be difficult for the State authorities to undertake inspection of mining sites, analyzing river depths and other action to be taken. The DFOs started collecting the data on mineable rivers such as river bank height,

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depth, width, type of minor minerals etc but had to be halted due to ongoing flood situation in Assam Hence in view of all these hurdles that the state is facing right now, **it was requested to the legal counsel to apprise the Hon'ble NGT about the current flood scenario in Assam and to seek at least 6 (six) months time to complete the entire exercise including conducting survey studies, preparation of DSR, eradicating all discontinuities related to mining and for filing a comprehensive affidavit covering all the action points.**

With this the meeting ended with a vote of thanks from the Chair.

Special Chief Secretary (Forest)
Environment & Forest Department, Assam.

Memo. E. 491770-A
Copy for information:

1. All members present.
2. P.S.to the Special Chief Secretary, Environment & Forest Department, Assam.
3. P.S. to the Secretary, Co-ordination to Chief Secretary, Assam, for kind apprisal of Chief Secretary.

By Orders etc.,

Special Chief Secretary (Forest)
Environment & Forest Department, Assam.

GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-6

ORDERS BY THE GOVERNOR
NOTIFICATION

ECF No.491770: Pursuant to the order of the Hon'ble National Green Tribunal, Eastern Bench, Kolkata, dated 23.07.2024, in the matter of O.A. No. 86/2024/EZ and IA No. 32/2024/EZ, the Governor of Assam is pleased to order a stay on all mining activities related to the e-auction/auction of Minor Minerals in the districts of Goalpara and Lakhimpur, as well as any other districts that do not have a duly approved District Survey Report (DSR).

This has the approval of Competent Authority.

Signed by
Mahendra Kumar Yadava
Date: 05-09-2024 09:07:14
(M. K. Yadava, IFS, Retd.)
Special Chief Secretary (Forest) to the Govt. of Assam,
Environment and Forest Department.

Memo. ECF No. 491770/-A

Copy for information:-

1. The Principal Chief Conservator of Forest & HoFF, Assam, Panjabari, Guwahati-37 for kind information and necessary action.
2. The Addl. Principal Chief Conservator of Forests, LAZ, Guwahati for kind information and necessary action.
3. The Addl. Principal Chief Conservator of Forests, UAZ, for kind information and necessary action.
4. The Chairman, SEIAA, Bamunimaidan, Guwahati-21.
5. The Chairman, SEAC, Bamunimaidan, Guwahati-21.
6. The Member Secretary, PCBA, Bamunimaidan, Guwahati-21.
7. All District Commissioners, for kind information and necessary action.
8. The Council Heads, BTR/Dima Hasao/ Karbi Anglong, for kind information and necessary action.
9. The Director, Geology & Mining, Kahilipara, Guwahati-781019, Assam, for kind information and necessary action.
10. All Divisional Forest Officers (T), for kind information and necessary action.
11. Any other officer/person concerned.
12. P.S to Principal Secretary to Hon'ble Chief Minister, Assam, Guwahati-6.
13. P.S. to the Hon'ble Minister, Environment & Forest etc. Dispur, Guwahati-6.
14. P.S. to the Special Chief Secretary (Forest), Environment and Forest Department, Dispur, Guwahati-6.
15. The P.S. to Secretary (Coordination) to the Chief Secretary, Assam, Dispur, Guwahati-6.
16. P.S. to the Secretary, Environment and Forest Department, Dispur, Guwahati-6.

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(e-signed)

Special Chief Secretary (Forest) to the Govt. of Assam,
Environment and Forest Department.

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Minutes of the meeting regarding preparation of District Survey Reports for Minor Minerals and filing of counter Affidavit in the matter O.A No.86/2024/EZ (Pradeep Singh Shekhawat –Vs- UoI&Ors.) chaired by the Chief Secretary, Assam, on 5th August, 2024 at 12 PM

Attendance- At Annexure-A

Dr. Ravi Kota, IAS, Chief Secretary, Assam chaired the meeting with the concerned District Commissioners, Divisional Forest Officers in presence of the Special Chief Secretary (Forest), PCCF & HoFF, Assam and all other stakeholders to review the status of the preparation of the District Survey Reports (DSR) for mining of Minor Minerals in different districts and filing of counter Affidavit for the State of Assam in the O.A **No.86/2024/EZ (Pradeep Singh Shekhawat –Vs- UoI & Ors.)**

A power point presentation was given by Shri Jatindra Sarma, Chairman, SEAC, Assam on **'Requirement of DSRs for Mining of Minor Minerals'** and **'Requirement of DSRs for Mining of Minor Minerals-A condition precedent for grant of EC"** involving the procedures and parameters to be adhered to in the preparation of the DSRs and the legal requirements out of the orders of NGT and Hon'ble Supreme Court.

Dr Shantanu Kr Dutta, Member Secretary, PCBA also gave presentation on **"Status of CTE/CTO of different units listed under various districts"**

After threadbare discussions the following decisions were taken and proposed:

1. Pollution Control Board (PCBA), Assam with the help of the District Commissioners and Divisional Forest Officers shall identify and check the mineral mining units which are yet to apply for CTE/CTO and the units which have already attained the CTE/CTO permissions and to submit a report. Environment & Forest Department shall instruct all the District Commissioners and the DFOs to coordinate with the Units which are yet to apply for the CTE/CTO.
2. All Units in the State shall complete the DSR and comply with all relevant regulations in the next 2-3 months and it shall be constantly monitored by DCS and DFOs with the operators of the Units and under the guidance of PCBA and SEIA, Assam.
3. For better coordination, PCBA shall circulate the names and contact details/jurisdiction of officials from its 11 (eleven) Regional Offices to all District Commissioners and Divisional Forest officers. By doing this, PCBA shall target to bring all the Mining Units under the consent mechanism and to comply with the CPCB guidelines / Court directives.

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4. PCBA under the Environment & Forest Department shall coordinate with all the District Commissioners and Divisional Forest Officers to issue CTE/CTOs by August 31st, 2024 wherever required.
5. Separate Committee for each of the 6th Schedule areas comprising of officers from Forest, Irrigation, PCBA, Geologist, PWD etc. for each district shall be formed and oversee the preparation of the DSR headed by the Seniormost Secretary of the Autonomous /Territorial Councils for coherence.
6. A set of subsequent review meetings for monitoring DSR preparation shall be held in the months of August and September 2024 chaired by the Chief Secretary, Assam.
7. An Internal Committee consisting of officers of Environment & Forest Department, Assam, Pollution Control Board Assam and Geology & Mining Department shall be notified. The committee shall monitor the progress of DSR preparation for all districts on a weekly basis.
8. For compliance of the latest NGT Order dated 23.07.2024, all District Commissioners and Divisional Forest Officers shall ensure that the DSRs are completed by November, 2024. As per the NGT order, all mining operations in the Units that did not comply with the relevant regulations in the State shall be stalled till further order of the Hon'ble Tribunal or appropriate Court.
9. State Government shall take up with the Learned Additional Advocate General, Assam in the Apex Court to vacate the stay order of Hon'ble NGT so that the States' demand and supply in operations can be continued in the interim period till approved DSRs are available as continued stay on mining of minor minerals shall adversely impact and seriously hinder developmental works and may lead to illegal mining at the cost of state exchequer.
10. Further opinion is also proposed to be sought to move the Hon'ble High Court regarding issuance of mining permits as per Assam Minor Mineral Concession Rules, 2013 (AMMCR 2013) as an interim measure to meet the ***bonafide*** needs of the Govt. Departments.
11. Chief Secretary, Assam requested all the concerned District Commissioners, Divisional Forest Officers to consult the concerned departmental officers/departmental counsels before submission of sensitive information/ para-wise comments in the court. Any such information which can weaken the stand of the department in the court may not in any way be transmitted to the opposite parties or their legal counsels.
12. All District Commissioners, the Department of Environment & Forest shall have proper coordination with their standing counsels.

The meeting ended with a vote of thanks from the chair.

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Signed by
Ravi Kota
Date: 08-08-2024 14:35:17
(Dr. Ravi Kota)
Chief Secretary, Assam

Memo ECF. No. 535050 /1-A dated 08.08.2024

Copy to:-

1. All concerned.
2. Principal Secretary to HCM for kind apprisal.
3. PS to Hon'ble Minister of E&F for kind appraisal.

By orders, etc..

(Shri Adil Khan, IAS)
Secretary, E&F Department, Assam

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Minutes of the meeting to review the progress of the preparation District Survey Reports (DSR) for Minor Minerals and filing counter affidavit in the matter O.A No.86/2024/EZ (Pradeep Singh Shekhawat –Vs- UoI&Ors.) chaired by the Special Chief Secretary(Forests), Environment & Forest Department, Assam, on 22nd August, 2024 at 9.30 AM

Attendance- Annexed

A Virtual meeting under the chairmanship of Shri M.K.Yadav (IFS, Retd), Special Chief Secretary (Forest), Environment & Forest Department, Assam was held with all stakeholders to review the status of the preparation of the District Survey Reports (DSR) for Minor Minerals and filing counter affidavit. The Hon'ble National Green Tribunal (NGT) Eastern Zone Bench, Kolkata has directed for stay on mining activities in respect of the e-auction/auction of the minor minerals in the District of Goalpara and Lakhimpur and such other districts which do not have duly approved District Survey Report vide order in its hearing dated 23.07.2024.

At the outset the chairperson welcomed all the participants in the meeting. The primary focal point of discussion in the meeting was to prepare an approach paper to the Advocate General (AG), Assam for submission of affidavit before the Hon'ble Gauhati High Court for issuance of mining permits in respect of Govt. works by Central and State Govt. Agencies as per Assam Minor Mineral Concession Rules, 2013 seeking an interim measure to meet the bonafide needs of the Government departments till the DSR for all districts are finalized and approved by the State Authorities. The chairperson also emphasized upon preparation of DSR in a time bound manner. The completion time for preparation and submission of draft DSR by the Divisional Forest Officers to the respective District Level Committees is fixed before **25.09.2024**.

Sri Jatindra Sarma (IFS, Retd) Chairman, SEAC, as requested by the Special Chief Secretary (Forests), deliberated over the matter of State of Bihar & Ors. V/S Pawan Kumar & Ors. (Civil Appeals Nos. 3661-3662 of 2020) and the relevant Hon'ble Supreme Court order, so that a clearer picture of the State's approach can be drawn with respect to the process of DSR preparation for all the districts.

After threadbare discussions the following decisions were taken:

1. The status for preparation of draft DSR by the DFOs (Territorial) was reviewed and all the DFOs informed the status in the meeting. The DFOs were informed that the

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completion time for preparation of draft DSR would not get extended beyond 25th September, 2024.

2. All DFOs (Territorial) were instructed to chalk out the various government developmental works along with their details like their project value, quantum of minor minerals required and the importance of these projects with supporting documents to the PCCF & HoFF, Assam within 3 (three) days for preparation of approach paper to be submitted to the AG Assam for his kind needful action and decision. The details shall be compiled by the O/o PCCF & HoFF and be submitted to this department **within a week** for appraisal of the AG Assam.

3. All DFOs shall prepare draft DSRs in collaboration/consultation with the departments of Water Resources, Geology and Mining, Officers of Pollution Control Board, Revenue, etc or knowledge partner and shall place their DSRs before the District Level Committee. While preparing DSRs, DFOs may utilize data from approved mining plan, data collected in the last 4-5 years and carry out drone survey as and where required. The DFOs may also utilize satellite imagery & data procured so for the purpose. In respect of other data like Meteorological Data, Hydrological data required for preparation of DSR may also be collected from the portal of other authorized agencies.

4. All previous potential mines which have been mined and new potential mines are to be identified for sand, stone, gravel, silt; earth cutting from forest & non-forest lands including patta land areas may all be included in the DSR by the DFOs. The mining, that is to be carried out in certain forest reserves are also to be mentioned in the DSR. In case of Eco-sensitive zones, dredging operation in rivers for the maintenance of riverbeds and to prevent it from becoming swampy/ marshy shall also be proposed to be carried out. Minor Minerals obtained from dredging of rivers shall be used for Government permits only and not for any commercial purposes.

5. Their DSR reports should also include records of revenue collection, illegal mining by machines, vehicles, pumps etc. and seized so. To keep illegal mining on a check the regulatory regime followed by the Forest officials should also be mentioned.

6. A Standard outline for draft DSR shall be prepared by SEAC as per MoEF & CC guidelines 2016, 2018, 2020 and relevant Hon'ble Supreme Court and NGT orders. The same shall be shared with all DFOs (Territorial) by the O/o of the PCCF & HoFF of Assam, within a period of 7 days.

7. The District Level Committees headed by District Commissioners of respective Districts shall be constituted instead of Sub-Divisional Committees to oversee the DSR preparation in each district. A notification to this effect shall be published soon.

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8. A District Committee comprising of officers from District Water Resources, Pollution Control Board, Land Revenue, Forest Department and Geological or Mining Officer shall be constituted. **This District Committee headed by the District Commissioner shall examine the draft District Survey Reports of each district** and shall visit all the identified mining areas included in the DSR. **The Senior most Secretary shall chair the Committee in areas governed by autonomous councils.**

9. The District Committees shall visit all the mining areas indicated in the DSR and give geo-tagged photographs of the same.

10. The chairperson also emphasized upon preparation and approval of DSR in a time bound manner. The draft DSR prepared by the Divisional Forest Officers shall be submitted to the District Level Committees latest by **25th September, 2024.** Each DFO assured to complete preparation and submission of draft DSRs within specific dates before 25.09.2024.

11. Each draft DSR shall be made available in Public Domain by the District Commissioner for 21 days in the District portal. If no objection is received within the time period, the DSR shall be finalized by the District level Committee and shall be submitted by the District Commission to SEAC and which shall further be submitted to SEIAA by SEAC for final approval **within 6 (six) weeks**.

12. All DFOs were instructed to ensure the CTE/CTO for all mining units is completed by **7th September, 2024**. They shall provide the list of project proponents which are yet to apply for CTO/CTE to Pollution Control Board and sensitize the proponents to apply immediately. The Member Secretary, Pollution Control Board, Assam was requested to share the contact details with name of District Pollution Control Board Officer with the DCF (M&E) of O/o the PCCF & HoFF, Assam for coordination.

13. Shri Rajpal Singh, IFS, Principal Chief Conservator of Forests & HoFF, Assam instructed all DFOs to expedite the preparation of DSR and to stick to the scheduled timelines. He impressed on the ardent need of the minor minerals for various developmental works. With the advent of the dry season demand for minor minerals will be very high owing to various construction activities and if the supply is not met with, the Forest department shall not be able to meet up with huge revenue targets. In the meantime he also instructed that all necessary checks against illegal mining should be looked into with stern interventions from forest officials and imposing heavy fines on the offenders.

14. The Special Chief Secretary (Forests), Assam instructed all the DFOs to adhere to the rules under the Assam Minor Mineral Concession Rules, 2013 for installation of weigh-bridge and fitting of GPS in all vehicles carrying minor minerals which are to be treated as violation and breach of agreement. No mining activities shall be allowed without

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installation of weigh-bridge by the mineral concession holders and without fitting of GPS in the vehicles by the vehicle owners involved in transportation of minor minerals in future.

With the above decision points the meeting ended with a vote of thanks from the chair.

Signed by
Mahendra Kumar Yadava
Date: 28-08-2024 13:25:36

(M.K. Yadava, IFS, Retd.)
Special Chief Secretary (Forests) to the Govt. of Assam
Environment & Forest Department

Memo ECF. No. 535050 /14-A
Copy to :-
All concerned.

(e-signed)
Special Chief Secretary (Forests) to the Govt. of Assam
Environment & Forest Department

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Minutes of the meeting to review the status of DSR preparation in various districts of Assam in the matter OA No. 86/2024/EZ (Pradeep Singh Shekhawat –Vs- UoI & Ors.) chaired by the Chief Secretary, Assam, on 12th September, 2024 at 10.30 PM

Attendance- At Annexure-I &II

Dr. Ravi Kota, IAS, Chief Secretary, Assam chaired a review meeting with all the District Commissioners, Divisional Forest Officers, SIEAA, SEAC and PCBA in the presence of the Special Chief Secretary (Forest), PCCF & HoFF, Assam and all other stakeholders to review the status of the preparation of the District Survey Reports (DSR) which is compulsory for mining of Minor Minerals in the different districts of Assam as per NGT's order in the matter O.A **No.86/2024/EZ (Pradeep Singh Shekhawat –Vs- UoI & Ors.)**

At the outset Special Chief Secretary (Forest), Environment & Forest Department, Assam presented a power point presentation where the status of the DSR for the various districts was detailed. Out of the 35 districts in Assam, 10 (ten) draft DSRs have been completed and uploaded in the public domain of the respective districts for viewing and comments. The rest of the draft DSRs were expected very soon and their status were apprised in the meeting.

The district wise status of CTE/CTO permission for various mining units was also reviewed and it was apprised that CTE/CTO for 74 (Seventy-four) units have already being issued by Pollution Control Board, Assam.

After threadbare discussions the following decisions were taken and proposed:

1. All the District Commissioners and the DFOs (T) were urged to coordinate with the Minor Mineral Mining Units which are yet to apply for the CTE/CTO. It was decided that all operational Mining Mahals to apply for CTE/CTO latest by **20th September, 2024**
2. Wherever necessary, DFOs were asked to call for meetings and to sensitize the left out Minor Mineral Mining Units to immediately bring them under the consent mechanism of CTE/CTO.
3. The Principal Chief Conservator of Forests & HoFF was requested to take a review meeting with the Divisional Forest officers (T) on **18th September, 2024** to analyse the progress on CTE/CTO approval for the mining units.
4. Regarding preparation of DSR, Chief Secretary instructed all the Districts Commissioner and Divisional Forest Officers (T) to work in close coordination to complete the preparation of the DSR latest by **20th September, 2024** and to see that there are no gaps in the preparation and submission of the DSRs. The completed DSRs be made available in the public domain of the respective districts **for 21 days for viewing and comments**. If no objection is received within the time period, the DSR shall be finalized by the District level Committee and shall be submitted by the District Commissioner to SEAC for further process of approval.
5. Sri Jatindra Sarma (IFS, Retd.) Chairman, SEAC apprised that analysis of each DSR usually takes a time of 6 weeks. However he agreed that he and his team shall review

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DSRs on a regular basis on war footing and if the DSRs are found in order, DSRs of respective districts shall be recommended to SIEAA.

6. Chief Secretary, Assam requested all the District Commissioners and the DFOs (T) to comply with the timelines and deadlines. And also, urged them to have a close coordination with SEAC and SIEAA so that there are no loopholes in the DSRs.
7. It was suggested that another meeting in between 20th to 23rd September will be held to review the status of DSR.

With the above decision points, the meeting ended with a vote of thanks from the chair.

Signed by
Ravi Kota
Date: 12-09-2024 22:04:39
(Dr. Ravi Kota)
Chief Secretary, Assam

Memo ECF. No. 491770 /920-A
Copy to :-

1. All concerned.

By Orders etc.

Signed by
Mahendra Kumar Yadava
Date: 12-09-2024 23:41:14
(M.K. Yadava, IFS, Retd.)
Special Chief Secretary (Forests) to the Govt. of Assam
Environment & Forest Department

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GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-6

ORDERS BY THE GOVERNOR
NOTIFICATION

ECF No. 535050/852 : Pursuant to the order of the Hon'ble National Green Tribunal, Eastern Bench, Kolkata, dated 23.07.2024 in the matter of O.A. No. 86/2024/EZ and IA No.32/2024/EZ regarding mining of minor minerals in the State of Assam, the Governor of Assam is pleased to constitute a District Committee to oversee the preparation of **District Survey Report** (DSR) for General areas/areas governed by Autonomous Council, comprising of the following members with immediate effect:

1. District Commissioner in General areas/ Principal Secretary of Autonomous Council s	-	Chairman.
2. District Representative from Water Resources Department	-	Member
3. District Representative from Land Revenue Department	-	Member
4. District Representative from Geological & Mining Deptt.	-	Member
5. Regional Officer / District Representative from Pollution Control Board.		
6. Divisional Forest Officer (T)	-	Member Secretary

Terms of Reference :

The following shall be the role & responsibilities of the Committee :

1. The District Committees shall visit all the minor mineral mining areas/potential mining areas indicated in the DSR and give geo-tagged photographs, images etc. of the inspected areas.
2. During the preparation of DSRs, each District Committee has to follow the guidelines enumerated in the **MoEF & CC guidelines of 2016, 2018 and 2020 for mining of minor minerals**.
3. The Committee shall propose necessary inputs/corrections in the draft DSRs submitted by the concerned DFOs and shall make them available in public domain for 21 days in the district portal.

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4. If no objection against the draft DSR is received within the time period of 21 days, the DSR shall be finalized by the District Level Committee and submit it for examination, evaluation and appraisal to State Expert Appraisal Committee (SEAC) and within 6 weeks recommendation shall be forwarded to SEIAA for approval.

Signed by
Mahendra Kumar Yadava
Date: 17-09-2024 11:27:55

(M.K. Yadava, IFS, Retd.)
Special Chief Secretary (Forest) to the Govt. of Assam
Environment and Forest Department.

Memo ECF.535050/852-A
Copy for information :-

1. The Principal Chief Conservator of Forest & HoFF, Assam, Panjabari, Guwahati-37 for kind information and necessary action.
2. The Principal Secretary, Dima Hasao Autonomous Council/Karbi Anglong Autonomous Council/Bodoland Territorial Region for kind information and necessary action.
3. The Senior most Secretary of Water Resources Department/ Revenue & Disaster Management Department/ Geological & Mining Deptt., for kind information and necessary action.
4. All District Commissioner for kind information and necessary action.
5. All DFOs (T), for kind information and necessary action.
6. The Member Secretary, Pollution Control Board, Assam, for kind information and necessary action.
7. Any other Officer/ person concerned.
8. P.S to the Hon'ble Minister, Environment & Forest etc. for kind apprisal of Minister.
9. P.S to the Principal Secretary to the Hon'ble Chief Minister, Assam, for kind apprisal of Chief Minister.
10. P.S. to the Secretary (Coordination) to Chief Secretary, Assam, Dispur, Guwahati-6.

(e-signed)
Special Chief Secretary (Forest) to the Govt. of Assam
Environment and Forest Department.

Certified to be true co:
Advocate

GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-6.

ORDERS BY THE GOVERNOR
NOTIFICATION

E. No. 535050/15 : In pursuance of the decision taken in the meeting chaired by the Chief Secretary, Assam regarding preparation of District Survey Reports for Minor Minerals in the NGT matter O.A. No. 86/2024/EZ (Pradeep Singh Shekhawat-Vs- Uol & Ors.) on 05.08.2024, an Internal Committee is hereby constituted to examine the progress of the preparation of District Survey Report (DSR) of the various districts of the State, comprising of the following members:

1. The Principal Chief Conservator of Forests & HoFF, Assam -Chairman

2.The Addl.Principal Chief Conservator , LAZ - Member.

3. The Addl. Principal Chief Conservator of Forest, UAZ - Member.

4. The Addl. Principal Chief Conservator of Forestcum CHD, BTC, Kokrajhar - Member

5. The Addl. Principal Chief Conservator of Forestcum CHD (F), Karbi Anglong, Diphu - Member

6. The Chief Conservator of Forest, Dima Hasao District - Member.

7. The Member Secretary, PCBA - Member.

8.The Deputy Conservator of Forests (M & E), O/o- PCCF & HoFF, Assam - Member Secretary

Terms of Reference:

The Committee shall monitor the progress of preparation of District Survey Report (DSR) for all districts on a weekly basis and submit the progress report to Special Chief Secretary (Forest) Environment & Forest Department, Assam.

Signed by
Mahendra Kumar Yadava
Date: 17-09-2024 11:29:27
(M.K Yadava, IFS, Retd.)
Special Chief Secretary (Forests) to the Govt. of Assam
Environment & Forest Department

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Advoca

E. No. 535050/15-A
Copy for information to:

1. All concerned.

2. P.S. to Secretary, Coordination to Chief Secretary, Assam for kind apprisal of Chief Secretary.

(e-signed)
Special Chief Secretary (Forests) to the Govt. of Assam
Environment and Forest Department

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Advocat

STATUS OF PREPARATION OF DISTRICT SURVEY REPORT (DSR)

Status of preparation of District Survey Report (DSR) and its uploading in the District portal for public consultation is as below,

SL	Name of District	Date of Uploading in the District portal
1	*2*	*3*
1	BAJALI	21.09.2024
2	BAKSA	17.09.2024
3	BARPETA	23.09.2024
4	BISWANATH	11.09.2024
5	BONGAIGAON	15.09.2024
6	CACHAR	13.09.2024
7	CHARAIDEO	17.09.2024
8	CHIRANG + BIJNI (SUB-DIVN)	17.09.2024
9	DARRANG	21.09.2024
10	DHEMAJI	11.09.2024
11	DHUBRI	16.09.2024
12	DIBRUGARH	11.09.2024
13	DIMA HASAO	31.08.2024
14	GOALPARA	11.09.2024
15	GOLAGHAT	16.09.2024
16	HAILAKANDI	11.09.2024
17	HOJAI	14.09.2024
18	JORHAT	14.09.2024
19	KAMRUP	23.09.2024
20	KAMRUP METRO	19.09.2024
21	KARBI ANGLONG	10.09.2024
22	KARIMGANJ	16.09.2024
23	KOKRAJHAR	17.09.2024
24	LAKHIMPUR	07.09.2024
25	MAJULI	12.09.2024
26	MORIGAON	14.09.2024
27	NAGAON	14.09.2024
28	NALBARI	20.09.2024
29	S.SALMARA -MANKACHAR	16.09.2024
30	SIVASAGAR	16.09.2024
31	SONITPUR	11.09.2024
32	TAMULPUR	17.09.2024
33	TINSUKIA	18.09.2024
34	UDALGURI	17.09.2024
35	WEST KARBI ANGLONG	10.09.2024

Submitted

DCF (M&E)
Date: 25.09.2024

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Advocate

Status of Granting of Consent to River Bed Material Mining (RBMM) and Stone Quarry Units in Assam

The Govt. of Assam in Pollution Control Board, Assam ensures that all the RBMM and Stone Quarries are granted with Consent to Establish (CTE) and Consent to Operate (CTO). As on date, PCBA has granted 107 Consents (CTE/CTO) to the said categories of Industries. The break up of consent granted so far is as follows:

- River Bed Material Mining (RBMM) Projects:
  1. CTE: 22
  2. CTO: 81
- Stone Quarry
  1. CTE:1
  2. CTO:3

The detailed district wise list of the 107 nos. of industries, which are granted with CTE/CTO, is annexed (Annexure-I).

SHANTANU KUMAR DUTTA

Digitally signed by SHANTANU KUMAR DUTTA
Date: 2024.09.25 17:40:55 +05'30'

Member Secretary
Pollution Control Board, Assam

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Advocat

Pollution Control Board, Assam H.O. Guwahati-21

RBMM: CTO & CTE.

SL no.	District	Application Name	Type
1	Dibrugarh	DIB/53/Buridehing/Kolakhowa Bahbari/Sand MCA	CTO
2	Dibrugarh	DBR/16/Buridehing/Gamon/Sand MCA	CTO
3	Charaideo	DILLI RIVER STONE MINING PERMIT AREA	CTO
4	Cachar	Jatinga River Minor Mineral Unit-I (Stone)	CTO
5	Udalguri	M/S TARAJULI SAND GRAVEL MAHAL (DHANSIRI RIVER)	CTO
6	Tinsukia	TIRAP RIVER SAND/STONE MINING CONTRACT AREA	CTO
7	Dibrugarh	DBR/30/Buridehing/Horeghat Bharalibari/Sand MCA	CTO
8	Dibrugarh	DBR/52/Buridehing River/Deori Ghat/Sand MCA	CTO
9	Goalpara	Damara Mining Unit	CTO
10	Cachar	BOLESWAR STONE MINOR MINERAL UNIT NO. 2D	CTO
11	Goalpara	DUDHNOI RIVER SAND MAHAL NO 3 B	CTO
12	Goalpara	Dudhnoi River Sand Mahal 3(C)	CTO
13	Tinsukia	DBR/51 DOOMDOOMA RIVER/HANCHARA GHAT/SAND MCA OF 2024-31	CTO
14	Kamrup Metropolitan	DIGARU SAND PERMIT AREA NO 4	CTO
15	Dibrugarh	DIB/23/Buridehing/Charaihabi/Sand MCA	CTO
16	Lakhimpur	BHIMPARA SAND GRAVEL & EARTH MINING CONTRACT AREA	CTO
17	Goalpara	Krishnai River Sand Mahal No-3	CTO
18	Goalpara	Ghaguwa River Sand Mahal Pt.2	CTO

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Pollution Control Board, Assam H.O Guwahati-21

19	Udalguri	M/S GITIBARI SAND GRAVEL MAHAL NO.2 (NUNOI RIVER)	CTO
20	Kamrup	Kw/5/Chhaygaon No 1(2022-29)Sand	CTO
21	Tinsukia	DBR/50/ Doomdooma River/ Doomdooma Ghat Sand MCA	CTO
22	Chirang	Ranisundari Sand, Gravel, Boulder & Earth Mining	CTO
23	Udalguri	Rowta Bagan Sand/Stane Mahan (Dhansiri River)	CTO
24	Udalguri	Dhansiri Sand/Stone Mining Mahal No. 1 (dhansiri River	CTO
25	Tinsukia	DIG/A Stone Mining Contract Area of 2022-29	CTO
26	Bongaigaon	ADV_South Champa Mining (Sand & Gravel)	CTO
27	Udalguri	Dhansiri (Balisiya Jargaon) Sand and Stone Mahal	CTO
28	Udalguri	Pasnoi River Samugaon (Orang) Mahal	CTO
29	Barpeta	Mining Permit Area AvD/ARB_MPA_Sand of 2023-25	CTO
30	Udalguri	Golandi Silt Mahal	CTO
31	Dibrugarh	DBR/22/Buridehing/Jagunghat/Sand MCA	CTO
32	Lakhimpur	Dhunabari Gaon Ordinary Clay MPA [Plot-F, G, H & I)	CTO
33	Hailakandi	Katakhal Sand Mining Contract Unit -4 (Sand)	CTO
34	Tinsukia	DIG/R of 2022-29 Stone Mining Contract Area	CTO
35	Tinsukia	Doomdooma River Mining Contract Area for Sand No DD/3	CTO
36	Lakhimpur	Subansiri River Ordinary Clay Mining Permit Area	CTO
37	Lakhimpur	No 2 Chenimora Kongkur Gaon Ordinary Clay MPA (Plot-L)	CTO
38	Lakhimpur	Dhunaban Gaon Ordinary Clay MPA (Plot-E)	CTO

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Pollution Control Board, Assam H.O Guwahati-21

39	Morigaon	Boha Sand Mining Permit Area (Rev.Portion) on Kopili River Bed	CTO
40	Barpeta	M/S NKD-B-15 Nichuka Mining Contract Area	CTO
41	Goalpara	Domoni River Sand Mahal Pt-II	CTO
42	Dhemaji	LIIKABALI SAND AND GRAVEL MINING CONTRACT AREA	CTO
43	Kokrajhar	M/S Garumarachar Pt-II Sand, Gravel, Sand - Gravel And Small Size Boulder Mining	CTO
44	Lakhimpur	1.82 HA Dikrong River Bagan Nallah Sand & Gravel Mining Permit Area	CTO
45	Lakhimpur	No 2 Chenimora Kongkur Gaon Ordinary Clay MPA (Plot-K)	CTO
46	Udalguri	M/S SAND AND GRAVEL (STONE) MINING PERMIT AREA AT LOKAMPUR (PASNOI RIVER), P.P. LAND	CTO
47	Biswanath	M/S Jiabharali Sand Mahal No.4	CTO
48	Lakhimpur	RANGANADI SAND & GRAVEL MINING CONTRACT AREA	CTO
49	Sonitpur	M/S GABHARU RIVER MAHAL NO.1	CTO
50	Lakhimpur	NORTH DIKRONG SAND & GRAVEL MINING CONTRACT AREA (NON-FOREST LAND)	CTO
51	Hailakandi	M/S Katakhal Sand Mining Contract Unit -1 (C) (SAND)	CTO
52	Karimganj	GUMRAH STONE MINOR MINERAL UNIT NO. 2	CTO
53	Golaghat	Assam Mineral Development Corporation Ltd (Kanaighat Sand Mahal No 2/2)	CTO
54	Lakhimpur	M/S Bogoli Sand and Gravel Mining Contract Area	CTO
55	Dibrugarh	M/S Anupam Saikia	CTO
56	Dhubri	M/S Silbari Sand & Gravel Minor Mineral Unit	CTO

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Pollution Control Board, Assam H.O Guwahati-21

57	Lakhimpur	BOGINADI GRAVEL MCA	CTO
58	Udalguri	M/S RANGAPANI S.S. MAHAL	CTO
59	Biswanath	M/s BUROI SAND AND GRAVEL MINING CONTRACT AREA NO.5	CTO
60	Biswanath	M/S BORGANG BOULDER, GRAVEL AND SAND MINING CONTRACT AREA NO.6	CTO
61	South Salmara Mankachar	M/S Kalo River Sand Minor Mineral Unit	CTO
62	Cachar	Chandighat Minor Mineral Unit (Stone & Sand)	CTO
63	Biswanath	M/S SAND AND GRAVEL MINING CONTRACT AREA ON TARAJULI RIVER	CTO
64	Hojai	jAMUNAMUKH Kopili Nodi Sand Permit Area Part-(A)	CTO
65	Morigaon	Nakhula Beat Sand Permit Area No. 2	CTO
66	Hojai	Jamunagaon Ordinary Sand Mining Permit Unit 2022-24 (Revenue portion)	CTO
67	Kamrup	M/s KW/19 GOHALKONA(2022-29) SAND GRAVEL MCA AT BOKO RIVER Gohalkana, Boko River, Kamrup, (Assam)-781123	CTO
68	Majuli	Borrow Area 4B Govt. Land Ordinary Clay/Silt Mining Permit Area	CCA
69	Cachar	KALAIN STONE MINOR MINERAL UNIT NO.1	CCA
70	Chirang	M/S Choraikhosra P.P. Land Sand & Stone Mining Area	CCA
71	Kokrajhar	M/S Champa Mohal No. 2	CCA
72	Udalguri	M/S NUNOI SAND & STONE MAHAL NO.1 (GITIBARI)	CCA
73	Sonitpur	M/S BELSIRI SAND & GRAVEL MAHAL NO.2	CCA
74	Cachar	Gumrah Stone Minor Mineral Unit No.1(A)	CCA

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Pollution Control Board, Assam H.O Guwahati-21

75	Cachar	Madhura River Minor Mineral Unit-1 (Sand)	CCA
76	Majuli	Borrow Area 4A Govt. Land Ordinary Clay/Silt Mining Permit Area	CCA
77	Dhubri	M/S SOULMARI SAND & GRAVEL MINOR MINERAL UNIT	CCA
78	Cachar	ARANG STONE MINOR MINERAL UNIT-I	CTO
79	West Karbi Anglong	Harmon Rongpi, Phung -Abi Borpani River Sand Contract Permit Area (area 1.00hec) in West Karbi Anglong, Assam	CTO
80	West Karbi Anglong	Sobailangso Borpani River Sand Contract Permit Area	CTO
81	Majuli	BORROW AREA 4 (BLOCK I) ORDINARY CLAY/SILT MINING PERMIT AREA AT BORALIMORA AT LUIT RIVER BED	CTO
82	Goalpara	Krishnai River and Mahal No. F (Dahikata)	CTE
83	Goalpara	Jinari River Sand Mahal (Dekri)	CTE
84	Goalpara	Krishnai River Sand Mahal No.4 (Govt. Khas Land)	CTE
85	Goalpara	NOKMAKUNDI DUDHNOI RIVER MCA	CTE
86	Goalpara	Dudhnai River Sand Mahal No.3 (1)	CTE
87	Goalpara	Krishnai Sand Mahal No.1	CTE
88	Goalpara	Pachim Dairong And Pub Jira Sand Mining Permit Area	CTE
89	Goalpara	Jinjiram River Sand Mahal (A)	CTE
90	Goalpara	Dudhnoi River Sand Mahal No. 3 (D)	CTE

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91	Goalpara	KRISHNAI RIVER SAND MAHAL (BETBARI)	CTE
92	Goalpara	BALBALA RIVER SAND MAHAL	CTE
93	Goalpara	Domoni River Sand No 1	CTE
94	Goalpara	Pachim Dairong & Pub Jira Krishnai River Sand Mahal No.7	CTE
95	Cachar	ARANG STONE MINOR MINERAL UNIT-I	CTE
96	Karimganj	Longai Sand Minor Minor Mineral 1 A and B	CTE
97	Goalpara	SIMLITOLA CHAR(PLOT NO.1) SILT MINING PERMIT AREA	CTE
98	Goalpara	SUNDARPUR NAMAPARA GOVT. KHAS LAND FOR ORDINARY CLAY MINING PERMIT AREA	CTE
99	Goalpara	GOVT. KHAS LAND FOR ORDINARY CLAY AREA AT SONAPUR LUPTASWAR	CTE
100	Dibrugarh	M/s. Sand Quarry	CTE
101	Dhubri	M/S Silbari Sand & Gravel Minor Mineral Unit	CTE
102	Lakhimpur	RANGANADI RIVER ORDINARY CLAY MINING PERMIT AREA	
103	Udalguri	M/S BELTOLA SAND & GRAVEL MAHAL (KULSI RIVER)	

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Pollution Control Board, Assam H.O Guwahati-21

Stone Quarry:

SL no.	District	Application Name	Type
1	Karbi Anglong	Napani P.P. Land Stone Mining Permit Area	CTO
2	Karbi Anglong	Nopani P.P. Land Stone MCA	CTO
3	Karbi Anglong	Borjuri P.P. Land No. 3 Stone Mining Contract Area	CTO
4	Goalpara	Chitalmari Stone Quarry NO-II	CTE

Certified to be true copy

Advocate

ANNEXURE A- 18

Item No.04 Court No.1

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)

Original Application No.125/2024/EZ

Bibekananda Pattnaik Applicant(s)

Versus

State of Odisha & Ors. Respondent(s)

Date of hearing: 08.08.2024

CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER

For Applicant(s) : Mr. Sankar Prasad Pani, Advocate (in Virtual Mode) a/w Mr. Ashutosh Padhy, Advocate (in Virtual Mode)

For Respondent(s) : Mr. S. K. Nayak, AGA for R-1, 4-7, (in Virtual Mode)
Mr. Dipanjan Ghosh, Advocate for R-2,

ORDER

1. Mr. Sankar Prasad Pani assisted by Mr. Ashutosh Padhy, learned Counsel are present (in Virtual Mode) for the Applicant.

2. Mr. Dipanjan Ghosh, learned Counsel files Vakalatnama on behalf of the Respondent No.2, Odisha State Pollution Control Board; the same is taken on record. Learned Counsel prays for and is granted three weeks time for filing counter-affidavit.

3. Till date, no counter-affidavit has been filed by the State Respondents.

4. Mr. Sankar Prasad Pani, learned Counsel for the Applicant submits that State Respondents are going ahead with the grant of auction under tender notice with regard to finalization of the auction on the Budhabalang Sand Bed-1 in Belonapura, Madhunanda, Demphouda of Betonai Tahasil. The specific allegation of the Applicant is that the District Survey Report in question is only an interim Report as stated under the head 'Conclusion' of the District

Survey Report of Mayurbhanj District, Odisha, for River Sand Mining. The 'Conclusion' of the said District Survey Report reads as under:-

> *"**CONCLUSION**:*
> *Since it is an interim report, to meet the requirement of minerals in the present scenario, it is proposed to identify such potential areas at certain interval and get the data bank of DSR to be updated. The insitu mining activity in any area is on one hand bring revenue and employment (Direct and indirect) and on other hand if not done properly potential pollution and ecological imbalance increases, the ability of the ecosystem can also be reduced. Particulate matter transported by the wind as a result of excavations, blasting, transportation of minerals, heavy equipments used raise these particulate levels; and Gas emissions from the combustion of fuels in stationary and mobile sources, explosions, and mineral process. All these activities indirectly affected the biodiversity of area. Large potential and smaller areas have been identified in Mayurbhanj district on the basis of geological study carried out during field observation, which can be considered for mining concession after all the parameters for statutory clearances are verified by consulting with concerned authorities."*

5. Mr. Sankar Prasad Pani, learned Counsel for the Applicant submits that this District Survey Report has not been accepted by the SEIAA, Odisha, as yet and as held by this Tribunal in Original Application No.46/2022/EZ (*Bibekananda Pattnaik Vs. State of Odisha & Ors.*), also relying upon the judgment of the Hon'ble Supreme Court in Civil Appeal Nos.3661-62 of 2020 (*State of Bihar Vs. Pawan Kumar*), and the directions given in Original Application No.63/2020/EZ (*Haripada Manna Vs. District Collector & Ors.*), the interim District Survey Report has to be considered by the SEIAA, Odisha, before it can be acted upon.

6. In view of the judgments referred to hereinabove which have been placed before the Court by the learned Counsel for the Applicant, we direct that no mining activity shall be carried on in the District-Mayurbhanj under the interim District Survey Report until further orders of the Court.

7. Mr. S. K. Nayak, learned Additional Government Advocate appearing (in Virtual Mode) for Respondent Nos.1 & 4 to 7, State Respondents, Government of Odisha, prays for and is granted three weeks time for filing counter-affidavit.

8. A request for adjournment has been made by Mr. Apurba Ghosh, learned Counsel for Respondent No.3, SEIAA, Odisha, vide his letter dated 08.08.2024 on grounds of his ill-health.

9. Matter is accordingly adjourned.

10. **List on 03.10.2024.**

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B. Amit Sthalekar, JM

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Dr. Arun Kumar Verma, EM

August 08, 2024,
Original Application No.125/2024/EZ
AK